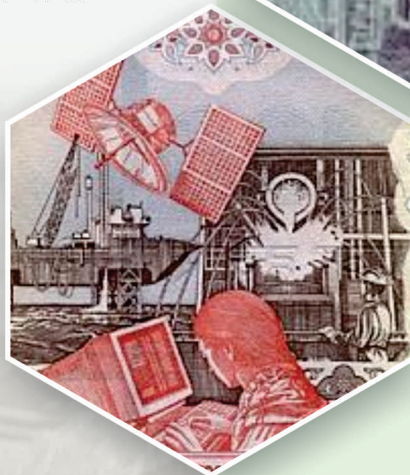
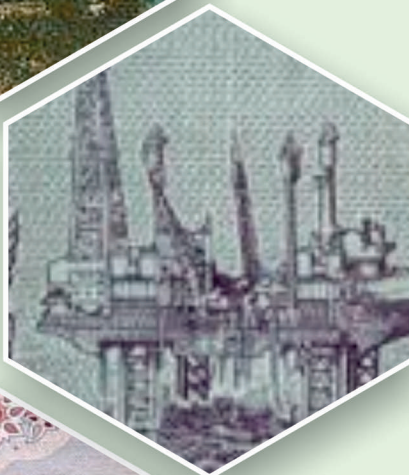
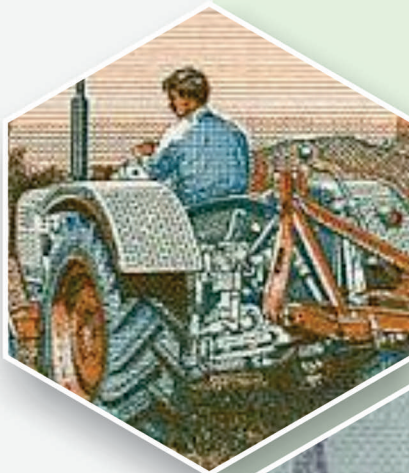


**STATE FINANCES  
A STUDY OF  
BUDGETS OF  
2014-15**



RESERVE BANK



**RESERVE BANK OF INDIA**



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May 2015

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## FOREWORD

The Reserve Bank of India brings out a report as an annual publication entitled *State Finances: A Study of Budgets*, which analyses the fiscal position of state governments on the basis of primary disaggregated state-wise data. From 2005-06 onwards, the report has been structured around a special theme of topical relevance. This report's theme is 'Fiscal Consolidation: Assessment and Medium Term Prospects.'

The salient features that emerge from an analysis of the state finances are:

- In the years following the global financial crisis, amendments to states' fiscal responsibility enactments have motivated renewed efforts towards fiscal consolidation.
- Key to successful sub-national fiscal consolidation is a sustained increase in states' own revenues, with grants from the centre playing a supplemental role.
- Improvement in fiscal marksmanship is also important for delivering on fiscal consolidation intentions, particularly by minimising the systematic bias towards over-estimation of expenditure relative to receipts.
- Higher untied transfers under the Fourteenth Finance Commission award would afford greater fiscal autonomy for the states; it is incumbent upon them to efficiently use these resources.
- The rapidly growing e-commerce could contribute to states' own revenue efforts, provided there is greater clarity in rules and procedures to enable better compliance; furthermore, windfall gains accruing over time from auctioning of natural resources needs to be channelised effectively for meeting developmental needs of the mineral rich states.

This report has been prepared by the Fiscal Analysis Division (FAD) of the Department of Economic and Policy Research (DEPR). Support was received from the regional offices of DEPR, other departments of the Reserve Bank (Department of Government and Bank Accounts and Internal Debt Management Department), finance departments of state governments and union territories, the Ministry of Finance, Government of India, the Planning Commission and the Office of the Comptroller and Auditor General (CAG) of India.

This report is also available on the RBI website ([www.rbi.org.in](http://www.rbi.org.in)). Feedback/comments are solicited to help improve the analytical or informational content of the report. These may be sent to the Director, Fiscal Analysis Division, Department of Economic and Policy Research, 6<sup>th</sup>Floor, Amar Building, Reserve Bank of India, Shahid Bhagat Singh Road, Mumbai 400 001 or through email at [deprfad@rbi.org.in](mailto:deprfad@rbi.org.in)

M. D. Patra  
Executive Director  
May 12, 2015



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## List of Abbreviations

ACS	- Average Cost of Supply	FC-XIII	- Thirteenth Finance Commission
ARR	- Average Revenue Realized	FC-XIV	- Fourteenth Finance Commission
AT&C	- Aggregate Technical and Commercial	FIs	- Financial Institutions
ATB	- Auction Treasury Bills	FRBM	- Fiscal Responsibility and Budget Management
Avg	- Average	FRF	- Fiscal Reform Facility
B2B	- Business to Business	FRL	- Fiscal Responsibility Legislation
B2C	- Business to Consumer	FRP	- Financial Restructuring Plan
BE	- Budget Estimates	GDP	- Gross Domestic Product
C2B	- Consumer to Business	GFD	- Gross Fiscal Deficit
C2C	- Consumer to Consumer	GRF	- Guarantee Redemption Fund
CO	- Capital Outlay	GSDP	- Gross State Domestic Product
CSF	- Consolidated Sinking Fund	GST	- Goods and Services Tax
CSO	- Central Statistical Office	IP	- Interest Payment
CSS	- Centrally Sponsored Schemes	ITB	- Intermediate Treasury Bills
CST	- Central Sales Taxes	LPM	- Logistic probability Model
CT	- Current Transfers	MGNREGS	- Mahatma Gandhi National Rural Employment Guarantee Scheme
DCRF	- Debt Consolidation and Relief Facility	MFA	- Market Fairness Act
DEV	- Development Expenditure	MOSS	- Mini One-Stop-Shop
Discoms	- distribution companies	MPP	- Mega Power Policy
DRDA	- District Rural Development Agencies	NHRM	- National Rural Health Mission
DRE	- Development Revenue Expenditure	NSC	- Non-Special Category
ERC	- Electricity Regulatory Commission	NSSF	- National Small Savings Fund
FC	- Finance Commission	ODs	- Overdrafts
FC-XII	- Twelfth Finance Commission	OECD	- Organisation for Economic Co-operation and Development
		ONTR	- Own Non-Tax Revenue

OTR	- Own Tax Revenue	SDLs	- State Development Loans
PD	- Primary Deficit	SERC	- State Electricity Regulation Commission
PE	- Primary Expenditure	SPUs	- State Power Utilities
PRD	- Primary Revenue Deficit	SSA	- Sarva Siksha Abhiyan
PST	- Provisional Sales Tax	SSE	- Social Sector Expenditure
PSUs	- Public Sector Undertakings	SSUTA	- Streamlined Sales and Use Tax Agreement
RD	- Revenue Deficit	STL	- Short-Term Liabilities
RE	- Revised Estimates	TE	- Total Expenditure
RMSE	- Root Mean Square Error	VAT	- Value Added Tax
RR	- Revenue Receipts	WMA	- Ways and Means Advances
SC	- Special Category		



## Introduction

I.1 At the consolidated level, state finances budgeted for some improvement during 2014-15, although information available for 17 states warrants a careful assessment of these initial expectations<sup>1</sup>. Budget estimates for 2014-15 had hinged around a marked acceleration in revenue receipts (RR) to bring about an expansion in the surplus on the revenue account after erosion to near-balance in the preceding year. Even so, six out of the total of 29 states (including bifurcated Andhra Pradesh) budgeted for revenue deficits and ten projected gross fiscal deficits higher than 3 per cent of gross state domestic product (GSDP). This dilutes the recommendation of the Thirteenth Finance Commission (FC-XIII) - that states should eliminate their revenue deficits and attain a GFD/GSDP ratio of 3 per cent by 2014-15, the end of its award period. It is against this backdrop that this year's report adopts fiscal consolidation as its theme in order to evaluate the true magnitude and quality of the rule-based sub-national fiscal consolidation that has been undertaken through Fiscal Responsibility and Budget Management (FRBM) legislations. As Chapter II shows, fiscal consolidation is not inimical to growth.

I.2 Key to states recommitting more strongly to fiscal consolidation is a reinvigoration of their own revenues, as in 2012-13 when states' own tax collections - particularly sales tax/value added tax (VAT) - offset the deceleration in central transfers and the increase in revenue expenditure in that year. This is validated by the results of

empirical analysis on pre- and post-crisis fiscal consolidation episodes presented in Chapter II of this report. Taxing burgeoning e-commerce, which is addressed in Chapter IV, could bolster states' own revenues, provided there is greater clarity around rules and procedures governing inter-state trade. With the introduction of the consumption-based destination-centric goods and services tax (GST), however, attention will need to be paid to the development of a uniform model for taxing e-commerce to reduce complexity and improve compliance. States' revenue efforts would be complemented by the award of the Fourteenth Finance Commission (FC-XIV) which seeks to expand autonomy of states within the ambit of fiscal federalism by stepping up statutory transfers through untied tax devolution, reduction of discretionary plan grants and improvements in the design of transfers.

I.3 Alongside, efforts need to be redoubled to sustain the pick-up in capital outlays that occurred in 2013-14(RE) so as to ensure high quality fiscal consolidation. However, financing growth in capital outlays through grants from the centre in the face of virtually stagnating own revenues and tax devolutions as in 2013-14 would not be a viable proposition going forward. Setting the consolidated debt-GDP ratio of states on a declining trajectory is crucial to improving their finances. The latter assumes significance as outstanding liabilities of state governments, which increased by double digits during 2012-14, are budgeted to increase further in 2014-15 on account of bonds issued

<sup>1</sup> Based on revised estimates available for 17 major states.

under the Financial Restructuring Plan (FRP) for state power distribution companies (discoms) being taken over by some states.

I.4 Halting the deterioration in the GFD-GSDP ratio that took place in 2013-14 is also critical in the context of fiscal consolidation. States have, in general, performed poorly in terms of fiscal marksmanship as analysis presented in Chapter IV shows, reflecting over-estimation of expenditures relative to receipts. States need to improve the reliability of their forecasts of key fiscal parameters like tax and expenditure, and macroeconomic aggregates.

I.5 The organising framework of the report is as follows. Chapter II deals with the theme chosen for this year's report, *i.e.*, fiscal consolidation. Chapter III provides an analysis of the fiscal position at the consolidated level and the underlying state-level dynamics, including debt positions and contingent liabilities. Chapter IV addresses some facets of the finances of states that are likely to assume topical relevance going forward. As in the past, data on various budgetary components and fiscal indicators of 29 state governments are presented in appendices and statements.



# II

## Fiscal Consolidation: Assessment and Medium Term Prospects

*States have recommitted to fiscal consolidation under their Fiscal Responsibility and Budget Management Acts. Empirical evidence presented in this chapter shows that fiscal correction among states has not been at the cost of growth. More emphasis is required on the quality of fiscal consolidation. Medium-term fiscal consolidation would be determined by factors such as efficient utilisation of the enhanced resources through tax devolution under the Fourteenth Finance Commission award, states' preparedness for the proposed GST, efforts to mobilise non-tax revenue, impact of pay revisions, realistic capital outlays and an appropriate measurement of debt to include off-budget high risk liabilities.*

### 1. Introduction

2.1 Fiscal consolidation at the sub-national level in India has been undertaken under a rule-based framework through the enactment of Fiscal Responsibility and Budget Management (FRBM) legislations by states. Five states had passed FRBM Acts before the Twelfth Finance Commission (FC-XII) award, with three states passing it even before the centre's FRBM Act in August 2003<sup>1</sup>. Twenty one states enacted FRBM legislations, incentivised by the FC-XII award in terms of debt and interest rate relief. The last entrants are West Bengal and Sikkim which enacted FRBM legislations in 2010 in response to incentives provided by the Thirteenth Finance Commission (FC-XIII<sup>2</sup>.) There are subtle variations across the states in terms of design and features of the Acts.

2.2 This chapter discusses the key aspects of this fiscal consolidation process. Section 2 reviews the literature on fiscal consolidation and its link with growth. Stylised facts on the differential impact of fiscal legislation on states' key deficit indicators are set out in Section 3. Section 4

empirically examines the impact of fiscal consolidation on growth in the states. In Section 5, sources and composition of fiscal consolidation is examined. Finally, Section 6 concludes this chapter by setting out medium term prospects for fiscal consolidation of the states.

### 2. Why Does Fiscal Consolidation Matter?

2.3 The mainstream advocacy for fiscal consolidation has essentially hinged around prudent housekeeping, especially in the aftermath of periods of fiscal profligacy either to accelerate growth as in the 1980s (Giavazzi and Pagano, 1990) or to reduce public debt and limit its adverse impact on output and growth after the fiscal stimulus as in 2008-10 (Barrios *et al*, 2010).

2.4 Lower fiscal deficits can ease the pressure on interest rates and thereby increase investment (Mcdermott and Wescott, 1996). A cut in government spending, if perceived as durable, implies a permanent reduction in the future tax burden, generating positive expectations among various economic agents. Fiscal adjustment is

<sup>1</sup> Based on FC-XI recommendation, a States' Fiscal Reform Facility (FRF) scheme was introduced for the period 2000-01 to 2004-05, backed by a Fiscal Reform Facility Incentive Fund to incentivise states to collectively eliminate revenue deficits. Realising the importance of fiscal discipline, some states enacted their FRBM legislations.

<sup>2</sup> The FC-XIII recommended that the Debt Consolidation and Relief Facility may be extended to West Bengal and Sikkim, provided they enact their FRBM Acts. All states amended their FRBM Acts in line with the recommendation of the FC-XIII.

found to be associated with higher growth in transition economies mainly through two channels: (i) reduced government borrowing necessity, which lower the need to monetize budget deficits; and (ii) improved policy credibility, which signal a political commitment to long-term fiscal sustainability and macroeconomic stability (Segura-Ubiergo *et al.*, 2006).

2.5 Empirical evidence suggests that design and timing are critical to the success of fiscal consolidation. Fiscal adjustment is found to have a higher likelihood of success if it is expenditure-based (Alesina and Perotti, 1995; McDermott and Wescott, 1996; Alesina and Ardagna, 1998). However, expenditure-based fiscal consolidation is also found to slow growth down when there are credit supply restrictions. A gradual fiscal consolidation based on a mix of revenue and expenditure measures can support growth, while reducing public debt (Baldacci *et al.*, 2014). Higher initial levels of debt may also increase the probability of government pursuing successful fiscal consolidation (Barrios *et al.*, 2010).

2.6 Sub-national fiscal consolidation in India has drawn considerable attention in the literature with a rich variety in the assessment of the extent of and manner in which the consolidation has been achieved. For instance, although conventional deficit indicators declined after the enactment of FRBM legislation, the effect of fiscal rules on fiscal performance has been found to be weak if central transfers are netted out (Simone and Topalova, 2009). Fiscal correction undertaken by the states appears smaller if only their own revenue deficits

and gross fiscal deficits are considered rather than the conventional aggregate measures (Lalvani and Karnik, 2014). The extent of dependence on central transfers is relatively high for the special category states and low income states (Rao and Srivastava, 2014). Both revenue enhancement and expenditure reduction contributed to the process of fiscal correction of the states, without it being inimical to expenditure for development purposes (Misra and Khundrakpam, 2009). A more recent study, however, shows that although fiscal rules have helped, deficit targets have been met largely by reducing development expenditure (Chakraborty and Dash, 2013).

### 3. Fiscal Responsibility Legislations and States' Fiscal Consolidation

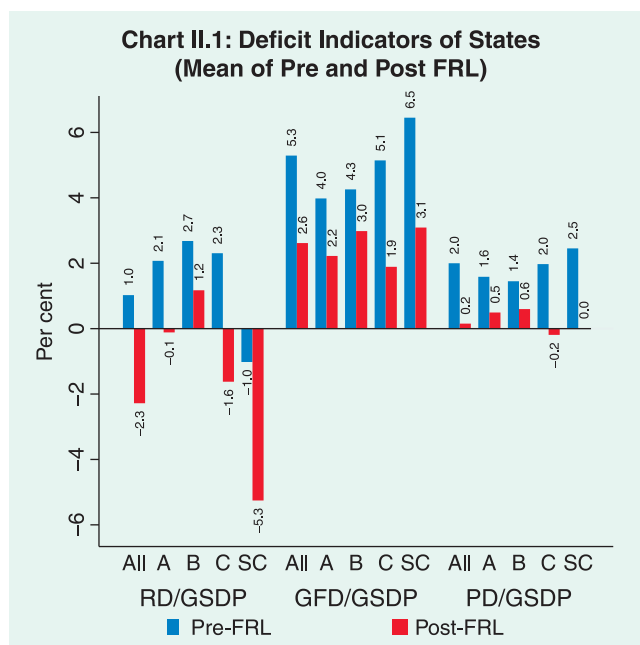
2.7 A summary assessment of states' fiscal consolidation efforts can be made in terms of key deficit indicators [as ratios of gross state domestic product (GSDP)] expressed as period averages. The time period for assessment of fiscal performance for each state is undertaken by considering a window around the implementation of FRBM legislation during 1992-93 and 2012-13. Since different states implemented these legislations at different time points, the pre-FRBM and post-FRBM periods for each state differ. Annex 1 provides the year of implementation of FRBM across states, categorised on the basis of the earliest year of FRBM implementation. States were segregated into non-special category (NSC) and special category (SC) states, with NSC states further classified into three groups on the basis of their per capita incomes<sup>3</sup> (Annex 2).

<sup>3</sup> Group 'A' constitutes the top five states in terms of their real per capita incomes [as in 2013-14]. It includes Goa, Maharashtra, Haryana, Gujarat and Tamil Nadu. Group 'B' constitutes the middle income states *viz.*, Kerala, Punjab, Karnataka, Andhra Pradesh and West Bengal and group 'C' includes remaining NSC states *i.e.*, Rajasthan, Jharkhand, Chhattisgarh, Madhya Pradesh, Odisha, Uttar Pradesh and Bihar.

2.8 On an average, revenue accounts of all the 17 NSC states were in deficit, prior to the enactment of FRBM. However, 12 of these states turned around and recorded revenue surpluses during the post-FRBM period. The improvement was more pronounced in the case of low-income states, all of which posted revenue surpluses. In comparison, fewer relatively affluent states - 3 out of 5 states in group 'A' and 2 out of 5 states in group 'B' - recorded revenue surpluses after the enactment of FRBM legislation. Few NSC states which had consistently high revenue deficit (RD-GSDP) ratios even after the enactment of FRBM also registered improvements. At the consolidated level, SC states' marginal surpluses in the revenue account during the pre-FRBM period increased significantly in the post-FRBM period due to large central transfers (Chart II.1).

2.9 Prior to the FRBM enactment, the GFD of 15 out of the 17 NSC states was above 3 per cent of GSDP, on average. All group 'A' states as also 6 out of the 7 states in group C lowered their GFD-GSDP ratios below 3 per cent after the enactment of FRBM. In a similar vein, SC states halved their GFD-GSDP ratios during the post-FRBM period.

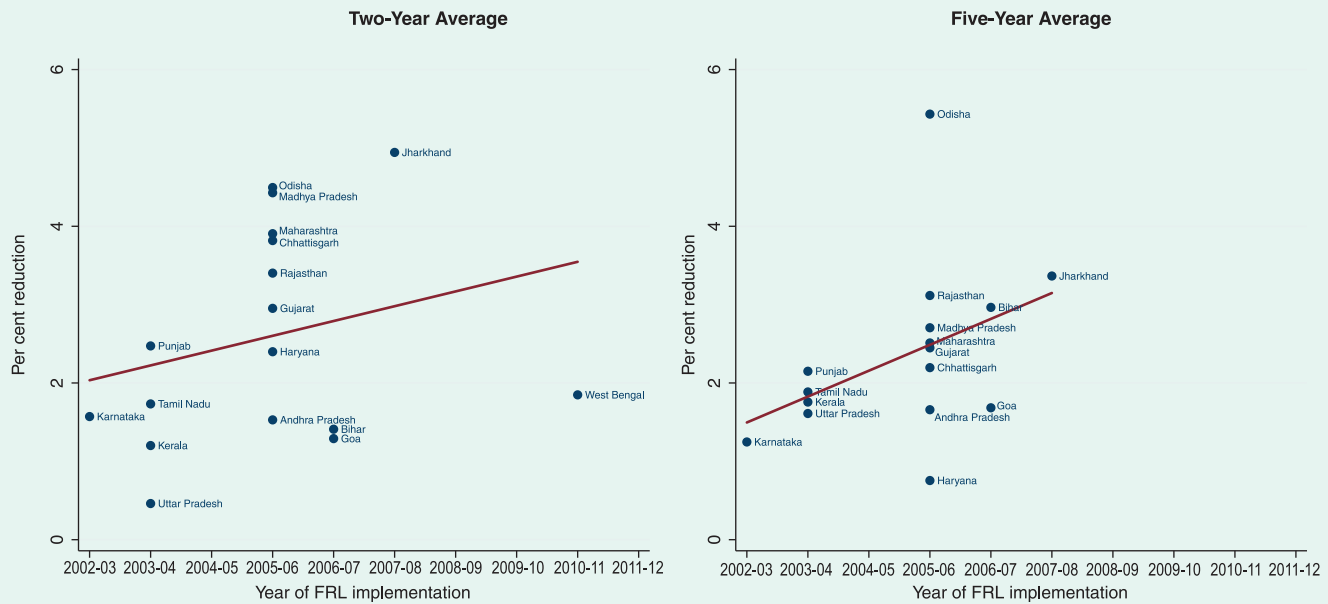
2.10 The primary deficits of all states also came down during the post-FRBM period. In particular, group C states which, on average, recorded the highest primary deficit in the pre-FRBM period turned around to record primary surpluses in the post-FRBM period.



2.11 To sharpen the analysis, an event study approach was undertaken. Accordingly, two windows were considered for the NSC states. The first window considers two years prior to and after the enactment of FRBM legislations, excluding the year of the legislation. As five states enacted FRBM prior to the FC-XII award period, a longer window of five years pre-and post-FRBM enactment was considered to internalise the benefits received under the FC-XII award<sup>4</sup>. Although the average reduction in the GFD-GSDP ratio of NSC states which had enacted FRBM legislation before the rest was lower than most states, the extent of reduction in both the windows were comparable except for one state which registered a steep decline in the five-year window, aided in large part by debt and interest relief under the FC-XII award (Chart II.2).

<sup>4</sup> West Bengal was excluded from the second window because there were not sufficient observations in the post-FRBM period as the state enacted its FRBM legislation only in 2010.

Chart II.2: Reduction in Gross Fiscal Deficit-GSDP during the Fiscal Consolidation Period



**Note**

1. The lines in the scatter plots are fitted trend lines

#### 4. Fiscal Consolidation and Sub-national Growth: An Empirical Exploration

2.12 Tracing the effects of fiscal consolidation on states' economic growth can begin by adopting the definition of a 'tight year'. In a developing country like India, resorting to a tight fiscal policy<sup>5</sup> on a sustained basis may not be desirable. In fact, it can prove counter-productive by constraining growth-inducing capital outlay by the government. In a federal set-up, the revenue raising capacity of states is restricted while their expenditure responsibilities are large. Consequently the definition of a 'tight year' may need to be dovetailed to domestic realities. Accordingly, a 'tight year' can be regarded as one in which the primary deficit

declines by at least one per cent (alternatively, the primary surplus increases at least by one per cent), on the basis of the maximum decline observed in the primary balance of NSC states.

2.13 A fiscal consolidation episode is expansionary if the average trend growth between periods t and t+2 is greater than that between periods t-1 and t-2 (de Cos and Benito, 2011). It is possible to identify a total of 23 fiscal consolidation episodes (*i.e.*, the primary balance improved by one per cent or more) for the NSC states after the FRBM enactment. Fiscal consolidation was expansionary in 17 of these episodes, highlighting the growth-inducing effects of consolidation<sup>6</sup> (Table II.1).

<sup>5</sup> A tight fiscal policy is defined as one in which the ratio of the primary deficit to GDP falls (or the ratio of primary surplus to GDP increases) by at least 1.5 percentage points [Alesina *et. al* (1998)].

<sup>6</sup> Fiscal stance cannot be the only factor for growth enhancement for the states; there are several other factors which could be relevant such as resource endowments, population, level of industrial development, availability of skilled man power, level of education, *etc.*

**Table II.1: Expansionary Fiscal Consolidation**

(Per cent)

States	Tight Year	Average growth rate between 't-1' and 't-2'	Average growth rate between 't' and 't+2'	Column 4 over Column 3
1	2	3	4	5
Andhra Pradesh	2006-07	6.8	8.7	1.9
Bihar	2007-08	7.2	8.5	1.3
Bihar	2010-11	9.9	12.0	2.1
Chhattisgarh	2010-11	5.9	8.4	2.5
Goa	2010-11	10.1	13.8	3.7
Haryana	2006-07	8.8	9.3	0.5
Jharkhand	2009-10	9.4	10.2	0.8
Karnataka	2003-04	3.7	7.9	4.2
Kerala	2004-05	6.8	9.3	2.5
Madhya Pradesh	2006-07	4.2	8.8	4.6
Maharashtra	2010-11	5.9	7.4	1.5
Punjab	2004-05	4.5	7.0	2.5
Punjab	2005-06	5.5	8.4	2.9
Rajasthan	2006-07	2.4	8.6	6.2
Rajasthan	2010-11	7.9	9.7	1.8
Tamil Nadu	2005-06	8.7	11.8	3.1
Uttar Pradesh	2004-05	4.5	6.7	2.2

## 5. Sources and Composition of Fiscal Consolidation

2.14 It is useful to drill deeper and identify the main drivers of successful consolidation episodes.

Episodes of fiscal consolidation<sup>7</sup> have been deemed as successful if the debt-GSDP ratio declined by at least 3 per centage points by the second year after fiscal tightening commenced (Mcdermott and Wescott, 1996). During the period 2000-01 to 2012-13, reduction in ratios of GFD-GSDP and PD-GSDP among NSC states was observed in 58 episodes and 49 episodes, respectively, of which 35 episodes and 26 episodes, respectively turned out to be successful (Table II.2). In the exercise conducted here, fiscal consolidation is considered to be revenue-led if the increase in revenue receipts contributes to at least 50 per cent of the reduction in GFD/PD. Alternatively, fiscal consolidation is expenditure-led if more than 50 per cent of the reduction in GFD/PD is brought about by a decrease in total expenditure (TE) or primary expenditure(PE)/GSDP, respectively.

2.15 Advancing the argument through a logistic probability model (LPM)<sup>8</sup> using maximum likelihood estimation in which the dependent variable equals 1 if fiscal consolidation is successful and 0, otherwise, the probability of a successful fiscal consolidation for NSC states<sup>9</sup> is higher when

**Table II.2: Fiscal Consolidation Episodes**

	Debt-reducing Fiscal Consolidation			Sources of Fiscal consolidation				
	Successful	Not-Successful	Total	Revenue-led		Expenditure-led		Total
				Pre FRL	Post FRL	Pre FRL	Post FRL	
1	2	3	4	5	6	7	8	9
Episodes defined by GFD-GSDP reduction	35	23	58	11	19	10	18	58
Episodes defined by PD-GSDP reduction	26	23	49	15	11	8	15	49

<sup>7</sup> We use two alternative specifications for episodes of fiscal consolidation defined by reduction in primary deficit or gross fiscal deficit. An episode of consolidation is defined as one in which deficit (PD or GFD) as per cent of GSDP has reduced by atleast 1 per cent over two years and does not increase in either of the two years.

<sup>8</sup> The model is given as :  $\left(\frac{P_i}{1-P_i}\right) = \beta_0 + \beta_1 f_i + \beta_2 D_i + \beta_3 g_i + \epsilon_i$  where,  $P_i$  is the probability that episode i will be successful,  $f_i$  is the magnitude of fiscal adjustment (reduction in the GFD-GSDP ratio over two years),  $D_i$  is a dummy variable for the composition of fiscal consolidation (=1 if at least 50 per cent of the fiscal improvement comes from increases in current revenues and 0 otherwise) and  $g_i$  is the growth rate of nominal GSDP.

<sup>9</sup> A similar exercise done for special category states shows that the only variable to be statistically significant is the dummy variable for revenue-led consolidation.

**Table II.3: Probability of Success for the Fiscal Consolidation**

	GFD	PD
1	2	3
Constant	-3.58** (1.28)	-4.29** (1.55)
Dummy for Revenue led consolidation	1.61* (0.66)	1.80* (0.74)
Size of two-year deficit reduction (per cent of GSDP)	0.57 (0.30)	0.60 (0.36)
GSDP growth rate (nominal)	0.16* (0.07)	0.18** (0.07)
Observations	58	49
Log likelihood	-31.71	-27.57

\* p < 0.05, \*\* p < 0.01

Note: Figures in parentheses represent standard errors.

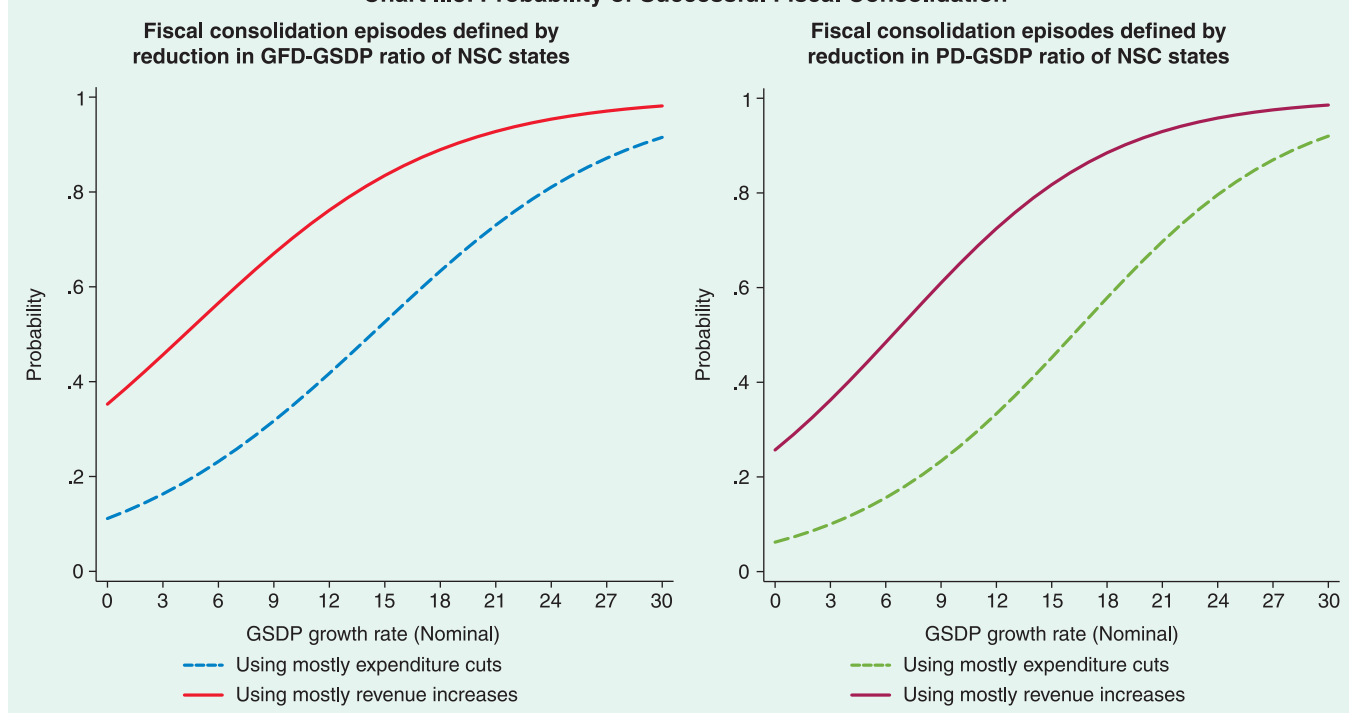
consolidation is primarily revenue-led, irrespective of the size of GSDP growth rate (Table II.3 and Chart II.3). A key implication of this is that the chances of achieving successful fiscal

consolidation improve significantly provided the process is revenue-led (Table II.3).

2.16 A decomposition of all the revenue-led and expenditure-led fiscal consolidation episodes defined in terms of PD reduction during the post-FRBM period shows that in the years preceding the global crisis, revenue-led consolidation was largely driven by central transfers in the low-income states. States' own revenues played a dominant role in high and middle income states. Besides own tax revenues (OTR), own non-tax revenue (ONTR), particularly from state lotteries and various user charges contributed significantly to the reduction in PD in some of these states. Post-crisis revenue-led consolidation is confined to only two states, both of which benefitted from higher central transfers (Table II.4a).

2.17 Expenditure-led fiscal consolidation during the pre-crisis period has been achieved essentially through reduction in revenue expenditure. Post-

**Chart II.3: Probability of Successful Fiscal Consolidation**





**Table II.4a: Revenue-led Fiscal Consolidation Episodes during the post-FRBM period**

SI No	Year 't'	State	PD/GSDP at 't-2'	Reduction in PD/GSDP between 't' and 't-2'	Share in reduction of PD/GSDP ratio						
					Expenditure	Receipts					
						Total	Own tax revenue	Own non-tax revenue	Central taxes	Grants	Other receipts
1	2	3	4	5	6	7	8	9	10	11	12
<b>Pre-Crisis Consolidation</b>											
<i>RR/GSDP increases – PE/GSDP decreases</i>											
1	2004-05	Tamil Nadu	1.5	-1.2	41	59	40	-7	13	25	-12
2	2005-06	Punjab	1.3	-2.3	35	65	65	-44	13	62	-31
3	2006-07	Chhattisgarh	0.2	-1.7	8	92	46	-25	49	42	-20
<i>RR/GSDP increase is greater than PE/GSDP increase</i>											
4	2003-04	Karnataka	2.6	-2.1	-24	124	39	58	7	-2	22
5	2004-05	Karnataka	1.5	-1.7	-47	147	93	102	10	0	-58
6	2006-07	Haryana	-1.1	-1.6	-105	205	45	57	22	20	61
7	2007-08	Bihar	0.1	-1.8	-9	109	9	-9	116	60	-67
8	2007-08	Rajasthan	0	-1.3	-2	102	-11	12	52	38	11
<b>Post Crisis Consolidation</b>											
<i>RR/GSDP increases – PE/GSDP decreases</i>											
9	2008-09	Jharkhand	6.7	-4.9	8	92	23	7	24	11	27
10	2011-12	West Bengal	2.9	-2.6	45	55	19	-14	23	44	-17
<i>RR/GSDP increase is greater than PE/GSDP increase</i>											
11	2009-10	Jharkhand	5	-5.5	-1	101	24	20	0	63	-6

PD: Primary Deficit RR: Revenue Receipts PE: Primary Expenditure (Total Expenditure *minus* Interest Payments)

**Note:** Figures are in per cent

crisis expenditure-led fiscal consolidation was seen in 6 states, all of which also witnessed an increase in revenue receipts during the consolidation year (Table II.4b). With the exception of one episode when capital outlay increased, the reduction in expenditure was across the board, with development revenue expenditure contributing the most to this reduction. Most episodes of expenditure-led fiscal consolidation have resulted from reduction in capital outlay and development revenue expenditure.

## 6. Fiscal Consolidation: A Medium Term Perspective

2.18 Sub-national fiscal consolidation during the post-FRBM period has been largely facilitated by higher explicit and implicit transfers from the centre in the form of increased share in central taxes under the Finance Commission (FC) awards, higher tax buoyancy of central taxes during the high growth phase and interest relief provided by the centre under debt consolidation and relief

**Table II.4b: Expenditure-led Fiscal Consolidation Episodes during the post-FRBM period**

SI No	Year 't'	State	PD/GSDP at 't-2'	Reduction in PD/GSDP between 't' and 't-2'	Share in reduction of PD/GSDP ratio					
					Receipts	Expenditure				
						Total	Revenue Expenditure		Capital outlay	Loans and advances
			DRE	Total						
1	2	3	4	5	6	7	8	9	10	11
<b>Pre Crisis Consolidation</b>										
<i>PE/GSDP decrease is greater than RR/GSDP decrease</i>										
1	2004-05	Kerala	2.2	-1.5	-7	107	64	88	12	7
2	2005-06	Kerala	2.1	-1.8	-30	130	45	74	1	56
3	2005-06	Uttar Pradesh	2.7	-2.4	-168	268	84	216	39	12
4	2006-07	Madhya Pradesh	2.5	-3.4	-6	106	-16	15	24	67
<i>PE/GSDP decreases - RR/GSDP increases</i>										
5	2005-06	Tamil Nadu	0.5	-1.4	1	99	37	66	23	9
6	2006-07	Gujarat	1.3	-1.7	35	65	59	95	-43	13
7	2006-07	Maharashtra	2.3	-2.3	5	95	39	76	7	11
8	2006-07	Rajasthan	0.8	-1.8	31	69	28	56	-5	18
9	2007-08	Maharashtra	1.7	-3.9	39	61	13	33	10	18
<b>Post Crisis Consolidation</b>										
<i>PE/GSDP decreases-RR/GSDP increases</i>										
10	2010-11	Uttar Pradesh	2.1	-1.5	46	54	-46	-55	106	3
11	2011-12	Gujarat	1.5	-1.5	43	57	75	86	-29	0
12	2011-12	Haryana	3.3	-2.2	30	70	92	26	24	20
13	2011-12	Maharashtra	1.4	-1.2	5	95	68	48	43	4
14	2011-12	Rajasthan	1.3	-2.4	7	93	39	91	10	-7
15	2011-12	Uttar Pradesh	1.3	-1.3	42	58	92	-77	128	8

PD: Primary Deficit RR: Revenue Receipts PE: Primary Expenditure (Total Expenditure *minus* Interest Payments)  
DRE: Development Revenue Expenditure  
**Note:** Figures are in per cent

facility (DCRF). The increase in own revenues, particularly after the introduction of the value added tax, also contributed to the improvement in fiscal position of NSC states with higher per capita incomes. Fiscal consolidation in the post-crisis phase has largely been expenditure-led.

2.19 Several factors will have a bearing on the capacity of states to sustain successful fiscal consolidation over the medium-term. First, the sharp increase in states' share in tax devolution to 42 per cent of the divisible pool based on the FC-

XIV's recommendation would increase the flow of unconditional transfers to states, which would need to be deployed to meet state-specific developmental activities. Buoyancy of central taxes will obviously have a bearing on the size of transfers.

2.20 Second, transition from the present origin-based indirect tax regime to a destination-based tax regime under the proposed goods and services tax (GST) from April 1, 2016 should improve tax compliance and create a buoyant source of



revenue in the medium term, notwithstanding some loss of revenue in the near term to be compensated on a tapering basis. The Union Budget for 2015-16 has taken steps to bridge the trust deficit between the centre and the states.

2.21 Third, states have to improve their efforts in mobilising non-tax revenues. Although expenditure on economic, social and general services by state governments has been rising, there has been no commensurate recovery from these services. Further, the low profitability of public sector undertakings (PSUs) also contributes to the low non-tax revenue of states. In this context, revising electricity tariffs regularly to match cost of electricity generation and supply to avoid adverse impact on fiscal health of states has been underscored (Buitter and Patel, 2010; Patel and Bhattacharya, 2010). The FC-XIV has also emphasised effective independent regulation in insulating the pricing of public utility services from avoidable policy fluctuations. Regarding revenues from natural resources, coal rich states would have windfall gains from coal block auctions, which should be utilised for funding developmental needs.

2.22 Fourth, with increased convergence of state government pay scales with those of the central government, particularly since the implementation of the fifth central pay commission, finances of states have been significantly impacted by pay revisions. In this regard, the FC-XIV, reiterating the view of the FC-XI, has called for the evolution of a national policy for salaries and emoluments through a forum such as the Inter-State Council. It has also recommended linking pay with productivity, with simultaneous focus on technology, skills and incentives and adoption of new pension schemes by those states which have not done so far.

2.23 Fifth, focus needs to be on the quality rather than the size of fiscal consolidation. Revenue surpluses posted by several states have enabled them to increase their capital outlay without undue pressure on GFD. While capital outlay has a lasting impact on growth through higher multipliers, it is important that the state governments do not make over-ambitious investment proposals which result in delays in project implementation and management with attendant cost and time overruns. The FC-XIV had recommended that both union and state governments provide a statutory ceiling on the sanction of new capital works to an appropriate multiple of the annual budget provision. Implementation of this proposal could improve the effectiveness of capital spending.

2.24 Finally, in assessing fiscal sustainability, it is important to focus attention on a broader concept of debt. Sustained efforts by the states are required to keep debt levels from rising. Furthermore, conventional debt does not include the governments' risk exposure to PSUs due to government guarantees, off-budget borrowings and accumulated losses of financially weak PSUs. The FC-XIV has proposed a definition of extended debt to include in the overall public debt and weighted sum of guarantees of high risk public sector enterprises such as those in power and transport sectors. It has further recommended that both union and state governments adopt a template for collating, analysing and annually reporting the total extended public debt in their respective budgets. A more realistic assessment of the states' fiscal position and along with it, a better evaluation of the magnitude and quality of states' fiscal consolidation and its implications for overall growth and macroeconomic stability, could then emerge.

# III

## Fiscal Position of State Governments

States continued to post surplus in the revenue account in 2012-13 as in recently preceding years, largely driven by own revenues. In 2013-14(RE), however, the revenue surplus was nearly wiped away and the fiscal deficit at the consolidated level just met the target set by the Thirteenth Finance Commission. Most states reaffirmed their commitment to fiscal consolidation in 2014-15, although some budgeted for higher deficits than stipulated under their FRBM Acts. Freeing up resources for higher capital outlays, improving the quality of fiscal consolidation and setting the consolidated debt-GDP ratio of the states on a declining trajectory are crucial for improving the health of state finances.

### 1. Introduction

3.1 In the post-global crisis period, all states have amended their fiscal responsibility legislations in 2010-11 in order to recommit to rule-based fiscal consolidation. Although the progress in this direction continued up to 2011-12, some deterioration has been observed during 2012-14. The key deficit indicators were, however, budgeted to improve in 2014-15.

### 2. Accounts: 2012-13

3.2 Key deficit indicators of the states at the consolidated level marginally deteriorated in 2012-13, but they were well within the Thirteenth

Finance Commission's (FC-XIII) targets (Table III.1). Although both non-special category (NSC) states and special category (SC) states continued to post revenue surpluses, the latter outperformed their non-SC peers, recording lower deficits than a year ago (Table III.2).

3.3 Revenue receipts grew largely on account of states' own tax collections, particularly sales tax/value added tax (VAT) which led to a marginal improvement in states' own tax revenue-GDP ratio. Transfers from the centre, on the other hand, expanded at a slower pace, mainly on account of the sharp deceleration in the growth of grants from the centre which, as a proportion to GDP, declined

**Table III.1: Major Deficit Indicators of State Governments**

(Amount in ₹ billion)

Item	2011-12	2012-13	2013-14 (BE)	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5	6
Revenue Deficit	-239.6 (-0.3)	-203.2 (-0.2)	-477.3 (-0.4)	-29.5 (-0.0)	-541.7 (-0.4)
Gross Fiscal Deficit	1,683.5 (1.9)	1,954.7 (2.0)	2,450.5 (2.2)	2,835.0 (2.5)	2,950.6 (2.3)
Primary Deficit	315.4 (0.4)	450.0 (0.5)	716.7 (0.6)	1,113.7 (1.0)	1,018.6 (0.8)

BE: Budget Estimates. RE: Revised Estimates.

**Note:** 1. Negative (-) sign indicates surplus.

2. Figures in parentheses are per centages to GDP.

3. The ratios to GDP at current market prices are based on new GDP series (Base:2011-12) released by CSO in early 2015.

**Source:** Budget documents of state governments.

**Table III.2: Fiscal Imbalances in Non-Special and Special Category States**

(Per cent to GSDP)

	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5
<b>Revenue Deficit</b>				
Non-Special Category States	-0.2	-0.1	0.1	-0.3
Special Category States	-2.0	-2.0	-1.7	-2.8
All States Consolidated*	-0.3	-0.2	0.0	-0.4
<b>Gross Fiscal Deficit</b>				
Non-Special Category States	2.2	2.3	2.8	2.6
Special Category States	2.8	2.4	4.9	3.1
All States Consolidated*	1.9	2.0	2.5	2.3
<b>Primary Deficit</b>				
Non-Special Category States	0.4	0.6	1.1	0.9
Special Category States	0.4	0.0	2.5	0.9
All States Consolidated*	0.4	0.5	1.0	0.8
<b>Primary Revenue Deficit</b>				
Non-Special Category States	-2.0	-1.8	-1.7	-2.1
Special Category States	-4.4	-4.4	-4.0	-5.0
All States Consolidated*	-1.8	-1.7	-1.5	-1.9

\* : As a ratio to GDP. BE: Budget Estimates. RE: Revised Estimates.

**Note:** Negative (-) sign indicates surplus.

**Source:** Budget documents of state governments.

over the previous year (Table III.3). Non-debt capital receipts registered a steep decline over the previous year, primarily on account of a decline in recovery of loans.

3.4 Revenue expenditure decelerated in 2012-13 (Table III.4). The deceleration was more pronounced in the non-development component, particularly pensions and administrative services, despite an increase in interest payments (IP) at a faster pace than a year ago. While the growth in development revenue expenditure was broadly maintained, this was on account of the sharp increase in subsidies to state power utilities and expenditure on rural development offsetting the deceleration in other major social and economic services. The slowdown in receipt under plan grants from the centre could have affected

**Table III.3: Aggregate Receipts of State Governments**

(Amount in ₹ billion)

Item	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5
Aggregate Receipts (1+2)	12,943.4 (14.7)	14,508.6 (14.5)	17,663.7 (15.6)	20,892.4 (16.2)
1. Revenue Receipts (a+b)	10,985.3 (12.4)	12,520.2 (12.5)	14,986.2 (13.2)	18,566.6 (14.4)
a. States' Own Revenue (i+ii)	6,565.2 (7.4)	7,718.1 (7.7)	8,866.5 (7.8)	9,957.9 (7.7)
i. States' Own Tax	5,574.0 (6.3)	6,545.5 (6.6)	7,528.6 (6.6)	8,398.7 (6.5)
ii. States' Own Non-Tax	991.3 (1.1)	1,172.6 (1.2)	1,337.9 (1.2)	1,559.2 (1.2)
b. Current Transfers (i+ii)	4,420.1 (5.0)	4,802.1 (4.8)	6,119.7 (5.4)	8,608.7 (6.7)
i. Shareable Taxes	2,555.9 (2.9)	2,915.3 (2.9)	3,319.9 (2.9)	3,857.6 (3.0)
ii. Grants-in Aid	1,864.2 (2.1)	1,886.8 (1.9)	2,799.7 (2.5)	4,751.1 (3.7)
2. Capital Receipts (a+b)	1,958.1 (2.2)	1,988.4 (2.0)	2,677.6 (2.4)	2,325.9 (1.8)
a. Non-Debt Capital Receipts	178.2 (0.2)	73.7 (0.1)	94.2 (0.1)	74.6 (0.1)
i. Recovery of Loans and Advances	171.6 (0.2)	72.6 (0.1)	89.6 (0.1)	61.2 (0.0)
ii. Miscellaneous Capital Receipts	6.7 (0.0)	1.0 (0.0)	4.6 (0.0)	13.3 (0.0)
b. Debt Receipts	1,779.8 (2.0)	1,914.7 (1.9)	2,583.4 (2.3)	2,251.3 (1.7)
i. Market Borrowings	1,354.0 (1.5)	1,462.5 (1.5)	2,006.4 (1.8)	2,293.0 (1.8)
ii. Other Debt Receipts	425.9 (0.5)	452.2 (0.5)	576.9 (0.5)	-41.7 (0.0)

BE: Budget Estimates RE: Revised Estimates.

**Note:** 1. Figures in parentheses are per centages to GDP.

2. Debt Receipts are on net basis.

**Source:** Budget documents of state governments.

associated expenditures by the states. Capital outlay for the transport sector expanded strongly on account of roads and bridges, reflecting the thrust on infrastructure development. However, capital outlays on energy contracted in 2012-13, reflecting the fragile condition of the power sector

(Table III.4). Of particular concern is the continuing shrinkage of investment in the energy sector at a time when power shortages have been tightening

into a binding constraint on growth. This, in turn, reflects the deepening malaise in the power utilities at the state level (Box III.1). Consequently,

**Table III.4: Variation in Major Items**

(Amount in ₹ billion)

Item	2011-12		2012-13		2013-14		2014-15	
	Accounts	Per cent Variation Over 2010-11	Accounts	Per cent Variation Over 2011-12	RE	Per cent Variation Over 2012-13	BE	Per cent Variation Over 2013-14 (RE)
1	2	3	4	5	6	7	8	9
<b>I. Revenue Receipts (i+ii)</b>	<b>10985.3</b>	<b>17.4</b>	<b>12,520.2</b>	<b>14.0</b>	<b>14,986.2</b>	<b>19.7</b>	<b>18,566.6</b>	<b>23.9</b>
(i) Tax Revenue (a+b)	8129.9	19.5	9,460.8	16.4	10,848.5	14.7	12,256.3	13.0
(a) Own Tax Revenue	5574.0	21.0	6,545.5	17.4	7,528.6	15.0	8,398.7	11.6
of which: Sales Tax	3450.6	23.7	4,038.5	17.0	4,815.3	19.2	5,367.9	11.5
(b) Share in Central Taxes	2555.9	16.4	2,915.3	14.1	3,319.9	13.9	3,857.6	16.2
(ii) Non-Tax Revenue	2855.4	11.9	3,059.4	7.1	4,137.7	35.2	6,310.3	52.5
(a) States' Own Non-Tax Revenue	991.3	8.2	1,172.6	18.3	1,337.9	14.1	1,559.2	16.5
(b) Grants from Centre	1864.2	14.0	1,886.8	1.2	2,799.7	48.4	4,751.1	69.7
<b>II. Revenue Expenditure</b>	<b>10745.7</b>	<b>15.3</b>	<b>12,317.0</b>	<b>14.6</b>	<b>14,956.6</b>	<b>21.4</b>	<b>18,024.9</b>	<b>20.5</b>
of which:								
(i) Development Expenditure	6505.9	16.9	7,584.1	16.6	9,399.3	23.9	11,638.0	23.8
of which: Education, Sports, Art and Culture	2160.7	15.2	2,454.0	13.6	2,947.7	20.1	3,551.0	20.5
Transport and Communication	273.6	24.4	319.1	16.6	373.2	17.0	413.0	10.7
Power	460.1	25.7	629.4	36.8	656.4	4.3	776.6	18.3
Relief on account of Natural Calamities	136.9	56.3	109.8	-19.8	179.1	63.1	134.8	-24.7
Rural Development	372.2	14.2	443.7	19.2	585.3	31.9	1,178.9	101.4
(ii) Non-Development Expenditure	3927.4	12.1	4,375.7	11.4	5,073.3	15.9	5,856.9	15.4
of which: Administrative Services	859.8	14.4	960.9	11.8	1,167.3	21.5	1,380.0	18.2
Pension	1278.0	18.1	1,447.5	13.3	1,638.5	13.2	1,868.7	14.1
Interest Payments	1368.2	9.6	1,504.7	10.0	1,721.3	14.4	1,932.0	12.2
<b>III. Net Capital Receipts #</b>	<b>1958.1</b>	<b>17.0</b>	<b>1,988.4</b>	<b>1.5</b>	<b>2,677.6</b>	<b>34.7</b>	<b>2,325.9</b>	<b>-13.1</b>
of which: Non-Debt Capital Receipts	178.2	-46.4	74.1	-58.4	94.2	27.0	74.6	-20.8
<b>IV. Capital Expenditure \$</b>	<b>2101.4</b>	<b>23.1</b>	<b>2,231.6</b>	<b>6.2</b>	<b>2,958.7</b>	<b>32.6</b>	<b>3,566.8</b>	<b>20.6</b>
of which: Capital Outlay	1712.5	12.7	1,931.8	12.8	2,652.7	37.3	3,362.8	26.8
of which: Capital Outlay on Irrigation and Flood Control	467.3	8.0	497.0	6.4	630.9	26.9	643.7	2.0
Capital Outlay on Energy	195.5	22.9	185.0	-5.4	214.4	15.9	316.0	47.4
Capital Outlay on Transport	378.2	8.5	452.9	19.7	577.7	27.6	679.4	17.6
<i>Memo Item:</i>								
Revenue Deficit	-239.6	685.6	-203.2	-15.2	-29.5	-85.5	-541.7	1733.1
Gross Fiscal Deficit	1683.5	4.3	1,954.7	16.1	2,835.0	45.0	2,950.6	4.1
Primary Deficit	315.4	-13.9	450.0	42.7	1,113.7	147.5	1,018.6	-8.5

BE: Budget Estimates RE: Revised Estimates.

# : It includes the following items on net basis: internal debt; loans and advances from the centre; inter-state settlement; contingency fund; small savings, provident funds etc.; reserve funds; deposits and advances; suspense and miscellaneous; appropriation to contingency fund and remittances.

\$ : Capital Expenditure includes Capital Outlay and Loans and Advances by State Governments.

Note: 1. Negative (-) sign in deficit indicators indicates surplus.

2. Also see Notes to Appendices.

Source: Budget documents of state governments.

### Box III.1: State Power Utilities and State Finances

Power sector reforms were initiated in the early nineties, with enactment of the Electricity Laws (Amendment) Act, 1991 to encourage the entry of privately owned power generation companies and introduction of the mega power policy (MPP) in 1995 to leverage the development of large size power projects and derive benefit from economies of scale. The central government enacted the Electricity Regulatory Commission (ERC) Act, 1998 and introduced a provision for states to create their own State Electricity Regulation Commissions (SERCs). The Electricity Act, 2003 which consolidated the laws relating to generation, transmission, distribution, trading and use of electricity, sought to create a liberal framework for the development of the power sector by distancing government from regulation.

Despite the aforementioned reforms, the financial performance of state power utilities (SPUs), particularly those engaged in distribution, has deteriorated considerably over the years, mainly on account of inadequate tariffs, high transmission and distribution (T&D) losses, absence of full metering and inefficiencies in billing and collection. Mounting losses of the power distribution companies (discoms) are financed through short-term borrowings from banks and other financial institutions (FIs) or through diversion of long-term loans to cover such losses.

#### Impact of Financials of Power Utilities on State Finances

With the state governments owning most of the power discoms, deterioration in the financial health of these entities invariably affects the fiscal position of the states. The state governments extend financial support to SPUs through various means such as providing subsidies and grants as compensation for power given to certain groups, make equity investments in state power discoms, provide direct loans and extend guarantees for the loans obtained from banks/financial institutions. Though these guarantees are in the nature of contingent liabilities, any credit default by SPUs would entail that state governments bear the burden. In the past, the state governments had issued power bonds under the one-time settlement scheme in 2003-04 to clear the dues of SEBs to central PSUs which added to their interest and repayment burden.

#### Impact of Financial Restructuring Plan (FRP)<sup>1</sup>

The FRP for state power discoms would impact the finances of the eight states<sup>2</sup> participating in it. On the receipts

side, the conversion of loans into equity or adjustment of electricity duty and other statutory charges against subsidy support would imply lower receipts. On the expenditure side, there would be additional expenditure due to (i) interest burden in respect of 50 per cent of the short-term liabilities (STL) issued as bonds by the discoms and subsequently taken over by state governments as special securities; (ii) repayment of the special securities (after the moratorium period of 3-5 years); (iii) support to the discoms in respect of their cash losses during 2012-13 and in the subsequent period depending on the sharing arrangements between banks/financial institutions and state governments; (iv) equity/loan support towards capital expenditure to be incurred by distribution companies for additional distribution network and strengthening of the existing system; and (v) additional support to the distribution companies in the form of equity or interest free loan in case of any shortfall in adhering to the annual performance projections under the FRP. Apart from the impact on the finances of states, restructured loans to the power discoms also adds to the debt and contingent liabilities of the participating states.

#### Way Forward

Going by the magnitude of the implications for state finances, it is important that state governments do not make debt restructuring a perpetual feature, considering the downside risks to stability of state finances. Viability of discoms is more critical in states that provide free or heavily subsidised power supply to the agriculture sector or have not revised tariffs periodically. Regular tariff revisions in line with cost escalation, improvement in operational efficiency including reduction in aggregate technical and commercial (AT&C) losses and collection of revenue arrears may also help to reduce the gap between average cost of supply (ACS) and average revenue realized (ARR). Apart from time-bound full metering for all consumers, FC-XIV has also recommended amendment of the Electricity Act, 2003 with provision of penalties on state governments for delays in the payment of subsidies. Further, it has also recommended the constitution of a SERC Fund by all states to provide financial autonomy to the SERCs. Improvement in efficiency and viability of the state discoms is crucial for reducing the pressure on state finances in the medium-term while also providing some relief to lenders, particularly banks/financial institutions, keeping in view financial stability considerations.

<sup>1</sup> Details on the operation of the scheme were covered in the State Finances: A Study of Budgets for 2012-13.

<sup>2</sup> Eight state governments, viz., Tamil Nadu, Uttar Pradesh, Rajasthan, Haryana, Andhra Pradesh, Telangana, Bihar and Jharkhand are participating under the FRP for state power discoms, although the process is yet to begin for Jharkhand.



**Table III.5: Expenditure Pattern of State Governments**

(Amount in ₹ billion)

Item	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5
Aggregate Expenditure (1+2 = 3+4+5)	12,847.1 (14.5)	14,548.6 (14.6)	17,915.3 (15.8)	21,591.7 (16.8)
1. Revenue Expenditure	10,745.7	12,317.0	14,956.6	18,024.9
<i>of which:</i>	(12.2)	(12.3)	(13.2)	(14.0)
Interest payments	1,368.2 (1.5)	1,504.7 (1.5)	1,721.3 (1.5)	1,932.0 (1.5)
2. Capital Expenditure	2,101.4	2,231.6	2,958.7	3,566.8
<i>of which:</i>	(2.4)	(2.2)	(2.6)	(2.8)
Capital outlay	1,712.5 (1.9)	1,931.8 (1.9)	2,652.7 (2.3)	3,362.8 (2.6)
3. Development Expenditure	8,524.1 (9.7)	9,722.6 (9.7)	12,145.0 (10.7)	14,942.5 (11.6)
4. Non-Development Expenditure	4,010.6 (4.5)	4,468.8 (4.5)	5,286.3 (4.7)	6,119.2 (4.8)
5. Others*	312.4 (0.4)	357.2 (0.4)	484.0 (0.4)	530.0 (0.4)

RE: Revised Estimates BE: Budget Estimates.

\*: Includes grants-in-aid and contributions (compensation and assignments to local bodies).

**Note:** 1. Figures in parentheses are per cent to GDP.

2. Capital Expenditure includes Capital Outlay and Loans and Advances by State Governments.

**Source:** Budget documents of state governments.

overall capital outlay as a proportion to GDP recorded virtually no improvement in 2012-13 (Table III.5). These developments suggest that although states made efforts to strengthen their resolve on fiscal prudence by pushing up their own tax effort, the quality of expenditure was constrained by outgoes under subsidies and committed expenditures.

### 3. Revised Estimates: 2013-14

3.5 The fiscal position of state governments deteriorated in 2013-14 as revealed in the revised estimates for that year (Table III.1), both in relation to budget forecasts as well as from the position a year ago. The revenue accounts of 18 states deteriorated over the previous year, with diminished

surplus in nine states, reversal from surplus to balance/deficit in six states and increase in deficit in three states. For all states taken together, the modest revenue surplus recorded in the preceding year was wiped away to near-balance. Underlying this erosion was a slowdown in both own tax and non-tax revenues. Notwithstanding an improvement in the state VAT revenue growth, other major own tax revenues were affected by the sluggishness in the economy. Factors such as lacklustre real estate market, slow down in automobile sales and a financially weak power sector affected collections under land revenue, stamp duties, taxes on vehicles, and duties on electricity. In fact, the deterioration in states' revenue accounts would have been even more

deleterious but for the cushion provided by grants from the centre, which recorded a robust growth of 48.4 per cent in 2013-14 (RE) over the previous year, reflecting the base effect<sup>3</sup>.

3.6 At the same time, growth in revenue expenditure increased significantly over the previous year on account of increase in social sector expenditure and certain economic services such as soil and water conservation and food storage and warehousing. Although growth in non-development revenue expenditure increased over the previous year, particularly under administrative services and interest payments, it was lower than the budget estimates for the year.

3.7 The GFD as a proportion to GSDP widened at the consolidated level, reflecting the sizeable shrinkage of the revenue surplus, as also higher capital outlay in transport, irrigation and flood control and energy (Table III.4 and III.6). The capital outlay on food and warehousing declined, despite there being a need for higher allocations in preparation for the implementation of the National Food Security Act, 2012. While the overall GFD-GDP ratio at 2.5 per cent was in line with FC-XIII target, state-wise position shows that 12 out of the 28 states – 6 of which were in the non-special category – could not meet the FC-XIII's target.

#### 4. Budget Estimates: 2014-15

##### *Key Deficit Indicators*

3.8 The experience with deteriorating fiscal accounts, particularly in 2013-14, evidently weighed upon state governments. Budget estimates for 2014-15 reaffirmed the intent of states to recommit to fiscal consolidation

(Table III.1). The consolidated revenue surplus of the states was budgeted to expand sizeably on account of a higher growth in revenue receipts *vis-a-vis* revenue expenditure (Table III.3). As many as 17 states intended to improve their revenue surpluses and 15 states, their GFD-GSDP ratios (Table III.6). As indicated in Chapter I, however, six out of the 29 states (including bifurcated Andhra Pradesh) budgeted for revenue deficits during 2014-15 and 10 states budgeted for GFD-GSDP ratios higher than 3 per cent, thereby diluting the recommendation of FC-XIII.

##### *Revenue Receipts*

3.9 Revenue receipts are budgeted to increase significantly, with the entire increase emanating from higher grants from the centre in view of the change in the accounting of financial assistance for the centrally sponsored schemes (CSS) (Box III.2, Tables III.3 and III.4). By contrast, states' own revenue-GDP ratio is expected to show a marginal decline on account of deceleration in all major taxes. Thus, the projected improvement in revenue balances has little to do with states' own efforts.

##### *Expenditure Pattern*

3.10 Growth in revenue expenditure was budgeted to increase under crop husbandry, rural development, education and health, partly reflecting higher plan outlays under those centrally sponsored schemes which are now being routed through the state budgets. Revenue expenditure growth in industries and energy was expected to increase significantly, mainly on account of expenditure on subsidies. Non-development expenditure growth, on the other hand, was to marginally decelerate, mainly on account of a

<sup>3</sup> The annual growth in grants from centre was a mere 1.2 per cent in 2012-13 as against 14.0 per cent in 2011-12. Moreover, states' tend to overestimate grants from centre in their budget and revised estimates, with the actual outcomes turning out to be significantly lower than these estimates.

**Table III.6: Deficit Indicators of State Governments**

(Per cent)

State	2012-13				2013-14 (RE)				2014-15 (BE)			
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>	<b>-0.1</b>	<b>2.3</b>	<b>0.6</b>	<b>-1.8</b>	<b>0.1</b>	<b>2.8</b>	<b>1.1</b>	<b>0.0</b>	<b>-0.3</b>	<b>2.6</b>	<b>0.9</b>	<b>0.0</b>
1. Andhra Pradesh	-0.1	2.3	0.8	-1.7	-0.1	2.9	1.2	-1.8	1.2	2.3	0.5	-0.7
2. Bihar	-1.7	2.2	0.7	-3.2	0.2	6.3	4.6	-1.5	-2.5	2.8	1.2	-4.2
3. Chhattisgarh	-1.6	1.6	0.9	-2.3	-0.4	2.7	2.0	-1.2	-1.2	2.7	1.9	-2.0
4. Goa	0.5	2.7	0.8	-1.4	0.7	4.4	2.7	-1.0	0.0	3.9	1.8	-2.0
5. Gujarat	-0.8	2.5	0.7	-2.7	-1.2	2.1	0.4	-3.0	-0.8	2.5	0.7	-2.5
6. Haryana	1.3	3.0	1.6	-0.1	1.4	3.0	1.4	-0.1	1.1	2.5	0.9	-0.5
7. Jharkhand	-0.9	2.2	0.7	-2.5	-1.7	2.4	0.9	-3.1	-1.9	2.3	1.0	-3.1
8. Karnataka	-0.4	2.8	1.5	-1.7	0.0	3.1	1.7	-1.3	0.0	2.9	1.5	-1.5
9. Kerala	2.7	4.3	2.2	0.6	1.6	3.3	1.3	-0.5	1.5	3.1	1.0	-0.5
10. Madhya Pradesh	-2.1	2.6	1.1	-3.6	-1.6	2.7	1.2	-3.0	-0.9	2.6	1.3	-2.2
11. Maharashtra	-0.3	1.0	-0.4	-1.8	0.2	1.8	0.4	-1.2	0.2	1.9	0.4	-1.2
12. Odisha	-2.3	0.0	-1.1	-3.4	-0.7	2.2	0.3	-2.5	-1.4	3.1	1.6	-2.9
13. Punjab	2.6	3.3	0.9	0.2	1.7	2.6	0.2	-0.7	1.2	2.8	0.5	-1.1
14. Rajasthan	-0.7	1.8	0.0	-2.5	0.5	3.5	1.8	-1.3	-0.1	3.5	1.7	-1.9
15. Tamil Nadu	-0.2	2.2	0.8	-1.6	0.0	2.5	1.1	-1.5	0.0	2.6	1.1	-1.5
16. Telangana	-	-	-	-	-	-	-	-	-0.1	4.8	3.2	-1.7
17. Uttar Pradesh	-0.7	2.5	0.3	-2.8	-0.7	2.9	1.0	-2.6	-3.0	2.9	1.0	-4.9
18. West Bengal	2.3	3.2	0.3	-0.6	1.7	3.1	0.4	-1.0	0.0	1.9	-0.8	-2.7
<b>II. Special Category</b>	<b>-2.0</b>	<b>2.4</b>	<b>0.0</b>	<b>0.0</b>	<b>-1.7</b>	<b>4.9</b>	<b>2.5</b>	<b>0.0</b>	<b>-2.8</b>	<b>3.1</b>	<b>0.9</b>	<b>0.0</b>
1. Arunachal Pradesh	-8.2	2.0	-0.3	-10.5	-6.7	17.8	15.2	-9.3	-10.3	3.5	1.2	-12.6
2. Assam	-1.1	1.1	-0.4	-2.7	-0.1	6.4	5.0	-1.6	-2.2	2.2	0.9	-3.5
3. Himachal Pradesh	0.8	4.0	0.8	-2.4	2.2	4.8	1.8	-0.8	3.5	5.7	2.8	0.5
4. Jammu and Kashmir	-1.4	5.4	1.9	-4.9	-4.6	3.6	-0.2	-8.4	-6.8	2.3	-1.1	-10.2
5. Manipur	-11.8	0.0	-3.4	-15.2	-10.0	2.6	-0.4	-13.0	-7.2	3.3	0.6	-9.9
6. Meghalaya	-2.8	2.1	0.4	-4.5	-5.7	2.4	0.8	-7.3	-4.8	2.1	0.5	-6.4
7. Mizoram	-0.3	6.9	3.5	-3.8	6.0	15.7	12.9	3.2	-1.0	4.9	2.5	-3.3
8. Nagaland	-3.8	4.2	1.3	-6.7	-2.0	6.0	3.0	-5.0	-8.1	2.9	0.1	-10.9
9. Sikkim	-7.5	0.6	-1.3	-9.4	-8.8	2.5	0.9	-10.5	-8.7	2.5	0.9	-10.3
10. Tripura	-8.1	-1.5	-3.8	-10.4	-5.0	2.9	0.5	-7.5	-8.7	3.9	1.8	-10.8
11. Uttarakhand	-1.7	1.5	-0.5	-3.6	-1.3	2.6	0.8	-3.1	-0.5	2.9	0.8	-2.6
<b>All States#</b>	<b>-0.2</b>	<b>2.0</b>	<b>0.5</b>	<b>-1.7</b>	<b>0.0</b>	<b>2.5</b>	<b>1.0</b>	<b>-1.5</b>	<b>-0.4</b>	<b>2.3</b>	<b>0.8</b>	<b>-1.9</b>
<i>Memo Item:</i>												
1. NCT Delhi	-1.4	0.7	-0.2	-2.2	-1.7	-0.1	-0.8	-2.4	-1.9	-0.4	-1.1	-2.6
2. Puducherry	-0.6	1.3	-1.4	-3.2	0.2	2.9	0.6	-2.1	-0.5	2.2	0.1	-2.5

BE: Budget Estimate RE: Revised Estimates. RD: Revenue Deficit. PRD : Primary Revenue Deficit PD: Primary Deficit. GFD: Gross Fiscal Deficit. GSDP: Gross State Domestic Product. #: Data for All States are as per cent to GDP.

**Note:** Negative (-) sign indicates surplus .

**Source:** Based on budget documents of state governments.



**Box III.2:****Centrally Sponsored Schemes: Changes in the Accounting Practice**

Centrally sponsored schemes (CSS) are largely funded by the central government with the state governments having to make a defined contribution. Prior to 2014-15, transfer of funds under CSS used to take place through two modes, viz., the state budgets and direct transfer to district rural development agencies and independent societies. States have been expressing their concern over this dual mode transfer, as direct transfers to the implementing agencies bypassing the states' budgets dilutes the responsibilities of the states to ensure proper utilisation of the funds.

To address this issue, starting with 2014-15 (BE), the entire financial assistance to the states for CSS is being routed through the consolidated funds of the states under the head 'central assistance to state/UT plans'. As per the union budget documents, funds for CSS which were hitherto directly transferred to district rural development agencies (DRDA) and independent societies, and which are now being passed through the state budgets, accounted for over 60 per cent of the total central assistance to state/UT plans for 2014-15(BE). The budgets of 4 out of 29 state governments do not reflect the CSS accounting change. Although the remaining states have factored in the CSS funds in their budgets, only eight have followed the practice

of reflecting the entire funds for CSS under grants for state plan schemes, as has been done by the centre. Others have either shown them entirely under CSS or have shown them both under central plan schemes as well as CSS. Some of the major schemes which have witnessed the change in the mode of fund transfer include Sarva Siksha Abhiyan (SSA), National Rural Health Mission (NHRM) and Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

***Implications for State Finances***

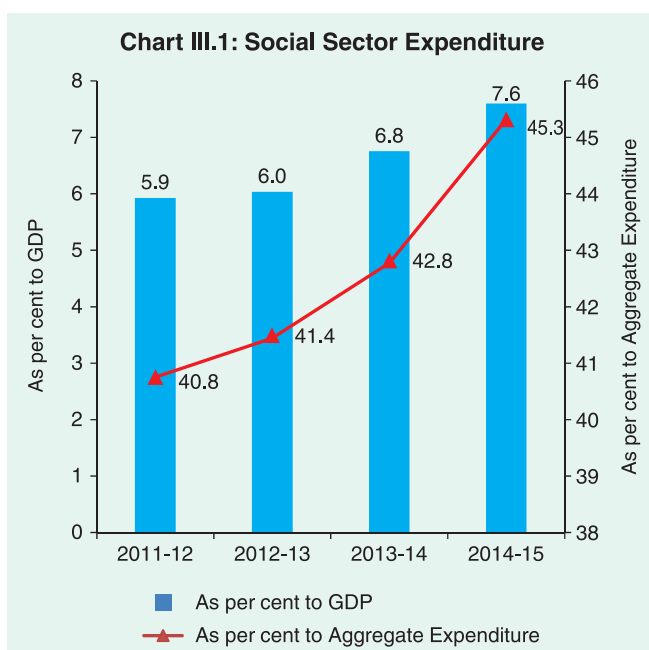
The financial assistance provided by the centre for CSS is in the nature of grants and is thus reflected under revenue receipts of the states. As a significant portion (over 41 per cent in 2014-15(BE) based on the Union Budget) is utilised for the creation of capital assets, the same is reflected under capital outlay of the states. Therefore, the CSS transactions gets fully reflected on the receipts side of the revenue account of the states, while the expenditure side is limited to that portion which is utilised for meeting revenue expenditure, the balance being reflected in their capital account. Thus, the routing of the CSS transactions through the state budgets has contributed to the sharp increase in both revenue surplus as well as capital outlay of states in 2014-15 (BE).

deceleration in the growth of committed expenditure other than pension. Growth in grants to local bodies was to decelerate sharply, resulting in a reduction in its share in revenue expenditure to 2.9 per cent as against 3.2 per cent in 2013-14 (RE). The reduced devolution of resources to the lower tiers of government may not augur well for fiscal decentralisation.

3.11 Growth in capital expenditure was expected to remain strong, *albeit* with some moderation over the sharp growth in 2013-14 (RE). Among the social services, capital outlays in education, health, water supply and sanitation and housing were to maintain a healthy pace of expansion. Under economic services, outlays for food storage and warehousing and rural development were set to more than double over the previous year.

However, capital outlays in urban development and irrigation and flood control were budgeted to grow at a slower pace and that in industries and minerals was set to decline. Loans and advances by states were to significantly decline due to sharp deceleration in housing, crop husbandry, food storage and warehousing and village and small industries. With 13 states projecting an increase in capital outlay-GSDP ratios, capital expenditure-GDP ratio was set to increase in 2014-15 (Table III.5).

3.12 Social sector expenditure (SSE), in terms of both aggregate expenditure and GDP ratios, was to increase significantly in 2014-15 (Chart III.1). Taking revenue and capital expenditure together, some sectors such as education, sports, art and culture, medical and public health, and



social security and welfare were to have a marginally higher share in aggregate expenditure under social services (Table III.7). SSE-GSDP ratio was expected to improve in 22 states.

### Gross Fiscal Deficit (GFD)

3.13 Decomposition of the consolidated GFD of the states indicates that the capital outlay would exceed the GFD in 2014-15, with the revenue surplus augmenting the required resources for financing the same. Financing of GFD was to be primarily through market borrowings, the share of which was budgeted to increase due to net outgoes from certain public account items such as remittances and suspense and miscellaneous. Contribution of national small savings fund's (NSSF) investments in state governments' special securities in GFD financing would continue to remain negative due to redemptions exceeding fresh investments (Table III.8).

### Outstanding Liabilities of State Governments

3.14 The outstanding liabilities of state governments have been increasing at a double digit rate during the period under review, reflecting

**Table III.7: Composition of Expenditure on Social Services**  
(Revenue and Capital Accounts)

(Per cent to expenditure on social services)

Item	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5
<b>Expenditure on Social Services (a to l)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
(a) Education, Sports, Art and Culture	47.2	46.9	44.7	45.4
(b) Medical and Public Health	10.5	10.6	10.5	11.3
(c) Family Welfare	1.6	1.8	1.7	2.1
(d) Water Supply and Sanitation	4.6	4.5	4.6	5.4
(e) Housing	2.7	2.9	2.8	3.4
(f) Urban Development	6.5	7.0	7.6	7.3
(g) Welfare of SCs, ST and OBCs	7.3	7.7	8.2	8.0
(h) Labour and Labour Welfare	0.9	1.1	1.3	1.1
(i) Social Security and Welfare	10.6	10.6	11.0	10.0
(j) Nutrition	3.4	3.2	3.2	2.8
(k) Expenditure on Natural Calamities	2.9	2.0	2.6	1.7
(l) Others	1.7	1.8	1.7	1.4

RE: Revised Estimates.

BE: Budget Estimates.

Source : Budget documents of state governments.

**Table III.8: Decomposition and Financing Pattern of Gross Fiscal Deficit**

(Per cent to GFD)

Item	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5
<b>Decomposition (1+2+3-4)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
1. Revenue Deficit	-14.2	-10.4	-1.0	-18.4
2. Capital Outlay	101.7	98.8	93.6	114.0
3. Net Lending	12.9	11.6	7.6	4.8
4. Non-debt Capital Receipts	0.4	0.1	0.2	0.5
<b>Financing (1 to 8)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
1. Market Borrowings	80.4	74.8	70.8	77.7
2. Loans from Centre	0.1	0.9	2.6	4.4
3. Special Securities issued to NSSF/Small Savings	-4.8	-0.1	-1.3	-0.6
4. Loans from LIC, NABARD, NCD, SBI and Other Banks	3.3	2.7	1.9	2.8
5. Small Savings, Provident Funds, etc.	15.8	13.2	9.0	9.1
6. Reserve Funds	7.2	4.7	0.5	2.4
7. Deposits and Advances	10.5	15.8	4.3	4.2
8. Others	-12.7	-12.0	12.2	0.0

BE : Budget Estimates. RE : Revised Estimates.

**Note** : 1. See Notes to Appendix Table 9.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement, Contingency Fund and Overall Surplus/Deficit

**Source** : Budget documents of state governments.

the increase in the GFD-GDP ratio at the consolidated level (Table III.9). The marginal decline in the debt-GDP ratio, relative to the FC-

**Table III.9: Outstanding Liabilities of State Governments**

Year (end-March)	Amount (₹ billion)	Annual Growth	Debt /GDP
			(Per cent)
1	2	3	4
2011	18,289.8	10.9	23.5
2012	19,939.2	9.0	22.6
2013	22,102.5	10.8	22.1
2014 (RE)	24,375.6	10.3	21.5
2015 (BE)	27,336.3	12.2	21.2

RE: Revised Estimates. BE: Budget Estimates.

**Source** : 1. Budget documents of state governments.

2. Combined Finance and Revenue Accounts of the Union and the State Governments in India, Comptroller and Auditor General of India.

3. Ministry of Finance, Government of India.

4. Reserve Bank records.

5. Finance Accounts of the Union Government, Government of India.

XIII's recommended targets, has accrued entirely from more-than-proportionate growth in nominal GDP. Even this facile improvement is confined to NSC states (Table III.10). SC states continue to confront geographical constraints which impact their expenditures through higher costs and also inhibit their revenue raising capacity, notwithstanding higher grants from the centre. These further impart downward rigidities to their GFD and debt ratios. In this context, the utility of recommending fiscal targets as ratio of nominal GDP warrants careful scrutiny. Alternatives such as defining targets in real terms or prescribing expenditure rules rather than deficit rules appear to be more effective in securing genuine fiscal consolidation.

3.15 Despite the budgeted reduction in GFD-GDP ratio in 2014-15, outstanding liabilities would increase on account of the phased

**Table III.10: State-wise Debt-GSDP Position**

(Per cent)

State	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5
<b>I. Non-Special Category States</b>				
1. Andhra Pradesh	22.5 (29.6)	23.0 (28.9)	22.7 (28.2)	25.0 (27.6)
2. Bihar	27.9 (46.4)	26.4 (44.6)	25.1 (43.0)	24.3 (41.6)
3. Chhattisgarh	12.4 (22.5)	13.0 (23.0)	14.1 (23.5)	15.2 (23.9)
4. Goa	23.0 (31.9)	26.5 (30.8)	25.6 (29.9)	29.4 (29.1)
5. Gujarat	25.3 (28.8)	25.7 (28.1)	24.6 (27.6)	23.7 (27.1)
6. Haryana	19.0 (22.6)	19.8 (22.7)	20.0 (22.8)	20.0 (22.9)
7. Jharkhand	23.1 (28.5)	23.1 (27.8)	22.3 (27.3)	21.0 (26.9)
8. Karnataka	23.3 (26.0)	21.7 (25.7)	23.5 (25.4)	22.9 (25.2)
9. Kerala	30.3 (32.3)	31.6 (31.7)	31.0 (30.7)	29.7 (29.8)
10. Madhya Pradesh	26.5 (37.6)	24.8 (36.8)	21.7 (36.0)	20.9 (35.3)
11. Maharashtra	20.9 (26.1)	21.3 (25.8)	20.9 (25.5)	20.5 (25.3)
12. Odisha	21.7 (30.6)	19.6 (30.2)	18.7 (29.8)	20.0 (29.5)
13. Punjab	32.3 (41.8)	32.4 (41.0)	32.2 (39.8)	31.0 (38.7)
14. Rajasthan	25.7 (39.3)	25.2 (38.3)	24.9 (37.3)	24.9 (36.5)
15. Tamil Nadu	19.6 (24.5)	20.5 (24.8)	20.1 (25.0)	20.0 (25.2)
16. Uttar Pradesh	35.6 (46.9)	31.3 (45.1)	30.3 (43.4)	30.1 (41.9)
17. West Bengal	40.4 (39.1)	39.1 (37.7)	36.2 (35.9)	35.0 (34.3)
<b>II. Special Category States</b>				
1. Arunachal Pradesh	36.6 (58.2)	36.1 (55.2)	30.8 (52.5)	28.1 (50.1)
2. Assam	22.2 (28.3)	21.4 (28.4)	19.2 (28.4)	19.1 (28.5)
3. Himachal Pradesh	43.5 (47.0)	39.9 (44.4)	40.5 (42.1)	39.3 (40.1)
4. Jammu and Kashmir	53.8 (55.1)	52.2 (53.6)	49.3 (51.6)	45.9 (49.3)
5. Manipur	58.7 (62.9)	53.7 (60.1)	48.9 (57.0)	44.1 (54.3)
6. Meghalaya	31.2 (32.7)	27.7 (32.3)	26.6 (32.0)	25.7 (31.7)
7. Mizoram	71.3 (85.7)	66.1 (82.9)	55.5 (79.2)	49.9 (74.8)
8. Nagaland	48.7 (55.8)	47.5 (54.9)	43.7 (53.5)	36.8 (52.3)
9. Sikkim	31.3 (65.2)	28.5 (62.1)	26.4 (58.8)	24.8 (55.9)
10. Tripura	32.8 (44.9)	33.8 (44.6)	31.9 (44.2)	30.8 (43.8)
11. Uttarakhand	25.4 (41.1)	24.8 (40.0)	24.5 (38.5)	24.8 (37.2)
All States #	22.6 (26.1)	22.1 (25.5)	21.5 (24.9)	21.2 (24.3)
<i>Memo Item:</i>				
1. NCT Delhi	10.0	8.4	7.2	5.8
2. Puducherry	37.1	30.8	27.6	24.8

#: Expressed as per cent to GDP.

**Note:** Figures in the parentheses indicate recommended targets of the FC-XIII for the respective states. Also see 'Explanatory Note on Data Sources and Methodology'.

**Source:** Same as that for Table III.9.

takeover of bonds issued by power discoms under the Financial Restructuring Plan (FRP). Out of short term liabilities of ₹1,219.5 billion eligible for restructuring under the FRP, bonds amounting to ₹569.1 billion have been issued by the discoms of seven out of eight participating states to their lenders. The interest rates on the discom bonds range between 8.41 per cent and 10 per cent. As the states participating in the FRP, would have to progressively take over the entire bond liabilities of the discoms by 2017-18, their liabilities would increase in the coming years. Further, under the FRP short-term liabilities amounting to ₹512 billion have been restructured by the lenders which are backed by state government guarantees. This would increase the contingent liabilities of the participating states.

#### *Composition of Debt*

3.16 The composition of states' outstanding liabilities reveals increased reliance on market borrowings, with a major share of incremental

debt raised at interest rates in the range of 8-9 per cent (Tables III.11 and III.12). A steady decline in net collections under NSSF, combined with increasing repayment obligations of the states, has resulted in a decline in fresh investments by NSSF in state government special securities. Similarly, the states' dependence on loans from the centre continued to decline.

3.17 The weighted average interest rate on state government securities<sup>4</sup> softened to 8.58 per cent in 2014-15 from 9.03 per cent in 2013-14 in line with interest rate of central government securities. The interest rate spreads over the benchmark 10-year central government security decreased to 20-57 basis points in 2014-15 from 33-156 basis points in 2013-14. The weighted average spread was 38 basis points in 2014-15 as compared to 75 basis points in 2013-14. Some states *viz.*, Odisha, Haryana, Tamil Nadu and Punjab issued securities of less than 10-year maturities in 2014-15; during 2013-14 such shorter term securities were issued by Himachal Pradesh,

**Table III.11: Composition of Outstanding Liabilities of State Governments**  
(As at end-March)

	(Per cent)					
Item	2010	2011	2012	2013	2014 RE	2015 BE
1	2	3	4	5	6	7
<b>Total Liabilities (1 to 4)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
1. Internal Debt	65.1	65.4	66.3	65.9	67.1	68.5
<i>of which:</i> (i) Market Loans	31.3	33.0	37.2	39.6	43.1	46.8
(ii) Special Securities Issued to NSSF	27.6	27.0	24.4	22.0	20.1	17.8
(iii) Loans from Banks and Fis	5.1	4.5	4.2	3.9	3.6	3.7
2. Loans and Advances from the Centre	8.7	7.9	7.2	6.6	6.2	6.0
3. Public Account (i to iii)	26.0	26.5	26.3	27.4	26.5	25.3
(i) State PF, etc.	12.2	12.5	12.7	12.6	12.5	12.1
(ii) Reserve Funds	5.7	5.6	4.6	6.0	5.5	5.1
(iii) Deposits & Advances	8.2	8.4	9.0	8.8	8.5	8.0
4. Contingency Fund	0.1	0.2	0.2	0.2	0.2	0.2

RE: Revised Estimate BE: Budget Estimate  
Source: Same as that for Table III.9.

<sup>4</sup> Also known as state development loans.

**Table III.12: Interest Rate Profile of Outstanding Stock of State Government Securities\***  
(As at end-March)

Range of Interest Rate	Outstanding Amount (₹ billion)		Per centage to Total	
	2013	2014	2013	2014
1	2	3	4	5
5.00-5.99	347.3	336.1	3.9	3.2
6.00-6.99	549.4	240.4	6.1	2.3
7.00-7.99	1397.3	1642.3	15.6	15.5
8.00-8.99	6047	6160	67.4	58
9.00-9.99	632.2	2210.6	7	20.8
10.00 and above	0	30	0	0.3
<b>Total</b>	<b>8,973.30</b>	<b>10,619.40</b>	<b>100</b>	<b>100</b>

\*: Including Union Territory of Puducherry.

Source: Reserve Bank records.

Tamil Nadu and Gujarat. Only Gujarat has reissued the securities during 2013-14 and 2014-15 to improve liquidity.

#### *Maturity Profile of State Government Securities*

3.18 The maturity profile of outstanding state development loans (SDLs) as at end-March 2014 reveals that a majority of the SDLs (around 72.3 per cent) were in the maturity bucket of five years and above (Table III.13). The increase in market borrowings of state governments since 2008-09 entails large repayment obligations from 2017-18 onwards.

#### *Liquidity Position and Cash Management*

3.19 Several state governments have been accumulating sizeable cash surpluses in recent years. Liquidity pressures during 2014-15 were, thus, confined to a few states. While the states' intermediate treasury bills (ITB) balance as on March 30, 2015 was higher at ₹996.8 billion as against ₹950.0 billion a year ago, auction treasury bills (ATB) balance was lower at ₹394.3 billion as

against ₹462.8 billion, indicating the states' increasing preference for liquidity over returns.

3.20 Although recourse to ways and means advances (WMA) and overdrafts (ODs) were limited to a few states in 2014-15, the frequency and magnitude of such availment was higher in 2014-15 than in the previous year, indicating fiscal stress in those states (Chart III.2). The WMA scheme has been periodically reviewed, keeping in view states' requirements, the evolving fiscal, financial and institutional developments as well as the objectives of monetary and fiscal management. A review of utilisation of WMA revealed that only a few states were regular in availing this facility. However, based on the representations from state governments to revise the WMA limits in alignment with cash flow projections, the WMA limit was raised for all states by 50 per cent with effect from November 11, 2013. Subsequently, an Advisory Committee was constituted (Chairman: Shri Sumit Bose) to review the existing WMA scheme for state governments, particularly the formula for fixation of limits.



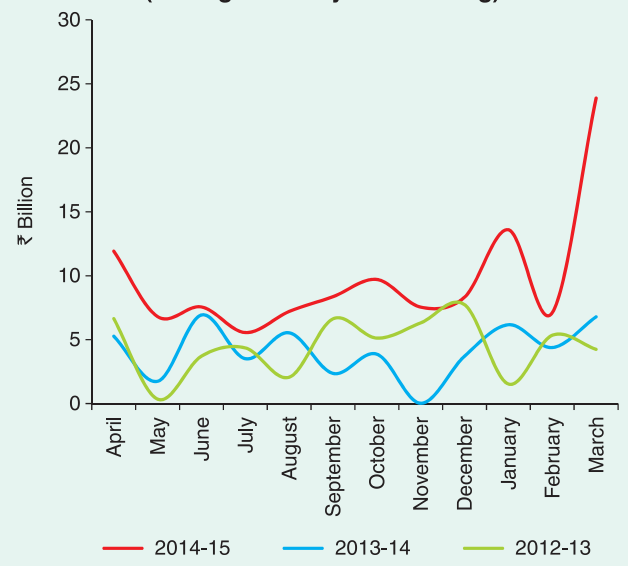
**Table III.13: Maturity Profile of Outstanding State Government Securities**

(As at end-March 2014)

State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	2.5	5.2	15.8	24.6	52.0
2. Bihar	4.6	6.9	14.3	17.9	56.3
3. Chhattisgarh	6.5	8.0	0.0	11.5	74.0
4. Goa	2.9	6.8	19.4	19.4	51.5
5. Gujarat	1.8	2.5	19.6	24.0	52.0
6. Haryana	2.1	2.7	6.9	21.0	67.4
7. Jharkhand	3.2	7.1	18.7	16.4	54.5
8. Karnataka	5.3	3.3	17.9	17.6	56.0
9. Kerala	2.4	7.9	16.3	18.2	55.3
10. Madhya Pradesh	6.1	9.3	18.2	27.8	38.6
11. Maharashtra	2.2	5.5	21.0	21.6	49.7
12. Odisha	46.4	53.6	0.0	0.0	0.0
13. Punjab	2.5	6.1	18.2	19.7	53.5
14. Rajasthan	4.5	7.2	20.1	26.6	41.5
15. Tamil Nadu	2.4	4.5	16.0	22.9	54.1
16. Uttar Pradesh	4.5	9.9	19.2	29.0	37.4
17. West Bengal	2.7	5.1	19.5	21.1	51.7
<b>II. Special Category</b>					
1. Arunachal Pradesh	4.5	23.4	21.0	7.9	43.2
2. Assam	7.5	23.9	36.7	28.7	3.2
3. Himachal Pradesh	5.5	10.9	28.8	15.9	38.8
4. Jammu and Kashmir	1.6	7.6	23.1	25.7	41.9
5. Manipur	4.1	16.2	21.0	29.1	29.6
6. Meghalaya	4.0	19.7	17.8	18.1	40.5
7. Mizoram	3.0	18.8	14.7	23.0	40.6
8. Nagaland	3.3	15.9	19.5	21.8	39.6
9. Sikkim	1.5	18.9	35.5	21.4	22.8
10. Tripura	4.1	16.0	5.5	22.2	52.3
11. Uttarakhand	2.8	14.1	16.8	14.6	51.7
<b>All States</b>	<b>3.2</b>	<b>6.4</b>	<b>18.1</b>	<b>22.5</b>	<b>49.8</b>

Source: Reserve Bank records.

**Chart III.2: Utilisation of WMA and Overdraft by States (Average Monthly Outstanding)**



3.21 Special WMA is a secured advance linked to the investments made by state governments in central government securities, including investments in the consolidated sinking fund (CSF) and the guarantee redemption fund (GRF). The nomenclature of the special WMA was changed to special drawing facility from June 23, 2014 by amending the agreements the states have entered with the Reserve Bank.

**Table III.14: Key Deficit Indicators in 2014-15\***  
(Per cent of GSDP)

Item	Budget Estimates	Revised Estimates
1	2	3
Revenue Deficit	-0.5	0.1
Gross Fiscal Deficit	2.6	3.1
Primary Deficit	0.8	1.4

\*: Provisional data based on budget documents for 2015-16 for 17 state governments

Note: Negative sign indicates surplus

## 6. Conclusion

3.22 The post-crisis fiscal consolidation experience of states indicates erosion of revenue surpluses particularly in 2013-14(RE). Although the fiscal deficit at the consolidated level remained within the target set by FC-XIII during the period under review, state level targets were not met by some states. GFD was budgeted to be contained at 2.3 per cent of GDP in 2014-15, aided by a sharp increase in the revenue surplus. Revenue receipts were budgeted to record higher growth mainly on account of increase in current transfers from the centre, particularly grants, in view of

routing of CSS funds through the state budgets from the fiscal year 2014-15.

3.23 Based on the latest budget documents of 17 states, which accounted for 88 per cent of both the non-debt receipts and total expenditure in 2014-15(BE), the revised estimates for 2014-15 indicates deterioration in the deficit indicators as compared to the budget estimates (Table III.14). Creating fiscal space for higher capital outlays, improving the quality of fiscal consolidation and containing the debt-GDP ratio of the states are crucial to improving finances of the states .



# IV

## Issues and Perspectives

*Budgetary forecasting at the sub-national level should benefit from fiscal marksmanship. Evolving federal fiscal relations are increasingly imbuing more autonomy for states, which is reflected in the recommendations of the Fourteenth Finance Commission for higher statutory transfers, particularly through the tax devolution route, reduction in discretionary plan grants and improved design of transfers. Taxing e-commerce trade is an opportunity and a challenge for states, with the need to balance market fairness, consumer protection and the revenue effort.*

### 1. Evaluating States' Budgetary Forecasting Performance

4.1 A characteristic feature of state finances in India is the poor predictive power of budget estimates with respect to actual outcomes. The imprecision in budgetary forecasting, reflecting persistent inefficiencies in the use of available information for budgetary process, has resulted in poor integration of plans with budgetary policy, sub-optimal implementation of government plans and weakening credibility of the budgetary process (Chart IV.1). Against this backdrop, empirical assessment of the degree of correspondence between the budgeted and actual revenues and expenditures has significant implications: are these forecasting errors due to exogenous factors that are beyond the control of forecasting authorities and/or do they emanate from application of incorrect parameters and methods? An assessment of fiscal marksmanship<sup>1</sup> at the sub-national level has not received adequate attention

in the literature in India<sup>2</sup>. Accordingly, an attempt has been made to analyse errors in forecasts (budget estimates or BE and revised estimates or RE) of major revenues and expenditures of the state governments – both for non-special category (NSC) and special category (SC) states – *vis-à-vis* actuals for the period 2001-02 to 2012-13, the terminal year determined by the availability of actual data.

#### *Measuring Forecast Errors*

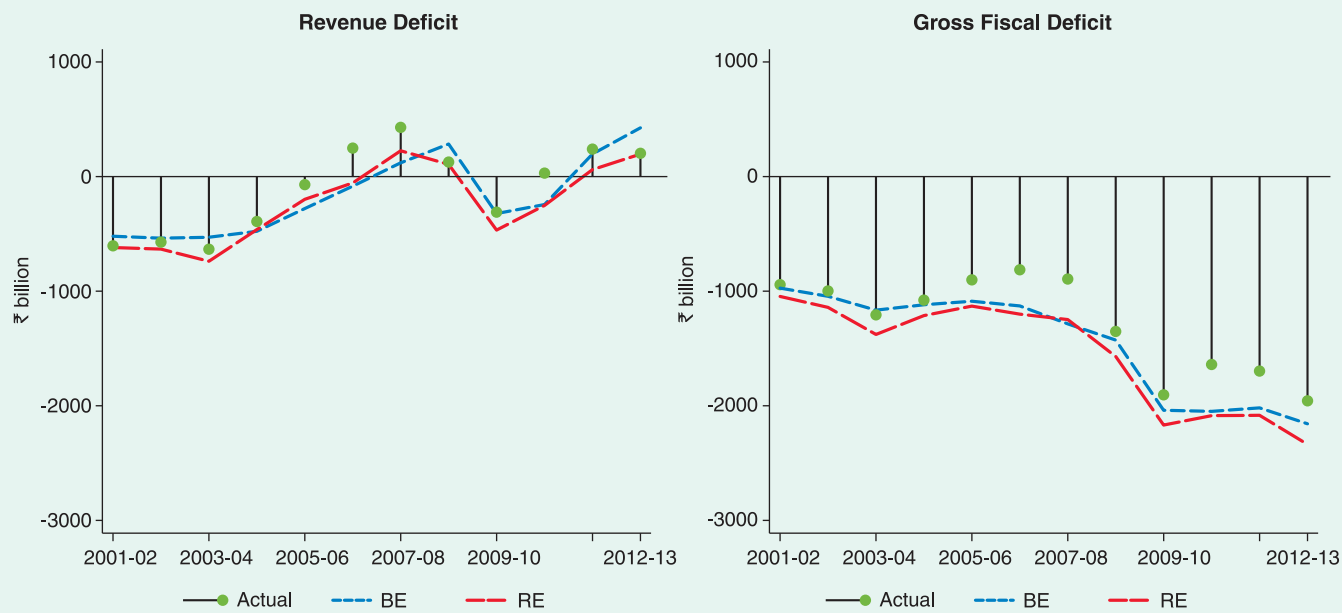
4.2 On an average, it is observed that both BE and RE tend to overestimate the major fiscal variables, barring loans and advances and recovery of loans and advances which are underestimated (Table IV.1). Overestimation is relatively large for expenditure items and consequently, this has led to an overestimation of the revenue deficit on an average by 50 per cent (BE) and 76 per cent (RE) during the period under review. Employing the standard statistical measure of deviation *i.e.*, root mean square error (RMSE)<sup>3</sup> to these forecast

<sup>1</sup> Fiscal marksmanship refers to the accuracy of budgetary forecasting and indicates how efficiently government uses all available information for budgetary procedures.

<sup>2</sup> Barring Ghosh and Jena (2008) which examined fiscal marksmanship of state governments during a particular year *i.e.*, 2005-06, the focus has been on fiscal marksmanship of the central government (Paul and Rangarajan, 1974; Asher, 1978; Chakraborty and Sinha, 2008; Bhattacharya and Kumari, 1988).

<sup>3</sup>  $RMSE = \sqrt{\frac{\sum(P_t - A_t)^2}{n}}$ , where  $n$  is the number of years.  $A_t, P_t$  are the actual and the forecasts, respectively. It is important, however, to take note of some caveats. The root mean square error (RMSE) measure has two limitations: (i) it does not distinguish between under- and over-predictions; and (ii) it does not have a theoretical upper bound. Despite these limitations RMSE is widely used in evaluating government forecasts of economic variables (Bhattacharya and Kumari, 1988).

Chart IV.1: Key Deficit Indicators - Actuals versus Estimates



Note: Surplus (+)/ Deficit (-)

over/under shoots yields interesting insights. The RMSE is higher for tax revenue (both devolution of central taxes and own tax revenue), the revenue deficit, loans and advances, and recovery of loans

and advances in the BE than in the RE. In respect of both revenue expenditure and capital outlay, however, the BE outperformed the RE. This is noteworthy because the RE is expected to factor

Table IV.1: Forecasting Performance of Budget Estimates and Revised Estimates

Sl. No.	Items	Overestimate/Underestimate (Number of years)		Mean Error (%)		RMSE (Units in Billion)	
		BE	RE	BE	RE	BE	RE
1	2	3	4	5	6	7	8
1	Revenue Receipts	8/4	12/0	-2.5	-4.1	311.2	358.3
2	Tax Revenue	5/7	9/3	-0.6	-1.2	216.2	78.0
	a. Central Taxes	5/7	7/5	-0.7	-0.8	113.9	46.9
	b. Own Tax Revenue	6/6	9/3	-0.6	-1.4	133.2	49.7
	c. Grants from the Centre	12/0	12/0	-14.5	-19.6	269.0	296.4
3	Revenue Expenditure	12/0	12/0	-3.0	-6.0	238.2	453.3
	Of which: Development Expenditure	9/3	12/0	-7.2	-11.3	138.8	134.0
4	Revenue Deficit	5/7	0/12	50.1	75.7	188.8	160.0
5	Capital Outlay	8/4	12/0	-8.2	-12.3	168.4	160.6
	Of Which: Development Expenditure	7/5	12/0	-1.3	-7.5	122.8	349.5
6	Loans and Advances	4/8	8/4	14.0	-8.2	63.9	21.6
7	Recovery of Loans and Advances	0/12	8/4	38.9	-6.0	59.0	15.4

Note: Overestimate is where actual is less than the estimate and Underestimate is where the actual is more than the estimate.

in more information than the BE and, therefore, produce estimates closer to the actuals.

#### Forecast Error Decomposition

4.3 Systematic forecast errors arise on account of miscalculation and wrong judgment, leading to overestimation or underestimation of revenue buoyancy and/or expenditure, and even poor assessment of macroeconomic aggregates. Technically, the systematic component of the forecast error can be reduced by improved forecasting methods. Random errors on account of unanticipated exogenous shocks are beyond the control of the forecaster (such as oil price shocks which could impact states' VAT revenues<sup>4</sup>; and uncertainties surrounding central transfers). The mean square error of the various fiscal variables are decomposed<sup>5</sup> in order to identify the extent of systematic and random errors. The systematic component is further divided into the proportion of forecast error due to bias (over/under prediction of the average value) and the proportion due to unequal variation in the actual and the estimates (over/under prediction of the variance).

4.4 The random component turns out to be high for revenue receipts, particularly devolution of central taxes. On the other hand, the forecasts of grants from the centre, overall revenue expenditure, capital outlay, loans and advances and recovery of loans exhibit a large systematic component, indicating scope for improving forecasting (Table IV.2).

4.5 Given the infirmities associated with standard statistical measures of variance referred to earlier, the distribution of per centage errors

**Table IV.2: Partitioning of the Error Component**

(in Per cent)

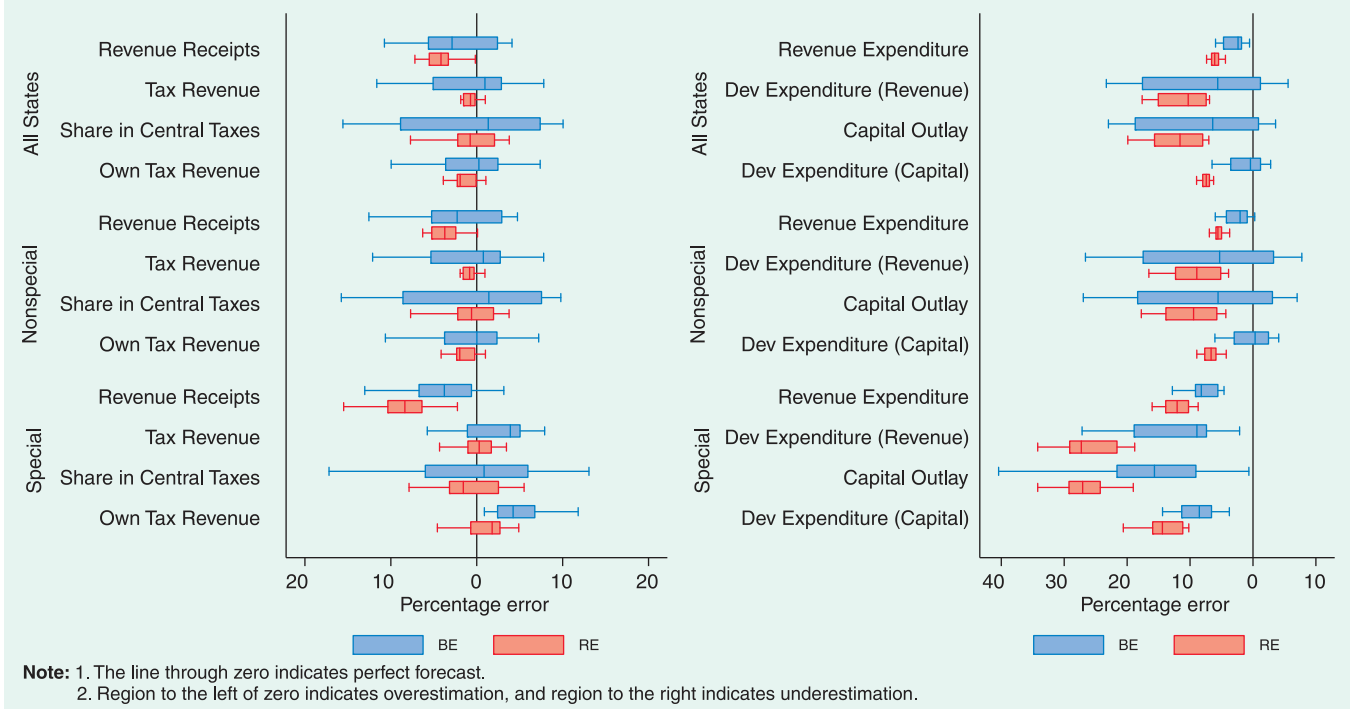
Sl. No.	Item	Budget Estimates		
		Systematic Error		Random error
		Bias	Unequal variation	
1	2	3	4	5
1	Revenue Receipts	18.0	15.7	66.3
2	Tax Revenue	1.2	10.8	88.0
3	Share in Central Taxes	0.0	0.2	99.8
4	Own Tax Revenue	2.9	33.8	63.4
5	Grants from the Centre	43.6	41.3	15.2
6	Revenue Expenditure	61.9	18.2	19.9
7	Dev Expenditure (Revenue)	29.8	38.6	31.5
8	Revenue Deficit	8.5	3.0	88.5
9	Capital Outlay	31.5	40.8	27.6
10	Development Expenditure (Capital)	19.3	33.2	47.6
11	Loans and Advances	32.7	34.4	32.9
12	Recovery of Loans and Advances	52.0	26.2	21.8

has been examined using box plots which provide ranges in which errors lie and the variation. These plots reveal that the range of error is higher for BE than for RE for the entire period under review. Among revenue items, states' share in central taxes has the largest errors, arising outside the states' control and, therefore, not amenable to reduction through refinement in forecasting methodology. Among the major expenditure heads, capital outlay - particularly the development component - shows the largest margin of error, reflecting expedient adjustments necessitated by unanticipated revenue shortfalls to meet committed fiscal targets. Within revenue expenditure, the development component contributes significantly to forecast error for similar reasons (Chart IV.2).

<sup>4</sup> State VAT revenues from petroleum products account for around 28 per cent of their overall VAT revenues.

<sup>5</sup> The decomposition of error is given by the following relation:  $1 = \frac{(\bar{A}-\bar{P})^2}{\frac{1}{n}\sum(A_t-P_t)^2} + \frac{(S_a-S_p)^2}{\frac{1}{n}\sum(A_t-P_t)^2} + \frac{2(1-r)S_aS_p}{\frac{1}{n}\sum(A_t-P_t)^2}$  where,  $\bar{A}$  and  $\bar{P}$  are means of actual and predicted values respectively;  $S_a$  and  $S_p$  are standard deviations of actual and predicted values, and  $r$  is the coefficient of correlation between actual and predicted values.

Chart IV.2: Box Plot Diagrams of Errors in Various Receipts and Expenditure Items



### Testing Inter-temporal Efficiency of Forecasts

4.6 The efficiency of budgetary forecasts over time is evaluated by employing realisation-forecast equations.<sup>6</sup> If the coefficient on the time variable  $\theta$  is less than 0, the efficiency of forecasting improves over time; on the other hand,  $\theta$  greater than 0 would imply deterioration in forecasting efficiency over time. In this regard, this exercise shows that  $\theta$  is statistically insignificant for all the fiscal variables under consideration except own tax revenue, which shows no improvement in forecasting over time (Table IV.3).

4.7 In summary, forecast errors around the states' budget estimates have exhibited higher variability, reflecting over-estimation of

Table IV.3: Testing Efficiency of Forecasting of Budget Estimates

Variable	$\delta$	$\theta$	$R^2$
1	2	3	4
Revenue Receipts	-5.06	0.40	0.09
Tax Revenue	-5.15	0.71	0.22
Share in Central Taxes	-4.28	0.55	0.05
Own Tax Revenue	-5.64*	0.78*	0.37
Grants from the Centre	-7.68	-1.05	0.13
Revenue Expenditure	-3.96**	0.14	0.08
Dev Expenditure (Revenue)	-6.62	-0.08	0.00
Revenue Deficit	-74.22	19.13	0.06
Capital Outlay	-6.26	-0.30	0.01
Dev Expenditure (Capital)	-1.87	0.09	0.01
Loans and Advances	2.45	1.78	0.10
Recovery of Loans and Advances	34.24*	0.71	0.01

\*:  $p < 0.10$ , \*\*:  $p < 0.05$

<sup>6</sup> The realization-forecast equation is given as:  $Q_t = \delta + \theta T + \epsilon_t$ , where  $Q_t = \frac{100 E_t}{A_t}$  is the forecast error as per centage of actual value.  $E_t = (A_t - P_t)$  is the forecasting error, and  $T$  is a linear time trend. The null hypothesis  $H_0$  is  $\delta = 0$  and  $\theta = 1$ . In case of  $\delta$  being significantly different from 0 and  $\theta$  being significantly different from unity, the forecast is correlated with forecast error and can be improved by exploiting this information (Nithin and Roy, 2014).

expenditures relative to receipts. This appears to be driven by incentive-compatibility, given the constraints states face in borrowing from the market as well as federal transfers – both tax devolution and grants. Empirical analysis provide little evidence of any significant improvement in budgetary estimates over time. Therefore, the main message is that state governments can improve the efficiency and reliability of their budgetary forecasts of underlying components by having better estimates of key parameters like tax and expenditure elasticities. While some variables which are beyond the control of the states may continue to impact fiscal marksmanship, states may attempt to improve the methodology used for their budgeting exercise to minimise overall forecast errors. Despite its aggregative approach, this exercise offers a simple methodological framework for evaluating the accuracy and efficiency of budget estimates that individual states can adopt as part of prudent housekeeping.

## 2. Changing Dynamics of Fiscal Federalism

4.8 Fiscal federalism<sup>7</sup> in India has been undergoing a significant transformation over the past two decades, driven by an overhaul of the policy framework aimed at redressing vertical imbalances - most major taxes are assigned to the central government, while large part of the expenditure responsibilities lie with the state and local governments - and horizontal imbalances among states in terms of their revenue raising capacity relative to their expenditure responsibilities.

4.9 Vertical and horizontal imbalances in federal finances are addressed by the Finance Commissions (FC) set up under Article 280 of the

Constitution every fifth year or earlier, if necessary. Apart from these statutory transfers through FC awards, the centre also provides plan grants which comprise of (i) formula-based<sup>8</sup> untied transfers under normal central assistance for the annual plans of states; (ii) additional central assistance for specific-purpose schemes and transfers; (iii) special central assistance for special category states; and (iv) special plan assistance. Funds are also transferred under central plan schemes and centrally sponsored schemes (CSS), which are conditional upon the implementation of specified schemes and programmes. Over 70 per cent of central assistance for CSS used to be disbursed to district rural development agencies (DRDA) and implementing agencies, bypassing the state budgets. From the fiscal year 2014-15, however, the entire financial assistance in respect of CSS is being routed to the states through their consolidated funds. States, in general, have expressed concerns over the increasing share of non-statutory transfers, particularly non-formula based transfers, at the expense of statutory transfers. This has reduced states' fiscal space over the years, resulting in misalignment between expenditure patterns and policy priorities.

4.10 Against this backdrop, changes in the architecture of fiscal transfers over the tenure of past FCs have been examined in the following sections with a view to evaluating their effectiveness in rebalancing the roles of the centre and states.

### ***Tax Devolution***

#### *Vertical Distribution*

4.11 Vertical imbalances are addressed through central transfers, viz., states' share in central

<sup>7</sup> Fiscal federalism refers to the division of governmental functions and financial relations among different tiers of government.

<sup>8</sup> Based on the Gadgil-Mukherjee formula which assigns differential weights for population, per capita income, fiscal management and special problems.

taxes and grants. Each FC has exercised varying value judgments to determine the approach and size of the vertical revenue transfers. The key factors determining states' share in central taxes have varied across FCs. Since the FC-XI, in particular, there has been a radical departure. Instead of limiting the states' share to tax-specific transfers<sup>9</sup>, the approach has been to widen the base to include the entire proceeds from gross tax revenue (barring surcharges and cesses) in a common shareable pool of revenues, from which a fixed per centage share (as recommended by the FC) is devolved to the states. While a gradual increase in tax devolution was recommended by subsequent FCs, the FC-XIV has recommended a sharp increase in tax devolution by 10 per centage points to 42 per cent of the divisible pool (Table IV.4). The objective is to increase the flow

of unconditional transfers to states while leaving space for the centre to carry out specific-purpose transfers to states through an alternate institution.

#### *Horizontal Distribution*

4.12 In order to address horizontal imbalances, FC transfers have attempted to (i) correct for differentials in revenue raising capacity and cost disability factors inherent in the economies of the states and (ii) foster fiscal efficiency among the states. The criteria used in the past for horizontal transfer purposes can be grouped under (a) factors reflecting needs such as population and infrastructure distance; (b) cost and revenue disability indicators such as area and income distance from the highest per capita income or as an inverse; and (c) fiscal efficiency indicators such as tax effort and fiscal discipline. The choice, definition and weight of the variables used to define a devolution formula have been changing across the FCs, reflecting efforts to address competing claims of equity and efficiency.

4.13 The FC-XIV has removed the distinction between non-special and special category states. It has accorded greater importance to fiscal capacity, with indicators of cost and revenue disabilities being assigned a combined weight of 72.5 per cent as against 57.5 per cent assigned by the FC-XIII (Table IV.5). Under the new tax devolution formula, the share of 19 states in taxes would be higher than those under the FC-XIII's recommendations (Table IV.6).

#### ***Grants-in-aid***

4.14 Apart from tax devolution, the centre also extends grants which are either unconditional/general purpose - intended mainly to fill the non-plan revenue gap - or conditional and purpose-

**Table IV.4: Tax Devolution:  
Changing Patterns**

(Per cent)

Finance Commission	Income Tax (%)	Basic Excise Duties (%)	Number of Commodities Covered
1	2	3	4
FC -I	55.0	40.0	3
FC-IV	75.0	20.0	All
FC-VIII	85.0	45.0 *	All
FC-X	77.5	47.5 #	All
All Central Taxes**			
FC-XI	29.5		
FC-XII	30.5		
FC-XIII	32.0		
FC-XIV	42.0		

\* : 40 per cent of the net proceeds to be distributed while the remaining 5 per cent would be earmarked for the non-plan revenue deficit States.

# : 40 per cent of the net proceeds to be distributed while the remaining 7.5 per cent would be earmarked for the non-plan revenue deficit States.

\*\* : share of states in net proceeds of all shareable union taxes and duties.

**Source:** Finance Commission Reports.

<sup>9</sup> Tax sharing up to FC-X was restricted to the proceeds of income tax and union excise duties.



**Table IV.5: Criteria and Weights Assigned by Various Finance Commissions for Inter-se Determination of Tax Shares**

(Per cent)					
Criteria	FC-X	FC-XI	FC-XII	FC-XIII	FC-XIV
1	2	3	4	5	6
<b>Need Indicators</b>					
Population	20.0	10.0	25.0	25.0	17.5
Infrastructure weakness	5.0	7.5	-	-	-
Demographic change	-	-	-	-	10.0
<b>Cost Disability Indicator</b>					
Area	5.0	7.5	10.0	10.0	15.0
<b>Revenue Disability Indicators</b>					
Income Distance/Fiscal Capacity Distance	60.0	62.5	50.0	47.5	50.0
Forest Cover	-	-	-	-	7.5
<b>Fiscal Efficiency Indicators</b>					
Fiscal Discipline		7.5	7.5	17.5	-
Tax Effort	10.0	5.0	7.5	-	-

Source: Finance Commission Reports.

specific to meet certain objectives. Grants-in-aid are mainly targeted towards achieving a degree of equalisation. Consequent to the 73<sup>rd</sup> and 74<sup>th</sup> amendments to the Constitution, the FC-X introduced exclusive grants for rural and urban local bodies. The FC-XI established the practice of conditionalities for grants from the centre to the states. It also placed an indicative ceiling on the total transfers to the states (including transfers by the Planning Commission and central ministries), regardless of the channels of transmission. The overall ceiling for transfers in terms of gross revenue receipts has been marginally increased by subsequent FCs.

4.15 The FC-XIV has recommended post-devolution revenue deficit grants of ₹1,948 billion during its award period (*viz.*, 2015-20) for eleven states. It has also recommended grants for local governments and disaster management but has dispensed with sector-specific and area/state specific FC grants due

**Table IV.6: Inter-se Share of States in Tax Devolution**

(Per cent)

States	FC-XIII	FC-XIV
1	2	3
Andhra Pradesh	6.937	4.305
Arunachal Pradesh	0.328	1.370
Assam	3.628	3.311
Bihar	10.917	9.665
Chhattisgarh	2.470	3.080
Goa	0.266	0.378
Gujarat	3.041	3.084
Haryana	1.048	1.084
Himachal Pradesh	0.781	0.713
Jammu & Kashmir	1.551	1.854
Jharkhand	2.802	3.139
Karnataka	4.328	4.713
Kerala	2.341	2.500
Madhya Pradesh	7.120	7.548
Maharashtra	5.199	5.521
Manipur	0.451	0.617
Meghalaya	0.408	0.642
Mizoram	0.269	0.460
Nagaland	0.314	0.498
Odisha	4.779	4.642
Punjab	1.389	1.577
Rajasthan	5.853	5.495
Sikkim	0.239	0.367
Tamil Nadu	4.969	4.023
Telangana	-	2.437
Tripura	0.511	0.642
Uttar Pradesh	19.677	17.959
Uttarakhand	1.120	1.052
West Bengal	7.264	7.324

Source: Finance Commission Reports.

to multiplicity of channels of central support (Table IV.7).

### **Fiscal Discipline**

4.16 In recognition of the fact that high transfer dependence can lead to fiscal profligacy, successive FCs since FC-XI had emphasised the need to maintain fiscal discipline at all levels of government. Implementation of fiscal reforms

**Table IV.7: Grants-in-Aid to States Recommended by FCs**

(Per cent of Total Grants)

	FC-XII	FC-XIII	FC-XIV
1	2	3	4
Local Government	17.5	27.5	53.5
Disaster Management/Calamity Relief	11.2	8.3	10.3
Post-Devolution Revenue Deficit	39.9	16.3	36.3
Performance Incentive	-	0.5	-
Education Sector	7.1	7.6	-
Health Sector	4.1	-	-
Environment/Maintenance of Forest	0.7	4.7	-
Improving Outcomes	-	4.5	-
Maintenance of Roads and Bridges	10.5	6.3	-
Maintenance of Buildings	3.5	-	-
Heritage Conservation	0.4	-	-
State-specific Grants	5.0	8.8	-
Implementation of model GST	-	15.7	-

**Source:** Finance Commission Reports.

at the state level was incentivised by assigning weights to fiscal discipline in the devolution criteria. Further, enactment of fiscal responsibility legislations committing the states to deficit and debt targets were made pre-conditions for availing debt and interest relief, based on the FC-XII's recommendation. In the aftermath of the global financial crisis and the consequent deviations from the FRBM targets, FC-XIII specified a road-map for return to fiscal consolidation, both at the central and state government levels, with annual targets for reduction in revenue/gross fiscal deficits and debt. Fiscal efficiency indicators have, however, not been taken into account by the FC-XIV for tax devolution, despite a majority of states favouring the continuation of the fiscal discipline criteria.

4.17 Making a marked departure, FC-XIV has linked fiscal discipline to borrowing criteria rather than devolution criteria, with the borrowing ceiling being relaxed up to 0.5 per cent of GDP for states with revenue balance and prescribed debt-

GDP ratio/interest rate-revenue receipts ratios (Box IV.1). This will enable fiscally well managed states to resort to higher borrowings for increasing developmental capital spending.

### ***Sub-national Government Borrowing***

4.18 The FC-XII brought about a radical change in the role of the centre in the borrowings of state governments. In pursuance of the recommendations of the Commission, the centre has not been extending loans to states under state plans from 2007-08 onwards, but the grants portion of central assistance has been significantly enhanced. Each state raises market borrowings for the loan portion of the state plan schemes, subject to borrowing caps for the year. Furthermore, based on the FC-XII's recommendation, transfer of external assistance to non-special category states (as state governments cannot access external sources of finance directly) is being provided on a 'back-to-back' basis since April 1, 2005. The move towards disintermediation of loans from the centre has been undertaken to encourage states to rely more on markets for meeting their borrowing needs, thereby subjecting them to market discipline and attenuating the problem of moral hazard.

4.19 In continuation with the disintermediation principle advocated by FC-XII, the FC-XIV has recommended that states may be excluded from the operations of the National Small Savings Fund (NSSF) with effect from April 1, 2015 and their involvement be limited to discharging the liabilities already incurred. However, the Union Budget, 2015-16 indicates a net investment of ₹103.4 billion by the NSSF in state government securities. As alluded to earlier, the FC-XIV has also provided for an increase in the overall borrowing limits of states, subject to their fulfilment of certain conditionalities.



**Box IV.1:**

**Major Recommendations of the Fourteenth Finance Commission relating to the States**

The Report of the Fourteenth Finance Commission (FC-XIV) (Chairman: Dr.Y.V.Reddy) was submitted in December 2014 and was placed before the Parliament on February 24, 2015. The major recommendations of the Commission which covers the period 2015-20 relating to the States are set out below:

**Vertical Distribution**

- Increase in the share of tax devolution from 32 per cent to 42 per cent of the divisible pool.
- Sector-specific Finance Commission grants to be dispensed with.
- Grants-in-aid to be given for local bodies, disaster management and post-devolution revenue deficit.
- For calculating post devolution revenue deficit grants, states' entire revenue expenditure has been taken into consideration without making a distinction between plan and non-plan expenditure.

**Horizontal Distribution**

- Weights for *inter-se* devolution have been assigned to population, income discipline, area and the newly introduced criteria of demographic change (based on 2011 population census) and forest cover.
- Distinction between non-special category and special category states has been removed.
- Post devolution revenue deficit grants to be given to 11 states.
- Grants to be distributed to states for local bodies on the basis of the 2011 population data (weight of 90 per cent) and area (weight of 10 per cent).
- The grants to be divided into two broad categories on the basis of rural and urban population – gram panchayats and municipal bodies; the share of gram panchayats to be 69.7 per cent of the total grants during the award period 2015-2020.
- Grants to be of two types – basic grants and performance grants, which depends on (i) making available reliable data on local bodies' receipt and expenditure through audited accounts and (ii) improvement in own revenues.

**Goods and Services Tax**

- The compensation for revenue loss to the states for implementation of GST to be 100 per cent for first 3 years, 75 per cent in the fourth year and 50 per cent in the fifth year.

- An autonomous and independent GST Compensation Fund to be created.

**Fiscal Discipline and FRBM**

- Ceiling on gross fiscal deficit of the states – 3 per cent of GSDP and
  - o Additional borrowing limit of 0.25 per cent each if (i) states' debt-GSDP  $\leq$  25 per cent and/or (ii) interest payment/revenue receipts  $\leq$  10 per cent, to be availed of separately or simultaneously.
  - o Availing additional borrowing is conditional on the state having no revenue deficit the year in which borrowing limit has to be fixed and in the preceding year.
  - o States to be given the option to carry forward the unutilised borrowing limit in to the following year during the award period.
- State governments to be excluded from the operations of the National Small Savings Fund (NSSF) from April 1, 2015 and their involvement to be limited solely to discharging past debt obligations.
- Statutory ceiling on the sanction of new capital works based on an appropriate multiple of the annual budget provision.

**Legislative Measures for Fiscal Rules**

- States' FRBM Act to be amended for statutory flexible limits on GFD.
- Alternatively, the existing FRBM Act may be replaced with a Debt Ceiling and Fiscal Responsibility Legislation, specifically invoking Article 293 (1) for states.

**Pricing of Public Utilities**

- Electricity and drinking water to be fully metered.
- Electricity Act 2003 to be amended to levy penalty for delayed payment of subsidies by state governments.

**Public Expenditure Management**

- States to undertake measures to improve their cash management practices.
- A consultative mechanism, such as Inter-State Council, to evolve a national policy for salaries and emoluments; pay to be linked to productivity.

### **Debt Relief Measures**

4.20 Since FC-II, states were provided with debt relief measures in respect of loans extended to them by the centre with a view to aiding their debt sustainability.<sup>10</sup> These measures were in the form of (i) debt consolidation on common terms and reduction of interest rates, (ii) rescheduling of loans to elongate the repayment period without changes in interest rates, (iii) moratorium on interest payments and repayment of principal for a certain period, (iv) debt write-offs and (v) introduction of schemes that linked debt relief to fiscal performance. FC-IX extended debt relief to include plan loans as well as non-plan loans. FC-X and FC-XI linked debt relief to fiscal performance. A watershed in advancing fiscal reforms at the sub-national level was FC-XII award which made availment of debt relief for central loans contingent upon the enactment of rule-based fiscal responsibility legislations. FC-XIII extended debt relief to borrowings from the NSSF, provided the states amend/enact Fiscal Responsibility and Budget Management (FRBM) Acts. With debt/interest relief in respect of all high cost loans from the centre having been covered by previous FCs, FC-XIV has not made any provision for debt relief.

### **Changes in the Composition of Central Transfers**

4.21 With a view to minimising discretion, improving the design of transfers, avoiding duplication and promoting co-operative federalism, the FC-XIV suggested a review of existing arrangements for transfers outside of the recommendations of the FC. Accordingly, it suggested that a new institutional arrangement may be evolved which can, *inter alia*, make recommendations regarding sector-specific and

area-specific grants.

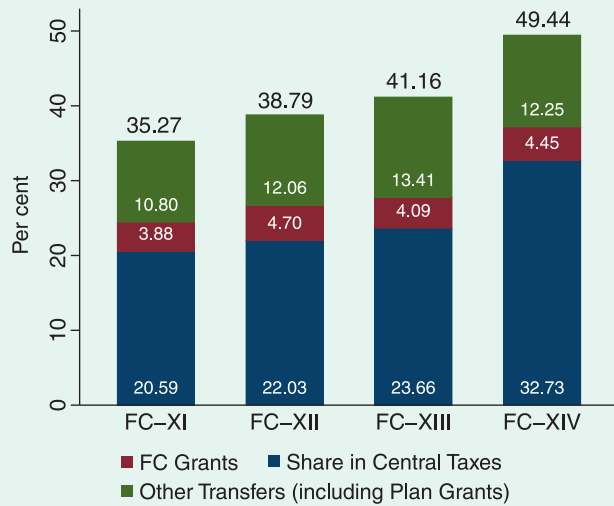
4.22 In view of the enhancement in the FC transfers to states, the centre-state funding pattern of some of the centrally sponsored schemes (CSS) has been modified in the Union Budget, 2015-16. CSS have been grouped into three categories viz., (i) schemes which will be fully supported by the centre, (ii) schemes which will run with the changed sharing pattern and (iii) schemes which will be delinked. Although 30 schemes were initially identified for discontinuation of central support on the basis of the FC-XIV's recommendation, only eight CSS have been delinked in 2015-16 (BE). These changes in centre-state funding pattern of CSS schemes would result in a reduction in the central assistance to state plans to 1.4 per cent of GDP in 2015-16 (BE) from 2.1 per cent of GDP in 2014-15 (RE).

4.23 Overall, the projections made by the FC-XIV for the award period indicate a significant increase in the share of revenue transfers from the centre relative to centre's gross revenue receipts (Chart IV.3). However, since the CSS funds, which were earlier given directly to implementing agencies, are being routed through state budgets from 2014-15 onwards, these direct transfers were added to state plan grants for the period 2010-14 to make a like-to-like comparison. This indicates that the share of revenue transfers in gross revenue receipts of the centre at 48.9 per cent during the FC-XIII award period, was only marginally lower than that projected for the FC-XIV period (49.4 per cent).

4.24 According to the Economic Survey 2014-15, special category states will be the biggest gainers of the FC-XIV award. Further, nine non-special category states are expected to get

<sup>10</sup> Detailed table on the types of debt relief measures recommended by various FCs is given in Chapter VI on 'Sub-National Debt Sustainability—An Assessment of the State Governments' in the Reserve Bank's 'State Finances: A Study of Budgets – 2012-13'.

**Chart IV.3: Revenue Transfers from the Centre  
(As per cent of Centre's Gross Revenue Receipts)**



**Note:** Average for FC-XIII has been worked out on the basis of account data for the period 2010–14 and Revised Estimate for 2014–15

more than 25 per cent of their own revenue. The compositional shift in favour of statutory transfers and reduction of discretionary plan grants would increase the autonomy of states and give them greater flexibility with regard to allocation of their expenditure. The FC-XIV's recommendations imbibe the spirit of co-operative federalism which is further advanced by the replacement of the Planning Commission by the NITI Aayog. The key objective is to give states greater freedom in designing their development plans that are growth-enhancing, fiscally prudent and serving national objectives. With a conducive policy environment, states would have to seize the initiative and aim to propel their economies on to a higher growth trajectory.

### 3. Taxing E-commerce Trade

4.25 Rapid progress in e-commerce<sup>11</sup> in recent years has confronted governments having federal structures with issues relating to taxing e-commerce trades, especially inter-state trades (Box IV.2). These issues are gaining importance in the Indian context, with e-commerce and online business in the country booming in recent years and expected to grow exponentially.<sup>12</sup> The key issues are: (a) what should be treated as point of sale? and (b) whether e-business is to be treated as market place or inventory model of online business?

#### *The Unsettled Issues*

4.26 The point of sale in online trade *i.e.*, where the sale is deemed to have occurred, fixes the liability and incidence of tax. For intra-state sale, *i.e.*, where the seller and buyer are in the same state, the Value Added Tax (VAT) rate of that state is applicable and collected from the seller. For inter-state trade *i.e.*, where the seller and buyer are located in different states, the Central Sales Tax (CST) is applicable and is collected and kept by the state in which the sale originates and not by the destination state. In the case of online trading/selling in the business to customer model, the seller is liable to pay both CST and VAT, depending on location of the seller. In respect of transactions through e-retailers, there is considerable ambiguity regarding where the sale is deemed to have occurred and hence, in the incidence of tax. This leads to dual tax demand, both at the point of origin as well as at the point of destination.

<sup>11</sup> Transactions in electronic-commerce as defined by OECD (2002) are the sale or purchase of goods or services, whether between businesses, households, individuals, governments, and other public or private organisations, conducted over computer-mediated networks. Electronic commerce operates through four segments: business to business (B2B); business to consumer (B2C); consumer to consumer (C2C); and consumer to business (C2B).

<sup>12</sup> The e-commerce industry in India is valued at US\$17 billion with around 65 million consumers buying online products and services in 2014 (Assocham-PwC, 2014). It is estimated that online transactions in India are likely to cross the US\$100 billion mark in value by 2019.

### Box IV.2: Taxing E-Commerce: Cross-Country Experience

Internationally, laws are being amended and systems are being put in place to tax interstate online sales of goods and services in a fair manner to protect revenues of the states, interests of consumers and local business and at the same time, encourage online businesses.

In the **United States of America**, inter-state trades are not taxed unless the seller has a physical presence ('nexus') in the destination state. The Market Fairness Act (MFA) was reintroduced on March 10, 2015 after the MFA 2013 was stalled. The Act intends to empower state governments to collect taxes from e-retailers on the basis of destination, even when the seller does not have a nexus in the state. Under the Act, states have been asked to voluntarily enter into Streamlined Sales and Use Tax Agreement (SSUTA) wherein they will have to simplify and harmonise the tax rate, administrative procedures and provide software to retailers to calculate and track the applicable destination based tax rates. In order to simplify tax collection there is a small seller tax exception clause for online/remote sales of less than US\$1 million and a single organization would handle sales tax registrations, filings and audits for all states. Up to December 2014, twenty-four states have passed laws conforming legislation. MFA 2015 proposes to give states the right to enforce their own laws regarding sales tax and provide a grace period in imposition and collection of tax on remote sellers after enactment of the Act.

Distance Sales in the **European Union** include mail orders, phone sales and sale of physical goods ordered over online platforms. Destination-based tax is applicable for distance sales if the seller is registered for VAT in destination EU country; for unregistered sellers, VAT of the origin country is applicable if the threshold level of sales of the destination country is not reached. If the sales exceed the threshold level in a member state, the supplier must register and account for VAT in that country. Many member states are offering cash lotteries based on fully compliant VAT invoices to encourage compliance and reduce fraud. From January 1, 2015, even online sales of digital goods (digital download of music, software, online courses, e-books, even knitting patterns) will have to charge VAT at the buyer's country rate without a small seller exception. A new portal – Mini One-Stop-Shop (MOSS) – is being launched in each member state where the sellers have to

register themselves, report sales and individually account for VAT collected for each of the EU countries. The tax authorities of each country will then distribute the VAT to the appropriate countries. The cost of VAT compliance under the new regime has been estimated at €80 billion by the European Commission (2015). Keeping in view this cost and complexity of applying these rules along with how these act as deterrent to trade, the EU has agreed to reconsider these rules. At the same time the concept of Single Digital Market strategy for the EU is being worked which will help apply uniform rules of taxation across all countries in the EU for digital download and services.

In **Canada**, online sales and brick and mortar sales are taxed under the same rules. Some states have legislated that online sellers should register themselves in the state and provisional sales tax (PST) on online sales should be collected and remitted to them. Other states are using moral suasion to get e-retailers to comply with destination based taxes. If sellers do not register or pay PST, then the consumer is liable to pay the tax. This is forcing some of the retailers to limit their areas of operation in order to simplify tax compliance.

An agreement was signed by 18 **Brazilian** states to charge ICMS (State VAT) based on the location of the consumer, even when the seller does not have any sort of physical presence in the destination state. However in September 2014, the Brazilian Supreme Court has ruled that ICMS on inter-state e-commerce sales will be charged on the origin principle. This is at odds with the destination principle adopted by OECD and most of the world.

VAT rules are undergoing reforms in **China**. The government plans to introduce tax on online sales of goods and e-commerce in 2015 through a tax system which would require online site and e-commerce platforms to incorporate tax calculations, and potentially act as the state's tax collector on e-retailers.

In view of the complex problem faced by countries in taxing e-commerce, India needs to develop a uniform model across states which is easy to implement. Leveraging technology and plugging the gaps in the state laws will lower the cost of compliance and monitoring of e-commerce taxation.

4.27 The second issue relates to who is responsible for the collection of tax. Large e-retailers are of the view that they are providing

an online marketplace to both buyers and sellers. Under the marketplace model, e-commerce firms host third-party merchants on their websites and

customers buy goods on the sites from these merchants. Thus, the third party vendor/seller is liable to collect the VAT and the online platforms only need to pay service tax on the commission they charge the vendors listed with them. However, state governments are of the view that these online platforms are inventory-based models as many of the online traders set up warehouses and store goods before any sale has been transacted. Hence, they contend that these online retailers are liable for tax on the sales.

4.28 Various state Value Added Tax Acts and the Central Sales Tax Act, 1956 predate online retail activities and do not cover them specifically. Tax rates and rules differ widely across states. Even the definition and treatment of dealers and distributors differ. Further, if the vendor/third party is not registered under VAT in the state of destination, monitoring compliance of collection of tax becomes difficult.

#### ***States' responses***

4.29 Conscious of the potential loss of revenue from burgeoning e-commerce, states have been undertaking a variety of strategies. They include (i) treating these businesses as inventory-based models and applying local state tax on transactions from local warehouses/distribution centers to buyer; (ii) calling for records of warehouses to verify if appropriate taxes are being paid; (iii) exerting pressure on online sites that do not have warehouses to establish warehouses and distribution centers in their states so that online trades can be easily taxed; (iv) calling for details of sales made by major e-retailers in their respective states; asking them to register themselves as dealers in the state and file applicable returns;

and (v) undertaking surveys to assess the loss of revenue from online sales.

4.30 Apart from these administrative measures, states have also been calling for legislative measures such as amendment to the Central Sales Tax Act to make it easier for them to tax online retail transactions. The Karnataka Government plans to amend its Value Added Tax Act and bring e-commerce marketplace transactions under its purview. It proposes to classify online marketplaces as 'commission agents' since they charge a commission from third-party sellers for using their platform and their delivery and warehousing services and make them liable to pay VAT to the state government.

#### ***The Way forward***

4.31 The introduction of goods and services tax (GST) will solve some of the interstate tax problems faced by online sellers, as it is a consumption tax based on the principle of destination which would subsume all the indirect taxes such as CST, VAT and local taxes. Further, since GST rates would be fixed within a band around the revenue neutral rate, it would prevent wide differences in tax rates across states which could trigger inter-state flight of businesses. Centralised filing of returns will also reduce hassle for retailers. Transparency and simplification associated with GST should increase tax compliance among online retailers. There are, however, downsides too. While large e-retailers would be able to apply software programmes to calculate and levy taxes based on destination, small retailers will not be in a position to bear this additional cost and may restrict their sales to certain geographical areas. It is also necessary to explicitly address the issue of treatment and liability of online market-place platforms.



**Annex 1: Date of FRBM and Period for Calculating Average**

	Month of FRBM	Period before FRBM	Period after FRBM
1	2	3	4
1 Karnataka	September 2002	1992-93 to 2001-02	2003-04 to 2012-13
2 Tamil Nadu	May 2003	1994-95 to 2002-03	2004-05 to 2012-13
3 Kerala	August 2003	1994-95 to 2002-03	2004-05 to 2012-13
4 Punjab	October 2003	1994-95 to 2002-03	2004-05 to 2012-13
5 Uttar Pradesh	February 2004	1994-95 to 2002-03	2004-05 to 2012-13
6 Gujarat	March 2005	1998-99 to 2004-05	2006-07 to 2012-13
7 Maharashtra	April 2005	1998-99 to 2004-05	2006-07 to 2012-13
8 Himachal Pradesh	April 2005	1998-99 to 2004-05	2006-07 to 2012-13
9 Rajasthan	May 2005	1998-99 to 2004-05	2006-07 to 2012-13
10 Madhya Pradesh	May 2005	1998-99 to 2004-05	2006-07 to 2012-13
11 Andhra Pradesh	June 2005	1998-99 to 2004-05	2006-07 to 2012-13
12 Odisha	June 2005	1998-99 to 2004-05	2006-07 to 2012-13
13 Tripura	June 2005	1998-99 to 2004-05	2006-07 to 2012-13
14 Haryana	July 2005	1998-99 to 2004-05	2006-07 to 2012-13
15 Manipur	August 2005	1998-99 to 2004-05	2006-07 to 2012-13
16 Chhattisgarh	September 2005	2000-01 to 2004-05	2006-07 to 2012-13
17 Assam	September 2005	1998-99 to 2004-05	2006-07 to 2012-13
18 Uttarakhand	October 2005	1998-99 to 2004-05	2006-07 to 2012-13
19 Arunachal Pradesh	March 2006	1998-99 to 2004-05	2006-07 to 2012-13
20 Meghalaya	March 2006	1998-99 to 2004-05	2006-07 to 2012-13
21 Bihar	April 2006	2000-01 to 2005-06	2007-08 to 2012-13
22 Goa	May 2006	2000-01 to 2005-06	2007-08 to 2012-13
23 Jammu and Kashmir	August 2006	2000-01 to 2005-06	2007-08 to 2012-13
24 Mizoram	October 2006	2000-01 to 2005-06	2007-08 to 2012-13
25 Jharkhand	May 2007	2002-03 to 2006-07	2008-09 to 2012-13
26 Nagaland	January 2010	2006-07 to 2008-09	2010-11 to 2012-13
27 West Bengal	July 2010	2008-09 to 2009-10	2011-12 to 2012-13
28 Sikkim	September 2010	2008-09 to 2009-10	2011-12 to 2012-13

**Note:** 1. In case of Gujarat, 2005-06 has been taken as the FRBM year for calculating average, since FRBM was enacted in March 2005.  
 2. For Chattisgarh, the total number of years taken to calculate the average before and after is not the same, as the state was part of Madhya Pradesh in earlier years.

**Annex 2: Major Fiscal Indicators (as per cent to GSDP)**

	RD		GFD		PD	
	Avg before FRBM	Avg After FRBM	Avg before FRBM	Avg After FRBM	Avg before FRBM	Avg After FRBM
1	2	3	4	5	6	7
<b>Non-Special Category States</b>						
<b>Group A</b>						
Goa	1.7	-0.5	4.6	2.8	1.7	0.8
Maharashtra	2.4	-0.3	4.1	1.6	2.0	-0.1
Haryana	1.4	0.5	3.3	2.3	0.9	0.9
Gujarat	3.2	0.0	5.1	2.4	2.3	0.4
Tamil Nadu	1.7	-0.2	2.8	2.0	1.0	0.4
<b>Group B</b>						
Kerala	2.7	2.2	4.2	3.4	1.7	1.0
Punjab	3.3	2.3	4.8	3.3	1.2	0.4
Karnataka	0.9	-0.8	3.1	2.5	1.4	0.8
Andhra Pradesh	1.6	-0.4	4.1	2.4	1.3	0.5
West Bengal	4.9	2.5	5.1	3.3	1.7	0.3
<b>Group C</b>						
Rajasthan	3.3	-0.1	5.7	2.1	2.0	-0.4
Jharkhand	1.3	-1.0	6.1	2.7	4.5	0.8
Chhattisgarh	0.4	-2.5	2.7	0.7	0.6	-0.4
Madhya Pradesh	2.3	-2.5	4.9	2.2	2.1	0.1
Odisha	3.7	-2.2	6.0	0.0	1.7	-1.9
Uttar Pradesh	3.0	-0.4	5.0	3.4	1.7	0.6
Bihar	2.1	-2.6	5.6	2.2	1.2	-0.1
<b>Special Category States</b>						
Sikkim	-10.1	-6.2	5.0	1.3	1.5	-0.7
Uttarakhand	2.1	-0.7	4.7	2.7	2.2	0.6
Himachal Pradesh	5.9	-0.1	9.2	3.7	3.7	-0.5
Nagaland	-6.1	-5.3	3.6	3.6	0.0	0.5
Tripura	-0.8	-7.5	5.4	-0.1	1.7	-3.0
Mizoram	2.9	-3.3	14.5	6.4	8.3	2.0
Meghalaya	-0.5	-1.6	4.3	2.7	1.8	0.9
Arunachal Pradesh	-4.6	-13.5	7.8	2.9	3.2	-0.5
Jammu and Kashmir	-3.2	-5.7	4.9	5.3	0.3	1.3
Manipur	1.8	-12.1	8.3	4.8	3.6	0.8
Assam	1.4	-1.8	3.2	0.6	0.6	-1.3



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## Explanatory Note on Data Sources and Methodology

### Data Sources

This Report is based on the receipts and expenditure data presented in the budget documents of 29 state governments. Data in respect of two Union Territories (UTs) with legislature, viz., National Capital Territory of Delhi (NCT Delhi) and Puducherry are provided separately as memo item in all Statements. The analysis conforms to the data presented in state budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual states/UTs into revenue and capital accounts. Revenue expenditure and capital expenditure are further bifurcated into 'Plan' and 'Non-Plan'. Some supplementary information regarding outstanding guarantees (contingent liabilities), expenditure on 'wages and salaries' and 'operations and maintenance' are obtained from state governments. Information received from the Planning Commission relating to state-wise plan outlays are also incorporated in the Report. Data on the outstanding state-wise loans under the National Small Savings Fund have been obtained from the Ministry of Finance, Government of India. The outstanding state-wise central loans have been sourced from the Union Finance Accounts. Besides, several items of data including avilment of ways and means advances (WMA)/overdraft (OD), market borrowings, investment of state governments in central government treasury bills and the data on the state development loans (SDLs) have been taken from the Reserve Bank records. The state-wise Gross State Domestic Product (GSDP) are at factor cost (current prices) and have been sourced from the Central Statistics Office (CSO). This is supplemented by information received from the respective state governments and GSDP estimates used in the budget documents of the state governments. Wherever both the CSO data as well as information from state governments were not available, the data was estimated based on the previous three years' annual average growth rate. Data on Gross

Domestic Product (GDP) are at current market prices. GDP data prior to 2011-12 correspond to base 2004-05 and data from 2011-12 onwards correspond to 2011-12 base, as published by CSO.

### Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditures relating to revenue account, capital outlay and loans and advances are categorised into social services, economic services and general services. While social and economic services constitute development expenditure, expenditure on general services is treated as non-development expenditure. Thus, development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by state governments. Social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by state governments.

The 'All States' totals and national averages pertain to 29 state governments, excluding NCT Delhi and Puducherry.

The term 'Aggregate Expenditure' used in Chapter III is defined as summation of revenue expenditure, capital outlay and loans and advances. The term 'Aggregate Disbursement' used in Appendix Tables and Statements is summation of aggregate expenditure and debt repayments. The capital receipts provided in Appendix Tables (consolidated) and Statements (state-wise) and used in the analysis include public account items on a net basis while these are excluded from the respective capital expenditure. Percentage variation worked out in Appendix Tables and Statements may differ due to rounding-off of figures.

The data provided in Appendix III (capital receipts) and Appendix IV (capital expenditure)

are on a gross basis for all items, including public account items. Additionally, total capital receipts taking public account items on a net basis are also given in Appendix III to have comparable data with those of the previous years. Total capital expenditure given in Appendix IV is exclusive of public account items.

The 'overall deficit/surplus' in the appendices is equal to the sum of cash deficit/ surplus (difference between the closing balance and opening balance), increase/decrease in cash balance investment account and the increase/decrease in WMA/ODs extended by the Reserve Bank.

### Methodology for Debt Statistics

The Reserve Bank in its Report of 2005-06 budgets had compiled a data series on outstanding liabilities of state governments since 1990-91. In the 2006-07 Report, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of state governments. In the 2007-08 Report, a revised data series on outstanding liabilities of state governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and state governments, Reserve Bank records, data received from the Ministry of Finance (Government of India), Union Finance

Accounts (Controller General of Accounts) and the budget documents of state governments. The present Report follows the same methodology for compilation of outstanding liabilities as given in 2007-08 Report and uses the same data sources.

The outstanding liabilities of the state governments as at end-March 2013 have been directly taken from Comptroller and Auditor General (CAG) of India's 'Combined Finance and Revenue Accounts of the Union and State Governments in India' (except for column nos. 2 to 5 and 15 in Statement 18). The outstanding liabilities position for end-March 2014 and end-March 2015 have been derived by adding annual flows [2012-13 (RE) and 2013-14 (BE)], to the outstanding amounts for end-March 2012 and end-March 2013, respectively, in conformity with recommended methodology of 'Report of the Working Group on Compilation of State Government Liabilities', 2005. Based on the statewise market loans (Statement 23), the maturity profile of outstanding state government securities is provided in Statements 24 and 25. These Statements also incorporate the appropriation of liabilities of the three bifurcated states (Bihar, Madhya Pradesh and Uttar Pradesh) to their respective newly formed states (Jharkhand, Chhattisgarh and Uttarakhand) on the basis of Government of India notifications.

**Note :** State-wise data on major fiscal indicators for the period 1980-81 to 2009-10 (BE) and state-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2009-10 (BE) were presented in "Handbook of Statistics on State Government Finances" published by the Reserve Bank in July 2010. This Handbook, containing data on 28 states and two UTs, was released in three versions, viz., printed, CD and web-based ([www.rbi.org.in](http://www.rbi.org.in)) version. While the printed version covers data on major fiscal indicators for the period 1990-91 to 2009-10 (BE) and state-wise detailed data on the transactions in the revenue and capital account for the period 2002-03 to 2009-10 (BE), the CD and web-based versions are more comprehensive than printed version covering data from 1980-81 onwards on major fiscal indicators and state-wise detailed data on the transactions in the revenue and capital account from 1990-91 onwards. CD version also incorporates intelligent search features. The 'State Finances: A Study of Budgets' published since 2001-02 are available on the Reserve Bank's website. The Reserve Bank of India also released 'Compendium CD of Articles on State Finances from 1950-51 to 2010-11' in July 2011. This Compendium CD provides access to all the articles published since 1950-51 to 2010-11 at one place.



# **Appendix Tables**





Appendix Tables

**Appendix Table 1: Major Deficit Indicators of State Governments**

(Amount in ₹ billion)

Year	Gross Fiscal Deficit	Revenue Deficit	Primary Deficit	Primary Revenue Deficit	Net RBI Credit to States
1	2	3	4	5	6
2000-01	879.2 (4.0)	553.2 (2.5)	369.4 (1.7)	43.3 (0.2)	-10.9 (-0.1)
2001-02	942.6 (4.0)	604.0 (2.6)	326.7 (1.4)	-12.0 (-0.1)	34.5 (0.1)
2002-03	997.3 (3.9)	571.8 (2.3)	307.0 (1.2)	-118.5 (-0.5)	-31.0 (-0.1)
2003-04	1,206.3 (4.2)	634.1 (2.2)	402.4 (1.4)	-169.9 (-0.6)	2.9 (0.0)
2004-05	1,077.7 (3.3)	391.6 (1.2)	213.5 (0.7)	-472.6 (-1.5)	-27.1 (-0.1)
2005-06	900.8 (2.4)	70.1 (0.2)	60.6 (0.2)	-770.1 (-2.1)	-38.4 (-0.1)
2006-07	775.1 (1.8)	-248.6 (-0.6)	-156.7 (-0.4)	-1,180.4 (-2.7)	-11.5 (0.0)
2007-08	754.5 (1.5)	-429.4 (-0.9)	-243.8 (-0.5)	-1,427.7 (-2.9)	11.4 (0.0)
2008-09	1,345.9 (2.4)	-126.7 (-0.2)	316.3 (0.6)	-1,156.3 (-2.1)	-16.1 (0.0)
2009-10	1,888.2 (2.9)	310.2 (0.5)	760.1 (1.2)	-817.9 (-1.3)	1.9 (0.0)
2010-11	1,614.6 (2.1)	-30.5 (0.0)	366.4 (0.5)	-1,278.7 (-1.6)	25.2 (0.0)
2011-12	1,683.5 (1.9)	-239.6 (-0.3)	315.4 (0.4)	-1,607.8 (-1.8)	-12.0 (0.0)
2012-13	1,954.7 (2.0)	-203.2 (-0.2)	450.0 (0.5)	-1,707.9 (-1.7)	-12.5 (0.0)
2013-14 (BE)	2,450.5 (2.2)	-477.3 (-0.4)	716.7 (0.6)	-2,211.0 (-1.9)	– –
2013-14 (RE)	2,835.0 (2.5)	-29.5 (0.0)	1,113.7 (1.0)	-1,750.8 (-1.5)	9.9 (0.0)
2014-15 (BE)	2,950.6 (2.3)	-541.7 (-0.4)	1,018.6 (0.8)	-2,473.6 (-1.9)	– –

RE: Revised Estimates. BE: Budget Estimates. '–': Not Available.

**Note :** 1. Negative (-) sign indicates surplus in deficit indicators.

2. Revenue deficit is the difference between revenue expenditure and revenue receipts.

3. Gross fiscal deficit is aggregate expenditure (aggregate disbursement net of debt repayments) *minus* revenue receipts, non-debt capital receipts.

4. Primary deficit is gross fiscal deficit *minus* interest payments.

5. Primary revenue deficit is revenue deficit *minus* interest payments.

6. Figures in parentheses are as percentage to GDP.

7. The net RBI credit to state governments refers to variations in WMA/OD given to them by the RBI net of their incremental deposits with the RBI.

**Source :** Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir and Reserve Bank records.

Appendix Table 2: Devolution and Transfer of Resources from the Centre

Item	(Amount in ₹ billion)								
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	
1	2	3	4	5	6	7	8	9	
<b>I. States' Share in Central Taxes</b>	507.3	522.2	566.6	670.8	785.5	940.2	1202.9	1514.0	
<b>II. Grants from the Centre (1 to 5)</b>	372.9	426.0	451.7	508.3	563.2	767.5	944.5	1086.2	
1. State Plan Schemes	160.9	193.2	196.7	254.5	297.6	287.5	402.1	495.5	
2. Central Plan Schemes	11.3	12.7	17.2	13.5	13.2	22.2	21.0	22.7	
3. Centrally Sponsored Schemes	71.3	83.4	86.5	98.4	103.9	133.1	174.3	218.7	
4. NEC/Special Plan Schemes	1.3	2.1	2.2	2.9	2.9	3.4	3.1	6.2	
5. Non-Plan Grants (a to c)	128.1	134.6	149.2	139.0	145.7	321.3	344.1	343.1	
a) Statutory Grants	80.4	92.6	82.0	75.5	76.4	180.5	177.2	197.9	
b) Grants for Natural Calamities	5.0	5.9	32.3	17.7	21.7	32.7	36.0	26.4	
c) Non-Plan Non-Statutory Grants	42.7	36.1	34.8	45.8	47.7	108.1	130.8	118.8	
<b>III. Gross Loans from the Centre (i+ii)</b>	187.1	244.0	268.3	258.7	258.8	81.0	57.2	72.5	
i) Plan Loans	164.9	209.5	203.6	241.6	234.7	80.6	61.6	72.3	
ii) Non-Plan Loans*	22.1	34.4	64.7	17.2	24.1	0.3	-4.4	0.2	
<b>IV. Gross Transfer (I+II+III)</b>	1067.3	1192.1	1286.6	1437.8	1607.5	1788.7	2204.6	2672.8	
<b>V. Repayment of Loans and Interest Payments Liabilities (a+b)</b>	370.7	420.3	569.4	408.0	597.2	212.9	277.9	199.8	
a) Repayment of Loans to the Centre	103.8	135.0	272.0	119.3	356.6	81.4	146.0	81.8	
b) Interest Payments on the Loans from the Centre	266.8	285.3	297.4	288.7	240.6	131.5	131.8	117.9	
<b>VI. Net Transfer of Resources from the Centre (IV-V)</b>	696.6	771.8	717.1	1029.8	1010.3	1575.8	1926.8	2473.0	

(Contd...)

\* : Include Ways and Means Advances from the Centre.

NEC: North Eastern Council.

Source : Budget documents of state governments and CAG for 2012-13 in respect of Jammu & Kashmir.

Appendix Table 2: Devolution and Transfer of Resources from the Centre (Concld.)

(Amount in ₹ billion)

Item	2008-09	2009-10	2010-11	2011-12	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	10	11	12	13	14	15	16	17
<b>I. States' Share in Central Taxes</b>	1610.5	1650.1	2194.9	2555.9	2915.3	3440.7	3319.9	3857.6
<b>II. Grants from the Centre (1 to 5)</b>	1299.2	1509.7	1635.0	1864.2	1886.8	2900.1	2799.7	4751.1
1. State Plan Schemes	634.8	708.5	776.4	876.7	916.2	1386.2	1265.9	2698.7
2. Central Plan Schemes	26.6	64.5	35.9	27.4	26.7	178.6	116.6	175.7
3. Centrally Sponsored Schemes	258.9	258.8	328.3	431.2	454.8	657.3	668.2	885.1
4. NEC/Special Plan Schemes	5.2	7.0	5.4	6.8	5.2	12.5	13.6	4.9
5. Non-Plan Grants (a to c)	373.8	470.9	489.1	522.0	484.0	665.3	735.5	986.6
a) Statutory Grants	204.8	249.9	276.6	334.8	313.1	406.5	429.6	634.5
b) Grants for Natural Calamities	29.1	35.0	52.2	32.1	55.6	56.9	69.1	63.8
c) Non-Plan Non-Statutory Grants	139.9	186.0	160.3	155.0	115.3	201.9	236.8	288.4
<b>III. Gross Loans from the Centre (i+ii)</b>	70.0	81.1	94.8	99.0	112.0	194.6	170.9	231.8
i) Plan Loans	70.0	82.1	105.0	98.2	112.0	193.9	170.2	230.8
ii) Non-Plan Loans*	0.1	-1.1	-10.2	0.8	0.1	0.7	0.7	0.9
<b>IV. Gross Transfer (I+II+III)</b>	2979.8	3240.9	3924.6	4519.1	4914.2	6535.3	6290.6	8840.5
<b>V. Repayment of Loans and Interest Payments Liabilities (a+b)</b>	188.6	210.8	186.6	193.7	192.4	192.3	190.0	196.5
a) Repayment of Loans to the Centre	77.7	98.1	87.7	97.2	94.7	95.3	96.2	102.3
b) Interest Payments on the Loans from the Centre	110.9	112.7	98.9	96.4	97.6	97.0	93.8	94.2
<b>VI. Net Transfer of Resources from the Centre (IV-V)</b>	2791.2	3030.1	3738.1	4325.4	4721.8	6343.1	6100.6	8643.9

\* : Include Ways and Means Advances from the Centre.  
NEC: North Eastern Council.

Source : Budget documents of state governments and CAG for 2012-13 in respect of Jammu & Kashmir.

**Appendix Table 3: Development and Non-Development Expenditure**

(Amount in ₹ billion)

Year	Development*			Non-Development*			Others**	Total
	Plan	Non Plan	Total	Plan	Non Plan	Total		
1	2	3	4	5	6	7	8	9
2000-01	738.8 (21.7)	1317.9 (38.8)	2056.7 (60.5)	15.4 (0.5)	1152.9 (33.9)	1168.2 (34.4)	173.4 (5.1)	3398.4 (100.0)
2001-02	739.1 (20.0)	1371.8 (37.2)	2110.9 (57.3)	18.6 (0.5)	1336.5 (36.3)	1355.1 (36.8)	220.9 (6.0)	3686.8 (100.0)
2002-03	813.7 (19.8)	1404.3 (34.2)	2218.0 (54.1)	25.4 (0.6)	1470.2 (35.8)	1495.5 (36.5)	389.0 (9.5)	4102.5 (100.0)
2003-04	952.4 (18.5)	1776.1 (34.5)	2728.5 (53.1)	26.1 (0.5)	1639.3 (31.9)	1665.4 (32.4)	749.2 (14.6)	5143.0 (100.0)
2004-05	1123.8 (20.3)	1740.9 (31.5)	2864.7 (51.8)	27.3 (0.5)	1824.2 (33.0)	1851.5 (33.5)	818.0 (14.8)	5534.3 (100.0)
2005-06	1401.0 (24.9)	1899.5 (33.8)	3300.4 (58.8)	38.8 (0.7)	1861.5 (33.1)	1900.2 (33.8)	416.2 (7.4)	5616.8 (100.0)
2006-07	1825.5 (27.8)	2096.2 (31.9)	3921.7 (59.7)	52.0 (0.8)	2066.7 (31.4)	2118.7 (32.2)	532.4 (8.1)	6572.8 (100.0)
2007-08	2242.4 (29.8)	2402.2 (31.9)	4644.6 (61.7)	64.2 (0.9)	2268.1 (30.1)	2332.3 (31.0)	546.3 (7.3)	7523.2 (100.0)
2008-09	2747.8 (31.1)	2923.0 (33.1)	5670.9 (64.3)	69.2 (0.8)	2480.7 (28.1)	2549.8 (28.9)	602.7 (6.8)	8823.3 (100.0)
2009-10	3009.5 (29.6)	3367.8 (33.2)	6377.3 (62.8)	87.9 (0.9)	2987.5 (29.4)	3075.5 (30.3)	700.5 (6.9)	10153.3 (100.0)
2010-11	3492.2 (30.1)	3711.4 (32.0)	7203.5 (62.2)	84.3 (0.7)	3488.6 (30.1)	3572.9 (30.8)	810.9 (7.0)	11587.3 (100.0)
2011-12	4049.9 (30.0)	4474.2 (33.1)	8524.1 (63.1)	106.0 (0.8)	3904.6 (28.9)	4010.6 (29.7)	981.5 (7.3)	13516.1 (100.0)
2012-13	4666.8 (30.4)	5055.8 (33.0)	9722.6 (63.4)	118.2 (0.8)	4350.6 (28.4)	4468.8 (29.1)	1151.2 (7.5)	15342.5 (100.0)
2013-14(RE)	6275.9 (33.5)	5869.1 (31.3)	12145.0 (64.8)	232.2 (1.2)	5054.1 (27.0)	5286.3 (28.2)	1316.1 (7.0)	18747.4 (100.0)
2014-15 (BE)	8335.2 (37.1)	6607.3 (29.4)	14942.5 (66.5)	297.2 (1.3)	5822.0 (25.9)	6119.2 (27.2)	1401.8 (6.2)	22463.6 (100.0)

RE : Revised Estimates. BE : Budget Estimates.

\* : Includes expenditure on revenue and capital account and loans and advances extended by state governments.

\*\* : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

**Note :** Figures in parentheses are percentage to total.

**Source:** Budget documents of state governments and CAG for 2012-13 in respect of Jammu & Kashmir.

Appendix Tables

**Appendix Table 4: Development Expenditure – Major Heads**

(Amount in ₹ billion)

Item	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	Percentage variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
<b>I. Development Expenditure (Revenue and Capital) (A + B)</b>	<b>9,428.0</b>	<b>11,637.0</b>	<b>11,846.3</b>	<b>14,747.4</b>	<b>25.7</b>	<b>1.8</b>	<b>24.5</b>
<b>A. Social Services (1 to 11)</b>	<b>5,286.5</b>	<b>6,591.8</b>	<b>6,723.9</b>	<b>8,088.3</b>	<b>27.2</b>	<b>2.0</b>	<b>20.3</b>
	<b>(54.4)</b>	<b>(55.3)</b>	<b>(55.4)</b>	<b>(54.1)</b>			
1. Education, Sports, Art and Culture	2,511.7	3,081.1	3,045.8	3,705.5	21.3	-1.1	21.7
2. Medical and Public Health and Family Welfare	663.0	830.1	831.9	1,093.1	25.5	0.2	31.4
3. Water Supply and Sanitation	238.8	299.3	310.0	444.0	29.8	3.6	43.2
4. Housing	130.0	161.4	154.8	259.5	19.0	-4.1	67.7
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	413.0	534.8	559.1	648.7	35.4	4.6	16.0
6. Labour and Labour welfare	59.2	82.6	86.5	91.1	46.2	4.6	5.3
7. Social Security and Welfare	570.8	679.5	749.7	819.5	31.3	10.3	9.3
8. Nutrition	169.6	217.9	218.1	224.8	28.6	0.1	3.1
9. Relief on account of Natural Calamities	109.8	101.8	179.1	134.8	63.1	75.9	-24.7
10. Urban development	374.1	536.0	520.1	597.3	39.0	-3.0	14.8
11. Others*	46.6	67.3	68.7	70.1	47.4	2.0	2.0
<b>B. Economic Services (1 to 9)</b>	<b>4,141.4</b>	<b>5,045.2</b>	<b>5,122.5</b>	<b>6,659.1</b>	<b>23.7</b>	<b>1.5</b>	<b>30.0</b>
	<b>(42.6)</b>	<b>(42.3)</b>	<b>(42.2)</b>	<b>(44.6)</b>			
1. Agriculture and Allied Activities	800.7	991.2	1,028.0	1,351.6	28.4	3.7	31.5
2. Rural Development	543.2	716.7	704.0	1,448.9	29.6	-1.8	105.8
3. Special Area Programmes	57.4	88.3	94.2	107.0	64.2	6.7	13.6
4. Irrigation and Flood Control	789.6	1,033.6	986.5	996.8	24.9	-4.6	1.0
5. Energy	818.6	869.5	876.3	1,101.9	7.0	0.8	25.7
6. Industry and Minerals	155.1	182.2	189.9	225.3	22.4	4.2	18.6
7. Transport and Communications	772.0	848.7	950.9	1,092.3	23.2	12.0	14.9
8. Science, Technology and Environment	9.7	13.9	12.4	14.2	27.6	-10.9	14.8
9. General Economic Services	195.1	301.2	280.3	321.1	43.7	-6.9	14.5
<b>II. Loans and Advances by State Governments for Development Purposes (A+B)</b>	<b>294.6</b>	<b>281.2</b>	<b>298.6</b>	<b>195.2</b>	<b>1.4</b>	<b>6.2</b>	<b>-34.6</b>
<b>A. Social Services (1 to 7)</b>	<b>75.1</b>	<b>88.1</b>	<b>84.9</b>	<b>67.9</b>	<b>13.1</b>	<b>-3.7</b>	<b>-20.1</b>
	<b>(0.8)</b>	<b>(0.7)</b>	<b>(0.7)</b>	<b>(0.5)</b>			
1. Education, Sports, Art and Culture	0.4	0.2	0.2	0.3	-41.6	62.2	8.0
2. Medical and Public Health	1.7	1.4	1.4	0.9	-19.5	2.9	-35.6
3. Family Welfare	-	-	-	-	-	-	-
4. Water Supply and Sanitation	18.9	21.5	19.0	18.2	0.6	-11.6	-4.3
5. Housing	17.2	17.6	23.9	6.4	39.1	35.7	-73.0
6. Government Servants (Housing)	9.5	13.0	13.5	14.8	42.4	3.3	9.8
7. Others @	27.4	34.5	26.9	27.3	-1.8	-22.0	1.3
<b>B. Economic Services (1 to 10)</b>	<b>219.5</b>	<b>193.1</b>	<b>213.7</b>	<b>127.3</b>	<b>-2.6</b>	<b>10.7</b>	<b>-40.4</b>
	<b>(2.3)</b>	<b>(1.6)</b>	<b>(1.8)</b>	<b>(0.9)</b>			
1. Crop Husbandry	6.9	5.9	5.8	3.1	-14.9	-0.5	-47.5
2. Soil and Water Conservation	-	-	-	-	-50.0	-	-
3. Food Storage and Warehousing	22.9	17.1	20.5	2.6	-10.8	19.9	-87.1
4. Co-operation	9.1	5.1	8.4	8.1	-7.4	65.7	-4.0
5. Major and Medium Irrigation, etc.	0.1	0.1	0.1	0.1	-33.3	-20.0	-37.5
6. Power Projects	133.4	103.4	114.5	77.6	-14.1	10.7	-32.3
7. Village and Small Industries	2.0	1.7	2.0	1.1	2.9	18.3	-44.8
8. Other Industries and Minerals	8.2	9.5	9.8	9.3	18.9	2.6	-4.7
9. Rural Development	0.1	0.1	0.1	0.1	27.4	3.5	-10.4
10. Others+	36.9	50.2	52.5	25.4	42.5	4.6	-51.7
<b>III. Total Development Expenditure (I + II)</b>	<b>9,722.6</b>	<b>11,918.2</b>	<b>12,145.0</b>	<b>14,942.5</b>	<b>24.9</b>	<b>1.9</b>	<b>23.0</b>
	<b>(100.0)</b>	<b>(100.0)</b>	<b>(100.0)</b>	<b>(100.0)</b>			

⊃ : Nil/Negligible.

\* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

**Note** : Figures in parentheses are percentage to total development expenditure.

**Source** : Budget documents of state governments and CAG for 2012-13 in respect of Jammu & Kashmir.

**Appendix Table 5: Non-Development Expenditure – Major Heads**

(Amount in ₹ billion)

Item	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	Percentage Variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
<b>I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)</b>	<b>4,375.7</b>	<b>5,143.6</b>	<b>5,073.3</b>	<b>5,856.9</b>	<b>15.9</b>	<b>-1.4</b>	<b>15.4</b>
i. Organs of State	119.9	156.3	162.7	201.5	35.7	4.1	23.8
ii. Fiscal Services	175.0	205.4	204.2	237.9	16.7	-0.6	16.5
iii. Interest Payments and Servicing of Debt (1+2)	1,632.1	1,886.7	1,847.3	2,076.8	13.2	-2.1	12.4
1. Appropriation for reduction or avoidance of Debt	127.3	152.9	126.1	144.8	-1.0	-17.6	14.9
2. Interest Payments	1,504.7	1,733.7	1,721.3	1,932.0	14.4	-0.7	12.2
iv. Administrative Services (1 to 5)	960.9	1,201.6	1,167.3	1,380.0	21.5	-2.9	18.2
1. Secretariat- General Services	37.4	66.7	59.9	117.7	60.3	-10.3	96.6
2. District Administration	91.9	119.3	115.1	126.9	25.3	-3.5	10.2
3. Police	637.8	752.1	748.3	846.2	17.3	-0.5	13.1
4. Public Works	81.2	94.4	101.7	110.9	25.2	7.7	9.1
5. Others *	112.6	169.1	142.3	178.2	26.4	-15.8	25.2
v. Pension	1,447.5	1,622.6	1,638.5	1,868.7	13.2	1.0	14.1
vi. Miscellaneous General Services	40.3	71.0	53.3	92.1	32.1	-25.0	72.9
<b>II. Non-Development Expenditure on Capital Account (1+2)</b>	<b>93.1</b>	<b>243.3</b>	<b>213.0</b>	<b>262.3</b>	<b>128.7</b>	<b>-12.4</b>	<b>23.1</b>
1. Non-Developmental (General Services)	87.9	235.6	205.7	253.5	133.9	-12.7	23.3
2. Loans for Non-Development Purposes (a+b)	5.2	7.7	7.3	8.8	41.1	-4.8	20.0
a) Government Servants (other than housing)	4.6	6.7	6.6	7.2	44.3	-1.2	10.1
b) Miscellaneous	0.6	1.0	0.8	1.6	18.2	-28.0	106.6
<b>III. Total Non-Development Expenditure (I + II)</b>	<b>4,468.8</b>	<b>5,386.8</b>	<b>5,286.3</b>	<b>6,119.2</b>	<b>18.3</b>	<b>-1.9</b>	<b>15.8</b>
<b>IV. III as percentage of Aggregate Receipts</b>	<b>28.7</b>	<b>28.9</b>	<b>28.8</b>	<b>27.4</b>			
<b>V. III as percentage of Aggregate Disbursements</b>	<b>29.1</b>	<b>28.9</b>	<b>28.2</b>	<b>27.2</b>			

\* Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

Source : Budget documents of state governments and CAG for 2012-13 in respect of Jammu & Kashmir.

Appendix Table 6: Development and Non-Development Expenditure\* – Plan and Non-Plan Components

(Amount in ₹ billion)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>Aggregate Disbursements (1 to 3)</b>	<b>4,820.1</b>	<b>10,522.5</b>	<b>15,342.5</b>	<b>6,510.0</b>	<b>12,127.6</b>	<b>18,637.6</b>	<b>6,562.3</b>	<b>12,185.0</b>	<b>18,747.3</b>	<b>8,695.2</b>	<b>13,768.4</b>	<b>22,463.6</b>
<b>1. Development Expenditure (a + b)</b>	<b>4,666.8</b>	<b>5,055.8</b>	<b>9,722.6</b>	<b>6,184.3</b>	<b>5,733.9</b>	<b>11,918.2</b>	<b>6,275.9</b>	<b>5,869.1</b>	<b>12,145.0</b>	<b>8,335.2</b>	<b>6,607.3</b>	<b>14,942.5</b>
a) Direct Development Expenditure (i + ii)	4,501.2	4,926.7	9,428.0	6,005.4	5,631.6	11,637.0	6,094.6	5,751.8	11,846.3	8,204.2	6,543.2	14,747.4
i) Economic Services	2,202.4	1,939.1	4,141.4	2,842.0	2,203.1	5,045.2	2,906.6	2,215.8	5,122.5	4,029.0	2,630.1	6,659.1
ii) Social Services	2,298.9	2,987.7	5,286.5	3,163.3	3,428.5	6,591.8	3,187.9	3,535.9	6,723.9	4,175.2	3,913.0	8,088.3
b) Loans and Advances for Development Purposes (i + ii)	165.5	129.1	294.6	178.9	102.3	281.2	181.3	117.3	298.6	131.0	64.1	195.2
i) Economic Services	112.0	107.5	219.5	117.9	75.2	193.1	124.7	89.0	213.7	86.8	40.5	127.3
ii) Social Services	53.5	21.6	75.1	61.0	27.1	88.1	56.6	28.3	84.9	44.2	23.7	67.9
<b>2. Non-Development Expenditure (a + b)</b>	<b>118.2</b>	<b>4,350.6</b>	<b>4,468.8</b>	<b>267.4</b>	<b>5,119.5</b>	<b>5,386.8</b>	<b>232.2</b>	<b>5,054.1</b>	<b>5,286.3</b>	<b>297.2</b>	<b>5,822.0</b>	<b>6,119.2</b>
a) Direct Non-Development Expenditure	118.2	4,345.4	4,463.6	267.4	5,111.8	5,379.1	232.2	5,046.8	5,279.0	297.2	5,813.2	6,110.4
b) Loans and Advances for Non-Development Purposes	-	5.2	5.2	-	7.7	7.7	-	7.3	7.3	-	8.8	8.8
<b>3. Others (a to c)</b>	<b>35.1</b>	<b>1,116.1</b>	<b>1,151.2</b>	<b>58.4</b>	<b>1,274.3</b>	<b>1,332.6</b>	<b>54.3</b>	<b>1,261.8</b>	<b>1,316.1</b>	<b>62.7</b>	<b>1,339.1</b>	<b>1,401.8</b>
a) Repayment of Loans to the Centre	-	94.7	94.7	-	95.3	95.3	-	96.2	96.2	-	102.3	102.3
b) Discharge of Internal Debt	-	699.2	699.2	-	762.5	762.5	-	735.9	735.9	-	769.5	769.5
of which: Market Loans	-	310.3	310.3	-	325.7	325.7	-	323.7	323.7	-	336.7	336.7
c) Grants-in-Aid and Contributions	35.1	322.1	357.2	58.4	416.5	474.9	54.3	429.7	484.0	62.7	467.2	530.0
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	35.1	322.1	357.2	58.4	416.5	474.9	54.3	429.7	484.0	62.7	467.2	530.0

\*: Include expenditure on both Revenue and Capital Account.

- : Nil/Negligible.

Source : Budget documents of state governments and CAG for 2012-13 in respect of Jammu &amp; Kashmir.



Appendix Table 7: Composition of Social Sector Expenditure\*

Item	(Amount in ₹ billion)								
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	
1	2	3	4	5	6	7	8	9	
<b>1. Revenue Expenditure (i + ii)</b>	<b>1,133.7</b>	<b>1,163.4</b>	<b>1,218.7</b>	<b>1,322.0</b>	<b>1,460.0</b>	<b>1,677.7</b>	<b>1,956.3</b>	<b>2,281.2</b>	
<b>(i) Social Services (a to l)</b>	<b>1,023.8</b>	<b>1,053.5</b>	<b>1,090.7</b>	<b>1,175.2</b>	<b>1,290.4</b>	<b>1,485.5</b>	<b>1,745.6</b>	<b>2,037.7</b>	
(a) Education, Sports, Art and Culture	587.8	591.0	612.5	642.8	693.7	781.5	895.8	1,007.8	
(b) Medical and Public Health	126.3	129.4	134.4	141.2	152.3	175.4	191.6	218.9	
(c) Family Welfare	23.4	24.7	23.7	24.7	25.3	27.6	30.4	35.6	
(d) Water Supply and Sanitation	54.0	55.2	55.0	64.8	69.2	84.6	87.7	98.1	
(e) Housing	12.9	12.4	14.4	17.4	18.7	20.0	28.8	40.2	
(f) Urban Development	26.8	32.2	35.4	39.2	48.3	46.9	94.7	142.2	
(g) Welfare of SCs, STs and OBCs	61.0	67.8	71.1	77.0	91.9	104.6	118.0	146.3	
(h) Labour and Labour Welfare	12.0	11.3	11.9	13.8	14.8	16.6	24.8	23.5	
(i) Social Security and Welfare	49.0	50.4	61.2	71.0	80.1	92.3	129.2	176.1	
(j) Nutrition	24.8	22.5	22.5	28.4	32.3	40.2	48.4	61.8	
(k) Expenditure on Natural Calamities	38.8	50.1	41.5	46.6	55.7	85.7	78.6	66.6	
(l) Others	7.1	6.6	6.8	8.2	8.1	10.1	17.4	20.6	
<b>(ii) Economic Services (a + b)</b>	<b>109.8</b>	<b>109.9</b>	<b>127.9</b>	<b>146.9</b>	<b>169.7</b>	<b>192.2</b>	<b>210.7</b>	<b>243.6</b>	
(a) Rural Development	100.1	101.9	117.5	135.5	153.9	175.9	193.2	222.0	
(b) Food Storage and Warehousing	9.7	8.0	10.4	11.4	15.7	16.4	17.6	21.5	
<b>2. Capital Outlay (i + ii)</b>	<b>85.1</b>	<b>96.7</b>	<b>90.3</b>	<b>111.7</b>	<b>155.7</b>	<b>182.6</b>	<b>226.2</b>	<b>298.2</b>	
<b>(i) Social Services (a to i)</b>	<b>53.5</b>	<b>57.8</b>	<b>72.0</b>	<b>92.9</b>	<b>116.9</b>	<b>141.6</b>	<b>173.9</b>	<b>229.9</b>	
(a) Education, Sports, Art and Culture	3.7	5.1	4.9	6.5	9.8	17.2	23.8	33.6	
(b) Medical and Public Health	6.0	6.0	6.2	9.2	10.1	17.2	31.3	34.2	
(c) Family Welfare	0.4	0.3	0.1	0.2	—	—	0.3	0.4	
(d) Water Supply and Sanitation	30.7	26.9	35.5	35.9	51.8	51.8	66.5	93.4	
(e) Housing	4.9	5.1	6.4	6.0	9.8	7.4	9.8	10.1	
(f) Urban Development	3.2	3.5	4.7	18.4	17.7	23.0	17.7	24.6	
(g) Welfare of SCs, STs and OBCs	3.9	4.2	6.2	7.8	9.3	12.4	17.2	18.4	
(h) Social Security and Welfare	0.2	0.4	0.9	1.6	1.6	2.4	2.7	5.2	
(i) Others	0.4	6.2	7.2	7.4	6.7	9.8	4.6	10.0	
<b>(ii) Economic Services (a + b)</b>	<b>31.6</b>	<b>38.9</b>	<b>18.2</b>	<b>18.8</b>	<b>38.9</b>	<b>41.2</b>	<b>52.2</b>	<b>68.3</b>	
(a) Rural Development	12.8	22.8	22.2	23.2	30.1	39.5	53.9	57.3	
(b) Food Storage and Warehousing	18.8	16.1	(4.0)	(4.4)	8.7	1.7	(1.7)	11.0	
<b>3. Loans and Advances by State Governments (i + ii)</b>	<b>30.5</b>	<b>32.4</b>	<b>27.5</b>	<b>27.9</b>	<b>25.0</b>	<b>33.9</b>	<b>47.5</b>	<b>75.3</b>	
<b>(i) Social Services (a to d)</b>	<b>29.8</b>	<b>28.6</b>	<b>27.4</b>	<b>27.8</b>	<b>21.9</b>	<b>30.4</b>	<b>36.3</b>	<b>61.8</b>	
(a) Education	—	—	0.3	0.5	1.3	0.5	0.2	0.2	
(b) Housing	4.4	5.1	5.4	8.1	7.4	7.5	8.9	32.8	
(c) Housing (Government servants)	11.5	9.5	7.9	5.6	3.2	3.6	4.3	4.5	
(d) Others	13.9	14.0	13.7	13.7	10.0	18.8	22.9	24.2	
<b>(ii) Economic Services (a + b)</b>	<b>0.7</b>	<b>3.8</b>	<b>0.2</b>	<b>—</b>	<b>3.2</b>	<b>3.5</b>	<b>11.2</b>	<b>13.5</b>	
(a) Rural Development	—	—	—	—	0.1	0.1	0.1	—	
(b) Food Storage and Warehousing	0.7	3.8	0.2	—	3.1	3.5	11.1	13.4	
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>1,249.2</b>	<b>1,292.5</b>	<b>1,336.5</b>	<b>1,461.6</b>	<b>1,640.8</b>	<b>1,894.3</b>	<b>2,229.9</b>	<b>2,654.7</b>	

(Contd...)

Appendix Table 7: Composition of Social Sector Expenditure\* (Concl.d.)

Item	(Amount in ₹ billion)						
	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)
1	10	11	12	13	14	15	16
<b>1. Revenue Expenditure (i + ii)</b>							
<b>(i) Social Services (a to l)</b>	<b>2,851.3</b>	<b>3,488.7</b>	<b>4,029.2</b>	<b>4,678.5</b>	<b>5,366.8</b>	<b>6,773.0</b>	<b>8,511.5</b>
(a) Education, Sports, Art and Culture	2,552.7	3,085.5	3,657.1	4,256.4	4,853.6	6,068.2	7,181.6
(b) Medical and Public Health	1,212.8	1,516.7	1,876.2	2,160.7	2,454.0	2,947.7	3,551.0
(c) Family Welfare	261.6	326.1	381.3	439.5	506.4	607.3	795.2
(d) Water Supply and Sanitation	44.9	56.9	67.7	75.8	95.3	114.0	158.9
(e) Housing	102.8	105.2	115.1	127.0	124.3	155.8	212.4
(f) Urban Development	58.9	57.4	64.3	66.8	86.4	103.1	170.4
(g) Welfare of SCs, STs and OBCs	217.7	227.4	216.5	228.4	283.4	408.4	480.6
(h) Labour and Welfare	180.5	209.4	253.0	309.0	380.4	492.4	546.5
(i) Social Security and Welfare	28.4	34.0	40.3	43.8	59.2	86.5	91.1
(j) Nutrition	252.3	328.5	387.3	485.1	555.6	717.4	776.3
(k) Expenditure on Natural Calamities	84.8	112.3	134.5	156.9	169.6	218.1	224.8
(l) Others	83.3	84.1	87.6	136.9	109.8	179.1	134.8
<b>(ii) Economic Services (a + b)</b>	<b>24.8</b>	<b>27.4</b>	<b>33.4</b>	<b>26.6</b>	<b>29.3</b>	<b>38.3</b>	<b>39.8</b>
(a) Rural Development	298.6	403.2	372.1	422.1	513.1	704.8	1,329.9
(b) Food Storage and Warehousing	265.5	356.3	325.9	372.2	443.7	585.3	1,178.9
	33.1	46.9	46.1	49.9	69.4	119.5	151.0
<b>2. Capital Outlay (i + ii)</b>	<b>384.9</b>	<b>430.6</b>	<b>407.5</b>	<b>459.0</b>	<b>564.6</b>	<b>784.6</b>	<b>1,203.2</b>
<b>(i) Social Services (a to i)</b>	<b>291.7</b>	<b>293.7</b>	<b>314.0</b>	<b>343.4</b>	<b>432.9</b>	<b>655.7</b>	<b>906.6</b>
(a) Education, Sports, Art and Culture	45.9	41.5	50.6	45.8	57.7	98.1	154.5
(b) Medical and Public Health	36.3	39.3	42.4	50.1	60.7	108.3	123.8
(c) Family Welfare	0.7	1.1	0.1	0.7	0.6	2.3	15.2
(d) Water Supply and Sanitation	113.3	101.6	88.1	89.3	114.5	154.2	231.6
(e) Housing	12.1	10.5	30.4	31.7	43.6	51.7	89.2
(f) Urban Development	41.5	62.0	52.0	74.0	90.7	111.7	116.7
(g) Welfare of SCs, STs and OBCs	24.4	20.7	28.6	31.7	32.6	66.8	102.2
(h) Social Security and Welfare	7.9	8.0	11.7	10.2	15.2	32.3	43.3
(i) Others	9.4	9.1	10.2	10.0	17.3	30.4	30.3
<b>(ii) Economic Services (a + b)</b>	<b>93.2</b>	<b>136.9</b>	<b>93.5</b>	<b>115.7</b>	<b>131.7</b>	<b>128.8</b>	<b>296.6</b>
(a) Rural Development	58.3	70.3	92.4	99.7	99.5	118.7	270.1
(b) Food Storage and Warehousing	34.9	66.6	1.0	15.9	32.1	10.1	26.5
<b>3. Loans and Advances by State Governments (i + ii)</b>	<b>79.2</b>	<b>78.1</b>	<b>82.7</b>	<b>98.2</b>	<b>98.1</b>	<b>105.4</b>	<b>70.6</b>
<b>(i) Social Services (a to d)</b>	<b>63.9</b>	<b>58.3</b>	<b>73.0</b>	<b>72.8</b>	<b>75.1</b>	<b>84.9</b>	<b>67.9</b>
(a) Education	0.1	0.1	0.7	0.8	0.4	0.2	0.3
(b) Housing	33.2	7.8	12.5	18.9	17.2	23.9	6.4
(c) Housing (Government servants)	5.9	5.7	6.9	8.1	9.5	13.5	14.8
(d) Others	24.7	44.7	52.9	45.0	48.1	47.3	46.4
<b>(ii) Economic Services (a + b)</b>	<b>15.3</b>	<b>19.8</b>	<b>9.7</b>	<b>25.4</b>	<b>23.0</b>	<b>20.5</b>	<b>2.7</b>
(a) Rural Development	—	—	—	0.1	0.1	0.1	0.1
(b) Food Storage and Warehousing	15.2	19.7	9.7	25.3	22.9	20.5	2.6
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>3,315.4</b>	<b>3,997.4</b>	<b>4,519.4</b>	<b>5,235.7</b>	<b>6,029.4</b>	<b>7,663.0</b>	<b>9,785.4</b>

RE: Revised Estimates.

BE: Budget Estimates.

\* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the state governments.  
 Source : Budget documents of state governments and CAG for 2012-13 in respect of Jammu & Kashmir.

— : Not available/Negligible.

Appendix Table 8: Decomposition of Gross Fiscal Deficit

(Amount in ₹ billion)

Year	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Per cent to GFD				
						Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Total (7+8+9-10)
1	2	3	4	5	6	7	8	9	10	11
2000-01	553.2	302.6	23.5	-	879.2	62.9	34.4	2.7	-	100.0
2001-02	604.0	316.6	22.1	-	942.6	64.1	33.6	2.3	-	100.0
2002-03	571.8	356.6	68.9	-	997.3	57.3	35.8	6.9	-	100.0
2003-04	634.1	515.7	56.5	-	1,206.3	52.6	42.8	4.7	-	100.0
2004-05	391.6	601.3	84.8	-	1,077.7	36.3	55.8	7.9	-	100.0
<b>2000-05 (Avg.)</b>	<b>550.9</b>	<b>418.6</b>	<b>51.2</b>	-	<b>1,020.6</b>	<b>54.6</b>	<b>40.5</b>	<b>4.9</b>	-	<b>100.0</b>
2005-06	70.1	775.6	55.2	0.1	900.8	7.8	86.1	6.1	-	100.0
2006-07	-248.6	980.6	62.1	19.1	775.1	-32.1	126.5	8.0	2.5	100.0
2007-08	-429.4	1,188.6	64.9	69.6	754.5	-56.9	157.5	8.6	9.2	100.0
2008-09	-126.7	1,426.3	49.0	2.7	1,345.9	-9.4	106.0	3.6	0.2	100.0
2009-10	310.2	1,492.1	94.0	8.1	1,888.2	16.4	79.0	5.0	0.4	100.0
<b>2005-2010 (Avg.)</b>	<b>-84.9</b>	<b>1,172.7</b>	<b>65.0</b>	<b>19.9</b>	<b>1,132.9</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>
2010-11	-30.5	1,519.3	138.2	12.4	1,614.6	-1.9	94.1	8.6	0.8	100.0
2011-12	-239.6	1,712.5	217.3	6.7	1,683.5	-14.8	101.7	12.9	0.4	100.0
2012-13	-203.2	1,931.8	227.1	1.0	1,954.7	-10.4	98.8	11.6	0.1	100.0
2013-14(RE)	-29.5	2,652.7	216.4	4.6	2,835.0	-1.0	93.6	7.6	0.2	100.0
2014-15 (BE)	-541.7	3,362.8	142.7	13.3	2,950.6	-18.4	114.0	4.8	0.5	100.0

Avg.: Average. '-': Negligible/Nil.

RE: Revised Estimates.

BE: Budget Estimates.

Note : Negative (-) sign indicates surplus in deficit indicators.

Source : Budget documents of state governments and CAG for 2012-13 in respect of Jammu & Kashmir.

Appendix Tables

Appendix Table 9: Financing of Gross Fiscal Deficit

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2000-01	125.2	83.2	326.1	45.5	131.1	31.0	71.4	23.5	10.3	55.7	-23.8	-8.5	-7.3	-7.7	879.2
2001-02	172.5	109.0	356.5	62.9	101.9	45.2	50.0	-24.5	-4.3	38.1	35.4	-6.4	12.0	28.6	942.6
2002-03	284.8	-3.7	489.7	48.6	98.6	48.0	7.1	12.1	0.9	54.0	-42.9	50.6	-27.6	-69.1	997.3
2003-04	472.9	139.4	180.0	41.3	93.3	63.8	-3.7	-36.5	18.5	242.7	-5.3	17.1	-17.8	-4.6	1,206.3
2004-05	345.6	-97.8	641.9	0.3*	88.8	71.3	80.7	-26.2	12.4	63.4	-102.3	-6.5	-80.3	-17.8	1,077.7
<b>2000-05 (Avg.)</b>	<b>280.2</b>	<b>46.0</b>	<b>398.8</b>	<b>39.7</b>	<b>102.7</b>	<b>51.8</b>	<b>41.1</b>	<b>-10.3</b>	<b>7.6</b>	<b>90.8</b>	<b>-27.8</b>	<b>9.3</b>	<b>-24.2</b>	<b>-14.1</b>	<b>1,020.6</b>
2005-06	153.0	-0.4	738.2	40.6	104.6	52.3	72.6	79.1	0.5	-0.2	-339.5	18.3	-347.6	-10.1	900.8
2006-07	130.8	-88.9	560.2	39.4	103.7	76.3	128.0	46.7	-3.0	-54.9	-163.2	47.8	-212.8	1.7	775.1
2007-08	539.2	-9.3	58.5	63.0	123.4	-59.2	135.8	37.4	12.5	-12.7	-134.1	87.9	-221.6	-0.4	754.5
2008-09	1,040.4	-7.6	14.8	57.0	156.4	75.4	45.9	88.0	-15.2	-19.6	-89.6	158.0	-244.6	-3.0	1,345.9
2009-10	1,126.5	-17.0	241.6	82.1	231.4	-19.9	123.7	58.7	29.7	-45.6	77.0	3.9	72.4	0.7	1,888.2
<b>2005-10 (Avg.)</b>	<b>598.0</b>	<b>-24.7</b>	<b>322.7</b>	<b>56.4</b>	<b>143.9</b>	<b>25.0</b>	<b>101.2</b>	<b>62.0</b>	<b>4.9</b>	<b>-26.6</b>	<b>-129.9</b>	<b>63.2</b>	<b>-190.8</b>	<b>-2.2</b>	<b>1,132.9</b>
2010-11	887.8	7.1	386.3	32.0	278.1	26.1	228.6	2.8	-8.9	-76.8	-148.5	3.6	-161.3	9.3	1,614.6
2011-12	1,354.0	1.8	-80.6	56.4	266.5	121.8	176.9	11.9	-4.8	-57.2	-163.0	-96.3	-59.1	-7.7	1,683.5
2012-13	1,462.5	17.3	-1.7	52.8	257.8	91.5	309.6	41.4	1.5	-47.1	-230.8	40.0	-275.5	4.6	1,954.7
2013-14 (RE)	2,006.4	74.7	-35.7	52.7	254.4	14.7	121.2	-60.2	-8.2	2.4	412.5	251.6	162.9	-2.1	2,835.0
2014-15 (BE)	2,293.0	129.4	-17.6	81.5	269.1	72.2	124.0	-98.6	-73.4	59.4	111.7	699.3	-587.5	-	2,950.6

RE: Revised Estimates. BE: Budget Estimates. Avg.: Average. - : Nil/Negligible/Not Applicable.  
 \* : Tamil Nadu has shown a negative figure of ₹13.76 billion under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.  
 Note : 1. 'Others' is a residual item and includes, *inter alia*, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.  
 2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States' share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.  
 3. All figures are on a net basis.  
 4. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2013-14 (RE) and 2014-15 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.  
 Source: Budget documents of state governments and CAG for 2012-13 in respect of Jammu & Kashmir.

**Appendix Table 10: Financing of Gross Fiscal Deficit – As Per cent to Total**

(Per cent)

Year	Market Borrowings	Loans from Centre	Special Securities Issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2000-01	14.2	9.5	37.1	5.2	14.9	3.5	8.1	2.7	1.2	6.3	-2.7	-1.0	-0.8	-0.9	100.0
2001-02	18.3	11.6	37.8	6.7	10.8	4.8	5.3	-2.6	-0.5	4.0	3.8	-0.7	1.3	3.0	100.0
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9	100.0
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4	100.0
2004-05	31.6	-10.8	62.2	-	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6	100.0
<b>2000-05 (Avg)</b>	<b>26.4</b>	<b>4.3</b>	<b>40.2</b>	<b>4.0</b>	<b>10.1</b>	<b>5.0</b>	<b>4.2</b>	<b>-0.8</b>	<b>0.7</b>	<b>4.7</b>	<b>1.2</b>	<b>1.1</b>	<b>0.7</b>	<b>-0.7</b>	<b>100.0</b>
2005-06	17.0	-	81.9	4.5	11.6	5.8	8.1	8.8	0.1	-	-37.7	2.0	-38.6	-1.1	100.0
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2	100.0
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1	100.0
2008-09	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	11.7	-18.2	-0.2	100.0
2009-10	59.7	-0.9	12.8	4.3	12.3	-1.1	6.6	3.1	1.6	-2.4	4.1	0.2	3.8	-	100.0
<b>2005-10 (Avg)</b>	<b>48.5</b>	<b>-2.8</b>	<b>35.2</b>	<b>5.3</b>	<b>13.0</b>	<b>2.5</b>	<b>10.5</b>	<b>5.9</b>	<b>0.4</b>	<b>-2.5</b>	<b>-15.8</b>	<b>6.4</b>	<b>-21.9</b>	<b>-0.2</b>	<b>100.0</b>
2010-11	55.0	0.4	23.9	2.0	17.2	1.6	14.2	0.2	-0.6	-4.8	-9.2	0.2	-10.0	0.6	100.0
2011-12	80.4	0.1	-4.8	3.3	15.8	7.2	10.5	0.7	-0.3	-3.4	-9.7	-5.7	-3.5	-0.5	100.0
2012-13	74.8	0.9	-0.1	2.7	13.2	4.7	15.8	2.1	0.1	-2.4	-11.8	2.0	-14.1	0.2	100.0
2013-14 (RE)	70.8	2.6	-1.3	1.9	9.0	0.5	4.3	-2.1	-0.3	0.1	14.5	8.9	5.7	-0.1	100.0
2014-15 (BE)	77.7	4.4	-0.6	2.8	9.1	2.4	4.2	-3.3	-2.5	2.0	3.8	23.7	-19.9	-	100.0

RE: Revised Estimates. BE: Budget Estimates. NSSF: National Small Savings Fund. Avg.: Average. '-': Nil/Negligible/Not Applicable.

Note: Same as in Appendix Table 9.

Source: Budget documents of state governments and CAG for 2012-13 in respect of Jammu & Kashmir.

**Appendix Table 11: Composition of Outstanding Liabilities of State Governments**  
(As at end-March)

(Amount in ₹ billion)

Year	Market Loans	Power Bonds	Compen-sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
2000	754.3	-	0.7	252.5	73.3	31.0	-	43.7	31.8	13.5	51.1	171.1	1,251.8	2,303.3	805.2	197.7	521.9	15.3	5,095.3
2001	867.7	-	0.6	563.5	65.6	42.2	-	65.0	43.9	14.4	126.7	292.1	1,789.5	2,386.6	936.3	228.7	593.3	7.1	5,941.5
2002	1,040.3	-	0.6	902.3	94.2	50.9	-	89.7	71.4	16.2	180.8	408.9	2,446.3	2,495.5	1,038.2	273.9	643.2	10.4	6,907.5
2003	1,330.7	-	0.6	1,391.9	25.1	66.2	-	115.5	79.0	16.1	235.2	512.0	3,260.3	2,491.8	1,136.8	321.9	650.4	3.1	7,864.3
2004	1,799.2	289.8	0.8	1,984.5	33.8	89.7	10.1	112.9	82.2	30.7	334.1	659.6	4,767.7	1,929.8	1,218.4	422.2	691.2	2.5	9,031.7
2005	2,134.8	298.8	0.8	2,822.0	15.0	119.9	9.9	82.3	94.9	15.8	356.5	679.2	5,950.6	1,600.5	1,308.3	523.1	752.9	5.3	10,140.7
2006	2,289.2	315.8	0.8	3,659.3	4.1	126.1	9.9	116.5	96.8	12.0	357.2	718.5	6,987.7	1,570.0	1,408.1	631.2	866.9	13.2	11,477.2
2007	2,427.8	250.5	0.8	4,253.1	3.0	122.0	9.7	156.2	91.8	11.2	302.5	693.4	7,638.6	1,466.5	1,499.2	787.6	1,010.7	13.2	12,415.8
2008	2,985.1	231.4	0.8	4,308.8	2.5	115.3	9.3	208.7	93.0	11.8	276.4	714.4	8,243.0	1,451.0	1,619.7	782.6	1,165.9	20.7	13,283.0
2009	4,019.2	216.9	0.8	4,319.2	3.7	108.4	9.1	274.3	91.0	11.9	283.2	777.8	9,337.6	1,438.7	1,774.3	839.3	1,283.5	28.5	14,702.0
2010	5,157.9	187.8	0.8	4,550.2	4.8	97.0	8.8	348.1	101.6	13.2	266.0	834.8	10,736.3	1,431.5	2,005.6	943.5	1,345.3	24.3	16,486.5
2011	6,040.9	144.2	0.8	4,946.4	14.1	95.1	7.8	408.1	59.4	15.6	231.2	817.2	11,963.7	1,441.7	2,282.4	1,031.7	1,536.6	33.7	18,289.8
2012	7,411.5	115.4	0.8	4,864.2	6.1	86.5	7.1	475.3	54.8	16.3	190.8	830.8	13,228.7	1,435.5	2,534.5	919.4	1,789.8	31.4	19,939.2
2013	8,746.0	86.7	0.8	4,867.5	5.5	79.1	6.4	541.7	49.8	15.3	159.5	851.8	14,558.3	1,448.1	2,793.6	1,315.6	1,952.3	34.5	22,102.5
2014 RE	10,503.7	72.3	0.8	4,892.3	3.5	72.7	6.4	620.4	29.5	15.9	142.5	887.5	16,360.0	1,522.8	3,048.1	1,330.2	2,073.5	40.9	24,375.6
2015 BE	12,796.7	43.6	0.8	4,874.7	3.5	70.4	6.4	725.8	8.8	15.1	178.2	1,004.6	18,723.8	1,652.3	3,317.2	1,402.4	2,197.5	43.1	27,336.4

RE : Revised Estimates. BE : Budget Estimates.

— : Not applicable/Not available/negligible.

Note: 1. From 1997 to 2003, Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, Loans from Other Institutions' includes 'Other Loans'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2013-14 (RE) and 2014-15 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.

3. Also see 'Explanatory Note on Data Sources and Methodology'.

**Appendix Table 12: Composition of Outstanding Liabilities of State Governments – As Proportion to Total**  
(As at end-March)

(Per cent)

Year	Market Loans	Power Bonds	Compen-sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt (2 to 6)+13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
2000	14.8	-	-	5.0	1.4	0.6	-	0.9	0.6	0.3	1.0	3.4	24.6	45.2	15.8	3.9	10.2	0.3	100.0
2001	14.6	-	-	9.5	1.1	0.7	-	1.1	0.7	0.2	2.1	4.9	30.1	40.2	15.8	3.8	10.0	0.1	100.0
2002	15.1	-	-	13.1	1.4	0.7	-	1.3	1.0	0.2	2.6	5.9	35.4	36.1	15.0	4.0	9.3	0.2	100.0
2003	16.9	-	-	17.7	0.3	0.8	-	1.5	1.0	0.2	3.0	6.5	41.5	31.7	14.5	4.1	8.3	-	100.0
2004	19.9	3.2	-	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	13.5	4.7	7.7	-	100.0
2005	21.1	2.9	-	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1	100.0
2006	19.9	2.8	-	31.9	-	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0
2007	19.6	2.1	-	34.3	-	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0
2008	22.5	1.7	-	32.4	-	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0
2009	27.3	1.5	-	29.4	-	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2	100.0
2010	31.3	1.1	-	27.6	-	0.6	0.1	2.1	0.6	0.1	1.6	5.1	65.1	8.7	12.2	5.7	8.2	0.1	100.0
2011	33.0	0.8	-	27.0	0.1	0.5	-	2.2	0.3	0.1	1.3	4.5	65.4	7.9	12.5	5.6	8.4	0.2	100.0
2012	37.2	0.6	-	24.4	-	0.4	-	2.4	0.3	0.1	1.0	4.2	66.3	7.2	12.7	4.6	9.0	0.2	100.0
2013	39.6	0.4	-	22.0	-	0.4	-	2.5	0.2	0.1	0.7	3.9	65.9	6.6	12.6	6.0	8.8	0.2	100.0
2014RE	43.1	0.3	-	20.1	-	0.3	-	2.5	0.1	0.1	0.6	3.6	67.1	6.2	12.5	5.5	8.5	0.2	100.0
2015BE	46.8	0.2	-	17.8	-	0.3	-	2.7	-	0.1	0.7	3.7	68.5	6.0	12.1	5.1	8.0	0.2	100.0

RE : Revised Estimates. BE : Budget Estimates.

“-” : Not applicable/Not available/negligible.

**Note:** 1. From 1997 to 2003, Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.  
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2013-14 (RE) and 2014-15 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.  
3. Also see 'Explanatory Note on Data Sources and Methodology'.



Appendix Tables

**Appendix Table 13: State Government Market Borrowings**

(Amount in ₹ billion)

Year	Gross Allocation	Repayments	Net Allocation
1	2	3	4
1990-91	25.7	—	25.7
1991-92	33.6	—	33.6
1992-93	38.1	3.3	34.7
1993-94	41.5	5.1	36.4
1994-95	51.2	—	51.2
1995-96	62.7	3.4	59.3
1996-97	65.4	—	65.4
1997-98	77.5	5.6	71.9
1998-99	121.1	14.1	107.0
1999-00	137.1	13.0	124.1
2000-01	133.0	4.2	128.8
2001-02	187.1	14.5	172.6
2002-03*	308.5	17.9	290.6
2003-04*	505.2	41.5	463.8
2004-05*	391.0	51.2	339.8
2005-06	217.3	62.7	154.5
2006-07	266.0	65.5	200.5
2007-08	805.7	115.6 #	690.2
2008-09	1,290.8	143.7	1,147.1
2009-10	1,181.9	162.4	1,049.4
2010-11	1,572.0	156.4	1,421.6
2011-12	1,678.6	219.9	1,458.7
2012-13	2,187.1	306.3	1,880.8
2013-14	2,506.1	320.8	2,185.3
2014-15	2,698.4	333.8	2,364.6

— : Nil.

\* : Include additional market borrowings of ₹100 billion for 2002-03, ₹266 billion for 2003-04 and ₹169 billion for 2004-05 under the debt swap scheme.

# : Excluding ₹1.5 billion of buy-back of securities by Government of Odisha.

**Note:** 1. Data from 2007-08 onwards includes the Union Territory of Puducherry.

2. Gross and net allocation from 2008-09 onwards includes additional allocations.

**Source :** Reserve Bank records.



# Statements



## Statement 1: Major Fiscal Indicators

(Per cent)

State	Own Revenue/Revenue Expenditure				Development Expenditure/Aggregate Disbursement*				Non-Developmental Expenditure/Aggregate Disbursement*				Interest Payment/Revenue Expenditure			
	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)	2014-15 (BE)	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)	2014-15 (BE)	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)	2014-15 (BE)	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)	
1	2	3	4		5	6	7		8	9	10		11	12	13	
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	73.9	69.3	47.3		68.2	69.8	67.9		25.8	25.6	27.7		11.4	11.5	9.9	
2. Bihar	31.9	29.1	31.3		67.6	69.3	70.9		28.0	27.5	26.1		8.1	7.4	7.2	
3. Chhattisgarh	65.4	58.4	52.2		75.1	78.0	80.7		19.5	18.3	15.8		4.3	3.9	3.9	
4. Goa	78.7	76.0	79.7		68.2	71.0	70.9		27.2	25.3	25.5		13.2	11.6	12.0	
5. Gujarat	86.0	89.1	75.4		67.9	69.0	68.9		25.3	25.0	26.8		17.5	17.7	15.7	
6. Haryana	74.2	67.0	68.8		68.8	67.9	68.0		26.3	27.3	27.7		12.5	13.0	13.5	
7. Jharkhand	50.3	48.9	42.5		63.7	69.4	72.1		29.1	25.9	24.0		10.2	8.3	6.8	
8. Karnataka	75.7	69.4	67.1		70.5	70.1	69.2		21.5	21.2	22.4		9.0	8.3	8.8	
9. Kerala	64.1	67.3	67.8		52.0	51.9	52.1		37.0	36.2	36.5		13.5	13.4	13.3	
10. Madhya Pradesh	59.7	57.1	46.2		69.4	69.4	71.6		21.4	22.1	20.2		8.9	8.6	7.0	
11. Maharashtra	81.8	76.3	71.6		65.4	64.6	66.1		29.6	29.0	29.0		13.7	13.2	12.9	
12. Odisha	60.4	47.4	44.3		64.8	65.5	71.4		27.1	28.6	23.8		7.3	9.7	7.5	
13. Punjab	63.9	66.4	63.6		50.0	53.1	55.2		42.2	38.7	38.3		17.3	16.8	17.1	
14. Rajasthan	67.2	60.1	52.8		68.4	71.4	75.1		25.5	24.3	21.0		13.1	11.5	9.9	
15. Tamil Nadu	80.2	78.3	78.6		61.8	61.6	59.8		26.5	27.2	28.1		10.5	10.7	11.6	
16. Telangana	—	—	60.9		—	—	75.4		—	—	22.1		—	—	7.4	
17. Uttar Pradesh	50.5	50.7	51.3		56.4	58.2	62.6		35.3	33.2	29.7		12.0	10.2	9.6	
18. West Bengal	42.3	44.0	44.7		54.2	55.8	58.7		37.2	35.7	34.3		21.4	20.8	20.3	
<b>Total I</b>	<b>65.8</b>	<b>62.6</b>	<b>58.1</b>		<b>63.7</b>	<b>64.8</b>	<b>66.8</b>		<b>28.8</b>	<b>28.1</b>	<b>27.0</b>		<b>12.5</b>	<b>11.8</b>	<b>11.0</b>	
<b>II. Special Category</b>																
1. Arunachal Pradesh	12.6	16.4	16.7		70.6	66.5	61.5		23.8	29.9	34.4		5.7	5.5	5.1	
2. Assam	36.8	29.4	32.2		55.9	67.9	67.3		31.5	21.7	22.1		7.3	5.5	4.9	
3. Himachal Pradesh	37.1	33.9	34.0		57.4	60.2	59.2		32.3	32.9	34.4		14.7	13.6	13.9	
4. Jammu and Kashmir	31.8	37.6	34.1		60.3	57.1	58.8		35.4	39.4	38.2		10.8	12.1	10.7	
5. Manipur	10.6	14.0	11.9		58.9	61.2	59.7		35.9	32.6	33.8		8.1	6.6	5.8	
6. Meghalaya	26.7	18.7	19.0		70.3	78.4	80.3		26.9	19.9	18.0		6.3	4.8	4.1	
7. Mizoram	9.7	7.9	9.5		69.0	75.1	70.5		27.5	23.4	27.0		6.4	4.6	5.0	
8. Nagaland	9.8	8.4	7.5		57.1	57.7	59.1		38.2	38.9	38.0		8.0	8.5	7.2	
9. Sikkim	41.2	37.6	33.0		60.2	60.7	64.4		37.4	36.9	33.2		6.6	5.1	5.0	
10. Tripura	22.7	21.5	19.3		60.5	63.8	66.8		33.5	30.8	28.6		10.2	9.2	7.8	
11. Uttarakhand	57.4	45.0	41.3		61.3	65.9	65.8		28.6	25.7	28.2		15.0	11.8	12.4	
<b>Total II</b>	<b>32.8</b>	<b>29.8</b>	<b>29.3</b>		<b>60.1</b>	<b>64.5</b>	<b>64.3</b>		<b>32.2</b>	<b>29.1</b>	<b>29.7</b>		<b>10.0</b>	<b>8.8</b>	<b>8.2</b>	
<b>All States</b>	<b>62.7</b>	<b>59.3</b>	<b>55.2</b>		<b>63.4</b>	<b>64.8</b>	<b>66.5</b>		<b>29.1</b>	<b>28.2</b>	<b>27.2</b>		<b>12.2</b>	<b>11.5</b>	<b>10.7</b>	
<i>Memo item:</i>																
1. NCT Delhi	116.5	119.8	118.8		69.7	76.0	72.0		23.2	18.0	20.4		13.9	12.0	11.9	
2. Puducherry	66.7	69.6	66.8		61.0	69.6	70.7		33.6	26.6	25.7		14.8	10.3	10.0	

(Contd...)

Statement 1: Major Fiscal Indicators (Concl.)

State	Interest Payment/ Revenue Receipts		Committed Expenditure/ Revenue Expenditure		Pension/Revenue Expenditure		Gross Transfers/Aggregate Disbursement			
	2012-13 (Accounts)	2013-14 (RE)	2013-14 (RE)	2014-15 (BE)	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)
	14	15	18	19	20	21	22	23	24	25
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	11.2	11.4	29.2	28.6	11.8	11.2	10.0	22.5	26.7	42.1
2. Bihar	7.4	7.5	29.4	27.8	15.4	14.2	12.7	61.7	55.0	64.2
3. Chhattisgarh	3.9	3.8	18.3	15.5	8.9	7.0	5.4	34.3	35.6	44.2
4. Goa	13.7	12.2	25.7	25.5	8.0	7.0	6.6	16.9	16.0	18.0
5. Gujarat	16.2	15.8	32.9	28.6	10.3	9.2	8.2	16.2	16.7	23.7
6. Haryana	14.1	14.7	27.7	28.6	9.5	8.6	8.5	11.7	18.4	19.1
7. Jharkhand	9.7	7.6	30.4	27.1	12.5	10.4	10.9	43.6	46.9	52.9
8. Karnataka	8.7	8.3	23.0	24.0	9.5	8.6	8.4	22.6	25.9	28.3
9. Kerala	16.3	14.9	35.0	34.7	16.6	16.0	15.8	16.8	20.4	20.8
10. Madhya Pradesh	7.9	7.9	23.3	19.9	7.9	8.2	6.4	41.2	41.6	49.4
11. Maharashtra	13.3	13.5	31.0	29.8	8.3	7.8	7.8	18.4	19.4	23.0
12. Odisha	6.4	9.3	29.1	26.8	14.1	13.0	12.4	45.0	47.7	51.6
13. Punjab	21.3	19.1	44.6	42.1	15.1	13.4	14.0	15.9	19.4	23.9
14. Rajasthan	12.5	11.8	26.8	22.9	10.8	9.9	8.6	30.1	30.3	39.9
15. Tamil Nadu	10.3	10.6	29.9	30.6	13.6	13.3	13.5	18.4	18.8	18.2
16. Telangana	-	-	-	24.5	-	-	8.2	-	-	-
17. Uttar Pradesh	11.6	9.9	33.2	31.0	12.7	12.4	13.1	43.2	42.8	47.5
18. West Bengal	25.7	23.9	41.0	39.1	13.4	13.3	12.8	36.8	37.0	46.6
<b>Total I</b>	<b>12.3</b>	<b>11.9</b>	<b>31.4</b>	<b>28.6</b>	<b>11.7</b>	<b>11.0</b>	<b>10.4</b>	<b>29.0</b>	<b>30.6</b>	<b>36.6</b>
<b>II. Special Category</b>										
1. Arunachal Pradesh	4.7	4.9	27.7	20.2	6.9	5.3	4.9	81.2	61.9	78.0
2. Assam	5.5	5.5	32.6	22.4	13.0	7.7	7.2	59.3	55.6	64.2
3. Himachal Pradesh	15.2	15.0	38.5	38.4	17.0	16.8	17.7	47.0	46.4	41.7
4. Jammu and Kashmir	10.3	10.6	40.7	41.9	13.8	13.5	12.3	57.4	59.0	65.7
5. Manipur	6.3	5.4	40.4	33.1	14.3	12.1	11.3	89.4	82.8	82.3
6. Meghalaya	5.7	4.1	27.9	17.8	7.8	4.6	4.0	68.7	78.1	77.8
7. Mizoram	6.4	5.1	28.7	27.4	8.2	4.8	6.5	76.9	69.5	80.2
8. Nagaland	7.3	8.0	42.5	35.6	12.1	11.1	10.3	78.6	76.9	85.9
9. Sikkim	5.2	4.0	25.1	20.7	7.5	7.0	6.8	64.9	65.7	68.9
10. Tripura	7.6	7.8	38.2	31.9	13.3	10.5	9.9	83.5	72.1	74.4
11. Uttarakhand	13.3	10.9	34.6	30.8	9.8	10.6	10.2	40.4	46.7	49.7
<b>Total II</b>	<b>9.2</b>	<b>8.2</b>	<b>35.7</b>	<b>30.2</b>	<b>12.6</b>	<b>10.3</b>	<b>9.9</b>	<b>60.2</b>	<b>58.9</b>	<b>64.4</b>
<b>All States</b>	<b>12.0</b>	<b>11.5</b>	<b>31.8</b>	<b>28.7</b>	<b>11.8</b>	<b>11.0</b>	<b>10.4</b>	<b>32.0</b>	<b>33.6</b>	<b>39.4</b>
<i>Memo item:</i>										
1. NCT Delhi	11.2	9.3	18.1	16.9	-	-	0.4	5.0	6.5	10.0
2. Puducherry	14.3	10.4	34.3	23.3	12.2	8.6	8.0	34.2	26.7	31.7

RE : Revised Estimates. BE : Budget Estimates. '-': Nil/Negligible/Not applicable  
 \*: Development and non-development expenditure as a ratio to aggregate disbursement may not add up to hundred as aggregate disbursement also includes repayments.  
 Note: Negative (-) sign indicates surplus in deficit indicators.  
 Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statement 2: Revenue Deficit/Surplus

(Amount in ₹ billion)

State	2012-13 (Accounts)				2013-14 (Revised Estimates)			2014-15 (Budget Estimates)					
	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	2	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	5	6	7=6-5	8	9	10=9-8
<b>I. Non-Special Category</b>													
1. Andhra Pradesh	1,038.3	1,027.0	-11.3		1,277.7	1,267.5	-10.2				920.8	981.4	60.6
2. Bihar	595.7	544.7	-51.0		786.0	792.9	6.9				1,019.4	917.7	-101.7
3. Chhattisgarh	295.8	269.7	-26.1		375.0	367.2	-7.8				486.5	461.9	-24.6
4. Goa	58.5	60.6	2.2		67.5	70.9	3.5				80.9	81.0	0.1
5. Gujarat	752.3	696.6	-55.7		850.0	755.8	-94.2				1,030.5	962.2	-68.4
6. Haryana	336.3	380.7	44.4		416.4	472.5	56.1				476.9	527.0	50.1
7. Jharkhand	247.7	234.0	-13.7		325.5	296.5	-29.0				434.4	394.9	-39.6
8. Karnataka	781.8	762.9	-18.8		942.7	942.1	-0.6				1,110.4	1,107.6	-2.8
9. Kerala	441.4	534.9	93.5		549.7	611.8	62.1				648.4	719.7	71.3
10. Madhya Pradesh	704.3	629.7	-74.6		805.0	736.2	-68.7				1,034.9	990.1	-44.8
11. Maharashtra	1,429.5	1,387.4	-42.1		1,584.1	1,614.3	30.2				1,803.2	1,844.2	41.0
12. Odisha	439.4	382.4	-57.0		538.1	518.6	-19.5				671.5	628.8	-42.7
13. Punjab	320.5	394.6	74.1		398.5	451.1	52.6				448.9	491.5	42.5
14. Rajasthan	669.1	634.6	-34.5		772.8	797.9	25.1				1,061.2	1,053.9	-7.4
15. Tamil Nadu	988.3	970.7	-17.6		1,168.1	1,165.6	-2.4				1,273.9	1,271.0	-2.9
16. Telangana	-	-	-		-	-	-				800.9	797.9	-3.0
17. Uttar Pradesh	1,459.0	1,407.2	-51.8		1,722.3	1,666.2	-56.2				2,264.2	1,974.2	-289.9
18. West Bengal	683.0	821.1	138.2		811.3	932.0	120.7				1,059.8	1,059.8	-
<b>II. Special Category</b>													
1. Arunachal Pradesh	57.6	47.9	-9.8		72.3	63.2	-9.1				87.8	71.8	-16.0
2. Assam	306.9	291.4	-15.5		414.5	412.3	-2.3				527.0	486.3	-40.7
3. Himachal Pradesh	156.0	161.7	5.8		166.6	184.7	18.1				165.2	197.8	32.6
4. Jammu and Kashmir	262.2	251.2	-11.0		312.3	271.7	-40.5				392.2	324.6	-67.6
5. Manipur	68.2	53.2	-15.0		80.3	66.0	-14.3				88.3	76.3	-12.0
6. Meghalaya	55.4	50.0	-5.4		85.8	73.3	-12.5				111.3	99.0	-12.2
7. Mizoram	45.4	45.1	-0.3		55.3	61.5	6.2				58.8	57.6	-1.2
8. Nagaland	62.0	56.0	-6.0		66.7	63.1	-3.6				95.4	79.1	-16.3
9. Sikkim	37.9	30.1	-7.8		51.2	40.3	-10.9				61.1	48.4	-12.7
10. Tripura	70.5	52.1	-18.4		84.9	71.4	-13.5				107.9	81.2	-26.8
11. Uttarakhand	157.5	139.6	-17.9		205.5	190.0	-15.5				244.7	237.9	-6.8
<b>All States</b>	<b>12,520.2</b>	<b>12,317.0</b>	<b>-203.2</b>		<b>14,986.2</b>	<b>14,956.6</b>	<b>-29.5</b>				<b>18,566.6</b>	<b>18,024.9</b>	<b>-541.7</b>
<i>Memo item:</i>													
1. NCT Delhi	255.6	206.6	-49.0		304.5	235.2	-69.3				364.0	275.4	-88.6
2. Puducherry	31.5	30.5	-0.9		46.2	46.6	0.3				53.2	51.8	-1.3

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.



Statement 3: Gross Fiscal Deficit/Surplus

(Amount in ₹ billion)

State	2012-13 (Accounts)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	Receipts	Expenditure	Surplus (-)/ Deficit(+)	Receipts	Expenditure	Surplus (-)/ Deficit(+)	Receipts	Expenditure	Surplus (-)/ Deficit(+)
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	1,038.3	1,213.4	175.1	1,277.7	1,522.6	244.9	920.8	1,041.4	120.6
2. Bihar	595.7	661.1	65.5	786.0	1,002.2	216.2	1,019.4	1,133.1	113.7
3. Chhattisgarh	295.8	322.4	26.6	375.0	426.0	51.0	486.5	544.2	57.6
4. Goa	58.5	69.9	11.5	67.5	88.9	21.4	80.9	99.3	18.4
5. Gujarat	752.3	917.2	164.9	850.0	1,012.8	162.8	1,040.5	1,257.7	217.2
6. Haryana	336.4	440.1	103.6	416.6	531.7	115.2	477.2	591.1	113.9
7. Jharkhand	247.7	281.7	34.0	325.5	366.3	40.8	434.4	483.6	49.1
8. Karnataka	782.1	927.2	145.1	943.3	1,122.9	179.6	1,111.1	1,311.5	200.4
9. Kerala	441.5	591.5	150.0	549.9	681.3	131.4	648.7	792.7	144.0
10. Madhya Pradesh	704.6	798.8	94.2	805.0	921.3	116.3	1,034.9	1,169.2	134.3
11. Maharashtra	1,429.5	1,566.9	137.4	1,584.1	1,849.7	265.6	1,803.2	2,112.8	309.6
12. Odisha	439.4	439.3	-	538.1	597.3	59.2	671.5	768.4	97.0
13. Punjab	320.5	414.0	93.5	398.5	480.4	81.9	448.9	552.7	103.7
14. Rajasthan	669.2	754.6	85.3	772.9	955.9	183.0	1,061.3	1,263.2	201.9
15. Tamil Nadu	988.3	1,153.5	165.2	1,168.1	1,384.5	216.4	1,273.9	1,531.0	257.1
16. Telangana	-	-	-	-	-	-	800.9	974.9	174.0
17. Uttar Pradesh	1,459.0	1,651.4	192.4	1,722.3	1,976.2	253.8	2,264.2	2,548.3	284.1
18. West Bengal	683.0	874.4	191.5	811.3	1,030.3	218.9	1,059.8	1,212.7	152.9
<b>II. Special Category</b>									
1. Arunachal Pradesh	57.6	59.9	2.3	72.3	96.4	24.0	87.8	93.3	5.5
2. Assam	306.9	322.1	15.2	414.5	516.9	102.4	527.0	566.8	39.8
3. Himachal Pradesh	156.0	185.8	29.8	170.1	210.0	39.9	167.2	220.8	53.5
4. Jammu and Kashmir	262.2	304.3	42.2	312.3	343.8	31.6	392.2	415.5	23.3
5. Manipur	68.2	68.2	-	80.3	84.0	3.7	88.3	93.8	5.5
6. Meghalaya	55.4	59.3	4.0	85.8	91.1	5.3	111.3	116.6	5.3
7. Mizoram	45.4	51.2	5.8	55.3	71.4	16.1	58.8	64.7	5.9
8. Nagaland	62.0	68.6	6.5	66.7	77.4	10.7	95.4	101.3	5.9
9. Sikkim	37.9	38.6	0.7	51.2	54.4	3.1	61.1	64.8	3.7
10. Tripura	70.5	67.1	-3.4	84.9	92.7	7.8	107.9	119.9	11.9
11. Uttarakhand	157.5	173.5	16.0	205.5	237.4	31.9	244.7	285.5	40.8
<b>All States</b>	<b>12,521.2</b>	<b>14,476.0</b>	<b>1,954.7</b>	<b>14,990.8</b>	<b>17,825.7</b>	<b>2,835.0</b>	<b>18,579.9</b>	<b>21,530.5</b>	<b>2,950.6</b>
<i>Memo item:</i>									
1. NCT Delhi	255.6	278.5	22.8	304.5	300.5	-4.0	364.0	343.9	-20.1
2. Puducherry	31.5	33.6	2.2	46.2	52.3	6.1	53.2	58.7	5.6

Note : 1) GFD Receipts includes revenue receipts and miscellaneous capital receipts.

2) GFD Expenditure includes revenue expenditure, capital outlay and loans and advances net of recoveries.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statements

Statement 4: Decomposition of Gross Fiscal Deficit

(Amount in ₹ billion)

State	2012-13 (Accounts)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)						
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (7+8+9+10)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (12+13+14+15)
1	2	3	4	5	6 = (2+3+4-5)	7	8	9	10	11 = (7+8+9+10)	12	13	14	15	16 = (12+13+14+15)
<b>I. Non-Special Category</b>															
1. Andhra Pradesh	-11.3	151.5	34.9	-	175.1	-10.2	212.8	42.3	-	244.9	60.6	70.7	-10.7	-	120.6
2. Bihar	-51.0	95.8	20.6	-	65.5	6.9	193.0	16.2	-	216.2	-101.7	211.5	3.9	-	113.7
3. Chhattisgarh	-26.1	49.2	3.5	-	26.6	-7.8	59.9	-1.1	-	51.0	-24.6	83.5	-1.2	-	57.6
4. Goa	2.2	9.4	8.4	-	11.5	3.5	18.1	-0.1	-	21.4	0.1	18.3	-	-	18.4
5. Gujarat	-55.7	212.3	8.4	-	164.9	-94.2	251.6	5.3	-	162.8	-68.4	290.7	4.8	10.0	217.2
6. Haryana	44.4	57.6	1.7	0.1	103.6	56.1	54.1	5.1	0.2	115.2	50.1	57.5	6.6	0.3	113.9
7. Jharkhand	-13.7	42.2	5.6	-	34.0	-29.0	62.7	7.1	-	40.8	-39.6	82.2	6.5	-	49.1
8. Karnataka	-18.8	154.8	9.4	0.3	145.1	-0.6	177.8	3.0	0.6	179.6	-2.8	200.1	3.8	0.8	200.4
9. Kerala	93.5	46.0	10.6	0.1	150.0	62.1	59.0	10.5	0.2	131.4	71.3	66.4	6.6	0.3	144.0
10. Madhya Pradesh	-74.6	115.7	53.5	0.3	94.2	-68.7	124.4	60.6	-	116.3	-44.8	141.4	37.6	-	134.3
11. Maharashtra	-42.1	174.0	5.5	-	137.4	30.2	226.0	9.4	-	265.6	41.0	269.2	-0.5	-	309.6
12. Odisha	-57.0	56.2	0.7	-	-19.5	-19.5	78.6	0.1	-	59.2	-42.7	136.6	3.0	-	97.0
13. Punjab	74.1	19.2	0.2	-	93.5	52.6	42.3	-13.0	-	81.9	42.5	60.7	0.5	-	103.7
14. Rajasthan	-34.5	106.8	13.1	0.1	85.3	25.1	153.5	4.5	0.1	183.0	-7.4	205.6	3.7	0.1	201.9
15. Tamil Nadu	-17.6	145.7	37.1	-	165.2	-2.4	197.6	21.2	-	216.4	-2.9	236.8	23.2	-	257.1
16. Telangana	-	-	-	-	-	-	-	-	-	-	-3.0	151.0	26.0	-	174.0
17. Uttar Pradesh	-51.8	238.3	5.8	-	192.4	-56.2	300.5	9.5	-	253.8	-289.9	559.9	14.2	-	284.1
18. West Bengal	138.2	45.5	7.8	-	191.5	120.7	92.3	5.9	-	218.9	-	151.2	1.7	-	152.9
<b>II. Special Category</b>															
1. Arunachal Pradesh	-9.8	12.1	-	-	2.3	-9.1	32.9	0.2	-	24.0	-16.0	21.4	-	-	5.5
2. Assam	-15.5	26.2	4.5	-	15.2	-2.3	76.9	27.7	-	102.4	-40.7	74.6	5.9	-	39.8
3. Himachal Pradesh	5.8	19.5	4.5	-	29.8	18.1	20.1	5.1	3.5	39.9	32.6	19.5	3.4	2.0	53.5
4. Jammu and Kashmir	-11.0	52.2	0.9	-	42.2	-40.5	70.8	1.3	-	31.6	-67.6	89.5	1.3	-	23.3
5. Manipur	-15.0	15.0	-	-	-	-14.3	18.1	-	-	3.7	-12.0	17.4	0.1	-	5.5
6. Meghalaya	-5.4	9.3	-	-	4.0	-12.5	17.7	-	-	5.3	-12.2	17.1	0.4	-	5.3
7. Mizoram	-0.3	6.1	-	-	5.8	6.2	9.7	0.3	-	16.1	-1.2	7.1	-0.1	-	5.9
8. Nagaland	-6.0	12.6	-	-	6.5	-3.6	14.2	-	-	10.7	-16.3	22.1	-	-	5.9
9. Sikkim	-7.8	8.4	-	-	0.7	-10.9	13.9	0.1	-	3.1	-12.7	16.2	0.3	-	3.7
10. Tripura	-18.4	14.8	0.2	-	-3.4	-13.5	21.1	0.2	-	7.8	-26.8	38.6	0.1	-	11.9
11. Uttarakhand	-17.9	35.4	-1.6	-	16.0	-15.5	52.7	-5.2	-	31.9	-6.8	45.9	1.7	-	40.8
<b>All States</b>	<b>-203.2</b>	<b>1,931.8</b>	<b>227.1</b>	<b>1.0</b>	<b>1,954.7</b>	<b>-29.5</b>	<b>2,652.7</b>	<b>216.4</b>	<b>4.6</b>	<b>2,895.0</b>	<b>-541.7</b>	<b>3,362.8</b>	<b>142.7</b>	<b>13.3</b>	<b>2,950.6</b>
<i>Memo item:</i>															
1. NCT Delhi	-49.0	41.8	30.1	-	22.8	-69.3	48.9	16.4	-	-4.0	-88.6	54.7	13.8	-	-20.1
2. Puducherry	-0.9	3.2	-	-	2.2	0.3	5.8	-	-	6.1	-1.3	6.9	-	-	5.6

GFD: Gross Fiscal Deficit. '-': Nil/Negligible.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statement 5: Financing of Gross Fiscal Deficit – 2012-13 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	166.0	0.4	-4.9	3.2	11.9	0.8	16.7	-2.7	-6.8	-8.3	-1.1	175.1
2. Bihar	57.6	0.2	2.9	6.0	-2.2	2.8	22.0	-3.0	0.2	-2.1	-19.1	65.5
3. Chhattisgarh	10.4	-1.5	0.2	1.7	2.9	3.3	5.2	-1.3	-2.6	-0.5	8.9	26.6
4. Goa	9.9	1.4	-0.2	0.8	1.5	1.1	1.9	-7.0	-1.8	0.1	3.7	11.5
5. Gujarat	128.5	-1.5	-5.6	-0.2	5.9	4.9	18.4	6.5	-0.7	9.3	-0.6	164.9
6. Haryana	85.7	-0.8	-0.9	11.3	4.6	-0.4	6.0	0.9	-0.7	-2.7	0.6	103.6
7. Jharkhand	31.5	1.0	-9.4	5.1	0.2	-1.2	12.9	0.4	-1.4	-2.7	-2.3	34.0
8. Karnataka	91.5	6.5	-5.2	4.6	17.3	-2.4	25.1	1.0	-0.3	-	7.0	145.1
9. Kerala	105.7	2.3	0.3	-2.2	36.9	0.6	11.4	7.1	0.3	-1.4	-11.1	150.0
10. Madhya Pradesh	33.6	9.1	7.2	6.7	8.4	20.2	3.5	-2.2	4.0	-4.6	8.3	94.2
11. Maharashtra	163.2	0.6	-9.4	-1.1	21.9	0.4	64.4	1.0	8.4	-2.8	-109.3	137.4
12. Odisha	-13.1	-0.7	1.1	6.2	6.9	-1.1	15.9	-	-	-6.4	-9.0	-
13. Punjab	85.6	-0.5	-5.0	-9.1	15.7	6.3	-0.7	0.2	-0.1	-1.0	2.0	93.5
14. Rajasthan	56.6	-2.7	-7.5	6.4	21.6	4.2	34.2	-	0.3	-0.3	-27.4	85.3
15. Tamil Nadu	156.7	8.3	-6.6	4.4	13.3	8.1	19.4	6.6	-0.1	-0.7	-44.2	165.2
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	62.6	-11.0	24.3	-1.0	33.4	43.9	17.5	35.4	9.9	-5.7	-17.0	192.4
18. West Bengal	179.9	8.6	-0.5	-0.1	9.5	0.4	29.4	-5.7	2.3	-6.4	-25.9	191.5
<b>II. Special Category</b>												
1. Arunachal Pradesh	1.7	-0.3	1.6	0.6	1.3	-	0.7	-0.1	1.2	-1.3	-3.1	2.3
2. Assam	-7.0	-0.9	6.4	-	8.1	-1.2	4.1	-1.6	-0.4	-	7.5	15.2
3. Himachal Pradesh	16.6	0.7	2.9	1.6	11.1	0.1	-1.6	0.7	-1.7	-9.2	8.6	29.8
4. Jammu and Kashmir	15.5	-0.6	0.9	3.6	16.9	1.7	1.9	-0.2	-6.1	-	8.6	42.2
5. Manipur	1.8	-0.4	-0.2	0.4	1.4	0.1	-0.4	-0.1	-	-	-2.6	-
6. Meghalaya	3.0	-0.2	0.7	0.2	1.1	-0.1	-5.8	1.1	0.2	-0.1	3.9	4.0
7. Mizoram	0.7	-0.2	0.2	-	2.0	0.1	2.3	-0.5	-0.2	-0.1	1.5	5.8
8. Nagaland	4.7	-0.2	-	-	0.7	-	2.1	-0.3	-0.8	-0.1	0.6	6.5
9. Sikkim	0.7	-0.1	0.1	0.6	0.5	-0.1	0.4	0.4	-0.6	-0.1	-1.2	0.7
10. Tripura	5.3	-0.3	-0.1	0.5	2.4	-	-0.3	-	0.1	-0.1	-10.8	-3.4
11. Uttarakhand	7.4	0.1	5.1	2.7	2.7	-0.9	2.8	4.8	-1.0	-	-7.6	16.0
<b>All States</b>	<b>1,462.5</b>	<b>17.3</b>	<b>-1.7</b>	<b>52.8</b>	<b>257.8</b>	<b>91.5</b>	<b>309.6</b>	<b>41.4</b>	<b>1.5</b>	<b>-47.1</b>	<b>-230.8</b>	<b>1,954.7</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	-3.7	-	-	-	-	-	-	-	26.5	22.8
2. Puducherry	-	-0.1	-0.6	-	0.1	0.1	0.7	-1.3	0.2	4.1	-1.1	2.2

—: Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statement 6: Financing of Gross Fiscal Deficit- As per cent to Total – 2012-13 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	94.8	0.2	-2.8	1.8	6.8	0.5	9.5	-1.5	-3.9	-4.7	-0.7	100.0
2. Bihar	88.1	0.4	4.5	9.2	-3.3	4.2	33.6	-4.5	0.3	-3.2	-29.2	100.0
3. Chhattisgarh	39.0	-5.7	0.6	6.5	11.0	12.5	19.6	-5.0	-9.9	-1.9	33.4	100.0
4. Goa	86.7	12.1	-2.0	7.1	13.1	9.7	16.8	-60.9	-15.5	0.6	32.4	100.0
5. Gujarat	77.9	-0.9	-3.4	-0.1	3.6	3.0	11.2	4.0	-0.4	5.6	-0.3	100.0
6. Haryana	82.7	-0.7	-0.9	10.9	4.4	-0.4	5.8	0.9	-0.7	-2.6	0.6	100.0
7. Jharkhand	92.4	2.9	-27.6	14.9	0.7	-3.6	37.9	1.0	-4.1	-7.8	-6.7	100.0
8. Karnataka	63.1	4.5	-3.6	3.2	11.9	-1.7	17.3	0.7	-0.2	-	4.8	100.0
9. Kerala	70.5	1.5	0.2	-1.4	24.6	0.4	7.6	4.8	4.2	-0.9	-7.4	100.0
10. Madhya Pradesh	35.7	9.6	7.7	7.1	8.9	21.4	3.7	-2.4	0.2	-4.8	8.8	100.0
11. Maharashtra	118.8	0.4	-6.8	-0.8	15.9	0.3	46.9	0.7	6.1	-2.0	-79.6	100.0
12. Odisha	36,185.2	1,946.0	-3,171.7	-17,173.5	-19,117.6	2,959.5	-44,088.8	54.1	-121.9	17,745.0	24,883.7	100.0
13. Punjab	91.6	-0.5	-5.4	-9.7	16.7	6.8	-0.7	0.2	-1.1	-1.1	2.2	100.0
14. Rajasthan	66.3	-3.1	-8.8	7.5	25.4	4.9	40.0	-	0.3	-0.3	-32.1	100.0
15. Tamil Nadu	94.9	5.0	-4.0	2.6	8.1	4.9	11.7	4.0	-	-0.4	-26.7	100.0
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	32.6	-5.7	12.6	-0.5	17.4	22.8	9.1	18.4	5.1	-2.9	-8.8	100.0
18. West Bengal	94.0	4.5	-0.3	-	4.9	0.2	15.4	-3.0	1.2	-3.4	-13.5	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	73.3	-11.9	70.7	23.9	54.3	-	30.3	-2.6	50.2	-56.1	-132.2	100.0
2. Assam	-45.9	-5.7	42.4	-0.2	53.2	-7.8	27.2	-10.6	-2.3	-0.1	49.7	100.0
3. Himachal Pradesh	55.8	2.4	9.6	5.3	37.3	0.2	-5.2	2.5	-5.8	-31.0	29.0	100.0
4. Jammu and Kashmir	36.9	-1.5	2.1	8.6	40.1	4.0	4.5	-0.6	-14.6	0.1	20.5	100.0
5. Manipur	17,380.7	-4,202.2	-1,546.5	3,907.6	13,179.3	1,122.0	-3,508.2	-1,107.1	-200.6	-215.8	-24,709.2	100.0
6. Meghalaya	75.4	-4.5	17.9	3.9	27.6	-1.9	-147.2	27.9	4.5	-3.0	99.4	100.0
7. Mizoram	11.7	-3.2	3.2	0.5	33.8	0.9	39.7	-8.7	-3.2	-1.0	26.3	100.0
8. Nagaland	71.8	-3.4	-0.3	-0.5	11.1	-	32.0	-5.2	-12.3	-1.8	8.7	100.0
9. Sikkim	112.8	-12.1	8.1	84.1	69.1	-8.0	60.2	64.1	-91.6	-1.3	-185.4	100.0
10. Tripura	-156.2	8.2	4.4	-13.4	-71.1	-0.2	7.7	0.8	-3.1	2.0	320.8	100.0
11. Uttarakhand	46.5	0.4	31.6	17.0	17.0	-5.5	17.3	29.9	-6.3	-	-47.7	100.0
<b>All States</b>	<b>74.8</b>	<b>0.9</b>	<b>-0.1</b>	<b>2.7</b>	<b>13.2</b>	<b>4.7</b>	<b>15.8</b>	<b>2.1</b>	<b>0.1</b>	<b>-2.4</b>	<b>-11.8</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	-16.0	-	-	-	-	-	-	-	116.0	100.0
2. Puducherry	-	-4.7	-26.8	-	6.3	6.0	32.7	-60.6	7.8	187.4	-48.2	100.0

‘-’: Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Odisha, Manipur and Tripura the contribution of respective component needs to be seen in light of surplus GFD; for these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statement 7: Financing of Gross Fiscal Deficit – 2013-14 (RE)

State	(Amount in ₹ billion)												
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)	
1	2	3	4	5	6	7	8	9	10	11	12	13	
<b>I. Non-Special Category</b>													
1. Andhra Pradesh	250.0	16.3	-12.3	2.1	14.8	-17.2	5.1	-	-	-10.1	-3.8	244.9	
2. Bihar	68.7	8.4	-0.1	15.5	1.2	-	2.2	-	-	-2.1	122.2	216.2	
3. Chhattisgarh	31.9	-1.4	0.1	10.2	3.5	2.6	3.6	-	-	-0.5	1.1	51.0	
4. Goa	7.9	1.0	-1.1	0.3	1.9	0.1	1.8	1.1	-	-0.2	8.7	21.4	
5. Gujarat	130.5	-3.0	-2.7	-0.2	5.6	0.2	18.2	-	6.0	13.3	-5.1	162.8	
6. Haryana	114.5	0.8	-3.4	-14.5	4.0	-	3.8	31.2	-0.8	-1.2	-19.2	115.2	
7. Jharkhand	50.6	-1.4	-3.8	-3.6	-0.2	-1.4	14.1	-0.4	-0.1	2.0	-15.0	40.8	
8. Karnataka	134.1	5.5	0.1	2.1	17.5	-10.0	17.5	1.0	-	-0.1	11.9	179.6	
9. Kerala	119.8	3.8	-3.2	-0.4	11.7	-1.1	2.1	-2.8	-1.2	-1.6	4.3	131.4	
10. Madhya Pradesh	89.6	9.9	6.5	5.4	8.4	-1.6	-18.8	0.3	3.0	-3.9	17.6	116.3	
11. Maharashtra	191.7	19.9	-17.5	-	24.7	-6.1	62.7	0.1	0.9	-2.5	-8.4	265.6	
12. Odisha	30.8	1.8	-6.4	8.7	10.0	6.0	-1.0	-0.2	4.3	-1.1	6.5	59.2	
13. Punjab	80.7	2.5	-11.1	0.9	19.6	3.4	1.9	-2.4	-1.1	-1.1	-11.5	81.9	
14. Rajasthan	68.8	4.6	-12.4	4.2	25.8	-2.4	2.1	-	-	37.7	54.7	183.0	
15. Tamil Nadu	179.3	9.6	-6.3	5.6	14.6	-8.1	-13.7	2.8	-0.1	-0.6	33.3	216.4	
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	
17. Uttar Pradesh	170.5	-8.1	22.6	5.5	47.3	49.8	8.4	-92.0	-12.0	-5.7	67.5	253.8	
18. West Bengal	195.6	7.5	-1.6	-0.6	2.2	-1.2	8.4	-	-	0.3	8.3	218.9	
<b>II. Special Category</b>													
1. Arunachal Pradesh	2.3	-0.3	1.7	0.7	0.1	0.2	-3.3	-0.4	-1.5	-2.0	26.4	24.0	
2. Assam	-5.9	-0.8	6.7	-0.5	7.7	0.6	2.2	0.9	-0.6	-	92.1	102.4	
3. Himachal Pradesh	21.9	-0.1	1.1	0.8	10.0	-	3.0	-	-	-3.8	7.1	39.9	
4. Jammu and Kashmir	28.7	-1.0	1.3	6.8	12.9	0.3	-	0.5	-	-11.1	-6.7	31.6	
5. Manipur	3.5	-0.4	-0.3	0.4	0.7	-	-1.6	-	-	-	1.5	3.7	
6. Meghalaya	3.7	0.2	0.6	0.4	1.6	-	0.1	0.1	-1.2	-0.1	-0.2	5.3	
7. Mizoram	2.7	-	-	0.1	0.6	-	0.1	-	0.2	-0.1	12.5	16.1	
8. Nagaland	4.1	-0.1	-	-	0.3	-	0.1	-	-	-0.2	6.3	10.7	
9. Sikkim	2.5	-	0.1	0.5	-	0.1	-	-0.1	-	-0.1	-	3.1	
10. Tripura	4.3	-0.3	-0.1	-	3.5	0.8	0.1	-0.5	0.1	-0.1	0.1	7.8	
11. Uttarakhand	23.8	0.1	5.5	2.4	4.4	-0.4	2.3	0.6	-3.9	-3.0	0.1	31.9	
<b>All States</b>	<b>2,006.4</b>	<b>74.7</b>	<b>-35.7</b>	<b>52.7</b>	<b>254.4</b>	<b>14.7</b>	<b>121.2</b>	<b>-60.2</b>	<b>-8.2</b>	<b>2.4</b>	<b>412.5</b>	<b>2,835.0</b>	
<i>Memo item:</i>													
1. NCT Delhi	-	-	-6.3	-	-	-	-	-	-	-	2.2	-4.0	
2. Puducherry	5.0	-0.4	-0.4	-	0.3	-	0.2	0.2	0.2	1.9	-0.9	6.1	

‘-’: Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' for these States are, therefore, not on a net basis except 'Others' items under 'Internal Debt' for these States.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statement 8: Financing of Gross Fiscal Deficit- As per cent to Total – 2013-14 (RE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NDCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	102.1	6.7	-5.0	0.9	6.0	-7.0	2.1	-	-	-4.1	-1.6	100.0
2. Bihar	31.8	3.9	-	7.2	0.6	-	1.0	-	-	-1.0	56.5	100.0
3. Chhattisgarh	62.5	-2.8	0.2	19.9	6.9	5.2	7.1	-	-	-1.0	2.1	100.0
4. Goa	36.9	4.4	-5.4	1.3	8.9	0.4	8.3	5.3	-0.2	-0.7	40.7	100.0
5. Gujarat	80.2	-1.9	-1.6	-0.1	3.4	0.1	11.2	-	3.7	8.1	-3.1	100.0
6. Haryana	99.4	0.7	-2.9	-12.6	3.4	-	3.3	27.1	-0.7	-1.0	-16.7	100.0
7. Jharkhand	123.9	-3.4	-9.3	-8.8	-0.5	-3.5	34.4	-1.0	-0.3	5.0	-36.7	100.0
8. Karnataka	74.7	3.0	-	1.2	9.7	-5.6	9.7	0.6	-	-	6.6	100.0
9. Kerala	91.2	2.9	-2.4	-0.3	8.9	-0.9	1.6	-2.2	-0.9	-1.2	3.3	100.0
10. Madhya Pradesh	77.1	8.5	5.6	4.6	7.3	-1.4	-16.2	0.2	2.6	-3.3	15.1	100.0
11. Maharashtra	72.2	7.5	-6.6	-	9.3	-2.3	23.6	-	0.3	-0.9	-3.2	100.0
12. Odisha	52.0	3.0	-10.9	14.6	16.9	10.1	-1.7	-0.3	7.3	-1.9	10.9	100.0
13. Punjab	98.5	3.0	-13.6	1.1	24.0	4.1	2.3	-2.9	-1.3	-1.3	-14.0	100.0
14. Rajasthan	37.6	2.5	-6.8	2.3	14.1	-1.3	1.1	-	-	20.6	29.9	100.0
15. Tamil Nadu	82.8	4.4	-2.9	2.6	6.7	-3.7	-6.3	1.3	-0.1	-0.3	15.4	100.0
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	67.2	-3.2	8.9	2.2	18.6	19.6	3.3	-36.2	-4.7	-2.2	26.6	100.0
18. West Bengal	89.4	3.4	-0.7	-0.3	1.0	-0.5	3.8	-	-	0.1	3.8	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	9.6	-1.2	7.3	2.8	0.6	0.8	-13.8	-1.5	-6.3	-8.3	110.0	100.0
2. Assam	-5.7	-0.8	6.5	-0.5	7.5	0.5	2.2	0.9	-0.6	-	90.0	100.0
3. Himachal Pradesh	55.0	-0.4	2.7	1.9	25.0	-	7.5	-	-	-9.5	17.8	100.0
4. Jammu and Kashmir	90.8	-3.1	4.0	21.4	40.8	1.0	-	1.6	-	-35.1	-21.3	100.0
5. Manipur	93.0	-11.8	-7.9	10.4	18.8	-	-43.6	-0.1	-	0.3	40.8	100.0
6. Meghalaya	69.6	3.9	12.3	7.2	30.5	-	2.8	2.1	-22.1	-2.8	-3.5	100.0
7. Mizoram	16.7	-0.2	0.2	0.9	3.8	0.2	0.3	-	1.2	-0.4	77.3	100.0
8. Nagaland	38.1	-0.5	0.4	0.3	2.8	-	1.0	-	-	-1.7	59.6	100.0
9. Sikkim	79.1	1.2	4.5	16.6	0.8	4.4	-0.7	-3.8	-0.2	-1.8	-0.3	100.0
10. Tripura	55.0	-4.1	-1.0	-0.1	44.7	10.5	1.1	-6.8	0.7	-1.0	1.0	100.0
11. Uttarakhand	74.4	0.4	17.3	7.5	13.8	-1.3	7.2	1.9	-12.2	-9.4	0.3	100.0
<b>All States</b>	<b>70.8</b>	<b>2.6</b>	<b>-1.3</b>	<b>1.9</b>	<b>9.0</b>	<b>0.5</b>	<b>4.3</b>	<b>-2.1</b>	<b>-0.3</b>	<b>0.1</b>	<b>14.5</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	155.7	-	-	-	-	-	-	-	-55.7	100.0
2. Puducherry	82.2	-6.5	-7.2	-	4.4	-	3.9	3.1	3.3	31.5	-14.6	100.0

‘-’: Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statement 9: Financing of Gross Fiscal Deficit – 2014-15 (BE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	(Amount in ₹ billion)	
											Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	82.3	3.2	-7.7	1.8	8.6	4.4	-4.4	-	-	17.8	14.6	120.6
2. Bihar	82.0	12.6	2.1	17.1	2.4	-	1.6	-	-	-2.1	-1.9	113.7
3. Chhattisgarh	40.1	-1.1	-	13.5	3.5	1.4	0.3	-	-	-0.5	0.3	57.6
4. Goa	8.7	2.0	-0.9	0.5	2.0	0.1	1.8	1.2	-	-0.2	3.3	18.4
5. Gujarat	187.8	-0.1	-3.0	-0.2	6.2	0.2	15.4	-	7.2	9.5	-5.7	217.2
6. Haryana	131.2	1.2	-3.4	-16.5	2.8	0.3	5.2	-11.2	2.1	-1.3	3.6	113.9
7. Jharkhand	64.3	-1.5	-4.4	-4.1	-1.2	-1.6	16.1	-0.5	0.9	-3.7	-15.2	49.1
8. Karnataka	167.3	9.6	-	6.0	19.2	-0.5	-1.4	-	-	-	0.3	200.4
9. Kerala	127.6	7.9	-0.1	2.9	12.8	-0.1	1.9	-3.8	-2.6	-1.2	-1.4	144.0
10. Madhya Pradesh	82.2	17.5	8.5	3.5	8.9	6.4	-7.0	6.2	3.1	-4.0	8.9	134.3
11. Maharashtra	222.6	19.7	-18.2	-2.1	26.3	-7.0	61.1	0.1	-	-1.7	8.8	309.6
12. Odisha	47.3	14.4	-0.5	16.2	10.0	9.2	14.5	1.3	-63.1	-1.0	48.6	97.0
13. Punjab	87.3	2.2	-3.7	0.6	20.2	3.4	1.9	-5.4	-1.1	-1.1	-0.6	103.7
14. Rajasthan	111.2	13.7	-12.4	10.5	27.6	0.1	2.0	-	-	17.8	31.5	201.9
15. Tamil Nadu	224.3	10.3	-6.6	7.5	15.0	10.6	-22.7	0.7	-0.1	-0.5	18.6	257.1
16. Telangana	121.1	14.4	-5.1	1.1	2.9	3.3	41.5	-	-	-5.2	-0.1	174.0
17. Uttar Pradesh	170.0	-8.3	23.0	8.7	54.8	40.7	-9.6	-88.3	-12.0	49.4	55.6	284.1
18. West Bengal	217.6	13.3	-2.4	-0.7	2.7	-0.3	9.4	-	-	3.5	-90.3	152.9
<b>II. Special Category</b>												
1. Arunachal Pradesh	3.5	-0.3	1.6	1.2	0.2	0.2	-3.5	-0.4	-1.6	-2.1	6.7	5.5
2. Assam	21.3	0.8	7.5	2.3	9.5	0.6	2.5	1.0	-0.7	-	-5.0	39.8
3. Himachal Pradesh	22.2	-0.1	1.5	-0.2	9.3	-	2.0	-	-	-2.2	21.1	53.5
4. Jammu and Kashmir	20.1	-0.9	1.3	6.8	14.2	0.4	-	0.2	-	-11.8	-6.9	23.3
5. Manipur	5.3	-0.4	-0.4	0.1	0.1	-	-1.1	-	-	-	1.9	5.5
6. Meghalaya	3.9	-0.1	0.7	0.2	1.9	-	0.2	-	-1.3	-0.1	-0.1	5.3
7. Mizoram	2.3	-	0.1	-0.1	0.8	-	0.2	-	0.2	-0.1	2.6	5.9
8. Nagaland	4.8	-0.1	-	-0.1	0.2	-	-6.5	-	-	-0.3	7.9	5.9
9. Sikkim	3.1	-	0.1	0.5	-	-	-	-	-0.1	-0.1	-	3.7
10. Tripura	5.2	-0.5	-0.4	0.7	3.5	0.7	-0.1	-0.5	0.1	-0.1	3.4	11.9
11. Uttarakhand	26.2	0.1	5.2	4.0	4.9	-0.5	2.5	0.7	-4.3	0.7	1.3	40.8
<b>All States</b>	<b>2,293.0</b>	<b>129.4</b>	<b>-17.6</b>	<b>81.5</b>	<b>269.1</b>	<b>72.2</b>	<b>124.0</b>	<b>-98.6</b>	<b>-73.4</b>	<b>59.4</b>	<b>111.7</b>	<b>2,950.6</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	-16.8	-	-	-	-	-	-	-	-3.4	-20.1
2. Puducherry	4.7	-0.3	-0.5	-	0.2	-	0.2	0.2	0.2	1.7	-0.9	5.6

‘-’: Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.



## Statement 10: Financing of Gross Fiscal Deficit – As per cent to Total – 2014-15 (BE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	68.2	2.7	-6.4	1.5	7.1	3.7	-3.7	-	-	14.8	12.1	100.0
2. Bihar	72.2	11.1	1.8	15.0	2.1	-	1.4	-	-	-1.8	-1.7	100.0
3. Chhattisgarh	69.6	-1.8	0.1	23.5	6.1	2.4	0.5	-	-	-0.8	0.5	100.0
4. Goa	47.2	10.7	-4.8	2.5	10.7	0.5	9.9	6.4	-0.2	-0.9	18.1	100.0
5. Gujarat	86.5	-0.1	-1.4	-0.1	2.9	0.1	7.1	-	3.3	4.4	-2.6	100.0
6. Haryana	115.2	1.0	-3.0	-14.5	2.4	0.3	4.6	-9.8	1.8	-1.2	3.1	100.0
7. Jharkhand	130.8	-3.1	-8.9	-8.3	-2.4	-3.3	32.9	-0.9	1.7	-7.5	-31.0	100.0
8. Karnataka	83.5	4.8	-	3.0	9.6	-0.2	-0.7	-	-	-	0.1	100.0
9. Kerala	88.6	5.5	-0.1	2.0	8.9	-0.1	1.3	-2.7	-1.8	-0.8	-1.0	100.0
10. Madhya Pradesh	61.2	13.0	6.3	2.6	6.6	4.8	-5.2	4.6	2.3	-3.0	6.6	100.0
11. Maharashtra	71.9	6.4	-5.9	-0.7	8.5	-2.3	19.7	-	-	-0.5	2.8	100.0
12. Odisha	48.8	14.9	-0.5	16.7	10.3	9.5	15.0	1.4	-65.1	-1.1	50.2	100.0
13. Punjab	84.2	2.1	-3.5	0.6	19.5	3.3	1.8	-5.2	-1.1	-1.1	-0.6	100.0
14. Rajasthan	55.1	6.8	-6.2	5.2	13.7	-	1.0	-	-	8.8	15.6	100.0
15. Tamil Nadu	87.2	4.0	-2.6	2.9	5.8	4.1	-8.8	0.3	-	-0.2	7.2	100.0
16. Telangana	69.6	8.3	-2.9	0.6	1.7	1.9	23.9	-	-	-3.0	-	100.0
17. Uttar Pradesh	59.8	-2.9	8.1	3.1	19.3	14.3	-3.4	-31.1	-4.2	17.4	19.6	100.0
18. West Bengal	142.3	8.7	-1.6	-0.4	1.8	-0.2	6.2	-	-	2.3	-59.1	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	63.7	-5.0	28.8	20.9	2.8	4.4	-63.3	-7.1	-28.8	-38.7	122.5	100.0
2. Assam	53.5	1.9	18.9	5.9	23.9	1.5	6.2	2.5	-1.7	-0.1	-12.5	100.0
3. Himachal Pradesh	41.5	-0.3	2.8	-0.3	17.3	-	3.7	-	-	-4.0	39.3	100.0
4. Jammu and Kashmir	86.5	-4.1	5.4	29.0	60.8	1.8	-	0.9	-	-50.6	-29.8	100.0
5. Manipur	96.7	-8.0	-7.8	1.3	1.8	-	-19.4	-	-	0.2	35.3	100.0
6. Meghalaya	74.4	-1.3	12.4	4.6	35.5	-	2.9	0.5	-25.4	-2.6	-1.1	100.0
7. Mizoram	38.7	0.2	1.4	-2.5	13.8	0.5	3.4	-	2.6	-1.5	43.5	100.0
8. Nagaland	80.9	-1.8	0.7	-2.0	4.1	-	-110.3	-	-	-5.9	134.3	100.0
9. Sikkim	83.8	1.1	3.6	12.9	1.1	1.2	-	-	-2.1	-1.9	0.3	100.0
10. Tripura	43.5	-4.4	-3.1	5.6	29.3	6.1	-1.0	-4.2	0.4	-0.7	28.4	100.0
11. Uttarakhand	64.3	0.2	12.8	9.7	11.9	-1.2	6.2	1.6	-10.5	1.7	3.2	100.0
<b>All States</b>	<b>77.7</b>	<b>4.4</b>	<b>-0.6</b>	<b>2.8</b>	<b>9.1</b>	<b>2.4</b>	<b>4.2</b>	<b>-3.3</b>	<b>-2.5</b>	<b>2.0</b>	<b>3.8</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	83.2	-	-	-	-	-	-	-	16.8	100.0
2. Puducherry	84.6	-6.2	-9.8	-	3.9	-	4.4	4.4	3.6	31.4	-16.3	100.0

- : Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu &amp; Kashmir.

Statement 11: Development Expenditure\*

(Amount in ₹ billion)

State	2012-13 (Accounts)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			Variation (Per cent)	
	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Col.7/Col.4	Col.10/Col.7
	2	3	4	5	6	7	8	9	10	11	12
<b>I. Non-Special Category</b>											
1. Andhra Pradesh	434.4	448.3	882.7	586.8	528.2	1,115.1	263.8	489.1	752.9	26.3	-32.5
2. Bihar	276.7	190.9	467.6	455.3	262.3	717.6	551.9	276.7	828.5	53.5	15.5
3. Chhattisgarh	190.8	70.8	261.5	238.1	113.5	351.6	349.9	99.4	449.3	34.4	27.8
4. Goa	20.5	29.5	50.1	35.1	40.0	65.6	40.0	33.1	73.1	31.0	11.4
5. Gujarat	396.1	270.9	667.1	447.4	295.4	742.8	610.9	295.2	906.1	11.4	22.0
6. Haryana	136.0	184.0	320.0	190.4	189.6	380.0	217.6	203.3	421.0	18.8	10.8
7. Jharkhand	121.2	72.5	193.7	173.9	93.1	267.1	259.8	103.5	363.3	37.9	36.0
8. Karnataka	355.5	325.2	680.7	447.4	367.2	814.6	538.7	402.7	941.4	19.7	15.6
9. Kerala	107.6	215.1	322.7	133.4	237.2	370.6	163.5	266.6	430.0	14.9	16.0
10. Madhya Pradesh	303.7	275.7	579.4	375.4	292.1	667.6	527.4	347.5	874.8	15.2	31.1
11. Maharashtra	387.6	687.0	1,074.6	494.3	772.5	1,266.8	661.3	800.4	1,461.8	17.9	15.4
12. Odisha	169.2	137.2	306.4	223.7	187.4	411.1	387.3	184.7	572.0	34.2	39.1
13. Punjab	43.8	178.6	222.4	87.9	194.0	281.9	121.7	201.9	323.6	26.7	14.8
14. Rajasthan	263.5	292.0	555.5	341.1	372.9	713.9	559.0	428.3	987.3	28.5	38.3
15. Tamil Nadu	368.4	381.9	750.3	457.2	438.0	895.1	491.4	469.3	960.7	19.3	7.3
16. Telangana	-	-	-	-	-	-	474.7	279.3	754.0	NA	NA
17. Uttar Pradesh	472.5	508.1	980.6	626.9	574.7	1,201.7	918.9	737.7	1,656.7	22.5	37.9
18. West Bengal	222.6	294.4	517.0	317.0	309.0	626.0	423.3	339.5	762.9	21.1	21.9
<b>II. Special Category</b>											
1. Arunachal Pradesh	27.8	17.1	44.9	40.3	26.2	66.5	37.1	22.7	59.8	48.3	-10.1
2. Assam	81.3	107.4	188.7	190.8	168.0	358.8	219.0	171.7	390.7	90.2	8.9
3. Himachal Pradesh	42.7	76.2	119.0	46.8	89.0	135.8	43.0	96.7	139.7	14.2	2.9
4. Jammu and Kashmir	59.2	132.5	191.7	63.9	139.6	203.5	95.6	156.1	251.8	6.2	23.7
5. Manipur	23.4	17.8	41.2	32.5	20.0	52.5	38.4	19.0	57.4	27.5	9.4
6. Meghalaya	25.6	17.5	43.1	54.8	18.0	72.8	72.6	22.9	95.5	69.1	31.1
7. Mizoram	21.8	15.0	36.8	37.9	16.7	54.6	30.1	16.9	47.0	48.5	-13.9
8. Nagaland	20.5	20.6	41.1	22.3	24.0	46.3	34.8	26.8	61.6	12.5	33.2
9. Sikkim	15.3	8.3	23.7	23.6	9.8	33.5	32.0	10.4	42.3	41.3	26.5
10. Tripura	25.1	17.4	42.5	35.5	26.1	61.5	56.6	26.2	82.8	44.7	34.7
11. Uttarakhand	53.8	63.9	117.8	96.0	74.0	170.1	114.9	79.6	194.5	44.4	14.4
<b>All States</b>	<b>4,666.8</b>	<b>5,055.8</b>	<b>9,722.6</b>	<b>6,272.9</b>	<b>5,869.1</b>	<b>12,145.0</b>	<b>8,335.2</b>	<b>6,607.3</b>	<b>14,942.5</b>	<b>24.9</b>	<b>23.0</b>
<i>Memo item:</i>											
1. NCT Delhi	130.9	77.1	208.0	146.4	122.7	269.1	169.9	94.8	264.7	29.4	-1.6
2. Puducherry	12.1	9.6	21.7	18.4	19.5	37.9	22.4	20.6	43.0	74.6	13.7

NA: Not applicable.

\*: Comprise expenditure on revenue and capital accounts and loans and advances extended by states for development purposes.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

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Statement 12: Non-Development Expenditure\*

(Amount in ₹ billion)

State	2012-13 (Accounts)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			Variation (Per cent)	
	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Col.7/Col.4	Col.10/Col.7
1	2	3	4	5	6	7	8	9	10	11	12
<b>I. Non-Special Category</b>											
1. Andhra Pradesh	2.7	330.6	333.4	7.4	401.7	409.1	2.9	303.9	306.8	22.7	-25.0
2. Bihar	7.1	186.6	193.7	29.7	255.0	284.7	24.7	280.0	304.7	47.0	7.0
3. Chhattisgarh	1.6	66.1	67.7	3.5	79.0	82.6	3.3	84.7	88.0	21.9	6.6
4. Goa	1.5	18.5	20.0	3.5	19.9	23.4	3.9	22.5	26.3	17.3	12.4
5. Gujarat	13.9	235.0	249.0	16.3	252.6	268.9	30.4	321.6	352.0	8.0	30.9
6. Haryana	3.3	119.3	122.6	4.3	148.2	152.5	4.9	166.7	171.6	24.5	12.5
7. Jharkhand	3.3	85.2	88.5	5.8	93.9	99.7	7.6	113.2	120.8	12.8	21.1
8. Karnataka	7.1	200.7	207.9	7.9	238.2	246.1	10.3	294.1	304.4	18.4	23.7
9. Kerala	1.5	227.9	229.4	2.7	256.0	258.7	2.8	298.9	301.7	12.7	16.7
10. Madhya Pradesh	2.9	176.2	179.1	5.5	206.9	212.4	7.9	238.9	246.8	18.6	16.2
11. Maharashtra	14.2	471.9	486.1	15.4	553.2	568.7	12.7	627.5	640.2	17.0	12.6
12. Odisha	4.1	123.8	127.9	5.7	173.8	179.5	7.0	183.6	190.6	40.4	6.2
13. Punjab	2.0	185.8	187.9	3.0	202.3	205.3	4.1	220.2	224.3	9.3	9.3
14. Rajasthan	5.8	201.6	207.5	7.7	235.0	242.7	12.2	264.4	276.6	17.0	13.9
15. Tamil Nadu	2.8	319.3	322.1	20.6	375.1	395.7	29.1	423.4	452.5	22.9	14.3
16. Telangana	—	—	—	—	—	—	11.8	208.8	220.6	NA	NA
17. Uttar Pradesh	16.2	597.0	613.2	30.2	654.8	685.1	31.4	754.7	786.1	11.7	14.8
18. West Bengal	3.0	351.9	354.9	6.4	394.7	401.1	7.7	438.3	446.0	13.0	11.2
<b>II. Special Category</b>											
1. Arunachal Pradesh	1.3	13.8	15.1	11.9	18.0	29.9	17.9	15.5	33.5	97.7	12.1
2. Assam	6.0	100.3	106.4	8.3	106.2	114.5	11.7	116.6	128.3	7.6	12.1
3. Himachal Pradesh	1.1	65.8	67.0	1.2	73.2	74.3	1.1	80.1	81.3	11.0	9.4
4. Jammu and Kashmir	6.1	106.6	112.6	17.3	123.0	140.4	21.0	142.7	163.8	24.6	16.7
5. Manipur	2.3	22.8	25.1	2.6	25.3	28.0	5.5	27.1	32.6	11.4	16.5
6. Meghalaya	0.7	15.7	16.5	1.6	16.9	18.5	1.7	19.7	21.4	12.4	15.3
7. Mizoram	0.9	13.8	14.7	2.4	14.6	17.0	1.3	16.8	18.0	16.2	5.8
8. Nagaland	2.3	25.2	27.5	3.3	27.8	31.1	10.3	29.4	39.7	13.2	27.5
9. Sikkim	1.3	13.4	14.7	3.0	17.4	20.4	2.6	19.2	21.9	38.6	7.3
10. Tripura	1.8	21.8	23.6	3.1	26.6	29.7	7.6	27.9	35.4	26.2	19.1
11. Uttarakhand	1.3	53.7	55.0	1.8	64.5	66.4	1.8	81.5	83.4	20.6	25.6
<b>All States</b>	<b>118.2</b>	<b>4,350.6</b>	<b>4,468.8</b>	<b>232.2</b>	<b>5,054.1</b>	<b>5,286.3</b>	<b>297.2</b>	<b>5,822.0</b>	<b>6,119.2</b>	<b>18.3</b>	<b>15.8</b>
<i>Memo item:</i>											
1. NCT Delhi	3.5	65.9	69.4	5.2	58.6	63.8	7.1	68.1	75.1	-8.0	17.8
2. Puducherry	0.9	11.0	11.9	1.2	13.3	14.4	1.6	14.1	15.6	20.9	8.3

NA: Not applicable.

\*: Comprise expenditure on revenue and capital accounts and loans and advances extended by states for development purposes.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statement 13: Interest Payments

(Amount in ₹ billion)

State	2012-13 (Accounts)		2013-14 (Revised Estimates)		2014-15 (Budget Estimates)		Variation (Per cent)					
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4	
							Gross	Net	Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11		
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	116.6	20.4	145.2	58.6	96.8	48.6	24.5	187.9	-33.4	-17.0		
2. Bihar	44.3	42.6	58.9	55.5	65.8	63.8	33.0	30.2	11.8	15.0		
3. Chhattisgarh	11.5	9.1	14.3	10.3	18.2	15.0	24.2	13.6	27.2	45.0		
4. Goa	8.0	7.8	8.3	8.2	9.7	9.5	3.1	4.3	17.7	16.9		
5. Gujarat	121.6	108.3	134.1	123.0	151.3	138.5	10.3	13.6	12.9	12.6		
6. Haryana	47.4	36.9	61.2	50.4	71.4	60.0	29.1	36.6	16.6	19.1		
7. Jharkhand	23.9	23.2	24.8	23.6	26.9	25.5	3.5	1.8	8.9	8.0		
8. Karnataka	68.3	60.5	78.0	74.0	97.0	92.5	14.1	22.2	24.4	25.0		
9. Kerala	72.0	70.3	81.7	80.2	96.0	94.2	13.4	14.0	17.5	17.4		
10. Madhya Pradesh	55.7	52.7	63.6	60.9	69.3	58.0	14.0	15.5	9.0	-4.8		
11. Maharashtra	190.8	166.1	213.7	182.3	238.0	208.3	12.0	9.7	11.4	14.3		
12. Odisha	28.1	22.2	50.1	46.3	47.3	43.2	78.4	108.8	-5.6	-6.7		
13. Punjab	68.3	66.6	76.0	74.2	83.8	82.0	11.2	11.5	10.3	10.5		
14. Rajasthan	83.4	62.7	91.5	70.4	104.7	84.2	9.7	12.3	14.4	19.6		
15. Tamil Nadu	102.1	81.9	124.3	103.8	147.4	125.5	21.8	26.6	18.6	20.9		
16. Telangana	-	-	-	-	59.3	32.9	NA	NA	NA	NA		
17. Uttar Pradesh	169.2	157.3	170.1	156.2	188.9	174.5	0.5	-0.7	11.0	11.7		
18. West Bengal	175.7	166.4	194.2	186.3	215.1	207.3	10.5	12.0	10.7	11.3		
<b>II. Special Category</b>												
1. Arunachal Pradesh	2.7	2.3	3.5	2.9	3.7	3.0	29.1	26.1	4.3	2.1		
2. Assam	21.1	16.0	22.6	17.0	24.1	17.8	7.1	5.8	6.2	4.6		
3. Himachal Pradesh	23.7	23.0	25.0	24.4	27.5	26.8	5.6	6.0	9.9	9.9		
4. Jammu and Kashmir	27.1	26.9	33.0	32.8	34.7	34.5	21.9	21.9	5.1	5.1		
5. Manipur	4.3	4.1	4.4	4.1	4.5	4.1	0.6	-1.8	2.2	1.6		
6. Meghalaya	3.1	2.9	3.5	3.3	4.0	3.7	12.9	13.3	13.8	13.6		
7. Mizoram	2.9	2.7	2.8	2.6	2.9	2.7	-2.0	-4.9	2.6	3.0		
8. Nagaland	4.5	4.4	5.3	5.3	5.7	5.7	18.6	19.1	6.7	7.1		
9. Sikkim	2.0	1.5	2.1	1.6	2.4	2.1	3.9	7.8	16.1	26.7		
10. Tripura	5.3	4.6	6.6	5.6	6.3	5.5	23.9	21.3	-4.5	-2.4		
11. Uttarakhand	20.9	19.7	22.5	22.0	29.5	29.1	7.5	11.5	31.3	32.4		
<b>All States</b>	<b>1,504.7</b>	<b>1,263.5</b>	<b>1,721.3</b>	<b>1,485.8</b>	<b>1,932.0</b>	<b>1,698.4</b>	<b>14.4</b>	<b>17.6</b>	<b>12.2</b>	<b>14.3</b>		
<i>Memo item:</i>												
1. NCT Delhi	28.6	25.2	28.2	20.7	32.8	25.0	-1.3	-18.0	16.1	20.8		
2. Puducherry	4.5	4.2	4.8	4.3	5.2	4.4	6.6	2.4	7.7	4.1		

NA: Not applicable.

\*: Gross Interest Payment minus Interest Receipts.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

## Statement 14: Tax Revenue\*

(per cent)

State	Tax Revenue			Own Tax Revenue			Share in Central Taxes		
	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	9.0	9.5	4.7	9.6	10.1	4.7	7.7	8.0	4.8
2. Bihar	5.4	5.8	5.9	2.6	2.9	3.2	12.1	12.6	12.0
3. Chhattisgarh	2.3	2.4	2.4	2.1	2.2	2.2	2.7	2.9	2.8
4. Goa	0.4	0.4	0.4	0.5	0.5	0.5	0.3	0.3	0.3
5. Gujarat	7.1	6.9	6.5	8.6	8.4	7.9	3.4	3.5	3.3
6. Haryana	3.0	3.0	3.0	3.8	3.7	3.8	1.2	1.2	1.1
7. Jharkhand	1.8	1.9	2.0	1.3	1.4	1.5	3.1	3.1	3.1
8. Karnataka	7.5	7.4	7.5	8.6	8.5	8.7	4.8	4.7	4.7
9. Kerala	4.1	4.3	4.5	4.8	4.9	5.3	2.6	2.7	2.7
10. Madhya Pradesh	5.8	5.5	5.8	4.9	4.7	4.9	7.9	7.6	7.9
11. Maharashtra	13.3	12.4	12.1	16.5	15.3	14.8	5.8	5.5	5.8
12. Odisha	3.3	3.2	3.3	2.4	2.4	2.5	5.3	5.3	5.2
13. Punjab	3.0	3.0	2.9	3.6	3.7	3.5	1.5	1.5	1.5
14. Rajasthan	5.3	5.3	5.5	4.9	4.8	5.1	6.5	6.4	6.5
15. Tamil Nadu	9.6	9.8	9.6	11.4	11.6	11.4	5.5	5.5	5.4
16. Telangana	—	—	3.9	—	—	4.4	—	—	2.8
17. Uttar Pradesh	13.0	13.0	13.7	9.3	9.6	10.1	21.8	21.1	21.9
18. West Bengal	6.1	6.2	6.4	5.2	5.4	5.7	8.0	8.1	8.0
<b>II. Special Category</b>									
1. Arunachal Pradesh	2.3	2.4	2.4	1.1	1.5	1.5	3.5	3.3	3.3
2. Assam	33.7	32.8	34.7	28.8	28.4	30.7	38.7	37.3	38.8
3. Himachal Pradesh	12.3	12.3	11.9	16.2	15.0	14.4	8.3	9.5	9.3
4. Jammu and Kashmir	17.3	17.8	17.3	20.4	21.2	20.3	14.1	14.3	14.3
5. Manipur	2.9	3.1	3.2	1.2	1.5	1.7	4.8	4.6	4.8
6. Meghalaya	3.6	3.6	3.8	3.0	2.7	3.3	4.4	4.5	4.4
7. Mizoram	1.8	1.7	1.8	0.8	0.7	0.7	2.9	2.7	2.8
8. Nagaland	2.2	2.1	2.2	1.2	1.1	1.0	3.3	3.2	3.3
9. Sikkim	2.0	2.0	2.0	1.5	1.4	1.3	2.6	2.6	2.6
10. Tripura	4.5	4.8	4.2	3.5	3.9	3.5	5.5	5.6	5.0
11. Uttarakhand	17.3	17.5	16.6	22.4	22.6	21.7	11.9	12.3	11.4

\*: As ratios to respective total of non special and special category state to which a state belongs.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu &amp; Kashmir.

Statement 15: Non-Tax Revenue\*

(per cent)

State	Non-Tax Revenue			Own Non-Tax Revenue			Grants		
	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)	2012-13 (Accounts)	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	10.1	9.8	7.4	14.9	12.7	6.4	6.1	8.0	7.8
2. Bihar	4.9	6.1	6.8	1.1	1.6	2.2	8.1	8.9	8.5
3. Chhattisgarh	4.0	4.2	4.1	4.3	4.8	4.4	3.7	3.8	4.0
4. Goa	0.9	0.7	0.6	1.7	1.5	1.7	0.2	0.2	0.2
5. Gujarat	5.3	4.5	5.6	5.6	5.9	6.7	5.1	3.6	5.1
6. Haryana	3.0	3.6	2.6	4.4	4.2	4.1	1.8	3.2	2.0
7. Jharkhand	3.6	4.1	4.1	3.3	3.6	3.5	3.8	4.4	4.3
8. Karnataka	5.0	5.9	4.8	3.7	3.2	3.2	6.2	7.6	5.5
9. Kerala	3.1	3.5	2.5	3.9	4.6	4.5	2.4	2.9	1.8
10. Madhya Pradesh	8.1	7.5	7.2	6.5	6.7	4.8	9.5	8.0	8.1
11. Maharashtra	10.4	9.9	8.1	9.3	10.5	9.6	11.3	9.5	7.6
12. Odisha	6.4	6.5	5.7	7.5	6.2	5.7	5.4	6.8	5.7
13. Punjab	2.3	2.8	2.2	2.5	2.9	2.0	2.2	2.7	2.2
14. Rajasthan	8.3	7.4	8.4	11.3	11.1	10.6	5.7	5.2	7.5
15. Tamil Nadu	5.6	5.3	3.2	6.1	6.5	5.7	5.1	4.6	2.3
16. Telangana	—	—	6.8	—	—	9.4	—	—	5.9
17. Uttar Pradesh	13.0	12.5	13.5	12.1	12.6	14.3	13.7	12.4	13.2
18. West Bengal	6.1	5.6	6.4	1.8	1.6	1.4	9.7	8.1	8.3
<b>II. Special Category</b>									
1. Arunachal Pradesh	6.2	6.0	5.8	2.8	4.6	4.5	6.8	6.2	6.0
2. Assam	16.5	21.4	22.6	24.7	24.2	29.6	15.1	21.0	21.6
3. Himachal Pradesh	12.1	9.2	6.5	13.7	11.4	9.6	11.8	8.9	6.1
4. Jammu and Kashmir	23.0	20.8	22.0	21.6	27.5	24.5	23.2	19.8	21.7
5. Manipur	7.2	6.3	5.3	2.3	3.5	2.0	8.0	6.8	5.8
6. Meghalaya	4.9	6.6	6.9	4.8	4.2	4.7	4.9	6.9	7.2
7. Mizoram	4.9	4.6	3.8	2.1	2.0	1.9	5.4	5.0	4.1
8. Nagaland	6.9	5.6	6.6	2.1	1.5	1.4	7.7	6.2	7.3
9. Sikkim	3.7	4.0	3.9	8.1	8.6	7.6	3.0	3.3	3.4
10. Tripura	6.3	5.7	6.4	1.8	2.3	2.0	7.1	6.2	7.0
11. Uttarakhand	8.4	9.8	10.2	16.0	10.2	12.4	7.2	9.7	9.9

—: Not applicable

\*: As ratios to respective total of non special and special category state to which a state belongs.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statement 16: Loans from the Centre

(Amount in ₹ billion)

State	2012-13 (Accounts)		2013-14 (Revised Estimates)		2014-15 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	11.8	0.4	26.9	16.3	9.8	3.2	..	..	-63.7	-80.2
2. Bihar	5.1	0.2	14.3	8.4	18.5	12.6	..	..	29.7	50.6
3. Chhattisgarh	0.2	-1.5	0.1	-1.4	0.5	-1.1	-58.1	-5.3	..	-27.0
4. Goa	1.7	1.4	1.2	1.0	2.3	2.0	-26.2	-31.3	83.1	..
5. Gujarat	5.9	-1.5	3.5	-3.0	6.5	-0.1	-40.9	..	85.1	-95.8
6. Haryana	0.5	-0.8	2.9	0.8	3.5	1.2	..	..	20.1	56.4
7. Jharkhand	2.4	1.0	-	-1.4	-	-1.5	-100.0	..	-	8.4
8. Karnataka	13.5	6.5	12.3	5.5	17.3	9.6	-9.0	-16.3	40.9	75.0
9. Kerala	5.5	2.3	7.2	3.8	11.4	7.9	30.4	67.9	58.4	..
10. Madhya Pradesh	15.6	9.1	16.2	9.9	26.6	17.5	4.2	9.1	63.7	76.6
11. Maharashtra	7.5	0.6	27.2	19.9	27.2	19.7	..	..	-	-0.8
12. Odisha	4.4	-0.7	7.2	1.8	21.2	14.4	62.1	..	..	..
13. Punjab	2.2	-0.5	4.3	2.5	4.0	2.2	93.1	..	-7.5	-13.2
14. Rajasthan	2.0	-2.7	9.5	4.6	18.9	13.7	..	..	98.4	..
15. Tamil Nadu	13.6	8.3	16.6	9.6	17.2	10.3	21.7	15.3	4.0	6.9
16. Telangana	-	-	-	-	18.3	14.4	-	-	-	-
17. Uttar Pradesh	3.0	-11.0	5.0	-8.1	5.0	-8.3	68.9	-26.0	-	2.2
18. West Bengal	14.9	8.6	14.0	7.5	19.9	13.3	-6.2	-12.4	42.2	77.0
<b>II. Special Category</b>										
1. Arunachal Pradesh	-	-0.3	-	-0.3	-	-0.3	-	0.7	-	-
2. Assam	0.4	-0.9	0.6	-0.8	2.2	0.8	47.6	-7.3	..	..
3. Himachal Pradesh	1.3	0.7	0.5	-0.1	0.5	-0.1	-61.8	..	-0.8	0.2
4. Jammu and Kashmir	0.1	-0.6	-	-1.0	-	-0.9	-100.0	54.2	-	-3.7
5. Manipur	-	-0.4	-	-0.4	-	-0.4	-	0.1	-	0.2
6. Meghalaya	-	-0.2	0.4	0.2	0.1	-0.1	..	..	-68.0	..
7. Mizoram	-	-0.2	0.2	-	0.2	-	..	-80.4	37.2	..
8. Nagaland	-	-0.2	0.2	-0.1	0.1	-0.1	-	-76.1	-33.2	..
9. Sikkim	-	-0.1	0.1	-	0.1	-	..	..	-	9.7
10. Tripura	-	-0.3	-	-0.3	-	-0.5	-13.7	14.8	-	63.9
11. Uttarakhand	0.3	0.1	0.5	0.1	0.5	0.1	44.0	..	-	-29.4
<b>All States</b>	<b>112.0</b>	<b>17.3</b>	<b>170.9</b>	<b>74.7</b>	<b>231.8</b>	<b>129.4</b>	<b>52.5</b>	<b>331.7</b>	<b>35.6</b>	<b>73.2</b>
<i>Memo item:</i>										
1. NCT Delhi	-	-	-	-	-	-	-	-	-	-
2. Puducherry	1.0	-0.1	0.7	-0.4	0.7	-0.3	-31.3	..	-	-13.0

.. : Nil/Negligible. ' : Abnormal growth due to low base.

\*: Gross Loans from Centre minus Repayment of Loans to the Centre.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.



## Statement 17: Devolution and Transfer of Resources from the Centre

(Amount in ₹ billion)

State	2012-13 (Accounts)		2013-14 (Revised Estimates)		2014-15 (Budget Estimates)		Variation (Per cent)				
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2 Gross	Col.5/Col.3 Net	Col.6/Col.4 Gross	Col.7/Col.5 Net	
											2
<b>I. Non-Special Category</b>											
1. Andhra Pradesh	291.4	270.5	426.3	404.2	466.5	451.9	46.3	49.4	9.4	11.8	
2. Bihar	426.9	417.3	569.5	559.6	750.4	740.9	33.4	34.1	31.8	32.4	
3. Chhattisgarh	119.4	116.0	160.5	157.1	245.9	242.6	34.3	35.5	53.2	54.4	
4. Goa	12.4	11.8	14.8	14.2	18.6	18.0	19.4	20.1	25.6	26.6	
5. Gujarat	159.1	145.2	180.3	167.6	311.2	298.9	13.3	15.4	72.6	78.4	
6. Haryana	54.5	52.0	102.7	99.5	118.0	114.7	88.4	91.1	14.9	15.3	
7. Jharkhand	132.5	129.2	180.6	177.7	266.6	263.5	36.3	37.5	47.7	48.3	
8. Karnataka	218.1	203.5	301.1	286.5	384.3	367.9	38.1	40.8	27.6	28.4	
9. Kerala	104.1	96.9	145.3	138.4	171.8	164.4	39.5	42.9	18.2	18.8	
10. Madhya Pradesh	344.0	326.9	400.5	387.4	604.0	587.7	16.4	18.5	50.8	51.7	
11. Maharashtra	302.7	289.8	380.3	366.7	509.4	496.1	25.7	26.6	33.9	35.3	
12. Odisha	212.7	203.0	299.5	289.6	413.8	402.7	40.8	42.6	38.2	39.1	
13. Punjab	70.6	65.9	103.1	99.3	140.3	135.9	46.1	50.6	36.0	36.8	
14. Rajasthan	244.8	234.7	302.7	292.4	524.2	513.8	23.7	24.6	73.2	75.7	
15. Tamil Nadu	223.8	213.4	272.4	260.4	291.9	280.0	21.7	22.0	7.2	7.5	
16. Telangana	-	-	-	-	333.0	325.2	-	-	-	-	
17. Uttar Pradesh	751.3	724.1	883.1	857.5	1,256.9	1,232.3	17.5	18.4	42.3	43.7	
18. West Bengal	350.6	335.3	415.4	399.8	605.6	589.2	18.5	19.2	45.8	47.4	
<b>II. Special Category</b>											
1. Arunachal Pradesh	51.6	51.3	61.9	61.6	75.8	75.5	20.0	20.1	22.4	22.5	
2. Assam	200.1	197.5	293.8	291.2	372.7	370.1	46.9	47.4	26.9	27.1	
3. Himachal Pradesh	97.3	95.9	104.6	103.1	98.4	97.1	7.5	7.5	-5.9	-5.9	
4. Jammu and Kashmir	182.4	180.6	210.1	207.8	281.6	279.7	15.2	15.1	34.1	34.6	
5. Manipur	62.6	62.0	71.1	70.6	79.2	78.7	13.6	13.8	11.4	11.5	
6. Meghalaya	42.1	41.6	72.5	72.1	92.5	92.2	72.4	73.2	27.6	27.8	
7. Mizoram	41.0	40.6	50.6	50.1	53.5	53.1	23.3	23.6	5.8	5.9	
8. Nagaland	56.6	56.1	61.6	61.2	89.6	89.2	8.9	9.0	45.4	45.7	
9. Sikkim	25.5	25.3	36.2	36.0	45.3	45.1	42.0	42.2	25.0	25.3	
10. Tripura	58.7	58.1	69.5	69.2	92.3	91.7	18.5	19.1	32.7	32.6	
11. Uttarakhand	77.6	77.0	120.5	119.7	146.9	146.0	55.2	55.5	22.0	22.0	
<b>All States</b>	<b>4,914</b>	<b>4,722</b>	<b>6,291</b>	<b>6,101</b>	<b>8,840</b>	<b>8,644</b>	<b>28.0</b>	<b>29.2</b>	<b>40.5</b>	<b>41.7</b>	
<i>Memo item:</i>											
1. NCT Delhi	15.0	-13.6	22.9	-5.4	36.7	3.9	52.2	-60.5	60.6	-173.0	
2. Puducherry	12.2	9.1	14.5	11.6	19.3	16.5	19.6	27.4	32.6	42.0	

\*: Gross Devolution and Transfers minus Repayments of Loans to Centre and Interest payments on Loans from Centre.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu &amp; Kashmir.

**Statement 18: Composition of Outstanding Liabilities**  
(As at end-March 2013)

(Amount in ₹ billion)

State	SDIs	Power Bonds	Compen-sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other institu-tions	Loans from banks and Fis	Internal Debt (2 to 6)+13	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contin-gency Fund	Out-standing Liabilities	
	2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= (2 to 6)+13	15	16	17	18	19	20 = 14 to 19	
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	916.9	7.3	-	259.7	-	4.9	0.8	53.3	-	0.7	-29.0	30.7	1,214.6	172.9	124.5	74.5	155.7	0.5	1,742.6	
2. Bihar	259.4	6.2	0.2	190.9	-	0.2	-	30.2	-	0.7	0.1	31.2	487.9	86.7	93.5	27.5	77.5	3.5	776.5	
3. Chhattisgarh	32.3	1.4	-	52.9	-	0.2	-	7.3	-	0.1	-	7.6	94.2	21.5	29.4	35.7	33.5	0.4	214.7	
4. Goa	37.6	-	-	30.1	-	0.1	-	4.0	-	-	1.1	5.2	72.9	7.8	16.2	3.4	12.0	0.3	112.5	
5. Gujarat	706.6	4.9	-	481.9	-	-	-	-	0.9	-	-	55.7	1,249.2	83.1	80.4	89.1	189.4	2.0	1,683.2	
6. Haryana	296.6	6.1	-	115.0	-	-	-	13.4	40.1	0.9	14.7	69.1	486.8	21.0	94.0	27.1	44.9	2.0	675.7	
7. Jharkhand	117.8	6.3	0.1	98.3	-	-	-	25.7	-	0.8	3.4	30.0	252.5	21.3	15.5	3.2	56.6	1.5	350.6	
8. Karnataka	321.6	-	-	200.7	-	3.3	0.3	31.8	-	-1.2	-	34.2	566.6	116.6	159.1	157.5	136.1	0.8	1,126.7	
9. Kerala	488.1	3.5	-	113.2	-	27.8	3.0	18.1	-	1.1	1.6	51.5	656.3	66.1	313.1	18.0	45.1	1.0	1,099.7	
10. Madhya Pradesh	314.1	8.0	-	168.1	-	0.9	0.1	41.7	1.2	1.0	1.9	46.8	537.0	122.6	101.9	54.8	76.4	2.0	894.7	
11. Maharashtra	1,058.2	3.1	-	790.8	-	11.4	-	36.9	-	5.8	10.0	64.1	1,916.2	88.0	191.6	228.7	389.3	6.4	2,820.1	
12. Odisha	38.1	3.3	-	85.9	-	-	0.2	33.3	-	0.1	0.1	33.7	161.0	71.4	146.6	57.2	51.5	4.0	491.8	
13. Punjab	430.6	1.9	-	216.9	1.6	-	-	19.3	6.1	-	3.4	28.7	679.8	32.1	145.6	32.5	32.6	0.3	922.8	
14. Rajasthan	442.1	0.6	-	207.6	-	0.5	0.5	45.5	-	2.2	0.7	49.4	699.7	68.2	267.4	23.3	125.7	2.0	1,186.3	
15. Tamil Nadu	785.0	-	-	248.0	-	8.3	0.7	48.2	2.0	1.4	0.3	60.8	1,093.8	108.1	127.5	53.2	143.9	1.5	1,528.1	
16. Uttar Pradesh	841.0	17.6	0.4	563.5	-	0.1	0.2	55.8	-0.8	0.3	23.7	79.2	1,501.7	162.5	403.4	279.8	90.0	3.4	2,440.9	
17. West Bengal	1,059.7	5.9	-	776.4	-	0.1	-	0.3	-	0.5	53.9	54.9	1,896.8	128.9	99.0	72.8	163.3	0.2	2,361.1	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	8.0	0.1	-	6.7	0.6	-	-	3.5	-	0.3	0.5	4.4	19.7	3.1	11.2	1.3	7.3	-	42.7	
2. Assam	99.5	2.6	-	67.0	-	0.1	-	8.3	-	-	-	8.4	177.5	17.6	68.0	30.8	2.2	0.5	296.5	
3. Himachal Pradesh	108.1	0.2	-	53.5	-	2.3	-	14.8	-	0.3	8.3	25.7	187.5	10.0	78.5	2.3	16.0	0.1	294.3	
4. Jammu and Kashmir	155.1	4.8	-	35.2	-	15.5	0.1	21.4	-	-	1.5	38.5	233.5	15.5	104.1	16.0	36.0	-	405.2	
5. Manipur	23.2	0.5	-	8.4	1.0	0.1	-	1.4	-	0.1	0.8	2.3	35.3	5.3	12.1	1.6	13.8	-	68.2	
6. Meghalaya	22.7	-	-	5.6	-	-	-	2.7	-	-	0.5	3.2	31.6	2.5	8.4	1.6	7.5	1.1	52.6	
7. Mizoram	16.1	0.1	-	1.9	1.2	0.7	-	1.7	-	-	0.4	2.8	22.1	3.3	18.5	1.4	9.9	-	55.2	
8. Nagaland	38.7	0.2	-	1.3	1.3	0.4	0.2	2.3	-	0.2	5.1	8.3	49.8	2.6	6.8	1.4	13.8	-	74.4	
9. Sikkim	13.3	0.1	-	1.5	-	1.0	-	2.1	-	-	0.2	3.3	18.3	1.5	6.2	2.5	1.4	-	29.9	
10. Tripura	23.9	0.2	-	12.2	-	1.1	-	3.7	-	-	-	4.8	41.0	3.7	23.9	5.8	2.2	0.1	76.7	
11. Uttarakhand	91.9	1.7	-	74.0	-	-	0.1	15.1	0.4	0.1	1.7	17.4	185.1	4.3	47.2	12.3	18.7	1.0	268.7	
<b>All States</b>	<b>8,746.0</b>	<b>86.7</b>	<b>0.8</b>	<b>4,867.5</b>	<b>5.5</b>	<b>79.1</b>	<b>6.4</b>	<b>541.7</b>	<b>49.8</b>	<b>15.3</b>	<b>159.5</b>	<b>851.8</b>	<b>14,558.3</b>	<b>1,448.1</b>	<b>2,793.6</b>	<b>1,315.6</b>	<b>1,952.3</b>	<b>34.5</b>	<b>22,102.5</b>	
<b>Memo item:</b>																				
1. NCT Delhi	-	-	-	292.4	-	-	-	-	-	-	-	-	292.4	-	-	-	-	-	-	292.4
2. Puduchery	26.2	-	-	12.2	-	-	-	-	-	-	4.0	4.0	42.5	-	4.2	0.7	4.3	-	51.7	

SDIs: State Development Loans. '-' : Nil/Negligible.

**Note:** 1. For state-wise data series on outstanding liabilities prior to 2012-13, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.  
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh were not available, the same has been included under 'Loans from Other Institutions'.

3. Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.

**Source:** 1. Comptroller and Auditor General of India, Government of India.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget documents of state governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

**Statement 18: Composition of Outstanding Liabilities (Contd.)**  
(As at end-March 2014)

State	SDLs	Power Bonds	Com-pen-sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NDCDC	Loans from other institutions	Loans from banks and FIs	Internal Debt (2 to 6)+13	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contin-gency Fund	Out-standing Liabilities	
																				2
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	1,113.7	6.1	-	253.8	-	3.8	0.8	56.8	-	0.4	-36.7	25.1	1,395.7	189.2	139.2	57.3	160.8	0.5	1,945.7	
2. Bihar	312.8	5.2	0.3	197.2	-	0.2	-	45.6	-	0.9	0.1	46.8	562.2	95.1	94.7	27.5	79.7	3.5	862.7	
3. Chhattisgarh	60.8	1.2	-	52.9	1.1	0.2	-	17.4	-	0.2	-	17.8	133.7	20.0	32.9	38.4	37.1	0.4	262.4	
4. Goa	46.4	-	-	29.2	-0.2	0.1	-	4.3	-	-	0.9	5.3	80.8	8.7	18.1	3.5	13.8	0.3	125.2	
5. Gujarat	870.2	4.1	-	478.4	-	-	-	-	0.7	-	-	68.0	1,421.4	80.1	86.0	89.3	207.6	2.0	1,886.4	
6. Haryana	402.8	5.1	-	115.3	-	-	-	17.8	20.3	1.8	15.6	55.5	578.6	21.7	97.9	27.1	48.7	2.0	776.1	
7. Jharkhand	143.1	5.3	-	96.5	-	-	-	22.3	-	0.7	4.6	27.6	272.6	19.9	15.3	1.8	70.7	4.5	384.7	
8. Karnataka	533.3	-	-	197.3	-	2.9	0.3	34.4	-	-1.2	-0.1	36.3	766.9	122.0	176.6	147.5	153.6	0.8	1,367.4	
9. Kerala	601.8	2.9	-	112.8	-	25.0	3.0	20.1	-	1.4	1.2	50.7	768.2	69.9	324.8	16.9	47.2	1.0	1,228.1	
10. Madhya Pradesh	349.8	6.7	-	180.8	-	0.8	0.1	47.2	1.2	0.9	1.6	51.9	589.1	132.5	110.4	53.2	57.5	2.0	944.8	
11. Maharashtra	1,250.3	2.5	-	767.9	-	9.3	-	40.8	-	4.0	7.6	61.6	2,082.4	107.9	216.3	222.5	452.0	6.4	3,087.6	
12. Odisha	29.2	2.8	-	89.8	-	-	-	42.0	-	0.1	-	42.4	164.2	73.1	156.6	63.2	50.5	4.0	511.7	
13. Punjab	503.2	1.6	-	213.8	1.6	-	-	20.2	6.1	-	3.0	29.2	749.4	34.6	165.3	35.9	34.5	0.3	1,019.9	
14. Rajasthan	513.8	0.6	-	200.2	-	0.4	0.5	49.7	-	2.2	0.4	53.3	767.9	72.7	293.3	20.9	127.8	5.0	1,287.6	
15. Tamil Nadu	971.8	-	-	240.7	-	7.6	0.7	53.5	1.7	2.6	-0.3	65.8	1,278.3	117.8	142.0	45.2	130.2	1.5	1,714.9	
16. Uttar Pradesh	891.5	14.7	0.4	591.2	-	0.1	0.2	61.3	-0.8	0.3	18.6	79.6	1,577.5	154.4	450.7	329.6	98.4	2.8	2,613.3	
17. West Bengal	1,230.6	4.9	-	788.0	-	-	-	-0.3	-	0.5	56.2	56.5	2,080.1	136.5	101.2	71.7	171.6	0.2	2,561.2	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	10.0	0.1	-	6.9	1.9	-	-	4.2	-	0.3	-1.5	3.0	22.0	2.8	11.4	1.5	4.0	-	41.8	
2. Assam	94.5	2.1	-	73.7	-	0.1	-	7.8	-	-	7.8	-	178.2	16.8	75.6	31.4	4.4	0.5	306.9	
3. Himachal Pradesh	135.7	0.2	-	57.7	-1.8	1.9	-	16.0	-	0.3	4.6	22.7	214.5	9.9	88.4	2.3	19.0	0.1	334.1	
4. Jammu and Kashmir	172.0	4.0	-	36.7	-	17.5	0.1	26.2	-	-	-9.6	34.1	246.9	14.6	117.0	16.4	36.0	-	430.8	
5. Manipur	26.2	0.4	-	8.2	1.0	0.1	-	1.8	-	0.1	0.8	2.7	38.5	4.9	12.8	1.6	12.2	-	70.0	
6. Meghalaya	25.6	-	-	6.3	-	-	-	3.1	-	-	0.3	3.4	35.4	2.7	10.0	1.6	7.6	1.1	58.4	
7. Mizoram	18.4	0.1	-	2.0	-0.1	0.5	-	2.0	-	-	0.4	3.0	23.3	3.3	19.2	1.4	9.9	-	57.1	
8. Nagaland	42.9	0.2	-	1.3	-	0.4	0.2	2.4	-	0.2	4.9	8.1	52.5	2.5	7.1	1.4	13.9	-	77.5	
9. Sikkim	15.3	0.1	-	1.7	-	1.0	-	2.6	-	-	0.2	3.8	20.9	1.5	6.3	2.6	1.4	-	32.7	
10. Tripura	28.6	0.2	-	12.3	-	1.0	-	3.8	-	-	-	4.8	45.9	3.4	27.4	6.7	2.2	0.1	85.6	
11. Uttarakhand	109.3	1.4	-	79.5	-	-	0.1	17.5	0.4	0.1	1.7	19.8	210.0	4.5	51.6	11.9	21.0	2.0	301.0	
<b>All States</b>	<b>10,503.7</b>	<b>72.3</b>	<b>0.8</b>	<b>4,892.3</b>	<b>3.5</b>	<b>72.7</b>	<b>6.4</b>	<b>620.4</b>	<b>29.5</b>	<b>15.9</b>	<b>142.5</b>	<b>887.5</b>	<b>16,360.0</b>	<b>1,522.8</b>	<b>3,048.1</b>	<b>1,330.2</b>	<b>2,073.5</b>	<b>40.9</b>	<b>24,375.6</b>	
<b>Memo item:</b>																				
1. NCT Delhi	-	-	-	292.1	-	-	-	-	-	-	-	-	292.1	-	-	-	-	-	-	292.1
2. Puduchery	31.2	-	-	11.6	-	-	-	-	-	-	-	-	48.8	-0.4	4.4	0.7	4.6	-	-	58.1

SDLs: State Development Loans. '-' : Nil/Negligible.

**Note:** 1. For state-wise data series on outstanding liabilities prior to 2012-13, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on state government Finances 2010'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu & Kashmir were not available, the same has been included under 'Loans from Other Institutions'.

**Source:** 1. Comptroller and Auditor General of India, Government of India.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget documents of state governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

**Statement 18: Composition of Outstanding Liabilities (Concd.)**  
(As at end-March 2015)

State	SDLs	Power Bonds	Compen-sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NDCDC	Loans from other institu-tions	Loans from banks and FIs	Internal Debt (2 to 6)+13	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contingency Fund	Out-standing Liabilities	
																				4
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	1,317.2	3.7	-	241.0	-	3.5	0.8	60.5	-	-0.1	-42.9	21.7	1,563.5	206.9	150.7	65.0	197.9	0.5	2,204.5	
2. Bihar	394.9	3.1	0.3	199.2	-	0.2	-	62.0	-	1.5	0.1	63.8	661.3	107.7	97.0	27.5	81.3	3.5	978.3	
3. Chhattisgarh	100.9	0.7	-	52.9	1.1	0.1	-	30.9	-	0.3	-	31.3	186.8	19.0	36.4	39.7	37.4	0.4	319.7	
4. Goa	55.0	-	-	28.4	-0.2	0.1	-	4.7	-	-	-	5.6	88.9	10.7	20.0	3.6	15.6	0.3	139.1	
5. Gujarat	1,058.0	2.4	-	475.4	-	-	-	-	0.5	-	-	78.0	1,613.8	79.9	92.2	89.5	222.9	2.0	2,100.4	
6. Haryana	534.0	3.0	-	111.9	-	-	-	21.3	-	2.1	16.3	39.6	688.6	22.9	100.7	27.5	53.9	2.0	895.6	
7. Jharkhand	207.4	3.2	-	92.2	-	2.5	0.3	18.3	-	0.6	1.6	20.5	323.3	18.4	14.1	0.2	86.8	6.0	448.7	
8. Karnataka	700.6	-	-	197.3	-	2.5	0.3	40.8	-	-1.3	-0.1	42.2	940.2	131.6	195.9	147.0	152.2	0.8	1,567.6	
9. Kerala	729.5	1.7	-	112.7	-	25.7	3.0	22.1	-	1.7	1.1	53.6	897.5	77.8	337.6	16.8	49.1	1.0	1,379.9	
10. Madhya Pradesh	432.0	4.0	-	189.3	-	0.7	0.1	50.7	1.2	1.1	1.3	55.1	680.3	150.0	119.2	59.7	50.5	2.0	1,061.8	
11. Maharashtra	1,472.9	1.5	-	749.7	-	7.2	-	43.0	-	1.8	5.9	57.9	2,282.0	127.6	242.6	215.6	513.1	6.4	3,387.3	
12. Odisha	76.5	1.7	-	89.3	-	-	0.2	58.3	-	0.1	0.1	58.6	226.1	87.6	166.6	72.4	65.1	4.0	621.8	
13. Punjab	590.5	1.0	-	210.2	1.6	-	-	20.8	6.1	-	2.5	29.3	832.6	36.7	185.5	39.3	36.4	0.3	1,130.7	
14. Rajasthan	625.0	0.6	-	187.8	-	0.4	0.5	60.6	-	1.9	0.2	63.5	876.8	86.5	320.8	21.0	129.9	5.0	1,439.9	
15. Tamil Nadu	1,196.2	-	-	234.1	-	6.9	0.7	60.8	1.4	3.8	-0.9	72.7	1,503.0	128.0	157.0	55.8	107.5	1.5	1,952.9	
16. Uttar Pradesh	1,061.5	8.8	0.4	614.2	-	0.1	0.2	70.0	-0.8	0.2	68.1	137.8	1,822.7	146.1	505.5	370.4	88.8	2.8	2,936.2	
17. West Bengal	1,448.3	2.9	-	785.6	-	-	-	-0.8	-	0.5	61.6	61.3	2,298.1	149.7	103.9	71.4	181.1	0.2	2,804.4	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	13.5	-	-	8.5	3.3	-	-	5.4	-	0.3	-3.6	2.1	27.5	2.6	11.5	1.8	0.5	-	43.9	
2. Assam	115.8	1.3	-	81.2	-	-	0.1	10.1	-	-	-0.1	10.1	208.5	17.5	85.2	32.0	6.9	0.5	350.5	
3. Himachal Pradesh	157.8	0.1	-	59.2	-1.8	1.4	-	16.3	-	0.3	2.5	20.5	235.8	9.7	97.7	2.3	21.0	0.1	366.6	
4. Jammu and Kashmir	192.2	2.4	-	38.0	-	19.5	0.1	30.9	-	-	-21.4	29.1	261.7	13.6	131.1	16.8	36.0	-	459.2	
5. Manipur	31.5	0.2	-	7.8	1.0	0.1	-	1.8	-	0.1	0.8	2.8	43.3	4.4	12.9	1.6	11.1	-	73.4	
6. Meghalaya	29.5	-	-	7.0	-	-	-	3.3	-	0.1	0.2	3.5	40.0	2.7	11.9	1.6	7.8	1.1	65.0	
7. Mizoram	20.6	0.1	-	2.1	-0.1	-	0.2	2.3	-	0.1	0.3	2.8	25.4	3.3	20.0	1.5	10.1	-	60.3	
8. Nagaland	47.6	0.1	-	1.4	-1.4	0.3	0.2	2.4	-	0.2	4.6	7.7	55.4	2.4	7.4	1.4	7.4	-	74.0	
9. Sikkim	18.4	0.1	-	1.8	-	1.0	-	3.0	-	-	0.2	4.2	24.6	1.6	6.3	2.6	1.4	-	36.5	
10. Tripura	33.8	0.1	-	12.0	-	0.8	-	4.6	-	-	-	5.5	51.3	2.8	30.9	7.4	2.1	0.1	94.6	
11. Uttarakhand	135.5	0.9	-	84.7	-	-	0.1	21.6	0.4	-	1.7	23.7	244.8	4.6	56.5	11.4	23.6	2.7	343.5	
<b>All States</b>	<b>12,796.7</b>	<b>43.6</b>	<b>0.8</b>	<b>4,874.7</b>	<b>3.5</b>	<b>70.4</b>	<b>6.4</b>	<b>725.8</b>	<b>8.8</b>	<b>15.1</b>	<b>178.2</b>	<b>1,004.6</b>	<b>18,723.8</b>	<b>1,652.3</b>	<b>3,317.2</b>	<b>1,402.4</b>	<b>2,197.5</b>	<b>43.1</b>	<b>27,336.3</b>	
<b>Memo item:</b>																				
1. NCT Delhi	-	-	-	275.3	-	-	-	-	-	-	-	-	275.3	-	-	-	-	-	-	275.3
2. Puduchery	35.9	-	-	11.1	-	-	-	-	-	-	7.7	7.7	54.7	-0.7	4.6	0.7	4.8	-	64.1	

SDLs: State Development Loans. '-' : Nil/Negligible.

**Note:** 1. For state-wise data series on outstanding liabilities prior to 2012-13, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on state government Finances 2010'.  
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu & Kashmir were not available, the same has been included under 'Loans from Other Institutions'.  
3. The state of Andhra Pradesh includes the liabilities of newly formed state Telangana.

**Source:** 1. Comptroller and Auditor General of India, Government of India.  
2. Ministry of Finance, Government of India.  
3. Reserve Bank Records.  
4. Budget documents of state governments.  
5. Finance Accounts of the Union Government, CGA, Government of India.

**Statement 19: Total Outstanding Liabilities of State Governments**  
(As at end-March)

State	(Amount in ₹ billion)																
	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014 (RE)	2015 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
<b>I. Non-Special Category</b>																	
1. Andhra Pradesh	348.3	418.1	486.4	560.3	652.5	754.2	832.8	904.6	998.7	1,100.5	1,236.8	1,395.1	1,505.5	1,742.6	1,945.7	2,204.5	
2. Bihar	328.7	299.4	341.3	382.5	400.0	431.8	472.9	498.5	528.1	557.8	595.1	635.8	679.6	776.5	862.7	978.3	
3. Chhattisgarh	-	69.7	81.2	95.9	108.2	121.3	131.9	140.4	146.5	150.3	162.5	170.4	179.4	214.7	262.4	319.7	
4. Goa	25.1	28.2	37.5	35.0	38.9	44.2	51.3	58.4	66.4	71.5	84.3	95.6	99.5	112.5	125.2	139.1	
5. Gujarat	341.9	427.8	479.2	551.7	623.1	713.3	830.2	909.6	1,003.3	1,098.6	1,234.7	1,430.2	1,513.1	1,693.2	1,886.4	2,100.4	
6. Haryana	138.1	146.5	177.3	199.5	224.5	249.0	269.8	293.1	299.1	335.0	410.2	463.0	566.9	675.7	776.1	895.6	
7. Jharkhand	-	84.5	99.8	118.9	100.4	130.9	169.2	190.5	213.4	240.2	269.8	283.0	313.6	350.6	384.7	448.7	
8. Karnataka	210.5	253.0	313.4	360.2	399.6	443.5	495.9	580.8	605.6	652.2	845.3	934.5	1,060.9	1,126.7	1,367.4	1,567.6	
9. Kerala	222.1	262.6	295.4	343.1	391.5	436.9	478.8	523.2	585.0	670.1	754.5	839.6	948.2	1,099.7	1,228.1	1,379.9	
10. Madhya Pradesh	259.3	221.3	260.4	298.8	379.7	445.9	496.5	527.3	549.1	603.1	679.2	755.4	809.8	894.7	944.8	1,061.8	
11. Maharashtra	588.1	676.0	785.4	899.5	1,068.4	1,245.5	1,462.3	1,607.4	1,620.1	1,866.7	2,034.4	2,306.3	2,458.0	2,820.1	3,087.6	3,387.3	
12. Odisha	206.1	242.2	281.6	308.7	338.5	369.8	407.2	429.4	429.8	439.0	457.2	470.3	478.5	491.8	511.7	621.8	
13. Punjab	266.1	307.6	357.3	401.2	428.2	470.7	511.4	510.1	557.9	615.3	677.8	747.8	828.6	922.8	1,019.9	1,130.7	
14. Rajasthan	316.8	355.4	416.3	475.3	531.1	599.7	662.4	711.7	771.7	842.4	917.5	994.8	1,066.1	1,186.3	1,287.6	1,439.9	
15. Tamil Nadu	295.7	345.4	390.7	444.7	517.6	559.7	638.5	685.6	738.9	861.5	1,017.1	1,144.7	1,306.3	1,528.1	1,714.9	1,952.9	
16. Uttar Pradesh	779.3	831.0	958.2	1,051.3	1,240.6	1,362.7	1,540.6	1,677.8	1,797.4	1,927.7	2,064.3	2,299.3	2,443.7	2,440.9	2,613.3	2,936.2	
17. West Bengal	440.4	549.3	664.0	783.2	894.7	973.4	1,144.2	1,241.5	1,364.2	1,504.3	1,755.3	1,929.2	2,136.2	2,361.1	2,561.2	2,804.4	
<b>II. Special Category</b>																	
1. Arunachal Pradesh	7.4	7.4	7.9	9.7	17.4	20.7	24.1	23.7	28.4	59.3	31.6	35.1	39.5	42.7	41.8	43.9	
2. Assam	86.7	102.3	119.9	131.0	156.9	170.4	184.0	194.9	201.9	228.0	256.1	284.6	279.4	296.5	306.9	350.5	
3. Himachal Pradesh	78.4	87.0	100.6	122.3	143.8	164.8	173.9	181.4	194.8	219.0	237.7	264.2	282.3	294.3	334.1	366.6	
4. Jammu and Kashmir	77.4	91.0	96.2	105.3	147.3	158.8	184.3	196.7	221.0	250.8	301.2	321.5	367.0	405.2	430.8	459.2	
5. Manipur	16.1	18.7	18.7	18.9	24.4	32.4	40.6	41.9	45.3	48.8	55.8	62.2	65.0	68.2	70.0	73.4	
6. Meghalaya	11.2	13.9	15.3	18.2	21.2	24.1	26.1	28.2	32.2	37.0	39.4	43.4	53.7	52.6	58.4	65.0	
7. Mizoram	11.8	13.8	17.1	19.7	26.1	29.2	31.5	33.5	39.5	41.5	37.8	46.6	49.2	55.2	57.1	60.3	
8. Nagaland	13.9	16.0	18.8	23.9	23.9	26.4	30.1	32.2	35.8	41.8	55.0	59.0	67.5	74.4	77.5	74.0	
9. Sikkim	5.9	8.5	9.3	9.9	10.1	11.5	12.9	14.1	17.1	20.2	24.8	24.5	27.9	29.9	32.7	36.5	
10. Tripura	19.9	23.8	28.2	32.8	40.6	48.5	53.6	46.2	45.4	47.1	54.5	60.9	65.6	76.7	85.6	94.6	
11. Uttarakhand	-	41.1	50.2	62.7	82.7	101.2	120.2	133.1	146.5	172.2	196.5	212.9	248.5	268.7	301.0	343.5	
<b>All States</b>	<b>5,095.3</b>	<b>5,941.5</b>	<b>6,907.5</b>	<b>7,864.3</b>	<b>9,031.7</b>	<b>10,140.7</b>	<b>11,477.2</b>	<b>12,415.8</b>	<b>13,283.0</b>	<b>14,702.0</b>	<b>16,486.5</b>	<b>18,289.8</b>	<b>19,939.2</b>	<b>22,102.5</b>	<b>24,375.6</b>	<b>27,336.3</b>	
<b>Memo item:</b>																	
1. NCT Delhi	63.5	79.2	97.8	124.9	141.5	158.4	215.7	255.7	253.4	253.8	265.4	301.4	296.1	292.4	292.1	275.3	
2. Puducherry	-	-	-	-	13.1	15.5	18.2	21.7	29.2	33.3	39.4	46.1	54.4	51.7	58.1	64.1	

RE: Revised Estimates. BE: Budget Estimates. -: Not available/Not applicable.  
 Note: 1. See 'Explanatory notes on Data Sources and Methodology'.  
 2. The state of Andhra Pradesh includes the liabilities of newly formed state Telangana for 2015.  
 Source: Same as in Statement 18.

**Statement 20: Total Outstanding Liabilities – As percentage of GSDP**  
(As at end-March)

State	(Per cent)																
	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014 (RE)	2015 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
<b>I. Non-Special Category</b>																	
1. Andhra Pradesh	25.5	27.2	29.3	31.6	32.4	33.6	32.5	30.0	27.4	25.8	25.9	23.9	22.5	23.0	22.7	25.0	
2. Bihar	62.0	49.5	56.1	55.8	57.2	55.5	57.3	49.5	46.5	39.2	36.5	31.2	27.9	26.4	25.1	24.3	
3. Chhattisgarh	0.0	24.5	25.0	26.9	25.4	25.4	24.7	21.0	18.3	15.5	16.4	14.3	12.4	13.0	14.1	15.2	
4. Goa	35.8	37.7	47.7	39.1	37.7	34.7	35.8	35.4	33.9	28.1	28.9	28.4	23.0	26.5	25.6	29.4	
5. Gujarat	28.9	35.8	36.1	36.3	34.5	35.1	33.9	32.1	30.5	29.9	28.6	27.4	25.3	25.7	24.6	23.7	
6. Haryana	26.3	24.6	26.4	26.9	26.5	26.0	24.8	22.8	19.7	18.4	18.3	17.8	19.0	19.8	20.0	20.0	
7. Jharkhand	-	22.6	24.4	26.9	20.3	21.9	27.8	28.5	25.4	27.4	26.8	22.2	23.1	23.1	22.3	21.0	
8. Karnataka	19.5	21.9	26.0	27.9	28.6	26.6	25.3	25.6	22.4	21.0	25.0	22.8	23.3	21.7	23.5	22.9	
9. Kerala	29.7	33.4	35.0	36.5	37.4	36.6	35.0	34.0	33.4	33.0	32.5	31.8	30.3	31.6	31.0	29.7	
10. Madhya Pradesh	30.6	26.4	28.4	32.5	34.9	39.5	39.9	36.5	34.0	30.6	29.8	28.7	26.5	24.8	21.7	20.9	
11. Maharashtra	22.1	24.9	26.7	27.9	29.2	30.0	30.0	27.5	23.7	24.8	23.8	22.0	20.9	21.3	20.9	20.5	
12. Odisha	44.2	51.5	55.5	57.3	51.2	47.6	47.9	42.2	33.2	29.6	28.1	23.8	21.7	19.6	18.7	20.0	
13. Punjab	39.5	41.1	44.8	48.7	47.4	48.6	47.1	40.1	36.6	35.4	34.3	33.1	32.3	32.4	32.2	31.0	
14. Rajasthan	35.2	39.6	41.6	49.3	43.7	46.9	46.6	41.6	39.6	36.5	34.5	29.4	25.7	25.2	24.9	24.9	
15. Tamil Nadu	20.4	21.7	24.3	26.0	27.3	25.6	24.8	22.1	21.1	21.5	21.2	19.6	19.6	20.5	20.1	20.0	
16. Uttar Pradesh	42.4	43.7	48.0	48.5	52.1	52.2	52.5	49.9	46.9	43.3	39.4	38.3	35.6	31.3	30.3	30.1	
17. West Bengal	32.7	38.4	42.4	46.8	47.5	46.7	49.7	47.4	45.6	44.0	44.0	41.9	40.4	39.1	36.2	35.0	
<b>II. Special Category</b>																	
1. Arunachal Pradesh	37.3	33.8	30.7	38.1	60.0	59.3	64.2	57.7	59.0	104.2	42.3	38.9	36.6	36.1	30.8	28.1	
2. Assam	24.5	27.3	30.8	29.7	32.6	31.9	31.0	30.1	28.4	28.1	26.7	23.5	22.2	21.4	19.2	19.1	
3. Himachal Pradesh	53.2	53.2	56.2	62.0	66.5	68.5	64.1	59.9	57.4	52.8	49.3	46.0	43.5	39.9	40.5	39.3	
4. Jammu and Kashmir	43.9	48.4	47.4	46.0	59.0	58.1	61.6	59.2	59.6	59.3	62.3	55.4	53.8	52.2	49.3	45.9	
5. Manipur	44.1	53.5	49.4	48.0	54.7	63.1	71.0	68.2	66.8	66.0	67.6	68.0	58.7	53.7	48.9	44.1	
6. Meghalaya	27.6	31.0	30.2	33.8	35.6	36.7	35.9	32.7	33.1	31.9	31.0	29.8	31.2	27.7	26.6	25.7	
7. Mizoram	69.6	72.5	80.5	83.1	102.6	108.9	106.2	101.9	103.5	90.6	71.8	73.0	71.3	66.1	55.5	49.9	
8. Nagaland	43.6	41.5	41.7	47.0	43.7	45.2	45.6	44.4	44.3	44.3	52.2	50.2	48.7	47.5	43.7	36.8	
9. Sikkim	60.9	77.4	75.3	71.4	65.0	66.1	64.7	65.2	68.0	62.5	40.5	33.1	31.3	28.5	26.4	24.8	
10. Tripura	38.2	40.4	41.2	45.4	50.1	54.5	54.5	42.4	38.5	34.7	35.4	34.1	32.8	33.8	31.9	30.8	
11. Uttarakhand	-	27.1	30.3	32.5	38.7	40.8	40.1	36.2	31.9	30.7	27.8	25.4	25.4	24.8	24.5	24.8	
<b>All States (Per cent of GDP)</b>	<b>25.2</b>	<b>27.3</b>	<b>29.3</b>	<b>31.0</b>	<b>31.8</b>	<b>31.3</b>	<b>31.1</b>	<b>28.9</b>	<b>26.6</b>	<b>26.1</b>	<b>25.5</b>	<b>23.5</b>	<b>22.6</b>	<b>22.1</b>	<b>21.5</b>	<b>21.2</b>	
<b>Memo item:</b>																	
1. NCT Delhi	10.5	12.1	13.8	16.1	16.3	15.8	18.7	18.9	16.0	13.4	12.2	11.9	10.0	8.4	7.2	5.8	
2. Puducherry	-	-	-	-	21.7	26.9	22.8	26.0	31.6	33.1	32.0	35.2	37.1	30.8	27.6	24.8	

RE: Revised Estimates. BE: Budget Estimates. -: Not available/Not applicable.

Note: 1. See 'Explanatory notes on Data Sources and Methodology'.

2. The state of Andhra Pradesh includes the liabilities of newly formed state Telangana for 2015.

Source: Same as in Statement 18.



Statement 21: Market Borrowings of State Governments

(₹ Billion)

State	2012-13			2013-14			2014-15					
	Gross Allocation	Repayments	Net Allocation	Amount Raised	Gross Allocation	Repayments	Net Allocation	Amount Raised	Gross Allocation	Repayments	Net Allocation	Amount Raised
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	231.6	34.0	197.6	200.0	276.2	27.3	248.9	144.1	179.9	27.6	152.3	180.0
2. Bihar	70.7	13.4	57.4	71.0	80.3	11.5	68.7	35.0	97.3	14.3	83.0	81.0
3. Chhattisgarh	34.0	4.6	29.3	15.0	33.4	1.6	31.9	23.0	45.0	3.9	41.1	42.0
4. Goa	9.1	1.6	7.6	8.5	11.9	1.1	10.8	8.0	9.4	1.3	8.0	8.0
5. Gujarat	185.6	25.4	160.3	155.5	221.6	22.8	198.8	90.7	202.9	15.1	187.8	149.2
6. Haryana	81.8	7.6	74.2	93.3	115.4	8.2	107.2	67.0	139.5	8.3	131.2	132.0
7. Jharkhand	38.2	4.5	33.7	36.0	46.3	4.1	42.2	13.0	53.3	4.6	48.7	49.5
8. Karnataka	154.5	16.1	138.4	107.6	157.2	15.9	141.3	98.0	191.4	24.1	167.3	185.0
9. Kerala	102.9	10.1	92.8	115.8	111.9	14.3	97.6	97.0	132.3	14.2	118.1	132.0
10. Madhya Pradesh	74.1	11.4	62.8	45.0	107.7	14.3	93.4	30.0	111.5	21.3	90.2	103.0
11. Maharashtra	178.0	10.7	167.2	175.0	236.7	43.9	192.8	187.0	250.8	27.2	223.6	250.8
12. Odisha	47.8	13.1	34.7	-	48.4	8.8	39.6	-	60.9	13.6	47.3	30.0
13. Punjab	116.6	11.4	105.2	97.0	98.1	17.4	80.7	73.0	106.3	12.7	93.6	89.5
14. Rajasthan	99.0	23.8	75.2	80.4	122.4	16.2	106.2	80.0	136.2	23.0	113.2	123.0
15. Tamil Nadu	192.6	23.3	169.3	180.0	233.9	20.7	213.2	180.0	269.1	24.1	245.0	255.5
16. Telangana	-	-	-	-	-	-	-	-	121.1	-	121.1	82.0
17. Uttar Pradesh	182.2	32.4	149.9	95.0	194.4	29.5	164.9	70.0	195.8	34.2	161.5	175.0
18. West Bengal	218.5	25.1	193.5	205.0	258.4	36.8	221.6	158.0	244.8	36.6	208.2	219.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	2.4	0.3	2.0	1.7	2.9	0.3	2.6	1.0	3.4	0.2	3.2	3.1
2. Assam	33.4	9.1	24.3	3.0	30.5	5.0	25.5	-	31.7	7.1	24.5	29.5
3. Himachal Pradesh	32.4	7.0	25.4	23.6	28.1	6.1	22.0	18.7	28.5	7.1	21.4	23.5
4. Jammu and Kashmir	35.7	6.0	29.8	21.5	28.9	3.9	25.0	15.0	19.7	2.8	16.8	14.0
5. Manipur	4.4	0.8	3.7	2.8	4.2	0.5	3.7	2.0	6.4	1.1	5.3	4.6
6. Meghalaya	4.2	0.9	3.3	3.9	4.2	0.5	3.7	2.6	5.0	1.0	3.9	5.5
7. Mizoram	4.0	1.2	2.9	1.9	3.0	0.3	2.7	2.1	2.8	0.5	2.3	2.3
8. Nagaland	8.7	1.8	7.0	6.6	5.6	1.2	4.4	3.9	6.2	1.4	4.8	6.0
9. Sikkim	1.1	0.2	0.9	0.9	2.6	0.2	2.5	1.8	3.4	0.2	3.1	3.3
10. Tripura	8.0	1.2	6.8	6.5	8.0	0.8	7.3	2.0	6.7	1.2	5.5	1.5
11. Uttarakhand	35.5	9.5	26.0	17.5	33.7	7.6	26.1	5.0	33.0	5.1	27.9	24.0
<b>Total</b>	<b>2187.1</b>	<b>306.3</b>	<b>1880.8</b>	<b>1772.8</b>	<b>2506.1</b>	<b>320.8</b>	<b>2185.3</b>	<b>1407.9</b>	<b>2693.9</b>	<b>333.8</b>	<b>2360.1</b>	<b>2403.7</b>
<i>Memo item:</i> UT of Puducherry	-	-	-	3.0	-	-	-	2.7	4.5	-	4.5	4.7

Source: Reserve Bank records.

Statement 22: Plan Outlay of State Governments

State	(₹ billion)													
	2002-03 (Actual Expendi- ture)	2003-04 (Actual Expendi- ture)	2004-05 (Actual Expendi- ture)	2005-06 (Actual Expendi- ture)	2006-07 (Actual Expendi- ture)	2007-08 (Actual Expendi- ture)	2008-09 (Actual Expendi- ture)	2009-10 (Actual Expendi- ture)	2010-11 (Revised Outlay)	2011-12 (Revised Outlay)	2012-13 (Revised Outlay)	2013-14 (Approved Outlay)	2013-14 (Revised Outlay)	2014-15 (Approved Outlay)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>I. Non-Special Category</b>														
1. Andhra Pradesh*	83.2	107.6	114.6	134.4	182.1	271.7	306.2	293.9	322.5	430.0*	449.6*	530.0	518.2	-
2. Bihar	22.1	26.3	32.0	44.7	85.5	96.5	125.1	141.8	132.3*	213.9	252.0	340.0	298.5	551.0
3. Chhattisgarh	17.7	24.0	28.3	34.7	51.1	62.0	81.4	102.8	183.5	167.1*	234.8*	252.5	216.0	327.1
4. Goa	4.2	5.7	7.7	9.6	10.7	12.2	15.7	19.7	27.1*	33.2*	47.0*	47.2	39.8	45.6
5. Gujarat	54.0	75.8	76.0	110.0	143.8	156.5	217.6	226.3	300.0*	380.0*	510.0*	590.0	449.4	600.3
6. Haryana	17.8	18.7	21.1	30.0	42.3	57.5	71.1	96.2	182.6*	203.3	264.9*	270.7	177.9	219.7
7. Jharkhand	28.0	17.7	29.9	40.8	38.8	57.1	68.7	65.3	92.4*	122.3	163.0*	168.0	165.7	218.2
8. Karnataka	81.6	86.2	117.4	126.8	183.1	172.3	221.2	259.7	310.5	380.7*	421.0	470.0	396.1	561.6
9. Kerala	39.4	36.2	35.4	38.8	45.6	50.9	62.4	77.7	100.3	120.1*	140.1*	170.0	102.8	178.4
10. Madhya Pradesh	53.3	50.9	66.1	74.4	95.3	120.5	130.8	146.1	190.0*	230.0*	280.0*	355.0	321.6	514.4
11. Maharashtra	77.4	81.9	98.2	146.7	156.8	141.5	228.7	277.3	379.2*	420.0	450.0*	805.0	433.9	637.0
12. Odisha	24.7	24.4	27.4	28.2	36.3	60.3	75.7	77.3	100.0	123.0	152.0	215.0	194.0	386.5
13. Punjab	17.7	15.9	19.6	38.3	57.5	50.2	69.3	49.7	89.3	115.2*	140.0*	161.3	77.8	108.8
14. Rajasthan	44.3	60.4	65.9	77.0	89.7	137.9	149.2	180.2	212.2	275.0*	363.6	405.0	264.9	541.3
15. Tamil Nadu	58.4	70.9	82.9	87.8	126.8	142.2	162.5	178.3	200.7	235.4	280.0	371.3	358.6	492.9
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	66.2	61.3	84.3	135.2	201.0	243.0	342.9	372.1	384.3	424.0	483.0	692.0	575.5	816.6
18. West Bengal	26.7	25.3	42.7	59.9	69.4	88.6	104.0	121.2	179.9*	222.1*	259.1*	303.1	410.9	505.3
<b>Total I</b>	<b>716.7</b>	<b>789.1</b>	<b>949.4</b>	<b>1,217.2</b>	<b>1,615.8</b>	<b>1,921.0</b>	<b>2,432.4</b>	<b>2,685.8</b>	<b>3,386.7</b>	<b>4,095.3</b>	<b>4,890.1</b>	<b>6,146.0</b>	<b>5,001.7</b>	<b>6,684.7</b>
<b>II. Special Category</b>														
1. Arunachal Pradesh	5.3	6.4	6.6	7.4	8.9	10.8	17.4	25.9	25.9	32.0*	35.4*	37.0	31.8	49.2
2. Assam	14.1	14.6	21.8	18.7	27.6	25.8	35.9	50.2	78.0	90.0	105.0	125.0	125.0	180.0
3. Himachal Pradesh	20.5	13.1	14.8	16.8	20.2	21.0	22.9	28.1	30.6	33.1	37.2	41.0	25.4	26.0
4. Jammu and Kashmir	20.6	23.5	28.4	35.6	34.1	44.0	48.3	52.8	60.0*	66.0*	73.0*	73.0	70.6	91.8
5. Manipur	2.1	2.9	5.6	6.1	10.5	13.4	15.2	17.8	25.8	27.5	35.0*	36.5	36.0	48.6
6. Meghalaya	4.0	4.9	5.9	6.9	7.6	9.8	13.9	14.2	22.3*	27.3	34.8	41.5	23.7	49.5
7. Mizoram	4.2	5.5	5.5	6.9	7.0	7.7	8.2	10.7	12.6	16.2	23.0*	25.0	25.0	31.4
8. Nagaland	3.7	4.8	4.6	6.5	6.9	8.5	11.0	14.3	14.3	16.7	17.4	20.0	18.6	28.6
9. Sikkim	3.4	3.7	4.7	4.7	4.5	6.1	11.4	10.2	11.8*	14.0*	18.8*	20.6	23.7	26.8
10. Tripura	5.9	5.8	5.8	7.5	8.9	10.7	14.3	17.4	13.7	16.4	22.5*	25.0	30.7	48.5
11. Uttarakhand	14.5	16.8	19.2	30.3	32.5	39.4	36.5	35.1	68.0*	78.0*	82.0*	85.0	75.5	97.5
<b>Total II</b>	<b>98.4</b>	<b>101.8</b>	<b>122.7</b>	<b>147.2</b>	<b>168.7</b>	<b>197.2</b>	<b>235.0</b>	<b>276.7</b>	<b>363.0</b>	<b>417.3</b>	<b>483.9</b>	<b>529.6</b>	<b>486.2</b>	<b>677.8</b>
<b>Grand Total (I+II)</b>	<b>815.1</b>	<b>890.9</b>	<b>1,072.1</b>	<b>1,364.4</b>	<b>1,784.4</b>	<b>2,118.1</b>	<b>2,667.4</b>	<b>2,962.5</b>	<b>3,749.7</b>	<b>4,512.6</b>	<b>5,374.1</b>	<b>6,675.7</b>	<b>5,487.9</b>	<b>7,362.5</b>
<i>Memo item:</i>														
1. NCT Delhi	44.1	46.1	42.6	42.9	50.8	87.5	96.2	110.5	114.0*	151.3*	158.6*	166.3	163.5	202.7
2. Puducherry	-	-	-	9.2	10.4	10.9	10.6	14.5	17.7	16.6	13.9	20.0	18.0	24.0

\*: Revision not sought by States/UTs, approved outlay repeated.

Source: Planning Commission, Government of India.



**Statement 23: State Government Market Loans**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
<b>ANDHRA PRADESH</b>		
<b>Loans bearing interest</b>		
1	5.60% Andhra Pradesh S.D.L. 2014	7.32
2	5.70% Andhra Pradesh S.D.L. 2014	5.91
3	7.36% Andhra Pradesh S.D.L. 2014	7.35
4	7.32% Andhra Pradesh S.D.L. 2014	3.21
5	7.02% Andhra Pradesh S.D.L. 2015	3.54
6	7.77% Andhra Pradesh S.D.L. 2015	7.83
7	7.39% Andhra Pradesh S.D.L. 2015	4.82
8	6.20% Andhra Pradesh S.D.L. 2015	4.62
9	5.85% Andhra Pradesh S.D.L. 2015	2.64
10	7.34% Andhra Pradesh S.D.L. 2015	3.75
11	7.32% Andhra Pradesh S.D.L. 2016	3.17
12	7.89% Andhra Pradesh S.D.L. 2016	5.00
13	8.65% Andhra Pradesh S.D.L. 2016	7.42
14	7.74% Andhra Pradesh S.D.L. 2016	4.00
15	7.93% Andhra Pradesh S.D.L. 2016	4.09
16	7.99% Andhra Pradesh S.D.L. 2017	3.00
17	5.90% Andhra Pradesh S.D.L. 2017	3.06
18	8.17% Andhra Pradesh S.D.L. 2017	3.75
19	7.17% Andhra Pradesh S.D.L. 2017	0.47
20	8.40% Andhra Pradesh S.D.L. 2017	4.00
21	8.45% Andhra Pradesh S.D.L. 2017	6.00
22	8.00% Andhra Pradesh S.D.L. 2017	6.00
23	8.40% Andhra Pradesh S.D.L. 2017	7.50
24	8.48% Andhra Pradesh S.D.L. 2017	5.00
25	7.92% Andhra Pradesh S.D.L. 2018	5.00
26	7.98% Andhra Pradesh S.D.L. 2018	8.00
27	8.45% Andhra Pradesh S.D.L. 2018	15.00
28	8.41% Andhra Pradesh S.D.L. 2018	10.00
29	9.40% Andhra Pradesh S.D.L. 2018	5.00
30	9.89% Andhra Pradesh S.D.L. 2018	10.00
31	8.11% Andhra Pradesh S.D.L. 2018	10.00
32	8.25% Andhra Pradesh S.D.L. 2018	10.00
33	7.10% Andhra Pradesh S.D.L. 2018	15.00
34	5.80% Andhra Pradesh S.D.L. 2019	10.00
35	7.13% Andhra Pradesh S.D.L. 2019	16.33
36	7.45% Andhra Pradesh S.D.L. 2019	12.12
37	8.59% Andhra Pradesh S.D.L. 2019	19.15
38	8.09% Andhra Pradesh S.D.L. 2019	1.74
39	7.50% Andhra Pradesh S.D.L. 2019	10.00
40	7.11% Andhra Pradesh S.D.L. 2019	16.00
41	7.45% Andhra Pradesh S.D.L. 2019	10.00
42	7.83% Andhra Pradesh S.D.L. 2019	10.00
43	7.93% Andhra Pradesh S.D.L. 2019	10.00
44	7.85% Andhra Pradesh S.D.L. 2019	10.00
45	8.19% Andhra Pradesh S.D.L. 2019	20.00
46	8.10% Andhra Pradesh S.D.L. 2019	14.00
47	8.22% Andhra Pradesh S.D.L. 2019	10.00
48	8.10% Andhra Pradesh S.D.L. 2019	10.00
49	8.26% Andhra Pradesh S.D.L. 2019	5.00
50	8.25% Andhra Pradesh S.D.L. 2020	5.00
51	8.48% Andhra Pradesh S.D.L. 2020	10.00
52	8.39% Andhra Pradesh S.D.L. 2020	13.83

Sr. No.	Particulars	Balance as at end-March 2014
53	8.57% Andhra Pradesh Government Stock 2020	15.00
54	8.49% Andhra Pradesh S.D.L. 2020	5.00
55	8.07% Andhra Pradesh S.D.L. 2020	10.00
56	8.11% Andhra Pradesh S.D.L. 2020	10.00
57	8.18% Andhra Pradesh S.D.L. 2020	10.00
58	8.42% Andhra Pradesh S.D.L. 2020	10.00
59	8.37% Andhra Pradesh S.D.L. 2020	10.00
60	8.52% Andhra Pradesh S.D.L. 2020	5.00
61	8.39% Andhra Pradesh S.D.L. 2020	10.00
62	8.35% Andhra Pradesh S.D.L. 2020	5.00
63	8.53% Andhra Pradesh Government Stock 2021	10.00
64	8.51% Andhra Pradesh Government Stock 2021	14.50
65	8.37% Andhra Pradesh Government Stock 2021	5.50
66	8.47% Andhra Pradesh Government Stock 2021	12.00
67	8.67% Andhra Pradesh Government Stock 2021	10.00
68	8.60% Andhra Pradesh Government Stock 2021	10.00
69	8.66% Andhra Pradesh Government Stock 2021	18.00
70	8.56% Andhra Pradesh Government Stock 2021	20.00
71	8.63% Andhra Pradesh Government Stock 2021	20.00
72	8.90% Andhra Pradesh Government Stock 2021	16.25
73	9.04% Andhra Pradesh Government Stock 2021	3.75
74	9.17% Andhra Pradesh Government Stock 2021	10.00
75	9.25% Andhra Pradesh Government Stock 2021	5.00
76	8.72% Andhra Pradesh Government Stock 2021	10.00
77	8.71% Andhra Pradesh Government Stock 2021	10.00
78	8.97% Andhra Pradesh Government Stock 2021	10.00
79	9.20% Andhra Pradesh Government Stock 2022	15.00
80	9.14% Andhra Pradesh Government Stock 2022	7.50
81	9.12% Andhra Pradesh Government Stock 2022	10.00
82	8.86% Andhra Pradesh Government Stock 2022	7.50
83	8.89% Andhra Pradesh Government Stock 2022	7.50
84	8.90% Andhra Pradesh Government Stock 2022	7.50
85	8.84% Andhra Pradesh Government Stock 2022	7.50
86	8.90% Andhra Pradesh Government Stock 2022	7.50
87	8.90% Andhra Pradesh Government Stock 2022	7.50
88	8.91% Andhra Pradesh Government Stock 2022	7.50
89	8.89% Andhra Pradesh Government Stock 2022	7.50
90	8.86% Andhra Pradesh Government Stock 2022	7.50
91	8.80% Andhra Pradesh Government Stock 2022	7.50
92	8.91% Andhra Pradesh Government Stock 2022	7.50
93	8.91% Andhra Pradesh Government Stock 2022	7.50
94	8.59% Andhra Pradesh S.D.L. 2023	20.00
95	8.72% Andhra Pradesh S.D.L. 2023	25.00
96	8.59% Andhra Pradesh S.D.L. 2023	5.00
97	8.64% Andhra Pradesh S.D.L. 2023	20.00
98	8.85% Andhra Pradesh S.D.L. 2022	7.50
99	8.25% Andhra Pradesh S.D.L. 2023	10.00
100	7.57% Andhra Pradesh S.D.L. 2023	10.00
101	9.84% Andhra Pradesh S.D.L. 2023	10.00
102	9.77% Andhra Pradesh Government Stock 2023	10.00
103	9.71% Andhra Pradesh S.D.L. 2023	18.00
104	9.55% Andhra Pradesh S.D.L. 2023	18.68
105	9.84% Andhra Pradesh S.D.L. 2023	7.95

**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
106	9.38% Andhra Pradesh S.D.L. 2023	12.13
107	9.39% Andhra Pradesh S.D.L. 2023	10.05
108	9.52% Andhra Pradesh S.D.L. 2023	18.31
109	9.38% Andhra Pradesh S.D.L. 2024	19.00
110	9.26% Andhra Pradesh S.D.L. 2024	15.00
111	9.40% Andhra Pradesh S.D.L. 2024	9.08
112	9.63% Andhra Pradesh S.D.L. 2024	14.73
113	9.84% Andhra Pradesh S.D.L. 2024	11.20
114	9.71% Andhra Pradesh S.D.L. 2024	17.50
115	9.48% Andhra Pradesh S.D.L. 2024	12.50
<b>TOTAL [A]</b>		<b>1,113.73</b>
<b>Power Bonds</b>		
1	8.50% Andhra Pradesh Government Power Bonds April 2014	1.22
2	8.50% Andhra Pradesh Government Power Bonds Oct 2014	1.22
3	8.50% Andhra Pradesh Government Power Bonds April 2015	1.22
4	8.50% Andhra Pradesh Government Power Bonds Oct 2015	1.22
5	8.50% Andhra Pradesh Government Power Bonds April 2016	1.22
<b>TOTAL [B]</b>		<b>6.09</b>
<b>TOTAL [A+B]</b>		<b>1119.82</b>
<b>Compensation Bonds</b>		
1	5% Urban Land Ceiling Andhra Pradesh Bonds 1976	-
<b>TOTAL [C]</b>		<b>-</b>
<b>TOTAL [A+B+C]</b>		<b>1,119.82</b>
<b>Loans Not Bearing Interest</b>		
1	7.00% Andhra Pradesh S.D.L. 1993	-
2	8.25% Andhra Pradesh S.D.L. 1995	-
3	7.50% Andhra Pradesh S.D.L. 1997	-
4	9.75% Andhra Pradesh S.D.L. 1998	-
5	9.00% Andhra Pradesh S.D.L. 1999	-
6	11.00% Andhra Pradesh S.D.L. 2001	-
7	11.00% Andhra Pradesh S.D.L. 2002	-
8	12.50% Andhra Pradesh S.D.L. 2004	-
9	14.00% Andhra Pradesh S.D.L. 2005	-
10	13.00% Andhra Pradesh S.D.L. 2007	-
11	13.05% Andhra Pradesh S.D.L. 2007	-
12	11.50% Andhra Pradesh S.D.L. 2008	-
13	12.25% Andhra Pradesh S.D.L. 2009	-
14	11.50% Andhra Pradesh S.D.L. 2009	-
15	11.85% Andhra Pradesh S.D.L. 2009	-
16	10.52% Andhra Pradesh S.D.L. 2010	-
17	11.50% Andhra Pradesh S.D.L. 2010	-
18	11.50% Andhra Pradesh S.D.L. 2011	-
19	12.00% Andhra Pradesh S.D.L. 2011	-
20	6.95% Andhra Pradesh S.D.L. 2013	-
<b>TOTAL [D]</b>		<b>0.01</b>
<b>TOTAL DEBT[A+B+C+D]</b>		<b>1119.83</b>
<b>ARUNACHAL PRADESH</b>		
<b>Loans bearing interest</b>		
1	5.60% Arunachal Pradesh S.D.L. 2014	0.09
2	7.36% Arunachal Pradesh S.D.L. 2014	0.09
3	7.32% Arunachal Pradesh S.D.L. 2014	0.05
4	5.85% Arunachal Pradesh S.D.L. 2015 (II Series)	0.23

Sr. No.	Particulars	Balance as at end-March 2014
5	7.77% Arunachal Pradesh S.D.L. 2015	0.07
6	7.39% Arunachal Pradesh S.D.L. 2015	0.07
7	6.20% Arunachal Pradesh S.D.L. 2015	0.10
8	7.53% Arunachal Pradesh S.D.L. 2015	0.09
9	5.85% Arunachal Pradesh S.D.L. 2015	0.12
10	7.61% Arunachal Pradesh S.D.L. 2016	0.24
11	8.00% Arunachal Pradesh Government Stock 2016	0.13
12	8.04% Arunachal Pradesh Government Stock 2016	0.48
13	5.90% Arunachal Pradesh S.D.L. 2017	0.58
14	8.10% Arunachal Pradesh Government Stock 2017	0.47
15	8.48% Arunachal Pradesh Government Stock 2017	0.20
16	8.42% Arunachal Pradesh Government Stock 2017	0.50
17	8.00% Arunachal Pradesh Government Stock 2018	1.06
18	8.46% Arunachal Pradesh Government Stock 2018	0.09
19	8.47% Arunachal Pradesh Government Stock 2019	0.26
20	8.29% Arunachal Pradesh Government Stock 2020	0.79
21	9.02% Arunachal Pradesh Government Stock 2022	0.33
22	8.61% Arunachal Pradesh S.D.L. 2023	1.00
23	8.80% Arunachal Pradesh Government Stock 2022	0.20
24	8.85% Arunachal Pradesh Government Stock 2022	0.50
25	9.30% Arunachal Pradesh S.D.L. 2023	1.00
26	9.77% Arunachal Pradesh S.D.L. 2023	0.80
27	9.45% Arunachal Pradesh S.D.L. 2023	0.50
<b>TOTAL [A]</b>		<b>10.03</b>
<b>Power Bonds</b>		
1	8.50% Arunachal Pradesh Government Power Bonds April 2014	0.01
2	8.50% Arunachal Pradesh Government Power Bonds Oct 2014	0.01
3	8.50% Arunachal Pradesh Government Power Bonds April 2015	0.01
4	8.50% Arunachal Pradesh Government Power Bonds Oct 2015	0.01
5	8.50% Arunachal Pradesh Government Power Bonds April 2016	0.01
<b>TOTAL [B]</b>		<b>0.06</b>
<b>TOTAL [A+B]</b>		<b>10.09</b>
<b>ASSAM</b>		
<b>Loans bearing interest</b>		
1	5.60% Assam S.D.L. 2014	2.20
2	5.70% Assam S.D.L. 2014	1.10
3	7.36% Assam S.D.L. 2014	1.37
4	7.32% Assam S.D.L. 2014	1.74
5	7.02% Assam S.D.L. 2015	0.69
6	7.77% Assam S.D.L. 2015	2.25
7	7.39% Assam Government Stock 2015	1.47
8	6.20% Assam S.D.L. 2015	1.30
9	7.50% Assam Government Stock 2015	2.09
10	5.85% Assam S.D.L. 2015	1.58
11	7.65% Assam Government Stock 2016	2.00
12	7.75% Assam Government Stock 2016	1.00
13	7.95% Assam Government Stock 2016	2.63
14	8.11% Assam Government Stock 2016	2.15
15	7.89% Assam Government Stock 2016	1.66
16	5.90% Assam S.D.L. 2017	2.05
17	8.20% Assam Government Stock 2017	2.13
18	7.17% Assam S.D.L. 2017	0.34

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
19	8.52% Assam Government Stock 2017	4.01
20	8.20% Assam Government Stock 2017	1.16
21	8.40% Assam Government Stock 2017	2.00
22	7.97% Assam Government Stock 2018	2.46
23	8.89% Assam Government Stock 2019	19.10
24	8.43% Assam Government Stock 2019	5.96
25	8.40% Assam Government Stock 2020	9.63
26	8.53% Assam Government Stock 2020	9.47
27	8.48% Assam Government Stock 2021	8.00
28	8.95% Assam Government Stock 2022	3.00
<b>TOTAL [A]</b>		<b>94.53</b>
<b>Power Bonds</b>		
1	8.50% Government Of Assam Power Bonds April 2014	0.43
2	8.50% Government Of Assam Power Bonds Oct 2014	0.43
3	8.50% Government Of Assam Power Bonds April 2015	0.43
4	8.50% Government Of Assam Power Bonds Oct 2015	0.43
5	8.50% Government Of Assam Power Bonds April 2016	0.43
<b>TOTAL [B]</b>		<b>2.14</b>
<b>TOTAL [A+B]</b>		<b>96.67</b>
<b>Compensation Bonds</b>		
1	2.5% Assam State Acquisition of Zamindaris Act 1951	—
<b>TOTAL[C]</b>		<b>—</b>
<b>TOTAL [A+B+C]</b>		<b>96.67</b>
<b>Loans Not Bearing Interest</b>		
1	6.75% Assam S.D.L. 1992	—
2	7.00% Assam S.D.L. 1993	—
3	7.50% Assam S.D.L. 1997	—
4	12.50% Assam S.D.L. 2004	—
5	13.00% Assam S.D.L. 2007	—
<b>TOTAL [D]</b>		<b>—</b>
<b>TOTAL DEBT[A+B+C+D]</b>		<b>96.67</b>
<b>BIHAR</b>		
<b>Loans bearing Interest (Subsequent to reorganisation)</b>		
1	5.60% Bihar S.D.L. 2014	3.59
2	5.70% Bihar S.D.L. 2014	2.65
3	7.36% Bihar S.D.L. 2014	2.66
4	7.32% Bihar S.D.L. 2014	3.09
5	7.02% Bihar S.D.L. 2015	2.13
6	5.85% Bihar S.D.L. 2015 (II Series)	0.22
7	7.77% Bihar S.D.L. 2015	4.94
8	7.39% Bihar G S 2015	2.33
9	6.20% Bihar S.D.L. 2015	3.37
10	5.85% Bihar S.D.L. 2015	2.02
11	5.90% Bihar S.D.L. 2017	5.69
12	7.17% Bihar S.D.L. 2017	3.27
13	8.25% Bihar Government Stock 2018	10.92
14	6.45% Bihar Government Stock 2018	7.50
15	7.10% Bihar Government Stock 2019	7.31
16	8.78% Bihar Government Stock 2019	11.35
17	8.45% Bihar Government Stock 2019	7.81
18	7.89% Bihar Government Stock 2019	10.00
19	8.49% Bihar Government Stock 2019	7.93
20	8.25% Bihar Government Stock 2019	6.00

Sr. No.	Particulars	Balance as at end-March 2014
21	8.35% Bihar Government Stock 2019	6.07
22	8.53% Bihar Government Stock 2020	10.00
23	8.55% Bihar Government Stock 2021	10.00
24	8.38% Bihar Government Stock 2021	6.00
25	8.89% Bihar Government Stock 2021	10.00
26	8.80% Bihar Government Stock 2021	7.19
27	8.72% Bihar Government Stock 2022	12.81
28	8.99% Bihar Government Stock 2022	5.00
29	9.03% Bihar Government Stock 2022	5.00
30	9.16% Bihar Government Stock 2022	7.50
31	8.89% Bihar S.D.L. 2022	10.00
32	8.97% Bihar Government Stock 2022	12.50
33	8.99% Bihar S.D.L. 2022	10.00
34	8.68% Bihar S.D.L. 2023	13.00
35	8.69% Bihar S.D.L. 2023	5.00
36	8.62% Bihar S.D.L. 2023	2.00
37	8.64% Bihar S.D.L. 2023	11.00
38	9.39% Bihar S.D.L. 2023	15.00
39	9.40% Bihar S.D.L. 2023	10.00
40	9.52% Bihar S.D.L. 2023	10.00
41	9.29% Bihar S.D.L. 2024	10.00
42	9.64% Bihar S.D.L. 2024	10.00
43	9.84% Bihar S.D.L. 2024	10.00
<b>TOTAL [A]</b>		<b>312.84</b>
<b>Power Bonds</b>		
1	8.50% Government of Bihar Power Bonds April 2014	1.04
2	8.50% Government of Bihar Power Bonds October 2014	1.04
3	8.50% Government of Bihar Power Bonds April 2015	1.04
4	8.50% Government of Bihar Power Bonds October 2015	1.04
5	8.50% Government of Bihar Power Bonds April 2016	1.04
<b>TOTAL [B]</b>		<b>5.19</b>
<b>TOTAL [A+B]</b>		<b>318.03</b>
<b>Compensation Bonds</b>		
1	2.50% Bihar Zamindari Abolition Compensation Bonds	0.26
<b>TOTAL[C]</b>		<b>0.26</b>
<b>TOTAL[A+B+C]</b>		<b>318.29</b>
<b>Loans Not Bearing Interest (Prior to reorganisation)</b>		
1	6.75% Bihar S.D.L. 1992	—
2	7% Bihar S.D.L. 1993	—
3	7.50% Bihar S.D.L. 1997	—
4	9.75% Bihar S.D.L. 1998	—
5	9% Bihar S.D.L. 1999	—
6	8.75% Bihar S.D.L. 2000	—
7	11% Bihar S.D.L. 2001	—
8	11% Bihar S.D.L. 2002	—
9	13.50% Bihar S.D.L. 2003	—
10	14% Bihar S.D.L. 2005	—
11	13% Bihar S.D.L. 2007	—
12	11.50% Bihar S.D.L. 2009	—
13	11.50% Bihar S.D.L. 2010	—
14	11.50% Bihar S.D.L. 2011	—
15	12% Bihar S.D.L. 2011	—
<b>TOTAL [D]</b>		<b>—</b>
<b>TOTAL [A+B+C+D]</b>		<b>318.29</b>

**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
<b>CHATTISGARH</b>		
<b>Loans bearing Interest (subsequent to reorganisation)</b>		
1	5.60% Chattisgarh S.D.L. 2014	1.54
2	5.70% Chattisgarh S.D.L. 2014	1.07
3	7.32% Chattisgarh S.D.L. 2014	1.32
4	6.20% Chattisgarh S.D.L. 2015	0.83
5	5.85% Chattisgarh S.D.L. 2015	1.00
6	5.90% Chattisgarh S.D.L. 2017	3.02
7	8.25% Chattisgarh Government Stock 2019	7.00
8	8.65% Chattisgarh S.D.L. 2023	15.00
9	8.12% Chattisgarh S.D.L. 2023	8.00
10	8.02% Chattisgarh S.D.L. 2023	7.00
11	9.30% Chattisgarh S.D.L. 2023	8.00
12	9.60% Chattisgarh S.D.L. 2023	7.00
	<b>TOTAL [A]</b>	<b>60.78</b>
<b>Power Bonds</b>		
1	8.50% Chattisgarh Power Bonds April 2014	0.24
2	8.50% Chattisgarh Power Bonds October 2014	0.24
3	8.50% Chattisgarh Power Bonds April 2015	0.24
4	8.50% Chattisgarh Power Bonds October 2015	0.24
5	8.50% Chattisgarh Power Bonds April 2016	0.24
	<b>TOTAL [B]</b>	<b>1.21</b>
	<b>TOTAL [A+B]</b>	<b>61.99</b>
<b>GOA</b>		
<b>Loans bearing interest</b>		
1	5.60% Goa S.D.L. 2014	0.67
2	7.36% Goa S.D.L. 2014	0.39
3	7.32% Goa S.D.L. 2014	0.26
4	7.77% Goa S.D.L. 2015	0.33
5	6.20% Goa S.D.L. 2015	0.25
6	5.85% Goa S.D.L. 2015	0.57
7	7.65% Goa Government Stock 2016	0.50
8	7.99% Goa Government Stock 2017	1.00
9	5.90% Goa S.D.L. 2017	0.49
10	8.40% Goa Government Stock 2017	1.50
11	8.35% Goa Government Stock 2018	2.50
12	8.23% Goa Government Stock 2018	2.00
13	7.24% Goa Government Stock 2019	2.00
14	8.08% Goa Government Stock 2019	1.00
15	7.83% Goa Government Stock 2019	1.00
16	8.24% Goa Government Stock 2019	2.00
17	8.14% Goa Government Stock 2019	1.00
18	8.40% Goa Government Stock 2019	1.00
19	8.51% Goa Government Stock 2020	1.00
20	8.10% Goa Government Stock 2020	1.00
21	8.37% Goa Government Stock 2020	1.00
22	8.48% Goa Government Stock 2020	1.00
23	8.65% Goa Government Stock 2021	2.00
24	9.20% Goa Government Stock 2021	1.30
25	9.19% Goa Government Stock 2021	0.70
26	9.02% Goa Government Stock 2021	1.00
27	9.23% Goa Government Stock 2022	0.50

Sr. No.	Particulars	Balance as at end-March 2014
28	8.90% Goa Government Stock 2022	1.50
29	8.87% Goa Government Stock 2022	2.00
30	8.85% Goa S.D.L. 2022	1.50
31	8.63% Goa S.D.L. 2023	1.50
32	8.60% Goa S.D.L. 2023	2.00
33	7.58% Goa S.D.L. 2023	2.00
34	7.93% Goa S.D.L. 2023	2.00
35	9.60% Goa S.D.L. 2023	1.50
36	9.40% Goa S.D.L. 2023	1.50
37	9.30% Goa S.D.L. 2024	1.00
38	9.77% Goa S.D.L. 2024	1.00
39	9.45% Goa S.D.L. 2023	0.90
	<b>TOTAL [A]</b>	<b>46.37</b>
<b>Loans Not Bearing Interest</b>		
1	13.05% Goa S.D.L. 2007	-
2	11.50% Goa S.D.L. 2008	-
	<b>TOTAL [B]</b>	<b>-</b>
	<b>TOTAL [A+B]</b>	<b>46.37</b>
<b>GUJARAT</b>		
<b>Loans bearing interest</b>		
1	5.60% Gujarat S.D.L. 2014	3.19
2	5.70% Gujarat S.D.L. 2014	7.40
3	7.36% Gujarat S.D.L. 2014	2.83
4	7.32% Gujarat S.D.L. 2014	1.69
5	7.77% Gujarat S.D.L. 2015	3.48
6	6.20% Gujarat S.D.L. 2015	6.30
7	5.85% Gujarat S.D.L. 2015	3.00
8	7.61% Gujarat S.D.L. 2016	2.54
9	5.90% Gujarat S.D.L. 2017	6.29
10	8.30% Gujarat Government Stock 2017	4.00
11	8.00% Gujarat Government Stock 2017	4.00
12	8.20% Gujarat Government Stock 2017	4.75
13	8.32% Gujarat Government Stock 2017	10.00
14	8.07% Gujarat Government Stock 2018	10.00
15	7.87% Gujarat Government Stock 2018	10.00
16	8.14% Gujarat Government Stock 2018	10.00
17	8.43% Gujarat Government Stock 2018	11.40
18	8.39% Gujarat Government Stock 2018	3.60
19	7.80% Gujarat Government Stock 2018	10.00
20	7.03% Gujarat Government Stock 2018	12.50
21	6.05% Gujarat Government Stock 2019	18.75
22	7.00% Gujarat Government Stock 2019	12.50
23	7.45% Gujarat Government Stock 2019	14.99
24	8.40% Gujarat Government Stock 2019	16.60
25	7.83% Gujarat Government Stock 2019	10.00
26	7.85% Gujarat Government Stock 2019	15.00
27	8.21% Gujarat Government Stock 2019	17.00
28	8.23% Gujarat Government Stock 2019	15.00
29	8.27% Gujarat Government Stock 2019	10.00
30	8.33% Gujarat Government Stock 2020	15.00
31	8.31% Gujarat Government Stock 2020	8.00
32	8.09% Gujarat Government Stock 2020	12.08
33	8.15% Gujarat Government Stock 2020	7.50

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
34	8.32% Gujarat Government Stock 2020	10.00
35	8.38% Gujarat Government Stock 2020	10.00
36	8.35% Gujarat Government Stock 2020	10.00
37	8.51% Gujarat Government Stock 2020	10.00
38	8.42% Gujarat Government Stock 2020	10.00
39	8.40% Gujarat Government Stock 2020	10.00
40	8.38% Gujarat Government Stock 2021	5.00
41	8.52% Gujarat Government Stock 2021	5.00
42	8.51% Gujarat Government Stock 2021	10.00
43	8.46% Gujarat Government Stock 2021	7.50
44	8.36% Gujarat Government Stock 2021	7.93
45	8.68% Gujarat Government Stock 2021	10.00
46	8.56% Gujarat Government Stock 2021	10.00
47	8.59% Gujarat Government Stock 2021	10.00
48	8.53% Gujarat Government Stock 2021	10.00
49	8.59% Gujarat Government Stock 2021	10.00
50	8.62% Gujarat Government Stock 2021	10.00
51	8.65% Gujarat Government Stock 2021	10.00
52	8.88% Gujarat Government Stock 2021	10.00
53	9.23% Gujarat Government Stock 2021	10.00
54	8.78% Gujarat Government Stock 2021	15.00
55	8.69% Gujarat Government Stock 2022	15.00
56	8.94% Gujarat Government Stock 2022	15.00
57	8.99% Gujarat Government Stock 2022	15.00
58	9.23% Gujarat Government Stock 2022	15.00
59	9.13% Gujarat Government Stock 2022	15.00
60	9.12% Gujarat Government Stock 2022	15.00
61	8.88% Gujarat Government Stock 2022	15.00
62	8.83% Gujarat Government Stock 2022	12.00
63	8.91% Gujarat Government Stock 2022	12.00
64	8.71% Gujarat Government Stock 2016	8.00
65	8.70% Gujarat Government Stock 2016	8.00
66	8.75% Gujarat Government Stock 2016	6.00
67	8.84% Gujarat Government Stock 2022	10.00
68	8.79% Gujarat Government Stock 2022	10.00
69	8.75% Gujarat Government Stock 2016	9.46
70	8.89% Gujarat S.D.L. 2022	10.00
71	8.58% Gujarat S.D.L. 2023	15.00
72	8.68% Gujarat S.D.L. 2023	10.00
73	8.24% Gujarat S.D.L. 2023	10.00
74	7.77% Gujarat S.D.L. 2023	20.00
75	9.59% Gujarat S.D.L. 2023	10.16
76	9.50% Gujarat S.D.L. 2023	10.00
77	9.65% Gujarat S.D.L. 2023	5.84
78	9.22% Gujarat S.D.L. 2023	4.69
79	9.39% Gujarat S.D.L. 2023	10.00
80	9.37% Gujarat S.D.L. 2023	8.00
81	9.37% Gujarat S.D.L. 2023 ( R )	12.00
82	9.37% Gujarat S.D.L. 2023 ( R )	10.00
83	9.37% Gujarat S.D.L. 2024	15.60
84	9.53% Gujarat S.D.L. 2024	12.24
85	9.75% Gujarat S.D.L. 2024	12.00
86	9.60% Gujarat S.D.L. 2024	9.00
87	8.68% Gujarat S.D.L. 2023	5.40
<b>TOTAL [A]</b>		<b>870.21</b>

Sr. No.	Particulars	Balance as at end-March 2014
<b>Power Bonds</b>		
1	8.50% Gujarat Government Power Bonds April 2014	0.81
2	8.50% Gujarat Government Power Bonds October 2014	0.81
3	8.50% Gujarat Government Power Bonds April 2015	0.81
4	8.50% Gujarat Government Power Bonds October 2015	0.81
5	8.50% Gujarat Government Power Bonds April 2016	0.81
		4.89
<b>TOTAL [B]</b>		<b>4.07</b>
<b>TOTAL [A+B]</b>		<b>874.28</b>
<b>Compensation Bonds</b>		
1	5.00% Urban Land Ceiling (Gujarat) Bonds	-
2	3.00% Bombay Tenure Abolition Compensation Bonds	-
3	4.50% Gujarat Agricultural Lands Ceiling Act, 1960 Comp. Bonds	-
4	3.00% Gujarat Surviving Alienations Act, 1963 Compensation Bonds	0.02
		0.02
<b>TOTAL [C]</b>		<b>0.02</b>
<b>TOTAL [A+B+C]</b>		<b>874.30</b>
<b>Loans Not Bearing Interest</b>		
1	7.00% Gujarat S.D.L. 1993	-
2	7.50% Gujarat S.D.L. 1997	-
3	9.75% Gujarat S.D.L. 1998	-
4	9.00% Gujarat S.D.L. 1999	-
5	8.75% Gujarat S.D.L. 2000	-
6	11.00% Gujarat S.D.L. 2001	-
7	11.00% Gujarat S.D.L. 2002	-
8	13.50% Gujarat S.D.L. 2003	-
9	12.50% Gujarat S.D.L. 2004	-
10	14.00% Gujarat S.D.L. 2005	-
11	13.85% Gujarat S.D.L. 2006	-
12	12.30% Gujarat S.D.L. 2007	-
13	13.05% Gujarat S.D.L. 2007	-
14	11.50% Gujarat S.D.L. 2008	-
15	12.50% Gujarat S.D.L. 2008	-
16	12.25% Gujarat S.D.L. 2009	-
17	11.50% Gujarat S.D.L. 2009	-
18	11.50% Gujarat S.D.L. 2010	-
19	12.00% Gujarat S.D.L. 2010	-
20	11.50% Gujarat S.D.L. 2011	-
21	9.45% Gujarat S.D.L. 2011	-
22	7.80% Gujarat S.D.L. 2012	-
		-
<b>TOTAL [D]</b>		<b>0.01</b>
<b>TOTAL [A+B+C+D]</b>		<b>874.30</b>
<b>HARYANA</b>		
<b>Loans bearing interest</b>		
1	5.6% Haryana S.D.L. 2014	2.05
2	5.7% Haryana S.D.L. 2014	2.71
3	7.36% Haryana S.D.L. 2014	1.66
4	7.32% Haryana S.D.L. 2014	0.99
5	7.02% Haryana S.D.L. 2015	0.86
6	7.77% Haryana S.D.L. 2015	1.90
7	6.20% Haryana S.D.L. 2015	2.12
8	7.53% Haryana S.D.L. 2015	1.65
9	5.85% Haryana S.D.L. 2015	1.99
10	7.33% Haryana S.D.L. 2016	1.66



**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
11	5.90% Haryana S.D.L. 2017	1.41
12	7.27% Haryana Government Stock 2019	12.95
13	7.80% Haryana Government Stock 2019	15.00
14	7.83% Haryana Government Stock 2019	7.00
15	8.15% Haryana Government Stock 2019	12.00
16	8.27% Haryana Government Stock 2019	10.00
17	8.32% Haryana Government Stock 2020	4.00
18	8.54% Haryana Government Stock 2020	7.00
19	8.57% Haryana Government Stock 2020	10.00
20	8.07% Haryana Government Stock 2020	8.00
21	8.51% Haryana Government Stock 2020	8.00
22	8.50% Haryana Government Stock 2021	6.00
23	8.52% Haryana Government Stock 2021	6.00
24	8.38% Haryana Government Stock 2021	6.50
25	8.36% Haryana Government Stock 2021	18.00
26	8.65% Haryana Government Stock 2021	10.00
27	8.59% Haryana Government Stock 2021	5.00
28	9.03% Haryana Government Stock 2021	5.00
29	9.22% Haryana Government Stock 2021	5.00
30	8.71 % Haryana Government Stock 2022	7.50
31	8.88% Haryana Government Stock 2022	4.45
32	8.93% Haryana Government Stock 2022	5.00
33	9.39% Haryana Government Stock 2022	3.62
34	9.17% Haryana Government Stock 2022	6.50
35	8.91% Haryana Government Stock 2022	8.00
36	8.90% Haryana Government Stock 2022	5.50
37	8.85% Haryana Government Stock 2022	5.50
38	8.91% Haryana Government Stock 2022	5.50
39	8.93% Haryana Government Stock 2022	5.50
40	8.86% Haryana Government Stock 2022	5.50
41	8.81% Haryana Government Stock 2022	5.50
42	8.94% Haryana Government Stock 2022	5.50
43	8.88% Haryana S.D.L. 2022	5.50
44	8.64% Haryana S.D.L. 2023	5.70
45	8.57% Haryana S.D.L. 2023	5.70
46	8.66% Haryana S.D.L. 2023	5.70
47	8.62% Haryana S.D.L. 2023	7.70
48	8.6% Haryana S.D.L. 2023	10.00
49	8.49% Haryana S.D.L. 2023	6.63
50	7.59% Haryana S.D.L. 2023	10.00
51	8.50% Haryana S.D.L. 2023	3.07
52	9.05% Haryana S.D.L. 2023	5.00
53	9.89% Haryana S.D.L. 2023	5.00
54	9.72% Haryana S.D.L. 2023	5.10
55	9.50% Haryana S.D.L. 2023	4.77
56	9.81% Haryana S.D.L. 2023	5.12
57	9.25% Haryana S.D.L. 2023	4.70
58	9.25% Haryana S.D.L. 2023	4.70
59	9.39% Haryana S.D.L. 2023	8.00
60	9.48% Haryana S.D.L. 2023	4.92
61	9.24% Haryana S.D.L. 2024	10.56
62	9.51% Haryana S.D.L. 2024	10.00

Sr. No.	Particulars	Balance as at end-March 2014
63	9.80% Haryana S.D.L. 2024	10.00
64	9.71% Haryana S.D.L.2024	12.90
65	9.47% Haryana S.D.L. 2024	4.00
<b>TOTAL [ A]</b>		<b>402.78</b>
<b>Power Bonds</b>		
1	8.50% Haryana Government Power Bonds April 2014	1.01
2	8.50% Haryana Government Power Bonds October 2014	1.01
3	8.50% Haryana Government Power Bonds April 2015	1.01
4	8.50% Haryana Government Power Bonds October 2015	1.01
5	8.50% Haryana Government Power Bonds April 2016	1.01
<b>TOTAL [ B]</b>		<b>5.06</b>
<b>TOTAL [A+B]</b>		<b>407.83</b>
<b>Loans Not Bearing interest</b>		
1	6.75% Haryana S.D.L. 1992	—
2	7.00% Haryana S.D.L. 1993	—
3	7.50% Haryana S.D.L. 1997	—
4	9.75% Haryana S.D.L. 1998	—
5	14.00% Haryana S.D.L. 2005	—
6	13.75% Haryana S.D.L. 2007	—
7	12.30% Haryana S.D.L. 2007	—
8	12.00% Haryana S.D.L. 2011	—
<b>TOTAL [ C]</b>		<b>—</b>
<b>TOTAL [A+B+C]</b>		<b>407.83</b>
<b>HIMACHAL PRADESH</b>		
<b>Loans bearing interest</b>		
1	5.60% Himachal Pradesh S.D.L. 2014	2.08
2	5.70% Himachal Pradesh S.D.L. 2014	1.74
3	7.36% Himachal Pradesh S.D.L. 2014	1.58
4	7.32% Himachal Pradesh S.D.L. 2014	0.85
5	7.02% Himachal Pradesh S.D.L. 2015	0.90
6	7.77% Himachal Pradesh S.D.L. 2015	2.00
7	7.39% Himachal Pradesh G S 2015	0.56
8	6.20% Himachal Pradesh S.D.L. 2015	1.41
9	7.53% Himachal Pradesh S.D.L. 2015	2.13
10	5.85% Himachal Pradesh S.D.L. 2015	1.76
11	7.74% Himachal Pradesh Government Stock 2016	3.00
12	5.90% Himachal Pradesh PR S.D.L. 2017	1.10
13	7.17% Himachal Pradesh S.D.L. 2017	0.16
14	8.35% Himachal Pradesh Government Stock 2017	2.12
15	8.16% Himachal Pradesh Government Stock 2017	3.00
16	8.50% Himachal Pradesh Government Stock 2017	2.00
17	8.40% Himachal Pradesh Government Stock 2017	1.00
18	8.03% Himachal Pradesh Government Stock 2018	3.00
19	8.00% Himachal Pradesh Government Stock 2018	2.74
20	8.35% Himachal Pradesh Government Stock 2018	2.25
21	8.82% Himachal Pradesh Government Stock 2018	1.12
22	7.97% Himachal Pradesh Government Stock 2018	2.00
23	8.21% Himachal Pradesh Government Stock 2018	2.00
24	6.10% Himachal Pradesh Government Stock 2019	2.00
25	7.09% Himachal Pradesh Government Stock 2019	3.00
26	7.24% Himachal Pradesh Government Stock 2019	1.00
27	7.40% Himachal Pradesh Government Stock 2019	1.00

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
28	8.40% Himachal Pradesh Government Stock 2019	2.00
29	8.43% Himachal Pradesh Government Stock 2019	5.00
30	8.26% Himachal Pradesh Government Stock 2019	2.00
31	8.22% Himachal Pradesh Government Stock 2020	1.00
32	8.25% Himachal Pradesh Government Stock 2020	2.00
33	8.52% Himachal Pradesh Government Stock 2020	3.00
34	8.38% Himachal Pradesh Government Stock 2020	6.20
35	8.52% Himachal Pradesh Government Stock 2021	1.80
36	8.42% Himachal Pradesh Government Stock 2021	4.65
37	8.85% Himachal Pradesh Government Stock 2021	1.00
38	9.20% Himachal Pradesh Government Stock 2021	2.05
39	8.83% Himachal Pradesh Government Stock 2021	2.00
40	8.60% Himachal Pradesh Government Stock 2022	2.50
41	8.73% Himachal Pradesh Government Stock 2022	1.60
42	8.94% Himachal Pradesh Government Stock 2022	4.10
43	8.87% Himachal Pradesh Government Stock 2022	4.30
44	8.91% Himachal Pradesh Government Stock 2022	4.30
45	8.92% Himachal Pradesh Government Stock 2022	3.00
46	8.91% Himachal Pradesh Government Stock 2022	2.00
47	8.75% Himachal Pradesh Government Stock 2017	4.00
48	8.48% Himachal Pradesh Government Stock 2017	5.00
49	8.42% Himachal Pradesh Government Stock 2017	1.00
50	8.31% Himachal Pradesh Government Stock 2017	2.50
51	8.24% Himachal Pradesh Government Stock 2023	2.50
52	7.62% Himachal Pradesh Government Stock 2023	6.00
53	8.74% Himachal Pradesh Government Stock 2018	1.03
54	9.30% Himachal Pradesh Government Stock 2018	0.87
55	9.39% Himachal Pradesh Government Stock 2023	1.02
56	9.75% Himachal Pradesh Government Stock 2023	1.75
57	9.32% Himachal Pradesh Government Stock 2023	3.00
58	9.38% Himachal Pradesh Government Stock 2024	2.00
59	9.50% Himachal Pradesh Government Stock 2024	3.00
<b>TOTAL [A]</b>		<b>135.65</b>
<b>Power Bonds</b>		
1	8.50% Himachal Pradesh Government Power Bonds April 2014	0.04
2	8.50% Himachal Pradesh Government Power Bonds Oct 2014	0.04
3	8.50% Himachal Pradesh Government Power Bonds April 2015	0.04
4	8.50% Himachal Pradesh Government Power Bonds Oct 2015	0.04
5	8.50% Himachal Pradesh Government Power Bonds April 2016	0.04
<b>TOTAL [B]</b>		<b>0.18</b>
<b>TOTAL [A+B]</b>		<b>135.83</b>
<b>Loans not Bearing Interest</b>		
1	8.25% Himachal Pradesh S.D.L. 1995	—
2	11.00% Himachal Pradesh S.D.L. 2001	—
3	14.00% Himachal Pradesh S.D.L. 2005	—
4	10.35% Himachal Pradesh S.D.L. 2011	—
5	12.00% Himachal Pradesh S.D.L. 2011	—
<b>TOTAL [C]</b>		<b>—</b>
<b>TOTAL [A+B+C]</b>		<b>135.83</b>
<b>JAMMU &amp; KASHMIR</b>		
<b>Loans bearing interest</b>		
1	5.60% Jammu & Kashmir S.D.L. 2014	0.54
2	5.70% Jammu & Kashmir S.D.L. 2014	1.07
3	7.36% Jammu & Kashmir S.D.L. 2014	0.42

Sr. No.	Particulars	Balance as at end-March 2014
4	7.32% Jammu & Kashmir S.D.L. 2014	0.36
5	7.02% Jammu & Kashmir S.D.L. 2015	0.45
6	7.77% Jammu & Kashmir S.D.L. 2015	0.95
7	6.20% Jammu & Kashmir S.D.L. 2015	1.09
8	7.53% Jammu & Kashmir S.D.L. 2015	1.28
9	5.85% Jammu & Kashmir S.D.L. 2015	0.17
10	7.75% Jammu & Kashmir Government Stock 2016	0.75
11	8.04% Jammu & Kashmir Government Stock 2016	1.50
12	7.80% Jammu & Kashmir Government Stock 2016	0.91
13	5.90% Jammu & Kashmir S.D.L. 2017	0.75
14	7.95% Jammu & Kashmir Government Stock 2017	2.00
15	7.17% Jammu & Kashmir S.D.L. 2017	1.25
16	8.45% Jammu & Kashmir S.D.L. 2017	2.50
17	8.57% Jammu & Kashmir Government Stock 2017	1.00
18	8.25% Jammu & Kashmir Government Stock 2017	1.22
19	8.90% Jammu & Kashmir Government Stock 2017	3.72
20	8.50% Jammu & Kashmir Government Stock 2017	1.35
21	8.58% Jammu & Kashmir Government Stock 2017	3.07
22	7.98% Jammu & Kashmir Government Stock 2018	1.00
23	8.48% Jammu & Kashmir Government Stock 2018	9.76
24	8.70% Jammu & Kashmir Government Stock 2018	1.15
25	8.68% Jammu & Kashmir Government Stock 2018	5.64
26	8.55% Jammu & Kashmir Government Stock 2018	2.12
27	8.54% Jammu & Kashmir Government Stock 2018	2.00
28	7.98% Jammu & Kashmir Government Stock 2019	4.45
29	8.47% Jammu & Kashmir Government Stock 2019	2.07
30	8.34% Jammu & Kashmir Government Stock 2019	1.29
31	7.30% Jammu & Kashmir Government Stock 2019	5.39
32	8.58% Jammu & Kashmir Government Stock 2020	5.43
33	8.40% Jammu & Kashmir Government Stock 2020	0.27
34	8.42% Jammu & Kashmir Government Stock 2020	5.00
35	8.26% Jammu & Kashmir Government Stock 2020	5.00
36	8.42% Jammu & Kashmir Government Stock 2020	5.00
37	8.42% Jammu & Kashmir Government Stock 2021	4.79
38	8.55% Jammu & Kashmir Government Stock 2021	7.50
39	8.48% Jammu & Kashmir Government Stock 2021	5.50
40	8.40% Jammu & Kashmir Government Stock 2021	0.29
41	8.61% Jammu & Kashmir Government Stock 2021	7.00
42	9.33% Jammu & Kashmir Government Stock 2021	1.75
43	9.06% Jammu & Kashmir Government Stock 2021	5.00
44	8.83% Jammu & Kashmir Government Stock 2021	2.00
45	9.01% Jammu & Kashmir Government Stock 2022	2.00
46	9.49% Jammu & Kashmir Government Stock 2022	12.00
47	8.89% Jammu & Kashmir Government Stock 2022	5.00
48	9.00% Jammu & Kashmir S.D.L. 2022	6.00
49	8.66% Jammu & Kashmir S.D.L. 2023	5.00
50	8.74% Jammu & Kashmir S.D.L. 2023	5.50
51	8.27% Jammu & Kashmir S.D.L. 2023	2.00
52	7.60% Jammu & Kashmir S.D.L. 2023	2.00
53	7.83% Jammu & Kashmir S.D.L. 2023	3.00
54	8.80% Jammu & Kashmir S.D.L. 2023	5.00
55	9.38% Jammu & Kashmir S.D.L. 2023	3.00
56	9.25% Jammu & Kashmir S.D.L. 2024	4.00
57	9.46% Jammu & Kashmir S.D.L. 2024	1.80
<b>TOTAL [A]</b>		<b>172.05</b>

**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
<b>Power Bonds</b>		
1	8.50% Jammu & Kashmir Government Power Bonds April 2014	0.80
2	8.50% Jammu & Kashmir Government Power Bonds Oct 2014	0.80
3	8.50% Jammu & Kashmir Government Power Bonds April 2015	0.80
4	8.50% Jammu & Kashmir Government Power Bonds Oct 2015	0.80
5	8.50% Jammu & Kashmir Government Power Bonds April 2016	0.80
	<b>TOTAL [B]</b>	<b>3.98</b>
	<b>TOTAL [A+B]</b>	<b>176.03</b>
<b>Loans Not Bearing Interest</b>		
1	6.75% Jammu & Kashmir S.D.L. 1992	-
2	8.25% Jammu & Kashmir S.D.L. 1995	-
3	9.00% Jammu & Kashmir S.D.L. 1999	-
4	11.00% Jammu & Kashmir S.D.L. 2002	-
5	14.00% Jammu & Kashmir S.D.L. 2005	-
	<b>TOTAL [C]</b>	<b>-</b>
	<b>TOTAL [A+B+C]</b>	<b>176.03</b>
<b>JHARKHAND</b>		
<b>Loans bearing Interest</b>		
1	5.60% Jharkhand S.D.L. 2014	1.25
2	5.07% Jharkhand S.D.L. 2014	1.30
3	7.36% Jharkhand S.D.L. 2014	0.75
4	7.32% Jharkhand S.D.L. 2014	1.17
5	7.02% Jharkhand S.D.L. 2015	0.16
6	7.77% Jharkhand S.D.L. 2015	1.67
7	7.39% Jharkhand Government Stock 2015	0.79
8	6.20% Jharkhand S.D.L. 2015	0.83
9	7.50% Jharkhand Government Stock 2015	1.18
10	5.85% Jharkhand S.D.L. 2015	1.47
11	7.96% Jharkhand Government Stock 2016	1.30
12	8.65% Jharkhand Government Stock 2016	0.78
13	7.99% Jharkhand Government Stock 2016	1.93
14	5.90% Jharkhand S.D.L. 2017	0.28
15	8.04% Jharkhand Government Stock 2017	1.92
16	7.89% Jharkhand Government Stock 2018	10.00
17	6.34% Jharkhand Government Stock 2018	1.95
18	6.10% Jharkhand Government Stock 2019	2.48
19	7.44% Jharkhand Government Stock 2019	4.00
20	8.75% Jharkhand Government Stock 2019	5.35
21	8.47% Jharkhand Government Stock 2019	1.07
22	7.54% Jharkhand Government Stock 2019	5.17
23	8.01% Jharkhand Government Stock 2019	4.74
24	8.37% Jharkhand Government Stock 2019	6.00
25	8.19% Jharkhand Government Stock 2019	2.52
26	8.28% Jharkhand Government Stock 2020	5.00
27	8.52% Jharkhand Government Stock 2021	5.00
28	9.05% Jharkhand Government Stock 2021	5.00
29	9.32% Jharkhand Government Stock 2022	2.54
30	8.90% Jharkhand Government Stock 2022	2.00
31	8.93% Jharkhand Government Stock 2022	3.00
32	8.81% Jharkhand Government Stock 2022	5.00
33	9.00% Jharkhand S.D.L. 2022	5.00
34	8.66% Jharkhand S.D.L. 2023	10.00

Sr. No.	Particulars	Balance as at end-March 2014
35	8.64% Jharkhand S.D.L. 2023	8.00
36	8.62% Jharkhand S.D.L. 2023	3.00
37	8.55% Jharkhand S.D.L. 2023	3.00
38	9.15% Jharkhand S.D.L. 2023	3.00
39	9.75% Jharkhand S.D.L. 2023	2.00
40	9.36% Jharkhand S.D.L. 2024	5.00
41	9.69% Jharkhand S.D.L. 2024	4.50
42	9.67% Jharkhand S.D.L. 2024	7.00
43	9.69% Jharkhand S.D.L. 2024	5.00
	<b>TOTAL [A]</b>	<b>143.11</b>
<b>Power Bonds</b>		
1	8.50% Government of Jharkhand Power Bonds April 2014	1.06
2	8.50% Government of Jharkhand Power Bonds October 2014	1.06
3	8.50% Government of Jharkhand Power Bonds April 2015	1.06
4	8.50% Government of Jharkhand Power Bonds October 2015	1.06
5	8.50% Government of Jharkhand Power Bonds April 2016	1.06
	<b>TOTAL [B]</b>	<b>5.29</b>
	<b>TOTAL [A+B]</b>	<b>148.40</b>
<b>KARNATAKA</b>		
<b>Loans bearing Interest</b>		
1	5.60% Karnataka S.D.L. 2014	5.50
2	5.70% Karnataka S.D.L. 2014	4.35
3	7.36% Karnataka S.D.L. 2014	3.65
4	7.32% Karnataka S.D.L. 2014	2.96
5	7.02% Karnataka S.D.L. 2015	2.61
6	5.85% Karnataka S.D.L. 2015 (II Series)	5.00
7	7.77% Karnataka S.D.L. 2015	4.15
8	6.20% Karnataka S.D.L. 2015	3.40
9	5.85% Karnataka S.D.L. 2015	5.19
10	5.90% Karnataka S.D.L. 2017	2.21
11	8.40% Karnataka Government Stock 2018	7.50
12	6.70% Karnataka Government Stock 2019	15.00
13	7.76% Karnataka Government Stock 2019	30.00
14	8.49% Karnataka Government Stock 2019	29.17
15	7.76% Karnataka Government Stock 2019	10.00
16	7.95% Karnataka Government Stock 2019	10.00
17	8.25% Karnataka Government Stock 2019	7.50
18	8.05% Karnataka Government Stock 2019	20.00
19	8.52% Karnataka Government Stock 2020	12.50
20	8.42% Karnataka Government Stock 2020	10.00
21	8.43% Karnataka Government Stock 2020	10.00
22	9.19% Karnataka Government Stock 2021	15.00
23	8.69% Karnataka Government Stock 2022	12.50
24	8.65% Karnataka Government Stock 2022	12.50
25	8.69% Karnataka Government Stock 2022	15.00
26	8.74% Karnataka Government Stock 2022	5.00
27	8.92% Karnataka Government Stock 2022	15.00
28	8.67% Karnataka Government Stock 2017	5.00
29	8.67% Karnataka Government Stock 2017 (Re-issue)	5.00
30	8.74% Karnataka Government Stock 2016	8.00
31	8.74% Karnataka Government Stock 2016 (Re issue)	10.00
32	8.67% Karnataka Government Stock 2017 (Re-issue)	10.00



**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
33	8.58% Karnataka Government Stock 2016	10.00
34	8.68% Karnataka Government Stock 2017	10.00
35	8.77% Karnataka Government Stock 2017	9.60
36	8.84% Karnataka Government Stock 2017	10.00
37	8.90% Karnataka S.D.L. 2022	10.00
38	8.62% Karnataka S.D.L. 2023	10.00
39	8.65% Karnataka S.D.L. 2023	10.00
40	9.39% Karnataka S.D.L. 2023	11.02
41	9.65% Karnataka S.D.L. 2023	10.00
42	9.54% Karnataka S.D.L. 2023	15.00
43	9.39% Karnataka S.D.L. 2023	20.00
44	9.39% Karnataka S.D.L. 2023	30.00
45	9.50% Karnataka S.D.L. 2023	12.00
46	9.25% Karnataka S.D.L. 2024	20.00
47	9.41% Karnataka S.D.L. 2024	20.00
48	9.55% Karnataka S.D.L. 2024	11.95
<b>TOTAL [A]</b>		<b>533.26</b>
<b>Copensation Bond</b>		
1	3% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds	—
2	2.75% Mysore Inams Abolition Compensation Bonds	—
3	5% Urban Land Ceiling Karnataka Bonds 1976	—
<b>TOTAL [B]</b>		<b>—</b>
<b>TOTAL [A+B]</b>		<b>533.26</b>
<b>Loans Not Bearing Interest</b>		
1	7.00% Karnataka S.D.L. 1993	—
2	8.25% Karnataka S.D.L. 1995	—
3	7.50% Karnataka S.D.L. 1997	—
4	9.75% Karnataka S.D.L. 1998	—
5	9.00% Karnataka S.D.L. 1999	—
6	11.00% Karnataka S.D.L. 2001	—
7	11.00% Karnataka S.D.L. 2002	—
8	14.00% Karnataka S.D.L. 2005	—
9	13.05% Karnataka S.D.L. 2007	—
10	11.50% Karnataka S.D.L. 2008	—
11	12.50% Karnataka S.D.L. 2008	—
12	11.50% Karnataka S.D.L. 2010	—
13	11.57% Karnataka Government Stock 2010	—
<b>TOTAL [C]</b>		<b>—</b>
<b>TOTAL [A+B+C]</b>		<b>533.26</b>
<b>KERALA</b>		
<b>Loans bearing Interest</b>		
1	5.60% Kerala S.D.L. 2014	3.30
2	5.70% Kerala S.D.L. 2014	3.96
3	7.25% Kerala G.S.2014	3.56
4	7.02% Kerala S.D.L. 2015	0.42
5	5.85% Kerala S.D.L. 2015 (II Series)	3.00
6	7.45% Kerala Government Stock 2015	3.00
7	7.77% Kerala S.D.L. 2015	4.23
8	7.32% Kerala Government Stock 2015	2.50
9	6.20% Kerala S.D.L. 2015	1.92
10	7.42% Kerala Government Stock 2015	1.46
11	5.85% Kerala S.D.L. 2015	1.15

Sr. No.	Particulars	Balance as at end-March 2014
12	7.33% Kerala Government Stock 2015	3.61
13	7.75% Kerala Government Stock 2016	3.28
14	7.65% Kerala Government Stock 2016	3.00
15	7.87% Kerala Government Stock 2016	4.00
16	8.11% Kerala Government Stock 2016	3.00
17	7.99% Kerala Government Stock 2016	1.53
18	7.94% Kerala Government Stock 2016	4.00
19	7.99% Kerala Government Stock 2017	3.15
20	5.90% Kerala S.D.L. 2017	1.19
21	8.19% Kerala Government Stock 2017	3.00
22	7.17% Kerala S.D.L. 2017	3.27
23	8.34% Kerala Government Stock 2017	3.50
24	8.45% Kerala Government Stock 2017	3.00
25	8.36% Kerala Government Stock 2017	3.50
26	8.19% Kerala Government Stock 2017	4.36
27	8.20% Kerala Government Stock 2017	5.90
28	8.69% Kerala Government Stock 2017	8.00
29	8.12% Kerala Government Stock 2018	8.33
30	8.00% Kerala Government Stock 2018	6.37
31	8.50% Kerala Government Stock 2018	3.85
32	8.50% Kerala Government Stock 2018	5.00
33	9.86% Kerala Government Stock 2018	3.00
34	8.50% Kerala Government Stock 2018	8.00
35	7.77% Kerala Government Stock 2018	3.50
36	6.38% Kerala Government Stock 2018	8.00
37	6.10% Kerala Government Stock 2019	8.12
38	7.45% Kerala Government Stock 2019	8.00
39	8.45% Kerala Government Stock 2019	5.00
40	8.27% Kerala Government Stock 2019	2.69
41	7.83% Kerala Government Stock 2019	6.00
42	8.13% Kerala Government Stock 2019	13.50
43	8.12% Kerala Government Stock 2019	8.50
44	8.05% Kerala Government Stock 2019	6.76
45	8.35% Kerala Government Stock 2019	5.00
46	8.56% Kerala Government Stock 2020	14.80
47	8.43% Kerala Government Stock 2020	10.00
48	8.34% Kerala Government Stock 2020	15.00
49	8.50% Kerala Government Stock 2021	10.00
50	8.51% Kerala Government Stock 2021	10.00
51	8.36% Kerala Government Stock 2021	10.00
52	8.60% Kerala Government Stock 2021	10.00
53	8.62% Kerala Government Stock 2021	10.00
54	8.85% Kerala Government Stock 2021	5.00
55	9.06% Kerala Government Stock 2021	5.00
56	9.03% Kerala Government Stock 2021	8.00
57	8.80% Kerala Government Stock 2021	12.00
58	8.70% Kerala Government Stock 2022	13.80
59	8.69% Kerala Government Stock 2022	5.00
60	8.75% Kerala Government Stock 2022	9.00
61	8.97% Kerala Government Stock 2022	4.50
62	9.25% Kerala Government Stock 2022	6.50
63	9.14% Kerala Government Stock 2022	10.00
64	9.15% Kerala Government Stock 2022	10.00

**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
65	8.85% Kerala Government Stock 2022	10.00
66	8.92% Kerala Government Stock 2022	20.00
67	8.80% Kerala Government Stock 2022	10.00
68	8.93% Kerala Government Stock 2022	10.00
69	8.93% Kerala S.D.L. 2022	8.50
70	8.65% Kerala S.D.L. 2023	10.00
71	8.60% Kerala S.D.L. 2023	15.00
72	8.63% Kerala S.D.L. 2023	12.33
73	8.25% Kerala S.D.L. 2023	10.00
74	8.10% Kerala S.D.L. 2023	5.00
75	7.58% Kerala S.D.L. 2023	5.00
76	7.70% Kerala S.D.L. 2023	10.00
77	7.98% Kerala S.D.L. 2023	5.00
78	9.49% Kerala S.D.L. 2023	16.00
79	9.72% Kerala S.D.L. 2023	11.00
80	9.25% Kerala S.D.L. 2023	7.50
81	9.28% Kerala S.D.L. 2023	5.00
82	9.32% Kerala S.D.L. 2023	5.00
83	9.37% Kerala S.D.L. 2023	7.50
84	9.35% Keral Government Stock, 2023	5.00
85	9.48% Keral Government Stock, 2023	5.00
86	9.41% Keral Government Stock, 2024	10.00
87	9.48% Keral Government Stock, 2023	5.00
88	9.75% Keral Government Stock, 2023	10.00
89	9.46% Keral Government Stock, 2023	6.00
	<b>TOTAL [A]</b>	<b>601.83</b>
<b>Power Bonds</b>		
1	8.50% Government of Kerala Power Bonds April 2014	0.58
2	8.50% Government of Kerala Power Bonds October 2014	0.58
3	8.50% Government of Kerala Power Bonds April 2015	0.58
4	8.50% Government of Kerala Power Bonds October 2015	0.58
5	8.50% Government of Kerala Power Bonds April 2016	0.58
	<b>TOTAL [B]</b>	<b>2.90</b>
	<b>TOTAL [A+B]</b>	<b>604.73</b>
<b>Compensation Bonds</b>		
1	4.25% Kerala House Sites Bonds	-
2	4.50% Kerala House Sites Bonds	-
3	4.50% Kerala Land Reforms Bonds	-
4	4.00% Jenmikaram Payment (Abolition) Bonds.	-
	<b>TOTAL [C]</b>	<b>-</b>
	<b>TOTAL [A+B+C]</b>	<b>604.73</b>
<b>Loans Not Bearing Interest</b>		
1	7.00% Kerela S.D.L. 1993	-
2	7.50% Kerela S.D.L. 1997	-
3	13.50% Kerala S.D.L. 2003	-
4	12.50% Kerala S.D.L. 2004	-
5	14.00% Kerela S.D.L. 2005	-
6	12.30% Kerala S.D.L. 2007	-
7	11.50% Kerala S.D.L. 2008	-
8	11.50% Kerela S.D.L. 2011	-
9	5.80% Kerala Government Stock 2014	-
	<b>TOTAL [D]</b>	<b>-</b>
	<b>TOTAL [A+B+C+D]</b>	<b>604.73</b>

Sr. No.	Particulars	Balance as at end-March 2014
<b>MADHYA PRADESH</b>		
<b>Loans bearing interest [subsequent to reorganisation]</b>		
1	5.60% Madhya Pradesh S.D.L. 2014	3.50
2	5.70% Madhya Pradesh S.D.L. 2014	2.47
3	7.36% Madhya Pradesh S.D.L. 2014	3.42
4	7.32% Madhya Pradesh S.D.L. 2014	2.90
5	7.02% Madhya Pradesh S.D.L. 2015	1.00
6	5.85% Madhya Pradesh S.D.L. 2015 (II Series)	8.00
7	7.77% Madhya Pradesh S.D.L. 2015	4.18
8	7.39% Madhya Pradesh G S 2015	2.93
9	6.20% Madhya Pradesh S.D.L. 2015	2.28
10	7.53% Madhya Pradesh S.D.L. 2015	0.50
11	5.85% Madhya Pradesh S.D.L. 2015	2.20
12	7.61% Madhya Pradesh S.D.L. 2016	3.00
13	7.65% Madhya Pradesh Government Stock 2016	2.00
14	7.95% Madhya Pradesh Government Stock 2016	3.00
15	8.66% Madhya Pradesh Government Stock 2016	3.00
16	5.90% Madhya Pradesh S.D.L. 2017	1.29
17	8.20% Madhya Pradesh Government Stock 2017	3.50
18	8.40% Madhya Pradesh Government Stock 2017	4.70
19	8.49% Madhya Pradesh Government Stock 2017	6.25
20	8.40% Madhya Pradesh Government Stock 2017	7.50
21	8.43% Madhya Pradesh Government Stock 2017	5.00
22	8.30% Madhya Pradesh Government Stock 2018	6.25
23	6.00% Madhya Pradesh Government Stock 2019	9.00
24	7.00% Madhya Pradesh Government Stock 2019	8.85
25	7.77% Madhya Pradesh Government Stock 2019	10.75
26	8.40% Madhya Pradesh Government Stock 2019	10.10
27	8.31% Madhya Pradesh Government Stock 2019	15.60
28	8.32% Madhya Pradesh Government Stock 2019	15.60
29	8.32% Madhya Pradesh Government Stock 2020	15.53
30	8.54% Madhya Pradesh Government Stock 2020	11.48
31	8.44% Madhya Pradesh Government Stock 2020	12.00
32	8.39% Madhya Pradesh Government Stock 2021	10.00
33	8.48% Madhya Pradesh Government Stock 2021	7.00
34	8.36% Madhya Pradesh Government Stock 2021	10.00
35	9.05% Madhya Pradesh Government Stock 2021	10.00
36	8.73% Madhya Pradesh Government Stock 2022	15.00
37	8.99% Madhya Pradesh Government Stock 2022	15.00
38	8.60% Madhya Pradesh S.D.L. 2023	10.00
39	8.64% Madhya Pradesh S.D.L. 2023	10.00
40	8.63% Madhya Pradesh S.D.L. 2023	15.00
41	8.92% Madhya Pradesh Government Stock 2022	10.00
42	9.53% Madhya Pradesh S.D.L. 2023	10.00
43	9.68% Madhya Pradesh S.D.L. 2023	5.00
44	9.29% Madhya Pradesh S.D.L. 2023	10.00
45	9.30% Madhya Pradesh S.D.L. 2023	5.00
46	9.29% Madhya Pradesh S.D.L. 2024	10.00
47	9.40% Madhya Pradesh S.D.L. 2023	10.00
	<b>TOTAL [A]</b>	<b>349.78</b>

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
<b>Power Bonds</b>		
1	8.50% Government of Madhya Pradesh Power Bonds April 2014	1.33
2	8.50% Government of Madhya Pradesh Power Bonds October 2014	1.33
3	8.50% Government of Madhya Pradesh Power Bonds April 2015	1.33
4	8.50% Government of Madhya Pradesh Power Bonds October 2015	1.33
5	8.50% Government of Madhya Pradesh Power Bonds April 2016	1.33
	<b>TOTAL [B]</b>	<b>6.66</b>
	<b>TOTAL [A+B]</b>	<b>356.44</b>
<b>Copensation Bond</b>		
1	5.00% Urban Land ceiling (M. P) Bonds	-
	<b>TOTAL [C]</b>	-
	<b>TOTAL [A+B+C]</b>	<b>356.44</b>
<b>Loans Not Bearing Interest (Prior to reorganisation)</b>		
1	6.75% Madhya Pradesh S.D.L. 1992	-
2	7.00% Madhya Pradesh S.D.L. 1993	-
3	7.50% Madhya Pradesh S.D.L. 1997	-
4	9.75% Madhya Pradesh S.D.L. 1998	-
5	9.00% Madhya Pradesh S.D.L. 1999	-
6	8.75% Madhya Pradesh S.D.L. 2000	-
7	11.00% Madhya Pradesh S.D.L. 2001	-
8	13.50% Madhya Pradesh S.D.L. 2003	-
9	14.00% Madhya Pradesh S.D.L. 2005	-
10	13.75% Madhya Pradesh S.D.L. 2007	-
11	13.00% Madhya Pradesh S.D.L. 2007	-
12	11.50% Madhya Pradesh S.D.L. 2008	-
13	11.50% Madhya Pradesh S.D.L. 2009	-
14	11.00% Madhya Pradesh S.D.L. 2010	-
15	11.50% Madhya Pradesh S.D.L. 2011	-
16	12.00% Madhya Pradesh S.D.L. 2011	-
	<b>TOTAL [D]</b>	-
	<b>TOTAL [A+B+C+D]</b>	<b>356.44</b>
<b>MAHARASHTRA</b>		
<b>Loans bearing Interest</b>		
1	5.60% Maharashtra S.D.L. 2014	6.11
2	5.70% Maharashtra S.D.L. 2014	11.45
3	7.36% Maharashtra S.D.L. 2014	4.27
4	7.32% Maharashtra S.D.L. 2014	3.48
5	7.02% Maharashtra S.D.L. 2015	1.37
6	5.85% Maharashtra S.D.L. 2015 (II Series)	0.50
7	7.77% Maharashtra S.D.L. 2015	5.95
8	7.39% Maharashtra Government Stock 2015	4.07
9	6.20% Maharashtra S.D.L. 2015	12.54
10	7.45% Maharashtra Government Stock 2015	2.90
11	5.85% Maharashtra S.D.L. 2015	5.67
12	7.70% Maharashtra Government Stock 2016	2.87
13	7.91% Maharashtra Government Stock 2016	5.00
14	7.74% Maharashtra Government Stock 2016	5.00
15	5.90% Maharashtra S.D.L. 2017	8.84
16	7.17% Maharashtra S.D.L. 2017	5.20
17	7.20% Maharashtra S.D.L. 2017	3.86
18	8.35% Maharashtra Government Stock 2017	7.38
19	8.30% Maharashtra Government Stock 2017	5.00
20	8.31% Maharashtra Government Stock 2017	7.22

Sr. No.	Particulars	Balance as at end-March 2014
21	8.50% Maharashtra Government Stock 2017	15.97
22	8.08% Maharashtra Government Stock 2018	20.00
23	7.89% Maharashtra Government Stock 2018	13.50
24	8.00% Maharashtra Government Stock 2018	23.50
25	8.07% Maharashtra Government Stock 2018	20.00
26	6.73% Maharashtra Government Stock 2019	32.95
27	7.50% Maharashtra Government Stock 2019	30.00
28	7.83% Maharashtra Government Stock 2019	40.00
29	8.46% Maharashtra Government Stock 2019	38.99
30	8.30% Maharashtra Government Stock 2019	15.68
31	7.85% Maharashtra Government Stock 2019	30.00
32	7.99% Maharashtra Government Stock 2019	20.00
33	8.30% Maharashtra Government Stock 2019	12.50
34	8.14% Maharashtra Government Stock 2019	20.00
35	8.27% Maharashtra Government Stock 2019	17.50
36	8.30% Maharashtra Government Stock 2020	10.00
37	8.34% Maharashtra Government Stock 2020	15.00
38	8.48% Maharashtra Government Stock 2020	10.00
39	8.53% Maharashtra Government Stock 2020	10.00
40	8.38% Maharashtra Government Stock 2020	10.00
41	8.09% Maharashtra Government Stock 2020	8.77
42	8.15% Maharashtra Government Stock 2020	10.00
43	8.42% Maharashtra Government Stock 2020	8.46
44	8.39% Maharashtra Government Stock 2020	20.00
45	8.53% Maharashtra Government Stock 2020	12.77
46	8.54% Maharashtra Government Stock 2021	18.75
47	8.50% Maharashtra Government Stock 2021	15.00
48	8.51% Maharashtra Government Stock 2021	9.71
49	8.46% Maharashtra Government Stock 2021	11.54
50	8.60% Maharashtra Government Stock 2021	20.00
51	8.56% Maharashtra Government Stock 2021	15.00
52	8.60% Maharashtra Government Stock 2021	15.00
53	8.66% Maharashtra Government Stock 2021	15.00
54	8.89% Maharashtra Government Stock 2021	15.00
55	9.09% Maharashtra Government Stock 2021	20.00
56	8.79% Maharashtra Government Stock 2021	20.00
57	8.72% Maharashtra Government Stock 2022	20.00
58	8.66% Maharashtra Government Stock 2022	20.00
59	8.76% Maharashtra Government Stock 2022	25.00
60	8.95% Maharashtra Government Stock 2022	25.00
61	8.85% Maharashtra Government Stock 2022	18.00
62	8.91% Maharashtra Government Stock 2022	12.00
63	8.90% Maharashtra Government Stock 2022	20.00
64	8.85% Maharashtra Government Stock 2022	10.00
65	8.84% Maharashtra Government Stock 2022	10.00
66	8.90% Maharashtra Government Stock 2022	10.00
67	8.90% Maharashtra S.D.L. 2022	15.63
68	8.63% Maharashtra S.D.L. 2023	9.38
69	8.67% Maharashtra S.D.L. 2023	15.00
70	8.62% Maharashtra S.D.L. 2023	18.75
71	8.62% Maharashtra S.D.L. 2023	22.00
72	8.54% Maharashtra S.D.L. 2023	14.25
73	7.95% Maharashtra S.D.L. 2023	25.00

**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
74	9.60% Maharashtra S.D.L. 2023	13.91
75	9.56% Maharashtra S.D.L. 2023	5.65
76	9.51% Maharashtra S.D.L. 2023	20.00
77	9.79% Maharashtra S.D.L. 2023	12.14
78	9.25% Maharashtra S.D.L. 2023	15.00
79	9.33% Maharashtra S.D.L. 2023	20.00
80	9.36% Maharashtra S.D.L. 2023	15.00
81	9.39% Maharashtra S.D.L. 2023	15.00
82	9.37% Maharashtra S.D.L. 2023	15.00
83	9.50% Maharashtra S.D.L. 2023	15.00
84	9.35% Maharashtra S.D.L. 2024	15.31
85	9.24% Maharashtra S.D.L. 2024	15.00
86	9.35% Maharashtra S.D.L. 2024	15.00
87	9.63% Maharashtra S.D.L. 2024	19.00
<b>TOTAL [A]</b>		<b>1,250.28</b>
<b>Power Bonds</b>		
1	8.50% Government of Maharashtra Power Bonds April 2014	0.51
2	8.50% Government of Maharashtra Power Bonds October 2014	0.51
3	8.50% Government of Maharashtra Power Bonds April 2015	0.51
4	8.50% Government of Maharashtra Power Bonds October 2015	0.51
5	8.50% Government of Maharashtra Power Bonds April 2016	0.51
<b>TOTAL [B]</b>		<b>2.55</b>
<b>TOTAL [A+B]</b>		<b>1,252.83</b>
<b>Compensation Bonds</b>		
1	5% Urban Land Ceiling (Maharashtra) Bonds	—
2	3% Bombay Land Tenure Abolition Acts(Bombay) Compensation Bonds	—
3	3% Bombay Land Tenure Abolition Acts(Maharashtra) Compensation Bonds	—
4	3% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961 (repayable in instalment) Compensation Bonds	0.02
5	3% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961 Compensation Bonds (Redeemable on maturity)	—
6	3% Hyderabad (Abolition of cash Grants) Act, 1952 Compensation Bonds	—
7	3% Maharashtra Revenue Patels (Abolition of Office) Act 1962	—
8	3% The Saranjams of Feduatory Jahagirdars of Kolhapur(Resumption)rules,1957	—
9	4% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	—
<b>TOTAL [C]</b>		<b>0.02</b>
<b>TOTAL[A+B+C]</b>		<b>1,252.85</b>
<b>Loans not Bearing Interest</b>		
1	7.00% Maharashtra S.D.L. 1993	—
2	7.50% Maharashtra S.D.L. 1997	—
3	9.75% Maharashtra S.D.L. 1998	—
4	9.00% Maharashtra S.D.L. 1999	—
5	8.75% Maharashtra S.D.L. 2000	—
6	11.00% Maharashtra S.D.L. 2001	—
7	11.00% Maharashtra S.D.L. 2002	—
8	13.50% Maharashtra S.D.L. 2003	—
9	12.50% Maharashtra S.D.L. 2004	—
10	14.00% Maharashtra S.D.L. 2005	—
11	13.85% Maharashtra S.D.L. 2006	—

Sr. No.	Particulars	Balance as at end-March 2014
12	13.75% Maharashtra S.D.L. 2007	—
13	13.05% Maharashtra S.D.L. 2007	—
14	13.00% Maharashtra S.D.L. 2007	—
15	11.50% Maharashtra S.D.L. 2008	—
16	12.15% Maharashtra S.D.L. 2008	—
17	12.50% Maharashtra S.D.L. 2008	—
18	11.50% Maharashtra S.D.L. 2009	—
19	11.50% Maharashtra S.D.L. 2010	—
20	12.00% Maharashtra S.D.L. 2010	—
21	11.50% Maharashtra S.D.L. 2011	—
22	12.00% Maharashtra S.D.L. 2011	—
23	6.00% Government Stock 2014	—
<b>TOTAL [D]</b>		<b>0.01</b>
<b>TOTAL[A+B+C+D]</b>		<b>1,252.86</b>
<b>MANIPUR</b>		
<b>Loans bearing interest</b>		
1	5.60% Manipur S.D.L. 2014	0.34
2	7.36% Manipur S.D.L. 2014	0.44
3	7.02% Manipur S.D.L. 2015	0.02
4	5.85% Manipur S.D.L. 2015 (II Series)	0.28
5	7.77% Manipur S.D.L. 2015	0.26
6	7.39% Manipur G S 2015	0.27
7	6.20% Manipur S.D.L. 2015	0.10
8	7.45% Manipur Government Stock 2015	0.37
9	5.85% Manipur S.D.L. 2015	0.58
10	7.61% Manipur S.D.L. 2016	0.30
11	7.74% Manipur Government Stock 2016	0.85
12	7.98% Manipur Government Stock 2016	0.57
13	7.82% Manipur Government Stock 2016	0.42
14	5.90% Manipur S.D.L. 2017	0.50
15	7.17% Manipur S.D.L. 2017	0.03
16	8.35% Manipur Government Stock 2017	0.86
17	8.02% Manipur Government Stock 2018	1.24
18	8.46% Manipur Government Stock 2018	0.37
19	7.00% Manipur Government Stock 2018	2.00
20	7.09% Manipur Government Stock 2019	1.03
21	8.18% Manipur Government Stock 2019	1.89
22	8.49% Manipur Government Stock 2020	3.14
23	8.55% Manipur Government Stock 2021	1.50
24	8.47% Manipur Government Stock 2021	0.31
25	8.40% Manipur Government Stock 2021	0.77
26	8.65% Manipur Government Stock 2021	1.00
27	9.04% Manipur Government Stock 2021	0.50
28	8.80% Manipur Government Stock 2022	0.75
29	8.85% Manipur Government Stock 2022	0.60
30	8.95% Manipur Government Stock 2022	0.90
31	8.92% Manipur Government Stock 2022	0.50
32	9.75% Manipur Government Stock 2023	1.00
33	9.50% Manipur Government Stock 2023	1.00
34	9.46% Manipur Government Stock 2024	1.50
<b>TOTAL [A]</b>		<b>26.19</b>

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
<b>Power Bonds</b>		
1	8.50% Government of Manipur Power Bonds April 2014	0.08
2	8.50% Government of Manipur Power Bonds October 2014	0.08
3	8.50% Government of Manipur Power Bonds April 2015	0.08
4	8.50% Government of Manipur Power Bonds October 2015	0.08
5	8.50% Government of Manipur Power Bonds April 2016	0.08
	<b>TOTAL [B]</b>	<b>0.39</b>
	<b>TOTAL [A+B]</b>	<b>26.59</b>
<b>MEGHALAYA</b>		
<b>Loans bearing interest</b>		
1	5.60% Meghalaya S.D.L. 2014	0.41
2	7.36% Meghalaya S.D.L. 2014	0.47
3	7.02% Meghalaya S.D.L. 2015	0.03
4	5.85% Meghalaya S.D.L. 2015 (II Series)	0.11
5	7.77% Meghalaya S.D.L. 2015	0.39
6	6.20% Meghalaya S.D.L. 2015	0.10
7	7.53% Meghalaya S.D.L. 2015	0.69
8	5.85% Meghalaya S.D.L. 2015	0.52
9	7.70% Meghalaya Government Stock 2016	0.50
10	7.95% Meghalaya Government Stock 2016	0.40
11	8.65% Meghalaya Government Stock 2016	0.29
12	7.94% Meghalaya Government Stock 2016	0.55
13	5.90% Meghalaya S.D.L. 2017	0.39
14	7.17% Meghalaya S.D.L. 2017	0.52
15	8.39% Meghalaya Government Stock 2017	0.67
16	8.48% Meghalaya Government Stock 2017	0.55
17	8.42% Meghalaya Government Stock 2017	0.50
18	8.02% Meghalaya Government Stock 2018	0.50
19	8.46% Meghalaya Government Stock 2018	0.41
20	8.25% Meghalaya Government Stock 2018	1.20
21	7.59% Meghalaya Government Stock 2019	1.04
22	8.16% Meghalaya Government Stock 2019	0.26
23	8.47% Meghalaya Government Stock 2019	0.10
24	7.80% Meghalaya Government Stock 2019	0.50
25	8.24% Meghalaya Government Stock 2019	0.50
26	8.24% Meghalaya Government Stock 2019	1.24
27	8.27% Meghalaya Government Stock 2020	0.50
28	8.39% Meghalaya Government Stock 2020	0.50
29	8.43% Meghalaya Government Stock 2020	1.00
30	8.37% Meghalaya Government Stock 2020	0.40
31	8.65% Meghalaya Government Stock 2021	1.00
32	9.04% Meghalaya Government Stock 2021	0.60
33	9.22% Meghalaya Government Stock 2021	0.50
34	8.58% Meghalaya Government Stock 2022	0.50
35	8.60% Meghalaya Government Stock 2022	0.50
36	8.92% Meghalaya Government Stock 2022	0.50
37	8.95% Meghalaya Government Stock 2022	0.50
38	8.94% Meghalaya S.D.L. 2022	1.00
39	8.94% Meghalaya Government Stock 2022	0.50
40	8.58% Meghalaya S.D.L. 2023	0.80
41	8.54% Meghalaya S.D.L. 2023	0.55
42	8.50% Meghalaya S.D.L. 2023	1.00
43	9.75% Meghalaya S.D.L. 2023	0.60
44	9.35% Meghalaya S.D.L. 2023	1.00
45	9.47% Meghalaya S.D.L. 2023	0.80
	<b>TOTAL [A]</b>	<b>25.59</b>

Sr. No.	Particulars	Balance as at end-March 2014
<b>Power Bonds</b>		
1	8.50% Government of Meghalaya Power Bonds April 2014	0.01
2	8.50% Government of Meghalaya Power Bonds October 2014	0.01
3	8.50% Government of Meghalaya Power Bonds April 2015	0.01
4	8.50% Government of Meghalaya Power Bonds October 2015	0.01
5	8.50% Government of Meghalaya Power Bonds April 2016	0.01
	<b>TOTAL [B]</b>	<b>0.03</b>
	<b>TOTAL [A+B]</b>	<b>25.62</b>
<b>MIZORAM</b>		
<b>Loans Bearing Interest</b>		
1	5.60% Mizoram S.D.L. 2014	0.16
2	7.36% Mizoram S.D.L. 2014	0.17
3	7.32% Mizoram S.D.L. 2014	0.10
4	5.85% Mizoram S.D.L. 2015 (II Series)	0.12
5	7.77% Mizoram S.D.L. 2015	0.20
6	6.20% Mizoram S.D.L. 2015	0.07
7	7.53% Mizoram S.D.L. 2015	0.29
8	5.85% Mizoram S.D.L. 2015	0.18
9	7.61% Mizoram S.D.L. 2016	0.15
10	7.71% Mizoram Government Stock 2016	0.50
11	8.05% Mizoram Government Stock 2016	0.15
12	8.65% Mizoram Government Stock 2016	0.19
13	7.82% Mizoram Government Stock 2016	0.21
14	5.90% Mizoram S.D.L. 2017	0.33
15	8.39% Mizoram Government Stock 2017	0.70
16	7.20% Mizoram S.D.L. 2017	0.47
17	8.30% Mizoram Government Stock 2017	0.47
18	8.35% Mizoram Government Stock 2017	0.29
19	8.42% Mizoram Government Stock 2017	0.29
20	8.25% Mizoram Government Stock 2018	0.42
21	9.44% Mizoram Government Stock 2018	0.27
22	8.15% Mizoram Government Stock 2019	0.97
23	8.24% Mizoram Government Stock 2019	1.01
24	8.41% Mizoram Government Stock 2020	0.54
25	8.52% Mizoram Government Stock 2020	1.00
26	8.55% Mizoram Government Stock 2021	0.40
27	8.47% Mizoram Government Stock 2021	0.50
28	8.40% Mizoram Government Stock 2021	0.77
29	8.45% Mizoram Government Stock 2021	1.50
30	8.61% Mizoram Government Stock 2021	1.00
31	8.93% Mizoram Government Stock 2022	0.50
32	9.16% Mizoram Government Stock 2022	0.65
33	8.95% Mizoram Government Stock 2022	0.50
34	8.55% Mizoram S.D.L. 2023	0.71
35	8.50% Mizoram S.D.L. 2023	0.80
36	8.55% Mizoram S.D.L. 2023	0.50
37	7.93% Mizoram S.D.L. 2023	0.20
38	9.52% Mizoram S.D.L. 2023	0.60
39	9.72% Mizoram S.D.L. 2024	0.50
	<b>TOTAL [A]</b>	<b>18.36</b>



**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
<b>Power Bonds</b>		
1	8.50% Government of Mizoram Power Bonds April 2014	0.02
2	8.50% Government of Mizoram Power Bonds Oct 2014	0.02
3	8.50% Government of Mizoram Power Bonds April 2015	0.02
4	8.50% Government of Mizoram Power Bonds Oct 2015	0.02
5	8.50% Government of Mizoram Power Bonds April 2016	0.02
	<b>TOTAL [B]</b>	<b>0.11</b>
	<b>TOTAL [A+B]</b>	<b>18.48</b>
<b>NAGALAND</b>		
<b>Loans bearing interest</b>		
1	5.60% Nagaland S.D.L. 2014	0.62
2	7.36% Nagaland S.D.L. 2014	0.34
3	7.32% Nagaland S.D.L. 2014	0.21
4	7.02% Nagaland S.D.L. 2015	0.02
5	5.85% Nagaland S.D.L. 2015(II Ser)	0.21
6	7.77% Nagaland S.D.L. 2015	0.60
7	6.20% Nagaland S.D.L. 2015	0.08
8	7.53% Nagaland S.D.L. 2015	1.25
9	5.85% Nagaland S.D.L. 2015	0.82
10	7.61% Nagaland S.D.L. 2016	0.24
11	7.69% Nagaland Government Stock 2016	0.45
12	7.95% Nagaland Government Stock 2016	1.20
13	7.82% Nagaland Government Stock 2016	0.43
14	7.81% Nagaland Government Stock 2016	0.40
15	5.90% Nagaland S.D.L. 2017	0.42
16	7.17% Nagaland S.D.L. 2017	0.02
17	8.39% Nagaland Government Stock 2017	0.90
18	8.30% Nagaland Government Stock 2017	1.40
19	8.04% Nagaland Government Stock 2017	0.75
20	8.42% Nagaland Government Stock 2017	0.77
21	8.02% Nagaland Government Stock 2018	0.77
22	8.58% Nagaland Government Stock 2018	1.60
23	7.40% Nagaland Government Stock 2019	1.00
24	8.40% Nagaland Government Stock 2019	1.85
25	8.47% Nagaland Government Stock 2019	0.22
26	7.58% Nagaland Government Stock 2019	2.60
27	8.10% Nagaland Government Stock 2019	0.89
28	8.26% Nagaland Government Stock 2019	1.00
29	8.39% Nagaland Government Stock 2020	1.00
30	8.49% Nagaland Government Stock 2020	0.28
31	8.07% Nagaland Government Stock 2020	1.00
32	8.50% Nagaland Government Stock 2020	1.00
33	8.39% Nagaland Government Stock 2021	0.55
34	8.41% Nagaland Government Stock 2021	1.00
35	8.60% Nagaland Government Stock 2021	1.00
36	8.90% Nagaland Government Stock 2021	1.50
37	9.04% Nagaland Government Stock 2022	2.50
38	9.32% Nagaland Government Stock 2022	0.05
39	8.97% Nagaland Government Stock 2022	2.50
40	8.98% Nagaland Government Stock 2022	2.00
41	8.62% Nagaland S.D.L. 2023	1.95
42	8.55% Nagaland S.D.L. 2023	0.10

Sr. No.	Particulars	Balance as at end-March 2014
43	8.50% Nagaland S.D.L. 2023	1.20
44	7.57% Nagaland S.D.L. 2023	0.80
45	9.75% Nagaland S.D.L. 2023	0.60
46	9.40% Nagaland S.D.L. 2023	1.30
47	9.80% Nagaland S.D.L. 2024	1.00
48	9.69% Nagaland S.D.L. 2024	0.20
49	9.49% Nagaland S.D.L. 2024	0.25
	<b>TOTAL [A]</b>	<b>42.85</b>
<b>Power Bonds</b>		
1	8.50% Government of Nagaland Power Bonds April 2014	0.04
2	8.50% Government of Nagaland Power Bonds Oct 2014	0.04
3	8.50% Government of Nagaland Power Bonds April 2015	0.04
4	8.50% Government of Nagaland Power Bonds Oct 2015	0.04
5	8.50% Government of Nagaland Power Bonds April 2016	0.04
	<b>TOTAL [B]</b>	<b>0.20</b>
	<b>TOTAL [A+B]</b>	<b>43.05</b>
<b>ODISHA</b>		
<b>Loans bearing interest</b>		
1	5.60% Odisha S.D.L. 2014	3.13
2	5.70% Odisha S.D.L. 2014	1.75
3	7.36% Odisha S.D.L. 2014	1.69
4	7.32% Odisha S.D.L. 2014	2.18
5	5.85% Odisha S.D.L. 2015(II Ser)	4.81
6	7.77% Odisha S.D.L. 2015	5.06
7	6.20% Odisha S.D.L. 2015	2.20
8	5.85% Odisha S.D.L. 2015	1.83
9	5.90% Odisha S.D.L. 2017	4.64
10	7.17% Odisha S.D.L. 2017	1.91
	<b>TOTAL [A]</b>	<b>29.21</b>
<b>Power Bonds</b>		
1	8.50% Government of Orissa Power Bonds April 2014	0.55
2	8.50% Government of Orissa Power Bonds Oct 2014	0.55
3	8.50% Government of Orissa Power Bonds April 2015	0.55
4	8.50% Government of Orissa Power Bonds Oct 2015	0.55
5	8.50% Government of Orissa Power Bonds April 2016	0.55
	<b>TOTAL [B]</b>	<b>2.76</b>
	<b>TOTAL [A+B]</b>	<b>31.97</b>
<b>Loans not Bearing Interest</b>		
1	7.00% Odisha Government Loan 1993	-
2	8.25% Odisha Government Loan 1995	-
3	7.50% Odisha Government Loan 1997	-
4	9.00% Odisha Government Loan 1999	-
5	11.00% Odisha Government Loan 2001	-
6	11.00% Odisha Government Loan 2002	-
7	14.00% Odisha Government Loan 2005	-
8	13.85% Odisha Government Loan 2006	-
9	13.05% Odisha Government Loan 2007	-
10	11.50% Odisha Government Loan 2008	-
11	12.00% Odisha Government Loan 2011	-
	<b>TOTAL [C]</b>	<b>-</b>
	<b>TOTAL [A+B+C]</b>	<b>31.97</b>

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
<b>PUNJAB</b>		
<b>Loans bearing interest</b>		
1	5.60% Punjab S.D.L. 2014	2.11
2	5.70% Punjab S.D.L. 2014	5.12
3	7.02% Punjab S.D.L. 2015	2.93
4	5.85% Punjab S.D.L. 2015 (II Series)	2.50
5	6.20% Punjab S.D.L. 2015	4.02
6	7.67% Punjab Government Stock 2016	6.19
7	7.79% Punjab Government Stock 2016	5.80
8	7.93% Punjab Government Stock 2016	4.38
9	7.74% Punjab Government Stock 2016	2.43
10	5.90% Punjab S.D.L. 2017	2.56
11	7.17% Punjab S.D.L. 2017	2.19
12	8.32% Punjab Government Stock 2017	3.00
13	8.35% Punjab Government Stock 2017	5.00
14	8.22% Punjab Government Stock 2017	10.00
15	8.41% Punjab Government Stock 2017	9.00
16	7.86% Punjab Government Stock 2018	4.56
17	7.96% Punjab Government Stock 2018	5.00
18	8.28% Punjab Government Stock 2018	7.65
19	9.81% Punjab Government Stock 2018	5.00
20	9.30% Punjab Government Stock 2018	10.00
21	8.83% Punjab Government Stock 2018	5.00
22	8.07% Punjab Government Stock 2018	5.00
23	7.02% Punjab Government Stock 2018	7.02
24	6.10% Punjab Government Stock 2019	6.67
25	7.24% Punjab Government Stock 2019	3.54
26	7.68% Punjab Government Stock 2019	6.95
27	8.13% Punjab Government Stock 2019	1.43
28	7.77% Punjab Government Stock 2019	6.00
29	7.04% Punjab Government Stock 2019	5.00
30	7.82% Punjab Government Stock 2019	5.00
31	7.77% Punjab Government Stock 2019	5.00
32	8.20% Punjab Government Stock 2019	5.00
33	8.20% Punjab Government Stock 2019	7.00
34	8.20% Punjab Government Stock 2019	3.00
35	8.08% Punjab Government Stock 2019	2.00
36	8.05% Punjab Government Stock 2019	2.00
37	8.03% Punjab Government Stock 2019	3.20
38	8.37% Punjab Government Stock 2019	4.65
39	8.23% Punjab Government Stock 2020	2.00
40	8.56% Punjab Government Stock 2020	8.00
41	8.32% Punjab Government Stock 2020	5.00
42	8.40% Punjab Government Stock 2020	8.00
43	8.37% Punjab Government Stock 2020	2.00
44	8.34% Punjab Government Stock 2020	5.00
45	8.50% Punjab Government Stock 2020	4.50
46	8.44% Punjab Government Stock 2020	4.50
47	8.44% Punjab Government Stock 2020	1.50
48	8.37% Punjab Government Stock 2020	1.50
49	8.39% Punjab Government Stock 2021	4.00
50	8.50% Punjab Government Stock 2021	1.50
51	8.52% Punjab Government Stock 2021	3.78
52	8.36% Punjab Government Stock 2021	10.00

Sr. No.	Particulars	Balance as at end-March 2014
53	8.47% Punjab Government Stock 2021	6.00
54	8.64% Punjab Government Stock 2021	4.00
55	8.54% Punjab Government Stock 2021	6.50
56	8.56% Punjab Government Stock 2021	5.00
57	8.51% Punjab Government Stock 2021	5.00
58	8.59% Punjab Government Stock 2021	2.50
59	8.60% Punjab Government Stock 2021	2.50
60	8.62% Punjab Government Stock 2021	3.00
61	8.60% Punjab Government Stock 2021	3.00
62	8.98% Punjab Government Stock 2021	3.00
63	9.18% Punjab Government Stock 2021	2.50
64	9.21% Punjab Government Stock 2021	2.50
65	8.74% Punjab Government Stock 2021	3.50
66	8.57% Punjab Government Stock 2022	3.50
67	8.67% Punjab Government Stock 2022	2.50
68	8.68% Punjab Government Stock 2022	2.50
69	8.79% Punjab Government Stock 2022	4.33
70	8.96% Punjab Government Stock 2022	5.67
71	8.94% Punjab Government Stock 2022	2.00
72	9.24% Punjab Government Stock 2022	2.50
73	9.17% Punjab Government Stock 2022	7.00
74	9.14% Punjab Government Stock 2022	4.00
75	9.13% Punjab Government Stock 2022	4.00
76	9.13% Punjab Government Stock 2022	3.00
77	8.87% Punjab Government Stock 2022	7.00
78	8.91% Punjab Government Stock 2022	10.00
79	8.92% Punjab Government Stock 2022	10.00
80	8.92% Punjab Government Stock 2022	4.00
81	8.93% Punjab Government Stock 2022	8.00
82	8.91% Punjab Government Stock 2022	5.00
83	8.86% Punjab Government Stock 2022	10.00
84	8.86% Punjab S.D.L. 2022	5.00
85	8.90% Punjab S.D.L. 2022	5.00
86	8.64% Punjab S.D.L. 2023	5.00
87	8.71% Punjab S.D.L. 2023	5.00
88	8.51% Punjab S.D.L. 2023	3.00
89	8.54% Punjab S.D.L. 2023	2.00
90	8.51% Punjab S.D.L. 2023	15.00
91	8.11% Punjab S.D.L. 2023	5.00
92	7.58% Punjab S.D.L. 2023	2.00
93	7.63% Punjab S.D.L. 2023	7.00
94	7.98% Punjab S.D.L. 2023	7.00
95	9.05% Punjab S.D.L. 2023	5.00
96	9.87% Punjab S.D.L. 2023	5.00
97	9.72% Punjab S.D.L. 2023	5.00
98	9.70% Punjab S.D.L. 2023	5.00
99	9.29% Punjab S.D.L. 2023	6.00
100	9.34% Punjab S.D.L. 2023	6.00
101	9.35% Punjab S.D.L. 2023	2.50
102	9.48% Punjab S.D.L. 2023	2.50
103	9.23% Punjab S.D.L. 2024	6.00
104	9.69% Punjab S.D.L. 2024	6.00
105	9.45% Punjab S.D.L. 2024	5.00
<b>TOTAL [A]</b>		<b>503.18</b>

**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
<b>Power Bonds</b>		
1	8.50% Government of Punjab Power Bonds April 2014	0.32
2	8.50% Government of Punjab Power Bonds October 2014	0.32
3	8.50% Government of Punjab Power Bonds April 2015	0.32
4	8.50% Government of Punjab Power Bonds October 2015	0.32
5	8.50% Government of Punjab Power Bonds April 2016	0.32
	<b>TOTAL [B]</b>	<b>1.59</b>
	<b>TOTAL [A+B]</b>	<b>504.78</b>
<b>Loans not Bearing Interest</b>		
1	7.00% Punjab S.D.L. 1993	-
2	9.00% Punjab S.D.L. 1999	-
3	8.75% Punjab S.D.L. 2000	-
4	13.50% Punjab S.D.L. 2003	-
5	12.50% Punjab S.D.L. 2004	-
6	14.00% Punjab S.D.L. 2005	-
7	12.30% Punjab S.D.L. 2007	-
	<b>TOTAL [C]</b>	<b>-</b>
	<b>TOTAL [A+B+C]</b>	<b>504.78</b>
<b>RAJASTHAN</b>		
<b>Loans bearing interest</b>		
1	5.60% Rajasthan S.D.L. 2014	5.13
2	5.70% Rajasthan S.D.L. 2014	4.95
3	7.36% Rajasthan S.D.L. 2014	5.05
4	7.32% Rajasthan S.D.L. 2014	2.17
5	7.02% Rajasthan S.D.L. 2015	2.68
6	5.85% Rajasthan S.D.L. 2015(II Ser)	3.00
7	7.77% Rajasthan S.D.L. 2015	5.41
8	6.20% Rajasthan S.D.L. 2015	3.81
9	5.85% Rajasthan S.D.L. 2015	5.71
10	7.65% Rajasthan Government Stock 2016	5.00
11	8.62% Rajasthan Government Stock 2016	2.25
12	8.11% Rajasthan Government Stock 2016	5.00
13	7.74% Rajasthan Government Stock 2016	2.74
14	7.81% Rajasthan Government Stock 2016	3.00
15	5.90% Rajasthan S.D.L. 2017	2.30
16	8.25% Rajasthan Government Stock 2017	2.00
17	8.30% Rajasthan Government Stock 2017	7.50
18	8.46% Rajasthan Government Stock 2017	5.00
19	8.32% Rajasthan Government Stock 2017	9.50
20	8.45% Rajasthan Government Stock 2017	2.15
21	8.06% Rajasthan Government Stock 2018	6.00
22	7.84% Rajasthan Government Stock 2018	5.49
23	7.93% Rajasthan Government Stock 2018	2.20
24	8.40% Rajasthan Government Stock 2018	2.03
25	8.88% Rajasthan Government Stock 2018	5.00
26	8.26% Rajasthan Government Stock 2018	5.00
27	7.80% Rajasthan Government Stock 2018	10.00
28	6.41% Rajasthan Government Stock 2018	11.62
29	7.29% Rajasthan Government Stock 2019	10.00
30	7.77% Rajasthan Government Stock 2019	12.50
31	8.46% Rajasthan Government Stock 2019	5.93
32	8.28% Rajasthan Government Stock 2019	3.51

Sr. No.	Particulars	Balance as at end-March 2014
33	7.44% Rajasthan Government Stock 2019	5.00
34	7.83% Rajasthan Government Stock 2019	5.00
35	7.77% Rajasthan Government Stock 2019	5.00
36	7.95% Rajasthan Government Stock 2019	5.00
37	8.20% Rajasthan Government Stock 2019	5.00
38	8.25% Rajasthan Government Stock 2019	5.00
39	8.16% Rajasthan Government Stock 2019	5.00
40	8.21% Rajasthan Government Stock 2019	5.00
41	8.10% Rajasthan Government Stock 2019	5.00
42	8.11% Rajasthan Government Stock 2019	5.00
43	8.06% Rajasthan Government Stock 2019	5.00
44	8.26% Rajasthan Government Stock 2019	5.00
45	8.35% Rajasthan Government Stock 2019	5.00
46	8.30% Rajasthan Government Stock 2020	5.00
47	8.25% Rajasthan Government Stock 2020	5.00
48	8.05% Rajasthan Government Stock 2020	5.00
49	8.11% Rajasthan Government Stock 2020	5.00
50	8.09% Rajasthan Government Stock 2020	5.00
51	8.15% Rajasthan Government Stock 2020	5.00
52	8.12% Rajasthan Government Stock 2020	5.00
53	8.44% Rajasthan Government Stock 2020	5.00
54	8.35% Rajasthan Government Stock 2020	5.00
55	8.51% Rajasthan Government Stock 2020	5.00
56	8.39% Rajasthan Government Stock 2020	5.00
57	8.50% Rajasthan Government Stock 2021	8.00
58	8.52% Rajasthan Government Stock 2021	8.80
59	8.65% Rajasthan Government Stock 2021	5.00
60	8.85% Rajasthan Government Stock 2021	5.00
61	9.06% Rajasthan Government Stock 2021	5.00
62	9.20% Rajasthan Government Stock 2021	5.00
63	9.23% Rajasthan Government Stock 2021	3.83
64	9.02% Rajasthan Government Stock 2021	5.00
65	8.88% Rajasthan Government Stock 2021	5.00
66	8.74% Rajasthan Government Stock 2022	6.17
67	9.24% Rajasthan Government Stock 2022	5.00
68	9.12% Rajasthan Government Stock 2022	5.00
69	8.87% Rajasthan Government Stock 2022	5.00
70	8.89% Rajasthan Government Stock 2022	5.00
71	8.84% Rajasthan Government Stock 2022	5.00
72	8.92% Rajasthan Government Stock 2022	5.00
73	8.92% Rajasthan Government Stock 2022	5.00
74	8.91% Rajasthan Government Stock 2022	5.00
75	8.90% Rajasthan Government Stock 2022	5.00
76	8.85% Rajasthan Government Stock 2022	5.00
77	8.84% Rajasthan Government Stock 2022	5.00
78	8.92% Rajasthan Government Stock 2022	10.00
79	8.90% Rajasthan S.D.L. 2022	5.00
80	8.56% Rajasthan S.D.L. 2023	10.00
81	8.52% Rajasthan S.D.L. 2023	5.41
82	8.09% Rajasthan S.D.L. 2023	5.00
83	7.58% Rajasthan S.D.L. 2023	5.00
84	7.63% Rajasthan S.D.L. 2023	5.00
85	7.74% Rajasthan S.D.L. 2023	5.00



**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
86	7.94% Rajasthan S.D.L. 2023	5.00
87	9.05% Rajasthan S.D.L. 2023	5.00
88	9.82% Rajasthan S.D.L. 2023	5.00
89	9.70% Rajasthan S.D.L. 2023	5.00
90	9.52% Rajasthan S.D.L. 2023	5.00
91	9.70% Rajasthan S.D.L. 2023	5.00
92	9.25% Rajasthan S.D.L. 2023	5.00
93	9.25% Rajasthan S.D.L. 2023	5.00
94	9.33% Rajasthan S.D.L. 2023	5.00
95	9.40% Rajasthan S.D.L. 2023	5.00
96	9.33% Rajasthan S.D.L. 2023	5.00
97	9.50% Rajasthan S.D.L. 2023	5.00
98	9.45% Rajasthan S.D.L. 2024	8.00
<b>TOTAL [A]</b>		<b>513.84</b>
<b>Power Bonds</b>		
1	8.50% Government of Rajasthan Power Bonds April 2015	0.18
2	8.50% Government of Rajasthan Power Bonds October 2015	0.18
3	8.50% Government of Rajasthan Power Bonds April 2016	0.18
<b>TOTAL [B]</b>		<b>0.54</b>
<b>TOTAL [A+B]</b>		<b>514.38</b>
<b>Loans not Bearing Interest</b>		
1	7.00% Rajasthan S.D.L. 1993	-
2	7.50% Rajasthan S.D.L. 1997	-
3	9.75% Rajasthan S.D.L. 1998	-
4	9.00% Rajasthan S.D.L. 1999	-
5	8.75% Rajasthan S.D.L. 2000	-
6	11.00% Rajasthan S.D.L. 2001	-
7	11.00% Rajasthan S.D.L. 2002	-
8	13.50% Rajasthan S.D.L. 2003	-
9	12.50% Rajasthan S.D.L. 2004	-
10	14.00% Rajasthan S.D.L. 2005	-
11	13.85% Rajasthan S.D.L. 2006	-
12	13.05% Rajasthan S.D.L. 2007	-
13	13.00% Rajasthan S.D.L. 2007	-
14	12.25% Rajasthan S.D.L. 2009	-
15	11.50% Rajasthan S.D.L. 2009	-
16	10.50% Rajasthan S.D.L. 2011	-
<b>TOTAL [C]</b>		<b>-</b>
<b>TOTAL [A+B+C]</b>		<b>514.93</b>
<b>SIKKIM</b>		
<b>Loans bearing interest</b>		
1	5.60% Sikkim S.D.L. 2014	0.06
2	7.36% Sikkim S.D.L. 2014	0.11
3	7.32% Sikkim S.D.L. 2014	0.06
4	7.77% Sikkim S.D.L. 2015	0.18
5	6.20% Sikkim S.D.L. 2015	0.05
6	7.53% Sikkim S.D.L. 2015	0.09
7	5.85% Sikkim S.D.L. 2015	0.10
8	7.61% Sikkim S.D.L. 2016	0.11
9	7.70% Sikkim Government Stock 2016	0.66
10	8.65% Sikkim Government Stock 2016	0.64
11	7.82% Sikkim Government Stock 2016	0.50
12	5.90% Sikkim S.D.L. 2017	0.30

Sr. No.	Particulars	Balance as at end-March 2014
13	7.17% Sikkim S.D.L. 2017	0.25
14	8.20% Sikkim Government Stock 2017	1.12
15	8.02% Sikkim Government Stock 2018	1.38
16	7.00% Sikkim Government Stock 2018	2.93
17	8.44% Sikkim Government Stock 2020	1.88
18	8.35% Sikkim Government Stock 2020	1.40
19	8.78% Sikkim Government Stock 2021	0.40
20	8.92% Sikkim Government Stock 2022	0.35
21	8.81% Sikkim Government Stock 2022	0.35
22	8.54% Sikkim S.D.L. 2023	0.24
23	9.75% Sikkim S.D.L. 2023	0.45
24	9.30% Sikkim S.D.L. 2023	0.45
25	9.35% Sikkim S.D.L. 2023	0.90
26	9.69% Sikkim S.D.L. 2024	0.35
<b>TOTAL [A]</b>		<b>15.31</b>
<b>Power Bonds</b>		
1	8.50% Government of Sikkim Power Bonds April 2014	0.02
2	8.50% Government of Sikkim Power Bonds October 2014	0.02
3	8.50% Government of Sikkim Power Bonds April 2015	0.02
4	8.50% Government of Sikkim Power Bonds October 2015	0.02
5	8.50% Government of Sikkim Power Bonds April 2016	0.02
<b>TOTAL [B]</b>		<b>0.12</b>
<b>TOTAL [A+B]</b>		<b>15.43</b>
<b>TAMIL NADU</b>		
<b>Loans bearing interest</b>		
1	5.60% Tamil Nadu S.D.L. 2014	5.81
2	5.70% Tamil Nadu S.D.L. 2014	7.23
3	7.10% Tamil Nadu G.S. 2014	2.70
4	7.36% Tamil Nadu S.D.L. 2014	4.50
5	7.02% Tamil Nadu S.D.L. 2015	1.33
6	5.85% Tamil Nadu S.D.L. 2015 (II Series)	2.50
7	7.77% Tamil Nadu S.D.L. 2015	2.00
8	7.35% Tamil Nadu Government Stock 2015	2.10
9	6.20% Tamil Nadu S.D.L. 2015	3.83
10	5.85% Tamil Nadu S.D.L. 2015	1.50
11	7.68% Tamil Nadu Government Stock 2016	6.00
12	7.79% Tamil Nadu Government Stock 2016	6.09
13	7.93% Tamil Nadu Government Stock 2016	4.00
14	7.96% Tamil Nadu Government Stock 2017	5.00
15	5.90% Tamil Nadu S.D.L. 2017	4.43
16	8.19% Tamil Nadu Government Stock 2017	5.00
17	8.32% Tamil Nadu Government Stock 2017	4.14
18	8.30% Tamil Nadu Government Stock 2017	3.00
19	8.14% Tamil Nadu Government Stock 2017	5.00
20	8.39% Tamil Nadu Government Stock 2017	5.00
21	8.47% Tamil Nadu Government Stock 2017	6.00
22	8.39% Tamil Nadu Government Stock 2017	5.00
23	7.85% Tamil Nadu Government Stock 2018	7.50
24	7.96% Tamil Nadu Government Stock 2018	10.00
25	8.12% Tamil Nadu Government Stock 2018	7.92
26	8.23% Tamil Nadu Government Stock 2018	7.50
27	6.95% Tamil Nadu Government Stock 2018	7.50
28	6.40% Tamil Nadu Government Stock 2018	10.00

**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
29	6.65% Tamil Nadu Government Stock 2019	10.00
30	7.00% Tamil Nadu Government Stock 2019	10.00
31	7.26% Tamil Nadu Government Stock 2019	12.00
32	7.45% Tamil Nadu Government Stock 2019	10.00
33	7.65% Tamil Nadu Government Stock 2019	12.00
34	8.48% Tamil Nadu Government Stock 2019	12.17
35	8.24% Tamil Nadu Government Stock 2019	4.81
36	8.28% Tamil Nadu Government Stock 2019	15.00
37	8.13% Tamil Nadu Government Stock 2019	15.00
38	8.22% Tamil Nadu Government Stock 2019	12.00
39	8.11% Tamil Nadu Government Stock 2019	10.00
40	8.12% Tamil Nadu Government Stock 2019	10.00
41	8.05% Tamil Nadu Government Stock 2019	10.00
42	8.26% Tamil Nadu Government Stock 2019	10.00
43	8.36% Tamil Nadu Government Stock 2019	10.00
44	8.32% Tamil Nadu Government Stock 2020	10.00
45	8.25% Tamil Nadu Government Stock 2020	10.00
46	8.52% Tamil Nadu Government Stock 2020	13.99
47	8.09% Tamil Nadu Government Stock 2020	9.38
48	8.16% Tamil Nadu Government Stock 2020	9.38
49	8.15% Tamil Nadu Government Stock 2020	9.31
50	8.32% Tamil Nadu Government Stock 2020	9.38
51	8.42% Tamil Nadu Government Stock 2020	9.38
52	8.39% Tamil Nadu Government Stock 2020	12.50
53	8.53% Tamil Nadu Government Stock 2020	18.75
54	8.39% Tamil Nadu Government Stock 2020	6.25
55	8.44% Tamil Nadu Government Stock 2020	6.25
56	8.39% Tamil Nadu Government Stock 2021	6.25
57	8.50% Tamil Nadu Government Stock 2021	3.00
58	8.68% Tamil Nadu Government Stock 2021	10.00
59	8.59% Tamil Nadu Government Stock 2021	10.00
60	8.56% Tamil Nadu Government Stock 2021	5.00
61	8.64% Tamil Nadu Government Stock 2021	7.50
62	8.60% Tamil Nadu Government Stock 2021	7.50
63	8.85% Tamil Nadu Government Stock 2021	5.10
64	9.09% Tamil Nadu Government Stock 2021	7.50
65	9.19% Tamil Nadu Government Stock 2021	12.50
66	9.22% Tamil Nadu Government Stock 2021	4.90
67	8.72% Tamil Nadu Government Stock 2022	20.00
68	8.66% Tamil Nadu Government Stock 2022	12.00
69	8.71% Tamil Nadu Government Stock 2022	15.00
70	8.75% Tamil Nadu Government Stock 2022	15.00
71	8.92% Tamil Nadu Government Stock 2022	13.00
72	9.10% Tamil Nadu Government Stock 2022	6.22
73	8.89% Tamil Nadu Government Stock 2022	8.50
74	8.84% Tamil Nadu Government Stock 2022	15.00
75	8.92% Tamil Nadu Government Stock 2022	15.00
76	8.92% Tamil Nadu Government Stock 2022	12.50
77	8.90% Tamil Nadu Government Stock 2022	18.75
78	8.86% Tamil Nadu Government Stock 2022	15.00
79	8.85% Tamil Nadu Government Stock 2022	15.00
80	8.80% Tamil Nadu Government Stock 2022	12.50

Sr. No.	Particulars	Balance as at end-March 2014
81	8.86% Tamil Nadu S.D.L. 2022	10.00
82	8.89% Tamil Nadu S.D.L. 2022	11.50
83	8.63% Tamil Nadu S.D.L. 2023	10.00
84	8.56% Tamil Nadu S.D.L. 2023	10.00
85	8.62% Tamil Nadu S.D.L. 2023	10.00
86	8.60% Tamil Nadu S.D.L. 2023	10.00
87	8.25% Tamil Nadu S.D.L. 2023	10.00
88	8.10% Tamil Nadu S.D.L. 2023	10.00
89	7.59% Tamil Nadu S.D.L. 2023	10.00
90	7.62% Tamil Nadu S.D.L. 2023	10.00
91	7.77% Tamil Nadu S.D.L. 2023	10.00
92	7.95% Tamil Nadu S.D.L. 2023	10.00
93	9.10% Tamil Nadu S.D.L. 2023	4.19
94	9.55% Tamil Nadu S.D.L. 2023	10.00
95	9.80% Tamil Nadu S.D.L. 2023	6.52
96	9.20% Tamil Nadu S.D.L. 2023	12.50
97	9.32% Tamil Nadu S.D.L. 2023	12.50
98	9.37% Tamil Nadu S.D.L. 2023	12.50
99	9.39% Tamil Nadu S.D.L. 2023	15.00
100	9.38% Tamil Nadu S.D.L. 2023	15.00
101	9.49% Tamil Nadu S.D.L. 2023	20.00
102	9.41% Tamil Nadu S.D.L. 2024	11.79
103	9.65% Tamil Nadu S.D.L. 2024	12.50
104	9.47% Tamil Nadu S.D.L. 2024	15.00
<b>TOTAL [A]</b>		<b>971.82</b>
<b>Loans not Bearing Interest</b>		
2	7.50% Tamil Nadu S.D.L. 1997	-
3	9.75% Tamil Nadu S.D.L. 1998	-
4	9.00% Tamil Nadu S.D.L. 1999	-
5	8.75% Tamil Nadu S.D.L. 2000	-
6	11.00% Tamil Nadu S.D.L. 2001	-
7	11.00% Tamil Nadu S.D.L. 2002	-
8	13.50% Tamil Nadu S.D.L. 2003	-
9	12.50% Tamil Nadu S.D.L. 2004	-
10	14.00% Tamil Nadu S.D.L. 2005	-
11	13.85% Tamil Nadu S.D.L. 2006	-
12	13.05% Tamil Nadu S.D.L. 2007	-
13	13.00% Tamil Nadu S.D.L. 2007	-
14	12.30% Tamil Nadu S.D.L. 2007	-
15	12.15% Tamil Nadu S.D.L. 2008	-
16	11.50% Tamil Nadu S.D.L. 2008	-
17	12.50% Tamil Nadu S.D.L. 2008	-
18	12.25% Tamil Nadu S.D.L. 2009	-
19	11.50% Tamil Nadu S.D.L. 2009	-
20	11.50% Tamil Nadu S.D.L. 2010	-
21	12.00% Tamil Nadu S.D.L. 2010	-
22	10.50% Tamil Nadu S.D.L. 2011	-
23	11.50% Tamil Nadu S.D.L. 2011	-
24	9.45% Tamil Nadu S.D.L. 2011	-
25	12.00% Tamil Nadu S.D.L. 2011	-
<b>TOTAL [B]</b>		<b>-</b>
<b>TOTAL [A+B]</b>		<b>971.82</b>

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
<b>TRIPURA</b>		
<b>Loans bearing interest</b>		
1	5.60% Tripura S.D.L. 2014	0.42
2	7.36% Tripura S.D.L. 2014	0.40
3	7.32% Tripura S.D.L. 2014	0.22
4	7.02% Tripura S.D.L. 2015	0.02
5	5.85% Tripura S.D.L. 2015 (II Series)	0.13
6	7.77% Tripura S.D.L. 2015	0.30
7	6.20% Tripura S.D.L. 2015	0.20
8	7.45% Tripura Government Stock 2015	0.40
9	5.85% Tripura S.D.L. 2015	0.62
10	7.61% Tripura S.D.L. 2016	0.42
11	7.70% Tripura Government Stock 2016	0.25
12	8.11% Tripura Government Stock 2016	0.35
13	5.90% Tripura S.D.L. 2017	0.56
14	7.17% Tripura S.D.L. 2017	1.46
15	7.77% Tripura Government Stock 2019	1.56
16	8.24% Tripura Government Stock 2019	1.50
17	8.40% Tripura Government Stock 2019	1.00
18	8.49% Tripura Government Stock 2020	1.00
19	8.10% Tripura Government Stock 2020	1.00
20	8.39% Tripura Government Stock 2021	1.20
21	8.40% Tripura Government Stock 2021	0.65
22	8.65% Tripura Government Stock 2021	1.00
23	8.60% Tripura Government Stock 2021	0.50
24	8.60% Tripura Government Stock 2022	0.50
25	9.42% Tripura Government Stock 2022	1.00
26	8.90% Tripura Government Stock 2022	1.25
27	8.94% Tripura Government Stock 2022	0.90
28	8.90% Tripura S.D.L. 2022	1.00
29	8.60% Tripura S.D.L. 2023	2.50
30	8.55% Tripura S.D.L. 2023	0.80
31	9.39% Tripura S.D.L. 2024	2.00
32	9.50% Tripura S.D.L. 2024	1.50
33	9.67% Tripura S.D.L. 2024	1.50
34	9.48% Tripura S.D.L. 2024	0.50
<b>TOTAL [A]</b>		<b>28.60</b>
<b>Power Bonds</b>		
1	8.50% Government of Tripura Power Bonds April 2014	0.03
2	8.50% Government of Tripura Power Bonds October 2014	0.03
3	8.50% Government of Tripura Power Bonds April 2015	0.03
4	8.50% Government of Tripura Power Bonds October 2015	0.03
5	8.50% Government of Tripura Power Bonds April 2016	0.03
<b>TOTAL [B]</b>		<b>0.16</b>
<b>TOTAL [A+B]</b>		<b>28.76</b>
<b>Loans not Bearing Interest</b>		
1	6.75% Tripura S.D.L. 1992	-
2	7.50% Tripura S.D.L. 1997	-
3	11.00% Tripura S.D.L. 2002	-
<b>TOTAL [C]</b>		<b>-</b>
<b>TOTAL [A+B+D]</b>		<b>28.76</b>

Sr. No.	Particulars	Balance as at end-March 2014
<b>UTTAR PRADESH</b>		
<b>Loans bearing interest (Subsequent to reorganisation)</b>		
1	5.60% Uttar Pradesh S.D.L. 2014	7.75
2	5.70% Uttar Pradesh S.D.L. 2014	7.35
3	7.36% Uttar Pradesh S.D.L. 2014	3.67
4	7.32% Uttar Pradesh S.D.L. 2014	11.44
5	7.02% Uttar Pradesh S.D.L. 2015	4.92
6	5.85% Uttar Pradesh S.D.L. 2015 (II Series)	4.74
7	7.77% Uttar Pradesh S.D.L. 2015	9.97
8	6.20% Uttar Pradesh S.D.L. 2015	8.08
9	7.53% Uttar Pradesh S.D.L. 2015	15.00
10	5.85% Uttar Pradesh S.D.L. 2015	7.95
11	7.85% Uttar Pradesh Government Stock 2016	5.99
12	8.00% Uttar Pradesh Government Stock 2016	16.33
13	5.90% Uttar Pradesh S.D.L. 2017	8.65
14	8.45% Uttar Pradesh Government Stock 2017	16.15
15	7.17% Uttar Pradesh S.D.L. 2017	0.32
16	8.55% Uttar Pradesh Government Stock 2017	10.00
17	8.07% Uttar Pradesh Government Stock 2018	11.00
18	8.01% Uttar Pradesh Government Stock 2018	15.00
19	8.25% Uttar Pradesh Government Stock 2018	8.22
20	8.51% Uttar Pradesh Government Stock 2018	10.00
21	9.59% Uttar Pradesh Government Stock 2018	10.00
22	9.30% Uttar Pradesh Government Stock 2018	10.00
23	8.89% Uttar Pradesh Government Stock 2018	10.00
24	7.85% Uttar Pradesh Government Stock 2018	10.00
25	7.03% Uttar Pradesh Government Stock 2018	10.00
26	7.10% Uttar Pradesh Government Stock 2019	10.99
27	8.57% Uttar Pradesh Government Stock 2019	30.00
28	8.59% Uttar Pradesh Government Stock 2019	25.94
29	7.53% Uttar Pradesh Government Stock 2019	15.00
30	7.84% Uttar Pradesh Government Stock 2019	5.00
31	7.97% Uttar Pradesh Government Stock 2019	10.00
32	7.80% Uttar Pradesh Government Stock 2019	5.00
33	8.03% Uttar Pradesh Government Stock 2019	15.00
34	8.32% Uttar Pradesh Government Stock 2019	15.00
35	8.47% Uttar Pradesh Government Stock 2019	15.00
36	8.26% Uttar Pradesh Government Stock 2019	13.06
37	8.44% Uttar Pradesh Government Stock 2019	15.00
38	8.39% Uttar Pradesh Government Stock 2020	18.74
39	8.58% Uttar Pradesh Government Stock 2020	11.97
40	8.55% Uttar Pradesh Government Stock 2020	20.00
41	8.28% Uttar Pradesh Government Stock 2020	10.00
42	8.10% Uttar Pradesh Government Stock 2020	10.00
43	8.13% Uttar Pradesh Government Stock 2020	8.00
44	8.19% Uttar Pradesh Government Stock 2020	10.00
45	8.37% Uttar Pradesh Government Stock 2020	12.00
46	8.41% Uttar Pradesh Government Stock 2020	10.00
47	8.39% Uttar Pradesh Government Stock 2020	10.00
48	8.55% Uttar Pradesh Government Stock 2020	15.00
49	8.34% Uttar Pradesh Government Stock 2020	10.00
50	8.56% Uttar Pradesh Government Stock 2021	5.00
51	8.65% Uttar Pradesh Government Stock 2021	15.00

**Statements**

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
52	8.66% Uttar Pradesh Government Stock 2021	10.00
53	8.56% Uttar Pradesh Government Stock 2021	10.00
54	8.69% Uttar Pradesh Government Stock 2021	15.00
55	8.58% Uttar Pradesh Government Stock 2021	5.13
56	8.61% Uttar Pradesh Government Stock 2021	10.00
57	8.66% Uttar Pradesh Government Stock 2021	10.00
58	8.90% Uttar Pradesh Government Stock 2021	10.00
59	9.25% Uttar Pradesh Government Stock 2021	14.88
60	9.25% Uttar Pradesh Government Stock 2021	10.00
61	9.02% Uttar Pradesh Government Stock 2021	10.00
62	8.80% Uttar Pradesh Government Stock 2021	10.00
63	8.75% Uttar Pradesh Government Stock 2022	10.00
64	8.76% Uttar Pradesh Government Stock 2022	10.00
65	9.28% Uttar Pradesh Government Stock 2022	8.30
66	9.17% Uttar Pradesh Government Stock 2022	15.00
67	8.92% Uttar Pradesh Government Stock 2022	15.00
68	8.88% Uttar Pradesh Government Stock 2022	10.00
69	8.93% Uttar Pradesh Government Stock 2022	10.00
70	8.93% Uttar Pradesh Government Stock 2022	15.00
71	8.91% Uttar Pradesh Government Stock 2022	10.00
72	8.88% Uttar Pradesh Government Stock 2022	10.00
73	8.86% Uttar Pradesh Government Stock 2022	10.00
74	8.11% Uttar Pradesh Government Stock 2023	10.00
75	7.60% Uttar Pradesh Government Stock 2023	10.00
76	7.63% Uttar Pradesh Government Stock 2023	10.00
77	7.78% Uttar Pradesh Government Stock 2023	10.00
78	9.33% Uttar Pradesh Government Stock 2023	12.50
79	9.40% Uttar Pradesh Government Stock 2023	7.50
80	9.52% Uttar Pradesh Government Stock 2023	5.00
81	9.39% Uttar Pradesh Government Stock 2024	5.00
82	9.67% Uttar Pradesh Government Stock 2024	10.00
<b>TOTAL [A]</b>		<b>891.55</b>
<b>Power Bonds</b>		
1	8.50% Government of Uttar Pradesh Power Bonds April 2014	2.94
2	8.50% Government of Uttar Pradesh Power Bonds October 2014	2.94
3	8.50% Government of Uttar Pradesh Power Bonds April 2015	2.94
4	8.50% Government of Uttar Pradesh Power Bonds October 2015	2.94
5	8.50% Government of Uttar Pradesh Power Bonds April 2016	2.94
<b>TOTAL [B]</b>		<b>14.68</b>
<b>TOTAL [A+B]</b>		<b>906.23</b>
<b>Compensation Bonds</b>		
1	2.75% UPZARG Bonds	0.12
2	3.25% UP Estates Act Bonds	-
3	3.50% Uttar Pradesh Land Ceiling Comp. Bonds	-
4	2.50% UPZA Comp. Bonds	-
5	2.50% UPZA Comp. Bonds Certs.	0.29
<b>TOTAL [C]</b>		<b>0.41</b>
<b>TOTAL [A+B+C]</b>		<b>906.64</b>
<b>Loans not Bearing Interest (Prior to reorganisation)</b>		
1	7.00% Uttar Pradesh S.D.L. 1993	0.01
2	8.25% Uttar Pradesh S.D.L. 1995	-
3	7.50% Uttar Pradesh S.D.L. 1997	-
4	9.75% Uttar Pradesh S.D.L. 1998	-
5	9.00% Uttar Pradesh S.D.L. 1999	-

Sr. No.	Particulars	Balance as at end-March 2014
6	11.00% Uttar Pradesh S.D.L. 2001	-
7	11.00% Uttar Pradesh S.D.L. 2002	-
8	13.50% Uttar Pradesh S.D.L. 2003	-
9	14.00% Uttar Pradesh S.D.L. 2005	-
10	13.85% Uttar Pradesh S.D.L. 2006	-
11	13.00% Uttar Pradesh S.D.L. 2007	-
12	12.30% Uttar Pradesh S.D.L. 2007	-
13	11.50% Uttar Pradesh S.D.L. 2008	-
14	11.50% Uttar Pradesh S.D.L. 2009	-
15	11.30% Uttar Pradesh S.D.L. 2010	-
16	11.50% Uttar Pradesh S.D.L. 2010	-
17	12.00% Uttar Pradesh S.D.L. 2010	-
18	11.50% Uttar Pradesh S.D.L. 2011	-
19	12.00% Uttar Pradesh S.D.L. 2011	-
<b>TOTAL [D]</b>		<b>0.01</b>
<b>TOTAL [A+B+C+D]</b>		<b>906.65</b>
<b>Loans Not Bearing Interest (Subsequent to Reorganisation)</b>		
1	9.45% Uttar Pradesh S.D.L. 2011	-
2	8.00% Uttar Pradesh S.D.L. 2012	-
<b>TOTAL [E]</b>		<b>-</b>
<b>TOTAL [A+B+C+D+E]</b>		<b>906.65</b>
<b>UTTARAKHAND</b>		
<b>Loans bearing interest</b>		
1	5.60% Uttarakhand S.D.L. 2014	2.09
2	7.36% Uttarakhand S.D.L. 2014	0.67
3	7.32% Uttarakhand S.D.L. 2014	0.33
4	7.77% Uttarakhand S.D.L. 2015	0.92
5	6.20% Uttarakhand S.D.L. 2015	3.39
6	5.85% Uttarakhand S.D.L. 2015	2.63
7	7.70% Uttarakhand Government Stock 2016	2.50
8	7.72% Uttarakhand Government Stock 2016	2.26
9	7.95% Uttarakhand Government Stock 2016	1.59
10	8.38% Uttarakhand Government Stock 2017	2.11
11	8.39% Uttarakhand Government Stock 2017	2.50
12	7.87% Uttarakhand Government Stock 2018	2.50
13	8.12% Uttarakhand Government Stock 2018	2.50
14	8.68% Uttarakhand Government Stock 2018	0.80
15	8.50% Uttarakhand Government Stock 2018	2.50
16	8.39% Uttarakhand Government Stock 2018	2.00
17	7.00% Uttarakhand Government Stock 2018	2.15
18	7.45% Uttarakhand Government Stock 2019	2.52
19	8.55% Uttarakhand Government Stock 2019	0.94
20	7.77% Uttarakhand Government Stock 2019	3.00
21	7.80% Uttarakhand Government Stock 2019	3.00
22	8.58% Uttarakhand Government Stock 2020	5.00
23	8.12% Uttarakhand Government Stock 2020	2.00
24	8.55% Uttarakhand Government Stock 2021	2.92
25	8.39% Uttarakhand Government Stock 2021	5.00
26	8.65% Uttarakhand Government Stock 2021	2.00
27	8.62% Uttarakhand Government Stock 2021	1.50
28	9.05% Uttarakhand Government Stock 2021	1.50
29	8.62% Uttarakhand Government Stock 2022	1.00
30	9.02% Uttarakhand Government Stock 2022	3.00
31	8.93% Uttarakhand S.D.L. 2022	1.50
32	9.01% Uttarakhand S.D.L. 2022	5.00

**Statement 23: State Government Market Loans (Contd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
33	8.67% Uttarakhand S.D.L. 2023	11.00
34	9.40% Uttarakhand S.D.L. 2023	5.00
35	9.84% Uttarakhand S.D.L. 2024	10.00
36	9.70% Uttarakhand S.D.L. 2024	10.00
	<b>TOTAL [A]</b>	<b>109.30</b>
<b>Power Bonds</b>		
1	8.50% Government of Uttaranchal Power Bonds April 2014	0.29
2	8.50% Government of Uttaranchal Power Bonds October 2014	0.29
3	8.50% Government of Uttaranchal Power Bonds April 2015	0.29
4	8.50% Government of Uttaranchal Power Bonds October 2015	0.29
5	8.50% Government of Uttaranchal Power Bonds April 2016	0.29
	<b>TOTAL [B]</b>	<b>1.43</b>
	<b>TOTAL [A+B]</b>	<b>110.73</b>
<b>Loans Not Bearing Interest (Prior to reorganisation)</b>		
1	7.00% Uttar Pradesh S.D.L. 1993	0.01
2	8.25% Uttar Pradesh S.D.L. 1995	—
3	7.50% Uttar Pradesh S.D.L. 1997	—
4	9.75% Uttar Pradesh S.D.L. 1998	—
5	9.00% Uttar Pradesh S.D.L. 1999	—
6	11.00% Uttar Pradesh S.D.L. 2001	—
7	11.00% Uttar Pradesh S.D.L. 2002	—
8	13.50% Uttar Pradesh S.D.L. 2003	—
9	14.00% Uttar Pradesh S.D.L. 2005	—
10	13.85% Uttar Pradesh S.D.L. 2006	—
11	13.00% Uttar Pradesh S.D.L. 2007	—
12	12.30% Uttar Pradesh S.D.L. 2007	—
13	11.50% Uttar Pradesh S.D.L. 2008	—
14	11.50% Uttar Pradesh S.D.L. 2009	—
15	11.30% Uttar Pradesh S.D.L. 2010	—
16	11.50% Uttar Pradesh S.D.L. 2010	—
17	12.00% Uttar Pradesh S.D.L. 2010	—
18	11.50% Uttar Pradesh S.D.L. 2011	—
19	12.00% Uttar Pradesh S.D.L. 2011	—
	<b>TOTAL [C]</b>	<b>0.02</b>
	<b>TOTAL [A+B]</b>	<b>110.75</b>
<b>WEST BENGAL</b>		
<b>Loans bearing interest</b>		
1	5.60% West Bengal S.D.L. 2014	4.06
2	5.70% West Bengal S.D.L. 2014	11.13
3	7.15% West Bengal Government Stock 2014	2.59
4	7.36% West Bengal S.D.L. 2014	2.89
5	7.32% West Bengal S.D.L. 2014	1.83
6	7.02% West Bengal S.D.L. 2015	5.42
7	5.85% West Bengal S.D.L. 2015 (II Series)	5.00
8	7.77% West Bengal S.D.L. 2015	6.32
9	7.39% West Bengal Government Stock 2015	4.49
10	6.20% West Bengal S.D.L. 2015	11.71
11	7.53% West Bengal S.D.L. 2015	6.33
12	5.85% West Bengal S.D.L. 2015	1.64
13	7.93% West Bengal Government Stock 2016	8.69
14	7.74% West Bengal Government Stock 2016	4.67
15	5.90% West Bengal S.D.L. 2017	8.99
16	7.17% West Bengal S.D.L. 2017	9.66

Sr. No.	Particulars	Balance as at end-March 2014
17	8.40% West Bengal Government Stock 2017	10.00
18	8.48% West Bengal Government Stock 2017	9.65
19	8.39% West Bengal Government Stock 2017	10.98
20	8.40% West Bengal Government Stock 2017	20.00
21	8.48% West Bengal Government Stock 2017	21.00
22	8.50% West Bengal Government Stock 2017	21.00
23	7.87% West Bengal Government Stock 2018	14.00
24	8.30% West Bengal Government Stock 2018	9.44
25	8.60% West Bengal Government Stock 2018	18.53
26	8.52% West Bengal Government Stock 2018	10.00
27	9.38% West Bengal Government Stock 2018	8.00
28	9.90% West Bengal Government Stock 2018	8.00
29	8.80% West Bengal Government Stock 2018	18.00
30	8.07% West Bengal Government Stock 2018	6.00
31	7.86% West Bengal Government Stock 2018	15.00
32	6.43% West Bengal Government Stock 2018	8.88
33	7.27% West Bengal Government Stock 2019	10.00
34	8.43% West Bengal Government Stock 2019	19.67
35	8.25% West Bengal Government Stock 2019	1.90
36	7.55% West Bengal Government Stock 2019	20.00
37	7.10% West Bengal Government Stock 2019	25.00
38	7.50% West Bengal Government Stock 2019	15.00
39	7.96% West Bengal Government Stock 2019	20.00
40	8.02% West Bengal Government Stock 2019	20.00
41	8.31% West Bengal Government Stock 2019	15.00
42	7.70% West Bengal Government Stock 2019 (PUT-2013)	3.86
43	7.65% West Bengal Government Stock 2019	0.10
44	7.68% West Bengal Government Stock 2019 (PUT-2014)	3.00
45	8.10% West Bengal Government Stock 2019	23.31
46	8.42% West Bengal Government Stock 2019	10.00
47	8.57% West Bengal Government Stock 2020	8.00
48	8.58% West Bengal Government Stock 2020	20.00
49	8.51% West Bengal Government Stock 2020	5.00
50	8.28% West Bengal Government Stock 2020	15.00
51	8.11% West Bengal Government Stock 2020	10.00
52	8.17% West Bengal Government Stock 2020	10.00
53	8.44% West Bengal Government Stock 2020	5.00
54	8.39% West Bengal Government Stock 2020	4.98
55	8.38% West Bengal Government Stock 2020	10.02
56	8.39% West Bengal Government Stock 2020	5.00
57	8.51% West Bengal Government Stock 2020	5.00
58	8.42% West Bengal Government Stock 2020	5.00
59	8.36% West Bengal Government Stock 2021	14.00
60	8.44% West Bengal Government Stock 2021	17.73
61	8.60% West Bengal Government Stock 2021	20.00
62	8.60% West Bengal Government Stock 2021	30.00
63	8.65% West Bengal Government Stock 2021	10.00
64	8.61% West Bengal Government Stock 2021	10.00
65	8.55% West Bengal Government Stock 2021	10.00
66	8.64% West Bengal Government Stock 2021	10.00
67	8.65% West Bengal Government Stock 2021	15.00
68	9.08% West Bengal Government Stock 2021	15.00
69	9.28% West Bengal Government Stock 2021	10.00



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**Statement 23: State Government Market Loans (Concl'd.)**

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2014
70	9.04% West Bengal Government Stock 2021	12.50
71	8.81% West Bengal Government Stock 2021	13.00
72	8.75% West Bengal Government Stock 2022	8.00
73	8.66% West Bengal Government Stock 2022	10.00
74	8.80% West Bengal Government Stock 2022	10.00
75	9.36% West Bengal Government Stock 2022	6.68
76	9.31% West Bengal Government Stock 2022	25.00
77	9.23% West Bengal Government Stock 2022	10.00
78	9.22% West Bengal Government Stock 2022	15.00
79	8.95% West Bengal Government Stock 2022	5.00
80	8.91% West Bengal Government Stock 2022	15.00
81	8.96% West Bengal Government Stock 2022	15.00
82	8.92% West Bengal Government Stock 2022	15.00
83	8.90% West Bengal Government Stock 2022	20.00
84	8.89% West Bengal S.D.L. 2022	5.00
85	9.01% West Bengal Government Stock 2022	20.00
86	9.03% West Bengal S.D.L. 2022	20.00
87	8.64% West Bengal S.D.L. 2023	8.00
88	8.60% West Bengal S.D.L. 2023	5.00
89	8.66% West Bengal S.D.L. 2023	12.00
90	8.66% West Bengal S.D.L. 2023	15.00
91	8.26% West Bengal S.D.L. 2023	10.00
92	7.63% West Bengal S.D.L. 2023	10.00
93	7.82% West Bengal S.D.L. 2023	20.00
94	7.90% West Bengal S.D.L. 2023	10.00
95	9.48% West Bengal S.D.L. 2023	10.00
96	9.72% West Bengal S.D.L. 2023	10.00
97	9.84% West Bengal S.D.L. 2023	9.34
98	9.94% West Bengal S.D.L. 2023	15.00
99	9.35% West Bengal S.D.L. 2023	10.00
100	9.35% West Bengal S.D.L. 2023	5.66
101	9.42% West Bengal S.D.L. 2023	15.00
102	9.42% West Bengal S.D.L. 2023	10.00
103	9.37% West Bengal S.D.L. 2023	5.00
104	9.54% West Bengal S.D.L. 2023	10.00
105	9.40% West Bengal S.D.L. 2024	8.00
106	9.26% West Bengal S.D.L. 2024	12.00
107	9.42% West Bengal S.D.L. 2024	10.00
108	9.72% West Bengal S.D.L. 2024	10.00
109	9.85% West Bengal S.D.L. 2024	10.00
110	9.70% West Bengal S.D.L. 2024	10.00
<b>TOTAL [A]</b>		<b>1,230.64</b>
<b>Power Bonds</b>		
1	8.50% Government of West Bengal Power Bonds April 2014	0.98
2	8.50% Government of West Bengal Power Bonds October 2014	0.98
3	8.50% Government of West Bengal Power Bonds April 2015	0.98
4	8.50% Government of West Bengal Power Bonds October 2015	0.98
5	8.50% Government of West Bengal Power Bonds April 2016	0.98
<b>TOTAL [B]</b>		<b>4.91</b>
<b>TOTAL [A+B]</b>		<b>1,235.55</b>

Sr. No.	Particulars	Balance as at end-March 2014
<b>Compensation Bonds</b>		
1	3% West Bengal Estate Acquisition Compensation Bonds	0.02
2	5% ULC (West Bengal) Bonds 1976	—
<b>TOTAL [C]</b>		<b>0.02</b>
<b>TOTAL [A+B+C]</b>		<b>1,235.57</b>
<b>Loans Not Bearing Interest</b>		
1	7.00% West Bengal S.D.L. 1993	—
2	7.50% West Bengal S.D.L. 1997	—
3	9.75% West Bengal S.D.L. 1998	—
4	9.00% West Bengal S.D.L. 1999	—
5	8.75% West Bengal S.D.L. 2000	—
6	11.00% West Bengal S.D.L. 2001	—
7	11.00% West Bengal S.D.L. 2002	—
8	13.50% West Bengal S.D.L. 2003	—
9	12.50% West Bengal S.D.L. 2004	—
10	14.00% West Bengal S.D.L. 2005	—
11	13.75% West Bengal S.D.L. 2007	—
12	13.05% West Bengal S.D.L. 2007	—
13	13.00% West Bengal S.D.L. 2007	—
14	11.50% West Bengal S.D.L. 2008	—
15	12.15% West Bengal S.D.L. 2008	—
16	12.25% West Bengal S.D.L. 2009	—
17	11.50% West Bengal S.D.L. 2009	—
18	11.50% West Bengal S.D.L. 2010	—
19	10.35% West Bengal S.D.L. 2011	—
20	11.50% West Bengal S.D.L. 2011	—
21	12.00% West Bengal S.D.L. 2011	—
22	9.45% West Bengal S.D.L. 2011	—
25	6.75% West Bengal S.D.L. 2013	—
26	6.95% West Bengal S.D.L. 2013 (II Series)	—
<b>TOTAL [D]</b>		<b>0.02</b>
<b>TOTAL [A+B+C+D]</b>		<b>1065.59</b>
<b>PUDUCHERRY</b>		
<b>Loans bearing interest</b>		
1	7.90% Puducherry Government Stock 2018	1.77
2	8.40% Puducherry Government Stock 2018	1.60
3	8.81% Puducherry Government Stock 2018	1.00
4	8.55% Puducherry Government Stock 2019	2.47
5	8.48% Puducherry Government Stock 2019	0.03
6	8.30% Puducherry Government Stock 2019	5.00
7	8.41% Puducherry Government Stock 2020	2.00
8	8.53% Puducherry Government Stock 2021	2.50
9	8.47% Puducherry Government Stock 2021	1.50
10	8.80% Puducherry Government Stock 2022	4.00
11	9.03% Puducherry Government Stock 2022	1.33
12	8.64% Puducherry S.D.L. 2023	1.50
13	8.57% Puducherry S.D.L. 2023	1.52
14	9.37% Puducherry S.D.L. 2023	2.70
15	9.25% Puducherry S.D.L. 2024	1.00
16	9.38% Puducherry S.D.L. 2023	1.30
<b>TOTAL [A]</b>		<b>31.22</b>

—: Nil/Negligible.

**Statement 24: Maturity Profile of Outstanding State Government Securities**  
(Outstanding as on March 31, 2014)

(₹ billion)

State/Year	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	Total
	2	3	4	5	6	7	8	9	10	11	12
<b>I. Non-Special Category</b>											
1. Andhra Pradesh	27.3	26.8	30.8	66.5	109.3	153.8	120.0	155.0	200.0	224.1	1113.7
2. Bihar	14.3	12.7	9.0	10.9	34.0	30.0	26.0	40.0	71.0	65.0	312.8
3. Chattisgarh	3.9	1.8	3.0	0.0	0.0	7.0	0.0	0.0	15.0	30.0	60.8
4. Goa	1.3	1.7	1.5	4.0	5.0	6.0	3.0	5.5	8.5	9.9	46.4
5. Gujarat	15.1	15.3	6.3	67.8	99.7	90.0	115.0	165.0	124.0	154.9	853.1
6. Haryana	8.3	9.3	1.4	0.0	28.0	40.0	44.5	63.6	93.3	114.5	402.8
7. Jharkhand	4.6	5.9	4.3	11.9	14.9	18.4	5.0	12.5	36.0	29.5	143.1
8. Karnataka	24.1	12.7	2.2	7.5	74.2	60.0	20.0	75.0	30.0	150.0	455.7
9. Kerala	14.2	21.1	26.1	43.0	55.2	54.6	55.0	88.8	115.8	128.0	601.8
10. Madhya Pradesh	21.3	17.1	15.5	18.8	45.0	58.2	39.0	40.0	45.0	50.0	349.8
11. Maharashtra	27.2	34.0	35.3	85.2	177.6	155.0	115.0	210.0	175.0	236.0	1250.3
12. Odisha	13.6	9.1	6.6	0.0	0.0	0.0	0.0	0.0	0.0	0.0	29.2
13. Punjab	12.7	16.0	14.6	41.2	50.6	49.9	49.3	82.0	97.0	90.0	503.2
14. Rajasthan	23.0	19.9	17.3	39.9	63.6	75.0	61.8	45.0	80.4	88.0	513.8
15. Tamil Nadu	24.1	21.5	22.6	49.4	108.5	126.0	99.8	145.0	180.0	207.5	984.3
16. Telangana	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	39.9	47.0	41.5	44.2	126.9	138.8	120.0	158.3	95.0	80.0	891.5
18. West Bengal	32.9	30.5	32.0	116.1	124.0	165.5	95.0	221.9	205.0	210.0	1232.9
<b>II. Special Category</b>											
1. Arunachal Pradesh	0.5	0.7	1.7	1.8	0.3	0.8	0.0	0.3	1.7	2.3	10.0
2. Assam	7.1	11.7	11.0	9.6	25.1	19.1	8.0	0.0	3.0	0.0	94.5
3. Himachal Pradesh	7.1	7.9	6.4	16.5	21.0	14.2	6.5	13.3	13.6	23.7	130.1
4. Jammu & Kashmir	2.8	4.3	8.9	22.3	17.6	11.1	33.1	29.8	21.5	20.8	172.0
5. Manipur	1.1	2.7	1.5	2.5	3.0	5.0	2.6	1.5	2.8	3.5	26.2
6. Meghalaya	1.0	2.2	2.8	2.0	2.6	2.7	1.9	3.1	3.9	3.4	25.6
7. Mizoram	0.5	1.4	2.0	1.1	1.6	1.6	2.7	3.0	1.9	2.6	18.4
8. Nagaland	1.4	3.4	3.4	3.7	4.7	5.8	3.6	5.1	6.6	5.4	42.9
9. Sikkim	0.2	1.2	1.7	2.5	2.9	3.3	0.0	0.4	0.9	2.2	15.3
10. Tripura	1.2	2.2	2.4	0.0	1.6	3.5	2.9	3.0	6.5	5.5	28.6
11. Uttarakhand	3.1	11.7	3.7	8.3	10.1	6.0	9.9	14.0	17.5	25.0	109.3
<b>All States</b>	<b>333.8</b>	<b>351.9</b>	<b>315.2</b>	<b>676.6</b>	<b>1206.7</b>	<b>1301.2</b>	<b>1039.4</b>	<b>1581.0</b>	<b>1650.7</b>	<b>1961.6</b>	<b>10418.2</b>
<i>Memo item:</i>											
1. Puducherry	-	-	-	3.4	3.5	5.0	6.0	5.3	3.0	5.0	31.2
<b>Power Bonds</b>	<b>28.7</b>	<b>28.7</b>	<b>14.3</b>	-	-	-	-	-	-	-	<b>71.7</b>

—: Nil/Negligible.

Note: Compensation Bonds, Loans not bearing interest and Power Bonds are not included.

Source: Reserve Bank records.

**Statement 25: Maturity Profile of Outstanding State Government Securities - As Percentage to Total**  
(Outstanding as on March 31, 2014)

State/Year	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	Total
	2	3	4	5	6	7	8	9	10	11	12
<b>I. Non-Special Category</b>											
1. Andhra Pradesh	2.5	2.4	2.8	6.0	9.8	13.8	10.8	13.9	18.0	20.1	100.0
2. Bihar	4.6	4.0	2.9	3.5	10.9	9.6	8.3	12.8	22.7	20.8	100.0
3. Chattisgarh	6.5	3.0	5.0	0.0	0.0	11.5	0.0	0.0	24.7	49.4	100.0
4. Goa	2.9	3.6	3.2	8.6	10.8	12.9	6.5	11.9	18.3	21.3	100.0
5. Gujarat	1.8	1.8	0.7	7.9	11.7	10.5	13.5	19.3	14.5	18.2	100.0
6. Haryana	2.1	2.3	0.4	0.0	6.9	9.9	11.0	15.8	23.2	28.4	100.0
7. Jharkhand	3.2	4.2	3.0	8.3	10.4	12.9	3.5	8.8	25.2	20.6	100.0
8. Karnataka	5.3	2.8	0.5	1.6	16.3	13.2	4.4	16.5	6.6	32.9	100.0
9. Kerala	2.4	3.5	4.3	7.1	9.2	9.1	9.1	14.8	19.2	21.3	100.0
10. Madhya Pradesh	6.1	4.9	4.4	5.4	12.9	16.6	11.1	11.4	12.9	14.3	100.0
11. Maharashtra	2.2	2.7	2.8	6.8	14.2	12.4	9.2	16.8	14.0	18.9	100.0
12. Odisha	46.4	31.1	22.4	0.0	0.0	0.0	0.0	0.0	0.0	0.0	100.0
13. Punjab	2.5	3.2	2.9	8.2	10.1	9.9	9.8	16.3	19.3	17.9	100.0
14. Rajasthan	4.5	3.9	3.4	7.8	12.4	14.6	12.0	8.8	15.6	17.1	100.0
15. Tamil Nadu	2.4	2.2	2.3	5.0	11.0	12.8	10.1	14.7	18.3	21.1	100.0
16. Telangana	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	4.5	5.3	4.6	5.0	14.2	15.6	13.5	17.8	10.7	9.0	100.0
18. West Bengal	2.7	2.5	2.6	9.4	10.1	13.4	7.7	18.0	16.6	17.0	100.0
<b>II. Special Category</b>											
1. Arunachal Pradesh	4.5	6.9	16.5	18.4	2.6	7.9	0.0	3.3	17.0	22.9	100.0
2. Assam	7.5	12.4	11.6	10.2	26.5	20.2	8.5	0.0	3.2	0.0	100.0
3. Himachal Pradesh	5.5	6.0	4.9	12.7	16.2	10.9	5.0	10.2	10.5	18.2	100.0
4. Jammu & Kashmir	1.6	2.5	5.2	12.9	10.2	6.4	19.2	17.3	12.5	12.1	100.0
5. Manipur	4.1	10.4	5.8	9.4	11.6	19.2	9.9	5.7	10.5	13.4	100.0
6. Meghalaya	4.0	8.6	11.0	7.6	10.1	10.7	7.4	12.1	15.0	13.3	100.0
7. Mizoram	3.0	7.6	11.1	6.2	8.5	8.5	14.5	16.3	10.1	14.2	100.0
8. Nagaland	3.3	8.0	7.9	8.6	10.9	13.5	8.3	11.8	15.3	12.5	100.0
9. Sikkim	1.5	7.8	11.1	16.3	19.1	21.4	0.0	2.6	6.1	14.0	100.0
10. Tripura	4.1	7.7	8.3	0.0	5.5	12.2	10.0	10.5	22.5	19.2	100.0
11. Uttarakhand	2.8	10.7	3.4	7.6	9.2	5.5	9.1	12.8	16.0	22.9	100.0
<b>All States</b>	<b>3.2</b>	<b>3.4</b>	<b>3.0</b>	<b>6.5</b>	<b>11.6</b>	<b>12.5</b>	<b>10.0</b>	<b>15.2</b>	<b>15.8</b>	<b>18.8</b>	<b>100.0</b>
<i>Memo item:</i>											
1. Puducherry	-	-	-	10.8	11.2	16.0	19.2	17.1	9.7	16.0	100.0
<b>Power Bonds</b>	<b>40.0</b>	<b>40.0</b>	<b>19.9</b>	-	-	-	-	-	-	-	<b>100.0</b>

—: Nil/Negligible.

Source: Reserve Bank records.



Statement 26: Availment of WMA and Overdraft from the Reserve Bank

State	Normal WMA				Overdraft				
	2012-13	2013-14	2014-15 #	2012-13	2013-14	2014-15#	2013-14	2014-15#	
	Number of Days	Number of Days	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	-	-	21	-	-	-	-	2	6
2. Bihar	-	-	-	-	-	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-
4. Goa	-	11	121	-	-	-	-	3	10
5. Gujarat	-	-	-	-	-	-	-	-	-
6. Haryana	12	3	-	1	5	-	-	-	-
7. Jharkhand	14	8	-	-	-	-	-	-	-
8. Karnataka	-	-	-	-	-	-	-	-	-
9. Kerala	-	1	26	-	-	-	-	1	7
10. Madhya Pradesh	-	-	-	-	-	-	-	-	-
11. Maharashtra	-	-	-	-	-	-	-	-	-
12. Odisha	-	-	-	-	-	-	-	-	-
13. Punjab	232	243	315	14	139	11	94	21	138
14. Rajasthan	-	-	-	-	-	-	-	-	-
15. Tamil Nadu	-	-	-	-	-	-	-	-	-
16. Telangana	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	-	-	-	-	-	-	-	1	-
18. West Bengal	48	31	29	5	13	4	10	-	-
<b>II. Special Category</b>									
1. Arunachal Pradesh	-	5	54	-	-	1	4	2	36
2. Assam	-	-	-	-	-	-	-	-	-
3. Himachal Pradesh	-	14	225	-	-	1	-	20	78
4. Manipur	81	8	-	4	30	1	8	-	-
5. Meghalaya	-	1	-	1	-	-	-	-	-
6. Mizoram	3	35	67	1	-	3	6	2	4
7. Nagaland	139	81	129	7	34	4	40	8	50
8. Tripura	-	-	-	-	-	-	-	-	-
9. Uttarakhand	-	-	-	-	-	-	-	-	-

# : up to March 31, 2015. '-' : Nil/Negligible.

\* : Refers to fresh occurrences of overdraft during the year.

Source : Reserve Bank records.

**Statement 27: Investment Outstanding in Treasury Bills**  
(As at end-March)

State	2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	
	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	
<b>I. Non-Special Category</b>																									
1. Andhra Pradesh	1.9	11.8	17.0	20.8	34.2	-	63.8	-	22.9	-	22.8	-	45.4	-	35.0	-	45.8	-	70.6	-	45.8	-	70.6	-	
2. Bihar	9.4	3.0	28.5	28.5	16.7	5.4	44.5	-	39.5	-	43.2	-	22.7	-	4.0	-	20.5	-	36.3	4.0	20.5	-	36.3	4.0	
3. Chhattisgarh	5.9	2.7	3.4	8.8	11.2	14.0	16.4	12.9	7.9	10.5	14.1	-	32.4	1.9	15.1	2.2	26.2	0.6	15.9	-	26.2	0.6	15.9	-	
4. Goa	-	-	0.8	2.6	3.5	-	6.5	-	5.3	-	4.0	-	8.3	-	5.6	-	1.9	-	1.9	-	1.9	-	1.9	-	
5. Gujarat	7.5	2.9	2.3	34.2	21.1	30.0	82.2	-	74.5	-	55.8	-	72.4	10.0	122.4	-	89.3	35.0	109.3	-	89.3	35.0	109.3	-	
6. Haryana	1.5	6.3	15.7	38.6	29.0	35.0	8.5	55.0	27.6	-	0.2	-	6.0	-	2.9	-	0.1	-	36.9	-	0.1	-	36.9	-	
7. Jharkhand	2.2	12.6	11.4	1.5	9.6	-	14.7	-	9.8	-	13.6	-	8.8	-	-	-	7.4	-	8.5	-	7.4	-	8.5	-	
8. Karnataka	3.9	3.0	20.3	42.1	16.0	40.0	34.9	-	75.3	-	89.1	-	68.9	-	76.7	-	68.9	-	109.9	-	68.9	-	109.9	-	
9. Kerala	-	-	-	1.5	8.3	-	8.4	-	25.8	-	32.3	-	35.1	-	27.1	-	32.0	-	7.6	-	32.0	-	7.6	-	
10. Madhya Pradesh	0.3	-	2.0	6.5	25.1	-	27.6	-	29.3	-	55.7	-	92.3	-	67.0	-	68.2	-	39.1	-	68.2	-	39.1	-	
11. Maharashtra	10.2	18.3	11.0	32.6	47.1	-	65.0	20.0	173.1	-	201.2	-	244.8	-	190.6	80.0	376.6	-	47.8	275.0	376.6	-	47.8	275.0	
12. Odisha	-	1.0	6.5	17.2	26.2	20.0	48.2	10.4	63.1	-	47.8	-	51.5	5.0	39.1	30.0	43.6	30.0	38.8	-	43.6	30.0	38.8	-	
13. Punjab	-	-	-	15.3	4.6	-	7.3	-	1.0	-	1.9	-	-	-	-	-	-	-	-	-	-	-	-	-	
14. Rajasthan	-	1.8	9.3	18.1	-	23.5	33.9	25.6	52.7	-	26.8	-	14.6	44.1	7.1	88.0	51.3	76.0	22.0	81.1	51.3	76.0	22.0	81.1	
15. Tamil Nadu	-	-	-	29.4	34.1	63.4	52.8	65.5	116.2	28.2	174.7	-	100.8	40.9	107.2	19.9	148.9	44.1	140.8	71.4	148.9	44.1	140.8	71.4	
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
17. Uttar Pradesh	4.1	2.4	-	32.3	54.8	100.0	54.5	95.0	88.1	-	25.9	-	92.8	-	135.1	-	48.2	-	45.9	-	48.2	-	45.9	-	
18. West Bengal	-	-	9.4	33.0	11.4	-	21.2	-	19.2	-	6.0	-	-	-	30.8	-	44.9	100.0	51.3	-	44.9	100.0	51.3	-	
<b>Total (I)</b>	<b>46.8</b>	<b>65.8</b>	<b>137.4</b>	<b>362.9</b>	<b>352.8</b>	<b>331.4</b>	<b>590.3</b>	<b>284.4</b>	<b>831.3</b>	<b>38.7</b>	<b>814.7</b>	-	<b>896.7</b>	<b>101.9</b>	<b>865.4</b>	<b>220.1</b>	<b>1073.8</b>	<b>285.8</b>	<b>782.6</b>	<b>431.6</b>	<b>1073.8</b>	<b>285.8</b>	<b>782.6</b>	<b>431.6</b>	
<b>II. Special Category</b>																									
1. Arunachal Pradesh	1.0	0.1	-	-	0.4	-	8.5	-	9.7	4.0	8.8	-	11.6	-	0.5	-	2.0	-	-	-	2.0	-	-	-	
2. Assam	-	-	-	13.8	25.5	7.5	44.5	7.5	81.5	7.5	79.3	2.5	67.5	-	60.2	-	62.7	-	6.8	30.0	62.7	-	6.8	30.0	
3. Himachal Pradesh	-	-	-	3.4	-	-	11.2	-	11.3	-	5.8	-	9.1	-	9.5	-	2.7	-	-	-	2.7	-	-	-	
4. Jammu & Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	-	-	7.1	-	1.5	-	1.8	-	1.5	-	1.8	-	
5. Manipur	-	-	-	1.4	3.2	-	6.2	-	8.4	-	5.9	-	1.5	-	-	-	-	-	3.2	-	-	-	-	-	
6. Meghalaya	1.2	1.5	1.6	1.7	3.7	-	4.8	-	5.4	-	5.0	-	8.4	-	3.0	-	-	-	13.2	-	-	-	-	-	
7. Mizoram	0.4	0.1	1.1	0.8	-	-	2.7	-	2.0	-	0.3	-	0.8	-	-	-	-	-	0.3	-	-	-	-	-	
8. Nagaland	2.5	0.3	-	-	-	-	0.8	-	1.7	-	3.1	-	2.7	-	-	-	-	-	-	-	-	-	-	-	
9. Tripura	1.0	0.1	3.0	4.8	5.4	3.0	5.8	3.0	7.6	-	2.6	-	6.6	-	11.0	-	23.1	-	35.5	-	23.1	-	35.5	-	
10. Uttarakhand	3.1	0.8	-	1.2	1.3	-	-	-	-	-	-	-	-	-	0.5	-	5.6	-	8.0	-	5.6	-	8.0	-	
<b>Total (II)</b>	<b>9.2</b>	<b>2.8</b>	<b>5.7</b>	<b>27.0</b>	<b>39.4</b>	<b>10.5</b>	<b>84.5</b>	<b>10.5</b>	<b>127.5</b>	<b>11.5</b>	<b>110.9</b>	<b>2.5</b>	<b>108.3</b>	-	<b>91.9</b>	-	<b>97.4</b>	-	<b>68.6</b>	<b>30.0</b>	<b>97.4</b>	-	<b>68.6</b>	<b>30.0</b>	
<b>Grand Total (I+II)</b>	<b>55.9</b>	<b>68.6</b>	<b>143.1</b>	<b>389.8</b>	<b>392.2</b>	<b>341.9</b>	<b>674.8</b>	<b>294.9</b>	<b>958.8</b>	<b>50.2</b>	<b>925.6</b>	<b>2.5</b>	<b>1005.0</b>	<b>101.9</b>	<b>957.3</b>	<b>220.1</b>	<b>1171.2</b>	<b>285.8</b>	<b>851.3</b>	<b>461.6</b>	<b>1171.2</b>	<b>285.8</b>	<b>851.3</b>	<b>461.6</b>	
<i>Memo item:</i>																									
1. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	8.6	-	9.4	-	10.6	1.3	9.4	-	10.6	1.3	

—: Nil ITB: Intermediate Treasury Bills ATB: Auction Treasury Bills.

Source: Reserve Bank records.

Statement 28: Expenditure on Education\* – As Ratio to Aggregate Expenditure

State	(Per cent)															
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	13.3	12.5	11.7	11.6	9.8	11.1	10.8	9.0	9.0	10.0	12.5	13.0	12.9	13.5	13.9	
2. Bihar	23.7	20.7	18.4	18.9	15.8	19.6	19.7	17.6	18.5	18.1	16.3	17.0	20.9	19.3	21.4	
3. Chhattisgarh	13.1	12.4	11.0	10.8	12.3	13.4	12.9	13.5	14.4	15.6	18.6	17.7	16.3	19.2	20.1	
4. Goa	11.9	10.5	12.0	12.1	13.9	12.3	13.7	12.3	13.3	14.1	15.4	14.8	15.4	15.0	15.2	
5. Gujarat	13.6	12.7	13.5	11.2	11.5	12.6	12.7	13.4	11.7	13.8	15.9	15.8	14.3	14.8	15.8	
6. Haryana	14.6	13.8	13.7	10.2	11.6	13.4	11.9	12.9	15.0	16.3	17.3	16.0	15.4	15.8	16.8	
7. Jharkhand	–	16.2	19.0	14.2	14.9	15.8	15.2	15.1	18.6	15.4	15.8	15.9	14.8	13.8	17.2	
8. Karnataka	17.7	16.0	14.8	12.9	12.7	14.0	13.1	14.4	16.1	14.0	15.6	14.7	15.5	15.2	15.4	
9. Kerala	20.0	19.0	17.6	15.7	16.2	16.6	17.1	15.9	16.7	16.8	17.0	17.7	17.2	16.6	17.0	
10. Madhya Pradesh	16.3	12.5	12.2	9.9	8.8	10.2	12.4	11.1	12.8	13.0	14.2	12.4	13.2	14.4	16.1	
11. Maharashtra	22.3	22.1	18.9	15.5	14.0	15.7	16.4	17.2	17.0	19.1	20.8	20.2	20.7	20.0	18.8	
12. Odisha	15.9	14.6	14.3	12.2	12.6	14.7	12.8	14.3	16.9	18.2	18.3	16.4	15.5	14.4	15.0	
13. Punjab	13.2	11.7	12.1	10.2	10.1	11.3	8.9	10.3	11.3	12.2	11.7	14.8	15.3	15.4	14.2	
14. Rajasthan	18.8	18.2	15.5	14.1	13.8	17.2	15.6	14.6	17.9	19.0	19.1	17.8	16.1	16.8	17.4	
15. Tamil Nadu	18.0	17.3	13.8	12.6	11.2	13.6	12.2	12.7	13.1	15.2	15.2	14.3	14.7	14.7	14.2	
16. Telangana	–	–	–	–	–	–	–	–	–	–	–	–	–	–	10.8	
17. Uttar Pradesh	16.8	16.0	14.6	9.1	12.5	15.2	14.7	14.1	13.2	13.8	16.1	17.1	17.3	16.7	15.8	
18. West Bengal	17.1	16.2	15.9	11.8	14.9	13.7	15.2	15.2	13.1	17.7	19.7	19.1	18.1	16.7	18.2	
<b>II. Special Category</b>																
1. Arunachal Pradesh	6.4	13.3	12.1	9.1	10.7	9.9	10.7	10.8	11.4	12.2	10.8	11.4	12.2	9.4	10.9	
2. Assam	25.5	21.9	22.4	22.3	17.0	20.8	20.4	20.1	18.8	16.4	22.0	20.3	20.6	19.2	21.5	
3. Himachal Pradesh	17.0	16.2	14.5	12.4	13.5	14.1	14.1	15.4	16.2	16.3	17.9	17.8	17.3	18.4	18.7	
4. Jammu and Kashmir	11.1	11.6	10.9	11.1	9.7	9.3	10.0	9.2	10.0	11.3	12.7	12.6	12.1	10.8	13.8	
5. Manipur	20.2	13.7	13.3	13.1	15.3	15.4	11.9	14.2	12.0	11.9	10.7	10.6	11.7	11.7	12.4	
6. Meghalaya	16.6	17.9	15.3	15.2	15.0	15.5	14.1	15.5	12.8	14.8	16.1	17.3	15.8	23.4	27.8	
7. Mizoram	16.2	16.0	14.5	12.0	13.8	13.4	13.8	13.2	14.1	14.9	14.9	15.7	15.7	14.2	16.0	
8. Nagaland	13.8	11.0	11.0	10.8	11.0	11.6	12.3	11.4	11.2	11.3	13.4	12.1	13.2	15.7	14.6	
9. Sikkim	14.2	8.0	7.6	11.8	8.8	10.4	10.5	9.2	10.6	12.4	17.3	14.0	15.0	13.0	13.1	
10. Tripura	19.3	18.6	19.2	18.3	20.0	15.3	15.9	15.1	14.4	16.2	17.2	17.0	15.9	15.2	14.9	
11. Uttarakhand	21.5	21.1	20.0	17.6	18.4	17.2	18.1	17.6	18.2	22.6	23.5	22.1	20.7	19.4	18.6	
<b>All States</b>	<b>17.4</b>	<b>16.2</b>	<b>15.1</b>	<b>12.6</b>	<b>12.7</b>	<b>14.2</b>	<b>14.0</b>	<b>13.8</b>	<b>14.3</b>	<b>15.3</b>	<b>16.6</b>	<b>16.3</b>	<b>16.4</b>	<b>16.2</b>	<b>16.5</b>	
<b>All States (Per cent to GDP)</b>	<b>2.8</b>	<b>2.6</b>	<b>2.5</b>	<b>2.3</b>	<b>2.3</b>	<b>2.2</b>	<b>2.2</b>	<b>2.2</b>	<b>2.3</b>	<b>2.4</b>	<b>2.5</b>	<b>2.5</b>	<b>2.5</b>	<b>2.7</b>	<b>2.9</b>	
<i>Memo item:</i>																
1. NCT Delhi	15.1	13.7	12.1	10.9	13.1	14.9	15.1	13.3	15.8	16.3	16.3	18.0	18.3	18.2	20.5	
2. Puducherry	–	–	–	–	–	10.7	9.9	10.0	12.4	13.2	13.2	13.0	14.5	11.2	10.9	

RE: Revised Estimates. BE: Budget Estimates. –: Not applicable/Not available.

\*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

## Statement 29: Expenditure on Medical and Public Health and Family Welfare\* – As Ratio to Aggregate Expenditure

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
<b>I. Non-Special Category</b>															
1. Andhra Pradesh	4.7	4.4	4.0	3.7	3.2	3.4	3.3	3.3	3.6	3.9	4.1	4.4	4.2	4.1	4.0
2. Bihar	5.9	4.9	4.2	3.8	3.1	4.5	4.2	4.4	3.5	3.5	3.3	3.5	3.5	3.5	4.1
3. Chhattisgarh	4.1	4.3	4.0	3.3	3.3	3.4	3.5	3.2	3.5	3.7	3.6	3.8	3.7	4.4	5.3
4. Goa	4.4	3.8	4.0	4.5	4.7	4.9	4.6	4.6	5.4	5.3	5.6	5.8	5.8	5.6	5.5
5. Gujarat	3.4	2.8	3.2	2.7	2.8	3.1	2.9	3.2	3.1	3.8	4.2	4.2	4.7	4.8	5.4
6. Haryana	3.3	3.0	3.3	2.4	2.7	3.1	2.5	2.6	2.9	3.4	3.2	3.1	3.4	3.7	4.5
7. Jharkhand	—	4.9	4.2	4.1	3.7	6.9	6.3	5.0	5.1	4.4	4.1	3.8	3.1	3.7	5.2
8. Karnataka	5.1	4.9	4.2	3.4	3.0	3.3	3.1	3.8	3.8	3.6	3.9	3.9	4.1	4.2	4.3
9. Kerala	5.3	5.8	4.8	4.3	4.5	4.7	4.9	4.5	4.8	4.8	5.1	5.4	5.2	5.0	5.5
10. Madhya Pradesh	5.1	4.1	4.1	3.3	3.1	3.4	3.8	3.5	3.4	3.3	3.6	3.2	4.0	4.2	5.0
11. Maharashtra	3.9	4.3	3.7	3.2	2.7	3.2	3.1	3.5	3.5	3.3	3.6	3.6	3.9	4.0	4.6
12. Odisha	4.2	3.7	3.8	3.2	4.0	3.0	3.1	3.3	3.5	3.8	3.5	3.2	3.7	3.5	4.8
13. Punjab	4.5	3.9	3.5	3.0	2.9	3.4	2.7	2.9	3.0	3.2	3.3	4.3	4.3	5.1	4.6
14. Rajasthan	5.2	5.2	4.2	4.0	3.7	4.4	4.1	4.0	4.8	4.8	4.8	5.1	4.8	5.3	6.6
15. Tamil Nadu	4.9	4.9	4.1	3.8	3.2	4.2	3.3	3.3	3.7	4.8	4.8	4.0	4.4	4.3	4.2
16. Telangana	—	—	—	—	—	—	—	—	—	—	—	—	—	—	4.1
17. Uttar Pradesh	4.0	3.6	3.8	2.7	3.8	5.1	5.7	4.8	4.7	5.0	4.8	4.4	5.0	4.9	5.4
18. West Bengal	5.6	5.0	4.9	3.7	4.2	3.9	4.1	4.0	3.6	4.8	4.8	4.8	4.2	5.1	4.5
<b>II. Special Category</b>															
1. Arunachal Pradesh	5.0	4.9	4.5	3.5	4.5	3.1	4.4	3.8	4.3	4.2	4.3	4.4	4.3	3.9	4.0
2. Assam	4.7	4.2	3.7	3.5	2.9	3.4	4.2	4.3	5.0	5.7	5.2	4.9	4.6	3.9	5.1
3. Himachal Pradesh	5.6	4.9	4.5	4.3	4.6	4.6	4.4	4.4	4.5	4.8	5.1	4.8	4.9	5.3	5.4
4. Jammu and Kashmir	4.9	5.5	5.2	5.5	4.9	4.5	5.4	5.3	4.8	5.2	5.1	5.2	5.1	5.2	5.1
5. Manipur	4.8	3.4	2.9	3.2	2.6	3.0	2.7	4.1	3.5	4.4	5.0	5.7	4.9	4.8	3.6
6. Meghalaya	5.6	6.6	5.9	5.5	4.9	5.5	5.1	5.4	4.4	6.0	6.2	5.4	6.5	4.7	5.1
7. Mizoram	5.4	5.4	5.0	5.0	4.3	3.5	3.6	3.9	6.1	7.1	4.2	4.2	4.1	3.8	5.1
8. Nagaland	5.2	4.1	4.6	4.0	5.7	4.3	4.2	4.3	3.8	3.9	4.3	4.3	4.1	3.7	4.5
9. Sikkim	3.7	2.2	2.0	2.9	2.6	2.8	2.5	2.6	3.0	3.5	4.4	5.7	6.2	4.7	5.4
10. Tripura	4.0	3.7	3.8	3.4	3.5	4.7	5.1	5.0	4.8	4.8	4.4	5.3	4.4	7.0	4.8
11. Uttarakhand	3.1	4.4	3.8	3.4	3.9	4.6	4.8	4.6	4.5	3.9	4.9	4.9	4.9	5.0	5.1
<b>All States</b>	<b>4.6</b>	<b>4.4</b>	<b>4.0</b>	<b>3.4</b>	<b>3.4</b>	<b>3.9</b>	<b>3.9</b>	<b>3.8</b>	<b>3.9</b>	<b>4.2</b>	<b>4.2</b>	<b>4.2</b>	<b>4.3</b>	<b>4.4</b>	<b>4.9</b>
<b>All States (per cent to GDP)</b>	<b>0.7</b>	<b>0.7</b>	<b>0.7</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.7</b>	<b>0.6</b>	<b>0.6</b>	<b>0.7</b>	<b>0.7</b>	<b>0.8</b>
<i>Memo item:</i>															
1. NCT Delhi	7.2	6.7	6.3	6.0	6.6	8.2	8.5	7.2	8.2	8.0	9.3	9.9	9.2	9.1	12.0
2. Puducherry	—	—	—	—	—	5.4	7.6	7.9	6.1	7.7	7.1	8.9	8.4	6.7	6.9

RE: Revised Estimates. BE: Budget Estimates. —: Not applicable/Not available.

\*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu &amp; Kashmir.

**Statement 30: Outstanding Guarantees of State Governments**  
(As at end-March)

State	(₹ billion)															
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)	
1																
1. Andhra Pradesh	131.4	102.4	153.4	153.2	177.1	174.0	174.6	168.7	167.5	152.6	116.4	100.5	151.7	312.4	312.4	
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Assam	11.0	18.5	11.0	10.2	6.1	12.2	8.6	-	8.0	3.0	2.5	-	1.1	0.9	-	
4. Bihar	11.6	10.0	7.9	9.0	11.7	5.9	6.2	5.6	-	-	6.4	6.7	10.9	30.9	30.9	
5. Chhattisgarh	-	0.2	2.7	3.0	6.2	14.2	42.0	12.9	17.5	11.2	11.2	22.2	24.7	17.5	-	
6. Goa	-	-	-	-	-	-	-	5.0	-	-	-	-	-	-	-	
7. Gujarat	173.0	187.2	190.0	176.2	156.8	140.8	127.0	115.6	103.4	99.8	88.2	76.2	63.9	65.8	160.0	
8. Haryana	82.1	86.0	76.8	58.7	42.1	56.3	50.7	27.0	45.8	45.4	45.3	56.0	207.3	-	-	
9. Himachal Pradesh	19.2	41.1	21.5	46.1	43.2	35.5	21.3	25.9	19.6	19.5	28.6	27.6	31.2	-	-	
10. Jammu and Kashmir	11.4	10.3	10.3	36.3	50.7	-	-	97.1	25.4	30.4	-	-	-	-	-	
11. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
12. Karnataka	129.9	118.5	133.1	141.8	174.5	88.8	97.3	103.9	81.8	69.5	66.2	66.4	66.9	95.0	98.0	
13. Kerala	87.6	119.4	126.2	140.1	123.2	119.4	94.1	83.2	76.0	75.0	74.3	82.8	91.0	-	-	
14. Madhya Pradesh	104.8	96.7	96.7	99.7	94.4	136.9	57.0	-	19.1	-	49.8	50.7	56.1	-	-	
15. Maharashtra	449.5	355.2	380.0	670.7	588.2	594.7	429.9	360.9	213.0	173.2	150.4	113.1	93.9	-	-	
16. Manipur	-	-	-	-	-	2.2	1.9	2.1	2.2	1.9	-	1.8	19.1	-	-	
17. Meghalaya	-	-	-	-	-	-	-	-	-	-	11.1	-	-	-	-	
18. Mizoram	-	-	-	-	-	-	1.3	-	1.2	1.0	1.0	-	-	-	-	
19. Nagaland	-	-	-	-	-	-	-	-	-	-	0.2	0.5	0.7	0.7	0.7	
20. Odisha	37.9	53.1	55.0	51.8	38.2	35.0	26.5	21.7	13.9	10.3	20.7	25.1	22.5	17.1	-	
21. Punjab	60.7	61.5	186.3	129.9	105.9	92.3	-	110.2	85.0	332.9	-	460.3	624.4	726.6	778.5	
22. Rajasthan	119.5	129.1	148.2	172.4	127.0	131.0	147.1	197.7	277.7	390.7	506.9	607.1	-	755.1	859.1	
23. Sikkim	-	-	-	-	-	-	0.8	0.8	-	0.8	-	1.6	1.9	1.2	1.2	
24. Tamil Nadu	123.9	120.0	119.2	108.2	77.8	63.3	58.5	56.1	54.2	59.6	-	221.2	240.7	495.0	513.1	
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	168.8	
26. Tripura	-	-	-	-	-	0.5	0.4	0.4	0.3	0.3	1.0	1.2	1.9	1.9	-	
27. Uttar Pradesh	63.9	62.7	36.0	83.6	84.3	110.6	127.4	133.6	209.2	172.2	-	294.5	353.9	481.4	693.0	
28. Uttarakhand	-	-	-	-	-	17.4	-	-	-	15.1	-	17.4	15.7	14.7	14.7	
29. West Bengal	69.8	76.4	103.3	110.4	141.5	135.2	131.4	136.8	120.2	103.9	72.3	77.8	67.2	45.5	-	
<b>Total</b>	<b>1,687.2</b>	<b>1,648.1</b>	<b>1,855.1</b>	<b>2,198.3</b>	<b>2,042.6</b>	<b>1,948.5</b>	<b>1,621.3</b>	<b>1,665.1</b>	<b>1,540.8</b>	<b>1,768.2</b>	<b>1,252.5</b>	<b>2,313.4</b>	<b>2,146.0</b>	<b>3,066.8</b>	<b>3,631.7</b>	
Per cent of GDP	8.0	7.2	7.6	8.0	6.3	5.3	3.8	3.3	2.7	2.7	1.6	2.5	2.1	2.7	2.9	
<i>Memo item:</i>																
1. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

‘-’: Not available.

Source: Information received from the state governments, CAG reports on State Finance Accounts and also Budget documents of state governments.

Statements

Statement 31: Expenditure on Wages and Salaries

(Amount in ₹ billion)

State	2000-01		2001-02		2002-03		2003-04		2004-05		2005-06		2006-07		2007-08		2008-09		2009-10		2010-11		2011-12		2012-13		2013-14 (RE)		2014-15 (BE)							
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30						
1. Andhra Pradesh**	79.8	81.7	81.0	87.2	88.3	102.7	119.3	130.0	142.8	174.1	234.4	268.2	257.7	320.5	301.9																					
2. Arunachal Pradesh	-	34.1	36.5	38.8	40.6	44.4	47.2	-	-	-	-	-	20.4	22.3	30.4																					
3. Assam	71.3	52.8	50.7	50.2	50.1	-	-	-	-	-	-	-	116.5	135.4	-																					
4. Bihar*	8.3	19.2	19.5	20.6	21.0	22.9	25.0	29.7	36.7	111.4	64.1	74.4	76.9	98.9	107.5																					
5. Chhattisgarh	22.3	23.1	24.6	25.5	25.7	27.1	28.0	31.2	34.4	40.8	40.8	44.7	48.6	102.5	186.4																					
6. Gujarat	26.9	29.2	31.6	31.4	34.6	37.4	40.3	44.7	63.5	83.1	95.2	96.0	106.2	122.6	147.4																					
7. Haryana	16.8	18.8	20.6	21.5	22.0	24.4	27.8	31.2	34.4	40.8	40.8	54.6	62.9	70.3	78.0																					
8. Himachal Pradesh	-	-	-	-	-	-	25.5	-	-	54.5	-	62.6	64.5	75.3	92.0																					
9. Jharkhand	46.3	49.7	49.4	53.2	53.9	59.0	65.5	84.1	99.3	103.0	110.9	115.4	160.8	167.6	233.2																					
10. Karnataka*	45.6	42.6	47.5	51.4	54.2	56.8	66.6	77.9	91.8	99.3	112.1	162.9	175.6	193.9	234.5																					
11. Kerala	60.2	49.3	53.1	49.9	62.0	60.4	63.4	69.8	85.5	106.1	132.9	150.9	162.2	194.6	248.1																					
12. Madhya Pradesh	181.9	184.8	185.0	196.3	206.8	228.2	242.2	275.6	321.2	412.9	420.5	458.0	537.1	611.0	662.1																					
13. Maharashtra	-	6.7	6.8	6.8	7.1	8.7	8.1	9.1	10.9	11.5	-	22.2	23.6	27.2	28.5																					
14. Manipur	-	-	-	-	-	-	-	-	-	-	-	14.9	16.4	-	-																					
15. Meghalaya	4.4	4.7	4.9	5.0	5.6	5.4	6.2	-	-	-	-	14.3	-	-	-																					
16. Mizoram	-	7.3	7.2	7.7	8.0	9.8	10.5	12.0	12.9	14.9	20.8	23.0	16.7	31.9	35.8																					
17. Nagaland	38.0	37.4	39.3	40.0	40.7	43.5	46.3	53.4	75.0	92.8	107.6	108.0	116.7	139.6	170.3																					
18. Odisha	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-																					
19. Punjab	51.0	53.0	52.8	57.5	62.6	68.2	72.9	79.9	117.0	140.3	145.7	158.5	176.0	223.4	258.4																					
20. Rajasthan ##	4.0	4.0	4.3	4.5	4.5	5.0	4.3	-	-	-	-	11.1	11.9	13.6	15.7																					
21. Sikkim	82.5	82.6	79.8	79.7	85.1	89.8	107.0	121.6	160.0	194.9	238.3	268.0	276.0	322.7	357.2																					
22. Tamil Nadu	-	-	-	-	-	-	-	-	-	-	-	-	-	-	191.3																					
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-																					
26. Tripura	77.2	69.6	74.0	80.4	84.2	90.6	98.7	111.9	238.6	333.5	333.5	273.2	291.5	326.5	388.5																					
27. Uttar Pradesh	-	-	-	-	-	-	22.7	25.3	28.6	48.8	-	60.8	67.1	80.2	97.2																					
28. Uttarakhand	96.0	93.0	92.7	94.5	98.0	101.9	108.8	122.1	137.7	213.2	249.5	269.8	283.4	303.2	336.3																					
29. West Bengal	945.1	943.5	961.1	1,001.9	1,054.7	1,086.0	1,236.1	1,359.4	1,742.2	2,337.7	2,172.8	3,237.6	3,545.1	3,949.2	4,661.0																					
<b>Total</b>																																				
<i>Memo item:</i>																																				
1. NCT Delhi#	-	11.1	11.7	12.8	14.4	-	-	-	-	-	-	-	47.6	53.3	60.2																					
2. Puducherry	-	-	2.9	3.5	3.8	4.4	4.7	7.1	9	10.2	-	-	12.2	14.6	16.3																					

BE: Budget Estimates. RE: Revised Estimates.

.-: Not available/Not applicable.

\$: Figures since 2001-02 relate to bifurcated Bihar.

\*: Relate to salary expenditure

\*\* : Figures in respect of Andhra Pradesh from 2007-08 onwards relate to salary expenditure.

# : Figures since 1998-99 relate to compensation of employees.

## : Only revenue account.

Note: Data in respect of Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.

Source: Information received from respective state governments.

Statement 32: Expenditure on Operations and Maintenance

State	(Amount in ₹ billion)															
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
1. Andhra Pradesh	25.0	29.0	31.2	38.3	38.3	38.8	47.1	58.5	90.6	89.7	48.4	84.7	20.8	21.3	12.7	
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	1.5	-	-	-	
3. Assam	4.0	3.2	3.3	3.7	5.1	5.4	3.6	-	-	-	-	42.5	35.4	-	-	
4. Bihar	-	-	-	-	-	-	-	-	-	-	-	24.8	54.9	99.2	98.3	
5. Chhattisgarh	0.5	1.2	2.2	2.1	1.9	1.1	3.3	3.8	4.5	5.1	4.0	5.8	7.1	12.1	7.6	
6. Gujarat	12.2	9.1	14.2	21.8	13.8	7.9	6.4	13.0	9.9	23.3	6.2	6.1	8.4	6.1	9.2	
7. Haryana	2.2	2.6	3.2	4.1	3.5	4.6	7.5	9.9	9.2	9.8	8.9	16.4	8.5	10.0	10.3	
8. Himachal Pradesh\$	4.0	3.0	2.7	3.8	3.5	4.8	5.9	6.6	8.1	10.4	15.7	16.9	18.2	23.9	24.5	
9. Jharkhand	-	-	-	-	-	-	-	-	-	1.8	-	101.7	113.9	165.5	233.1	
10. Karnataka	0.5	0.9	0.9	2.5	2.8	4.5	8.6	6.7	6.7	6.6	7.9	14.4	19.0	24.0	26.7	
11. Kerala@	2.5	2.9	3.5	3.5	4.3	5.0	5.5	6.5	6.5	6.9	8.0	8.1	8.8	9.2	10.1	
12. Madhya Pradesh\$	3.7	3.7	3.1	2.0	2.5	2.7	4.6	7.2	6.9	6.4	6.8	10.1	14.7	18.7	18.3	
13. Maharashtra*	72.1	74.4	86.3	92.3	123.5	160.0	185.0	184.0	231.9	159.4	64.5	63.3	77.5	102.5	102.4	
14. Manipur	-	2.3	3.4	2.5	2.9	3.6	5.0	4.7	5.4	4.9	-	17.7	17.6	26.4	34.8	
15. Meghalaya	-	-	-	-	-	-	-	-	-	-	2.0	-	-	-	-	
16. Mizoram	0.6	0.6	1.2	1.3	1.3	1.7	3.7	-	-	-	26.6	-	-	-	-	
17. Nagaland	0.1	0.1	0.1	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.4	7.5	2.2	2.3	2.8	
18. Odisha	4.3	4.2	4.4	4.2	4.8	6.7	12.1	16.0	18.2	19.4	22.9	26.1	33.6	40.6	43.9	
19. Rajasthan	7.9	8.5	11.2	11.4	12.2	12.7	15.2	16.6	20.2	20.7	21.9	27.3	-	-	-	
20. Sikkim	13.9	14.0	15.2	17.1	16.5	17.5	22.6	-	-	-	-	0.5	18.3	26.7	32.7	
21. Tamil Nadu	18.7	16.8	21.4	24.7	31.6	39.4	37.2	40.7	41.2	47.3	46.6	63.7	84.9	100.4	108.0	
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	76.5	
26. Tripura	-	-	-	-	-	-	-	-	-	-	-	2.1	1.6	1.6	1.6	
27. Uttar Pradesh	7.5	7.5	10.3	11.1	13.8	16.6	26.7	27.7	34.4	35.0	-	37.0	47.2	51.3	53.6	
28. Uttarakhand	-	-	-	-	-	-	0.9	3.0	2.9	2.8	-	1.3	8.3	6.8	7.0	
29. West Bengal	15.8	14.2	10.2	10.7	12.3	16.0	21.6	10.7	11.7	12.1	8.9	11.6	12.2	18.8	19.6	
<b>Total</b>	<b>195.4</b>	<b>198.3</b>	<b>228.0</b>	<b>257.3</b>	<b>294.7</b>	<b>349.4</b>	<b>422.6</b>	<b>415.7</b>	<b>508.7</b>	<b>461.7</b>	<b>299.7</b>	<b>591.1</b>	<b>613.3</b>	<b>767.5</b>	<b>933.5</b>	
<i>Memo item:</i>																
1. NCT Delhi#	1.4	1.3	1.4	1.4	1.6	-	-	-	-	-	-	-	-	-	-	
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	0.2	0.3	0.3	

BE: Budget Estimates. RE: Revised Estimates.

“-”: Not available/Not applicable

\$: Relates to maintenance.

#: Data relate to repair and maintenance.

@: Include Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.

\*: Include expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, grants-in-aid non-salary and suspense.

Source: Information received from respective state governments.



Statement 33: Social Sector Expenditure\*

(Amount in ₹ billion)

State	2000-01		2001-02		2002-03		2003-04		2004-05		2005-06		2006-07		2007-08		2008-09		2009-10		2010-11		2011-12		2012-13		2013-14 (RE)		2014-15 (BE)	
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16															
<b>I. Non-Special Category</b>																														
1. Andhra Pradesh	100.1	108.8	111.8	133.7	138.2	149.0	186.5	244.7	314.4	302.8	391.3	454.0	494.4	667.9	467.5															
2. Bihar	74.1	57.8	64.7	70.2	61.2	86.6	111.3	138.2	163.4	178.7	193.7	240.5	307.4	472.1	607.5															
3. Chhattisgarh	9.7	24.3	28.2	32.4	36.3	43.0	57.1	69.5	88.7	116.8	118.2	148.1	169.7	248.6	308.1															
4. Goa	5.2	5.4	6.3	6.9	8.0	8.8	10.1	11.2	14.6	17.9	20.9	23.0	25.0	33.1	39.2															
5. Gujarat	96.8	90.3	81.8	89.9	101.3	109.9	131.0	148.9	181.8	231.7	285.9	303.5	380.6	432.6	568.2															
6. Haryana	33.9	36.8	28.1	28.2	35.0	47.4	56.0	73.4	98.1	133.6	136.4	162.7	189.9	226.8	267.3															
7. Jharkhand	-	37.3	49.0	43.2	51.3	61.6	73.9	79.8	98.7	100.4	123.0	107.2	120.3	165.1	257.9															
8. Karnataka	75.4	76.4	75.7	83.2	97.6	116.8	144.1	176.4	204.4	251.0	286.9	323.7	378.3	459.4	567.2															
9. Kerala	52.4	49.3	63.4	59.2	73.4	75.2	71.9	90.1	108.6	120.3	136.2	187.4	216.5	252.7	298.2															
10. Madhya Pradesh	71.5	60.1	71.6	67.9	72.7	94.3	106.6	126.0	146.9	176.3	234.5	271.3	333.7	405.0	595.2															
11. Maharashtra	154.3	154.5	157.0	188.8	204.3	242.7	282.8	297.2	365.0	473.6	538.3	611.3	700.3	825.4	1,008.9															
12. Odisha	40.6	41.2	42.1	43.6	46.0	53.9	61.3	82.0	110.9	125.2	152.4	180.5	196.6	272.0	366.0															
13. Punjab	38.9	37.3	29.9	35.3	37.5	40.5	47.1	49.9	68.6	71.1	83.5	99.7	125.6	171.4	188.8															
14. Rajasthan	72.2	77.3	80.3	92.3	98.4	109.2	125.8	146.8	194.3	215.8	227.9	278.5	337.0	451.9	658.9															
15. Tamil Nadu	96.2	91.9	96.6	115.9	136.2	143.0	169.2	199.9	268.9	293.5	364.9	419.0	467.5	582.2	596.9															
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	464.4															
17. Uttar Pradesh	121.3	122.8	131.0	130.0	169.3	201.4	240.3	300.1	395.1	472.5	506.7	597.2	674.4	820.3	1,037.6															
18. West Bengal	96.2	95.8	84.6	90.1	97.3	114.4	131.4	161.9	194.7	277.0	305.6	356.1	401.0	474.2	590.3															
<b>II. Special Category</b>																														
1. Arunachal Pradesh	3.2	4.5	4.2	6.2	6.5	7.4	8.4	9.5	12.8	17.7	15.7	21.6	19.4	29.9	29.9															
2. Assam	30.8	30.4	32.3	37.1	47.8	44.5	52.2	60.6	67.6	91.6	102.4	111.9	123.0	198.8	255.3															
3. Himachal Pradesh	19.6	19.1	19.7	23.5	23.3	28.0	33.3	37.4	45.7	49.1	60.2	60.0	71.0	82.3	85.2															
4. Jammu and Kashmir	20.4	23.2	25.2	24.9	31.0	40.3	43.5	51.1	56.1	69.0	74.3	87.4	91.2	97.6	140.1															
5. Manipur	4.5	5.5	5.6	6.0	8.7	9.4	10.4	11.8	14.5	15.4	19.3	20.2	20.5	25.1	30.7															
6. Meghalaya	5.8	5.6	5.7	6.4	7.4	7.7	8.7	10.4	12.2	14.0	17.5	23.4	23.1	43.2	64.4															
7. Mizoram	5.1	5.4	5.6	6.5	6.5	7.2	8.0	9.4	11.5	14.7	16.0	16.4	21.2	24.8	27.0															
8. Nagaland	5.9	5.4	5.7	6.4	6.3	8.0	9.1	10.5	11.2	11.7	15.8	16.1	19.7	24.3	37.1															
9. Sikkim	2.6	3.1	3.5	4.1	4.8	5.0	5.5	6.6	8.2	10.1	10.6	14.5	13.9	19.2	23.4															
10. Tripura	9.0	9.7	9.7	9.6	11.2	11.2	12.1	14.0	16.8	21.8	21.6	26.9	28.7	43.2	59.3															
11. Uttarakhand	3.5	13.2	17.1	20.3	23.3	27.8	32.3	37.3	41.9	56.2	59.5	73.8	79.7	113.8	144.9															
<b>All States</b>	<b>1,249.2</b>	<b>1,292.5</b>	<b>1,336.5</b>	<b>1,461.6</b>	<b>1,640.8</b>	<b>1,894.3</b>	<b>2,229.9</b>	<b>2,654.7</b>	<b>3,315.4</b>	<b>3,929.4</b>	<b>4,519.4</b>	<b>5,235.7</b>	<b>6,029.4</b>	<b>7,663.0</b>	<b>9,785.4</b>															
<i>Memo item:</i>																														
1. NCT Delhi	30.0	29.9	34.9	34.6	42.7	45.7	51.4	73.5	89.2	105.1	108.1	132.1	145.7	163.9	194.6															
2. Puducherry	-	-	-	-	-	8.0	8.3	9.3	10.6	13.7	15.6	17.2	14.1	20.2	24.5															

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.

\*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the state governments.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu &amp; Kashmir.

Statement 34 : Social Sector Expenditure\* to Aggregate Disbursements

State	(Per cent)															
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14 (RE)	2014-15 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	35.6	35.0	32.5	33.3	29.3	30.8	32.9	32.7	38.9	35.6	38.9	39.2	38.2	41.8	42.2	
2. Bihar	43.7	38.9	36.4	36.7	30.5	38.4	41.0	43.8	43.9	41.8	38.2	40.0	44.4	45.6	52.0	
3. Chhattisgarh	50.5	43.3	41.3	36.2	37.7	44.2	47.6	46.2	50.1	54.2	50.2	51.6	48.7	55.2	55.4	
4. Goa	26.4	23.1	26.1	28.4	31.4	30.9	31.8	31.6	32.2	32.5	33.5	33.1	34.0	35.8	38.0	
5. Gujarat	35.6	35.2	30.4	27.3	29.0	32.1	33.4	34.9	35.0	38.4	39.9	38.2	38.7	40.2	43.2	
6. Haryana	37.0	34.3	26.6	18.6	24.2	28.5	27.0	33.3	37.2	41.0	39.6	40.9	40.8	40.5	43.2	
7. Jharkhand	-	47.0	50.0	44.4	44.1	45.9	48.0	43.5	47.8	44.2	46.4	41.2	39.6	42.9	51.2	
8. Karnataka	38.3	34.8	31.4	28.4	28.5	33.4	32.7	36.7	37.8	39.9	39.9	37.8	39.2	39.5	41.7	
9. Kerala	39.9	37.6	37.4	30.0	36.2	35.6	31.0	31.4	33.4	33.6	33.4	34.8	34.9	35.4	36.1	
10. Madhya Pradesh	42.3	35.4	37.7	28.4	24.7	32.5	35.3	35.7	36.7	35.2	39.0	33.6	40.0	42.1	48.7	
11. Maharashtra	36.6	36.4	33.3	30.9	28.1	35.3	37.3	37.0	36.8	40.3	41.4	41.1	42.6	42.1	45.6	
12. Odisha	36.8	34.2	31.7	28.0	28.9	34.2	31.7	35.9	41.6	41.0	42.3	42.9	41.6	43.3	45.7	
13. Punjab	27.6	23.8	17.2	17.3	17.8	19.8	17.9	18.8	23.8	22.7	22.5	27.1	28.2	32.3	32.2	
14. Rajasthan	41.3	40.7	37.3	35.7	34.1	40.1	39.5	38.9	45.2	44.3	42.4	42.6	41.5	45.2	50.1	
15. Tamil Nadu	39.4	37.0	32.0	34.3	32.6	36.9	33.1	35.9	39.7	40.3	40.2	38.3	38.5	40.1	37.1	
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	46.5	
17. Uttar Pradesh	33.1	32.2	31.1	18.7	28.6	33.7	32.1	34.4	37.8	39.0	37.7	38.8	38.8	39.7	39.2	
18. West Bengal	36.0	34.1	30.5	23.4	29.1	28.2	31.9	34.7	31.9	40.7	41.9	42.5	42.1	42.2	45.4	
<b>II. Special Category</b>																
1. Arunachal Pradesh	26.9	32.5	30.9	28.3	31.2	30.4	30.2	31.1	29.9	33.7	28.1	32.4	30.5	29.9	30.7	
2. Assam	40.3	35.5	36.2	35.0	32.4	36.8	38.7	40.0	38.7	36.7	39.5	37.0	36.5	37.6	44.0	
3. Himachal Pradesh	36.9	33.7	29.8	29.0	29.0	32.7	33.0	35.2	36.6	35.0	37.3	34.6	34.3	36.5	36.1	
4. Jammu and Kashmir	26.1	28.8	28.8	28.3	27.9	29.9	31.3	30.0	29.9	30.6	29.1	29.3	28.7	27.4	32.7	
5. Manipur	32.5	26.0	26.0	26.0	33.6	34.2	28.7	31.7	32.9	32.5	31.6	29.4	29.3	29.3	31.9	
6. Meghalaya	40.6	40.5	35.9	36.2	35.8	38.2	37.6	37.5	35.7	36.6	36.7	39.4	37.7	46.5	54.2	
7. Mizoram	39.2	40.7	40.0	35.7	35.6	33.3	34.8	36.7	40.1	41.5	38.6	36.6	39.7	34.1	40.4	
8. Nagaland	31.9	26.9	29.6	27.0	27.6	28.6	29.6	29.5	28.3	25.9	28.3	24.9	27.4	30.4	35.5	
9. Sikkim	27.3	16.5	16.3	27.5	22.2	23.3	24.3	23.5	27.4	28.8	30.9	36.8	35.4	34.8	35.7	
10. Tripura	42.0	39.3	38.4	34.8	37.6	34.0	36.5	36.5	37.2	37.9	38.4	41.7	40.9	44.8	47.8	
11. Uttarakhand	32.0	40.0	35.2	32.7	36.6	36.3	37.9	37.4	38.4	42.3	42.5	45.5	41.5	44.1	49.0	
<b>All States</b>	<b>36.8</b>	<b>35.1</b>	<b>32.6</b>	<b>28.4</b>	<b>29.6</b>	<b>33.7</b>	<b>33.9</b>	<b>35.3</b>	<b>37.6</b>	<b>38.7</b>	<b>39.0</b>	<b>38.7</b>	<b>39.3</b>	<b>40.9</b>	<b>43.6</b>	
<i>Memo item:</i>																
1. NCT Delhi	40.8	34.6	34.2	29.6	33.1	41.0	39.6	40.5	43.8	42.2	42.4	50.0	48.8	46.3	52.9	
2. Puducherry	-	-	-	-	-	36.7	34.7	35.8	35.9	38.1	38.3	45.9	39.6	37.2	40.2	

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.

\*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the state governments.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statment 35 : Revenue Receipts of State Governments

(Per cent)

State	2012-13				2013-14 (BE)				2013-14 (RE)				2014-15 (BE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
<b>I. Non-Special Category</b>	<b>13.9</b>	<b>7.7</b>	<b>1.3</b>	<b>4.8</b>	<b>14.5</b>	<b>7.8</b>	<b>1.2</b>	<b>5.5</b>	<b>14.6</b>	<b>7.8</b>	<b>1.3</b>	<b>5.4</b>	<b>16.0</b>	<b>7.7</b>	<b>1.4</b>	<b>6.9</b>
1. Andhra Pradesh	13.7	7.9	2.1	3.7	14.7	8.4	1.8	4.6	14.9	8.5	1.8	4.7	17.7	7.2	1.7	8.8
2. Bihar	20.3	5.5	0.4	14.4	21.8	5.7	0.9	15.2	22.9	6.2	0.6	16.2	25.3	6.4	0.8	18.2
3. Chhattisgarh	17.9	7.9	2.8	7.2	21.8	8.9	3.5	9.4	20.2	8.4	3.1	8.6	23.1	8.5	2.9	11.7
4. Goa	13.8	6.9	4.3	2.5	16.2	8.5	4.5	3.3	13.8	7.4	3.6	2.8	17.1	8.6	5.0	3.5
5. Gujarat	11.4	8.2	0.9	2.3	10.7	7.5	0.8	2.4	11.1	7.9	0.9	2.3	11.6	7.1	1.1	3.4
6. Haryana	9.9	6.9	1.4	1.6	10.7	7.0	1.3	2.4	10.7	6.8	1.3	2.6	10.6	6.8	1.3	2.6
7. Jharkhand	16.3	5.4	2.3	8.6	17.9	5.4	2.2	10.2	18.8	5.9	2.5	10.5	20.3	5.5	2.3	12.5
8. Karnataka	15.1	10.4	0.8	3.9	16.2	10.3	0.7	5.2	16.2	10.6	0.7	5.0	16.2	10.2	0.7	5.4
9. Kerala	12.7	8.6	1.2	2.8	13.8	9.2	1.2	3.4	13.9	9.0	1.4	3.5	13.9	9.1	1.4	3.4
10. Madhya Pradesh	19.5	8.5	1.9	9.1	19.3	8.1	1.8	9.4	18.5	7.8	1.9	8.8	20.4	7.7	1.3	11.4
11. Maharashtra	10.8	7.8	0.8	2.2	10.1	7.0	0.8	2.4	10.7	7.5	0.9	2.4	10.9	7.2	0.8	2.9
12. Odisha	17.5	6.0	3.2	8.3	17.5	6.0	2.3	9.2	19.7	6.3	2.7	10.7	21.6	6.4	2.6	12.6
13. Punjab	11.2	7.9	0.9	2.4	13.9	9.3	0.9	3.7	12.6	8.3	1.1	3.1	12.3	7.8	0.8	3.7
14. Rajasthan	14.2	6.5	2.6	5.2	14.7	6.5	2.4	5.8	14.9	6.7	2.6	5.7	18.4	7.0	2.6	8.8
15. Tamil Nadu	13.3	9.6	0.9	2.8	13.6	9.9	0.8	3.0	13.7	9.8	0.9	3.0	13.0	9.4	0.8	2.8
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	9.7	3.6	8.7
17. Uttar Pradesh	18.7	7.4	1.7	9.6	20.7	8.4	1.5	10.8	20.0	8.0	1.8	10.2	23.2	8.3	2.1	12.8
18. West Bengal	11.3	5.4	0.3	5.6	12.0	5.4	0.2	6.4	11.5	5.5	0.3	5.7	13.2	5.7	0.2	7.3
<b>II. Special Category</b>	<b>25.7</b>	<b>5.7</b>	<b>2.0</b>	<b>17.9</b>	<b>29.7</b>	<b>5.9</b>	<b>2.4</b>	<b>21.5</b>	<b>28.0</b>	<b>5.7</b>	<b>2.2</b>	<b>20.2</b>	<b>29.8</b>	<b>5.7</b>	<b>2.2</b>	<b>21.9</b>
1. Arunachal Pradesh	48.7	2.7	2.4	43.6	56.7	2.8	2.2	51.7	53.4	3.5	4.2	45.7	56.3	3.5	4.2	48.6
2. Assam	22.2	6.0	1.8	14.4	25.8	5.6	2.1	18.1	26.0	5.7	1.9	18.4	28.7	6.2	2.3	20.2
3. Himachal Pradesh	21.2	6.3	1.9	13.0	21.7	6.6	2.9	12.2	20.2	5.9	1.7	12.6	17.7	5.7	1.5	10.5
4. Jammu and Kashmir	33.8	7.5	2.8	23.5	44.4	8.8	4.0	31.7	35.8	7.8	3.9	24.1	39.2	7.5	3.6	28.1
5. Manipur	53.7	2.6	1.8	49.3	65.2	3.7	3.3	58.3	56.1	3.4	3.0	49.6	53.0	3.7	1.7	47.6
6. Meghalaya	29.1	4.5	2.6	22.1	41.7	4.2	2.5	35.0	39.2	3.9	2.4	32.9	43.9	4.8	2.7	36.5
7. Mizoram	54.2	2.7	2.5	49.0	54.8	2.4	2.9	49.5	53.7	2.3	2.4	49.0	48.6	2.2	2.3	44.1
8. Nagaland	39.6	2.2	1.3	36.1	51.0	2.3	1.3	47.3	37.6	2.0	1.0	34.6	47.5	1.9	1.0	44.5
9. Sikkim	36.2	4.2	7.7	24.4	45.1	3.8	9.5	31.7	41.4	3.6	8.6	29.2	41.6	3.4	7.5	30.8
10. Tripura	31.1	4.4	0.8	25.8	32.3	4.7	0.9	26.8	31.7	4.7	1.0	25.9	35.2	4.2	0.9	30.1
11. Uttarakhand	14.5	5.9	1.5	7.1	15.5	5.8	1.0	8.7	16.7	5.9	1.0	9.8	17.6	5.8	1.3	10.6
<b>All States#</b>	<b>12.5</b>	<b>6.6</b>	<b>1.2</b>	<b>4.8</b>	<b>13.5</b>	<b>6.7</b>	<b>1.1</b>	<b>5.6</b>	<b>13.2</b>	<b>6.6</b>	<b>1.2</b>	<b>5.4</b>	<b>14.4</b>	<b>6.5</b>	<b>1.2</b>	<b>6.7</b>

Memo Item:

1. NCT Delhi
2. Puducherry

BE: Budget Estimates. RE: Revised Estimates.

CT: Current Transfers. GSDP: Gross State Domestic Product.

#: Data for All States are as per cent to GDP.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

RR: Revenue Receipts.

OTR: Own Tax Revenue.

ONTR: Own Non-Tax Revenue.

Statment 36 : Revenue Expenditure of the State Governments

(Per cent)

State	2012-13				2013-14 (BE)				2013-14 (RE)				2014-15 (BE)							
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
<b>I. Non-Special Category</b>	<b>13.8</b>	<b>8.5</b>	<b>4.8</b>	<b>1.7</b>	<b>1.6</b>	<b>14.2</b>	<b>8.8</b>	<b>4.9</b>	<b>1.7</b>	<b>1.6</b>	<b>14.7</b>	<b>9.2</b>	<b>5.0</b>	<b>1.7</b>	<b>1.6</b>	<b>15.6</b>	<b>10.1</b>	<b>5.1</b>	<b>1.7</b>	<b>1.6</b>
1. Andhra Pradesh	13.6	9.2	4.4	1.5	1.6	14.6	9.9	4.6	1.7	1.6	14.8	10.1	4.7	1.7	1.7	18.9	13.0	5.8	1.9	1.9
2. Bihar	18.6	12.2	6.4	1.5	2.8	19.9	13.0	6.9	1.6	3.1	23.1	15.6	7.5	1.7	3.3	22.8	15.8	7.0	1.6	2.9
3. Chhattisgarh	16.3	11.8	4.0	0.7	1.5	20.4	15.5	4.4	0.7	1.5	19.8	15.0	4.3	0.8	1.4	22.0	17.4	4.1	0.9	1.2
4. Goa	14.3	9.9	4.4	1.9	1.1	16.7	12.1	4.6	1.8	1.1	14.5	10.4	4.1	1.7	1.0	17.1	12.3	4.8	2.1	1.1
5. Gujarat	10.6	6.9	3.7	1.8	1.1	10.2	6.3	3.9	1.7	0.9	9.9	6.4	3.4	1.8	0.9	10.9	7.0	3.8	1.7	0.9
6. Haryana	11.2	7.6	3.5	1.4	1.1	11.3	7.7	3.5	1.5	0.9	12.1	8.3	3.8	1.6	1.0	11.7	8.0	3.7	1.6	1.0
7. Jharkhand	15.4	9.7	5.7	1.6	1.9	16.2	10.9	5.2	1.3	1.6	17.2	11.5	5.6	1.4	1.8	18.5	13.0	5.4	1.3	2.0
8. Karnataka	14.7	10.0	3.9	1.3	1.4	16.1	10.9	4.2	1.4	1.4	16.2	11.0	4.1	1.3	1.4	16.2	10.9	4.3	1.4	1.4
9. Kerala	15.4	7.7	6.6	2.1	2.5	14.3	7.4	5.7	1.8	2.2	15.4	7.6	6.5	2.1	2.5	15.5	7.7	6.5	2.1	2.4
10. Madhya Pradesh	17.4	11.4	4.9	1.5	1.4	18.0	11.5	5.4	1.6	1.6	16.9	11.2	4.8	1.5	1.4	19.5	13.8	4.8	1.4	1.2
11. Maharashtra	10.5	6.8	3.6	1.4	0.9	10.1	6.4	3.6	1.4	0.8	10.9	7.0	3.7	1.4	0.9	11.2	7.2	3.8	1.4	0.9
12. Odisha	15.2	10.0	4.9	1.1	2.1	16.9	10.4	6.2	1.7	2.3	19.0	12.3	6.4	1.8	2.5	20.2	14.0	6.0	1.5	2.5
13. Punjab	13.8	7.1	6.5	2.4	2.1	14.5	8.0	6.2	2.5	1.7	14.2	7.6	6.3	2.4	1.9	13.5	7.2	6.0	2.3	1.9
14. Rajasthan	13.5	9.1	4.4	1.8	1.5	14.5	10.0	4.4	1.8	1.5	15.4	10.7	4.6	1.8	1.5	18.3	13.6	4.7	1.8	1.6
15. Tamil Nadu	13.0	7.6	4.2	1.4	1.8	13.5	7.7	4.6	1.5	1.9	13.6	8.1	4.4	1.5	1.8	13.0	7.5	4.3	1.5	1.8
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	22.0	16.0	5.9	1.6	1.8
17. Uttar Pradesh	18.0	9.6	7.7	2.2	2.3	19.6	10.7	7.7	2.0	2.4	19.3	10.7	7.5	2.0	2.4	20.2	11.5	7.6	1.9	2.6
18. West Bengal	13.6	7.7	5.9	2.9	1.8	12.5	7.3	5.1	2.6	1.4	13.2	7.5	5.6	2.7	1.8	13.2	7.6	5.5	2.7	1.7
<b>II. Special Category</b>	<b>23.6</b>	<b>13.7</b>	<b>9.2</b>	<b>2.4</b>	<b>3.0</b>	<b>26.0</b>	<b>15.6</b>	<b>9.4</b>	<b>2.4</b>	<b>2.8</b>	<b>26.3</b>	<b>16.1</b>	<b>9.2</b>	<b>2.3</b>	<b>2.7</b>	<b>27.0</b>	<b>17.1</b>	<b>9.0</b>	<b>2.2</b>	<b>2.7</b>
1. Arunachal Pradesh	40.4	28.4	12.0	2.3	2.8	32.2	22.2	9.9	2.3	2.2	46.7	33.0	13.7	2.6	2.5	46.1	35.8	10.3	2.3	2.2
2. Assam	21.1	11.5	7.6	1.5	2.7	23.9	14.5	6.8	1.4	2.0	25.9	16.1	7.0	1.4	2.0	26.5	17.2	6.7	1.3	1.9
3. Himachal Pradesh	21.9	13.0	9.0	3.2	3.7	21.6	13.1	8.5	3.0	3.5	22.4	13.5	8.9	3.0	3.8	21.2	12.6	8.6	2.9	3.7
4. Jammu and Kashmir	32.4	18.7	13.7	3.5	4.5	36.9	20.1	16.8	4.3	4.7	31.1	17.1	14.0	3.8	4.2	32.4	18.2	14.2	3.5	4.0
5. Manipur	41.9	22.4	18.0	3.4	6.0	50.7	28.7	19.3	3.2	6.6	46.1	25.8	17.7	3.0	5.6	45.8	27.2	16.3	2.7	5.2
6. Meghalaya	26.3	18.0	8.3	1.7	2.0	35.6	27.3	8.3	1.7	1.6	33.5	25.7	7.8	1.6	1.5	39.1	31.2	7.9	1.6	1.6
7. Mizoram	53.9	36.9	17.0	3.4	4.4	50.6	35.3	15.4	2.7	2.7	59.7	44.0	15.6	2.7	2.8	47.7	33.3	14.4	2.4	3.1
8. Nagaland	35.7	19.5	16.2	2.9	4.3	42.9	23.9	19.0	3.8	5.1	35.6	19.8	15.8	3.0	3.9	39.4	24.5	14.9	2.8	4.1
9. Sikkim	28.8	15.3	13.2	1.9	2.2	36.0	19.1	16.4	1.9	2.6	32.6	17.3	14.8	1.7	2.3	33.0	19.1	13.4	1.6	2.3
10. Tripura	23.0	12.9	9.5	2.3	3.1	26.9	16.1	10.3	2.4	2.9	26.6	16.1	10.0	2.5	2.8	26.4	16.8	9.1	2.1	2.6
11. Uttarakhand	12.9	7.5	5.0	1.9	1.3	14.8	8.6	5.6	2.1	1.6	15.5	9.6	5.2	1.8	1.6	17.2	10.7	5.9	2.1	1.7
<b>All States#</b>	<b>12.3</b>	<b>7.6</b>	<b>4.4</b>	<b>1.5</b>	<b>1.7</b>	<b>13.1</b>	<b>8.1</b>	<b>4.5</b>	<b>1.5</b>	<b>1.6</b>	<b>13.2</b>	<b>8.3</b>	<b>4.5</b>	<b>1.5</b>	<b>1.7</b>	<b>14.0</b>	<b>9.0</b>	<b>4.5</b>	<b>1.5</b>	<b>1.7</b>

Memo Item:

- NCT Delhi
- Puducherry

BE: Budget Estimates. RE: Revised Estimates. NDRE: Non-development Revenue Expenditure. IP: Interest Payment. RE: Revenue Expenditure.  
 PN: Pension. DRE: Development Revenue Expenditure. GSDP: Gross State Domestic Product.  
 #: Data for All States are as per cent to GDP.  
 Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Stament 37 : Development Expenditure: Select Indicators

(Per cent)

State	2012-13			2013-14 (BE)			2013-14 (RE)			2014-15 (BE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>	<b>10.9</b>	<b>6.8</b>	<b>2.1</b>	<b>11.4</b>	<b>7.3</b>	<b>2.5</b>	<b>11.9</b>	<b>7.6</b>	<b>2.5</b>	<b>13.0</b>	<b>8.5</b>	<b>2.9</b>
1. Andhra Pradesh	11.7	6.5	2.0	12.9	7.7	2.5	13.0	7.8	2.5	14.5	9.0	1.4
2. Bihar	15.9	10.5	3.3	16.8	11.3	3.9	20.9	13.7	5.6	20.6	15.1	5.3
3. Chhattisgarh	15.8	10.2	3.0	20.7	14.0	4.2	18.9	13.4	3.2	21.4	14.7	4.0
4. Goa	11.8	5.9	2.2	15.7	8.0	4.5	13.4	6.8	3.7	15.5	8.3	3.9
5. Gujarat	10.1	5.8	3.2	9.3	5.5	3.1	9.7	5.6	3.3	10.2	6.4	3.3
6. Haryana	9.4	5.6	1.7	9.3	5.7	1.4	9.8	5.8	1.4	9.4	6.0	1.3
7. Jharkhand	12.8	7.9	2.8	14.7	9.2	3.4	15.5	9.6	3.6	17.0	12.1	3.8
8. Karnataka	13.1	7.3	3.0	13.8	8.3	2.9	14.0	7.9	3.1	13.7	8.3	2.9
9. Kerala	9.3	6.2	1.3	9.7	6.2	2.1	9.4	6.4	1.5	9.2	6.4	1.4
10. Madhya Pradesh	16.0	9.2	3.2	15.7	9.7	2.7	15.4	9.3	2.9	17.2	11.7	2.8
11. Maharashtra	8.1	5.3	1.3	7.9	5.4	1.6	8.6	5.6	1.5	8.8	6.1	1.6
12. Odisha	12.2	7.8	2.2	13.0	8.2	2.7	15.1	10.0	2.9	18.4	11.8	4.4
13. Punjab	7.8	4.4	0.7	10.1	5.9	2.4	8.9	5.4	1.3	8.9	5.2	1.7
14. Rajasthan	11.8	7.2	2.3	12.6	7.8	2.7	13.8	8.7	3.0	17.1	11.4	3.6
15. Tamil Nadu	10.1	6.3	2.0	10.1	6.5	2.6	10.5	6.8	2.3	9.8	6.1	2.4
16. Telangana	-	-	-	-	-	-	-	-	-	20.8	12.8	4.2
17. Uttar Pradesh	12.6	8.6	3.1	14.3	9.7	3.8	13.9	9.5	3.5	17.0	10.6	5.7
18. West Bengal	8.6	6.6	0.8	8.6	6.5	1.3	8.9	6.7	1.3	9.5	7.4	1.9
<b>II. Special Category</b>	<b>17.9</b>	<b>10.3</b>	<b>4.2</b>	<b>21.2</b>	<b>11.6</b>	<b>6.3</b>	<b>22.1</b>	<b>12.3</b>	<b>6.1</b>	<b>21.9</b>	<b>13.8</b>	<b>5.7</b>
1. Arunachal Pradesh	37.9	16.4	10.2	26.4	12.2	23.5	49.1	22.1	24.3	38.4	19.2	13.8
2. Assam	13.6	8.9	1.9	20.1	11.2	4.1	22.5	12.5	4.8	21.3	13.9	4.1
3. Himachal Pradesh	16.1	9.6	2.7	16.0	9.6	2.5	16.4	10.0	2.4	15.0	9.1	2.1
4. Jammu and Kashmir	24.7	11.8	6.7	27.9	12.6	10.1	23.3	11.2	8.1	25.2	14.0	8.9
5. Manipur	32.4	16.2	11.8	46.2	19.2	19.1	36.7	17.6	12.6	34.5	18.4	10.4
6. Meghalaya	22.7	12.1	4.9	35.4	21.0	8.6	33.2	19.7	8.1	37.7	25.4	6.8
7. Mizoram	44.0	25.3	7.3	40.3	17.3	4.9	53.1	24.1	9.4	38.9	22.3	5.9
8. Nagaland	26.2	12.6	8.0	30.5	16.2	11.1	26.1	13.7	8.0	30.6	18.5	11.0
9. Sikkim	22.6	13.3	8.0	29.2	17.1	11.9	27.0	15.5	11.3	28.8	16.0	11.0
10. Tripura	18.7	12.7	6.5	21.2	14.2	9.0	22.9	16.1	7.9	27.0	19.3	12.6
11. Uttarakhand	10.9	7.4	3.3	12.7	8.4	4.0	13.8	9.3	4.3	14.0	10.4	3.3
<b>All States#</b>	<b>9.7</b>	<b>6.0</b>	<b>1.9</b>	<b>10.5</b>	<b>6.7</b>	<b>2.4</b>	<b>10.7</b>	<b>6.8</b>	<b>2.3</b>	<b>11.6</b>	<b>7.6</b>	<b>2.6</b>

Memo Item:

1. NCT Delhi	6.0	4.2	1.2	6.5	4.1	1.3	6.7	4.1	1.2	5.6	4.1	1.2
2. Puducherry	12.9	8.4	1.9	19.7	10.2	3.3	18.0	9.6	2.7	16.7	9.5	2.7

BE: Budget Estimates. RE: Revised Estimates. DEV: Development Expenditure. CO: Capital Outlay. SSE: Social Sector Expenditure.

GSDP: Gross State Domestic Product. #: Data for All States are as per cent to GDP.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.



# **Appendices I to IV**





Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature**

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,038,302.8</b>	<b>1,277,721.9</b>	<b>1,277,721.9</b>	<b>920,782.2</b>	<b>57,615.2</b>	<b>81,610.2</b>	<b>72,324.1</b>	<b>87,774.8</b>
<b>I. TAX REVENUE (A+B)</b>	<b>801,458.2</b>	<b>965,753.0</b>	<b>965,753.0</b>	<b>542,364.4</b>	<b>12,744.3</b>	<b>15,423.8</b>	<b>15,214.4</b>	<b>17,305.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>598,750.5</b>	<b>724,439.4</b>	<b>724,439.4</b>	<b>373,976.7</b>	<b>3,165.0</b>	<b>4,020.2</b>	<b>4,755.9</b>	<b>5,469.4</b>
<b>1. Taxes on Income (i+ii)</b>	<b>5,800.1</b>	<b>7,109.5</b>	<b>7,109.5</b>	<b>2,661.9</b>	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	5,800.1	7,109.5	7,109.5	2,661.9	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>54,485.5</b>	<b>66,547.8</b>	<b>66,547.8</b>	<b>26,429.7</b>	<b>77.4</b>	<b>78.9</b>	<b>89.0</b>	<b>102.4</b>
i) Land Revenue	617.8	498.6	498.6	657.8	47.0	51.6	54.0	62.1
ii) Stamps and Registration Fees	51,152.4	64,144.0	64,144.0	24,606.6	30.5	27.3	35.0	40.3
iii) Urban Immovable Property Tax	2,715.3	1,905.2	1,905.2	1,165.3	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>538,465.0</b>	<b>650,782.1</b>	<b>650,782.1</b>	<b>344,885.1</b>	<b>3,087.5</b>	<b>3,941.3</b>	<b>4,666.9</b>	<b>5,367.0</b>
i) Sales Tax (a to e)	407,146.7	525,000.0	525,000.0	287,491.5	1,616.2	3,218.0	2,939.4	3,380.3
a) State Sales Tax/VAT	387,036.0	505,866.0	505,866.0	277,013.7	1,616.2	3,218.0	2,939.4	3,380.3
b) Central Sales Tax	19,315.3	18,251.0	18,251.0	9,994.3	–	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	645.1	700.0	700.0	383.3	–	–	–	–
e) Other Receipts	150.4	183.0	183.0	100.2	–	–	–	–
ii) State Excise	91,294.1	75,000.0	75,000.0	40,267.4	491.1	566.9	597.7	687.4
iii) Taxes on Vehicles	33,566.0	43,519.9	43,519.9	13,837.3	133.8	156.4	156.4	179.9
iv) Taxes on Goods and Passengers	117.3	131.9	131.9	55.7	846.5	–	973.4	1,119.4
v) Taxes and Duties on Electricity	3,089.6	3,354.1	3,354.1	1,892.2	–	–	–	–
vi) Entertainment Tax	1,155.5	1,441.7	1,441.7	574.9	–	–	–	–
vii) Other Taxes and Duties	2,095.8	2,334.5	2,334.5	766.1	–	–	–	–
<b>B. Share in Central Taxes (i to ix)</b>	<b>202,707.7</b>	<b>241,313.6</b>	<b>241,313.6</b>	<b>168,387.7</b>	<b>9,579.3</b>	<b>11,403.6</b>	<b>10,458.5</b>	<b>11,835.6</b>
i) Corporation Tax	72,813.4	83,530.7	83,530.7	57,747.8	3,442.8	4,169.4	3,519.3	3,945.5
ii) Income Tax	43,592.1	51,704.1	51,704.1	38,348.1	2,061.1	2,255.7	2,317.4	2,810.6
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	122.9	208.8	208.8	134.0	5.8	14.9	9.7	10.8
vi) Customs	33,684.8	38,995.6	38,995.6	26,778.4	1,592.7	2,074.8	1,707.4	1,825.2
vii) Union Excise Duties	22,892.2	27,456.0	27,456.0	17,683.2	1,082.4	1,420.8	1,205.8	1,179.1
viii) Service Tax	29,602.3	39,428.4	39,428.4	27,696.2	1,394.5	1,468.0	1,698.9	2,064.4
ix) Other Taxes and Duties on Commodities and Services	–	-10.0	-10.0	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>236,844.6</b>	<b>311,968.9</b>	<b>311,968.9</b>	<b>378,417.8</b>	<b>44,870.9</b>	<b>66,186.4</b>	<b>57,109.7</b>	<b>70,469.8</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>159,991.4</b>	<b>153,935.9</b>	<b>153,935.9</b>	<b>90,110.0</b>	<b>2,842.2</b>	<b>3,167.8</b>	<b>5,642.6</b>	<b>6,489.3</b>
<b>1. Interest Receipts</b>	<b>96,255.4</b>	<b>86,560.9</b>	<b>86,560.9</b>	<b>48,130.2</b>	<b>403.2</b>	<b>589.3</b>	<b>589.3</b>	<b>677.7</b>
<b>2. Dividends and Profits</b>	<b>636.5</b>	<b>568.1</b>	<b>568.1</b>	<b>352.1</b>	–	–	–	–

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>6,151.8</b>	<b>4,967.1</b>	<b>4,967.1</b>	<b>5,810.9</b>	<b>277.7</b>	<b>250.1</b>	<b>319.3</b>	<b>367.2</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>15,576.0</b>	<b>14,488.8</b>	<b>14,488.8</b>	<b>2,307.9</b>	<b>169.7</b>	<b>125.7</b>	<b>200.4</b>	<b>230.9</b>
i) Education, Sports, Art and Culture	11,957.7	12,192.0	12,192.0	895.7	20.4	19.6	23.4	26.9
ii) Medical and Public Health	2,848.4	1,205.0	1,205.0	861.3	4.9	5.0	5.8	6.7
iii) Family Welfare	7.6	60.8	60.8	49.6	–	–	–	–
iv) Housing	19.9	29.6	29.6	12.6	1.1	0.4	1.2	1.4
v) Urban Development	101.0	162.6	162.6	0.3	30.4	36.1	35.0	40.3
vi) Labour and Employment	324.3	531.7	531.7	303.9	72.5	0.4	4.0	5.0
vii) Social Security and Welfare	49.7	70.2	70.2	66.2	0.9	0.7	0.9	1.0
viii) Water Supply and Sanitation	159.6	134.3	134.3	54.5	39.3	62.8	45.2	52.0
ix) Others	107.7	102.6	102.6	63.8	0.3	0.7	84.9	97.6
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>41,371.7</b>	<b>47,351.0</b>	<b>47,351.0</b>	<b>33,508.9</b>	<b>1,991.6</b>	<b>2,202.7</b>	<b>4,533.6</b>	<b>5,213.5</b>
i) Crop Husbandry	60.4	254.1	254.1	18.9	19.1	23.6	22.0	25.3
ii) Animal Husbandry	24.8	32.1	32.1	11.7	6.4	7.1	6.5	6.7
iii) Fisheries	17.8	26.4	26.4	25.4	1.4	1.5	1.4	1.5
iv) Forestry and Wildlife	1,687.8	1,645.1	1,645.1	1,292.5	74.9	289.8	486.1	559.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	262.9	284.3	284.3	88.0	2.4	9.3	2.7	3.1
vii) Other Agricultural Programmes	0.3	0.7	0.7	0.4	2.4	1.6	1.8	1.9
viii) Major and Medium Irrigation Projects	1,932.5	2,742.3	2,742.3	2,366.6	–	–	–	–
ix) Minor Irrigation	48.7	149.4	149.4	109.2	0.5	–	0.6	0.7
x) Power	281.2	360.0	360.0	9,450.9	1,130.7	1,100.3	2,517.3	2,894.8
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	59.9	49.4	49.4	34.8	19.3	18.2	20.0	25.0
xiii) Industries@	27,710.6	30,854.0	30,854.0	12,285.2	542.3	586.9	1,248.6	1,435.9
xiv) Ports and Light Houses	1,097.5	1,342.0	1,342.0	1,409.1	–	–	–	–
xv) Road Transport	–	–	–	–	153.3	111.2	176.3	202.7
xvi) Tourism	84.5	91.2	91.2	63.0	6.1	7.3	6.8	7.0
xvii) Others*	8,102.9	9,520.0	9,520.0	6,353.2	32.8	45.9	43.5	50.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>76,853.3</b>	<b>158,033.0</b>	<b>158,033.0</b>	<b>288,307.8</b>	<b>42,028.8</b>	<b>63,018.6</b>	<b>51,467.1</b>	<b>63,980.5</b>
1. State Plan Schemes	32,226.0	50,967.7	50,967.7	103,130.0	27,339.7	43,300.7	28,804.5	29,279.4
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	2,187.4	15,548.6	15,548.6	–	130.5	3,064.0	124.5	200.0
3. Centrally Sponsored Schemes	34,596.2	48,892.7	48,892.7	–	3,911.6	7,423.6	12,361.4	27,393.5
4. NEC/ Special Plan Scheme	–	–	–	–	983.0	1,515.7	821.7	807.0
5. Non-Plan Grants (a to c)	7,843.7	42,624.0	42,624.0	185,177.8	9,664.0	7,714.6	9,355.0	6,300.6
a) Statutory Grants	359.0	22,964.6	22,964.6	152,931.3	8,761.3	5,170.0	5,169.5	–
b) Grants for relief on account of Natural Calamities	4,207.4	4,477.8	4,477.8	2,415.4	364.6	392.9	1,797.5	519.4
c) Others	3,277.3	15,181.6	15,181.6	29,831.1	538.0	2,151.7	2,388.0	5,781.2

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ASSAM				BIHAR			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>306,909.8</b>	<b>412,843.2</b>	<b>414,533.4</b>	<b>526,968.1</b>	<b>595,666.6</b>	<b>800,664.7</b>	<b>786,016.2</b>	<b>1,019,394.6</b>
<b>I. TAX REVENUE (A+B)</b>	<b>188,514.7</b>	<b>216,045.2</b>	<b>209,387.0</b>	<b>254,505.1</b>	<b>481,534.7</b>	<b>589,436.8</b>	<b>591,320.2</b>	<b>674,380.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>82,502.1</b>	<b>89,837.7</b>	<b>91,434.0</b>	<b>113,454.3</b>	<b>162,530.8</b>	<b>209,627.0</b>	<b>211,547.0</b>	<b>256,629.5</b>
<b>1. Taxes on Income (i+ii)</b>	<b>2,506.4</b>	<b>2,545.8</b>	<b>2,631.6</b>	<b>3,458.2</b>	<b>369.5</b>	<b>325.9</b>	<b>325.9</b>	<b>440.0</b>
i) Agricultural Income Tax	823.3	735.0	864.4	1,107.7	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	1,683.1	1,810.8	1,767.2	2,350.5	369.5	325.9	325.9	440.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>3,982.1</b>	<b>3,522.8</b>	<b>4,240.8</b>	<b>7,559.7</b>	<b>23,784.7</b>	<b>28,330.0</b>	<b>34,050.0</b>	<b>38,500.0</b>
i) Land Revenue	1,459.1	1,403.4	1,389.9	2,016.4	2,054.5	2,050.0	2,050.0	2,500.0
ii) Stamps and Registration Fees	2,522.9	2,119.4	2,850.9	5,543.3	21,730.2	26,280.0	32,000.0	36,000.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>76,013.7</b>	<b>83,769.1</b>	<b>84,561.6</b>	<b>102,436.4</b>	<b>138,376.6</b>	<b>180,971.1</b>	<b>177,171.1</b>	<b>217,689.5</b>
i) Sales Tax (a to e)	62,231.3	68,350.5	68,350.5	83,675.0	86,707.9	123,240.4	123,240.4	128,201.5
a) State Sales Tax/VAT	56,867.4	62,700.0	62,700.0	76,490.7	88,124.9	122,680.4	122,680.4	127,451.5
b) Central Sales Tax	5,332.5	5,650.5	5,650.5	7,184.3	251.6	900.0	900.0	750.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	0.3	–	–	–
e) Other Receipts	31.4	–	–	–	-1,668.9	-340.0	-340.0	–
ii) State Excise	5,681.1	6,090.5	6,419.7	7,637.2	24,298.2	36,800.0	33,000.0	37,000.0
iii) Taxes on Vehicles	3,280.8	3,653.8	3,707.4	4,413.1	6,733.9	8,000.0	8,000.0	10,000.0
iv) Taxes on Goods and Passengers	3,691.0	4,821.1	4,781.9	5,042.7	19,321.2	11,927.5	11,927.5	41,175.0
v) Taxes and Duties on Electricity	418.2	492.4	465.6	564.4	1,025.5	661.7	661.7	827.0
vi) Entertainment Tax	183.5	282.1	375.5	394.4	262.4	266.5	266.5	266.5
vii) Other Taxes and Duties	527.6	78.9	461.0	709.6	27.5	75.0	75.0	219.5
<b>B. Share in Central Taxes (i to ix)</b>	<b>106,012.6</b>	<b>126,207.5</b>	<b>117,953.0</b>	<b>141,050.8</b>	<b>319,003.9</b>	<b>379,809.8</b>	<b>379,773.2</b>	<b>417,750.5</b>
i) Corporation Tax	38,080.9	43,686.0	41,031.1	47,003.7	114,589.0	138,772.5	131,455.2	144,600.7
ii) Income Tax	22,798.4	27,040.9	26,377.9	33,483.6	68,602.5	75,080.4	81,368.6	89,505.5
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	64.3	109.2	109.2	109.0	193.2	496.7	328.6	361.5
vi) Customs	17,616.9	20,394.4	18,865.5	21,744.6	53,010.9	69,058.7	61,368.8	67,505.7
vii) Union Excise Duties	11,972.3	14,359.3	12,687.1	14,040.9	36,026.4	47,289.7	43,208.4	47,529.2
viii) Service Tax	15,479.8	20,617.8	18,882.2	24,669.1	46,581.9	49,111.9	62,043.7	68,248.1
ix) Other Taxes and Duties on Commodities and Services	–	-0.1	–	-0.1	–	–	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>118,395.1</b>	<b>196,797.9</b>	<b>205,146.4</b>	<b>272,463.0</b>	<b>114,132.0</b>	<b>211,227.9</b>	<b>194,696.0</b>	<b>345,014.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>24,735.9</b>	<b>34,003.3</b>	<b>29,883.2</b>	<b>42,982.5</b>	<b>11,352.7</b>	<b>34,160.8</b>	<b>19,194.2</b>	<b>30,816.8</b>
<b>1. Interest Receipts</b>	<b>5,102.1</b>	<b>5,449.0</b>	<b>5,663.3</b>	<b>6,286.3</b>	<b>1,671.2</b>	<b>3,384.7</b>	<b>3,384.8</b>	<b>2,022.2</b>
<b>2. Dividends and Profits</b>	<b>116.4</b>	<b>156.2</b>	<b>129.2</b>	<b>143.9</b>	<b>25.5</b>	<b>15.4</b>	<b>7.4</b>	<b>28.1</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ASSAM				BIHAR			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>1,020.9</b>	<b>1,336.4</b>	<b>1,133.2</b>	<b>1,257.8</b>	<b>2,291.6</b>	<b>21,687.0</b>	<b>6,687.0</b>	<b>18,607.2</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>304.4</b>	<b>336.1</b>	<b>337.8</b>	<b>375.1</b>	<b>589.7</b>	<b>551.2</b>	<b>551.2</b>	<b>631.0</b>
i) Education, Sports, Art and Culture	87.8	80.9	97.5	108.3	76.2	76.9	76.9	80.8
ii) Medical and Public Health	121.3	133.1	134.7	149.5	410.2	254.0	254.0	432.4
iii) Family Welfare	2.7	0.2	3.0	3.4	–	0.1	0.1	–
iv) Housing	51.7	54.3	57.4	63.7	16.6	24.7	24.7	25.7
v) Urban Development	0.1	10.6	0.1	0.1	–	–	–	–
vi) Labour and Employment	33.4	42.4	37.1	41.1	36.9	48.1	48.1	39.1
vii) Social Security and Welfare	1.7	1.8	1.9	2.1	9.8	8.2	8.2	10.4
viii) Water Supply and Sanitation	5.4	12.6	6.0	6.7	31.8	46.6	46.6	33.8
ix) Others	0.1	0.1	0.2	0.2	8.3	92.6	92.6	8.8
<b>5. Fiscal Services</b>	–	–	–	–	<b>0.1</b>	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>18,192.2</b>	<b>26,725.7</b>	<b>22,619.8</b>	<b>34,919.4</b>	<b>6,774.6</b>	<b>8,522.4</b>	<b>8,563.8</b>	<b>9,528.3</b>
i) Crop Husbandry	5.9	8.5	6.6	7.3	71.8	53.8	53.8	76.2
ii) Animal Husbandry	5.3	5.1	5.8	6.5	8.0	9.4	9.4	10.0
iii) Fisheries	24.3	26.5	27.0	30.0	117.9	107.8	107.8	125.0
iv) Forestry and Wildlife	1,105.6	1,951.7	1,227.2	1,362.2	166.0	121.7	132.0	176.1
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	5.8	5.6	6.4	7.1	109.5	265.8	265.8	124.3
vii) Other Agricultural Programmes	3.7	4.3	4.1	4.5	–	–	–	–
viii) Major and Medium Irrigation Projects	3.8	2.7	4.2	4.7	170.6	300.0	300.0	300.0
ix) Minor Irrigation	3.3	5.1	3.7	4.1	52.3	79.9	79.9	53.9
x) Power	–	–	–	–	–	–	–	–
xi) Petroleum	15,895.5	22,850.9	20,000.2	32,000.2	–	–	–	–
xii) Village and Small Industries	14.9	23.7	16.6	18.4	0.8	0.8	0.8	0.8
xiii) Industries@	20.1	27.1	22.3	24.8	5,387.7	6,540.5	6,540.5	7,634.4
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	2.0	–	–	0.6	0.5	0.5	0.6
xvi) Tourism	29.1	8.2	32.3	35.9	–	0.1	0.1	–
xvii) Others*	1,074.8	1,804.1	1,263.3	1,413.7	689.4	1,042.2	1,073.3	1,027.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>93,659.2</b>	<b>162,794.7</b>	<b>175,263.2</b>	<b>229,480.5</b>	<b>102,779.2</b>	<b>177,067.1</b>	<b>175,501.8</b>	<b>314,197.8</b>
1. State Plan Schemes	60,560.7	94,627.5	93,206.2	193,053.6	50,519.7	107,294.4	101,089.9	288,957.9
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	460.7	581.1	581.1	16,663.9	356.9	2,421.5	2,553.7	2,093.6
3. Centrally Sponsored Schemes	18,603.2	44,223.5	44,223.5	–	27,776.8	46,491.1	47,798.2	–
4. NEC/ Special Plan Scheme	419.2	7,566.7	7,566.7	–	–	–	–	–
5. Non-Plan Grants (a to c)	13,615.4	15,795.9	29,685.7	19,763.0	24,125.8	20,860.1	24,060.0	23,146.3
a) Statutory Grants	7,241.3	8,126.2	6,200.2	7,219.2	20,432.5	17,096.0	20,295.9	20,047.0
b) Grants for relief on account of Natural Calamities	4,550.0	2,748.2	2,748.2	2,885.6	2,765.8	2,954.1	2,954.1	3,099.3
c) Others	1,824.1	4,921.5	20,737.3	9,658.2	927.4	810.0	810.0	–

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	CHHATTISGARH				GOA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>295,780.8</b>	<b>374,445.2</b>	<b>374,975.9</b>	<b>486,542.9</b>	<b>58,454.2</b>	<b>73,067.4</b>	<b>67,458.7</b>	<b>80,900.9</b>
<b>I. TAX REVENUE (A+B)</b>	<b>202,518.1</b>	<b>238,936.2</b>	<b>242,175.2</b>	<b>278,076.5</b>	<b>37,168.7</b>	<b>46,216.1</b>	<b>45,308.8</b>	<b>50,925.8</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>130,342.1</b>	<b>153,002.9</b>	<b>156,250.0</b>	<b>179,262.5</b>	<b>29,396.6</b>	<b>38,169.6</b>	<b>36,058.8</b>	<b>40,755.8</b>
<b>1. Taxes on Income (i+ii)</b>	<b>68.5</b>	<b>41.6</b>	<b>56.2</b>	<b>62.5</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	68.5	41.6	56.2	62.5	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>11,865.9</b>	<b>15,260.0</b>	<b>15,650.0</b>	<b>17,100.0</b>	<b>5,355.5</b>	<b>5,808.1</b>	<b>9,357.9</b>	<b>7,975.9</b>
i) Land Revenue	2,341.1	3,760.0	4,150.0	4,600.0	111.3	207.7	3,884.3	2,531.9
ii) Stamps and Registration Fees	9,524.7	11,500.0	11,500.0	12,500.0	5,244.2	5,600.4	5,473.6	5,443.9
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>118,407.8</b>	<b>137,701.3</b>	<b>140,543.8</b>	<b>162,100.0</b>	<b>24,041.0</b>	<b>32,361.5</b>	<b>26,700.9</b>	<b>32,780.0</b>
i) Sales Tax (a to e)	69,286.5	84,360.0	84,360.0	98,000.0	15,774.7	21,850.0	17,660.0	23,038.5
a) State Sales Tax/VAT	60,238.2	70,360.0	70,360.0	81,902.3	14,754.8	20,192.5	16,680.0	21,381.0
b) Central Sales Tax	8,558.8	13,998.0	13,998.0	16,095.4	961.9	1,607.5	930.0	1,607.5
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	489.4	2.0	2.0	2.3	58.0	50.0	50.0	50.0
ii) State Excise	24,856.8	25,750.0	26,750.0	31,500.0	2,129.0	2,530.0	2,462.8	2,900.0
iii) Taxes on Vehicles	5,935.4	7,313.8	7,313.8	8,000.0	1,483.4	2,042.0	1,483.8	1,695.2
iv) Taxes on Goods and Passengers	9,525.2	11,920.0	11,920.0	13,350.0	2,575.0	2,948.0	2,851.1	2,602.3
v) Taxes and Duties on Electricity	8,607.4	8,200.0	10,000.0	11,000.0	-	-	-	-
vi) Entertainment Tax	196.5	157.5	200.0	250.0	861.6	951.5	870.0	951.5
vii) Other Taxes and Duties	-	-	-	-	1,217.4	2,040.0	1,373.2	1,592.5
<b>B. Share in Central Taxes (i to ix)</b>	<b>72,176.0</b>	<b>85,933.3</b>	<b>85,925.2</b>	<b>98,814.0</b>	<b>7,772.1</b>	<b>8,046.5</b>	<b>9,250.0</b>	<b>10,170.0</b>
i) Corporation Tax	25,926.1	31,397.6	29,742.1	34,203.4	2,792.1	2,940.2	3,240.2	3,583.1
ii) Income Tax	15,521.5	16,987.1	18,409.9	21,171.4	1,671.6	1,590.8	1,890.8	1,949.9
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	43.8	112.4	74.3	85.4	4.7	10.5	10.5	11.6
vi) Customs	11,993.9	15,624.7	13,884.9	15,967.6	1,291.6	1,463.2	1,763.2	1,879.5
vii) Union Excise Duties	8,151.1	10,699.4	9,776.0	11,242.4	877.9	1,002.0	1,005.5	1,402.2
viii) Service Tax	10,539.6	11,112.1	14,038.0	16,143.7	1,134.2	1,039.8	1,339.8	1,343.8
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>93,262.7</b>	<b>135,509.0</b>	<b>132,800.7</b>	<b>208,466.4</b>	<b>21,285.5</b>	<b>26,851.3</b>	<b>22,149.9</b>	<b>29,975.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>46,159.4</b>	<b>60,720.0</b>	<b>58,341.1</b>	<b>61,846.2</b>	<b>18,328.9</b>	<b>20,115.5</b>	<b>17,825.6</b>	<b>23,805.1</b>
<b>1. Interest Receipts</b>	<b>2,431.3</b>	<b>3,641.4</b>	<b>3,991.4</b>	<b>3,234.0</b>	<b>183.7</b>	<b>99.3</b>	<b>99.3</b>	<b>176.5</b>
<b>2. Dividends and Profits</b>	<b>21.9</b>	<b>30.0</b>	<b>30.0</b>	<b>30.0</b>	<b>17.3</b>	<b>32.8</b>	<b>32.8</b>	<b>33.2</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	CHHATTISGARH				GOA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>1,286.9</b>	<b>629.5</b>	<b>850.9</b>	<b>937.7</b>	<b>1,064.2</b>	<b>1,388.6</b>	<b>1,520.0</b>	<b>2,141.4</b>
<i>of which:</i> State Lotteries	–	–	–	–	297.2	359.0	359.0	404.6
<b>4. Social Services ( i to ix)</b>	<b>646.4</b>	<b>390.3</b>	<b>604.5</b>	<b>576.5</b>	<b>1,639.1</b>	<b>2,307.9</b>	<b>1,889.4</b>	<b>2,559.7</b>
i) Education, Sports, Art and Culture	92.9	40.1	53.3	46.5	269.4	208.3	214.0	162.5
ii) Medical and Public Health	170.6	141.8	132.0	148.0	77.1	256.1	97.9	232.1
iii) Family Welfare	0.8	1.5	1.5	1.5	–	–	–	–
iv) Housing	33.8	45.3	42.4	45.3	7.0	3.2	3.2	5.0
v) Urban Development	42.2	15.0	42.5	42.5	250.7	750.0	480.7	707.2
vi) Labour and Employment	106.6	65.4	106.6	110.0	51.4	55.4	58.7	49.9
vii) Social Security and Welfare	27.7	0.7	0.7	0.7	3.5	13.9	13.9	103.9
viii) Water Supply and Sanitation	50.1	65.0	70.5	77.0	979.9	1,020.8	1,020.8	1,298.9
ix) Others	121.6	15.5	155.0	105.0	0.2	0.3	0.3	0.3
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>41,772.8</b>	<b>56,028.9</b>	<b>52,864.3</b>	<b>57,067.9</b>	<b>15,424.6</b>	<b>16,286.9</b>	<b>14,284.1</b>	<b>18,894.3</b>
i) Crop Husbandry	143.6	125.0	130.0	116.5	15.6	17.3	17.3	18.0
ii) Animal Husbandry	51.0	54.0	81.5	55.6	15.9	20.8	21.9	22.9
iii) Fisheries	29.2	23.0	26.6	26.6	26.4	26.0	23.2	28.5
iv) Forestry and Wildlife	3,639.6	4,500.0	4,500.0	5,200.0	31.8	25.0	25.0	34.8
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	105.4	50.0	20.0	21.0	5.5	6.5	6.5	6.4
vii) Other Agricultural Programmes	15.0	10.5	10.5	10.5	0.2	0.7	0.7	0.7
viii) Major and Medium Irrigation Projects	3,572.3	3,469.6	4,261.1	4,215.0	70.4	202.6	202.6	132.0
ix) Minor Irrigation	2,467.8	8,530.4	5,939.0	5,615.0	178.7	137.6	137.6	163.6
x) Power	–	–	–	–	11,399.7	13,318.5	13,318.5	13,679.4
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	63.0	20.3	19.0	21.0	51.3	77.4	76.1	77.4
xiii) Industries@	31,409.9	39,135.0	37,600.0	41,500.0	3,393.6	2,021.3	188.3	4,002.7
xiv) Ports and Light Houses	–	–	–	–	132.1	250.0	80.7	163.7
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	31.8	20.0	20.0	22.3
xvii) Others*	276.2	111.1	276.7	286.8	71.6	163.4	165.9	542.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>47,103.3</b>	<b>74,789.0</b>	<b>74,459.6</b>	<b>146,620.3</b>	<b>2,956.6</b>	<b>6,735.8</b>	<b>4,324.3</b>	<b>6,169.9</b>
1. State Plan Schemes	26,852.2	36,074.7	36,780.9	40,740.0	1,557.9	2,627.7	1,302.7	2,247.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	1,072.8	4,288.5	5,477.0	11,242.9	50.7	218.6	118.5	241.9
3. Centrally Sponsored Schemes	12,630.7	17,782.2	14,725.0	76,988.3	1,051.7	1,466.1	1,559.4	1,500.8
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	6,547.6	16,643.7	17,476.7	17,649.0	296.3	2,423.5	1,343.7	2,179.5
a) Statutory Grants	–	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	11.7	38.5	24.5	38.5
c) Others	6,547.6	16,643.7	17,476.7	17,649.0	284.6	2,385.0	1,319.2	2,141.0

See 'Notes to Appendix I'.



Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	GUJARAT				HARYANA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>752,285.4</b>	<b>857,520.4</b>	<b>850,000.0</b>	<b>1,030,534.1</b>	<b>336,335.3</b>	<b>437,803.3</b>	<b>416,359.4</b>	<b>476,901.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>627,657.5</b>	<b>703,277.1</b>	<b>707,866.9</b>	<b>747,042.9</b>	<b>266,211.3</b>	<b>322,682.4</b>	<b>302,345.2</b>	<b>343,847.1</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>538,967.0</b>	<b>602,078.1</b>	<b>602,078.1</b>	<b>630,675.1</b>	<b>235,590.0</b>	<b>287,843.4</b>	<b>265,891.0</b>	<b>303,747.5</b>
<b>1. Taxes on Income (i+ii)</b>	<b>2,249.2</b>	<b>2,900.0</b>	<b>2,900.0</b>	<b>2,600.0</b>	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	2,249.2	2,900.0	2,900.0	2,600.0	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>68,205.3</b>	<b>72,218.8</b>	<b>72,218.8</b>	<b>77,996.3</b>	<b>33,392.2</b>	<b>38,693.3</b>	<b>34,380.0</b>	<b>39,635.0</b>
i) Land Revenue	22,078.5	20,412.0	20,412.0	22,045.0	129.8	193.3	130.0	135.0
ii) Stamps and Registration Fees	44,269.3	50,000.0	50,000.0	54,000.0	33,262.5	38,500.0	34,250.0	39,500.0
iii) Urban Immovable Property Tax	1,857.5	1,806.8	1,806.8	1,951.3	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>468,512.5</b>	<b>526,959.3</b>	<b>526,959.3</b>	<b>550,078.8</b>	<b>202,197.8</b>	<b>249,150.1</b>	<b>231,511.0</b>	<b>264,112.5</b>
i) Sales Tax (a to e)	394,646.7	453,000.0	453,000.0	470,000.0	153,765.8	192,886.1	174,000.0	199,300.0
a) State Sales Tax/VAT	340,649.0	399,530.0	399,530.0	414,985.0	137,943.0	175,038.6	156,152.5	179,667.8
b) Central Sales Tax	53,779.8	53,360.0	53,360.0	54,890.0	15,822.8	17,847.5	17,847.5	19,632.2
c) Surcharge on Sales Tax	0.1	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	4.6	–	–	–	–	–	–	–
e) Other Receipts	213.3	110.0	110.0	125.0	–	–	–	–
ii) State Excise	849.1	864.0	864.0	933.1	32,364.8	40,000.0	38,500.0	43,500.0
iii) Taxes on Vehicles	22,762.6	22,000.0	22,000.0	23,628.4	8,873.0	8,500.0	10,500.0	11,750.0
iv) Taxes on Goods and Passengers	2,105.8	1,081.6	1,081.6	1,102.5	4,707.6	5,200.0	5,750.0	6,500.0
v) Taxes and Duties on Electricity	44,066.0	45,000.0	45,000.0	49,000.0	1,919.7	2,014.0	2,111.0	2,322.5
vi) Entertainment Tax	1,257.5	1,050.2	1,050.2	1,152.8	498.6	468.0	550.0	620.0
vii) Other Taxes and Duties	2,824.8	3,963.5	3,963.5	4,262.0	68.5	82.0	100.0	120.0
<b>B. Share in Central Taxes (i to ix)</b>	<b>88,690.5</b>	<b>101,199.0</b>	<b>105,788.8</b>	<b>116,367.7</b>	<b>30,621.3</b>	<b>34,839.0</b>	<b>36,454.2</b>	<b>40,099.6</b>
i) Corporation Tax	31,919.5	37,302.0	38,067.0	41,873.7	11,000.2	14,078.7	12,619.3	13,881.2
ii) Income Tax	19,109.6	21,080.8	21,845.8	24,030.3	6,585.6	6,846.5	7,811.1	8,592.2
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	-171.2	–	–	–	–	–	–	–
v) Taxes on Wealth	54.1	37.5	802.4	882.7	18.4	52.0	31.5	34.7
vi) Customs	14,767.2	18,411.2	19,176.2	21,093.8	5,088.9	5,935.5	5,891.2	6,480.3
vii) Union Excise Duties	10,035.4	12,049.8	12,814.7	14,096.2	3,458.4	3,842.3	4,147.9	4,562.7
viii) Service Tax	12,975.8	12,317.7	13,082.7	14,391.0	4,469.8	4,084.0	5,953.2	6,548.5
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>124,627.9</b>	<b>154,243.3</b>	<b>142,133.1</b>	<b>283,491.2</b>	<b>70,124.0</b>	<b>115,120.9</b>	<b>114,014.2</b>	<b>133,054.3</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>60,169.9</b>	<b>63,795.1</b>	<b>71,133.1</b>	<b>95,139.6</b>	<b>46,731.5</b>	<b>51,624.8</b>	<b>50,662.1</b>	<b>58,665.7</b>
<b>1. Interest Receipts</b>	<b>13,258.5</b>	<b>7,482.7</b>	<b>11,038.3</b>	<b>12,822.1</b>	<b>10,582.1</b>	<b>10,901.3</b>	<b>10,886.0</b>	<b>11,425.1</b>
<b>2. Dividends and Profits</b>	<b>543.1</b>	<b>1,404.0</b>	<b>2,843.1</b>	<b>1,200.0</b>	<b>70.5</b>	<b>77.2</b>	<b>82.4</b>	<b>83.0</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	GUJARAT				HARYANA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>455.7</b>	<b>4,643.0</b>	<b>4,988.9</b>	<b>5,388.0</b>	<b>5,351.5</b>	<b>3,507.5</b>	<b>3,697.1</b>	<b>4,113.2</b>
<i>of which:</i> State Lotteries	0.1	–	–	0.1	–	0.3	–	–
<b>4. Social Services ( i to ix)</b>	<b>8,820.5</b>	<b>9,240.3</b>	<b>11,789.0</b>	<b>12,732.1</b>	<b>15,912.0</b>	<b>19,170.7</b>	<b>18,485.4</b>	<b>20,561.9</b>
i) Education, Sports, Art and Culture	2,609.6	3,002.8	4,619.9	4,989.5	3,854.3	4,381.4	4,662.6	5,278.3
ii) Medical and Public Health	1,263.4	1,226.2	1,109.1	1,197.8	780.1	1,634.8	1,660.0	1,796.1
iii) Family Welfare	50.4	43.2	74.3	80.2	0.9	1.2	1.2	1.2
iv) Housing	426.6	432.2	705.2	761.6	28.1	35.0	30.0	32.5
v) Urban Development	964.4	1,080.0	716.1	773.4	9,907.0	12,000.0	11,000.0	12,200.0
vi) Labour and Employment	3,106.1	2,808.0	4,122.0	4,451.7	211.2	197.0	214.6	229.7
vii) Social Security and Welfare	76.0	99.8	122.2	132.0	509.7	449.5	434.1	489.5
viii) Water Supply and Sanitation	13.7	18.9	8.4	9.1	589.3	441.1	450.0	500.0
ix) Others	310.3	529.2	311.8	336.8	31.4	30.7	32.9	34.6
<b>5. Fiscal Services</b>	<b>1.0</b>	<b>1.6</b>	<b>1.4</b>	<b>1.5</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
<b>6. Economic Services ( i to xvii )</b>	<b>37,091.1</b>	<b>41,023.5</b>	<b>40,472.4</b>	<b>62,995.9</b>	<b>14,815.4</b>	<b>17,968.1</b>	<b>17,511.3</b>	<b>22,482.5</b>
i) Crop Husbandry	320.6	486.0	358.4	387.1	55.1	70.0	85.0	90.0
ii) Animal Husbandry	98.6	140.4	823.3	889.2	12.8	21.0	21.0	15.6
iii) Fisheries	78.0	94.6	133.1	143.8	24.2	31.5	28.0	32.0
iv) Forestry and Wildlife	543.9	594.0	461.0	497.9	413.6	450.0	400.0	400.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	305.0	388.8	270.2	291.8	41.8	42.5	50.0	51.5
vii) Other Agricultural Programmes	8.9	13.5	68.5	74.0	7.8	18.1	13.7	13.9
viii) Major and Medium Irrigation Projects	7,141.3	8,823.4	8,208.3	9,042.0	1,391.2	2,136.8	1,545.0	1,565.0
ix) Minor Irrigation	101.8	162.0	47.9	151.7	1.1	1.3	1.4	1.5
x) Power	1,059.3	1,000.0	91.6	98.9	28.5	46.0	50.0	52.0
xi) Petroleum	0.1	0.1	0.1	0.1	–	–	–	–
xii) Village and Small Industries	73.4	162.2	142.0	153.4	28.7	16.1	16.0	20.0
xiii) Industries@	18,623.6	21,006.0	21,036.4	41,727.7	755.2	1,500.8	1,501.3	5,001.4
xiv) Ports and Light Houses	5,776.8	5,508.0	6,006.8	6,487.3	–	–	–	–
xv) Road Transport	1.0	1.4	–	–	9,998.7	13,150.0	11,700.0	13,100.0
xvi) Tourism	–	5.4	0.4	0.4	50.8	30.0	40.6	30.0
xvii) Others*	2,958.8	2,637.7	2,824.4	3,050.6	2,006.0	454.1	2,059.4	2,109.6
<b>D. Grants from the Centre (1 to 5)</b>	<b>64,458.0</b>	<b>90,448.2</b>	<b>71,000.0</b>	<b>188,351.6</b>	<b>23,392.5</b>	<b>63,496.1</b>	<b>63,352.1</b>	<b>74,388.6</b>
1. State Plan Schemes	34,667.4	48,167.4	35,774.1	45,276.7	7,277.5	16,006.3	16,863.2	11,555.3
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	834.1	1,000.0	1,000.0	1,000.0	443.2	7,194.8	10,438.3	26,675.5
3. Centrally Sponsored Schemes	16,653.5	22,918.3	18,863.4	106,632.4	7,155.6	12,915.2	13,052.3	12,377.9
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	12,303.0	18,362.5	15,362.5	35,442.5	8,516.2	27,379.8	22,998.4	23,779.9
a) Statutory Grants	4,576.6	13,943.0	10,943.0	15,805.0	2,014.0	50.0	50.0	50.0
b) Grants for relief on account of Natural Calamities	-51.5	4,419.5	4,419.5	4,637.5	759.6	1,674.8	4,309.2	2,344.8
c) Others	7,778.0	–	–	15,000.0	5,742.7	25,655.0	18,639.2	21,385.1

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>155,981.2</b>	<b>177,009.4</b>	<b>166,629.9</b>	<b>165,221.5</b>	<b>262,168.6</b>	<b>339,702.7</b>	<b>312,275.9</b>	<b>392,202.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>69,081.7</b>	<b>80,897.0</b>	<b>78,634.1</b>	<b>87,023.3</b>	<b>97,028.0</b>	<b>111,851.1</b>	<b>113,343.3</b>	<b>126,869.6</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>46,261.5</b>	<b>53,729.8</b>	<b>48,469.6</b>	<b>53,383.0</b>	<b>58,324.3</b>	<b>67,000.8</b>	<b>68,202.8</b>	<b>74,958.6</b>
<b>1. Taxes on Income (i+ii)</b>	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>1,962.0</b>	<b>2,052.2</b>	<b>1,845.4</b>	<b>2,242.4</b>	<b>3,356.0</b>	<b>3,605.4</b>	<b>3,627.4</b>	<b>3,657.9</b>
i) Land Revenue	236.0	40.0	92.1	151.2	954.5	406.0	408.0	418.5
ii) Stamps and Registration Fees	1,726.1	2,012.2	1,753.3	2,091.1	2,401.4	3,199.4	3,219.4	3,239.4
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>44,299.5</b>	<b>51,677.6</b>	<b>46,624.2</b>	<b>51,140.6</b>	<b>54,968.3</b>	<b>63,395.4</b>	<b>64,575.4</b>	<b>71,300.7</b>
i) Sales Tax (a to e)	27,282.2	32,329.0	29,512.3	31,956.2	41,743.9	47,990.0	47,990.0	53,440.0
a) State Sales Tax/VAT	23,646.7	28,004.5	25,014.9	27,085.3	32,100.0	47,990.0	47,990.0	53,440.0
b) Central Sales Tax	2,483.7	2,964.2	2,686.1	2,909.2	–	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	4.5	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	1,151.9	1,360.3	1,811.3	1,961.7	9,639.4	–	–	–
ii) State Excise	8,098.7	9,494.6	8,606.8	9,407.4	4,212.8	4,230.0	4,420.0	4,620.0
iii) Taxes on Vehicles	1,961.3	2,468.8	2,020.1	2,141.4	1,178.9	1,510.0	1,530.0	1,594.5
iv) Taxes on Goods and Passengers	1,013.9	1,104.5	1,061.5	1,261.8	5,049.1	5,160.0	5,590.0	6,350.0
v) Taxes and Duties on Electricity	2,626.3	2,487.7	2,010.0	2,620.1	2,778.6	4,500.0	5,040.0	5,290.2
vi) Entertainment Tax	62.6	7.1	64.4	70.9	5.1	5.4	5.4	6.0
vii) Other Taxes and Duties	3,254.6	3,785.9	3,348.9	3,682.9	–	–	–	–
<b>B. Share in Central Taxes (i to ix)</b>	<b>22,820.2</b>	<b>27,167.2</b>	<b>30,164.5</b>	<b>33,640.3</b>	<b>38,703.7</b>	<b>44,850.3</b>	<b>45,140.5</b>	<b>51,911.0</b>
i) Corporation Tax	8,197.7	9,404.3	10,442.9	11,645.9	16,279.8	20,000.0	20,129.4	23,148.6
ii) Income Tax	4,907.8	5,821.1	6,463.7	7,208.3	9,746.5	10,000.0	10,064.7	11,574.3
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	13.8	23.5	23.8	26.8	27.6	80.3	80.9	93.0
vi) Customs	3,792.4	4,390.3	4,875.1	5,436.7	7,531.4	9,000.0	9,058.2	10,416.8
vii) Union Excise Duties	2,577.3	3,091.1	3,432.2	3,827.6	5,118.4	5,770.0	5,807.3	6,678.3
viii) Service Tax	3,331.2	4,436.9	4,926.8	5,495.0	–	–	–	–
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>86,899.5</b>	<b>96,112.4</b>	<b>87,995.8</b>	<b>78,198.2</b>	<b>165,140.6</b>	<b>227,851.6</b>	<b>198,932.6</b>	<b>265,333.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>13,768.8</b>	<b>23,929.3</b>	<b>14,080.7</b>	<b>13,887.9</b>	<b>21,601.9</b>	<b>30,328.8</b>	<b>33,998.6</b>	<b>35,605.7</b>
<b>1. Interest Receipts</b>	<b>699.0</b>	<b>1,764.4</b>	<b>644.4</b>	<b>699.6</b>	<b>163.8</b>	<b>208.5</b>	<b>215.0</b>	<b>229.1</b>
<b>2. Dividends and Profits</b>	<b>1,000.9</b>	<b>1,309.4</b>	<b>1,009.0</b>	<b>1,009.0</b>	<b>873.5</b>	<b>950.0</b>	<b>1,288.8</b>	<b>1,300.0</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>1,360.2</b>	<b>1,340.0</b>	<b>1,334.6</b>	<b>1,445.3</b>	<b>843.6</b>	<b>982.4</b>	<b>1,252.6</b>	<b>1,193.0</b>
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
<b>4. Social Services ( i to ix)</b>	<b>1,810.0</b>	<b>1,969.5</b>	<b>1,972.3</b>	<b>2,084.9</b>	<b>666.2</b>	<b>698.5</b>	<b>762.9</b>	<b>834.0</b>
i) Education, Sports, Art and Culture	1,121.1	1,265.2	1,265.2	1,286.8	42.2	49.6	49.5	49.4
ii) Medical and Public Health	112.1	85.9	85.9	118.6	180.8	217.7	226.3	236.1
iii) Family Welfare	0.2	0.5	0.5	0.2	0.2	—	—	—
iv) Housing	36.7	35.7	35.7	37.5	26.9	21.9	21.9	22.7
v) Urban Development	60.5	56.0	58.8	61.7	7.8	2.8	2.8	2.8
vi) Labour and Employment	67.4	79.5	79.5	84.5	40.4	26.0	26.3	27.5
vii) Social Security and Welfare	57.6	52.6	52.6	55.9	48.7	0.5	0.5	0.5
viii) Water Supply and Sanitation	341.5	378.3	378.3	416.1	319.2	380.0	435.7	495.0
ix) Others	12.8	15.8	15.8	23.4	0.2	0.1	0.1	0.1
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>8,898.8</b>	<b>17,545.9</b>	<b>9,120.4</b>	<b>8,649.1</b>	<b>19,054.9</b>	<b>27,489.4</b>	<b>30,479.3</b>	<b>32,049.6</b>
i) Crop Husbandry	66.8	88.8	80.8	83.2	76.3	86.0	89.7	93.3
ii) Animal Husbandry	8.3	6.5	6.5	6.7	65.2	70.9	67.2	70.3
iii) Fisheries	19.4	15.5	15.5	17.6	51.8	48.7	51.2	53.2
iv) Forestry and Wildlife	639.0	864.5	683.7	731.6	593.1	681.4	675.3	695.2
v) Plantations	0.2	0.1	0.1	0.1	—	—	—	—
vi) Co-operation	32.4	44.8	70.9	36.6	11.9	2.0	2.0	2.0
vii) Other Agricultural Programmes	8.3	4.5	4.5	4.9	1.1	5.5	5.7	5.7
viii) Major and Medium Irrigation Projects	3.3	8.1	8.1	8.1	1,604.9	320.5	321.5	462.5
ix) Minor Irrigation	7.0	12.9	12.9	14.2	84.9	122.3	122.3	127.3
x) Power	6,371.5	14,702.5	6,700.0	6,050.0	15,886.2	25,406.0	28,406.0	29,796.0
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	5.2	4.3	4.3	4.8	46.7	40.2	27.8	31.6
xiii) Industries@	1,540.8	1,572.8	1,311.8	1,467.5	540.4	601.0	601.8	601.0
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	9.2	8.6	9.3	9.9	—	—	—	—
xvi) Tourism	2.7	14.3	14.3	13.6	15.8	24.6	25.5	27.0
xvii) Others*	184.8	197.8	197.8	200.5	76.5	80.2	83.3	84.4
<b>D. Grants from the Centre (1 to 5)</b>	<b>73,130.7</b>	<b>72,183.1</b>	<b>73,915.1</b>	<b>64,310.2</b>	<b>143,538.6</b>	<b>197,522.8</b>	<b>164,934.1</b>	<b>229,727.2</b>
1. State Plan Schemes	41,790.8	46,003.7	49,927.0	51,025.1	95,468.8	149,640.0	109,960.0	149,720.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	283.7	335.2	335.2	306.7	1,118.7	2,169.4	2,169.4	2,209.4
3. Centrally Sponsored Schemes	5,793.1	1,790.8	3,985.9	3,000.1	6,149.4	4,734.5	4,732.5	40,038.3
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	25,263.1	24,053.4	19,667.0	9,978.3	40,801.7	40,978.9	48,072.2	37,759.5
a) Statutory Grants	23,268.8	17,670.9	17,670.9	8,417.1	36,236.4	32,459.9	32,459.0	25,223.0
b) Grants for relief on account of Natural Calamities	1,337.5	1,402.4	1,402.4	1,470.6	816.1	1,836.8	5,257.7	1,926.6
c) Others	656.8	4,980.1	593.7	90.6	3,749.2	6,682.2	10,355.5	10,609.9

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>247,695.6</b>	<b>335,989.0</b>	<b>325,517.0</b>	<b>434,437.5</b>	<b>781,762.2</b>	<b>979,863.8</b>	<b>942,703.7</b>	<b>1,110,386.2</b>
<b>I. TAX REVENUE (A+B)</b>	<b>164,117.2</b>	<b>195,049.2</b>	<b>195,049.2</b>	<b>226,912.9</b>	<b>664,007.0</b>	<b>775,199.9</b>	<b>755,054.0</b>	<b>864,297.6</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>82,236.7</b>	<b>101,524.0</b>	<b>101,524.0</b>	<b>118,126.8</b>	<b>537,535.6</b>	<b>624,640.0</b>	<b>615,304.1</b>	<b>698,697.5</b>
<b>1. Taxes on Income (i+ii)</b>	<b>434.9</b>	<b>800.0</b>	<b>800.0</b>	<b>800.0</b>	<b>7,151.5</b>	<b>8,500.0</b>	<b>8,500.0</b>	<b>9,730.0</b>
i) Agricultural Income Tax	–	–	–	–	222.6	250.0	250.0	280.0
ii) Taxes on Professions, Trades, Callings and Employment	434.9	800.0	800.0	800.0	6,928.9	8,250.0	8,250.0	9,450.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>5,887.7</b>	<b>6,630.0</b>	<b>6,630.0</b>	<b>8,452.8</b>	<b>54,299.4</b>	<b>67,450.0</b>	<b>66,916.0</b>	<b>76,827.5</b>
i) Land Revenue	963.8	950.0	950.0	2,101.2	2,049.2	2,450.0	1,916.0	2,327.5
ii) Stamps and Registration Fees	4,924.0	5,680.0	5,680.0	6,351.5	52,250.2	65,000.0	65,000.0	74,500.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>75,914.1</b>	<b>94,094.0</b>	<b>94,094.0</b>	<b>108,874.0</b>	<b>476,084.6</b>	<b>548,690.0</b>	<b>539,888.1</b>	<b>612,140.0</b>
i) Sales Tax (a to e)	64,216.1	78,745.0	78,745.0	89,552.0	284,144.4	335,900.0	328,498.1	372,500.0
a) State Sales Tax/VAT	55,113.2	66,792.0	66,792.0	76,857.6	273,934.3	322,150.0	315,257.6	357,500.0
b) Central Sales Tax	9,101.1	11,906.5	11,906.5	12,691.8	10,210.1	13,750.0	13,240.5	15,000.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	1.8	46.5	46.5	2.6	–	–	–	–
ii) State Excise	5,779.2	7,000.0	7,000.0	8,500.0	110,697.3	126,000.0	126,000.0	144,300.0
iii) Taxes on Vehicles	4,653.6	6,394.0	6,394.0	7,104.4	38,295.2	41,200.0	38,000.0	43,500.0
iv) Taxes on Goods and Passengers	5.1	–	–	1,500.0	21,807.1	25,250.0	25,250.0	28,900.0
v) Taxes and Duties on Electricity	1,107.2	1,610.0	1,610.0	1,867.6	9,288.0	8,250.0	8,250.0	9,350.0
vi) Entertainment Tax	93.7	41.5	41.5	21.5	1,360.3	2,000.0	2,000.0	2,290.0
vii) Other Taxes and Duties	59.1	303.5	303.5	328.5	10,492.4	10,090.0	11,890.0	11,300.0
<b>B. Share in Central Taxes (i to ix)</b>	<b>81,880.5</b>	<b>93,525.2</b>	<b>93,525.2</b>	<b>108,786.2</b>	<b>126,471.4</b>	<b>150,559.9</b>	<b>139,749.9</b>	<b>165,600.1</b>
i) Corporation Tax	29,410.8	37,786.2	37,786.2	41,984.7	45,428.4	59,260.9	55,006.0	57,318.8
ii) Income Tax	17,607.8	18,585.1	18,585.1	20,650.1	27,197.3	30,101.8	27,940.5	35,479.9
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	49.7	71.2	71.2	79.0	76.6	228.9	212.5	143.2
vi) Customs	13,606.0	15,834.3	15,834.3	17,503.8	21,015.9	26,104.0	24,229.8	26,758.5
vii) Union Excise Duties	9,246.6	12,076.7	12,076.7	13,418.5	14,282.5	16,891.7	15,678.9	18,840.9
viii) Service Tax	11,959.6	9,171.8	9,171.8	15,150.0	18,470.7	17,972.7	16,682.3	27,058.8
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	-0.1	-0.1	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>83,578.3</b>	<b>140,939.8</b>	<b>130,467.8</b>	<b>207,524.6</b>	<b>117,755.3</b>	<b>204,663.9</b>	<b>187,649.7</b>	<b>246,088.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>35,356.3</b>	<b>41,671.3</b>	<b>43,436.5</b>	<b>49,669.9</b>	<b>39,661.1</b>	<b>40,382.8</b>	<b>38,590.3</b>	<b>44,734.3</b>
<b>1. Interest Receipts</b>	<b>722.3</b>	<b>750.0</b>	<b>1,150.0</b>	<b>1,450.0</b>	<b>7,785.6</b>	<b>4,000.0</b>	<b>4,000.0</b>	<b>4,500.0</b>
<b>2. Dividends and Profits</b>	<b>150.0</b>	<b>230.0</b>	<b>230.0</b>	<b>300.0</b>	<b>562.9</b>	<b>1,180.0</b>	<b>600.0</b>	<b>700.0</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>393.0</b>	<b>698.1</b>	<b>2,063.3</b>	<b>3,421.3</b>	<b>5,039.7</b>	<b>4,712.2</b>	<b>6,268.2</b>	<b>7,341.4</b>
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
<b>4. Social Services ( i to ix)</b>	<b>1,052.9</b>	<b>1,512.4</b>	<b>1,512.4</b>	<b>1,303.3</b>	<b>3,831.9</b>	<b>5,367.2</b>	<b>6,556.5</b>	<b>6,991.9</b>
i) Education, Sports, Art and Culture	80.3	351.2	351.2	340.0	1,487.3	2,416.3	2,386.7	2,881.8
ii) Medical and Public Health	111.8	360.0	360.0	200.0	1,007.0	1,832.3	2,384.2	2,348.6
iii) Family Welfare	0.4	0.6	0.6	1.0	1.6	1.8	1.3	1.6
iv) Housing	8.7	10.0	10.0	12.0	429.1	410.3	600.8	601.1
v) Urban Development	—	0.3	0.3	2.0	16.9	117.5	118.5	23.5
vi) Labour and Employment	339.6	280.0	280.0	100.0	415.6	376.6	418.3	428.1
vii) Social Security and Welfare	204.8	200.0	200.0	240.9	413.3	102.2	517.3	574.0
viii) Water Supply and Sanitation	187.1	160.0	160.0	237.8	2.3	9.5	9.5	5.0
ix) Others	120.3	150.3	150.3	169.6	58.8	100.8	120.0	128.3
<b>5. Fiscal Services</b>	<b>0.1</b>	—	—	—	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>33,038.0</b>	<b>38,480.8</b>	<b>38,480.8</b>	<b>43,195.3</b>	<b>22,441.0</b>	<b>25,123.4</b>	<b>21,165.7</b>	<b>25,200.9</b>
i) Crop Husbandry	27.3	130.0	130.0	80.0	171.2	107.0	443.6	381.7
ii) Animal Husbandry	18.6	30.0	30.0	50.0	42.2	60.2	48.6	55.9
iii) Fisheries	42.1	124.5	124.5	100.0	64.0	99.4	77.9	97.1
iv) Forestry and Wildlife	42.2	52.5	52.5	64.3	1,715.4	1,810.4	1,810.2	1,926.3
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	47.7	170.0	170.0	50.0	763.3	1,002.9	698.9	545.7
vii) Other Agricultural Programmes	0.3	3.0	3.0	3.3	2.4	0.6	0.6	1.0
viii) Major and Medium Irrigation Projects	432.9	1,972.5	1,972.5	1,500.0	237.9	360.0	258.1	381.3
ix) Minor Irrigation	20.3	27.5	27.5	30.5	539.5	831.5	175.5	175.0
x) Power	79.2	5.5	5.5	93.2	906.5	500.0	500.0	600.0
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	51.2	55.0	55.0	65.2	804.6	823.0	877.5	971.0
xiii) Industries@	31,558.5	35,042.8	35,042.8	40,272.1	15,046.3	17,599.5	14,186.3	17,606.3
xiv) Ports and Light Houses	—	—	—	—	31.3	70.0	29.4	33.0
xv) Road Transport	3.4	5.0	5.0	5.5	—	—	0.1	—
xvi) Tourism	51.8	66.0	66.0	—	8.9	5.0	5.0	5.5
xvii) Others*	662.5	796.5	796.5	881.2	2,107.5	1,853.8	2,054.0	2,421.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>48,222.0</b>	<b>99,268.5</b>	<b>87,031.3</b>	<b>157,854.7</b>	<b>78,094.2</b>	<b>164,281.1</b>	<b>149,059.4</b>	<b>201,354.3</b>
1. State Plan Schemes	23,939.4	51,572.9	34,242.9	52,031.5	29,087.4	38,702.1	39,581.2	157,451.1
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	312.6	5,563.0	5,585.4	5,109.6	1,245.9	72,122.6	27,346.7	5,662.2
3. Centrally Sponsored Schemes	9,136.0	17,956.0	18,661.2	79,740.1	23,206.6	29,207.8	45,030.1	9,102.1
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	14,834.1	24,176.6	28,541.7	20,973.6	24,554.3	24,248.6	37,101.4	29,138.9
a) Statutory Grants	13,723.2	21,015.0	27,086.7	10,660.8	—	—	—	—
b) Grants for relief on account of Natural Calamities	—	—	—	—	1,371.0	1,437.5	1,437.5	1,507.4
c) Others	1,110.8	3,161.6	1,455.1	10,312.8	23,183.3	22,811.1	35,663.9	27,631.5

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>441,373.0</b>	<b>580,578.8</b>	<b>549,668.5</b>	<b>648,423.5</b>	<b>704,272.8</b>	<b>796,034.7</b>	<b>804,971.6</b>	<b>1,034,931.6</b>
<b>I. TAX REVENUE (A+B)</b>	<b>369,172.6</b>	<b>469,148.9</b>	<b>436,867.5</b>	<b>518,328.5</b>	<b>513,868.6</b>	<b>570,752.9</b>	<b>566,439.5</b>	<b>666,711.1</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>300,766.1</b>	<b>387,711.0</b>	<b>355,429.6</b>	<b>424,674.9</b>	<b>305,817.0</b>	<b>333,816.8</b>	<b>339,286.8</b>	<b>389,898.8</b>
<b>1. Taxes on Income (i+ii)</b>	<b>189.2</b>	<b>239.9</b>	<b>223.4</b>	<b>263.5</b>	<b>2,545.2</b>	<b>2,650.0</b>	<b>2,850.0</b>	<b>2,800.0</b>
i) Agricultural Income Tax	189.2	239.9	223.4	263.5	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	2,545.2	2,650.0	2,850.0	2,800.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>31,275.3</b>	<b>44,300.8</b>	<b>33,945.6</b>	<b>39,933.8</b>	<b>48,007.4</b>	<b>48,720.0</b>	<b>52,220.0</b>	<b>54,001.0</b>
i) Land Revenue	1,215.8	1,354.9	1,435.6	1,695.7	4,435.9	5,720.0	5,720.0	7,001.0
ii) Stamps and Registration Fees	29,383.7	42,070.1	31,732.7	37,336.7	39,442.4	40,000.0	40,000.0	40,000.0
iii) Urban Immovable Property Tax	675.8	875.9	777.2	901.4	4,129.0	3,000.0	6,500.0	7,000.0
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>269,301.6</b>	<b>343,170.3</b>	<b>321,260.7</b>	<b>384,477.7</b>	<b>255,264.5</b>	<b>282,446.8</b>	<b>284,216.8</b>	<b>333,097.8</b>
i) Sales Tax (a to e)	225,110.9	284,566.2	266,636.7	319,134.7	148,563.0	165,000.0	165,000.0	195,000.0
a) State Sales Tax/VAT	220,932.7	279,162.6	260,715.1	312,024.4	139,990.7	147,320.0	147,320.0	185,000.0
b) Central Sales Tax	3,208.8	4,136.4	3,778.8	4,590.4	8,572.2	17,680.0	17,680.0	10,000.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	969.4	1,267.2	2,142.9	2,519.9	-	-	-	-
ii) State Excise	23,139.5	28,017.5	27,191.7	32,083.6	50,780.6	57,500.0	57,500.0	67,300.0
iii) Taxes on Vehicles	19,246.2	25,706.5	22,710.5	27,998.2	15,312.5	16,500.0	16,500.0	20,000.0
iv) Taxes on Goods and Passengers	-	-	-	-	23,950.3	26,400.0	26,400.0	29,000.0
v) Taxes and Duties on Electricity	247.1	2,841.5	2,883.2	3,091.4	14,777.1	16,000.0	17,000.0	20,500.0
vi) Entertainment Tax	3.3	12.7	4.8	5.8	1,638.8	646.9	570.0	596.0
vii) Other Taxes and Duties	1,554.7	2,025.9	1,833.8	2,163.9	242.2	400.0	1,246.8	701.8
<b>B. Share in Central Taxes (i to ix)</b>	<b>68,406.5</b>	<b>81,437.9</b>	<b>81,437.9</b>	<b>93,653.6</b>	<b>208,051.6</b>	<b>236,936.1</b>	<b>227,152.7</b>	<b>276,812.3</b>
i) Corporation Tax	24,572.0	28,188.8	28,188.8	32,417.1	74,734.2	86,571.4	80,524.1	92,245.4
ii) Income Tax	14,710.8	17,448.4	17,448.4	20,065.7	44,742.1	46,838.0	51,767.1	65,711.9
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-2.7	-4,332.5	-2.7
v) Taxes on Wealth	41.6	70.5	70.5	81.1	126.2	309.9	214.4	214.0
vi) Customs	11,367.5	13,159.7	13,159.7	15,133.6	34,573.4	43,081.4	37,023.8	42,674.0
vii) Union Excise Duties	7,725.4	9,265.4	9,265.4	10,655.2	23,496.2	29,501.1	24,898.7	27,555.4
viii) Service Tax	9,989.2	13,305.1	13,305.1	15,300.9	30,379.5	30,637.1	37,057.2	48,414.4
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>72,200.4</b>	<b>111,429.9</b>	<b>112,801.0</b>	<b>130,095.0</b>	<b>190,404.2</b>	<b>225,281.8</b>	<b>238,532.1</b>	<b>368,220.5</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>41,985.2</b>	<b>49,215.8</b>	<b>56,134.4</b>	<b>63,374.7</b>	<b>70,002.2</b>	<b>75,833.9</b>	<b>81,390.6</b>	<b>67,588.6</b>
<b>1. Interest Receipts</b>	<b>1,724.1</b>	<b>1,892.9</b>	<b>1,512.7</b>	<b>1,794.5</b>	<b>3,014.7</b>	<b>2,041.5</b>	<b>2,661.5</b>	<b>11,336.0</b>
<b>2. Dividends and Profits</b>	<b>481.5</b>	<b>915.0</b>	<b>1,237.0</b>	<b>1,459.5</b>	<b>183.8</b>	<b>412.8</b>	<b>3,574.5</b>	<b>422.6</b>



**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>31,059.9</b>	<b>34,143.7</b>	<b>42,566.1</b>	<b>47,638.5</b>	<b>4,445.3</b>	<b>4,209.9</b>	<b>5,812.5</b>	<b>4,045.6</b>
<i>of which:</i> State Lotteries	26,737.7	30,000.0	37,670.0	42,350.0	—	—	—	—
<b>4. Social Services ( i to ix)</b>	<b>2,910.7</b>	<b>3,883.5</b>	<b>3,507.8</b>	<b>4,137.8</b>	<b>18,550.0</b>	<b>26,368.2</b>	<b>27,602.0</b>	<b>3,482.8</b>
i) Education, Sports, Art and Culture	1,827.8	2,591.8	2,145.3	2,531.5	16,825.0	24,696.1	25,785.4	1,577.4
ii) Medical and Public Health	869.0	1,002.7	1,084.3	1,288.1	448.3	466.5	561.1	562.5
iii) Family Welfare	0.4	0.6	1.1	1.2	2.3	2.0	1.5	2.0
iv) Housing	13.8	27.1	20.2	20.2	163.3	185.0	180.7	200.1
v) Urban Development	51.0	18.0	25.7	35.0	416.1	350.0	362.3	372.9
vi) Labour and Employment	119.7	155.7	154.2	178.3	163.7	117.2	150.3	160.1
vii) Social Security and Welfare	15.0	33.9	33.9	39.0	97.8	103.0	111.0	117.6
viii) Water Supply and Sanitation	—	0.1	—	—	110.9	95.5	97.1	102.5
ix) Others	14.0	53.8	43.1	44.5	322.7	352.8	352.8	387.8
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>5,809.0</b>	<b>8,380.6</b>	<b>7,310.7</b>	<b>8,344.4</b>	<b>43,808.3</b>	<b>42,801.4</b>	<b>41,740.1</b>	<b>48,301.5</b>
i) Crop Husbandry	108.1	141.0	130.5	134.9	255.3	277.2	278.4	282.1
ii) Animal Husbandry	46.0	53.7	55.7	60.8	24.6	33.4	35.9	36.4
iii) Fisheries	68.7	94.1	94.9	96.5	32.5	40.5	41.5	42.7
iv) Forestry and Wildlife	2,373.3	3,288.3	3,116.7	3,761.7	9,103.8	11,000.0	11,000.0	12,502.2
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	999.9	853.6	912.5	1,111.2	130.2	100.6	99.7	99.7
vii) Other Agricultural Programmes	0.6	1.1	3.2	3.5	26.0	55.0	55.0	55.0
viii) Major and Medium Irrigation Projects	147.4	796.6	342.3	268.4	1,377.4	1,168.6	1,154.8	1,200.9
ix) Minor Irrigation	54.1	526.3	81.9	93.3	3,796.2	2,335.3	2,349.9	2,815.4
x) Power	—	—	—	—	3,706.9	5,248.5	3,744.9	5,841.2
xi) Petroleum	0.1	0.1	0.1	0.1	0.1	—	—	—
xii) Village and Small Industries	35.3	98.9	98.9	99.4	21.4	26.9	26.9	27.0
xiii) Industries@	544.1	773.4	779.6	830.8	24,674.7	22,310.0	22,780.0	25,220.0
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	56.3	66.0	66.0	75.7	—	—	—	—
xvii) Others*	1,375.1	1,687.5	1,628.6	1,808.2	659.3	205.4	173.2	179.1
<b>D. Grants from the Centre (1 to 5)</b>	<b>30,215.3</b>	<b>62,214.2</b>	<b>56,666.6</b>	<b>66,720.2</b>	<b>120,402.0</b>	<b>149,447.9</b>	<b>157,141.5</b>	<b>300,631.9</b>
1. State Plan Schemes	12,698.0	24,575.5	22,007.6	27,304.2	70,994.3	62,095.7	62,689.5	232,218.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	3,247.6	—	—	—
2. Central Plan Schemes	598.9	873.6	902.4	686.6	4,999.9	15,179.3	14,817.5	20,943.9
3. Centrally Sponsored Schemes	11,407.2	25,333.6	22,511.0	26,118.7	41,078.6	39,800.1	42,660.4	—
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	5,511.2	11,431.5	11,245.6	12,610.7	3,329.3	32,372.7	36,974.2	47,470.0
a) Statutory Grants	3,935.5	10,047.8	9,861.9	11,219.9	2,728.4	28,491.5	28,491.5	42,240.4
b) Grants for relief on account of Natural Calamities	1,006.8	1,138.1	1,138.1	1,195.0	—	3,410.0	3,410.0	3,730.4
c) Others	568.9	245.6	245.6	195.8	600.9	471.2	5,072.7	1,499.2

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,429,471.7</b>	<b>1,559,869.5</b>	<b>1,584,097.5</b>	<b>1,803,201.5</b>	<b>68,197.6</b>	<b>86,194.7</b>	<b>80,300.4</b>	<b>88,264.2</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,186,404.4</b>	<b>1,253,713.5</b>	<b>1,269,611.3</b>	<b>1,388,535.2</b>	<b>16,506.6</b>	<b>20,607.2</b>	<b>19,581.1</b>	<b>23,741.9</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>1,034,485.2</b>	<b>1,072,596.1</b>	<b>1,103,401.5</b>	<b>1,185,890.3</b>	<b>3,328.3</b>	<b>4,918.7</b>	<b>4,918.7</b>	<b>6,208.3</b>
<b>1. Taxes on Income (i+ii)</b>	<b>19,611.0</b>	<b>19,440.0</b>	<b>19,440.0</b>	<b>21,384.0</b>	<b>233.5</b>	<b>392.0</b>	<b>392.0</b>	<b>446.9</b>
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	19,611.0	19,440.0	19,440.0	21,384.0	233.5	392.0	392.0	446.9
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>186,222.7</b>	<b>191,634.7</b>	<b>200,777.7</b>	<b>212,932.9</b>	<b>72.2</b>	<b>73.5</b>	<b>73.5</b>	<b>83.8</b>
i) Land Revenue	10,740.2	17,603.9	12,277.7	18,672.9	12.4	10.9	10.9	12.4
ii) Stamps and Registration Fees	175,482.5	174,030.8	188,500.0	194,260.0	59.9	62.6	62.6	71.4
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>828,651.4</b>	<b>861,521.4</b>	<b>883,183.8</b>	<b>951,573.4</b>	<b>3,022.5</b>	<b>4,453.2</b>	<b>4,453.2</b>	<b>5,677.6</b>
i) Sales Tax (a to e)	600,797.2	624,225.0	639,225.0	690,896.0	2,585.2	3,858.8	3,858.8	5,000.0
a) State Sales Tax/VAT	555,537.3	577,675.0	592,675.0	642,954.7	2,585.2	3,858.8	3,858.8	5,000.0
b) Central Sales Tax	42,244.6	44,490.0	44,490.0	46,469.1	–	–	–	–
c) Surcharge on Sales Tax	178.6	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	2,836.8	2,060.0	2,060.0	1,472.2	–	–	–	–
ii) State Excise	92,971.1	105,350.0	105,350.0	115,000.0	99.4	127.4	127.4	145.2
iii) Taxes on Vehicles	50,274.2	47,500.0	49,000.0	52,500.0	158.3	195.7	195.7	223.1
iv) Taxes on Goods and Passengers	6,907.4	9,980.0	12,250.0	10,978.0	14.3	18.2	18.2	20.7
v) Taxes and Duties on Electricity	58,956.8	58,300.0	61,077.6	65,010.0	0.4	4.4	4.4	5.0
vi) Entertainment Tax	6,844.4	5,575.2	5,575.3	5,783.1	–	–	–	–
vii) Other Taxes and Duties	11,900.4	10,591.2	10,705.9	11,406.2	165.0	248.7	248.7	283.6
<b>B. Share in Central Taxes (i to ix)</b>	<b>151,919.2</b>	<b>181,117.4</b>	<b>166,209.7</b>	<b>202,644.9</b>	<b>13,178.3</b>	<b>15,688.5</b>	<b>14,662.4</b>	<b>17,533.6</b>
i) Corporation Tax	54,570.6	62,602.9	55,634.7	67,357.3	4,733.9	5,430.6	5,100.6	5,843.1
ii) Income Tax	32,670.6	38,750.2	37,800.1	47,982.6	2,834.1	3,361.5	3,279.1	4,162.4
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	92.2	156.5	156.5	156.2	8.0	13.6	13.6	13.5
vi) Customs	25,245.4	29,225.7	27,034.7	31,160.4	2,189.9	2,535.3	2,345.2	2,703.1
vii) Union Excise Duties	17,156.5	20,577.1	18,180.9	20,120.9	1,488.6	1,785.0	1,577.1	1,745.4
viii) Service Tax	22,183.9	29,547.6	27,060.2	35,353.5	1,923.8	2,562.5	2,346.8	3,066.1
ix) Other Taxes and Duties on Commodities and Services	–	257.4	342.6	514.0	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>243,067.3</b>	<b>306,156.0</b>	<b>314,486.2</b>	<b>414,666.3</b>	<b>51,691.0</b>	<b>65,587.5</b>	<b>60,719.3</b>	<b>64,522.3</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>99,844.0</b>	<b>119,936.6</b>	<b>127,575.6</b>	<b>135,090.2</b>	<b>2,317.8</b>	<b>4,297.7</b>	<b>4,303.0</b>	<b>2,840.5</b>
<b>1. Interest Receipts</b>	<b>24,644.1</b>	<b>13,388.0</b>	<b>31,426.0</b>	<b>29,737.0</b>	<b>206.6</b>	<b>304.7</b>	<b>304.7</b>	<b>335.2</b>
<b>2. Dividends and Profits</b>	<b>469.9</b>	<b>918.5</b>	<b>1,076.0</b>	<b>1,121.5</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>11,162.8</b>	<b>18,735.2</b>	<b>14,721.0</b>	<b>16,381.2</b>	<b>845.9</b>	<b>1,908.5</b>	<b>1,913.8</b>	<b>2,105.2</b>
<i>of which:</i> State Lotteries	718.6	1,500.6	857.7	1,648.7	—	—	—	—
<b>4. Social Services ( i to ix)</b>	<b>20,901.8</b>	<b>26,288.6</b>	<b>18,982.0</b>	<b>26,352.7</b>	<b>86.3</b>	<b>196.4</b>	<b>196.4</b>	<b>216.0</b>
i) Education, Sports, Art and Culture	3,944.5	3,548.4	3,557.6	3,784.3	11.5	13.4	13.4	14.8
ii) Medical and Public Health	3,379.5	2,665.0	3,337.1	2,798.1	1.5	1.2	1.2	1.3
iii) Family Welfare	352.2	307.8	316.0	323.1	—	—	—	—
iv) Housing	968.0	612.9	612.9	643.5	10.3	8.5	8.5	9.3
v) Urban Development	5,470.6	14,954.1	6,006.4	15,000.9	—	—	—	—
vi) Labour and Employment	1,452.0	764.9	1,735.6	804.2	0.6	0.5	0.5	0.5
vii) Social Security and Welfare	3,623.7	1,291.9	2,442.7	1,964.9	—	0.1	0.1	0.1
viii) Water Supply and Sanitation	311.5	226.6	226.6	249.2	61.5	171.9	171.9	189.1
ix) Others	1,399.7	1,917.2	747.1	784.6	0.9	0.8	0.8	0.8
<b>5. Fiscal Services</b>	<b>0.3</b>	—	—	—	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>42,665.2</b>	<b>60,606.3</b>	<b>61,370.6</b>	<b>61,497.9</b>	<b>1,179.0</b>	<b>1,888.2</b>	<b>1,888.2</b>	<b>184.2</b>
i) Crop Husbandry	879.5	1,075.0	1,591.4	1,163.5	3.4	3.3	3.3	3.6
ii) Animal Husbandry	314.3	398.0	457.7	436.6	1.1	1.4	1.4	1.6
iii) Fisheries	90.2	184.9	185.1	194.1	1.0	1.4	1.4	1.5
iv) Forestry and Wildlife	2,588.1	3,383.0	3,424.9	3,560.2	29.4	41.8	41.8	41.8
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	731.6	1,306.2	1,758.8	1,492.0	3.3	3.1	3.1	3.4
vii) Other Agricultural Programmes	26.6	54.8	54.8	57.5	0.1	—	—	—
viii) Major and Medium Irrigation Projects	5,318.9	11,179.7	7,404.7	7,985.3	37.5	104.2	104.2	114.6
ix) Minor Irrigation	595.1	821.4	517.4	581.8	0.6	2.3	2.3	2.5
x) Power	4,514.1	7,800.0	12,090.0	8,500.0	1,083.0	1,716.9	1,716.9	—
xi) Petroleum	0.3	—	—	—	—	—	—	—
xii) Village and Small Industries	33.1	42.2	42.2	44.3	3.7	2.7	2.7	2.9
xiii) Industries@	20,637.6	26,669.1	25,307.9	27,827.9	8.0	1.5	1.5	1.6
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	50.2	—	—	—	1.7	0.8	0.8	0.9
xvii) Others*	6,885.5	7,692.1	8,535.8	9,654.6	6.3	8.8	8.8	9.7
<b>D. Grants from the Centre (1 to 5)</b>	<b>143,223.3</b>	<b>186,219.4</b>	<b>186,910.6</b>	<b>279,576.1</b>	<b>49,373.2</b>	<b>61,289.8</b>	<b>56,416.3</b>	<b>61,681.8</b>
1. State Plan Schemes	46,277.6	77,107.3	71,339.9	69,874.0	27,115.5	37,453.6	28,974.4	41,090.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	1,131.4	414.5	420.7	43,025.7	365.5	4,106.0	3,143.3	1,651.0
3. Centrally Sponsored Schemes	39,032.0	63,194.7	64,248.1	108,336.3	3,063.4	4,096.5	5,319.7	3,428.8
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	56,782.2	45,502.9	50,901.9	58,340.1	18,828.8	15,633.7	18,978.9	15,511.7
a) Statutory Grants	12,369.9	750.0	675.0	2,500.0	18,393.6	14,990.5	18,335.7	14,714.7
b) Grants for relief on account of Natural Calamities	21,818.5	13,843.5	13,843.5	19,189.2	115.7	75.2	75.2	79.0
c) Others	22,593.9	30,909.4	36,383.4	36,650.9	319.4	568.0	568.0	718.0

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>55,363.4</b>	<b>85,834.0</b>	<b>85,834.0</b>	<b>111,276.0</b>	<b>45,367.4</b>	<b>50,394.2</b>	<b>55,289.6</b>	<b>58,794.7</b>
<b>I. TAX REVENUE (A+B)</b>	<b>20,401.8</b>	<b>22,750.5</b>	<b>22,750.5</b>	<b>27,929.5</b>	<b>10,091.1</b>	<b>11,579.1</b>	<b>10,929.0</b>	<b>13,012.4</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>8,477.3</b>	<b>8,554.0</b>	<b>8,554.0</b>	<b>12,063.1</b>	<b>2,231.5</b>	<b>2,222.5</b>	<b>2,348.2</b>	<b>2,703.9</b>
<b>1. Taxes on Income (i+ii)</b>	<b>32.3</b>	<b>39.9</b>	<b>39.9</b>	<b>41.9</b>	<b>136.8</b>	<b>130.0</b>	<b>145.0</b>	<b>166.4</b>
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	32.3	39.9	39.9	41.9	136.8	130.0	145.0	166.4
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>165.8</b>	<b>180.8</b>	<b>180.8</b>	<b>208.8</b>	<b>36.9</b>	<b>47.2</b>	<b>45.9</b>	<b>52.7</b>
i) Land Revenue	62.7	40.2	40.2	42.2	30.4	40.2	45.3	52.0
ii) Stamps and Registration Fees	103.2	140.6	140.6	166.6	6.4	7.0	0.6	0.7
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>8,279.2</b>	<b>8,333.3</b>	<b>8,333.3</b>	<b>11,812.4</b>	<b>2,057.8</b>	<b>2,045.3</b>	<b>2,157.3</b>	<b>2,484.8</b>
i) Sales Tax (a to e)	6,311.2	6,228.3	6,228.3	9,149.0	1,758.7	1,764.0	1,900.0	2,180.8
a) State Sales Tax/VAT	5,470.5	4,518.7	4,518.7	6,499.0	1,328.6	1,760.0	1,895.0	2,170.0
b) Central Sales Tax	811.3	1,700.0	1,700.0	2,540.1	212.2	0.2	0.5	0.8
c) Surcharge on Sales Tax	–	–	–	–	22.4	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	29.4	9.6	9.6	110.0	195.5	3.8	4.5	10.0
ii) State Excise	1,530.1	1,616.9	1,616.9	2,051.6	28.3	30.2	30.2	34.7
iii) Taxes on Vehicles	358.2	388.7	388.7	500.0	228.3	205.1	193.8	222.4
iv) Taxes on Goods and Passengers	46.8	56.8	56.8	60.0	37.7	40.0	27.3	40.0
v) Taxes and Duties on Electricity	9.3	13.8	13.8	17.2	–	–	–	–
vi) Entertainment Tax	3.6	17.2	17.2	20.9	–	5.9	5.9	6.8
vii) Other Taxes and Duties	19.9	11.6	11.6	13.7	4.7	0.1	0.1	0.1
<b>B. Share in Central Taxes (i to ix)</b>	<b>11,924.5</b>	<b>14,196.5</b>	<b>14,196.5</b>	<b>15,866.4</b>	<b>7,859.6</b>	<b>9,356.6</b>	<b>8,580.8</b>	<b>10,308.5</b>
i) Corporation Tax	4,282.5	4,912.9	4,912.9	5,286.0	2,823.6	3,239.1	2,886.2	3,485.1
ii) Income Tax	2,564.0	3,041.0	3,041.0	3,765.5	1,690.4	2,005.0	1,900.5	2,297.1
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	7.2	12.3	12.3	12.3	4.8	8.1	7.9	8.1
vi) Customs	1,981.2	2,293.5	2,293.5	2,445.4	1,306.2	1,512.2	1,400.3	1,616.5
vii) Union Excise Duties	1,346.4	1,614.8	1,614.8	1,579.0	887.7	1,064.7	989.0	1,069.9
viii) Service Tax	1,743.2	2,322.0	2,322.0	2,778.2	1,146.9	1,527.5	1,396.9	1,831.8
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>34,961.6</b>	<b>63,083.5</b>	<b>63,083.5</b>	<b>83,346.5</b>	<b>35,276.4</b>	<b>38,815.1</b>	<b>44,360.6</b>	<b>45,782.3</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>4,849.4</b>	<b>5,165.9</b>	<b>5,165.9</b>	<b>6,794.6</b>	<b>2,128.0</b>	<b>2,660.0</b>	<b>2,517.8</b>	<b>2,784.8</b>
<b>1. Interest Receipts</b>	<b>253.8</b>	<b>274.5</b>	<b>274.5</b>	<b>316.1</b>	<b>168.6</b>	<b>239.4</b>	<b>245.0</b>	<b>239.4</b>
<b>2. Dividends and Profits</b>	<b>0.8</b>	<b>0.8</b>	<b>0.8</b>	<b>1.0</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>528.3</b>	<b>380.1</b>	<b>380.1</b>	<b>445.7</b>	<b>114.8</b>	<b>153.3</b>	<b>165.8</b>	<b>185.6</b>
<i>of which:</i> State Lotteries	–	149.3	149.3	165.3	38.6	79.9	91.7	105.3
<b>4. Social Services ( i to ix)</b>	<b>74.4</b>	<b>229.3</b>	<b>229.3</b>	<b>280.0</b>	<b>194.8</b>	<b>221.3</b>	<b>241.3</b>	<b>259.6</b>
i) Education, Sports, Art and Culture	10.4	17.4	17.4	21.2	14.9	24.5	24.5	24.6
ii) Medical and Public Health	14.3	16.2	16.2	19.8	3.8	1.1	1.1	1.1
iii) Family Welfare	–	–	–	–	–	0.1	0.1	0.1
iv) Housing	3.1	3.2	3.2	3.9	8.1	10.8	10.8	10.0
v) Urban Development	2.3	5.4	5.4	6.6	0.8	0.5	0.5	0.6
vi) Labour and Employment	13.4	16.3	16.3	19.9	0.5	0.3	0.3	0.2
vii) Social Security and Welfare	0.2	6.4	6.4	7.8	19.7	22.2	22.2	14.3
viii) Water Supply and Sanitation	30.2	162.4	162.4	198.4	145.1	160.0	180.0	206.6
ix) Others	0.4	2.0	2.0	2.4	1.8	1.8	1.8	2.1
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>3,992.1</b>	<b>4,281.3</b>	<b>4,281.3</b>	<b>5,751.8</b>	<b>1,649.8</b>	<b>2,046.1</b>	<b>1,865.8</b>	<b>2,100.2</b>
i) Crop Husbandry	49.7	48.9	48.9	55.6	7.0	8.4	8.4	6.0
ii) Animal Husbandry	18.7	21.2	21.2	22.7	4.3	5.0	5.0	4.4
iii) Fisheries	0.6	1.4	1.4	1.6	1.5	3.7	3.7	4.2
iv) Forestry and Wildlife	308.7	355.1	355.1	408.3	23.9	40.0	40.0	19.7
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	0.5	10.8	10.8	11.1	0.2	0.7	2.0	2.3
vii) Other Agricultural Programmes	3.7	20.1	20.1	22.0	13.0	14.8	14.1	20.0
viii) Major and Medium Irrigation Projects	–	–	–	–	–	–	–	–
ix) Minor Irrigation	2.7	1.9	1.9	2.1	0.4	0.6	0.6	0.7
x) Power	13.6	20.0	20.0	20.0	1,112.7	1,623.6	1,442.3	1,686.4
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	6.1	6.3	6.3	6.8	4.1	4.1	4.1	4.1
xiii) Industries@	3,579.7	3,758.0	3,758.0	5,160.0	52.8	70.1	70.1	70.5
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	20.2	20.0	20.0	20.1
xvi) Tourism	0.3	0.4	0.4	0.5	17.2	17.0	17.0	19.5
xvii) Others*	7.8	37.2	37.2	41.1	392.6	238.2	238.5	242.3
<b>D. Grants from the Centre (1 to 5)</b>	<b>30,112.2</b>	<b>57,917.5</b>	<b>57,917.5</b>	<b>76,551.9</b>	<b>33,148.4</b>	<b>36,155.1</b>	<b>41,842.8</b>	<b>42,997.5</b>
1. State Plan Schemes	17,477.5	27,399.3	27,399.3	34,863.4	18,656.0	24,508.5	24,233.6	23,251.8
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	144.9	797.0	780.0	3,900.0	145.7	–	–	–
3. Centrally Sponsored Schemes	2,682.0	17,522.4	17,539.4	25,379.8	2,943.3	2.3	4,575.2	7,374.2
4. NEC/ Special Plan Scheme	850.5	1,890.0	1,890.0	1,125.0	831.8	–	1,226.4	1,226.4
5. Non-Plan Grants (a to c)	8,957.2	10,308.9	10,308.9	11,283.7	10,571.7	11,644.3	11,807.6	11,145.1
a) Statutory Grants	8,341.9	7,252.6	7,307.6	5,961.6	9,879.1	10,199.7	10,363.0	9,419.7
b) Grants for relief on account of Natural Calamities	–	–	–	–	93.0	99.1	99.1	103.6
c) Others	615.3	3,056.3	3,001.3	5,322.1	599.6	1,345.5	1,345.5	1,621.8

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	NAGALAND				ODISHA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>62,042.9</b>	<b>72,951.8</b>	<b>66,699.5</b>	<b>95,379.7</b>	<b>439,369.1</b>	<b>512,989.8</b>	<b>538,101.5</b>	<b>671,469.6</b>
<b>I. TAX REVENUE (A+B)</b>	<b>12,570.9</b>	<b>14,239.3</b>	<b>13,485.6</b>	<b>15,896.1</b>	<b>289,991.4</b>	<b>335,088.8</b>	<b>330,088.8</b>	<b>381,521.1</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>3,399.5</b>	<b>3,321.4</b>	<b>3,472.9</b>	<b>3,867.8</b>	<b>150,341.3</b>	<b>176,050.0</b>	<b>171,050.0</b>	<b>198,626.5</b>
<b>1. Taxes on Income (i+ii)</b>	<b>272.2</b>	<b>319.0</b>	<b>319.0</b>	<b>319.0</b>	<b>1,359.9</b>	<b>1,600.0</b>	<b>1,600.0</b>	<b>1,760.0</b>
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	272.2	319.0	319.0	319.0	1,359.9	1,600.0	1,600.0	1,760.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>23.0</b>	<b>22.6</b>	<b>22.6</b>	<b>24.8</b>	<b>9,650.9</b>	<b>15,200.0</b>	<b>10,200.0</b>	<b>11,220.0</b>
i) Land Revenue	7.2	7.4	7.4	8.1	4,202.1	9,000.0	4,000.0	4,400.0
ii) Stamps and Registration Fees	15.8	15.2	15.2	16.7	5,448.8	6,200.0	6,200.0	6,820.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>3,104.3</b>	<b>2,979.8</b>	<b>3,131.3</b>	<b>3,524.0</b>	<b>139,330.5</b>	<b>159,250.0</b>	<b>159,250.0</b>	<b>185,646.5</b>
i) Sales Tax (a to e)	2,572.1	2,526.1	2,600.0	2,943.6	96,846.8	110,950.0	110,950.0	131,100.0
a) State Sales Tax/VAT	2,572.1	2,526.1	2,600.0	2,943.6	89,176.1	101,910.0	101,910.0	118,871.6
b) Central Sales Tax	–	–	–	–	7,550.7	9,000.0	9,000.0	9,195.4
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	–	–	–	–	120.0	40.0	40.0	3,033.0
ii) State Excise	37.3	40.6	40.6	44.7	14,986.4	17,250.0	17,250.0	19,837.5
iii) Taxes on Vehicles	415.9	362.3	420.0	460.0	7,461.9	9,000.0	9,000.0	9,720.0
iv) Taxes on Goods and Passengers	67.1	50.1	70.0	75.0	13,425.4	15,000.0	15,000.0	17,234.0
v) Taxes and Duties on Electricity	0.5	0.5	0.5	0.5	5,904.8	6,400.0	6,400.0	7,040.0
vi) Entertainment Tax	–	–	–	–	313.6	159.5	159.5	314.9
vii) Other Taxes and Duties	11.4	0.2	0.2	0.2	391.6	490.5	490.5	400.1
<b>B. Share in Central Taxes (i to ix)</b>	<b>9,171.4</b>	<b>10,917.9</b>	<b>10,012.7</b>	<b>12,028.3</b>	<b>139,650.1</b>	<b>159,038.8</b>	<b>159,038.8</b>	<b>182,894.6</b>
i) Corporation Tax	3,295.9	3,781.0	3,484.7	4,068.1	50,162.3	63,802.0	57,126.7	65,695.7
ii) Income Tax	1,973.1	2,340.4	2,240.2	2,681.4	30,031.3	35,540.0	34,200.8	39,330.8
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	0.7	–	–	–
v) Taxes on Wealth	5.5	9.4	9.2	9.4	84.5	200.0	96.9	110.6
vi) Customs	1,524.8	1,765.1	1,602.2	1,886.9	23,205.9	25,446.8	26,428.0	30,391.9
vii) Union Excise Duties	1,036.3	1,242.8	1,077.5	1,248.8	15,770.8	17,050.0	17,960.3	20,654.4
viii) Service Tax	1,335.8	1,779.2	1,598.9	2,133.7	20,394.6	17,000.0	23,226.1	26,711.2
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>49,472.0</b>	<b>58,712.5</b>	<b>53,213.9</b>	<b>79,483.7</b>	<b>149,377.7</b>	<b>177,901.0</b>	<b>208,012.7</b>	<b>289,948.5</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>2,071.7</b>	<b>1,860.2</b>	<b>1,803.4</b>	<b>2,058.2</b>	<b>80,780.3</b>	<b>68,250.0</b>	<b>74,750.0</b>	<b>80,240.0</b>
<b>1. Interest Receipts</b>	<b>59.0</b>	<b>15.0</b>	<b>47.0</b>	<b>30.0</b>	<b>5,882.5</b>	<b>3,000.0</b>	<b>3,750.0</b>	<b>4,089.8</b>
<b>2. Dividends and Profits</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>5,645.3</b>	<b>2,300.0</b>	<b>5,500.0</b>	<b>3,881.7</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	NAGALAND				ODISHA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>188.5</b>	<b>218.3</b>	<b>228.1</b>	<b>210.0</b>	<b>3,634.2</b>	<b>1,287.0</b>	<b>1,287.0</b>	<b>1,515.4</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>535.2</b>	<b>106.9</b>	<b>115.2</b>	<b>124.4</b>	<b>1,905.8</b>	<b>1,418.0</b>	<b>1,418.0</b>	<b>1,490.6</b>
i) Education, Sports, Art and Culture	455.7	4.2	4.2	4.6	891.0	166.3	166.3	176.9
ii) Medical and Public Health	3.5	2.6	3.6	3.9	105.5	288.4	288.4	248.1
iii) Family Welfare	–	–	–	–	0.8	1.1	1.1	0.8
iv) Housing	51.2	81.3	81.3	87.8	130.3	135.0	135.0	150.4
v) Urban Development	0.9	0.2	0.9	1.0	57.7	40.0	40.0	61.1
vi) Labour and Employment	0.2	0.7	0.3	0.3	95.1	80.0	80.0	98.1
vii) Social Security and Welfare	5.5	3.7	6.0	6.5	5.5	5.0	5.0	5.8
viii) Water Supply and Sanitation	17.4	13.7	18.0	19.4	560.2	630.0	630.0	686.7
ix) Others	0.8	0.4	0.9	0.9	59.7	72.2	72.2	62.7
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>1,289.0</b>	<b>1,520.0</b>	<b>1,413.1</b>	<b>1,693.8</b>	<b>63,712.5</b>	<b>60,245.0</b>	<b>62,795.0</b>	<b>69,262.5</b>
i) Crop Husbandry	1.6	2.0	2.0	2.0	46.9	54.0	54.0	58.0
ii) Animal Husbandry	5.0	8.5	5.5	8.5	8.2	10.0	10.0	8.5
iii) Fisheries	0.1	0.4	0.1	0.4	14.9	13.4	13.4	16.7
iv) Forestry and Wildlife	77.6	130.7	130.7	130.7	1,889.2	302.2	302.2	317.3
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	11.3	0.9	0.9	1.0	29.7	23.0	23.0	24.7
vii) Other Agricultural Programmes	0.5	0.7	0.7	0.7	17.9	10.0	10.0	19.1
viii) Major and Medium Irrigation Projects	–	–	–	–	3,875.9	3,690.0	3,690.0	4,216.5
ix) Minor Irrigation	0.2	0.3	0.3	0.3	88.9	110.0	110.0	118.3
x) Power	1,028.3	1,100.0	1,000.0	1,250.0	21.4	23.0	23.0	134.1
xi) Petroleum	–	–	–	–	0.4	–	0.1	0.1
xii) Village and Small Industries	3.4	9.8	4.5	5.0	2.3	5.0	5.0	2.4
xiii) Industries@	8.7	7.9	9.5	10.5	56,958.3	55,150.7	57,700.7	63,471.2
xiv) Ports and Light Houses	–	–	–	–	10.1	5.0	5.0	10.8
xv) Road Transport	113.7	142.6	142.6	156.9	–	–	–	–
xvi) Tourism	3.1	4.2	4.2	4.6	21.2	2.0	2.0	21.6
xvii) Others*	35.4	112.1	112.2	123.3	727.3	846.7	846.6	843.2
<b>D. Grants from the Centre (1 to 5)</b>	<b>47,400.3</b>	<b>56,852.3</b>	<b>51,410.6</b>	<b>77,425.5</b>	<b>68,597.3</b>	<b>109,651.0</b>	<b>133,262.7</b>	<b>209,708.5</b>
1. State Plan Schemes	21,727.4	31,105.1	26,905.6	38,397.9	34,836.1	54,500.7	54,500.7	175,206.1
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	3,136.9	5,569.8	4,590.0	19,322.7	1,830.0	10,958.0	11,749.3	6,094.2
3. Centrally Sponsored Schemes	–	–	–	–	16,876.3	18,766.3	23,586.7	91.5
4. NEC/ Special Plan Scheme	1,247.6	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	21,288.4	20,177.4	19,915.0	19,704.8	15,054.9	25,426.0	43,426.0	28,316.7
a) Statutory Grants	17,190.0	16,660.0	16,660.0	15,950.0	11,025.5	19,453.7	19,453.7	21,174.4
b) Grants for relief on account of Natural Calamities	128.7	61.8	61.8	61.8	3,237.9	3,399.8	3,399.8	3,569.8
c) Others	3,969.8	3,455.6	3,193.2	3,693.0	791.5	2,572.5	20,572.5	3,572.5

See 'Notes to Appendix I'.



Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>320,511.5</b>	<b>426,659.1</b>	<b>398,505.8</b>	<b>448,936.8</b>	<b>669,130.1</b>	<b>772,206.0</b>	<b>772,809.4</b>	<b>1,061,246.7</b>
<b>I. TAX REVENUE (A+B)</b>	<b>266,463.7</b>	<b>333,560.0</b>	<b>309,195.9</b>	<b>338,803.2</b>	<b>476,055.0</b>	<b>544,140.3</b>	<b>536,076.0</b>	<b>634,105.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>225,875.6</b>	<b>285,240.0</b>	<b>264,036.0</b>	<b>284,800.0</b>	<b>305,026.5</b>	<b>340,531.3</b>	<b>344,524.1</b>	<b>406,549.6</b>
<b>1. Taxes on Income (i+ii)</b>	–	–	–	–	1.9	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	1.9	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>29,576.2</b>	<b>34,860.0</b>	<b>25,600.0</b>	<b>28,180.0</b>	<b>37,897.6</b>	<b>41,355.1</b>	<b>37,657.6</b>	<b>46,507.6</b>
i) Land Revenue	371.3	360.0	500.0	580.0	3,045.6	1,855.1	3,657.6	4,007.6
ii) Stamps and Registration Fees	29,204.9	34,500.0	25,100.0	27,600.0	33,348.7	39,000.0	33,500.0	42,000.0
iii) Urban Immovable Property Tax	–	–	–	–	1,503.3	500.0	500.0	500.0
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>196,299.4</b>	<b>250,380.0</b>	<b>238,436.0</b>	<b>256,620.0</b>	<b>267,127.1</b>	<b>299,176.2</b>	<b>306,866.5</b>	<b>360,042.0</b>
i) Sales Tax (a to e)	132,179.3	177,600.0	167,496.0	177,600.0	185,746.5	210,500.0	217,500.0	256,250.0
a) State Sales Tax/VAT	127,126.6	171,069.4	162,144.2	171,922.9	168,874.8	191,722.9	199,442.9	236,395.2
b) Central Sales Tax	5,052.6	6,530.6	5,351.8	5,677.1	13,603.1	15,220.0	14,500.0	15,950.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	–	–	–	–	3,268.6	3,557.1	3,557.1	3,904.8
ii) State Excise	33,319.6	41,800.0	40,000.0	46,000.0	39,878.4	45,000.0	46,250.0	53,187.5
iii) Taxes on Vehicles	9,947.2	13,500.0	13,200.0	13,500.0	22,831.3	25,000.0	25,500.0	29,500.0
iv) Taxes on Goods and Passengers	–	–	–	–	2,485.7	3,000.0	3,000.0	3,450.0
v) Taxes and Duties on Electricity	20,353.1	16,940.0	16,940.0	18,600.0	15,700.6	15,126.1	14,066.3	16,971.8
vi) Entertainment Tax	230.2	300.0	520.0	680.0	0.9	0.1	0.1	0.1
vii) Other Taxes and Duties	270.1	240.0	280.0	240.0	483.8	550.0	550.1	682.6
<b>B. Share in Central Taxes (i to ix)</b>	<b>40,588.1</b>	<b>48,320.0</b>	<b>45,159.9</b>	<b>54,003.2</b>	<b>171,028.4</b>	<b>203,609.0</b>	<b>191,551.9</b>	<b>227,555.4</b>
i) Corporation Tax	14,579.4	17,654.7	15,709.0	17,995.6	61,435.3	70,477.9	68,807.6	75,830.4
ii) Income Tax	8,728.5	9,551.8	10,098.9	12,819.4	36,780.3	43,624.7	41,193.9	54,018.5
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	24.6	63.1	41.8	41.7	103.5	176.2	116.1	175.9
vi) Customs	6,744.8	8,785.7	7,222.8	8,325.0	28,421.0	32,902.0	31,831.6	35,080.2
vii) Union Excise Duties	4,583.7	6,016.2	4,857.3	5,375.6	19,315.0	23,165.6	21,632.8	22,651.9
viii) Service Tax	5,927.1	6,248.5	7,230.1	9,445.9	24,973.3	33,262.7	27,970.0	39,798.6
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>54,047.8</b>	<b>93,099.1</b>	<b>89,309.9</b>	<b>110,133.6</b>	<b>193,075.1</b>	<b>228,065.7</b>	<b>236,733.4</b>	<b>427,141.7</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>26,292.1</b>	<b>27,360.2</b>	<b>35,650.3</b>	<b>27,830.0</b>	<b>121,335.9</b>	<b>126,544.3</b>	<b>135,101.5</b>	<b>149,386.1</b>
<b>1. Interest Receipts</b>	<b>1,704.7</b>	<b>1,830.2</b>	<b>1,753.3</b>	<b>1,801.3</b>	<b>20,670.0</b>	<b>19,338.8</b>	<b>21,093.6</b>	<b>20,467.1</b>
<b>2. Dividends and Profits</b>	<b>3.3</b>	<b>25.8</b>	<b>8.0</b>	<b>8.0</b>	<b>571.8</b>	<b>400.6</b>	<b>247.8</b>	<b>402.9</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>16,495.2</b>	<b>8,437.3</b>	<b>22,948.1</b>	<b>12,495.3</b>	<b>11,201.8</b>	<b>9,532.2</b>	<b>12,482.5</b>	<b>13,724.7</b>
<i>of which:</i> State Lotteries	609.9	3,620.0	810.0	840.0	—	—	—	—
<b>4. Social Services ( i to ix)</b>	<b>3,122.1</b>	<b>8,373.5</b>	<b>4,912.9</b>	<b>6,247.8</b>	<b>6,441.4</b>	<b>6,286.9</b>	<b>6,755.1</b>	<b>6,931.4</b>
i) Education, Sports, Art and Culture	392.6	638.9	455.0	1,000.0	834.2	620.0	854.5	750.0
ii) Medical and Public Health	791.2	798.1	2,500.0	2,650.0	960.4	610.0	728.6	707.1
iii) Family Welfare	0.6	4.0	3.3	3.7	5.2	4.2	2.1	2.1
iv) Housing	42.2	44.0	47.5	52.0	61.6	63.8	67.1	72.3
v) Urban Development	1,061.5	6,000.0	950.0	1,500.0	50.6	7.0	53.6	9.3
vi) Labour and Employment	112.5	160.0	100.9	100.9	1,842.9	2,070.4	2,071.9	2,122.6
vii) Social Security and Welfare	80.4	100.0	100.0	110.0	42.4	16.6	92.2	92.5
viii) Water Supply and Sanitation	577.4	616.0	600.0	660.0	2,586.1	2,839.3	2,830.0	3,120.0
ix) Others	63.6	12.4	156.2	171.2	58.0	55.5	55.1	55.5
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>4,966.7</b>	<b>8,693.3</b>	<b>6,028.0</b>	<b>7,277.7</b>	<b>82,450.9</b>	<b>90,985.8</b>	<b>94,522.5</b>	<b>107,859.9</b>
i) Crop Husbandry	199.0	427.9	411.0	432.5	42.7	33.3	59.0	65.5
ii) Animal Husbandry	44.5	46.9	53.0	58.0	17.9	16.1	13.9	14.0
iii) Fisheries	15.3	18.0	0.2	0.3	232.1	220.0	212.1	242.0
iv) Forestry and Wildlife	57.8	63.9	300.0	250.0	912.4	666.7	873.9	874.4
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	32.9	44.0	33.7	41.3	220.2	204.2	178.3	118.6
vii) Other Agricultural Programmes	386.3	440.1	353.4	353.4	61.0	68.0	64.5	75.2
viii) Major and Medium Irrigation Projects	509.7	1,766.6	476.0	989.1	872.1	906.2	975.5	1,152.2
ix) Minor Irrigation	6.3	7.2	2.7	10.9	154.0	266.4	200.1	205.5
x) Power	—	—	—	—	441.5	1,000.0	215.6	247.7
xi) Petroleum	—	—	—	—	50,699.3	55,000.0	57,500.0	65,750.0
xii) Village and Small Industries	7.5	5.1	0.7	0.6	24.1	30.0	73.0	73.5
xiii) Industries@	241.1	2,000.0	652.0	1,057.0	28,393.4	32,106.5	33,606.4	38,606.6
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	2,225.1	2,300.0	2,106.0	2,290.0	—	—	—	—
xvi) Tourism	—	—	—	—	7.2	155.0	6.0	5.0
xvii) Others*	1,241.2	1,573.8	1,639.3	1,794.7	372.9	313.2	544.0	429.7
<b>D. Grants from the Centre (1 to 5)</b>	<b>27,755.8</b>	<b>65,738.9</b>	<b>53,659.6</b>	<b>82,303.6</b>	<b>71,739.2</b>	<b>101,521.4</b>	<b>101,631.9</b>	<b>277,755.6</b>
1. State Plan Schemes	6,841.9	22,196.8	42,573.8	71,230.6	23,157.4	37,149.6	32,170.6	222,688.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	606.3	18,737.0	1,026.2	1,010.6	922.5	—	—	3,134.9
3. Centrally Sponsored Schemes	11,358.4	14,191.9	564.9	415.2	20,913.1	30,745.7	27,415.3	—
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	8,949.1	10,613.2	9,494.8	9,647.2	26,746.2	33,626.1	42,046.0	51,932.5
a) Statutory Grants	4,001.9	2,771.8	9,494.8	9,507.9	19,170.7	25,306.7	31,205.3	42,620.0
b) Grants for relief on account of Natural Calamities	—	—	—	—	4,966.7	5,215.0	5,215.0	5,476.0
c) Others	4,947.2	7,841.4	—	139.3	2,608.8	3,104.4	5,625.7	3,836.5

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>37,933.2</b>	<b>49,959.5</b>	<b>51,241.0</b>	<b>61,133.1</b>	<b>988,277.0</b>	<b>1,185,798.7</b>	<b>1,168,084.7</b>	<b>1,273,898.3</b>
<b>I. TAX REVENUE (A+B)</b>	<b>11,339.6</b>	<b>12,572.3</b>	<b>12,806.1</b>	<b>14,535.4</b>	<b>857,739.7</b>	<b>1,033,510.6</b>	<b>998,491.8</b>	<b>1,108,495.8</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>4,354.8</b>	<b>4,256.8</b>	<b>4,490.6</b>	<b>4,973.9</b>	<b>712,542.8</b>	<b>860,654.0</b>	<b>833,632.1</b>	<b>918,353.5</b>
<b>1. Taxes on Income (i+ii)</b>	<b>67.3</b>	<b>70.1</b>	<b>70.1</b>	<b>80.1</b>	<b>-</b>	<b>-</b>	<b>-24.9</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-24.9	-
ii) Taxes on Professions, Trades, Callings and Employment	67.3	70.1	70.1	80.1	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>110.1</b>	<b>144.7</b>	<b>139.7</b>	<b>145.9</b>	<b>77,934.6</b>	<b>100,047.0</b>	<b>94,034.4</b>	<b>106,598.4</b>
i) Land Revenue	56.6	65.6	65.6	68.9	1,313.1	1,123.8	1,633.7	1,715.7
ii) Stamps and Registration Fees	53.5	79.1	74.1	77.0	76,454.0	98,742.2	92,219.8	104,701.8
iii) Urban Immovable Property Tax	-	-	-	-	167.5	180.9	180.9	180.9
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>4,177.5</b>	<b>4,042.0</b>	<b>4,280.8</b>	<b>4,747.9</b>	<b>634,608.1</b>	<b>760,607.1</b>	<b>739,622.6</b>	<b>811,755.2</b>
i) Sales Tax (a to e)	2,270.8	2,250.0	2,350.0	2,594.5	440,411.3	528,267.4	586,899.2	652,020.6
a) State Sales Tax/VAT	1,992.5	2,000.0	2,100.0	2,314.5	413,109.2	494,090.6	555,630.1	617,624.5
b) Central Sales Tax	278.3	250.0	250.0	280.0	27,302.1	34,176.9	31,269.2	34,396.1
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-	-	-	-	-	-	-	-
ii) State Excise	1,111.2	1,090.0	1,090.0	1,209.3	121,256.8	144,698.7	58,686.5	64,830.4
iii) Taxes on Vehicles	163.8	168.0	168.0	188.2	39,284.3	48,811.5	45,830.2	51,471.4
iv) Taxes on Goods and Passengers	-	-	-	-	22,515.9	27,962.7	27,962.7	30,758.9
v) Taxes and Duties on Electricity	-	-	-	-	7,688.8	6,709.4	16,081.4	8,132.8
vi) Entertainment Tax	9.1	7.6	7.6	5.0	685.3	566.6	596.7	656.4
vii) Other Taxes and Duties	622.5	526.4	665.2	751.0	2,765.6	3,590.8	3,565.9	3,884.7
<b>B. Share in Central Taxes (i to ix)</b>	<b>6,984.8</b>	<b>8,315.5</b>	<b>8,315.5</b>	<b>9,561.4</b>	<b>145,196.9</b>	<b>172,856.6</b>	<b>164,859.7</b>	<b>190,142.3</b>
i) Corporation Tax	2,508.7	2,877.9	2,877.9	3,309.0	52,156.5	59,833.4	57,063.4	65,816.7
ii) Income Tax	1,501.9	1,781.4	1,781.4	2,048.6	31,225.3	37,035.9	35,325.9	40,739.5
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	4.3	7.2	7.2	8.3	88.0	149.6	142.7	164.6
vi) Customs	1,160.5	1,343.5	1,343.5	1,545.0	24,128.5	27,932.7	26,642.7	30,726.0
vii) Union Excise Duties	788.6	945.9	945.9	1,087.0	16,397.8	19,666.8	18,756.8	21,633.5
viii) Service Tax	1,020.8	1,359.6	1,359.6	1,563.5	21,200.8	28,238.3	26,928.3	31,062.1
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>26,593.6</b>	<b>37,387.3</b>	<b>38,434.9</b>	<b>46,597.7</b>	<b>130,537.4</b>	<b>152,288.1</b>	<b>169,593.0</b>	<b>165,402.5</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>8,069.6</b>	<b>10,545.3</b>	<b>10,650.3</b>	<b>10,989.2</b>	<b>65,542.6</b>	<b>67,650.9</b>	<b>78,573.5</b>	<b>80,839.8</b>
<b>1. Interest Receipts</b>	<b>460.0</b>	<b>288.5</b>	<b>418.5</b>	<b>310.5</b>	<b>20,104.0</b>	<b>14,982.7</b>	<b>20,510.4</b>	<b>21,892.7</b>
<b>2. Dividends and Profits</b>	<b>15.3</b>	<b>10.0</b>	<b>10.0</b>	<b>15.0</b>	<b>434.8</b>	<b>507.1</b>	<b>501.8</b>	<b>510.1</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>6,168.9</b>	<b>8,419.5</b>	<b>8,413.4</b>	<b>8,653.9</b>	<b>6,184.9</b>	<b>6,190.0</b>	<b>7,441.6</b>	<b>10,251.4</b>
<i>of which:</i> State Lotteries	5,463.9	7,760.3	7,760.3	7,872.3	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>78.5</b>	<b>82.4</b>	<b>91.3</b>	<b>89.6</b>	<b>23,942.6</b>	<b>30,522.4</b>	<b>34,458.6</b>	<b>33,723.6</b>
i) Education, Sports, Art and Culture	13.7	16.9	16.9	13.4	7,518.8	15,651.2	17,132.1	16,063.3
ii) Medical and Public Health	15.0	12.7	21.0	25.0	4,357.3	3,953.2	4,269.5	5,086.7
iii) Family Welfare	–	–	–	–	702.3	647.7	563.9	636.4
iv) Housing	5.1	5.5	5.5	5.5	1,602.1	615.8	651.7	651.7
v) Urban Development	9.7	4.9	4.9	3.5	8,324.5	8,436.3	10,431.6	9,936.6
vi) Labour and Employment	3.8	1.4	1.0	1.0	825.1	691.4	744.3	740.1
vii) Social Security and Welfare	–	0.1	0.1	0.1	423.4	396.6	514.9	460.3
viii) Water Supply and Sanitation	27.4	38.7	39.8	39.1	54.5	2.3	2.0	2.0
ix) Others	3.8	2.1	2.1	2.1	134.7	127.7	148.5	146.4
<b>5. Fiscal Services</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
<b>6. Economic Services ( i to xvii )</b>	<b>1,346.9</b>	<b>1,745.0</b>	<b>1,717.0</b>	<b>1,920.1</b>	<b>14,876.2</b>	<b>15,448.8</b>	<b>15,661.1</b>	<b>14,461.9</b>
i) Crop Husbandry	7.1	5.3	8.3	9.1	1,258.5	1,200.4	1,055.2	931.6
ii) Animal Husbandry	7.2	5.2	8.0	9.0	82.2	84.4	90.2	81.6
iii) Fisheries	0.3	0.3	0.8	0.8	105.2	68.1	81.4	57.6
iv) Forestry and Wildlife	122.8	153.5	145.0	153.5	939.4	986.5	1,462.9	448.6
v) Plantations	39.8	35.0	42.0	50.0	0.3	–	–	–
vi) Co-operation	–	–	–	–	205.5	261.4	177.9	178.0
vii) Other Agricultural Programmes	–	–	–	–	274.8	300.0	308.2	290.2
viii) Major and Medium Irrigation Projects	–	–	–	–	253.8	309.5	360.8	269.4
ix) Minor Irrigation	2.0	3.0	3.0	3.0	15.9	17.2	14.1	13.7
x) Power	829.0	1,101.0	1,101.0	1,211.0	–	–	–	–
xi) Petroleum	–	–	–	–	0.2	0.1	0.1	0.1
xii) Village and Small Industries	0.6	2.5	2.5	2.5	307.5	101.4	273.9	97.0
xiii) Industries@	10.3	5.7	5.1	6.6	9,607.9	10,937.0	10,690.5	10,942.9
xiv) Ports and Light Houses	–	–	–	–	51.0	51.0	51.0	51.0
xv) Road Transport	290.1	360.4	360.4	430.0	–	–	–	–
xvi) Tourism	21.3	56.0	23.9	28.0	12.2	30.0	21.0	20.0
xvii) Others*	16.4	17.1	17.1	16.6	1,761.8	1,101.8	1,073.8	1,080.3
<b>D. Grants from the Centre (1 to 5)</b>	<b>18,524.0</b>	<b>26,842.0</b>	<b>27,784.6</b>	<b>35,608.5</b>	<b>64,994.8</b>	<b>84,637.1</b>	<b>91,019.5</b>	<b>84,562.7</b>
1. State Plan Schemes	14,955.8	21,233.9	21,788.4	23,554.3	27,653.8	33,240.4	30,959.3	28,842.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	10.3	66.1	66.1	66.1	2,237.2	1,937.3	3,243.5	2,200.3
3. Centrally Sponsored Schemes	1,896.6	3,115.7	3,388.4	9,539.1	21,994.0	19,419.8	24,286.1	23,814.6
4. NEC/ Special Plan Scheme	511.3	696.6	803.9	1,127.1	–	–	–	–
5. Non-Plan Grants (a to c)	1,150.0	1,729.7	1,737.8	1,322.0	13,109.9	30,039.6	32,530.6	29,705.8
a) Statutory Grants	–	–	–	–	12,465.3	29,495.3	24,213.3	28,182.3
b) Grants for relief on account of Natural Calamities	241.5	987.6	987.6	286.7	–	–	–	–
c) Others	908.5	742.1	750.3	1,035.3	644.6	544.3	8,317.4	1,523.5

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	TELANGANA				TRIPURA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	-	-	-	<b>800,903.3</b>	<b>70,503.0</b>	<b>81,346.8</b>	<b>84,866.1</b>	<b>107,948.1</b>
<b>I. TAX REVENUE (A+B)</b>	-	-	-	<b>451,276.0</b>	<b>24,978.3</b>	<b>29,610.0</b>	<b>30,323.0</b>	<b>31,133.7</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	-	-	-	<b>353,785.9</b>	<b>10,046.5</b>	<b>11,840.0</b>	<b>12,573.0</b>	<b>12,783.7</b>
<b>1. Taxes on Income (i+ii)</b>	-	-	-	<b>2,720.6</b>	<b>322.7</b>	<b>341.1</b>	<b>371.1</b>	<b>371.2</b>
i) Agricultural Income Tax	-	-	-	-	1.0	1.1	0.8	1.2
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	2,720.6	321.6	340.0	370.3	370.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	-	-	-	<b>27,294.8</b>	<b>631.8</b>	<b>670.5</b>	<b>602.0</b>	<b>674.7</b>
i) Land Revenue	-	-	-	728.9	264.4	300.0	200.7	248.7
ii) Stamps and Registration Fees	-	-	-	25,838.8	367.1	370.0	400.9	425.4
iii) Urban Immovable Property Tax	-	-	-	727.1	0.3	0.5	0.4	0.6
<b>3. Taxes on Commodities and Services (i to vii)</b>	-	-	-	<b>323,770.5</b>	<b>9,092.1</b>	<b>10,828.4</b>	<b>11,599.9</b>	<b>11,737.8</b>
i) Sales Tax (a to e)	-	-	-	269,633.0	7,630.7	9,141.5	9,477.5	9,500.0
a) State Sales Tax/VAT	-	-	-	259,930.0	7,630.7	9,141.5	9,477.5	9,500.0
b) Central Sales Tax	-	-	-	9,255.2	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	355.0	-	-	-	-
e) Other Receipts	-	-	-	92.8	-	-	-	-
ii) State Excise	-	-	-	28,235.4	1,140.0	1,287.0	1,672.1	1,794.6
iii) Taxes on Vehicles	-	-	-	22,268.6	307.3	361.1	421.5	400.0
iv) Taxes on Goods and Passengers	-	-	-	90.5	-	-	-	-
v) Taxes and Duties on Electricity	-	-	-	1,630.9	0.5	0.6	0.5	0.7
vi) Entertainment Tax	-	-	-	659.6	5.3	-	-	-
vii) Other Taxes and Duties	-	-	-	1,252.5	8.2	38.2	28.4	42.5
<b>B. Share in Central Taxes (i to ix)</b>	-	-	-	<b>97,490.1</b>	<b>14,931.8</b>	<b>17,770.0</b>	<b>17,750.0</b>	<b>18,350.0</b>
i) Corporation Tax	-	-	-	32,126.8	5,363.6	6,493.0	6,438.9	6,632.1
ii) Income Tax	-	-	-	20,890.5	3,211.1	3,512.8	3,785.9	3,899.5
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-	-	-	74.5	9.1	22.5	15.3	35.8
vi) Customs	-	-	-	14,907.6	2,481.4	3,231.2	3,202.1	3,298.2
vii) Union Excise Duties	-	-	-	9,906.5	1,686.1	2,212.6	2,020.5	2,128.6
viii) Service Tax	-	-	-	19,587.7	2,180.5	2,297.9	2,287.2	2,355.8
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-3.5	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	-	-	-	<b>349,627.3</b>	<b>45,524.7</b>	<b>51,736.8</b>	<b>54,543.1</b>	<b>76,814.4</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	-	-	-	<b>132,420.2</b>	<b>1,787.5</b>	<b>2,200.0</b>	<b>2,780.0</b>	<b>2,900.0</b>
<b>1. Interest Receipts</b>	-	-	-	<b>26,382.0</b>	<b>678.8</b>	<b>350.0</b>	<b>960.0</b>	<b>800.0</b>
<b>2. Dividends and Profits</b>	-	-	-	<b>197.3</b>	<b>6.7</b>	<b>12.0</b>	<b>7.0</b>	<b>9.0</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	TELANGANA				TRIPURA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	–	–	–	<b>67,158.5</b>	<b>445.5</b>	<b>736.9</b>	<b>701.6</b>	<b>826.7</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix )</b>	–	–	–	<b>13,672.4</b>	<b>119.8</b>	<b>178.9</b>	<b>113.1</b>	<b>108.5</b>
i) Education, Sports, Art and Culture	–	–	–	8,267.2	6.8	30.0	32.5	30.0
ii) Medical and Public Health	–	–	–	421.7	69.5	90.0	35.0	37.5
iii) Family Welfare	–	–	–	21.3	–	–	–	–
iv) Housing	–	–	–	10.4	17.1	32.8	25.3	22.8
v) Urban Development	–	–	–	4,658.3	0.6	0.7	0.5	0.5
vi) Labour and Employment	–	–	–	186.1	6.7	7.0	5.4	4.9
vii) Social Security and Welfare	–	–	–	24.6	0.5	1.0	0.8	0.7
viii) Water Supply and Sanitation	–	–	–	47.0	16.8	15.2	11.9	10.7
ix) Others	–	–	–	35.9	1.8	2.1	1.7	1.5
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	–	–	–	<b>25,010.0</b>	<b>536.6</b>	<b>922.2</b>	<b>998.3</b>	<b>1,155.8</b>
i) Crop Husbandry	–	–	–	88.9	19.7	26.6	24.0	25.0
ii) Animal Husbandry	–	–	–	11.2	14.9	21.3	16.5	14.7
iii) Fisheries	–	–	–	9.2	6.0	13.4	10.3	9.3
iv) Forestry and Wildlife	–	–	–	799.1	65.6	100.5	100.0	80.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	–	–	–	99.5	0.7	50.0	38.6	33.7
vii) Other Agricultural Programmes	–	–	–	0.2	–	–	–	–
viii) Major and Medium Irrigation Projects	–	–	–	960.1	–	–	–	–
ix) Minor Irrigation	–	–	–	52.3	1.6	8.3	6.4	5.8
x) Power	–	–	–	126.0	–	–	–	–
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	–	–	–	17.3	0.3	1.0	0.8	0.7
xiii) Industries@	–	–	–	18,784.9	412.0	504.4	650.0	850.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	31.9	–	–	–	–
xvii) Others*	–	–	–	4,029.3	15.7	196.6	151.8	136.6
<b>D. Grants from the Centre (1 to 5)</b>	–	–	–	<b>217,207.1</b>	<b>43,737.2</b>	<b>49,536.8</b>	<b>51,763.1</b>	<b>73,914.4</b>
1. State Plan Schemes	–	–	–	117,812.5	26,915.8	31,936.8	31,282.4	58,600.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	333.4	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	3,210.4	4,870.0	6,800.0	3,403.6
4. NEC/ Special Plan Scheme	–	–	–	–	379.9	860.0	1,250.0	656.2
5. Non-Plan Grants (a to c)	–	–	–	99,394.6	12,897.6	11,870.0	12,430.7	11,254.6
a) Statutory Grants	–	–	–	76,572.0	12,461.0	8,350.0	8,670.5	6,221.2
b) Grants for relief on account of Natural Calamities	–	–	–	1,612.1	–	–	–	–
c) Others	–	–	–	21,210.5	436.6	3,520.0	3,760.2	5,033.4

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>157,472.2</b>	<b>189,557.2</b>	<b>205,494.4</b>	<b>244,744.6</b>	<b>1,459,039.9</b>	<b>1,777,482.1</b>	<b>1,722,343.4</b>	<b>2,264,187.7</b>
<b>I. TAX REVENUE (A+B)</b>	<b>96,871.2</b>	<b>110,078.1</b>	<b>111,849.1</b>	<b>121,572.6</b>	<b>1,155,962.1</b>	<b>1,406,510.0</b>	<b>1,325,580.0</b>	<b>1,575,015.5</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>64,142.4</b>	<b>71,114.2</b>	<b>72,885.2</b>	<b>80,232.6</b>	<b>580,983.6</b>	<b>721,930.0</b>	<b>691,000.0</b>	<b>810,000.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>176.8</b>	<b>220.0</b>	<b>170.0</b>	<b>160.0</b>	<b>349.5</b>	<b>400.0</b>	<b>381.4</b>	<b>480.0</b>
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	176.8	220.0	170.0	160.0	349.5	400.0	381.4	480.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>6,590.0</b>	<b>6,485.5</b>	<b>6,806.5</b>	<b>7,178.4</b>	<b>95,468.2</b>	<b>113,530.0</b>	<b>108,262.2</b>	<b>135,920.0</b>
i) Land Revenue	105.9	81.5	201.5	90.5	8,046.4	7,980.0	7,609.7	8,693.4
ii) Stamps and Registration Fees	6,484.0	6,404.0	6,605.0	7,087.9	87,421.7	105,550.0	100,652.5	127,226.7
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>57,375.6</b>	<b>64,408.7</b>	<b>65,908.7</b>	<b>72,894.2</b>	<b>485,165.9</b>	<b>608,000.0</b>	<b>582,356.4</b>	<b>673,600.0</b>
i) Sales Tax (a to e)	42,894.1	48,472.2	48,472.2	54,590.1	348,701.6	439,360.0	418,991.7	475,000.0
a) State Sales Tax/VAT	38,225.4	44,201.4	44,201.4	50,020.0	324,508.2	406,348.1	388,788.6	440,763.3
b) Central Sales Tax	4,481.6	4,196.7	4,196.7	4,500.0	17,458.4	31,651.8	30,184.4	34,215.6
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	187.1	74.1	74.1	70.1	6,734.9	1,360.1	18.7	21.1
ii) State Excise	11,179.2	11,492.5	12,892.5	13,454.0	97,824.9	120,840.0	115,233.0	145,000.0
iii) Taxes on Vehicles	3,042.9	3,200.0	3,300.0	3,600.0	29,929.2	37,130.0	35,407.2	39,500.0
iv) Taxes on Goods and Passengers	1.0	–	–	–	10.4	–	–	–
v) Taxes and Duties on Electricity	27.1	1,000.0	1,000.0	1,000.0	4,849.1	6,240.0	8,500.0	8,500.0
vi) Entertainment Tax	231.2	240.0	240.0	245.0	3,802.9	4,273.3	4,075.0	5,401.9
vii) Other Taxes and Duties	–	4.1	4.1	5.1	47.9	156.7	149.4	198.1
<b>B. Share in Central Taxes (i to ix)</b>	<b>32,728.8</b>	<b>38,963.9</b>	<b>38,963.9</b>	<b>41,340.0</b>	<b>574,978.5</b>	<b>684,580.0</b>	<b>634,580.0</b>	<b>765,015.5</b>
i) Corporation Tax	11,755.9	13,486.3	13,486.3	14,000.0	206,537.2	250,127.5	231,868.2	254,931.7
ii) Income Tax	7,038.1	8,347.8	8,347.8	9,000.0	123,650.5	135,327.2	125,448.3	181,603.0
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	19.8	33.7	33.7	40.0	348.7	895.3	829.9	591.3
vi) Customs	5,438.5	6,296.0	6,296.0	6,800.0	95,547.8	124,473.4	115,386.8	117,934.9
vii) Union Excise Duties	3,696.0	4,432.9	4,432.9	4,700.0	64,934.6	85,236.4	79,014.1	76,152.7
viii) Service Tax	4,780.5	6,367.2	6,367.2	6,800.0	83,959.7	88,520.5	82,032.6	133,802.2
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	-0.3	–	-0.3
<b>II. NON-TAX REVENUE (C+D)</b>	<b>60,600.9</b>	<b>79,479.1</b>	<b>93,645.2</b>	<b>123,172.0</b>	<b>303,077.7</b>	<b>370,972.1</b>	<b>396,763.4</b>	<b>689,172.2</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>16,028.8</b>	<b>12,162.6</b>	<b>12,621.6</b>	<b>18,074.6</b>	<b>129,699.8</b>	<b>131,824.8</b>	<b>153,246.3</b>	<b>202,319.5</b>
<b>1. Interest Receipts</b>	<b>1,147.6</b>	<b>448.3</b>	<b>448.3</b>	<b>331.0</b>	<b>11,864.2</b>	<b>8,583.6</b>	<b>13,956.9</b>	<b>14,349.0</b>
<b>2. Dividends and Profits</b>	<b>1.9</b>	<b>4.9</b>	<b>4.9</b>	<b>2.0</b>	<b>627.0</b>	<b>550.0</b>	<b>69.4</b>	<b>76.3</b>



**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>8,462.7</b>	<b>4,851.9</b>	<b>5,285.9</b>	<b>8,994.6</b>	<b>50,687.7</b>	<b>37,271.2</b>	<b>35,734.7</b>	<b>48,863.1</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>931.9</b>	<b>651.5</b>	<b>766.5</b>	<b>834.9</b>	<b>46,702.0</b>	<b>61,828.9</b>	<b>66,301.0</b>	<b>81,167.8</b>
i) Education, Sports, Art and Culture	388.0	226.8	326.8	387.4	42,116.9	58,527.5	60,615.6	68,871.8
ii) Medical and Public Health	300.0	221.0	221.0	245.2	1,269.4	1,269.5	1,360.0	1,450.0
iii) Family Welfare	1.6	1.2	1.2	0.4	3.0	33.5	12.6	33.5
iv) Housing	17.7	27.0	27.0	18.0	134.3	320.0	174.1	193.7
v) Urban Development	103.2	17.0	22.0	30.0	283.5	51.6	26.5	29.1
vi) Labour and Employment	24.6	22.2	22.2	22.8	317.7	213.7	349.0	450.0
vii) Social Security and Welfare	32.1	80.1	80.1	60.1	1,551.2	260.0	1,474.2	7,621.6
viii) Water Supply and Sanitation	19.8	20.0	30.0	30.0	22.4	50.0	11.3	12.5
ix) Others	44.8	36.2	36.2	41.0	1,003.7	1,103.1	2,277.8	2,505.6
<b>5. Fiscal Services</b>	<b>–</b>	<b>0.1</b>	<b>0.1</b>	<b>0.1</b>	<b>0.4</b>	<b>–</b>	<b>–</b>	<b>–</b>
<b>6. Economic Services ( i to xvii )</b>	<b>5,484.7</b>	<b>6,206.0</b>	<b>6,116.0</b>	<b>7,912.1</b>	<b>19,818.6</b>	<b>23,591.1</b>	<b>37,184.4</b>	<b>57,863.3</b>
i) Crop Husbandry	158.3	32.5	32.5	32.6	526.5	460.6	500.0	560.0
ii) Animal Husbandry	17.7	17.2	17.2	11.8	251.4	471.4	271.4	405.6
iii) Fisheries	80.7	1.2	1.2	0.4	72.4	65.0	54.6	67.5
iv) Forestry and Wildlife	2,382.0	3,093.3	3,093.3	3,420.6	3,320.8	2,764.1	3,675.5	4,000.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	13.8	22.3	22.3	20.1	119.9	136.3	45.0	49.5
vii) Other Agricultural Programmes	0.6	0.3	0.3	0.3	109.4	126.9	68.8	126.8
viii) Major and Medium Irrigation Projects	76.5	24.2	24.2	24.2	1,914.3	3,500.0	4,532.6	5,452.5
ix) Minor Irrigation	29.1	33.1	33.1	33.1	665.3	250.0	601.9	547.6
x) Power	1,500.4	1,225.5	635.5	1,225.5	728.0	2,700.0	10,800.0	27,000.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	3.1	3.9	3.9	4.3	48.7	0.3	17.8	19.6
xiii) Industries@	1,106.9	1,520.0	2,020.0	3,012.5	7,387.4	10,045.4	10,003.1	11,003.5
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	6.7	5.8	5.8	6.0	34.8	93.2	44.1	50.0
xvi) Tourism	12.2	39.0	39.0	39.0	197.2	389.2	140.0	150.0
xvii) Others*	96.8	187.6	187.6	81.7	4,442.6	2,588.7	6,429.6	8,430.9
<b>D. Grants from the Centre (1 to 5)</b>	<b>44,572.1</b>	<b>67,316.5</b>	<b>81,023.6</b>	<b>105,097.4</b>	<b>173,377.9</b>	<b>239,147.3</b>	<b>243,517.0</b>	<b>486,852.7</b>
1. State Plan Schemes	30,401.1	51,077.8	55,799.5	76,644.7	55,183.9	72,976.7	71,465.2	106,812.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	75.9	210.9	210.9	1,663.0	123.1	1,533.0	1,582.2	586.3
3. Centrally Sponsored Schemes	5,408.7	9,781.9	12,047.0	19,414.2	74,660.9	95,406.5	94,463.4	301,050.7
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	8,686.4	6,245.8	12,966.2	7,375.4	43,410.0	69,231.2	76,006.2	78,403.5
a) Statutory Grants	6,556.3	4,066.4	5,927.6	5,025.2	39,832.5	62,150.3	68,925.3	71,870.3
b) Grants for relief on account of Natural Calamities	2,096.0	1,265.9	6,000.0	1,287.2	3,236.7	3,396.0	3,396.0	3,563.3
c) Others	34.2	913.5	1,038.5	1,063.0	340.8	3,684.9	3,684.9	2,969.9

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	WEST BENGAL			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>682,957.5</b>	<b>884,032.8</b>	<b>811,344.5</b>	<b>1,059,782.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>540,347.6</b>	<b>650,534.4</b>	<b>632,953.2</b>	<b>732,107.5</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>328,084.9</b>	<b>397,836.3</b>	<b>391,000.0</b>	<b>454,139.6</b>
<b>1. Taxes on Income (i+ii)</b>	<b>4,602.1</b>	<b>5,282.9</b>	<b>4,835.9</b>	<b>4,999.9</b>
i) Agricultural Income Tax	122.0	120.0	130.0	150.0
ii) Taxes on Professions, Trades, Callings and Employment	4,480.1	5,162.9	4,705.9	4,849.9
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>63,809.5</b>	<b>84,428.6</b>	<b>71,934.9</b>	<b>82,282.2</b>
i) Land Revenue	20,237.2	39,428.2	26,944.0	28,291.3
ii) Stamps and Registration Fees	43,572.3	45,000.0	44,990.6	53,990.6
iii) Urban Immovable Property Tax	–	0.4	0.4	0.4
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>259,673.3</b>	<b>308,124.8</b>	<b>314,229.2</b>	<b>366,857.4</b>
i) Sales Tax (a to f)	185,547.6	227,839.8	234,426.5	274,726.6
a) State Sales Tax/VAT	171,965.1	208,312.5	214,886.6	252,669.5
b) Central Sales Tax	13,579.4	19,518.2	19,530.8	22,046.4
d) Surcharge on Sales Tax	0.5	1.0	1.0	1.2
e) Receipts of Turnover Tax	1.4	5.7	5.7	6.7
f) Other Receipts	1.1	2.4	2.4	2.8
ii) State Excise	26,214.3	32,020.2	32,020.2	38,104.1
iii) Taxes on Vehicles	12,215.5	13,899.7	13,899.7	16,679.6
iv) Taxes on Goods and Passengers	12,837.2	14,375.0	14,359.1	16,515.4
v) Taxes and Duties on Electricity	18,371.5	13,800.0	13,368.6	14,037.4
vi) Entertainment Tax	671.4	708.4	673.5	764.5
vii) Other Taxes and Duties	3,815.8	5,481.7	5,481.7	6,029.9
<b>B. Share in Central Taxes (i to ix)</b>	<b>212,262.7</b>	<b>252,698.1</b>	<b>241,953.2</b>	<b>277,967.9</b>
i) Corporation Tax	76,245.7	87,468.2	84,035.5	96,215.0
ii) Income Tax	45,647.0	54,141.4	53,559.4	59,555.5
iii) Estate Duty	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–
v) Taxes on Wealth	128.8	218.6	218.4	240.5
vi) Customs	35,272.7	40,833.8	40,833.8	44,917.2
vii) Union Excise Duties	23,971.5	28,750.2	25,971.2	31,625.2
viii) Service Tax	30,997.0	41,286.0	37,335.0	45,414.6
ix) Other Taxes and Duties on Commodities and Services	–	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>142,609.9</b>	<b>233,498.3</b>	<b>178,391.3</b>	<b>327,674.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>19,181.5</b>	<b>17,561.9</b>	<b>18,953.2</b>	<b>19,903.5</b>
<b>1. Interest Receipts</b>	<b>9,341.0</b>	<b>4,784.1</b>	<b>7,909.9</b>	<b>7,754.5</b>
<b>2. Dividends and Profits</b>	<b>23.4</b>	<b>14.0</b>	<b>25.7</b>	<b>28.3</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	WEST BENGAL			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5
<b>3. General Services</b>	<b>4,647.4</b>	<b>6,208.6</b>	<b>5,113.6</b>	<b>5,626.4</b>
<i>of which:</i> State Lotteries	1,589.5	1,461.5	1,748.5	1,923.3
<b>4. Social Services ( i to ix)</b>	<b>1,844.2</b>	<b>1,897.2</b>	<b>2,245.9</b>	<b>2,470.4</b>
i) Education, Sports, Art and Culture	383.3	248.5	421.7	463.8
ii) Medical and Public Health	843.4	1,054.5	1,144.7	1,259.2
iii) Family Welfare	0.8	1.1	0.9	1.0
iv) Housing	114.4	144.4	125.8	138.4
v) Urban Development	263.0	218.5	289.6	318.3
vi) Labour and Employment	60.0	70.2	66.1	72.7
vii) Social Security and Welfare	42.1	66.3	46.4	51.0
viii) Water Supply and Sanitation	98.2	46.3	108.1	118.9
ix) Others	38.9	47.4	42.9	47.3
<b>5. Fiscal Services</b>	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>3,325.4</b>	<b>4,658.0</b>	<b>3,658.0</b>	<b>4,023.8</b>
i) Crop Husbandry	79.9	64.8	87.9	96.6
ii) Animal Husbandry	32.0	41.0	35.2	38.7
iii) Fisheries	18.7	8.9	20.5	22.6
iv) Forestry and Wildlife	1,136.1	1,118.9	1,249.7	1,374.7
v) Plantations	0.1	0.1	0.1	0.1
vi) Co-operation	179.0	181.5	197.0	216.6
vii) Other Agricultural Programmes	1.6	3.1	1.8	1.9
viii) Major and Medium Irrigation Projects	99.2	109.3	109.1	120.0
ix) Minor Irrigation	188.5	235.7	207.4	228.1
x) Power	0.1	0.1	0.1	0.1
xi) Petroleum	0.1	0.1	0.2	0.2
xii) Village and Small Industries	15.7	35.8	17.3	19.0
xiii) Industries@	368.6	655.0	405.5	446.0
xiv) Ports and Light Houses	2.3	1.7	2.5	2.8
xv) Road Transport	–	–	–	–
xvi) Tourism	8.7	9.4	9.6	10.6
xvii) Others*	1,194.8	2,192.8	1,314.3	1,445.7
<b>D. Grants from the Centre (1 to 5)</b>	<b>123,428.4</b>	<b>215,936.4</b>	<b>159,438.1</b>	<b>307,771.1</b>
1. State Plan Schemes	50,044.7	92,702.2	63,345.2	225,845.9
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–
2. Central Plan Schemes	1,501.2	3,725.1	2,775.1	–
3. Centrally Sponsored Schemes	31,567.5	55,285.5	44,913.4	–
4. NEC/ Special Plan Scheme	–	–	–	–
5. Non-Plan Grants (a to c)	40,315.0	64,223.6	48,404.4	81,925.2
a) Statutory Grants	18,143.9	27,994.7	27,139.7	30,970.7
b) Grants for relief on account of Natural Calamities	2,520.5	2,646.5	2,646.5	2,778.8
c) Others	19,650.6	33,582.4	18,618.2	48,175.7

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	All STATES			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>12,520,240.1</b>	<b>15,260,130.9</b>	<b>14,986,168.0</b>	<b>18,566,568.1</b>
<b>I. TAX REVENUE (A+B)</b>	<b>9,460,805.9</b>	<b>11,079,163.7</b>	<b>10,848,479.5</b>	<b>12,256,270.6</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>6,545,505.4</b>	<b>7,638,506.0</b>	<b>7,528,557.3</b>	<b>8,398,689.1</b>
<b>1. Taxes on Income (i+ii)</b>	<b>48,480.5</b>	<b>53,347.6</b>	<b>53,136.1</b>	<b>55,746.1</b>
i) Agricultural Income Tax	1,358.2	1,346.0	1,443.7	1,802.4
ii) Taxes on Professions, Trades, Callings and Employment	47,122.4	52,001.7	51,692.4	53,943.7
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>854,125.7</b>	<b>991,898.3</b>	<b>958,056.6</b>	<b>1,059,719.3</b>
i) Land Revenue	87,189.6	117,394.3	100,284.8	115,855.9
ii) Stamps and Registration Fees	755,887.3	866,234.3	846,100.8	931,436.4
iii) Urban Immovable Property Tax	11,048.8	8,269.7	11,670.9	12,427.0
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>5,642,899.2</b>	<b>6,593,260.1</b>	<b>6,517,364.6</b>	<b>7,283,223.7</b>
i) Sales Tax (a to f)	4,038,489.3	4,809,418.2	4,815,307.6	5,367,853.8
a) State Sales Tax/VAT	3,743,049.4	4,470,139.5	4,484,126.7	5,013,758.3
b) Central Sales Tax	270,172.9	328,785.9	320,702.1	339,870.9
d) Surcharge on Sales Tax	206.0	1.0	1.0	1.2
e) Receipts of Turnover Tax	651.5	705.7	705.7	745.0
f) Other Receipts	24,409.5	9,786.1	9,772.0	13,478.4
ii) State Excise	826,249.2	942,487.0	846,572.0	959,565.0
iii) Taxes on Vehicles	340,034.7	388,687.3	380,760.6	416,575.6
iv) Taxes on Goods and Passengers	153,064.0	166,427.3	170,463.1	217,182.0
v) Taxes and Duties on Electricity	221,813.1	219,946.2	235,838.5	249,271.7
vi) Entertainment Tax	20,377.3	19,184.9	19,310.8	21,738.5
vii) Other Taxes and Duties	42,871.5	47,109.1	49,111.9	51,036.9
<b>B. Share in Central Taxes (i to ix)</b>	<b>2,915,300.5</b>	<b>3,440,657.7</b>	<b>3,319,922.2</b>	<b>3,857,581.6</b>
i) Corporation Tax	1,049,638.0	1,249,276.1	1,184,714.9	1,324,192.2
ii) Income Tax	628,400.9	709,741.7	705,998.2	865,376.1
iii) Estate Duty	–	–	–	–
iv) Other Taxes on Income and Expenditure	-170.4	-2.7	-4,332.5	-2.7
v) Taxes on Wealth	1,771.7	3,792.3	3,949.9	3,949.4
vi) Customs	485,582.2	592,104.7	559,696.9	614,936.9
vii) Union Excise Duties	330,002.1	408,476.3	382,491.8	414,391.3
viii) Service Tax	420,076.0	477,022.8	487,071.0	634,228.8
ix) Other Taxes and Duties on Commodities and Services	–	246.5	332.0	509.6
<b>II. NON-TAX REVENUE (C+D)</b>	<b>3,059,434.2</b>	<b>4,180,967.2</b>	<b>4,137,688.5</b>	<b>6,310,297.5</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>1,172,616.5</b>	<b>1,280,905.5</b>	<b>1,337,941.4</b>	<b>1,559,187.4</b>
<b>1. Interest Receipts</b>	<b>241,181.9</b>	<b>196,593.7</b>	<b>235,494.8</b>	<b>233,619.0</b>
<b>2. Dividends and Profits</b>	<b>12,483.9</b>	<b>12,024.8</b>	<b>19,083.7</b>	<b>13,314.5</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	All STATES			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5
<b>3. General Services</b>	<b>181,810.6</b>	<b>188,825.5</b>	<b>200,277.8</b>	<b>301,146.5</b>
<i>of which:</i> State Lotteries	35,455.5	44,930.9	49,446.5	55,309.7
<b>4. Social Services ( i to ix )</b>	<b>179,360.4</b>	<b>224,692.4</b>	<b>227,087.2</b>	<b>232,779.5</b>
i) Education, Sports, Art and Culture	97,334.4	131,106.1	137,561.2	120,128.5
ii) Medical and Public Health	20,519.4	19,804.6	23,227.7	24,532.4
iii) Family Welfare	1,134.1	1,113.3	1,047.2	1,164.4
iv) Housing	4,428.9	3,419.8	3,738.7	3,911.1
v) Urban Development	27,477.0	44,335.2	30,837.1	45,817.4
vi) Labour and Employment	9,843.9	8,882.5	11,425.1	10,833.0
vii) Social Security and Welfare	7,342.9	3,387.1	6,358.2	12,253.9
viii) Water Supply and Sanitation	7,358.5	7,817.7	7,884.3	8,878.0
ix) Others	3,921.3	4,826.1	5,007.7	5,260.8
<b>5. Fiscal Services</b>	<b>1.9</b>	<b>1.7</b>	<b>1.5</b>	<b>1.6</b>
<b>6. Economic Services ( i to xvii )</b>	<b>557,777.8</b>	<b>658,767.5</b>	<b>655,996.4</b>	<b>778,326.3</b>
i) Crop Husbandry	4,677.0	5,311.3	5,966.0	5,324.9
ii) Animal Husbandry	1,246.9	1,692.1	2,251.6	2,425.0
iii) Fisheries	1,236.5	1,360.0	1,365.1	1,447.9
iv) Forestry and Wildlife	35,984.1	40,474.6	41,409.7	45,082.7
v) Plantations	40.3	35.3	42.2	50.2
vi) Co-operation	4,372.3	5,470.9	5,351.2	4,730.1
vii) Other Agricultural Programmes	972.5	1,157.8	1,068.5	1,146.9
viii) Major and Medium Irrigation Projects	31,043.7	43,893.5	38,997.9	42,730.4
ix) Minor Irrigation	9,107.0	14,678.7	10,830.5	11,161.0
x) Power	52,121.6	79,997.4	84,738.2	109,957.2
xi) Petroleum	66,596.1	77,851.4	77,500.7	97,750.7
xii) Village and Small Industries	1,735.9	1,666.3	1,885.1	1,849.8
xiii) Industries@	290,520.3	323,002.2	318,573.9	380,861.5
xiv) Ports and Light Houses	7,101.1	7,227.7	7,517.4	8,157.6
xv) Road Transport	12,856.9	16,200.8	14,570.1	16,271.7
xvi) Tourism	690.5	1,041.0	632.1	611.9
xvii) Others*	37,475.2	37,706.7	43,296.2	48,766.7
<b>D. Grants from the Centre (1 to 5)</b>	<b>1,886,817.7</b>	<b>2,900,061.6</b>	<b>2,799,747.0</b>	<b>4,751,110.1</b>
1. State Plan Schemes	916,224.4	1,386,244.9	1,265,935.3	2,698,704.5
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	3,247.6	—	—	—
2. Central Plan Schemes	26,660.4	178,614.9	116,585.6	175,691.2
3. Centrally Sponsored Schemes	454,756.7	657,334.7	668,204.5	885,140.3
4. NEC/ Special Plan Scheme	5,223.2	12,529.0	13,558.7	4,941.7
5. Non-Plan Grants (a to c)	483,953.0	665,338.1	735,463.0	986,632.4
a) Statutory Grants	313,108.7	406,476.6	429,564.7	634,503.6
b) Grants for relief on account of Natural Calamities	55,593.8	56,921.0	69,101.0	63,778.0
c) Others	115,250.5	201,940.5	236,797.4	288,350.8

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>255,609.7</b>	<b>340,675.8</b>	<b>304,498.4</b>	<b>364,041.0</b>	<b>31,461.4</b>	<b>50,129.7</b>	<b>46,219.4</b>	<b>53,166.2</b>
<b>I. TAX REVENUE (A+B)</b>	<b>234,315.2</b>	<b>304,540.0</b>	<b>270,750.0</b>	<b>315,710.0</b>	<b>19,172.2</b>	<b>22,900.0</b>	<b>20,100.0</b>	<b>21,000.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>234,315.2</b>	<b>304,540.0</b>	<b>270,750.0</b>	<b>315,710.0</b>	<b>19,172.2</b>	<b>22,900.0</b>	<b>20,100.0</b>	<b>21,000.0</b>
<b>1. Taxes on Income (i+ii)</b>	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>30,980.7</b>	<b>53,000.0</b>	<b>38,000.0</b>	<b>48,000.0</b>	<b>732.3</b>	<b>988.0</b>	<b>948.0</b>	<b>968.0</b>
i) Land Revenue	0.1	0.3	0.2	0.2	5.5	8.0	8.0	8.0
ii) Stamps and Registration Fees	30,980.6	52,999.7	37,999.8	47,999.8	726.7	980.0	940.0	960.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>203,334.6</b>	<b>251,540.0</b>	<b>232,750.0</b>	<b>267,710.0</b>	<b>18,439.9</b>	<b>21,912.0</b>	<b>19,152.0</b>	<b>20,032.0</b>
i) Sales Tax (a to e)	158,036.8	195,000.0	182,000.0	210,000.0	12,871.0	15,050.0	13,100.0	13,800.0
a) State Sales Tax/VAT	140,768.0	175,488.5	162,990.0	188,490.0	9,704.5	11,950.0	9,700.0	10,050.0
b) Central Sales Tax	17,268.0	19,500.0	19,008.3	21,507.5	3,166.5	3,100.0	3,400.0	3,750.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	0.8	11.5	1.7	2.5	–	–	–	–
ii) State Excise	28,697.4	35,000.0	32,000.0	36,000.0	5,039.8	6,200.0	5,500.0	5,600.0
iii) Taxes on Vehicles	12,401.8	16,000.0	14,000.0	16,000.0	526.4	660.0	550.0	630.0
iv) Taxes on Goods and Passengers	–	–	–	–	–	–	–	–
v) Taxes and Duties on Electricity	–	–	–	–	–	–	–	–
vi) Entertainment Tax	870.8	1,120.0	1,150.0	1,320.0	–	–	–	–
vii) Other Taxes and Duties	3,327.7	4,420.0	3,600.0	4,390.0	2.7	2.0	2.0	2.0
<b>B. Share in Central Taxes (i to ix)</b>	–	–	–	–	–	–	–	–
i) Corporation Tax	–	–	–	–	–	–	–	–
ii) Income Tax	–	–	–	–	–	–	–	–
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	–	–	–	–	–	–	–	–
vi) Customs	–	–	–	–	–	–	–	–
vii) Union Excise Duties	–	–	–	–	–	–	–	–
viii) Service Tax	–	–	–	–	–	–	–	–
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>21,294.5</b>	<b>36,135.8</b>	<b>33,748.4</b>	<b>48,331.0</b>	<b>12,289.3</b>	<b>27,229.7</b>	<b>26,119.4</b>	<b>32,166.2</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>6,269.3</b>	<b>9,128.8</b>	<b>10,879.3</b>	<b>11,610.1</b>	<b>1,181.5</b>	<b>13,100.0</b>	<b>12,300.0</b>	<b>13,600.0</b>
<b>1. Interest Receipts</b>	<b>3,400.3</b>	<b>5,898.8</b>	<b>7,545.0</b>	<b>7,783.0</b>	<b>346.3</b>	<b>325.6</b>	<b>546.2</b>	<b>743.0</b>
<b>2. Dividends and Profits</b>	<b>262.5</b>	<b>500.0</b>	<b>180.0</b>	<b>250.0</b>	<b>10.1</b>	<b>37.3</b>	<b>70.1</b>	<b>73.2</b>

### Appendix I : Revenue Receipts of States and Union Territories with Legislature (Concl.d.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>1,431.1</b>	<b>1,421.8</b>	<b>1,705.8</b>	<b>1,900.9</b>	<b>168.6</b>	<b>301.1</b>	<b>223.9</b>	<b>137.2</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>872.4</b>	<b>862.5</b>	<b>1,012.0</b>	<b>1,177.3</b>	<b>240.1</b>	<b>261.9</b>	<b>203.0</b>	<b>243.9</b>
i) Education, Sports, Art and Culture	218.4	250.0	210.0	250.0	7.3	2.6	8.9	10.0
ii) Medical and Public Health	543.2	464.2	650.0	750.0	139.4	145.0	102.2	109.7
iii) Family Welfare	–	–	0.1	0.1	0.1	–	–	–
iv) Housing	56.8	65.0	80.0	90.0	4.2	2.0	5.4	6.1
v) Urban Development	–	0.1	0.1	0.1	0.4	0.4	–	0.1
vi) Labour and Employment	50.9	80.0	70.0	85.0	13.7	8.6	22.6	23.9
vii) Social Security and Welfare	2.6	2.8	1.5	1.8	1.2	10.2	2.3	2.5
viii) Water Supply and Sanitation	–	–	–	–	63.7	89.5	56.0	85.7
ix) Others	0.5	0.4	0.3	0.3	10.2	3.5	5.6	5.9
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>303.1</b>	<b>445.7</b>	<b>436.5</b>	<b>499.0</b>	<b>416.5</b>	<b>12,174.1</b>	<b>11,256.9</b>	<b>12,402.7</b>
i) Crop Husbandry	2.0	2.0	2.0	2.2	5.1	4.6	3.7	4.1
ii) Animal Husbandry	5.5	6.0	4.0	4.4	0.7	3.7	0.5	1.1
iii) Fisheries	0.4	0.6	0.7	0.8	1.7	1.4	18.2	3.5
iv) Forestry and Wildlife	3.0	3.8	2.5	3.8	0.4	0.4	1.8	1.9
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	4.0	4.0	2.0	2.0	2.5	3.6	2.9	3.6
vii) Other Agricultural Programmes	1.3	1.5	0.6	0.6	0.1	0.2	0.1	0.1
viii) Major and Medium Irrigation Projects	82.9	120.0	80.0	100.0	–	0.1	–	–
ix) Minor Irrigation	–	0.1	0.1	0.1	0.5	4.6	0.8	1.2
x) Power	99.3	160.0	220.1	240.1	295.8	12,000.0	11,000.0	12,200.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	2.2	5.0	3.0	3.0	1.4	3.2	1.0	1.0
xiii) Industries@	1.4	2.3	1.1	1.2	11.2	19.1	2.3	4.8
xiv) Ports and Light Houses	–	–	–	–	76.1	96.0	103.3	109.6
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	2.5	3.2	2.8	3.0	6.5	5.8	6.0	6.9
xvii) Others*	98.6	137.2	117.7	137.8	14.5	31.5	116.1	64.9
<b>D. Grants from the Centre (1 to 5)</b>	<b>15,025.2</b>	<b>27,007.0</b>	<b>22,869.1</b>	<b>36,720.9</b>	<b>11,107.8</b>	<b>14,129.7</b>	<b>13,819.4</b>	<b>18,566.2</b>
1. State Plan Schemes	9,197.3	8,703.9	7,309.1	28,445.9	–	5,874.9	5,874.9	6,260.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	2,492.1	4,300.0	4,300.0	–	–	1,000.0	1,000.0	5,253.9
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	3,335.7	14,003.1	11,260.0	8,275.0	11,107.8	7,254.8	6,944.5	7,052.3
a) Statutory Grants	3,250.0	3,250.0	3,250.0	3,250.0	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	1,000.0	1,000.0	–
c) Others	85.7	10,753.1	8,010.0	5,025.0	11,107.8	6,254.8	5,944.5	7,052.3

– : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

\* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

**Note:** Data pertaining to Jammu and Kashmir for 2012-13 are taken from Finance Accounts of the State published by CAG.

**Source :** Budget documents of state governments.



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature  
ANDHRA PRADESH**

(₹ Million)

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	252,416.9	774,607.0	1,027,023.8	342,437.5	925,056.6	1,267,494.1	342,437.5	925,056.6	1,267,494.1	191,653.5	789,764.7	981,418.2
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>251,844.8</b>	<b>442,957.6</b>	<b>694,802.4</b>	<b>340,966.5</b>	<b>521,188.3</b>	<b>862,154.8</b>	<b>340,966.5</b>	<b>521,188.3</b>	<b>862,154.8</b>	<b>190,871.6</b>	<b>485,427.5</b>	<b>676,299.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>184,559.3</b>	<b>231,496.7</b>	<b>416,056.0</b>	<b>251,185.7</b>	<b>279,623.1</b>	<b>530,808.8</b>	<b>251,185.7</b>	<b>279,623.1</b>	<b>530,808.8</b>	<b>85,563.2</b>	<b>273,161.7</b>	<b>358,724.8</b>
1. Social Services (1 to 12)	31,126.5	132,773.1	163,896.6	46,179.2	161,771.3	207,950.4	46,179.2	161,771.3	207,950.4	14,141.9	136,610.1	150,752.0
2. Education, Sports, Art and Culture	7,697.5	34,018.6	41,716.0	12,061.3	40,151.9	52,213.2	12,061.3	40,151.9	52,213.2	1,524.9	33,375.8	34,900.7
3. Medical and Public Health	11,670.3	71.5	11,741.8	12,102.1	115.7	12,217.8	12,102.1	115.7	12,217.8	6,618.2	83.2	6,701.5
4. Family Welfare	3,919.6	2,588.6	6,478.2	4,926.0	2,933.8	7,859.7	4,926.0	2,933.8	7,859.7	7,722.2	2,347.1	10,069.3
5. Water Supply and Sanitation	6,582.1	143.0	6,725.0	9,228.8	187.9	9,416.7	9,228.8	187.9	9,416.7	2,000.0	984.3	2,984.3
6. Housing	11,689.5	8,330.1	20,019.6	27,949.3	12,000.1	39,949.3	27,949.3	12,000.1	39,949.3	11,153.2	17,194.6	28,347.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	55,566.5	16,329.3	71,895.8	76,318.9	20,326.4	96,645.3	76,318.9	20,326.4	96,645.3	23,567.8	36,449.4	60,017.2
8. Labour and Welfare	1,065.1	1,743.3	2,808.4	1,088.7	2,451.6	3,540.3	1,088.7	2,451.6	3,540.3	736.0	1,948.4	2,684.4
9. Social Security and Welfare	45,434.0	1,994.9	47,428.9	46,683.2	2,301.9	48,985.1	46,683.2	2,301.9	48,985.1	9,503.7	18,586.6	28,090.3
10. Nutrition	8,516.2	25,051.2	33,567.3	13,362.8	30,068.3	43,431.1	13,362.8	30,068.3	43,431.1	7,825.2	20,657.6	28,482.8
11. Relief on account of Natural Calamities	-	7,370.0	7,370.0	10.0	5,980.7	5,990.7	10.0	5,980.7	5,990.7	-	3,716.0	3,716.0
12. Others*	1,292.1	1,113.3	2,405.4	1,275.5	1,333.6	2,609.1	1,275.5	1,333.6	2,609.1	769.8	1,208.7	1,978.5
<b>B. Economic Services (1 to 9)</b>	<b>67,285.4</b>	<b>211,460.9</b>	<b>278,746.4</b>	<b>89,780.8</b>	<b>241,565.2</b>	<b>331,346.0</b>	<b>89,780.8</b>	<b>241,565.2</b>	<b>331,346.0</b>	<b>105,308.4</b>	<b>212,265.8</b>	<b>317,574.2</b>
1. Agriculture and Allied Activities (i to xii)	28,268.2	18,149.4	46,417.6	36,081.8	22,968.3	59,051.0	36,081.8	22,968.3	59,051.0	53,886.6	33,991.3	87,877.9
i) Crop Husbandry	26,115.2	2,700.7	28,815.9	29,708.5	3,949.3	33,657.8	29,708.5	3,949.3	33,657.8	9,950.7	19,634.3	29,584.9
ii) Soil and Water Conservation	53.0	277.6	330.6	299.8	420.3	720.1	299.8	420.3	720.1	120.0	348.9	468.9
iii) Animal Husbandry	636.6	4,994.1	5,630.8	1,698.8	6,545.8	8,244.6	1,698.8	6,545.8	8,244.6	1,460.0	5,273.2	6,733.2
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	330.6	394.2	724.8	1,328.5	571.6	1,900.1	1,328.5	571.6	1,900.1	131.2	469.6	600.7
vi) Forestry and Wild Life	730.7	3,013.0	3,743.6	1,300.5	4,038.5	5,339.0	1,300.5	4,038.5	5,339.0	754.2	3,207.5	3,961.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	15.0	-	15.0	1,200.0	-	1,200.0	1,200.0	-	1,200.0	318.7	-	318.7
ix) Agricultural Research and Education	375.0	5,054.5	5,429.5	500.0	5,385.0	5,885.0	500.0	5,385.0	5,885.0	1,151.8	3,363.3	4,515.2
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	10.1	1,609.1	1,619.2	45.7	1,906.1	1,951.9	45.7	1,906.1	1,951.9	-	1,568.7	1,568.7
xii) Other Agricultural Programmes	2.0	106.1	108.1	-	151.6	151.6	-	151.6	151.6	40,000.0	125.9	40,125.9
2. Rural Development	15,002.6	20,626.7	35,629.3	28,453.4	37,440.3	65,893.6	28,453.4	37,440.3	65,893.6	42,783.0	36,894.6	79,677.6
3. Special Area Programmes	3,552.0	85,292.4	88,844.4	8,762.4	91,224.1	99,986.5	8,762.4	91,224.1	99,986.5	772.4	51,896.8	52,669.2
4. Irrigation and Flood Control	842.8	83,099.3	83,942.1	3,825.1	88,947.4	92,772.5	3,825.1	88,947.4	92,772.5	619.3	50,234.4	50,853.7
of which:	2,673.9	996.7	3,670.6	4,101.3	1,172.5	5,273.8	4,101.3	1,172.5	5,273.8	10.0	945.0	955.0
i) Major and Medium Irrigation	-	1,085.1	1,085.1	-	1,104.2	1,104.2	-	1,104.2	1,104.2	-	717.4	717.4
ii) Minor Irrigation	26.8	62,893.8	62,920.6	749.6	66,086.9	66,836.5	749.6	66,086.9	66,836.5	111.1	71,140.5	71,251.6
iii) Flood Control and Drainage	-	62,886.0	62,886.0	320.2	66,069.9	66,387.1	320.2	66,069.9	66,387.1	63.6	71,128.9	71,192.5
Energy	6,881.1	2,237.2	9,118.3	8,692.7	2,807.8	11,500.5	8,692.7	2,807.8	11,500.5	4,081.3	2,882.9	6,964.2
of which: Power	4,060.4	1,076.6	5,137.1	5,970.5	1,508.1	7,478.6	5,970.5	1,508.1	7,478.6	1,343.0	1,805.7	3,148.7
4. Industry and Minerals (i to iii)	2,711.2	1,160.6	3,871.8	2,592.2	1,299.7	3,891.9	2,592.2	1,299.7	3,891.9	2,489.5	1,077.2	3,566.7
i) Village and Small Industries	109.4	-	109.4	130.0	-	130.0	130.0	-	130.0	248.8	-	248.8
ii) Industries@	-	-	-	-	-	-	-	-	-	-	-	-
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ANDHRA PRADESH**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii)	1,731.6	19,813.0	21,544.6		130.0	17,819.5	17,949.5		130.0	17,819.5	17,949.5		50.0	11,975.7	12,025.7
i) Roads and Bridges	1,634.1	17,577.0	19,211.1		-	15,506.0	15,506.0		-	15,506.0	15,506.0		-	10,448.0	10,448.0
ii) Others @	97.5	2,236.0	2,333.5		130.0	2,313.4	2,443.4		130.0	2,313.4	2,443.4		50.0	1,527.7	1,577.7
8. Science, Technology and Environment	277.5	22.8	300.3		306.0	36.7	342.7		306.0	36.7	342.7		51.4	26.3	77.7
9. General Economic Services (i to iv)	11,545.7	2,425.6	13,971.3		6,605.1	3,181.6	9,786.6		6,605.1	3,181.6	9,786.6		3,572.6	3,457.7	7,030.3
i) Secretariat - Economic Services	8,783.1	697.6	9,480.7		3,339.5	939.5	4,278.9		3,339.5	939.5	4,278.9		1,239.4	743.9	1,983.3
ii) Tourism	481.8	73.1	554.9		1,318.1	90.4	1,408.4		1,318.1	90.4	1,408.4		280.6	50.2	330.7
iii) Civil Supplies	1,926.6	807.5	2,734.1		856.8	1,062.6	1,919.4		856.8	1,062.6	1,919.4		1,337.9	1,809.9	3,147.8
iv) Others +	354.2	847.4	1,201.6		1,090.8	1,089.1	2,179.9		1,090.8	1,089.1	2,179.9		714.7	853.8	1,568.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>572.1</b>	<b>330,064.9</b>	<b>330,637.0</b>		<b>1,471.0</b>	<b>400,834.5</b>	<b>402,305.5</b>		<b>1,471.0</b>	<b>400,834.5</b>	<b>402,305.5</b>		<b>782.0</b>	<b>303,375.9</b>	<b>304,157.9</b>
<b>A. Organs of State</b>	<b>93.0</b>	<b>8,465.5</b>	<b>8,558.5</b>		<b>143.0</b>	<b>10,504.5</b>	<b>10,647.5</b>		<b>143.0</b>	<b>10,504.5</b>	<b>10,647.5</b>		<b>17.5</b>	<b>9,964.5</b>	<b>9,982.1</b>
<b>B. Fiscal Services (i + ii)</b>	<b>127.4</b>	<b>10,265.6</b>	<b>10,393.0</b>		<b>332.0</b>	<b>13,074.6</b>	<b>13,406.6</b>		<b>332.0</b>	<b>13,074.6</b>	<b>13,406.6</b>		<b>133.7</b>	<b>8,394.4</b>	<b>8,528.0</b>
i) Collection of Taxes and Duties	127.4	9,631.2	9,758.6		332.0	13,074.6	13,406.6		332.0	13,074.6	13,406.6		133.7	8,394.4	8,528.0
ii) Other Fiscal Services	-	634.4	634.4		-	-	-		-	-	-		-	-	-
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>123,537.3</b>	<b>123,537.3</b>		<b>-</b>	<b>152,987.3</b>	<b>152,987.3</b>		<b>-</b>	<b>152,987.3</b>	<b>152,987.3</b>		<b>-</b>	<b>101,864.6</b>	<b>101,864.6</b>
1. Appropriation for Reduction or Avoidance of Debt	-	6,918.7	6,918.7		-	7,800.0	7,800.0		-	7,800.0	7,800.0		-	5,102.3	5,102.3
2. Interest Payments (i to iv)	-	116,618.6	116,618.6		-	145,187.3	145,187.3		-	145,187.3	145,187.3		-	96,762.3	96,762.3
i) Interest on Loans from the Centre	-	9,411.0	9,411.0		-	11,437.4	11,437.4		-	11,437.4	11,437.4		-	8,068.2	8,068.2
ii) Interest on Internal Debt of which:	-	98,184.4	98,184.4		-	121,942.5	121,942.5		-	121,942.5	121,942.5		-	78,913.6	78,913.6
(a) Interest on Market Loans	-	64,331.4	64,331.4		-	90,737.0	90,737.0		-	90,737.0	90,737.0		-	61,433.4	61,433.4
(b) Interest on NSSF	-	25,640.7	25,640.7		-	24,458.0	24,458.0		-	24,458.0	24,458.0		-	13,035.6	13,035.6
iii) Interest on Small Savings, Provident Funds, etc.	-	9,023.3	9,023.3		-	11,807.4	11,807.4		-	11,807.4	11,807.4		-	9,780.4	9,780.4
iv) Others	-	-	-		-	-	-		-	-	-		-	-	-
<b>D. Administrative Services (i to v)</b>	<b>351.6</b>	<b>66,899.4</b>	<b>67,251.0</b>		<b>996.0</b>	<b>82,171.6</b>	<b>83,167.6</b>		<b>996.0</b>	<b>82,171.6</b>	<b>83,167.6</b>		<b>630.8</b>	<b>85,371.2</b>	<b>86,002.0</b>
i) Secretariat - General Services	57.6	1,466.5	1,524.1		608.5	9,673.8	10,282.3		608.5	9,673.8	10,282.3		577.6	33,604.8	34,182.4
ii) District Administration	-	9,538.7	9,538.7		20.0	15,179.7	15,199.7		20.0	15,179.7	15,199.7		9.8	9,686.2	9,696.0
iii) Police	103.5	44,898.0	45,001.5		260.4	44,510.1	44,770.5		260.4	44,510.1	44,770.5		-	32,013.9	32,013.9
iv) Public Works	-	3,110.0	3,110.0		-	3,440.3	3,440.3		-	3,440.3	3,440.3		-	2,698.5	2,698.5
v) Others ++	190.5	7,886.2	8,076.7		107.1	9,367.6	9,474.7		107.1	9,367.6	9,474.7		43.4	7,367.8	7,411.2
<b>E. Pensions</b>	<b>-</b>	<b>120,893.0</b>	<b>120,893.0</b>		<b>-</b>	<b>142,094.5</b>	<b>142,094.5</b>		<b>-</b>	<b>142,094.5</b>	<b>142,094.5</b>		<b>-</b>	<b>97,780.1</b>	<b>97,780.1</b>
<b>F. Miscellaneous General Services</b>	<b>-</b>	<b>4.1</b>	<b>4.1</b>		<b>-</b>	<b>2.0</b>	<b>2.0</b>		<b>-</b>	<b>2.0</b>	<b>2.0</b>		<b>-</b>	<b>1.1</b>	<b>1.1</b>
of which:	-	-	-		-	-	-		-	-	-		-	-	-
Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>1,584.5</b>	<b>1,584.5</b>		<b>-</b>	<b>3,033.8</b>	<b>3,033.8</b>		<b>-</b>	<b>3,033.8</b>	<b>3,033.8</b>		<b>-</b>	<b>961.3</b>	<b>961.3</b>
of which:	-	-	-		-	-	-		-	-	-		-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,584.5	1,584.5		-	3,033.8	3,033.8		-	3,033.8	3,033.8		-	961.3	961.3

(₹ Million)

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**ARUNACHAL PRADESH**

Item	2012-13 (Accounts)												2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)						
	2		3		4		5		6		7		8		9		10		11		12		13		
	PLAN	NON-PLAN	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL		
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>16,988.3</b>	<b>30,874.0</b>	<b>47,862.4</b>	<b>14,991.8</b>	<b>31,349.8</b>	<b>46,341.6</b>	<b>20,373.4</b>	<b>42,867.1</b>	<b>63,240.4</b>	<b>33,652.4</b>	<b>38,140.7</b>	<b>71,793.1</b>	<b>16,561.3</b>	<b>17,066.5</b>	<b>33,627.8</b>	<b>14,522.3</b>	<b>17,495.1</b>	<b>32,017.4</b>	<b>19,727.9</b>	<b>24,918.3</b>	<b>44,646.1</b>	<b>33,162.3</b>	<b>22,650.0</b>	<b>55,812.2</b>	
<b>A. Social Services (1 to 12)</b>	<b>6,739.7</b>	<b>8,323.2</b>	<b>15,062.8</b>	<b>4,343.4</b>	<b>8,532.3</b>	<b>12,875.7</b>	<b>7,344.4</b>	<b>11,199.0</b>	<b>18,543.4</b>	<b>11,867.5</b>	<b>10,144.3</b>	<b>22,011.8</b>	<b>2,191.0</b>	<b>4,788.0</b>	<b>6,979.0</b>	<b>1,297.1</b>	<b>5,266.1</b>	<b>6,563.2</b>	<b>2,432.3</b>	<b>5,598.1</b>	<b>8,030.4</b>	<b>4,685.8</b>	<b>5,771.9</b>	<b>10,457.7</b>	
1. Education, Sports, Art and Culture	490.2	1,968.2	2,458.4	462.8	2,115.7	2,578.5	583.2	2,441.7	3,024.9	1,483.5	2,127.8	3,611.3	134.3	—	134.3	107.9	—	107.9	134.9	258.0	392.8	—	258.0	258.0	
2. Medical and Public Health	1,385.2	639.8	2,025.0	1,078.4	124.5	1,202.9	2,076.5	601.1	2,677.6	3,433.7	591.2	4,024.9	154.0	10.0	164.0	180.0	10.7	190.7	186.5	60.7	247.2	256.0	10.0	266.0	
3. Family Welfare	84.3	77.4	161.7	98.9	160.9	259.8	220.6	159.0	379.6	165.8	134.7	300.5	—	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	46.9	75.4	122.4	24.7	76.2	100.9	71.0	91.6	162.6	250.0	78.6	328.6	882.8	143.8	1,026.5	795.2	155.5	950.7	1,291.7	174.3	1,465.9	1,360.3	211.8	1,572.2	
6. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	317.6	0.9	318.5	262.0	1.0	263.1	290.4	0.7	291.0	200.0	1.1	201.1	1,008.4	449.4	1,457.8	4.0	444.9	448.9	4.5	1,599.1	1,603.6	4.5	773.3	777.8	
7. Labour and Labour Welfare	45.1	170.2	215.3	32.4	176.7	209.1	52.9	214.9	267.8	28.0	185.9	213.9	—	—	—	—	—	—	—	—	—	—	—	—	—
8. Social Security and Welfare	<b>9,821.6</b>	<b>8,743.3</b>	<b>18,565.0</b>	<b>10,178.9</b>	<b>8,962.8</b>	<b>19,141.7</b>	<b>12,383.4</b>	<b>13,719.3</b>	<b>26,102.7</b>	<b>21,294.7</b>	<b>12,505.7</b>	<b>33,800.4</b>	1,830.0	2,583.4	4,413.4	2,016.0	4,955.5	7,170.8	1,978.3	5,358.9	7,337.2	1,294.1	744.6	2,038.7	
9. Nutrition	646.1	628.6	1,274.7	850.8	719.5	1,570.3	829.1	754.0	1,583.1	1,294.1	744.6	2,038.7	95.2	294.4	389.6	102.5	355.1	457.6	85.5	343.9	429.4	77.6	357.4	435.0	
10. Relief on account of Natural Calamities	252.0	447.0	699.1	216.1	486.2	702.2	301.1	588.0	889.1	300.3	485.1	785.4	11.7	6.1	17.8	14.2	8.0	22.2	24.9	9.1	22.6	42.9	9.1	33.9	
11. Others*	191.5	178.2	369.7	80.6	99.9	180.5	168.7	113.6	282.3	42.9	103.2	146.1	417.0	775.8	1,192.8	591.7	821.8	1,413.5	661.5	1,566.7	2,228.2	209.1	3,257.6	3,466.7	
<b>B. Economic Services (1 to 9)</b>	<b>57.3</b>	<b>162.1</b>	<b>219.4</b>	<b>31.9</b>	<b>631.6</b>	<b>663.5</b>	<b>16.5</b>	<b>1,480.7</b>	<b>1,497.2</b>	<b>3.7</b>	<b>306.6</b>	<b>310.4</b>	1,830.0	2,583.4	4,413.4	2,016.0	4,955.5	7,170.8	1,978.3	5,358.9	7,337.2	1,294.1	744.6	2,038.7	
1. Agriculture and Allied Activities (i to xii)	125.3	13.1	138.4	102.6	14.5	117.1	101.0	15.9	117.0	8.0	16.7	24.7	—	—	—	—	—	—	—	—	—	—	—	—	—
i) Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
vi) Forestry and Wild Life	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
of which: Power	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
6. Industry and Minerals (i to iii)	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
i) Village and Small Industries	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
ii) Industries@	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
ARUNACHAL PRADESH

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	5	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
7. Transport and Communications (i + ii)	1,855.5	2,288.9	4,144.4	1,630.2	1,728.3	3,358.5	2,228.6	3,833.8	6,062.4	9,146.3	3,214.7	12,361.0	
i) Roads and Bridges	1,814.2	1,578.2	3,392.5	1,579.0	930.9	2,509.9	2,176.8	2,971.4	5,148.1	9,100.8	2,394.3	11,495.1	
ii) Others @	41.3	710.6	751.9	51.2	797.4	848.6	51.8	862.5	914.3	45.5	820.3	865.9	
8. Science, Technology and Environment	141.5	0.7	142.3	150.8	0.8	151.6	142.2	1.0	133.3	1.0	134.3	1.0	
9. General Economic Services (i to iv)	1,296.4	329.9	1,626.4	1,221.3	365.6	1,586.9	1,636.2	406.1	2,042.2	1,108.0	374.4	1,482.4	
i) Secretariat - Economic Services	1,099.2	6.7	1,106.0	987.1	8.9	996.0	1,300.5	9.1	1,309.5	976.4	9.4	985.7	
ii) Tourism	116.1	30.0	146.1	99.1	32.9	132.1	159.6	33.9	193.5	83.3	41.5	124.8	
iii) Civil Supplies	32.4	160.9	193.3	88.3	158.5	246.8	91.9	186.6	278.5	10.0	156.9	166.9	
iv) Others +	48.7	132.3	181.0	46.7	165.3	212.1	84.2	176.5	260.7	38.4	166.6	205.0	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>427.0</b>	<b>13,807.6</b>	<b>14,234.6</b>	<b>469.4</b>	<b>13,854.7</b>	<b>14,324.2</b>	<b>645.5</b>	<b>17,948.8</b>	<b>18,594.3</b>	<b>490.1</b>	<b>15,490.8</b>	<b>15,980.9</b>	
<b>A. Organs of State</b>	-	<b>563.9</b>	<b>563.9</b>	-	<b>630.0</b>	<b>630.0</b>	-	<b>999.1</b>	<b>999.1</b>	-	<b>989.5</b>	<b>989.5</b>	
<b>B. Fiscal Services (i + ii)</b>	<b>36.5</b>	<b>175.0</b>	<b>211.6</b>	<b>34.7</b>	<b>191.3</b>	<b>226.0</b>	<b>51.0</b>	<b>226.2</b>	<b>277.2</b>	<b>39.1</b>	<b>196.6</b>	<b>235.7</b>	
i) Collection of Taxes and Duties	33.6	169.8	203.3	31.5	185.5	217.0	47.8	219.9	267.8	35.7	190.2	225.9	
ii) Other Fiscal Services	3.0	5.3	8.2	3.2	5.8	9.0	3.2	6.3	9.5	3.4	6.4	9.8	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>2,918.5</b>	<b>2,918.5</b>	-	<b>3,488.4</b>	<b>3,488.4</b>	-	<b>3,708.5</b>	<b>3,708.5</b>	-	<b>3,898.2</b>	<b>3,898.2</b>	
1. Appropriation for Reduction or Avoidance of Debt	-	200.0	200.0	-	200.0	200.0	-	200.0	200.0	-	240.0	240.0	
2. Interest Payments (i to iv)	-	2,718.5	2,718.5	-	3,288.4	3,288.4	-	3,508.5	3,508.5	-	3,658.2	3,658.2	
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Interest on Internal Debt of which:	-	-	-	-	-	-	-	-	-	-	-	-	
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-	
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others	-	2,718.5	2,718.5	-	3,288.4	3,288.4	-	3,508.5	3,508.5	-	3,658.2	3,658.2	
<b>D. Administrative Services (i to v)</b>	<b>390.5</b>	<b>6,839.3</b>	<b>7,229.8</b>	<b>434.7</b>	<b>6,401.7</b>	<b>6,836.4</b>	<b>594.5</b>	<b>9,661.0</b>	<b>10,255.4</b>	<b>451.1</b>	<b>6,898.7</b>	<b>7,349.7</b>	
i) Secretariat - General Services	30.8	650.0	680.7	10.3	550.1	560.5	27.6	784.7	812.2	6.2	585.5	591.6	
ii) District Administration	39.0	1,337.2	1,376.2	17.0	1,284.6	1,301.6	18.2	1,816.7	1,835.0	15.0	1,456.5	1,471.6	
iii) Police	68.6	3,435.9	3,504.5	175.8	3,108.7	3,284.5	193.8	5,226.0	5,419.8	98.0	4,347.5	4,445.5	
iv) Public Works	237.8	993.9	1,231.7	190.0	1,080.3	1,270.3	297.1	1,279.2	1,576.3	309.4	126.1	435.5	
v) Others ++	14.4	422.4	436.7	41.6	378.1	419.7	57.8	554.4	612.2	22.4	383.1	405.5	
<b>E. Pensions</b>	-	<b>3,307.0</b>	<b>3,307.0</b>	-	<b>3,135.0</b>	<b>3,135.0</b>	-	<b>3,350.0</b>	<b>3,350.0</b>	-	<b>3,500.0</b>	<b>3,500.0</b>	
<b>F. Miscellaneous General Services</b>	-	<b>3.9</b>	<b>3.9</b>	-	<b>8.3</b>	<b>8.3</b>	-	<b>4.1</b>	<b>4.1</b>	-	<b>7.7</b>	<b>7.7</b>	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	
<b>III. Grants-in-Aid and Contributions</b>	-	-	-	-	-	-	-	-	-	-	-	-	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-	

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ASSAM**

Item	2013-14 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>64,914.9</b>	<b>226,454.3</b>	<b>291,369.2</b>	<b>108,421.0</b>	<b>273,417.0</b>	<b>381,838.0</b>	<b>129,160.0</b>	<b>283,119.0</b>	<b>412,279.0</b>	<b>179,672.5</b>	<b>306,640.6</b>	<b>486,313.1</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>55,782.3</b>	<b>103,142.3</b>	<b>158,924.5</b>	<b>96,615.6</b>	<b>135,766.5</b>	<b>232,382.1</b>	<b>115,124.5</b>	<b>142,112.0</b>	<b>257,236.5</b>	<b>160,795.0</b>	<b>155,221.2</b>	<b>316,016.2</b>
<b>A. Social Services (1 to 12)</b>	<b>37,257.7</b>	<b>75,732.0</b>	<b>112,989.7</b>	<b>62,923.9</b>	<b>96,399.4</b>	<b>159,323.2</b>	<b>72,470.4</b>	<b>103,987.7</b>	<b>176,458.1</b>	<b>95,876.7</b>	<b>113,452.1</b>	<b>209,328.8</b>
1. Education, Sports, Art and Culture	12,557.5	56,828.8	69,386.3	19,957.4	75,243.5	95,200.9	24,115.2	77,025.1	101,140.2	35,087.5	89,511.1	124,598.7
2. Medical and Public Health	4,475.4	8,930.5	13,405.9	5,620.4	10,792.5	16,412.9	6,619.1	10,973.2	17,592.3	14,883.6	11,959.9	26,843.5
3. Family Welfare	1,668.2	184.3	1,852.5	2,331.7	255.1	2,586.8	2,331.7	255.1	2,586.8	2,286.8	132.6	2,419.4
4. Water Supply and Sanitation	235.4	3,094.1	3,329.5	226.5	3,425.3	3,651.8	356.5	3,494.3	3,850.8	239.2	3,948.5	4,187.7
5. Housing	51.8	76.0	127.8	51.8	82.9	134.7	56.0	82.9	138.9	14,044.2	86.6	14,130.8
6. Urban Development	1,836.4	153.3	1,989.7	7,249.4	184.0	7,433.4	8,859.2	206.1	9,065.3	7,416.7	990.1	8,406.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,845.2	417.2	6,262.4	6,697.7	453.1	7,150.8	8,205.9	534.6	8,740.5	7,642.5	485.6	8,128.1
8. Labour and Welfare	650.2	613.6	1,263.8	780.7	777.7	1,558.4	1,061.8	780.7	1,842.5	996.0	865.7	1,861.8
9. Social Security and Welfare	7,723.9	1,986.2	9,710.0	15,457.2	1,347.8	16,805.0	16,185.3	1,348.5	17,533.8	9,371.0	1,405.8	10,776.8
10. Nutrition	2,172.9	20.8	2,193.7	4,500.0	23.4	4,523.4	4,555.0	23.4	4,578.4	3,745.5	24.9	3,770.4
11. Relief on account of Natural Calamities	-	2,913.3	2,913.3	10.0	3,204.5	3,214.5	10.0	8,618.8	8,628.8	70.0	3,358.5	3,428.5
12. Others*	40.8	514.1	554.9	41.0	609.7	650.7	114.7	645.1	759.8	93.5	682.8	776.3
<b>B. Economic Services (1 to 9)</b>	<b>18,524.5</b>	<b>27,410.3</b>	<b>45,934.9</b>	<b>33,691.7</b>	<b>39,367.2</b>	<b>73,058.9</b>	<b>42,654.1</b>	<b>38,124.3</b>	<b>80,778.4</b>	<b>64,918.3</b>	<b>41,769.1</b>	<b>106,687.4</b>
1. Agriculture and Allied Activities (i to xii)	8,319.7	9,320.2	17,639.9	11,590.2	12,037.9	22,628.1	15,388.8	11,757.4	27,146.2	15,823.3	14,022.5	29,845.8
i) Crop Husbandry	5,842.8	1,763.5	7,606.3	6,497.8	2,253.2	8,751.0	7,839.7	2,253.2	10,092.8	8,769.2	2,450.1	11,219.3
ii) Soil and Water Conservation	95.4	249.4	344.8	207.1	288.4	495.4	197.1	561.4	758.5	2,108.6	323.9	2,432.5
iii) Animal Husbandry	440.7	1,651.3	2,092.0	635.5	2,070.8	2,706.3	639.7	2,080.8	2,720.5	666.6	2,365.3	3,031.9
iv) Dairy Development	135.4	142.3	277.7	220.9	212.3	432.2	226.1	212.3	438.4	186.5	517.8	704.4
v) Fisheries	486.1	250.3	736.4	496.0	327.0	823.0	772.9	327.0	1,099.9	514.1	360.2	874.3
vi) Forestry and Wild Life	355.2	2,319.6	2,674.9	2,459.6	2,704.3	5,163.9	4,049.0	2,320.0	6,369.0	1,844.2	3,132.0	4,976.2
vii) Plantations	-	-	-	1.0	-	1.0	1.0	-	1.0	-	-	-
viii) Food Storage and Warehousing	28.1	713.1	741.2	39.0	1,470.4	1,509.4	46.5	2,119.7	2,166.2	469.5	2,988.7	3,458.2
ix) Agricultural Research and Education	801.1	944.1	1,745.2	723.5	1,065.1	1,788.6	935.8	1,065.2	2,001.0	793.5	1,176.2	1,969.7
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	120.0	1,107.4	1,227.4	294.5	595.1	889.6	650.8	595.1	1,245.9	451.1	648.5	1,099.6
xii) Other Agricultural Programmes	14.9	179.2	194.1	15.2	51.4	66.6	30.2	222.8	253.0	20.0	59.7	79.7
2. Rural Development	5,655.9	1,815.4	7,471.3	6,067.4	5,989.8	12,057.2	9,462.8	3,322.5	12,785.3	24,479.0	3,546.3	28,025.3
3. Special Area Programmes	621.1	209.9	831.0	6,823.5	54.4	6,877.9	6,823.5	54.4	6,877.9	9,117.4	59.7	9,177.1
4. Irrigation and Flood Control	-	6,101.2	6,101.2	-	7,488.4	7,488.4	-	7,492.0	7,492.0	-	8,289.1	8,289.1
of which:												
i) Major and Medium Irrigation	-	841.4	841.4	-	1,070.4	1,070.4	-	1,070.5	1,070.5	-	1,203.8	1,203.8
ii) Minor Irrigation	-	3,162.2	3,162.2	-	3,879.6	3,879.6	-	3,883.1	3,883.1	-	4,328.0	4,328.0
iii) Flood Control and Drainage	-	2,097.6	2,097.6	-	2,503.4	2,503.4	-	2,538.5	2,538.5	-	2,757.3	2,757.3
5. Energy	1.1	213.1	214.2	23.9	1,126.2	1,150.1	23.9	1,496.2	1,520.1	2.9	27.7	30.6
of which: Power	-	210.2	210.2	21.2	1,123.2	1,144.4	21.2	1,493.2	1,514.4	-	24.0	24.0
6. Industry and Minerals (i to iii)	1,319.0	1,859.3	3,178.3	2,955.7	2,636.4	5,572.1	3,479.3	2,688.5	6,167.9	1,943.7	2,824.9	4,768.6
i) Village and Small Industries	860.9	1,422.0	2,282.8	2,647.0	1,822.0	4,468.9	3,184.9	1,873.9	5,058.8	1,696.8	2,091.6	3,788.4
ii) Industries@	458.1	437.4	895.5	288.8	814.4	1,103.2	294.4	814.7	733.3	246.9	733.3	980.2
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
ASSAM

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)					
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	
																2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	342.2 326.6 15.6	6,907.0 5,660.0 1,247.0	7,249.2 5,986.6 1,262.6	4	518.8 460.7 58.1	9,540.0 8,144.3 1,395.7	10,058.8 8,605.0 1,453.8	7	551.8 473.7 78.1	9,552.7 8,144.9 1,407.7	10,104.5 8,618.6 1,485.9	10	2,782.0 2,683.6 98.4	10,875.0 9,272.0 1,603.0	13,657.0 11,955.6 1,701.4	
8. Science, Technology and Environment i) Secretariat - Economic Services	2,200.4	972.0	3,172.4	4	5,589.9	1,480.1	7,070.0	7	6,649.7	1,719.8	8,369.4	10	10,604.4	2,108.0	12,712.4	
9. Secretariat - Economic Services i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2,038.3 88.6 8.5 64.9	491.4 102.3 4.0 374.3	2,529.7 190.9 12.6 439.2	4	4,969.8 484.9 — 135.2	620.2 87.0 7.1 765.8	5,590.1 571.9 7.1 900.9	7	5,906.6 484.9 — 258.1	870.2 87.1 7.1 755.4	6,776.9 572.0 7.1 1,013.5	10	9,682.3 597.1 — 325.0	1,253.9 91.4 8.2 754.5	10,936.2 688.5 8.2 1,079.5	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>5,341.9</b>	<b>99,999.6</b>	<b>105,341.4</b>		<b>4,832.9</b>	<b>103,269.3</b>	<b>108,102.2</b>		<b>5,465.4</b>	<b>105,924.8</b>	<b>111,390.2</b>		<b>10,251.7</b>	<b>112,240.0</b>	<b>122,491.7</b>	
<b>A. Organs of State</b>	—	2,532.9	2,532.9		—	4,192.0	4,192.0		—	5,088.2	5,088.2		50.0	4,584.8	4,634.8	
<b>B. Fiscal Services (i + ii)</b>	12.4	2,861.9	2,874.3		384.5	3,667.7	4,052.2		384.5	3,727.2	4,111.7		4,193.0	397.8	4,590.9	
i) Collection of Taxes and Duties ii) Other Fiscal Services	12.4 —	2,847.1 14.8	2,859.5 14.8		384.5 —	3,646.8 20.9	4,031.3 20.9		384.5 —	3,706.3 20.9	4,090.8 20.9		4,193.0 —	374.7 23.1	4,567.8 23.1	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	—	22,489.1	22,489.1		—	24,069.1	24,069.1		—	24,069.1	24,069.1		—	25,674.0	25,674.0	
1. Appropriation for Reduction or Avoidance of Debt	—	1,340.0	1,340.0		—	1,426.5	1,426.5		—	1,426.5	1,426.5		—	1,621.4	1,621.4	
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	— — — — — — — —	21,149.1 1,291.8 14,909.6 8,742.2 5,571.3 4,947.7 — —	21,149.1 1,291.8 14,909.6 8,742.2 5,571.3 4,947.7 — —		— — — — — — — —	22,642.6 1,235.5 15,780.3 8,118.1 6,604.4 5,626.8 — —	22,642.6 1,235.5 15,780.3 8,118.1 6,604.4 5,626.8 — —		— — — — — — — —	— — — — — — — —	— — — — — — — —	— — — — — — — —		— — — — — — — —	— — — — — — — —	— — — — — — — —
<b>D. Administrative Services (i to v)</b>	5,132.1	30,805.4	35,937.5		4,448.4	39,658.0	44,106.4		5,080.9	41,007.8	46,088.7		6,008.7	43,948.7	49,957.4	
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	3,775.9 17.4 22.6 1,316.2 —	2,781.9 1,140.9 20,191.4 4,666.4 37,788.7	6,557.8 1,140.9 20,208.7 5,982.7 37,788.7		3,567.9 1,140.9 360.3 40.0 480.2	2,274.1 1,320.2 27,403.1 3,030.3 5,630.3	5,842.0 1,320.2 27,763.4 3,070.3 6,110.5		3,570.4 — 360.3 40.0 1,110.2	2,276.2 — 28,349.5 3,040.3 5,987.3	5,846.6 1,354.4 28,709.8 3,080.3 7,097.5		4,962.6 — 665.6 — 380.5	4,541.3 1,486.5 26,557.6 4,026.2 7,337.1	9,503.9 1,486.5 27,223.2 4,026.2 7,717.6	
<b>E. Pensions</b>	—	37,788.7	37,788.7		—	31,550.4	31,550.4		—	31,900.4	31,900.4		—	35,091.0	35,091.0	
<b>F. Miscellaneous General Services</b> of which: Payment on account of State Lotteries	197.4	3,521.5	3,718.9		—	132.1	132.1		—	132.1	132.1		—	2,543.6	2,543.6	
<b>III. Grants-in-Aid and Contributions</b> of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,790.8	23,312.4	27,103.2		6,972.5	34,381.2	41,353.7		8,570.1	35,082.2	43,652.3		8,625.8	39,179.4	47,805.2	
	3,790.8	23,312.4	27,103.2		6,972.5	34,381.2	41,353.7		8,570.1	35,082.2	43,652.3		8,625.8	39,179.4	47,805.2	

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**

**BIHAR**

(₹ Million)

Item	2013-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>168,924.5</b>	<b>375,736.9</b>	<b>544,661.4</b>	<b>237,520.1</b>	<b>495,056.1</b>	<b>732,576.2</b>	<b>278,380.0</b>	<b>514,556.7</b>	<b>792,936.7</b>	<b>363,389.2</b>	<b>554,265.1</b>	<b>917,654.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>168,183.3</b>	<b>189,989.9</b>	<b>358,173.2</b>	<b>233,668.2</b>	<b>244,175.3</b>	<b>477,843.5</b>	<b>275,228.1</b>	<b>260,901.2</b>	<b>536,129.2</b>	<b>360,324.8</b>	<b>275,733.9</b>	<b>636,058.7</b>
<b>A. Social Services (1 to 12)</b>	<b>120,291.5</b>	<b>110,782.2</b>	<b>231,073.7</b>	<b>164,807.3</b>	<b>155,239.0</b>	<b>320,046.3</b>	<b>190,229.8</b>	<b>161,998.1</b>	<b>352,227.8</b>	<b>266,031.8</b>	<b>170,144.1</b>	<b>436,175.9</b>
1. Education, Sports, Art and Culture	57,706.5	83,095.2	140,801.7	69,784.2	113,442.0	183,226.2	76,100.1	114,039.2	190,139.3	114,267.2	125,623.6	239,890.8
2. Medical and Public Health	0.7	15,116.5	15,117.2	578.1	22,372.8	22,950.9	578.1	22,462.8	23,040.9	13,080.9	23,071.7	36,152.6
3. Family Welfare	2,780.6	461.0	3,241.7	4,099.9	623.2	4,723.1	4,099.9	623.2	4,723.1	4,000.0	694.4	4,694.4
4. Water Supply and Sanitation	1,191.7	2,430.4	3,622.1	2,888.7	3,934.9	6,823.6	3,934.9	3,934.9	7,873.6	2,550.0	3,812.2	6,362.2
5. Housing	8,004.4	43.0	8,047.4	9,802.5	137.5	9,940.0	10,302.5	137.5	10,440.0	37,410.0	150.0	37,560.0
6. Urban Development	7,125.5	4,246.6	11,372.0	12,536.7	5,298.2	17,834.8	14,486.7	5,475.5	19,962.2	14,388.1	6,677.0	21,065.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	16,584.2	921.4	17,505.6	17,230.3	1,551.0	18,781.2	23,380.0	1,573.0	24,952.9	24,286.1	1,972.8	26,258.9
8. Labour and Welfare	193.8	739.7	933.5	248.2	904.6	1,152.9	340.0	971.4	1,311.4	1,276.4	1,034.9	2,311.3
9. Social Security and Welfare	19,446.9	599.1	20,045.9	36,995.8	1,246.2	38,242.0	40,110.9	1,304.5	41,415.4	40,915.2	1,370.5	42,285.7
10. Nutrition	7,996.9	-	7,996.9	10,042.6	-	10,042.6	16,292.6	-	16,292.6	13,242.8	-	13,242.8
11. Relief on account of Natural Calamities	64.3	2,048.1	2,112.5	489.7	4,019.7	4,509.4	489.7	9,710.8	10,200.5	490.7	4,245.4	4,736.1
12. Others*	-804.1	1,081.3	277.2	110.5	1,709.0	1,819.4	110.5	1,765.2	1,875.7	124.4	1,491.7	1,616.1
<b>B. Economic Services (1 to 9)</b>	<b>47,891.8</b>	<b>79,207.7</b>	<b>127,099.5</b>	<b>68,860.9</b>	<b>88,936.3</b>	<b>157,797.2</b>	<b>84,998.3</b>	<b>98,903.1</b>	<b>183,901.4</b>	<b>94,292.9</b>	<b>105,589.8</b>	<b>199,882.7</b>
1. Agriculture and Allied Activities (i to xii)	25,576.7	6,125.5	31,702.2	33,920.5	7,831.4	41,751.8	35,031.0	8,073.9	43,104.9	31,394.1	8,728.2	40,122.3
i) Crop Husbandry	17,219.3	1,219.7	18,439.0	20,620.4	2,133.9	22,754.3	20,386.9	2,263.9	22,650.9	21,557.1	2,699.6	24,256.6
ii) Soil and Water Conservation	240.3	43.2	283.5	700.0	49.1	749.1	530.0	49.1	579.1	370.8	58.8	429.6
iii) Animal Husbandry	988.6	1,693.7	2,682.3	4,289.4	2,048.6	6,338.0	4,289.4	2,048.6	6,338.0	1,342.9	1,972.5	3,315.4
iv) Dairy Development	1,545.7	79.5	1,625.2	1,500.0	88.1	1,588.1	1,500.0	88.1	1,588.1	970.0	94.1	1,064.1
v) Fisheries	773.0	169.8	942.9	1,166.9	241.1	1,408.0	1,166.9	241.1	1,408.0	650.0	243.2	893.2
vi) Forestry and Wild Life	874.0	784.5	1,658.5	814.2	869.6	1,683.8	1,499.2	881.4	2,380.6	1,033.7	967.1	2,000.8
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	277.2	-1.1	276.1	216.6	-	216.6	216.6	-	216.6	279.7	-	279.7
ix) Agricultural Research and Education	1,494.1	1,577.5	3,071.6	2,971.1	1,747.9	4,719.0	3,800.1	1,847.9	5,648.0	3,712.7	1,990.9	5,703.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	2,164.4	524.4	2,688.8	1,610.4	611.3	2,221.7	1,610.4	612.0	2,222.4	1,445.7	660.3	2,106.0
xii) Other Agricultural Programmes	-	34.3	34.3	31.6	41.7	73.3	31.6	41.7	73.3	31.5	41.7	73.2
2. Rural Development	12,276.2	22,046.3	34,322.5	17,312.6	27,239.0	44,551.6	21,113.1	27,347.0	48,460.1	42,212.9	32,171.5	74,384.4
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	633.3	8,508.5	9,141.8	1,340.0	11,646.6	12,986.6	6,425.0	11,645.6	18,070.6	1,898.8	12,691.8	14,590.6
of which:												
i) Major and Medium Irrigation	0.3	3,994.4	3,994.7	-	4,564.1	4,564.1	-	4,563.4	4,563.4	-	4,571.7	4,571.7
ii) Minor Irrigation	112.5	2,504.6	2,617.1	410.0	4,524.8	4,934.8	5,495.0	4,524.8	10,019.8	888.8	5,579.6	6,468.4
iii) Flood Control and Drainage	-	2,009.5	2,009.5	30.0	2,557.7	2,587.7	30.0	2,557.4	2,587.4	10.0	2,540.5	2,550.5
5. Energy	10.7	31,988.7	31,999.4	150.0	24,592.2	24,742.2	500.0	32,138.9	32,638.9	100.0	30,614.1	30,714.1
of which: Power	-	31,933.8	31,933.8	24,540.0	24,540.0	24,540.0	-	32,086.7	32,086.7	-	30,528.7	30,528.7
6. Industry and Minerals (i to iii)	4,744.1	594.8	5,338.9	5,726.9	893.2	6,620.1	8,373.1	895.4	9,268.6	8,701.3	1,059.6	9,760.9
i) Village and Small Industries	341.4	288.5	629.9	730.8	447.6	1,178.4	970.8	447.6	1,418.4	1,577.6	525.0	2,102.7
ii) Industries@	4,402.7	306.3	4,709.0	4,996.1	445.6	5,441.7	7,402.3	447.9	7,850.2	7,123.7	534.5	7,658.2
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
BIHAR

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	5.6 5.6 -	8,249.5 8,222.8 26.7	8,255.1 8,228.4 26.7	57.5 27.5 30.0	13,840.7 13,772.9 67.8	13,898.2 13,800.4 97.8	3,057.5 3,027.5 30.0	15,840.7 15,772.9 67.8	18,898.2 18,800.4 97.8	63.6 43.6 20.0	17,515.8 17,449.7 66.1	17,579.4 17,493.3 86.1	
8. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	4,645.3 67.4 202.4 3,874.8 500.7	1,694.4 770.8 49.2 936.6 -62.3	6,339.7 838.3 251.6 4,811.5 438.4	10,353.4 430.0 135.0 7,045.9 2,742.6	2,893.3 941.7 99.2 1,370.0 482.4	13,246.7 1,371.7 234.2 8,415.8 3,225.0	10,498.6 430.0 135.0 7,045.9 2,887.7	2,961.6 733.4 108.1 1,496.3 623.8	13,460.2 1,163.4 243.1 8,542.2 3,511.5	9,922.2 140.0 50.0 6,523.6 3,208.6	2,808.7 766.9 63.6 1,386.1 592.1	12,730.9 906.9 113.6 7,909.7 3,800.7	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>													
<b>A. Organs of State</b>	741.2	185,709.9	186,451.1	3,851.9	250,839.6	254,691.5	3,152.0	253,614.3	256,766.3	3,064.4	278,490.0	281,554.4	
<b>B. Fiscal Services (i + ii)</b>	123.4	6,983.3	7,106.8	1,052.6	8,871.9	9,924.5	87.4	9,918.7	10,006.1	126.8	12,492.1	12,618.9	
i) Collection of Taxes and Duties	480.3	5,422.4	5,902.6	801.6	8,087.6	8,889.2	958.3	8,155.2	9,173.6	984.8	8,830.9	9,815.7	
ii) Other Fiscal Services	480.3	5,388.4	5,868.7	801.6	8,047.9	8,849.5	958.3	8,115.5	9,073.8	984.8	8,795.9	9,780.7	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	33.9	33.9	-	39.8	39.8	-	39.8	39.8	-	35.0	35.0	
1. Appropriation for Reduction or Avoidance of Debt	-	46,832.6	46,832.6	-	61,814.2	61,814.2	-	63,242.8	63,242.8	-	70,114.7	70,114.7	
2. Interest Payments (i to iv)	-	2,549.5	2,549.5	-	2,934.5	2,934.5	-	4,362.7	4,362.7	-	4,300.1	4,300.1	
i) Interest on Loans from the Centre	-	44,283.1	44,283.1	-	58,879.7	58,879.7	-	58,880.0	58,880.0	-	65,814.6	65,814.6	
ii) Interest on Internal Debt of which:	-	4,696.0	4,696.0	-	4,034.0	4,034.0	-	4,034.7	4,034.7	-	3,672.3	3,672.3	
(a) Interest on Market Loans	-	34,806.2	34,806.2	-	45,767.3	45,767.3	-	45,747.0	45,747.0	-	52,036.4	52,036.4	
(b) Interest on NSSF	-	15,998.9	15,998.9	-	23,501.7	23,501.7	-	23,481.4	23,481.4	-	29,096.0	29,096.0	
iii) Interest on Small Savings, Provident Funds, etc.	-	18,239.0	18,239.0	-	19,113.1	19,113.1	-	19,113.1	19,113.1	-	18,887.3	18,887.3	
iv) Others	-	4,755.7	4,755.7	-	9,025.0	9,025.0	-	9,025.0	9,025.0	-	10,032.5	10,032.5	
<b>D. Administrative Services (i to v)</b>	137.5	42,747.6	42,885.1	1,997.7	59,325.4	61,323.1	2,106.3	59,556.6	61,662.9	1,952.8	70,389.0	72,341.8	
i) Secretariat - General Services	277.0	1,131.2	1,408.2	224.5	1,620.7	1,845.2	224.5	1,683.5	1,908.0	61.8	1,666.5	1,728.3	
ii) District Administration	-486.7	2,918.6	2,431.9	509.7	4,365.3	4,875.0	524.6	4,378.9	4,903.5	375.0	4,827.3	5,202.3	
iii) Police	151.3	31,727.3	31,878.6	300.0	43,033.5	43,333.5	300.0	43,073.8	43,373.8	300.0	50,734.5	51,034.5	
iv) Public Works	12.0	2,665.8	2,677.8	35.4	4,462.8	4,498.2	58.7	4,477.9	4,536.6	26.0	4,792.5	4,818.5	
v) Others ++	184.0	4,304.6	4,488.6	928.1	5,843.1	6,771.2	998.5	5,942.6	6,941.1	1,190.0	8,368.2	9,558.2	
<b>E. Pensions</b>	-	83,635.3	83,635.3	-	112,740.4	112,740.4	-	112,740.9	112,740.9	-	116,663.3	116,663.3	
<b>F. Miscellaneous General Services</b>	-	88.7	88.7	-	-	-	-	-	-	-	-	-	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	
<b>III. Grants-in-Aid and Contributions</b>	-	37.1	37.1	-	41.2	41.2	-	41.2	41.2	-	41.2	41.2	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	37.1	37.1	-	41.2	41.2	-	41.2	41.2	-	41.2	41.2	

(₹ Million)

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**CHHATTISGARH**

(₹ Million)

Item	2013-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II-III)</b>	124,400.1	145,318.3	269,718.4	155,459.3	194,699.2	350,158.4	165,055.4	202,100.4	367,155.8	268,256.8	193,651.0	461,907.8
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	123,997.6	70,683.2	194,680.8	154,778.7	110,644.2	265,423.0	164,270.0	113,368.3	277,638.3	267,461.2	99,243.0	366,704.2
<b>A. Social Services (1 to 12)</b>	79,357.7	35,206.5	114,564.2	109,113.1	48,947.9	158,061.0	115,635.7	49,212.9	164,848.6	134,025.2	53,490.6	187,515.7
1. Education, Sports, Art and Culture	40,552.2	14,315.4	54,867.6	54,412.0	29,924.3	84,336.3	53,659.1	29,027.4	82,686.6	73,320.7	34,389.4	107,710.2
2. Medical and Public Health	6,026.2	3,880.1	9,906.2	9,557.4	5,266.6	14,824.0	9,537.0	5,701.3	15,238.3	18,268.1	6,085.7	24,353.8
3. Family Welfare	1,287.4	-	1,287.4	1,747.6	1.5	1,749.1	1,742.5	1.5	1,744.0	1,987.1	1.5	1,988.6
4. Water Supply and Sanitation	2,445.1	1,309.0	3,754.1	3,105.0	1,627.0	4,732.0	3,093.6	1,561.0	4,654.6	5,491.1	1,751.2	7,242.3
5. Housing	672.8	352.5	1,025.4	1,175.1	704.2	1,879.4	1,472.1	720.2	2,192.3	4,753.6	829.4	5,583.1
6. Urban Development	6,349.6	779.9	7,129.5	9,892.2	1,372.4	11,264.6	5,704.7	1,841.4	7,546.1	8,942.0	1,647.4	10,589.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,634.1	8,941.6	12,575.7	4,066.2	3,618.9	7,685.1	4,480.3	3,634.6	8,114.9	1,958.9	474.9	2,433.7
8. Labour and Welfare	475.2	465.3	940.5	1,235.5	835.6	2,071.1	1,268.1	783.1	2,051.2	1,344.7	942.8	2,287.4
9. Social Security and Welfare	14,106.3	2,702.3	16,808.6	18,440.3	2,831.2	21,271.5	29,396.5	3,116.7	32,513.2	12,085.3	4,405.6	16,490.8
10. Nutrition	3,743.2	-	3,743.2	5,406.8	-	5,406.8	5,206.8	-	5,206.8	5,793.8	-	5,793.8
11. Relief on account of Natural Calamities	-	1,882.3	1,882.3	-	2,051.3	2,051.3	-	2,010.2	2,010.2	-	2,139.3	2,139.3
12. Others*	65.6	578.1	643.7	75.0	714.7	789.7	75.0	815.4	890.4	80.0	823.4	903.4
<b>B. Economic Services (1 to 9)</b>	44,639.9	35,476.7	80,116.6	45,665.6	61,696.4	107,362.0	48,634.4	64,155.4	112,789.7	133,436.1	45,752.4	179,188.5
1. Agriculture and Allied Activities (i to xii)	16,436.0	16,361.2	32,797.3	20,717.4	33,282.5	54,000.0	22,808.6	35,211.4	58,020.0	83,032.3	17,746.0	100,778.3
i) Crop Husbandry	7,025.5	2,065.0	9,090.5	7,949.4	2,480.4	10,429.8	7,634.7	2,661.5	10,296.2	35,840.3	2,919.3	38,759.6
ii) Soil and Water Conservation	30.2	213.6	243.8	318.6	52.0	370.6	52.0	318.6	370.6	29.5	312.1	341.6
iii) Animal Husbandry	943.0	1,550.9	2,493.9	1,362.4	2,046.5	3,408.9	1,357.8	2,075.0	3,432.8	1,287.8	2,336.0	3,623.8
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	412.4	169.7	582.1	422.3	231.0	653.3	427.6	263.0	690.6	432.6	278.5	711.1
vi) Forestry and Wild Life	4,190.8	4,831.8	9,022.6	4,635.0	5,959.3	10,594.3	4,793.4	5,559.7	10,353.1	4,659.4	6,329.0	10,988.4
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1,871.7	6,664.4	8,536.2	3,680.9	21,232.0	24,912.9	6,227.7	23,268.7	29,496.4	39,007.3	4,308.2	43,315.4
ix) Agricultural Research and Education	137.5	607.6	745.1	450.0	565.3	1,015.3	250.0	636.6	886.6	270.0	760.8	1,030.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	1,780.6	258.2	2,038.8	1,755.5	449.5	2,204.9	1,805.5	428.4	2,233.9	1,255.5	502.1	1,757.5
xii) Other Agricultural Programmes	44.3	-	44.3	410.0	-	410.0	260.0	-	260.0	250.0	-	250.0
2. Rural Development	12,504.1	8,105.2	20,609.3	16,253.1	10,018.5	26,271.6	16,366.6	10,177.9	26,544.4	39,876.5	11,378.2	51,254.6
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	1,783.3	1,995.7	3,779.0	609.3	2,275.3	2,884.7	607.6	2,247.4	2,855.1	573.0	2,817.0	3,390.0
of which:												
i) Major and Medium Irrigation	1,241.3	1,782.5	3,023.8	-	2,058.6	2,058.6	-	2,020.8	2,020.8	-	2,448.0	2,448.0
ii) Minor Irrigation	490.4	213.3	703.6	550.0	216.7	766.7	550.0	226.6	776.6	508.5	345.0	853.5
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	24.0	24.0
5. Energy	10,413.6	-	10,413.6	4,593.6	-	4,593.6	4,994.2	-	4,994.2	5,153.6	-	5,153.6
of which: Power	9,958.8	-	9,958.8	4,400.0	-	4,400.0	4,650.0	-	4,650.0	4,710.0	-	4,710.0
6. Industry and Minerals (i to iii)	2,131.6	2,160.3	4,291.8	2,343.2	2,669.4	5,012.6	2,505.5	2,644.8	5,150.4	2,903.3	3,942.1	6,845.3
i) Village and Small Industries	773.8	533.1	1,306.9	907.4	678.4	1,585.8	906.1	669.2	1,575.4	902.7	756.6	1,659.4
ii) Industries@	1,357.8	1,624.1	2,981.9	1,435.8	1,938.0	3,173.8	1,599.4	1,922.6	3,522.0	2,000.5	3,132.4	5,133.0
iii) Others**	-	3.0	3.0	-	53.0	53.0	-	53.0	53.0	-	53.0	53.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
CHHATTISGARH

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	767.0 21.2 745.8	6,588.1 6,588.1 -	7,355.1 6,609.3 745.8	4	295.7 10.0 285.7	13,049.6 13,049.3 0.3	13,345.3 13,059.3 286.0	7	565.0 10.0 555.0	13,278.3 13,277.9 0.3	13,843.2 13,287.9 555.3	10	1,133.2 10.0 1,123.2	9,376.3 9,386.0 0.3	10,509.5 9,386.0 1,123.5
8. Science, Technology and Environment	64.9	17.0	81.9		149.5	20.0	169.5		149.5	20.0	169.5		108.0	20.0	128.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	539.5 3.5 415.9 -	249.2 84.0 -	788.7 87.5 415.9 -	4	703.7 87.4 400.2 216.1	381.0 128.0 -	1,084.7 215.4 400.2 469.1	7	637.3 14.8 400.2 222.2	575.6 125.2 -	1,212.9 140.0 400.2 672.6	10	656.3 15.4 432.5 208.3	472.8 147.1 -	1,129.1 162.6 432.5 534.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>402.6</b>	<b>66,090.5</b>	<b>66,493.1</b>		<b>680.5</b>	<b>75,494.9</b>	<b>76,175.5</b>		<b>785.4</b>	<b>79,028.2</b>	<b>79,813.6</b>		<b>795.6</b>	<b>84,601.1</b>	<b>85,396.6</b>
A. Organs of State	27.6	1,852.6	1,880.1		108.1	3,505.2	3,613.3		108.1	3,775.1	3,883.2		146.0	4,623.1	4,769.1
B. Fiscal Services (i + ii) i) Collection of Taxes and Duties ii) Other Fiscal Services	11.9 -	4,390.5 6.4	4,408.7 6.4		282.1 -	7,363.0 11.9	7,645.2 11.9		282.1 -	7,454.7 8.3	7,736.8 8.3		362.0 -	7,562.4 11.7	7,924.5 11.7
C. Interest Payments and Servicing of Debt (1 + 2)	-	13,534.9	13,534.9		-	13,464.3	13,464.3		-	15,329.2	15,329.2		-	19,222.0	19,222.0
1. Appropriation for Reduction or Avoidance of Debt	-	2,000.0	2,000.0		-	1,000.0	1,000.0		-	1,000.0	1,000.0		-	1,000.0	1,000.0
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	- - - -	11,534.9 1,799.4 6,652.2 -	11,534.9 1,799.4 6,652.2 -		- - - -	12,464.3 1,800.5 7,337.7 -	12,464.3 1,800.5 7,337.7 -		- - - -	14,329.2 1,800.5 9,162.5 -	14,329.2 1,800.5 9,162.5 -		- - - -	18,222.0 1,778.0 12,761.3 -	18,222.0 1,778.0 12,761.3 -
D. Administrative Services (i to v) i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	363.1 2.3	22,183.3 1,057.7	22,546.4 1,060.0		290.3 6.9	26,113.0 930.7	26,403.3 937.6		395.2 1.9	27,161.4 931.7	27,556.6 933.6		287.5 2.4	28,139.6 972.3	28,427.1 974.7
E. Pensions	188.6	15,759.9	15,948.5		260.3	19,300.5	19,560.8		364.6	20,405.6	20,770.2		260.3	20,514.1	20,774.4
F. Miscellaneous General Services of which: Payment on account of State Lotteries	170.7 1.5 -	1,911.7 2,127.3 1.6	2,082.5 2,128.7 24,121.4		9.5 13.6 -	957.5 3,155.5 25,047.0	967.0 3,169.0 25,047.0		11.5 17.1 -	956.6 3,072.5 2.4	968.1 3,089.6 2.4		11.4 13.5 -	1,045.7 3,567.1 2.4	1,057.1 3,580.5 2.4
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	8,544.5	8,544.5		-	8,560.0	8,560.0		-	9,703.9	9,703.9		-	9,807.0	9,807.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**GOA**

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>12,591.3</b>	<b>48,022.1</b>	<b>60,613.4</b>	<b>24,235.3</b>	<b>50,868.6</b>	<b>75,103.9</b>	<b>20,551.6</b>	<b>50,370.6</b>	<b>70,922.1</b>	<b>25,428.0</b>	<b>55,566.7</b>	<b>80,994.7</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>12,459.0</b>	<b>29,548.6</b>	<b>42,007.6</b>	<b>23,571.9</b>	<b>30,944.4</b>	<b>54,516.3</b>	<b>20,202.5</b>	<b>30,491.1</b>	<b>50,693.6</b>	<b>24,985.1</b>	<b>33,126.5</b>	<b>58,111.6</b>
<b>A. Social Services (1 to 12)</b>	<b>8,819.5</b>	<b>13,238.9</b>	<b>22,058.4</b>	<b>14,953.7</b>	<b>14,848.5</b>	<b>29,802.2</b>	<b>12,548.9</b>	<b>14,795.9</b>	<b>27,344.8</b>	<b>15,416.9</b>	<b>16,000.4</b>	<b>31,417.4</b>
1. Education, Sports, Art and Culture	2,679.9	7,798.9	10,478.8	4,966.7	8,623.9	13,590.7	3,910.0	8,611.4	12,521.4	3,966.3	8,973.2	12,939.5
2. Medical and Public Health	1,330.6	2,704.6	4,035.1	1,685.3	3,032.6	4,718.0	1,636.9	3,032.6	4,669.6	1,802.9	3,235.3	5,038.2
3. Family Welfare	98.7	-	98.7	130.0	-	130.0	111.6	-	111.6	120.0	-	120.0
4. Water Supply and Sanitation	249.5	1,952.0	2,201.6	200.0	1,881.2	2,081.2	200.0	1,898.6	2,098.6	298.2	2,346.6	2,644.8
5. Housing	-	86.6	86.6	-	113.2	113.2	-	113.2	113.2	-	130.0	130.0
6. Urban Development	535.6	69.9	605.4	1,919.1	155.5	2,074.6	953.9	116.6	1,070.5	2,076.7	166.5	2,243.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	147.0	4.1	151.1	1,323.4	6.6	1,330.0	1,150.0	6.6	1,156.6	1,269.1	7.0	1,276.1
8. Labour and Labour Welfare	157.1	205.4	362.5	378.6	279.9	658.6	213.0	279.9	492.9	287.9	298.4	586.3
9. Social Security and Welfare	3,373.3	317.1	3,690.3	4,105.4	603.7	4,709.2	4,029.8	572.7	4,602.5	5,036.8	641.8	5,678.6
10. Nutrition	81.1	28.0	109.1	36.6	55.3	66.6	35.2	30.0	65.2	111.4	69.0	180.4
11. Relief on account of Natural Calamities	-	23.1	23.1	-	55.3	55.3	-	67.9	67.9	200.0	59.0	259.0
12. Others*	166.7	49.2	215.9	208.5	66.4	274.9	308.5	66.4	374.9	247.6	73.6	321.2
<b>B. Economic Services (1 to 9)</b>	<b>3,639.5</b>	<b>16,309.7</b>	<b>19,949.3</b>	<b>8,618.2</b>	<b>16,095.9</b>	<b>24,714.1</b>	<b>7,653.7</b>	<b>15,695.1</b>	<b>23,348.8</b>	<b>9,568.2</b>	<b>17,126.0</b>	<b>26,694.2</b>
1. Agriculture and Allied Activities (i to xii)	1,329.4	697.8	2,027.1	2,813.4	770.0	3,583.4	2,625.6	770.4	3,396.1	2,985.0	803.7	3,789.7
i) Crop Husbandry	570.9	159.9	730.7	1,188.9	191.0	1,379.9	1,137.5	191.0	1,328.5	1,271.7	201.4	1,473.1
ii) Soil and Water Conservation	7.4	10.9	18.3	15.0	15.0	27.9	12.9	15.0	27.9	12.8	15.2	28.0
iii) Animal Husbandry	89.6	143.6	233.1	171.2	162.0	333.2	170.2	162.0	332.2	225.7	173.8	399.5
iv) Dairy Development	219.1	2.4	221.6	605.4	2.5	608.0	502.9	2.5	505.5	647.4	3.0	650.4
v) Fisheries	198.2	47.5	245.7	465.2	63.0	528.1	431.2	63.4	494.6	392.9	63.1	456.0
vi) Forestry and Wild Life	169.0	177.6	346.6	253.6	205.0	458.6	254.7	205.0	459.7	272.5	203.5	476.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	0.9	82.9	83.8	10.6	28.8	39.4	0.6	28.8	29.4	30.4	36.0	66.5
ix) Agricultural Research and Education	5.1	12.2	17.3	18.3	14.6	32.9	18.3	14.6	32.9	24.3	15.6	39.9
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	69.3	51.0	120.3	87.4	73.3	160.7	97.4	73.3	170.7	107.3	75.9	183.1
xii) Other Agricultural Programmes	-	9.6	9.6	-	14.7	14.7	-	14.7	14.7	-	16.2	16.2
2. Rural Development	576.6	357.9	934.5	591.4	478.0	1,069.4	671.4	478.0	1,149.4	763.2	592.6	1,355.8
3. Special Area Programmes	53.9	-	53.9	102.9	-	102.9	101.8	-	101.8	107.6	-	107.6
4. Irrigation and Flood Control	255.3	620.0	875.3	395.7	668.7	1,064.4	395.7	666.9	1,062.6	346.1	711.3	1,057.5
of which:												
i) Major and Medium Irrigation	73.6	211.0	284.6	125.6	277.8	403.4	125.6	277.8	403.4	115.2	324.4	439.5
ii) Minor Irrigation	51.7	336.1	387.8	92.1	309.6	401.7	92.1	307.9	400.0	58.7	306.1	364.8
iii) Flood Control and Drainage	68.4	66.0	134.4	110.0	72.0	182.0	110.0	72.0	182.0	87.0	71.0	158.0
5. Energy	314.9	12,178.5	12,493.4	382.5	11,293.4	11,675.9	382.5	11,000.6	11,383.1	394.7	12,233.2	12,627.9
of which: Power	303.3	12,178.5	12,481.9	361.5	11,293.4	11,654.9	361.5	11,000.6	11,362.1	375.7	12,233.2	12,608.9
6. Industry and Minerals (i to iii)	637.1	76.1	713.2	2,787.0	147.7	2,934.7	2,390.8	100.7	2,491.5	3,043.9	133.2	3,177.1
i) Village and Small Industries	243.4	55.4	298.7	721.9	72.0	793.9	338.9	72.0	410.9	849.6	75.2	924.8
ii) Industries@	378.9	20.7	399.7	2,010.1	75.7	2,085.9	2,031.7	28.7	2,060.5	2,139.3	58.0	2,197.3
iii) Others**	14.9	-	14.9	55.0	-	55.0	20.2	-	20.2	55.0	-	55.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
GOA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @ 8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	170.6 - 170.6 14.7 287.0 1.2 228.9 0.2 56.6	2,105.6 1,494.4 611.2 - 273.8 121.6 56.4 31.2 64.6	2,276.2 1,494.4 781.8 14.7 560.8 122.8 285.3 31.4 121.3	697.9 1.0 696.9 75.4 772.0 2.3 362.3 159.2 247.5	2,452.7 1,650.9 801.8 - 285.4 77.5 79.0 39.3 89.6	3,150.7 1,651.9 1,498.7 75.4 1,057.4 79.8 441.3 199.2 337.1	413.0 1.0 412.0 89.4 583.3 12.3 462.3 9.8 98.9	2,393.1 1,657.8 735.3 - 285.4 77.5 79.0 39.3 89.6	2,806.1 1,658.8 1,147.3 89.4 868.7 89.8 541.3 49.1 188.5	874.9 1.0 873.9 90.3 962.4 100.0 567.3 85.6 209.5	2,365.6 1,586.6 779.0 - 286.5 66.5 74.6 49.8 95.5	3,240.5 1,587.6 1,652.9 90.3 1,248.9 166.5 641.9 135.4 305.0						
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>132.3</b>	<b>18,473.5</b>	<b>18,605.8</b>	<b>663.4</b>	<b>19,924.2</b>	<b>20,587.6</b>	<b>349.0</b>	<b>19,879.5</b>	<b>20,228.5</b>	<b>442.9</b>	<b>22,440.2</b>	<b>22,883.1</b>						
<b>A. Organs of State</b>	<b>15.5</b>	<b>710.6</b>	<b>726.1</b>	<b>21.5</b>	<b>772.6</b>	<b>794.1</b>	<b>26.5</b>	<b>870.6</b>	<b>897.1</b>	<b>30.9</b>	<b>1,001.8</b>	<b>1,032.7</b>						
<b>B. Fiscal Services (i + ii)</b>	<b>32.8</b>	<b>366.8</b>	<b>399.6</b>	<b>70.3</b>	<b>536.8</b>	<b>607.1</b>	<b>71.4</b>	<b>551.1</b>	<b>622.4</b>	<b>67.4</b>	<b>572.8</b>	<b>640.2</b>						
i) Collection of Taxes and Duties	32.8	366.8	399.6	70.3	535.5	605.8	71.4	549.8	621.2	67.4	571.6	639.0						
ii) Other Fiscal Services	-	-	-	-	1.3	1.3	-	1.3	1.3	-	1.3	1.3						
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>8,307.1</b>	<b>8,307.1</b>	<b>-</b>	<b>8,556.0</b>	<b>8,556.0</b>	<b>-</b>	<b>8,556.0</b>	<b>8,556.0</b>	<b>-</b>	<b>10,015.6</b>	<b>10,015.6</b>						
1. Appropriation for Reduction or Avoidance of Debt	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0						
2. Interest Payments (i to iv)	-	8,007.1	8,007.1	-	8,256.0	8,256.0	-	8,256.0	8,256.0	-	9,715.6	9,715.6						
i) Interest on Loans from the Centre	-	274.4	274.4	-	306.5	306.5	-	306.5	306.5	-	303.3	303.3						
ii) Interest on Internal Debt of which:	-	5,784.7	5,784.7	-	6,444.4	6,444.4	-	6,444.4	6,444.4	-	7,501.4	7,501.4						
(a) Interest on Market Loans	-	2,581.5	2,581.5	-	3,091.0	3,091.0	-	3,091.0	3,091.0	-	3,978.6	3,978.6						
(b) Interest on NSSF	-	2,893.5	2,893.5	-	2,994.0	2,994.0	-	2,994.0	2,994.0	-	2,994.0	2,994.0						
iii) Interest on Small Savings, Provident Funds, etc.	-	1,300.9	1,300.9	-	1,126.2	1,126.2	-	1,126.2	1,126.2	-	1,236.0	1,236.0						
iv) Others	-	647.1	647.1	-	378.8	378.8	-	378.8	378.8	-	674.9	674.9						
<b>D. Administrative Services (i to v)</b>	<b>84.0</b>	<b>4,114.4</b>	<b>4,198.3</b>	<b>171.4</b>	<b>4,919.0</b>	<b>5,090.4</b>	<b>181.0</b>	<b>4,788.8</b>	<b>4,969.8</b>	<b>298.5</b>	<b>5,279.3</b>	<b>5,577.8</b>						
i) Secretariat - General Services	0.9	262.4	263.3	20.0	306.5	326.5	20.0	306.5	326.5	31.0	336.2	367.2						
ii) District Administration	-	260.1	260.1	-	341.0	341.0	-	341.0	341.0	-	359.8	359.8						
iii) Police	-	2,234.9	2,234.9	1.0	2,659.0	2,660.0	-	2,659.0	2,659.5	2.0	2,809.3	2,811.3						
iv) Public Works	22.7	783.0	805.7	30.0	802.5	832.5	30.0	786.6	816.6	33.6	906.2	939.7						
v) Others ++	60.4	574.0	634.4	120.4	810.0	930.4	131.0	794.5	925.5	231.9	867.8	1,099.8						
<b>E. Pensions</b>	<b>-</b>	<b>4,874.2</b>	<b>4,874.2</b>	<b>-</b>	<b>5,000.0</b>	<b>5,000.0</b>	<b>-</b>	<b>5,000.0</b>	<b>5,000.0</b>	<b>-</b>	<b>5,361.0</b>	<b>5,361.0</b>						
<b>F. Miscellaneous General Services</b>	<b>0.1</b>	<b>100.4</b>	<b>100.5</b>	<b>400.1</b>	<b>139.8</b>	<b>540.0</b>	<b>70.1</b>	<b>113.0</b>	<b>183.2</b>	<b>46.1</b>	<b>209.6</b>	<b>255.7</b>						
of which: Payment on account of State Lotteries	-	3.2	3.2	-	25.1	25.1	-	26.5	26.5	-	25.5	25.5						
<b>III. Grants-in-Aid and Contributions</b> of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>						



## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
GUJARAT

(₹ Million)

Item	2013-14 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>190,564.1</b>	<b>506,020.8</b>	<b>696,584.9</b>	<b>237,115.4</b>	<b>574,388.6</b>	<b>811,504.0</b>	<b>210,365.0</b>	<b>545,450.1</b>	<b>755,815.1</b>	<b>345,071.0</b>	<b>617,094.9</b>	<b>962,165.8</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>183,061.4</b>	<b>270,618.0</b>	<b>453,679.4</b>	<b>219,474.4</b>	<b>281,178.2</b>	<b>500,652.6</b>	<b>200,370.3</b>	<b>293,164.5</b>	<b>493,534.7</b>	<b>327,486.7</b>	<b>294,941.7</b>	<b>622,428.4</b>
<b>A. Social Services (1 to 12)</b>	<b>109,957.0</b>	<b>185,332.7</b>	<b>295,289.7</b>	<b>139,200.8</b>	<b>192,591.1</b>	<b>331,791.9</b>	<b>126,212.5</b>	<b>203,406.5</b>	<b>329,619.0</b>	<b>217,364.3</b>	<b>197,773.3</b>	<b>415,137.6</b>
1. Education, Sports, Art and Culture	14,546.8	116,239.8	130,786.6	25,067.9	117,375.2	142,443.1	18,833.2	127,893.9	146,727.2	38,468.2	137,783.5	176,251.7
2. Medical and Public Health	14,590.3	14,277.3	28,867.6	17,077.2	14,206.5	31,283.7	13,657.1	14,507.5	28,164.6	26,871.1	15,451.5	42,322.7
3. Family Welfare	2,035.5	2,773.4	4,808.9	2,688.4	3,182.7	5,871.1	2,658.8	3,177.5	5,836.3	7,997.8	16.9	8,014.8
4. Water Supply and Sanitation	729.1	1,012.2	1,741.3	839.5	1,125.4	1,964.9	761.3	1,144.4	1,905.7	823.5	1,094.4	1,917.9
5. Housing	12,482.7	1,404.2	13,886.9	23,195.3	1,599.7	24,795.0	20,536.6	1,772.6	22,309.1	21,525.1	1,692.5	23,217.5
6. Urban Development	34,339.2	25,221.9	59,561.1	31,296.8	25,256.5	56,553.3	32,847.4	25,252.4	58,099.8	52,399.0	27,824.6	80,223.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	15,701.2	4,136.5	19,837.7	17,379.6	4,279.0	21,658.6	16,645.7	5,061.7	21,707.3	23,753.9	2,205.5	25,959.4
8. Labour and Welfare	2,485.7	2,312.2	4,797.9	3,120.7	2,493.4	5,614.1	2,731.7	2,446.1	5,177.9	7,197.0	2,732.3	9,929.3
9. Social Security and Welfare	4,662.9	1,640.9	6,303.8	5,657.3	1,408.6	7,065.9	5,212.8	1,374.3	6,587.1	6,599.1	1,509.5	8,108.6
10. Nutrition	7,651.7	9,565.5	17,217.1	11,977.3	14,830.9	26,807.4	11,095.4	14,439.4	25,534.8	30,680.6	128.7	30,809.3
11. Relief on account of Natural Calamities	-	5,738.9	5,738.9	-	5,874.7	5,874.7	-	5,501.9	5,501.9	-	6,357.3	6,357.3
12. Others*	732.1	1,009.7	1,741.9	900.8	959.3	1,860.0	1,232.7	894.7	2,067.4	1,049.0	976.5	2,025.5
<b>B. Economic Services (1 to 9)</b>	<b>73,104.4</b>	<b>85,285.3</b>	<b>158,389.7</b>	<b>80,273.6</b>	<b>88,587.1</b>	<b>168,860.7</b>	<b>74,157.7</b>	<b>89,758.0</b>	<b>163,915.7</b>	<b>110,122.4</b>	<b>97,168.4</b>	<b>207,290.8</b>
1. Agriculture and Allied Activities (i to xii)	27,786.2	11,146.3	38,932.6	31,382.5	12,859.9	44,242.4	30,586.8	12,017.8	42,604.6	35,985.3	11,436.3	47,421.6
i) Crop Husbandry	16,430.7	2,340.0	18,770.7	18,538.6	2,830.4	21,369.0	17,410.8	2,358.0	19,768.7	22,643.9	1,852.6	24,496.5
ii) Soil and Water Conservation	2,519.9	265.9	2,785.7	1,692.4	269.7	1,962.1	1,674.4	280.1	1,954.5	1,222.2	284.9	1,507.1
iii) Animal Husbandry	2,002.2	1,486.6	3,488.8	2,729.2	1,760.7	4,489.9	2,438.5	1,477.0	3,915.5	2,895.6	1,430.6	4,326.2
iv) Dairy Development	688.9	45.9	734.8	727.0	54.5	781.5	649.8	20.3	670.2	754.8	4.5	759.3
v) Fisheries	369.9	582.3	952.2	485.5	1,227.5	1,713.0	467.5	1,110.6	1,578.1	668.3	999.6	1,668.0
vi) Forestry and Wild Life	754.5	2,687.1	3,441.5	985.0	2,896.9	3,881.9	841.4	2,849.7	3,691.1	1,330.6	2,753.4	4,083.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	412.3	276.8	689.2	1,230.2	364.9	1,595.1	908.6	308.3	1,216.9	957.2	384.4	1,341.6
ix) Agricultural Research and Education	2,790.4	2,701.2	5,491.5	3,251.5	2,564.7	5,816.2	3,009.6	2,792.3	5,801.9	3,567.7	2,852.8	6,420.6
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	1,737.8	728.1	2,465.9	1,663.7	850.3	2,514.0	3,106.7	781.8	3,888.6	1,835.2	831.3	2,666.4
xii) Other Agricultural Programmes	79.7	32.5	112.2	79.4	40.3	119.7	79.4	39.7	119.1	109.7	42.3	152.0
2. Rural Development	8,379.0	5,359.3	13,738.3	12,315.9	9,832.9	22,148.8	9,388.5	10,774.9	20,163.4	27,489.1	10,928.7	38,417.8
3. Special Area Programmes	121.9	464.4	586.3	164.8	501.1	665.9	146.8	525.6	672.4	167.7	516.0	683.6
4. Irrigation and Flood Control	4,383.7	6,165.7	10,549.5	3,984.5	6,214.5	10,198.9	3,853.7	5,931.6	9,785.3	4,847.6	6,932.4	11,780.1
of which:												
i) Major and Medium Irrigation	254.6	5,337.2	5,591.8	483.2	5,451.1	5,934.3	198.8	5,140.8	5,339.6	1,005.6	6,134.9	7,140.4
ii) Minor Irrigation	3,588.3	785.0	4,373.3	3,081.3	721.6	3,803.0	3,128.0	760.1	3,888.1	3,323.1	766.9	4,090.1
iii) Flood Control and Drainage	411.0	43.6	454.5	229.4	41.7	271.1	356.1	30.7	386.8	330.9	30.5	361.4
5. Energy	3,699.0	36,082.5	39,781.5	4,024.0	34,026.5	38,050.5	3,905.0	34,026.5	37,931.5	2,647.1	39,206.5	41,853.6
of which: Power	3,493.0	36,082.5	39,575.5	3,733.0	34,026.5	37,759.5	3,724.5	34,026.5	37,759.5	2,343.5	39,206.5	41,550.0
6. Industry and Minerals (i to iii)	9,406.3	907.4	10,313.7	9,294.4	1,617.4	10,911.8	8,131.8	1,376.4	9,508.2	13,605.3	1,687.0	15,292.3
i) Village and Small Industries	4,898.5	442.5	5,341.0	4,638.1	522.9	5,161.0	4,186.2	464.4	4,650.6	7,013.0	567.5	7,580.5
ii) Industries@	4,507.8	464.7	4,972.5	4,656.3	1,094.5	5,750.8	3,945.6	912.0	4,857.6	6,592.4	1,119.5	7,711.8
iii) Others**	-	0.2	0.2	-	0.1	0.1	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**GUJARAT**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	16,201.3 16,201.3	22,095.5 15,414.1 6,681.4	38,296.9 31,615.5 6,681.4	4	15,062.9 15,062.9	19,952.1 13,782.7 6,169.4	35,015.0 28,845.6 6,169.4	7	15,171.6 15,171.6	21,927.9 15,261.1 6,666.8	37,099.5 30,432.7 6,666.8	10	21,004.8 21,004.8	23,222.6 15,319.4 7,903.2	44,227.4 36,324.2 7,903.2
8. Science, Technology and Environment	1,422.3	12.6	1,434.9		2,277.0	11.0	2,288.0		1,717.8	9.0	1,726.8		1,687.8	13.6	1,701.4
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,704.6 301.9 185.9 440.5 776.3	3,051.5 675.4 2.0 1,992.0 382.1	4,756.1 977.3 187.9 2,432.5 1,158.4		1,767.6 467.3 190.6 2,230.5 697.9	3,571.8 883.4 2.6 2,230.5 455.2	5,339.4 1,350.7 193.2 2,642.4 1,153.1		1,255.9 307.1 180.6 367.7 400.4	3,168.2 718.3 3.4 1,970.6 475.9	4,424.1 1,025.4 184.0 2,338.4 876.3		2,687.7 477.8 290.0 1,157.8 762.0	3,225.3 914.3 2.4 1,499.8 808.7	5,913.0 1,392.2 292.4 2,657.6 1,570.8
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>															
<b>A. Organs of State</b>	7,502.7	233,780.0	241,282.7		17,641.0	291,429.4	309,070.4		9,994.7	249,011.7	259,006.4		17,584.3	320,210.0	337,794.3
<b>B. Fiscal Services (i + ii)</b>	463.4	6,618.5	7,082.0		3,320.3	6,827.7	10,148.0		775.9	7,170.5	7,946.4		1,392.3	9,465.4	10,857.7
i) Collection of Taxes and Duties	846.4	3,761.1	4,607.5		3,034.0	4,842.0	7,876.0		1,545.2	4,578.9	6,124.1		3,862.4	5,061.9	8,924.3
ii) Other Fiscal Services	846.4	3,734.8	4,581.2		3,034.0	4,813.7	7,847.7		1,545.2	4,554.2	6,099.5		3,862.4	5,031.1	8,893.5
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>		26.3	26.3			28.3	28.3			24.7	24.7			30.8	30.8
1. Appropriation for Reduction or Avoidance of Debt															
2. Interest Payments (i to iv)															
i) Interest on Loans from the Centre															
ii) Interest on Internal Debt of which:															
(a) Interest on Market Loans		52,857.2	52,857.2			69,236.0	69,236.0			62,888.7	62,888.7			81,266.4	81,266.4
(b) Interest on NSSF		46,264.0	46,264.0			45,423.5	45,423.5			46,809.9	46,809.9			45,533.1	45,533.1
iii) Interest on Small Savings, Provident Funds, etc.															
iv) Others		6,964.1	6,964.1			6,564.8	6,564.8			7,259.7	7,259.7			7,328.6	7,328.6
<b>D. Administrative Services (i to v)</b>	6,192.8	29,601.7	35,794.5		11,286.8	30,055.0	41,341.8		7,673.5	32,661.4	40,334.9		12,329.7	33,112.8	45,442.5
i) Secretariat - General Services	575.8	1,105.0	1,680.8		782.4	1,154.1	1,936.5		805.9	1,056.1	1,862.0		2,439.9	1,313.7	3,753.5
ii) District Administration	800.6	1,837.2	2,637.8		2,194.0	2,413.3	4,607.4		846.0	2,378.1	3,224.2		1,499.4	2,461.9	3,961.2
iii) Police	4,195.1	21,222.0	25,417.0		7,536.1	21,569.3	29,105.3		5,253.8	21,253.0	26,506.8		7,392.0	23,328.4	30,720.4
iv) Public Works	0.2	2,065.0	2,065.2		0.2	1,395.6	1,395.8		0.2	3,329.3	3,329.5		0.2	1,511.5	1,511.7
v) Others ++	621.2	3,372.5	3,993.7		774.1	3,522.7	4,296.8		767.7	4,644.8	5,412.5		998.3	4,497.4	5,495.6
<b>E. Pensions</b>		71,978.0	71,978.0			72,698.2	72,698.2			69,550.9	69,550.9			78,853.3	78,853.3
<b>F. Miscellaneous General Services</b>		214.2	214.2			30,412.0	30,412.0			477.0	477.0			35,372.4	35,372.4
of which: Payment on account of State Lotteries															
<b>III. Grants-in-Aid and Contributions</b>		1,622.8	1,622.8			1,781.0	1,781.0			3,273.9	3,273.9			1,943.1	1,943.1
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions						1,781.0	1,781.0			3,273.9	3,273.9			1,943.1	1,943.1

(₹ Million)



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**HARYANA**

(₹ Million)

Item	2013-14 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	94,559.9	286,157.3	380,717.2	138,037.5	324,198.1	462,235.6	131,962.9	340,525.7	472,488.6	159,251.8	367,775.3	527,027.1
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>93,766.5</b>	<b>166,964.4</b>	<b>260,730.9</b>	<b>136,815.3</b>	<b>178,817.8</b>	<b>315,633.1</b>	<b>130,898.7</b>	<b>191,456.7</b>	<b>322,355.4</b>	<b>157,445.8</b>	<b>201,250.4</b>	<b>358,696.2</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>68,502.5</b>	<b>76,661.0</b>	<b>145,163.5</b>	<b>97,295.7</b>	<b>88,330.9</b>	<b>185,626.7</b>	<b>95,609.1</b>	<b>87,572.7</b>	<b>183,181.9</b>	<b>115,932.8</b>	<b>99,046.8</b>	<b>214,979.6</b>
1. Social Services (1 to 12)	20,140.4	50,094.7	70,235.1	36,227.4	57,059.8	93,287.2	33,579.4	52,763.8	86,343.2	39,520.5	62,095.9	101,616.4
2. Education, Sports, Art and Culture	6,674.6	8,053.3	14,727.9	8,588.6	9,371.9	17,960.5	8,582.1	9,839.6	18,421.7	14,057.3	11,301.9	25,359.3
3. Medical and Public Health	1,240.6	—	1,240.6	1,403.3	—	1,403.3	1,403.3	—	1,403.3	1,641.9	—	1,641.9
4. Family Welfare	459.6	10,519.3	10,979.0	476.6	11,949.0	12,425.6	636.6	12,171.2	12,807.8	758.0	13,319.9	14,077.9
5. Water Supply and Sanitation	—	280.0	280.0	—	233.0	233.0	—	225.2	225.2	—	230.4	230.4
6. Housing	15,654.7	368.2	16,022.9	21,134.4	1,492.2	22,626.6	21,124.4	2,222.8	23,347.2	20,246.8	1,820.3	22,067.1
7. Urban Development	—	—	—	—	—	—	—	—	—	—	—	—
8. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,944.6	1,419.8	3,364.4	3,149.6	1,051.6	4,201.3	3,148.3	1,479.6	4,627.9	2,101.8	1,549.1	3,650.9
9. Labour and Welfare	701.7	1,624.9	2,326.5	996.8	1,916.0	2,912.8	1,020.0	1,782.6	2,802.6	1,187.1	2,060.4	3,247.5
10. Social Security and Welfare	19,736.1	1,927.6	21,663.7	21,832.6	2,113.2	23,945.8	23,317.7	2,281.2	25,599.0	33,224.4	3,323.7	36,548.1
11. Nutrition	1,652.8	10.9	1,663.7	1,948.0	13.0	1,961.0	1,948.0	14.6	1,962.6	2,195.0	17.2	2,212.2
12. Relief on account of Natural Calamities	—	1,944.9	1,944.9	—	2,683.2	2,683.2	2.3	4,359.2	4,361.5	—	2,804.3	2,804.3
13. Others*	297.4	417.5	714.9	1,538.4	448.1	1,986.5	847.0	433.0	1,280.0	1,000.0	523.7	1,523.7
<b>B. Economic Services (1 to 9)</b>	<b>25,264.0</b>	<b>90,303.3</b>	<b>115,567.3</b>	<b>39,519.6</b>	<b>90,486.9</b>	<b>130,006.5</b>	<b>35,289.6</b>	<b>103,884.0</b>	<b>139,173.6</b>	<b>41,512.9</b>	<b>102,203.6</b>	<b>143,716.5</b>
1. Agriculture and Allied Activities (i to xii)	8,856.5	8,199.7	17,056.2	12,127.8	8,367.3	20,495.0	12,349.5	9,675.4	22,025.2	14,044.8	11,578.5	25,623.3
i) Crop Husbandry	3,183.7	1,357.1	4,540.8	5,694.0	1,568.4	7,262.4	6,109.3	1,462.7	7,572.0	7,106.0	1,753.5	8,859.5
ii) Soil and Water Conservation	146.7	296.7	443.4	245.0	349.9	594.9	193.1	307.7	500.8	222.0	347.9	569.9
iii) Animal Husbandry	911.5	3,142.2	4,053.8	1,301.5	3,579.0	4,880.5	1,045.5	3,484.5	4,530.0	1,343.0	4,205.0	5,548.0
iv) Dairy Development	—	12.0	12.0	—	14.8	14.8	—	11.4	11.4	—	13.7	13.7
v) Fisheries	32.0	176.2	208.2	62.2	209.6	271.8	58.1	212.7	270.8	66.9	241.8	308.7
vi) Forestry and Wild Life	1,641.1	830.1	2,471.2	1,642.0	872.6	2,514.6	1,642.4	892.1	2,534.5	2,032.7	981.8	3,014.5
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	132.5	132.5	—	128.3	128.3	—	1,238.9	1,238.9	—	1,796.5	1,796.5
ix) Agricultural Research and Education	1,270.2	991.5	2,261.6	1,700.9	1,081.5	2,782.4	1,700.9	1,031.2	2,732.1	1,900.9	1,126.6	3,027.5
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	1,671.4	1,246.8	2,918.2	1,482.2	544.8	2,027.0	1,600.6	1,019.6	2,620.2	1,373.3	1,092.8	2,466.1
xii) Other Agricultural Programmes	—	14.6	14.6	—	18.5	18.5	—	14.6	14.6	—	18.9	18.9
2. Rural Development	10,531.2	2,368.4	12,899.6	15,122.5	5,284.8	20,407.3	13,434.5	5,796.6	19,231.1	17,068.8	6,193.5	23,262.3
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	2,406.8	8,187.7	10,594.5	4,617.1	10,902.5	15,519.6	4,617.1	10,596.6	15,213.7	4,693.5	12,001.6	16,695.1
of which:	—	—	—	—	—	—	—	—	—	—	—	—
i) Major and Medium Irrigation	1,114.7	8,112.4	9,227.1	2,850.0	10,816.5	13,666.5	2,850.0	10,514.0	13,364.0	3,000.0	11,902.0	14,902.0
ii) Minor Irrigation	—	75.3	75.3	—	86.0	86.0	—	82.6	82.6	—	99.7	99.7
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	44.7	51,358.3	51,403.1	53.0	42,678.8	42,731.8	53.0	53,073.7	53,126.7	66.5	45,034.8	45,101.3
of which: Power	—	51,325.3	51,325.3	—	42,644.5	42,644.5	—	53,042.0	53,042.0	—	45,000.0	45,000.0
6. Industry and Minerals (i to iii)	512.8	356.2	869.0	1,050.7	463.9	1,514.6	837.2	363.0	1,200.2	804.7	378.9	1,183.7
i) Village and Small Industries	369.8	69.3	439.2	639.9	64.1	704.0	455.7	56.0	511.7	532.6	58.8	591.4
ii) Industries@	143.0	286.8	429.8	410.8	399.8	810.6	381.5	307.1	688.6	272.2	320.1	592.3
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
HARYANA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1,678.6 1,675.3 3.3	19,421.7 6,420.7 13,001.0	21,100.3 8,096.0 13,004.4	4	1,015.0 1,000.0 15.0	22,170.8 7,099.5 15,071.3	23,185.8 8,099.5 15,086.3	7	515.0 500.0 15.0	23,757.6 7,851.0 15,906.6	24,272.6 8,351.0 15,921.6	10	690.0 670.0 20.0	26,429.3 7,872.2 18,557.1	27,119.3 8,542.2 18,577.1
8. Science, Technology and Environment i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,036.5 1,032.7 - - 3.8	348.1 147.7 28.1 1.0 171.3	1,384.5 1,180.4 28.1 1.0 175.0	4	5,282.0 5,025.0 - - 257.0	548.8 180.4 29.9 101.0 237.5	5,830.7 5,205.4 29.9 101.0 494.4	7	3,231.4 3,025.0 - - 206.4	546.4 171.0 26.0 109.3 240.2	3,777.9 3,196.0 26.0 109.3 446.6	10	3,876.7 3,764.0 - - 112.7	3,876.7 3,764.0 - - 274.1	4,379.2 3,956.8 32.0 3.7 386.8
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>793.4</b>	<b>118,174.1</b>	<b>118,967.5</b>		<b>1,222.2</b>	<b>143,590.9</b>	<b>144,813.1</b>		<b>1,064.2</b>	<b>146,113.0</b>	<b>147,177.2</b>		<b>1,806.0</b>	<b>164,587.5</b>	<b>166,393.5</b>
<b>A. Organs of State</b>	<b>4.4</b>	<b>4,980.5</b>	<b>4,984.8</b>		<b>50.0</b>	<b>5,459.7</b>	<b>5,509.7</b>		<b>3.2</b>	<b>6,014.0</b>	<b>6,017.2</b>		<b>140.1</b>	<b>6,819.3</b>	<b>6,959.4</b>
<b>B. Fiscal Services (i + ii)</b>	<b>4.8</b>	<b>2,701.0</b>	<b>2,705.7</b>		<b>39.0</b>	<b>2,996.7</b>	<b>3,035.7</b>		<b>29.8</b>	<b>2,987.4</b>	<b>3,017.2</b>		<b>342.4</b>	<b>3,428.5</b>	<b>3,770.9</b>
i) Collection of Taxes and Duties ii) Other Fiscal Services	4.8 -	2,692.4 8.5	2,697.2 8.5		39.0 -	2,981.7 15.0	3,020.7 15.0		29.8 -	2,973.8 13.6	3,003.6 13.6		342.4 -	3,413.6 14.9	3,756.0 14.9
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>49,553.2</b>	<b>49,553.2</b>		<b>-</b>	<b>65,892.5</b>	<b>65,892.5</b>		<b>-</b>	<b>64,214.3</b>	<b>64,214.3</b>		<b>-</b>	<b>75,433.2</b>	<b>75,433.2</b>
1. Appropriation for Reduction or Avoidance of Debt	-	2,108.4	2,108.4		-	2,876.0	2,876.0		-	2,965.8	2,965.8		-	4,044.3	4,044.3
2. Interest Payments (i to iv)	-	47,444.8	47,444.8		-	63,016.5	63,016.5		-	61,248.5	61,248.5		-	71,388.9	71,388.9
i) Interest on Loans from the Centre ii) Interest on Internal Debt of which:	-	1,217.7	1,217.7		-	1,542.1	1,542.1		-	1,107.3	1,107.3		-	1,014.7	1,014.7
(a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc.	-	38,458.3	38,458.3		-	52,655.2	52,655.2		-	50,959.3	50,959.3		-	61,540.8	61,540.8
iv) Others	-	7,483.6	7,483.6		-	8,489.4	8,489.4		-	8,840.8	8,840.8		-	8,451.9	8,451.9
<b>D. Administrative Services (i to v)</b>	<b>784.3</b>	<b>24,522.6</b>	<b>25,306.9</b>		<b>1,133.2</b>	<b>26,978.1</b>	<b>28,111.3</b>		<b>1,031.1</b>	<b>28,334.6</b>	<b>29,365.7</b>		<b>1,323.5</b>	<b>33,275.3</b>	<b>34,598.8</b>
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	- - - 767.3 17.0	985.3 1,242.8 18,393.9 1,622.7 2,277.8	985.3 1,242.8 18,393.9 2,390.0 2,294.8		1,133.2 - - 1,044.2 89.0	1,100.2 1,453.2 20,111.7 1,694.7 2,618.3	1,100.2 1,453.2 20,111.7 2,738.9 2,707.3		1,031.1 - - 910.8 120.3	1,055.9 1,366.1 21,731.5 1,274.3 2,906.7	1,055.9 1,366.1 21,731.5 2,185.1 3,027.0		1,323.5 - - 1,225.1 98.4	1,323.5 - - 1,443.9 3,288.3	1,215.9 1,569.2 25,758.1 2,669.0 3,386.7
<b>E. Pensions</b>	<b>-</b>	<b>36,356.4</b>	<b>36,356.4</b>		<b>-</b>	<b>38,200.0</b>	<b>38,200.0</b>		<b>-</b>	<b>40,500.0</b>	<b>40,500.0</b>		<b>-</b>	<b>45,000.0</b>	<b>45,000.0</b>
<b>F. Miscellaneous General Services</b> of which: Payment on account of State Lotteries	<b>-</b>	<b>60.5</b>	<b>60.5</b>		<b>-</b>	<b>4,063.9</b>	<b>4,063.9</b>		<b>-</b>	<b>4,062.8</b>	<b>4,062.8</b>		<b>-</b>	<b>631.2</b>	<b>631.2</b>
<b>III. Grants-in-Aid and Contributions</b> of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	<b>-</b>	<b>1,018.9</b>	<b>1,018.9</b>		<b>-</b>	<b>1,789.4</b>	<b>1,789.4</b>		<b>-</b>	<b>2,956.0</b>	<b>2,956.0</b>		<b>-</b>	<b>1,937.4</b>	<b>1,937.4</b>

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**HIMACHAL PRADESH**

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>20,790.2</b>	<b>140,952.3</b>	<b>161,742.5</b>	<b>19,192.4</b>	<b>157,277.4</b>	<b>176,469.8</b>	<b>23,037.3</b>	<b>161,688.8</b>	<b>184,726.1</b>	<b>21,275.5</b>	<b>176,560.5</b>	<b>197,836.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>20,320.9</b>	<b>75,168.0</b>	<b>95,488.9</b>	<b>18,734.2</b>	<b>88,560.7</b>	<b>107,294.9</b>	<b>22,632.9</b>	<b>88,512.9</b>	<b>111,145.8</b>	<b>20,757.9</b>	<b>96,505.9</b>	<b>117,263.8</b>
<b>A. Social Services (1 to 12)</b>	<b>12,785.5</b>	<b>48,525.3</b>	<b>61,310.8</b>	<b>10,796.9</b>	<b>56,303.3</b>	<b>67,100.2</b>	<b>13,284.3</b>	<b>55,995.7</b>	<b>69,280.0</b>	<b>12,532.6</b>	<b>60,512.2</b>	<b>73,044.8</b>
1. Education, Sports, Art and Culture	5,374.2	29,020.0	34,394.2	4,066.9	34,018.5	38,085.4	6,026.6	33,752.0	39,778.6	5,234.1	37,589.5	42,823.6
2. Medical and Public Health	1,086.8	7,193.7	8,280.5	1,293.9	8,324.3	9,618.3	1,281.4	8,432.2	9,713.7	1,589.2	9,080.3	10,669.5
3. Family Welfare	519.1	717.3	1,236.3	570.7	902.5	1,473.2	570.1	983.1	1,553.2	511.2	997.7	1,509.0
4. Water Supply and Sanitation	807.2	6,156.2	6,963.3	54.9	6,836.2	6,891.1	55.7	6,440.0	6,495.7	55.8	7,357.8	7,413.6
5. Housing	233.1	74.3	307.4	286.2	80.4	366.6	339.6	94.7	434.3	303.9	81.1	385.0
6. Urban Development	928.7	791.2	1,719.9	860.7	966.2	1,826.9	889.1	999.4	1,888.5	846.0	1,100.7	1,946.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	559.7	106.0	665.6	480.6	129.9	610.5	473.7	111.6	585.3	496.5	138.9	635.4
8. Labour and Welfare	64.7	447.7	512.4	23.0	1,472.3	1,495.3	138.5	673.5	812.1	36.2	1,504.8	1,541.0
9. Social Security and Welfare	2,576.4	1,687.8	4,264.2	2,786.5	1,653.0	4,439.5	2,857.6	2,070.0	4,927.6	2,816.2	2,184.9	5,001.1
10. Nutrition	590.7	-	590.7	327.0	-	327.0	606.2	-	606.2	567.0	-	567.0
11. Relief on account of Natural Calamities	2.3	1,920.7	1,923.0	-	1,553.8	1,553.8	-	2,013.6	2,013.6	-	40.0	40.0
12. Others*	42.7	410.5	453.2	46.3	366.3	412.6	45.7	425.5	471.2	76.5	436.4	512.9
<b>B. Economic Services (1 to 9)</b>	<b>7,535.4</b>	<b>26,642.7</b>	<b>34,178.1</b>	<b>7,937.4</b>	<b>32,257.3</b>	<b>40,194.7</b>	<b>9,948.6</b>	<b>32,517.2</b>	<b>41,865.8</b>	<b>8,225.3</b>	<b>35,993.7</b>	<b>44,219.0</b>
1. Agriculture and Allied Activities (i to xii)	4,644.6	7,319.4	11,964.0	4,787.2	8,839.2	13,626.4	5,787.0	8,967.0	14,753.9	5,069.5	9,826.1	14,895.5
i) Crop Husbandry	1,302.8	1,255.9	2,558.7	1,841.7	1,452.3	3,294.0	1,791.3	1,089.0	2,890.2	2,070.4	1,599.0	3,669.5
ii) Soil and Water Conservation	117.5	273.8	391.3	324.2	324.2	435.1	138.8	286.1	424.9	109.9	355.5	465.4
iii) Animal Husbandry	507.6	1,583.9	2,091.5	424.8	1,989.8	2,414.6	459.1	1,981.1	2,440.2	434.6	2,170.2	2,604.7
iv) Dairy Development	24.1	127.1	151.3	5.0	139.3	144.3	5.0	139.5	144.8	140.0	4.8	144.8
v) Fisheries	121.1	86.6	207.7	45.7	111.2	156.9	89.5	96.8	186.3	35.3	122.9	158.2
vi) Forestry and Wild Life	1,420.1	2,168.8	3,588.9	1,314.4	2,712.0	4,026.4	1,728.9	2,562.0	4,290.9	1,179.9	2,979.6	4,159.5
vii) Plantations	1.0	8.6	9.7	2.5	11.4	13.9	2.5	9.4	11.9	1.5	12.6	14.1
viii) Food Storage and Warehousing	5.5	1,588.0	1,593.5	4.0	1,830.8	1,834.8	3.7	2,520.4	2,524.1	3.0	2,285.2	2,288.2
ix) Agricultural Research and Education	1,129.5	-	1,129.5	1,027.5	-	1,027.5	1,544.6	-	1,544.6	1,088.0	-	1,088.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	15.3	226.7	242.0	10.8	268.1	278.8	23.7	272.6	296.3	6.9	296.4	303.3
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	1,098.7	2,570.6	3,669.4	1,549.4	3,171.0	4,720.3	1,537.2	3,521.7	5,068.9	1,671.1	3,933.0	5,604.1
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	67.6	2,740.2	2,807.8	53.4	3,220.1	3,273.5	53.4	2,991.9	3,045.3	8.0	3,496.2	3,504.2
of which:												
i) Major and Medium Irrigation	-31.8	176.8	145.0	-	238.9	238.9	-	211.0	211.0	-	229.0	229.0
ii) Minor Irrigation	49.9	2,560.4	2,610.3	53.4	2,978.6	3,032.0	53.4	2,778.6	2,832.0	8.0	3,285.0	3,273.0
iii) Flood Control and Drainage	49.5	2.9	52.4	-	2.6	2.6	-	2.2	2.2	-	2.2	2.2
5. Energy	8.5	2,304.1	2,312.5	190.9	2,770.5	2,961.4	189.4	2,776.8	2,966.2	126.4	3,377.3	3,503.7
of which: Power	-	2,275.5	2,275.5	185.4	2,736.3	2,921.7	185.4	2,742.6	2,928.0	125.9	3,339.3	3,465.2
6. Industry and Minerals (i to iii)	330.4	357.3	687.7	420.2	397.6	817.9	434.3	362.3	796.6	455.8	429.9	885.8
i) Village and Small Industries	301.0	250.0	551.0	285.9	279.3	565.2	300.0	252.8	552.8	342.4	302.5	644.9
ii) Industries@	29.4	107.3	136.7	134.3	118.4	252.7	134.4	109.5	243.8	113.4	127.4	240.8
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
HIMACHAL PRADESH

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1,089.2 366.7 732.6	10,878.4 9,839.9 1,038.5	11,977.6 10,206.6 1,771.0	4	551.6 551.5 0.1	13,307.4 12,032.2 1,275.2	13,859.0 12,583.7 1,275.3	7	900.6 550.5 350.1	13,441.5 12,162.9 1,278.6	14,342.1 12,713.4 1,628.7	10	377.5 376.2 1.3	14,473.8 13,041.7 1,432.1	14,851.3 13,417.9 1,433.4
8. Science, Technology and Environment	23.1	28.7	51.8		77.2	102.1			49.7	26.4	76.1		59.2	26.0	85.2
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	263.3 32.5 159.7 - 71.1	444.1 209.3 38.1 82.1 114.6	707.3 241.8 197.8 185.6		307.5 40.0 261.4 6.1	526.6 252.9 39.8 132.2	834.1 292.9 301.1 138.3		397.0 34.6 264.8 11.3	429.6 179.5 39.9 122.5	826.7 214.1 304.7 133.8		457.7 160.0 297.6 0.1	431.5 135.2 43.2 143.0	889.3 295.2 340.8 110.3 143.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>469.3</b>	<b>65,712.6</b>	<b>66,181.9</b>		<b>458.2</b>	<b>68,682.0</b>	<b>69,140.1</b>		<b>404.4</b>	<b>73,085.0</b>	<b>73,489.4</b>		<b>517.7</b>	<b>80,019.8</b>	<b>80,537.5</b>
<b>A. Organs of State</b>	-	<b>1,807.8</b>	<b>1,807.8</b>		-	<b>1,904.8</b>	<b>1,904.8</b>		-	<b>1,972.1</b>	<b>1,972.1</b>		-	<b>2,111.0</b>	<b>2,111.0</b>
<b>B. Fiscal Services (i + ii)</b>	<b>156.5</b>	<b>1,755.9</b>	<b>1,912.4</b>		<b>84.4</b>	<b>2,025.7</b>	<b>2,110.1</b>		<b>84.4</b>	<b>2,119.1</b>	<b>2,203.5</b>		<b>132.4</b>	<b>2,240.2</b>	<b>2,372.6</b>
i) Collection of Taxes and Duties	156.5	1,747.0	1,903.4		84.4	2,016.7	2,101.1		84.4	2,108.9	2,193.3		132.4	2,230.4	2,362.8
ii) Other Fiscal Services	-	8.9	8.9		-	8.9	8.9		-	10.2	10.2		-	9.8	9.8
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>23,699.0</b>	<b>23,699.0</b>		-	<b>24,314.9</b>	<b>24,314.9</b>		-	<b>25,032.3</b>	<b>25,032.3</b>		-	<b>27,500.0</b>	<b>27,500.0</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-		-	-	-		-	-	-		-	-	-
2. Interest Payments (i to iv)	-	23,699.0	23,699.0		-	24,314.9	24,314.9		-	25,032.3	25,032.3		-	27,500.0	27,500.0
i) Interest on Loans from the Centre	-	726.9	726.9		-	679.8	679.8		-	797.3	797.3		-	745.9	745.9
ii) Interest on Internal Debt of which:	-	16,368.6	16,368.6		-	17,452.6	17,452.6		-	17,425.1	17,425.1		-	19,298.4	19,298.4
(a) Interest on Market Loans	-	8,495.4	8,495.4		-	10,196.4	10,196.4		-	9,971.7	9,971.7		-	11,908.0	11,908.0
(b) Interest on NSSF	-	4,874.1	4,874.1		-	4,917.9	4,917.9		-	5,141.1	5,141.1		-	5,380.7	5,380.7
iii) Interest on Small Savings, Provident Funds, etc.	-	6,603.5	6,603.5		-	6,182.5	6,182.5		-	6,809.9	6,809.9		-	7,455.7	7,455.7
iv) Others	-	-	-		-	-	-		-	-	-		-	-	-
<b>D. Administrative Services (i to v)</b>	<b>312.8</b>	<b>10,864.7</b>	<b>11,177.5</b>		<b>373.8</b>	<b>11,908.0</b>	<b>12,281.8</b>		<b>320.0</b>	<b>12,760.8</b>	<b>13,080.8</b>		<b>385.3</b>	<b>13,078.4</b>	<b>13,463.6</b>
i) Secretariat - General Services	-	629.3	629.3		-	667.9	667.9		-	563.8	563.8		-	728.5	728.5
ii) District Administration	294.7	1,048.3	1,343.0		303.0	1,179.8	1,482.8		250.1	1,294.6	1,544.6		269.4	1,310.8	1,580.2
iii) Police	-	5,889.9	5,889.9		-	6,177.2	6,177.2		-	6,864.2	6,864.2		-	6,800.6	6,800.6
iv) Public Works	8.8	1,785.7	1,794.5		56.6	2,246.7	2,303.3		55.8	2,336.0	2,391.8		94.1	2,442.3	2,536.4
v) Others ++	9.3	1,511.5	1,520.9		14.2	1,636.4	1,650.6		14.1	1,702.2	1,716.4		21.8	1,796.1	1,817.9
<b>E. Pensions</b>	-	<b>27,468.4</b>	<b>27,468.4</b>		-	<b>28,399.2</b>	<b>28,399.2</b>		-	<b>30,984.3</b>	<b>30,984.3</b>		-	<b>34,960.8</b>	<b>34,960.8</b>
<b>F. Miscellaneous General Services</b>	-	<b>116.8</b>	<b>116.8</b>		-	<b>129.4</b>	<b>129.4</b>		-	<b>216.5</b>	<b>216.5</b>		-	<b>129.6</b>	<b>129.6</b>
of which: Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-
<b>III. Grants-in-Aid and Contributions</b>	-	<b>71.8</b>	<b>71.8</b>		-	<b>34.7</b>	<b>34.7</b>		-	<b>90.9</b>	<b>90.9</b>		-	<b>34.7</b>	<b>34.7</b>
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	71.8	71.8		-	34.7	34.7		-	90.9	90.9		-	34.7	34.7

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**JAMMU AND KASHMIR**

(₹ Million)

Item	2013-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II-III)</b>	15,566.1	235,606.1	251,172.2	15,781.2	266,585.2	282,366.3	15,778.2	255,968.4	271,746.6	33,675.2	290,935.6	324,610.8
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	15,443.3	129,469.5	144,912.8	15,616.7	138,023.7	153,640.4	15,611.4	133,851.5	149,462.9	33,490.4	148,903.3	182,393.7
<b>A. Social Services (1 to 12)</b>	13,597.0	55,482.8	69,079.8	5,706.9	65,825.7	71,532.6	5,642.2	65,321.0	70,963.2	22,211.1	73,154.9	95,366.0
1. Education, Sports, Art and Culture	5,804.9	27,389.0	33,193.8	2,367.8	32,663.2	35,031.0	2,367.8	32,663.0	35,020.8	15,797.1	36,807.5	52,604.5
2. Medical and Public Health	837.3	12,171.6	13,008.9	1,173.8	15,065.9	16,239.7	1,224.0	14,476.6	15,700.6	2,237.5	16,074.3	18,311.8
3. Family Welfare	479.0	163.2	642.2	48.9	278.2	327.1	48.9	211.1	260.0	—	315.6	315.6
4. Water Supply and Sanitation	153.1	7,570.2	7,723.3	141.0	8,366.8	8,507.8	26.1	8,589.6	8,615.8	26.1	9,478.4	9,504.5
5. Housing	—	500.9	500.9	1.0	580.9	581.9	1.0	601.7	602.7	1.0	639.8	640.8
6. Urban Development	1.6	3,617.3	3,618.9	99.3	3,741.5	3,840.8	99.3	3,759.2	3,858.5	57.5	4,582.0	4,639.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	735.8	190.9	926.7	321.8	160.7	482.5	321.8	154.0	475.8	673.7	171.8	845.5
8. Labour and Labour Welfare	757.0	574.9	1,331.9	132.5	447.7	580.2	132.5	422.1	554.5	155.1	478.3	633.4
9. Social Security and Welfare	4,568.2	1,777.4	6,345.6	1,099.8	1,556.5	2,656.3	1,099.8	1,467.3	2,567.1	1,531.9	1,459.9	2,991.9
10. Nutrition	221.3	242.0	463.3	291.0	270.0	561.0	291.0	304.6	595.6	1,701.2	316.2	2,017.4
11. Relief on account of Natural Calamities	—	780.3	780.3	—	2,043.1	2,043.1	—	2,043.1	2,042.2	—	2,142.2	2,142.2
12. Others*	38.9	505.0	543.9	30.0	651.2	681.2	30.0	640.2	670.2	30.0	688.9	718.9
<b>B. Economic Services (1 to 9)</b>	1,846.3	73,986.7	75,833.0	9,909.8	72,198.0	82,107.9	9,969.2	68,530.5	78,499.7	11,279.3	75,748.4	87,027.8
1. Agriculture and Allied Activities (i to xii)	369.4	12,690.0	13,059.4	233.9	15,465.3	15,699.2	233.9	14,939.0	15,172.9	590.1	16,695.8	17,285.9
i) Crop Husbandry	235.2	2,382.2	2,617.4	193.6	3,109.7	3,303.3	193.6	2,790.0	2,983.6	342.1	3,199.8	3,541.9
ii) Soil and Water Conservation	3.9	491.0	494.8	1.5	608.1	609.5	1.5	618.7	620.2	1.6	696.8	698.4
iii) Animal Husbandry	71.7	2,935.0	3,006.7	3.0	3,626.0	3,629.0	3.0	3,398.3	3,401.3	2.5	3,632.1	3,634.6
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	3.4	469.7	473.1	9.9	496.4	506.3	9.9	525.1	534.9	8.4	528.8	537.2
vi) Forestry and Wild Life	48.5	4,352.9	4,401.4	11.7	5,130.0	5,141.7	11.7	5,345.0	5,356.7	8.9	6,097.3	6,106.3
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	15.0	15.0	—	14.9	14.9	—	13.1	13.1	200.0	13.8	213.8
ix) Agricultural Research and Education	2.3	1,551.8	1,554.1	12.5	1,810.8	1,823.3	12.5	1,675.9	1,688.4	24.5	1,870.1	1,894.6
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	3.8	301.7	305.5	—	432.4	432.4	—	341.7	341.7	—	402.2	402.2
xii) Other Agricultural Programmes	0.6	190.7	191.3	1.8	237.0	238.8	1.8	231.1	232.9	2.1	255.0	257.1
2. Rural Development	90.0	2,469.0	2,559.0	339.0	3,057.3	3,396.3	339.0	3,456.6	3,795.5	677.9	3,839.2	4,517.0
3. Special Area Programmes	70.1	4,113.7	4,183.8	—	273.4	273.4	—	275.5	275.5	—	300.2	300.2
4. Irrigation and Flood Control	9.1	4,044.3	4,053.4	38.9	5,184.5	5,223.4	58.6	4,744.3	4,802.9	27.1	5,480.4	5,507.5
of which:												
i) Major and Medium Irrigation	9.0	593.7	602.6	6.8	750.7	757.5	26.5	708.8	735.3	26.5	791.5	818.0
ii) Minor Irrigation	—	2,516.2	2,516.2	8.6	3,347.3	3,355.9	8.6	2,993.5	3,002.0	—	3,482.4	3,482.4
iii) Flood Control and Drainage	—	709.6	709.6	—	814.6	814.6	—	778.3	778.3	—	908.4	908.4
Energy	21.5	43,926.9	43,948.4	93.6	42,317.1	42,410.7	93.6	39,484.4	39,578.0	105.0	43,056.3	43,161.3
of which: Power	21.5	43,926.9	43,948.4	93.6	42,317.1	42,410.7	93.6	39,484.4	39,578.0	105.0	43,056.3	43,161.3
6. Industry and Minerals (i to iii)	126.2	2,337.3	2,463.5	164.4	3,021.8	3,186.2	166.8	2,758.7	2,925.4	175.9	3,237.2	3,413.1
i) Village and Small Industries	125.0	2,068.6	2,193.6	161.4	2,628.5	2,789.9	163.8	2,397.8	2,561.6	172.9	2,785.9	2,958.8
ii) Industries@	1.2	268.7	269.9	3.0	393.2	396.2	3.0	360.9	363.9	3.0	451.3	454.3
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
JAMMU AND KASHMIR

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	1,893.7	1,893.7	1,893.7	21.8	1,121.6	1,143.4	1,143.4	21.8	1,119.2	1,141.0	1,141.0	27.9	1,237.9	1,265.8	1,265.8
8. Science, Technology and Environment i) General Economic Services (i to iv) ii) Secretariat - Economic Services iii) Tourism iv) Civil Supplies v) Others +	16.4	232.9	249.2	249.2	14.0	1,472.7	10,477.0	298.2	14.0	268.0	282.0	282.0	17.6	304.4	322.0	322.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,143.8	2,278.9	3,422.6	3,422.6	9,004.3	1,472.7	10,477.0	298.2	9,041.6	1,485.0	10,526.6	10,526.6	9,657.9	1,597.0	11,254.8	11,254.8
	771.0	1,099.4	1,870.5	1,870.5	1,861.7	414.0	2,275.7	852.4	1,776.3	409.2	2,185.5	2,185.5	1,700.0	457.0	2,157.0	2,157.0
	115.2	641.2	756.4	756.4	124.9	727.5	852.4	852.4	133.4	732.1	865.5	865.5	149.7	783.5	933.2	933.2
	257.5	538.2	795.7	795.7	7,017.7	331.2	7,348.9	7,348.9	7,131.9	343.7	7,475.7	7,475.7	7,808.2	356.5	8,164.7	8,164.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>122.8</b>	<b>106,136.6</b>	<b>106,259.4</b>	<b>106,259.4</b>	<b>164.4</b>	<b>128,561.5</b>	<b>128,725.9</b>	<b>128,725.9</b>	<b>166.8</b>	<b>122,117.0</b>	<b>122,283.7</b>	<b>122,283.7</b>	<b>184.8</b>	<b>142,032.3</b>	<b>142,217.1</b>	<b>142,217.1</b>
<b>A. Organs of State</b>	-	1,828.9	1,828.9	1,828.9	-	2,755.0	2,755.0	2,755.0	-	2,711.0	2,711.0	2,711.0	-	3,621.7	3,621.7	3,621.7
<b>B. Fiscal Services (i + ii)</b>	5.1	2,038.1	2,043.1	2,043.1	15.0	1,896.7	1,911.7	1,911.7	15.0	1,792.3	1,807.3	1,807.3	17.5	2,120.9	2,138.4	2,138.4
i) Collection of Taxes and Duties	5.1	2,037.1	2,042.2	2,042.2	15.0	1,895.6	1,910.6	1,910.6	15.0	1,790.9	1,805.9	1,805.9	17.5	2,111.8	2,129.3	2,129.3
ii) Other Fiscal Services	-	0.9	0.9	0.9	-	1.2	1.2	1.2	-	1.4	1.4	1.4	-	9.0	9.0	9.0
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>27,227.6</b>	<b>27,227.6</b>	<b>27,227.6</b>	-	<b>33,304.9</b>	<b>33,304.9</b>	<b>33,304.9</b>	-	<b>33,298.1</b>	<b>33,298.1</b>	<b>33,298.1</b>	-	<b>35,054.1</b>	<b>35,054.1</b>	<b>35,054.1</b>
1. Appropriation for Reduction or Avoidance of Debt	-	160.0	160.0	160.0	-	297.6	297.6	297.6	-	297.6	297.6	297.6	-	357.3	357.3	357.3
2. Interest Payments (i to iv)	-	27,067.6	27,067.6	27,067.6	-	33,007.3	33,007.3	33,007.3	-	33,000.5	33,000.5	33,000.5	-	34,696.8	34,696.8	34,696.8
i) Interest on Loans from the Centre	-	979.5	979.5	979.5	-	1,257.3	1,257.3	1,257.3	-	1,257.3	1,257.3	1,257.3	-	953.5	953.5	953.5
ii) Interest on Internal Debt of which:	-	18,722.5	18,722.5	18,722.5	-	21,968.2	21,968.2	21,968.2	-	21,963.6	21,963.6	21,963.6	-	23,167.5	23,167.5	23,167.5
(a) Interest on Market Loans	-	11,782.0	11,782.0	11,782.0	-	3,544.7	3,544.7	3,544.7	-	3,540.1	3,540.1	3,540.1	-	3,947.8	3,947.8	3,947.8
(b) Interest on NSSF	-	3,290.3	3,290.3	3,290.3	-	3,300.5	3,300.5	3,300.5	-	3,300.5	3,300.5	3,300.5	-	3,369.7	3,369.7	3,369.7
iii) Interest on Small Savings, Provident Funds, etc.	-	7,164.1	7,164.1	7,164.1	-	7,800.0	7,800.0	7,800.0	-	7,797.8	7,797.8	7,797.8	-	8,533.3	8,533.3	8,533.3
iv) Others	-	201.5	201.5	201.5	-	1,981.8	1,981.8	1,981.8	-	1,981.8	1,981.8	1,981.8	-	2,042.5	2,042.5	2,042.5
<b>D. Administrative Services (i to v)</b>	<b>117.7</b>	<b>40,400.9</b>	<b>40,518.6</b>	<b>40,518.6</b>	<b>149.4</b>	<b>54,594.0</b>	<b>54,743.4</b>	<b>54,743.4</b>	<b>151.8</b>	<b>47,573.5</b>	<b>47,725.2</b>	<b>47,725.2</b>	<b>167.3</b>	<b>61,424.8</b>	<b>61,592.0</b>	<b>61,592.0</b>
i) Secretariat - General Services	0.1	606.5	606.6	606.6	33.3	787.6	820.8	820.8	33.3	830.7	863.9	863.9	29.9	843.8	873.7	873.7
ii) District Administration	67.5	914.6	982.1	982.1	-	776.6	776.6	776.6	-	817.1	817.1	817.1	-	916.4	916.4	916.4
iii) Police	-	30,685.9	30,685.9	30,685.9	1.2	36,336.4	36,337.6	36,337.6	1.6	37,063.5	37,065.1	37,065.1	1.6	42,141.3	42,142.9	42,142.9
iv) Public Works	15.3	4,295.2	4,310.6	4,310.6	16.0	4,830.7	4,846.7	4,846.7	16.0	4,434.9	4,450.9	4,450.9	19.2	5,289.8	5,309.0	5,309.0
v) Others ++	34.8	3,898.7	3,933.4	3,933.4	99.0	11,862.7	11,961.7	11,961.7	101.0	4,427.3	4,528.2	4,528.2	116.5	12,233.5	12,350.0	12,350.0
<b>E. Pensions</b>	-	<b>34,629.5</b>	<b>34,629.5</b>	<b>34,629.5</b>	-	<b>36,000.0</b>	<b>36,000.0</b>	<b>36,000.0</b>	-	<b>36,731.4</b>	<b>36,731.4</b>	<b>36,731.4</b>	-	<b>39,800.0</b>	<b>39,800.0</b>	<b>39,800.0</b>
<b>F. Miscellaneous General Services</b>	-	<b>11.6</b>	<b>11.6</b>	<b>11.6</b>	-	<b>10.9</b>	<b>10.9</b>	<b>10.9</b>	-	<b>10.8</b>	<b>10.8</b>	<b>10.8</b>	-	<b>10.9</b>	<b>10.9</b>	<b>10.9</b>
of which: Payment on account of State Lotteries	-	1.0	1.0	1.0	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**

**JHARKHAND**

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>77,391.8</b>	<b>156,586.5</b>	<b>233,978.3</b>	<b>119,264.1</b>	<b>185,086.7</b>	<b>304,350.8</b>	<b>110,008.7</b>	<b>186,488.6</b>	<b>296,497.2</b>	<b>179,408.4</b>	<b>215,471.0</b>	<b>394,879.4</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>75,172.3</b>	<b>72,133.4</b>	<b>147,305.7</b>	<b>111,959.0</b>	<b>93,684.2</b>	<b>205,643.2</b>	<b>106,066.4</b>	<b>92,834.7</b>	<b>198,901.1</b>	<b>175,598.4</b>	<b>103,100.7</b>	<b>278,699.1</b>
<b>A. Social Services (1 to 12)</b>	<b>40,661.3</b>	<b>42,382.4</b>	<b>83,043.7</b>	<b>67,906.2</b>	<b>56,150.2</b>	<b>124,056.3</b>	<b>64,435.4</b>	<b>50,386.0</b>	<b>114,821.4</b>	<b>104,991.2</b>	<b>68,839.6</b>	<b>173,830.8</b>
1. Education, Sports, Art and Culture	14,993.4	29,119.3	44,112.8	21,842.8	38,388.1	60,230.9	19,039.6	32,398.2	51,437.8	38,024.8	46,674.4	84,699.1
2. Medical and Public Health	1,882.9	5,400.0	7,282.9	3,738.8	6,482.3	10,221.1	3,721.1	6,431.7	10,152.8	12,833.7	8,158.6	20,992.2
3. Family Welfare	697.1	109.2	806.3	1,115.5	112.8	1,228.3	1,115.5	112.8	1,228.3	1,270.4	110.8	1,381.2
4. Water Supply and Sanitation	1,363.7	2,068.5	3,432.2	1,350.0	2,209.6	3,559.6	960.0	2,209.7	3,169.7	7,301.0	1,847.3	9,148.3
5. Housing	185.0	225.8	410.8	100.0	191.1	291.1	10.0	191.1	201.1	30.0	200.0	230.0
6. Urban Development	2,009.3	568.4	2,577.6	10,034.5	1,399.3	11,433.8	10,045.0	1,555.4	11,600.4	12,880.0	4,020.8	16,900.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,681.9	913.0	5,594.9	6,811.2	1,266.9	8,078.1	7,050.5	1,266.9	8,317.4	7,956.6	1,360.4	9,317.0
8. Labour and Welfare	1,070.0	434.4	1,504.3	1,539.5	744.5	2,284.0	1,512.0	745.2	2,257.2	1,414.5	803.6	2,218.1
9. Social Security and Welfare	10,123.6	216.3	10,339.9	16,118.1	290.8	16,408.9	15,737.5	336.0	16,073.4	17,713.0	268.6	17,981.6
10. Nutrition	3,535.8	-	3,535.8	5,045.8	-	5,045.8	5,045.8	-	5,045.8	5,271.8	-	5,271.8
11. Relief on account of Natural Calamities	-	2,809.2	2,809.2	50.0	4,518.0	4,568.0	50.0	4,568.0	4,618.0	50.0	4,668.2	4,718.2
12. Others*	118.7	518.4	637.1	160.0	546.8	706.8	148.5	571.1	719.6	245.5	727.0	972.5
<b>B. Economic Services (1 to 9)</b>	<b>34,511.0</b>	<b>29,751.0</b>	<b>64,262.0</b>	<b>44,052.8</b>	<b>37,534.0</b>	<b>81,586.9</b>	<b>41,631.0</b>	<b>42,448.7</b>	<b>84,079.7</b>	<b>70,607.3</b>	<b>34,261.1</b>	<b>104,868.4</b>
1. Agriculture and Allied Activities (i to xii)	6,110.3	3,809.2	9,919.6	11,683.8	4,807.4	16,491.2	11,396.3	4,712.8	16,109.0	11,937.2	5,233.6	17,170.7
i) Crop Husbandry	2,630.3	430.6	3,060.9	6,926.0	944.9	7,870.9	6,891.0	745.2	7,636.2	6,895.0	710.9	7,405.9
ii) Soil and Water Conservation	331.3	135.4	466.7	405.0	184.3	589.3	420.0	190.4	610.4	200.0	182.2	382.2
iii) Animal Husbandry	382.6	808.0	1,190.6	642.5	939.5	1,582.0	602.5	941.5	1,544.0	533.6	1,061.9	1,595.5
iv) Dairy Development	612.8	71.5	684.3	1,075.0	99.0	1,174.0	920.3	87.3	1,007.6	1,046.9	103.3	1,150.2
v) Fisheries	348.2	79.9	428.1	438.0	100.1	538.1	390.5	100.1	490.6	301.4	105.4	406.8
vi) Forestry and Wild Life	1,221.1	1,438.3	2,659.4	1,225.9	1,827.8	3,053.7	1,261.6	1,833.5	3,095.1	2,086.8	2,349.5	4,436.3
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	401.3	458.3	859.6	540.0	291.2	831.2	540.0	386.4	926.4	570.0	250.3	820.3
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	175.4	369.3	544.7	410.9	401.4	812.3	349.9	409.2	759.1	463.4	449.7	913.1
xii) Other Agricultural Programmes	7.3	18.0	25.3	20.5	19.1	39.6	20.5	19.1	39.6	40.0	20.4	60.4
2. Rural Development	10,767.4	6,914.3	17,681.7	16,106.0	8,442.7	24,548.7	17,415.0	8,416.4	25,831.4	41,895.0	9,448.2	51,343.2
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	1.1	2,812.9	2,814.0	60.0	4,018.6	4,078.6	54.0	4,023.2	4,077.2	20.0	4,312.8	4,332.8
of which:												
i) Major and Medium Irrigation	-	2,203.9	2,203.9	-	3,186.3	3,186.3	-	3,188.8	3,188.8	-	3,172.7	3,172.7
ii) Minor Irrigation	-	609.0	609.0	-	822.3	822.3	-	824.3	824.3	-	1,130.1	1,130.1
iii) Flood Control and Drainage	-	-	-	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0
5. Energy	4,580.5	11,021.5	15,602.0	2,290.2	15,024.0	17,314.2	1,510.2	20,023.6	21,533.8	2,500.5	10,022.9	12,523.4
of which: Power	3,580.5	11,021.5	14,602.0	1,790.2	15,024.0	16,814.2	1,310.2	20,023.6	21,333.8	2,000.5	10,022.9	12,023.4
6. Industry and Minerals (i to iii)	1,778.6	741.5	2,520.1	2,660.0	480.2	3,140.2	2,127.7	490.2	2,617.9	2,761.0	522.9	3,283.9
i) Village and Small Industries	686.7	507.2	1,193.9	1,525.0	226.9	1,751.9	1,396.9	228.3	1,625.3	1,732.5	232.4	1,964.9
ii) Industries@	1,091.8	234.3	1,326.2	1,135.0	253.3	1,388.3	730.8	261.9	992.7	1,028.5	290.6	1,319.1
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
JHARKHAND

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	3,451.3 75.4 3,375.9	3,807.3 3,506.5 300.9	7,258.6 3,581.9 3,676.8	4	960.6 90.6 870.0	3,904.3 3,504.8 399.6	4,864.9 3,595.4 1,269.6	7	960.6 90.6 870.0	3,896.8 3,497.3 399.6	4,857.4 3,587.9 1,269.6	10	1,065.9 104.1 961.8	3,737.2 3,732.4 4.8	4,803.0 3,836.4 966.6
8. Science, Technology and Environment	7,821.9	644.2	8,466.1	4	10,292.2	856.7	11,149.0	7	8,167.2	885.7	9,052.9	10	10,427.7	983.6	11,411.3
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	- 30.8 7,704.9 86.1	275.0 13.0 207.5 148.7	275.0 43.8 7,912.4 234.8	4	332.4 13.4 9,650.0 572.7	332.4 13.4 270.2 240.7	332.4 82.9 9,920.2 813.4	7	- 69.5 7,463.7 633.9	- 15.8 270.2 240.7	359.1 85.3 7,733.9 874.6	10	- 66.5 9,896.9 464.3	430.8 14.9 9,896.9 236.1	430.8 81.4 10,198.6 700.4
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>2,219.4</b>	<b>84,453.1</b>	<b>86,672.5</b>	<b>4</b>	<b>7,305.0</b>	<b>91,400.0</b>	<b>98,705.1</b>	<b>7</b>	<b>3,942.2</b>	<b>93,653.4</b>	<b>97,595.6</b>	<b>10</b>	<b>3,809.9</b>	<b>112,368.8</b>	<b>116,178.7</b>
<b>A. Organs of State</b>	-	<b>2,893.8</b>	<b>2,893.8</b>	-	-	<b>3,432.3</b>	<b>3,432.3</b>	-	-	<b>3,657.0</b>	<b>3,657.0</b>	-	-	<b>5,216.9</b>	<b>5,216.9</b>
<b>B. Fiscal Services (i + ii)</b>	<b>187.2</b>	<b>2,286.1</b>	<b>2,473.3</b>	-	<b>1,005.2</b>	<b>2,920.8</b>	<b>3,926.0</b>	-	<b>975.8</b>	<b>2,953.5</b>	<b>3,929.4</b>	-	<b>651.6</b>	<b>3,099.4</b>	<b>3,751.0</b>
i) Collection of Taxes and Duties	187.2	2,263.0	2,450.2	-	1,005.2	2,894.5	3,899.7	-	975.8	2,929.7	3,905.6	-	651.6	3,075.6	3,727.2
ii) Other Fiscal Services	-	23.1	23.1	-	-	26.3	26.3	-	-	23.8	23.8	-	-	23.8	23.8
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>23,909.3</b>	<b>23,909.3</b>	-	-	<b>24,746.4</b>	<b>24,746.4</b>	-	-	<b>24,750.2</b>	<b>24,750.2</b>	-	-	<b>27,291.2</b>	<b>27,291.2</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-	-	350.0	350.0
2. Interest Payments (i to iv)	-	23,909.3	23,909.3	-	-	24,746.4	24,746.4	-	-	24,750.2	24,750.2	-	-	26,941.2	26,941.2
i) Interest on Loans from the Centre	-	1,859.5	1,859.5	-	-	1,511.4	1,511.4	-	-	1,511.4	1,511.4	-	-	1,651.0	1,651.0
ii) Interest on Internal Debt of which:	-	20,180.1	20,180.1	-	-	21,624.8	21,624.8	-	-	21,628.6	21,628.6	-	-	23,215.0	23,215.0
(a) Interest on Market Loans	-	6,877.6	6,877.6	-	-	6,397.4	6,397.4	-	-	6,397.4	6,397.4	-	-	9,500.0	9,500.0
(b) Interest on NSSF	-	9,702.2	9,702.2	-	-	10,842.4	10,842.4	-	-	10,842.4	10,842.4	-	-	10,000.0	10,000.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,862.3	1,862.3	-	-	1,545.0	1,545.0	-	-	1,545.0	1,545.0	-	-	2,030.0	2,030.0
iv) Others	-	7.5	7.5	-	-	65.2	65.2	-	-	65.2	65.2	-	-	45.2	45.2
<b>D. Administrative Services (i to v)</b>	<b>2,032.2</b>	<b>26,052.3</b>	<b>28,084.6</b>	<b>4</b>	<b>6,299.9</b>	<b>29,688.0</b>	<b>35,987.8</b>	<b>7</b>	<b>2,966.4</b>	<b>31,380.1</b>	<b>34,346.5</b>	<b>10</b>	<b>3,158.3</b>	<b>33,884.8</b>	<b>37,043.1</b>
i) Secretariat - General Services	-	1,570.2	1,570.2	-	2.0	738.8	740.8	-	-	2,263.6	2,263.6	-	2.5	1,977.6	1,980.1
ii) District Administration	938.3	924.5	1,862.8	-	4,837.3	1,156.8	5,994.1	-	1,396.4	1,156.8	2,553.2	-	2,350.8	1,185.8	3,536.6
iii) Police	1,033.9	20,849.0	21,882.8	-	1,354.3	24,628.4	25,982.7	-	1,463.8	24,644.7	26,108.5	-	745.0	27,196.3	27,941.3
iv) Public Works	50.4	780.7	831.1	-	51.0	818.3	869.3	-	51.0	930.9	981.9	-	50.0	1,242.2	1,292.2
v) Others ++	9.7	1,928.0	1,937.7	-	55.3	2,345.8	2,401.0	-	55.3	2,384.2	2,439.4	-	10.0	2,282.9	2,292.9
<b>E. Pensions</b>	-	<b>29,311.6</b>	<b>29,311.6</b>	-	-	<b>30,612.6</b>	<b>30,612.6</b>	-	-	<b>30,912.6</b>	<b>30,912.6</b>	-	-	<b>42,876.4</b>	<b>42,876.4</b>
<b>F. Miscellaneous General Services</b> of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b> of which:	-	-	-	-	-	<b>2.5</b>	<b>2.5</b>	<b>4</b>	-	<b>0.5</b>	<b>0.5</b>	<b>10</b>	-	<b>1.5</b>	<b>1.5</b>
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	2.5	2.5	4	-	0.5	0.5	10	-	1.5	1.5

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
KARNATAKA

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>212,116.8</b>	<b>550,815.8</b>	<b>762,932.6</b>	<b>328,910.9</b>	<b>644,994.4</b>	<b>973,905.3</b>	<b>302,406.4</b>	<b>639,651.8</b>	<b>942,058.2</b>	<b>374,329.7</b>	<b>733,243.7</b>	<b>1,107,573.4</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>198,715.6</b>	<b>322,224.4</b>	<b>520,939.9</b>	<b>302,393.4</b>	<b>354,535.7</b>	<b>656,929.1</b>	<b>274,977.1</b>	<b>363,896.1</b>	<b>638,873.3</b>	<b>344,144.4</b>	<b>401,011.1</b>	<b>745,155.5</b>
<b>A. Social Services (1 to 12)</b>	<b>133,094.1</b>	<b>171,103.9</b>	<b>304,198.0</b>	<b>189,100.7</b>	<b>189,247.7</b>	<b>377,348.5</b>	<b>160,259.6</b>	<b>188,576.7</b>	<b>348,836.3</b>	<b>223,968.5</b>	<b>197,199.2</b>	<b>421,167.7</b>
1. Education, Sports, Art and Culture	39,245.8	106,996.9	146,242.6	63,415.5	123,164.2	186,579.7	49,890.2	122,979.8	172,870.0	73,694.4	128,660.1	202,354.5
2. Medical and Public Health	10,844.4	20,550.4	31,394.8	22,413.7	24,598.0	47,011.6	14,779.6	23,689.8	38,469.4	25,618.0	22,279.2	47,897.1
3. Family Welfare	4,047.8	235.4	4,283.2	5,092.3	270.0	5,362.4	5,199.0	271.0	5,470.1	5,609.6	306.3	5,915.8
4. Water Supply and Sanitation	2,488.9	328.2	2,817.1	3,430.8	335.7	3,766.6	6,872.1	335.7	7,207.9	12,204.6	347.1	12,551.7
5. Housing	12,194.7	3,366.8	15,531.4	11,675.1	2,105.6	13,780.7	11,925.1	2,487.8	14,412.9	22,052.2	2,221.5	24,273.7
6. Urban Development	3,974.6	1,275.5	5,250.1	8,446.0	1,120.2	9,566.2	6,431.3	1,157.4	7,588.7	8,436.5	1,103.1	9,539.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	28,484.6	7,327.9	35,812.5	36,938.5	9,863.8	46,802.3	28,538.1	9,863.8	38,401.9	38,590.1	9,938.4	48,528.4
8. Labour and Welfare	1,963.6	977.3	2,941.0	2,736.8	1,188.9	3,925.8	2,872.0	1,188.9	4,060.9	4,692.3	1,207.1	5,899.4
9. Social Security and Welfare	25,464.1	12,670.9	38,134.9	24,857.9	17,182.2	42,040.0	24,828.1	16,928.1	41,756.2	25,684.3	18,805.5	44,489.8
10. Nutrition	3,568.5	4,043.9	7,612.3	6,882.5	4,500.0	11,382.5	6,882.5	4,500.0	11,382.5	5,685.5	7,100.8	12,786.3
11. Relief on account of Natural Calamities	-	9,675.5	9,675.5	1,250.0	2,927.7	4,177.7	1,250.0	2,927.7	4,177.7	750.0	3,027.5	3,777.5
12. Others*	817.2	3,685.4	4,502.5	961.6	1,991.5	2,953.0	791.6	2,246.7	3,038.2	951.1	2,202.8	3,153.9
<b>B. Economic Services (1 to 9)</b>	<b>65,621.5</b>	<b>151,120.5</b>	<b>216,741.9</b>	<b>114,292.7</b>	<b>165,287.9</b>	<b>279,580.6</b>	<b>114,717.5</b>	<b>175,319.4</b>	<b>290,036.9</b>	<b>120,175.9</b>	<b>203,811.9</b>	<b>323,987.8</b>
1. Agriculture and Allied Activities (i to xii)	39,857.1	34,317.6	74,174.7	66,093.2	55,537.1	121,630.3	82,639.3	53,222.8	135,862.0	59,848.1	68,086.3	127,934.3
i) Crop Husbandry	13,970.4	3,845.6	17,816.0	21,520.4	4,113.5	25,633.9	25,796.9	4,731.5	30,528.4	28,910.3	4,431.4	33,341.7
ii) Soil and Water Conservation	1,474.3	783.1	2,257.3	7,351.6	748.4	8,100.0	7,144.4	748.4	7,892.8	8,392.8	776.5	9,169.2
iii) Animal Husbandry	2,035.8	3,080.4	5,116.2	3,356.9	3,307.2	6,664.1	4,145.9	3,547.9	7,693.9	3,624.1	3,907.4	7,531.5
iv) Dairy Development	3,398.6	-	3,398.6	8,925.0	-	8,925.0	8,925.0	-	8,925.0	8,930.0	-	8,930.0
v) Fisheries	617.0	259.5	876.5	1,149.1	282.7	1,431.8	1,177.6	286.8	1,464.4	781.4	288.0	1,069.4
vi) Forestry and Wild Life	2,463.9	13,392.8	15,856.7	2,572.3	9,057.4	11,629.7	2,411.5	8,822.4	11,234.0	2,620.4	10,094.5	12,714.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	10,446.7	10,446.7	-	34,666.0	34,666.0	-	31,146.0	31,146.0	-	44,384.3	44,384.3
ix) Agricultural Research and Education	1,724.5	1,696.5	3,421.0	2,600.8	2,342.1	4,942.9	2,600.8	2,920.0	5,520.8	2,762.3	3,319.8	6,082.1
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	14,172.6	813.0	14,985.6	18,617.1	1,019.7	19,636.7	30,737.1	1,019.7	31,756.7	3,826.9	884.5	4,711.4
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	10,891.8	12,885.8	23,777.5	28,613.0	18,107.4	46,720.4	12,058.5	20,231.6	32,290.0	28,816.1	22,621.3	51,437.4
3. Special Area Programmes	1,026.2	1.1	1,027.3	1,504.2	-	1,504.2	2,071.6	-	2,071.6	3,049.7	-	3,049.7
4. Irrigation and Flood Control	2,763.6	4,716.1	7,479.7	3,824.2	6,409.4	10,233.6	3,743.0	5,629.4	9,372.4	4,382.1	9,061.1	13,443.2
of which:												
i) Major and Medium Irrigation	61.0	3,316.6	3,377.7	223.0	4,647.1	4,870.1	166.8	3,867.1	4,033.9	157.8	7,213.8	7,371.6
ii) Minor Irrigation	385.8	1,394.4	1,780.2	535.3	1,757.1	2,292.4	510.3	1,757.1	2,267.4	686.9	1,841.8	2,528.8
iii) Flood Control and Drainage	-	5.0	5.0	-	5.3	5.3	-	5.3	5.3	-	5.5	5.5
Energy	161.2	70,542.5	70,703.7	392.6	52,530.0	52,922.6	342.6	59,630.0	59,972.6	361.1	67,030.0	67,391.1
of which: Power	-	70,542.5	70,542.5	200.0	52,530.0	52,730.0	150.0	59,630.0	59,780.0	200.0	67,030.0	67,230.0
6. Industry and Minerals (i to iii)	4,008.8	3,220.7	7,229.5	6,305.2	4,189.6	10,494.8	6,170.6	4,224.6	10,395.2	6,479.7	4,639.4	11,119.1
i) Village and Small Industries	2,552.8	2,868.0	5,420.8	4,376.1	3,772.1	8,148.1	4,161.5	3,803.9	7,965.3	4,356.3	4,092.7	8,449.0
ii) Industries@	1,456.1	352.6	1,808.7	1,929.1	417.5	2,346.6	2,009.1	420.8	2,429.9	2,123.4	546.7	2,670.2
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
KARNATAKA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii)	3,671.3	16,567.3	20,238.7	20,238.7	2,710.6	17,730.2	20,440.7	3,207.7	21,549.2	24,756.9	11,517.4	20,457.8	31,975.2
i) Roads and Bridges	3,642.1	12,557.7	16,199.8	16,199.8	2,691.8	12,804.4	15,496.2	3,191.2	14,132.9	17,324.2	11,500.4	13,731.6	25,232.1
ii) Others @	29.3	4,009.7	4,038.9	4,038.9	18.8	4,925.7	4,944.5	16.5	7,416.3	7,432.8	17.0	6,726.2	6,743.2
8. Science, Technology and Environment	600.8	0.1	600.9	600.9	672.2	0.1	672.3	592.2	0.1	592.3	706.8	0.1	706.9
9. General Economic Services (i to iv)	2,640.6	8,869.4	11,509.9	11,509.9	4,177.5	10,784.2	14,961.7	3,892.1	10,831.8	14,723.8	5,014.8	11,916.0	16,930.8
i) Secretariat - Economic Services	1,262.4	583.5	1,845.8	1,845.8	1,955.5	692.4	2,647.9	1,671.0	714.3	2,385.3	2,724.1	934.8	3,658.9
ii) Tourism	864.8	31.6	896.3	896.3	1,070.0	37.2	1,107.2	1,047.5	37.2	1,084.7	1,182.3	41.1	1,223.4
iii) Civil Supplies	1.4	93.9	95.2	95.2	1.0	226.6	227.6	1.0	275.3	276.3	3.5	135.4	138.9
iv) Others +	512.1	8,160.5	8,672.5	8,672.5	1,151.0	9,828.0	10,979.0	1,172.7	9,804.9	10,977.6	1,104.9	10,804.7	11,909.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>1,525.0</b>	<b>200,283.4</b>	<b>201,808.4</b>	<b>201,808.4</b>	<b>2,977.5</b>	<b>253,451.4</b>	<b>256,428.9</b>	<b>2,389.3</b>	<b>237,491.2</b>	<b>239,880.5</b>	<b>2,958.3</b>	<b>292,743.6</b>	<b>295,701.9</b>
<b>A. Organs of State</b>	<b>450.1</b>	<b>7,340.9</b>	<b>7,791.0</b>	<b>7,791.0</b>	<b>304.4</b>	<b>11,265.4</b>	<b>11,569.8</b>	<b>311.4</b>	<b>11,433.4</b>	<b>11,744.9</b>	<b>308.6</b>	<b>11,887.1</b>	<b>12,195.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>85.8</b>	<b>8,121.8</b>	<b>8,207.7</b>	<b>8,207.7</b>	<b>116.5</b>	<b>10,749.1</b>	<b>10,865.6</b>	<b>96.5</b>	<b>10,640.9</b>	<b>10,737.4</b>	<b>54.3</b>	<b>11,779.3</b>	<b>11,833.6</b>
i) Collection of Taxes and Duties	85.8	8,046.3	8,132.1	8,132.1	116.5	10,664.0	10,780.5	96.5	10,555.8	10,652.3	54.3	11,686.5	11,740.8
ii) Other Fiscal Services	-	75.6	75.6	75.6	-	85.1	85.1	-	85.1	85.1	-	92.7	92.7
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>68,334.3</b>	<b>68,334.3</b>	<b>68,334.3</b>	<b>-</b>	<b>85,000.0</b>	<b>85,000.0</b>	<b>-</b>	<b>78,000.0</b>	<b>78,000.0</b>	<b>-</b>	<b>102,000.0</b>	<b>102,000.0</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	5,000.0	5,000.0
2. Interest Payments (i to iv)	-	68,334.3	68,334.3	68,334.3	-	85,000.0	85,000.0	-	78,000.0	78,000.0	-	97,000.0	97,000.0
i) Interest on Loans from the Centre	-	7,613.7	7,613.7	7,613.7	-	8,801.9	8,801.9	-	7,798.3	7,798.3	-	8,639.8	8,639.8
ii) Interest on Internal Debt of which:	-	48,234.1	48,234.1	48,234.1	-	62,233.2	62,233.2	-	55,998.3	55,998.3	-	72,762.4	72,762.4
(a) Interest on Market Loans	-	25,673.1	25,673.1	25,673.1	-	39,714.3	39,714.3	-	33,697.9	33,697.9	-	50,640.5	50,640.5
(b) Interest on NSSF	-	19,971.4	19,971.4	19,971.4	-	19,493.5	19,493.5	-	19,452.0	19,452.0	-	18,955.7	18,955.7
iii) Interest on Small Savings, Provident Funds, etc.	-	12,455.4	12,455.4	12,455.4	-	13,963.7	13,963.7	-	14,202.3	14,202.3	-	15,596.4	15,596.4
iv) Others	-	31.1	31.1	31.1	-	1.2	1.2	-	1.2	1.2	-	1.4	1.4
<b>D. Administrative Services (i to v)</b>	<b>661.4</b>	<b>43,897.8</b>	<b>44,559.3</b>	<b>44,559.3</b>	<b>2,556.6</b>	<b>60,751.3</b>	<b>63,307.9</b>	<b>1,962.9</b>	<b>55,731.4</b>	<b>57,694.2</b>	<b>2,595.5</b>	<b>72,874.0</b>	<b>75,469.5</b>
i) Secretariat - General Services	13.4	1,219.3	1,232.8	1,232.8	15.0	1,743.9	1,758.9	17.2	1,571.3	1,588.5	8.9	2,011.6	2,020.6
ii) District Administration	-	3,859.2	3,859.2	3,859.2	200.0	5,676.5	5,876.5	150.0	5,556.5	5,706.5	198.5	5,482.8	5,681.3
iii) Police	210.0	25,487.5	25,697.5	25,697.5	1,692.8	32,335.0	34,027.8	1,179.1	32,387.1	33,566.2	1,658.3	34,976.3	36,634.6
iv) Public Works	41.2	7,590.6	7,631.8	7,631.8	110.0	7,776.9	7,886.9	104.1	7,927.3	8,031.4	110.0	8,423.2	8,533.2
v) Others ++	396.8	5,741.1	6,137.9	6,137.9	538.8	13,219.0	13,757.8	512.5	8,289.2	8,801.7	619.7	21,980.1	22,599.9
<b>E. Pensions</b>	<b>-</b>	<b>72,274.4</b>	<b>72,274.4</b>	<b>72,274.4</b>	<b>-</b>	<b>85,000.0</b>	<b>85,000.0</b>	<b>-</b>	<b>81,000.0</b>	<b>81,000.0</b>	<b>-</b>	<b>93,500.0</b>	<b>93,500.0</b>
<b>F. Miscellaneous General Services</b>	<b>327.6</b>	<b>314.1</b>	<b>641.8</b>	<b>641.8</b>	<b>-</b>	<b>685.6</b>	<b>685.6</b>	<b>18.5</b>	<b>685.6</b>	<b>704.0</b>	<b>-</b>	<b>703.2</b>	<b>703.2</b>
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>11,876.3</b>	<b>28,308.0</b>	<b>40,184.2</b>	<b>40,184.2</b>	<b>23,540.0</b>	<b>37,007.3</b>	<b>60,547.3</b>	<b>25,040.0</b>	<b>38,264.4</b>	<b>63,304.4</b>	<b>27,227.0</b>	<b>39,489.0</b>	<b>66,716.0</b>
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	11,876.3	28,308.0	40,184.3	40,184.3	23,540.0	37,007.3	60,547.3	25,040.0	38,264.4	63,304.4	27,227.0	39,489.0	66,716.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**KERALA**

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>67,969.2</b>	<b>466,918.2</b>	<b>534,887.4</b>	<b>97,625.8</b>	<b>505,652.7</b>	<b>603,278.4</b>	<b>85,432.4</b>	<b>526,319.6</b>	<b>611,752.0</b>	<b>109,515.5</b>	<b>610,224.9</b>	<b>719,740.4</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>67,283.4</b>	<b>199,575.7</b>	<b>266,859.2</b>	<b>96,319.0</b>	<b>213,909.0</b>	<b>310,228.0</b>	<b>83,699.8</b>	<b>217,736.8</b>	<b>301,436.7</b>	<b>107,578.8</b>	<b>249,246.7</b>	<b>356,825.5</b>
<b>A. Social Services (1 to 12)</b>	<b>43,156.7</b>	<b>145,618.2</b>	<b>188,774.9</b>	<b>66,354.1</b>	<b>158,488.1</b>	<b>226,842.3</b>	<b>62,674.8</b>	<b>155,940.8</b>	<b>218,615.6</b>	<b>75,871.3</b>	<b>186,777.9</b>	<b>262,649.2</b>
1. Education, Sports, Art and Culture	9,646.5	95,673.7	105,320.2	12,362.6	106,226.3	118,588.9	10,231.9	104,403.9	114,635.8	12,834.7	124,300.3	137,135.0
2. Medical and Public Health	4,269.5	23,624.0	27,893.6	4,510.3	27,032.1	31,542.5	4,190.0	25,241.8	29,431.8	5,162.3	32,131.1	37,293.4
3. Family Welfare	2,487.5	747.2	3,234.6	3,703.4	1,299.6	5,003.0	3,388.6	857.3	4,245.9	4,481.4	973.4	5,454.8
4. Water Supply and Sanitation	2,895.7	2,414.5	5,310.2	5,550.0	2,099.1	7,649.1	4,382.0	2,095.4	6,477.5	5,978.0	2,377.7	8,355.7
5. Housing	65.0	937.4	1,002.4	224.4	893.9	1,118.3	199.4	933.9	1,133.3	262.2	955.8	1,218.0
6. Urban Development	2,935.9	232.9	3,168.8	12,382.6	316.0	12,698.6	11,910.7	1,014.4	12,925.1	12,284.2	361.6	12,645.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	9,692.1	2,487.0	12,179.1	15,405.6	2,905.4	18,311.0	15,636.2	2,935.4	18,571.6	18,556.4	3,146.8	21,703.2
8. Labour and Welfare	4,069.0	2,556.2	6,625.2	5,048.7	2,628.5	7,677.2	4,455.5	2,829.5	7,285.0	5,799.0	2,828.1	8,627.1
9. Social Security and Welfare	6,881.4	13,465.2	20,346.6	9,008.6	12,465.6	21,474.1	8,157.6	12,458.3	20,615.8	10,287.6	16,874.4	27,162.1
10. Nutrition	-	19.9	19.9	-	32.3	32.3	-	31.9	31.9	-	37.7	37.7
11. Relief on account of Natural Calamities	-	2,449.3	2,449.3	-	1,588.4	1,588.4	-	2,107.2	2,107.2	-	1,663.8	1,663.8
12. Others*	214.1	1,010.7	1,224.9	158.0	1,001.0	1,159.0	123.0	1,031.7	1,154.7	225.5	1,127.1	1,352.6
<b>B. Economic Services (1 to 9)</b>	<b>24,126.7</b>	<b>53,957.5</b>	<b>78,084.2</b>	<b>27,964.9</b>	<b>55,420.9</b>	<b>83,395.8</b>	<b>21,025.0</b>	<b>61,796.1</b>	<b>82,821.0</b>	<b>31,707.5</b>	<b>62,468.8</b>	<b>94,176.3</b>
1. Agriculture and Allied Activities (i to xii)	12,725.5	25,145.9	37,871.5	15,615.1	24,493.6	40,108.7	11,334.5	27,154.6	38,489.1	18,090.1	26,826.3	44,916.4
i) Crop Husbandry	5,785.3	5,497.9	11,283.2	7,625.9	4,844.4	12,470.3	5,577.5	4,829.5	10,407.0	8,849.2	5,168.9	14,018.1
ii) Soil and Water Conservation	231.3	361.8	593.1	280.0	418.9	698.9	280.0	429.5	698.9	429.5	915.2	1,011.1
iii) Animal Husbandry	1,153.5	2,612.8	3,766.2	1,415.5	2,685.4	4,100.9	1,255.5	2,686.4	3,941.9	1,862.0	3,211.0	5,073.0
iv) Dairy Development	1,017.9	332.3	1,350.2	1,101.5	436.2	1,537.7	775.0	436.3	1,211.3	1,125.0	482.5	1,607.5
v) Fisheries	1,686.3	607.2	2,293.5	1,683.5	656.5	2,340.0	150.9	2,234.7	2,385.6	2,223.2	742.1	2,965.3
vi) Forestry and Wild Life	1,018.4	2,426.5	3,444.8	1,533.8	2,698.3	4,232.1	1,253.5	3,032.9	4,286.4	1,272.6	3,272.3	4,544.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	39.2	9,180.3	9,219.4	96.4	8,579.2	8,675.6	96.4	8,891.2	8,987.6	85.4	8,641.4	8,726.8
ix) Agricultural Research and Education	872.5	2,027.2	2,899.7	1,275.0	2,344.5	3,619.5	1,273.9	2,344.5	3,618.3	1,533.0	2,791.1	4,324.1
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	173.4	2,081.2	2,254.6	381.0	1,816.5	2,197.5	301.0	2,266.7	2,567.7	443.2	2,014.9	2,458.1
xii) Other Agricultural Programmes	747.7	18.9	766.7	222.5	13.7	236.2	370.8	13.7	384.5	267.0	16.3	283.3
2. Rural Development	2,897.3	2,509.5	5,406.8	3,687.3	3,673.4	7,360.7	2,115.7	4,617.6	6,733.3	2,749.0	5,764.5	8,513.5
3. Special Area Programmes	944.8	-1.5	943.3	1,228.4	-	1,228.4	1,223.9	-	1,223.9	2,058.6	-	2,058.6
4. Irrigation and Flood Control	295.2	4,531.6	4,826.9	260.8	4,570.7	4,831.5	266.6	4,459.5	4,726.1	283.4	4,159.1	4,442.5
of which:												
i) Major and Medium Irrigation	6.3	2,489.7	2,496.0	67.7	2,578.2	2,645.9	43.0	2,531.6	2,574.6	36.3	2,183.9	2,220.2
ii) Minor Irrigation	210.0	840.7	1,050.7	113.1	1,737.3	1,850.4	143.6	816.8	960.4	127.1	733.9	861.0
iii) Flood Control and Drainage	-	395.1	395.1	-	255.3	255.3	-	248.5	248.5	-	305.0	305.0
5. Energy	217.9	1,300.1	1,518.1	496.8	561.2	1,058.0	381.8	2,061.2	2,443.0	704.8	565.3	1,270.1
of which: Power	-	1,283.3	1,283.3	50.0	533.3	583.3	30.0	2,033.3	2,063.3	170.0	534.6	704.6
6. Industry and Minerals (i to iii)	2,587.7	1,143.5	3,731.2	2,481.8	1,364.3	3,846.1	2,000.8	1,413.8	3,414.5	2,416.3	1,550.4	3,966.7
i) Village and Small Industries	1,846.7	1,176.6	3,023.3	2,355.3	1,192.3	3,547.6	1,874.3	1,241.3	3,115.5	2,203.0	1,352.1	3,555.0
ii) Industries@	691.0	-46.3	644.8	126.5	172.0	298.5	126.5	172.5	299.0	113.3	198.3	311.6
iii) Others**	50.0	13.2	63.2	-	-	-	-	-	-	100.0	-	100.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**KERALA**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
7. Transport and Communications (i + ii)	1,363.5	17,004.0	18,367.5	247.9	18,386.7	18,634.6	202.9	19,807.7	20,010.6	245.7	21,086.7	21,332.4	
i) Roads and Bridges	1,330.0	15,128.3	16,458.3	120.0	17,216.9	17,336.9	120.0	18,637.9	18,757.9	126.2	19,436.4	19,562.6	
ii) Others @	33.5	1,875.7	1,909.2	127.9	1,169.7	1,297.6	82.9	1,403.8	1,527.7	119.5	1,650.3	1,769.8	
8. Science, Technology and Environment	716.1	464.4	1,180.5	1,048.0	402.7	1,450.7	838.5	403.1	1,241.6	1,259.7	466.7	1,726.4	
9. General Economic Services (i to iv)	2,378.7	1,859.9	4,238.5	2,898.8	1,968.3	4,867.1	2,660.3	1,878.7	4,539.0	3,900.0	2,049.7	5,949.7	
i) Secretariat - Economic Services	613.1	417.3	1,030.4	1,408.0	507.6	1,915.6	1,086.8	507.9	1,594.7	2,146.3	602.0	2,748.3	
ii) Tourism	1,458.3	643.5	2,101.7	895.3	539.5	1,434.8	845.3	551.1	1,386.4	894.3	585.9	1,480.2	
iii) Civil Supplies	11.0	141.9	152.9	201.0	151.8	352.8	101.0	151.4	252.4	202.0	175.6	377.6	
iv) Others +	296.3	657.3	953.5	394.5	769.4	1,163.9	627.2	688.4	1,295.6	657.4	686.2	1,343.6	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>685.8</b>	<b>227,180.3</b>	<b>227,866.1</b>	<b>1,306.7</b>	<b>239,762.8</b>	<b>241,069.5</b>	<b>1,732.6</b>	<b>255,225.1</b>	<b>256,957.7</b>	<b>1,936.7</b>	<b>298,606.7</b>	<b>300,543.4</b>	
<b>A. Organs of State</b>	<b>4.8</b>	<b>5,112.6</b>	<b>5,117.4</b>	<b>72.5</b>	<b>6,117.5</b>	<b>6,190.1</b>	<b>43.4</b>	<b>6,167.8</b>	<b>6,211.2</b>	<b>53.1</b>	<b>7,594.0</b>	<b>7,647.1</b>	
<b>B. Fiscal Services (i + ii)</b>	<b>134.8</b>	<b>9,225.3</b>	<b>9,360.1</b>	<b>173.0</b>	<b>10,900.2</b>	<b>11,073.2</b>	<b>154.5</b>	<b>10,843.3</b>	<b>10,997.8</b>	<b>321.5</b>	<b>12,439.6</b>	<b>12,761.1</b>	
i) Collection of Taxes and Duties	134.8	8,231.9	8,366.6	173.0	9,726.0	9,899.0	154.5	9,669.0	9,823.5	321.5	11,360.8	11,682.3	
ii) Other Fiscal Services	-	993.4	993.4	-	1,174.2	1,174.2	-	1,174.3	1,174.3	-	1,078.8	1,078.8	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>72,048.1</b>	<b>72,048.1</b>	<b>-</b>	<b>76,734.8</b>	<b>76,734.8</b>	<b>-</b>	<b>81,715.2</b>	<b>81,715.2</b>	<b>-</b>	<b>95,981.5</b>	<b>95,981.5</b>	
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-	
2. Interest Payments (i to iv)	-	72,048.1	72,048.1	-	76,734.8	76,734.8	-	81,715.2	81,715.2	-	95,981.5	95,981.5	
i) Interest on Loans from the Centre	-	3,996.0	3,996.0	-	3,668.4	3,668.4	-	3,471.6	3,471.6	-	3,882.4	3,882.4	
ii) Interest on Internal Debt of which:	-	48,679.0	48,679.0	-	55,558.4	55,558.4	-	58,191.4	58,191.4	-	70,354.6	70,354.6	
(a) Interest on Market Loans	-	32,957.8	32,957.8	-	40,634.2	40,634.2	-	42,634.9	42,634.9	-	54,534.7	54,534.7	
(b) Interest on NSSF	-	10,895.2	10,895.2	-	10,434.5	10,434.5	-	10,894.3	10,894.3	-	10,581.9	10,581.9	
iii) Interest on Small Savings, Provident Funds, etc.	-	19,373.2	19,373.2	-	17,508.0	17,508.0	-	20,052.2	20,052.2	-	21,744.4	21,744.4	
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-	
<b>D. Administrative Services (i to v)</b>	<b>546.2</b>	<b>30,424.6</b>	<b>30,970.8</b>	<b>1,061.2</b>	<b>33,242.6</b>	<b>34,303.8</b>	<b>1,534.7</b>	<b>33,199.7</b>	<b>34,734.4</b>	<b>1,107.8</b>	<b>39,233.9</b>	<b>40,341.7</b>	
i) Secretariat - General Services	-	1,544.9	1,544.9	-	1,583.9	1,583.9	-	1,580.0	1,580.0	-	1,959.5	1,959.5	
ii) District Administration	61.8	2,135.6	2,197.4	98.0	2,453.8	2,551.8	501.0	2,430.3	2,931.3	168.5	2,958.2	3,126.7	
iii) Police	386.0	19,325.3	19,711.3	465.0	20,759.7	21,224.7	465.0	20,711.4	21,176.4	485.0	25,102.0	25,587.0	
iv) Public Works	-	1,529.5	1,529.5	-	1,645.7	1,645.7	-	1,644.0	1,644.0	-	1,560.3	1,560.3	
v) Others ++	98.4	5,889.3	5,987.7	498.2	6,799.5	7,297.7	568.7	6,833.9	7,402.6	454.3	7,653.8	8,108.1	
<b>E. Pensions</b>	<b>-</b>	<b>88,668.9</b>	<b>88,668.9</b>	<b>-</b>	<b>94,377.6</b>	<b>94,377.6</b>	<b>-</b>	<b>97,696.5</b>	<b>97,696.5</b>	<b>454.3</b>	<b>113,247.1</b>	<b>113,701.4</b>	
<b>F. Miscellaneous General Services</b>	<b>-</b>	<b>21,700.8</b>	<b>21,700.8</b>	<b>-</b>	<b>18,390.0</b>	<b>18,390.0</b>	<b>-</b>	<b>25,602.7</b>	<b>25,602.7</b>	<b>-</b>	<b>30,110.8</b>	<b>30,110.8</b>	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	
Payment on account of State Lotteries	-	20,825.1	20,825.1	-	18,180.0	18,180.0	-	24,570.8	24,570.8	-	29,893.8	29,893.8	
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>40,162.2</b>	<b>40,162.2</b>	<b>-</b>	<b>51,980.9</b>	<b>51,980.9</b>	<b>-</b>	<b>53,357.6</b>	<b>53,357.6</b>	<b>-</b>	<b>62,371.5</b>	<b>62,371.5</b>	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	40,162.2	40,162.2	-	51,980.9	51,980.9	-	53,357.6	53,357.6	-	62,371.5	62,371.5	

(₹ Million)



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**MADHYA PRADESH**

Item	2013-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>183,493.3</b>	<b>446,192.0</b>	<b>629,685.3</b>	<b>235,616.9</b>	<b>508,269.6</b>	<b>743,886.5</b>	<b>234,510.7</b>	<b>501,722.6</b>	<b>736,233.3</b>	<b>370,479.1</b>	<b>619,659.0</b>	<b>990,138.1</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>174,923.1</b>	<b>237,065.1</b>	<b>411,988.2</b>	<b>226,246.2</b>	<b>249,415.6</b>	<b>475,661.8</b>	<b>224,707.9</b>	<b>261,023.6</b>	<b>485,731.4</b>	<b>358,727.3</b>	<b>340,159.8</b>	<b>698,887.0</b>
<b>A. Social Services (1 to 12)</b>	<b>116,886.2</b>	<b>126,868.5</b>	<b>243,754.7</b>	<b>148,135.7</b>	<b>152,871.3</b>	<b>301,007.0</b>	<b>146,763.7</b>	<b>156,391.6</b>	<b>303,155.3</b>	<b>207,260.3</b>	<b>213,664.6</b>	<b>420,924.9</b>
1. Education, Sports, Art and Culture	27,621.3	81,342.9	108,964.2	40,413.9	98,308.6	138,722.5	40,538.1	95,437.9	135,975.9	66,758.2	125,992.5	192,750.8
2. Medical and Public Health	7,671.0	20,112.0	27,783.0	7,793.3	26,590.2	34,383.5	7,529.0	25,437.3	32,966.3	18,272.7	34,180.8	52,453.5
3. Family Welfare	3,463.5	35.7	3,499.2	4,791.2	35.3	4,826.5	4,785.6	35.3	4,820.9	5,940.8	-	5,940.8
4. Water Supply and Sanitation	2,932.5	4,485.7	7,418.2	3,676.3	6,479.9	10,156.2	3,282.2	5,786.1	9,068.4	11,350.6	6,296.6	17,647.2
5. Housing	2,679.8	1,193.5	3,873.3	2,361.3	1,098.8	3,460.1	3,445.8	1,396.6	4,842.3	9,022.6	1,265.1	10,287.7
6. Urban Development	12,698.5	3,424.8	16,123.3	14,624.0	4,141.5	18,765.4	15,023.5	5,739.3	20,762.8	16,241.2	7,388.5	23,629.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	19,200.1	3,579.2	22,779.3	25,613.5	4,391.7	30,005.2	26,810.2	4,464.3	31,274.5	29,401.2	5,222.5	34,623.7
8. Labour and Labour Welfare	539.5	1,357.7	1,897.2	959.7	1,709.1	2,688.9	1,163.7	1,786.5	2,950.1	1,778.7	1,907.7	3,686.4
9. Social Security and Welfare	28,198.7	1,441.0	29,639.7	34,153.7	1,838.8	35,992.5	31,017.4	1,647.8	32,665.2	35,000.9	1,981.8	36,982.7
10. Nutrition	11,822.5	33.3	11,855.9	13,638.9	32.3	13,671.2	13,058.3	28.4	13,086.7	13,375.3	30.1	13,405.4
11. Relief on account of Natural Calamities	-	7,522.1	7,522.1	-	5,690.1	5,690.1	-	11,642.8	11,642.8	-	26,220.1	26,220.1
12. Others*	58.7	2,940.6	2,999.3	110.0	2,555.0	2,665.0	110.0	2,989.2	3,099.2	118.0	3,178.8	3,296.8
<b>B. Economic Services (1 to 9)</b>	<b>58,036.9</b>	<b>110,196.6</b>	<b>168,233.5</b>	<b>78,110.5</b>	<b>96,544.3</b>	<b>174,654.8</b>	<b>77,944.2</b>	<b>104,631.9</b>	<b>182,576.1</b>	<b>151,467.0</b>	<b>126,495.2</b>	<b>277,962.2</b>
1. Agriculture and Allied Activities (i to xii)	22,429.3	37,781.5	60,210.8	31,936.6	37,652.7	69,589.3	33,101.3	37,927.0	71,028.3	53,764.9	45,510.8	99,275.7
i) Crop Husbandry	9,239.8	3,374.8	12,614.6	13,785.8	4,402.9	18,188.6	14,390.7	4,077.6	18,468.3	30,932.7	4,652.4	35,585.1
ii) Soil and Water Conservation	124.8	442.3	567.1	156.6	556.3	712.9	156.6	586.7	743.3	159.7	675.8	835.5
iii) Animal Husbandry	2,553.5	3,551.1	6,104.7	2,466.3	4,734.2	7,200.5	2,592.7	4,595.2	7,187.9	3,196.1	5,254.5	8,450.6
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	269.7	257.2	526.9	347.7	425.1	772.7	350.1	424.8	774.9	392.6	482.8	875.4
vi) Forestry and Wild Life	5,657.9	10,356.1	16,014.0	8,656.0	10,266.8	18,922.8	9,441.2	9,436.3	18,877.5	11,647.8	13,659.3	25,307.2
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	379.2	18,579.3	18,958.5	464.0	15,611.2	16,075.2	937.4	17,111.2	18,048.6	1,632.1	19,000.4	20,632.5
ix) Agricultural Research and Education	530.4	482.4	1,012.8	699.8	485.2	1,185.0	783.1	670.2	1,453.3	950.6	671.1	1,621.7
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	3,674.1	738.2	4,412.4	5,360.4	1,171.0	6,531.5	4,449.4	1,025.0	5,474.4	4,853.3	1,114.4	5,967.8
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	25,839.9	11,562.9	37,402.8	32,298.4	14,154.3	46,452.7	29,804.3	14,094.4	43,898.7	78,513.5	16,361.6	94,875.0
3. Special Area Programmes	2,052.0	5,149.2	7,201.2	1,214.9	6,683.8	7,898.7	1,204.7	6,332.4	7,537.1	1,086.6	7,155.9	8,242.5
4. Irrigation and Flood Control	1,955.6	4,272.0	6,227.5	1,021.8	5,601.6	6,623.4	1,022.0	5,172.2	6,194.2	829.9	5,821.4	6,651.3
of which:	71.8	877.2	949.0	117.7	1,082.2	1,199.9	117.7	1,160.2	1,278.0	138.9	1,334.5	1,473.4
i) Major and Medium Irrigation	24.7	-	24.7	75.4	-	75.4	65.0	-	65.0	117.8	-	117.8
ii) Minor Irrigation	3,580.0	24,416.1	27,996.1	4,728.7	21,070.2	25,798.9	5,506.8	27,256.7	32,763.5	4,792.9	34,482.7	39,275.6
iii) Flood Control and Drainage	3,337.9	24,409.0	27,746.9	4,248.7	21,048.0	25,296.7	5,059.3	27,234.6	32,293.9	4,370.9	34,450.0	38,820.9
Energy	2,793.1	17,812.5	20,605.7	4,505.3	3,540.2	8,045.6	5,224.6	2,937.6	8,162.2	8,020.3	8,986.7	17,007.0
of which: Power	1,407.4	745.8	2,153.1	2,074.1	1,015.6	3,089.7	2,119.2	1,000.8	3,120.0	3,070.9	1,157.1	4,228.0
4. Industry and Minerals (i to iii)	1,385.8	17,066.8	18,452.5	2,431.3	2,524.6	4,955.9	3,105.5	1,936.8	5,042.2	4,949.4	7,829.7	12,779.1
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Industries@	-	-	-	-	-	-	-	-	-	-	-	-
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MADHYA PRADESH

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	0.7	12,777.4	12,778.1	-	12,232.6	12,232.6	0.7	15,013.2	15,013.9	5.0	12,648.6	12,653.6
8. Science, Technology and Environment	-	12,754.9	12,754.9	-	12,229.8	12,229.8	-	15,010.4	15,010.4	-	12,646.1	12,646.1
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	0.7	22.5	23.2	900.8	2.8	969.2	0.7	2.8	3.4	5.0	2.5	7.5
	577.8	55.5	633.3	68.3	88.3	1,148.8	1,148.8	68.3	1,217.2	1,732.0	79.6	1,811.6
	763.9	641.6	1,405.5	2,525.7	1,142.2	3,667.9	1,952.9	1,002.3	2,955.2	3,551.7	1,269.4	4,821.1
	19.9	196.8	216.7	416.0	304.3	720.3	203.5	300.2	503.7	397.0	355.7	752.7
	427.5	3.0	430.5	6.7	691.7	798.4	798.4	6.5	804.9	855.5	7.8	863.3
	311.3	322.1	633.4	1,418.7	609.9	2,028.6	945.0	469.6	1,414.6	2,279.2	670.8	2,949.9
	5.3	119.6	124.9	6.0	221.3	227.3	6.0	226.0	232.0	20.0	235.1	255.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>920.3</b>	<b>176,131.2</b>	<b>177,051.4</b>	<b>1,754.5</b>	<b>221,198.2</b>	<b>222,952.7</b>	<b>2,186.5</b>	<b>205,908.7</b>	<b>208,095.3</b>	<b>4,135.6</b>	<b>238,300.0</b>	<b>242,435.6</b>
<b>A. Organs of State</b>	-	<b>6,623.4</b>	<b>6,623.4</b>	-	<b>10,226.2</b>	<b>10,226.2</b>	<b>94.0</b>	<b>10,475.7</b>	<b>10,569.7</b>	<b>72.5</b>	<b>15,087.6</b>	<b>15,160.1</b>
<b>B. Fiscal Services (i + ii)</b>	<b>96.1</b>	<b>23,749.3</b>	<b>23,845.5</b>	<b>561.2</b>	<b>24,035.8</b>	<b>24,597.1</b>	<b>423.5</b>	<b>23,337.2</b>	<b>23,760.8</b>	<b>453.1</b>	<b>29,824.9</b>	<b>30,278.0</b>
i) Collection of Taxes and Duties	96.1	23,730.7	23,826.8	561.2	24,005.8	24,567.1	423.5	23,307.2	23,730.8	453.1	29,792.6	30,245.7
ii) Other Fiscal Services	-	18.7	18.7	-	30.0	30.0	-	30.0	30.0	-	32.3	32.3
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>55,737.4</b>	<b>55,737.4</b>	-	<b>65,185.2</b>	<b>65,185.2</b>	-	<b>63,561.1</b>	<b>63,561.1</b>	-	<b>69,294.8</b>	<b>69,294.8</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	55,737.4	55,737.4	-	65,185.2	65,185.2	-	63,561.1	63,561.1	-	69,294.8	69,294.8
i) Interest on Loans from the Centre	-	10,647.9	10,647.9	-	7,257.5	7,257.5	-	6,757.5	6,757.5	-	7,298.1	7,298.1
ii) Interest on Internal Debt of which:	-	38,975.2	38,975.2	-	47,654.3	47,654.3	-	46,499.3	46,499.3	-	52,356.0	52,356.0
(a) Interest on Market Loans	-	19,500.5	19,500.5	-	24,263.1	24,263.1	-	25,200.1	25,200.1	-	29,052.3	29,052.3
(b) Interest on NSSF	-	1,649.6	1,649.6	-	16,500.0	16,500.0	-	16,500.0	16,500.0	-	17,500.0	17,500.0
iii) Interest on Small Savings, Provident Funds, etc.	-	5,777.3	5,777.3	-	8,522.6	8,522.6	-	7,840.6	7,840.6	-	7,726.7	7,726.7
iv) Others	-	337.0	337.0	-	1,750.8	1,750.8	-	2,463.7	2,463.7	-	1,913.9	1,913.9
<b>D. Administrative Services (i to v)</b>	<b>824.1</b>	<b>40,426.7</b>	<b>41,250.9</b>	<b>1,193.2</b>	<b>56,101.6</b>	<b>57,294.8</b>	<b>1,669.0</b>	<b>48,108.2</b>	<b>49,777.2</b>	<b>3,609.9</b>	<b>60,320.0</b>	<b>63,930.0</b>
i) Secretariat - General Services	213.9	1,033.7	1,247.5	471.5	1,507.7	1,979.2	472.5	1,488.2	1,940.7	379.0	1,626.6	2,005.6
ii) District Administration	45.3	3,690.9	3,736.2	50.0	5,092.5	5,142.5	82.3	5,035.9	5,118.2	298.7	5,815.5	6,114.2
iii) Police	456.0	27,359.9	27,815.8	580.2	38,167.4	38,747.6	1,022.7	30,659.0	31,681.6	2,636.1	40,328.1	42,964.2
iv) Public Works	-	3,121.9	3,121.9	-	4,290.0	4,290.0	-	4,002.6	4,002.6	19.9	4,616.7	4,636.6
v) Others ++	109.0	5,220.4	5,329.4	91.6	7,044.0	7,135.6	91.6	6,942.5	7,034.0	276.2	7,933.1	8,209.4
<b>E. Pensions</b>	-	<b>49,467.9</b>	<b>49,467.9</b>	-	<b>65,308.5</b>	<b>65,308.5</b>	-	<b>60,108.5</b>	<b>60,108.5</b>	-	<b>63,343.3</b>	<b>63,343.3</b>
<b>F. Miscellaneous General Services</b>	-	<b>126.4</b>	<b>126.4</b>	-	<b>340.9</b>	<b>340.9</b>	-	<b>317.9</b>	<b>317.9</b>	-	<b>429.4</b>	<b>429.4</b>
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>7,650.0</b>	<b>32,995.7</b>	<b>40,645.7</b>	<b>7,616.3</b>	<b>37,655.7</b>	<b>45,272.0</b>	<b>7,616.3</b>	<b>34,790.3</b>	<b>42,406.6</b>	<b>7,616.3</b>	<b>41,199.2</b>	<b>48,815.5</b>
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,650.0	32,995.7	40,645.7	7,616.3	37,655.7	45,272.0	7,616.3	34,790.3	42,406.6	7,616.3	41,199.2	48,815.5



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MAHARASHTRA**

Item	2013-14 (Budget Estimates)												2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	2012-13 (Accounts)		2013-14 (Accounts)		2013-14 (Accounts)		2013-14 (Accounts)		2013-14 (Accounts)		2013-14 (Accounts)		2014-15 (Budget Estimates)		2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL			
1	245,682.4	1,141,677.4	1,387,359.8	301,563.3	1,256,472.4	1,558,025.7	297,818.5	1,316,451.2	1,614,269.7	430,693.1	1,413,533.2	1,844,226.3	13					
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>238,142.0</b>	<b>657,755.9</b>	<b>895,897.9</b>	<b>294,209.5</b>	<b>691,219.2</b>	<b>985,428.7</b>	<b>291,184.1</b>	<b>748,324.3</b>	<b>1,039,508.3</b>	<b>425,175.6</b>	<b>773,149.4</b>	<b>1,198,324.9</b>						
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>152,076.6</b>	<b>468,313.0</b>	<b>620,389.6</b>	<b>211,423.8</b>	<b>508,273.7</b>	<b>719,697.6</b>	<b>195,990.4</b>	<b>544,487.6</b>	<b>740,477.9</b>	<b>245,290.3</b>	<b>526,547.6</b>	<b>771,837.9</b>						
1. Education, Sports, Art and Culture	19,046.7	319,519.2	338,565.9	35,292.3	355,235.4	390,527.7	30,299.8	360,305.3	390,605.0	35,286.2	377,510.9	412,797.1						
2. Medical and Public Health	13,619.2	39,881.3	53,500.5	14,670.8	44,685.8	59,356.6	17,173.0	47,166.1	64,339.1	40,017.6	49,554.2	89,571.8						
3. Family Welfare	5,362.1	495.1	5,857.2	5,953.8	597.3	6,551.1	5,901.4	566.7	6,468.1	6,197.4	655.1	6,852.5						
4. Water Supply and Sanitation	8,638.5	1,805.0	10,443.5	11,195.5	1,929.8	13,125.3	10,110.1	1,941.0	12,051.1	14,319.1	2,000.7	16,319.8						
5. Housing	13,731.0	5,991.0	19,722.0	15,826.4	3,591.5	19,417.9	13,870.1	4,637.9	18,508.0	15,310.2	3,720.8	19,031.0						
6. Urban Development	21,979.2	18,994.5	40,973.7	38,589.5	21,715.4	60,304.9	32,497.0	20,505.8	53,002.8	28,745.7	21,807.7	50,553.5						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	39,970.8	24,195.6	64,166.4	53,547.1	27,941.4	81,488.5	51,278.8	31,937.1	83,215.9	64,655.5	30,053.8	94,709.2						
8. Labour and Welfare	1,930.9	5,370.9	7,301.8	2,679.5	5,859.5	8,538.9	2,420.8	5,973.9	8,394.7	4,356.5	6,211.2	10,567.7						
9. Social Security and Welfare	7,094.5	17,881.5	24,976.0	9,690.6	18,207.3	27,897.9	8,814.8	21,601.6	30,416.4	10,291.2	20,127.3	30,418.5						
10. Nutrition	20,383.7	5,256.3	25,640.0	22,657.6	5,300.7	27,958.3	22,475.6	4,955.1	27,430.8	24,716.9	5,359.4	30,076.3						
11. Relief on account of Natural Calamities	163.0	27,766.2	27,929.2	850.0	21,784.6	22,634.6	740.0	43,435.9	44,175.9	595.0	8,040.8	6,635.8						
12. Others*	157.2	1,156.4	1,313.6	470.8	1,424.9	1,895.7	409.0	1,461.1	1,870.1	799.0	1,505.7	2,304.7						
<b>B. Economic Services (1 to 9)</b>	<b>86,065.4</b>	<b>189,442.9</b>	<b>275,508.3</b>	<b>82,785.7</b>	<b>182,945.5</b>	<b>285,731.2</b>	<b>95,193.7</b>	<b>203,896.7</b>	<b>299,030.4</b>	<b>179,885.2</b>	<b>246,601.8</b>	<b>426,487.0</b>						
1. Agriculture and Allied Activities (i to xii)	28,790.1	43,389.2	72,179.3	26,202.9	46,346.2	72,549.1	34,227.5	48,833.7	83,061.2	33,759.3	52,280.5	86,039.8						
i) Crop Husbandry	18,378.1	9,156.6	27,534.7	14,534.3	10,610.0	25,144.3	22,142.9	10,679.7	32,822.6	21,629.5	11,564.9	33,194.4						
ii) Soil and Water Conservation	205.0	195.4	400.4	194.9	161.6	356.5	240.0	187.6	427.7	373.5	178.0	551.5						
iii) Animal Husbandry	2,284.8	5,334.5	7,619.3	3,372.7	5,732.3	9,105.0	3,347.6	5,755.6	9,103.2	3,416.7	6,282.8	9,699.6						
iv) Dairy Development	28.5	6,182.3	6,210.8	81.2	5,556.7	5,637.9	67.7	6,005.2	6,072.9	98.3	5,384.4	5,482.7						
v) Fisheries	56.0	1,024.3	1,080.3	113.1	1,075.3	1,188.4	115.9	1,263.3	1,379.2	110.3	995.9	1,106.2						
vi) Forestry and Wild Life	3,376.5	8,861.6	12,238.2	3,689.2	9,572.1	13,261.4	4,327.3	9,965.5	14,292.7	4,052.3	12,827.9	16,880.2						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	2.1	1,890.6	1,892.6	2.3	2,086.2	2,088.5	2.3	2,290.9	2,293.2	2.3	2,196.3	2,198.6						
ix) Agricultural Research and Education	373.4	6,728.8	7,102.3	335.0	6,488.3	6,823.3	268.0	6,374.3	6,642.3	167.5	7,314.9	7,482.4						
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-						
xi) Co-operation	3,476.7	4,015.0	7,491.7	2,979.4	5,063.6	8,043.0	2,828.7	6,311.6	9,140.3	3,126.0	5,535.3	8,661.3						
xii) Other Agricultural Programmes	609.0	-	609.0	900.9	-	900.9	887.2	-	887.2	782.8	-	782.8						
2. Rural Development	26,439.2	17,553.3	43,992.6	16,178.8	14,300.7	30,479.6	19,884.5	15,338.8	35,223.3	106,162.3	18,197.4	124,359.7						
3. Special Area Programmes	476.8	4.5	481.3	438.4	6.7	445.1	351.7	6.4	358.1	438.4	7.3	445.7						
4. Irrigation and Flood Control	6,497.8	19,239.7	25,737.5	8,953.7	19,418.4	28,372.1	8,321.6	21,084.6	29,406.2	5,680.0	20,318.1	25,998.1						
of which:																		
i) Major and Medium Irrigation	2,368.0	15,471.9	17,839.8	4,025.9	15,030.3	19,056.2	3,231.3	16,133.0	19,364.3	616.3	15,646.6	16,262.9						
ii) Minor Irrigation	3,685.0	3,412.7	7,097.7	4,611.3	3,974.2	8,585.6	4,837.0	4,553.6	9,390.6	4,798.4	4,216.6	9,015.0						
iii) Flood Control and Drainage	440.5	132.6	573.0	311.1	144.1	455.2	248.9	142.9	391.8	261.1	157.4	418.4						
5. Energy	2,875.5	51,832.5	54,708.0	3,574.0	40,513.7	44,087.7	3,966.3	53,683.0	57,649.3	3,746.2	90,424.9	94,171.0						
of which: Power	2,305.2	51,832.5	54,137.7	2,358.2	40,513.7	42,872.0	2,848.3	53,681.2	56,529.6	2,768.1	90,424.9	93,193.0						
6. Industry and Minerals (i to iii)	791.3	25,209.7	26,001.0	2,224.4	28,454.5	30,678.9	1,817.6	24,706.0	26,523.6	1,686.8	28,389.1	30,076.0						
i) Village and Small Industries	787.4	654.4	1,441.8	2,204.3	716.7	2,921.0	1,801.5	725.3	2,526.8	1,664.2	767.3	2,431.5						
ii) Industries@	4.0	24,555.2	24,559.2	20.1	27,737.7	27,757.8	16.1	23,980.7	23,996.8	22.6	27,621.8	27,644.4						
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MAHARASHTRA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	10,908.7 6,834.5 4,074.3	31,254.7 31,232.6 22.0	42,163.4 38,067.1 4,096.3	43,671.2 37,935.0 5,736.2	12,661.2 6,943.9 5,717.3	31,010.0 30,991.1 18.9	43,671.2 37,935.0 5,736.2	14,290.6 9,905.7 4,384.9	37,331.9 37,315.8 16.1	51,622.5 47,221.5 4,401.0	18,256.2 14,023.0 4,233.2	34,436.4 34,417.5 18.9	52,692.6 48,440.5 4,252.1
8. Science, Technology and Environment	720.0	0.6	720.5	789.2	814.8	0.7	789.2	788.5	789.2	810.2	0.8	811.0	811.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	8,566.1 4,609.2 3,951.6 - 5.3	958.7 1,214.3 0.4 - -255.9	9,524.8 5,823.5 3,952.0 - -250.6	14,632.6 7,467.3 5,196.0 - 1,969.4	11,738.1 5,910.1 5,195.6 - 632.5	2,894.5 1,557.2 0.4 - 1,336.9	14,632.6 7,467.3 5,196.0 - 1,969.4	11,545.2 6,420.0 4,488.1 - 637.1	2,851.7 1,529.3 0.3 - 1,322.0	14,396.9 7,949.4 4,488.4 - 1,959.2	9,345.8 5,898.5 3,343.8 - 103.5	2,547.2 1,732.4 0.4 - 814.4	11,893.0 7,630.9 3,344.2 - 917.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>6,068.5</b>	<b>470,588.1</b>	<b>476,656.7</b>	<b>556,900.7</b>	<b>6,288.5</b>	<b>550,612.2</b>	<b>556,900.7</b>	<b>5,530.4</b>	<b>546,183.8</b>	<b>551,714.2</b>	<b>4,270.0</b>	<b>620,416.9</b>	<b>624,686.9</b>
<b>A. Organs of State</b>	<b>120.5</b>	<b>12,537.3</b>	<b>12,657.9</b>	<b>16,437.9</b>	<b>240.0</b>	<b>16,197.9</b>	<b>16,437.9</b>	<b>192.0</b>	<b>17,224.1</b>	<b>17,416.1</b>	<b>175.0</b>	<b>24,912.9</b>	<b>25,087.9</b>
<b>B. Fiscal Services (i + ii)</b>	<b>783.3</b>	<b>18,807.9</b>	<b>19,591.2</b>	<b>25,889.5</b>	<b>1,387.8</b>	<b>24,501.7</b>	<b>25,889.5</b>	<b>1,344.4</b>	<b>25,790.8</b>	<b>27,135.2</b>	<b>1,000.0</b>	<b>28,453.4</b>	<b>29,453.3</b>
i) Collection of Taxes and Duties	783.3	18,770.6	19,553.9	25,844.1	1,387.8	24,456.3	25,844.1	1,344.4	25,749.7	27,094.1	1,000.0	28,409.2	29,409.2
ii) Other Fiscal Services	-	37.3	37.3	45.4	-	45.4	45.4	-	41.1	41.1	-	44.1	44.1
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>203,196.4</b>	<b>203,196.4</b>	<b>226,900.2</b>	<b>-</b>	<b>226,900.2</b>	<b>226,900.2</b>	<b>-</b>	<b>229,651.6</b>	<b>229,651.6</b>	<b>-</b>	<b>256,946.9</b>	<b>256,946.9</b>
1. Appropriation for Reduction or Avoidance of Debt	-	12,440.0	12,440.0	15,920.0	-	15,920.0	15,920.0	-	15,920.0	15,920.0	-	18,900.0	18,900.0
2. Interest Payments (i to iv)	-	190,756.4	190,756.4	210,980.2	-	210,980.2	210,980.2	-	213,731.6	213,731.6	-	238,046.9	238,046.9
i) Interest on Loans from the Centre	-	5,966.4	5,966.4	5,640.2	-	5,640.2	5,640.2	-	6,274.3	6,274.3	-	5,816.8	5,816.8
ii) Interest on Internal Debt of which:	-	151,451.8	151,451.8	162,835.8	-	162,835.8	162,835.8	-	166,518.4	166,518.4	-	182,269.1	182,269.1
(a) Interest on Market Loans	-	73,550.0	73,550.0	81,525.6	-	81,525.6	81,525.6	-	88,360.7	88,360.7	-	107,105.1	107,105.1
(b) Interest on NSSF	-	71,919.0	71,919.0	75,826.9	-	75,826.9	75,826.9	-	72,216.4	72,216.4	-	71,751.0	71,751.0
iii) Interest on Small Savings, Provident Funds, etc.	-	30,724.7	30,724.7	38,003.3	-	38,003.3	38,003.3	-	37,313.1	37,313.1	-	18,736.4	18,736.4
iv) Others	-	2,613.5	2,613.5	4,500.9	-	4,500.9	4,500.9	-	3,625.8	3,625.8	-	31,224.5	31,224.5
<b>D. Administrative Services (i to v)</b>	<b>4,168.2</b>	<b>120,550.8</b>	<b>124,719.1</b>	<b>162,694.9</b>	<b>4,660.7</b>	<b>158,034.2</b>	<b>162,694.9</b>	<b>2,994.0</b>	<b>145,939.5</b>	<b>148,933.5</b>	<b>3,095.1</b>	<b>163,396.9</b>	<b>166,492.0</b>
i) Secretariat - General Services	258.3	1,866.9	2,125.1	2,466.8	154.6	2,312.2	2,466.8	417.5	2,295.4	2,712.9	190.9	2,524.2	2,715.0
ii) District Administration	2,499.3	30,678.5	33,177.8	37,721.1	2,935.3	34,785.8	37,721.1	1,012.6	35,797.0	36,809.6	1,271.9	38,658.5	39,930.4
iii) Police	912.5	70,641.0	71,553.6	88,495.2	1,064.1	87,431.1	88,495.2	963.8	86,938.8	87,902.6	809.0	97,690.6	98,499.6
iv) Public Works	229.0	10,732.2	10,961.3	13,394.3	181.1	13,213.2	13,394.3	152.3	12,896.8	13,049.1	190.7	14,761.5	14,952.1
v) Others ++	269.1	6,632.3	6,901.4	20,617.6	325.6	20,292.0	20,617.6	447.8	8,011.6	8,459.3	632.6	9,762.2	10,394.8
<b>E. Pensions</b>	<b>996.5</b>	<b>774.7</b>	<b>1,771.2</b>	<b>1,502.8</b>	<b>-</b>	<b>1,502.8</b>	<b>1,502.8</b>	<b>1,000.0</b>	<b>922.3</b>	<b>1,922.3</b>	<b>-</b>	<b>2,017.9</b>	<b>2,017.9</b>
<b>F. Miscellaneous General Services</b> of which:	<b>-</b>	<b>-</b>	<b>-</b>	<b>1,356.6</b>	<b>-</b>	<b>1,356.6</b>	<b>1,356.6</b>	<b>-</b>	<b>773.8</b>	<b>773.8</b>	<b>-</b>	<b>1,358.1</b>	<b>1,358.1</b>
Payment on account of State Lotteries	-	-	-	1,356.6	-	1,356.6	1,356.6	-	773.8	773.8	-	1,358.1	1,358.1
<b>III. Grants-in-Aid and Contributions</b> of which:	<b>1,471.8</b>	<b>13,333.4</b>	<b>14,805.2</b>	<b>15,696.3</b>	<b>1,055.3</b>	<b>14,641.0</b>	<b>15,696.3</b>	<b>1,104.1</b>	<b>21,943.1</b>	<b>23,047.2</b>	<b>1,247.5</b>	<b>19,967.0</b>	<b>21,214.5</b>
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,471.8	13,333.4	14,805.2	15,696.3	1,055.3	14,641.0	15,696.3	1,104.1	21,943.1	23,047.2	1,247.5	19,967.0	21,214.5

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**MANIPUR**

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>10,673.4</b>	<b>42,491.9</b>	<b>53,165.3</b>	<b>20,483.2</b>	<b>46,446.3</b>	<b>66,929.5</b>	<b>18,110.1</b>	<b>47,884.7</b>	<b>65,994.7</b>	<b>27,488.2</b>	<b>48,788.0</b>	<b>76,276.2</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>10,594.9</b>	<b>17,819.9</b>	<b>28,414.8</b>	<b>18,223.8</b>	<b>19,677.6</b>	<b>37,901.4</b>	<b>16,961.2</b>	<b>19,998.3</b>	<b>36,959.5</b>	<b>26,314.2</b>	<b>19,045.3</b>	<b>45,359.5</b>
<b>A. Social Services (1 to 12)</b>	<b>5,581.0</b>	<b>9,701.2</b>	<b>15,282.2</b>	<b>6,586.7</b>	<b>10,308.4</b>	<b>16,895.1</b>	<b>7,984.3</b>	<b>10,473.3</b>	<b>18,457.6</b>	<b>7,213.0</b>	<b>11,375.6</b>	<b>18,588.7</b>
1. Education, Sports, Art and Culture	1,210.8	6,736.4	7,947.1	1,523.1	7,167.8	8,690.9	2,373.8	7,029.8	9,403.5	3,101.4	7,824.1	10,925.5
2. Medical and Public Health	976.5	1,473.5	2,450.0	906.1	1,736.8	2,642.9	1,050.6	1,766.8	2,817.4	873.3	1,944.2	2,817.4
3. Family Welfare	172.7	-	172.7	179.8	-	179.8	202.3	-	202.3	201.1	-	201.1
4. Water Supply and Sanitation	2.0	597.1	599.1	2.0	486.0	488.0	2.0	601.0	603.0	2.2	566.4	568.5
5. Housing	-	91.5	91.5	-	105.9	105.9	-	105.9	105.9	-	105.9	105.9
6. Urban Development	451.6	104.0	555.5	201.5	257.9	459.4	264.1	268.1	532.2	141.2	297.4	438.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,848.4	149.1	1,997.5	1,174.8	102.8	1,277.6	1,370.1	111.9	1,482.0	1,411.2	120.2	1,531.4
8. Labour and Welfare	25.7	98.9	124.6	42.7	99.2	141.9	38.0	107.0	145.1	32.0	117.6	149.6
9. Social Security and Welfare	836.9	273.2	1,110.1	1,714.3	276.4	1,990.7	1,822.1	415.2	2,237.3	743.1	323.2	1,066.3
10. Nutrition	42.7	2.2	44.9	818.3	2.3	820.6	843.2	2.4	845.6	687.2	2.6	689.8
11. Relief on account of Natural Calamities	3.6	135.7	139.3	9.0	19.2	28.2	8.0	19.3	27.3	6.9	20.4	27.3
12. Others*	10.1	39.7	49.8	15.0	54.1	69.1	10.0	45.8	55.8	13.5	53.7	67.2
<b>B. Economic Services (1 to 9)</b>	<b>5,013.8</b>	<b>8,118.8</b>	<b>13,132.6</b>	<b>11,637.1</b>	<b>9,369.1</b>	<b>21,006.3</b>	<b>8,976.9</b>	<b>9,524.9</b>	<b>18,501.8</b>	<b>19,101.2</b>	<b>7,669.7</b>	<b>26,770.8</b>
1. Agriculture and Allied Activities (i to xii)	1,678.8	2,037.6	3,716.4	2,703.0	2,182.1	4,885.1	1,322.4	2,666.2	3,988.7	2,002.2	2,823.5	4,825.7
i) Crop Husbandry	642.7	444.0	1,086.8	1,246.7	477.5	1,724.2	671.0	470.0	1,141.0	1,000.4	523.9	1,524.2
ii) Soil and Water Conservation	479.5	129.5	609.1	278.4	142.1	420.5	280.7	145.8	426.4	122.4	163.2	285.6
iii) Animal Husbandry	40.5	536.4	576.9	46.6	720.8	767.4	89.1	747.6	836.6	33.3	835.1	868.4
iv) Dairy Development	12.1	0.6	12.7	2.5	22.1	24.6	2.0	23.2	25.2	2.5	25.8	28.3
v) Fisheries	69.2	195.4	264.6	76.8	201.1	277.8	73.8	196.3	270.0	76.1	219.5	295.6
vi) Forestry and Wild Life	409.1	302.6	711.8	993.3	333.1	1,326.4	120.1	795.6	915.7	733.1	735.6	1,468.7
vii) Plantations	0.7	-	0.7	0.7	-	0.7	0.6	-	0.6	0.6	-	0.6
viii) Food Storage and Warehousing	7.6	264.8	272.3	37.1	121.3	158.4	51.5	123.3	174.9	11.4	137.5	148.9
ix) Agricultural Research and Education	3.4	22.3	25.7	3.9	24.1	28.0	19.1	20.5	39.6	5.5	22.9	28.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	13.3	141.8	155.1	16.3	140.1	156.4	13.8	144.1	157.9	16.1	160.0	176.1
xii) Other Agricultural Programmes	0.8	-	0.8	0.8	-	0.8	0.8	-	0.8	0.8	-	0.8
2. Rural Development	1,033.4	358.7	1,392.1	1,353.6	613.6	1,967.2	1,136.7	614.1	1,750.8	7,370.3	504.1	7,874.4
3. Special Area Programmes	596.7	-	596.7	1,091.3	-	1,091.3	805.2	-	805.2	1,027.1	-	1,027.1
4. Irrigation and Flood Control	276.5	500.8	777.4	261.9	539.0	800.8	323.4	519.9	843.3	275.9	572.8	848.7
of which:												
i) Major and Medium Irrigation	152.6	207.0	359.6	80.0	213.8	293.8	192.6	207.6	400.2	140.0	229.4	369.4
ii) Minor Irrigation	1.5	100.0	101.5	1.9	117.3	119.2	0.8	107.5	108.3	0.9	115.1	116.0
iii) Flood Control and Drainage	-	157.3	157.3	-	168.5	168.5	-	167.4	167.4	-	186.4	186.4
5. Energy	40.0	3,156.6	3,196.6	50.0	3,706.3	3,756.3	35.0	3,660.2	3,695.2	952.0	1,512.5	2,464.5
of which: Power	-	3,156.6	3,156.6	-	3,706.3	3,706.3	-	3,660.2	3,660.2	922.0	1,512.5	2,434.5
6. Industry and Minerals (i to iii)	438.6	450.8	889.5	648.4	493.5	1,141.9	609.4	498.5	1,107.9	542.2	543.4	1,085.6
i) Village and Small Industries	382.6	417.7	800.3	611.8	456.3	1,068.1	574.2	455.5	1,029.7	525.2	495.3	1,029.7
ii) Industries@	56.0	33.1	89.2	36.6	37.2	73.8	35.2	43.0	78.2	17.0	48.1	65.1
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MANIPUR

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	1,374.6	1,374.6	-	1,544.8	1,544.8	-	1,260.6	1,260.6	-	1,381.7	1,381.7
8. Science, Technology and Environment	201.4	19.7	221.1	453.4	25.4	478.8	407.2	28.9	436.1	202.2	32.1	234.3
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	748.4	219.9	968.3	5,075.5	264.5	5,340.0	4,337.5	276.6	4,614.1	6,729.3	299.6	7,028.9
	711.6	63.8	775.4	4,905.7	79.1	4,984.9	4,236.0	85.1	4,321.1	6,677.8	88.5	6,766.3
	23.1	31.8	54.9	30.0	32.8	62.8	30.5	31.4	61.9	22.6	35.0	57.6
	13.8	124.3	138.1	139.7	152.6	292.3	71.0	160.1	231.1	28.8	176.1	204.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>78.5</b>	<b>22,739.8</b>	<b>22,818.3</b>	<b>53.1</b>	<b>25,441.2</b>	<b>25,494.3</b>	<b>88.4</b>	<b>25,327.1</b>	<b>25,415.6</b>	<b>49.0</b>	<b>27,055.5</b>	<b>27,104.5</b>
<b>A. Organs of State</b>	-	<b>644.6</b>	<b>644.6</b>	-	<b>854.4</b>	<b>854.4</b>	-	<b>1,029.1</b>	<b>1,029.1</b>	-	<b>980.3</b>	<b>980.3</b>
<b>B. Fiscal Services (i + ii)</b>	<b>8.0</b>	<b>391.6</b>	<b>399.6</b>	<b>18.2</b>	<b>432.0</b>	<b>450.3</b>	<b>24.1</b>	<b>476.9</b>	<b>501.1</b>	<b>11.0</b>	<b>507.6</b>	<b>518.6</b>
i) Collection of Taxes and Duties	8.0	387.2	395.2	18.2	426.8	445.0	24.1	473.0	497.1	11.0	503.3	514.3
ii) Other Fiscal Services	-	4.3	4.3	-	5.3	5.3	-	3.9	3.9	-	4.3	4.3
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>4,609.2</b>	<b>4,609.2</b>	-	<b>4,576.3</b>	<b>4,576.3</b>	-	<b>4,658.3</b>	<b>4,658.3</b>	-	<b>4,799.5</b>	<b>4,799.5</b>
1. Appropriation for Reduction or Avoidance of Debt	-	279.1	279.1	-	303.0	303.0	-	303.0	303.0	-	349.4	349.4
2. Interest Payments (i to iv)	-	4,330.1	4,330.1	-	4,273.3	4,273.3	-	4,355.3	4,355.3	-	4,450.1	4,450.1
i) Interest on Loans from the Centre	-	70.8	70.8	-	78.1	78.1	-	65.9	65.9	-	60.5	60.5
ii) Interest on Internal Debt of which:	-	2,861.8	2,861.8	-	2,878.5	2,878.5	-	2,922.2	2,922.2	-	3,030.0	3,030.0
(a) Interest on Market Loans	-	1,813.4	1,813.4	-	1,844.1	1,844.1	-	1,844.1	1,844.1	-	2,028.5	2,028.5
(b) Interest on NSSF	-	821.4	821.4	-	816.5	816.5	-	816.5	816.5	-	737.0	737.0
iii) Interest on Small Savings, Provident Funds, etc.	-	958.9	958.9	-	911.7	911.7	-	958.9	958.9	-	978.9	978.9
iv) Others	-	438.6	438.6	-	405.0	405.0	-	408.4	408.4	-	380.6	380.6
<b>D. Administrative Services (i to v)</b>	<b>70.5</b>	<b>9,485.2</b>	<b>9,555.7</b>	<b>34.9</b>	<b>10,911.6</b>	<b>10,946.5</b>	<b>64.3</b>	<b>11,136.4</b>	<b>11,200.7</b>	<b>38.0</b>	<b>12,172.6</b>	<b>12,210.6</b>
i) Secretariat - General Services	-	427.7	427.7	-	554.0	554.0	-	556.7	556.7	-	606.0	606.0
ii) District Administration	-	266.2	266.2	-	324.2	324.2	-	333.3	333.3	-	371.0	371.0
iii) Police	3.9	7,821.8	7,825.7	-	9,014.4	9,014.4	-	9,211.6	9,211.6	-	10,096.5	10,096.5
iv) Public Works	14.6	339.7	354.3	-	339.1	339.1	15.0	351.7	366.7	-	362.4	362.4
v) Others ++	52.0	629.8	681.8	34.9	679.8	714.7	49.3	683.1	732.4	38.0	736.7	774.7
<b>E. Pensions</b>	-	<b>7,602.8</b>	<b>7,602.8</b>	-	<b>8,660.4</b>	<b>8,660.4</b>	-	<b>8,018.1</b>	<b>8,018.1</b>	-	<b>8,588.2</b>	<b>8,588.2</b>
<b>F. Miscellaneous General Services</b> of which:	-	<b>6.4</b>	<b>6.4</b>	-	<b>6.4</b>	<b>6.4</b>	-	<b>8.3</b>	<b>8.3</b>	-	<b>7.2</b>	<b>7.2</b>
Payment on account of State Lotteries	-	6.4	6.4	-	6.4	6.4	-	8.3	8.3	-	7.2	7.2
<b>III. Grants-in-Aid and Contributions</b> of which:	-	<b>1,932.2</b>	<b>1,932.2</b>	<b>2,206.3</b>	<b>1,327.5</b>	<b>3,533.8</b>	<b>1,060.4</b>	<b>2,559.3</b>	<b>3,619.7</b>	<b>1,125.0</b>	<b>2,687.2</b>	<b>3,812.2</b>
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,932.2	1,932.2	2,206.3	1,327.5	3,533.8	1,060.4	2,559.3	3,619.7	1,125.0	2,687.2	3,812.2

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MEGHALAYA**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>17,194.1</b>	<b>32,801.3</b>	<b>49,995.3</b>	<b>4</b>	<b>38,509.7</b>	<b>34,823.0</b>	<b>73,332.7</b>	<b>7</b>	<b>38,509.7</b>	<b>34,823.0</b>	<b>73,332.7</b>	<b>10</b>	<b>57,088.5</b>	<b>41,939.3</b>	<b>99,027.7</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>17,032.5</b>	<b>17,224.9</b>	<b>34,257.4</b>	<b>4</b>	<b>38,197.1</b>	<b>18,039.8</b>	<b>56,236.9</b>	<b>7</b>	<b>38,197.1</b>	<b>18,039.8</b>	<b>56,236.9</b>	<b>10</b>	<b>56,700.0</b>	<b>22,414.1</b>	<b>79,114.1</b>
<b>A. Social Services (1 to 12)</b>	<b>6,641.3</b>	<b>10,838.0</b>	<b>17,479.3</b>	<b>4</b>	<b>20,844.4</b>	<b>11,383.3</b>	<b>32,227.7</b>	<b>7</b>	<b>20,844.4</b>	<b>11,383.3</b>	<b>32,227.7</b>	<b>10</b>	<b>35,781.0</b>	<b>14,294.6</b>	<b>50,075.5</b>
1. Education, Sports, Art and Culture	3,301.2	6,310.2	9,611.4	4	15,588.7	6,076.8	21,665.5	7	15,588.7	6,076.8	21,665.5	10	25,943.2	6,654.6	32,597.8
2. Medical and Public Health	1,311.3	1,736.2	3,047.5	4	1,321.3	1,724.4	3,045.7	7	1,321.3	1,724.4	3,045.7	10	2,825.3	1,838.2	4,663.5
3. Family Welfare	214.9	74.4	289.3	4	281.4	65.7	347.1	7	281.4	65.7	347.1	10	279.1	70.0	349.1
4. Water Supply and Sanitation	38.2	1,562.6	1,600.8	4	51.7	1,394.1	1,445.8	7	51.7	1,394.1	1,445.8	10	51.7	1,486.1	1,537.8
5. Housing	46.3	245.1	291.4	4	469.6	289.4	759.0	7	469.6	289.4	759.0	10	474.6	302.5	777.1
6. Urban Development	255.4	158.1	413.4	4	258.8	353.8	612.6	7	258.8	353.8	612.6	10	199.0	753.6	952.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8.7	234.8	243.4	4	75.0	889.8	964.8	7	75.0	889.8	964.8	10	75.0	2,466.9	2,541.9
8. Labour and Welfare	45.9	142.3	188.2	4	236.6	150.1	386.7	7	236.6	150.1	386.7	10	236.6	170.6	407.3
9. Social Security and Welfare	673.3	89.6	762.9	4	1,155.3	91.6	1,246.9	7	1,155.3	91.6	1,246.9	10	4,290.4	95.4	4,385.8
10. Nutrition	695.2	4.2	699.4	4	1,305.0	21.9	1,326.9	7	1,305.0	21.9	1,326.9	10	1,305.0	22.9	1,327.9
11. Relief on account of Natural Calamities	5.0	161.9	166.9	4	6.0	176.0	182.0	7	6.0	176.0	182.0	10	6.0	262.8	268.8
12. Others*	46.1	118.6	164.7	4	95.0	149.7	244.7	7	95.0	149.7	244.7	10	95.0	170.9	265.9
<b>B. Economic Services (1 to 9)</b>	<b>10,391.2</b>	<b>6,386.9</b>	<b>16,778.1</b>	<b>4</b>	<b>17,352.7</b>	<b>6,656.4</b>	<b>24,009.2</b>	<b>7</b>	<b>17,352.7</b>	<b>6,656.4</b>	<b>24,009.2</b>	<b>10</b>	<b>20,919.1</b>	<b>8,119.5</b>	<b>29,038.6</b>
1. Agriculture and Allied Activities (i to xii)	2,904.4	2,159.3	5,063.7	4	5,628.7	2,485.3	8,114.0	7	5,628.7	2,485.3	8,114.0	10	7,183.1	3,591.6	10,774.7
i) Crop Husbandry	1,167.4	443.0	1,610.4	4	2,366.5	434.4	2,800.9	7	2,366.5	434.4	2,800.9	10	2,998.2	463.1	3,461.3
ii) Soil and Water Conservation	438.4	364.2	802.6	4	1,936.8	394.5	2,331.3	7	1,936.8	394.5	2,331.3	10	2,893.8	449.0	3,342.8
iii) Animal Husbandry	278.8	459.4	738.1	4	383.7	530.4	914.1	7	383.7	530.4	914.1	10	433.7	565.8	999.5
iv) Dairy Development	107.5	47.2	154.6	4	44.0	52.2	96.2	7	44.0	52.2	96.2	10	55.2	56.4	111.6
v) Fisheries	598.3	91.0	689.3	4	26.5	116.5	143.0	7	26.5	116.5	143.0	10	142.7	124.2	266.9
vi) Forestry and Wild Life	239.6	534.2	773.9	4	560.2	720.1	1,280.4	7	560.2	720.1	1,280.4	10	450.1	1,679.7	2,129.8
vii) Plantations	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-
viii) Food Storage and Warehousing	15.5	78.8	94.4	4	46.5	83.4	129.9	7	46.5	83.4	129.9	10	46.8	92.9	139.7
ix) Agricultural Research and Education	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-
x) Agricultural Finance Institutions	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-
xi) Co-operation	32.6	110.6	143.2	4	179.5	117.2	296.7	7	179.5	117.2	296.7	10	67.4	122.4	189.8
xii) Other Agricultural Programmes	26.4	30.8	57.2	4	85.0	36.5	121.5	7	85.0	36.5	121.5	10	95.2	38.1	133.3
2. Rural Development	2,960.9	384.6	3,345.5	4	2,948.3	544.9	3,493.2	7	2,948.3	544.9	3,493.2	10	6,128.1	588.0	6,716.1
3. Special Area Programmes	273.5	-	273.5	4	958.7	-	958.7	7	958.7	-	958.7	10	616.9	-	616.9
4. Irrigation and Flood Control	528.8	205.7	734.5	4	1,269.7	263.0	1,532.7	7	1,269.7	263.0	1,532.7	10	832.5	307.0	1,139.5
of which:															
i) Major and Medium Irrigation	-	-	-	4	5.5	-	5.5	7	5.5	-	5.5	10	0.3	-	0.3
ii) Minor Irrigation	527.4	197.4	724.8	4	1,259.6	253.6	1,513.2	7	1,259.6	253.6	1,513.2	10	822.2	296.6	1,118.8
iii) Flood Control and Drainage	1.5	8.3	9.7	4	4.6	9.4	14.0	7	4.6	9.4	14.0	10	10.0	10.4	20.4
5. Energy	1,660.2	113.9	1,774.1	4	1,245.5	173.0	1,418.5	7	1,245.5	173.0	1,418.5	10	1,095.5	188.3	1,283.8
of which: Power	1,618.2	113.9	1,732.1	4	1,164.0	173.0	1,337.0	7	1,164.0	173.0	1,337.0	10	1,014.0	188.3	1,202.3
6. Industry and Minerals (i to iii)	603.6	1,400.4	2,004.0	4	476.9	1,175.5	1,652.4	7	476.9	1,175.5	1,652.4	10	1,116.3	1,269.6	2,385.9
i) Village and Small Industries	570.1	385.9	956.0	4	408.3	361.0	769.3	7	408.3	361.0	769.3	10	983.9	389.1	1,373.1
ii) Industries@	33.5	1,014.5	1,048.0	4	68.6	814.5	883.1	7	68.6	814.5	883.1	10	132.4	880.5	1,012.9
iii) Others**	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MEGHALAYA

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	18.8	1,722.8	1,741.5	-	1,475.3	1,475.3	-	1,475.3	1,475.3	-	1,539.9	1,539.9
8. Science, Technology and Environment	-	4.3	4.3	-	5.9	5.9	-	5.9	5.9	-	6.5	6.5
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,440.9	396.0	1,836.8	4,824.9	533.5	5,358.4	4,824.9	533.5	5,358.4	3,946.6	628.6	4,575.2
	1,240.6	158.7	1,399.3	4,392.5	169.7	4,562.2	4,392.5	169.7	4,562.2	3,602.5	190.3	3,792.8
	171.0	26.0	197.0	298.9	54.6	353.5	298.9	54.6	353.5	228.9	64.8	293.7
	10.9	96.0	106.8	89.9	120.1	210.0	89.9	120.1	210.0	89.9	132.0	221.9
	18.4	115.3	133.7	43.6	189.1	232.7	43.6	189.1	232.7	25.3	241.6	266.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>161.5</b>	<b>15,576.4</b>	<b>15,738.0</b>	<b>312.6</b>	<b>16,783.2</b>	<b>17,095.8</b>	<b>312.6</b>	<b>16,783.2</b>	<b>17,095.8</b>	<b>388.4</b>	<b>19,525.2</b>	<b>19,913.6</b>
<b>A. Organs of State</b>	<b>2.2</b>	<b>1,024.4</b>	<b>1,026.6</b>	<b>2.0</b>	<b>1,212.1</b>	<b>1,214.1</b>	<b>2.0</b>	<b>1,212.1</b>	<b>1,214.1</b>	<b>11.5</b>	<b>1,274.5</b>	<b>1,286.0</b>
<b>B. Fiscal Services (i + ii)</b>	<b>3.6</b>	<b>527.0</b>	<b>530.6</b>	<b>78.0</b>	<b>541.6</b>	<b>619.6</b>	<b>78.0</b>	<b>541.6</b>	<b>619.6</b>	<b>78.0</b>	<b>603.4</b>	<b>681.4</b>
i) Collection of Taxes and Duties	3.6	523.4	527.0	78.0	537.9	615.9	78.0	537.9	615.9	78.0	599.6	677.6
ii) Other Fiscal Services	-	3.6	3.6	-	3.7	3.7	-	3.7	3.7	-	3.9	3.9
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>3,342.5</b>	<b>3,342.5</b>	<b>-</b>	<b>3,758.7</b>	<b>3,758.7</b>	<b>-</b>	<b>3,758.7</b>	<b>3,758.7</b>	<b>-</b>	<b>4,270.4</b>	<b>4,270.4</b>
1. Appropriation for Reduction or Avoidance of Debt	-	204.3	204.3	-	216.8	216.8	-	216.8	216.8	-	241.4	241.4
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	3,138.2	3,138.2	-	3,541.9	3,541.9	-	3,541.9	3,541.9	-	4,029.0	4,029.0
	-	223.1	223.1	-	212.6	212.6	-	212.6	212.6	-	199.8	199.8
	-	2,306.5	2,306.5	-	2,739.0	2,739.0	-	2,722.7	2,722.7	-	3,097.9	3,097.9
	-	1,590.9	1,590.9	-	1,884.7	1,884.7	-	1,884.7	1,884.7	-	2,165.7	2,165.7
	-	474.3	474.3	-	536.5	536.5	-	536.5	536.5	-	633.2	633.2
	-	608.6	608.6	-	590.0	590.0	-	590.0	590.0	-	730.0	730.0
	-	-	-	-	0.3	0.3	-	16.6	16.6	-	1.3	1.3
<b>D. Administrative Services (i to v)</b>	<b>155.8</b>	<b>6,791.3</b>	<b>6,947.0</b>	<b>232.6</b>	<b>7,908.9</b>	<b>8,141.5</b>	<b>232.6</b>	<b>7,908.9</b>	<b>8,141.5</b>	<b>298.9</b>	<b>9,275.7</b>	<b>9,574.6</b>
i) Secretariat - General Services	-	560.5	560.5	-	626.7	626.7	-	626.7	626.7	-	689.1	689.1
ii) District Administration	-	265.7	265.7	-	324.7	324.7	-	324.7	324.7	-	370.2	370.2
iii) Police	-	3,495.4	3,495.4	6.0	4,103.8	4,109.8	6.0	4,103.8	4,109.8	6.0	5,162.6	5,168.6
iv) Public Works	52.0	1,264.2	1,316.1	123.1	1,565.1	1,688.2	123.1	1,565.1	1,688.2	118.4	1,658.8	1,777.2
v) Others ++	103.8	1,205.5	1,309.3	103.5	1,288.6	1,392.1	103.5	1,288.6	1,392.1	174.5	1,395.0	1,569.5
<b>E. Pensions</b>	<b>-</b>	<b>3,882.6</b>	<b>3,882.6</b>	<b>-</b>	<b>3,351.1</b>	<b>3,351.1</b>	<b>-</b>	<b>3,351.1</b>	<b>3,351.1</b>	<b>-</b>	<b>4,003.1</b>	<b>4,003.1</b>
<b>F. Miscellaneous General Services</b> of which: Payment on account of State Lotteries	<b>-</b>	<b>8.6</b>	<b>8.6</b>	<b>-</b>	<b>10.8</b>	<b>10.8</b>	<b>-</b>	<b>10.8</b>	<b>10.8</b>	<b>-</b>	<b>98.2</b>	<b>98.2</b>
	-	8.6	8.6	-	10.4	10.4	-	10.4	10.4	-	12.4	12.4
<b>III. Grants-in-Aid and Contributions</b> of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MIZORAM**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	2	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>17,600.7</b>	<b>27,488.4</b>	<b>45,089.1</b>		<b>18,737.9</b>	<b>27,838.2</b>	<b>46,576.1</b>	<b>30,655.9</b>	<b>30,794.3</b>	<b>61,450.3</b>	<b>24,257.7</b>	<b>33,386.4</b>	<b>57,644.1</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>17,107.8</b>	<b>13,775.7</b>	<b>30,883.6</b>		<b>17,887.7</b>	<b>14,563.3</b>	<b>32,451.0</b>	<b>28,903.4</b>	<b>16,446.7</b>	<b>45,350.1</b>	<b>23,582.3</b>	<b>16,681.8</b>	<b>40,264.0</b>
<b>A. Social Services (1 to 12)</b>	<b>8,696.8</b>	<b>7,825.3</b>	<b>16,522.2</b>		<b>4,807.5</b>	<b>8,345.8</b>	<b>13,153.4</b>	<b>10,591.9</b>	<b>8,981.1</b>	<b>19,573.0</b>	<b>10,649.6</b>	<b>9,321.4</b>	<b>19,971.0</b>
1. Education, Sports, Art and Culture	4,309.5	4,005.0	8,314.5		2,506.2	4,570.7	7,076.9	5,340.6	4,653.6	9,994.2	5,807.2	4,728.8	10,536.0
2. Medical and Public Health	921.0	944.9	1,865.9		661.4	986.5	1,647.9	1,189.8	1,109.6	2,299.5	1,897.7	1,345.0	3,242.8
3. Family Welfare	334.1	2.7	336.7		27.2	4.2	31.4	310.2	4.2	314.4	19.3	5.6	24.9
4. Water Supply and Sanitation	596.2	751.3	1,347.6		570.0	518.6	1,088.6	601.6	789.0	1,390.6	280.0	677.3	957.3
5. Housing	5.7	67.4	73.1		4.0	60.0	64.0	4.0	60.8	64.8	2.4	67.0	69.4
6. Urban Development	265.8	203.0	468.8		165.1	232.9	398.1	360.3	385.8	746.1	387.6	382.4	770.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,205.8	1,450.0	2,655.8		586.1	1,523.2	2,109.3	1,285.1	1,523.2	2,808.3	832.5	1,670.0	2,502.5
8. Labour and Welfare	29.9	43.2	73.1		32.1	49.0	81.0	37.8	49.9	87.7	114.7	53.0	167.7
9. Social Security and Welfare	643.2	121.6	764.8		240.3	148.1	388.4	973.2	149.1	1,122.2	1,129.8	165.0	1,294.8
10. Nutrition	369.0	4.5	373.5		-	5.4	5.4	407.1	5.4	412.5	23.4	6.3	29.7
11. Relief on account of Natural Calamities	-	152.8	152.8		-	154.7	154.7	55.6	154.7	210.2	139.0	114.0	253.0
12. Others*	16.6	79.0	95.6		15.2	92.6	107.8	26.7	95.9	122.6	16.0	107.0	123.0
<b>B. Economic Services (1 to 9)</b>	<b>8,411.0</b>	<b>5,950.4</b>	<b>14,361.4</b>		<b>13,080.2</b>	<b>6,217.4</b>	<b>19,297.6</b>	<b>18,311.5</b>	<b>7,465.5</b>	<b>25,777.0</b>	<b>12,932.7</b>	<b>7,360.4</b>	<b>20,293.0</b>
1. Agriculture and Allied Activities (i to xii)	5,548.9	1,669.7	7,218.6		2,203.5	1,826.5	4,030.0	6,057.6	2,540.3	8,598.0	5,009.1	2,586.9	7,596.0
i) Crop Husbandry	3,155.0	327.8	3,482.8		1,557.6	379.9	1,937.5	3,385.3	389.6	3,774.9	2,652.1	497.7	3,149.8
ii) Soil and Water Conservation	445.6	129.1	574.7		43.0	139.0	182.0	417.3	140.3	557.6	352.7	169.4	522.1
iii) Animal Husbandry	987.6	255.8	1,243.4		76.9	262.9	339.8	1,180.6	284.3	1,464.9	1,369.2	324.2	1,693.4
iv) Dairy Development	8.9	8.5	17.5		4.0	9.9	13.9	4.0	9.9	13.9	38.9	11.3	50.2
v) Fisheries	300.4	50.2	350.7		15.0	52.1	67.1	260.5	55.8	316.2	225.8	59.9	285.7
vi) Forestry and Wild Life	446.1	374.9	821.0		447.2	397.0	844.2	618.5	831.2	1,449.7	226.9	881.2	1,108.1
vii) Plantations	-	-	-		-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	6.0	409.4	415.4		6.1	460.3	466.4	6.1	698.1	704.2	5.7	494.4	500.1
ix) Agricultural Research and Education	134.8	25.6	160.4		10.0	29.6	39.6	112.3	30.7	143.0	73.5	35.9	109.4
x) Agricultural Finance Institutions	-	-	-		-	-	-	-	-	-	-	-	-
xi) Co-operation	49.0	63.6	112.6		29.1	69.8	98.9	57.1	71.0	128.2	48.8	79.8	128.7
xii) Other Agricultural Programmes	15.5	24.7	40.1		14.5	26.3	40.8	16.0	29.4	45.4	15.5	33.1	48.6
2. Rural Development	463.8	171.2	635.0		110.3	209.1	319.5	396.9	209.8	606.7	2,805.6	238.5	3,044.1
3. Special Area Programmes	315.7	-	315.7		379.8	-	379.8	453.4	-	453.4	405.2	-	405.2
4. Irrigation and Flood Control	54.2	41.3	95.4		109.8	51.1	161.0	109.8	52.9	162.7	67.7	61.6	129.3
of which:													
i) Major and Medium Irrigation	0.2	-	0.2		0.1	-	0.1	0.1	-	0.1	0.1	-	0.1
ii) Minor Irrigation	54.2	41.3	95.4		93.7	51.1	144.9	109.8	52.9	162.7	67.7	61.6	129.3
iii) Flood Control and Drainage	-	-	-		-	-	-	-	-	-	-	-	-
5. Energy	399.9	2,615.6	3,015.5		388.8	2,401.1	2,789.9	445.9	2,857.4	3,303.3	363.9	2,513.6	2,877.5
of which: Power	394.8	2,615.6	3,010.4		384.8	2,401.1	2,785.9	440.8	2,857.4	3,298.2	358.5	2,513.6	2,872.1
6. Industry and Minerals (i to iii)	1,023.0	260.5	1,283.5		215.7	320.1	535.8	927.4	332.9	1,260.3	921.5	373.2	1,294.7
i) Village and Small Industries	1,013.0	222.8	1,235.8		206.0	275.5	481.5	917.4	285.4	1,202.9	912.0	316.9	1,228.9
ii) Industries@	10.0	37.7	47.7		9.7	44.6	54.3	10.0	47.5	57.5	9.5	56.3	65.8
iii) Others**	-	-	-		-	-	-	-	-	-	-	-	-



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MIZORAM

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	337.3 197.7 139.6	929.6 715.1 214.4	1,266.9 912.8 354.0	280.7 198.5 82.2	1,104.5 772.0 332.5	1,385.1 970.5 414.7	420.2 243.5 176.8	1,143.9 806.4 337.4	1,564.1 1,049.9 514.2	864.6 690.6 174.0	1,223.8 915.3 308.6	2,088.4 1,605.8 482.6
8. Science, Technology and Environment	25.5	4.2	29.7	12.8	5.5	18.2	24.2	5.5	29.7	19.0	5.8	24.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	242.7 95.5 37.5 13.3 96.5	258.4 19.1 24.1 114.5 100.7	501.1 114.6 61.6 127.8 197.1	9,378.7 9,303.1 36.2 12.1 27.4	299.5 21.5 22.1 162.6 93.2	9,678.2 9,324.7 58.3 174.7 120.6	9,476.0 9,305.1 72.8 162.6 59.6	322.8 23.4 25.4 162.6 111.4	9,798.8 9,328.5 63.9 235.5 171.0	2,476.1 2,406.6 30.0 12.4 27.1	356.9 26.8 23.9 185.2 133.5	2,833.0 2,433.4 53.9 185.2 160.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>492.9</b>	<b>13,712.7</b>	<b>14,205.6</b>	<b>850.2</b>	<b>13,275.0</b>	<b>14,125.2</b>	<b>1,752.6</b>	<b>14,347.6</b>	<b>16,100.2</b>	<b>675.4</b>	<b>16,704.6</b>	<b>17,380.0</b>
<b>A. Organs of State</b>	<b>9.6</b>	<b>506.7</b>	<b>516.3</b>	<b>10.6</b>	<b>495.6</b>	<b>506.2</b>	<b>11.0</b>	<b>1,020.7</b>	<b>1,031.8</b>	<b>9.0</b>	<b>599.4</b>	<b>608.4</b>
<b>B. Fiscal Services (i + ii)</b>	<b>41.5</b>	<b>490.5</b>	<b>532.0</b>	<b>10.1</b>	<b>576.4</b>	<b>586.4</b>	<b>41.0</b>	<b>612.4</b>	<b>653.4</b>	<b>8.5</b>	<b>685.6</b>	<b>694.1</b>
i) Collection of Taxes and Duties	41.5	479.8	521.2	10.1	564.5	574.6	41.0	599.7	640.8	8.5	671.6	680.1
ii) Other Fiscal Services	-	10.7	10.7	-	11.8	11.8	-	12.6	12.6	-	14.0	14.0
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>3,075.5</b>	<b>3,075.5</b>	<b>-</b>	<b>2,713.9</b>	<b>2,713.9</b>	<b>-</b>	<b>3,053.7</b>	<b>3,053.7</b>	<b>-</b>	<b>3,146.9</b>	<b>3,146.9</b>
1. Appropriation for Reduction or Avoidance of Debt	-	194.0	194.0	-	229.0	229.0	-	229.0	229.0	-	249.2	249.2
2. Interest Payments (i to iv)	-	2,881.5	2,881.5	-	2,484.9	2,484.9	-	2,824.7	2,824.7	-	2,897.7	2,897.7
i) Interest on Loans from the Centre	-	246.3	246.3	-	242.0	242.0	-	242.0	242.0	-	220.0	220.0
ii) Interest on Internal Debt of which:	-	1,795.7	1,795.7	-	1,402.9	1,402.9	-	1,742.7	1,742.7	-	1,837.7	1,837.7
(a) Interest on Market Loans	-	1,635.7	1,635.7	-	1,262.6	1,262.6	-	1,577.2	1,577.2	-	1,672.5	1,672.5
(b) Interest on NSSF	-	159.7	159.7	-	140.0	140.0	-	160.0	160.0	-	165.0	165.0
iii) Interest on Small Savings, Provident Funds, etc.	-	839.5	839.5	-	840.0	840.0	-	840.0	840.0	-	840.0	840.0
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Administrative Services (i to v)</b>	<b>441.8</b>	<b>5,916.5</b>	<b>6,358.3</b>	<b>729.5</b>	<b>7,069.0</b>	<b>7,798.6</b>	<b>1,181.6</b>	<b>7,238.7</b>	<b>8,420.3</b>	<b>657.9</b>	<b>8,490.2</b>	<b>9,148.2</b>
i) Secretariat - General Services	32.1	684.1	716.1	412.4	1,088.6	1,501.0	521.3	1,094.1	1,615.4	341.0	1,205.0	1,546.0
ii) District Administration	60.2	271.6	331.8	30.0	293.0	323.0	97.6	316.2	413.8	16.3	370.3	386.7
iii) Police	132.0	3,590.0	3,722.0	6.5	3,841.3	3,847.8	188.8	3,884.8	4,073.6	55.2	4,735.2	4,790.4
iv) Public Works	144.8	311.3	456.1	145.6	345.3	490.9	145.6	347.4	493.0	122.0	400.9	522.9
v) Others ++	72.7	1,059.5	1,132.2	135.0	1,500.8	1,635.9	228.2	1,596.3	1,824.5	123.4	1,778.8	1,902.2
<b>E. Pensions</b>	<b>-</b>	<b>3,705.2</b>	<b>3,705.2</b>	<b>100.0</b>	<b>2,401.7</b>	<b>2,501.7</b>	<b>518.9</b>	<b>2,401.7</b>	<b>2,920.6</b>	<b>-</b>	<b>3,758.7</b>	<b>3,758.7</b>
<b>F. Miscellaneous General Services</b> of which:	<b>-</b>	<b>18.3</b>	<b>18.3</b>	<b>-</b>	<b>18.4</b>	<b>18.4</b>	<b>-</b>	<b>20.4</b>	<b>20.4</b>	<b>-</b>	<b>23.7</b>	<b>23.7</b>
Payment on account of State Lotteries	-	18.3	18.3	-	18.4	18.4	-	20.4	20.4	-	23.7	23.7
<b>III. Grants-in-Aid and Contributions</b> of which:	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**NAGALAND**

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>10,300.8</b>	<b>45,713.1</b>	<b>56,013.9</b>	<b>12,141.0</b>	<b>49,269.2</b>	<b>61,410.2</b>	<b>11,456.3</b>	<b>51,644.4</b>	<b>63,100.7</b>	<b>22,859.4</b>	<b>56,254.6</b>	<b>79,114.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>10,142.3</b>	<b>20,493.6</b>	<b>30,635.9</b>	<b>12,012.7</b>	<b>22,219.3</b>	<b>34,232.0</b>	<b>11,258.5</b>	<b>23,847.9</b>	<b>35,106.4</b>	<b>22,396.2</b>	<b>26,828.8</b>	<b>49,225.0</b>
<b>A. Social Services (1 to 12)</b>	<b>3,661.5</b>	<b>10,956.4</b>	<b>14,617.8</b>	<b>5,206.6</b>	<b>12,249.1</b>	<b>17,455.7</b>	<b>5,494.6</b>	<b>13,409.6</b>	<b>18,904.3</b>	<b>8,338.4</b>	<b>15,435.9</b>	<b>23,774.4</b>
1. Education, Sports, Art and Culture	1,520.4	7,179.4	8,699.8	2,763.8	7,733.4	10,497.2	2,767.1	8,875.1	11,642.2	3,442.0	10,812.8	14,254.8
2. Medical and Public Health	92.5	2,395.8	2,488.3	55.0	2,466.0	2,521.0	60.0	2,526.2	2,586.2	1,520.3	2,807.9	4,328.2
3. Family Welfare	224.1	0.5	224.6	262.2	17.5	279.8	259.9	17.5	277.4	262.2	20.6	282.8
4. Water Supply and Sanitation	1.5	484.0	485.5	1.0	503.2	504.2	1.0	521.5	522.5	44.6	591.9	636.5
5. Housing	20.2	122.5	142.7	-	77.4	77.4	79.4	87.3	166.7	800.0	106.9	906.9
6. Urban Development	9.4	60.7	70.1	20.0	278.2	298.2	20.0	274.0	294.0	64.5	292.8	357.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	278.1	-	278.1	530.4	-	530.4	530.1	-	530.1	530.4	-	530.4
8. Labour and Labour Welfare	82.3	179.7	262.0	38.0	193.9	231.8	55.5	198.5	254.0	177.3	217.8	395.1
9. Social Security and Welfare	840.8	171.0	1,011.8	916.5	170.1	1,086.7	1,135.0	192.6	1,327.6	1,020.9	184.0	1,204.9
10. Nutrition	525.7	1.3	527.0	593.5	1.7	595.2	560.4	1.7	582.1	450.0	2.8	452.8
11. Relief on account of Natural Calamities	2.3	104.4	106.7	-	518.9	518.9	-	422.2	422.2	-	60.4	60.4
12. Others*	64.2	257.1	321.3	26.2	288.8	315.0	26.2	293.1	319.3	26.2	338.2	364.4
<b>B. Economic Services (1 to 9)</b>	<b>6,480.8</b>	<b>9,537.2</b>	<b>16,018.0</b>	<b>6,806.1</b>	<b>9,970.2</b>	<b>16,776.3</b>	<b>5,763.9</b>	<b>10,438.3</b>	<b>16,202.2</b>	<b>14,057.8</b>	<b>11,392.8</b>	<b>25,450.6</b>
1. Agriculture and Allied Activities (i to xii)	2,042.3	2,066.3	4,108.6	1,851.6	2,238.1	4,089.8	1,457.2	2,296.1	3,753.3	2,569.2	2,879.6	5,448.8
i) Crop Husbandry	1,152.8	553.7	1,706.5	1,211.3	567.5	1,778.8	748.7	583.1	1,331.8	1,784.3	644.8	2,429.1
ii) Soil and Water Conservation	145.9	245.9	391.8	110.7	260.3	371.0	70.7	263.6	334.3	110.7	291.0	401.7
iii) Animal Husbandry	250.4	433.0	683.4	191.4	476.0	667.3	205.0	484.8	689.8	192.4	539.0	731.4
iv) Dairy Development	31.0	12.3	43.3	-	11.8	11.8	-	11.8	11.8	50.0	13.4	63.4
v) Fisheries	172.5	102.8	275.3	135.0	106.2	241.2	267.0	109.6	376.6	135.0	113.6	248.6
vi) Forestry and Wild Life	156.3	419.9	576.2	84.0	455.0	539.0	85.7	458.0	543.7	196.8	852.1	1,048.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	0.6	134.2	134.8	34.3	144.2	178.6	0.5	154.8	155.3	34.3	168.8	203.1
ix) Agricultural Research and Education	26.1	70.9	97.0	13.3	113.1	126.4	13.3	117.5	130.8	12.3	135.3	147.6
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	106.7	93.6	200.3	71.6	104.1	175.7	66.3	112.9	179.2	53.4	121.6	175.0
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	840.8	476.0	1,316.8	44.7	1,163.3	1,208.0	511.9	1,173.8	1,685.7	6,475.1	1,213.7	7,688.8
3. Special Area Programmes	1,037.6	50.9	1,088.5	2,103.9	56.5	2,160.4	1,305.2	56.5	1,361.7	1,896.4	65.3	1,961.7
4. Irrigation and Flood Control	1,079.0	199.1	1,278.1	1,648.1	238.9	1,887.0	1,341.2	247.6	1,588.8	1,648.1	253.9	1,902.0
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	1,079.0	199.1	1,278.1	1,648.1	238.9	1,887.0	1,341.2	247.6	1,588.8	1,648.1	253.9	1,902.0
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	11.6	3,441.1	3,452.7	12.0	2,981.8	2,993.8	12.0	3,108.1	3,120.1	12.0	3,137.7	3,149.7
of which: Power	-	3,417.8	3,417.8	4.0	2,956.2	2,960.2	4.0	3,081.2	3,085.2	4.0	3,109.0	3,113.0
6. Industry and Minerals (i to iii)	403.5	502.9	906.4	272.4	518.2	790.6	209.6	562.9	772.5	391.9	599.3	991.2
i) Village and Small Industries	366.2	376.9	743.1	253.9	379.3	633.2	191.1	418.0	609.1	373.4	439.4	812.8
ii) Industries@	37.3	126.0	163.3	18.5	138.9	157.4	18.5	144.9	163.4	18.5	159.9	178.4
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
NAGALAND

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1.5	2,245.6	2,247.1	1.0	2,148.8	2,149.8	1.0	2,364.3	2,365.3	1.0	2,555.0	2,556.0
8. Science, Technology and Environment	1.5	1,685.1	1,685.0	-	1,579.2	1,579.2	-	1,733.0	1,733.0	-	1,936.0	1,936.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	63.6	20.7	84.3	1.0	569.6	570.6	1.0	631.2	632.2	1.0	618.9	619.9
	1,000.9	534.5	1,535.4	781.9	604.2	1,386.1	90.5	20.7	111.2	76.7	22.5	99.2
	836.6	212.1	1,048.7	710.7	249.2	959.9	835.3	608.3	1,443.6	987.4	665.9	1,653.3
	61.7	49.5	111.2	27.0	53.0	80.0	725.3	248.8	974.1	901.2	291.8	1,193.0
	102.6	272.9	375.5	44.2	302.0	346.2	52.0	56.8	108.8	27.0	52.6	79.6
	158.5	25,219.5	25,378.0	128.3	27,049.9	27,178.3	197.8	27,796.4	27,994.2	463.2	29,425.8	29,889.0
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	11.0	753.0	764.0	5.0	563.4	568.4	5.4	833.3	838.7	5.0	713.5	718.5
<b>A. Organs of State</b>	45.5	411.1	456.6	72.0	451.6	523.6	120.1	473.1	593.2	65.0	521.4	586.4
<b>B. Fiscal Services (i + ii)</b>	45.5	410.7	456.2	72.0	451.1	523.1	120.1	472.6	592.7	65.0	520.9	585.9
i) Collection of Taxes and Duties	-	0.4	0.4	-	0.5	0.5	-	0.5	0.5	-	0.5	0.5
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	4,816.4	4,816.4	-	5,747.8	5,747.8	-	5,703.6	5,703.6	-	6,110.8	6,110.8
1. Appropriation for Reduction or Avoidance of Debt	-	310.0	310.0	-	360.0	360.0	-	360.0	360.0	-	410.0	410.0
2. Interest Payments (i to iv)	-	4,506.4	4,506.4	-	5,387.8	5,387.8	-	5,343.6	5,343.6	-	5,700.8	5,700.8
i) Interest on Loans from the Centre	-	211.5	211.5	-	222.3	222.3	-	201.2	201.2	-	193.3	193.3
ii) Interest on Internal Debt	-	3,843.8	3,843.8	-	4,676.5	4,676.5	-	4,653.3	4,653.3	-	4,977.4	4,977.4
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	2,801.9	2,801.9	-	3,504.3	3,504.3	-	3,504.3	3,504.3	-	3,858.4	3,858.4
(b) Interest on NSSF	-	123.8	123.8	-	180.0	180.0	-	180.0	180.0	-	150.0	150.0
iii) Interest on Small Savings, Provident Funds, etc.	-	451.1	451.1	-	489.0	489.0	-	489.0	489.0	-	530.1	530.1
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Administrative Services (i to v)</b>	102.0	12,436.8	12,538.8	51.3	12,887.4	12,938.7	72.3	13,739.2	13,811.5	393.2	13,892.0	14,285.2
i) Secretariat - General Services	15.0	815.4	830.4	3.0	862.5	865.5	3.0	892.1	895.1	-	978.3	978.3
ii) District Administration	11.6	937.1	948.7	10.0	976.3	986.3	10.0	979.1	989.1	10.0	1,093.3	1,103.3
iii) Police	-	8,903.6	8,903.6	2.3	9,152.5	9,154.8	12.3	9,820.5	9,832.8	352.3	9,653.6	10,005.9
iv) Public Works	-	735.8	735.8	6.0	740.1	746.1	3.0	795.9	798.9	6.0	886.5	892.5
v) Others ++	75.4	1,045.0	1,120.4	30.0	1,156.0	1,186.0	44.0	1,251.6	1,295.6	24.9	1,280.2	1,305.1
<b>E. Pensions</b>	-	6,770.3	6,770.3	-	7,367.2	7,367.2	-	7,010.2	7,010.2	-	8,150.0	8,150.0
<b>F. Miscellaneous General Services</b>	-	31.9	31.9	-	32.5	32.5	-	37.1	37.1	-	38.0	38.0
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	19.6	19.6	-	19.8	19.8	-	22.5	22.5	-	22.7	22.7
<b>III. Grants-in-Aid and Contributions</b>	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ODISHA**

Item	2013-13 (Accounts)		2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	2014-15 (Budget Estimates)	
													PLAN	NON-PLAN
1	2	3	4	5	6	7	8	9	10	11	12	13		
<b>TOTAL EXPENDITURE (I+II-III)</b>	115,923.2	266,452.3	382,375.5	143,937.6	350,006.1	493,943.7	151,074.6	367,511.9	518,586.6	253,829.2	374,985.0	628,814.2		
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	115,128.8	136,599.2	251,728.0	142,481.7	161,471.8	303,953.6	149,498.6	185,160.5	334,659.1	251,349.6	183,921.2	435,270.8		
<b>A. Social Services (1 to 12)</b>	66,294.7	83,470.9	149,765.6	81,765.9	98,676.1	180,441.9	89,543.5	119,574.3	209,117.8	144,142.1	113,237.8	257,379.9		
1. Education, Sports, Art and Culture	21,664.5	50,966.3	72,630.7	28,733.5	58,305.0	87,038.5	28,769.0	58,703.5	87,472.5	48,819.0	66,540.8	115,359.8		
2. Medical and Public Health	3,846.6	10,826.8	14,673.4	3,850.2	13,642.4	17,492.6	3,706.7	14,098.7	17,805.4	15,888.3	15,186.1	31,074.4		
3. Family Welfare	1,927.1	211.2	2,138.3	2,262.0	287.3	2,549.3	2,262.0	288.1	2,550.1	2,485.0	280.4	2,765.4		
4. Water Supply and Sanitation	2,785.1	3,198.9	5,983.9	3,693.4	3,757.9	7,451.2	3,471.1	3,914.0	7,385.1	6,244.8	4,099.3	10,344.1		
5. Housing	10.0	2,100.9	2,110.9	50.0	2,465.1	2,515.1	50.0	2,467.7	2,517.7	150.0	2,909.0	3,059.0		
6. Urban Development	2,188.8	796.2	2,985.0	5,133.3	1,376.2	6,509.5	3,854.5	1,379.5	5,233.9	8,270.5	1,610.3	9,880.8		
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,193.8	5,707.3	11,901.0	7,959.1	6,369.8	14,328.8	8,752.7	6,893.6	15,646.3	10,425.7	7,297.5	17,723.2		
8. Labour and Labour Welfare	417.9	500.0	917.9	1,063.8	528.8	1,592.6	976.6	539.2	1,515.8	1,713.5	585.1	2,298.7		
9. Social Security and Welfare	20,014.1	3,883.0	23,897.1	21,842.4	4,098.4	25,940.8	28,489.4	4,148.3	32,637.7	40,040.1	4,185.1	44,225.2		
10. Nutrition	6,803.9	25.7	6,829.6	6,551.5	32.7	6,584.2	8,665.7	32.7	8,698.4	1,462.6	37.1	1,499.7		
11. Relief on account of Natural Calamities	220.0	4,379.1	4,599.1	260.0	6,583.1	6,843.1	260.0	25,867.6	26,127.6	8,173.1	9,243.2	17,416.3		
12. Others*	223.0	875.5	1,098.5	368.8	1,229.4	1,596.2	285.9	1,241.4	1,527.3	469.5	1,263.9	1,733.4		
<b>B. Economic Services (1 to 9)</b>	48,834.1	53,128.2	101,962.4	60,715.8	62,795.8	123,511.6	59,955.1	65,586.2	125,541.2	107,207.5	70,683.4	177,890.9		
1. Agriculture and Allied Activities (i to xii)	19,901.1	21,141.2	41,042.3	24,133.6	23,299.5	47,433.2	22,333.2	24,495.0	46,828.1	33,373.0	25,414.4	58,787.5		
i) Crop Husbandry	13,881.2	2,700.3	16,581.5	14,143.3	2,791.7	16,940.5	14,204.6	2,870.2	17,074.8	21,503.6	3,355.3	24,858.9		
ii) Soil and Water Conservation	471.8	567.3	1,039.0	362.1	632.6	994.7	307.7	629.6	937.3	1,314.1	665.1	1,979.2		
iii) Animal Husbandry	485.3	1,790.8	2,256.1	732.8	1,978.4	2,711.1	568.8	1,977.3	2,546.1	619.6	2,066.6	2,686.2		
iv) Dairy Development	56.9	7.5	64.4	273.9	7.9	281.8	243.9	7.9	251.8	581.3	7.6	589.0		
v) Fisheries	125.1	416.1	541.2	699.0	418.5	1,117.5	684.4	418.6	1,103.0	549.8	454.6	1,004.4		
vi) Forestry and Wild Life	2,307.0	2,078.3	4,385.3	3,222.9	2,536.0	5,758.8	3,141.2	3,441.6	6,582.9	2,883.6	3,621.6	6,505.2		
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-		
viii) Food Storage and Warehousing	350.0	12,042.0	12,392.0	196.0	13,364.2	13,560.2	106.0	13,436.2	13,542.2	228.1	13,548.2	13,776.3		
ix) Agricultural Research and Education	134.2	813.9	948.1	122.0	785.9	907.9	132.7	920.5	1,053.2	153.1	856.5	1,009.6		
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-		
xi) Co-operation	2,109.4	690.0	2,799.4	4,348.4	734.7	5,083.1	2,910.6	748.5	3,659.1	5,511.5	789.6	6,301.1		
xii) Other Agricultural Programmes	0.2	35.0	35.2	33.2	44.3	77.5	33.2	44.5	77.7	28.2	49.3	77.6		
2. Rural Development	13,105.9	8,681.1	21,787.0	16,765.9	11,943.8	28,709.7	19,121.2	11,071.7	30,193.0	51,016.8	13,563.6	64,580.4		
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-		
4. Irrigation and Flood Control	2,362.7	8,069.5	10,432.2	3,326.5	9,453.4	12,779.9	3,326.5	11,856.6	15,183.1	5,944.3	10,939.8	16,284.1		
of which:														
i) Major and Medium Irrigation	20.0	4,736.8	4,756.8	10.0	5,762.9	5,772.9	10.0	6,049.1	6,059.1	10.0	6,810.0	6,820.0		
ii) Minor Irrigation	1,542.0	2,001.7	3,543.7	2,416.5	2,139.2	4,555.7	2,416.5	4,198.9	6,615.4	2,757.0	2,376.2	5,133.2		
iii) Flood Control and Drainage	-	1,227.6	1,227.6	-	1,441.0	1,441.0	-	1,498.2	1,498.2	-	1,636.0	1,636.0		
5. Energy	59.9	102.1	162.0	150.0	111.2	261.2	100.0	121.7	221.7	398.3	123.7	522.0		
of which: Power	30.0	62.4	92.4	50.0	71.5	121.5	50.0	82.0	132.0	50.0	84.0	134.0		
6. Industry and Minerals (i to iii)	1,550.3	994.8	2,545.1	2,693.0	1,177.1	3,870.0	2,208.1	1,187.8	3,395.9	3,121.0	1,209.7	4,330.8		
i) Village and Small Industries	947.0	698.6	1,645.6	1,243.1	757.8	2,000.9	1,129.9	769.5	1,899.4	1,291.9	830.7	2,122.6		
ii) Industries@	586.5	296.2	882.7	1,415.0	419.2	1,834.2	1,037.0	418.3	1,455.3	1,709.7	379.1	2,088.8		
iii) Others**	16.9	-	16.9	34.9	-	34.9	41.2	-	41.2	119.4	-	119.4		

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
ODISHA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1,807.6 1,790.3 17.3	13,809.2 13,577.4 231.8	15,616.8 15,367.7 249.1	1,266.4 1,250.0 16.4	15,368.3 15,274.9 93.4	16,634.7 16,524.9 109.8	1,970.7 1,950.0 20.7	15,377.5 15,280.1 97.4	17,348.2 17,230.1 118.1	1,700.1 1,650.0 50.1	17,783.4 17,682.4 101.0	19,483.5 19,332.4 151.1	
8. Science, Technology and Environment	429.7	133.5	563.2	989.2	150.1	1,139.3	919.2	150.1	1,069.3	701.6	165.0	866.7	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	9,616.9 9,289.8 250.0 - 77.1	196.9 692.1 68.5 42.2 -605.8	9,813.8 9,981.9 318.5 42.2 -528.7	11,391.2 10,417.0 252.5 27.8 693.8	1,292.4 816.4 85.3 42.2 348.5	12,683.6 11,233.4 337.8 70.0 1,042.4	9,976.2 8,755.1 292.5 236.2 692.4	1,325.9 840.8 85.7 49.5 349.8	11,302.0 9,596.0 378.2 285.7 1,042.2	11,552.3 10,360.4 272.5 110.8 808.7	1,483.7 923.2 96.6 57.6 406.3	13,036.0 11,283.6 369.1 168.4 1,214.9	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>794.4</b>	<b>123,438.2</b>	<b>124,232.6</b>	<b>1,455.9</b>	<b>179,577.1</b>	<b>181,033.0</b>	<b>1,576.1</b>	<b>173,259.9</b>	<b>174,836.0</b>	<b>2,479.6</b>	<b>182,844.4</b>	<b>185,324.0</b>	
<b>A. Organs of State</b>	<b>32.4</b>	<b>2,896.4</b>	<b>2,928.9</b>	<b>102.9</b>	<b>5,061.4</b>	<b>5,164.2</b>	<b>103.5</b>	<b>5,127.9</b>	<b>5,231.4</b>	<b>179.6</b>	<b>4,559.3</b>	<b>4,738.9</b>	
<b>B. Fiscal Services (i + ii)</b>	<b>254.0</b>	<b>4,526.7</b>	<b>4,780.7</b>	<b>642.5</b>	<b>5,411.3</b>	<b>6,053.8</b>	<b>825.0</b>	<b>5,502.0</b>	<b>6,327.0</b>	<b>833.3</b>	<b>6,132.1</b>	<b>6,965.5</b>	
i) Collection of Taxes and Duties	254.0	4,498.0	4,752.0	642.5	5,361.2	6,003.7	825.0	5,451.9	6,276.9	833.3	6,085.0	6,918.4	
ii) Other Fiscal Services	-	28.7	28.7	-	50.1	50.1	-	50.1	50.1	-	47.1	47.1	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>33,072.3</b>	<b>33,072.3</b>	<b>-</b>	<b>55,079.3</b>	<b>55,079.3</b>	<b>-</b>	<b>52,079.3</b>	<b>52,079.3</b>	<b>-</b>	<b>52,291.8</b>	<b>52,291.8</b>	
1. Appropriation for Reduction or Avoidance of Debt	-	5,000.0	5,000.0	-	5,000.7	5,000.7	-	2,000.7	2,000.7	-	5,000.0	5,000.0	
2. Interest Payments (i to iv)	-	28,072.3	28,072.3	-	50,078.6	50,078.6	-	50,078.6	50,078.6	-	47,291.8	47,291.8	
i) Interest on Loans from the Centre	-	4,505.5	4,505.5	-	4,507.3	4,507.3	-	4,507.3	4,507.3	-	4,363.3	4,363.3	
ii) Interest on Internal Debt of which:	-	13,760.0	13,760.0	-	18,286.8	18,286.8	-	18,286.8	18,286.8	-	16,723.9	16,723.9	
(a) Interest on Market Loans	-	3,215.8	3,215.8	-	7,368.5	7,368.5	-	7,368.5	7,368.5	-	4,126.8	4,126.8	
(b) Interest on NSSF	-	7,912.9	7,912.9	-	8,056.7	8,056.7	-	8,056.7	8,056.7	-	8,433.1	8,433.1	
iii) Interest on Small Savings, Provident Funds, etc.	-	9,806.7	9,806.7	-	27,284.5	27,284.5	-	27,284.5	27,284.5	-	26,204.6	26,204.6	
iv) Others	-	0.1	0.1	-	-	-	-	-	-	-	-	-	
<b>D. Administrative Services (i to v)</b>	<b>508.0</b>	<b>28,954.5</b>	<b>29,462.5</b>	<b>710.5</b>	<b>46,640.2</b>	<b>47,350.7</b>	<b>647.6</b>	<b>39,998.6</b>	<b>40,646.2</b>	<b>1,466.7</b>	<b>41,550.3</b>	<b>43,017.0</b>	
i) Secretariat - General Services	148.0	1,282.2	1,430.2	412.0	14,668.1	15,080.1	327.3	6,674.0	7,001.3	530.0	4,526.9	5,056.9	
ii) District Administration	-	1,028.8	1,028.8	-	1,156.3	1,156.3	-	1,268.2	1,268.2	-	1,373.2	1,373.2	
iii) Police	46.5	15,384.5	15,431.0	6.3	17,880.4	17,886.6	11.6	18,950.7	18,962.3	438.4	20,576.9	21,015.2	
iv) Public Works	18.0	6,800.5	6,818.5	80.0	7,648.5	7,728.5	30.0	7,671.6	7,701.6	-	8,897.0	8,897.0	
v) Others ++	295.5	4,458.6	4,754.1	212.2	5,286.9	5,499.2	278.7	6,176.3	6,176.3	498.3	6,176.3	6,674.6	
<b>E. Pensions</b>	<b>-</b>	<b>53,793.7</b>	<b>53,793.7</b>	<b>-</b>	<b>67,279.8</b>	<b>67,279.8</b>	<b>-</b>	<b>67,279.8</b>	<b>67,279.8</b>	<b>-</b>	<b>78,105.8</b>	<b>78,105.8</b>	
<b>F. Miscellaneous General Services</b> of which:	<b>-</b>	<b>194.5</b>	<b>194.5</b>	<b>-</b>	<b>104.9</b>	<b>104.9</b>	<b>-</b>	<b>3,272.3</b>	<b>3,272.3</b>	<b>-</b>	<b>205.0</b>	<b>205.0</b>	
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	
<b>III. Grants-in-Aid and Contributions</b> of which:	<b>-</b>	<b>6,414.9</b>	<b>6,414.9</b>	<b>-</b>	<b>8,957.1</b>	<b>8,957.1</b>	<b>-</b>	<b>9,091.5</b>	<b>9,091.5</b>	<b>-</b>	<b>8,219.4</b>	<b>8,219.4</b>	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	6,414.9	6,414.9	-	8,957.1	8,957.1	-	9,091.5	9,091.5	-	8,219.4	8,219.4	

(₹ Million)



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**PUNJAB**

(₹ Million)

Item	2013-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>28,448.0</b>	<b>366,131.4</b>	<b>394,579.4</b>	<b>54,452.0</b>	<b>389,672.6</b>	<b>444,124.6</b>	<b>51,157.6</b>	<b>399,938.7</b>	<b>451,096.3</b>	<b>67,146.4</b>	<b>424,316.7</b>	<b>491,463.1</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>27,739.4</b>	<b>175,681.2</b>	<b>203,420.6</b>	<b>53,175.6</b>	<b>193,103.9</b>	<b>246,279.6</b>	<b>50,822.4</b>	<b>191,348.5</b>	<b>242,170.9</b>	<b>66,192.2</b>	<b>198,243.5</b>	<b>264,435.8</b>
<b>A. Social Services (1 to 12)</b>	<b>22,818.0</b>	<b>89,081.7</b>	<b>111,899.7</b>	<b>42,412.0</b>	<b>91,929.3</b>	<b>134,341.2</b>	<b>38,683.4</b>	<b>98,489.8</b>	<b>137,173.1</b>	<b>47,483.4</b>	<b>102,428.1</b>	<b>149,911.5</b>
1. Education, Sports, Art and Culture	9,446.3	56,841.8	66,288.1	14,608.6	56,087.1	70,695.6	16,816.8	60,136.3	76,953.1	16,053.7	61,944.5	77,998.3
2. Medical and Public Health	1,811.5	14,414.1	16,225.6	5,768.7	15,632.6	21,401.3	6,403.1	16,390.0	22,793.2	7,290.1	16,225.2	23,515.3
3. Family Welfare	1,348.9	364.3	1,713.1	1,823.3	461.1	2,284.4	1,948.8	484.9	2,413.7	1,615.4	482.2	2,097.6
4. Water Supply and Sanitation	-	3,989.0	3,989.0	1.0	4,343.4	4,344.4	-	4,132.3	4,132.3	-	4,719.3	4,719.3
5. Housing	-	-	-	-	1,000.0	1,000.0	-	1,800.0	1,800.0	-	4,280.0	4,280.0
6. Urban Development	-	1,457.2	1,457.2	-	1,679.4	1,679.4	-	1,855.7	1,855.7	642.6	2,176.9	2,819.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,814.5	1,150.8	3,965.3	5,131.4	2,237.8	7,369.2	5,214.4	1,263.7	6,478.1	6,552.4	1,293.8	7,846.2
8. Labour and Welfare	117.5	1,448.8	1,566.3	513.3	1,491.2	2,004.5	177.7	1,554.8	1,732.5	262.3	1,681.9	1,944.2
9. Social Security and Welfare	5,979.3	5,295.3	11,274.5	11,772.2	3,501.1	15,273.3	7,190.4	3,441.1	10,631.5	12,284.6	3,279.1	15,563.8
10. Nutrition	1,209.1	-	1,209.1	2,595.4	-	2,595.4	695.0	-	695.0	2,704.8	-	2,704.8
11. Relief on account of Natural Calamities	-	3,698.5	3,698.5	-	5,009.6	5,009.6	-	6,946.7	6,946.7	1.0	5,843.8	5,844.8
12. Others*	91.0	421.9	512.8	198.1	486.0	684.1	237.2	504.3	741.5	76.5	501.3	577.8
<b>B. Economic Services (1 to 9)</b>	<b>4,921.4</b>	<b>86,599.6</b>	<b>91,520.9</b>	<b>10,763.7</b>	<b>101,174.7</b>	<b>111,938.3</b>	<b>12,139.0</b>	<b>92,856.8</b>	<b>104,997.8</b>	<b>18,708.8</b>	<b>95,815.5</b>	<b>114,524.3</b>
1. Agriculture and Allied Activities (i to xii)	4,144.2	8,511.8	12,656.0	8,165.7	9,555.5	17,721.2	7,726.5	9,567.0	17,293.4	10,245.5	54,736.0	64,981.5
i) Crop Husbandry	1,698.8	1,543.6	3,242.4	3,319.7	1,640.8	4,960.5	3,819.2	1,955.2	5,774.4	6,977.3	46,929.0	53,906.3
ii) Soil and Water Conservation	546.9	453.9	1,000.7	1,097.2	483.0	1,580.2	783.1	491.8	1,274.9	914.5	1,426.4	1,426.4
iii) Animal Husbandry	270.1	2,773.0	3,043.1	599.3	3,047.5	3,606.8	283.1	3,109.5	3,392.6	323.0	3,125.9	3,448.9
iv) Dairy Development	210.3	90.2	300.5	440.0	104.7	544.7	165.8	101.8	267.6	121.0	116.6	237.6
v) Fisheries	7.3	141.7	149.0	137.8	159.8	297.6	4.0	160.6	164.6	1.6	165.5	167.1
vi) Forestry and Wild Life	610.7	762.7	1,373.4	811.6	881.2	1,692.8	271.2	931.6	1,202.8	208.1	942.3	1,150.4
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	800.0	1,853.4	2,653.4	1,800.0	2,257.8	4,057.8	2,400.0	1,858.0	4,258.0	1,700.0	1,964.6	3,664.6
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	-	842.0	842.0	0.1	921.8	921.9	-	887.1	887.1	-	903.5	903.5
xii) Other Agricultural Programmes	-	51.3	51.3	-	58.8	58.8	-	71.5	71.5	-	76.8	76.8
2. Rural Development	247.0	5,104.8	5,351.8	617.8	6,969.4	7,587.2	3,112.6	7,574.1	10,686.7	3,506.5	7,536.4	11,042.9
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	-	10,708.3	10,708.3	-	13,425.7	13,425.7	-	13,702.4	13,702.4	-	12,623.3	12,623.3
of which:												
i) Major and Medium Irrigation	-	8,211.7	8,211.7	-	10,526.4	10,526.4	-	11,015.5	11,015.5	-	9,930.7	9,930.7
ii) Minor Irrigation	-	1,369.9	1,369.9	-	1,519.6	1,519.6	-	1,452.4	1,452.4	-	1,462.0	1,462.0
iii) Flood Control and Drainage	-	1,126.6	1,126.6	-	1,379.7	1,379.7	-	1,234.6	1,234.6	-	1,230.6	1,230.6
5. Energy	-	50,602.3	50,602.3	-	57,859.0	57,859.0	-	48,158.5	48,158.5	0.3	8,009.4	8,009.7
of which: Power	-	50,593.9	50,593.9	-	57,850.0	57,850.0	-	48,150.0	48,150.0	-	8,000.0	8,000.0
6. Industry and Minerals (i to iii)	73.1	648.3	721.4	286.6	1,346.2	1,632.8	10.0	1,417.2	1,427.2	1.5	1,560.5	1,562.0
i) Village and Small Industries	73.1	621.8	694.9	286.6	570.8	857.4	10.0	619.6	629.6	1.5	704.2	705.7
ii) Industries@	-	26.5	26.5	-	775.4	775.4	-	797.6	797.6	-	856.3	856.3
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
PUNJAB

(₹ Million)

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
																2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	7,015.3	7,015.3	-	6,706.0	6,706.0	-	6,675.3	-	6,675.3	6,675.3	-	9,348.9	-	9,348.9	
8. Science, Technology and Environment	26.3	28.7	55.0	184.0	32.2	216.2	54.0	32.2	86.2	3,375.2	3,375.2	-	3,416.7	-	3,416.7	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	430.7	3,980.1	4,410.8	1,509.6	5,280.6	6,790.2	1,236.0	5,732.1	6,968.1	4,889.9	4,889.9	115.8	1,963.1	164.6	280.3	
	406.2	114.6	520.9	806.4	163.2	969.6	727.9	132.3	860.2	20.0	17.5	37.9	37.5			
	7.4	3,400.7	3,408.1	490.2	4,848.6	5,338.8	345.5	5,296.7	5,642.2	4,610.6	1,370.3	410.8	5,980.9			
	17.1	221.2	238.3	158.0	253.2	411.2	150.1	287.3	437.3				554.3			
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>708.7</b>	<b>185,012.9</b>	<b>185,721.5</b>	<b>1,276.4</b>	<b>189,938.4</b>	<b>191,214.8</b>	<b>335.3</b>	<b>200,600.5</b>	<b>200,935.7</b>	<b>954.2</b>	<b>219,194.5</b>	<b>220,148.7</b>	<b>6,605.6</b>	<b>6,605.6</b>	<b>6,605.6</b>	
<b>A. Organs of State</b>	-	<b>4,907.5</b>	<b>4,907.5</b>	-	<b>4,217.6</b>	<b>4,217.6</b>	-	<b>5,703.0</b>	<b>5,703.0</b>	-	<b>6,605.6</b>	<b>6,605.6</b>	-	<b>6,605.6</b>	<b>6,605.6</b>	
<b>B. Fiscal Services (i + ii)</b>	<b>159.9</b>	<b>3,854.8</b>	<b>4,014.8</b>	<b>175.4</b>	<b>4,485.5</b>	<b>4,660.9</b>	-	<b>4,475.6</b>	<b>4,475.6</b>	<b>128.2</b>	<b>4,818.8</b>	<b>4,947.0</b>	<b>4,969.5</b>	<b>4,969.5</b>	<b>4,969.5</b>	
i) Collection of Taxes and Duties	159.9	3,711.8	3,931.7	175.4	4,458.2	4,633.6	-	4,388.0	4,388.0	128.2	4,818.8	4,947.0	4,969.5	4,969.5	4,969.5	
ii) Other Fiscal Services	-	83.0	83.0	-	27.3	27.3	-	87.6	87.6	-	22.5	22.5	22.5	22.5	22.5	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>68,310.0</b>	<b>68,310.0</b>	-	<b>76,018.0</b>	<b>76,018.0</b>	-	<b>75,987.8</b>	<b>75,987.8</b>	-	<b>84,720.3</b>	<b>84,720.3</b>	-	<b>84,720.3</b>	<b>84,720.3</b>	
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Interest Payments (i to iv)	-	68,310.0	68,310.0	-	76,018.0	76,018.0	-	75,987.8	75,987.8	-	84,720.3	84,720.3	-	84,720.3	84,720.3	
i) Interest on Loans from the Centre	-	1,923.2	1,923.2	-	2,608.6	2,608.6	-	1,972.6	1,972.6	-	2,574.8	2,574.8	-	2,574.8	2,574.8	
ii) Interest on Internal Debt of which:	-	52,655.8	52,655.8	-	56,480.9	56,480.9	-	58,484.2	58,484.2	-	62,633.9	62,633.9	-	62,633.9	62,633.9	
(a) Interest on Market Loans	-	29,869.9	29,869.9	-	33,870.0	33,870.0	-	36,545.2	36,545.2	-	41,545.2	41,545.2	-	41,545.2	41,545.2	
(b) Interest on NSSF	-	20,360.4	20,360.4	-	20,855.4	20,855.4	-	20,029.5	20,029.5	-	19,138.3	19,138.3	-	19,138.3	19,138.3	
iii) Interest on Small Savings, Provident Funds, etc.	-	10,976.0	10,976.0	-	13,747.6	13,747.6	-	12,411.6	12,411.6	-	15,104.3	15,104.3	-	15,104.3	15,104.3	
iv) Others	-	2,755.0	2,755.0	-	3,180.8	3,180.8	-	3,119.4	3,119.4	-	3,487.3	3,487.3	-	3,487.3	3,487.3	
<b>D. Administrative Services (i to v)</b>	<b>548.7</b>	<b>47,421.2</b>	<b>47,969.9</b>	<b>1,101.0</b>	<b>52,974.2</b>	<b>54,075.2</b>	<b>335.3</b>	<b>53,560.4</b>	<b>53,895.7</b>	<b>825.9</b>	<b>53,519.8</b>	<b>53,519.8</b>	<b>54,345.7</b>	<b>54,345.7</b>	<b>54,345.7</b>	
i) Secretariat - General Services	58.0	1,335.3	1,393.3	223.4	1,500.1	1,723.5	114.1	1,483.4	1,597.5	237.5	1,554.3	1,554.3	1,791.8	1,791.8	1,791.8	
ii) District Administration	-	3,385.4	3,385.4	-	2,664.0	2,664.0	-	2,729.7	2,729.7	-	2,621.4	2,621.4	2,621.4	2,621.4	2,621.4	
iii) Police	372.1	35,610.2	35,982.4	695.5	39,252.8	39,948.3	121.0	39,566.3	39,687.3	550.0	39,142.2	39,692.2	39,692.2	39,692.2	39,692.2	
iv) Public Works	-	3,067.3	3,067.3	-	-	-	-	4,079.5	4,079.5	-	4,436.2	4,436.2	4,436.2	4,436.2	4,436.2	
v) Others ++	118.6	5,022.9	5,141.6	182.1	9,557.3	9,739.4	100.2	5,701.5	5,801.7	38.4	5,765.7	5,801.7	5,801.7	5,801.7	5,801.7	
<b>E. Pensions</b>	-	<b>59,662.8</b>	<b>59,662.8</b>	-	<b>51,684.1</b>	<b>51,684.1</b>	-	<b>60,313.7</b>	<b>60,313.7</b>	-	<b>68,860.9</b>	<b>68,860.9</b>	-	<b>68,860.9</b>	<b>68,860.9</b>	
<b>F. Miscellaneous General Services</b>	-	<b>856.7</b>	<b>856.7</b>	-	<b>559.0</b>	<b>559.0</b>	-	<b>560.0</b>	<b>560.0</b>	-	<b>646.7</b>	<b>646.7</b>	-	<b>646.7</b>	<b>646.7</b>	
of which: Payment on account of State Lotteries	-	826.6	826.6	-	522.5	522.5	-	522.5	522.5	-	617.0	617.0	-	617.0	617.0	
<b>III. Grants-in-Aid and Contributions</b>	-	<b>5,437.3</b>	<b>5,437.3</b>	-	<b>6,630.3</b>	<b>6,630.3</b>	-	<b>7,989.7</b>	<b>7,989.7</b>	-	<b>6,878.7</b>	<b>6,878.7</b>	-	<b>6,878.7</b>	<b>6,878.7</b>	
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	5,437.3	5,437.3	-	6,630.3	6,630.3	-	7,989.7	7,989.7	-	6,878.7	6,878.7	-	6,878.7	6,878.7	



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**RAJASTHAN**

Item	2013-14 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>142,353.0</b>	<b>492,264.9</b>	<b>634,617.9</b>	<b>172,597.4</b>	<b>589,350.0</b>	<b>761,947.4</b>	<b>190,326.5</b>	<b>606,934.3</b>	<b>797,860.9</b>	<b>360,854.4</b>	<b>693,017.6</b>	<b>1,053,871.9</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>136,894.1</b>	<b>290,115.5</b>	<b>427,009.6</b>	<b>167,337.9</b>	<b>359,459.3</b>	<b>526,797.2</b>	<b>185,331.0</b>	<b>371,103.1</b>	<b>556,434.2</b>	<b>356,346.6</b>	<b>427,834.8</b>	<b>784,181.4</b>
<b>A. Social Services (1 to 12)</b>	<b>70,614.4</b>	<b>182,315.0</b>	<b>252,929.4</b>	<b>96,560.3</b>	<b>209,678.8</b>	<b>306,239.1</b>	<b>101,003.1</b>	<b>237,160.4</b>	<b>338,163.4</b>	<b>175,286.0</b>	<b>260,882.4</b>	<b>436,168.4</b>
1. Education, Sports, Art and Culture	24,400.4	105,124.4	129,524.8	37,346.7	125,264.1	162,610.8	34,817.7	131,651.8	166,469.5	81,966.8	145,327.7	227,294.5
2. Medical and Public Health	5,638.7	23,575.6	29,214.4	10,601.4	28,039.7	38,641.1	10,244.5	27,620.3	37,864.8	15,485.7	31,016.2	46,501.9
3. Family Welfare	7,374.6	189.3	7,563.9	7,691.3	225.3	7,916.6	10,335.4	280.1	10,595.5	29,512.5	281.5	29,793.9
4. Water Supply and Sanitation	-5.8	16,970.8	16,965.0	118.2	18,468.8	18,587.0	78.6	18,836.4	18,914.9	120.3	20,161.0	20,281.2
5. Housing	-	409.3	409.3	-	679.2	679.2	-	845.6	845.6	-	692.6	692.6
6. Urban Development	10,386.4	14,248.5	24,634.9	10,494.9	15,803.0	26,297.8	9,607.6	16,692.4	26,300.0	14,882.2	17,542.4	32,424.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7,062.9	1,033.5	8,096.4	9,174.6	1,250.7	10,425.3	10,249.9	1,430.1	11,680.0	10,101.9	1,538.4	11,640.3
8. Labour and Welfare	95.1	3,349.3	3,444.4	390.4	2,801.5	3,191.9	232.6	2,938.7	3,171.3	793.7	3,063.5	3,857.2
9. Social Security and Welfare	3,964.2	7,900.6	11,864.9	5,614.0	8,615.6	14,229.6	12,166.5	26,892.5	39,059.0	6,420.5	31,732.4	38,153.0
10. Nutrition	11,697.8	551.0	12,248.8	15,128.8	656.7	15,785.5	12,719.5	921.5	13,641.0	15,845.7	951.5	16,797.2
11. Relief on account of Natural Calamities	-	7,810.5	7,810.5	-	7,079.3	7,079.3	0.9	7,139.2	7,140.1	-	7,434.6	7,434.6
12. Others*	-	1,152.3	1,152.3	-	794.9	794.9	550.0	1,931.7	2,481.7	156.7	1,140.5	1,297.2
<b>B. Economic Services (1 to 9)</b>	<b>66,279.7</b>	<b>107,800.5</b>	<b>174,080.2</b>	<b>70,777.6</b>	<b>149,780.5</b>	<b>220,558.1</b>	<b>84,328.0</b>	<b>133,942.7</b>	<b>218,270.7</b>	<b>181,060.6</b>	<b>166,952.5</b>	<b>348,013.1</b>
1. Agriculture and Allied Activities (i to xii)	18,078.2	12,427.0	30,505.2	21,963.6	14,238.8	36,192.4	24,661.2	14,292.0	38,953.3	31,417.1	15,525.5	46,942.6
i) Crop Husbandry	12,439.3	2,892.2	15,331.5	12,973.5	3,345.7	16,319.2	13,075.7	3,359.6	16,435.3	20,163.9	3,805.9	23,969.8
ii) Soil and Water Conservation	24.5	215.6	240.1	563.4	221.7	785.1	386.4	633.7	1,018.2	511.4	275.3	786.7
iii) Animal Husbandry	1,063.7	3,446.3	4,510.0	1,698.0	3,996.1	5,694.1	2,374.8	3,996.1	6,310.9	3,058.7	4,374.0	7,432.7
iv) Dairy Development	12.1	-	12.1	8.7	-	8.7	1,308.7	-	1,308.7	285.9	-	285.9
v) Fisheries	6.7	118.6	125.3	14.5	139.6	154.1	22.3	118.5	140.8	23.2	125.0	148.2
vi) Forestry and Wild Life	848.5	4,090.4	4,938.9	3,439.4	4,760.7	8,200.0	2,390.9	4,802.5	7,193.4	3,218.2	5,054.8	8,273.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	292.6	1,009.6	1,302.2	362.3	1,020.0	1,382.3	391.2	1,110.0	1,501.2	643.4	1,120.0	1,763.4
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	3,390.8	590.4	3,981.2	2,894.0	675.9	3,569.9	4,711.1	640.9	5,352.0	3,512.2	689.6	4,201.9
xii) Other Agricultural Programmes	-	63.9	63.9	-	79.1	79.1	0.2	77.2	77.4	-	81.0	81.0
2. Rural Development	33,794.8	14,008.4	47,803.3	32,965.6	14,430.5	47,396.1	36,776.7	16,047.0	52,823.7	113,813.1	20,659.4	134,472.5
3. Special Area Programmes	6.9	-	6.9	9.0	-	9.0	10.0	-	10.0	13.5	-	13.5
4. Irrigation and Flood Control	760.3	14,921.7	15,681.9	1,448.8	15,483.9	16,932.7	1,175.7	16,180.6	17,356.2	1,373.2	16,744.3	18,117.5
of which:												
i) Major and Medium Irrigation	128.1	13,608.6	13,736.7	376.1	14,082.1	14,458.2	455.3	14,587.4	15,042.8	493.8	15,250.6	15,744.4
ii) Minor Irrigation	500.1	1,263.7	1,763.8	808.0	1,344.1	2,152.1	565.2	1,388.5	1,953.7	666.8	1,433.3	2,100.1
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	4,031.6	52,063.7	56,095.3	4,280.0	89,567.1	93,847.1	5,511.5	70,544.5	76,066.0	6,006.4	98,366.0	104,372.4
of which: Power	4,030.4	52,048.9	56,079.3	4,280.0	89,548.9	93,828.9	5,510.0	70,529.8	76,039.8	4,729.4	98,346.8	103,076.2
6. Industry and Minerals (i to iii)	509.8	1,608.9	2,118.7	760.8	1,604.8	2,365.6	1,075.2	1,882.3	2,957.5	1,028.4	1,650.8	2,679.2
i) Village and Small Industries	252.9	276.4	529.4	363.3	298.7	662.0	643.4	324.0	967.5	369.2	354.2	723.4
ii) Industries@	256.9	1,332.4	1,589.3	397.5	1,306.1	1,703.6	411.8	1,558.2	1,970.0	659.3	1,296.5	1,955.8
iii) Others**	-	-	-	-	-	-	20.0	-	20.0	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
RAJASTHAN

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii)	4,549.5	8,658.8	13,208.3		4,838.0	10,229.9	15,067.9		5,472.1	10,959.9	16,432.0		6,391.7	12,784.7	19,176.4
i) Roads and Bridges	4,261.9	7,965.8	12,227.7		4,588.0	9,579.9	14,167.9		5,171.5	9,309.9	14,481.4		4,851.7	11,255.3	16,107.0
ii) Others @	287.6	693.0	980.6		250.0	650.0	900.0		300.6	1,650.0	1,950.6		1,540.0	1,529.4	3,069.4
8. Science, Technology and Environment	252.5	53.7	306.2		428.3	55.4	483.6		277.8	61.9	339.7		801.3	65.9	867.3
9. General Economic Services (i to iv)	4,296.2	4,058.2	8,354.4		4,093.5	4,170.1	8,263.6		9,367.7	3,974.6	13,342.3		20,215.8	1,155.8	21,371.7
i) Secretariat - Economic Services	244.7	178.0	422.7		1,236.0	230.8	1,466.8		960.5	214.5	1,175.0		1,316.0	238.1	1,554.2
ii) Tourism	205.2	65.5	270.7		222.9	76.0	298.9		243.4	73.1	316.6		247.6	78.7	326.2
iii) Civil Supplies	3,246.1	3,513.4	6,759.6		1,375.6	3,581.3	4,956.9		7,104.3	3,297.4	10,401.7		7,531.5	435.4	7,966.9
iv) Others +	600.2	301.3	901.4		1,259.0	282.0	1,540.9		1,059.4	389.6	1,449.1		11,120.7	403.7	11,524.4
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>3,199.4</b>	<b>201,758.6</b>	<b>204,958.0</b>		<b>2,310.9</b>	<b>229,081.3</b>	<b>231,392.2</b>		<b>3,676.9</b>	<b>235,103.6</b>	<b>238,780.5</b>		<b>4,507.7</b>	<b>264,377.4</b>	<b>268,885.1</b>
<b>A. Organs of State</b>	<b>112.5</b>	<b>5,410.1</b>	<b>5,522.6</b>		<b>138.1</b>	<b>6,805.6</b>	<b>6,943.7</b>		<b>136.2</b>	<b>8,560.3</b>	<b>8,696.5</b>		<b>146.9</b>	<b>9,080.8</b>	<b>9,227.6</b>
<b>B. Fiscal Services (i + ii)</b>	<b>2,557.7</b>	<b>7,754.3</b>	<b>10,312.0</b>		<b>2,024.9</b>	<b>8,719.3</b>	<b>10,744.2</b>		<b>2,987.5</b>	<b>8,754.0</b>	<b>11,741.5</b>		<b>3,946.4</b>	<b>9,836.0</b>	<b>13,782.4</b>
i) Collection of Taxes and Duties	2,557.4	7,736.4	10,293.9		2,024.9	8,697.3	10,722.2		2,987.4	8,734.7	11,722.1		3,946.4	9,815.4	13,761.8
ii) Other Fiscal Services	0.3	17.9	18.2		-	22.0	22.0		0.1	19.3	19.4		-	20.6	20.6
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>83,400.5</b>	<b>83,400.5</b>		<b>-</b>	<b>92,411.2</b>	<b>92,411.2</b>		<b>-</b>	<b>91,517.2</b>	<b>91,517.2</b>		<b>-</b>	<b>104,703.6</b>	<b>104,703.6</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-		-	-	-		-	-	-		-	-	-
2. Interest Payments (i to iv)	-	83,400.5	83,400.5		-	92,411.2	92,411.2		-	91,517.2	91,517.2		-	104,703.6	104,703.6
i) Interest on Loans from the Centre	-	5,343.6	5,343.6		-	5,447.8	5,447.8		-	5,361.5	5,361.5		-	5,274.7	5,274.7
ii) Interest on Internal Debt of which:	-	54,451.5	54,451.5		-	61,687.4	61,687.4		-	59,991.6	59,991.6		-	71,151.1	71,151.1
(a) Interest on Market Loans	-	31,819.1	31,819.1		-	37,302.3	37,302.3		-	37,364.6	37,364.6		-	45,247.5	45,247.5
(b) Interest on NSSF	-	19,378.4	19,378.4		-	19,953.5	19,953.5		-	18,708.1	18,708.1		-	19,185.1	19,185.1
iii) Interest on Small Savings, Provident Funds, etc.	-	22,377.7	22,377.7		-	24,383.0	24,383.0		-	24,855.0	24,855.0		-	27,236.3	27,236.3
iv) Others	-	1,227.8	1,227.8		-	892.9	892.9		-	1,309.1	1,309.1		-	1,041.4	1,041.4
<b>D. Administrative Services (i to v)</b>	<b>529.1</b>	<b>34,244.7</b>	<b>34,773.8</b>		<b>147.9</b>	<b>40,117.5</b>	<b>40,265.4</b>		<b>553.2</b>	<b>42,749.4</b>	<b>43,302.6</b>		<b>414.4</b>	<b>46,108.7</b>	<b>46,523.1</b>
i) Secretariat - General Services	2.6	1,203.9	1,206.5		0.7	1,456.4	1,457.1		0.9	1,670.8	1,671.7		1.0	1,620.6	1,621.6
ii) District Administration	-	2,860.1	2,860.1		-	3,601.4	3,601.4		-	3,501.3	3,501.3		-	3,835.4	3,835.4
iii) Police	432.6	24,756.2	25,188.8		10.6	29,206.2	29,216.8		435.5	30,956.8	31,392.2		177.6	34,537.9	34,715.5
iv) Public Works	10.0	1,222.1	1,232.1		10.0	1,229.2	1,239.2		10.0	1,270.0	1,280.0		12.6	623.7	636.4
v) Others ++	84.0	4,202.5	4,286.5		126.6	4,624.3	4,750.9		106.8	5,350.5	5,457.3		223.2	5,491.1	5,714.2
<b>E. Pensions</b>	<b>-</b>	<b>68,576.9</b>	<b>68,576.9</b>		<b>-</b>	<b>78,513.5</b>	<b>78,513.5</b>		<b>-</b>	<b>79,292.3</b>	<b>79,292.3</b>		<b>-</b>	<b>90,382.0</b>	<b>90,382.0</b>
<b>F. Miscellaneous General Services</b>	<b>-</b>	<b>2,372.2</b>	<b>2,372.2</b>		<b>-</b>	<b>2,514.2</b>	<b>2,514.2</b>		<b>-</b>	<b>4,230.4</b>	<b>4,230.4</b>		<b>-</b>	<b>4,266.3</b>	<b>4,266.3</b>
of which:	-	-	-		-	-	-		-	-	-		-	-	-
Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>2,259.5</b>	<b>390.8</b>	<b>2,650.3</b>		<b>2,948.6</b>	<b>809.5</b>	<b>3,758.1</b>		<b>1,918.6</b>	<b>727.6</b>	<b>2,646.2</b>		<b>0.1</b>	<b>805.3</b>	<b>805.4</b>
of which:	-	-	-		-	-	-		-	-	-		-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,259.5	390.8	2,650.3		2,948.6	809.5	3,758.1		1,918.6	727.6	2,646.2		0.1	805.3	805.4

(₹ Million)

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)

### SIKKIM

(₹ Million)

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>8,134.5</b>	<b>21,989.0</b>	<b>30,123.5</b>	<b>12,250.9</b>	<b>27,582.2</b>	<b>39,833.1</b>	<b>12,569.6</b>	<b>27,746.7</b>	<b>40,316.3</b>	<b>18,258.3</b>	<b>30,131.3</b>	<b>48,389.6</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>7,694.2</b>	<b>8,341.5</b>	<b>16,035.7</b>	<b>11,324.5</b>	<b>9,785.2</b>	<b>21,109.7</b>	<b>11,624.3</b>	<b>9,835.9</b>	<b>21,460.2</b>	<b>17,756.0</b>	<b>10,246.5</b>	<b>28,002.4</b>
<b>A. Social Services (1 to 12)</b>	<b>4,035.0</b>	<b>5,439.7</b>	<b>9,474.7</b>	<b>6,069.7</b>	<b>6,559.0</b>	<b>12,628.8</b>	<b>6,310.0</b>	<b>6,559.0</b>	<b>12,869.0</b>	<b>8,535.4</b>	<b>6,501.5</b>	<b>15,036.9</b>
1. Education, Sports, Art and Culture	1,514.5	3,768.8	5,283.3	2,339.6	4,009.6	6,349.2	2,417.2	4,009.6	6,426.7	3,222.2	4,641.3	7,863.4
2. Medical and Public Health	412.9	843.8	1,256.7	476.8	872.6	1,349.4	582.3	872.6	1,454.9	1,606.2	976.7	2,582.9
3. Family Welfare	167.0	-	167.0	145.0	-	145.0	166.7	-	166.7	171.4	-	171.4
4. Water Supply and Sanitation	83.1	107.2	190.3	96.3	129.1	225.4	96.3	129.1	225.4	212.0	139.7	351.7
5. Housing	1,022.7	40.8	1,063.5	1,489.2	57.9	1,547.1	1,489.2	57.9	1,547.1	1,902.9	52.4	1,955.3
6. Urban Development	150.2	54.1	204.3	361.4	60.4	421.8	361.4	60.4	421.8	333.7	79.2	412.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	156.1	43.8	199.9	286.7	44.9	331.6	343.2	44.9	388.1	353.2	42.5	395.7
8. Labour and Labour Welfare	14.9	27.1	42.0	47.2	33.0	80.2	47.2	33.0	80.2	44.1	25.6	69.7
9. Social Security and Welfare	336.0	71.2	407.2	460.7	76.3	537.0	461.8	76.3	538.1	512.2	97.0	609.2
10. Nutrition	95.0	10.5	105.5	81.4	11.1	92.5	81.4	11.1	92.5	102.0	12.3	114.3
11. Relief on account of Natural Calamities	0.9	261.1	262.0	1.4	1,038.5	1,039.9	1.4	1,038.5	1,039.9	-	312.5	312.5
12. Others*	81.7	211.3	293.0	284.1	225.6	509.7	261.9	225.6	487.5	75.7	122.2	197.9
<b>B. Economic Services (1 to 9)</b>	<b>3,659.2</b>	<b>2,901.8</b>	<b>6,561.1</b>	<b>5,254.8</b>	<b>3,226.2</b>	<b>8,481.0</b>	<b>5,314.3</b>	<b>3,276.9</b>	<b>8,591.2</b>	<b>9,220.6</b>	<b>3,745.0</b>	<b>12,965.5</b>
1. Agriculture and Allied Activities (i to xii)	1,059.2	1,071.9	2,131.1	1,939.6	1,198.2	3,137.8	1,976.7	1,248.9	3,225.6	2,844.6	1,366.8	4,211.5
i) Crop Husbandry	285.6	256.6	542.2	254.7	297.5	552.2	261.5	297.5	558.9	968.9	357.9	1,326.8
ii) Soil and Water Conservation	8.7	61.2	69.9	8.3	64.6	72.9	8.3	64.6	72.9	229.2	66.3	295.5
iii) Animal Husbandry	107.6	185.2	292.7	142.9	211.3	354.1	142.9	211.3	354.1	127.3	224.3	351.6
iv) Dairy Development	24.9	5.0	29.9	19.1	5.5	24.6	19.1	5.5	24.6	14.2	6.4	20.6
v) Fisheries	6.7	36.6	43.3	4.0	39.5	43.6	5.6	39.5	45.1	6.8	45.7	52.6
vi) Forestry and Wild Life	161.7	263.8	425.5	1,003.7	267.2	1,270.9	1,031.9	317.9	1,349.8	1,161.4	338.6	1,500.0
vii) Plantations	3.8	43.7	47.5	4.0	43.5	47.5	4.0	43.5	47.5	4.0	42.6	46.6
viii) Food Storage and Warehousing	31.4	140.7	172.1	93.6	178.9	272.4	94.1	178.9	273.0	87.8	188.0	275.9
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	31.6	79.1	110.7	22.5	90.3	112.8	22.5	90.3	112.8	13.2	97.0	110.2
xii) Other Agricultural Programmes	397.2	-	397.2	386.8	-	386.8	386.8	-	386.8	231.8	-	231.8
2. Rural Development	1,076.1	16.8	1,092.9	886.9	21.5	908.4	884.4	21.5	905.9	2,466.8	28.9	2,495.7
3. Special Area Programmes	10.9	-	10.9	10.0	-	10.0	10.0	-	10.0	20.0	-	20.0
4. Irrigation and Flood Control	527.6	24.2	551.8	1,436.8	33.6	1,470.5	1,437.5	33.6	1,471.1	1,449.3	36.3	1,485.6
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	467.4	23.2	490.7	1,396.8	32.6	1,429.5	1,397.5	32.6	1,430.1	1,429.3	35.3	1,464.6
iii) Flood Control and Drainage	60.1	719.4	61.1	20.0	1.0	21.0	20.0	1.0	21.0	20.0	1.0	21.0
5. Energy	353.6	719.4	1,073.0	312.8	807.8	1,120.6	312.8	807.8	1,120.6	411.1	935.5	1,346.6
of which: Power	343.6	719.4	1,063.0	302.0	807.8	1,109.8	302.0	807.8	1,109.8	396.1	935.5	1,331.6
6. Industry and Minerals (i to iii)	127.7	125.2	252.8	180.3	101.2	281.5	190.3	101.2	291.5	537.5	114.3	651.8
i) Village and Small Industries	84.4	74.7	159.1	97.5	74.4	171.9	107.5	74.4	181.9	221.5	85.2	306.7
ii) Industries@	43.2	50.5	93.7	82.8	26.8	109.6	82.8	26.8	109.6	316.0	29.1	345.1
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

SIKKIM

(₹ Million)

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
																2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	217.5	854.9	1,072.3	263.7	972.7	1,236.4	267.5	972.7	1,240.2	340.9	1,149.1	1,490.0	256.7	735.4	992.0	
8. Science, Technology and Environment	19.3	339.1	358.4	43.3	353.4	396.7	43.3	353.4	396.7	84.2	413.7	497.9	84.2	413.7	497.9	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	270.6	89.5	360.0	197.9	91.2	289.1	208.3	91.2	299.5	1,065.1	114.0	1,179.1	763.5	6.5	769.9	
	52.2	5.2	57.4	59.6	5.7	65.3	60.7	5.7	66.4	162.6	55.6	218.2	120.4	5.8	126.2	
	116.0	42.6	158.6	68.9	5.8	74.7	74.7	5.8	80.5	139.0	45.7	184.7	139.0	45.7	184.7	
	102.4	36.9	139.3	69.4	29.0	98.4	78.0	29.0	107.0	502.3	19,237.6	19,739.9	16.9	974.5	991.4	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>440.3</b>	<b>13,418.0</b>	<b>13,858.4</b>	<b>926.3</b>	<b>17,246.0</b>	<b>18,172.3</b>	<b>945.3</b>	<b>17,359.7</b>	<b>18,305.0</b>	<b>502.3</b>	<b>19,237.6</b>	<b>19,739.9</b>	<b>16.9</b>	<b>974.5</b>	<b>991.4</b>	
<b>A. Organs of State</b>		<b>488.3</b>	<b>488.3</b>		<b>635.1</b>	<b>635.1</b>		<b>635.1</b>	<b>635.1</b>		<b>974.5</b>	<b>974.5</b>		<b>974.5</b>	<b>974.5</b>	
<b>B. Fiscal Services (i + ii)</b>	<b>18.9</b>	<b>563.1</b>	<b>582.0</b>	<b>40.3</b>	<b>733.2</b>	<b>773.5</b>	<b>48.2</b>	<b>845.2</b>	<b>893.4</b>	<b>22.7</b>	<b>964.9</b>	<b>987.6</b>	<b>22.7</b>	<b>964.9</b>	<b>987.6</b>	
i) Collection of Taxes and Duties	18.9	563.1	582.0	40.3	733.2	773.5	48.2	845.2	893.4	22.7	964.9	987.6	22.7	964.9	987.6	
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>		<b>2,109.2</b>	<b>2,109.2</b>		<b>2,187.2</b>	<b>2,187.2</b>		<b>2,187.2</b>	<b>2,187.2</b>		<b>2,519.0</b>	<b>2,519.0</b>		<b>2,519.0</b>	<b>2,519.0</b>	
1. Appropriation for Reduction or Avoidance of Debt	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0	
2. Interest Payments (i to iv)	-	1,989.2	1,989.2	-	2,067.2	2,067.2	-	2,067.2	2,067.2	-	2,399.0	2,399.0	-	2,399.0	2,399.0	
i) Interest on Loans from the Centre	-	124.8	124.8	-	143.8	143.8	-	143.8	143.8	-	125.0	125.0	-	125.0	125.0	
ii) Interest on Internal Debt of which:	-	1,380.6	1,380.6	-	1,540.8	1,540.8	-	1,540.8	1,540.8	-	1,848.7	1,848.7	-	1,848.7	1,848.7	
(a) Interest on Market Loans	-	1,006.6	1,006.6	-	1,120.7	1,120.7	-	1,120.7	1,120.7	-	1,359.7	1,359.7	-	1,359.7	1,359.7	
(b) Interest on NSSF	-	143.0	143.0	-	167.3	167.3	-	167.3	167.3	-	163.1	163.1	-	163.1	163.1	
iii) Interest on Small Savings, Provident Funds, etc.	-	483.8	483.8	-	382.5	382.5	-	382.5	382.5	-	425.3	425.3	-	425.3	425.3	
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
<b>D. Administrative Services (i to v)</b>	<b>421.4</b>	<b>2,885.0</b>	<b>3,306.4</b>	<b>886.0</b>	<b>3,393.2</b>	<b>4,279.3</b>	<b>897.1</b>	<b>3,393.2</b>	<b>4,292.1</b>	<b>462.7</b>	<b>3,836.7</b>	<b>4,299.4</b>	<b>462.7</b>	<b>3,836.7</b>	<b>4,299.4</b>	
i) Secretariat - General Services	-	272.6	272.6	10.0	313.9	323.9	10.0	313.9	323.9	16.8	364.7	381.5	16.8	364.7	381.5	
ii) District Administration	-	88.7	88.7	-	98.5	98.5	2.8	98.5	101.3	7.0	121.1	128.1	7.0	121.1	128.1	
iii) Police	0.5	1,957.8	1,958.3	75.3	2,323.8	2,399.1	75.3	2,323.8	2,399.1	118.3	2,618.4	2,736.7	118.3	2,618.4	2,736.7	
iv) Public Works	151.7	139.2	290.9	382.2	150.3	532.5	382.2	150.3	532.5	99.5	153.2	252.7	99.5	153.2	252.7	
v) Others ++	269.2	426.8	696.1	418.6	506.7	925.3	426.8	506.7	925.3	221.1	579.2	800.4	221.1	579.2	800.4	
<b>E. Pensions</b>		<b>2,251.7</b>	<b>2,251.7</b>		<b>2,835.7</b>	<b>2,835.7</b>		<b>2,835.7</b>	<b>2,835.7</b>		<b>3,308.7</b>	<b>3,308.7</b>		<b>3,308.7</b>	<b>3,308.7</b>	
<b>F. Miscellaneous General Services</b>		<b>5,120.7</b>	<b>5,120.7</b>		<b>7,461.5</b>	<b>7,461.5</b>		<b>7,461.5</b>	<b>7,461.5</b>		<b>7,633.9</b>	<b>7,633.9</b>		<b>7,633.9</b>	<b>7,633.9</b>	
of which: Payment on account of State Lotteries	-	5,049.6	5,049.6	-	7,360.3	7,360.3	-	7,360.3	7,360.3	-	7,512.3	7,512.3	-	7,512.3	7,512.3	
<b>III. Grants-in-Aid and Contributions</b>		<b>229.4</b>	<b>229.4</b>		<b>551.1</b>	<b>551.1</b>		<b>551.1</b>	<b>551.1</b>		<b>647.3</b>	<b>647.3</b>		<b>647.3</b>	<b>647.3</b>	
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	229.4	229.4	-	551.1	551.1	-	551.1	551.1	-	647.3	647.3	-	647.3	647.3	

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**TAMIL NADU**

Item	2013-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>233,846.2</b>	<b>736,828.1</b>	<b>970,674.4</b>	<b>263,499.3</b>	<b>915,658.8</b>	<b>1,179,158.1</b>	<b>288,458.2</b>	<b>877,183.9</b>	<b>1,165,642.0</b>	<b>301,190.7</b>	<b>969,814.0</b>	<b>1,271,004.7</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>225,656.5</b>	<b>336,855.9</b>	<b>562,512.4</b>	<b>247,038.1</b>	<b>424,523.8</b>	<b>671,561.9</b>	<b>277,623.4</b>	<b>412,696.6</b>	<b>690,320.0</b>	<b>282,036.7</b>	<b>448,046.9</b>	<b>730,083.5</b>
<b>A. Social Services (1 to 12)</b>	<b>192,882.1</b>	<b>193,346.7</b>	<b>386,228.8</b>	<b>205,638.8</b>	<b>228,856.8</b>	<b>434,495.6</b>	<b>234,237.5</b>	<b>234,385.0</b>	<b>468,622.5</b>	<b>236,754.2</b>	<b>242,930.4</b>	<b>479,684.7</b>
1. Education, Sports, Art and Culture	37,057.6	139,560.8	176,618.4	33,809.2	165,939.6	199,748.8	44,393.5	166,142.6	210,536.1	48,608.1	173,738.1	222,346.3
2. Medical and Public Health	11,721.1	29,619.2	41,340.2	10,866.1	36,162.0	47,028.1	11,394.0	35,762.5	47,156.5	11,238.0	40,644.5	51,882.5
3. Family Welfare	7,586.7	935.7	8,522.5	8,464.0	1,169.9	9,633.9	8,347.5	1,015.2	9,362.7	8,786.5	1,090.5	9,877.0
4. Water Supply and Sanitation	2,106.2	292.7	2,398.9	2,450.2	689.8	3,140.0	5,755.4	723.0	6,478.4	3,124.6	275.7	3,400.4
5. Housing	6,373.3	860.6	7,233.9	6,363.8	606.0	6,969.7	5,451.3	956.0	6,407.3	5,367.2	529.1	5,896.3
6. Urban Development	13,341.3	444.7	13,786.9	20,496.9	1,513.5	22,010.4	22,070.9	1,834.2	23,905.1	20,615.3	1,862.7	22,478.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,487.5	6,503.9	19,991.3	15,510.7	7,526.1	23,036.9	21,677.8	6,892.8	28,570.6	19,782.1	8,389.6	28,171.7
8. Labour and Labour Welfare	1,047.7	1,977.1	3,024.8	2,038.7	2,637.4	4,676.1	1,842.5	2,628.9	4,471.4	2,355.5	3,065.7	5,421.2
9. Social Security and Welfare	77,122.6	6,123.1	83,245.6	77,558.8	7,106.6	84,665.4	86,887.8	7,165.3	94,053.1	88,766.3	7,903.9	96,670.1
10. Nutrition	22,701.2	337.8	23,039.0	27,836.8	298.8	28,135.6	25,692.5	307.5	25,999.9	27,370.2	367.9	27,738.0
11. Relief on account of Natural Calamities	-	5,317.1	5,317.1	-	3,828.8	3,828.8	-	9,147.5	9,147.5	-	3,625.1	3,625.1
12. Others*	337.0	1,374.1	1,711.2	243.6	1,378.4	1,622.0	724.4	1,809.5	2,533.9	740.3	1,437.6	2,178.0
<b>B. Economic Services (1 to 9)</b>	<b>32,774.4</b>	<b>143,509.2</b>	<b>176,283.6</b>	<b>41,399.3</b>	<b>195,666.9</b>	<b>237,066.3</b>	<b>43,385.9</b>	<b>178,311.6</b>	<b>221,697.5</b>	<b>45,282.5</b>	<b>205,116.4</b>	<b>250,398.9</b>
1. Agriculture and Allied Activities (i to xii)	22,603.3	35,672.5	58,275.8	24,778.9	43,436.3	68,215.2	25,614.0	44,972.4	70,586.4	23,712.2	48,612.9	72,325.1
i) Crop Husbandry	9,982.5	23,835.4	33,817.9	12,382.1	29,922.3	42,304.4	12,289.9	31,076.8	43,366.7	11,738.2	32,757.1	44,495.2
ii) Soil and Water Conservation	1,012.2	297.9	1,310.1	919.6	384.2	1,303.8	926.6	394.4	1,325.0	479.4	411.8	891.2
iii) Animal Husbandry	3,443.6	3,082.3	6,525.9	3,454.6	3,284.7	6,739.4	3,994.5	3,514.4	7,508.9	4,413.9	3,695.7	8,109.6
iv) Dairy Development	344.4	207.5	551.9	621.8	267.6	889.4	320.5	238.1	558.6	277.6	257.7	535.3
v) Fisheries	2,309.3	319.1	2,628.4	2,346.3	351.0	2,697.2	2,234.2	371.0	2,605.2	2,360.4	403.6	2,764.0
vi) Forestry and Wild Life	678.2	1,850.7	2,528.9	839.2	2,341.8	3,181.1	988.8	2,455.7	3,444.6	327.8	3,123.8	3,451.6
vii) Plantations	-	-	-	-	0.5	0.5	-	0.4	0.4	-	0.4	0.4
viii) Food Storage and Warehousing	-	-	-	200.0	-	200.0	212.9	-	212.9	164.4	-	164.4
ix) Agricultural Research and Education	2,313.7	2,260.7	4,574.4	2,211.1	2,354.4	4,565.5	2,258.7	2,812.4	5,071.1	1,794.1	3,637.7	5,431.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	2,428.3	2,850.4	5,278.7	1,683.6	3,166.6	4,850.2	2,373.1	3,067.0	5,440.0	2,147.3	3,209.4	5,356.7
xii) Other Agricultural Programmes	91.1	968.4	1,059.5	120.6	1,363.2	1,483.8	14.9	1,038.1	1,053.1	9.3	1,115.6	1,124.9
2. Rural Development	4,378.2	4,121.8	8,500.1	8,373.3	7,150.5	15,523.8	7,619.8	7,338.2	14,958.0	11,507.2	7,649.4	19,156.6
3. Special Area Programmes	89.4	9.4	98.7	72.4	12.0	84.4	51.6	10.7	62.3	34.1	20.1	54.2
4. Irrigation and Flood Control	375.9	6,940.9	7,216.8	685.0	8,471.6	9,156.6	757.6	10,164.6	10,922.2	560.1	11,261.4	11,821.5
of which:												
i) Major and Medium Irrigation	141.6	5,068.6	5,210.2	333.1	7,105.9	7,438.9	489.5	8,188.4	8,677.9	322.0	9,110.4	9,432.5
ii) Minor Irrigation	46.1	781.9	828.0	62.3	950.1	1,012.3	51.8	888.7	940.5	12.1	954.9	967.0
iii) Flood Control and Drainage	-	990.3	990.3	-	415.7	415.7	-	1,087.5	1,087.5	-	1,196.1	1,196.1
Energy	164.0	18,528.9	18,692.9	33.8	53,753.9	53,787.8	54.0	29,176.7	29,230.7	305.5	43,104.2	43,409.7
of which: Power	146.2	18,528.9	18,675.1	-	53,753.9	53,753.9	-	29,176.7	29,176.7	-	43,104.2	43,104.2
4. Industry and Minerals (i to iii)	4,054.5	12,419.0	16,473.5	5,453.9	16,323.8	21,777.7	6,094.7	15,665.9	21,760.6	7,314.9	19,806.1	27,121.0
i) Village and Small Industries	3,807.9	3,956.4	7,764.4	5,124.3	5,127.3	10,251.7	5,531.4	4,417.9	9,949.2	4,911.1	4,594.9	9,506.1
ii) Industries@	246.7	8,462.6	8,709.3	329.5	11,196.5	11,526.0	563.4	11,248.0	11,811.4	2,403.8	15,211.2	17,614.9
iii) Others**	-0.2	-	-0.2	-	-	-	-	-	-	-	-	-



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
TAMIL NADU

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	140.5	14,991.3	15,131.8		172.0	15,392.2	15,564.2		583.5	18,898.4	19,482.0		397.5	19,339.8	19,737.3
8. Science, Technology and Environment		12,753.4	12,893.9		167.1	10,158.2	10,325.3		428.7	13,664.5	14,093.2		397.4	14,105.9	14,503.4
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +		2,237.9	2,237.9		4.9	5,234.0	5,238.9		154.9	5,233.9	5,388.8		-	5,233.9	5,233.9
		129.5	10.5	139.9		21.3	120.0		91.7	53.2	144.9		48.8	115.6	164.4
		839.1	50,915.0	51,754.1		51,105.3	52,836.6		2,518.8	52,031.5	54,550.3		1,402.2	55,206.8	56,609.0
		51.5	469.5	521.0		523.0	976.2		351.1	519.5	870.6		317.8	552.1	869.9
		375.4	90.5	465.9		94.9	523.4		159.0	80.5	239.6		160.5	185.5	346.0
		30.9	49,693.5	49,724.3		522.2	50,265.1		504.7	50,711.7	51,216.4		500.0	53,722.4	54,222.4
		381.4	661.5	1,042.9		744.5	1,072.0		1,504.0	719.8	2,223.8		423.9	746.8	1,170.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>															
<b>A. Organs of State</b>	355.6	316,165.6	316,521.2		2,734.9	395,853.2	398,588.0		2,356.3	371,568.1	373,924.4		2,921.1	418,121.9	421,043.0
<b>B. Fiscal Services (i + ii)</b>	133.3	6,962.7	7,096.0		165.3	8,507.2	8,672.5		215.2	9,267.5	9,482.7		172.8	10,801.8	10,974.6
i) Collection of Taxes and Duties	78.2	8,753.0	8,831.2		512.2	9,557.7	10,069.9		59.1	9,922.3	9,981.5		604.4	10,841.1	11,445.4
ii) Other Fiscal Services	78.2	8,306.6	8,394.8		512.2	9,377.8	9,890.0		59.1	9,753.1	9,812.2		604.4	10,737.0	11,341.4
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>															
1. Appropriation for Reduction or Avoidance of Debt															
2. Interest Payments (i to iv)															
i) Interest on Loans from the Centre															
ii) Interest on Internal Debt of which:															
(a) Interest on Market Loans															
(b) Interest on NSSF															
iii) Interest on Small Savings, Provident Funds, etc.															
iv) Others															
<b>D. Administrative Services (i to v)</b>	144.1	56,594.0	56,738.2		2,057.4	66,172.0	68,229.4		2,082.0	67,223.3	69,305.3		2,143.9	67,596.4	69,740.3
i) Secretariat - General Services	50.0	1,386.8	1,436.8		2,000.0	1,593.3	3,593.3		2,000.0	1,541.2	3,541.2		2,000.0	1,559.3	3,559.3
ii) District Administration															
iii) Police															
iv) Public Works															
v) Others ++	125.1	7,556.5	7,681.7		57.4	9,394.6	9,452.0		82.0	9,293.8	9,375.8		143.9	8,984.4	9,128.4
<b>E. Pensions</b>															
<b>F. Miscellaneous General Services</b>															
of which:															
Payment on account of State Lotteries															
<b>III. Grants-in-Aid and Contributions</b>	7,834.2	83,806.6	91,640.8		13,726.3	95,281.9	109,008.1		8,478.5	92,919.1	101,397.6		16,233.0	103,645.2	119,878.2
of which:															
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,834.2	83,806.6	91,640.8		13,726.3	95,281.9	109,008.1		8,478.5	92,919.1	101,397.6		16,233.0	103,645.2	119,878.2

(₹ Million)





Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
TELANGANA

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	-	-	-	-	-	-	-	-	52.5	-	52.5
8. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	52.5	-	52.5
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	-	-	-	-	-	-	-	-	-	132.2	14.6	146.8
	-	-	-	-	-	-	-	-	-	6,368.2	1,588.4	7,956.6
	-	-	-	-	-	-	-	-	-	1,845.1	424.3	2,269.4
	-	-	-	-	-	-	-	-	-	1,085.1	37.9	1,122.9
	-	-	-	-	-	-	-	-	-	3,178.4	607.8	3,786.2
	-	-	-	-	-	-	-	-	-	259.6	518.4	778.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	-	-	-	-	-	-	-	-	-	6,913.8	208,389.2	215,303.0
<b>A. Organs of State</b>	-	-	-	-	-	-	-	-	-	35.8	7,446.4	7,482.2
<b>B. Fiscal Services (i + ii)</b>	-	-	-	-	-	-	-	-	-	2,784.7	6,213.8	8,998.5
i) Collection of Taxes and Duties	-	-	-	-	-	-	-	-	-	2,784.7	6,213.8	8,998.5
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	-	-	-	-	-	-	-	-	62,917.2	-	62,917.2
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Administrative Services (i to v)</b>	-	-	-	-	-	-	-	-	-	4,093.3	66,006.0	70,099.2
i) Secretariat - General Services	-	-	-	-	-	-	-	-	-	1,750.0	26,514.4	28,264.4
ii) District Administration	-	-	-	-	-	-	-	-	-	102.1	7,971.3	8,073.4
iii) Police	-	-	-	-	-	-	-	-	-	1,185.1	25,685.9	26,871.0
iv) Public Works	-	-	-	-	-	-	-	-	-	-	1,581.8	1,581.8
v) Others ++	-	-	-	-	-	-	-	-	-	1,056.1	4,252.5	5,308.6
<b>E. Pensions</b>	-	-	-	-	-	-	-	-	-	-	65,804.6	65,804.6
<b>F. Miscellaneous General Services</b> of which:	-	-	-	-	-	-	-	-	-	-	1.3	1.3
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b> of which:	-	-	-	-	-	-	-	-	-	-	1,044.4	1,044.4
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	1,044.4	1,044.4

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**TRIPURA**

(₹ Million)

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	12,192.7	39,936.1	52,128.8	15,758.9	51,895.1	67,653.9	17,454.3	53,946.3	71,400.5	25,503.5	55,671.2	81,174.6
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>12,101.5</b>	<b>17,266.5</b>	<b>29,368.0</b>	<b>15,629.9</b>	<b>24,978.7</b>	<b>40,608.6</b>	<b>17,246.9</b>	<b>25,964.1</b>	<b>43,210.9</b>	<b>25,299.2</b>	<b>26,222.3</b>	<b>51,521.6</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>9,724.5</b>	<b>10,829.2</b>	<b>20,553.7</b>	<b>12,037.6</b>	<b>16,073.7</b>	<b>28,111.2</b>	<b>13,827.5</b>	<b>16,817.5</b>	<b>30,645.0</b>	<b>19,710.4</b>	<b>16,927.0</b>	<b>36,637.3</b>
<b>A. Social Services (1 to 12)</b>	1,145.4	8,618.4	9,763.9	1,253.1	11,167.8	12,420.9	1,596.9	10,923.5	12,520.4	5,001.8	12,019.6	17,021.4
1. Education, Sports, Art and Culture	812.5	1,281.1	2,093.6	1,005.2	1,964.8	2,970.0	1,032.5	1,824.7	2,857.2	1,108.8	2,019.4	3,128.2
2. Medical and Public Health	211.0	0.3	211.3	243.5	841.4	1,084.9	196.4	1,610.6	1,806.9	1,528.6	500.0	2,028.6
3. Family Welfare	229.3	93.9	323.2	401.3	562.3	963.6	560.4	523.0	1,083.4	583.1	427.1	1,010.2
4. Water Supply and Sanitation	—	22.6	22.6	—	20.0	20.0	—	25.0	25.0	—	25.0	25.0
5. Housing	1,682.9	87.9	1,770.8	1,871.1	134.4	2,005.5	2,334.2	208.0	2,542.2	2,547.0	140.2	2,687.2
6. Urban Development	—	—	—	—	—	—	—	—	—	—	—	—
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,181.8	116.4	2,298.2	2,365.4	169.3	2,534.7	3,558.8	165.9	3,724.7	3,543.3	182.0	3,725.3
8. Labour and Welfare	75.8	109.5	185.3	126.3	139.7	266.1	80.6	171.1	251.7	280.3	183.6	463.9
9. Social Security and Welfare	2,677.6	366.9	3,044.4	3,920.8	643.4	4,564.2	3,770.3	839.3	4,609.6	4,366.0	989.1	5,355.1
10. Nutrition	608.4	8.9	617.3	765.4	11.2	776.6	625.1	9.3	634.4	663.6	10.2	673.8
11. Relief on account of Natural Calamities	2.3	2.9	5.2	—	255.8	255.8	0.8	352.8	353.6	—	244.7	244.7
12. Others*	97.5	120.5	218.0	85.3	163.5	248.8	71.6	164.3	235.9	87.8	186.1	273.9
<b>B. Economic Services (1 to 9)</b>	<b>2,377.0</b>	<b>6,437.3</b>	<b>8,814.3</b>	<b>3,592.4</b>	<b>8,905.0</b>	<b>12,497.4</b>	<b>3,419.3</b>	<b>9,146.6</b>	<b>12,585.9</b>	<b>5,568.9</b>	<b>9,295.4</b>	<b>14,884.2</b>
1. Agriculture and Allied Activities (i to xii)	1,505.9	2,079.3	3,585.1	2,662.3	2,560.8	5,223.1	2,062.0	2,447.2	4,509.2	3,723.3	2,687.6	6,410.9
i) Crop Husbandry	848.9	865.0	1,713.9	1,725.8	1,035.6	2,761.4	1,192.1	971.8	2,163.9	2,773.1	1,042.0	3,815.1
ii) Soil and Water Conservation	6.3	59.2	65.5	10.2	57.7	67.9	8.2	29.6	37.8	9.0	55.4	64.5
iii) Animal Husbandry	202.8	341.4	544.1	198.6	467.1	665.7	214.7	389.3	604.1	259.1	430.3	689.4
iv) Dairy Development	2.3	9.4	11.7	2.2	11.7	14.0	2.2	11.7	13.9	12.5	13.1	25.6
v) Fisheries	158.2	158.2	316.3	174.7	210.1	384.7	229.5	200.9	430.4	127.0	222.0	349.0
vi) Forestry and Wild Life	251.8	424.3	676.1	351.7	513.6	865.3	370.5	561.4	931.9	488.4	615.6	1,104.0
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	6.0	120.3	126.3	8.1	147.7	155.8	7.0	143.8	150.8	7.8	155.9	163.7
ix) Agricultural Research and Education	3.9	—	3.9	147.5	—	147.5	4.5	—	4.5	4.8	—	4.8
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	24.8	101.5	126.3	41.1	117.4	158.5	31.3	138.7	170.0	39.5	153.4	192.8
xii) Other Agricultural Programmes	1.0	—	1.0	2.3	—	2.3	2.0	—	2.0	2.0	—	2.0
2. Rural Development	441.4	1,193.9	1,635.3	415.6	1,752.7	2,168.3	751.2	2,046.2	2,797.4	1,287.4	1,862.8	3,150.3
3. Special Area Programmes	22.0	—	22.0	46.3	—	46.3	97.9	—	97.9	77.4	—	77.4
4. Irrigation and Flood Control	12.1	400.7	412.9	10.9	655.3	666.2	14.7	495.6	510.3	17.0	543.3	560.3
of which:												
i) Major and Medium Irrigation	1.0	—	1.0	1.3	—	1.3	1.5	—	1.5	2.4	—	2.4
ii) Minor Irrigation	9.2	358.7	367.9	7.3	511.3	518.5	10.8	412.3	423.0	11.1	431.8	442.9
iii) Flood Control and Drainage	1.8	42.1	43.9	2.3	60.6	62.9	2.5	83.3	85.8	3.5	111.5	115.0
Energy	2.2	420.3	422.5	12.1	444.5	456.6	11.7	428.6	440.3	13.0	431.7	444.7
of which: Power	—	411.2	411.2	—	433.1	433.1	—	414.6	414.6	—	416.4	416.4
6. Industry and Minerals (i to iii)	331.8	204.0	535.8	356.9	239.0	595.9	277.8	266.3	544.1	376.5	297.5	674.0
i) Village and Small Industries	145.8	201.3	347.0	157.3	236.1	393.4	141.0	261.0	402.0	215.0	291.4	506.5
ii) Industries@	—	—	—	—	—	—	—	—	—	—	—	—
iii) Others**	186.1	2.7	188.7	199.6	2.9	202.5	136.8	5.3	142.1	161.5	6.0	167.5

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
TRIPURA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	3.4 3.4 -	1,716.7 1,530.9 185.7	1,720.1 1,534.4 185.7	4	3.8 1.4 2.4	2,641.7 2,306.1 335.6	2,645.5 2,307.4 338.0	7	3.0 3.0 -	2,791.4 2,474.8 256.6	2,794.4 2,477.8 256.6	10	3.1 3.1 -	2,955.0 2,673.2 281.8	2,958.1 2,676.3 281.8	13
8. Science, Technology and Environment	26.3	11.0	37.3		47.8	14.0	61.8		38.8	14.3	53.2		33.7	15.9	49.6	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	31.8 3.5 9.4 15.9 3.0	411.6 21.7 5.6 323.4 61.0	443.4 25.2 15.0 339.2 63.9		36.7 2.6 2.5 24.0 7.5	597.0 27.9 12.3 464.9 91.9	633.7 30.5 14.8 489.0 99.4		162.1 2.3 62.2 76.6 21.0	717.0 31.6 10.4 583.3 91.6	879.1 34.0 72.6 659.9 112.6		57.4 2.9 22.1 17.8 14.5	501.6 34.2 10.1 356.8 100.5	559.0 37.2 32.2 374.6 115.0	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>91.2</b>	<b>21,583.6</b>	<b>21,674.8</b>		<b>128.9</b>	<b>25,770.8</b>	<b>25,899.7</b>		<b>207.4</b>	<b>26,511.9</b>	<b>26,719.3</b>		<b>204.2</b>	<b>27,800.6</b>	<b>28,004.9</b>	
<b>A. Organs of State</b>	<b>5.0</b>	<b>639.1</b>	<b>644.1</b>		<b>5.0</b>	<b>1,050.4</b>	<b>1,055.4</b>		<b>5.0</b>	<b>963.2</b>	<b>968.2</b>		<b>3.0</b>	<b>1,061.5</b>	<b>1,064.5</b>	
<b>B. Fiscal Services (i + ii)</b>	<b>18.8</b>	<b>335.4</b>	<b>354.2</b>		<b>23.3</b>	<b>432.6</b>	<b>455.9</b>		<b>28.5</b>	<b>475.8</b>	<b>504.2</b>		<b>-</b>	<b>518.1</b>	<b>518.1</b>	
i) Collection of Taxes and Duties	18.8	317.3	336.1		23.3	411.5	434.7		28.5	451.5	480.0		-	491.6	491.6	
ii) Other Fiscal Services	-	18.0	18.0		-	21.2	21.2		-	24.2	24.2		-	26.5	26.5	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>6,078.1</b>	<b>6,078.1</b>		<b>-</b>	<b>6,000.0</b>	<b>6,000.0</b>		<b>-</b>	<b>7,100.0</b>	<b>7,100.0</b>		<b>-</b>	<b>6,805.7</b>	<b>6,805.7</b>	
1. Appropriation for Reduction or Avoidance of Debt	-	750.0	750.0		-	-	-		-	500.0	500.0		-	500.0	500.0	
2. Interest Payments (i to iv)	-	5,328.1	5,328.1		-	6,000.0	6,000.0		-	6,600.0	6,600.0		-	6,305.7	6,305.7	
i) Interest on Loans from the Centre	-	317.9	317.9		-	384.2	384.2		-	27.6	27.6		-	28.0	28.0	
ii) Interest on Internal Debt of which:	-	3,087.6	3,087.6		-	3,641.9	3,641.9		-	3,596.1	3,596.1		-	4,177.3	4,177.3	
(a) Interest on Market Loans	-	1,484.0	1,484.0		-	1,000.0	1,000.0		-	1,000.0	1,000.0		-	2,000.0	2,000.0	
(b) Interest on NSSF	-	1,192.1	1,192.1		-	1,450.0	1,450.0		-	2,025.2	2,025.2		-	1,300.0	1,300.0	
iii) Interest on Small Savings, Provident Funds, etc.	-	1,922.6	1,922.6		-	1,973.9	1,973.9		-	2,974.7	2,974.7		-	2,098.8	2,098.8	
iv) Others	-	-	-		-	-	-		-	1.6	1.6		-	1.6	1.6	
<b>D. Administrative Services (i to v)</b>	<b>67.4</b>	<b>7,589.2</b>	<b>7,656.6</b>		<b>100.7</b>	<b>11,087.7</b>	<b>11,188.4</b>		<b>173.9</b>	<b>10,462.9</b>	<b>10,636.8</b>		<b>201.2</b>	<b>11,415.4</b>	<b>11,616.6</b>	
i) Secretariat - General Services	-	329.9	329.9		-	461.6	461.6		-	463.9	463.9		-	498.2	498.2	
ii) District Administration	14.1	355.7	369.8		43.2	316.6	400.7		41.9	411.1	453.0		43.9	443.6	487.5	
iii) Police	25.9	5,832.9	5,858.8		-	7,024.8	7,024.8		9.2	7,914.2	7,923.4		1.9	8,689.9	8,691.8	
iv) Public Works	3.3	292.9	296.2		5.0	368.8	373.8		36.8	581.3	618.1		36.6	643.5	680.2	
v) Others ++	24.1	777.7	801.8		52.5	2,875.0	2,927.5		86.0	1,092.3	1,178.3		118.8	1,140.1	1,258.9	
<b>E. Pensions</b>	<b>-</b>	<b>6,941.9</b>	<b>6,941.9</b>		<b>-</b>	<b>7,200.0</b>	<b>7,200.0</b>		<b>-</b>	<b>7,510.0</b>	<b>7,510.0</b>		<b>-</b>	<b>8,000.0</b>	<b>8,000.0</b>	
<b>F. Miscellaneous General Services</b> of which:	<b>-</b>	<b>-</b>	<b>-</b>		<b>-</b>	<b>-</b>	<b>-</b>		<b>-</b>	<b>-</b>	<b>-</b>		<b>-</b>	<b>-</b>	<b>-</b>	
Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-	
<b>III. Grants-in-Aid and Contributions</b> of which:	<b>-</b>	<b>1,086.0</b>	<b>1,086.0</b>		<b>-</b>	<b>1,145.6</b>	<b>1,145.6</b>		<b>-</b>	<b>1,470.3</b>	<b>1,470.3</b>		<b>-</b>	<b>1,648.2</b>	<b>1,648.2</b>	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,086.0	1,086.0		-	1,145.6	1,145.6		-	1,470.3	1,470.3		-	1,648.2	1,648.2	

(₹ Million)

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**UTTARAKHAND**

(₹ Million)

Item	2013-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>24,277.6</b>	<b>115,324.6</b>	<b>139,602.2</b>	<b>36,312.3</b>	<b>144,229.8</b>	<b>180,542.1</b>	<b>44,695.9</b>	<b>145,314.7</b>	<b>190,010.5</b>	<b>68,774.7</b>	<b>169,145.6</b>	<b>237,920.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>24,229.8</b>	<b>56,674.9</b>	<b>80,904.7</b>	<b>36,168.4</b>	<b>69,054.3</b>	<b>105,222.7</b>	<b>44,552.0</b>	<b>72,930.3</b>	<b>117,482.2</b>	<b>68,692.8</b>	<b>79,573.5</b>	<b>148,266.3</b>
<b>A. Social Services (1 to 12)</b>	<b>19,496.1</b>	<b>41,454.0</b>	<b>60,950.1</b>	<b>27,716.3</b>	<b>49,949.0</b>	<b>77,665.3</b>	<b>34,951.9</b>	<b>53,864.5</b>	<b>88,816.4</b>	<b>49,112.4</b>	<b>56,439.8</b>	<b>105,552.2</b>
1. Education, Sports, Art and Culture	6,187.7	31,201.8	37,389.5	8,481.2	38,214.3	46,695.4	9,093.7	36,293.8	45,387.5	8,869.9	42,090.4	50,960.3
2. Medical and Public Health	2,396.2	4,831.0	7,227.2	2,611.9	6,310.3	8,922.3	2,626.3	6,487.2	9,113.5	3,576.8	7,723.7	11,300.5
3. Family Welfare	792.7	34.8	827.4	1,063.1	—	1,063.1	1,064.6	—	1,064.6	1,282.9	—	1,282.9
4. Water Supply and Sanitation	2,809.5	1,345.7	4,155.2	4,036.5	850.0	4,886.5	3,924.5	1,050.0	4,974.5	4,098.1	1,050.0	5,148.1
5. Housing	—	19.0	19.0	—	18.7	18.7	—	18.7	—	—	23.6	23.6
6. Urban Development	815.8	96.4	912.2	1,697.6	128.5	1,826.1	3,170.1	129.6	3,299.7	1,682.0	135.8	1,817.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,244.0	808.9	2,052.8	1,473.5	968.2	2,441.7	1,881.3	985.4	2,866.7	2,116.8	1,143.8	3,260.5
8. Labour and Welfare	181.8	524.4	706.2	238.4	728.8	967.2	445.1	774.4	1,219.5	365.4	1,065.2	1,430.5
9. Social Security and Welfare	4,663.8	789.0	5,452.8	7,432.0	859.3	8,291.3	7,717.7	864.1	8,581.7	10,796.6	1,317.5	12,114.1
10. Nutrition	—	—	—	—	—	—	—	—	—	—	—	—
11. Relief on account of Natural Calamities	14.0	1,340.2	1,354.2	31.0	1,417.1	1,448.1	4,377.0	6,681.8	11,058.9	15,519.6	1,415.2	16,934.8
12. Others*	390.6	463.0	853.6	651.1	453.8	1,104.9	651.6	579.5	1,231.1	804.3	474.7	1,279.0
<b>B. Economic Services (1 to 9)</b>	<b>4,733.7</b>	<b>15,220.8</b>	<b>19,954.5</b>	<b>8,452.0</b>	<b>19,105.3</b>	<b>27,557.3</b>	<b>9,600.1</b>	<b>19,065.8</b>	<b>28,665.9</b>	<b>19,560.4</b>	<b>23,133.7</b>	<b>42,714.1</b>
1. Agriculture and Allied Activities (i to xii)	2,467.5	8,112.7	10,580.2	4,223.5	9,752.1	13,975.6	5,316.4	9,903.6	15,220.0	4,581.0	11,597.3	16,178.4
i) Crop Husbandry	1,039.3	1,570.8	2,610.0	2,686.5	1,891.1	4,577.7	3,372.3	1,789.9	5,162.2	3,203.4	2,045.3	5,248.8
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	182.7	938.2	1,120.8	220.0	1,060.5	1,280.6	314.9	1,088.3	1,403.2	208.3	1,291.3	1,499.5
iv) Dairy Development	74.8	46.3	121.1	90.9	56.8	147.7	176.6	59.3	235.9	60.1	67.2	127.3
v) Fisheries	13.1	45.6	58.7	30.8	58.9	89.7	30.8	58.9	89.7	25.5	83.7	109.2
vi) Forestry and Wild Life	725.3	2,748.4	3,473.7	774.0	3,011.2	3,785.2	940.5	3,102.4	4,042.8	540.1	4,431.8	4,971.9
vii) Plantations	—	5.0	5.0	—	6.0	6.0	—	6.0	6.0	—	6.0	6.0
viii) Food Storage and Warehousing	—	1,475.0	1,475.0	—	2,280.6	2,280.6	—	2,375.7	2,375.7	—	2,166.5	2,166.5
ix) Agricultural Research and Education	197.9	1,166.6	1,364.5	160.5	1,220.0	1,380.5	234.9	1,250.0	1,484.9	283.5	1,287.0	1,570.5
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	234.5	117.0	351.5	260.8	166.9	427.7	246.5	173.0	419.5	260.2	218.5	478.7
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	1,294.2	1,555.5	2,849.6	2,898.5	2,584.5	5,483.0	2,723.9	2,423.2	5,147.2	13,109.4	3,199.2	16,308.6
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	22.5	3,066.3	3,088.8	22.9	3,609.3	3,632.2	22.9	3,460.2	3,483.1	1.8	4,166.8	4,168.6
of which:												
i) Major and Medium Irrigation	—	2,359.9	2,359.9	1.0	2,902.2	2,903.2	1.0	2,753.1	2,754.1	1.1	3,335.1	3,336.2
ii) Minor Irrigation	22.5	665.0	687.5	21.9	667.1	689.0	21.9	667.1	689.0	0.7	781.7	782.4
iii) Flood Control and Drainage	—	41.4	41.4	—	40.0	40.0	—	40.0	40.0	—	50.0	50.0
Energy	104.0	34.7	138.7	39.1	29.1	68.3	50.9	47.4	98.3	44.2	237.4	281.6
of which: Power	—	0.4	0.4	5.0	1.1	6.1	5.0	11.4	16.4	10.5	201.4	211.9
5. Industry and Minerals (i to iii)	153.2	268.1	421.3	153.9	305.6	459.5	330.1	334.7	664.8	326.3	369.3	695.6
i) Village and Small Industries	148.3	224.7	373.0	149.0	254.1	403.1	263.9	259.8	523.7	239.5	304.0	543.5
ii) Industries@	4.9	43.4	48.3	4.9	51.5	56.4	66.2	74.9	141.1	86.7	65.3	152.1
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
UTTARAKHAND

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	192.5 173.5 19.0	1,906.4 1,659.2 247.2	2,098.8 1,832.6 266.2		217.9 197.0 20.9	2,464.1 2,145.0 319.1	2,682.0 2,342.0 340.0		227.9 207.0 20.9	2,527.4 2,147.0 380.4	2,755.3 2,354.0 401.3		341.5 322.1 19.4	3,063.3 2,697.0 366.3	3,404.8 3,019.1 385.7
8. Science, Technology and Environment		83.0	91.5		148.0	8.5	156.5		148.8	8.5	157.3		78.5	10.7	89.2
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	416.9 6.7 343.6 1.4 65.2	268.6 24.9 83.4 28.3 132.0	685.5 31.6 427.0 29.7 197.3		748.3 23.0 600.0 31.0 94.3	352.1 33.1 98.6 30.8 189.5	1,100.3 56.2 698.6 61.8 283.8		779.2 43.0 600.0 32.7 103.5	360.8 33.1 99.0 30.8 197.8	1,140.0 76.2 699.0 63.5 301.3		1,097.6 117.0 892.5 34.6 53.6	489.6 38.7 115.6 48.9 286.5	1,587.2 155.7 1,008.1 83.5 340.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>47.8</b>	<b>53,681.1</b>	<b>53,728.8</b>		<b>143.9</b>	<b>67,899.0</b>	<b>68,042.8</b>		<b>143.9</b>	<b>63,947.5</b>	<b>64,091.4</b>		<b>81.9</b>	<b>81,494.3</b>	<b>81,576.1</b>
<b>A. Organs of State</b>	-	<b>1,815.7</b>	<b>1,815.7</b>		-	<b>2,229.4</b>	<b>2,229.4</b>		-	<b>2,388.5</b>	<b>2,388.5</b>		-	<b>2,954.4</b>	<b>2,954.4</b>
<b>B. Fiscal Services (i + ii)</b>	<b>34.2</b>	<b>2,049.2</b>	<b>2,083.4</b>		<b>143.1</b>	<b>2,539.0</b>	<b>2,682.1</b>		<b>143.1</b>	<b>2,640.2</b>	<b>2,783.3</b>		<b>81.1</b>	<b>4,177.0</b>	<b>4,258.1</b>
i) Collection of Taxes and Duties	34.2	2,011.3	2,045.5		143.1	2,487.1	2,630.1		143.1	2,590.2	2,733.3		81.1	4,117.0	4,198.1
ii) Other Fiscal Services	-	37.9	37.9		-	52.0	52.0		-	50.0	50.0		-	60.1	60.1
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>22,387.3</b>	<b>22,387.3</b>		-	<b>27,008.5</b>	<b>27,008.5</b>		-	<b>22,508.5</b>	<b>22,508.5</b>		-	<b>30,629.3</b>	<b>30,629.3</b>
1. Appropriation for Reduction or Avoidance of Debt	-	1,500.0	1,500.0		-	1,600.0	1,600.0		-	50.0	50.0		-	1,150.0	1,150.0
2. Interest Payments (i to iv)	-	20,887.3	20,887.3		-	25,408.5	25,408.5		-	22,458.5	22,458.5		-	29,479.3	29,479.3
i) Interest on Loans from the Centre	-	391.0	391.0		-	500.0	500.0		-	450.0	450.0		-	500.0	500.0
ii) Interest on Internal Debt of which:	-	14,859.3	14,859.3		-	19,655.9	19,655.9		-	16,755.9	16,755.9		-	22,526.7	22,526.7
(a) Interest on Market Loans	-	7,430.4	7,430.4		-	9,425.7	9,425.7		-	7,225.7	7,225.7		-	12,176.5	12,176.5
(b) Interest on NSSF	-	6,272.8	6,272.8		-	8,000.0	8,000.0		-	7,500.0	7,500.0		-	8,000.0	8,000.0
iii) Interest on Small Savings, Provident Funds, etc.	-	4,016.1	4,016.1		-	4,250.0	4,250.0		-	4,250.0	4,250.0		-	4,650.0	4,650.0
iv) Others	-	1,620.9	1,620.9		-	1,002.6	1,002.6		-	1,002.6	1,002.6		-	1,802.6	1,802.6
<b>D. Administrative Services (i to v)</b>	<b>13.6</b>	<b>13,746.6</b>	<b>13,760.2</b>		<b>0.8</b>	<b>16,206.5</b>	<b>16,207.4</b>		<b>0.8</b>	<b>16,244.8</b>	<b>16,245.7</b>		<b>0.8</b>	<b>19,468.8</b>	<b>19,469.6</b>
i) Secretariat - General Services	0.4	879.7	880.1		0.8	1,076.0	1,076.8		0.8	1,131.7	1,132.5		0.8	1,247.2	1,248.0
ii) District Administration		728.2	728.2			934.1	934.1			897.8	897.8			1,037.8	1,037.8
iii) Police	13.2	7,934.6	7,947.8			9,079.6	9,079.6			9,020.3	9,020.3			10,964.2	10,964.2
iv) Public Works		2,976.0	2,976.0			3,483.4	3,483.4			3,534.9	3,534.9			4,252.7	4,252.7
v) Others ++		1,228.1	1,228.1			1,633.5	1,633.5			1,660.1	1,660.1			1,966.8	1,966.8
<b>E. Pensions</b>	-	<b>13,656.8</b>	<b>13,656.8</b>		-	<b>19,895.5</b>	<b>19,895.5</b>		-	<b>20,145.5</b>	<b>20,145.5</b>		-	<b>24,244.8</b>	<b>24,244.8</b>
<b>F. Miscellaneous General Services</b>	-	<b>25.3</b>	<b>25.3</b>		-	<b>20.0</b>	<b>20.0</b>		-	<b>20.0</b>	<b>20.0</b>		-	<b>20.0</b>	<b>20.0</b>
of which: Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-
<b>III. Grants-in-Aid and Contributions</b>	-	<b>4,968.7</b>	<b>4,968.7</b>		-	<b>7,276.6</b>	<b>7,276.6</b>		-	<b>8,436.8</b>	<b>8,436.8</b>		-	<b>8,077.9</b>	<b>8,077.9</b>
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	4,968.7	4,968.7		-	7,276.6	7,276.6		-	8,436.8	8,436.8		-	8,077.9	8,077.9

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTAR PRADESH**

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>258,778.4</b>	<b>1,148,458.0</b>	<b>1,407,236.4</b>	<b>357,580.4</b>	<b>1,321,341.5</b>	<b>1,678,922.0</b>	<b>362,119.7</b>	<b>1,304,056.3</b>	<b>1,666,175.9</b>	<b>437,204.8</b>	<b>1,537,044.0</b>	<b>1,974,248.8</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>250,902.9</b>	<b>495,473.9</b>	<b>746,376.7</b>	<b>355,917.1</b>	<b>561,800.6</b>	<b>917,717.7</b>	<b>360,457.4</b>	<b>560,967.6</b>	<b>921,425.0</b>	<b>436,516.3</b>	<b>684,097.0</b>	<b>1,120,613.3</b>
<b>A. Social Services (1 to 12)</b>	<b>210,646.7</b>	<b>322,356.5</b>	<b>533,003.2</b>	<b>294,273.0</b>	<b>367,917.5</b>	<b>662,190.6</b>	<b>302,145.6</b>	<b>355,347.4</b>	<b>657,493.0</b>	<b>354,887.1</b>	<b>399,900.7</b>	<b>754,787.8</b>
1. Education, Sports, Art and Culture	72,984.0	220,842.2	293,826.2	98,322.0	254,754.9	353,076.9	98,181.1	235,469.1	333,650.2	119,318.0	278,718.1	398,036.1
2. Medical and Public Health	3,044.9	47,637.1	50,682.0	5,531.8	56,313.1	61,844.9	5,449.4	54,251.3	59,700.8	6,322.6	63,162.1	69,484.7
3. Family Welfare	24,471.5	35.0	24,506.5	27,473.2	37.5	27,510.7	26,581.7	37.5	26,619.2	41,749.2	39.4	41,788.6
4. Water Supply and Sanitation	200.0	30.0	230.0	1,350.0	41.0	1,391.0	1,350.0	41.0	1,391.0	6,240.0	41.0	6,281.0
5. Housing	-	593.5	593.5	-	616.0	616.0	-	632.4	632.4	-	655.1	655.1
6. Urban Development	906.3	7,872.5	8,778.8	17,347.4	7,685.2	25,032.6	14,246.4	9,554.7	23,801.1	24,434.6	14,328.2	38,762.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	24,082.7	20,601.1	44,683.8	30,840.1	20,772.8	51,612.9	38,006.2	25,097.4	63,103.5	34,460.0	14,397.0	48,857.1
8. Labour and Welfare	7,738.4	3,288.3	11,026.7	17,879.9	4,343.5	22,223.3	21,745.7	5,913.3	27,658.9	7,908.1	4,912.5	12,820.6
9. Social Security and Welfare	77,208.7	13,935.5	91,144.2	95,518.6	16,214.9	111,733.5	96,575.1	17,257.4	113,832.5	114,433.7	16,146.8	130,580.5
10. Nutrition	-	-	-	-	-	-	-	-	-	-	-	-
11. Relief on account of Natural Calamities	-	6,302.5	6,302.5	-	4,719.1	4,719.1	-	4,721.4	4,721.4	-	4,941.9	4,941.9
12. Others*	10.2	1,218.7	1,228.9	10.0	2,419.6	2,429.6	10.0	2,371.9	2,381.9	20.8	2,558.7	2,579.5
<b>B. Economic Services (1 to 9)</b>	<b>40,256.1</b>	<b>173,117.4</b>	<b>213,373.5</b>	<b>61,644.1</b>	<b>193,883.0</b>	<b>255,527.1</b>	<b>58,311.8</b>	<b>205,620.2</b>	<b>263,932.0</b>	<b>81,629.2</b>	<b>284,196.2</b>	<b>365,825.5</b>
1. Agriculture and Allied Activities (i to xii)	13,740.4	32,243.9	45,984.3	19,497.9	33,371.8	52,869.7	22,753.7	32,115.4	52,869.1	22,710.2	38,158.1	60,868.3
i) Crop Husbandry	7,238.7	8,397.7	15,636.5	10,350.6	9,261.4	19,612.0	11,476.8	8,862.8	20,339.5	13,886.1	9,925.3	23,811.5
ii) Soil and Water Conservation	4,252.2	1,726.0	5,978.2	5,942.3	2,003.0	7,945.3	6,056.0	1,707.4	7,763.4	5,937.5	1,939.6	7,877.1
iii) Animal Husbandry	732.9	4,312.9	5,045.8	1,001.2	4,615.0	5,616.2	1,003.8	4,394.7	5,398.5	914.5	6,124.2	7,038.8
iv) Dairy Development	621.5	179.5	801.0	820.8	224.6	1,045.4	829.8	213.3	1,043.1	623.5	222.3	845.8
v) Fisheries	77.2	392.2	469.4	299.9	490.1	790.1	299.8	488.2	768.0	232.8	551.5	784.2
vi) Forestry and Wild Life	154.6	4,199.3	4,354.0	268.9	4,780.2	5,049.1	281.0	4,542.2	4,823.2	323.4	5,483.2	5,806.6
vii) Plantations	-	51.0	51.0	-	57.2	57.2	-	54.5	54.5	-	53.9	53.9
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	101.5	1,442.9	1,544.4	212.6	1,417.6	1,630.2	205.2	1,450.4	1,655.6	112.6	1,441.2	1,553.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	561.7	11,429.9	11,991.6	601.5	10,385.1	10,986.6	601.4	10,291.3	10,892.7	679.7	10,653.9	11,333.6
xii) Other Agricultural Programmes	-	112.5	112.5	-	137.5	137.5	-	130.6	130.6	-	157.5	157.5
2. Rural Development	17,873.6	28,379.3	46,252.8	22,325.2	38,114.3	60,439.5	21,448.5	42,330.0	63,778.6	36,542.3	47,183.9	83,726.3
3. Special Area Programmes	273.8	-	273.8	7,180.3	-	7,180.3	3,616.5	-	3,616.5	9,092.3	-	9,092.3
4. Irrigation and Flood Control	6,451.2	40,289.4	46,740.6	8,318.6	49,096.2	57,414.8	8,070.5	49,831.3	57,901.8	8,813.3	55,958.7	64,772.1
of which:												
i) Major and Medium Irrigation	3,114.8	29,226.6	32,341.5	3,709.4	39,093.5	42,802.8	3,525.8	39,661.5	43,187.4	4,098.2	44,952.4	49,050.7
ii) Minor Irrigation	1,313.7	9,574.0	10,887.8	1,685.4	9,102.7	10,788.1	1,686.2	9,119.8	10,806.1	1,714.9	10,106.3	11,821.3
iii) Flood Control and Drainage	-	1,488.7	1,488.7	-	900.0	900.0	-	1,050.0	1,050.0	-	900.0	900.0
5. Energy	375.8	46,126.7	46,502.4	505.2	46,163.3	46,668.5	506.2	52,152.1	52,658.3	486.6	103,553.6	104,040.2
of which: Power	37.2	45,897.1	45,934.3	10.0	45,897.3	45,907.5	10.0	51,886.3	51,896.3	10.0	103,324.4	103,394.4
6. Industry and Minerals (i to iii)	1,318.4	2,368.4	3,686.8	2,444.4	2,468.6	4,912.9	2,483.5	3,644.6	6,128.1	3,137.2	5,262.6	8,399.9
i) Village and Small Industries	1,172.6	1,505.3	2,678.0	1,578.3	1,699.5	3,277.8	1,613.3	1,648.9	3,262.2	2,048.1	1,897.4	3,945.5
ii) Industries@	145.8	854.5	1,000.3	766.0	760.1	1,526.1	770.2	1,986.6	2,756.8	881.2	3,355.4	4,236.5
iii) Others**	-	8.6	8.6	100.0	9.0	109.0	100.0	9.0	109.0	208.0	9.9	217.9



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTAR PRADESH**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii)	11.0	21,218.3	21,229.3		77.7	21,454.5	21,532.2		87.7	22,409.5	22,497.2		112.2	26,339.7	26,451.9
i) Roads and Bridges	-	20,242.4	20,242.4		-	20,131.6	20,131.6		-	21,131.6	21,131.6		-	24,920.8	24,920.8
ii) Others @	11.0	976.0	987.0		77.7	1,323.0	1,400.7		87.7	1,277.9	1,365.6		112.2	1,418.9	1,531.1
8. Science, Technology and Environment	187.6	139.0	326.6		195.0	167.5	362.5		195.0	166.3	361.3		196.5	182.8	379.3
9. General Economic Services (i to iv)	24.3	2,352.5	2,376.8		1,099.9	3,046.8	4,146.7		1,150.2	2,970.9	4,121.2		538.6	7,556.8	8,095.4
i) Secretariat - Economic Services	6.9	842.2	849.2		13.7	1,162.4	1,176.1		13.4	1,115.4	1,128.8		23.6	1,160.7	1,184.3
ii) Tourism	6.8	175.6	182.4		35.0	204.9	239.9		85.0	200.7	285.7		136.0	227.7	363.7
iii) Civil Supplies	-	281.2	281.2		-	301.2	301.2		-	287.6	287.6		0.6	285.4	286.0
iv) Others +	10.6	1,053.4	1,064.0		1,051.2	1,378.4	2,429.6		1,051.8	1,367.2	2,419.0		378.4	5,882.9	6,261.3
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>7,875.5</b>	<b>591,191.7</b>	<b>599,067.2</b>		<b>1,663.4</b>	<b>661,763.6</b>	<b>663,426.9</b>		<b>1,662.3</b>	<b>645,311.3</b>	<b>646,973.6</b>		<b>688.5</b>	<b>742,563.3</b>	<b>743,251.8</b>
<b>A. Organs of State</b>	-	<b>15,957.3</b>	<b>15,957.3</b>		<b>50.0</b>	<b>18,748.8</b>	<b>18,798.8</b>		<b>50.0</b>	<b>18,564.7</b>	<b>18,614.7</b>		<b>45.5</b>	<b>22,517.3</b>	<b>22,562.8</b>
<b>B. Fiscal Services (i + ii)</b>	<b>7,588.0</b>	<b>25,365.3</b>	<b>32,953.3</b>		<b>500.0</b>	<b>28,328.2</b>	<b>28,828.2</b>		<b>500.0</b>	<b>26,983.6</b>	<b>27,483.6</b>		<b>500.0</b>	<b>31,734.8</b>	<b>32,234.8</b>
i) Collection of Taxes and Duties	7,588.0	25,182.3	32,770.3		500.0	28,089.0	28,589.0		500.0	26,754.4	27,254.4		500.0	31,471.3	31,971.3
ii) Other Fiscal Services	-	183.0	183.0		-	239.2	239.2		-	229.1	229.1		-	263.5	263.5
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>251,822.8</b>	<b>251,822.8</b>		-	<b>260,373.4</b>	<b>260,373.4</b>		-	<b>253,778.3</b>	<b>253,778.3</b>		-	<b>265,842.8</b>	<b>265,842.8</b>
1. Appropriation for Reduction or Avoidance of Debt	-	82,616.9	82,616.9		-	89,828.0	89,828.0		-	83,642.5	83,642.5		-	76,989.4	76,989.4
2. Interest Payments (i to iv)	-	169,205.9	169,205.9		-	170,545.4	170,545.4		-	170,135.9	170,135.9		-	188,853.4	188,853.4
i) Interest on Loans from the Centre	-	13,275.6	13,275.6		-	12,493.8	12,493.8		-	12,493.8	12,493.8		-	11,216.8	11,216.8
ii) Interest on Internal Debt of which:	-	121,777.8	121,777.8		-	129,474.1	129,474.1		-	128,718.8	128,718.8		-	139,567.1	139,567.1
(a) Interest on Market Loans	-	65,929.1	65,929.1		-	72,565.3	72,565.3		-	69,841.6	69,841.6		-	78,033.2	78,033.2
(b) Interest on NSSF	-	49,465.3	49,465.3		-	49,838.8	49,838.8		-	51,807.1	51,807.1		-	54,543.7	54,543.7
iii) Interest on Small Savings, Provident Funds, etc.	-	33,490.9	33,490.9		-	27,923.9	27,923.9		-	28,269.7	28,269.7		-	37,416.0	37,416.0
iv) Others	-	661.6	661.6		-	653.5	653.5		-	653.5	653.5		-	653.5	653.5
<b>D. Administrative Services (i to v)</b>	<b>287.4</b>	<b>118,523.9</b>	<b>118,811.3</b>		<b>1,113.4</b>	<b>145,378.0</b>	<b>146,491.3</b>		<b>1,112.3</b>	<b>138,991.8</b>	<b>140,104.0</b>		<b>143.0</b>	<b>164,042.0</b>	<b>164,185.0</b>
i) Secretariat - General Services	-	3,197.2	3,197.2		-	3,879.0	3,879.0		-	3,747.8	3,747.8		-	4,318.8	4,318.8
ii) District Administration	-	4,907.0	4,907.0		-	6,957.1	6,957.1		-	6,835.1	6,835.1		-	7,929.4	7,929.4
iii) Police	-	86,641.2	86,641.2		-	98,442.2	98,442.2		-	93,308.5	93,308.5		-	112,921.0	112,921.0
iv) Public Works	14.8	8,936.3	8,951.0		23.1	16,948.5	16,971.6		22.1	16,153.0	16,175.0		24.7	18,925.8	18,950.6
v) Others ++	272.7	14,842.3	15,114.9		1,090.3	19,151.1	20,241.4		1,090.2	18,947.4	20,037.6		118.2	19,946.9	20,065.1
<b>E. Pensions</b>	-	<b>179,206.1</b>	<b>179,206.1</b>		-	<b>208,593.9</b>	<b>208,593.9</b>		-	<b>206,593.9</b>	<b>206,593.9</b>		-	<b>257,993.6</b>	<b>257,993.6</b>
<b>F. Miscellaneous General Services</b>	-	<b>316.4</b>	<b>316.4</b>		-	<b>341.3</b>	<b>341.3</b>		-	<b>399.1</b>	<b>399.1</b>		-	<b>432.9</b>	<b>432.9</b>
of which:	-	-	-		-	0.1	0.1		-	0.1	0.1		-	0.1	0.1
Payment on account of State Lotteries	-	-	-		-	97,777.4	97,777.4		-	97,777.4	97,777.4		-	110,383.7	110,383.7
<b>III. Grants-in-Aid and Contributions</b>	-	<b>61,792.4</b>	<b>61,792.4</b>		-	<b>61,792.4</b>	<b>61,792.4</b>		-	<b>61,792.4</b>	<b>61,792.4</b>		-	<b>110,383.7</b>	<b>110,383.7</b>
of which:	-	-	-		-	-	-		-	-	-		-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	61,792.4	61,792.4		-	97,777.4	97,777.4		-	97,777.4	97,777.4		-	110,383.7	110,383.7



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**WEST BENGAL**

Item	2013-14 (Budget Estimates)										2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	2012-13 (Accounts)		2013-14 (Budget Estimates)		2013-14 (Budget Estimates)		2013-14 (Revised Estimates)		2013-14 (Revised Estimates)		2014-15 (Budget Estimates)		2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	177,645.0	643,463.8	821,108.8	225,792.4	693,125.3	918,917.6	224,661.6	707,375.2	932,036.7	276,832.4	782,949.6	1,059,782.0	13			
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>176,085.4</b>	<b>286,459.7</b>	<b>462,545.1</b>	<b>221,990.8</b>	<b>312,878.6</b>	<b>534,869.4</b>	<b>221,949.9</b>	<b>307,079.0</b>	<b>529,028.8</b>	<b>274,037.3</b>	<b>338,441.9</b>	<b>612,479.2</b>				
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>120,457.9</b>	<b>221,657.5</b>	<b>342,115.4</b>	<b>158,028.5</b>	<b>237,432.8</b>	<b>395,461.3</b>	<b>153,543.7</b>	<b>233,373.2</b>	<b>386,916.9</b>	<b>162,079.4</b>	<b>260,131.7</b>	<b>422,211.0</b>				
1. Social Services (1 to 12)	42,226.4	127,662.6	169,889.0	56,093.8	137,627.8	193,721.5	44,704.3	135,056.1	179,760.3	62,229.9	150,189.3	212,419.1				
2. Education, Sports, Art and Culture	5,063.6	29,402.7	34,466.4	7,020.6	33,336.2	40,356.7	3,907.7	30,758.3	34,666.1	5,072.5	34,157.6	39,230.1				
3. Medical and Public Health	3,754.1	868.1	4,622.2	3,636.5	891.6	4,528.2	3,817.1	1,393.5	5,210.6	3,719.8	1,558.1	5,277.9				
4. Family Welfare	4,533.0	3,245.2	7,778.2	6,421.0	3,271.7	9,692.7	6,629.6	3,803.6	10,433.3	11,775.1	3,813.0	15,588.0				
5. Water Supply and Sanitation	1,594.5	1,071.9	2,666.4	1,121.5	1,549.7	2,671.2	1,615.5	1,415.8	3,031.3	73.0	1,605.5	1,678.5				
6. Housing	21,359.7	15,754.2	37,113.9	33,556.4	15,548.4	49,104.9	33,270.4	14,545.4	47,815.8	22,096.8	20,441.9	42,538.7				
7. Urban Development																
8. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,321.5	1,965.7	8,287.2	6,755.8	2,640.4	9,396.2	4,722.3	2,603.9	7,326.2	7,147.1	2,850.5	9,997.6				
9. Labour and Labour Welfare	631.3	1,299.6	1,930.9	276.9	1,747.3	2,024.2	274.7	1,541.7	1,816.4	345.9	1,837.7	2,183.6				
10. Social Security and Welfare	26,878.1	34,048.8	60,926.9	32,027.4	33,823.1	65,850.5	43,346.2	36,492.7	79,838.9	43,157.6	36,363.3	79,520.9				
11. Nutrition	7,304.3	29.8	7,334.1	9,648.6	8.3	9,656.9	9,648.6	7.4	9,656.0	4,858.5	8.3	4,866.8				
12. Relief on account of Natural Calamities	2.3	3,360.7	3,363.0	67.0	3,578.7	3,645.7	3.0	2,581.0	2,584.0	53.5	3,804.7	3,858.2				
12. Others*	789.0	2,948.2	3,737.2	1,403.0	3,309.5	4,712.5	1,604.4	3,173.8	4,778.1	1,549.7	3,501.8	5,051.5				
<b>B. Economic Services (1 to 9)</b>	<b>55,627.6</b>	<b>64,802.2</b>	<b>120,429.7</b>	<b>63,962.3</b>	<b>75,445.8</b>	<b>139,408.1</b>	<b>68,406.2</b>	<b>73,705.8</b>	<b>142,112.0</b>	<b>111,958.0</b>	<b>78,310.2</b>	<b>190,268.2</b>				
1. Agriculture and Allied Activities (i to xii)	7,922.7	13,565.3	21,488.0	13,610.1	17,214.3	30,824.4	12,606.0	15,511.6	28,117.6	14,156.5	18,342.8	32,499.3				
i) Crop Husbandry	5,517.3	2,848.0	8,365.3	7,546.9	3,705.5	11,252.3	6,637.2	3,302.2	9,939.4	7,741.2	3,975.1	11,716.3				
ii) Soil and Water Conservation	35.5	199.9	235.4	902.0	306.1	1,208.1	942.0	261.8	1,203.8	119.5	307.9	427.4				
iii) Animal Husbandry	580.1	2,414.3	2,994.4	1,115.0	3,052.3	4,167.2	1,350.8	2,641.1	3,991.9	1,491.0	3,188.6	4,679.6				
iv) Dairy Development	44.2	905.1	949.4	90.0	1,441.8	1,531.8	90.0	1,300.1	1,734.8	270.0	1,464.8	1,734.8				
v) Fisheries	345.1	552.9	898.0	926.2	650.7	1,576.8	1,085.2	588.1	1,673.3	838.6	710.2	1,548.7				
vi) Forestry and Wild Life	786.2	2,658.7	3,444.9	1,753.5	3,303.8	5,057.3	1,821.0	2,931.6	4,752.7	2,079.5	3,387.4	5,466.8				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	10.3	1,607.4	1,617.7	48.9	1,907.0	1,955.9	48.3	1,808.0	1,856.3	65.1	2,191.8	2,256.9				
ix) Agricultural Research and Education	72.6	1,180.9	1,253.4	84.1	1,374.6	1,458.8	86.4	1,256.7	1,343.1	87.0	1,450.6	1,537.5				
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-				
xi) Co-operation	334.1	1,114.6	1,448.7	618.5	1,320.0	1,938.4	1.0	1,294.3	1,295.3	818.4	1,515.0	2,333.3				
xii) Other Agricultural Programmes	197.2	83.5	280.7	525.0	152.6	677.6	544.0	127.8	671.8	646.4	151.4	797.8				
2. Rural Development	24,645.1	16,099.2	40,744.3	22,303.5	21,824.2	44,127.8	25,236.3	22,032.9	47,269.2	69,019.0	22,883.9	91,902.9				
3. Special Area Programmes	7,586.1	3,403.1	10,989.2	9,961.6	3,398.1	13,359.7	10,386.2	3,903.4	14,289.5	10,261.8	4,739.6	15,001.5				
4. Irrigation and Flood Control	784.6	7,928.7	8,713.3	1,134.1	11,838.4	12,972.5	1,106.8	10,295.9	11,402.7	1,499.9	12,348.1	13,847.9				
of which:																
i) Major and Medium Irrigation	244.7	2,158.0	2,402.6	351.2	4,373.4	4,724.6	316.2	3,785.1	4,101.3	431.7	4,575.7	5,007.4				
ii) Minor Irrigation	53.6	4,040.8	4,094.4	136.9	5,510.0	5,646.9	169.6	5,038.6	5,208.1	177.2	5,973.6	6,150.8				
iii) Flood Control and Drainage	403.6	1,729.9	2,133.5	546.0	1,955.1	2,501.0	521.0	1,472.2	1,993.2	781.0	1,798.8	2,579.8				
5. Energy	7,517.9	11,131.3	18,649.2	6,105.0	6,015.0	12,150.0	6,936.8	6,014.6	12,951.4	750.0	6,016.1	6,766.1				
of which: Power	7,517.9	11,038.6	18,556.6	6,000.0	6,000.0	12,000.0	6,936.8	5,877.5	12,814.3	750.0	5,880.0	6,630.0				
6. Industry and Minerals (i to iii)	5,420.2	1,549.6	6,969.8	7,689.3	1,536.8	9,226.1	7,442.8	1,616.6	9,059.4	11,830.8	-55.7	11,775.2				
i) Village and Small Industries	1,511.2	1,334.8	2,845.9	2,184.9	1,738.7	3,923.6	2,181.9	1,602.7	3,784.6	4,933.5	647.2	5,580.7				
ii) Industries@	3,909.0	214.8	4,123.8	5,504.4	-201.9	5,302.5	5,260.9	13.9	5,274.8	6,897.3	-702.8	6,194.5				
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
WEST BENGAL

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1,039.5 936.5 103.0	9,397.0 4,777.0 4,620.0	10,436.5 5,713.5 4,723.0	4	1,150.8 320.4 830.5	11,328.0 5,915.3 5,412.7	12,478.8 6,235.7 6,243.1	7	2,205.8 310.4 1,895.5	12,356.0 5,620.2 6,735.8	14,561.8 5,930.6 8,631.2	10	2,089.7 325.0 1,764.2	11,729.4 6,300.7 5,428.6	13,819.1 6,625.7 7,193.4
8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	304.4 406.9 9.8 231.1 82.4 83.7	- 1,728.1 819.7 57.1 364.6 486.7	304.4 2,135.1 829.5 288.1 447.0 570.5	4	503.0 1,489.9 36.3 400.0 196.2 857.4	25.0 2,265.9 1,074.9 76.2 417.1 697.8	528.0 3,755.8 1,111.2 476.2 613.3 1,555.2	7	478.0 2,007.6 37.9 439.4 520.2 1,010.0	20.6 1,954.1 908.0 67.4 385.9 592.7	498.6 3,961.7 945.9 506.9 906.1 1,602.8	10	586.0 1,764.2 44.4 530.0 236.2 953.6	24.7 2,281.3 1,053.2 77.3 456.2 694.6	610.7 4,045.5 1,097.6 607.3 692.4 1,648.2
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>															
<b>A. Organs of State</b>	1,334.6	351,916.3	353,250.9		3,501.6	374,405.8	377,907.3		2,211.7	394,607.9	396,819.7		2,145.1	438,250.0	440,395.1
<b>B. Fiscal Services (i + ii)</b>	315.3	5,113.4	5,428.7		578.8	6,907.3	7,486.1		30.5	7,105.4	7,135.9		30.5	8,364.6	8,395.1
i) Collection of Taxes and Duties	361.5	9,853.0	10,214.5		1,479.6	11,396.1	12,875.7		1,245.6	11,410.8	12,656.3		959.4	13,226.3	14,223.6
ii) Other Fiscal Services	-	9,653.4	10,014.9		1,479.6	11,024.0	12,503.6		1,245.6	11,047.9	12,293.4		959.4	12,873.8	13,833.1
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	199.6	199.6		-	372.1	372.1		-	362.9	362.9		-	390.5	390.5
1. Appropriation for Reduction or Avoidance of Debt	-	500.0	500.0		-	500.0	500.0		-	1,000.0	1,000.0		-	3,000.0	3,000.0
2. Interest Payments (i to iv)	-	175,707.0	175,707.0		-	194,918.6	194,918.6		-	194,179.5	194,179.5		-	215,051.9	215,051.9
i) Interest on Loans from the Centre	-	8,956.2	8,956.2		-	9,849.7	9,849.7		-	9,129.5	9,129.5		-	9,849.7	9,849.7
ii) Interest on Internal Debt of which:	-	153,416.6	153,416.6		-	169,973.4	169,973.4		-	170,859.6	170,859.6		-	190,623.4	190,623.4
(a) Interest on Market Loans	-	74,548.9	74,548.9		-	90,728.6	90,728.6		-	90,480.0	90,480.0		-	111,482.5	111,482.5
(b) Interest on NSSF	-	74,481.4	74,481.4		-	74,391.2	74,391.2		-	75,320.6	75,320.6		-	74,309.0	74,309.0
iii) Interest on Small Savings, Provident Funds, etc.	-	6,708.6	6,708.6		-	7,600.0	7,600.0		-	7,089.0	7,089.0		-	7,443.2	7,443.2
iv) Others	-	6,625.7	6,625.7		-	7,495.5	7,495.5		-	7,101.4	7,101.4		-	7,135.6	7,135.6
<b>D. Administrative Services (i to v)</b>	657.8	49,930.5	50,588.3		1,443.2	55,243.2	56,686.4		935.7	56,636.8	57,572.5		1,155.2	62,258.1	63,413.4
i) Secretariat - General Services	41.2	1,518.4	1,559.6		289.0	2,452.1	2,741.1		283.6	1,880.7	2,164.3		403.0	2,146.9	2,549.8
ii) District Administration	-	1,575.6	1,575.6		-	1,604.2	1,604.2		-	1,618.0	1,618.0		-	1,922.0	1,922.0
iii) Police	317.6	34,021.5	34,339.1		439.0	37,827.1	38,266.1		10.0	38,024.6	38,034.6		80.0	40,738.3	40,818.3
iv) Public Works	145.3	4,070.3	4,215.6		293.4	3,525.8	3,819.2		419.4	5,353.9	5,773.3		245.0	6,356.5	6,601.5
v) Others ++	153.7	8,744.7	8,898.3		421.8	9,834.1	10,255.8		222.7	9,759.5	9,982.2		427.3	11,094.4	11,521.7
<b>E. Pensions</b>	-	110,356.9	110,356.9		-	104,868.5	104,868.5		-	123,705.0	123,705.0		-	135,682.8	135,682.8
<b>F. Miscellaneous General Services</b> of which:	-	455.6	455.6		-	572.0	572.0		-	570.6	570.6		-	628.3	628.3
Payment on account of State Lotteries	-	449.9	449.9		-	550.1	550.1		-	550.1	550.1		-	605.1	605.1
<b>III. Grants-in-Aid and Contributions</b> of which:	225.0	5,087.8	5,312.8		300.0	5,840.9	6,140.9		500.0	5,688.2	6,188.2		650.0	6,257.8	6,907.8
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	225.0	5,087.8	5,312.8		300.0	5,840.9	6,140.9		500.0	5,688.2	6,188.2		650.0	6,257.8	6,907.8

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ALL STATES**

(₹ Million)

Item	2012-13 (Accounts)		2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II-III)</b>												
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>												
<b>A. Social Services (1 to 12)</b>												
1. Education, Sports, Art and Culture	2,805,737.5	9,511,282.0	12,317,019.5	3,748,215.3	11,034,610.4	14,782,825.7	3,809,127.8	11,147,491.3	14,956,619.1	5,338,168.5	12,686,734.3	18,024,902.7
2. Medical and Public Health	2,726,966.8	4,857,144.7	7,584,111.5	3,623,276.5	5,541,114.0	9,164,390.6	3,700,094.0	5,699,198.5	9,399,292.5	5,199,439.5	6,438,599.0	11,638,038.5
3. Family Welfare	1,869,292.4	2,994,339.1	4,853,631.6	2,506,195.3	3,421,031.9	5,927,227.1	2,539,448.3	3,528,713.9	6,068,162.2	3,088,971.0	3,892,669.5	7,181,640.5
4. Water Supply and Sanitation	530,202.3	1,923,813.0	2,454,015.3	741,023.2	2,233,629.2	2,974,652.3	724,062.7	2,223,681.7	2,947,744.4	1,036,241.4	2,514,712.9	3,550,964.4
5. Housing	119,545.9	386,863.7	506,409.5	161,902.4	459,276.5	621,178.9	152,121.2	455,179.1	607,300.2	279,708.5	515,450.6	795,159.2
6. Urban Development	86,550.9	8,709.6	95,260.4	99,439.3	11,775.6	111,214.9	101,367.9	12,625.6	113,993.5	149,982.8	8,921.3	158,904.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	43,273.2	81,012.2	124,285.4	58,332.0	90,274.1	148,606.1	64,199.7	91,595.0	155,794.7	114,395.5	97,983.8	212,379.2
8. Labour and Welfare	66,108.9	20,300.0	86,408.9	83,606.0	19,156.5	102,762.5	80,732.4	22,406.3	103,138.7	145,741.0	24,632.8	170,373.7
9. Social Security and Welfare	173,955.9	109,489.3	283,445.2	288,717.5	124,371.8	413,089.3	278,860.6	129,546.5	408,407.0	312,697.6	167,897.9	480,595.6
10. Nutrition	269,633.4	110,734.7	380,368.1	347,147.6	122,442.2	469,589.8	361,105.0	131,252.2	492,357.2	402,593.1	143,953.2	546,546.2
11. Relief on account of Natural Calamities	26,674.6	32,487.1	59,161.7	43,917.9	38,729.0	82,646.9	46,679.8	39,807.5	86,487.3	47,966.7	43,106.7	91,073.3
12. Others*	422,111.5	133,520.6	555,632.0	507,855.4	140,827.5	648,682.9	550,431.3	167,008.8	717,440.1	579,567.6	196,716.2	776,283.8
<b>B. Economic Services (1 to 9)</b>												
1. Agriculture and Allied Activities (i to xii)	124,307.1	45,248.6	169,555.7	161,703.8	56,151.2	217,854.9	162,389.2	55,717.1	218,106.3	182,604.6	42,190.5	224,795.1
i) Crop Husbandry	1,488.3	109,820.3	109,808.6	3,038.1	98,798.6	101,836.8	7,269.1	171,894.1	179,103.2	26,059.3	108,748.9	134,808.2
ii) Soil and Water Conservation	5,440.5	23,840.1	29,280.6	9,512.1	25,599.7	35,111.8	10,229.4	28,060.2	38,289.7	11,413.0	28,354.8	39,767.7
iii) Animal Husbandry	857,674.4	1,872,805.6	2,730,480.0	1,117,081.3	2,120,082.1	3,237,163.4	1,160,645.7	2,170,484.6	3,331,130.3	1,910,468.5	2,545,929.5	4,456,398.1
iv) Dairy Development	336,926.2	379,794.7	716,720.8	440,554.3	456,832.3	897,386.6	473,323.1	465,728.0	939,051.1	616,447.6	610,292.1	1,226,739.7
v) Fisheries	187,625.5	84,856.3	272,481.8	229,241.2	101,360.1	330,601.3	241,341.0	101,209.1	342,550.1	325,723.9	171,822.7	497,546.6
vi) Forestry and Wild Life	13,543.6	8,784.0	22,327.6	23,986.2	10,156.6	34,142.8	23,549.8	10,107.6	33,657.4	29,610.2	10,890.0	40,500.2
vii) Plantations	23,859.7	55,984.1	79,843.8	33,908.8	65,416.9	99,323.7	36,454.0	64,677.0	101,131.0	37,906.1	73,531.0	111,437.1
viii) Food Storage and Warehousing	9,233.9	8,520.5	17,754.3	16,673.1	8,282.2	25,013.3	16,492.6	9,046.2	25,336.8	16,316.7	8,879.9	25,196.6
ix) Agricultural Research and Education	10,084.7	7,372.9	17,457.6	13,180.5	9,112.0	22,292.4	12,329.1	10,737.1	23,066.2	12,146.4	9,570.2	21,716.6
x) Agricultural Finance Institutions	32,114.0	79,124.9	111,239.0	46,234.5	83,933.4	130,167.9	48,099.1	85,202.6	133,301.7	51,745.9	105,157.3	156,903.2
xi) Co-operation	5.5	108.4	113.9	8.2	118.7	126.9	8.1	113.8	122.0	6.1	115.5	121.6
xii) Other Agricultural Programmes	3,500.3	65,924.5	69,424.7	7,600.0	105,248.5	112,848.5	10,182.7	109,336.6	119,519.3	44,028.0	106,998.3	151,026.3
2. Rural Development	16,128.6	34,772.3	50,900.9	21,382.1	36,881.2	58,263.3	23,243.4	38,070.1	61,313.5	23,441.5	42,670.9	66,112.4
3. Special Area Programmes	38,574.5	32,368.0	70,942.5	45,482.0	33,286.2	78,768.2	58,838.9	34,916.6	93,755.5	32,980.4	35,778.3	68,758.7
4. Irrigation and Flood Control	2,255.8	1,978.8	4,234.7	2,859.7	2,490.7	5,350.4	2,784.5	2,311.2	5,095.6	42,542.3	44,878.1	87,420.4
of which:	245,390.0	198,314.3	443,704.4	307,416.2	269,717.7	577,133.9	305,465.5	279,866.9	586,322.4	841,830.0	337,039.7	1,178,869.7
i) Major and Medium Irrigation	15,153.8	8,255.9	23,409.7	33,216.2	4,302.7	37,518.9	30,144.1	4,833.3	34,977.3	39,627.1	5,708.8	45,335.9
ii) Minor Irrigation	38,957.3	253,640.3	292,597.6	55,316.3	293,480.1	348,796.4	58,889.8	296,672.8	355,562.7	48,779.8	304,229.8	363,009.6
iii) Flood Control and Drainage	11,706.3	197,480.1	209,186.4	17,505.3	229,279.1	246,784.4	16,491.6	230,594.7	247,086.3	12,867.1	234,285.5	247,152.6
Energy	17,923.4	41,239.0	59,162.4	24,709.2	49,442.6	74,151.8	29,341.4	50,201.3	79,542.7	21,011.6	53,532.0	74,543.5
of which: Power	1,461.0	13,360.1	14,821.1	1,328.8	13,881.8	15,210.6	1,553.1	14,133.7	15,686.8	1,621.2	14,650.3	16,271.5
Industry and Minerals (i to iii)	42,291.6	591,375.3	633,666.9	36,704.2	620,302.5	657,006.7	39,667.3	622,222.0	661,889.9	36,199.2	749,777.9	786,977.1
i) Village and Small Industries	38,665.1	590,772.4	629,437.6	31,701.2	619,696.1	651,397.3	34,950.2	621,487.0	656,437.2	27,547.9	749,019.6	767,567.5
ii) Industries@	54,206.7	82,137.1	136,343.8	73,386.0	80,649.4	154,035.3	74,951.2	76,830.4	151,781.6	99,096.4	95,383.2	194,479.6
iii) Others**	29,843.4	22,722.1	52,565.5	42,013.8	27,461.5	69,475.2	41,700.9	26,548.4	68,242.4	50,639.0	28,942.4	79,581.4
	389.3	33.3	422.6	532.0	68.5	600.5	519.0	73.4	592.4	1,168.8	72.6	1,241.4

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
ALL STATES

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii)	51,586.3	267,492.6	319,079.0	44,833.7	291,077.2	335,910.9	53,456.9	319,715.2	379,172.1	79,535.1	333,436.6	412,971.6
i) Roads and Bridges	41,647.7	222,377.8	264,025.5	35,503.5	238,674.0	274,177.5	43,778.6	261,142.4	304,921.0	68,168.1	272,160.8	340,328.9
ii) Others @	9,918.7	45,114.8	55,033.5	9,330.2	52,403.2	61,733.4	9,678.3	58,572.8	68,251.0	11,366.9	61,275.8	72,642.7
8. Science, Technology and Environment	6,582.8	1,344.7	7,927.5	10,056.1	1,464.7	11,520.8	9,114.4	1,516.6	10,631.0	10,116.9	1,738.9	11,855.8
9. General Economic Services (i to iv)	66,599.8	90,450.5	157,050.3	115,598.3	102,255.6	217,853.9	115,633.4	103,108.8	218,742.2	138,836.6	108,322.5	247,159.0
i) Secretariat - Economic Services	33,590.9	10,612.6	44,203.5	59,259.6	12,397.3	71,656.9	55,138.9	11,971.7	67,110.6	57,915.8	13,935.5	71,851.3
ii) Tourism	10,588.0	2,675.4	13,263.4	13,749.2	2,662.5	16,411.7	13,171.1	2,662.5	15,833.7	12,927.8	2,911.0	15,838.9
iii) Civil Supplies	17,719.9	62,643.3	80,363.1	22,602.4	66,046.5	88,648.9	25,952.0	67,057.4	93,009.4	37,819.4	63,960.0	101,779.3
iv) Others +	4,730.9	14,519.3	19,250.2	19,987.1	21,149.3	41,136.3	21,371.4	21,417.2	42,788.6	30,173.5	27,515.9	57,689.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>43,663.2</b>	<b>4,331,999.8</b>	<b>4,375,662.9</b>	<b>66,573.5</b>	<b>5,076,989.9</b>	<b>5,143,563.4</b>	<b>54,745.8</b>	<b>5,018,544.0</b>	<b>5,073,289.8</b>	<b>76,004.4</b>	<b>5,780,907.9</b>	<b>5,886,912.2</b>
<b>A. Organs of State</b>	<b>1,924.0</b>	<b>117,971.6</b>	<b>119,895.6</b>	<b>6,370.1</b>	<b>149,951.0</b>	<b>156,321.1</b>	<b>2,343.7</b>	<b>160,392.6</b>	<b>162,736.4</b>	<b>3,169.2</b>	<b>198,305.6</b>	<b>201,474.9</b>
<b>B. Fiscal Services (i + ii)</b>	<b>14,171.0</b>	<b>160,810.0</b>	<b>174,981.0</b>	<b>14,040.8</b>	<b>191,394.5</b>	<b>205,435.2</b>	<b>12,848.8</b>	<b>191,354.2</b>	<b>204,203.0</b>	<b>22,637.9</b>	<b>215,244.2</b>	<b>237,882.1</b>
i) Collection of Taxes and Duties	14,167.7	157,888.8	172,056.5	14,037.6	188,915.2	202,952.8	12,845.5	188,860.2	201,705.7	22,634.5	212,873.1	235,507.6
ii) Other Fiscal Services	3.3	2,921.2	2,924.5	3.2	2,479.2	2,482.4	3.3	2,494.1	2,497.3	3.4	2,371.1	2,374.5
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>1,632,050.4</b>	<b>1,632,050.4</b>	<b>-</b>	<b>1,886,650.7</b>	<b>1,886,650.7</b>	<b>-</b>	<b>1,847,339.2</b>	<b>1,847,339.2</b>	<b>-</b>	<b>2,076,794.4</b>	<b>2,076,794.4</b>
1. Appropriation for Reduction or Avoidance of Debt	-	127,327.7	127,327.7	-	152,912.1	152,912.1	-	126,064.6	126,064.6	-	144,811.5	144,811.5
2. Interest Payments (i to iv)	-	1,504,722.7	1,504,722.7	-	1,733,738.6	1,733,738.6	-	1,721,274.6	1,721,274.6	-	1,931,982.9	1,931,982.9
i) Interest on Loans from the Centre	-	97,642.2	97,642.2	-	97,003.9	97,003.9	-	93,793.6	93,793.6	-	94,195.1	94,195.1
ii) Interest on Internal Debt of which:	-	1,151,889.6	1,151,889.6	-	1,338,267.5	1,338,267.5	-	1,321,210.4	1,321,210.4	-	1,499,831.0	1,499,831.0
(a) Interest on Market Loans	-	620,397.1	620,397.1	-	763,833.3	763,833.3	-	756,910.3	756,910.3	-	924,245.8	924,245.8
(b) Interest on NSSF	-	441,313.2	441,313.2	-	463,875.5	463,875.5	-	461,910.0	461,910.0	-	449,288.1	449,288.1
iii) Interest on Small Savings, Provident Funds, etc.	-	227,579.0	227,579.0	-	265,326.3	265,326.3	-	271,107.8	271,107.8	-	274,649.4	274,649.4
iv) Others	-	27,611.9	27,611.9	-	33,140.9	33,140.9	-	35,162.8	35,162.8	-	63,307.4	63,307.4
<b>D. Administrative Services (i to v)</b>	<b>26,046.5</b>	<b>934,850.8</b>	<b>960,897.3</b>	<b>45,662.5</b>	<b>1,155,931.1</b>	<b>1,201,593.6</b>	<b>37,945.8</b>	<b>1,129,322.4</b>	<b>1,167,268.2</b>	<b>49,696.9</b>	<b>1,330,260.1</b>	<b>1,379,956.9</b>
i) Secretariat - General Services	5,553.1	31,804.2	37,357.3	9,248.2	57,484.4	66,732.7	9,460.2	50,418.4	59,878.6	13,972.8	103,737.5	117,710.3
ii) District Administration	4,314.7	87,583.5	91,898.2	11,247.5	108,067.0	119,334.5	4,953.5	110,167.5	115,120.9	6,636.3	120,256.4	126,892.7
iii) Police	9,067.1	628,739.4	637,806.5	15,292.9	736,811.4	752,104.4	12,698.6	735,556.7	748,255.2	18,017.6	828,228.1	846,245.7
iv) Public Works	2,132.6	79,071.1	81,203.7	2,832.3	91,534.7	94,367.0	2,914.6	98,751.4	101,666.1	2,754.5	108,131.2	110,885.7
v) Others ++	4,979.0	107,652.6	112,631.7	7,041.6	162,013.5	169,055.1	7,918.9	134,428.4	142,347.3	8,315.6	169,906.8	178,222.5
<b>E. Pensions</b>	<b>-</b>	<b>1,447,519.0</b>	<b>1,447,519.0</b>	<b>100.0</b>	<b>1,622,468.4</b>	<b>1,622,568.4</b>	<b>518.9</b>	<b>1,637,971.6</b>	<b>1,638,490.6</b>	<b>454.3</b>	<b>1,868,272.0</b>	<b>1,868,272.0</b>
<b>F. Miscellaneous General Services</b>	<b>1,521.6</b>	<b>38,798.1</b>	<b>40,319.6</b>	<b>400.1</b>	<b>70,594.4</b>	<b>70,994.5</b>	<b>1,088.6</b>	<b>52,163.8</b>	<b>53,252.4</b>	<b>46.1</b>	<b>92,031.6</b>	<b>92,077.7</b>
of which:	-	27,210.1	27,210.1	-	28,051.8	28,051.8	-	33,867.6	33,867.6	-	40,080.1	40,080.1
Payment on account of State Lotteries	-	322,137.5	322,137.5	58,365.3	416,506.5	474,871.7	54,287.9	429,748.9	484,036.8	62,724.6	467,227.4	529,952.0
<b>III. Grants-in-Aid and Contributions</b>	<b>35,107.5</b>	<b>322,137.5</b>	<b>357,245.0</b>	<b>58,365.3</b>	<b>416,506.5</b>	<b>474,871.7</b>	<b>54,287.9</b>	<b>429,748.9</b>	<b>484,036.8</b>	<b>62,724.6</b>	<b>467,227.4</b>	<b>529,952.0</b>
of which:	-	322,137.5	322,137.5	58,365.3	416,506.5	474,871.7	54,287.9	429,748.9	484,036.8	62,724.6	467,227.4	529,952.0
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	35,107.5	322,137.5	357,245.0	58,365.3	416,506.5	474,871.7	54,287.9	429,748.9	484,036.8	62,724.6	467,227.4	529,952.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**NATIONAL CAPITAL TERRITORY OF DELHI**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II-III)</b>	<b>65,345.2</b>	<b>141,248.4</b>	<b>206,593.6</b>		<b>85,167.0</b>	<b>158,380.0</b>	<b>243,547.0</b>		<b>81,607.9</b>	<b>153,542.9</b>	<b>235,150.8</b>		<b>102,036.1</b>	<b>173,372.7</b>	<b>275,408.8</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>63,829.4</b>	<b>77,053.2</b>	<b>140,882.6</b>		<b>82,563.7</b>	<b>87,844.0</b>	<b>170,407.7</b>		<b>79,645.2</b>	<b>89,384.7</b>	<b>169,029.9</b>		<b>99,206.1</b>	<b>94,678.7</b>	<b>193,884.8</b>
<b>A. Social Services (1 to 12)</b>	<b>60,330.6</b>	<b>57,043.7</b>	<b>117,374.3</b>		<b>74,864.8</b>	<b>67,099.7</b>	<b>141,964.5</b>		<b>69,025.7</b>	<b>62,173.4</b>	<b>131,199.1</b>		<b>89,192.6</b>	<b>72,297.4</b>	<b>161,490.1</b>
1. Education, Sports, Art and Culture	12,140.7	38,787.4	50,928.0		16,198.4	44,254.1	60,452.5		16,833.8	41,835.5	58,669.3		20,343.7	49,630.2	69,973.9
2. Medical and Public Health	12,270.1	12,010.5	24,280.6		18,513.8	13,687.3	32,201.1		13,896.7	14,035.8	27,932.0		20,732.0	15,659.0	36,391.0
3. Family Welfare	802.7	-	802.7		992.5	-	992.5		746.3	-	746.3		925.0	-	925.0
4. Water Supply and Sanitation	5,204.0	-	5,204.0		5,810.0	-	5,810.0		4,477.0	-	4,477.0		11,145.3	-	11,145.3
5. Housing	4,399.0	626.5	5,025.5		4,250.0	683.2	4,933.2		3,812.2	696.1	4,508.3		4,400.0	802.9	5,202.9
6. Urban Development	10,077.7	3,501.6	13,579.3		10,842.7	5,607.0	16,449.7		10,427.3	2,652.8	13,080.1		10,767.0	3,190.0	13,957.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,999.5	54.7	2,054.1		2,706.2	139.2	2,845.4		3,076.9	152.2	3,229.1		3,006.0	163.1	3,169.1
8. Labour and Welfare	103.2	700.6	803.8		226.1	947.1	1,173.2		163.1	851.9	1,015.0		266.4	1,081.1	1,347.5
9. Social Security and Welfare	10,609.7	1,073.8	11,683.5		11,815.0	1,330.9	13,145.9		12,046.1	1,393.4	13,439.5		13,162.5	1,312.0	14,474.5
10. Nutrition	2,644.5	-	2,644.5		3,309.9	-	3,309.9		3,416.1	-	3,416.1		4,309.7	-	4,309.7
11. Relief on account of Natural Calamities	79.7	43.5	123.2		200.2	78.4	278.6		130.2	112.9	243.1		135.0	110.4	245.4
12. Others*	-	245.0	245.0		-	372.4	372.4		-	442.8	442.8		-	348.7	348.7
<b>B. Economic Services (1 to 9)</b>	<b>3,498.8</b>	<b>20,009.5</b>	<b>23,508.2</b>		<b>7,698.9</b>	<b>20,744.3</b>	<b>28,443.2</b>		<b>10,619.5</b>	<b>27,211.3</b>	<b>37,830.8</b>		<b>10,013.5</b>	<b>22,381.2</b>	<b>32,394.7</b>
1. Agriculture and Allied Activities (i to xii)	96.1	688.1	784.2		162.3	857.1	1,019.4		139.2	795.2	934.4		140.2	853.9	994.1
i) Crop Husbandry	4.5	159.3	163.8		52.9	207.8	260.7		41.4	181.7	223.1		29.0	226.9	255.9
ii) Soil and Water Conservation	2.0	2.0	4.0		-	3.9	3.9		-	2.2	2.2		-	3.5	3.5
iii) Animal Husbandry	2.4	127.0	129.4		14.0	175.4	189.4		12.6	148.8	161.5		13.5	167.7	181.2
iv) Dairy Development	-	40.0	40.0		-	40.0	40.0		-	105.0	105.0		-	50.0	50.0
v) Fisheries	-	4.1	4.1		-	6.8	6.8		-	4.2	4.2		-	5.8	5.8
vi) Forestry and Wild Life	89.2	233.2	322.4		95.4	270.2	365.6		85.2	218.2	303.4		97.7	239.0	336.7
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-
ix) Agricultural Research and Education	-	18.0	18.0		-	17.3	17.3		-	17.1	17.1		-	18.3	18.3
x) Agricultural Finance Institutions	-	-	-		-	-	-		-	-	-		-	-	-
xi) Co-operation	-	87.9	87.9		-	111.6	111.6		-	97.9	97.9		-	119.6	119.6
xii) Other Agricultural Programmes	-	16.7	16.7		-	24.1	24.1		-	20.0	20.0		-	23.3	23.3
2. Rural Development	18.5	62.9	81.4		19.6	79.7	99.3		21.3	73.8	95.1		29.8	91.9	121.7
3. Special Area Programmes	-	-	-		-	-	-		-	-	-		-	-	-
4. Irrigation and Flood Control	3.4	1,081.7	1,085.1		6.7	1,221.4	1,228.1		3.3	1,240.0	1,243.3		5.2	1,332.3	1,337.5
of which:															
i) Major and Medium Irrigation	-	-	-		-	-	-		-	-	-		-	-	-
ii) Minor Irrigation	0.6	110.8	111.4		0.7	153.0	153.7		0.7	153.1	153.8		1.0	155.0	156.0
iii) Flood Control and Drainage	2.8	970.9	973.7		6.0	1,068.4	1,074.4		2.6	1,086.9	1,089.5		4.2	1,177.3	1,181.5
5. Energy	180.8	6,733.0	6,913.8		210.0	6,975.0	7,185.0		47.6	10,684.2	10,731.8		2,105.0	6,797.5	8,902.5
of which: Power	157.4	6,733.0	6,890.4		160.0	6,975.0	7,135.0		32.6	10,684.2	10,716.8		2,060.0	6,797.5	8,857.5
6. Industry and Minerals (i to iii)	180.2	91.3	271.4		262.9	153.8	416.7		252.3	102.3	354.6		263.5	137.6	401.1
i) Village and Small Industries	180.2	90.1	270.2		237.9	152.3	390.2		247.3	101.2	348.5		253.5	136.2	389.7
ii) Industries@	-	1.2	1.2		25.0	1.5	26.5		5.0	1.1	6.1		10.0	1.4	11.4
iii) Others**	-	-	-		-	-	-		-	-	-		-	-	-



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1,393.2 1,348.0 45.2	10,804.6 1,433.7 9,370.9	12,197.8 2,781.8 9,416.1	4	4,243.1 2,900.0 1,343.1	10,577.7 9,140.0 12.9	14,820.8 4,337.7 10,483.1	7	8,029.5 2,230.0 5,799.5	12,740.0 3,000.0 9,740.0	20,769.5 5,230.0 15,539.5	10	5,600.1 2,800.0 2,800.1	11,390.0 3,000.0 8,390.0	16,990.1 5,800.0 11,190.1
8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	313.4 1,313.2 9.5 233.5 585.6 484.6	10.4 537.5 53.2 -13.5 385.0 112.6	323.9 1,850.6 62.7 220.1 970.6 597.2	4	250.0 2,544.3 8.5 240.8 1,906.5 388.5	866.7 73.8 8.4 549.3 235.2	262.9 3,411.0 82.3 249.2 2,455.8 623.7	7	288.4 1,837.9 9.5 133.0 1,306.4 389.0	13.5 1,562.4 61.2 8.4 1,299.1 193.7	301.9 3,400.3 70.7 141.4 2,605.5 582.7	10	360.0 1,509.7 8.0 444.4 381.0 676.3	14.8 1,763.3 81.1 8.4 1,468.4 205.4	374.8 3,273.0 89.1 452.8 1,849.4 881.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>															
<b>A. Organs of State</b>	1,515.8	55,869.9	57,385.7		2,603.3	62,540.4	65,143.6		1,962.7	56,113.2	58,075.9		2,830.0	67,664.1	70,494.1
<b>B. Fiscal Services (i + ii)</b>	191.7	5,061.8	5,253.5		361.6	6,902.1	7,263.7		365.6	7,037.7	7,403.3		445.0	7,559.4	8,004.4
i) Collection of Taxes and Duties	77.4	14,642.2	14,719.6		109.9	14,638.5	14,748.4		108.1	12,030.6	12,138.7		116.6	15,825.9	15,942.5
ii) Other Fiscal Services	77.4	14,641.6	14,719.0	0.6	109.9	14,637.3	14,747.2	1.2	108.1	12,029.4	12,137.5	1.2	116.6	15,824.7	15,941.3
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>															
1. Appropriation for Reduction or Avoidance of Debt		28,628.8	28,628.8			30,250.0	30,250.0			28,243.0	28,243.0			32,795.3	32,795.3
2. Interest Payments (i to iv)		28,628.8	28,628.8			30,250.0	30,250.0			28,243.0	28,243.0			32,795.3	32,795.3
i) Interest on Loans from the Centre															
ii) Interest on Internal Debt															
of which:															
(a) Interest on Market Loans															
(b) Interest on NSSF															
iii) Interest on Small Savings, Provident Funds, etc.															
iv) Others															
<b>D. Administrative Services (i to v)</b>	1,246.7	7,526.7	8,773.3		2,131.8	9,102.7	11,234.5		1,489.0	8,696.2	10,185.2		2,268.4	10,226.5	12,494.9
i) Secretariat - General Services	79.5	467.2	546.7		121.0	565.3	686.3		108.4	546.5	654.9		92.3	657.2	749.5
ii) District Administration	432.2	489.6	921.7		930.0	587.0	1,517.7		570.0	587.0	1,157.7		950.0	715.1	1,665.1
iii) Police	61.0	55.6	116.6		110.0	82.5	192.5		106.0	76.4	182.4		390.0	88.1	478.1
iv) Public Works		3,843.2	3,843.2			4,502.7	4,502.7			4,502.6	4,502.6			5,207.2	5,207.2
v) Others ++	674.0	2,671.1	3,345.1		970.8	3,365.2	4,336.0		704.6	2,983.0	3,687.6		836.1	3,559.0	4,395.0
<b>E. Pensions</b>		2.5	2.5			1,550.0	1,550.0			25.0	25.0			1,160.0	1,160.0
<b>F. Miscellaneous General Services</b>		7.9	7.9			97.0	97.0			80.8	80.8			97.0	97.0
of which:															
Payment on account of State Lotteries															
<b>III. Grants-in-Aid and Contributions</b>		8,325.3	8,325.3			7,995.6	7,995.6			8,045.0	8,045.0			11,029.9	11,029.9
of which:															
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		8,325.3	8,325.3			7,995.6	7,995.6			8,045.0	8,045.0			11,029.9	11,029.9

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**PUDUCHERRY**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>9,962.0</b>	<b>20,550.0</b>	<b>30,511.9</b>	<b>30,511.9</b>	<b>14,406.2</b>	<b>35,239.7</b>	<b>49,645.9</b>	<b>13,769.1</b>	<b>32,784.3</b>	<b>46,553.4</b>	<b>17,166.7</b>	<b>34,661.0</b>	<b>51,827.8</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>9,574.4</b>	<b>9,498.1</b>	<b>19,072.5</b>	<b>19,072.5</b>	<b>13,913.9</b>	<b>21,043.5</b>	<b>34,957.3</b>	<b>13,322.1</b>	<b>19,463.8</b>	<b>32,785.9</b>	<b>16,589.5</b>	<b>20,529.7</b>	<b>37,119.2</b>
<b>A. Social Services (1 to 12)</b>	<b>6,886.2</b>	<b>5,631.3</b>	<b>12,519.5</b>	<b>12,519.5</b>	<b>10,321.8</b>	<b>6,568.3</b>	<b>16,890.1</b>	<b>10,104.6</b>	<b>6,631.5</b>	<b>16,736.1</b>	<b>12,741.1</b>	<b>7,111.1</b>	<b>19,852.3</b>
1. Education, Sports, Art and Culture	1,866.3	3,130.8	4,997.1	4,997.1	2,625.9	3,621.4	6,147.3	2,476.3	3,434.0	5,910.3	2,703.0	3,816.2	6,519.1
2. Medical and Public Health	1,420.2	1,470.0	2,890.2	2,890.2	1,752.1	1,654.6	3,406.8	1,807.4	1,645.8	3,453.2	2,251.7	1,738.4	3,990.0
3. Family Welfare	58.9	6.1	65.0	65.0	42.8	6.3	49.1	69.5	6.6	76.1	66.9	6.8	73.7
4. Water Supply and Sanitation	204.9	254.5	459.4	459.4	235.1	261.7	496.8	228.6	457.1	685.7	176.4	430.7	607.1
5. Housing	110.4	-6.6	103.8	103.8	1,123.8	9.7	1,133.6	369.3	7.9	377.2	672.5	11.4	683.9
6. Urban Development	585.6	23.8	609.4	609.4	1,088.4	99.6	1,188.0	1,188.4	115.9	1,304.2	3,019.1	57.1	3,076.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	338.3	149.5	487.8	487.8	1,013.3	199.1	1,212.4	1,404.8	171.2	1,576.0	1,315.8	216.9	1,532.7
8. Labour and Labour Welfare	101.3	120.9	222.2	222.2	124.7	137.1	261.8	116.7	132.9	249.6	129.5	143.1	272.5
9. Social Security and Welfare	1,950.7	428.7	2,379.4	2,379.4	2,013.1	523.6	2,536.7	2,096.4	485.7	2,582.2	2,150.6	518.2	2,668.8
10. Nutrition	218.6	47.6	266.2	266.2	245.2	68.3	313.4	261.7	68.4	330.1	204.1	77.5	281.6
11. Relief on account of Natural Calamities	5.3	-36.1	-30.7	-30.7	22.3	27.0	49.3	54.0	53.1	107.1	22.8	28.7	51.5
12. Others*	27.6	42.0	69.6	69.6	35.0	59.9	94.9	31.5	53.0	84.5	29.0	66.2	95.2
<b>B. Economic Services (1 to 9)</b>	<b>2,686.2</b>	<b>3,866.8</b>	<b>6,553.0</b>	<b>6,553.0</b>	<b>3,592.1</b>	<b>14,475.1</b>	<b>18,067.2</b>	<b>3,217.4</b>	<b>12,822.3</b>	<b>16,049.7</b>	<b>3,848.3</b>	<b>13,418.6</b>	<b>17,266.9</b>
1. Agriculture and Allied Activities (i to xii)	1,086.0	823.1	1,909.1	1,909.1	1,536.8	1,202.9	2,739.7	1,436.2	1,172.0	2,608.2	1,673.1	1,285.0	2,958.0
i) Crop Husbandry	248.6	161.4	410.0	410.0	569.1	202.9	772.0	509.5	187.0	696.5	669.6	215.2	884.8
ii) Soil and Water Conservation	-	20.1	20.1	20.1	-	22.9	22.9	-	20.5	20.5	-	25.4	25.4
iii) Animal Husbandry	169.2	95.2	264.4	264.4	213.6	112.7	326.3	204.4	106.7	311.0	210.0	138.4	348.4
iv) Dairy Development	-	8.7	8.7	8.7	35.0	9.5	44.5	33.7	9.0	42.7	33.5	10.5	44.0
v) Fisheries	386.1	48.9	434.9	434.9	398.6	66.2	464.8	412.5	65.6	478.1	401.9	74.8	476.7
vi) Forestry and Wild Life	18.2	26.3	44.5	44.5	21.0	29.4	50.4	21.3	28.9	50.1	29.0	34.1	63.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	46.8	408.4	455.1	455.1	46.0	700.0	746.0	45.3	697.6	742.9	12.5	722.2	794.7
ix) Agricultural Research and Education	166.2	-	166.2	166.2	172.3	-	172.3	138.1	-	138.1	216.0	-	216.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	2.6	50.2	52.8	52.8	20.8	55.0	75.8	10.9	52.5	63.4	21.1	59.6	80.7
xii) Other Agricultural Programmes	48.4	3.9	52.3	52.3	60.4	4.4	64.8	60.7	4.2	64.9	79.5	4.8	84.3
2. Rural Development	67.7	72.6	140.3	140.3	144.7	95.3	240.0	91.6	178.2	269.8	440.9	130.1	571.0
3. Special Area Programmes	-20.8	-	-20.8	-20.8	130.0	-	130.0	120.0	-	120.0	61.3	-	61.3
4. Irrigation and Flood Control	75.8	108.9	184.7	184.7	132.9	110.9	243.8	117.8	121.4	239.2	105.5	136.5	242.0
of which:													
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	61.4	108.9	170.3	170.3	112.7	110.9	223.6	96.9	121.4	218.3	91.7	136.5	228.1
iii) Flood Control and Drainage	14.4	-	14.4	14.4	20.2	-	20.2	20.9	-	20.9	13.9	-	13.9
5. Energy	91.7	2,623.2	2,714.9	2,714.9	101.1	12,765.9	12,867.0	97.4	11,067.3	11,164.8	60.2	11,524.4	11,584.6
of which: Power	91.7	2,623.2	2,714.9	2,714.9	101.1	12,765.9	12,867.0	97.4	11,067.3	11,164.8	60.2	11,524.4	11,584.6
6. Industry and Minerals (i to iii)	718.7	10.4	729.1	729.1	566.4	32.8	599.2	520.8	34.6	555.4	581.6	39.4	621.0
i) Village and Small Industries	144.1	10.4	154.5	154.5	256.3	32.5	288.8	235.1	34.3	269.4	275.1	39.1	314.2
ii) Industries@	574.6	-	574.6	574.6	310.2	0.3	310.4	285.8	0.3	286.1	306.5	0.3	306.8
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	-



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Concl.d.)  
PUDUCHERRY

(₹ Million)

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
7. Transport and Communications (i + ii)	316.1	115.9	432.0		265.4	129.4	394.8		276.9	131.8	408.6		242.8	163.0	405.8	
i) Roads and Bridges	245.2	96.4	341.6		220.4	107.8	328.1		231.9	110.0	341.8		226.0	137.4	363.4	
ii) Others @@	71.0	19.5	90.4		45.0	21.7	66.7		45.0	21.8	66.8		16.8	25.6	42.4	
8. Science, Technology and Environment	22.8	2.4	25.2		31.2	2.8	34.0		31.7	2.6	34.2		27.7	3.7	31.4	
9. General Economic Services (i to iv)	328.3	110.2	438.5		683.6	135.0	818.7		525.0	124.4	649.4		655.2	136.6	791.8	
i) Secretariat - Economic Services	26.7	28.1	54.7		193.2	38.8	237.9		45.1	36.4	81.5		131.0	34.6	165.6	
ii) Tourism	245.7	18.6	264.2		374.8	16.5	391.3		415.4	18.5	433.9		428.0	19.6	447.6	
iii) Civil Supplies	49.2	33.0	82.2		66.7	40.5	109.2		34.7	38.3	73.0		67.5	42.0	109.5	
iv) Others +	6.7	30.6	37.4		41.0	39.3	80.2		29.9	31.2	61.1		28.7	40.5	69.2	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>387.6</b>	<b>11,000.4</b>	<b>11,387.9</b>		<b>492.3</b>	<b>14,142.0</b>	<b>14,634.3</b>		<b>447.0</b>	<b>13,272.6</b>	<b>13,719.6</b>		<b>577.3</b>	<b>14,053.4</b>	<b>14,630.7</b>	
A. Organs of State	12.8	275.6	288.4		22.3	347.4	369.7		25.2	349.5	374.8		35.0	418.6	453.6	
B. Fiscal Services (i + ii)	45.4	297.7	343.1		85.1	322.5	407.6		55.6	322.3	377.9		113.5	333.0	446.5	
i) Collection of Taxes and Duties	45.4	297.7	343.1		85.1	322.5	407.6		55.6	322.3	377.9		113.5	333.0	446.5	
ii) Other Fiscal Services	-	-	-		-	-	-		-	-	-		-	-	-	
C. Interest Payments and Servicing of Debt (1 + 2)	-	4,792.5	4,792.5		-	6,406.9	6,406.9		-	6,314.6	6,314.6		-	6,786.0	6,786.0	
1. Appropriation for Reduction or Avoidance of Debt	-	285.3	285.3		-	1,316.9	1,316.9		-	1,509.7	1,509.7		-	1,610.0	1,610.0	
2. Interest Payments (i to iv)	-	4,507.2	4,507.2		-	5,090.0	5,090.0		-	4,805.0	4,805.0		-	5,176.0	5,176.0	
i) Interest on Loans from the Centre	-	1,897.2	1,897.2		-	1,814.2	1,814.2		-	1,817.6	1,817.6		-	1,737.8	1,737.8	
ii) Interest on Internal Debt of which:	-	2,236.8	2,236.8		-	2,905.6	2,905.6		-	2,622.4	2,622.4		-	3,032.0	3,032.0	
(a) Interest on Market Loans	-	1,972.0	1,972.0		-	2,475.6	2,475.6		-	2,231.6	2,231.6		-	2,632.0	2,632.0	
(b) Interest on NSSF	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Interest on Small Savings, Provident Funds, etc.	-	370.7	370.7		-	360.0	360.0		-	355.0	355.0		-	356.0	356.0	
iv) Others	-	2.4	2.4		-	10.2	10.2		-	10.0	10.0		-	50.2	50.2	
D. Administrative Services (i to v)	329.4	1,906.9	2,236.3		384.9	2,383.1	2,768.0		366.1	2,274.7	2,640.9		428.8	2,330.3	2,759.1	
i) Secretariat - General Services	5.7	182.9	188.6		8.8	187.9	196.7		9.7	186.6	196.4		9.3	218.6	227.8	
ii) District Administration	5.7	32.7	38.4		9.5	34.0	43.5		6.6	34.0	40.6		8.7	36.2	45.0	
iii) Police	150.1	906.5	1,056.6		160.0	1,226.4	1,386.4		160.1	1,167.0	1,327.2		230.0	1,219.7	1,449.7	
iv) Public Works	13.5	247.5	260.9		10.4	322.7	333.1		8.6	337.6	346.2		4.3	307.2	311.5	
v) Others ++	154.4	537.3	691.8		196.2	612.1	808.2		181.1	549.5	730.6		176.5	548.6	725.1	
E. Pensions	-	3,717.7	3,717.7		-	4,669.0	4,669.0		-	4,000.0	4,000.0		-	4,166.5	4,166.5	
F. Miscellaneous General Services of which:	-	10.0	10.0		-	13.1	13.1		-	11.5	11.5		-	19.1	19.1	
Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-	
Grants-in-Aid and Contributions of which:	-	51.5	51.5		-	54.2	54.2		-	47.9	47.9		-	77.9	77.9	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	51.5	51.5		-	54.2	54.2		-	47.9	47.9		-	77.9	77.9	

- : Nil/Negligible/Not available.  
 @ : Include expenditure on Non-Ferrous Mining and Metallurgical Industries. \* : Include expenditure on Information and Publicity, Secretariat-Social Services, other Social Services, etc.  
 @@ : Include expenditure on Port and Light Houses, Civil Aviation, Road Transport, Inland Water Transport, etc.  
 + : Include expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.  
 ++ : Include expenditure on Public Service Commission, Treasury and Accounts, Administration, Jails, Supplies and Disposal, Stationery and Printing, Other Administrative Services, etc.  
 Also see notes to Appendices.  
 Note: Data pertaining to Jammu and Kashmir for 2012-13 are taken from Finance Accounts of the State published by CAG.  
 Source : Budget documents of state governments.

Appendix III

**Appendix III : Capital Receipts of States and Union Territories with Legislature**

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>2,284,732.0</b>	<b>842,965.2</b>	<b>842,965.2</b>	<b>574,918.8</b>	<b>246,426.9</b>	<b>40,270.5</b>	<b>39,211.1</b>	<b>42,514.4</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>257,252.4</b>	<b>324,596.4</b>	<b>324,596.4</b>	<b>172,890.1</b>	<b>8,986.6</b>	<b>5,585.5</b>	<b>1,219.0</b>	<b>2,691.9</b>
<b>I. Internal Debt (1 to 8)</b>	<b>221,277.1</b>	<b>305,366.5</b>	<b>305,366.5</b>	<b>145,269.9</b>	<b>5,894.4</b>	<b>8,202.6</b>	<b>7,445.6</b>	<b>9,130.6</b>
1. Market Loans	200,000.0	277,286.0	277,286.0	105,329.5	1,700.0	3,000.0	2,300.0	3,500.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	13,970.4	13,009.5	13,009.5	8,085.4	554.1	1,090.0	670.0	1,150.0
5. Loans from National Co-operative Development Corporation	126.7	71.0	71.0	-	-	-	-	-
6. WMA from RBI	-	15,000.0	15,000.0	10,000.0	-	700.0	1,380.2	1,380.0
7. Special Securities issued to NSSF	7,180.0	-	-	-	3,549.8	3,112.6	2,939.2	2,830.6
8. Others@ <i>of which: Land Compensation and other Bonds</i>	-	-	-	21,855.0	90.5	300.0	156.2	270.0
				21,855.0	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>11,829.8</b>	<b>26,930.4</b>	<b>26,930.4</b>	<b>9,782.7</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	11,829.8	26,930.4	26,930.4	9,782.7	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>4,257.7</b>	<b>4,629.1</b>	<b>4,629.1</b>	<b>19,215.5</b>	<b>25.4</b>	<b>38.5</b>	<b>-</b>	<b>-</b>
1. Housing	42.3	14.8	14.8	8.6	-	-	-	-
2. Urban Development	-	0.8	0.8	0.5	-	-	-	-
3. Crop Husbandry	-	28.0	28.0	16.3	-	-	-	-
4. Food Storage and Warehousing	-	0.1	0.1	0.1	-	-	-	-
5. Co-operation	63.4	25.0	25.0	14.6	-	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	2,111.5	2,789.1	2,789.1	18,120.8	-	-	-	-
8. Village and Small Industries	0.1	70.8	70.8	41.3	-	-	-	-
9. Industries and Minerals	263.4	71.3	71.3	41.7	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	1,680.0	1,250.2	1,250.2	750.1	25.4	38.5	-	-
12. Others**	97.0	378.9	378.9	221.6	-	-	-	-
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>3.9</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>35,797.7</b>	<b>40,854.5</b>	<b>40,854.5</b>	<b>23,854.9</b>	<b>2,788.1</b>	<b>339.5</b>	<b>664.5</b>	<b>697.7</b>
1. State Provident Funds	28,778.1	33,221.1	33,221.1	19,322.5	2,713.7	261.5	654.0	686.8
2. Others	7,019.6	7,633.4	7,633.4	4,532.4	74.4	78.1	10.4	10.9
<b>VII. Reserve Funds (1 to 4)</b>	<b>35,926.4</b>	<b>21,890.9</b>	<b>21,890.9</b>	<b>24,221.3</b>	<b>200.0</b>	<b>200.0</b>	<b>200.0</b>	<b>240.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	23,693.2	7,801.3	7,801.3	9,366.3	200.0	200.0	200.0	240.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	12,233.2	14,089.6	14,089.6	14,855.1	-	-	-	-
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>487,224.2</b>	<b>443,293.8</b>	<b>443,293.8</b>	<b>352,574.4</b>	<b>10,320.7</b>	<b>439.9</b>	<b>941.0</b>	<b>988.1</b>
1. Civil Deposits	242,890.5	235,574.3	235,574.3	177,144.5	9,698.3	430.7	830.1	871.7
2. Deposits of Local Funds	133,057.0	145,681.0	145,681.0	83,905.0	-	-	-	-
3. Civil Advances	1,359.8	1,070.2	1,070.2	1,014.7	465.6	9.2	40.7	42.7
4. Others	109,916.9	60,968.2	60,968.2	90,510.2	156.8	-	70.2	73.7
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>1,308,027.4</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>199,374.6</b>	<b>28,685.2</b>	<b>27,977.6</b>	<b>29,376.5</b>
1. Suspense	-1611.3	-	-	-	-0.7	-	-3.1	-3.3
2. Cash Balance Investment Accounts	1,084,695.2	-	-	-	199,296.9	28,681.4	27,973.7	29,372.4
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	224,943.6	-	-	-	78.4	3.8	7.0	7.4
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<i>of which: Disinvestment</i>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>180,387.8</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>27,823.9</b>	<b>2,364.8</b>	<b>1,982.4</b>	<b>2,081.5</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ASSAM				BIHAR			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,491,061.7</b>	<b>2,602,011.5</b>	<b>2,573,003.0</b>	<b>2,858,256.0</b>	<b>1,198,191.0</b>	<b>191,966.9</b>	<b>196,790.1</b>	<b>272,820.7</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>23,022.6</b>	<b>55,749.8</b>	<b>21,741.3</b>	<b>58,545.04</b>	<b>115,523.2</b>	<b>121,777.0</b>	<b>126,600.1</b>	<b>151,381.1</b>
<b>I. Internal Debt (1 to 8)</b>	<b>13,487.0</b>	<b>43,911.4</b>	<b>10,853.3</b>	<b>43,911.4</b>	<b>90,459.4</b>	<b>103,933.6</b>	<b>108,756.8</b>	<b>128,781.5</b>
1. Market Loans	3,000.0	29,261.4	—	29,261.4	71,000.0	75,457.5	80,280.7	96,364.5
2. Loans from LIC	0.6	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	1,682.2	4,150.0	1,259.4	4,150.0	9,023.6	19,690.0	19,690.0	21,659.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	292.1	286.1	286.1	758.0
6. WMA from RBI	—	500.0	500.0	500.0	88.6	—	—	—
7. Special Securities issued to NSSF	8,804.8	10,000.0	9,093.9	10,000.0	10,055.1	8,500.0	8,500.0	10,000.0
8. Others@	-0.6	—	—	—	—	—	—	—
of which: Land Compensation and other Bonds	-0.6	—	—	—	—	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>397.0</b>	<b>1,372.8</b>	<b>586.1</b>	<b>2,179.6</b>	<b>5,080.2</b>	<b>14,260.5</b>	<b>14,260.5</b>	<b>18,491.9</b>
1. State Plan Schemes	397.0	1,272.8	486.1	2,079.6	5,076.4	14,260.5	14,260.5	18,491.9
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	3.8	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	3.8	—	—	—
5. Ways and Means Advances from Centre	—	100.0	100.0	100.0	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>73.8</b>	<b>218.1</b>	<b>54.4</b>	<b>54.9</b>	<b>247.0</b>	<b>132.8</b>	<b>132.8</b>	<b>159.7</b>
1. Housing	—	—	—	—	—	0.1	0.1	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	2.2	2.0	2.3	2.3	37.6	15.6	15.6	11.1
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	0.1	0.3	0.1	0.1	0.4	—	—	—
9. Industries and Minerals	—	—	—	—	79.9	0.1	0.1	6.3
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	51.5	215.8	52.0	52.5	129.1	117.0	117.0	142.3
12. Others**	20.0	—	—	—	—	—	—	—
<b>IV. Inter-State Settlement</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>V. Contingency Fund</b>	<b>500.0</b>	<b>500.0</b>	<b>5,500.0</b>	<b>500.0</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>13,693.5</b>	<b>14,062.0</b>	<b>14,062.0</b>	<b>15,468.2</b>	<b>12,960.9</b>	<b>12,603.3</b>	<b>12,603.3</b>	<b>16,445.0</b>
1. State Provident Funds	12,661.9	12,806.9	12,806.9	14,087.6	9,375.9	11,006.5	11,006.5	12,107.1
2. Others	1,031.6	1,255.1	1,255.1	1,380.6	3,585.0	1,596.8	1,596.8	4,337.9
<b>VII. Reserve Funds (1 to 4)</b>	<b>3,203.9</b>	<b>13,237.0</b>	<b>13,237.0</b>	<b>14,560.7</b>	<b>7,993.3</b>	<b>6,806.6</b>	<b>6,806.6</b>	<b>7,392.6</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	2,990.1	10,083.5	10,083.5	11,091.9	2,549.5	2,934.5	2,934.5	3,326.9
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	213.8	3,153.5	3,153.5	3,468.9	5,443.8	3,872.1	3,872.1	4,065.7
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>68,353.3</b>	<b>77,008.7</b>	<b>77,008.7</b>	<b>84,709.5</b>	<b>155,148.0</b>	<b>54,230.1</b>	<b>54,230.1</b>	<b>101,550.0</b>
1. Civil Deposits	43,044.8	49,145.1	49,145.1	54,059.6	35,713.8	27,621.3	27,621.3	43,200.0
2. Deposits of Local Funds	—	—	—	—	46,561.9	25,723.5	25,723.5	56,300.0
3. Civil Advances	24,224.0	26,852.6	26,852.6	29,537.8	1,691.7	885.3	885.3	2,050.0
4. Others	1,084.6	1,011.0	1,011.0	1,112.1	71,180.6	—	—	—
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>1,356,280.5</b>	<b>2,407,362.6</b>	<b>2,407,362.6</b>	<b>2,648,098.9</b>	<b>837,030.6</b>	<b>—</b>	<b>—</b>	<b>—</b>
1. Suspense	1,053.2	982.1	982.1	1,080.3	5,288.1	—	—	—
2. Cash Balance Investment Accounts	1,354,990.3	2,406,095.8	2,406,095.8	2,646,705.3	830,358.2	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	237.1	284.8	284.8	313.3	1,384.3	—	—	—
<b>X. Appropriation to Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XII. Remittances</b>	<b>35,072.6</b>	<b>44,338.8</b>	<b>44,338.8</b>	<b>48,772.7</b>	<b>89,271.7</b>	<b>—</b>	<b>—</b>	<b>—</b>

## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,156,303.3</b>	<b>1,028,347.8</b>	<b>898,901.4</b>	<b>992,523.7</b>	<b>147,550.4</b>	<b>196,416.8</b>	<b>199,924.8</b>	<b>208,119.3</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>43,532.7</b>	<b>74,035.7</b>	<b>74,737.3</b>	<b>69,691.8</b>	<b>11,288.4</b>	<b>16,684.4</b>	<b>16,284.1</b>	<b>18,937.7</b>
<b>I. Internal Debt (1 to 8)</b>	<b>20,410.3</b>	<b>51,800.0</b>	<b>49,950.0</b>	<b>63,950.0</b>	<b>13,708.9</b>	<b>10,763.0</b>	<b>10,365.4</b>	<b>12,005.0</b>
1. Market Loans	15,000.0	30,000.0	33,430.0	44,000.0	11,500.0	8,500.0	9,000.0	10,000.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	2,883.9	14,500.0	11,070.0	14,500.0	1,140.6	1,500.0	809.4	1,000.0
5. Loans from National Co-operative Development Corporation	4.0	2,000.0	100.0	100.0	4.6	5.0	—	5.0
6. WMA from RBI	—	1,800.0	2,850.0	2,850.0	—	50.0	350.0	500.0
7. Special Securities issued to NSSF	2,522.3	3,500.0	2,500.0	2,500.0	870.4	700.0	206.0	500.0
8. Others@	—	—	—	—	193.3	8.0	—	—
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>167.0</b>	<b>2,060.0</b>	<b>70.0</b>	<b>460.0</b>	<b>1,666.1</b>	<b>1,012.8</b>	<b>1,229.2</b>	<b>2,251.2</b>
1. State Plan Schemes	167.0	2,000.0	10.0	400.0	1,619.1	1,010.0	1,226.4	2,250.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	25.0	25.0	25.0	—	2.8	—	—
4. Non-Plan (i + ii)	—	35.0	35.0	35.0	47.0	2.8	2.8	1.2
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	35.0	35.0	35.0	47.0	2.8	2.8	1.2
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>15,420.1</b>	<b>15,791.9</b>	<b>17,821.9</b>	<b>2,947.7</b>	<b>145.7</b>	<b>177.8</b>	<b>177.8</b>	<b>176.8</b>
1. Housing	—	—	—	—	—	9.4	9.4	9.4
2. Urban Development	109.3	839.5	839.5	795.0	1.6	—	—	—
3. Crop Husbandry	3,000.2	3,001.0	4,001.0	301.0	—	—	—	—
4. Food Storage and Warehousing	11,262.1	10,300.0	11,130.0	50.0	—	—	—	—
5. Co-operation	310.5	412.0	412.0	362.0	11.5	6.8	6.8	6.7
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	731.7	731.7	731.7	731.7	—	—	—	—
8. Village and Small Industries	2.0	0.2	0.2	0.4	0.1	0.1	0.1	0.1
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	-2.6	7.5	7.5	7.5	128.6	148.4	148.4	147.4
12. Others**	6.9	500.0	700.0	700.0	3.9	13.1	13.1	13.1
<b>IV. Inter-State Settlement</b>	<b>15.4</b>	<b>0.1</b>	<b>0.1</b>	<b>0.1</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>V. Contingency Fund</b>	<b>—</b>	<b>400.0</b>	<b>378.1</b>	<b>400.0</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>8,231.2</b>	<b>9,940.0</b>	<b>9,940.0</b>	<b>10,040.0</b>	<b>3,320.3</b>	<b>3,529.8</b>	<b>3,600.3</b>	<b>3,706.2</b>
1. State Provident Funds	7,360.7	9,140.0	9,140.0	9,140.0	3,272.6	3,483.0	3,552.7	3,657.2
2. Others	870.4	800.0	800.0	900.0	47.7	46.7	47.7	49.1
<b>VII. Reserve Funds (1 to 4)</b>	<b>7,128.5</b>	<b>8,830.7</b>	<b>9,277.8</b>	<b>10,342.3</b>	<b>2,191.3</b>	<b>1,253.0</b>	<b>1,278.1</b>	<b>1,315.7</b>
1. Depreciation/Renewal Reserve Funds	—	0.1	0.1	0.1	—	—	—	—
2. Sinking Funds	2,000.0	1,000.0	1,000.0	1,000.0	381.2	394.8	402.7	414.5
3. Famine Relief Fund	14.9	3.2	3.2	3.2	—	—	—	—
4. Others	5,113.6	7,827.4	8,274.5	9,339.0	1,810.1	858.3	875.4	901.2
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>38,231.8</b>	<b>30,671.2</b>	<b>38,471.2</b>	<b>35,771.2</b>	<b>3,489.3</b>	<b>3,239.1</b>	<b>3,303.9</b>	<b>3,401.0</b>
1. Civil Deposits	31,772.0	21,700.4	29,000.4	25,700.4	2,424.9	2,301.0	2,347.1	2,416.1
2. Deposits of Local Funds	0.5	0.8	0.8	0.8	—	—	—	—
3. Civil Advances	5,186.3	4,500.0	4,500.0	4,500.0	120.4	132.5	135.2	139.2
4. Others	1,273.0	4,470.0	4,970.0	5,570.0	944.0	805.5	821.6	845.8
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>986,644.4</b>	<b>836,653.7</b>	<b>700,792.1</b>	<b>796,412.2</b>	<b>91,375.7</b>	<b>141,228.3</b>	<b>144,052.8</b>	<b>148,289.7</b>
1. Suspense	-264.3	97.1	97.1	97.1	-2491.9	4,431.8	4520.4	4653.3
2. Cash Balance Investment Accounts	538,634.5	444,456.5	444,194.9	539,815.0	58,785.3	101,030.3	103,051.0	106,081.9
3. Deposits with RBI	185,663.5	140,000.0	1,400.0	1,400.0	—	—	—	—
4. Others	262,610.8	252,100.1	255,100.1	255,100.1	35,082.3	35,766.2	36,481.5	37,554.5
<b>X. Appropriation to Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>23.9</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XII. Remittances</b>	<b>80,030.9</b>	<b>72,200.2</b>	<b>72,200.2</b>	<b>72,200.2</b>	<b>31,653.2</b>	<b>35,213.0</b>	<b>35,917.3</b>	<b>36,973.7</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	GUJARAT				HARYANA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>3,657,647.4</b>	<b>1,672,688.8</b>	<b>1,625,027.9</b>	<b>1,694,133.4</b>	<b>687,727.0</b>	<b>1,172,738.9</b>	<b>725,107.4</b>	<b>780,770.8</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>231,094.3</b>	<b>277,081.6</b>	<b>231,877.9</b>	<b>290,138.7</b>	<b>128,145.5</b>	<b>111,115.5</b>	<b>162,472.0</b>	<b>138,794.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>189,055.4</b>	<b>257,550.0</b>	<b>196,400.0</b>	<b>242,510.0</b>	<b>155,091.6</b>	<b>211,612.2</b>	<b>200,233.0</b>	<b>246,121.9</b>
1. Market Loans	155,462.5	225,000.0	155,000.0	204,500.0	93,300.0	105,915.0	122,728.8	139,511.7
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	48,350.0	71,000.0	43,000.0	73,500.0
4. Loans from National Bank for Agriculture and Rural Development	—	—	—	—	3,223.8	7,784.7	6,651.7	5,876.9
5. Loans from National Co-operative Development Corporation	—	—	—	—	8.5	80.0	1,020.0	458.3
6. WMA from RBI	—	10.0	10.0	10.0	3,467.7	20,000.0	20,000.0	20,000.0
7. Special Securities issued to NSSF	16,592.9	20,000.0	20,000.0	20,000.0	4,384.0	2,000.0	2,000.0	2,000.0
8. Others@ of which: Land Compensation and other Bonds	17,000.0	12,540.0	21,390.0	18,000.0	2,357.7	4,832.5	4,832.5	4,775.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>5,916.5</b>	<b>2,548.7</b>	<b>3,495.0</b>	<b>6,468.5</b>	<b>511.5</b>	<b>4,869.1</b>	<b>2,936.8</b>	<b>3,528.2</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	5,723.8	2,548.7	3,495.0	6,468.5	511.5	4,841.1	2,908.8	3,500.2
2. Central Plan Schemes	87.3	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	105.4	—	—	—	—	18.0	18.0	18.0
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	10.0	10.0	10.0
5. Ways and Means Advances from Centre	—	—	—	—	—	10.0	10.0	10.0
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>469.0</b>	<b>2,217.6</b>	<b>2,217.6</b>	<b>2,394.9</b>	<b>3,493.8</b>	<b>3,048.2</b>	<b>3,773.4</b>	<b>3,417.7</b>
1. Housing	21.1	40.0	40.0	43.2	0.5	0.5	0.2	0.3
2. Urban Development	55.8	117.5	117.5	126.9	—	0.2	0.2	0.2
3. Crop Husbandry	0.4	0.7	0.7	0.8	—	—	—	—
4. Food Storage and Warehousing	1.7	5.5	5.5	5.9	—	—	—	—
5. Co-operation	2.4	100.0	100.0	108.0	940.7	169.9	845.0	146.4
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	688.6	750.0	750.0	810.0	93.4	78.0	116.6	105.9
8. Village and Small Industries	1.7	11.5	11.5	12.4	180.5	100.0	200.0	250.0
9. Industries and Minerals	—	160.0	160.0	172.8	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	-760.2	600.0	600.0	648.0	1,876.0	2,157.5	2,157.3	2,371.0
12. Others**	457.5	432.4	432.4	466.9	402.7	542.2	454.1	543.9
<b>IV. Inter-State Settlement</b>	<b>—</b>	<b>0.1</b>	<b>0.1</b>	<b>0.1</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>V. Contingency Fund</b>	<b>805.0</b>	<b>—</b>	<b>285.4</b>	<b>9.9</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>19,301.9</b>	<b>23,256.1</b>	<b>26,256.1</b>	<b>27,111.2</b>	<b>23,109.4</b>	<b>25,267.9</b>	<b>25,267.9</b>	<b>27,100.0</b>
1. State Provident Funds	17,499.4	21,574.4	24,574.4	25,428.7	23,014.3	24,557.9	24,557.9	27,000.0
2. Others	1,802.5	1,681.7	1,681.7	1,682.5	95.1	710.0	710.0	100.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>7,684.2</b>	<b>17,330.2</b>	<b>14,587.6</b>	<b>22,679.8</b>	<b>6,714.1</b>	<b>9,835.5</b>	<b>11,995.3</b>	<b>7,710.8</b>
1. Depreciation/Renewal Reserve Funds	15.0	12.2	15.0	15.0	617.9	615.7	615.7	647.4
2. Sinking Funds	—	10,000.0	500.0	7,000.0	2,600.7	2,876.0	2,965.8	4,044.3
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	7,669.2	7,318.0	14,072.6	15,664.8	3,495.5	6,343.8	8,413.8	3,019.1
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>314,625.5</b>	<b>315,128.8</b>	<b>321,128.8</b>	<b>320,801.7</b>	<b>131,499.0</b>	<b>97,141.9</b>	<b>95,142.9</b>	<b>102,487.0</b>
1. Civil Deposits	57,178.4	61,336.8	61,336.8	58,491.8	33,155.6	34,826.0	20,332.0	17,993.0
2. Deposits of Local Funds	248,457.9	246,145.9	252,145.9	254,245.9	290.9	330.0	320.9	344.0
3. Civil Advances	4,175.2	3,100.8	3,100.8	3,100.8	453.8	397.0	490.0	540.0
4. Others	4,814.0	4,545.3	4,545.3	4,963.2	97,598.7	61,588.9	74,000.0	83,610.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>2,968,654.1</b>	<b>1,028,244.7</b>	<b>1,028,244.7</b>	<b>1,028,244.7</b>	<b>307,913.1</b>	<b>760,581.6</b>	<b>320,349.0</b>	<b>312,409.0</b>
1. Suspense	-467.8	21.9	21.9	21.9	5,534.2	76,091.3	117,914.0	105,257.0
2. Cash Balance Investment Accounts	2,960,901.0	10,000.0	10,000.0	10,000.0	301,153.9	215,062.3	201,150.0	205,815.4
3. Deposits with RBI	—	480,631.5	480,631.5	480,631.5	—	468,274.1	—	—
4. Others	8,220.9	537,591.3	537,591.3	537,591.3	1,224.9	1,153.9	1,285.0	1,336.6
<b>X. Appropriation to Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>10,000.0</b>	<b>108.1</b>	<b>124.7</b>	<b>194.1</b>	<b>260.3</b>
of which: Disinvestment	—	—	—	—	108.1	124.7	194.1	260.3
<b>XII. Remittances</b>	<b>151,135.7</b>	<b>26,412.6</b>	<b>32,412.6</b>	<b>33,912.6</b>	<b>59,286.2</b>	<b>60,257.8</b>	<b>65,215.0</b>	<b>77,736.0</b>

## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>345,069.9</b>	<b>70,178.2</b>	<b>82,227.8</b>	<b>79,624.4</b>	<b>404,688.1</b>	<b>78,106.4</b>	<b>90,260.1</b>	<b>81,937.5</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>42,527.0</b>	<b>41,901.3</b>	<b>51,850.8</b>	<b>49,847.5</b>	<b>46,984.8</b>	<b>40,982.1</b>	<b>50,624.4</b>	<b>43,214.3</b>
<b>I. Internal Debt (1 to 8)</b>	<b>32,394.8</b>	<b>34,619.2</b>	<b>36,721.6</b>	<b>35,840.5</b>	<b>70,145.7</b>	<b>27,710.0</b>	<b>36,900.0</b>	<b>28,390.0</b>
1. Market Loans	23,600.0	28,116.8	28,014.5	29,338.1	21,500.0	19,460.0	28,650.0	20,140.0
2. Loans from LIC	—	—	—	—	2,412.0	2,000.0	2,000.0	2,000.0
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,000.0	3,500.0	3,500.0	3,000.0	4,130.0	4,750.0	4,750.0	4,750.0
5. Loans from National Co-operative Development Corporation	86.1	2.3	107.0	2.3	—	—	—	—
6. WMA from RBI	—	0.1	2,100.1	0.1	37,420.8	—	—	—
7. Special Securities issued to NSSF	4,708.7	3,000.0	3,000.0	3,500.0	2,455.7	1,250.0	1,250.0	1,250.0
8. Others@	—	—	—	—	2,227.2	250.0	250.0	250.0
of which: Land Compensation and other Bonds	—	—	—	—	2,016.7	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>1,318.2</b>	<b>505.3</b>	<b>503.0</b>	<b>499.1</b>	<b>141.8</b>	—	—	—
1. State Plan Schemes	1,316.6	501.7	501.7	499.1	141.8	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	0.4	3.6	1.3	—	—	—	—	—
4. Non-Plan (i + ii)	1.1	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	1.1	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>211.0</b>	<b>276.9</b>	<b>276.4</b>	<b>257.9</b>	<b>15.4</b>	<b>15.8</b>	<b>45.3</b>	<b>45.4</b>
1. Housing	3.1	2.6	2.6	2.6	0.7	1.2	0.6	0.7
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	45.8	0.5	0.2	0.2	0.3	0.3	0.3	0.3
4. Food Storage and Warehousing	0.4	0.5	0.5	0.5	—	—	—	—
5. Co-operation	45.9	64.4	64.4	45.9	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	12.2	12.2	12.2	—	—	—	—
8. Village and Small Industries	2.0	1.6	1.0	1.0	—	—	—	—
9. Industries and Minerals	—	—	—	—	—	—	25.0	25.0
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	113.6	194.7	195.0	195.0	11.0	13.0	18.0	18.0
12. Others**	0.2	0.5	0.5	0.5	3.3	1.3	1.4	1.5
<b>IV. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>V. Contingency Fund</b>	—	—	—	—	<b>4.2</b>	—	—	—
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>28,323.3</b>	<b>18,000.0</b>	<b>21,450.0</b>	<b>22,250.0</b>	<b>32,389.2</b>	<b>34,406.7</b>	<b>34,406.7</b>	<b>37,841.2</b>
1. State Provident Funds	28,096.4	17,750.0	21,200.0	21,750.0	30,639.9	33,784.5	33,784.5	37,163.0
2. Others	227.0	250.0	250.0	500.0	1,749.3	622.2	622.2	678.2
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,880.7</b>	<b>10.2</b>	<b>10.2</b>	<b>10.2</b>	<b>2,864.7</b>	<b>2,607.0</b>	<b>5,840.4</b>	<b>2,736.5</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	160.0	297.6	297.6	357.3
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,880.7	10.2	10.2	10.2	2,704.7	2,309.4	5,542.8	2,379.2
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>15,705.1</b>	<b>3,738.8</b>	<b>6,738.8</b>	<b>5,738.8</b>	<b>38,085.0</b>	<b>7,836.1</b>	<b>6,936.1</b>	<b>7,172.2</b>
1. Civil Deposits	12,692.9	798.7	3,798.7	2,798.7	21,324.7	110.0	110.0	110.0
2. Deposits of Local Funds	488.3	2,150.0	2,150.0	2,150.0	10,447.9	7,606.1	6,706.1	6,942.2
3. Civil Advances	1,049.2	725.0	725.0	725.0	3,971.4	120.0	120.0	120.0
4. Others	1,474.7	65.1	65.1	65.1	2,341.0	—	—	—
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>224,707.4</b>	<b>8,224.1</b>	<b>8,224.1</b>	<b>8,224.1</b>	<b>145,882.2</b>	<b>4,200.7</b>	<b>4,801.6</b>	<b>4,422.2</b>
1. Suspense	4,987.2	1,710.0	1,710.0	1,710.0	2,739.0	3,600.7	4,201.6	3,822.2
2. Cash Balance Investment Accounts	219,688.1	1,500.0	1,500.0	1,500.0	142,679.0	360.0	360.0	360.0
3. Deposits with RBI	—	5,000.0	5,000.0	5,000.0	—	—	—	—
4. Others	32.1	14.1	14.1	14.1	464.1	240.0	240.0	240.0
<b>X. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XI. Miscellaneous Capital Receipts</b>	—	—	<b>3,500.0</b>	<b>2,000.0</b>	—	—	—	—
of which: Disinvestment	—	—	3,500.0	2,000.0	—	—	—	—
<b>XII. Remittances</b>	<b>40,529.4</b>	<b>4,803.7</b>	<b>4,803.7</b>	<b>4,803.7</b>	<b>115,159.8</b>	<b>1,330.0</b>	<b>1,330.0</b>	<b>1,330.0</b>



**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>398,460.6</b>	<b>435,427.3</b>	<b>438,977.8</b>	<b>504,189.4</b>	<b>2,529,577.7</b>	<b>2,579,229.0</b>	<b>2,584,693.3</b>	<b>2,848,880.4</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>58,569.4</b>	<b>60,094.5</b>	<b>74,429.2</b>	<b>84,658.0</b>	<b>177,216.3</b>	<b>227,540.3</b>	<b>207,519.6</b>	<b>249,430.1</b>
<b>I. Internal Debt (1 to 8)</b>	<b>49,603.5</b>	<b>59,000.0</b>	<b>59,000.0</b>	<b>68,900.0</b>	<b>121,156.8</b>	<b>203,010.0</b>	<b>167,510.0</b>	<b>233,123.3</b>
1. Market Loans	36,000.0	54,705.3	54,705.3	68,900.0	107,600.6	165,510.0	150,010.0	191,420.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	7,500.0	60.0	60.0	—	8,991.1	7,500.0	7,500.0	11,703.3
5. Loans from National Co-operative Development Corporation	18.3	—	—	—	2.2	—	—	—
6. WMA from RBI	3,687.9	—	—	—	—	20,000.0	—	20,000.0
7. Special Securities issued to NSSF	—	500.0	500.0	—	4,562.9	10,000.0	10,000.0	10,000.0
8. Others@	2,397.3	3,734.7	3,734.7	—	—	—	—	—
<i>of which: Land Compensation and other Bonds</i>	—	—	—	—	—	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>2,386.5</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>13,489.8</b>	<b>20,954.7</b>	<b>12,278.5</b>	<b>17,299.3</b>
1. State Plan Schemes	<b>2,386.4</b>	—	—	—	13,489.4	20,844.7	12,178.5	17,189.3
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	50.0	50.0	50.0
3. Centrally Sponsored Schemes	0.1	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	0.4	60.0	50.0	60.0
(i) Relief for Natural Calamities	—	—	—	—	<b>0.4</b>	60.0	50.0	60.0
(ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>431.2</b>	<b>500.0</b>	<b>500.0</b>	<b>539.5</b>	<b>1,576.1</b>	<b>1,345.9</b>	<b>1,131.4</b>	<b>927.3</b>
1. Housing	—	44.5	44.5	—	68.4	607.5	101.1	77.5
2. Urban Development	—	10.0	10.0	30.0	—	0.9	—	—
3. Crop Husbandry	0.3	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	32.1	—	—	—
5. Co-operation	—	30.0	30.0	—	59.2	—	130.0	—
6. Minor Irrigation	—	—	—	—	—	1.0	0.3	0.5
7. Power Projects	—	—	—	—	161.6	225.0	225.0	162.0
8. Village and Small Industries	10.5	14.0	14.0	15.0	30.6	10.0	12.2	12.2
9. Industries and Minerals	1.5	24.0	24.0	24.5	466.3	105.0	134.0	134.0
10. Road Transport	—	—	—	—	70.0	—	—	—
11. Government Servants, etc.+	220.7	300.0	300.0	250.0	37.6	43.3	43.3	52.2
12. Others**	198.1	77.5	77.5	220.0	650.2	353.1	485.4	488.9
<b>IV. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>V. Contingency Fund</b>	—	<b>1,500.0</b>	<b>3,000.0</b>	<b>1,500.0</b>	<b>5.1</b>	<b>50.0</b>	<b>50.0</b>	<b>50.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>6,676.9</b>	<b>6,322.8</b>	<b>7,026.5</b>	<b>7,097.0</b>	<b>38,944.9</b>	<b>39,094.2</b>	<b>39,094.2</b>	<b>43,003.7</b>
1. State Provident Funds	6,603.2	6,229.9	6,945.4	7,003.7	22,483.3	22,590.0	22,590.0	24,849.0
2. Others	73.7	92.8	81.1	93.2	16,461.6	16,504.2	16,504.2	18,154.6
<b>VII. Reserve Funds (1 to 4)</b>	<b>2,798.1</b>	<b>3,033.4</b>	<b>3,021.9</b>	<b>3,825.2</b>	<b>36,591.6</b>	<b>13,705.7</b>	<b>13,705.7</b>	<b>17,891.5</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	0.2	0.2	0.2	0.2
2. Sinking Funds	—	—	—	350.0	10,000.0	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	2,798.1	3,033.4	3,021.9	3,475.2	26,591.4	13,705.5	13,705.5	17,891.3
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>87,056.4</b>	<b>82,286.5</b>	<b>93,437.5</b>	<b>107,387.9</b>	<b>311,408.5</b>	<b>297,380.1</b>	<b>325,135.1</b>	<b>333,978.1</b>
1. Civil Deposits	17,540.5	15,621.2	19,469.9	22,390.4	60,310.6	54,990.8	54,990.8	60,489.9
2. Deposits of Local Funds	31,107.8	28,632.2	34,218.6	39,351.3	204,470.9	187,509.5	215,264.5	213,240.4
3. Civil Advances	1,343.4	1,033.1	1,577.7	1,799.3	2.1	23.6	23.6	25.9
4. Others	37,064.8	37,000.0	38,171.3	43,847.0	46,625.0	54,856.3	54,856.3	60,221.9
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>203,082.3</b>	<b>239,352.2</b>	<b>223,788.5</b>	<b>257,356.1</b>	<b>2,005,697.8</b>	<b>1,997,154.5</b>	<b>2,020,654.5</b>	<b>2,196,870.0</b>
1. Suspense	1,990.0	3,308.3	2,587.0	2,975.1	5,167.8	2,449.5	2,449.5	2,694.4
2. Cash Balance Investment Accounts	199,773.0	234,133.1	219,750.3	252,712.2	1,317,387.9	1,334,509.3	1,357,009.3	1,467,960.2
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	1,319.3	1,910.9	1,451.2	1,668.9	683,142.1	660,195.7	661,195.7	726,215.3
<b>X. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XI. Miscellaneous Capital Receipts</b>	—	—	—	—	<b>330.4</b>	<b>2,000.0</b>	<b>600.0</b>	<b>750.0</b>
<i>of which: Disinvestment</i>	—	—	—	—	—	—	—	—
<b>XII. Remittances</b>	<b>46,425.7</b>	<b>43,432.4</b>	<b>49,203.4</b>	<b>57,583.8</b>	<b>376.6</b>	<b>4,533.8</b>	<b>4,533.8</b>	<b>4,987.2</b>



**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,874,980.6</b>	<b>1,682,985.1</b>	<b>1,742,365.9</b>	<b>1,877,200.0</b>	<b>3,057,901.1</b>	<b>3,339,879.3</b>	<b>3,288,573.8</b>	<b>3,078,105.8</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>190,022.0</b>	<b>159,672.9</b>	<b>159,793.8</b>	<b>178,835.7</b>	<b>122,384.5</b>	<b>162,827.7</b>	<b>139,963.6</b>	<b>178,346.6</b>
<b>I. Internal Debt (1 to 8)</b>	<b>127,088.9</b>	<b>208,779.5</b>	<b>182,432.9</b>	<b>267,733.1</b>	<b>72,338.5</b>	<b>175,776.0</b>	<b>131,526.6</b>	<b>172,962.7</b>
1. Market Loans	115,829.9	123,743.2	134,050.0	141,873.0	45,000.0	116,500.0	103,887.7	103,462.9
2. Loans from LIC	—	3,430.0	—	3,430.0	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,100.2	5,092.5	4,800.0	5,250.0	12,500.0	12,500.0	12,500.0	12,500.0
5. Loans from National Co-operative Development Corporation	857.7	480.0	632.8	530.0	446.1	300.0	300.0	500.0
6. WMA from RBI	—	70,250.0	40,050.0	110,250.0	—	40,000.0	100.0	40,000.0
7. Special Securities issued to NSSF	6,300.4	5,383.7	2,900.0	6,000.0	14,392.4	6,000.0	14,000.0	16,000.0
8. Others@	0.7	400.1	0.1	400.1	—	476.0	738.9	499.8
of which: Land Compensation and other Bonds	0.7	0.1	0.1	0.1	—	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>5,522.9</b>	<b>10,707.4</b>	<b>7,200.9</b>	<b>11,409.1</b>	<b>15,573.1</b>	<b>22,809.0</b>	<b>16,233.1</b>	<b>26,567.1</b>
1. State Plan Schemes	5,522.9	10,693.2	7,187.7	11,395.9	15,573.1	22,809.0	16,233.1	26,567.1
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	12.2	12.2	12.2	—	—	—	—
4. Non-Plan (i + ii)	—	2.0	1.0	1.0	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	2.0	1.0	1.0	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>736.1</b>	<b>1,238.0</b>	<b>1,336.1</b>	<b>1,481.6</b>	<b>325.4</b>	<b>1,248.6</b>	<b>1,076.8</b>	<b>1,223.5</b>
1. Housing	0.7	2.7	1.1	0.9	—	—	—	—
2. Urban Development	2.5	15.8	19.6	19.6	150.4	808.9	770.4	924.4
3. Crop Husbandry	—	1.2	1.2	1.2	17.9	1.0	1.6	1.6
4. Food Storage and Warehousing	11.6	25.1	25.1	27.4	53.0	75.2	4.0	4.0
5. Co-operation	84.0	202.9	202.9	225.1	68.5	196.5	129.5	129.4
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	36.9	117.8	117.8	122.1	10.1	1.0	8.2	0.9
9. Industries and Minerals	26.8	152.9	152.9	162.0	1.2	0.8	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	403.4	564.7	613.7	718.5	1.7	29.2	29.2	28.7
12. Others**	170.1	154.8	201.6	204.6	22.5	136.1	134.0	134.6
<b>IV. Inter-State Settlement</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>91.4</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>V. Contingency Fund</b>	<b>208.0</b>	<b>10.0</b>	<b>10.0</b>	<b>10.0</b>	<b>—</b>	<b>2,000.0</b>	<b>2,000.0</b>	<b>2,000.0</b>
<b>VI. State Provident Funds, etc. (1 + 2) \$</b>	<b>238,208.3</b>	<b>235,681.9</b>	<b>245,519.6</b>	<b>254,990.2</b>	<b>23,190.3</b>	<b>20,538.1</b>	<b>24,244.6</b>	<b>25,456.8</b>
1. State Provident Funds	48,118.6	49,342.4	49,244.1	52,255.1	22,024.0	19,293.5	23,000.0	24,150.0
2. Others	190,089.8	186,339.5	196,275.5	202,735.2	1,166.3	1,244.6	1,244.6	1,306.8
<b>VII. Reserve Funds (1 to 4)</b>	<b>11,928.9</b>	<b>1,604.7</b>	<b>2,547.6</b>	<b>1,680.1</b>	<b>24,415.1</b>	<b>9,875.5</b>	<b>9,875.4</b>	<b>21,511.5</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	2.3	2.0	2.0	—
2. Sinking Funds	9,367.6	—	500.0	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	2.9	3.6	3.6	1.0
4. Others	2,561.3	1,604.7	2,047.6	1,680.1	24,409.9	9,869.8	9,869.8	21,510.5
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>78,396.7</b>	<b>86,699.5</b>	<b>100,049.3</b>	<b>110,189.4</b>	<b>65,014.7</b>	<b>175,999.4</b>	<b>149,484.5</b>	<b>164,228.8</b>
1. Civil Deposits	28,273.3	25,257.0	36,580.6	36,579.1	60,216.5	55,477.9	41,577.2	56,443.2
2. Deposits of Local Funds	48,865.7	60,924.2	62,955.5	73,004.1	33.8	46.4	46.4	48.7
3. Civil Advances	2.4	1.0	0.9	1.0	4,747.1	3,818.0	3,816.0	4,008.9
4. Others	1,255.2	517.3	512.4	605.3	17.3	116,657.2	104,044.9	103,728.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>1,315,695.4</b>	<b>1,038,143.7</b>	<b>1,096,529.1</b>	<b>1,122,242.6</b>	<b>2,704,966.7</b>	<b>2,801,507.6</b>	<b>2,824,007.6</b>	<b>2,527,523.9</b>
1. Suspense	142,534.5	132,303.1	144,154.0	144,152.0	325.9	6,933.4	6,933.4	7,280.1
2. Cash Balance Investment Accounts	674,299.4	355,722.7	409,286.7	432,000.0	1,660,804.7	1,850,000.0	1,872,500.0	1,945,238.8
3. Deposits with RBI	—	—	—	—	445,871.4	401,712.3	401,712.3	5,000.0
4. Others	498,861.5	550,117.9	543,088.4	546,090.6	597,964.8	542,861.9	542,861.9	570,005.0
<b>X. Appropriation to Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>148.1</b>	<b>220.3</b>	<b>230.3</b>	<b>250.3</b>	<b>314.5</b>	<b>—</b>	<b>—</b>	<b>—</b>
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XII. Remittances</b>	<b>97,047.2</b>	<b>99,900.0</b>	<b>106,510.1</b>	<b>107,213.5</b>	<b>151,671.5</b>	<b>130,125.2</b>	<b>130,125.2</b>	<b>136,631.5</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>4,634,562.2</b>	<b>3,301,683.0</b>	<b>5,799,871.0</b>	<b>4,640,233.4</b>	<b>138,751.6</b>	<b>224,939.3</b>	<b>224,929.7</b>	<b>230,348.0</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>321,873.2</b>	<b>352,483.6</b>	<b>384,640.6</b>	<b>398,591.8</b>	<b>4,322.0</b>	<b>4,000.9</b>	<b>3,987.3</b>	<b>6,018.2</b>
<b>I. Internal Debt (1 to 8)</b>	<b>213,658.3</b>	<b>280,130.9</b>	<b>277,879.7</b>	<b>310,483.0</b>	<b>8,669.3</b>	<b>4,894.4</b>	<b>4,884.8</b>	<b>6,947.1</b>
1. Market Loans	174,998.5	220,482.1	236,706.4	250,833.0	2,750.0	4,294.4	4,284.8	6,569.8
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	6,852.7	10,000.0	10,000.0	10,000.0	440.0	500.0	500.0	277.3
5. Loans from National Co-operative Development Corporation	1,193.9	—	—	—	—	—	—	—
6. WMA from RBI	3,915.0	30,000.0	11,523.3	30,000.0	5,346.5	—	—	—
7. Special Securities issued to NSSF	26,647.2	19,648.8	19,650.0	19,650.0	80.0	—	—	—
8. Others@	51.0	—	—	—	52.8	100.0	100.0	100.0
of which: Land Compensation and other Bonds	1.8	—	—	—	—	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>7,508.0</b>	<b>27,557.2</b>	<b>27,225.0</b>	<b>27,225.0</b>	—	—	—	—
1. State Plan Schemes	7,508.0	27,200.0	27,200.0	27,200.0	—	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	332.2	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	25.0	25.0	25.0	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	25.0	25.0	25.0	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>8,628.5</b>	<b>8,269.3</b>	<b>8,772.6</b>	<b>10,358.2</b>	<b>5.9</b>	<b>36.0</b>	<b>36.0</b>	<b>37.0</b>
1. Housing	743.5	996.6	752.7	949.0	—	0.1	0.1	0.1
2. Urban Development	123.9	86.2	87.7	95.2	—	—	—	—
3. Crop Husbandry	9.4	0.7	0.7	0.8	—	—	—	—
4. Food Storage and Warehousing	-9.0	—	—	—	—	—	—	—
5. Co-operation	2,230.3	1,285.7	1,330.8	1,329.1	0.2	0.7	0.7	0.7
6. Minor Irrigation	—	0.1	0.1	0.1	—	—	—	—
7. Power Projects	2,088.4	1,866.9	3,117.2	4,039.2	—	—	—	—
8. Village and Small Industries	32.5	28.3	19.2	21.6	—	—	—	—
9. Industries and Minerals	49.1	84.1	36.0	104.1	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	2,200.7	2,674.1	2,470.6	2,770.5	5.6	10.0	10.0	11.0
12. Others**	1,159.6	1,246.5	957.6	1,048.6	—	25.2	25.2	25.2
<b>IV. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>V. Contingency Fund</b>	<b>8,750.0</b>	—	—	—	—	—	—	—
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>47,598.9</b>	<b>56,027.3</b>	<b>55,186.3</b>	<b>58,613.7</b>	<b>2,972.7</b>	<b>1,944.9</b>	<b>1,944.9</b>	<b>2,020.7</b>
1. State Provident Funds	43,845.1	50,929.4	48,542.9	53,405.3	2,953.5	1,924.2	1,924.2	2,000.0
2. Others	3,753.8	5,097.8	6,643.4	5,208.3	19.2	20.7	20.7	20.7
<b>VII. Reserve Funds (1 to 4)</b>	<b>49,601.3</b>	<b>39,300.6</b>	<b>35,893.2</b>	<b>27,357.2</b>	<b>480.8</b>	<b>384.0</b>	<b>384.0</b>	<b>437.2</b>
1. Depreciation/Renewal Reserve Funds	-4.8	0.5	0.5	0.5	—	—	—	—
2. Sinking Funds	19,388.3	15,920.0	15,920.0	18,900.0	302.7	240.4	240.4	253.7
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	30,217.8	23,380.1	19,972.7	8,456.7	178.2	143.6	143.6	183.5
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>266,578.2</b>	<b>248,819.8</b>	<b>297,104.5</b>	<b>283,336.1</b>	<b>8,214.4</b>	<b>3,680.0</b>	<b>3,680.0</b>	<b>6,900.0</b>
1. Civil Deposits	249,260.2	240,270.2	287,582.6	270,765.3	3,394.8	2,000.0	2,000.0	3,500.0
2. Deposits of Local Funds	—	0.1	—	—	—	—	—	—
3. Civil Advances	4,125.5	3,000.5	3,500.5	4,332.2	268.8	200.0	200.0	200.0
4. Others	13,192.5	5,549.0	6,021.5	8,238.6	4,550.8	1,480.0	1,480.0	3,200.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>3,805,093.8</b>	<b>2,444,471.9</b>	<b>5,044,703.6</b>	<b>3,652,754.2</b>	<b>91,949.4</b>	<b>189,500.0</b>	<b>189,500.0</b>	<b>189,506.0</b>
1. Suspense	-115800.1	371.9	371.7	444.2	1,084.3	700.0	700.0	700.0
2. Cash Balance Investment Accounts	3,917,381.7	2,400,000.0	4,092,500.0	3,608,210.0	90,295.1	188,200.0	188,200.0	188,200.0
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	3,512.2	44,100.0	951,831.9	44,100.0	569.9	600.0	600.0	606.0
<b>X. Appropriation to Contingency Fund</b>	<b>7,250.0</b>	—	—	—	—	—	—	—
<b>XI. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XII. Remittances</b>	<b>219,895.2</b>	<b>197,106.0</b>	<b>53,106.0</b>	<b>270,106.0</b>	<b>26,459.1</b>	<b>24,500.0</b>	<b>24,500.0</b>	<b>24,500.0</b>

**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>189,114.2</b>	<b>163,471.9</b>	<b>193,353.6</b>	<b>201,903.9</b>	<b>90,947.9</b>	<b>205,619.3</b>	<b>209,368.5</b>	<b>258,660.6</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>1,941.8</b>	<b>6,311.1</b>	<b>7,240.4</b>	<b>7,714.3</b>	<b>6,459.5</b>	<b>5,015.1</b>	<b>5,015.1</b>	<b>5,361.2</b>
<b>I. Internal Debt (1 to 8)</b>	<b>5,207.1</b>	<b>6,275.8</b>	<b>6,275.8</b>	<b>6,993.4</b>	<b>4,201.8</b>	<b>3,701.3</b>	<b>7,450.5</b>	<b>4,560.7</b>
1. Market Loans	3,850.0	4,200.0	4,200.0	4,947.2	1,857.5	2,991.2	2,991.2	2,810.7
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	509.1	830.0	830.0	785.0	424.6	600.0	600.0	544.0
5. Loans from National Co-operative Development Corporation	—	40.8	40.8	32.3	3.4	10.0	10.0	56.0
6. WMA from RBI	—	405.0	405.0	405.0	1,665.8	0.1	3,749.3	1,000.0
7. Special Securities issued to NSSF	848.0	800.0	800.0	823.9	250.5	100.0	100.0	150.0
8. Others@ <i>of which: Land Compensation and other Bonds</i>	—	—	—	—	—	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>25.2</b>	<b>408.0</b>	<b>408.0</b>	<b>130.5</b>	<b>1.0</b>	<b>153.4</b>	<b>153.4</b>	<b>210.5</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	25.2	405.5	405.5	128.0	1.0	153.4	153.4	210.5
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	2.5	2.5	2.5	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>232.5</b>	<b>261.4</b>	<b>261.4</b>	<b>282.2</b>	<b>294.8</b>	<b>275.5</b>	<b>275.5</b>	<b>400.0</b>
1. Housing	0.8	1.2	1.2	1.4	173.8	180.0	180.0	227.0
2. Urban Development	—	0.3	0.3	0.3	—	0.1	0.1	0.1
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	9.9	0.9	0.9	1.0	1.0	5.0	5.0	1.0
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	—	—	—	—	0.1	0.1	0.1	0.1
9. Industries and Minerals	—	0.2	0.2	0.2	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	221.8	258.8	258.8	279.3	119.8	90.0	90.0	171.6
12. Others**	—	—	—	—	0.1	0.3	0.3	0.2
<b>IV. Inter-State Settlement</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>V. Contingency Fund</b>	<b>1,050.0</b>	<b>2,100.0</b>	<b>1,913.1</b>	<b>2,100.0</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>2,040.3</b>	<b>2,682.6</b>	<b>2,682.6</b>	<b>3,085.0</b>	<b>5,067.8</b>	<b>3,250.0</b>	<b>3,250.0</b>	<b>3,370.0</b>
1. State Provident Funds	2,040.3	2,682.6	2,682.6	3,085.0	4,996.6	3,200.0	3,200.0	3,300.0
2. Others	—	—	—	—	71.2	50.0	50.0	70.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,117.0</b>	<b>417.4</b>	<b>417.4</b>	<b>438.3</b>	<b>346.8</b>	<b>359.0</b>	<b>359.0</b>	<b>319.2</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	204.3	237.8	237.8	250.2	179.0	209.0	209.0	229.2
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	912.7	179.6	179.6	188.1	167.8	150.0	150.0	90.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>8,865.4</b>	<b>4,550.0</b>	<b>4,550.0</b>	<b>4,777.5</b>	<b>9,642.1</b>	<b>6,680.0</b>	<b>6,680.0</b>	<b>7,200.0</b>
1. Civil Deposits	7,748.3	3,910.0	3,910.0	4,105.5	9,484.2	6,500.0	6,500.0	7,000.0
2. Deposits of Local Funds	—	—	—	—	—	—	—	—
3. Civil Advances	1,078.7	640.0	640.0	672.0	157.9	180.0	180.0	200.0
4. Others	38.3	—	—	—	—	—	—	—
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>147,097.6</b>	<b>124,781.7</b>	<b>154,850.3</b>	<b>161,002.2</b>	<b>56,379.9</b>	<b>177,200.0</b>	<b>177,200.0</b>	<b>227,600.1</b>
1. Suspense	920.1	245.6	314.2	257.9	486.7	6,700.0	6,700.0	2,500.0
2. Cash Balance Investment Accounts	146,159.4	124,500.0	154,500.0	160,725.0	55,819.0	10,200.0	10,200.0	15,000.0
3. Deposits with RBI	—	—	—	—	—	160,050.0	160,050.0	210,000.0
4. Others	18.1	36.1	36.1	19.4	74.2	250.0	250.0	100.1
<b>X. Appropriation to Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XI. Miscellaneous Capital Receipts <i>of which: Disinvestment</i></b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XII. Remittances</b>	<b>23,479.3</b>	<b>21,995.0</b>	<b>21,995.0</b>	<b>23,094.7</b>	<b>15,013.8</b>	<b>14,000.1</b>	<b>14,000.1</b>	<b>15,000.1</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	NAGALAND				ODISHA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>98,104.8</b>	<b>116,263.5</b>	<b>111,877.0</b>	<b>109,393.3</b>	<b>1,335,183.8</b>	<b>1,721,407.1</b>	<b>1,734,252.8</b>	<b>1,443,412.6</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>9,332.1</b>	<b>1,361.8</b>	<b>7,039.6</b>	<b>1,035.1</b>	<b>42,182.3</b>	<b>88,802.4</b>	<b>83,360.6</b>	<b>81,288.5</b>
<b>I. Internal Debt (1 to 8)</b>	<b>27,301.2</b>	<b>26,739.3</b>	<b>20,186.6</b>	<b>25,760.6</b>	<b>14,357.6</b>	<b>60,849.5</b>	<b>54,628.6</b>	<b>85,767.2</b>
1. Market Loans	6,550.0	5,579.3	5,300.0	6,238.3	—	45,849.5	39,628.6	60,897.2
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	487.4	500.0	500.0	400.0	9,452.4	13,000.0	13,000.0	21,770.0
5. Loans from National Co-operative Development Corporation	53.9	60.0	50.0	60.0	22.2	—	—	—
6. WMA from RBI	19,654.0	20,000.0	13,736.6	18,612.3	—	—	—	—
7. Special Securities issued to NSSF	31.3	100.0	100.0	100.0	4,511.5	2,000.0	2,000.0	3,000.0
8. Others@	524.7	500.0	500.0	350.0	371.5	—	—	100.0
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	—	<b>100.0</b>	<b>166.4</b>	<b>111.1</b>	<b>4,437.9</b>	<b>7,193.4</b>	<b>7,193.4</b>	<b>21,190.0</b>
1. State Plan Schemes	—	—	—	—	4,433.0	7,142.5	7,142.5	21,190.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	50.9	50.9	—
4. Non-Plan (i + ii)	—	100.0	166.4	111.1	4.7	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	100.0	166.4	111.1	4.7	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	0.2	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>8.4</b>	<b>27.2</b>	<b>27.0</b>	<b>24.5</b>	<b>1,424.7</b>	<b>2,403.0</b>	<b>2,402.9</b>	<b>2,403.0</b>
1. Housing	—	3.3	3.3	3.0	22.5	1.0	1.0	0.8
2. Urban Development	—	—	—	—	1.6	3.9	3.9	5.6
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	0.9	0.4	0.4	0.1
5. Co-operation	1.1	10.5	10.5	10.5	51.8	3.6	3.6	3.5
6. Minor Irrigation	—	—	—	—	0.8	1.0	1.0	0.5
7. Power Projects	—	—	—	—	—	1,102.9	1,102.9	1,103.0
8. Village and Small Industries	—	1.1	1.1	1.0	0.4	1.0	1.0	0.4
9. Industries and Minerals	—	—	—	—	—	0.3	0.3	0.8
10. Road Transport	—	—	—	—	145.7	—	—	—
11. Government Servants, etc.+	7.4	12.3	12.1	10.0	1,190.7	954.4	954.4	1,081.3
12. Others**	—	—	—	—	10.3	334.6	334.5	207.0
<b>IV. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>V. Contingency Fund</b>	—	—	—	—	<b>158.9</b>	<b>4,000.0</b>	<b>4,000.0</b>	<b>4,000.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>2,356.3</b>	<b>2,136.0</b>	<b>2,136.0</b>	<b>2,086.1</b>	<b>30,010.0</b>	<b>32,504.7</b>	<b>32,504.7</b>	<b>32,504.6</b>
1. State Provident Funds	2,328.5	2,100.0	2,100.0	2,050.0	30,007.0	32,502.5	32,502.5	32,502.5
2. Others	27.8	36.0	36.0	36.1	3.0	2.2	2.2	2.1
<b>VII. Reserve Funds (1 to 4)</b>	<b>450.1</b>	<b>610.0</b>	<b>610.0</b>	<b>660.0</b>	<b>9,388.1</b>	<b>16,548.8</b>	<b>35,615.5</b>	<b>29,831.4</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	300.0	350.0	350.0	400.0	5,000.0	10,000.7	10,000.7	10,000.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	150.1	260.0	260.0	260.0	4,388.1	6,548.1	25,614.7	19,831.4
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>9,275.4</b>	<b>6,150.0</b>	<b>8,250.0</b>	<b>250.0</b>	<b>65,369.0</b>	<b>88,502.1</b>	<b>83,281.2</b>	<b>123,430.4</b>
1. Civil Deposits	8,983.4	6,000.0	8,100.0	100.0	50,795.7	30,811.6	30,811.6	47,376.4
2. Deposits of Local Funds	—	—	—	—	11,557.9	10,318.3	10,318.3	12,236.2
3. Civil Advances	178.5	100.0	100.0	100.0	1,674.7	1,502.7	1,502.7	1,505.3
4. Others	113.5	50.0	50.0	50.0	1,340.7	45,869.5	40,648.6	62,312.5
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>40,392.8</b>	<b>65,500.0</b>	<b>65,500.0</b>	<b>65,500.0</b>	<b>1,124,630.2</b>	<b>1,430,097.0</b>	<b>1,435,317.9</b>	<b>1,126,329.8</b>
1. Suspense	118.6	500.0	500.0	500.0	-493.2	54.0	54.0	226.3
2. Cash Balance Investment Accounts	35,964.3	60,000.0	60,000.0	60,000.0	1,039,088.1	1,429,739.4	1,434,960.3	1,124,849.8
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	4,309.9	5,000.0	5,000.0	5,000.0	86,035.4	303.5	303.5	1,253.7
<b>X. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XI. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XII. Remittances</b>	<b>18,320.5</b>	<b>15,001.0</b>	<b>15,001.0</b>	<b>15,001.0</b>	<b>85,407.3</b>	<b>79,308.6</b>	<b>79,308.6</b>	<b>17,956.1</b>

**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>660,479.5</b>	<b>1,151,881.8</b>	<b>1,598,020.5</b>	<b>1,618,382.7</b>	<b>2,833,033.3</b>	<b>2,590,089.4</b>	<b>3,186,980.5</b>	<b>3,035,091.1</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>122,534.2</b>	<b>133,359.2</b>	<b>143,618.9</b>	<b>137,590.0</b>	<b>170,927.1</b>	<b>179,878.7</b>	<b>172,963.6</b>	<b>221,513.3</b>
<b>I. Internal Debt (1 to 8)</b>	<b>219,445.6</b>	<b>234,120.0</b>	<b>233,088.8</b>	<b>262,520.0</b>	<b>97,551.2</b>	<b>141,366.5</b>	<b>134,476.5</b>	<b>171,385.1</b>
1. Market Loans	97,000.0	99,170.0	98,138.8	100,000.0	80,410.8	111,190.0	85,000.0	134,149.2
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	1,900.0	4,950.0	4,950.0	5,000.0	11,501.0	19,000.0	11,000.0	19,000.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	799.4	476.5	476.5	175.9
6. WMA from RBI	114,934.0	130,000.0	130,000.0	150,000.0	—	—	—	—
7. Special Securities issued to NSSF	5,611.6	—	—	7,520.0	4,840.0	—	—	—
8. Others@ <i>of which: Land Compensation and other Bonds</i>	—	—	—	—	—	10,700.0	38,000.0	18,060.0
						10,700.0	38,000.0	18,060.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>2,219.4</b>	<b>5,420.0</b>	<b>4,284.6</b>	<b>3,961.4</b>	<b>1,998.8</b>	<b>13,005.8</b>	<b>9,527.4</b>	<b>18,906.6</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	2,219.4	5,420.0	4,284.6	3,961.4	1,998.8	13,005.8	9,527.4	18,906.6
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>1,740.9</b>	<b>1,402.3</b>	<b>14,800.2</b>	<b>2,100.4</b>	<b>11,015.6</b>	<b>1,912.0</b>	<b>3,378.4</b>	<b>1,514.3</b>
1. Housing	0.4	0.6	280.2	0.4	20.7	12.3	9.3	9.3
2. Urban Development	1.0	0.8	470.0	—	25.5	160.0	76.2	43.8
3. Crop Husbandry	18.2	50.0	20.0	—	239.2	237.7	432.8	446.6
4. Food Storage and Warehousing	—	—	—	—	37.7	17.8	15.0	15.9
5. Co-operation	21.6	2.2	3,040.0	—	1,246.5	166.1	894.0	217.8
6. Minor Irrigation	—	—	—	—	0.8	—	—	—
7. Power Projects	942.5	58.0	5,065.0	—	8,856.8	750.5	566.1	566.1
8. Village and Small Industries	0.2	3.5	—	—	4.0	0.2	0.1	—
9. Industries and Minerals	3.5	—	—	—	169.3	20.0	41.5	26.7
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	751.7	1,284.8	1,910.0	2,100.0	3.2	4.0	2.5	2.0
12. Others**	1.8	2.4	4,015.1	0.1	411.9	543.6	1,340.8	186.1
<b>IV. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>V. Contingency Fund</b>	—	—	—	—	—	<b>3,000.0</b>	<b>3,000.0</b>	—
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>32,059.9</b>	<b>39,170.0</b>	<b>33,409.6</b>	<b>36,743.6</b>	<b>71,708.7</b>	<b>62,786.5</b>	<b>61,452.0</b>	<b>65,118.5</b>
1. State Provident Funds	31,543.7	38,600.0	32,866.3	36,146.0	35,718.3	36,804.6	37,450.1	38,706.8
2. Others	516.1	570.0	543.3	597.6	35,990.4	25,981.9	24,001.9	26,411.6
<b>VII. Reserve Funds (1 to 4)</b>	<b>6,455.7</b>	<b>7,424.7</b>	<b>12,368.1</b>	<b>12,988.1</b>	<b>17,550.0</b>	<b>18,623.6</b>	<b>45,884.7</b>	<b>24,660.2</b>
1. Depreciation/Renewal Reserve Funds	56.5	1,083.8	76.4	76.4	—	—	—	—
2. Sinking Funds	—	500.0	—	500.0	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	6,399.2	5,840.9	12,291.6	12,411.6	17,550.0	18,623.6	45,884.7	24,660.2
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>38,821.4</b>	<b>33,350.1</b>	<b>38,601.2</b>	<b>38,601.2</b>	<b>1,407,477.9</b>	<b>1,451,294.5</b>	<b>1,589,801.5</b>	<b>1,635,795.1</b>
1. Civil Deposits	32,704.8	26,979.5	31,765.2	31,765.2	141,207.6	137,424.7	169,425.3	169,425.2
2. Deposits of Local Funds	0.3	4,000.3	0.3	0.3	1,174,631.0	1,191,659.5	1,325,106.4	1,325,106.9
3. Civil Advances	927.2	570.3	20.6	20.6	202.2	350.7	350.7	350.7
4. Others	5,189.0	1,800.0	6,815.1	6,815.1	91,437.2	121,859.6	94,919.2	140,912.4
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>344,683.7</b>	<b>819,014.7</b>	<b>1,261,856.6</b>	<b>1,261,856.6</b>	<b>1,155,318.3</b>	<b>833,650.1</b>	<b>1,249,989.6</b>	<b>1,028,240.9</b>
1. Suspense	7,479.2	7,906.4	7,818.9	7,818.9	437.0	1,316.2	1,316.2	1,316.2
2. Cash Balance Investment Accounts	74,269.6	65,528.2	88,913.5	88,913.5	1,154,809.8	832,257.8	1,248,597.3	1,026,838.6
3. Deposits with RBI	—	538,100.2	882,455.3	882,455.3	—	—	—	—
4. Others	262,934.9	207,479.9	282,668.9	282,668.9	71.5	76.1	76.1	86.1
<b>X. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XI. Miscellaneous Capital Receipts</b>	<b>2.1</b>	—	—	—	<b>81.2</b>	<b>80.0</b>	<b>80.0</b>	<b>80.0</b>
<i>of which: Disinvestment</i>	—	—	—	—	81.2	80.0	80.0	80.0
<b>XII. Remittances</b>	<b>15,050.9</b>	<b>11,980.0</b>	<b>-388.6</b>	<b>-388.6</b>	<b>70,331.6</b>	<b>64,370.4</b>	<b>89,390.4</b>	<b>89,390.4</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>61,493.1</b>	<b>58,699.4</b>	<b>57,038.9</b>	<b>61,508.3</b>	<b>4,124,414.8</b>	<b>3,145,881.7</b>	<b>3,872,347.3</b>	<b>2,970,642.7</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>2,592.1</b>	<b>3,895.4</b>	<b>3,905.0</b>	<b>4,579.6</b>	<b>269,869.0</b>	<b>303,211.8</b>	<b>250,906.1</b>	<b>315,327.7</b>
<b>I. Internal Debt (1 to 8)</b>	<b>1,952.2</b>	<b>3,734.6</b>	<b>3,734.6</b>	<b>4,419.6</b>	<b>198,595.3</b>	<b>275,703.6</b>	<b>231,359.1</b>	<b>292,783.8</b>
1. Market Loans	940.0	2,634.6	2,634.6	3,319.6	179,968.1	230,000.0	200,000.0	248,408.2
2. Loans from LIC	100.0	100.0	100.0	100.0	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	750.1	800.0	800.0	800.0	12,208.7	15,030.0	13,530.0	16,230.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	636.7	600.0	1,500.0	1,500.0
6. WMA from RBI	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	112.1	200.0	200.0	200.0	5,630.0	—	6,255.5	6,583.6
8. Others@	50.0	—	—	—	151.8	30,073.6	10,073.6	20,062.0
of which: Land Compensation and other Bonds	—	—	—	—	—	30,000.0	10,000.0	20,000.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>15.9</b>	<b>145.0</b>	<b>145.0</b>	<b>145.0</b>	<b>13,603.5</b>	<b>15,295.4</b>	<b>16,555.9</b>	<b>17,221.3</b>
1. State Plan Schemes	15.9	145.0	145.0	145.0	13,603.5	14,935.4	16,286.6	16,621.3
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	360.0	269.4	600.0
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	360.0	269.4	600.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>9.0</b>	<b>7.8</b>	<b>7.8</b>	<b>7.8</b>	<b>10,575.6</b>	<b>3,393.3</b>	<b>7,751.0</b>	<b>2,042.7</b>
1. Housing	—	—	—	—	0.2	—	4,112.3	—
2. Urban Development	—	—	—	—	260.3	164.4	164.4	179.4
3. Crop Husbandry	—	—	—	—	1,299.3	1,500.0	1,500.0	—
4. Food Storage and Warehousing	—	—	—	—	0.5	—	—	—
5. Co-operation	7.5	7.5	7.5	7.5	922.3	13.4	83.4	84.8
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	4,812.6	223.2	223.2	158.0
8. Village and Small Industries	—	—	—	—	56.1	34.5	21.2	1.2
9. Industries and Minerals	—	—	—	—	437.4	0.1	0.1	0.1
10. Road Transport	—	—	—	—	129.7	—	—	—
11. Government Servants, etc.+	1.5	—	—	—	1,208.6	1,121.8	1,377.4	1,349.5
12. Others**	—	0.3	0.3	0.3	1,448.6	335.9	269.0	269.6
<b>IV. Inter-State Settlement</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>V. Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>2,199.2</b>	<b>2,041.9</b>	<b>2,041.9</b>	<b>2,137.9</b>	<b>60,546.6</b>	<b>60,963.5</b>	<b>63,484.2</b>	<b>67,137.2</b>
1. State Provident Funds	2,162.9	2,000.7	2,000.7	2,080.0	59,532.1	59,934.4	62,423.6	66,042.3
2. Others	36.3	41.2	41.2	57.9	1,014.5	1,029.0	1,060.6	1,094.9
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,937.5</b>	<b>1,613.9</b>	<b>1,725.9</b>	<b>1,106.7</b>	<b>46,366.9</b>	<b>50,818.8</b>	<b>45,252.4</b>	<b>50,349.1</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	1.5	—	14.6	5.2
2. Sinking Funds	650.0	120.0	120.0	120.0	7,885.6	12,138.8	2,918.8	4,857.6
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,287.5	1,493.9	1,605.9	986.7	38,479.8	38,680.1	42,319.0	45,486.3
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>935.9</b>	<b>672.6</b>	<b>670.1</b>	<b>1,058.0</b>	<b>289,878.0</b>	<b>276,581.4</b>	<b>315,338.0</b>	<b>517,484.6</b>
1. Civil Deposits	688.0	382.9	382.9	688.0	231,809.0	220,824.6	219,040.7	203,601.5
2. Deposits of Local Funds	—	—	—	—	19,233.6	22,223.8	18,010.0	17,914.3
3. Civil Advances	—	—	—	—	668.1	674.7	342.7	343.3
4. Others	247.9	289.8	287.3	370.0	38,167.3	32,858.3	77,944.7	295,625.5
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>42,042.4</b>	<b>40,163.0</b>	<b>38,393.0</b>	<b>40,272.4</b>	<b>3,465,518.9</b>	<b>2,423,465.2</b>	<b>3,150,825.4</b>	<b>1,981,842.8</b>
1. Suspense	25.5	53.6	53.6	25.5	43,985.5	19,835.8	-48261.3	-48271.2
2. Cash Balance Investment Accounts	18,170.0	18,170.0	16,400.0	16,400.0	2,483,057.9	1,729,488.1	2,260,639.3	1,089,766.6
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	23,846.8	21,939.3	21,939.3	23,846.8	938,475.5	674,141.3	938,447.4	940,347.4
<b>X. Appropriation to Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XII. Remittances</b>	<b>12,401.1</b>	<b>10,320.7</b>	<b>10,320.7</b>	<b>12,361.1</b>	<b>39,329.9</b>	<b>39,660.5</b>	<b>41,781.2</b>	<b>41,781.2</b>



## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TELANGANA				TRIPURA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	-	-	-	<b>473,200.6</b>	<b>368,428.2</b>	<b>198,114.5</b>	<b>487,935.4</b>	<b>555,113.6</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	-	-	-	<b>198,731.5</b>	<b>10,569.3</b>	<b>8,820.0</b>	<b>11,479.6</b>	<b>12,709.3</b>
<b>I. Internal Debt (1 to 8)</b>	-	-	-	<b>138,800.0</b>	<b>8,305.4</b>	<b>8,300.0</b>	<b>7,500.0</b>	<b>9,000.0</b>
1. Market Loans	-	-	-	127,000.0	6,450.0	6,500.0	5,500.0	6,500.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	-	-	-	5,500.0	1,442.6	1,500.0	1,500.0	2,000.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	6,300.0	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	412.8	300.0	500.0	500.0
8. Others@ <i>of which: Land Compensation and other Bonds</i>	-	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	-	-	-	<b>18,332.0</b>	<b>34.8</b>	-	<b>30.0</b>	<b>30.0</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	18,332.0	34.8	-	30.0	30.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	-	-	-	<b>745.6</b>	<b>12.6</b>	<b>20.0</b>	<b>20.0</b>	<b>20.0</b>
1. Housing	-	-	-	5.2	0.7	-	-	-
2. Urban Development	-	-	-	0.3	-	-	-	-
3. Crop Husbandry	-	-	-	9.8	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	-	-	8.7	0.2	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	175.5	-	-	-	-
8. Village and Small Industries	-	-	-	24.8	-	-	-	-
9. Industries and Minerals	-	-	-	25.0	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	-	-	-	363.7	11.7	20.0	20.0	20.0
12. Others**	-	-	-	132.6	-	-	-	-
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	-	-	-	<b>16,981.6</b>	<b>7,099.3</b>	<b>7,704.9</b>	<b>10,612.5</b>	<b>13,275.0</b>
1. State Provident Funds	-	-	-	13,233.2	6,938.6	7,507.0	10,430.0	13,050.0
2. Others	-	-	-	3,748.4	160.8	197.9	182.5	225.0
<b>VII. Reserve Funds (1 to 4)</b>	-	-	-	<b>21,268.8</b>	<b>865.8</b>	<b>1,248.2</b>	<b>915.5</b>	<b>955.5</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	3,748.4	-	-	-	-
2. Sinking Funds	-	-	-	6,782.5	750.0	450.0	500.0	500.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	10,738.0	115.8	798.2	415.5	455.5
<b>VIII. Deposits and Advances (1 to 4)</b>	-	-	-	<b>277,072.6</b>	<b>1,540.4</b>	<b>2,120.0</b>	<b>2,512.9</b>	<b>7,130.6</b>
1. Civil Deposits	-	-	-	158,309.9	1,261.0	1,920.0	2,250.0	2,050.0
2. Deposits of Local Funds	-	-	-	61,133.1	-	-	-	5,000.0
3. Civil Advances	-	-	-	705.6	279.4	200.0	262.4	79.0
4. Others	-	-	-	56,924.0	-	-	0.5	1.6
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	<b>339,111.4</b>	<b>172,341.0</b>	<b>456,395.5</b>	<b>513,762.5</b>
1. Suspense	-	-	-	-	772.6	693.3	1170.0	1290.0
2. Cash Balance Investment Accounts	-	-	-	-	337,829.8	171,645.0	455,024.0	512,220.7
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	508.9	2.7	201.5	251.8
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts <i>of which: Disinvestment</i></b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	-	-	-	<b>11,458.5</b>	<b>6,380.4</b>	<b>9,949.0</b>	<b>10,940.0</b>



**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	UTTRAKHAND				UTTAR PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>448,699.0</b>	<b>206,319.2</b>	<b>209,969.2</b>	<b>216,137.6</b>	<b>11,326,244.6</b>	<b>3,264,237.9</b>	<b>3,158,957.8</b>	<b>3,785,186.3</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>42,327.3</b>	<b>55,946.0</b>	<b>52,395.9</b>	<b>49,507.0</b>	<b>295,113.6</b>	<b>262,216.1</b>	<b>275,531.8</b>	<b>327,238.9</b>
<b>I. Internal Debt (1 to 8)</b>	<b>29,478.7</b>	<b>52,500.0</b>	<b>52,500.0</b>	<b>52,550.0</b>	<b>155,239.9</b>	<b>367,197.8</b>	<b>261,408.8</b>	<b>431,629.4</b>
1. Market Loans	17,500.0	32,000.0	32,000.0	30,000.0	95,000.0	201,789.0	200,000.0	209,878.1
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,382.8	4,400.0	4,400.0	6,500.0	14,131.2	20,000.0	15,000.0	20,000.0
5. Loans from National Co-operative Development Corporation	50.6	100.0	100.0	50.0	—	108.8	108.8	50.0
6. WMA from RBI	151.5	8,000.0	8,000.0	8,000.0	306.9	100,000.0	100.0	100,000.0
7. Special Securities issued to NSSF	7,393.8	8,000.0	8,000.0	8,000.0	45,719.2	45,000.0	45,000.0	46,000.0
8. Others@	—	—	—	—	82.6	300.0	1,200.0	55,701.3
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>347.1</b>	<b>500.0</b>	<b>500.0</b>	<b>500.0</b>	<b>2,959.6</b>	<b>5,000.0</b>	<b>5,000.0</b>	<b>5,000.0</b>
1. State Plan Schemes	347.1	500.0	500.0	500.0	2,959.6	4,994.0	4,994.0	4,996.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	6.0	6.0	4.0
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	6.0	6.0	4.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>4,284.3</b>	<b>6,845.9</b>	<b>7,395.9</b>	<b>457.0</b>	<b>4,188.0</b>	<b>9,518.3</b>	<b>8,335.1</b>	<b>4,909.6</b>
1. Housing	—	—	—	—	36.4	240.0	240.0	200.0
2. Urban Development	—	—	—	—	34.5	40.0	40.0	40.0
3. Crop Husbandry	15.0	6,500.0	7,040.0	100.0	2.7	1.5	1.5	1.5
4. Food Storage and Warehousing	—	—	—	—	0.9	0.5	0.5	0.4
5. Co-operation	2.6	1.0	11.0	12.1	162.7	50.0	50.0	50.0
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	4,221.6	302.6	302.6	302.6	2,190.9	5,412.8	4,229.6	1,183.2
8. Village and Small Industries	0.2	—	—	—	-19.1	40.0	40.0	20.0
9. Industries and Minerals	—	—	—	—	832.1	2,150.0	2,150.0	820.0
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	44.9	42.3	42.3	42.3	831.0	858.0	858.0	1,090.0
12. Others**	—	—	—	—	115.8	725.5	725.5	1,504.5
<b>IV. Inter-State Settlement</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>V. Contingency Fund</b>	<b>322.2</b>	<b>900.0</b>	<b>4,000.0</b>	<b>2,500.0</b>	<b>3,096.5</b>	<b>—</b>	<b>3,550.1</b>	<b>2,759.8</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>11,591.3</b>	<b>11,154.3</b>	<b>11,154.3</b>	<b>12,269.7</b>	<b>100,963.4</b>	<b>115,096.7</b>	<b>137,429.3</b>	<b>151,483.4</b>
1. State Provident Funds	11,292.3	10,944.0	10,944.0	12,038.4	97,676.1	109,845.7	132,729.3	146,213.4
2. Others	299.0	210.3	210.3	231.3	3,287.3	5,251.0	4,700.0	5,270.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>2,445.2</b>	<b>1,622.9</b>	<b>1,622.9</b>	<b>1,785.2</b>	<b>96,382.8</b>	<b>131,512.0</b>	<b>125,326.4</b>	<b>129,887.6</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	1.1	—	—	—
2. Sinking Funds	1,487.4	1,402.0	1,402.0	1,542.2	82,616.9	89,828.0	83,642.5	76,989.4
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	957.8	220.9	220.9	243.0	13,764.8	41,684.0	41,684.0	52,898.1
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>23,394.7</b>	<b>26,224.6</b>	<b>26,224.6</b>	<b>28,847.1</b>	<b>86,287.0</b>	<b>164,561.0</b>	<b>146,556.0</b>	<b>169,339.5</b>
1. Civil Deposits	13,267.4	18,575.6	18,575.6	20,433.2	60,708.0	113,581.0	95,576.0	118,359.5
2. Deposits of Local Funds	8,860.9	6,549.0	6,549.0	7,203.9	19,228.7	45,500.0	45,500.0	45,500.0
3. Civil Advances	1,266.4	1,100.0	1,100.0	1,210.0	1,446.0	—	—	—
4. Others	—	—	—	—	4,904.3	5,480.0	5,480.0	5,480.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>345,665.0</b>	<b>80,600.5</b>	<b>80,600.5</b>	<b>88,660.6</b>	<b>10,717,583.2</b>	<b>2,436,752.1</b>	<b>2,436,752.1</b>	<b>2,855,577.0</b>
1. Suspense	2,699.7	600.5	600.5	660.6	-250317.8	8,925.0	8925.0	9125.0
2. Cash Balance Investment Accounts	195,373.3	—	—	—	3,948,441.3	1,800,000.0	1,800,000.0	2,200,000.0
3. Deposits with RBI	—	—	—	—	5,744,809.5	—	—	—
4. Others	147,592.1	80,000.0	80,000.0	88,000.0	1,274,650.3	627,827.1	627,827.1	646,452.0
<b>X. Appropriation to Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XII. Remittances</b>	<b>31,170.5</b>	<b>25,971.0</b>	<b>25,971.0</b>	<b>28,568.1</b>	<b>159,544.3</b>	<b>34,600.0</b>	<b>34,600.0</b>	<b>34,600.0</b>

Appendix III

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	WEST BENGAL			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>3,177,865.9</b>	<b>2,547,394.7</b>	<b>2,838,790.6</b>	<b>2,896,452.8</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>296,551.0</b>	<b>302,173.5</b>	<b>302,929.3</b>	<b>330,652.9</b>
<b>I. Internal Debt (1 to 8)</b>	<b>399,887.1</b>	<b>476,667.0</b>	<b>546,664.3</b>	<b>565,824.3</b>
1. Market Loans	205,000.0	258,384.0	234,384.0	250,544.0
2. Loans from LIC	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	—	30.0	30.0	30.0
5. Loans from National Co-operative Development Corporation	171.6	250.0	250.0	250.0
6. WMA from RBI	156,932.0	200,000.0	270,000.0	270,000.0
7. Special Securities issued to NSSF	29,782.5	10,000.0	30,000.0	30,000.0
8. Others@	8,001.1	8,003.0	12,000.3	15,000.3
of which: Land Compensation and other Bonds	0.1	3.0	0.3	0.3
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>14,893.3</b>	<b>11,788.4</b>	<b>13,973.7</b>	<b>19,874.6</b>
1. State Plan Schemes	14,893.3	11,788.4	13,973.7	19,874.6
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—
(ii) Others	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—
6. Loans for Special Schemes	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>2,798.3</b>	<b>1,612.7</b>	<b>2,938.3</b>	<b>3,085.1</b>
1. Housing	1.4	16.5	1.5	1.5
2. Urban Development	—	1.1	—	—
3. Crop Husbandry	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—
5. Co-operation	11.7	6.6	12.3	12.9
6. Minor Irrigation	—	—	—	—
7. Power Projects	2,580.3	1,320.0	2,709.4	2,844.8
8. Village and Small Industries	26.0	5.5	27.3	28.7
9. Industries and Minerals	27.3	69.0	25.3	26.3
10. Road Transport	—	2.4	2.4	2.4
11. Government Servants, etc.+	146.7	191.0	154.6	162.7
12. Others**	4.9	0.6	5.5	5.8
<b>IV. Inter-State Settlement</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>V. Contingency Fund</b>	<b>5.3</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>29,273.5</b>	<b>31,350.0</b>	<b>30,760.0</b>	<b>33,800.0</b>
1. State Provident Funds	29,106.8	31,100.0	30,560.0	33,600.0
2. Others	166.6	250.0	200.0	200.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>11,087.0</b>	<b>21,309.9</b>	<b>17,494.3</b>	<b>27,192.6</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—
2. Sinking Funds	4,445.4	500.0	1,000.0	3,000.0
3. Famine Relief Fund	—	—	—	—
4. Others	6,641.6	20,809.9	16,494.3	24,192.6
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>384,346.6</b>	<b>426,511.1</b>	<b>401,305.8</b>	<b>420,722.2</b>
1. Civil Deposits	63,919.2	45,562.1	54,197.6	56,715.5
2. Deposits of Local Funds	89,244.2	96,515.0	85,663.9	86,200.0
3. Civil Advances	1,237.5	3,420.0	1,245.1	1,258.6
4. Others	229,945.7	281,014.0	260,199.2	276,548.1
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>2,261,350.7</b>	<b>1,522,758.8</b>	<b>1,752,657.5</b>	<b>1,752,777.3</b>
1. Suspense	670.0	7,475.1	3,812.0	3,870.4
2. Cash Balance Investment Accounts	338,211.3	213,040.0	213,040.0	213,040.0
3. Deposits with RBI	1,363,362.5	807,100.0	973,330.0	973,370.0
4. Others	559,106.9	495,143.7	562,475.5	562,496.9
<b>X. Appropriation to Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
of which: Disinvestment	—	—	—	—
<b>XII. Remittances</b>	<b>74,224.3</b>	<b>55,396.7</b>	<b>72,996.7</b>	<b>73,176.7</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ALL STATES			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>48,967,640.5</b>	<b>34,829,214.4</b>	<b>39,011,722.4</b>	<b>38,389,662.0</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>3,053,144.4</b>	<b>3,387,120.0</b>	<b>3,348,723.3</b>	<b>3,788,007.3</b>
<b>I. Internal Debt (1 to 8)</b>	<b>2,565,963.1</b>	<b>3,644,214.8</b>	<b>3,345,499.9</b>	<b>4,068,054.1</b>
1. Market Loans	1,772,768.0	2,487,519.3	2,330,111.3	2,629,696.4
2. Loans from LIC	2,512.6	5,530.0	2,100.0	5,530.0
3. Loans from SBI and other Banks	48,350.0	71,000.0	43,000.0	73,500.0
4. Loans from National Bank for Agriculture and Rural Development	138,182.4	186,266.7	162,910.0	202,460.9
5. Loans from National Co-operative Development Corporation	4,777.9	4,870.6	5,053.1	4,527.8
6. WMA from RBI	347,570.7	656,715.2	519,854.6	789,807.4
7. Special Securities issued to NSSF	218,249.9	160,095.1	189,494.6	207,108.1
8. Others@	33,551.6	72,217.9	92,976.3	155,423.5
of which: Land Compensation and other Bonds	2,018.6	40,703.1	48,000.4	59,915.4
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>112,044.8</b>	<b>194,597.3</b>	<b>170,886.3</b>	<b>231,774.7</b>
1. State Plan Schemes	111,794.4	193,402.1	170,060.9	230,719.7
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	87.3	50.0	50.0	50.0
3. Centrally Sponsored Schemes	105.9	441.9	107.4	55.2
4. Non-Plan (i + ii)	57.0	603.3	568.1	849.8
(i) Relief for Natural Calamities	0.4	60.0	50.0	60.0
(ii) Others	56.6	543.3	518.1	789.8
5. Ways and Means Advances from Centre	—	100.0	100.0	100.0
6. Loans for Special Schemes	0.2	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>72,646.5</b>	<b>66,863.8</b>	<b>89,575.0</b>	<b>61,229.8</b>
1. Housing	1,137.1	2,175.0	5,796.0	1,540.9
2. Urban Development	766.5	2,250.3	2,600.7	2,261.3
3. Crop Husbandry	4,648.7	11,322.6	13,028.1	880.2
4. Food Storage and Warehousing	11,391.8	10,425.0	11,181.1	104.2
5. Co-operation	6,295.5	2,778.2	7,413.0	2,791.2
6. Minor Irrigation	1.6	2.1	1.4	1.1
7. Power Projects	29,480.0	15,622.9	21,940.6	30,315.1
8. Village and Small Industries	375.4	441.4	545.7	553.2
9. Industries and Minerals	2,358.0	2,837.8	2,820.8	1,569.4
10. Road Transport	345.4	2.4	2.4	2.4
11. Government Servants, etc.+	10,661.0	13,201.3	13,692.5	14,835.2
12. Others**	5,185.4	5,804.8	10,552.7	6,375.5
<b>IV. Inter-State Settlement</b>	<b>106.7</b>	<b>0.2</b>	<b>0.2</b>	<b>0.2</b>
<b>V. Contingency Fund</b>	<b>14,909.1</b>	<b>14,460.0</b>	<b>27,686.7</b>	<b>15,829.7</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>892,423.7</b>	<b>912,710.2</b>	<b>953,038.6</b>	<b>1,015,688.9</b>
1. State Provident Funds	622,783.7	655,117.0	686,633.8	736,053.5
2. Others	269,640.0	257,593.2	266,404.8	279,635.4
<b>VII. Reserve Funds (1 to 4)</b>	<b>395,995.9</b>	<b>402,014.3</b>	<b>438,143.7</b>	<b>465,355.3</b>
1. Depreciation/Renewal Reserve Funds	689.8	1,714.5	724.5	4,493.2
2. Sinking Funds	177,151.8	167,484.4	143,226.6	161,515.9
3. Famine Relief Fund	17.8	6.8	6.8	4.2
4. Others	218,136.5	232,808.6	294,185.9	299,342.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>4,405,184.5</b>	<b>4,414,791.1</b>	<b>4,639,857.6</b>	<b>5,252,923.2</b>
1. Civil Deposits	1,531,468.3	1,439,933.6	1,512,831.7	1,652,883.4
2. Deposits of Local Funds	2,046,539.1	2,081,515.6	2,236,361.1	2,289,827.0
3. Civil Advances	62,303.2	54,607.1	52,782.5	58,582.7
4. Others	764,873.9	838,734.9	837,882.4	1,251,630.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>38,592,149.6</b>	<b>24,051,635.0</b>	<b>28,301,326.2</b>	<b>26,025,152.3</b>
1. Suspense	(143,147.9)	287,306.7	269,642.7	254,204.0
2. Cash Balance Investment Accounts	25,378,317.7	16,024,319.9	19,075,846.0	17,941,725.4
3. Deposits with RBI	7,739,706.9	3,000,868.1	2,904,579.2	2,557,856.9
4. Others	5,617,272.9	4,739,140.3	6,051,258.3	5,271,366.0
<b>X. Appropriation to Contingency Fund</b>	<b>7,250.0</b>	—	—	—
<b>XI. Miscellaneous Capital Receipts</b>	<b>1,008.3</b>	<b>2,425.0</b>	<b>4,604.4</b>	<b>13,340.6</b>
of which: Disinvestment	189.4	204.7	3,774.1	2,340.3
<b>XII. Remittances</b>	<b>1,907,958.5</b>	<b>1,125,502.7</b>	<b>1,041,103.8</b>	<b>1,240,313.3</b>

Appendix III

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Concl'd.)**

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>16,473.1</b>	<b>41,135.3</b>	<b>47,501.6</b>	<b>6,997.1</b>	<b>166,702.3</b>	<b>64,196.9</b>	<b>174,840.1</b>	<b>177,835.3</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>16,473.1</b>	<b>41,135.3</b>	<b>47,501.6</b>	<b>6,997.1</b>	<b>5,152.2</b>	<b>9,229.8</b>	<b>9,066.6</b>	<b>8,617.8</b>
<b>I. Internal Debt (1 to 8)</b>	<b>9,224.1</b>	—	<b>7,000.0</b>	—	<b>4,239.7</b>	<b>7,818.0</b>	<b>7,411.6</b>	<b>6,963.8</b>
1. Market Loans	—	—	—	—	—	5,350.0	5,000.0	4,703.8
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	9,224.1	—	7,000.0	—	—	268.0	155.6	60.0
8. Others@	—	—	—	—	4,239.7	2,200.0	2,256.0	2,200.0
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>II. Loans and Advances from the Centre (1 to 6)</b>	—	—	—	—	<b>1,047.9</b>	<b>720.0</b>	<b>720.0</b>	<b>720.0</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	1,047.9	720.0	720.0	720.0
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	1,047.9	720.0	720.0	720.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>7,249.0</b>	<b>41,135.3</b>	<b>40,501.6</b>	<b>6,997.1</b>	<b>34.2</b>	<b>47.0</b>	<b>47.0</b>	<b>30.0</b>
1. Housing	—	—	—	—	—	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	—	—	—	—	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	33,263.9	33,263.9	—	—	—	—	—
8. Village and Small Industries	—	—	—	—	—	—	—	—
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	21.0	25.0	20.6	22.3	—	—	—	—
12. Others**	7,228.0	7,846.4	7,217.1	6,974.8	34.2	47.0	47.0	30.0
<b>IV. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>V. Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>VI. State Provident Funds, etc. (1 + 2)</b>	—	—	—	—	<b>2,571.6</b>	<b>2,696.5</b>	<b>2,696.0</b>	<b>2,747.0</b>
1. State Provident Funds	—	—	—	—	2,528.0	2,650.0	2,650.0	2,700.0
2. Others	—	—	—	—	43.7	46.5	46.0	47.0
<b>VII. Reserve Funds (1 to 4)</b>	—	—	—	—	<b>285.3</b>	<b>400.0</b>	<b>1,510.0</b>	<b>1,600.0</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	285.3	400.0	1,510.0	1,600.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	—	—	—	—	—	—	—	—
<b>VIII. Deposits and Advances (1 to 4)</b>	—	—	—	—	<b>2,596.9</b>	<b>2,542.4</b>	<b>2,249.0</b>	<b>2,390.0</b>
1. Civil Deposits	—	—	—	—	2,064.3	1,690.0	1,580.0	1,680.0
2. Deposits of Local Funds	—	—	—	—	417.3	460.0	610.0	640.0
3. Civil Advances	—	—	—	—	8.1	9.6	9.0	10.0
4. Others	—	—	—	—	107.2	382.8	50.0	60.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	—	—	—	—	<b>152,797.9</b>	<b>46,373.0</b>	<b>157,306.5</b>	<b>160,384.5</b>
1. Suspense	—	—	—	—	-862.4	120.0	100.0	127.0
2. Cash Balance Investment Accounts	—	—	—	—	154,223.9	—	157,000.0	160,000.0
3. Deposits with RBI	—	—	—	—	1.5	46,000.0	1.5	1.5
4. Others	—	—	—	—	-565.1	253.0	205.0	256.0
<b>X. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XI. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XII. Remittances</b>	—	—	—	—	<b>3,128.8</b>	<b>3,600.0</b>	<b>2,900.0</b>	<b>3,000.0</b>

— : Nil/Negligible/Not available.

\* : Sum of Items I to XII where Items IV to X, XII and I(3) are on a net basis while Items I(6) and IX(2 and 3) are excluded. Items I (6) and IX (2 and 3) have been taken as financing items for overall surplus/deficit.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

\*\* : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

\$ : State Provident Funds also includes other savings deposits.

Also see Notes to Appendices.

**Note:** Data pertaining to Jammu and Kashmir for 2012-13 are taken from Finance Accounts of the State published by CAG.

**Source :** Budget documents of state governments.

Appendix IV : Capital Expenditure of State and Union Territories with Legislature  
ANDHRA PRADESH

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	184,714.1	2,120,963.1	2,305,677.2	849,361.5	251,787.3	597,574.2	849,361.5	251,787.3	597,574.2	849,361.5	251,787.3	597,574.2	75,075.1	453,774.1	528,849.2	
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	184,714.1	82,671.2	267,385.4	330,992.7	251,787.3	79,205.4	330,992.7	251,787.3	79,205.4	330,992.7	251,787.3	79,205.4	75,075.1	51,745.4	126,820.5	
<b>I. Total Capital Outlay (1 + 2)</b>	151,370.5	117.8	151,488.3	212,785.0	212,785.0	-	212,785.0	212,785.0	-	212,785.0	212,785.0	-	70,697.5	-	70,697.5	
<b>1. Development (a + b)</b>	149,257.1	117.8	149,374.9	206,879.8	206,879.8	-	206,879.8	206,879.8	-	206,879.8	206,879.8	-	68,582.9	-	68,582.9	
<b>(a) Social Services (1 to 9)</b>	10,721.8	-	10,721.8	31,826.2	31,826.2	-	31,826.2	31,826.2	-	31,826.2	31,826.2	-	22,854.7	-	22,854.7	
1. Education, Sports, Art and Culture	2,777.5	-	2,777.5	817.1	1,305.0	-	1,305.0	7,219.2	-	7,219.2	7,219.2	-	3,081.6	-	3,081.6	
2. Medical and Public Health	817.1	-	817.1	2.5	5.0	-	5.0	1,305.0	-	1,305.0	1,305.0	-	2,249.6	-	2,249.6	
3. Family Welfare	2.5	-	2.5	2.5	5.0	-	5.0	5.0	-	5.0	5.0	-	-	-	-	
4. Water Supply and Sanitation	2,141.1	-	2,141.1	2,855.3	2,855.3	-	2,855.3	2,855.3	-	2,855.3	2,855.3	-	2,326.9	-	2,326.9	
5. Housing	238.2	-	238.2	170.0	170.0	-	170.0	170.0	-	170.0	170.0	-	49.8	-	49.8	
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-	200.0	-	200.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,937.6	-	3,937.6	15,599.8	15,599.8	-	15,599.8	15,599.8	-	15,599.8	15,599.8	-	12,742.3	-	12,742.3	
8. Social Security and Welfare	226.0	-	226.0	1,747.6	1,747.6	-	1,747.6	1,747.6	-	1,747.6	1,747.6	-	1,981.4	-	1,981.4	
9. Others *	581.8	-	581.8	2,924.5	2,924.5	-	2,924.5	2,924.5	-	2,924.5	2,924.5	-	223.2	-	223.2	
<b>(b) Economic Services (1 to 10)</b>	138,535.3	117.8	138,653.1	175,053.6	175,053.6	-	175,053.6	175,053.6	-	175,053.6	175,053.6	-	45,728.2	-	45,728.2	
1. Agriculture and Allied Activities (i to xi)	116.2	-	116.2	1,186.2	1,186.2	-	1,186.2	1,186.2	-	1,186.2	1,186.2	-	588.7	-	588.7	
i) Crop Husbandry	3.1	-	3.1	150.0	150.0	-	150.0	150.0	-	150.0	150.0	-	87.6	-	87.6	
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Animal Husbandry	124.1	-	124.1	496.9	496.9	-	496.9	496.9	-	496.9	496.9	-	500.0	-	500.0	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	-	-	-	515.0	515.0	-	515.0	515.0	-	515.0	515.0	-	-	-	-	
vi) Forestry and Wild Life	9.9	-	9.9	6.1	6.1	-	6.1	6.1	-	6.1	6.1	-	1.1	-	1.1	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
x) Co-operation	-21.0	-	-21.0	18.2	18.2	-	18.2	18.2	-	18.2	18.2	-	-	-	-	
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Major and Medium Irrigation and Flood Control	106,592.9	-	106,592.9	128,965.9	128,965.9	-	128,965.9	128,965.9	-	128,965.9	128,965.9	-	31,035.6	-	31,035.6	
5. Energy	909.6	-	909.6	400.0	400.0	-	400.0	400.0	-	400.0	400.0	-	241.7	-	241.7	
6. Industry and Minerals (i to iv)	80.3	-	80.3	730.4	730.4	-	730.4	730.4	-	730.4	730.4	-	190.1	-	190.1	
i) Village and Small Industries	0.3	-	0.3	0.4	0.4	-	0.4	0.4	-	0.4	0.4	-	0.1	-	0.1	
ii) Iron and Steel Industries	-	-	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	80.0	-	80.0	720.0	720.0	-	720.0	720.0	-	720.0	720.0	-	190.0	-	190.0	
7. Transport (i + ii)	20,989.0	117.8	21,106.8	33,921.2	33,921.2	-	33,921.2	33,921.2	-	33,921.2	33,921.2	-	13,442.1	-	13,442.1	
i) Roads and Bridges	20,936.4	117.8	21,054.2	33,701.2	33,701.2	-	33,701.2	33,701.2	-	33,701.2	33,701.2	-	13,357.9	-	13,357.9	
ii) Others **	52.5	-	52.5	220.0	220.0	-	220.0	220.0	-	220.0	220.0	-	84.2	-	84.2	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)**  
**ANDHRA PRADESH**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	3	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	9,847.4	-	9,847.4	-	9,850.0	9,850.0	9,850.0	9,850.0	9,850.0	9,850.0	230.0	-	230.0
i) Tourism	-	-	-	-	-	-	-	-	-	-	30.0	-	30.0
ii) Others @	9,847.4	-	9,847.4	-	9,850.0	9,850.0	9,850.0	9,850.0	9,850.0	200.0	-	-	200.0
<b>2. Non-Development (General Services)</b>	<b>2,113.4</b>	-	<b>2,113.4</b>	-	<b>5,905.1</b>	<b>5,905.1</b>	<b>5,905.1</b>	<b>5,905.1</b>	<b>5,905.1</b>	<b>2,114.6</b>	-	-	<b>2,114.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>65,304.8</b>	<b>65,304.8</b>	-	-	<b>75,672.8</b>	<b>75,672.8</b>	-	<b>75,672.8</b>	-	<b>51,047.4</b>	-	<b>51,047.4</b>
1. Market Loans	-	34,016.1	34,016.1	-	-	27,264.2	27,264.2	-	27,264.2	-	23,002.9	-	23,002.9
2. Loans from LIC	-	1,073.9	1,073.9	-	-	1,068.0	1,068.0	-	1,068.0	-	338.1	-	338.1
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	9,268.5	9,268.5	-	-	9,500.0	9,500.0	-	9,500.0	-	5,686.2	-	5,686.2
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	393.3	393.3	-	393.3	-	288.7	-	288.7
6. WMA from RBI	-	531.5	531.5	-	-	15,000.0	15,000.0	-	15,000.0	-	10,000.0	-	10,000.0
7. Special Securities issued to NSSF	-	12,121.0	12,121.0	-	-	12,314.7	12,314.7	-	12,314.7	-	7,724.2	-	7,724.2
8. Others	-	8,293.9	8,293.9	-	-	10,132.5	10,132.5	-	10,132.5	-	4,007.3	-	4,007.3
of which: Land Compensation Bonds	-	2,436.1	2,436.1	-	-	2,436.1	2,436.1	-	2,436.1	-	1,420.7	-	1,420.7
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>11,463.6</b>	<b>11,463.6</b>	-	-	<b>10,594.0</b>	<b>10,594.0</b>	-	<b>10,594.0</b>	-	<b>6,550.1</b>	-	<b>6,550.1</b>
1. State Plan Schemes	-	11,386.7	11,386.7	-	-	10,530.9	10,530.9	-	10,530.9	-	6,514.4	-	6,514.4
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	11.9	11.9	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	65.0	65.0	-	-	63.1	63.1	-	63.1	-	35.8	-	35.8
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>33,343.6</b>	<b>5,785.0</b>	<b>39,128.6</b>	-	<b>39,002.3</b>	<b>46,941.0</b>	<b>46,941.0</b>	-	<b>39,002.3</b>	<b>7,938.6</b>	<b>4,377.5</b>	<b>4,147.9</b>	<b>8,525.4</b>
<b>1. Development Purposes (a + b)</b>	<b>33,326.1</b>	<b>5,201.4</b>	<b>38,527.6</b>	-	<b>39,002.3</b>	<b>46,062.3</b>	<b>46,062.3</b>	-	<b>39,002.3</b>	<b>7,060.0</b>	<b>4,377.5</b>	<b>3,638.4</b>	<b>8,015.9</b>
<b>a) Social Services (1 to 7)</b>	<b>28,178.8</b>	<b>3,751.0</b>	<b>31,929.9</b>	-	<b>32,707.6</b>	<b>38,167.6</b>	<b>38,167.6</b>	-	<b>32,707.6</b>	<b>5,460.0</b>	<b>3,301.2</b>	<b>2,638.4</b>	<b>5,939.6</b>
1. Education, Sports, Art and Culture	103.2	-	103.2	-	-	-	-	-	-	-	29.7	-	29.7
2. Medical and Public Health	387.7	660.0	1,047.7	-	516.5	1,176.5	1,176.5	-	516.5	660.0	45.0	384.9	429.9
3. Family Welfare	-	-	-	-	4,800.0	4,800.0	4,800.0	-	4,800.0	-	-	-	-
4. Water Supply and Sanitation	4,800.0	-	4,800.0	-	10,262.3	14,562.3	14,562.3	-	10,262.3	4,300.0	3,191.7	2,000.0	5,191.7
5. Housing	9,119.1	2,800.1	11,919.2	-	500.0	500.0	500.0	-	500.0	500.0	-	253.5	253.5
6. Government Servants (Housing)	-	290.9	290.9	-	17,128.8	17,128.8	17,128.8	-	17,128.8	1,600.0	34.8	-	34.8
7. Others	13,768.9	-	13,768.9	-	6,294.7	7,894.7	7,894.7	-	6,294.7	1,600.0	1,076.3	1,000.0	2,076.3
<b>b) Economic Services (1 to 10)</b>	<b>5,147.3</b>	<b>1,450.4</b>	<b>6,597.7</b>	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	2.2	-	2.2	-	4.8	4.8	4.8	-	4.8	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	3,728.3	-	3,728.3	-	4,920.0	4,920.0	4,920.0	-	4,920.0	-	810.0	-	810.0

(₹ Million)



Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
ANDHRA PRADESH

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	200.6	-	200.6	49.8	-	49.8	49.8	-	49.8	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	1,216.3	1,450.4	2,666.7	1,320.1	1,600.0	2,920.1	1,320.1	1,600.0	2,920.1	266.3	1,000.0	1,266.3
<b>2. Non-Development Purposes (a + b)</b>	<b>17.5</b>	<b>583.5</b>	<b>601.0</b>	-	<b>878.6</b>	<b>878.6</b>	-	<b>878.6</b>	<b>878.6</b>	-	<b>509.5</b>	<b>509.5</b>
a) Government Servants (other than Housing)	-	583.5	583.5	-	878.6	878.6	-	878.6	878.6	-	509.5	509.5
b) Miscellaneous	17.5	-	17.5	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>20.4</b>	<b>20.4</b>	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	<b>23,901.0</b>	<b>23,901.0</b>	-	<b>26,088.2</b>	<b>26,088.2</b>	-	<b>26,088.2</b>	<b>26,088.2</b>	-	<b>15,232.9</b>	<b>15,232.9</b>
1. State Provident Funds	-	21,007.6	21,007.6	-	22,380.0	22,380.0	-	22,380.0	22,380.0	-	11,674.2	11,674.2
2. Others	-	2,893.4	2,893.4	-	3,708.2	3,708.2	-	3,708.2	3,708.2	-	3,558.7	3,558.7
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>35,110.0</b>	<b>35,110.0</b>	-	<b>39,055.9</b>	<b>39,055.9</b>	-	<b>39,055.9</b>	<b>39,055.9</b>	-	<b>19,803.6</b>	<b>19,803.6</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	23,683.5	23,683.5	-	17,256.9	17,256.9	-	17,256.9	17,256.9	-	9,366.2	9,366.2
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	11,426.5	11,426.5	-	21,799.0	21,799.0	-	21,799.0	21,799.0	-	10,437.4	10,437.4
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>470,563.0</b>	<b>470,563.0</b>	-	<b>438,224.7</b>	<b>438,224.7</b>	-	<b>438,224.7</b>	<b>438,224.7</b>	-	<b>356,992.2</b>	<b>356,992.2</b>
1. Civil Deposits	-	244,974.8	244,974.8	-	227,218.8	227,218.8	-	227,218.8	227,218.8	-	169,310.2	169,310.2
2. Deposits of Local Funds	-	117,070.3	117,070.3	-	129,012.8	129,012.8	-	129,012.8	129,012.8	-	97,569.2	97,569.2
3. Civil Advances	-	1,359.8	1,359.8	-	1,070.5	1,070.5	-	1,070.5	1,070.5	-	1,177.4	1,177.4
4. Others	-	107,158.1	107,158.1	-	80,922.6	80,922.6	-	80,922.6	80,922.6	-	88,935.5	88,935.5
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>1,321,499.9</b>	<b>1,321,499.9</b>	-	-	-	-	-	-	-	-	-
1. Suspense	-	-1,187.1	-1,187.1	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,095,507.5	1,095,507.5	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	227,179.5	227,179.5	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>187,197.5</b>	<b>187,197.5</b>	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	<b>11,278.9</b>	-	-	<b>10,227.8</b>	-	-	<b>10,227.8</b>	-	-	<b>-60,635.9</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	<b>-10,132.9</b>	-	-	<b>-6,396.3</b>	-	-	<b>-6,396.3</b>	-	-	<b>46,069.6</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	<b>1,146.0</b>	-	-	<b>3,831.5</b>	-	-	<b>3,831.5</b>	-	-	<b>-14,566.3</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = 1 to iii)</b>	-	-	<b>1,146.0</b>	-	-	<b>3,831.5</b>	-	-	<b>3,831.5</b>	-	-	<b>-14,566.3</b>
i. Increase (+)/Decrease (-) in Cash Balances	-	-	<b>-9,666.3</b>	-	-	<b>3,831.5</b>	-	-	<b>3,831.5</b>	-	-	<b>-14,566.3</b>
a) Opening Balance	-	4,073.4	4,073.4	-	1,170.7	1,170.7	-	1,170.7	1,170.7	-	-	-1,761.5
b) Closing Balance	-	-5,592.9	-5,592.9	-	5,002.2	5,002.2	-	5,002.2	5,002.2	-	-	-16,327.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	<b>10,812.3</b>	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-



**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**ARUNACHAL PRADESH**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	12,058.0	242,520.8	254,578.8	74,480.1	33,766.8	40,713.3	74,480.1	31,767.3	42,493.5	74,260.7	21,390.7	43,404.9	64,795.6
<b>TOTAL CAPITAL DISBURSEMENTS (1 to XII)</b>													
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>													
I. Total Capital Outlay (1 + 2)	12,058.0	3,615.1	15,673.2	37,782.3	33,766.8	4,015.5	37,782.3	31,767.3	4,980.0	36,747.3	21,390.7	4,015.8	25,406.5
1. Development (a + b)	12,053.8	9.0	12,062.8	33,775.9	33,761.6	14.3	33,775.9	31,698.1	1,225.0	32,923.1	21,382.7	52.3	21,435.0
(a) Social Services (1 to 9)	11,215.2	9.0	11,224.2	6,016.6	6,002.3	14.3	6,016.6	20,465.0	1,225.0	21,690.0	3,930.1	52.3	3,982.4
1. Education, Sports, Art and Culture	2,797.6	-	2,797.6	2,221.5	2,221.5	-	2,221.5	7,392.7	4.3	7,397.1	1,974.2	41.8	2,016.0
2. Medical and Public Health	754.7	-	754.7	184.8	184.8	-	184.8	1,384.7	-	1,384.7	133.2	-	133.2
3. Family Welfare	131.3	-	131.3	142.2	142.2	-	142.2	487.7	4.3	492.0	41.8	-	41.8
4. Water Supply and Sanitation	306.5	-	306.5	-	153.7	-	-	287.2	-	287.2	-	-	-
5. Housing	130.4	-	130.4	30.0	30.0	-	30.0	175.0	-	175.0	-	-	-
6. Urban Development	969.3	-	969.3	1,210.3	1,210.3	-	1,210.3	4,011.0	-	4,011.0	1,183.6	-	1,183.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	489.3	-	489.3	492.2	492.2	-	492.2	1,030.9	-	1,030.9	649.5	-	649.5
9. Others *	16.2	-	16.2	8.3	8.3	-	8.3	16.3	-	16.3	7.8	-	7.8
(b) Economic Services (1 to 10)	8,417.6	9.0	8,426.6	3,780.8	3,780.8	14.3	3,795.0	13,072.3	1,220.6	14,292.9	1,955.9	10.5	1,966.4
1. Agriculture and Allied Activities (i to xi)	145.6	9.0	154.6	67.9	67.9	14.3	82.1	195.2	1,220.6	1,415.8	17.3	10.5	27.8
i) Crop Husbandry	9.2	-	9.2	14.2	14.2	-	14.2	84.2	-	84.2	3.8	-	3.8
ii) Soil and Water Conservation	16.6	-	16.6	27.5	27.5	-	27.5	10.6	-	10.6	-	-	-
iii) Animal Husbandry	44.1	-	44.1	3.8	3.8	-	3.8	34.4	-	34.4	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	20.6	-	20.6	20.6	20.6	-	20.6	14.0	-	14.0	5.0	-	5.0
vi) Forestry and Wild Life	24.8	-	24.8	9.5	9.5	-	9.5	1.8	-	1,211.9	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	9.0	9.0	14.3	-	14.3	14.3	-	10.5	10.5	-	10.5	10.5
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	30.4	-	30.4	30.4	12.8	-	12.8	44.6	-	44.6	8.5	-	8.5
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	392.5	-	392.5	8.0	8.0	-	8.0	215.2	-	215.2	-	-	-
3. Special Area Programmes	1,109.2	-	1,109.2	834.3	834.3	-	834.3	1,103.5	-	1,103.5	741.7	-	741.7
of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	219.4	-	219.4	11.5	11.5	-	11.5	403.0	-	403.0	-	-	-
5. Energy	1,661.3	-	1,661.3	516.7	516.7	-	516.7	1,587.0	-	1,587.0	384.5	-	384.5
6. Industry and Minerals (i to iv)	87.5	-	87.5	33.5	33.5	-	33.5	133.2	-	133.2	32.5	-	32.5
i) Village and Small Industries	44.0	-	44.0	21.5	21.5	-	21.5	117.0	-	117.0	32.5	-	32.5
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	43.5	-	43.5	12.0	12.0	-	12.0	16.2	-	16.2	-	-	-
7. Transport (i + ii)	4,488.2	-	4,488.2	1,990.7	1,990.7	-	1,990.7	8,801.2	-	8,801.2	467.1	-	467.1
i) Roads and Bridges	4,359.1	-	4,359.1	1,914.6	1,914.6	-	1,914.6	8,579.3	-	8,579.3	414.9	-	414.9
ii) Others **	129.1	-	129.1	76.2	76.2	-	76.2	221.8	-	221.8	52.2	-	52.2
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
ARUNACHAL PRADESH

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	313.9	-	313.9	318.2	-	318.2	634.0	-	634.0	313.0	-	313.0
i) Tourism	264.0	-	264.0	301.6	-	301.6	569.6	-	569.6	295.2	-	295.2
ii) Others @	49.9	-	49.9	16.6	-	16.6	64.4	-	64.4	17.8	-	17.8
<b>2. Non-Development (General Services)</b>	<b>838.6</b>	-	<b>838.6</b>	<b>27,759.3</b>	-	<b>27,759.3</b>	<b>11,233.1</b>	-	<b>11,233.1</b>	<b>17,452.6</b>	-	<b>17,452.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>3,300.8</b>	<b>3,300.8</b>	-	<b>3,689.7</b>	<b>3,689.7</b>	-	<b>3,689.7</b>	<b>3,343.6</b>	-	<b>3,650.2</b>	<b>3,650.2</b>
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	1,909.9	1,909.9	-	1,691.1	1,691.1	-	1,190.0	1,190.0	-	1,250.0	1,250.0
8. Others	-	1,390.9	1,390.9	-	1,998.6	1,998.6	-	2,153.6	2,153.6	-	2,400.2	2,400.2
of which, Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>275.5</b>	<b>275.5</b>	-	<b>275.5</b>	<b>275.5</b>	-	<b>277.3</b>	<b>277.3</b>	-	<b>277.3</b>	<b>277.3</b>
1. State Plan Schemes	-	275.5	275.5	-	275.5	275.5	-	277.3	277.3	-	277.3	277.3
of which, Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>4.2</b>	<b>29.9</b>	<b>34.1</b>	<b>5.2</b>	<b>36.0</b>	<b>41.2</b>	<b>69.1</b>	<b>134.1</b>	<b>203.2</b>	<b>8.0</b>	<b>36.0</b>	<b>44.0</b>
<b>a) Social Services (1 to 7)</b>	<b>4.2</b>	<b>4.2</b>	<b>4.2</b>	<b>5.2</b>	<b>-</b>	<b>5.2</b>	<b>69.1</b>	<b>98.1</b>	<b>167.2</b>	<b>8.0</b>	<b>-</b>	<b>8.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	98.1	98.1	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>4.2</b>	<b>-</b>	<b>4.2</b>	<b>5.2</b>	<b>-</b>	<b>5.2</b>	<b>69.1</b>	<b>-</b>	<b>69.1</b>	<b>8.0</b>	<b>-</b>	<b>8.0</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	4.2	-	4.2	5.2	-	5.2	69.1	-	69.1	8.0	-	8.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
ARUNACHAL PRADESH

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	29.9	29.9	-	36.0	36.0	-	36.0	36.0	-	36.0	36.0
a) Government Servants (other than Housing)	-	29.9	29.9	-	36.0	36.0	-	36.0	36.0	-	36.0	36.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	1,528.9	1,528.9	-	411.3	411.3	-	518.8	518.8	-	544.7	544.7
1. State Provident Funds	-	1,487.7	1,487.7	-	368.5	368.5	-	503.5	503.5	-	528.7	528.7
2. Others	-	41.1	41.1	-	42.7	42.7	-	15.3	15.3	-	16.0	16.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	200.0	200.0	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	200.0	200.0	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	9,617.5	9,617.5	-	837.4	837.4	-	4,257.2	4,257.2	-	4,470.1	4,470.1
1. Civil Deposits	-	8,343.3	8,343.3	-	734.2	734.2	-	3,445.5	3,445.5	-	3,617.7	3,617.7
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,274.2	1,274.2	-	103.2	103.2	-	811.8	811.8	-	852.4	852.4
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	200,899.6	200,899.6	-	31,399.1	31,399.1	-	29,248.9	29,248.9	-	30,711.3	30,711.3
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	200,762.3	200,762.3	-	31,394.2	31,394.2	-	28,875.3	28,875.3	-	30,319.1	30,319.1
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	137.3	137.3	-	4.9	4.9	-	373.6	373.6	-	392.3	392.3
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	26,659.6	26,659.6	-	4,050.0	4,050.0	-	3,488.5	3,488.5	-	3,663.0	3,663.0
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	9,752.8	9,752.8	-	-	-	-	35,268.6	35,268.6	-	15,981.7	15,981.7
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-6,686.5	-6,686.5	-	-	-	-	-32,196.8	-32,196.8	-	-22,714.6	-22,714.6
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	3,066.3	3,066.3	-	-	-	-	3,071.8	3,071.8	-	-6,732.9	-6,732.9
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	3,066.2	3,066.2	-	-	-	-	3,071.8	3,071.8	-	-6,732.9	-6,732.9
i. Increase (+)/Decrease (-) in Cash Balances	-	1,600.8	1,600.8	-	-	-	-	1,059.0	1,059.0	-	-6,299.6	-6,299.6
a) Opening Balance	-	-1,985.6	-1,985.6	-	-	-	-	-1,213.0	-1,213.0	-	1,592.7	1,592.7
b) Closing Balance	-	-384.8	-384.8	-	-	-	-	-154.0	-154.0	-	-4,706.9	-4,706.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	1,465.4	1,465.4	-	-	-	-	2,712.8	2,712.8	-	946.7	946.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-700.0	-700.0	-	-1,380.0	-1,380.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
ASSAM

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	26,162.9	1,490,427.0	1,516,589.9	4	65,693.8	2,574,984.3	2,640,678.1	7	78,526.7	2,580,082.3	2,658,609.0	10	59,664.0	3,437,291.9	3,496,955.8	
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	26,162.9	19,944.3	46,107.2		65,693.8	37,504.5	103,198.3		78,526.7	37,602.6	116,129.3		59,664.0	34,568.4	94,232.4	
<b>I. Total Capital Outlay (1 + 2)</b>	25,449.5	723.2	26,172.7		63,951.5	1,020.3	64,971.8		75,780.5	1,118.3	76,898.9		57,269.6	17,322.0	74,591.6	
<b>1. Development (a + b)</b>	24,758.6	414.8	25,173.4		62,408.8	834.1	63,242.8		72,942.3	884.1	73,826.4		55,944.8	12,927.9	68,772.7	
<b>(a) Social Services (1 to 9)</b>	1,593.8	164.6	1,758.4		6,245.5	285.5	6,531.0		6,844.5	335.5	7,180.0		2,312.5	12,103.2	14,415.7	
1. Education, Sports, Art and Culture	20.1		20.1						51.0		51.0					
2. Medical and Public Health	116.8	5.0	121.8		230.6	5.0	235.6		230.6	5.0	235.6		427.1	2.0	429.1	
3. Family Welfare																
4. Water Supply and Sanitation	908.8		908.8		4,550.0		4,550.0		4,868.0		4,868.0			11,752.0	11,752.0	
5. Housing	173.1	18.7	191.8		998.0	98.0	1,096.0		998.0	148.0	1,146.0		1,359.8	149.2	1,509.0	
6. Urban Development	373.1	140.9	514.0		460.0	181.5	641.5		690.0	181.5	871.5		515.2	200.0	715.2	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2.0		2.0		6.9		6.9		6.9		6.9		7.9		7.9	
8. Social Security and Welfare						1.0	1.0			1.0	1.0		1.0		1.0	
9. Others *													1.5		1.5	
<b>(b) Economic Services (1 to 10)</b>	23,164.8	250.1	23,414.9		56,163.3	548.6	56,711.9		66,097.8	548.6	66,646.4		53,532.3	824.7	54,357.0	
1. Agriculture and Allied Activities (i to xi)	105.7		105.7		306.5		306.5		470.6		470.6		77.5	300.0	377.5	
i) Crop Husbandry																
ii) Soil and Water Conservation									114.1		114.1		70.0		70.0	
iii) Animal Husbandry	70.7		70.7		249.0		249.0		249.0		249.0			300.0	300.0	
iv) Dairy Development																
v) Fisheries																
vi) Forestry and Wild Life																
vii) Plantations																
viii) Food Storage and Warehousing	20.0		20.0		57.5		57.5		107.5		107.5		7.5		7.5	
ix) Agricultural Research and Education																
x) Co-operation	15.0		15.0													
xi) Others @																
2. Rural Development																
3. Special Area Programmes of which: Hill Areas	7,071.9	3.8	7,075.7		19,951.5	1.4	19,952.9		23,568.6	1.4	23,570.0		21,499.2		21,499.2	
4. Major and Medium Irrigation and Flood Control	4,586.7	3.8	4,590.5		1,467.0	1.4	1,468.4		4,799.8	1.4	4,801.2		5,891.4		5,891.4	
5. Energy	5,719.6		5,719.6		18,864.6		18,864.6		19,587.1		19,587.1		10,979.5		10,979.5	
6. Industry and Minerals (i to iv)	2,023.5		2,023.5		3,707.8		3,707.8		4,373.0		4,373.0		5,286.0		5,286.0	
i) Village and Small Industries	833.1		833.1		1,098.0		1,098.0		1,560.6		1,560.6		1,485.9		1,485.9	
ii) Iron and Steel Industries	98.0		98.0		125.8		125.8		125.8		125.8		94.5		94.5	
iii) Non-Ferrous Mining and Metallurgical Industries																
iv) Others #	735.1		735.1		972.2		972.2		1,306.9		1,306.9		1,391.4		1,391.4	
7. Transport (i + ii)	7,353.2	246.3	7,599.5		12,085.7	507.2	12,592.9		16,325.2	507.2	16,832.4		13,963.9	484.7	14,448.6	
i) Roads and Bridges	6,805.3	246.3	7,051.6		11,532.5	507.2	12,039.7		15,772.0	507.2	16,279.2		13,413.9	484.7	13,898.6	
ii) Others **	547.9		547.9		553.2		553.2		553.2		553.2		550.0		550.0	
8. Communications																

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**ASSAM**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment 10. General Economic Services (i + ii) i) Tourism ii) Others @	57.8 57.8	- -	57.8 57.8	149.1 149.1	40.0 40.0	189.1 189.1	212.7 212.7	40.0 40.0	252.7 252.7	240.2 240.2	40.0 40.0	280.2 280.2
<b>2. Non-Development (General Services)</b>	<b>690.9</b>	<b>308.4</b>	<b>999.3</b>	<b>1,542.8</b>	<b>186.2</b>	<b>1,729.0</b>	<b>2,838.3</b>	<b>234.3</b>	<b>3,072.5</b>	<b>1,424.8</b>	<b>4,394.1</b>	<b>5,818.9</b>
<b>Discharge of Internal Debt (1 to 8)</b>	-	<b>14,064.7</b>	<b>14,064.7</b>	-	<b>10,558.9</b>	<b>10,558.9</b>	-	<b>10,558.9</b>	<b>10,558.9</b>	-	<b>12,790.3</b>	<b>12,790.3</b>
1. Market Loans	-	9,964.0	9,964.0	-	5,856.6	5,856.6	-	5,856.6	5,856.6	-	7,970.7	7,970.7
2. Loans from LIC	-	2.3	2.3	-	2.5	2.5	-	2.5	2.5	-	1.2	1.2
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	1,706.7	1,706.7	-	1,750.0	1,750.0	-	1,750.0	1,750.0	-	1,810.0	1,810.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
7. Special Securities issued to NSSF	-	2,372.3	2,372.3	-	2,403.0	2,403.0	-	2,403.0	2,403.0	-	2,465.9	2,465.9
8. Others	-	19.3	19.3	-	46.8	46.8	-	46.8	46.8	-	42.5	42.5
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>1,263.2</b>	<b>1,263.2</b>	-	<b>1,389.3</b>	<b>1,389.3</b>	-	<b>1,389.3</b>	<b>1,389.3</b>	-	<b>1,415.1</b>	<b>1,415.1</b>
1. State Plan Schemes	-	1,263.2	1,263.2	-	1,288.3	1,288.3	-	1,288.3	1,288.3	-	1,314.1	1,314.1
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	0.9	0.9	-	0.9	0.9	-	0.9	0.9
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	0.9	0.9	-	0.9	0.9	-	0.9	0.9
5. Ways and Means Advances from Centre	-	-	-	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0
6. Loans for Special Schemes	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>713.4</b>	<b>3,893.1</b>	<b>4,606.5</b>	<b>1,742.3</b>	<b>25,036.0</b>	<b>26,778.3</b>	<b>2,746.2</b>	<b>25,036.0</b>	<b>27,782.2</b>	<b>2,394.4</b>	<b>3,541.0</b>	<b>5,935.4</b>
<b>1. Development Purposes (a + b)</b>	<b>711.4</b>	<b>3,863.7</b>	<b>4,575.1</b>	<b>1,740.3</b>	<b>25,005.9</b>	<b>26,746.1</b>	<b>2,744.2</b>	<b>25,005.9</b>	<b>27,750.0</b>	<b>2,394.4</b>	<b>3,525.9</b>	<b>5,920.2</b>
<b>a) Social Services (1 to 7)</b>	<b>42.5</b>	<b>1.8</b>	<b>44.4</b>	<b>68.6</b>	<b>5.9</b>	<b>74.4</b>	<b>76.4</b>	<b>5.9</b>	<b>82.2</b>	<b>76.0</b>	<b>5.9</b>	<b>81.9</b>
1. Education, Sports, Art and Culture	-	-	-	-	2.0	2.0	-	2.0	2.0	-	2.0	2.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	14.8	1.8	14.8	14.8	3.9	14.8	17.5	3.9	17.5	18.1	3.9	18.1
6. Government Servants (Housing)	27.8	1.8	27.8	53.8	3.9	53.8	58.8	3.9	58.8	57.9	3.9	57.9
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>668.8</b>	<b>3,861.9</b>	<b>4,530.7</b>	<b>1,671.7</b>	<b>25,000.0</b>	<b>26,671.7</b>	<b>2,667.8</b>	<b>25,000.0</b>	<b>27,667.8</b>	<b>2,318.4</b>	<b>3,520.0</b>	<b>5,838.4</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	7.0	-	7.0	-	-	-	50.0	-	50.0	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	552.4	3,461.9	4,014.3	1,584.0	-	1,584.0	2,358.0	-	2,358.0	2,228.5	2,520.0	4,748.5

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
ASSAM

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	28.2	-	28.2	28.2	-	28.2	33.1	-	33.1	33.1	-	33.1
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	81.1	400.0	481.1	59.5	25,000.0	25,059.5	226.7	25,000.0	25,226.7	56.8	1,000.0	1,056.8
<b>2. Non-Development Purposes (a + b)</b>	<b>2.0</b>	<b>29.4</b>	<b>31.4</b>	<b>2.0</b>	<b>30.2</b>	<b>32.2</b>	<b>2.0</b>	<b>30.2</b>	<b>32.2</b>	-	<b>15.2</b>	<b>15.2</b>
a) Government Servants (other than Housing)	-	29.4	29.4	-	30.2	30.2	-	30.2	30.2	-	15.2	15.2
b) Miscellaneous	2.0	-	2.0	2.0	-	2.0	2.0	-	2.0	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>500.0</b>	<b>500.0</b>	-	<b>500.0</b>	<b>500.0</b>	-	<b>5,500.0</b>	<b>5,500.0</b>	-	<b>500.0</b>	<b>500.0</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	-	<b>5,618.3</b>	<b>5,618.3</b>	-	<b>6,378.7</b>	<b>6,378.7</b>	-	<b>6,378.7</b>	<b>6,378.7</b>	-	<b>5,939.7</b>	<b>5,939.7</b>
1. State Provident Funds	-	4,775.0	4,775.0	-	5,399.8	5,399.8	-	5,399.8	5,399.8	-	5,939.7	5,939.7
2. Others	-	843.3	843.3	-	979.0	979.0	-	979.0	979.0	-	-	-
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>4,387.4</b>	<b>4,387.4</b>	-	<b>12,679.3</b>	<b>12,679.3</b>	-	<b>12,679.3</b>	<b>12,679.3</b>	-	<b>13,947.3</b>	<b>13,947.3</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	2,990.1	2,990.1	-	10,083.5	10,083.5	-	10,083.5	10,083.5	-	11,091.9	11,091.9
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,397.3	1,397.3	-	2,595.8	2,595.8	-	2,595.8	2,595.8	-	2,855.4	2,855.4
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>64,221.2</b>	<b>64,221.2</b>	-	<b>74,773.5</b>	<b>74,773.5</b>	-	<b>74,773.5</b>	<b>74,773.5</b>	-	<b>82,250.8</b>	<b>82,250.8</b>
1. Civil Deposits	-	38,367.5	38,367.5	-	44,149.2	44,149.2	-	44,149.2	44,149.2	-	48,564.1	48,564.1
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	25,443.7	25,443.7	-	27,152.8	27,152.8	-	27,152.8	27,152.8	-	29,868.1	29,868.1
4. Others	-	410.0	410.0	-	3,471.5	3,471.5	-	3,471.5	3,471.5	-	3,818.6	3,818.6
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>1,360,330.4</b>	<b>1,360,330.4</b>	-	<b>2,397,693.8</b>	<b>2,397,693.8</b>	-	<b>2,397,693.8</b>	<b>2,397,693.8</b>	-	<b>3,250,135.8</b>	<b>3,250,135.8</b>
1. Suspense	-	2,623.1	2,623.1	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,357,433.9	1,357,433.9	-	2,397,313.8	2,397,313.8	-	2,397,313.8	2,397,313.8	-	3,249,717.8	3,249,717.8
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	273.4	273.4	-	380.0	380.0	-	380.0	380.0	-	418.0	418.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>35,425.3</b>	<b>35,425.3</b>	-	<b>44,954.4</b>	<b>44,954.4</b>	-	<b>44,954.4</b>	<b>44,954.4</b>	-	<b>49,449.8</b>	<b>49,449.8</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	<b>15,540.7</b>	-	-	<b>31,005.2</b>	-	-	<b>2,254.4</b>	-	-	<b>40,655.1</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	<b>-23,084.6</b>	-	-	<b>-47,448.5</b>	-	-	<b>-94,388.0</b>	-	-	<b>-35,687.3</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	<b>-7,543.9</b>	-	-	<b>-16,443.3</b>	-	-	<b>-92,133.6</b>	-	-	<b>4,967.7</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	<b>-7,543.9</b>	-	-	<b>-16,443.3</b>	-	-	<b>-92,133.5</b>	-	-	<b>4,967.8</b>
i. Increase (+)/Decrease (-) in Cash Balances	-	-	<b>-9,987.5</b>	-	-	<b>-7,661.4</b>	-	-	<b>-83,351.6</b>	-	-	<b>-598,044.7</b>
a) Opening Balance	-	-	<b>-9,891.3</b>	-	-	<b>-5,306.7</b>	-	-	<b>-15,742.6</b>	-	-	<b>-9,721.4</b>
b) Closing Balance	-	-	<b>-19,878.9</b>	-	-	<b>-12,968.1</b>	-	-	<b>-99,094.2</b>	-	-	<b>-607,766.1</b>
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	<b>2,443.6</b>	-	-	<b>-8,781.9</b>	-	-	<b>-8,781.9</b>	-	-	<b>603,012.5</b>
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**BIHAR**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	114,887.0	1,131,495.5	1,246,382.6	153,508.1	104,985.0	258,493.0	206,626.0	105,478.3	312,104.3	213,162.1	159,484.9	372,647.0
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	114,887.0	32,517.2	147,404.3	153,508.1	34,795.0	188,303.0	206,626.0	35,288.3	241,914.3	213,162.1	38,045.3	251,207.4
<b>I. Total Capital Outlay (I + 2)</b>	94,913.7	931.5	95,845.2	140,478.7	1,493.3	141,972.0	191,546.6	1,494.0	193,040.6	210,003.5	1,510.0	211,513.5
<b>1. Development (a + b)</b>	88,584.4	87.3	88,671.8	127,262.0	213.8	127,475.8	165,039.4	214.5	165,253.9	188,379.1	161.5	188,540.6
<b>(a) Social Services (1 to 9)</b>	13,213.5	94.4	13,307.9	18,607.1	213.8	18,820.9	31,524.0	213.8	31,737.8	35,035.6	161.5	35,197.1
1. Education, Sports, Art and Culture	3,645.4	-1.0	3,644.4	3,938.8	-	3,938.8	9,507.2	-	9,507.2	10,367.2	-	10,367.2
2. Medical and Public Health	5,625.0	-	5,625.0	5,717.5	-	5,717.5	8,717.5	-	8,717.5	7,186.4	-	7,186.4
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,545.5	38.3	2,583.7	4,962.0	52.3	5,014.3	7,105.9	52.3	7,158.2	13,768.3	-	13,768.3
5. Housing	163.5	57.2	220.7	540.3	161.5	701.8	700.1	161.5	861.6	539.7	161.5	701.2
6. Urban Development	20.0	-	20.0	10.0	-	10.0	10.0	-	10.0	10.0	-	10.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	37.9	-	37.9	225.6	-	225.6	2,300.4	-	2,300.4	180.0	-	180.0
8. Social Security and Welfare	242.4	-	242.4	641.6	-	641.6	611.6	-	611.6	655.0	-	655.0
9. Others *	933.8	-	933.8	2,571.2	-	2,571.2	2,571.2	-	2,571.2	2,329.0	-	2,329.0
<b>(b) Economic Services (1 to 10)</b>	75,371.0	-7.1	75,363.9	108,654.9	-	108,654.9	133,515.5	0.7	133,516.1	153,343.5	-	153,343.5
1. Agriculture and Allied Activities (i to xi)	916.6	-	916.6	3,758.4	-	3,758.4	5,423.4	-	5,423.4	8,242.4	-	8,242.4
i) Crop Husbandry	248.1	-	248.1	1,000.0	-	1,000.0	650.0	-	650.0	717.0	-	717.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	70.0	-	70.0	70.0	-	70.0	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	52.0	-	52.0	211.5	-	211.5	226.5	-	226.5	90.0	-	90.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	347.2	-	347.2	2,192.7	-	2,192.7	4,192.7	-	4,192.7	7,000.0	-	7,000.0
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	269.3	-	269.3	284.2	-	284.2	284.2	-	284.2	435.4	-	435.4
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	18,744.6	-0.6	18,744.0	22,279.1	-	22,279.1	29,454.2	-	29,454.2	54,365.7	-	54,365.7
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	19,412.2	-11.8	19,400.4	27,220.6	-	27,220.6	27,516.2	-	27,516.2	19,278.3	-	19,278.3
5. Energy	1,736.3	-	1,736.3	11,047.6	-	11,047.6	18,100.0	-	18,100.0	28,900.0	-	28,900.0
6. Industry and Minerals (i to iv)	488.1	-	488.1	760.0	-	760.0	5,760.0	-	5,760.0	233.0	-	233.0
i) Village and Small Industries	-	-	-	50.0	-	50.0	50.0	-	50.0	5.3	-	5.3
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	488.1	-	488.1	710.0	-	710.0	5,710.0	-	5,710.0	227.7	-	227.7
7. Transport (i + ii)	33,122.8	5.3	33,128.1	42,508.9	-	42,508.9	45,141.5	-	45,141.5	40,224.4	-	40,224.4
i) Roads and Bridges	32,905.8	5.3	32,911.0	42,302.2	-	42,302.2	44,958.9	-	44,958.9	39,956.4	-	39,956.4
ii) Others **	217.0	-	217.0	206.7	-	206.7	182.6	-	182.6	268.0	-	268.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-



**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**BIHAR**

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	950.4		950.4	1,080.3		1,080.3	2,120.2	0.7	2,120.9		2,099.6	
i) Tourism	785.4		785.4	824.3		824.3	1,344.2		1,344.2		1,410.5	
ii) Others @	165.0		165.0	256.0		256.0	776.0	0.7	776.7		689.1	
<b>2. Non-Development (General Services)</b>	<b>6,329.3</b>	<b>844.1</b>	<b>7,173.4</b>	<b>13,216.7</b>	<b>1,279.5</b>	<b>14,496.2</b>	<b>26,507.2</b>	<b>1,279.5</b>	<b>27,786.7</b>	<b>21,624.4</b>	<b>1,348.5</b>	<b>22,972.9</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>25,852.3</b>	<b>25,852.3</b>	<b>26,601.3</b>	<b>26,601.3</b>	<b>26,601.3</b>		<b>26,613.6</b>	<b>26,613.6</b>		<b>29,730.6</b>	<b>29,730.6</b>
1. Market Loans		13,361.2	13,361.2	11,539.1	11,539.1	11,539.1		11,539.1	11,539.1		14,337.7	14,337.7
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD		3,228.6	3,228.6	4,350.6	4,350.6	4,350.6		4,350.6	4,350.6		5,225.1	5,225.1
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI		57.5	57.5	65.0	65.0	65.0		77.3	77.3		125.0	125.0
7. Special Securities issued to NSSF		7,126.4	7,126.4	8,550.0	8,550.0	8,550.0		8,550.0	8,550.0		7,946.2	7,946.2
8. Others		2,078.6	2,078.6	2,096.6	2,096.6	2,096.6		2,096.6	2,096.6		2,096.6	2,096.6
of which: Land Compensation Bonds		2,078.6	2,078.6	2,096.6	2,096.6	2,096.6		2,096.6	2,096.6		2,096.6	2,096.6
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>4,847.2</b>	<b>4,847.2</b>	<b>5,786.0</b>	<b>5,786.0</b>	<b>5,786.0</b>		<b>5,897.9</b>	<b>5,897.9</b>		<b>5,898.3</b>	<b>5,898.3</b>
1. State Plan Schemes		4,602.4	4,602.4	5,756.9	5,756.9	5,756.9		5,868.4	5,868.4		5,868.7	5,868.7
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes		47.8	47.8									
3. Centrally Sponsored Schemes		167.9	167.9									
4. Non-Plan (i + ii)		29.2	29.2	29.1	29.1	29.1		29.5	29.5		29.7	29.7
i) Relief for Natural Calamities												
ii) Others		29.2	29.2	29.1	29.1	29.1		29.5	29.5		29.7	29.7
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>19,973.3</b>	<b>886.2</b>	<b>20,859.5</b>	<b>13,029.4</b>	<b>914.4</b>	<b>13,943.8</b>	<b>15,079.4</b>	<b>1,282.8</b>	<b>16,362.2</b>	<b>3,158.6</b>	<b>906.3</b>	<b>4,064.9</b>
1. <b>Development Purposes (a + b)</b>	<b>19,973.3</b>	<b>794.9</b>	<b>20,768.2</b>	<b>13,029.4</b>	<b>769.4</b>	<b>13,798.8</b>	<b>15,079.4</b>	<b>1,137.8</b>	<b>16,217.2</b>	<b>3,158.6</b>	<b>781.3</b>	<b>3,939.9</b>
a) <b>Social Services (1 to 7)</b>		73.3	73.3	75.0	75.0	75.0		75.0	75.0		75.0	75.0
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		73.3	73.3	75.0	75.0	75.0		75.0	75.0		75.0	75.0
7. Others												
b) <b>Economic Services (1 to 10)</b>	<b>19,973.3</b>	<b>721.6</b>	<b>20,694.9</b>	<b>13,029.4</b>	<b>694.4</b>	<b>13,723.8</b>	<b>15,079.4</b>	<b>1,062.8</b>	<b>16,142.2</b>	<b>3,158.6</b>	<b>706.3</b>	<b>3,864.9</b>
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing	9,300.0		9,300.0	5,785.0		5,785.0	5,785.0		5,785.0			
4. Co-operation	446.6		446.6	434.2		434.2	434.2		434.2		157.4	157.4
5. Major and Medium Irrigation, etc.												
6. Power Projects	10,176.7	632.1	10,808.8	6,709.2	691.0	7,400.2	8,759.2	691.0	9,450.2	2,899.2	700.0	3,599.2

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**BIHAR**

(₹ Million)

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)				
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL	
1																	
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	1.0	-	1.0	-	1.0	55.0	-	56.0	-	2.0	-	-	2.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	50.0	89.5	139.5	3.4	100.0	3.4	103.4	316.8	100.0	416.8	6.3	106.3	100.0	6.3	106.3	125.0	
<b>2. Non-Development Purposes (a + b)</b>		<b>91.3</b>	<b>91.3</b>	<b>145.0</b>		<b>145.0</b>	<b>145.0</b>	<b>145.0</b>		<b>145.0</b>		<b>145.0</b>		<b>125.0</b>		<b>125.0</b>	
a) Government Servants (other than Housing)	-	91.3	91.3	145.0	-	145.0	145.0	145.0	-	145.0	-	145.0	-	125.0	-	125.0	
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
<b>V. Inter-State Settlement</b>																	
<b>VI. Contingency Fund</b>																	
<b>VII. State Provident Funds, etc. (1+2)</b>		<b>15,116.4</b>	<b>15,116.4</b>	<b>11,373.4</b>		<b>11,373.4</b>	<b>11,373.4</b>	<b>11,373.4</b>		<b>11,373.4</b>		<b>11,373.4</b>		<b>14,087.0</b>		<b>14,087.0</b>	
1. State Provident Funds	-	10,722.3	10,722.3	8,556.5	-	8,556.5	8,556.5	8,556.5	-	8,556.5	-	8,556.5	-	8,751.6	-	8,751.6	
2. Others	-	4,394.1	4,394.1	2,816.9	-	2,816.9	2,816.9	2,816.9	-	2,816.9	-	2,816.9	-	5,335.4	-	5,335.4	
<b>VIII. Reserve Funds (1 to 4)</b>		<b>5,233.9</b>	<b>5,233.9</b>	<b>6,806.6</b>		<b>6,806.6</b>	<b>6,806.6</b>	<b>6,806.6</b>		<b>6,806.6</b>		<b>6,806.6</b>		<b>7,392.6</b>		<b>7,392.6</b>	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Sinking Funds	-	2,549.5	2,549.5	2,934.5	-	2,934.5	2,934.5	2,934.5	-	2,934.5	-	2,934.5	-	3,326.9	-	3,326.9	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	2,684.4	2,684.4	3,872.1	-	3,872.1	3,872.1	3,872.1	-	3,872.1	-	3,872.1	-	4,065.7	-	4,065.7	
<b>IX. Deposits and Advances (1 to 4)</b>		<b>133,157.5</b>	<b>133,157.5</b>	<b>52,010.0</b>		<b>52,010.0</b>	<b>52,010.0</b>	<b>52,010.0</b>		<b>52,010.0</b>		<b>52,010.0</b>		<b>99,960.0</b>		<b>99,960.0</b>	
1. Civil Deposits	-	22,622.3	22,622.3	26,320.0	-	26,320.0	26,320.0	26,320.0	-	26,320.0	-	26,320.0	-	42,800.0	-	42,800.0	
2. Deposits of Local Funds	-	38,185.0	38,185.0	25,000.0	-	25,000.0	25,000.0	25,000.0	-	25,000.0	-	25,000.0	-	55,750.0	-	55,750.0	
3. Civil Advances	-	1,169.6	1,169.6	690.0	-	690.0	690.0	690.0	-	690.0	-	690.0	-	1,410.0	-	1,410.0	
4. Others	-	71,180.6	71,180.6	-	-	-	-	-	-	-	-	-	-	-	-	-	
<b>X. Suspense and Miscellaneous (1 to 4)</b>		<b>856,394.0</b>	<b>856,394.0</b>	<b>856,394.0</b>		<b>856,394.0</b>	<b>856,394.0</b>	<b>856,394.0</b>		<b>856,394.0</b>		<b>856,394.0</b>		<b>99,960.0</b>		<b>99,960.0</b>	
1. Suspense	-	7,953.3	7,953.3	7,953.3	-	7,953.3	7,953.3	7,953.3	-	7,953.3	-	7,953.3	-	-	-	-	
2. Cash Balance Investment Accounts	-	846,757.3	846,757.3	846,757.3	-	846,757.3	846,757.3	846,757.3	-	846,757.3	-	846,757.3	-	-	-	-	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	1,683.4	1,683.4	-	-	-	-	-	-	-	-	-	-	-	-	-	
<b>XI. Appropriation to Contingency Fund</b>																	
<b>XII. Remittances</b>		<b>89,076.6</b>	<b>89,076.6</b>	<b>89,076.6</b>		<b>89,076.6</b>	<b>89,076.6</b>	<b>89,076.6</b>		<b>89,076.6</b>		<b>89,076.6</b>		<b>101,740.3</b>		<b>101,740.3</b>	
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>51,005.2</b>	<b>68,088.5</b>			<b>68,088.5</b>	<b>68,088.5</b>				<b>-6,920.5</b>				<b>101,740.3</b>	
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			<b>-31,881.0</b>	<b>-66,526.1</b>			<b>-66,526.1</b>	<b>-66,526.1</b>				<b>-115,314.2</b>				<b>-99,826.3</b>	
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>19,124.1</b>	<b>1,562.4</b>			<b>1,562.4</b>	<b>1,562.4</b>				<b>-122,234.7</b>				<b>1,914.0</b>	
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			<b>19,124.1</b>	<b>1,562.4</b>			<b>1,562.4</b>	<b>1,562.4</b>				<b>-122,234.7</b>				<b>1,914.0</b>	
i. Increase (+)/Decrease (-) in Cash Balances			<b>2,813.6</b>	<b>1,562.4</b>			<b>1,562.4</b>	<b>1,562.4</b>				<b>-122,234.7</b>				<b>1,914.0</b>	
a) Opening Balance			<b>-931.5</b>	<b>500.0</b>			<b>500.0</b>	<b>500.0</b>				<b>1,882.1</b>				<b>500.0</b>	
b) Closing Balance			<b>1,882.1</b>	<b>2,062.4</b>			<b>2,062.4</b>	<b>2,062.4</b>				<b>-120,352.6</b>				<b>2,414.0</b>	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			<b>16,399.1</b>	<b>-</b>			<b>-</b>	<b>-</b>				<b>-</b>				<b>-</b>	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			<b>-88.6</b>	<b>-</b>			<b>-</b>	<b>-</b>				<b>-</b>				<b>-</b>	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
CHHATTISGARH

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	67,953.0	1,133,028.1	1,200,981.1	91,527.4	963,031.4	1,054,558.8	76,564.1	831,640.3	908,204.5	84,914.5	932,738.9	1,017,653.4
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	67,961.0	10,513.1	78,474.1	91,527.4	7,535.5	99,062.9	76,564.1	7,080.9	83,645.1	84,914.5	9,722.0	94,636.5
<b>I. Total Capital Outlay (1 + 2)</b>	49,143.1	50.2	49,193.3	72,294.6	0.6	72,295.2	59,942.9	0.6	59,943.5	83,299.5	173.2	83,472.7
<b>1. Development (a + b)</b>	47,939.4	0.2	47,939.6	70,065.0	0.2	70,065.2	57,207.6	0.2	57,207.8	80,789.0	50.7	80,839.7
<b>(a) Social Services (1 to 9)</b>	9,506.1	0.2	9,506.3	15,270.0	0.2	15,270.2	14,250.3	0.2	14,250.5	20,504.9	0.7	20,505.6
1. Education, Sports, Art and Culture	1,731.8	-	1,731.8	4,123.9	-	4,123.9	3,830.1	-	3,830.1	4,365.0	-	4,365.0
2. Medical and Public Health	1,735.4	-	1,735.4	2,912.2	-	2,912.2	2,735.5	-	2,735.5	2,946.0	-	2,946.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	115.0	-	115.0	557.5	-	557.5	227.5	-	227.5	372.6	-	372.6
5. Housing	800.2	-	800.2	779.9	-	779.9	963.6	-	963.6	1,038.7	-	1,038.7
6. Urban Development	3,234.6	-	3,234.6	4,202.5	-	4,202.5	2,878.0	-	2,878.0	6,735.0	-	6,735.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,113.9	-	1,113.9	1,322.4	-	1,322.4	1,402.7	-	1,402.7	2,955.2	0.5	2,955.7
8. Social Security and Welfare	534.6	-	534.6	981.6	-	981.6	1,802.9	-	1,802.9	1,472.4	-	1,472.4
9. Others *	240.5	0.2	240.7	390.0	0.2	390.2	410.0	0.2	410.2	620.1	0.2	620.3
<b>(b) Economic Services (1 to 10)</b>	38,433.4	-	38,433.4	54,795.0	-	54,795.0	42,957.3	-	42,957.3	60,284.1	50.0	60,334.1
1. Agriculture and Allied Activities (i to xi)	836.4	-	836.4	1,368.1	-	1,368.1	1,126.9	-	1,126.9	1,338.1	-	1,338.1
i) Crop Husbandry	4.7	-	4.7	2.0	-	2.0	2.0	-	2.0	2.0	-	2.0
ii) Soil and Water Conservation	230.0	-	230.0	210.0	-	210.0	210.0	-	210.0	100.0	-	100.0
iii) Animal Husbandry	6.2	-	6.2	49.0	-	49.0	31.3	-	31.3	656.0	-	656.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	2.5	-	2.5	7.5	-	7.5	7.5	-	7.5	7.5	-	7.5
vi) Forestry and Wild Life	240.5	-	240.5	475.0	-	475.0	501.5	-	501.5	410.0	-	410.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	287.7	-	287.7	553.1	-	553.1	303.1	-	303.1	103.1	-	103.1
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	64.8	-	64.8	71.5	-	71.5	71.5	-	71.5	59.5	-	59.5
xi) Others @	904.6	-	904.6	919.5	-	919.5	919.9	-	919.9	4,483.0	-	4,483.0
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	16,553.2	-	16,553.2	22,007.9	-	22,007.9	18,738.1	-	18,738.1	19,923.1	-	19,923.1
5. Energy	7,040.0	-	7,040.0	4,350.0	-	4,350.0	220.0	-	220.0	650.0	-	650.0
6. Industry and Minerals (i to iv)	283.5	-	283.5	441.6	-	441.6	336.8	-	336.8	342.7	50.0	392.7
i) Village and Small Industries	283.5	-	283.5	441.6	-	441.6	336.8	-	336.8	342.7	50.0	392.7
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	12,735.5	-	12,735.5	25,401.8	-	25,401.8	21,309.6	-	21,309.6	33,318.2	-	33,318.2
i) Roads and Bridges	12,735.5	-	12,735.5	25,201.8	-	25,201.8	21,309.6	-	21,309.6	33,318.2	-	33,318.2
ii) Others **	-	-	-	200.0	-	200.0	-	-	-	-	-	-
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**CHHATTISGARH**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	80.0	-	80.0	306.0	-	306.0	306.0	-	306.0	49.0	-	49.0
i) Tourism	80.0	-	80.0	306.0	-	306.0	306.0	-	306.0	180.0	-	180.0
ii) Others @	-	-	-	-	-	-	-	-	-	180.0	-	180.0
<b>2. Non-Development (General Services)</b>	<b>1,203.7</b>	<b>50.0</b>	<b>1,253.7</b>	<b>2,229.6</b>	<b>0.4</b>	<b>2,230.0</b>	<b>2,735.3</b>	<b>0.4</b>	<b>2,735.7</b>	<b>2,510.4</b>	<b>122.5</b>	<b>2,632.9</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>												
1. Market Loans	-	8,702.2	8,702.2	-	7,824.1	7,824.1	-	7,263.2	7,263.2	-	10,781.7	10,781.7
2. Loans from LIC	-	4,635.3	4,635.3	-	1,560.0	1,560.0	-	1,560.0	1,560.0	-	3,923.5	3,923.5
3. Loans from SBI and other Banks	-	-	-	-	50.0	50.0	-	50.0	50.0	-	50.0	50.0
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	1,161.2	1,161.2	-	1,500.0	1,500.0	-	940.0	940.0	-	1,012.9	1,012.9
6. WMA from RBI	-	11.1	11.1	-	3.5	3.5	-	3.4	3.4	-	1.8	1.8
7. Special Securities issued to NSSF	-	-	-	-	1,800.0	1,800.0	-	1,800.0	1,800.0	-	2,850.0	2,850.0
8. Others	-	2,372.3	2,372.3	-	2,423.0	2,423.0	-	2,422.1	2,422.1	-	2,455.8	2,455.8
of which: Land Compensation Bonds	-	522.2	522.2	-	487.7	487.7	-	487.7	487.7	-	487.7	487.7
<b>III. Repayment of Loans to the Centre (1 to 7)</b>												
1. State Plan Schemes	-	1,690.7	1,690.7	-	1,507.3	1,507.3	-	1,513.6	1,513.6	-	1,513.6	1,513.6
of which: Advance release of Plan Assistance for Natural Calamities	-	1,428.7	1,428.7	-	1,482.6	1,482.6	-	1,482.6	1,482.6	-	1,482.6	1,482.6
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	254.4	254.4	-	19.7	19.7	-	17.9	17.9	-	17.9	17.9
4. Non-Plan (i + ii)	-	7.7	7.7	-	5.0	5.0	-	13.1	13.1	-	13.1	13.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	7.7	7.7	-	5.0	5.0	-	13.1	13.1	-	13.1	13.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>												
1. Development Purposes (a + b)	18,817.9	70.0	18,887.9	19,232.8	3.5	19,236.3	16,621.2	103.5	16,724.7	1,615.0	103.5	1,718.5
a) Social Services (1 to 7)	18,817.9	70.0	18,887.9	19,232.8	2.0	19,234.8	16,621.2	102.0	16,723.2	1,615.0	102.0	1,717.0
1. Education, Sports, Art and Culture	3,235.1	70.0	3,305.1	4,280.0	-	4,280.0	660.0	100.0	760.0	485.0	100.0	585.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	243.4	-	243.4	340.0	-	340.0	340.0	-	340.0	420.0	-	420.0
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	2,991.7	70.0	3,061.7	3,940.0	-	3,940.0	320.0	100.0	420.0	65.0	100.0	165.0
b) Economic Services (1 to 10)	15,582.8	-	15,582.8	14,952.8	2.0	14,954.8	15,961.2	2.0	15,963.2	1,130.0	2.0	1,132.0
1. Crop Husbandry	3,000.0	-	3,000.0	4,000.0	2.0	4,002.0	4,000.0	2.0	4,002.0	300.0	2.0	302.0
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	11,971.2	-	11,971.2	10,501.2	-	10,501.2	11,509.7	-	11,509.7	378.0	-	378.0
4. Co-operation	610.0	-	610.0	450.1	-	450.1	450.1	-	450.1	451.0	-	451.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-



**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**GOA**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	7	5	6	8	9	10	11	12	13	
1	9,432.8	136,058.8	145,491.6	202,939.2	20,299.4	182,639.8	18,079.8	186,235.2	204,315.1	18,436.7	191,869.4	210,306.1	
<b>TOTAL CAPITAL DISBURSEMENTS (1 to XII)</b>													
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	9,432.8	3,418.3	12,851.1	23,760.6	20,299.4	3,461.2	18,079.8	3,468.4	21,548.2	18,436.7	3,741.7	22,178.4	
<b>I. Total Capital Outlay (1 + 2)</b>	9,420.7	-	9,420.7	20,160.5	20,160.5	-	18,051.2	-	18,051.2	18,312.7	-	18,312.7	
<b>1. Development (a + b)</b>	8,074.2	-	8,074.2	16,090.2	16,090.2	-	14,886.9	-	14,886.9	14,870.6	-	14,870.6	
<b>(a) Social Services (1 to 9)</b>	1,872.6	-	1,872.6	4,560.2	4,560.2	-	4,288.0	-	4,288.0	5,930.9	-	5,930.9	
1. Education, Sports, Art and Culture	821.8	-	821.8	1,433.0	1,433.0	-	1,328.4	-	1,328.4	2,760.7	-	2,760.7	
2. Medical and Public Health	110.3	-	110.3	425.8	425.8	-	360.7	-	360.7	547.2	-	547.2	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	815.0	-	815.0	1,904.0	1,904.0	-	1,904.0	-	1,904.0	1,917.9	-	1,917.9	
5. Housing	1.8	-	1.8	3.2	3.2	-	3.2	-	3.2	3.1	-	3.1	
6. Urban Development	9.6	-	9.6	24.9	24.9	-	10.4	-	10.4	18.4	-	18.4	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	96.6	-	96.6	740.0	740.0	-	655.0	-	655.0	658.4	-	658.4	
8. Social Security and Welfare	17.5	-	17.5	28.3	28.3	-	25.4	-	25.4	22.0	-	22.0	
9. Others *	-	-	-	1.0	1.0	-	1.0	-	1.0	3.2	-	3.2	
<b>(b) Economic Services (1 to 10)</b>	6,201.6	-	6,201.6	11,530.0	11,530.0	-	10,598.9	-	10,598.9	8,939.8	-	8,939.8	
1. Agriculture and Allied Activities (i to xi)	159.2	-	159.2	464.4	464.4	-	271.6	-	271.6	433.4	-	433.4	
i) Crop Husbandry	6.4	-	6.4	160.0	160.0	-	52.7	-	52.7	108.0	-	108.0	
ii) Soil and Water Conservation	66.1	-	66.1	90.0	90.0	-	90.0	-	90.0	90.0	-	90.0	
iii) Animal Husbandry	17.8	-	17.8	31.5	31.5	-	21.5	-	21.5	24.5	-	24.5	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	21.7	-	21.7	87.4	87.4	-	29.4	-	29.4	75.5	-	75.5	
vi) Forestry and Wild Life	1.0	-	1.0	10.3	10.3	-	10.3	-	10.3	7.7	-	7.7	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	13.9	-	13.9	22.0	22.0	-	4.5	-	4.5	-14.9	-	-14.9	
ix) Agricultural Research and Education	-	-	-	1.0	1.0	-	1.0	-	1.0	1.9	-	1.9	
x) Co-operation	32.3	-	32.3	62.2	62.2	-	62.2	-	62.2	140.7	-	140.7	
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	
2. Rural Development	0.8	-	0.8	412.5	412.5	-	252.5	-	252.5	304.0	-	304.0	
3. Special Area Programmes of which: Hill Areas	4.4	-	4.4	31.0	31.0	-	31.0	-	31.0	33.0	-	33.0	
4. Major and Medium Irrigation and Flood Control	1,129.2	-	1,129.2	2,643.8	2,643.8	-	2,523.8	-	2,523.8	1,768.9	-	1,768.9	
5. Energy	2,054.7	-	2,054.7	2,306.5	2,306.5	-	2,306.5	-	2,306.5	2,094.5	-	2,094.5	
6. Industry and Minerals (i to iv)	4.4	-	4.4	118.5	118.5	-	116.0	-	116.0	133.5	-	133.5	
i) Village and Small Industries	4.4	-	4.4	108.5	108.5	-	106.0	-	106.0	130.5	-	130.5	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	-	-	-	10.0	10.0	-	10.0	-	10.0	3.0	-	3.0	
7. Transport (i + ii)	2,372.2	-	2,372.2	4,465.9	4,465.9	-	3,960.1	-	3,960.1	3,399.0	-	3,399.0	
i) Roads and Bridges	1,987.0	-	1,987.0	2,959.0	2,959.0	-	2,959.0	-	2,959.0	3,017.5	-	3,017.5	
ii) Others **	385.3	-	385.3	1,506.9	1,506.9	-	1,001.1	-	1,001.1	381.5	-	381.5	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
GOA

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	476.6		476.6	1,087.4		1,087.4	1,137.4		1,137.4	773.5		773.5
i) Tourism	476.6		476.6	1,087.4		1,087.4	1,087.4		1,087.4	756.5		756.5
ii) Others @							50.0		50.0	17.0		17.0
<b>2. Non-Development (General Services)</b>	<b>1,346.5</b>		<b>1,346.5</b>	<b>4,070.3</b>		<b>4,070.3</b>	<b>3,164.3</b>		<b>3,164.3</b>	<b>3,442.0</b>		<b>3,442.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>3,109.9</b>	<b>3,109.9</b>		<b>3,630.9</b>	<b>3,630.9</b>		<b>3,630.9</b>			<b>3,918.1</b>	<b>3,918.1</b>
1. Market Loans		1,550.0	1,550.0		1,088.6	1,088.6		1,088.6			1,329.6	1,329.6
2. Loans from LIC		19.9	19.9		19.9	19.9		19.9			17.0	17.0
3. Loans from SBI and other Banks												
4. Loans from NABARD		311.1	311.1		505.7	505.7		505.7			530.2	530.2
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI		2.3	2.3		3.5	3.5		3.5			3.5	3.5
7. Special Securities issued to NSSF		1,098.3	1,098.3		500.0	500.0		500.0			500.0	500.0
8. Others		128.2	128.2		1,354.5	1,354.5		1,354.5			1,379.2	1,379.2
<i>of which: Land Compensation Bonds</i>					158.6	158.6		158.6			158.6	158.6
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>280.7</b>	<b>280.7</b>		<b>277.0</b>	<b>277.0</b>		<b>277.0</b>			<b>289.6</b>	<b>289.6</b>
1. State Plan Schemes		257.9	257.9		270.0	270.0		270.0			277.5	277.5
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>												
2. Central Plan Schemes		0.1	0.1		0.1	0.1		0.1			0.1	0.1
3. Centrally Sponsored Schemes		2.6	2.6		3.3	3.3		3.3			1.0	1.0
4. Non-Plan (i + ii)		20.2	20.2		3.6	3.6		3.6			11.0	11.0
i) Relief for Natural Calamities												
ii) Others		20.2	20.2		3.6	3.6		3.6			11.0	11.0
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>12.1</b>	<b>27.7</b>	<b>39.8</b>	<b>138.8</b>	<b>53.3</b>	<b>192.1</b>	<b>28.7</b>	<b>60.5</b>	<b>89.2</b>	<b>124.0</b>	<b>34.0</b>	<b>158.0</b>
<b>1. Development Purposes (a + b)</b>	<b>12.1</b>		<b>12.1</b>	<b>138.8</b>	<b>10.0</b>	<b>148.8</b>	<b>28.7</b>	<b>17.2</b>	<b>45.9</b>	<b>124.0</b>	<b>10.2</b>	<b>134.2</b>
<b>a) Social Services (1 to 7)</b>				<b>110.2</b>	<b>10.0</b>	<b>120.2</b>		<b>17.2</b>	<b>17.2</b>	<b>100.0</b>		<b>110.2</b>
1. Education, Sports, Art and Culture				10.0		10.0						
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation				100.0		100.0				100.0		100.0
5. Housing												
6. Government Servants (Housing)					10.0	10.0		17.0	17.0		10.0	10.0
7. Others				0.2		0.2		0.2	0.2		0.2	0.2
<b>b) Economic Services (1 to 10)</b>	<b>12.0</b>		<b>12.0</b>	<b>28.6</b>		<b>28.6</b>	<b>28.7</b>		<b>28.7</b>	<b>24.0</b>		<b>24.0</b>
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.	17.4		17.4	18.0		18.0	18.0		18.0	13.4		13.4
6. Power Projects												



## Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
GOA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	-	-	-	-	0.6	-	0.6	0.6	-	-	-	0.6	-	-	0.6
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-5.3	-	-5.3	-	10.0	-	10.0	10.0	-	-	-	10.0	-	-	10.0
<b>2. Non-Development Purposes (a + b)</b>	-	27.7	27.7	-	-	43.3	43.3	43.3	-	43.3	-	43.3	-	23.8	23.8
a) Government Servants (other than Housing)	-	27.7	27.7	-	-	43.3	43.3	43.3	-	43.3	-	43.3	-	23.8	23.8
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	1,818.2	1,818.2	-	-	1,642.8	1,642.8	1,642.8	-	1,690.4	-	1,690.4	-	1,740.1	1,740.1
1. State Provident Funds	-	1,803.8	1,803.8	-	-	1,628.4	1,628.4	1,628.4	-	1,675.7	-	1,675.7	-	1,725.0	1,725.0
2. Others	-	14.4	14.4	-	-	14.4	14.4	14.4	-	14.7	-	14.7	-	15.1	15.1
<b>VIII. Reserve Funds (1 to 4)</b>	-	1,080.3	1,080.3	-	-	1,172.9	1,172.9	1,172.9	-	1,196.3	-	1,196.3	-	1,231.5	1,231.5
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	381.2	381.2	-	-	394.8	394.8	394.8	-	402.7	-	402.7	-	414.5	414.5
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	699.1	699.1	-	-	778.1	778.1	778.1	-	793.7	-	793.7	-	817.0	817.0
<b>IX. Deposits and Advances (1 to 4)</b>	-	1,564.6	1,564.6	-	-	1,504.4	1,504.4	1,504.4	-	1,534.4	-	1,534.4	-	1,579.6	1,579.6
1. Civil Deposits	-	1,444.1	1,444.1	-	-	1,245.8	1,245.8	1,245.8	-	1,270.8	-	1,270.8	-	1,308.2	1,308.2
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	120.4	120.4	-	-	132.5	132.5	132.5	-	135.2	-	135.2	-	139.2	139.2
4. Others	-	0.1	0.1	-	-	126.0	126.0	126.0	-	128.5	-	128.5	-	132.3	132.3
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	94,742.9	94,742.9	-	-	139,104.2	139,104.2	139,104.2	-	141,886.3	-	141,886.3	-	146,059.4	146,059.4
1. Suspense	-	2,513.9	2,513.9	-	-	2,495.1	2,495.1	2,495.1	-	2,545.0	-	2,545.0	-	2,619.9	2,619.9
2. Cash Balance Investment Accounts	-	55,163.7	55,163.7	-	-	100,026.6	100,026.6	100,026.6	-	102,027.1	-	102,027.1	-	105,027.9	105,027.9
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	37,065.3	37,065.3	-	-	36,582.5	36,582.5	36,582.5	-	37,314.2	-	37,314.2	-	38,411.6	38,411.6
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	33,434.5	33,434.5	-	-	35,254.3	35,254.3	35,254.3	-	35,959.4	-	35,959.4	-	37,017.1	37,017.1
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-2,159.2	-2,159.2	-	-	-2,036.5	-2,036.5	-2,036.5	-	-3,463.5	-	-3,463.5	-	-93.8	-93.8
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-1,562.7	-1,562.7	-	-	-7,076.1	-7,076.1	-7,076.1	-	-5,264.1	-	-5,264.1	-	-3,240.7	-3,240.7
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-3,721.9	-3,721.9	-	-	-9,112.6	-9,112.6	-9,112.6	-	-8,727.5	-	-8,727.5	-	-3,334.5	-3,334.5
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-3,721.9	-3,721.9	-	-	-9,112.6	-9,112.6	-9,112.6	-	-8,727.5	-	-8,727.5	-	-3,334.5	-3,334.5
i. Increase (+)/Decrease (-) in Cash Balances	-	-100.4	-100.4	-	-	-8,558.8	-8,558.8	-8,558.8	-	-7,853.7	-	-7,853.7	-	-2,280.6	-2,280.6
a) Opening Balance	-	147.5	147.5	-	-	-3,504.6	-3,504.6	-3,504.6	-	47.1	-	47.1	-	-7,806.6	-7,806.6
b) Closing Balance	-	47.1	47.1	-	-	-12,063.5	-12,063.5	-12,063.5	-	-7,806.6	-	-7,806.6	-	-10,087.2	-10,087.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-3,621.5	-3,621.5	-	-	-1,003.7	-1,003.7	-1,003.7	-	-1,023.8	-	-1,023.8	-	-1,053.9	-1,053.9
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	450.0	450.0	450.0	-	150.0	-	150.0	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**GUJARAT**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	219,510.9	3,494,877.7	3,714,388.6	246,527.8	1,464,212.5	1,710,740.3	253,381.0	1,460,720.8	1,714,101.9	296,261.5	1,460,531.5	1,756,793.0
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	219,510.9	66,717.4	286,228.3	246,527.8	68,605.3	315,133.1	253,381.0	67,570.8	320,951.9	296,261.5	56,536.8	352,798.3
<b>I. Total Capital Outlay (1 + 2)</b>	211,255.2	1,010.1	212,265.3	238,007.6	5,967.9	243,975.5	246,423.3	5,182.6	251,605.9	289,685.5	1,009.1	290,694.5
<b>1. Development (a + b)</b>	204,817.8	309.6	205,127.4	229,841.3	1,965.6	231,806.9	240,101.9	2,200.2	242,302.1	276,877.1	206.3	277,083.3
<b>(a) Social Services (1 to 9)</b>	60,556.0	271.5	60,829.5	71,866.6	1,848.1	73,714.8	69,250.9	2,091.7	71,342.5	99,700.0	200.2	99,900.1
1. Education, Sports, Art and Culture	9,394.5	23.7	9,418.2	13,614.8	26.7	13,641.5	12,260.8	352.1	12,612.9	32,168.1	-	32,168.1
2. Medical and Public Health	12,545.3	-	12,545.3	17,352.5	-	17,352.5	17,248.9	-	17,248.9	20,544.3	-	20,544.3
3. Family Welfare	41.8	-	41.8	208.8	-	208.8	208.8	-	208.8	303.1	-	303.1
4. Water Supply and Sanitation	13,341.4	-	13,341.4	14,310.0	-	14,310.0	14,234.9	-	14,234.9	23,287.8	-	23,287.8
5. Housing	2,701.6	183.0	2,884.6	2,976.3	663.6	3,639.9	2,465.0	445.4	2,910.4	6,024.0	200.0	6,224.0
6. Urban Development	13,975.7	-	13,975.7	12,352.0	-	12,352.0	12,875.3	-	12,875.3	4,690.2	-	4,690.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	474.2	64.8	539.0	3,053.9	418.3	3,472.2	2,669.3	342.6	3,011.9	5,387.0	-	5,387.0
8. Social Security and Welfare	33.1	-	33.1	91.6	-	91.6	39.2	-	39.2	81.5	-	81.5
9. Others *	8,050.4	-	8,050.4	7,906.7	739.5	8,646.2	7,248.6	951.6	8,200.2	7,214.0	0.2	7,214.2
<b>(b) Economic Services (1 to 10)</b>	144,259.8	38.1	144,297.9	157,974.7	117.5	158,092.2	170,851.0	108.5	170,959.5	177,177.1	6.1	177,183.2
1. Agriculture and Allied Activities (i to xi)	6,861.3	0.5	6,861.8	8,272.9	47.0	8,319.9	7,438.8	44.2	7,483.0	10,697.8	-	10,697.8
i) Crop Husbandry	281.2	-	281.2	252.6	-	252.6	166.0	-	166.0	2,211.1	-	2,211.1
ii) Soil and Water Conservation	1,873.4	-	1,873.4	1,878.2	-	1,878.2	1,631.1	-	1,631.1	915.7	-	915.7
iii) Animal Husbandry	35.1	-	35.1	268.5	-	268.5	108.8	-	108.8	361.0	-	361.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-0.2	-	-0.2	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	4,349.9	30.2	4,380.0	5,348.8	45.0	5,393.8	5,214.8	43.2	5,258.1	5,656.0	-	5,656.0
vii) Plantations	-	-	-	334.0	2.0	336.0	100.0	1.0	101.0	1,326.5	-	1,326.5
viii) Food Storage and Warehousing	124.2	1.8	126.0	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-2.5	-31.4	-34.0	-	-	-	-	-	-	-	-	-
x) Co-operation	30.4	-	30.4	0.2	-	0.2	27.8	-	27.8	0.2	-	0.2
xi) Others @	169.9	-	169.9	190.6	-	190.6	190.3	-	190.3	227.4	-	227.4
2. Rural Development	9,749.5	-	9,749.4	10,427.5	-	10,427.5	9,927.9	-	9,927.9	11,705.0	-	11,705.0
3. Special Area Programmes of which: Hill Areas	118.5	-	118.5	230.0	-	230.0	270.0	-	270.0	249.0	-	249.0
4. Major and Medium Irrigation and Flood Control	70,419.8	-	70,419.8	81,284.4	-	81,284.4	80,521.9	-	80,521.9	86,125.6	-	86,125.6
5. Energy	13,600.0	-	13,600.0	15,071.8	-	15,071.8	20,156.9	-	20,156.9	19,026.8	-	19,026.8
6. Industry and Minerals (i to iv)	6,203.6	1.7	6,205.2	10,659.1	1.8	10,660.9	12,955.3	1.6	12,956.9	11,614.5	4.9	11,619.4
i) Village and Small Industries	17.3	1.7	19.0	35.2	1.8	37.0	40.2	1.6	41.8	89.6	4.9	94.5
ii) Iron and Steel Industries	1,175.0	-	1,175.0	5,010.0	-	5,010.0	5,250.0	-	5,250.0	2,939.4	-	2,939.4
iii) Non-Ferrous Mining and Metallurgical Industries	11.1	-	11.1	113.3	-	113.3	109.5	-	109.5	60.3	-	60.3
iv) Others #	5,000.2	-	5,000.2	5,500.6	-	5,500.6	7,555.6	-	7,555.6	8,525.2	-	8,525.2
7. Transport (i + ii)	27,402.1	36.0	27,438.1	26,825.6	67.5	26,893.1	34,724.8	60.8	34,785.6	31,431.1	-	31,431.1
i) Roads and Bridges	24,418.7	-	24,418.7	21,060.4	-	21,060.4	26,164.1	-	26,164.1	24,541.2	-	24,541.2
ii) Others **	2,983.4	36.0	3,019.4	5,765.2	67.5	5,832.7	8,560.7	60.8	8,621.4	6,889.9	-	6,889.9
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**GUJARAT**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	300.0	-	300.0	323.0	-	323.0	80.8	-	80.8	10.0	-	10.0
10. General Economic Services (i + ii)	9,605.0	-	9,605.0	4,880.4	1.2	4,881.6	4,774.6	2.0	4,776.6	6,317.3	1.2	6,318.5
i) Tourism	3,605.0	-	3,605.0	4,759.4	-	4,759.4	4,759.4	-	4,759.4	6,210.0	-	6,210.0
ii) Others @	6,000.0	-	6,000.0	121.0	1.2	122.2	15.2	2.0	17.2	107.3	1.2	108.5
<b>2. Non-Development (General Services)</b>	<b>6,437.4</b>	<b>700.5</b>	<b>7,137.9</b>	<b>8,166.3</b>	<b>4,002.3</b>	<b>12,168.6</b>	<b>6,321.4</b>	<b>2,982.4</b>	<b>9,303.8</b>	<b>12,808.4</b>	<b>802.8</b>	<b>13,611.2</b>
<b>Discharge of Internal Debt (1 to 8)</b>	-	<b>57,944.2</b>	<b>57,944.2</b>	-	<b>55,635.7</b>	<b>55,635.7</b>	-	<b>55,488.0</b>	<b>55,488.0</b>	-	<b>48,522.0</b>	<b>48,522.0</b>
1. Market Loans	-	27,001.1	27,001.1	-	24,459.6	24,459.6	-	24,459.6	24,459.6	-	16,749.7	16,749.7
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	224.7	224.7	-	224.7	224.7	-	224.7	224.7	-	224.7	224.7
4. Loans from NABARD	-	0.8	0.8	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0
7. Special Securities issued to NSSF	-	22,198.1	22,198.1	-	22,655.6	22,655.6	-	22,655.6	22,655.6	-	22,991.1	22,991.1
8. Others	-	8,519.6	8,519.6	-	8,285.6	8,285.6	-	8,137.9	8,137.9	-	8,546.3	8,546.3
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>7,421.0</b>	<b>7,421.0</b>	-	<b>6,542.6</b>	<b>6,542.6</b>	-	<b>6,542.6</b>	<b>6,542.6</b>	-	<b>6,597.6</b>	<b>6,597.6</b>
1. State Plan Schemes	-	6,431.1	6,431.1	-	6,505.2	6,505.2	-	6,505.2	6,505.2	-	6,562.1	6,562.1
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	305.6	305.6	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	645.8	645.8	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	38.5	38.5	-	37.3	37.3	-	37.3	37.3	-	35.5	35.5
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	38.5	38.5	-	37.3	37.3	-	37.3	37.3	-	35.5	35.5
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	-	<b>566.8</b>	<b>8,822.5</b>	-	<b>693.8</b>	<b>9,214.0</b>	-	<b>6,957.7</b>	<b>7,550.1</b>	-	<b>6,428.8</b>	<b>7,218.8</b>
1. Development Purposes (a + b)	<b>8,255.7</b>	<b>2.8</b>	<b>8,258.5</b>	<b>8,520.2</b>	<b>10.0</b>	<b>8,530.2</b>	<b>6,957.7</b>	<b>8.0</b>	<b>6,965.7</b>	<b>6,576.0</b>	<b>10.0</b>	<b>6,586.1</b>
a) Social Services (1 to 7)	<b>210.7</b>	<b>2.8</b>	<b>213.5</b>	<b>235.4</b>	<b>10.0</b>	<b>245.4</b>	<b>198.6</b>	<b>8.0</b>	<b>206.6</b>	<b>386.9</b>	<b>10.0</b>	<b>396.9</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	10.0	10.0	-	8.0	8.0	-	10.0	10.0
6. Government Servants (Housing)	-	2.8	2.8	-	-	-	-	-	-	-	-	-
7. Others	210.7	-	210.7	235.4	-	235.4	198.6	-	198.6	386.9	-	386.9
b) Economic Services (1 to 10)	<b>8,045.0</b>	-	<b>8,045.0</b>	<b>8,284.8</b>	-	<b>8,284.8</b>	<b>6,759.1</b>	-	<b>6,759.1</b>	<b>6,189.1</b>	-	<b>6,189.1</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	72.8	-	72.8	1,138.7	-	1,138.7	1,138.7	-	1,138.7	1,138.7	-	1,138.7

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**GUJARAT**

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Village and Small Industries	0.2	-	0.2	1.0	-	1.0	0.1	-	0.1	0.4	-	0.4
8. Other Industries and Minerals	-	-	-	395.0	-	395.0	395.0	-	395.0	50.0	-	50.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	7,972.0	-	7,972.0	6,750.1	-	6,750.1	5,225.3	-	5,225.3	5,000.0	-	5,000.0
<b>2. Non-Development Purposes (a + b)</b>	-	<b>564.0</b>	<b>564.0</b>	-	<b>683.8</b>	<b>683.8</b>	-	<b>584.4</b>	<b>584.4</b>	-	<b>632.8</b>	<b>632.8</b>
a) Government Servants (other than Housing)	-	138.4	138.4	-	221.3	221.3	-	140.2	140.2	-	195.7	195.7
b) Miscellaneous	-	425.6	425.6	-	462.5	462.5	-	444.2	444.2	-	437.1	437.1
<b>V. Inter-State Settlement</b>	-	-	-	-	<b>0.1</b>	<b>0.1</b>	-	<b>0.1</b>	<b>0.1</b>	-	<b>0.1</b>	<b>0.1</b>
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	<b>285.4</b>	<b>285.4</b>	-	<b>9.9</b>	<b>9.9</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	-	<b>13,406.9</b>	<b>13,406.9</b>	-	<b>20,678.8</b>	<b>20,678.8</b>	-	<b>20,678.8</b>	<b>20,678.8</b>	-	<b>20,881.2</b>	<b>20,881.2</b>
1. State Provident Funds	-	12,489.8	12,489.8	-	18,922.8	18,922.8	-	18,997.1	18,997.1	-	19,198.7	19,198.7
2. Others	-	917.1	917.1	-	1,756.0	1,756.0	-	1,681.7	1,681.7	-	1,682.5	1,682.5
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>2,801.4</b>	<b>2,801.4</b>	-	<b>17,109.2</b>	<b>17,109.2</b>	-	<b>14,366.6</b>	<b>14,366.6</b>	-	<b>22,508.8</b>	<b>22,508.8</b>
1. Depreciation/Renewal Reserve Funds	-	2.8	2.8	-	12.2	12.2	-	15.0	15.0	-	15.0	15.0
2. Sinking Funds	-	-	-	-	10,000.0	10,000.0	-	500.0	500.0	-	7,000.0	7,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,798.6	2,798.6	-	7,097.0	7,097.0	-	13,851.6	13,851.6	-	15,493.8	15,493.8
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>296,182.5</b>	<b>296,182.5</b>	-	<b>302,926.8</b>	<b>302,926.8</b>	-	<b>302,926.8</b>	<b>302,926.8</b>	-	<b>305,449.7</b>	<b>305,449.7</b>
1. Civil Deposits	-	49,302.1	49,302.1	-	50,068.2	50,068.2	-	50,068.2	50,068.2	-	51,323.2	51,323.2
2. Deposits of Local Funds	-	237,922.0	237,922.0	-	245,212.5	245,212.5	-	245,212.5	245,212.5	-	246,062.5	246,062.5
3. Civil Advances	-	4,175.2	4,175.2	-	3,100.8	3,100.8	-	3,100.8	3,100.8	-	3,100.8	3,100.8
4. Others	-	4,783.2	4,783.2	-	4,545.3	4,545.3	-	4,545.3	4,545.3	-	4,963.2	4,963.2
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>2,963,717.2</b>	<b>2,963,717.2</b>	-	<b>1,028,245.0</b>	<b>1,028,245.0</b>	-	<b>1,028,245.0</b>	<b>1,028,245.0</b>	-	<b>1,028,245.0</b>	<b>1,028,245.0</b>
1. Suspense	-	-182.8	-182.8	-	21.9	21.9	-	21.9	21.9	-	21.9	21.9
2. Cash Balance Investment Accounts	-	2,962,508.2	2,962,508.2	-	10,000.0	10,000.0	-	10,000.0	10,000.0	-	10,000.0	10,000.0
3. Deposits with RBI	-	-	-	-	480,631.5	480,631.5	-	480,631.5	480,631.5	-	480,631.5	480,631.5
4. Others	-	1,391.8	1,391.8	-	537,591.6	537,591.6	-	537,591.6	537,591.6	-	537,591.6	537,591.6
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>151,827.6</b>	<b>151,827.6</b>	-	<b>26,412.6</b>	<b>26,412.6</b>	-	<b>26,412.6</b>	<b>26,412.6</b>	-	<b>26,665.3</b>	<b>26,665.3</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	<b>55,700.5</b>	<b>55,700.5</b>	-	<b>46,016.1</b>	<b>46,016.1</b>	-	<b>94,184.7</b>	<b>94,184.7</b>	-	<b>66,366.2</b>	<b>66,366.2</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	<b>-55,134.0</b>	<b>-55,134.0</b>	-	<b>-38,051.5</b>	<b>-38,051.5</b>	-	<b>-89,074.2</b>	<b>-89,074.2</b>	-	<b>-62,659.6</b>	<b>-62,659.6</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	<b>566.4</b>	<b>566.4</b>	-	<b>7,964.6</b>	<b>7,964.6</b>	-	<b>5,110.4</b>	<b>5,110.4</b>	-	<b>5,708.6</b>	<b>5,708.6</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	<b>566.4</b>	<b>566.4</b>	-	<b>7,964.6</b>	<b>7,964.6</b>	-	<b>5,110.4</b>	<b>5,110.4</b>	-	<b>5,708.6</b>	<b>5,708.6</b>
i. Increase (+)/Decrease (-) in Cash Balances	-	-1,040.8	-1,040.8	-	7,964.6	7,964.6	-	5,110.4	5,110.4	-	5,708.6	5,708.6
a) Opening Balance	-	-	-	-	1,034.0	1,034.0	-	-2,819.7	-2,819.7	-	2,290.7	2,290.7
b) Closing Balance	-	-2,819.6	-2,819.6	-	8,998.6	8,998.6	-	2,290.7	2,290.7	-	7,999.3	7,999.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	<b>1,607.2</b>	<b>1,607.2</b>	-	<b>-</b>	<b>-</b>	-	<b>-</b>	<b>-</b>	-	<b>-</b>	<b>-</b>
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	<b>-</b>	<b>-</b>	-	<b>-</b>	<b>-</b>	-	<b>-</b>	<b>-</b>	-	<b>-</b>	<b>-</b>

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**HARYANA**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	44,755.0	596,445.8	641,200.8	65,489.1	1,082,694.9	1,148,184.0	62,749.7	608,184.7	670,934.3	63,256.6	667,508.4	730,765.0
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	44,755.0	39,647.0	84,402.0	65,489.1	27,510.3	92,999.3	62,749.7	24,403.6	87,153.3	63,256.6	28,967.0	92,223.7
<b>I. Total Capital Outlay (I + 2)</b>	41,913.1	15,705.4	57,618.4	58,530.0	-865.1	57,664.9	57,721.5	-3,631.6	54,089.9	57,273.8	197.3	57,471.1
<b>1. Development (a + b)</b>	39,407.1	15,705.4	55,112.4	55,584.4	-865.1	54,719.3	54,459.5	-3,631.6	50,827.9	54,201.8	197.3	54,399.1
<b>(a) Social Services (1 to 9)</b>	14,460.0	-	14,460.0	26,347.3	-	26,347.3	24,559.3	-	24,559.3	24,560.7	-	24,560.7
1. Education, Sports, Art and Culture	1,231.0	-	1,231.0	2,104.5	-	2,104.5	2,111.5	-	2,111.5	2,192.3	-	2,192.3
2. Medical and Public Health	40.5	-	40.5	1,085.0	-	1,085.0	1,074.0	-	1,074.0	1,043.0	-	1,043.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	8,317.0	-	8,317.0	10,649.3	-	10,649.3	12,146.6	-	12,146.6	10,002.0	-	10,002.0
5. Housing	370.3	-	370.3	770.0	-	770.0	680.0	-	680.0	300.0	-	300.0
6. Urban Development	3,298.6	-	3,298.6	8,500.0	-	8,500.0	6,700.0	-	6,700.0	8,000.0	-	8,000.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10.0	-	10.0	35.3	-	35.3	35.3	-	35.3	32.2	-	32.2
8. Social Security and Welfare	587.0	-	587.0	2,019.5	-	2,019.5	628.2	-	628.2	1,739.6	-	1,739.6
9. Others*	605.4	-	605.4	1,183.7	-	1,183.7	1,183.7	-	1,183.7	1,251.6	-	1,251.6
<b>(b) Economic Services (1 to 10)</b>	24,947.1	15,705.4	40,652.5	29,237.1	-865.1	28,372.0	29,900.2	-3,631.6	26,268.6	29,641.1	197.3	29,838.4
1. Agriculture and Allied Activities (i to xi)	914.6	15,680.8	16,595.4	1,312.1	-869.6	442.5	1,108.7	-3,636.1	-2,527.4	1,114.4	192.8	1,307.2
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	200.0	-	200.0	200.0	-	200.0	200.0	-	200.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	3.0	-	3.0	4.8	-	4.8	2.5	-	2.5
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	227.1	15,680.8	15,908.0	376.6	-869.6	-493.0	376.6	-3,636.1	-3,259.5	500.0	192.8	692.8
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	687.5	-	687.5	732.5	-	732.5	527.3	-	527.3	411.9	-	411.9
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	8,874.6	-	8,874.6	6,890.0	-	6,890.0	6,240.0	-	6,240.0	5,602.4	-	5,602.4
5. Energy	1,986.2	-	1,986.2	4,756.8	-	4,756.8	1,256.8	-	1,256.8	5,000.0	-	5,000.0
6. Industry and Minerals (i to iv)	22.2	-	22.2	35.7	-	35.7	61.7	-	61.7	12.3	-	12.3
i) Village and Small Industries	20.1	-	20.1	30.0	-	30.0	50.0	-	50.0	10.0	-	10.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	2.1	-	2.1	5.7	-	5.7	11.7	-	11.7	2.3	-	2.3
7. Transport (i + ii)	12,929.4	24.5	12,954.0	16,002.5	4.5	16,007.0	20,980.0	4.5	20,984.5	17,597.0	4.5	17,601.5
i) Roads and Bridges	12,171.7	-	12,171.7	14,730.0	-	14,730.0	19,730.0	-	19,730.0	15,931.5	-	15,931.5
ii) Others**	757.8	24.5	782.3	1,272.5	4.5	1,277.0	1,250.0	4.5	1,254.5	1,665.5	4.5	1,670.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
HARYANA

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	220.0	-	220.0	240.0	-	240.0	253.0	-	253.0	315.0	-	315.0
i) Tourism	220.0	-	220.0	240.0	-	240.0	253.0	-	253.0	315.0	-	315.0
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development (General Services)</b>	<b>2,506.0</b>	-	<b>2,506.0</b>	<b>2,945.6</b>	-	<b>2,945.6</b>	<b>3,262.0</b>	-	<b>3,262.0</b>	<b>3,072.0</b>	-	<b>3,072.0</b>
<b>Discharge of Internal Debt (1 to 8)</b>	-	<b>61,714.6</b>	<b>61,714.6</b>	<b>129,806.7</b>	<b>129,806.7</b>	<b>129,806.7</b>	<b>104,826.4</b>	<b>104,826.4</b>	<b>104,826.4</b>	-	<b>136,165.9</b>	<b>136,165.9</b>
1. Market Loans	-	7,556.2	7,556.2	8,248.2	8,248.2	8,248.2	8,248.2	8,248.2	8,248.2	8,270.1	8,270.1	8,270.1
2. Loans from LIC	-	24.7	24.7	19.0	19.0	19.0	19.0	19.0	19.0	11.1	11.1	11.1
3. Loans from SBI and other Banks	-	37,950.0	37,950.0	-	86,550.0	86,550.0	62,840.0	62,840.0	62,840.0	93,760.0	93,760.0	93,760.0
4. Loans from NABARD	-	2,245.9	2,245.9	-	2,242.7	2,242.7	2,254.8	2,254.8	2,254.8	2,385.0	2,385.0	2,385.0
5. Loans from National Co-operative Development Corporation	-	92.1	92.1	-	106.6	106.6	90.3	90.3	90.3	205.3	205.3	205.3
6. WMA from RBI	-	3,467.7	3,467.7	-	20,000.0	20,000.0	20,000.0	20,000.0	20,000.0	20,000.0	20,000.0	20,000.0
7. Special Securities issued to NSSF	-	5,299.5	5,299.5	-	5,385.6	5,385.6	5,385.6	5,385.6	5,385.6	5,438.9	5,438.9	5,438.9
8. Others	-	5,078.5	5,078.5	-	7,254.8	7,254.8	5,988.5	5,988.5	5,988.5	6,095.6	6,095.6	6,095.6
of which: Land Compensation Bonds	-	2,022.3	2,022.3	-	2,022.3	2,022.3	2,022.3	2,022.3	2,022.3	2,022.3	2,022.3	2,022.3
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>1,266.8</b>	<b>1,266.8</b>	<b>1,242.3</b>	<b>1,242.3</b>	<b>1,242.3</b>	<b>2,172.5</b>	<b>2,172.5</b>	<b>2,172.5</b>	<b>2,332.6</b>	<b>2,332.6</b>	<b>2,332.6</b>
1. State Plan Schemes	-	1,245.6	1,245.6	-	1,181.6	1,181.6	-	-	-	2,329.4	2,329.4	2,329.4
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	9.5	9.5	-	19.1	19.1	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	9.4	9.4	-	20.7	20.7	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	2.2	2.2	-	20.9	20.9	4.2	4.2	4.2	3.2	3.2	3.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	2.2	2.2	-	20.9	20.9	4.2	4.2	4.2	3.2	3.2	3.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>2,841.9</b>	<b>2,377.9</b>	<b>5,219.9</b>	<b>6,959.1</b>	<b>3,876.3</b>	<b>10,835.4</b>	<b>5,028.2</b>	<b>3,876.3</b>	<b>8,904.5</b>	<b>5,982.8</b>	<b>4,031.2</b>	<b>10,014.0</b>
<b>1. Development Purposes (a + b)</b>	<b>2,841.9</b>	<b>1,295.1</b>	<b>4,137.0</b>	<b>6,959.1</b>	<b>1,780.0</b>	<b>8,739.1</b>	<b>5,028.2</b>	<b>1,780.0</b>	<b>6,808.2</b>	<b>5,982.8</b>	<b>1,880.0</b>	<b>7,862.8</b>
<b>a) Social Services (1 to 7)</b>	-	<b>1,295.1</b>	<b>1,295.1</b>	<b>73.8</b>	<b>1,780.0</b>	<b>1,853.8</b>	<b>73.8</b>	<b>1,780.0</b>	<b>1,853.8</b>	<b>90.0</b>	<b>1,880.0</b>	<b>1,970.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	1,295.1	1,295.1	73.8	1,780.0	1,853.8	73.8	1,780.0	1,853.8	90.0	1,880.0	1,970.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>2,841.9</b>	-	<b>2,841.9</b>	<b>6,885.3</b>	-	<b>6,885.3</b>	<b>4,954.4</b>	-	<b>4,954.4</b>	<b>5,892.8</b>	-	<b>5,892.8</b>
1. Crop Husbandry	71.1	-	71.1	0.1	-	0.1	57.5	-	57.5	0.1	-	0.1
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	990.5	-	990.5	256.9	-	256.9	373.1	-	373.1	332.5	-	332.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	738.6	-	738.6	4,841.1	-	4,841.1	2,908.8	-	2,908.8	3,500.2	-	3,500.2

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**HARYANA**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	100.0	-	100.0	4	250.0	-	250.0	7	100.0	-	100.0	10	150.0	-	150.0
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	21.8	-	21.8	4	37.2	-	37.2	7	15.0	-	15.0	10	10.0	-	10.0
9. Rural Development	920.0	-	920.0	4	1,500.0	-	1,500.0	7	1,500.0	-	1,500.0	10	1,900.0	-	1,900.0
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	<b>1,082.8</b>	<b>1,082.8</b>	<b>4</b>	-	<b>2,096.3</b>	<b>2,096.3</b>	<b>7</b>	-	<b>2,096.3</b>	<b>2,096.3</b>	<b>10</b>	-	<b>2,151.2</b>	<b>2,151.2</b>
a) Government Servants (other than Housing)	-	1,082.8	1,082.8	4	-	2,096.3	2,096.3	7	-	2,096.3	2,096.3	10	-	2,151.2	2,151.2
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	<b>18,529.8</b>	<b>18,529.8</b>	<b>4</b>	-	<b>16,185.0</b>	<b>16,185.0</b>	<b>7</b>	-	<b>21,310.0</b>	<b>21,310.0</b>	<b>10</b>	-	<b>24,330.0</b>	<b>24,330.0</b>
1. State Provident Funds	-	18,227.4	18,227.4	4	-	16,065.0	16,065.0	7	-	21,000.0	21,000.0	10	-	24,000.0	24,000.0
2. Others	-	302.4	302.4	4	-	120.0	120.0	7	-	310.0	310.0	10	-	330.0	330.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>7,105.1</b>	<b>7,105.1</b>	<b>4</b>	-	<b>9,845.3</b>	<b>9,845.3</b>	<b>7</b>	-	<b>11,977.6</b>	<b>11,977.6</b>	<b>10</b>	-	<b>7,383.1</b>	<b>7,383.1</b>
1. Depreciation/Renewal Reserve Funds	-	587.0	587.0	4	-	627.5	627.5	7	-	600.0	600.0	10	-	322.0	322.0
2. Sinking Funds	-	2,600.7	2,600.7	4	-	2,876.0	2,876.0	7	-	2,965.8	2,965.8	10	-	4,044.3	4,044.3
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,917.4	3,917.4	4	-	6,341.8	6,341.8	7	-	8,411.8	8,411.8	10	-	3,016.8	3,016.8
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>125,528.5</b>	<b>125,528.5</b>	<b>4</b>	-	<b>91,235.9</b>	<b>91,235.9</b>	<b>7</b>	-	<b>91,309.6</b>	<b>91,309.6</b>	<b>10</b>	-	<b>97,287.0</b>	<b>97,287.0</b>
1. Civil Deposits	-	27,611.8	27,611.8	4	-	28,903.9	28,903.9	7	-	25,893.0	25,893.0	10	-	28,483.0	28,483.0
2. Deposits of Local Funds	-	333.0	333.0	4	-	346.6	346.6	7	-	346.6	346.6	10	-	364.0	364.0
3. Civil Advances	-	453.0	453.0	4	-	396.5	396.5	7	-	490.0	490.0	10	-	540.0	540.0
4. Others	-	97,130.7	97,130.7	4	-	61,588.9	61,588.9	7	-	64,580.0	64,580.0	10	-	67,900.0	67,900.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>304,205.4</b>	<b>304,205.4</b>	<b>4</b>	-	<b>768,657.6</b>	<b>768,657.6</b>	<b>7</b>	-	<b>310,305.8</b>	<b>310,305.8</b>	<b>10</b>	-	<b>320,139.3</b>	<b>320,139.3</b>
1. Suspense	-	4,614.2	4,614.2	4	-	90,593.8	90,593.8	7	-	86,744.0	86,744.0	10	-	116,419.0	116,419.0
2. Cash Balance Investment Accounts	-	298,371.1	298,371.1	4	-	208,623.6	208,623.6	7	-	222,295.6	222,295.6	10	-	202,380.0	202,380.0
3. Deposits with RBI	-	-	-	-	-	468,274.1	468,274.1	7	-	-	-	10	-	-	-
4. Others	-	1,220.1	1,220.1	4	-	1,166.2	1,166.2	7	-	1,266.2	1,266.2	10	-	1,340.3	1,340.3
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>60,012.2</b>	<b>60,012.2</b>	<b>4</b>	-	<b>62,710.9</b>	<b>62,710.9</b>	<b>7</b>	-	<b>66,038.0</b>	<b>66,038.0</b>	<b>10</b>	-	<b>75,642.0</b>	<b>75,642.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	<b>-44,381.9</b>	<b>4</b>	-	-	<b>-24,432.3</b>	<b>7</b>	-	-	<b>-56,129.2</b>	<b>10</b>	-	-	<b>-50,125.7</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	<b>43,743.4</b>	<b>4</b>	-	-	<b>18,116.2</b>	<b>7</b>	-	-	<b>75,318.7</b>	<b>10</b>	-	-	<b>46,570.3</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	<b>-638.5</b>	<b>4</b>	-	-	<b>-6,316.1</b>	<b>7</b>	-	-	<b>19,189.5</b>	<b>10</b>	-	-	<b>-3,555.4</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	<b>-638.5</b>	<b>4</b>	-	-	<b>-6,316.1</b>	<b>7</b>	-	-	<b>19,189.5</b>	<b>10</b>	-	-	<b>-3,555.4</b>
i. Increase (+)/Decrease (-) in Cash Balances	-	2,144.3	2,144.3	4	-	122.6	122.6	7	-	-1,956.1	-1,956.1	10	-	-119.9	-119.9
a) Opening Balance	-	-494.6	-494.6	4	-	-385.2	-385.2	7	-	1,649.7	1,649.7	10	-	-306.4	-306.4
b) Closing Balance	-	1,649.7	1,649.7	4	-	-262.6	-262.6	7	-	-306.4	-306.4	10	-	-426.3	-426.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	<b>-2,782.8</b>	<b>4</b>	-	-	<b>-6,438.7</b>	<b>7</b>	-	-	<b>21,145.6</b>	<b>10</b>	-	-	<b>-3,435.5</b>



Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
HIMACHAL PRADESH

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	23,073.9	323,056.7	346,130.6		23,754.9	45,724.9	69,479.8		24,950.4	48,101.4	73,051.8		22,854.5	45,219.9	68,074.4	
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	23,073.9	22,329.5	45,403.4		23,754.9	17,448.0	41,202.9		24,950.4	15,898.1	40,848.5		22,854.5	15,443.0	38,297.5	
<b>I. Total Capital Outlay (1 + 2)</b>	18,592.7	955.3	19,548.0		20,390.5	244.0	20,634.5		19,753.4	392.8	20,146.2		19,243.7	274.0	19,517.7	
<b>1. Development (a + b)</b>	17,928.9	883.5	18,812.4		19,814.6	200.0	20,014.6		18,995.4	348.8	19,344.2		18,612.4	230.0	18,842.4	
<b>(a) Social Services (1 to 9)</b>	4,357.4	-	4,357.4		4,495.5	-	4,495.5		5,248.1	-	5,248.1		4,193.9	30.0	4,223.9	
1. Education, Sports, Art and Culture	1,449.0	-	1,449.0		1,265.5	-	1,265.5		1,744.8	-	1,744.8		1,224.7	-	1,224.7	
2. Medical and Public Health	547.9	-	547.9		766.7	-	766.7		763.0	-	763.0		659.8	-	659.8	
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-	
4. Water Supply and Sanitation	2,028.9	-	2,028.9		2,069.8	-	2,069.8		2,322.7	-	2,322.7		1,963.9	-	1,963.9	
5. Housing	183.9	-	183.9		183.7	-	183.7		187.0	-	187.0		197.3	-	197.3	
6. Urban Development	10.0	-	10.0		9.7	-	9.7		9.7	-	9.7		15.0	-	15.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	65.2	-	65.2		156.7	-	156.7		156.7	-	156.7		91.0	-	91.0	
8. Social Security and Welfare	55.3	-	55.3		34.0	-	34.0		54.7	-	54.7		36.5	20.0	56.5	
9. Others *	7.3	-	7.3		9.4	-	9.4		9.4	-	9.4		5.8	10.0	15.8	
<b>(b) Economic Services (1 to 10)</b>	13,571.4	883.5	14,455.0		15,319.0	200.0	15,519.0		13,747.3	348.8	14,096.1		14,418.4	200.0	14,618.4	
1. Agriculture and Allied Activities (i to xi)	730.4	4.3	734.8		651.9	-	651.9		382.9	100.0	482.9		352.0	-	352.0	
i) Crop Husbandry	25.9	4.3	30.2		28.8	-	28.8		57.1	-	57.1		43.6	-	43.6	
ii) Soil and Water Conservation	439.1	-	439.1		522.3	-	522.3		222.3	-	222.3		220.6	-	220.6	
iii) Animal Husbandry	87.1	-	87.1		38.7	-	38.7		39.1	-	39.1		35.1	-	35.1	
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-	
v) Fisheries	19.3	-	19.3		20.4	-	20.4		13.6	-	13.6		13.7	-	13.7	
vi) Forestry and Wild Life	49.2	-	49.2		37.8	-	37.8		47.1	-	47.1		35.4	-	35.4	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	2.1	-	2.1		1.8	-	1.8		1.7	-	1.7		1.8	-	1.8	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Co-operation	107.7	-	107.7		2.1	-	2.1		2.0	-	2.0		1.8	-	1.8	
xi) Others @	-	-	-		-	-	-		-	-	-		-	-	-	
2. Rural Development	3.7	-	3.7		-	-	-		-	-	-		-	-	-	
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		6.3	-	6.3	
4. Major and Medium Irrigation and Flood Control	2,557.4	-	2,557.4		2,960.6	-	2,960.6		2,278.2	-	2,278.2		2,478.2	-	2,478.2	
5. Energy	2,142.1	500.0	2,642.1		2,740.7	-	2,740.7		2,686.7	-	2,686.7		2,786.6	-	2,786.6	
6. Industry and Minerals (i to iv)	158.3	-	158.3		166.2	-	166.2		166.1	-	166.1		173.9	-	173.9	
i) Village and Small Industries	158.3	-	158.3		166.2	-	166.2		166.1	-	166.1		173.9	-	173.9	
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	-	-	-		-	-	-		-	-	-		-	-	-	
7. Transport (i + ii)	6,961.8	379.2	7,341.0		8,124.3	200.0	8,324.3		7,345.0	248.8	7,593.8		7,807.9	200.0	8,007.9	
i) Roads and Bridges	6,647.4	239.7	6,887.1		7,599.0	200.0	7,799.0		6,803.4	248.8	7,052.2		7,258.8	200.0	7,458.8	
ii) Others **	314.4	139.5	453.9		525.3	-	525.3		541.6	-	541.6		549.1	-	549.1	
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-	

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**HIMACHAL PRADESH**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	1,017.7	-	1,017.7	675.4	-	675.4	888.3	-	888.3	813.6	-	813.6
i) Tourism	17.1	-	17.1	20.7	-	20.7	20.3	-	20.3	22.4	-	22.4
ii) Others @	1,000.6	-	1,000.6	654.7	-	654.7	868.0	-	868.0	791.2	-	791.2
<b>2. Non-Development (General Services)</b>	<b>663.8</b>	<b>71.8</b>	<b>735.6</b>	<b>576.0</b>	<b>44.0</b>	<b>620.0</b>	<b>758.0</b>	<b>44.0</b>	<b>802.0</b>	<b>631.3</b>	<b>44.0</b>	<b>675.3</b>
<b>Discharge of Internal Debt (1 to 8)</b>	-	<b>20,559.2</b>	<b>20,559.2</b>	-	<b>16,525.2</b>	<b>16,525.2</b>	-	<b>18,592.6</b>	<b>18,592.6</b>	-	<b>14,461.2</b>	<b>14,461.2</b>
1. Market Loans	-	6,978.5	6,978.5	-	6,104.9	6,104.9	-	6,105.1	6,105.1	-	7,143.6	7,143.6
2. Loans from LIC	-	482.8	482.8	-	482.1	482.1	-	482.1	482.1	-	481.3	481.3
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	1,970.5	1,970.5	-	2,309.8	2,309.8	-	2,309.8	2,309.8	-	2,640.0	2,640.0
5. Loans from National Co-operative Development Corporation	-	48.2	48.2	-	48.3	48.3	-	49.2	49.2	-	53.6	53.6
6. WMA from RBI	-	-	-	-	0.1	0.1	-	3,926.5	3,926.5	-	0.1	0.1
7. Special Securities issued to NSSF	-	1,853.7	1,853.7	-	1,933.0	1,933.0	-	1,933.0	1,933.0	-	1,984.3	1,984.3
8. Others	-	9,225.5	9,225.5	-	5,647.1	5,647.1	-	3,787.0	3,787.0	-	2,158.3	2,158.3
of which: Land Compensation Bonds	-	35.1	35.1	-	70.2	70.2	-	70.2	70.2	-	70.2	70.2
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>610.4</b>	<b>610.4</b>	-	<b>619.3</b>	<b>619.3</b>	-	<b>652.0</b>	<b>652.0</b>	-	<b>648.4</b>	<b>648.4</b>
1. State Plan Schemes	-	589.0	589.0	-	604.0	604.0	-	636.7	636.7	-	636.7	636.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	5.3	5.3	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	16.1	16.1	-	15.3	15.3	-	15.4	15.4	-	11.7	11.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	16.1	16.1	-	15.3	15.3	-	15.4	15.4	-	11.7	11.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>4,481.2</b>	<b>204.6</b>	<b>4,685.8</b>	<b>3,364.4</b>	<b>59.5</b>	<b>3,423.9</b>	<b>5,197.0</b>	<b>187.2</b>	<b>5,384.2</b>	<b>3,610.8</b>	<b>59.5</b>	<b>3,670.3</b>
<b>1. Development Purposes (a + b)</b>	<b>4,480.5</b>	<b>169.5</b>	<b>4,650.0</b>	<b>3,364.4</b>	<b>3.0</b>	<b>3,367.4</b>	<b>5,196.8</b>	<b>160.1</b>	<b>5,356.9</b>	<b>3,610.8</b>	<b>3.0</b>	<b>3,613.8</b>
<b>a) Social Services (1 to 7)</b>	<b>46.6</b>	<b>1.5</b>	<b>48.1</b>	<b>64.4</b>	<b>3.0</b>	<b>67.4</b>	<b>87.3</b>	<b>1.0</b>	<b>88.3</b>	<b>60.8</b>	<b>3.0</b>	<b>63.8</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	25.4	-	25.4	-	-	-
6. Government Servants (Housing)	44.8	1.5	46.3	60.8	3.0	63.8	58.3	1.0	59.3	57.2	3.0	60.2
7. Others	1.9	-	1.9	3.6	-	3.6	3.6	-	3.6	3.6	-	3.6
<b>b) Economic Services (1 to 10)</b>	<b>4,433.8</b>	<b>168.0</b>	<b>4,601.8</b>	<b>3,300.0</b>	-	<b>3,300.0</b>	<b>5,109.5</b>	<b>159.1</b>	<b>5,268.6</b>	<b>3,550.0</b>	-	<b>3,550.0</b>
1. Crop Husbandry	-	50.0	50.0	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	8.5	-	8.5	-	-	-	117.5	-	117.5	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	4,425.3	-	4,425.3	3,300.0	-	3,300.0	4,992.0	-	4,992.0	3,550.0	-	3,550.0

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)**  
**HIMACHAL PRADESH**

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	118.0	118.0	-	-	-	-	159.1	159.1	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>0.8</b>	<b>35.1</b>	<b>35.8</b>	-	<b>56.5</b>	<b>56.5</b>	<b>0.3</b>	<b>27.1</b>	<b>27.3</b>	-	<b>56.5</b>	<b>56.5</b>
a) Government Servants (other than Housing)	0.8	35.1	35.8	-	56.5	56.5	0.3	27.1	27.3	-	56.5	56.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	17,205.9	17,205.9	-	11,500.0	11,500.0	-	11,500.0	11,500.0	-	13,000.0	13,000.0
2. Others	-	17,094.3	17,094.3	-	11,250.0	11,250.0	-	11,250.0	11,250.0	-	12,750.0	12,750.0
	-	111.7	111.7	-	250.0	250.0	-	250.0	250.0	-	250.0	250.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>1,829.5</b>	<b>1,829.5</b>	-	<b>10.2</b>	<b>10.2</b>	-	<b>10.2</b>	<b>10.2</b>	-	<b>10.2</b>	<b>10.2</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,829.5	1,829.5	-	10.2	10.2	-	10.2	10.2	-	10.2	10.2
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>17,267.9</b>	<b>17,267.9</b>	-	<b>3,738.8</b>	<b>3,738.8</b>	-	<b>3,738.8</b>	<b>3,738.8</b>	-	<b>3,738.8</b>	<b>3,738.8</b>
1. Civil Deposits	-	13,032.6	13,032.6	-	798.7	798.7	-	798.7	798.7	-	798.7	798.7
2. Deposits of Local Funds	-	461.0	461.0	-	2,150.0	2,150.0	-	2,150.0	2,150.0	-	2,150.0	2,150.0
3. Civil Advances	-	1,049.2	1,049.2	-	725.0	725.0	-	725.0	725.0	-	725.0	725.0
4. Others	-	2,725.0	2,725.0	-	65.1	65.1	-	65.1	65.1	-	65.1	65.1
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>222,157.4</b>	<b>222,157.4</b>	-	<b>8,224.1</b>	<b>8,224.1</b>	-	<b>8,224.1</b>	<b>8,224.1</b>	-	<b>8,224.1</b>	<b>8,224.1</b>
1. Suspense	-	4,233.3	4,233.3	-	1,710.0	1,710.0	-	1,710.0	1,710.0	-	1,710.0	1,710.0
2. Cash Balance Investment Accounts	-	217,872.4	217,872.4	-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0
3. Deposits with RBI	-	-	-	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
4. Others	-	51.7	51.7	-	14.1	14.1	-	14.1	14.1	-	14.1	14.1
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>42,266.4</b>	<b>42,266.4</b>	-	<b>4,803.7</b>	<b>4,803.7</b>	-	<b>4,803.7</b>	<b>4,803.7</b>	-	<b>4,803.7</b>	<b>4,803.7</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-5,761.3</b>			<b>539.7</b>			<b>-18,096.2</b>			<b>-32,614.5</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			<b>-2,876.4</b>			<b>698.4</b>			<b>11,002.4</b>			<b>11,550.0</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-8,637.7</b>			<b>1,238.1</b>			<b>-7,093.8</b>			<b>-21,064.5</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			<b>-8,637.7</b>			<b>1,238.1</b>			<b>-7,093.8</b>			<b>-21,064.5</b>
i. Increase (+)/Decrease (-) in Cash Balances			<b>-6,822.0</b>			<b>1,238.1</b>			<b>-8,920.2</b>			<b>-21,064.5</b>
a) Opening Balance			9,486.7			9,566.9			2,664.7			-6,255.5
b) Closing Balance			2,664.7			10,805.0			-6,255.5			-27,320.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			<b>-1,815.7</b>			<b>-</b>			<b>-</b>			<b>-</b>
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			<b>-</b>			<b>-</b>			<b>1,826.4</b>			<b>-</b>

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**JAMMU AND KASHMIR**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	49,709.3	368,955.1	418,664.5	71,685.2	56,148.4	127,833.5	65,478.2	58,598.7	124,076.9	82,977.8	59,620.6	142,598.5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>												
I. Total Capital Outlay (1 + 2)	49,709.3	16,898.8	66,608.1	71,685.2	19,024.0	90,709.2	65,478.2	18,963.0	84,441.2	82,977.8	20,897.4	103,875.3
1. Development (a + b)	49,709.3	2,531.0	52,240.4	71,685.2	5,420.8	77,106.0	65,478.2	5,327.8	70,806.0	82,977.8	6,545.5	89,523.4
(a) Social Services (1 to 9)	43,773.3	2,101.9	45,875.2	54,053.9	4,684.6	58,738.5	48,326.6	4,396.7	52,723.3	62,145.6	5,830.5	67,976.1
1. Education, Sports, Art and Culture	15,867.1	118.1	15,985.2	15,104.1	622.0	15,726.1	17,766.3	906.4	18,672.7	25,688.6	1,309.1	26,997.7
2. Medical and Public Health	5,364.5	-	5,364.5	4,212.7	-	4,212.7	3,619.1	-	3,619.1	6,430.7	-	6,430.7
3. Family Welfare	2,574.3	-	2,574.3	2,663.4	-	2,663.4	2,487.7	-	2,487.7	3,367.0	-	3,367.0
4. Water Supply and Sanitation	1,639.5	-	1,639.5	550.0	-	550.0	380.0	-	380.0	4,880.0	-	4,880.0
5. Housing	74.0	-	74.0	40.0	-	40.0	22.5	-	22.5	58.1	-	58.1
6. Urban Development	5,248.8	-	5,248.8	4,838.1	514.0	5,352.1	8,356.2	514.0	8,870.2	6,679.0	607.5	7,286.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	235.7	118.2	353.9	1,101.4	108.0	1,209.4	1,525.0	392.4	1,917.4	1,423.9	701.6	2,125.5
8. Social Security and Welfare	590.2	-	590.2	1,229.2	-	1,229.2	921.9	-	921.9	2,104.1	-	2,104.1
9. Others*	27,906.2	1,983.8	29,890.0	38,949.8	4,062.5	43,012.3	30,560.3	3,490.3	34,050.6	36,457.0	4,521.4	40,978.4
(b) Economic Services (1 to 10)	3,023.6	806.2	3,829.8	3,628.2	1,750.6	5,378.7	3,732.2	1,177.5	4,909.8	3,619.6	1,788.9	5,408.5
1. Agriculture and Allied Activities (i to xi)	1,445.8	125.2	1,571.0	1,839.2	77.6	1,916.8	2,029.1	64.8	2,093.9	2,407.2	79.3	2,486.4
i) Crop Husbandry	199.5	-	199.5	32.0	-	32.0	223.3	-	223.3	23.3	-	23.3
ii) Soil and Water Conservation	388.3	-	388.3	287.5	-	287.5	260.7	-	260.7	315.4	-	315.4
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	121.0	-	121.0	110.7	-	110.7	90.3	-	90.3	106.4	-	106.4
v) Fisheries	654.7	-	654.7	1,008.5	-	1,008.5	863.0	-	863.0	501.4	-	501.4
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	8.0	680.9	688.9	13.0	1,673.0	1,686.0	13.0	1,112.7	1,125.7	13.0	1,709.7	1,722.7
viii) Food Storage and Warehousing	129.4	-	129.4	240.0	-	240.0	180.0	-	180.0	180.0	-	180.0
ix) Agricultural Research and Education	97.0	-	97.0	97.3	-	97.3	72.9	-	72.9	72.9	-	72.9
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xi) Others @	1,662.8	1,178.3	2,841.1	1,560.2	2,312.0	3,872.2	565.2	2,312.0	2,877.2	8,322.4	2,732.5	11,054.9
2. Rural Development	3,109.6	-2.2	3,107.4	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	3,825.4	1.5	3,826.9	4,020.0	-	4,020.0	3,557.2	-	3,557.2	1,928.0	-	1,928.0
4. Major and Medium Irrigation and Flood Control	4,772.6	-	4,772.6	8,659.5	-	8,659.5	3,857.1	-	3,857.1	3,857.1	-	3,857.1
5. Energy	1,149.1	-	1,149.1	1,157.1	-	1,157.1	857.3	-	857.3	1,129.4	-	1,129.4
6. Industry and Minerals (i to iv)	1,078.2	-	1,078.2	1,067.0	-	1,067.0	790.3	-	790.3	1,062.4	-	1,062.4
i) Village and Small Industries	31.5	-	31.5	47.0	-	47.0	35.3	-	35.3	35.3	-	35.3
ii) Iron and Steel Industries	39.4	-	39.4	43.1	-	43.1	31.8	-	31.8	31.8	-	31.8
iii) Non-Ferrous Mining and Metallurgical Industries	5,461.6	-	5,461.6	912.6	-	912.6	1,520.6	-	1,520.6	590.0	-	590.0
iv) Others #	5,396.0	-	5,396.0	850.0	-	850.0	1,475.6	-	1,475.6	545.0	-	545.0
7. Transport (i + ii)	65.6	-	65.6	62.6	-	62.6	45.0	-	45.0	45.0	-	45.0
i) Roads and Bridges	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others**	-	-	-	-	-	-	-	-	-	-	-	-
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
JAMMU AND KASHMIR

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	166.4	-	166.4	166.0	-	166.0	124.5	-	124.5	331.9	-	331.9
10. General Economic Services (i + ii)	4,735.1	-	4,735.1	18,846.3	-	18,846.3	16,346.1	0.8	16,346.9	16,678.5	-	16,678.5
i) Tourism	2,168.4	-	2,168.4	1,433.6	-	1,433.6	888.3	-	888.3	2,078.3	-	2,078.3
ii) Others @	2,566.8	-	2,566.8	17,412.7	-	17,412.7	15,457.8	0.8	15,458.6	14,600.2	-	14,600.2
2. Non-Development (General Services)	5,936.1	429.1	6,365.2	17,631.3	736.3	18,367.5	17,151.5	931.1	18,082.6	20,832.3	715.0	21,547.3
Discharge of Internal Debt (1 to 8)	-	50,073.5	50,073.5	-	11,322.6	11,322.6	-	11,319.6	11,319.6	-	12,017.5	12,017.5
1. Market Loans	-	5,960.4	5,960.4	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	1,080.3	1,080.3	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	1,828.6	1,828.6	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	37,420.8	37,420.8	-	-	-	-	-	-	-	-	-
8. Others	-	1,588.0	1,588.0	-	-	-	-	-	-	-	-	-
of which: Land Compensation Bonds	-	2,195.2	2,195.2	-	11,322.6	11,322.6	-	11,319.6	11,319.6	-	12,017.5	12,017.5
2. Others	-	2,016.7	2,016.7	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	781.1	781.1	-	985.6	985.6	-	985.6	985.6	-	949.4	949.4
1. State Plan Schemes	-	781.1	781.1	-	-	-	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	985.6	985.6	-	985.6	985.6	-	949.4	949.4
IV. Loans and Advances by State Governments (1+2)	-	934.0	934.0	-	1,295.0	1,295.0	-	1,330.0	1,330.0	-	1,385.0	1,385.0
1. Development Purposes (a + b)	-	933.7	933.7	-	1,295.0	1,295.0	-	1,330.0	1,330.0	-	1,385.0	1,385.0
a) Social Services (1 to 7)	-	3.1	3.1	-	205.0	205.0	-	155.0	155.0	-	205.0	205.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	3.1	3.1	-	5.0	5.0	-	5.0	5.0	-	5.0	5.0
7. Others	-	-	-	-	200.0	200.0	-	150.0	150.0	-	200.0	200.0
b) Economic Services (1 to 10)	-	930.6	930.6	-	1,090.0	1,090.0	-	1,175.0	1,175.0	-	1,180.0	1,180.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**JAMMU AND KASHMIR**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	530.6	530.6	-	-	690.0	690.0	-	775.0	-	-	780.0	780.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	400.0	400.0	-	-	400.0	400.0	-	-	-	-	400.0	400.0
<b>2. Non-Development Purposes (a + b)</b>	-	<b>0.3</b>	<b>0.3</b>	-	-	-	-	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	0.3	0.3	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	<b>15,502.7</b>	<b>15,502.7</b>	-	-	<b>21,533.8</b>	<b>21,533.8</b>	-	<b>21,533.8</b>	-	-	<b>23,690.3</b>	<b>23,690.3</b>
1. State Provident Funds	-	14,451.6	14,451.6	-	-	21,373.0	21,373.0	-	21,373.0	-	-	23,510.3	23,510.3
2. Others	-	1,051.1	1,051.1	-	-	160.8	160.8	-	160.8	-	-	180.0	180.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>1,159.7</b>	<b>1,159.7</b>	-	-	<b>2,224.4</b>	<b>2,224.4</b>	-	<b>5,530.3</b>	-	-	<b>2,324.2</b>	<b>2,324.2</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,159.7	1,159.7	-	-	2,224.4	2,224.4	-	5,530.3	-	-	2,324.2	2,324.2
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>36,191.6</b>	<b>36,191.6</b>	-	-	<b>7,836.1</b>	<b>7,836.1</b>	-	<b>6,936.1</b>	-	-	<b>7,172.2</b>	<b>7,172.2</b>
1. Civil Deposits	-	20,617.9	20,617.9	-	-	110.0	110.0	-	110.0	-	-	110.0	110.0
2. Deposits of Local Funds	-	10,061.7	10,061.7	-	-	7,606.1	7,606.1	-	6,706.1	-	-	6,942.2	6,942.2
3. Civil Advances	-	4,036.6	4,036.6	-	-	120.0	120.0	-	120.0	-	-	120.0	120.0
4. Others	-	1,475.4	1,475.4	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>140,475.3</b>	<b>140,475.3</b>	-	-	<b>4,200.0</b>	<b>4,200.0</b>	-	<b>4,305.5</b>	-	-	<b>4,206.5</b>	<b>4,206.5</b>
1. Suspense	-	3,061.9	3,061.9	-	-	3,600.0	3,600.0	-	3,705.5	-	-	3,606.5	3,606.5
2. Cash Balance Investment Accounts	-	137,032.1	137,032.1	-	-	360.0	360.0	-	360.0	-	-	360.0	360.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	381.4	381.4	-	-	240.0	240.0	-	240.0	-	-	240.0	240.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>121,306.2</b>	<b>121,306.2</b>	-	-	<b>1,330.0</b>	<b>1,330.0</b>	-	<b>1,330.0</b>	-	-	<b>1,330.0</b>	<b>1,330.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>10,996.4</b>				<b>57,336.3</b>						<b>67,591.7</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			<b>-19,623.4</b>				<b>-49,727.1</b>						<b>-60,661.0</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-8,627.0</b>				<b>7,609.2</b>						<b>6,930.7</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			<b>-8,627.0</b>				<b>7,609.3</b>						<b>6,930.6</b>
i. Increase (+)/Decrease (-) in Cash Balances			<b>-2,980.1</b>				<b>7,609.3</b>						<b>6,930.6</b>
a) Opening Balance			2,000.4				1.6		3.1				3.1
b) Closing Balance			-979.7				7,610.9		6,715.7				6,933.7
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)													
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			<b>-5,646.9</b>										

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with JHARKHAND

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1	47,105.3	366,539.5	413,644.8	72,255.0	383,312.8	455,567.8	69,733.8	391,453.8	461,187.6	88,078.8	449,838.6	537,917.4	
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>													
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	47,105.3	22,914.6	70,019.9	72,255.0	18,883.2	91,138.2	69,733.8	18,741.4	88,475.2	88,078.8	20,918.8	108,997.6	
<b>I. Total Capital Outlay (1 + 2)</b>	41,510.4	670.7	42,181.1	64,419.7	244.4	64,664.0	62,451.9	244.4	62,696.3	82,010.3	230.0	82,240.3	
<b>1. Development (a + b)</b>	40,425.2	-	40,425.2	62,344.2	-	62,344.2	60,595.5	-	60,595.5	78,175.1	-	78,175.1	
<b>(a) Social Services (1 to 9)</b>	10,297.8	-	10,297.8	13,778.8	-	13,778.8	12,853.1	-	12,853.1	12,752.9	-	12,752.9	
1. Education, Sports, Art and Culture	907.6	-	907.6	2,694.1	-	2,694.1	1,758.0	-	1,758.0	2,024.0	-	2,024.0	
2. Medical and Public Health	1,468.4	-	1,468.4	2,918.0	-	2,918.0	2,935.8	-	2,935.8	3,940.4	-	3,940.4	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	2,982.2	-	2,982.2	3,600.0	-	3,600.0	3,582.5	-	3,582.5	1,826.5	-	1,826.5	
5. Housing	87.7	-	87.7	150.0	-	150.0	170.0	-	170.0	360.0	-	360.0	
6. Urban Development	1,824.3	-	1,824.3	55.0	-	55.0	84.1	-	84.1	10.0	-	10.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,943.9	-	1,943.9	3,281.7	-	3,281.7	3,242.7	-	3,242.7	2,581.1	-	2,581.1	
8. Social Security and Welfare	1,103.7	-	1,103.7	1,080.0	-	1,080.0	1,080.0	-	1,080.0	1,180.0	-	1,180.0	
9. Others *	-	-	-	-	-	-	-	-	-	831.0	-	831.0	
<b>(b) Economic Services (1 to 10)</b>	30,127.4	-	30,127.4	48,565.4	-	48,565.4	47,742.3	-	47,742.3	65,422.1	-	65,422.1	
1. Agriculture and Allied Activities (i to xi)	164.0	-	164.0	149.5	-	149.5	247.2	-	247.2	1,589.5	-	1,589.5	
i) Crop Husbandry	80.0	-	80.0	15.0	-	15.0	15.0	-	15.0	200.0	-	200.0	
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	350.0	-	350.0	
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	171.0	-	171.0	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	16.5	-	16.5	70.0	-	70.0	173.7	-	173.7	571.3	-	571.3	
vi) Forestry and Wild Life	40.0	-	40.0	6.0	-	6.0	-	-	-	50.0	-	50.0	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	
x) Co-operation	-	-	-	-	-	-	-	-	-	203.1	-	203.1	
xi) Others @	27.5	-	27.5	58.5	-	58.5	58.5	-	58.5	44.1	-	44.1	
2. Rural Development	8,868.5	-	8,868.5	10,874.0	-	10,874.0	11,150.2	-	11,150.2	19,385.0	-	19,385.0	
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	
4. Major and Medium Irrigation and Flood Control	5,910.8	-	5,910.8	19,386.0	-	19,386.0	18,589.0	-	18,589.0	19,030.0	-	19,030.0	
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-	
6. Industry and Minerals (i to iv)	10.0	-	10.0	20.0	-	20.0	20.0	-	20.0	49.0	-	49.0	
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	10.0	-	10.0	20.0	-	20.0	20.0	-	20.0	49.0	-	49.0	
7. Transport (i + ii)	15,034.5	-	15,034.5	17,953.4	-	17,953.4	17,553.4	-	17,553.4	25,184.1	-	25,184.1	
i) Roads and Bridges	14,989.0	-	14,989.0	17,759.4	-	17,759.4	17,359.4	-	17,359.4	25,145.9	-	25,145.9	
ii) Others **	45.4	-	45.4	194.0	-	194.0	194.0	-	194.0	38.2	-	38.2	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	



**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**JHARKHAND**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1																
9. Science, Technology and Environment																
10. General Economic Services (i + ii)	139.7		139.7	139.7	182.5		182.5	182.5	182.5			182.5	184.5		184.5	184.5
i) Tourism	139.7		139.7	139.7	182.5		182.5	182.5	182.5			182.5	184.5		184.5	184.5
ii) Others @																
<b>2. Non-Development (General Services)</b>	<b>1,085.3</b>		<b>1,756.0</b>	<b>2,841.3</b>	<b>2,075.5</b>	<b>244.4</b>	<b>2,319.8</b>	<b>1,856.5</b>	<b>244.4</b>	<b>2,100.8</b>	<b>3,835.3</b>	<b>230.0</b>	<b>4,065.3</b>		<b>4,065.3</b>	
<b>II. Discharge of Internal Debt (1 to 8)</b>																
1. Market Loans		20,445.4	20,445.4	20,445.4		16,697.7	16,697.7	16,697.7	16,697.7	16,760.9	18,253.6	18,253.6	18,253.6		18,253.6	
2. Loans from LIC		4,549.8	4,549.8	4,549.8		4,144.7	4,144.7	4,144.7	4,144.7	4,144.7	4,621.5	4,621.5	4,621.5		4,621.5	
3. Loans from SBI and other Banks						50.0	50.0	50.0	50.0							
4. Loans from NABARD																
5. Loans from National Co-operative Development Corporation		2,387.2	2,387.2	2,387.2		3,500.0	3,500.0	3,500.0	3,500.0	3,500.0	3,970.0	3,970.0	3,970.0		3,970.0	
6. WMA from RBI		42.4	42.4	42.4		65.0	65.0	65.0	65.0	88.2	95.0	95.0	95.0		95.0	
7. Special Securities issued to NSSF		9,408.4	9,408.4	9,408.4		4,292.7	4,292.7	4,292.7	4,292.7	4,292.7	4,381.7	4,381.7	4,381.7		4,381.7	
8. Others		4,057.6	4,057.6	4,057.6		4,645.3	4,645.3	4,645.3	4,645.3	4,685.3	5,185.3	5,185.3	5,185.3		5,185.3	
of which: Land Compensation Bonds		2,116.4	2,116.4	2,116.4		2,145.3	2,145.3	2,145.3	2,145.3	2,145.3	2,145.3	2,145.3	2,145.3		2,145.3	
<b>III. Repayment of Loans to the Centre (1 to 7)</b>																
1. State Plan Schemes		1,385.2	1,385.2	1,385.2		1,392.5	1,392.5	1,392.5	1,392.5	1,392.5	1,509.4	1,509.4	1,509.4		1,509.4	
of which: Advance release of Plan Assistance for Natural Calamities		1,361.1	1,361.1	1,361.1		1,369.6	1,369.6	1,369.6	1,369.6	1,369.6	1,482.9	1,482.9	1,482.9		1,482.9	
2. Central Plan Schemes																
3. Centrally Sponsored Schemes																
4. Non-Plan (i + ii)		24.1	24.1	24.1		22.9	22.9	22.9	22.9	22.9	26.5	26.5	26.5		26.5	
i) Relief for Natural Calamities																
ii) Others		24.1	24.1	24.1		22.9	22.9	22.9	22.9	22.9	26.5	26.5	26.5		26.5	
5. Ways and Means Advances from Centre																
6. Loans for Special Schemes																
7. Others																
<b>IV. Loans and Advances by State Governments (1+2)</b>																
1. Development Purposes (a + b)	5,594.9	413.3	6,008.2	6,008.2	7,835.3	548.7	8,384.0	7,281.9	343.7	7,625.6	925.8	6,994.3	6,994.3		6,994.3	
a) Social Services (1 to 7)	5,594.9	383.7	5,978.6	5,978.6	7,835.3	499.7	8,335.0	7,281.9	294.7	7,576.6	361.8	6,430.3	6,430.3		6,430.3	
1. Education, Sports, Art and Culture	177.9	165.0	342.9	342.9	60.0	372.2	432.2	265.0	167.2	432.2	199.3	319.3	319.3		319.3	
2. Medical and Public Health																
3. Family Welfare																
4. Water Supply and Sanitation																
5. Housing	20.0		20.0	20.0	60.0		60.0	60.0		60.0	70.0	70.0	70.0		70.0	
6. Government Servants (Housing)	157.9		157.9	157.9	205.0		205.0	205.0		205.0	50.0	50.0	50.0		50.0	
7. Others		165.0	165.0	165.0		167.2	167.2	167.2	167.2	167.2	199.3	199.3	199.3		199.3	
b) Economic Services (1 to 10)	5,417.0	218.8	5,635.7	5,635.7	7,775.3	127.5	7,902.8	7,016.9	127.5	7,144.4	162.5	6,111.0	6,111.0		6,111.0	
1. Crop Husbandry																
2. Soil and Water Conservation																
3. Food Storage and Warehousing																
4. Co-operation																
5. Major and Medium Irrigation, etc.																
6. Power Projects	5,417.0		5,417.0	5,417.0	7,668.8		7,668.8	6,868.8		6,868.8	5,948.5	5,948.5	5,948.5		5,948.5	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
JHARKHAND

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	18.8	18.8	-	27.5	27.5	-	27.5	27.5	-	-	50.0
10. Others	-	200.0	200.0	-	100.0	100.0	-	100.0	100.0	-	-	-
<b>2. Non-Development Purposes (a + b)</b>		<b>29.5</b>	<b>29.5</b>		<b>49.0</b>	<b>49.0</b>		<b>49.0</b>	<b>49.0</b>		<b>564.0</b>	<b>564.0</b>
a) Government Servants (other than Housing)	-	29.5	29.5	-	49.0	49.0	-	49.0	49.0	-	564.0	564.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>		<b>1,000.0</b>	<b>1,000.0</b>									
<b>VI. Contingency Fund</b>												
<b>VII. State Provident Funds, etc. (1+2)</b>		<b>6,455.3</b>	<b>6,455.3</b>		<b>6,090.4</b>	<b>6,090.4</b>		<b>7,216.1</b>	<b>7,216.1</b>		<b>8,300.0</b>	<b>8,300.0</b>
1. State Provident Funds	-	5,419.1	5,419.1	-	5,013.6	5,013.6	-	6,138.5	6,138.5	-	7,060.7	7,060.7
2. Others	-	1,036.2	1,036.2	-	1,076.8	1,076.8	-	1,077.6	1,077.6	-	1,239.3	1,239.3
<b>VIII. Reserve Funds (1 to 4)</b>		<b>4,032.3</b>	<b>4,032.3</b>		<b>3,033.4</b>	<b>3,033.4</b>		<b>4,435.5</b>	<b>4,435.5</b>		<b>5,450.8</b>	<b>5,450.8</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,032.3	4,032.3	-	3,033.4	3,033.4	-	4,435.5	4,435.5	-	5,450.8	5,450.8
<b>IX. Deposits and Advances (1 to 4)</b>		<b>74,156.8</b>	<b>74,156.8</b>		<b>78,313.1</b>	<b>78,313.1</b>		<b>79,382.8</b>	<b>79,382.8</b>		<b>91,240.1</b>	<b>91,240.1</b>
1. Civil Deposits	-	12,214.9	12,214.9	-	14,091.0	14,091.0	-	13,436.4	13,436.4	-	15,451.8	15,451.8
2. Deposits of Local Funds	-	23,494.9	23,494.9	-	26,174.0	26,174.0	-	26,079.4	26,079.4	-	29,991.2	29,991.2
3. Civil Advances	-	1,349.1	1,349.1	-	1,048.1	1,048.1	-	1,659.4	1,659.4	-	1,908.3	1,908.3
4. Others	-	37,097.8	37,097.8	-	37,000.0	37,000.0	-	38,207.6	38,207.6	-	43,888.7	43,888.7
<b>X. Suspense and Miscellaneous (1 to 4)</b>		<b>210,150.8</b>	<b>210,150.8</b>		<b>227,703.6</b>	<b>227,703.6</b>		<b>232,348.4</b>	<b>232,348.4</b>		<b>267,199.9</b>	<b>267,199.9</b>
1. Suspense	-	1,676.0	1,676.0	-	2,571.2	2,571.2	-	2,514.0	2,514.0	-	2,891.1	2,891.1
2. Cash Balance Investment Accounts	-	207,194.6	207,194.6	-	223,229.8	223,229.8	-	227,914.0	227,914.0	-	262,100.5	262,100.5
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,280.2	1,280.2	-	1,902.6	1,902.6	-	1,920.3	1,920.3	-	2,208.4	2,208.4
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>		<b>47,829.7</b>	<b>47,829.7</b>		<b>49,289.1</b>	<b>49,289.1</b>		<b>49,329.6</b>	<b>49,329.6</b>		<b>56,728.9</b>	<b>56,728.9</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>		<b>13,717.3</b>	<b>13,717.3</b>		<b>31,638.2</b>	<b>31,638.2</b>		<b>29,019.7</b>	<b>29,019.7</b>		<b>39,556.1</b>	<b>39,556.1</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>		<b>-11,450.6</b>	<b>-11,450.6</b>		<b>-31,043.8</b>	<b>-31,043.8</b>		<b>-14,046.1</b>	<b>-14,046.1</b>		<b>-24,339.7</b>	<b>-24,339.7</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>		<b>2,266.8</b>	<b>2,266.8</b>		<b>594.5</b>	<b>594.5</b>		<b>14,973.7</b>	<b>14,973.7</b>		<b>15,218.5</b>	<b>15,218.5</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>		<b>2,266.8</b>	<b>2,266.8</b>		<b>594.4</b>	<b>594.4</b>		<b>14,973.7</b>	<b>14,973.7</b>		<b>15,218.5</b>	<b>15,218.5</b>
i. Increase (+)/Decrease (-) in Cash Balances		<b>-1,466.9</b>	<b>-1,466.9</b>		<b>11,497.7</b>	<b>11,497.7</b>		<b>6,809.9</b>	<b>6,809.9</b>		<b>5,830.2</b>	<b>5,830.2</b>
a) Opening Balance		<b>938.5</b>	<b>938.5</b>		<b>7,047.5</b>	<b>7,047.5</b>		<b>13,857.4</b>	<b>13,857.4</b>		<b>13,857.4</b>	<b>13,857.4</b>
b) Closing Balance		<b>-528.4</b>	<b>-528.4</b>		<b>18,545.2</b>	<b>18,545.2</b>		<b>13,857.4</b>	<b>13,857.4</b>		<b>19,687.6</b>	<b>19,687.6</b>
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		<b>7,421.6</b>	<b>7,421.6</b>		<b>-10,903.3</b>	<b>-10,903.3</b>		<b>8,163.8</b>	<b>8,163.8</b>		<b>9,388.3</b>	<b>9,388.3</b>
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)		<b>-3,687.9</b>	<b>-3,687.9</b>		<b>-</b>	<b>-</b>		<b>-</b>	<b>-</b>		<b>-</b>	<b>-</b>

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**KARNATAKA**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	162,413.7	2,385,344.3	2,547,758.0	179,554.6	2,404,837.5	2,584,392.1	177,933.5	2,407,307.0	2,585,240.5	201,853.3	2,650,105.3	2,851,958.5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	162,413.7	40,665.4	203,079.1	179,554.6	42,648.9	222,203.4	177,933.5	42,133.4	220,066.9	201,853.3	50,655.0	252,508.3
<b>I. Total Capital Outlay (1 + 2)</b>	151,588.2	3,216.5	154,784.7	172,604.4	3,665.6	176,269.9	174,181.4	3,635.6	177,817.0	198,405.0	1,732.9	200,137.9
<b>1. Development (a + b)</b>	145,944.4	2,945.6	148,890.0	166,318.6	3,231.7	169,550.2	168,694.4	3,231.7	171,926.1	191,091.4	1,336.8	192,428.1
<b>(a) Social Services (1 to 9)</b>	29,083.4	66.4	29,159.8	39,885.5	28.5	39,914.0	44,780.6	28.5	44,809.1	47,477.9	781.0	48,258.9
1. Education, Sports, Art and Culture	3,614.7	-0.3	3,614.3	4,541.7	28.5	4,570.2	3,699.2	28.5	3,727.7	6,916.7	29.6	6,946.3
2. Medical and Public Health	3,613.0	-	3,613.0	3,323.9	-	3,323.9	5,102.5	-	5,102.5	5,194.8	-	5,194.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	14,384.1	-	14,384.1	21,279.6	-	21,279.6	17,428.7	-	17,428.7	12,315.0	-	12,315.0
5. Housing	1,303.9	66.8	1,370.7	2,170.5	-	2,170.5	1,910.5	-	1,910.5	2,139.0	665.3	2,804.3
6. Urban Development	1,888.6	-	1,888.6	3,380.0	-	3,380.0	2,880.0	-	2,880.0	3,510.0	86.1	3,596.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,718.5	-	3,718.5	3,553.3	-	3,553.3	12,053.0	-	12,053.0	16,054.9	-	16,054.9
8. Social Security and Welfare	337.3	-	337.3	1,341.5	-	1,341.5	1,321.5	-	1,321.5	958.5	-	958.5
9. Others *	233.3	-	233.3	295.0	-	295.0	385.2	-	385.2	389.0	-	389.0
<b>(b) Economic Services (1 to 10)</b>	116,851.0	2,879.2	119,730.1	126,433.1	3,203.2	129,636.2	123,913.8	3,203.2	127,117.0	143,613.5	555.7	144,169.2
1. Agriculture and Allied Activities (i to xi)	2,124.4	-24.3	2,100.1	3,020.8	-	3,020.8	2,835.1	-	2,835.1	3,024.3	-	3,024.3
i) Crop Husbandry	861.0	-	861.0	761.6	-	761.6	727.0	-	727.0	603.0	-	603.0
ii) Soil and Water Conservation	-	-	-	110.0	-	110.0	-	-	-	-	-	-
iii) Animal Husbandry	778.8	-	778.8	1,117.7	-	1,117.7	1,011.6	-	1,011.6	1,064.4	-	1,064.4
iv) Dairy Development	10.0	-	10.0	40.0	-	40.0	40.0	-	40.0	40.0	-	40.0
v) Fisheries	400.5	-	400.5	855.0	-	855.0	920.0	-	920.0	1,140.0	-	1,140.0
vi) Forestry and Wild Life	156.0	-	156.0	127.5	-	127.5	127.5	-	127.5	125.0	-	125.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	20.0	-	20.0
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-81.9	-24.3	-106.2	9.0	-	9.0	9.0	-	9.0	32.0	-	32.0
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	2,150.7	6.8	2,157.5	339.4	13.6	353.0	339.4	13.6	353.0	140.0	14.2	154.2
3. Special Area Programmes of which: Hill Areas	2,816.6	-	2,816.6	3,000.0	-	3,000.0	7,000.1	-	7,000.1	10,500.0	-	10,500.0
4. Major and Medium Irrigation and Flood Control	48,341.6	2,809.6	51,151.2	69,045.9	2,690.6	71,736.5	58,276.5	2,690.6	60,967.1	80,159.2	70.6	80,229.9
5. Energy	11,620.0	-11.0	11,609.0	8,000.0	48.9	8,048.9	-	48.9	48.9	8,000.0	20.9	8,020.9
6. Industry and Minerals (i to iv)	1,484.0	-327.6	1,156.4	1,390.4	-	1,390.4	2,337.0	-	2,337.0	2,183.6	-	2,183.6
i) Village and Small Industries	145.4	-	145.4	461.6	-	461.6	540.0	-	540.0	736.2	-	736.2
ii) Iron and Steel Industries	10.0	-327.6	-317.6	596.6	-	596.6	661.1	-	661.1	979.2	-	979.2
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1,328.6	-	1,328.6	332.2	-	332.2	1,135.8	-	1,135.8	468.2	-	468.2
7. Transport (i + ii)	46,395.7	438.0	46,833.7	38,564.2	450.0	39,014.2	51,178.7	450.0	51,628.7	36,534.6	450.0	36,984.6
i) Roads and Bridges	45,100.8	438.0	45,538.7	35,994.2	450.0	36,444.2	49,508.5	450.0	49,958.5	35,174.6	450.0	35,624.6
ii) Others **	1,295.0	-	1,295.0	2,570.0	-	2,570.0	1,670.2	-	1,670.2	1,360.0	-	1,360.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
KARNATAKA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
9. Science, Technology and Environment	1,917.8	-	1,905.5	3,072.5	-	-	3,072.5	1,947.1	-	1,947.1	-	3,071.7	-	-	3,071.7	-
10. General Economic Services (i + ii)	1,307.2	-12.2	1,307.2	2,360.0	-	-	2,360.0	1,774.6	-	1,774.6	-	2,767.7	-	-	2,767.7	-
i) Tourism	610.6	-	598.4	712.5	-	-	712.5	172.5	-	172.5	-	304.0	-	-	304.0	-
ii) Others @@	5,623.8	270.9	5,894.7	6,285.8	433.9	433.9	6,719.7	5,487.0	403.9	5,890.9	396.1	7,313.6	396.1	396.1	7,709.7	396.1
<b>2. Non-Development (General Services)</b>																
<b>II. Discharge of Internal Debt (1 to 8)</b>																
1. Market Loans	-	30,305.3	30,305.3	-	51,270.6	51,270.6	-	31,291.2	31,291.2	15,946.1	15,946.1	-	59,860.1	59,860.1	24,082.9	24,082.9
2. Loans from LIC	-	16,113.7	16,113.7	-	15,946.1	15,946.1	-	392.7	392.7	-	-	-	383.8	383.8	-	383.8
3. Loans from SBI and other Banks	-	398.1	398.1	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	3,880.0	3,880.0	-	4,907.3	4,907.3	-	-	-	-	-	-	5,319.8	5,319.8	-	5,319.8
5. Loans from National Co-operative Development Corporation	-	124.7	124.7	-	40.2	40.2	-	40.2	40.2	40.2	40.2	-	35.8	35.8	-	35.8
6. WMA from RBI	-	-	-	-	20,000.0	20,000.0	-	-	-	-	-	-	20,000.0	20,000.0	-	20,000.0
7. Special Securities issued to NSSF	-	9,737.8	9,737.8	-	9,931.9	9,931.9	-	9,931.9	9,931.9	9,931.9	9,931.9	-	9,988.8	9,988.8	-	9,988.8
8. Others	-	50.9	50.9	-	52.4	52.4	-	52.4	52.4	52.4	52.4	-	49.1	49.1	-	49.1
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>																
1. State Plan Schemes	-	6,965.3	6,965.3	-	7,133.6	7,133.6	-	6,817.5	6,817.5	6,817.5	6,817.5	-	7,744.3	7,744.3	-	7,744.3
of which: Advance release of Plan Assistance for Natural Calamities	-	6,963.7	6,963.7	-	7,073.1	7,073.1	-	6,757.0	6,757.0	6,757.0	6,757.0	-	7,684.6	7,684.6	-	7,684.6
2. Central Plan Schemes	-	-60.4	-60.4	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	62.0	62.0	-	60.5	60.5	-	60.5	60.5	60.5	60.5	-	59.7	59.7	-	59.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	62.0	62.0	-	60.5	60.5	-	60.5	60.5	60.5	60.5	-	59.7	59.7	-	59.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>																
1. Development Purposes (a + b)	10,845.5	178.3	11,023.7	6,950.2	579.1	7,529.3	3,752.1	389.1	3,752.1	3,752.1	3,752.1	4,141.2	3,448.3	1,317.7	4,766.0	4,766.0
a) Social Services (1 to 7)	10,845.5	0.5	10,846.0	6,950.2	350.0	7,300.2	3,731.6	60.0	3,731.6	3,731.6	3,731.6	3,791.6	3,448.3	350.0	3,798.3	3,798.3
1. Education, Sports, Art and Culture	8,152.8	0.5	8,153.4	4,650.0	-	4,650.0	1,667.6	-	1,667.6	1,667.6	1,667.6	-	1,583.0	-	1,583.0	1,583.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	8,122.8	-	8,122.8	4,000.0	-	4,000.0	1,500.0	-	1,500.0	1,500.0	1,500.0	-	3,000.0	-	3,000.0	3,000.0
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.5	0.5	50.0	-	50.0	50.0	-	50.0	50.0	50.0	-	50.0	-	50.0	50.0
7. Others	30.0	-	30.0	600.0	-	600.0	117.6	-	117.6	117.6	117.6	-	-1,467.0	-	-1,467.0	-1,467.0
b) Economic Services (1 to 10)	2,692.6	-	2,692.6	2,300.2	350.0	2,650.2	2,064.0	60.0	2,064.0	2,064.0	2,064.0	2,124.0	1,865.3	350.0	2,215.3	2,215.3
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	400.0	-	400.0	250.0	-	250.0	250.0	-	250.0	250.0	250.0	-	210.8	-	210.8	210.8
4. Co-operation	455.6	-	455.6	-	-	-	-	-	-	-	-	-	39.1	-	39.1	39.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	940.2	-	940.2	1,459.1	-	1,459.1	800.0	-	800.0	800.0	800.0	-	1,000.0	-	1,000.0	1,000.0

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**KARNATAKA**

(₹ Million)

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
1																
7. Village and Small Industries	8.1	-	8.1	31.0	-	31.0	31.0	-	31.0	55.4	-	55.4	-	55.4	-	55.4
8. Other Industries and Minerals	-	-	-	-	50.0	50.0	-	10.0	10.0	-	-	-	-	50.0	-	50.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	888.7	-	888.7	560.1	300.0	860.1	983.0	50.0	1,033.0	560.0	300.0	860.0	300.0	967.7	860.0	967.7
<b>2. Non-Development Purposes (a + b)</b>		177.7	177.7	-	229.1	229.1	20.4	329.1	349.5	-	967.7	967.7	-	967.7	967.7	967.7
a) Government Servants (other than Housing)	-	18.6	18.6	-	129.1	129.1	20.4	229.1	249.5	-	127.7	127.7	-	127.7	127.7	127.7
b) Miscellaneous	-	159.1	159.1	-	100.0	100.0	-	100.0	100.0	-	840.0	840.0	-	840.0	840.0	840.0
<b>V. Inter-State Settlement</b>																
<b>VI. Contingency Fund</b>																
<b>VII. State Provident Funds, etc. (1+2)</b>																
1. State Provident Funds	-	21,624.0	21,624.0	-	21,594.2	21,594.2	-	21,594.2	21,594.2	-	23,753.7	23,753.7	-	23,753.7	23,753.7	23,753.7
2. Others	-	12,901.2	12,901.2	-	11,649.9	11,649.9	-	11,649.9	11,649.9	-	12,814.9	12,814.9	-	12,814.9	12,814.9	12,814.9
<b>VIII. Reserve Funds (1 to 4)</b>																
1. Depreciation/Renewal Reserve Funds	-	39,026.7	39,026.7	-	10,975.9	10,975.9	-	10,975.9	10,975.9	-	18,391.3	18,391.3	-	18,391.3	18,391.3	18,391.3
2. Sinking Funds	-	10,000.0	10,000.0	-	607.3	607.3	-	607.3	607.3	-	-	-	-	-	-	-
3. Famine Relief Fund	-	29,026.7	29,026.7	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	286,302.7	286,302.7	-	297,380.1	297,380.1	-	297,380.1	297,380.1	-	335,398.1	335,398.1	-	335,398.1	335,398.1	335,398.1
<b>IX. Deposits and Advances (1 to 4)</b>																
1. Civil Deposits	-	52,307.3	52,307.3	-	53,994.1	53,994.1	-	53,994.1	53,994.1	-	60,489.9	60,489.9	-	60,489.9	60,489.9	60,489.9
2. Deposits of Local Funds	-	186,219.8	186,219.8	-	185,030.2	185,030.2	-	185,030.2	185,030.2	-	214,660.4	214,660.4	-	214,660.4	214,660.4	214,660.4
3. Civil Advances	-	47,775.5	47,775.5	-	58,355.8	58,355.8	-	58,355.8	58,355.8	-	25.9	25.9	-	25.9	25.9	25.9
4. Others	-	1,997,033.7	1,997,033.7	-	2,007,654.5	2,007,654.5	-	2,007,654.5	2,007,654.5	-	2,196,870.0	2,196,870.0	-	2,196,870.0	2,196,870.0	2,196,870.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>																
1. Suspense	-	4,530.9	4,530.9	-	2,449.5	2,449.5	-	2,449.5	2,449.5	-	2,694.4	2,694.4	-	2,694.4	2,694.4	2,694.4
2. Cash Balance Investment Accounts	-	1,309,705.5	1,309,705.5	-	1,345,009.3	1,345,009.3	-	1,345,009.3	1,345,009.3	-	1,467,960.2	1,467,960.2	-	1,467,960.2	1,467,960.2	1,467,960.2
3. Deposits with RBI	-	682,797.3	682,797.3	-	660,195.7	660,195.7	-	660,195.7	660,195.7	-	726,215.3	726,215.3	-	726,215.3	726,215.3	726,215.3
4. Others	-	691.9	691.9	-	4,533.8	4,533.8	-	4,533.8	4,533.8	-	4,987.2	4,987.2	-	4,987.2	4,987.2	4,987.2
<b>XI. Appropriation to Contingency Fund</b>																
<b>XII. Remittances</b>																
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			18,829.7			5,958.5			645.5							2,812.8
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			-25,862.7			5,336.9			-12,547.3							-3,078.2
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			-7,033.1			11,295.4			-11,901.9							-265.4
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			-7,033.1			11,295.4			-11,901.8							-265.4
i. Increase (+)/Decrease (-) in Cash Balances			649.4			795.4			98.2							-265.4
a) Opening Balance			30.1			-138.7			679.6							777.7
b) Closing Balance			679.6			656.6			777.7							512.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-7,682.5			10,500.0			-12,000.0							-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-							-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
KERALA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	41,144.8	1,734,167.6	1,775,312.4	1,655,867.6	47,776.7	1,608,090.9	50,653.3	1,633,945.3	50,653.3	1,633,945.3	1,684,598.7	56,745.5	1,747,692.0	1,804,437.6		
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	41,144.8	44,290.4	85,435.2	128,278.0	47,776.7	80,501.3	50,653.3	51,373.2	50,653.3	51,373.2	102,026.5	56,745.5	49,327.7	106,073.3		
<b>I. Total Capital Outlay (1 + 2)</b>	35,915.5	10,117.4	46,032.9	86,350.3	42,484.8	43,865.5	45,498.2	13,508.0	45,498.2	13,508.0	59,006.2	52,363.0	14,000.8	66,363.8		
<b>1. Development (a + b)</b>	35,106.6	9,457.2	44,563.8	85,273.0	41,775.8	43,497.2	44,526.6	12,874.2	44,526.6	12,874.2	57,400.8	51,489.2	13,792.6	65,281.8		
<b>(a) Social Services (1 to 9)</b>	5,613.9	5.0	5,618.9	9,126.9	7,411.6	1,715.3	9,059.5	1,045.9	9,059.5	1,045.9	10,105.5	9,973.8	2,639.7	12,613.5		
1. Education, Sports, Art and Culture	1,382.1	-	1,382.1	3,043.1	1,643.0	1,400.1	3,001.9	608.6	3,001.9	608.6	3,610.5	1,861.3	1,413.0	3,274.3		
2. Medical and Public Health	1,304.1	-	1,304.1	1,730.1	1,460.0	270.1	1,949.9	270.1	1,949.9	270.1	2,220.0	1,545.7	862.2	2,407.9		
3. Family Welfare	2.4	-	2.4	-	-	-	-	-	-	-	-	-	-	-		
4. Water Supply and Sanitation	960.0	-	960.0	685.0	640.0	45.0	640.0	45.0	640.0	45.0	685.0	892.0	290.0	1,182.0		
5. Housing	187.9	-	187.9	311.0	311.0	-	261.5	-	261.5	-	261.5	262.5	-	262.5		
6. Urban Development	-	-	-	5.1	5.0	0.1	5.5	0.1	5.5	0.1	5.6	506.0	-	506.0		
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	305.0	-	305.0	1,154.7	1,154.5	-	1,154.7	-	1,154.7	-	1,154.7	2,729.3	-	2,729.3		
8. Social Security and Welfare	21.1	5.0	26.1	631.0	631.0	-	631.0	-	631.0	-	631.0	736.0	-	736.0		
9. Others *	1,451.3	-	1,451.3	1,567.1	1,567.1	-	1,415.0	122.1	1,415.0	122.1	1,537.1	1,441.0	74.5	1,515.5		
<b>(b) Economic Services (1 to 10)</b>	29,492.7	9,452.2	38,944.9	76,146.1	34,364.2	41,781.9	35,467.0	11,828.3	35,467.0	11,828.3	47,295.3	41,515.4	11,152.9	52,668.3		
1. Agriculture and Allied Activities (i to xi)	1,518.8	658.6	2,177.5	2,993.7	2,136.8	856.9	2,208.1	856.9	2,208.1	856.9	3,065.0	2,504.4	793.0	3,297.4		
i) Crop Husbandry	9.2	4.2	13.4	155.2	149.5	5.7	116.8	5.7	116.8	5.7	122.5	175.5	6.2	181.7		
ii) Soil and Water Conservation	196.1	5.8	203.9	202.2	200.0	2.2	181.2	2.2	181.2	2.2	183.4	300.0	5.8	305.8		
iii) Animal Husbandry	27.9	-	27.9	199.0	199.0	-	203.3	-	203.3	-	203.3	153.0	-	153.0		
iv) Dairy Development	-	3.0	3.0	2.3	2.3	-	2.3	-	2.3	-	2.3	-	-	-		
v) Fisheries	506.0	415.0	921.1	1,281.0	731.0	550.0	847.2	550.0	847.2	550.0	1,397.2	758.0	550.0	1,308.0		
vi) Forestry and Wild Life	256.4	-	256.4	447.5	447.5	-	447.5	-	447.5	-	447.5	654.7	-	654.7		
vii) Plantations	-	-	-	333.0	34.0	299.0	34.0	299.0	34.0	299.0	333.0	63.0	231.0	294.0		
viii) Food Storage and Warehousing	40.7	230.6	271.3	333.0	34.0	299.0	34.0	299.0	34.0	299.0	333.0	63.0	231.0	294.0		
ix) Agricultural Research and Education	-	-	-	325.8	325.8	-	325.8	-	325.8	-	325.8	350.2	-	350.2		
x) Co-operation	430.5	-	430.5	50.0	50.0	-	50.0	-	50.0	-	50.0	50.0	-	50.0		
xi) Others @	105.0	-	105.0	628.7	538.7	90.0	518.7	110.0	518.7	110.0	628.7	750.0	760.0	1,510.0		
2. Rural Development	-	-	-	250.0	250.0	-	250.0	-	250.0	-	250.0	400.0	-	400.0		
3. Special Area Programmes of which: Hill Areas	-	-	-	250.0	250.0	-	250.0	-	250.0	-	250.0	400.0	-	400.0		
4. Major and Medium Irrigation and Flood Control	2,825.8	580.2	3,406.0	6,767.1	6,331.1	436.0	6,276.4	688.7	6,276.4	688.7	6,965.1	8,817.2	520.0	9,337.2		
5. Energy	-	-	-	54.0	54.0	-	43.0	-	43.0	-	43.0	58.0	-	58.0		
6. Industry and Minerals (i to iv)	2,744.4	-4.9	2,739.5	4,345.2	4,345.2	-	3,867.2	-	3,867.2	-	3,867.2	4,739.1	-	4,739.1		
i) Village and Small Industries	370.8	-4.9	365.9	439.6	439.6	-	439.6	-	439.6	-	439.6	767.0	-	767.0		
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
iv) Others #	2,373.6	-	2,373.6	3,905.6	3,905.6	-	3,427.6	-	3,427.6	-	3,427.6	3,972.1	-	3,972.1		
7. Transport (i + ii)	21,986.5	7,877.0	29,863.6	31,857.7	11,208.6	20,649.1	18,303.7	3,699.8	18,303.7	3,699.8	22,003.5	10,701.8	7,009.9	17,711.7		
i) Roads and Bridges	17,849.5	2,144.1	19,993.5	11,061.5	8,436.5	2,625.0	13,748.1	2,752.6	13,748.1	2,752.6	16,500.7	8,244.2	4,039.5	12,283.7		
ii) Others **	4,137.1	5,733.0	9,870.0	20,796.2	2,772.1	18,024.1	4,555.6	947.2	4,555.6	947.2	5,502.8	2,457.6	2,970.4	5,428.0		
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-		



**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**KERALA**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	2.0	-	2.0	-	2.5	-	2.5	2.5	-	2.5	3.0	-	3.0
10. General Economic Services (i + ii)	310.2	341.2	651.4	9,497.3	19,749.9	29,247.2	10,470.3	6,472.9	13,542.0	2,069.9	15,611.9	-	15,611.9
i) Tourism	291.5	340.5	632.0	1,017.0	100.0	1,117.0	1,240.1	223.0	1,214.2	200.0	1,414.2	-	1,414.2
ii) Others @	18.7	0.6	19.3	8,480.3	19,649.9	28,130.2	9,230.2	6,249.9	12,327.8	1,869.9	14,197.7	-	14,197.7
<b>2. Non-Development (General Services)</b>	<b>808.9</b>	<b>660.3</b>	<b>1,469.2</b>	<b>709.0</b>	<b>368.3</b>	<b>1,077.3</b>	<b>1,605.4</b>	<b>633.8</b>	<b>873.8</b>	<b>208.2</b>	<b>1,082.0</b>	-	<b>1,082.0</b>
<b>Discharge of Internal Debt (1 to 8)</b>	-	<b>24,778.8</b>	<b>24,778.8</b>	-	<b>97,638.5</b>	<b>97,638.5</b>	<b>67,785.2</b>	-	-	<b>136,429.5</b>	<b>136,429.5</b>	-	<b>136,429.5</b>
1. Market Loans	-	10,124.5	10,124.5	-	14,266.1	14,266.1	14,266.1	-	-	14,233.1	14,233.1	-	14,233.1
2. Loans from LIC	-	2,762.8	2,762.8	-	2,752.5	2,752.5	2,752.5	-	-	2,744.9	2,744.9	-	2,744.9
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	2,292.5	2,292.5	-	2,500.9	2,500.9	2,500.9	-	-	3,244.4	3,244.4	-	3,244.4
5. Loans from National Co-operative Development Corporation	-	2,061.3	2,061.3	-	230.0	230.0	276.4	-	-	300.0	300.0	-	300.0
6. WMA from RBI	-	-	-	-	70,250.0	70,250.0	40,050.0	-	-	110,250.0	110,250.0	-	110,250.0
7. Special Securities issued to NSSF	-	5,977.2	5,977.2	-	6,067.4	6,067.4	6,067.4	-	-	6,074.1	6,074.1	-	6,074.1
8. Others	-	1,560.5	1,560.5	-	1,571.6	1,571.6	1,571.6	-	-	1,583.1	1,583.1	-	1,583.1
of which: Land Compensation Bonds	-	1,158.3	1,158.3	-	1,158.3	1,158.3	1,158.3	-	-	1,158.3	1,158.3	-	1,158.3
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>3,262.0</b>	<b>3,262.0</b>	-	<b>3,404.6</b>	<b>3,404.6</b>	<b>3,404.7</b>	-	-	<b>3,494.0</b>	<b>3,494.0</b>	-	<b>3,494.0</b>
1. State Plan Schemes	-	3,240.5	3,240.5	-	3,383.6	3,383.6	3,383.6	-	-	3,473.4	3,473.4	-	3,473.4
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	21.5	21.5	-	20.8	20.8	20.9	-	-	20.3	20.3	-	20.3
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	21.5	21.5	-	20.8	20.8	20.9	-	-	20.3	20.3	-	20.3
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	0.2	0.2	0.2	-	-	0.2	0.2	-	0.2
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>5,229.3</b>	<b>6,132.1</b>	<b>11,361.5</b>	<b>5,291.9</b>	<b>5,842.8</b>	<b>11,134.7</b>	<b>11,880.3</b>	<b>6,725.2</b>	<b>4,382.5</b>	<b>3,653.4</b>	<b>8,035.9</b>	-	<b>8,035.9</b>
<b>1. Development Purposes (a + b)</b>	<b>5,229.3</b>	<b>6,037.2</b>	<b>11,266.5</b>	<b>5,291.9</b>	<b>5,741.2</b>	<b>11,033.1</b>	<b>11,775.8</b>	<b>6,620.7</b>	<b>4,382.5</b>	<b>3,534.3</b>	<b>7,916.8</b>	-	<b>7,916.8</b>
<b>a) Social Services (1 to 7)</b>	<b>2,656.4</b>	<b>4,218.7</b>	<b>6,875.1</b>	<b>3,349.2</b>	<b>4,489.1</b>	<b>7,838.3</b>	<b>6,837.3</b>	<b>4,488.1</b>	<b>1,864.0</b>	<b>2,032.0</b>	<b>3,896.0</b>	-	<b>3,896.0</b>
1. Education, Sports, Art and Culture	40.0	-	40.0	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,569.1	-	2,569.1	3,000.0	-	3,000.0	2,000.0	-	1,500.0	-	1,500.0	-	1,500.0
5. Housing	11.2	2,778.1	2,789.4	309.6	2,485.6	2,795.2	2,795.2	309.6	364.0	30.0	394.0	-	394.0
6. Government Servants (Housing)	-	1,440.5	1,440.5	-	2,002.0	2,002.0	2,001.0	-	2,001.0	-	2,001.0	-	2,001.0
7. Others	36.0	0.1	36.1	39.6	1.5	41.1	41.1	1.5	41.1	1.0	42.1	-	42.1
<b>b) Economic Services (1 to 10)</b>	<b>2,573.0</b>	<b>1,818.5</b>	<b>4,391.4</b>	<b>1,942.7</b>	<b>1,252.1</b>	<b>3,194.8</b>	<b>4,938.5</b>	<b>2,132.6</b>	<b>2,518.5</b>	<b>1,502.3</b>	<b>4,020.8</b>	-	<b>4,020.8</b>
1. Crop Husbandry	-	2.1	2.1	-	2.1	2.1	2.1	-	-	2.3	2.3	-	2.3
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	173.4	-	173.4	21.0	-	21.0	471.0	-	42.0	-	42.0	-	42.0
4. Co-operation	242.1	-	242.1	293.2	-	293.2	293.2	-	290.5	-	290.5	-	290.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	414.2	-	414.2	300.0	-	320.0	-	320.0	-	320.0



Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
KERALA

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	116.7	10.0	126.7	97.5	-	97.5	180.3	-	180.3	118.1	-	118.1
8. Other Industries and Minerals	1,015.7	-	1,015.7	866.8	-	866.8	919.8	-	919.8	1,487.9	-	1,487.9
9. Rural Development	12.0	-	12.0	-	-	-	24.4	-	24.4	-	-	-
10. Others	1,013.0	1,806.4	2,819.4	250.0	1,250.0	1,500.0	617.2	2,130.5	2,747.7	260.0	1,500.0	1,760.0
<b>2. Non-Development Purposes (a + b)</b>	-	<b>94.9</b>	<b>94.9</b>	-	<b>101.7</b>	<b>101.7</b>	-	<b>104.5</b>	<b>104.5</b>	-	<b>119.1</b>	<b>119.1</b>
a) Government Servants (other than Housing)	-	70.0	70.0	-	61.7	61.7	-	72.0	72.0	-	86.6	86.6
b) Miscellaneous	-	24.9	24.9	-	40.0	40.0	-	32.5	32.5	-	32.5	32.5
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	<b>10.0</b>	<b>10.0</b>	-	<b>10.0</b>	<b>10.0</b>	-	<b>10.0</b>	<b>10.0</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	-	<b>201,352.9</b>	<b>201,352.9</b>	-	<b>225,388.0</b>	<b>225,388.0</b>	-	<b>233,797.3</b>	<b>233,797.3</b>	-	<b>242,195.0</b>	<b>242,195.0</b>
1. State Provident Funds	-	28,239.7	28,239.7	-	37,199.8	37,199.8	-	39,183.2	39,183.2	-	41,334.2	41,334.2
2. Others	-	173,113.2	173,113.2	-	188,188.3	188,188.3	-	194,614.1	194,614.1	-	200,860.8	200,860.8
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>11,321.6</b>	<b>11,321.6</b>	-	<b>1,648.5</b>	<b>1,648.5</b>	-	<b>3,678.7</b>	<b>3,678.7</b>	-	<b>1,779.5</b>	<b>1,779.5</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	9,367.6	9,367.6	-	-	-	-	500.0	500.0	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,954.0	1,954.0	-	1,648.5	1,648.5	-	3,178.7	3,178.7	-	1,779.5	1,779.5
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>66,987.4</b>	<b>66,987.4</b>	-	<b>85,445.3</b>	<b>85,445.3</b>	-	<b>97,972.4</b>	<b>97,972.4</b>	-	<b>108,266.5</b>	<b>108,266.5</b>
1. Civil Deposits	-	22,164.0	22,164.0	-	23,763.0	23,763.0	-	34,183.4	34,183.4	-	34,439.2	34,439.2
2. Deposits of Local Funds	-	43,541.1	43,541.1	-	61,164.6	61,164.6	-	63,162.9	63,162.9	-	73,211.4	73,211.4
3. Civil Advances	-	2.4	2.4	-	1.5	1.5	-	1.6	1.6	-	1.7	1.7
4. Others	-	1,279.9	1,279.9	-	516.3	516.3	-	624.5	624.5	-	614.2	614.2
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>1,313,473.0</b>	<b>1,313,473.0</b>	-	<b>1,043,443.7</b>	<b>1,043,443.7</b>	-	<b>1,099,366.3</b>	<b>1,099,366.3</b>	-	<b>1,126,080.5</b>	<b>1,126,080.5</b>
1. Suspense	-	143,244.1	143,244.1	-	133,317.0	133,317.0	-	144,005.3	144,005.3	-	144,005.3	144,005.3
2. Cash Balance Investment Accounts	-	679,218.0	679,218.0	-	360,000.0	360,000.0	-	409,286.7	409,286.7	-	432,000.0	432,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	491,011.0	491,011.0	-	550,126.7	550,126.7	-	546,074.3	546,074.3	-	550,075.2	550,075.2
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>96,742.3</b>	<b>96,742.3</b>	-	<b>101,404.0</b>	<b>101,404.0</b>	-	<b>107,697.4</b>	<b>107,697.4</b>	-	<b>109,782.8</b>	<b>109,782.8</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-93,514.4	-	-	-22,699.7	-	-	-62,083.5	-	-	-71,316.9
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	104,586.8	-	-	31,394.9	-	-	57,767.3	-	-	72,762.4
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	11,072.4	-	-	8,695.2	-	-	-4,316.2	-	-	1,445.5
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	11,072.4	-	-	8,695.2	-	-	-4,316.2	-	-	1,445.5
i. Increase (+)/Decrease (-) in Cash Balances	-	-	6,153.8	-	-	4,417.9	-	-	-4,316.2	-	-	1,445.5
a) Opening Balance	-	-	-5,292.3	-	-	-6,383.3	-	-	861.5	-	-	-3,454.8
b) Closing Balance	-	-	861.5	-	-	-1,965.4	-	-	-3,454.8	-	-	-2,009.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	4,918.6	-	-	4,277.3	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**MADHYA PRADESH**

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	130,791.0	3,011,276.7	3,142,067.7	140,464.8	3,250,840.4	3,391,305.2	153,997.3	3,196,870.6	3,350,867.9	172,422.4	2,955,061.9	3,127,484.3
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	130,791.0	74,496.9	205,287.9	140,464.8	75,288.8	215,753.5	153,997.3	72,260.4	226,257.7	172,422.4	59,616.5	232,038.9
<b>I. Total Capital Outlay (I + 2)</b>	115,429.8	239.1	115,668.9	110,347.3	788.9	111,136.1	123,251.3	1,197.9	124,449.2	140,740.7	692.9	141,433.6
<b>1. Development (a + b)</b>	113,428.2	191.9	113,620.1	107,647.9	232.5	107,880.4	119,979.4	202.0	120,181.4	136,979.3	142.9	137,122.2
<b>(a) Social Services (1 to 9)</b>	16,113.1	96.9	16,209.9	19,979.7	118.5	20,098.2	25,098.5	99.5	25,198.0	31,041.6	39.3	31,081.0
1. Education, Sports, Art and Culture	1,470.2	-	1,470.2	1,549.2	6.0	1,555.2	2,813.2	6.0	2,819.2	3,538.3	-	3,538.3
2. Medical and Public Health	1,733.1	34.9	1,768.0	2,215.0	47.5	2,262.5	2,208.2	38.5	2,246.7	2,707.7	33.0	2,740.7
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	7,093.0	-	7,093.0	7,278.6	-	7,278.6	8,334.1	-	8,334.1	12,264.8	-	12,264.8
5. Housing	445.5	-	445.5	770.0	-	770.0	705.0	-	705.0	690.0	-	690.0
6. Urban Development	734.6	-	734.6	990.2	-	990.2	1,063.5	-	1,063.5	678.8	-	678.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,406.0	-	4,406.0	5,659.7	-	5,659.7	5,659.7	-	5,659.7	6,108.5	-	6,108.5
8. Social Security and Welfare	22.6	62.0	84.6	1,337.0	65.0	1,402.0	4,134.8	55.0	4,189.8	4,632.7	6.3	4,639.0
9. Others *	208.0	-	208.0	180.0	-	180.0	180.0	-	180.0	420.9	-	420.9
<b>(b) Economic Services (1 to 10)</b>	97,315.1	95.0	97,410.1	87,668.3	114.0	87,782.2	94,880.9	102.5	94,983.4	105,937.6	103.5	106,041.2
1. Agriculture and Allied Activities (i to xi)	3,456.0	-	3,456.0	1,507.6	-	1,507.6	1,752.5	-	1,752.5	1,940.7	-	1,940.7
i) Crop Husbandry	2,430.0	-	2,430.0	359.4	-	359.4	359.4	-	359.4	637.1	-	637.1
ii) Soil and Water Conservation	2.5	-	2.5	134.5	-	134.5	134.5	-	134.5	-	-	-
iii) Animal Husbandry	33.0	-	33.0	248.8	-	248.8	268.8	-	268.8	167.0	-	167.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	4.0	-	4.0	3.0	-	3.0	3.0	-	3.0	3.5	-	3.5
vi) Forestry and Wild Life	499.9	-	499.9	770.0	-	770.0	770.0	-	770.0	800.0	-	800.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	486.6	-	486.6	351.3	-	351.3	351.3	-	351.3	333.1	-	333.1
xi) Others @	14,517.6	-	14,517.6	12,170.7	-	12,170.7	11,387.2	-	11,387.2	25,564.9	-	25,564.9
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	42,689.5	-	42,689.5	38,757.4	-	38,757.4	47,289.2	-	47,289.2	44,894.2	-	44,894.2
5. Energy	12,264.9	-	12,264.9	7,328.1	-	7,328.1	7,201.5	-	7,201.5	8,084.9	-	8,084.9
6. Industry and Minerals (i to iv)	2,039.8	95.0	2,134.7	1,660.4	113.5	1,773.8	1,855.7	102.0	1,957.7	1,309.0	103.0	1,412.0
i) Village and Small Industries	1,813.2	95.0	1,908.1	1,522.4	100.0	1,622.4	1,716.7	100.0	1,816.7	919.5	100.0	1,019.5
ii) Iron and Steel Industries	-	-	-	-	12.0	12.0	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	37.6	-	37.6	31.0	-	31.0	30.5	-	30.5	9.5	-	9.5
iv) Others #	189.0	-	189.0	107.0	1.5	108.5	108.5	2.0	110.5	380.0	3.0	383.0
7. Transport (i + ii)	21,157.5	-	21,157.5	25,192.6	-	25,192.6	23,811.8	-	23,811.8	22,892.5	-	22,892.5
i) Roads and Bridges	20,746.5	-	20,746.5	25,012.5	-	25,012.5	22,999.8	-	22,999.8	22,405.4	-	22,405.4
ii) Others **	411.0	-	411.0	180.1	-	180.1	812.0	-	812.0	487.1	-	487.1
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
MADHYA PRADESH

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
9. Science, Technology and Environment	290.0	-	290.0	-	151.5	-	151.5	226.5	-	226.5	-	391.5	-	391.5	-	391.5
10. General Economic Services (i + ii)	899.9	-	899.9	899.9	900.0	0.5	900.5	1,356.6	0.5	1,357.1	860.0	860.0	0.5	860.5	860.0	860.0
i) Tourism	899.9	-	899.9	899.9	890.0	-	890.0	1,346.6	-	1,346.6	860.0	860.0	-	860.0	860.0	860.0
ii) Others @@	-	-	-	-	10.0	0.5	10.5	10.0	0.5	10.5	-	-	0.5	0.5	-	0.5
<b>2. Non-Development (General Services)</b>	<b>2,001.6</b>	<b>47.3</b>	<b>2,048.9</b>	<b>2,048.9</b>	<b>2,699.3</b>	<b>556.4</b>	<b>3,255.7</b>	<b>3,271.9</b>	<b>995.9</b>	<b>4,267.8</b>	<b>3,761.4</b>	<b>550.0</b>	<b>4,311.4</b>	<b>4,311.4</b>	<b>4,311.4</b>	<b>4,311.4</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>29,355.3</b>	<b>29,355.3</b>	<b>29,355.3</b>	-	<b>73,854.5</b>	<b>73,854.5</b>	-	<b>33,937.1</b>	<b>33,937.1</b>	-	<b>82,711.7</b>	<b>82,711.7</b>	<b>82,711.7</b>	<b>82,711.7</b>	<b>82,711.7</b>
1. Market Loans	-	11,369.7	11,369.7	11,369.7	-	14,282.2	14,282.2	-	14,282.2	14,282.2	-	21,289.6	21,289.6	21,289.6	21,289.6	21,289.6
2. Loans from LIC	-	111.1	111.1	111.1	-	110.0	110.0	-	110.0	110.0	-	108.0	108.0	108.0	108.0	108.0
3. Loans from SBI and other Banks	-	2.9	2.9	2.9	-	2.9	2.9	-	2.9	2.9	-	2.9	2.9	2.9	2.9	2.9
4. Loans from NABARD	-	5,937.6	5,937.6	5,937.6	-	7,000.0	7,000.0	-	7,000.0	7,000.0	-	9,000.0	9,000.0	9,000.0	9,000.0	9,000.0
5. Loans from National Co-operative Development Corporation	-	208.7	208.7	208.7	-	320.0	320.0	-	320.0	320.0	-	340.0	340.0	340.0	340.0	340.0
6. WMA from RBI	-	-	-	-	-	40,000.0	40,000.0	-	100.0	100.0	-	40,000.0	40,000.0	40,000.0	40,000.0	40,000.0
7. Special Securities issued to NSSF	-	7,142.6	7,142.6	7,142.6	-	7,500.0	7,500.0	-	7,500.0	7,500.0	-	7,500.0	7,500.0	7,500.0	7,500.0	7,500.0
8. Others	-	4,582.8	4,582.8	4,582.8	-	4,639.4	4,639.4	-	4,622.0	4,622.0	-	4,471.2	4,471.2	4,471.2	4,471.2	4,471.2
of which: Land Compensation Bonds	-	3,607.1	3,607.1	3,607.1	-	3,607.1	3,607.1	-	3,607.1	3,607.1	-	3,607.1	3,607.1	3,607.1	3,607.1	3,607.1
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>6,484.1</b>	<b>6,484.1</b>	<b>6,484.1</b>	-	<b>6,319.8</b>	<b>6,319.8</b>	-	<b>6,319.8</b>	<b>6,319.8</b>	-	<b>9,058.3</b>	<b>9,058.3</b>	<b>9,058.3</b>	<b>9,058.3</b>	<b>9,058.3</b>
1. State Plan Schemes	-	6,447.1	6,447.1	6,447.1	-	6,193.8	6,193.8	-	6,193.8	6,193.8	-	8,938.9	8,938.9	8,938.9	8,938.9	8,938.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	27.2	27.2	-	27.2	27.2	-	27.2	27.2	27.2	27.2	27.2
3. Centrally Sponsored Schemes	-	-	-	-	-	58.8	58.8	-	58.8	58.8	-	55.5	55.5	55.5	55.5	55.5
4. Non-Plan (i + ii)	-	36.9	36.9	36.9	-	40.0	40.0	-	40.0	40.0	-	36.7	36.7	36.7	36.7	36.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	36.9	36.9	36.9	-	40.0	40.0	-	40.0	40.0	-	36.7	36.7	36.7	36.7	36.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>15,361.2</b>	<b>38,421.3</b>	<b>53,782.5</b>	<b>53,782.5</b>	<b>30,117.5</b>	<b>34,328.5</b>	<b>64,446.0</b>	<b>64,446.0</b>	<b>30,745.9</b>	<b>61,654.4</b>	<b>31,681.7</b>	<b>7,156.5</b>	<b>38,838.2</b>	<b>38,838.2</b>	<b>38,838.2</b>	<b>38,838.2</b>
1. Development Purposes (a + b)	15,361.2	38,421.3	53,782.5	53,782.5	30,117.5	34,322.5	64,440.0	64,440.0	30,745.9	61,648.4	31,681.7	7,150.5	38,832.2	38,832.2	38,832.2	38,832.2
a) Social Services (1 to 7)	1,099.1	646.6	1,745.7	1,745.7	551.0	2,572.0	3,123.0	3,123.0	939.5	1,591.5	10.1	1,582.0	1,592.1	1,592.1	1,592.1	1,592.1
1. Education, Sports, Art and Culture	-	40.0	40.0	40.0	0.1	40.0	40.1	40.1	0.1	100.0	-	50.0	50.0	50.0	50.0	50.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.1	0.1	0.1	-	7.0	7.0	7.0	7.0	7.0	-	7.0	7.0	7.0	7.0	7.0
7. Others	1,099.1	606.5	1,705.6	1,705.6	550.9	2,525.0	3,075.9	3,075.9	939.4	1,484.4	10.1	1,525.0	1,535.1	1,535.1	1,535.1	1,535.1
b) Economic Services (1 to 10)	14,262.1	37,774.7	52,036.8	52,036.8	29,566.5	31,750.5	61,317.0	61,317.0	29,806.4	60,056.9	31,671.6	5,568.5	37,240.1	37,240.1	37,240.1	37,240.1
1. Crop Husbandry	-	-	-	-	-	0.5	0.5	0.5	-	0.5	-	0.5	0.5	0.5	0.5	0.5
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	1,021.5	68.3	1,089.7	1,089.7	510.0	-	510.0	510.0	1,690.0	1,690.0	510.0	-	510.0	510.0	510.0	510.0
4. Co-operation	2,013.6	-	2,013.6	2,013.6	1,648.3	-	1,648.3	1,648.3	1,718.1	1,718.1	2,126.1	-	2,126.1	2,126.1	2,126.1	2,126.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	7,866.3	37,706.4	45,572.7	45,572.7	23,758.2	31,750.0	55,508.2	55,508.2	22,946.6	53,196.6	26,113.9	5,568.0	31,681.9	31,681.9	31,681.9	31,681.9

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**MADHYA PRADESH**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	691.0	-	691.0	950.0	-	950.0	950.0	-	950.0	421.6	-	421.6
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2,689.8	-	2,689.8	2,700.0	-	2,700.0	2,700.0	-	2,700.0	2,500.0	-	2,500.0
<b>2. Non-Development Purposes (a + b)</b>	-	-	-	6.0	6.0	6.0	6.0	6.0	6.0	-	6.0	6.0
a) Government Servants (other than Housing)	-	-	-	-	6.0	6.0	6.0	6.0	6.0	-	-	6.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	70.2	70.2	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	2,000.0	2,000.0	2,000.0	-	2,000.0	-	2,000.0	2,000.0
<b>VII. State Provident Funds, etc. (1+2)</b>	-	14,819.6	14,819.6	-	14,475.4	14,475.4	14,475.4	-	15,796.6	-	16,586.4	16,586.4
1. State Provident Funds	-	13,029.3	13,029.3	-	12,678.8	12,678.8	12,678.8	-	14,000.0	-	14,700.0	14,700.0
2. Others	-	1,790.3	1,790.3	-	1,796.6	1,796.6	1,796.6	-	1,796.6	-	1,886.4	1,886.4
<b>VIII. Reserve Funds (1 to 4)</b>	-	4,224.8	4,224.8	-	11,481.0	11,481.0	11,481.0	-	11,481.0	-	15,091.2	15,091.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	37.0	37.0	37.0	-	37.0	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	1.0	1.0	1.0	-	1.0	-	1.0	1.0
4. Others	-	4,224.8	4,224.8	-	11,443.0	11,443.0	11,443.0	-	11,443.0	-	15,090.2	15,090.2
<b>IX. Deposits and Advances (1 to 4)</b>	-	61,534.5	61,534.5	-	180,694.3	180,694.3	180,694.3	-	168,331.6	-	171,229.1	171,229.1
1. Civil Deposits	-	55,470.2	55,470.2	-	59,973.5	59,973.5	59,973.5	-	59,973.5	-	62,972.2	62,972.2
2. Deposits of Local Funds	-	210.4	210.4	-	0.4	0.4	0.4	-	250.0	-	262.5	262.5
3. Civil Advances	-	4,761.9	4,761.9	-	3,837.2	3,837.2	3,837.2	-	3,837.2	-	4,029.1	4,029.1
4. Others	-	1,092.0	1,092.0	-	116,883.2	116,883.2	116,883.2	-	104,270.9	-	103,965.3	103,965.3
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	2,708,458.9	2,708,458.9	-	2,799,744.9	2,799,744.9	2,799,744.9	-	2,799,745.0	-	2,517,025.1	2,517,025.1
1. Suspense	-	625.3	625.3	-	6,580.2	6,580.2	6,580.2	-	6,580.2	-	1,000.0	1,000.0
2. Cash Balance Investment Accounts	-	1,662,067.8	1,662,067.8	-	1,848,500.0	1,848,500.0	1,848,500.0	-	1,848,500.0	-	1,940,925.0	1,940,925.0
3. Deposits with RBI	-	445,871.4	445,871.4	-	401,712.3	401,712.3	401,712.3	-	401,712.3	-	5,000.0	5,000.0
4. Others	-	599,894.3	599,894.3	-	542,952.5	542,952.5	542,952.5	-	542,952.5	-	570,100.1	570,100.1
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	147,668.9	147,668.9	-	127,153.1	127,153.1	127,153.1	-	127,153.1	-	133,510.7	133,510.7
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			74,587.5			52,148.2			68,738.3			44,793.5
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			-82,903.5			-52,925.9			-86,294.1			-53,692.2
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			-8,316.0			-777.7			-17,555.7			-8,898.8
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			-8,316.0			-777.7			-17,555.7			-8,898.8
i. Increase (+)/Decrease (-) in Cash Balances			-9,579.1			722.3			6,444.3			-4,585.0
a) Opening Balance			6,951.5			-1,953.9			-2,628.2			3,816.1
b) Closing Balance			-2,627.6			-1,231.6			3,816.1			-768.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			1,263.2			-1,500.0			-24,000.0			-4,313.8
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
MAHARASHTRA

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	157,550.2	4,517,168.6	4,674,718.8	223,738.1	3,078,106.3	3,301,844.4	213,045.0	5,555,768.3	5,768,813.3	244,644.5	4,355,120.2	4,599,764.7
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	157,550.2	97,114.2	254,664.4	223,738.1	128,906.8	352,644.9	213,045.0	133,037.9	346,082.9	244,644.5	121,688.6	366,333.1
I. Total Capital Outlay (1 + 2)	150,974.4	23,005.4	173,979.8	216,286.2	22,625.2	238,911.3	199,319.7	26,724.5	226,044.2	239,706.9	29,446.3	269,153.2
1. Development (a + b)	142,846.6	22,116.3	164,962.9	205,964.4	16,780.3	222,744.7	189,427.4	20,201.0	209,628.4	231,234.8	23,051.2	254,286.0
(a) Social Services (1 to 9)	16,757.0	1,482.8	18,239.8	28,855.0	837.2	29,692.2	28,054.8	940.2	28,995.0	34,699.3	2,139.4	36,838.7
1. Education, Sports, Art and Culture	1,660.1	—	1,660.1	2,374.7	—	2,374.7	2,109.0	—	2,109.0	—	—	2,262.4
2. Medical and Public Health	4,604.7	—	4,604.7	8,094.7	—	8,094.7	8,004.9	—	8,004.9	—	—	5,622.8
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	1,520.6	1,520.6	—	826.0	826.0	—	830.1	830.1	—	2,128.2	2,128.2
5. Housing	564.2	—	564.2	834.6	—	834.6	744.2	—	744.2	694.5	—	694.5
6. Urban Development	1,705.7	0.6	1,706.3	—	0.6	0.6	5,754.2	0.6	5,754.8	63.0	0.7	63.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,803.5	—	5,803.5	14,569.3	—	14,569.3	8,556.6	—	8,556.6	23,765.3	—	23,765.3
8. Social Security and Welfare	368.8	-38.4	330.4	398.0	10.5	408.5	758.4	109.5	867.9	379.1	10.5	389.6
9. Others *	2,050.0	—	2,050.0	2,583.7	—	2,583.7	2,127.5	—	2,127.5	1,912.2	—	1,912.2
(b) Economic Services (1 to 10)	126,089.6	20,633.5	146,723.1	177,109.4	15,943.1	193,052.5	161,372.6	19,260.7	180,633.4	196,535.5	20,911.8	217,447.3
1. Agriculture and Allied Activities (i to xi)	11,183.9	3,145.9	14,329.7	13,452.0	3,637.4	17,089.4	15,475.5	3,136.8	18,612.3	29,256.9	7,755.7	37,012.6
i) Crop Husbandry	—	-0.1	-0.1	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	7,152.8	318.3	7,471.1	9,625.1	171.4	9,796.6	11,447.4	171.4	11,618.8	24,983.2	175.2	25,158.4
iii) Animal Husbandry	407.9	—	407.9	544.1	—	544.1	416.5	—	416.5	579.4	—	579.4
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	434.2	—	434.2	726.2	—	726.2	729.1	—	729.1	779.2	—	779.2
vi) Forestry and Wild Life	1,249.0	13.6	1,262.6	1,110.9	15.0	1,125.9	1,474.7	14.3	1,489.1	1,744.2	15.8	1,760.0
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	482.7	2,814.0	3,296.6	289.0	3,451.0	3,740.0	289.0	2,951.0	3,240.0	225.2	7,564.7	7,789.9
ix) Agricultural Research and Education	113.5	—	113.5	97.8	—	97.8	215.6	—	215.6	48.0	—	48.0
x) Co-operation	1,330.8	—	1,330.8	1,008.9	—	1,008.9	863.2	—	863.2	857.7	—	857.7
xi) Others @	13.1	—	13.1	50.0	—	50.0	40.0	—	40.0	40.0	—	40.0
2. Rural Development	8,043.7	—	8,043.7	34,502.2	—	34,502.2	9,835.4	—	9,835.4	60,040.8	—	60,040.8
3. Special Area Programmes of which: Hill Areas	667.6	—	667.6	905.0	—	905.0	744.0	—	744.0	905.0	—	905.0
4. Major and Medium Irrigation and Flood Control	667.6	—	667.6	905.0	—	905.0	744.0	—	744.0	905.0	—	905.0
5. Energy	58,219.3	14,036.2	72,255.5	75,717.2	8,578.1	84,295.3	71,254.9	9,217.4	80,472.2	59,297.6	9,827.3	69,124.9
6. Industry and Minerals (i to iv)	19,339.1	—	19,339.1	24,617.2	—	24,617.2	19,808.2	—	19,808.2	21,634.5	—	21,634.5
i) Village and Small Industries	22.4	—	22.4	36.1	—	36.1	1,012.3	—	1,012.3	661.9	—	661.9
ii) Iron and Steel Industries	22.4	—	22.4	36.1	—	36.1	27.4	—	27.4	36.0	—	36.0
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	—	—	—	—	—	—	—	—	—	—	—	—
7. Transport (i + ii)	28,570.6	2,620.2	31,190.8	27,846.4	2,923.8	30,770.2	43,056.1	4,626.6	47,682.7	24,522.7	2,908.0	27,430.7
i) Roads and Bridges	28,570.6	—	28,570.6	27,846.4	—	27,846.4	43,056.1	—	43,056.1	24,522.7	—	24,522.7
ii) Others **	—	2,620.2	2,620.2	—	2,923.8	2,923.8	—	4,626.6	4,626.6	—	2,908.0	2,908.0
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**MAHARASHTRA**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)						
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL				
													2	3	4	5
9. Science, Technology and Environment	-	831.2	874.2	-	803.8	837.0	-	186.3	2,280.0	-	-	2,466.3	-	420.8	-	636.9
10. General Economic Services (i + ii)	43.0	4.0	47.0	33.2	33.2	66.4	165.8	205	2,280.0	2,300.5	8.9	2,309.4	420.8	-	207.2	429.7
i) Tourism	39.0	831.2	870.2	33.2	803.8	837.0	165.8	205	2,280.0	2,300.5	8.9	2,309.4	420.8	-	207.2	429.7
ii) Others @@	8,127.8	889.1	9,016.9	10,321.7	5,844.9	16,166.6	9,892.2	9,892.2	6,523.6	16,415.8	8,472.1	24,887.9	6,395.1	-	-	14,867.2
<b>II. Non-Development (General Services)</b>																
<b>Discharge of Internal Debt (1 to 8)</b>																
1. Market Loans	-	63,510.9	63,510.9	-	124,733.5	124,733.5	-	106,053.1	44,986.7	151,740.0	44,986.7	196,726.7	109,863.7	-	28,220.4	224,947.1
2. Loans from LIC	-	11,757.6	11,757.6	-	44,967.7	44,967.7	-	2,118.3	2,118.3	2,118.3	-	4,236.6	2,098.2	-	2,138.4	6,375.0
3. Loans from SBI and other Banks	-	2,500.0	2,500.0	-	2,118.3	2,118.3	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	5,010.2	5,010.2	-	6,078.2	6,078.2	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	1,604.3	1,604.3	-	2,010.0	2,010.0	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	3,915.0	3,915.0	-	30,000.0	30,000.0	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	36,010.4	36,010.4	-	37,104.4	37,104.4	-	-	-	-	-	-	-	-	-	-
8. Others	-	2,713.4	2,713.4	-	2,454.9	2,454.9	-	-	-	-	-	-	-	-	-	-
of which: Land Compensation Bonds	-	0.1	0.1	-	0.3	0.3	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>																
1. State Plan Schemes	-	6,929.3	6,929.3	-	6,616.9	6,616.9	-	-	-	-	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	6,865.9	6,865.9	-	6,554.3	6,554.3	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	1.6	1.6	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	0.3	0.3	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	61.4	61.4	-	62.6	62.6	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	61.4	61.4	-	62.6	62.6	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>																
1. Development Purposes (a + b)	6,575.8	7,583.6	14,159.4	7,451.9	4,931.3	12,383.2	13,725.4	4,456.5	3,929.8	17,655.2	4,937.6	18,181.8	4,888.4	-	-	9,826.0
a) Social Services (1 to 7)	6,575.8	7,152.4	13,728.2	7,451.9	4,238.2	11,690.1	13,725.4	3,929.8	3,342.9	17,655.2	4,937.6	18,181.8	4,888.4	-	-	9,826.0
1. Education, Sports, Art and Culture	1,613.0	2,816.3	4,429.3	1,584.7	3,653.1	5,237.8	2,024.6	3,342.9	3,342.9	5,367.5	2,113.2	7,480.7	3,694.0	-	-	5,807.2
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	58.0	58.0	-	54.5	54.5	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	5.0	5.0	-	6.6	6.6	-	-	-	-	-	-	-	-	-	-
5. Housing	-	2,753.3	2,753.3	-	3,591.9	3,591.9	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	1,613.0	1,613.0	-	1,584.7	1,584.7	-	-	-	-	-	-	-	-	-	-
7. Others	4,962.8	4,336.1	9,298.9	5,867.3	585.1	6,452.4	11,700.8	586.9	40.5	12,287.7	2,824.4	15,112.1	540.1	-	-	3,364.5
b) Economic Services (1 to 10)	-	45.9	45.9	-	45.1	45.1	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	286.2	500.0	786.2	720.1	540.0	1,260.1	827.8	546.4	-	1,374.3	87.1	1,461.4	540.0	-	627.1	
4. Co-operation	120.0	-	120.0	100.0	-	100.0	80.0	-	-	80.0	50.0	130.0	-	-	50.0	
5. Major and Medium Irrigation, etc.	4,266.7	-	4,266.7	4,687.7	-	4,687.7	10,433.8	-	-	10,433.8	2,628.2	13,062.0	-	-	2,628.2	
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-



Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Maharashtra  
MAHARASHTRA

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	17.6	-	17.6	34.5	-	34.5	34.2	-	34.2	32.8	-	32.8
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	272.4	3,790.2	4,062.6	325.0	-	325.0	325.0	-	325.0	26.3	-	26.3
<b>2. Non-Development Purposes (a + b)</b>												
a) Government Servants (other than Housing)	-	431.2	431.2	-	693.1	693.1	-	526.7	526.7	-	654.3	654.3
b) Miscellaneous	-	431.2	431.2	-	693.1	693.1	-	526.7	526.7	-	654.3	654.3
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	7,346.2	7,346.2	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	25,722.5	25,722.5	-	27,505.9	27,505.9	-	30,458.3	30,458.3	-	32,311.1	32,311.1
1. State Provident Funds	-	23,903.1	23,903.1	-	25,040.5	25,040.5	-	26,293.3	26,293.3	-	28,922.8	28,922.8
2. Others	-	1,819.5	1,819.5	-	2,465.5	2,465.5	-	4,164.9	4,164.9	-	3,388.3	3,388.3
<b>VIII. Reserve Funds (1 to 4)</b>	-	49,225.9	49,225.9	-	41,988.2	41,988.2	-	42,042.8	42,042.8	-	34,334.2	34,334.2
1. Depreciation/Renewal Reserve Funds	-	-0.7	-0.7	-	0.5	0.5	-	0.5	0.5	-	0.5	0.5
2. Sinking Funds	-	19,388.3	19,388.3	-	15,920.0	15,920.0	-	15,920.0	15,920.0	-	18,900.0	18,900.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	29,838.3	29,838.3	-	26,067.7	26,067.7	-	26,122.3	26,122.3	-	15,433.7	15,433.7
<b>IX. Deposits and Advances (1 to 4)</b>	-	202,156.6	202,156.6	-	209,211.8	209,211.8	-	234,356.9	234,356.9	-	222,231.7	222,231.7
1. Civil Deposits	-	195,076.5	195,076.5	-	201,922.8	201,922.8	-	229,401.2	229,401.2	-	217,235.8	217,235.8
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	4,124.1	4,124.1	-	3,000.6	3,000.6	-	3,500.6	3,500.6	-	4,329.9	4,329.9
4. Others	-	2,956.0	2,956.0	-	4,288.4	4,288.4	-	1,455.1	1,455.1	-	666.1	666.1
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	3,911,467.1	3,911,467.1	-	2,444,363.5	2,444,363.5	-	5,052,138.5	5,052,138.5	-	3,644,414.5	3,644,414.5
1. Suspense	-	-115,838.2	-115,838.2	-	263.5	263.5	-	264.2	264.2	-	314.5	314.5
2. Cash Balance Investment Accounts	-	4,024,747.1	4,024,747.1	-	2,400,000.0	2,400,000.0	-	4,100,000.0	4,100,000.0	-	3,600,000.0	3,600,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,558.2	2,558.2	-	44,100.1	44,100.1	-	951,874.2	951,874.2	-	44,100.1	44,100.1
<b>XI. Appropriation to Contingency Fund</b>	-	8,750.0	8,750.0	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	211,471.1	211,471.1	-	196,130.0	196,130.0	-	52,210.7	52,210.7	-	270,140.0	270,140.0
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			42,112.0			1,843.8			-30,172.3			-41,024.7
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			67,208.9			-161.3			38,557.7			32,258.7
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			109,320.8			1,682.5			8,385.4			-8,766.1
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			109,320.8			1,682.5			8,385.4			-8,766.1
i. Increase (+)/Decrease (-) in Cash Balances			1,955.4			1,682.5			885.4			-556.1
a) Opening Balance			-3,347.8			-1,741.3			-1,391.8			-506.4
b) Closing Balance			-1,392.4			-58.8			-506.4			-1,062.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			107,365.4			-			7,500.0			-8,210.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-



**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**MANIPUR**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	15,022.5	136,094.3	151,116.8	25,295.1	222,691.6	247,986.7	18,074.2	222,690.6	240,764.8	17,493.2	226,779.0	244,272.2
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	15,022.5	1,744.2	16,766.7	25,295.1	1,753.2	27,048.3	18,074.2	1,748.2	19,822.4	17,493.2	2,449.2	19,942.4
<b>I. Total Capital Outlay (1 + 2)</b>	15,012.5	3.1	15,015.6	25,265.1	0.4	25,265.5	18,074.2	0.4	18,074.6	17,393.2	0.1	17,393.3
<b>1. Development (a + b)</b>	12,753.8	3.1	12,756.9	23,039.0	0.4	23,039.4	15,544.7	0.4	15,545.2	11,960.2	0.1	11,960.3
<b>(a) Social Services (1 to 9)</b>	3,540.3	0.1	3,540.4	6,284.8	0.1	6,284.9	4,718.5	0.1	4,718.6	4,083.0	0.1	4,083.2
1. Education, Sports, Art and Culture	263.6	-	263.6	377.5	-	377.5	671.6	-	671.6	1,013.9	-	1,013.9
2. Medical and Public Health	776.2	-	776.2	960.4	-	960.4	1,142.0	-	1,142.0	402.5	-	402.5
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,136.4	-	1,136.4	1,303.9	-	1,303.9	791.0	-	791.0	1,557.7	-	1,557.7
5. Housing	45.4	0.1	45.4	50.0	0.1	50.1	50.1	0.1	50.3	30.0	0.1	30.1
6. Urban Development	898.2	-	898.2	3,060.0	-	3,060.0	1,110.6	-	1,110.6	929.3	-	929.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	365.7	-	365.7	391.5	-	391.5	371.8	-	371.8	146.2	-	146.2
8. Social Security and Welfare	53.0	-	53.0	121.5	-	121.5	571.3	-	571.3	1.5	-	1.5
9. Others *	1.9	-	1.9	20.0	-	20.0	10.0	-	10.0	2.0	-	2.0
<b>(b) Economic Services (1 to 10)</b>	9,213.5	3.0	9,216.5	16,754.2	0.3	16,754.5	10,826.3	0.3	10,826.6	7,877.2	-	7,877.2
1. Agriculture and Allied Activities (i to xi)	94.4	3.0	97.4	98.2	-	98.2	176.9	-	176.9	56.6	-	56.6
i) Crop Husbandry	58.7	-	58.7	20.0	-	20.0	20.0	-	20.0	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	6.0	-	6.0	24.2	-	24.2	84.8	-	84.8	21.2	-	21.2
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	4.8	-	4.8	9.0	-	9.0	30.6	-	30.6	31.4	-	31.4
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	20.0	3.0	23.0	39.3	-	39.3	39.3	-	39.3	-	-	-
ix) Agricultural Research and Education	-	-	-	5.7	-	5.7	2.2	-	2.2	3.9	-	3.9
x) Co-operation	5.0	-	5.0	-	-	-	-	-	-	-	-	-
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes	349.9	-	349.9	94.0	-	94.0	762.0	-	762.0	477.9	-	477.9
of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	5,433.0	-	5,433.0	9,141.0	-	9,141.0	4,315.1	-	4,315.1	5,942.1	-	5,942.1
5. Energy	1,380.8	-	1,380.8	2,861.7	-	2,861.7	2,530.0	-	2,530.0	78.0	-	78.0
6. Industry and Minerals (i to iv)	149.9	-	149.9	692.9	-	692.9	159.0	-	159.0	526.6	-	526.6
i) Village and Small Industries	146.9	-	146.9	687.9	-	687.9	155.0	-	155.0	520.7	-	520.7
ii) Iron and Steel Industries	3.0	-	3.0	1.4	-	1.4	0.4	-	0.4	0.3	-	0.3
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	3.6	-	3.6	3.6	-	3.6	5.6	-	5.6
7. Transport (i + ii)	1,802.2	-	1,802.2	1,638.6	0.3	1,638.9	2,544.1	0.3	2,544.4	423.0	-	423.0
i) Roads and Bridges	1,752.1	-	1,752.1	1,638.6	0.3	1,638.9	2,544.1	0.3	2,544.4	423.0	-	423.0
ii) Others **	50.1	-	50.1	-	-	-	-	-	-	-	-	-
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
MANIPUR

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	-	-	-	2,227.8	-	2,227.8	339.2	-	339.2	373.0	-	373.0
10. General Economic Services (i + ii)	3.3	-	3.3	2,227.8	-	2,227.8	333.2	-	333.2	373.0	-	373.0
i) Tourism	3.3	-	3.3	-	-	-	6.0	-	6.0	-	-	-
ii) Others @	-	-	-	2,226.1	-	2,226.1	2,529.5	-	2,529.5	5,433.0	-	5,433.0
<b>2. Non-Development (General Services)</b>	<b>2,258.7</b>	-	<b>2,258.7</b>	<b>2,226.1</b>	-	<b>2,226.1</b>	<b>2,529.5</b>	-	<b>2,529.5</b>	<b>5,433.0</b>	-	<b>5,433.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>6,544.8</b>	<b>6,544.8</b>	-	<b>1,290.5</b>	<b>1,290.5</b>	-	<b>1,290.5</b>	-	<b>1,985.4</b>	-	<b>1,985.4</b>
1. Market Loans	-	929.9	929.9	-	798.3	798.3	-	798.3	-	1,260.6	-	1,260.6
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	30.6	30.6	-	108.6	108.6	-	108.6	-	204.7	-	204.7
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	0.2	0.2	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	5,266.8	5,266.8	-	-	-	-	-	-	-	-	-
8. Others	-	242.0	242.0	-	295.6	295.6	-	295.6	-	431.0	-	431.0
of which: Land Compensation Bonds	-	75.4	75.4	-	87.9	87.9	-	87.9	-	89.1	-	89.1
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>440.1</b>	<b>440.1</b>	-	<b>450.3</b>	<b>450.3</b>	-	<b>440.7</b>	-	<b>441.7</b>	-	<b>441.7</b>
1. State Plan Schemes	-	57.2	57.2	-	55.4	55.4	-	57.8	-	59.5	-	59.5
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.1	0.1	-	2.8	2.8	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	10.7	10.7	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	378.9	378.9	-	379.3	379.3	-	379.4	-	379.1	-	379.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	378.9	378.9	-	379.3	379.3	-	379.4	-	379.1	-	379.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	3.9	3.9	-	2.1	2.1	-	3.6	-	3.0	-	3.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>10.0</b>	<b>23.0</b>	<b>33.0</b>	<b>30.0</b>	<b>12.0</b>	<b>42.0</b>	-	<b>16.6</b>	-	<b>100.0</b>	-	<b>122.0</b>
1. <b>Development Purposes (a + b)</b>	<b>10.0</b>	<b>1.0</b>	<b>11.0</b>	<b>30.0</b>	<b>6.5</b>	<b>36.5</b>	-	<b>4.5</b>	-	<b>100.0</b>	-	<b>102.5</b>
<b>a) Social Services (1 to 7)</b>	-	<b>1.0</b>	<b>1.0</b>	-	<b>6.5</b>	<b>6.5</b>	-	<b>4.5</b>	-	-	-	<b>2.5</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	1.0	1.0	-	6.5	6.5	-	4.5	-	2.5	-	2.5
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>10.0</b>	-	<b>10.0</b>	<b>30.0</b>	-	<b>30.0</b>	-	-	-	<b>100.0</b>	-	<b>100.0</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	100.0	-	100.0

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**MANIPUR**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	10.0	-	10.0	-	30.0	-	30.0	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>		22.0	22.0		5.5	5.5		5.5	5.5	12.1	12.1		19.5	19.5	19.5
a) Government Servants (other than Housing)	-	22.0	22.0	-	5.5	5.5	-	5.5	5.5	12.1	12.1	-	19.5	19.5	19.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>		1,592.6	1,592.6		1,239.4	1,239.4		1,239.4	1,239.4	1,239.4	1,239.4		1,921.6	1,921.6	1,921.6
1. State Provident Funds	-	1,568.5	1,568.5	-	1,217.8	1,217.8	-	1,217.8	1,217.8	1,217.8	1,217.8	-	1,900.0	1,900.0	1,900.0
2. Others	-	24.1	24.1	-	21.6	21.6	-	21.6	21.6	21.6	21.6	-	21.6	21.6	21.6
<b>VIII. Reserve Funds (1 to 4)</b>		363.3	363.3		364.0	364.0		364.0	364.0	364.0	364.0		437.2	437.2	437.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	302.7	302.7	-	240.4	240.4	-	240.4	240.4	240.4	240.4	-	253.7	253.7	253.7
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	60.7	60.7	-	143.6	143.6	-	143.6	143.6	143.6	143.6	-	183.5	183.5	183.5
<b>IX. Deposits and Advances (1 to 4)</b>		8,581.8	8,581.8		5,315.0	5,315.0		5,315.0	5,315.0	5,315.0	5,315.0		7,965.0	7,965.0	7,965.0
1. Civil Deposits	-	3,367.7	3,367.7	-	2,500.0	2,500.0	-	2,500.0	2,500.0	2,500.0	2,500.0	-	4,100.0	4,100.0	4,100.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	268.7	268.7	-	200.0	200.0	-	200.0	200.0	200.0	200.0	-	200.0	200.0	200.0
4. Others	-	4,945.4	4,945.4	-	2,615.0	2,615.0	-	2,615.0	2,615.0	2,615.0	2,615.0	-	3,665.0	3,665.0	3,665.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>		92,065.5	92,065.5		189,500.0	189,500.0		189,500.0	189,500.0	189,500.0	189,500.0		189,506.0	189,506.0	189,506.0
1. Suspense	-	1,065.5	1,065.5	-	700.0	700.0	-	700.0	700.0	700.0	700.0	-	700.0	700.0	700.0
2. Cash Balance Investment Accounts	-	90,295.3	90,295.3	-	188,200.0	188,200.0	-	188,200.0	188,200.0	188,200.0	188,200.0	-	188,200.0	188,200.0	188,200.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	704.7	704.7	-	600.0	600.0	-	600.0	600.0	600.0	600.0	-	606.0	606.0	606.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>		26,480.1	26,480.1		24,500.0	24,500.0		24,500.0	24,500.0	24,500.0	24,500.0		24,500.0	24,500.0	24,500.0
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>		15,032.3	15,032.3		19,265.2	19,265.2		19,265.2	19,265.2	19,265.2	19,265.2		11,988.0	11,988.0	11,988.0
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>		-12,444.7	-12,444.7		-23,047.4	-23,047.4		-23,047.4	-23,047.4	-23,047.4	-23,047.4		-13,924.2	-13,924.2	-13,924.2
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>		2,587.5	2,587.5		-3,782.2	-3,782.2		-3,782.2	-3,782.2	-3,782.2	-3,782.2		-1,936.1	-1,936.1	-1,936.1
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>		2,587.6	2,587.6		-3,782.2	-3,782.2		-3,782.2	-3,782.2	-3,782.2	-3,782.2		-1,936.1	-1,936.1	-1,936.1
i. Increase (+)/Decrease (-) in Cash Balances		2,667.1	2,667.1		-3,782.2	-3,782.2		-3,782.2	-3,782.2	-3,782.2	-3,782.2		-1,936.1	-1,936.1	-1,936.1
a) Opening Balance		-5,100.1	-5,100.1		-3,647.6	-3,647.6		-3,647.6	-3,647.6	-3,647.6	-3,647.6		-3,962.4	-3,962.4	-3,962.4
b) Closing Balance		-2,433.0	-2,433.0		-7,429.8	-7,429.8		-7,429.8	-7,429.8	-7,429.8	-7,429.8		-5,898.6	-5,898.6	-5,898.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		0.2	0.2		-	-		-	-	-	-		-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)		-79.7	-79.7		-	-		-	-	-	-		-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
MEGHALAYA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	9,134.5	186,207.9	195,342.5	17,861.9	159,606.0	177,467.9	17,861.9	188,558.4	206,420.4	17,156.9	197,724.4	214,881.3	17,156.9	197,724.4	214,881.3	
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>																
<b>I. Total Capital Outlay (1 + 2)</b>	9,134.5	2,104.1	11,238.7	17,861.9	1,694.9	19,556.8	17,861.9	1,694.9	19,556.8	17,156.9	2,747.0	19,903.9	17,156.9	2,747.0	19,903.9	
<b>1. Development (a + b)</b>	9,134.5	148.9	9,283.4	17,742.8	-	17,742.8	17,742.8	-	17,742.8	17,144.2	-	17,144.2	17,144.2	-	17,144.2	
<b>(a) Social Services (1 to 9)</b>	8,556.5	121.0	8,677.5	16,477.4	-	16,477.4	16,477.4	-	16,477.4	15,869.9	-	15,869.9	15,869.9	-	15,869.9	
1. Education, Sports, Art and Culture	2,206.5	36.3	2,242.8	7,429.8	-	7,429.8	7,429.8	-	7,429.8	7,623.2	-	7,623.2	7,623.2	-	7,623.2	
2. Medical and Public Health	34.2	-	34.2	74.5	-	74.5	74.5	-	74.5	419.2	-	419.2	419.2	-	419.2	
3. Family Welfare	630.3	-	630.3	991.5	-	991.5	991.5	-	991.5	991.5	-	991.5	991.5	-	991.5	
4. Water Supply and Sanitation	1,285.0	11.1	1,276.1	5.0	-	5.0	5.0	-	5.0	5.0	-	5.0	5.0	-	5.0	
5. Housing	72.6	25.3	97.9	508.4	-	508.4	508.4	-	508.4	561.6	-	561.6	561.6	-	561.6	
6. Urban Development	204.3	-	204.3	3,523.3	-	3,523.3	3,523.3	-	3,523.3	2,048.5	-	2,048.5	2,048.5	-	2,048.5	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
8. Social Security and Welfare	-	-	-	190.0	-	190.0	190.0	-	190.0	320.3	-	320.3	320.3	-	320.3	
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
<b>(b) Economic Services (1 to 10)</b>	6,349.9	84.7	6,434.6	9,047.6	-	9,047.6	9,047.6	-	9,047.6	8,246.7	-	8,246.7	8,246.7	-	8,246.7	
1. Agriculture and Allied Activities (i to xi)	107.1	-	107.1	454.5	-	454.5	454.5	-	454.5	270.4	-	270.4	270.4	-	270.4	
i) Crop Husbandry	11.0	-	11.0	61.0	-	61.0	61.0	-	61.0	29.0	-	29.0	29.0	-	29.0	
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	20.0	-	20.0	11.0	-	11.0	11.0	-	11.0	69.3	-	69.3	69.3	-	69.3	
vi) Forestry and Wild Life	1.4	-	1.4	241.4	-	241.4	241.4	-	241.4	31.3	-	31.3	31.3	-	31.3	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
x) Co-operation	60.2	-	60.2	125.1	-	125.1	125.1	-	125.1	135.0	-	135.0	135.0	-	135.0	
xi) Others @	14.5	-	14.5	16.0	-	16.0	16.0	-	16.0	5.8	-	5.8	5.8	-	5.8	
2. Rural Development	1.1	-	1.1	4.0	-	4.0	4.0	-	4.0	4.0	-	4.0	4.0	-	4.0	
3. Special Area Programmes of which: Hill Areas	682.7	83.8	766.5	1,141.3	-	1,141.3	1,141.3	-	1,141.3	633.1	-	633.1	633.1	-	633.1	
4. Major and Medium Irrigation and Flood Control	843.7	0.9	844.6	1,647.6	-	1,647.6	1,647.6	-	1,647.6	1,615.8	-	1,615.8	1,615.8	-	1,615.8	
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Industry and Minerals (i to iv)	464.7	-	464.7	90.9	-	90.9	90.9	-	90.9	68.6	-	68.6	68.6	-	68.6	
i) Village and Small Industries	43.5	-	43.5	62.3	-	62.3	62.3	-	62.3	40.0	-	40.0	40.0	-	40.0	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	421.2	-	421.2	28.6	-	28.6	28.6	-	28.6	28.6	-	28.6	28.6	-	28.6	
7. Transport (i + ii)	4,249.6	-	4,249.6	5,708.2	-	5,708.2	5,708.2	-	5,708.2	5,593.7	-	5,593.7	5,593.7	-	5,593.7	
i) Roads and Bridges	4,036.9	-	4,036.9	5,503.8	-	5,503.8	5,503.8	-	5,503.8	5,519.3	-	5,519.3	5,519.3	-	5,519.3	
ii) Others **	212.7	-	212.7	204.4	-	204.4	204.4	-	204.4	74.4	-	74.4	74.4	-	74.4	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**MEGHALAYA**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	1.0	-	1.0	-	1.1	-	1.1	-	1.1	-	1.1	-	61.1	-	61.1
i) Tourism	1.0	-	1.0	-	1.1	-	1.1	-	1.1	-	1.1	-	11.1	-	11.1
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	50.0	-	50.0
<b>2. Non-Development (General Services)</b>	<b>578.1</b>	<b>27.9</b>	<b>605.9</b>	<b>605.9</b>	<b>1,265.3</b>	<b>-</b>	<b>1,265.3</b>	<b>1,265.3</b>	<b>1,265.3</b>	<b>-</b>	<b>1,265.3</b>	<b>1,265.3</b>	<b>1,274.3</b>	<b>-</b>	<b>1,274.3</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>1,482.2</b>	<b>1,482.2</b>	<b>1,482.2</b>	<b>1,731.7</b>	<b>-</b>	<b>1,731.7</b>	<b>1,731.7</b>	<b>1,731.7</b>	<b>-</b>	<b>1,731.7</b>	<b>1,731.7</b>	<b>2,306.7</b>	<b>-</b>	<b>2,306.7</b>
1. Market Loans	-	870.0	870.0	870.0	534.5	-	534.5	534.5	534.5	-	534.5	534.5	1,020.8	-	1,020.8
2. Loans from LIC	-	0.8	0.8	0.8	1.0	-	1.0	1.0	1.0	-	1.0	1.0	1.0	-	1.0
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	339.5	339.5	339.5	-	-	475.0	475.0	-	-	475.0	-	570.0	-	570.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	13.6	13.6	13.6	-	-	16.3	16.3	-	-	16.3	-	5.0	-	5.0
7. Special Securities issued to NSSF	-	140.7	140.7	140.7	-	-	405.0	405.0	-	-	405.0	-	405.0	-	405.0
8. Others	-	117.6	117.6	117.6	-	-	155.0	155.0	-	-	155.0	-	170.0	-	170.0
of which: Land Compensation Bonds	-	14.0	14.0	14.0	-	-	144.9	144.9	-	-	144.9	-	134.9	-	134.9
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>202.9</b>	<b>202.9</b>	<b>202.9</b>	<b>203.6</b>	<b>-</b>	<b>203.6</b>	<b>203.6</b>	<b>203.6</b>	<b>-</b>	<b>203.6</b>	<b>203.6</b>	<b>197.7</b>	<b>-</b>	<b>197.7</b>
1. State Plan Schemes	-	186.3	186.3	186.3	-	-	187.8	187.8	-	-	187.8	-	186.8	-	186.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	5.9	5.9	5.9	-	-	4.8	4.8	-	-	4.8	-	0.7	-	0.7
4. Non-Plan (i + ii)	-	3.2	3.2	3.2	-	-	3.4	3.4	-	-	3.4	-	2.9	-	2.9
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	3.2	3.2	3.2	-	-	3.4	3.4	-	-	3.4	-	2.9	-	2.9
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	7.6	7.6	7.6	-	-	7.6	7.6	-	-	7.6	-	7.3	-	7.3
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>-</b>	<b>270.2</b>	<b>270.2</b>	<b>270.2</b>	<b>119.2</b>	<b>164.5</b>	<b>283.7</b>	<b>283.7</b>	<b>119.2</b>	<b>164.5</b>	<b>283.7</b>	<b>119.2</b>	<b>647.6</b>	<b>-</b>	<b>647.6</b>
<b>1. Development Purposes (a + b)</b>	<b>-</b>	<b>133.1</b>	<b>133.1</b>	<b>133.1</b>	<b>119.2</b>	<b>3.7</b>	<b>122.9</b>	<b>122.9</b>	<b>119.2</b>	<b>3.7</b>	<b>122.9</b>	<b>119.2</b>	<b>480.4</b>	<b>-</b>	<b>480.4</b>
<b>a) Social Services (1 to 7)</b>	<b>-</b>	<b>19.2</b>	<b>19.2</b>	<b>19.2</b>	<b>-</b>	<b>3.7</b>	<b>3.7</b>	<b>3.7</b>	<b>-</b>	<b>3.7</b>	<b>3.7</b>	<b>-</b>	<b>3.8</b>	<b>-</b>	<b>3.8</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	19.2	19.2	19.2	-	-	2.5	2.5	-	-	2.5	-	2.6	-	2.6
7. Others	-	-	-	-	-	-	1.2	1.2	-	-	1.2	-	1.2	-	1.2
<b>b) Economic Services (1 to 10)</b>	<b>-</b>	<b>113.8</b>	<b>113.8</b>	<b>113.8</b>	<b>119.2</b>	<b>-</b>	<b>119.2</b>	<b>119.2</b>	<b>119.2</b>	<b>-</b>	<b>119.2</b>	<b>119.2</b>	<b>476.6</b>	<b>-</b>	<b>476.6</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	22.7	-	22.7	22.7	22.7	-	22.7	22.7	-	-	22.7
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	113.8	113.8	113.8	96.0	-	96.0	96.0	96.0	-	96.0	96.0	476.1	-	476.1

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
MEGHALAYA

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	0.5	-	0.5	0.5	-	0.5	-	0.5	0.5
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	137.1	137.1	-	160.8	160.8	-	160.8	160.8	-	167.2	167.2
a) Government Servants (other than Housing)	-	137.1	137.1	-	160.8	160.8	-	160.8	160.8	-	167.2	167.2
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	1,050.0	1,050.0	-	2,100.0	2,100.0	-	1,913.1	1,913.1	-	2,100.0	2,100.0
<b>VII. State Provident Funds, etc. (1+2)</b>	-	949.6	949.6	-	1,074.6	1,074.6	-	1,074.6	1,074.6	-	1,214.3	1,214.3
1. State Provident Funds	-	949.6	949.6	-	1,074.6	1,074.6	-	1,074.6	1,074.6	-	1,214.3	1,214.3
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>VIII. Reserve Funds (1 to 4)</b>	-	1,191.4	1,191.4	-	417.4	417.4	-	417.4	417.4	-	438.3	438.3
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	204.3	204.3	-	237.8	237.8	-	237.8	237.8	-	250.2	250.2
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	987.1	987.1	-	179.6	179.6	-	179.6	179.6	-	188.1	188.1
<b>IX. Deposits and Advances (1 to 4)</b>	-	14,685.8	14,685.8	-	4,402.1	4,402.1	-	4,402.1	4,402.1	-	4,622.2	4,622.2
1. Civil Deposits	-	13,568.8	13,568.8	-	3,800.0	3,800.0	-	3,800.0	3,800.0	-	3,990.0	3,990.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,078.7	1,078.7	-	602.1	602.1	-	602.1	602.1	-	632.2	632.2
4. Others	-	38.3	38.3	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	142,927.5	142,927.5	-	125,491.3	125,491.3	-	155,491.3	155,491.3	-	161,765.9	161,765.9
1. Suspense	-	-186.6	-186.6	-	197.5	197.5	-	197.5	197.5	-	207.4	207.4
2. Cash Balance Investment Accounts	-	143,090.8	143,090.8	-	125,250.4	125,250.4	-	155,250.4	155,250.4	-	161,512.9	161,512.9
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	23.3	23.3	-	43.4	43.4	-	43.4	43.4	-	45.6	45.6
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	23,299.5	23,299.5	-	24,020.7	24,020.7	-	23,160.0	23,160.0	-	24,431.8	24,431.8
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	5,368.1	5,368.1	-	-	12,501.3	-	-	12,501.3	-	-	12,248.2
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-9,296.9	-9,296.9	-	-	-13,245.7	-	-	-13,245.7	-	-	-12,189.6
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-3,928.8	-3,928.8	-	-	-744.4	-	-	-744.4	-	-	58.6
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-3,928.8	-3,928.8	-	-	-744.4	-	-	-744.4	-	-	58.6
i. Increase (+)/Decrease (-) in Cash Balances	-	-860.2	-860.2	-	-	-1,494.8	-	-	-565.5	-	-	-729.3
a) Opening Balance	-	696.8	696.8	-	-	-221.3	-	-	-163.4	-	-	-728.9
b) Closing Balance	-	-163.4	-163.4	-	-	-1,716.1	-	-	-728.9	-	-	-1,458.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-3,068.6	-3,068.6	-	-	750.4	-	-	750.4	-	-	787.9
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**MIZORAM**

(₹ Million)

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	
1	5,115.0	86,956.1	92,071.1	92,071.1	4,264.4	202,167.0	206,431.3	206,431.3	9,702.3	207,173.6	216,875.9	216,875.9	7,142.3	255,181.0	262,323.3	
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>																
<b>I. Total Capital Outlay (I + 2)</b>	5,115.0	3,150.9	8,265.9	8,265.9	4,264.4	1,612.7	5,877.0	5,877.0	9,702.3	1,619.5	11,321.8	11,321.8	7,142.3	1,921.6	9,063.9	
<b>1. Development (a + b)</b>	5,069.2	1,006.3	6,075.5	6,075.5	4,216.9	301.2	4,518.0	4,518.0	9,654.8	24.7	9,679.5	9,679.5	7,124.3	18.5	7,142.8	
<b>(a) Social Services (1 to 9)</b>	4,653.0	995.1	5,648.1	5,648.1	4,090.3	282.7	4,372.9	4,372.9	8,967.6	-	8,967.6	8,967.6	6,519.7	-	6,519.7	
1. Education, Sports, Art and Culture	2,224.2	-	2,224.2	2,224.2	1,357.3	-	1,357.3	1,357.3	3,540.5	-	3,540.5	3,540.5	3,068.1	-	3,068.1	
2. Medical and Public Health	87.2	-	87.2	87.2	20.0	-	20.0	20.0	316.2	-	316.2	316.2	145.0	-	145.0	
3. Family Welfare	10.1	-	10.1	10.1	0.1	-	0.1	0.1	158.9	-	158.9	158.9	120.3	-	120.3	
4. Water Supply and Sanitation	577.5	-	577.5	577.5	17.0	-	17.0	17.0	354.6	-	354.6	354.6	757.9	-	757.9	
5. Housing	177.7	-	177.7	177.7	125.0	-	125.0	125.0	338.8	-	338.8	338.8	175.0	-	175.0	
6. Urban Development	1,086.0	-	1,086.0	1,086.0	1,028.6	-	1,028.6	1,028.6	1,945.3	-	1,945.3	1,945.3	1,703.1	-	1,703.1	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
8. Social Security and Welfare	285.7	-	285.7	285.7	166.6	-	166.6	166.6	421.2	-	421.2	421.2	166.8	-	166.8	
9. Others *	-	-	-	-	-	-	-	-	5.6	-	5.6	5.6	-	-	-	
<b>(b) Economic Services (1 to 10)</b>	2,428.8	995.1	3,423.9	3,423.9	2,733.0	282.7	3,015.7	3,015.7	5,427.1	-	5,427.1	5,427.1	3,451.6	-	3,451.6	
1. Agriculture and Allied Activities (i to xi)	169.5	995.1	1,164.5	1,164.5	62.7	282.7	345.4	345.4	194.4	-	194.4	194.4	266.3	-	266.3	
i) Crop Husbandry	2.2	-	2.2	2.2	3.4	-	3.4	3.4	13.2	-	13.2	13.2	-	-	-	
ii) Soil and Water Conservation	25.6	-	25.6	25.6	-	-	-	-	50.0	-	50.0	50.0	-	-	-	
iii) Animal Husbandry	66.1	-	66.1	66.1	47.0	-	47.0	47.0	112.4	-	112.4	112.4	50.8	-	50.8	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	2.5	-	2.5	2.5	-	-	-	-	4.9	-	4.9	4.9	-	-	-	
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	59.6	-	1,054.7	1,054.7	-	282.7	282.7	282.7	-	-	-	-	150.0	-	150.0	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
x) Co-operation	2.9	-	2.9	2.9	3.8	-	3.8	3.8	3.8	-	3.8	3.8	18.0	-	18.0	
xi) Others @	10.5	-	10.5	10.5	8.5	-	8.5	8.5	10.2	-	10.2	10.2	47.5	-	47.5	
2. Rural Development	69.9	-	69.9	69.9	40.0	-	40.0	40.0	59.5	-	59.5	59.5	-	-	-	
3. Special Area Programmes	411.5	-	411.5	411.5	403.2	-	403.2	403.2	403.2	-	403.2	403.2	397.7	-	397.7	
of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Major and Medium Irrigation and Flood Control	-	-	-	-	1,316.0	-	1,316.0	1,316.0	1,317.3	-	1,317.3	1,317.3	641.9	-	641.9	
5. Energy	725.5	-	725.5	725.5	150.0	-	150.0	150.0	790.3	-	790.3	790.3	481.8	-	481.8	
6. Industry and Minerals (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Transport (i + ii)	1,038.7	-	1,038.7	1,038.7	761.1	-	761.1	761.1	2,652.8	-	2,652.8	2,652.8	1,563.9	-	1,563.9	
i) Roads and Bridges	985.3	-	985.3	985.3	758.6	-	758.6	758.6	2,624.4	-	2,624.4	2,624.4	1,563.8	-	1,563.8	
ii) Others **	53.4	-	53.4	53.4	2.5	-	2.5	2.5	28.4	-	28.4	28.4	0.1	-	0.1	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	



Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
MIZORAM

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	13.8	-	13.8	-	-	-	-	-	9.6	-	9.6	-
i) Tourism	13.8	-	13.8	-	-	-	-	-	9.6	-	9.6	-
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development (General Services)</b>	<b>416.2</b>	<b>11.2</b>	<b>427.4</b>	<b>126.6</b>	<b>18.5</b>	<b>145.1</b>	<b>687.2</b>	<b>24.7</b>	<b>711.9</b>	<b>18.5</b>	<b>623.1</b>	<b>2,449.7</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>2,673.4</b>	<b>2,673.4</b>	-	<b>858.3</b>	<b>858.3</b>	-	<b>5,893.0</b>	<b>5,893.0</b>	<b>2,449.7</b>	<b>2,449.7</b>	<b>542.2</b>
1. Market Loans	-	1,179.7	1,179.7	-	304.6	304.6	-	304.6	304.6	542.2	542.2	542.2
2. Loans from LIC	-	236.6	236.6	-	233.9	233.9	-	235.5	235.5	434.3	434.3	434.3
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	160.6	160.6	-	190.9	190.9	-	224.0	224.0	310.6	310.6	310.6
5. Loans from National Co-operative Development Corporation	-	1.1	1.1	-	1.1	1.1	-	1.2	1.2	2.5	2.5	2.5
6. WMA from RBI	-	972.6	972.6	-	0.2	0.2	-	5,000.0	5,000.0	1,000.0	1,000.0	1,000.0
7. Special Securities issued to NSSF	-	66.4	66.4	-	71.2	71.2	-	71.2	71.2	70.0	70.0	70.0
8. Others	-	56.4	56.4	-	56.5	56.5	-	56.5	56.5	90.1	90.1	90.1
of which: Land Compensation Bonds	-	45.6	45.6	-	45.6	45.6	-	45.6	45.6	45.6	45.6	45.6
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>187.1</b>	<b>187.1</b>	-	<b>188.9</b>	<b>188.9</b>	-	<b>189.8</b>	<b>189.8</b>	<b>196.9</b>	<b>196.9</b>	<b>196.9</b>
1. State Plan Schemes	-	187.1	187.1	-	188.9	188.9	-	189.8	189.8	196.9	196.9	196.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>45.8</b>	<b>256.7</b>	<b>302.5</b>	<b>47.5</b>	<b>264.5</b>	<b>312.0</b>	<b>47.5</b>	<b>512.0</b>	<b>559.5</b>	<b>18.0</b>	<b>256.5</b>	<b>274.5</b>
1. <b>Development Purposes (a + b)</b>	<b>45.8</b>	<b>222.5</b>	<b>268.3</b>	<b>47.5</b>	<b>239.5</b>	<b>287.0</b>	<b>47.5</b>	<b>276.2</b>	<b>323.7</b>	<b>18.0</b>	<b>225.9</b>	<b>243.9</b>
a) <b>Social Services (1 to 7)</b>	<b>40.1</b>	<b>222.5</b>	<b>262.6</b>	<b>40.0</b>	<b>239.5</b>	<b>279.5</b>	<b>40.0</b>	<b>276.2</b>	<b>316.2</b>	<b>225.9</b>	<b>225.9</b>	<b>225.9</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	40.1	-	40.1	40.0	-	40.0	40.0	-	40.0	-	-	-
6. Government Servants (Housing)	-	222.5	222.5	-	239.5	239.5	-	276.2	276.2	-	225.9	225.9
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) <b>Economic Services (1 to 10)</b>	<b>5.7</b>	-	<b>5.7</b>	<b>7.5</b>	-	<b>7.5</b>	<b>7.5</b>	-	<b>7.5</b>	<b>18.0</b>	-	<b>18.0</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	5.7	-	5.7	7.5	-	7.5	7.5	-	7.5	18.0	-	18.0
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**MIZORAM**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>		<b>34.2</b>	<b>34.2</b>			<b>25.0</b>	<b>25.0</b>		<b>235.8</b>		<b>30.6</b>	<b>30.6</b>	
a) Government Servants (other than Housing)	-	34.2	34.2	-	-	25.0	25.0	-	235.8	-	30.6	30.6	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>													
<b>VI. Contingency Fund</b>													
<b>VII. State Provident Funds, etc. (1+2)</b>		<b>3,104.5</b>	<b>3,104.5</b>			<b>2,640.0</b>	<b>2,640.0</b>		<b>2,640.0</b>		<b>2,560.0</b>	<b>2,560.0</b>	
1. State Provident Funds	-	3,058.7	3,058.7	-	-	2,600.0	2,600.0	-	2,600.0	-	2,500.0	2,500.0	-
2. Others	-	45.8	45.8	-	-	40.0	40.0	-	40.0	-	60.0	60.0	-
<b>VIII. Reserve Funds (1 to 4)</b>		<b>292.8</b>	<b>292.8</b>			<b>334.0</b>	<b>334.0</b>		<b>334.0</b>		<b>289.2</b>	<b>289.2</b>	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	179.0	179.0	-	-	209.0	209.0	-	209.0	-	229.2	229.2	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	113.8	113.8	-	-	125.0	125.0	-	125.0	-	60.0	60.0	-
<b>IX. Deposits and Advances (1 to 4)</b>		<b>7,336.7</b>	<b>7,336.7</b>			<b>6,630.0</b>	<b>6,630.0</b>		<b>6,630.0</b>		<b>7,000.0</b>	<b>7,000.0</b>	
1. Civil Deposits	-	7,186.3	7,186.3	-	-	6,500.0	6,500.0	-	6,500.0	-	7,000.0	7,000.0	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	152.4	152.4	-	-	130.0	130.0	-	130.0	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>		<b>56,897.8</b>	<b>56,897.8</b>			<b>177,150.0</b>	<b>177,150.0</b>		<b>177,150.0</b>		<b>227,560.1</b>	<b>227,560.1</b>	
1. Suspense	-	1,012.0	1,012.0	-	-	6,700.0	6,700.0	-	6,700.0	-	2,500.0	2,500.0	-
2. Cash Balance Investment Accounts	-	55,829.0	55,829.0	-	-	10,000.0	10,000.0	-	10,000.0	-	14,960.0	14,960.0	-
3. Deposits with RBI	-	-	-	-	-	160,200.0	160,200.0	-	160,200.0	-	210,000.0	210,000.0	-
4. Others	-	56.8	56.8	-	-	250.0	250.0	-	250.0	-	100.1	100.1	-
<b>XI. Appropriation to Contingency Fund</b>													
<b>XII. Remittances</b>		<b>15,198.8</b>	<b>15,198.8</b>			<b>13,800.1</b>	<b>13,800.1</b>		<b>13,800.1</b>		<b>14,850.1</b>	<b>14,850.1</b>	
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>		<b>278.3</b>	<b>278.3</b>						<b>3,818.1</b>				<b>1,150.6</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>		<b>-1,806.4</b>	<b>-1,806.4</b>						<b>-862.0</b>				<b>-3,702.7</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>		<b>-1,528.1</b>	<b>-1,528.1</b>						<b>2,956.1</b>				<b>-2,552.1</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>		<b>-1,528.1</b>	<b>-1,528.1</b>						<b>2,956.1</b>				<b>-2,551.8</b>
i. Increase (+)/Decrease (-) in Cash Balances		<b>-844.9</b>	<b>-844.9</b>			<b>3,006.0</b>	<b>3,006.0</b>		<b>3,006.0</b>				<b>-2,511.8</b>
a) Opening Balance		10,941.2	10,941.2			8,536.8	8,536.8		10,941.2				3,571.8
b) Closing Balance		10,096.3	10,096.3			11,542.8	11,542.8		11,542.8				6,083.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		<b>10.0</b>	<b>10.0</b>						<b>-50.0</b>				<b>-40.0</b>
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)		<b>-693.2</b>	<b>-693.2</b>						<b>0.1</b>				<b>-</b>

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
NAGALAND

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	12,424.5	92,699.5	105,123.9	105,123.9	15,725.5	117,914.7	133,640.2	133,640.2	14,142.4	108,946.5	123,089.0	123,089.0	22,171.0	112,776.7	134,947.7	134,947.7
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	12,424.5	3,503.0	15,927.5	15,927.5	15,725.5	3,013.0	18,738.5	18,738.5	14,142.4	2,845.7	16,988.2	16,988.2	22,171.0	3,030.8	25,201.8	25,201.8
<b>I. Total Capital Outlay (1 + 2)</b>	12,406.3	145.5	12,551.8	12,551.8	15,689.0	130.0	15,819.0	15,819.0	14,099.4	130.0	14,229.4	14,229.4	22,135.3	0.1	22,135.4	22,135.4
<b>1. Development (a + b)</b>	10,296.2	145.5	10,441.7	10,441.7	9,201.0	130.0	9,331.0	9,331.0	10,969.1	130.0	11,099.1	11,099.1	12,336.5	0.1	12,336.6	12,336.6
<b>(a) Social Services (1 to 9)</b>	3,468.1	-	3,468.1	3,468.1	4,170.6	-	4,170.6	4,170.6	3,341.8	-	3,341.8	3,341.8	5,300.6	-	5,300.6	5,300.6
1. Education, Sports, Art and Culture	810.1	-	810.1	810.1	1,066.7	-	1,066.7	1,066.7	921.6	-	921.6	921.6	933.0	-	933.0	933.0
2. Medical and Public Health	206.8	-	206.8	206.8	125.0	-	125.0	125.0	125.0	-	125.0	125.0	125.0	-	125.0	125.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	393.9	-	393.9	393.9	39.0	-	39.0	39.0	255.6	-	255.6	255.6	1,330.9	-	1,330.9	1,330.9
5. Housing	1,116.1	-	1,116.1	1,116.1	358.6	-	358.6	358.6	489.6	-	489.6	489.6	355.1	-	355.1	355.1
6. Urban Development	675.5	-	675.5	675.5	2,435.5	-	2,435.5	2,435.5	1,404.2	-	1,404.2	1,404.2	2,411.5	-	2,411.5	2,411.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	216.6	-	216.6	216.6	114.6	-	114.6	114.6	114.6	-	114.6	114.6	114.6	-	114.6	114.6
9. Others *	49.2	-	49.2	49.2	31.2	-	31.2	31.2	31.2	-	31.2	31.2	30.6	-	30.6	30.6
<b>(b) Economic Services (1 to 10)</b>	6,828.1	145.5	6,973.6	6,973.6	5,030.4	130.0	5,160.4	5,160.4	7,627.2	130.0	7,757.2	7,757.2	7,035.9	0.1	7,036.0	7,036.0
1. Agriculture and Allied Activities (i to xi)	928.6	60.5	989.2	989.2	706.6	130.0	836.6	836.6	833.2	130.0	963.2	963.2	379.1	0.1	379.2	379.2
i) Crop Husbandry	173.0	-	173.0	173.0	151.0	-	151.0	151.0	193.4	-	193.4	193.4	151.0	-	151.0	151.0
ii) Soil and Water Conservation	2.7	-	2.7	2.7	3.3	-	3.3	3.3	3.3	-	3.3	3.3	3.3	-	3.3	3.3
iii) Animal Husbandry	148.9	-	148.9	148.9	11.5	-	11.5	11.5	11.5	-	11.5	11.5	11.5	-	11.5	11.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	10.0	-	10.0	10.0	29.2	-	29.2	29.2	5.0	-	5.0	5.0	29.2	-	29.2	29.2
vi) Forestry and Wild Life	432.2	-	432.2	432.2	368.7	-	368.7	368.7	368.7	-	368.7	368.7	22.3	-	22.3	22.3
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	77.5	-	77.5	77.5	114.6	-	114.6	114.6	230.8	-	230.8	230.8	114.5	0.1	114.6	114.6
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	84.4	-	84.4	84.4	28.3	130.0	158.3	158.3	20.5	-	20.5	20.5	47.3	-	47.3	47.3
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	13.3	-	13.3	13.3	7.3	-	7.3	7.3	7.3	-	7.3	7.3	-	-	-	-
3. Special Area Programmes of which: Hill Areas	1,083.4	-	1,083.4	1,083.4	840.1	-	840.1	840.1	1,907.1	-	1,907.1	1,907.1	980.1	-	980.1	980.1
4. Major and Medium Irrigation and Flood Control	13.3	-	13.3	13.3	369.0	-	369.0	369.0	60.1	-	60.1	60.1	369.0	-	369.0	369.0
5. Energy	913.3	-	913.3	913.3	627.1	-	627.1	627.1	995.4	-	995.4	995.4	1,106.1	-	1,106.1	1,106.1
6. Industry and Minerals (i to iv)	252.9	85.0	337.9	337.9	334.6	-	334.6	334.6	443.3	-	443.3	443.3	334.6	-	334.6	334.6
i) Village and Small Industries	4.5	-	4.5	4.5	4.5	-	4.5	4.5	4.5	-	4.5	4.5	4.5	-	4.5	4.5
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	65.9	-	65.9	65.9	71.5	-	71.5	71.5	119.6	-	119.6	119.6	71.5	-	71.5	71.5
iv) Others #	182.5	85.0	267.5	267.5	258.6	-	258.6	258.6	319.2	-	319.2	319.2	258.6	-	258.6	258.6
7. Transport (i + ii)	3,566.8	-	3,566.8	3,566.8	2,038.0	-	2,038.0	2,038.0	3,223.2	-	3,223.2	3,223.2	3,509.3	-	3,509.3	3,509.3
i) Roads and Bridges	3,389.3	-	3,389.3	3,389.3	1,971.4	-	1,971.4	1,971.4	3,156.5	-	3,156.5	3,156.5	3,442.7	-	3,442.7	3,442.7
ii) Others **	177.5	-	177.5	177.5	66.7	-	66.7	66.7	66.7	-	66.7	66.7	66.7	-	66.7	66.7
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**NAGALAND**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
9. Science, Technology and Environment	15.2	-	15.2		90.5	-	90.5		95.5	-	95.5		340.5	-	340.5
10. General Economic Services (i + ii)	31.4	-	31.4		17.2	-	17.2		62.2	-	62.2		17.2	-	17.2
i) Tourism															
ii) Others @@	31.4	-	31.4		17.2	-	17.2		62.2	-	62.2		17.2	-	17.2
<b>2. Non-Development (General Services)</b>															
<b>2.110.1</b>															
<b>Discharge of Internal Debt (1 to 8)</b>															
1. Market Loans		23,212.2	23,212.2				6,488.0		3,130.4		3,130.4		9,798.8		9,798.8
2. Loans from LIC		1,859.9	1,859.9				22,659.7		17,492.8		17,492.8		22,809.4		22,809.4
3. Loans from SBI and other Banks		119.3	119.3				1,237.9		1,237.9		1,237.9		1,479.6		1,479.6
4. Loans from NABARD							99.4		75.8		75.8		85.7		85.7
5. Loans from National Co-operative Development Corporation		440.9	440.9				551.5		399.2		399.2		445.8		445.8
6. WMA from RBI		16.9	16.9				20.0		44.8		44.8		45.0		45.0
7. Special Securities issued to NSSF		20,077.8	20,077.8				20,000.0		15,000.0		15,000.0		20,000.0		20,000.0
8. Others		644.0	644.0				55.0		55.0		55.0		58.0		58.0
of which: Land Compensation Bonds							695.9		680.1		680.1		695.4		695.4
<b>III. Repayment of Loans to the Centre (1 to 7)</b>															
1. State Plan Schemes		219.7	219.7				219.3		218.8		218.8		217.2		217.2
of which: Advance release of Plan Assistance for Natural Calamities			195.9				195.9		197.1		197.1		195.8		195.8
2. Central Plan Schemes		0.2	0.2				0.3								
3. Centrally Sponsored Schemes		2.9	2.9				2.6		1.3		1.3		1.3		1.3
4. Non-Plan (i + ii)		7.9	7.9				7.8		7.7		7.7		7.5		7.5
i) Relief for Natural Calamities															
ii) Others		7.9	7.9				7.8		7.7		7.7		7.5		7.5
5. Ways and Means Advances from Centre															
6. Loans for Special Schemes		2.9	2.9				2.9		2.9		2.9		2.9		2.9
7. Others		9.8	9.8				9.8		9.8		9.8		9.8		9.8
<b>IV. Loans and Advances by State Governments (1+2)</b>															
1. Development Purposes (a + b)	18.2	3.4	21.5		36.4	4.0	40.5		43.0	4.1	47.1		35.6	4.1	39.7
a) Social Services (1 to 7)	18.2	1.5	19.7		36.4	2.2	38.6		43.0	2.2	45.2		35.6	2.2	37.8
1. Education, Sports, Art and Culture		1.5	1.5			2.2	2.2			2.2	2.2			2.2	2.2
2. Medical and Public Health															
3. Family Welfare															
4. Water Supply and Sanitation															
5. Housing															
6. Government Servants (Housing)		1.5	1.5			2.2	2.2			2.2	2.2			2.2	2.2
7. Others															
b) Economic Services (1 to 10)	18.2		18.2		36.4		36.4		43.0		43.0		35.6		35.6
1. Crop Husbandry															
2. Soil and Water Conservation															
3. Food Storage and Warehousing															
4. Co-operation	18.2		18.2		36.4		36.4		43.0		43.0		35.6		35.6
5. Major and Medium Irrigation, etc.															
6. Power Projects															

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
NAGALAND

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9
a) Government Servants (other than Housing)	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	1,631.4	1,631.4	-	1,842.5	1,842.5	-	1,842.5	1,842.5	-	1,844.0	1,844.0
1. State Provident Funds	-	1,571.4	1,571.4	-	1,800.0	1,800.0	-	1,800.0	1,800.0	-	1,800.0	1,800.0
2. Others	-	60.0	60.0	-	42.5	42.5	-	42.5	42.5	-	44.0	44.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	450.1	450.1	-	610.0	610.0	-	610.0	610.0	-	660.0	660.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	300.0	300.0	-	350.0	350.0	-	350.0	350.0	-	400.0	400.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	150.1	150.1	-	260.0	260.0	-	260.0	260.0	-	260.0	260.0
<b>IX. Deposits and Advances (1 to 4)</b>	-	7,183.2	7,183.2	-	7,656.6	7,656.6	-	8,147.3	8,147.3	-	6,740.9	6,740.9
1. Civil Deposits	-	7,005.6	7,005.6	-	7,506.6	7,506.6	-	7,977.3	7,977.3	-	6,550.9	6,550.9
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	177.6	177.6	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0
4. Others	-	-	-	-	50.0	50.0	-	70.0	70.0	-	90.0	90.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	40,731.1	40,731.1	-	69,791.6	69,791.6	-	65,500.0	65,500.0	-	65,500.0	65,500.0
1. Suspense	-	185.0	185.0	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
2. Cash Balance Investment Accounts	-	35,964.3	35,964.3	-	60,000.0	60,000.0	-	60,000.0	60,000.0	-	60,000.0	60,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,581.8	4,581.8	-	9,291.6	9,291.6	-	5,000.0	5,000.0	-	5,000.0	5,000.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	19,122.8	19,122.8	-	15,001.0	15,001.0	-	15,001.0	15,001.0	-	15,001.0	15,001.0
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	6,029.0	-	-	11,541.6	-	-	3,598.9	-	-	16,265.7
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-6,595.3	-	-	-17,376.7	-	-	-9,948.6	-	-	-24,166.7
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-566.3	-	-	-5,835.1	-	-	-6,349.7	-	-	-7,901.0
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-566.3	-	-	-5,835.1	-	-	-6,349.6	-	-	-7,900.9
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-990.1	-	-	-5,835.1	-	-	-7,613.0	-	-	-9,288.6
a) Opening Balance	-	-	-1,988.6	-	-	-3,159.4	-	-	-1,896.0	-	-	-3,235.9
b) Closing Balance	-	-	-2,978.8	-	-	-8,994.5	-	-	-9,509.1	-	-	-12,524.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	423.8	-	-	-	-	-	1,263.4	-	-	1,387.7

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**ODISHA**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	57,444.6	1,330,318.1	1,387,762.8	79,509.9	1,660,943.2	1,740,453.1	78,312.2	1,675,455.5	1,753,767.7	140,456.6	1,345,611.4	1,486,068.0
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	57,444.6	32,736.0	90,180.7	79,509.9	29,577.3	109,087.2	78,312.2	31,022.9	109,335.1	140,456.6	32,125.1	172,581.7
<b>I. Total Capital Outlay (1 + 2)</b>	56,004.8	187.0	56,221.8	78,110.9	290.4	78,401.3	76,878.1	1,736.0	78,614.1	136,333.8	243.5	136,577.2
<b>1. Development (a + b)</b>	52,681.8	27.9	52,709.6	74,495.0	86.1	74,581.2	72,761.5	1,554.4	74,315.9	131,781.0	104.9	131,885.9
<b>(a) Social Services (1 to 9)</b>	12,019.4	29.7	12,049.1	17,309.1	51.4	17,360.5	18,435.3	51.4	18,486.7	29,485.2	37.3	29,522.5
1. Education, Sports, Art and Culture	402.2	-	402.2	2,584.0	-	2,584.0	2,873.3	-	2,873.3	4,486.2	-	4,486.2
2. Medical and Public Health	837.7	-	837.7	1,674.5	-	1,674.5	1,674.5	-	1,674.5	4,745.0	-	4,745.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,774.0	-	1,774.0	4,125.2	-	4,125.2	4,677.8	-	4,677.8	8,445.5	-	8,445.5
5. Housing	1,727.8	29.7	1,757.5	1,496.0	51.4	1,547.4	1,695.2	51.4	1,746.6	2,794.9	37.3	2,832.2
6. Urban Development	328.8	-	328.8	680.0	-	680.0	551.4	-	551.4	895.1	-	895.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,701.7	-	4,701.7	4,591.2	-	4,591.2	4,547.2	-	4,547.2	6,011.5	-	6,011.5
8. Social Security and Welfare	2,000.0	-	2,000.0	1,700.0	-	1,700.0	1,980.0	-	1,980.0	1,442.5	-	1,442.5
9. Others *	247.1	-	247.1	458.3	-	458.3	436.0	-	436.0	664.5	-	664.5
<b>(b) Economic Services (1 to 10)</b>	40,662.3	-1.8	40,660.5	57,185.9	34.7	57,220.7	54,326.2	1,508.0	55,829.2	102,295.8	67.6	102,363.4
1. Agriculture and Allied Activities (i to xi)	481.6	-	481.6	1,695.3	-	1,695.3	1,401.9	-	1,401.9	2,681.2	-	2,681.2
i) Crop Husbandry	15.0	-	15.0	85.1	-	85.1	41.3	-	41.3	113.9	-	113.9
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	69.2	-	69.2	142.3	-	142.3	136.7	-	136.7	648.7	-	648.7
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	13.5	-	13.5	79.6	-	79.6	79.6	-	79.6	108.8	-	108.8
vi) Forestry and Wild Life	276.1	-	276.1	24.0	-	24.0	24.0	-	24.0	35.0	-	35.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	107.7	-	107.7	1,214.3	-	1,214.3	970.3	-	970.3	1,614.7	-	1,614.7
xi) Others @	20.0	-	20.0	150.0	-	150.0	150.0	-	150.0	160.0	-	160.0
2. Rural Development	1,485.0	-	1,485.0	1,485.0	-	1,485.0	1,485.0	-	1,485.0	1,485.0	-	1,485.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	20,074.1	-	20,074.1	26,973.5	-	26,973.5	24,667.8	-	24,667.8	34,044.5	-	34,044.5
5. Energy	2,875.3	-	2,875.3	5,899.8	-	5,899.8	4,691.9	1,437.3	6,129.2	10,682.4	-	10,682.4
6. Industry and Minerals (i to iv)	0.5	-117.9	-117.4	1.0	-	1.0	1.0	-	1.0	0.5	-	0.5
i) Village and Small Industries	-	-117.9	-117.9	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	0.5	-	0.5	1.0	-	1.0	1.0	-	1.0	0.5	-	0.5
7. Transport (i + ii)	15,331.5	115.0	15,446.5	20,321.5	34.7	20,356.2	21,211.0	63.4	21,274.4	51,652.6	65.3	51,718.0
i) Roads and Bridges	15,086.4	115.0	15,201.4	19,127.9	34.7	19,162.6	20,083.3	63.4	20,146.7	49,524.2	65.3	49,589.5
ii) Others **	245.2	-	245.2	1,193.6	-	1,193.6	1,127.7	-	1,127.7	2,128.4	-	2,128.4
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
ODISHA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
9. Science, Technology and Environment	-	-	-	-	809.8	-	809.8	-	867.5	-	2.3	869.8	1,749.6	-	-	-
10. General Economic Services (i + ii)	394.3	1.1	395.5	394.3	407.5	-	407.5	467.5	467.5	-	-	467.5	1,234.6	2.3	1,751.9	
i) Tourism	394.3	-	394.3	394.3	402.3	-	402.3	402.3	400.0	-	2.3	402.3	515.0	2.3	1,234.6	
ii) Others @@	-	1.1	1.1	1.1	3,615.9	204.3	3,820.1	4,116.6	4,116.6	181.6	4,298.2	4,552.8	138.6	4,691.4	4,691.4	
<b>2. Non-Development (General Services)</b>	<b>3,353.0</b>	<b>159.2</b>	<b>3,512.2</b>	<b>3,512.2</b>	<b>3,615.9</b>	<b>204.3</b>	<b>3,820.1</b>	<b>4,116.6</b>	<b>4,116.6</b>	<b>181.6</b>	<b>4,298.2</b>	<b>4,552.8</b>	<b>138.6</b>	<b>4,691.4</b>	<b>4,691.4</b>	
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	-	<b>26,657.2</b>	<b>26,657.2</b>	-	<b>22,754.1</b>	<b>22,754.1</b>	<b>22,754.1</b>	-	<b>22,754.1</b>	<b>22,754.1</b>	<b>22,754.1</b>	-	<b>23,810.0</b>	<b>23,810.0</b>	
1. Market Loans	-	13,080.6	13,080.6	13,080.6	-	8,849.5	8,849.5	8,849.5	-	8,849.5	8,849.5	8,849.5	-	13,564.0	13,564.0	
2. Loans from LIC	-	23.9	23.9	23.9	-	20.9	20.9	20.9	-	20.9	20.9	20.9	-	16.4	16.4	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
5. Loans from National Co-operative Development Corporation	-	3,217.6	3,217.6	3,217.6	-	4,277.1	4,277.1	4,277.1	-	4,277.1	4,277.1	4,277.1	-	5,522.0	5,522.0	
6. WMA from RBI	-	25.1	25.1	25.1	-	25.5	25.5	25.5	-	25.5	25.5	25.5	-	42.2	42.2	
7. Special Securities issued to NSSF	-	3,365.0	3,365.0	3,365.0	-	8,449.5	8,449.5	8,449.5	-	8,449.5	8,449.5	8,449.5	-	3,530.0	3,530.0	
8. Others	-	6,945.1	6,945.1	6,945.1	-	1,131.6	1,131.6	1,131.6	-	1,131.6	1,131.6	1,131.6	-	1,135.4	1,135.4	
of which: Land Compensation Bonds	-	1,102.9	1,102.9	1,102.9	-	1,102.9	1,102.9	1,102.9	-	1,102.9	1,102.9	1,102.9	-	1,102.9	1,102.9	
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>5,141.4</b>	<b>5,141.4</b>	<b>5,141.4</b>	-	<b>5,432.8</b>	<b>5,432.8</b>	<b>5,432.8</b>	-	<b>5,432.8</b>	<b>5,432.8</b>	<b>5,432.8</b>	-	<b>6,745.0</b>	<b>6,745.0</b>	
1. State Plan Schemes	-	5,101.1	5,101.1	5,101.1	-	5,392.5	5,392.5	5,392.5	-	5,392.5	5,392.5	5,392.5	-	6,720.0	6,720.0	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	0.2	0.2	0.2	-	-	-	-	-	-	-	-	-	-	-	
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Non-Plan (i + ii)	-	23.9	23.9	23.9	-	24.1	24.1	24.1	-	24.1	24.1	24.1	-	25.0	25.0	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	23.9	23.9	23.9	-	24.1	24.1	24.1	-	24.1	24.1	24.1	-	25.0	25.0	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	16.2	16.2	16.2	-	16.2	16.2	16.2	-	16.2	16.2	16.2	-	-	-	
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>1,409.8</b>	<b>750.4</b>	<b>2,160.3</b>	<b>2,160.3</b>	<b>1,399.0</b>	<b>1,100.0</b>	<b>2,499.0</b>	<b>2,499.0</b>	<b>1,434.1</b>	<b>1,100.0</b>	<b>2,534.1</b>	<b>4,122.8</b>	<b>1,326.6</b>	<b>5,449.4</b>	<b>5,449.4</b>	
1. Development Purposes (a + b)	1,409.8	578.8	1,988.6	1,988.6	1,399.0	699.9	2,098.9	2,098.9	1,434.1	699.9	2,134.0	4,122.8	700.0	4,822.8	4,822.8	
a) Social Services (1 to 7)	-	578.8	578.8	578.8	-	699.9	699.9	699.9	-	699.9	699.9	699.9	-	700.0	700.0	
1. Education, Sports, Art and Culture	-	10.9	10.9	10.9	-	-	-	-	-	-	-	-	-	-	-	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	-	567.9	567.9	567.9	-	699.9	699.9	699.9	-	699.9	699.9	699.9	-	700.0	700.0	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
b) Economic Services (1 to 10)	1,409.8	-	1,409.8	1,409.8	1,399.0	-	1,399.0	1,399.0	1,434.1	-	1,434.1	4,122.8	-	4,122.8	4,122.8	
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	27.3	-	27.3	27.3	34.2	-	34.2	34.2	14.6	-	14.6	1,031.3	-	1,031.3	1,031.3	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	1,350.0	-	1,350.0	1,350.0	1,350.2	-	1,350.2	1,350.2	1,408.1	-	1,408.1	1,835.1	-	1,835.1	1,835.1	



## Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
ODISHA

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	32.5	-	32.5	-	14.6	14.6	-	11.5	-	11.5	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	171.7	171.7	-	-	400.1	400.1	-	400.1	400.1	6.4	626.6	626.6
a) Government Servants (other than Housing)	-	171.7	171.7	-	-	200.1	200.1	-	242.4	242.4	-	400.1	400.1
b) Miscellaneous	-	-	-	-	-	200.0	200.0	-	157.7	157.7	-	226.5	226.5
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	4,000.0	4,000.0	-	4,000.0	4,000.0	-	4,000.0	4,000.0
VII. State Provident Funds, etc. (1+2)	-	23,099.2	23,099.2	-	-	22,504.7	22,504.7	-	22,504.7	22,504.7	-	22,504.9	22,504.9
1. State Provident Funds	-	23,096.3	23,096.3	-	-	22,502.5	22,502.5	-	22,502.5	22,502.5	-	22,502.5	22,502.5
2. Others	-	2.9	2.9	-	-	2.2	2.2	-	2.2	2.2	-	2.4	2.4
VIII. Reserve Funds (1 to 4)	-	10,458.0	10,458.0	-	-	16,548.1	16,548.1	-	29,614.7	29,614.7	-	20,638.2	20,638.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	5,000.1	5,000.1	-	-	10,000.0	10,000.0	-	4,000.0	4,000.0	-	10,000.0	10,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	5,457.9	5,457.9	-	-	6,548.1	6,548.1	-	25,614.7	25,614.7	-	10,638.2	10,638.2
IX. Deposits and Advances (1 to 4)	-	49,431.4	49,431.4	-	-	84,284.2	84,284.2	-	84,284.2	84,284.2	-	108,898.0	108,898.0
1. Civil Deposits	-	34,801.3	34,801.3	-	-	27,188.1	27,188.1	-	27,188.1	27,188.1	-	32,824.6	32,824.6
2. Deposits of Local Funds	-	11,627.9	11,627.9	-	-	10,018.3	10,018.3	-	10,018.3	10,018.3	-	12,535.0	12,535.0
3. Civil Advances	-	1,676.2	1,676.2	-	-	1,208.2	1,208.2	-	1,208.2	1,208.2	-	1,525.1	1,525.1
4. Others	-	1,325.9	1,325.9	-	-	45,869.5	45,869.5	-	45,869.5	45,869.5	-	62,013.2	62,013.2
X. Suspense and Miscellaneous (1 to 4)	-	1,129,230.4	1,129,230.4	-	-	1,429,023.3	1,429,023.3	-	1,429,023.3	1,429,023.3	-	1,076,376.2	1,076,376.2
1. Suspense	-	112.0	112.0	-	-	114.0	114.0	-	114.0	114.0	-	8.1	8.1
2. Cash Balance Investment Accounts	-	1,043,668.7	1,043,668.7	-	-	1,428,500.7	1,428,500.7	-	1,428,500.7	1,428,500.7	-	1,076,212.1	1,076,212.1
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	85,449.7	85,449.7	-	-	408.6	408.6	-	408.6	408.6	-	156.1	156.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	85,363.2	85,363.2	-	-	75,005.6	75,005.6	-	75,005.6	75,005.6	-	81,069.0	81,069.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	56,993.5	56,993.5	-	-	19,046.1	19,046.1	-	19,514.9	19,514.9	-	42,655.5	42,655.5
B. Surplus (+)/Deficit(-) on Capital Account	-	-47,998.3	-47,998.3	-	-	-20,284.8	-20,284.8	-	-25,974.5	-25,974.5	-	-91,293.1	-91,293.1
C. Overall Surplus (+)/Deficit (-) (A+B)	-	8,995.2	8,995.2	-	-	-1,238.7	-1,238.7	-	-6,459.6	-6,459.6	-	-48,637.7	-48,637.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	8,995.2	8,995.2	-	-	-1,238.7	-1,238.7	-	-6,459.6	-6,459.6	-	-48,637.7	-48,637.7
i. Increase (+)/Decrease (-) in Cash Balances	-	4,414.6	4,414.6	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-4,653.8	-4,653.8	-	-	-2,722.7	-2,722.7	-	-250.4	-250.4	-	-250.4	-250.4
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-239.2	-239.2	-	-	-1,238.7	-1,238.7	-	-6,459.6	-6,459.6	-	-48,637.7	-48,637.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	4,580.6	4,580.6	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Punjab  
PUNJAB

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
1	433,000.5	154,924.9	587,925.4	953,026.7	181,789.2	1,134,815.9	1,364,147.0	169,802.4	1,533,949.3	1,390,488.6	185,768.6	1,576,257.2				
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	17,366.4	33,127.0	50,493.4	64,604.1	51,689.2	116,293.3	39,745.4	39,802.4	79,547.8	58,695.9	35,768.6	94,464.5				
<b>I. Total Capital Outlay (1 + 2)</b>	17,366.4	1,791.8	19,158.2	62,004.0	10,825.8	72,829.8	39,645.4	2,680.0	42,325.4	58,695.9	1,968.6	60,664.4				
<b>1. Development (a + b)</b>	16,035.6	1,499.8	17,535.4	58,073.7	1,855.0	59,928.8	36,934.2	1,542.3	38,476.4	55,501.7	1,537.5	57,039.1				
<b>(a) Social Services (1 to 9)</b>	7,115.2	46.3	7,161.5	35,447.6	198.6	35,646.2	21,906.8	86.3	21,993.1	25,020.6	83.1	25,103.7				
1. Education, Sports, Art and Culture	1,868.9	0.1	1,868.9	4,221.9	0.2	4,222.1	4,829.7	-	4,829.7	5,368.8	0.2	5,369.0				
2. Medical and Public Health	1,055.6	38.0	1,093.6	4,744.2	47.5	4,791.7	1,818.0	28.5	1,846.5	1,312.2	35.9	1,348.2				
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-				
4. Water Supply and Sanitation	2,257.7	6.3	2,264.0	4,161.0	45.0	4,206.0	3,918.8	15.0	3,933.8	3,500.0	30.0	3,530.0				
5. Housing	84.4	2.0	86.4	0.1	2.0	2.1	1,052.6	2.0	1,054.6	130.0	2.0	132.0				
6. Urban Development	1,659.7	-	1,659.7	20,749.9	-	20,749.9	9,467.9	-	9,467.9	11,770.8	-	11,770.8				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	57.8	-	57.8	933.7	100.0	1,033.7	448.6	35.9	484.5	1,633.8	10.0	1,643.8				
8. Social Security and Welfare	31.6	-	31.6	207.7	-	207.7	160.0	-	160.0	631.0	-	631.0				
9. Others *	99.5	-	99.5	429.1	4.0	433.1	211.1	5.0	216.1	674.0	5.0	679.0				
<b>(b) Economic Services (1 to 10)</b>	8,920.4	1,453.5	10,373.9	22,626.1	1,656.4	24,282.5	15,027.4	1,455.9	16,483.3	30,481.1	1,454.4	31,935.4				
1. Agriculture and Allied Activities (i to xi)	153.0	-	153.0	712.9	-	712.9	995.7	-	995.7	409.7	-	409.7				
i) Crop Husbandry	50.0	-	50.0	50.0	-	50.0	48.1	-	48.1	36.5	-	36.5				
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	1.0	-	1.0				
iii) Animal Husbandry	104.6	-	104.6	562.9	-	562.9	647.6	-	647.6	372.2	-	372.2				
iv) Dairy Development	-	-	-	50.0	-	50.0	-	-	-	-	-	-				
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-				
vi) Forestry and Wild Life	-	-	-	50.0	-	50.0	-	-	-	-	-	-				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-				
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-				
x) Co-operation	-1.6	-	-1.6	-	-	-	300.0	-	300.0	-	-	-				
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-				
2. Rural Development	552.2	668.5	1,220.7	2,182.8	720.0	2,902.8	819.2	720.0	1,539.2	2,028.9	720.0	2,748.9				
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-				
4. Major and Medium Irrigation and Flood Control	4,327.1	749.0	5,076.0	11,185.2	856.3	12,041.5	3,957.2	677.5	4,634.7	12,987.7	695.9	13,683.6				
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-				
6. Industry and Minerals (i to iv)	-	0.2	0.2	125.0	1.3	126.3	-	1.1	1.1	150.0	1.1	151.1				
i) Village and Small Industries	-	0.2	0.2	125.0	1.3	126.3	-	1.1	1.1	150.0	1.1	151.1				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-				
7. Transport (i + ii)	2,262.7	35.4	2,298.1	5,602.3	78.1	5,680.4	8,086.9	56.7	8,143.6	10,700.4	36.8	10,737.2				
i) Roads and Bridges	2,095.8	-	2,095.8	5,060.1	-	5,060.1	8,016.9	-	8,016.9	10,320.4	-	10,320.4				
ii) Others **	166.9	35.4	202.3	542.2	78.1	620.3	70.0	56.7	126.7	380.0	36.8	416.8				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**PUNJAB**

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	9.3	-	9.3	554.9	-	554.9	5.0	-	5.0	20.0	-	20.0
10. General Economic Services (i + ii)	1,616.0	0.6	1,616.6	2,263.0	0.8	2,263.7	1,163.5	0.6	1,164.1	4,184.4	0.7	4,185.0
i) Tourism	181.0	-	181.0	286.3	-	286.3	230.5	-	230.5	1,440.5	-	1,440.5
ii) Others @	1,435.1	0.6	1,435.7	1,976.7	0.8	1,977.4	933.0	0.6	933.6	2,743.9	0.7	2,744.6
<b>2. Non-Development (General Services)</b>	<b>1,330.8</b>	<b>291.9</b>	<b>1,622.8</b>	<b>3,930.3</b>	<b>8,970.8</b>	<b>12,901.1</b>	<b>2,711.2</b>	<b>1,137.8</b>	<b>3,849.0</b>	<b>3,194.2</b>	<b>431.1</b>	<b>3,625.3</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>148,450.6</b>	<b>148,450.6</b>		<b>167,404.8</b>	<b>167,404.8</b>		<b>163,638.4</b>	<b>163,638.4</b>		<b>179,352.5</b>	<b>179,352.5</b>
1. Market Loans	-	11,412.1	11,412.1	-	21,201.7	21,201.7	-	17,447.7	17,447.7	-	12,654.0	12,654.0
2. Loans from LIC	-	5.2	5.2	-	3.1	3.1	-	3.1	3.1	-	1.9	1.9
3. Loans from SBI and other Banks	-	7,377.1	7,377.1	-	100.0	100.0	-	-	-	-	-	-
4. Loans from NABARD	-	3,600.3	3,600.3	-	3,915.8	3,915.8	-	4,027.0	4,027.0	-	4,383.2	4,383.2
5. Loans from National Co-operative Development Corporation	-	0.1	0.1	-	0.1	0.1	-	-	-	-	-	-
6. WMA from RBI	-	114,420.8	114,420.8	-	130,000.0	130,000.0	-	130,000.0	130,000.0	-	150,000.0	150,000.0
7. Special Securities issued to NSSF	-	10,643.6	10,643.6	-	11,100.8	11,100.8	-	11,100.8	11,100.8	-	11,195.8	11,195.8
8. Others	-	991.3	991.3	-	1,083.2	1,083.2	-	1,059.7	1,059.7	-	1,117.7	1,117.7
of which: Land Compensation Bonds	-	637.3	637.3	-	637.3	637.3	-	637.3	637.3	-	637.3	637.3
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>2,707.3</b>	<b>2,707.3</b>		<b>2,475.6</b>	<b>2,475.6</b>		<b>1,805.0</b>	<b>1,805.0</b>		<b>1,809.7</b>	<b>1,809.7</b>
1. State Plan Schemes	-	2,371.2	2,371.2	-	2,439.8	2,439.8	-	1,769.3	1,769.3	-	1,773.9	1,773.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	298.9	298.9	-	12.7	12.7	-	12.7	12.7	-	12.7	12.7
4. Non-Plan (i + ii)	-	37.2	37.2	-	23.1	23.1	-	23.1	23.1	-	23.1	23.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	37.2	37.2	-	23.1	23.1	-	23.1	23.1	-	23.1	23.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>		<b>1,975.3</b>	<b>1,975.3</b>		<b>1,083.0</b>	<b>3,683.1</b>		<b>1,678.9</b>	<b>1,778.9</b>		<b>2,637.9</b>	<b>2,637.9</b>
1. <b>Development Purposes (a + b)</b>		<b>1,454.2</b>	<b>1,454.2</b>		<b>100.0</b>	<b>2,700.1</b>		<b>1,131.9</b>	<b>1,231.9</b>		<b>2,075.9</b>	<b>2,075.9</b>
a) <b>Social Services (1 to 7)</b>												
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) <b>Economic Services (1 to 10)</b>		<b>1,454.2</b>	<b>1,454.2</b>		<b>100.0</b>	<b>2,700.1</b>		<b>1,131.9</b>	<b>1,231.9</b>		<b>2,075.9</b>	<b>2,075.9</b>
1. Crop Husbandry	-	300.0	300.0	-	0.1	0.1	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	1,016.7	1,016.7	-	-	-	-	1,031.9	1,031.9	-	2,075.9	2,075.9
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	2,500.0	2,500.0	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
PUNJAB

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	137.5	137.5	100.0	100.0	200.0	-	100.0	100.0	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	<b>521.1</b>	<b>521.1</b>	-	<b>983.0</b>	<b>983.0</b>	-	<b>547.0</b>	<b>547.0</b>	-	<b>562.0</b>	<b>562.0</b>
a) Government Servants (other than Housing)	-	521.1	521.1	-	752.0	752.0	-	547.0	547.0	-	562.0	562.0
b) Miscellaneous	-	-	-	-	231.0	231.0	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>16,407.4</b>	-	<b>16,407.4</b>	<b>16,665.0</b>	-	<b>16,665.0</b>	<b>13,769.3</b>	-	<b>13,769.3</b>	<b>16,540.4</b>	-	<b>16,540.4</b>
1. State Provident Funds	16,219.7	-	16,219.7	16,500.0	-	16,500.0	13,618.9	-	13,618.9	16,390.0	-	16,390.0
2. Others	187.8	-	187.8	165.0	-	165.0	150.4	-	150.4	150.4	-	150.4
<b>VIII. Reserve Funds (1 to 4)</b>	<b>131.6</b>	-	<b>131.6</b>	<b>4,813.1</b>	-	<b>4,813.1</b>	<b>8,975.4</b>	-	<b>8,975.4</b>	<b>9,595.4</b>	-	<b>9,595.4</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	909.4	-	909.4	-	-	-	-	-	-
2. Sinking Funds	-	-	-	500.0	-	500.0	-	-	-	500.0	-	500.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	131.6	-	131.6	3,403.7	-	3,403.7	8,975.4	-	8,975.4	9,095.4	-	9,095.4
<b>IX. Deposits and Advances (1 to 4)</b>	<b>39,478.3</b>	-	<b>39,478.3</b>	<b>33,349.8</b>	-	<b>33,349.8</b>	<b>36,685.7</b>	-	<b>36,685.7</b>	<b>36,685.7</b>	-	<b>36,685.7</b>
1. Civil Deposits	34,199.1	-	34,199.1	26,979.5	-	26,979.5	30,573.5	-	30,573.5	30,573.5	-	30,573.5
2. Deposits of Local Funds	-	-	-	4,000.0	-	4,000.0	0.4	-	0.4	0.4	-	0.4
3. Civil Advances	928.1	-	928.1	570.3	-	570.3	20.6	-	20.6	20.6	-	20.6
4. Others	4,351.1	-	4,351.1	1,800.0	-	1,800.0	6,091.3	-	6,091.3	6,091.3	-	6,091.3
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>344,506.8</b>	-	<b>344,506.8</b>	<b>821,614.7</b>	-	<b>821,614.7</b>	<b>1,264,265.3</b>	-	<b>1,264,265.3</b>	<b>1,268,265.3</b>	-	<b>1,268,265.3</b>
1. Suspense	7,041.5	-	7,041.5	10,506.4	-	10,506.4	9,007.4	-	9,007.4	10,007.4	-	10,007.4
2. Cash Balance Investment Accounts	74,269.6	-	74,269.6	65,528.2	-	65,528.2	88,913.5	-	88,913.5	89,913.5	-	89,913.5
3. Deposits with RBI	-	-	-	538,100.2	-	538,100.2	882,455.3	-	882,455.3	882,455.3	-	882,455.3
4. Others	263,195.7	-	263,195.7	207,479.9	-	207,479.9	283,889.1	-	283,889.1	285,889.1	-	285,889.1
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>15,110.0</b>	-	<b>15,110.0</b>	<b>11,980.0</b>	-	<b>11,980.0</b>	<b>705.9</b>	-	<b>705.9</b>	<b>705.9</b>	-	<b>705.9</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	<b>-74,067.9</b>	-	-	<b>-17,465.5</b>	-	-	<b>-52,590.6</b>	-	-	<b>-42,526.3</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	<b>72,040.9</b>	-	-	<b>17,065.9</b>	-	-	<b>64,071.2</b>	-	-	<b>43,125.5</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	<b>-2,027.1</b>	-	-	<b>-399.6</b>	-	-	<b>11,480.6</b>	-	-	<b>599.3</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	<b>-2,027.1</b>	-	-	<b>-399.6</b>	-	-	<b>11,480.6</b>	-	-	<b>599.3</b>
i. Increase (+)/Decrease (-) in Cash Balances	-	-	<b>-1,513.9</b>	-	-	<b>-399.6</b>	-	-	<b>11,480.6</b>	-	-	<b>-400.7</b>
a) Opening Balance	-	-	<b>-7,298.2</b>	-	-	<b>-4,202.5</b>	-	-	<b>-8,812.1</b>	-	-	<b>2,668.5</b>
b) Closing Balance	-	-	<b>-8,812.1</b>	-	-	<b>-4,602.1</b>	-	-	<b>2,668.5</b>	-	-	<b>2,267.8</b>
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	<b>-513.2</b>	-	-	-	-	-	-	-	-	<b>1,000.0</b>

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**RAJASTHAN**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	129,239.8	2,739,088.1	2,868,327.8	142,565.3	2,454,417.5	2,596,982.8	159,753.5	3,006,891.8	3,166,645.3	210,298.3	2,863,676.5	3,073,974.8
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>												
I. Total Capital Outlay (1 + 2)	129,239.8	48,781.5	178,021.2	142,565.3	41,206.8	183,772.1	159,753.5	42,874.9	202,628.4	210,298.3	50,098.8	260,397.0
1. Development (a + b)	106,822.2	13.6	106,835.8	140,877.7	-118.6	140,559.1	153,524.5	21.0	153,545.6	205,520.8	127.9	205,648.7
(a) Social Services (1 to 9)	104,200.8	139.3	104,340.1	135,459.6	131.4	135,590.9	149,508.2	120.3	149,628.5	197,871.7	108.6	197,980.3
1. Education, Sports, Art and Culture	28,280.5	120.4	28,401.0	49,753.0	114.3	49,867.2	52,478.4	111.7	52,590.1	78,911.8	100.0	79,011.8
2. Medical and Public Health	1,202.3	-	1,202.3	1,419.6	-	1,419.6	1,302.8	-	1,302.8	1,439.3	-	1,439.3
3. Family Welfare	2,138.4	-	2,138.4	3,726.9	-	3,726.9	4,518.6	-	4,518.6	10,737.8	-	10,737.8
4. Water Supply and Sanitation	12,259.2	120.4	12,379.6	25,450.0	114.3	25,564.2	29,818.7	111.7	29,930.4	46,329.6	100.0	46,429.6
5. Housing	100.0	-	100.0	208.0	-	208.0	65.2	-	65.2	251.9	-	251.9
6. Urban Development	9,787.1	-	9,787.1	14,533.4	-	14,533.4	13,324.8	-	13,324.8	11,975.6	-	11,975.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,329.2	-	2,329.2	3,040.4	-	3,040.4	2,406.6	-	2,406.6	3,785.3	-	3,785.3
8. Social Security and Welfare	367.7	-	367.7	516.1	-	516.1	287.3	-	287.3	505.4	-	505.4
9. Others *	96.7	-	96.7	858.7	-	858.7	754.5	-	754.5	3,886.7	-	3,886.7
(b) Economic Services (1 to 10)	75,920.3	18.8	75,939.1	85,706.6	17.1	85,723.7	97,029.8	8.6	97,038.4	118,959.9	8.6	118,968.5
1. Agriculture and Allied Activities (i to xi)	3,321.0	18.8	3,339.8	4,127.3	17.0	4,144.3	4,152.2	8.5	4,160.7	7,740.4	8.5	7,748.9
i) Crop Husbandry	860.3	-	860.3	1,734.6	-	1,734.6	1,033.2	-	1,041.7	3,945.3	-	3,953.8
ii) Soil and Water Conservation	276.5	-	276.5	354.5	-	354.5	6.2	-	6.2	3.7	-	3.7
iii) Animal Husbandry	145.9	-	145.9	206.1	-	206.1	48.0	-	48.0	310.0	-	310.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	1.6	-	1.6	0.3	-	0.3	21.9	-	21.9	27.5	-	27.5
vi) Forestry and Wild Life	1,586.7	-	1,586.7	1,529.7	-	1,529.7	2,640.9	-	2,640.9	3,310.2	-	3,310.2
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	450.1	-	450.1	302.1	-	302.1	402.1	-	402.1	143.8	-	143.8
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	4,680.2	-	4,680.2	4,427.0	-	4,427.0	4,974.1	-	4,974.1	4,568.6	-	4,568.6
3. Special Area Programmes	2,196.0	-	2,196.0	3,247.0	-	3,247.0	2,971.0	-	2,971.0	3,121.8	-	3,121.8
of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	8,946.4	-	8,946.4	14,965.2	-	14,965.2	11,842.0	-	11,842.0	15,679.0	-	15,679.0
5. Energy	38,680.0	-	38,680.0	38,730.0	-	38,730.0	46,860.0	-	46,860.0	45,201.0	-	45,201.0
6. Industry and Minerals (i to iv)	825.7	-	825.7	303.3	-	303.3	1,257.5	-	1,257.5	834.1	-	834.1
i) Village and Small Industries	7.2	-	7.2	8.0	-	8.0	244.6	-	244.6	24.1	-	24.1
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	35.5	-	35.5	72.5	-	72.5	102.2	-	102.2	182.6	-	182.6
7. Transport (i + ii)	783.0	-	783.0	222.8	-	222.8	910.7	-	910.7	627.4	-	627.4
i) Roads and Bridges	16,033.4	-	16,033.4	19,186.4	-	19,186.4	24,191.9	-	24,191.9	40,551.4	-	40,551.4
ii) Others **	14,118.2	-	14,118.2	18,936.4	-	18,936.4	22,691.9	-	22,691.9	36,751.4	-	36,751.4
8. Communications	1,915.2	-	1,915.2	250.0	-	250.0	1,500.0	-	1,500.0	3,800.0	-	3,800.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
RAJASTHAN

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
9. Science, Technology and Environment	26.9	-	26.9	16.6	-	16.6	13.2	-	13.2	-	13.2	81.5	-	81.5	-	81.5
10. General Economic Services (i + ii)	1,210.7	-	1,210.8	703.8	0.1	703.9	767.8	0.1	767.9	0.1	767.9	1,182.2	0.1	1,182.3	-	1,182.3
i) Tourism	313.7	-	313.7	357.1	-	357.1	288.4	-	288.4	-	288.4	422.0	-	422.0	-	422.0
ii) Others @@	897.1	-	897.1	346.7	0.1	346.8	479.4	0.1	479.5	0.1	479.5	760.2	0.1	760.3	-	760.3
<b>2. Non-Development (General Services)</b>	<b>2,621.3</b>	<b>-125.7</b>	<b>2,495.7</b>	<b>5,218.1</b>	<b>-249.9</b>	<b>4,968.1</b>	<b>4,016.3</b>	<b>-99.3</b>	<b>3,917.1</b>	<b>7,649.1</b>	<b>3,917.1</b>	<b>7,649.1</b>	<b>19.3</b>	<b>7,668.4</b>	<b>19.3</b>	<b>7,668.4</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>42,386.1</b>	<b>42,386.1</b>	<b>-</b>	<b>36,362.8</b>	<b>36,362.8</b>	<b>-</b>	<b>36,247.2</b>	<b>36,247.2</b>	<b>-</b>	<b>36,247.2</b>	<b>-</b>	<b>44,386.6</b>	<b>44,386.6</b>	<b>-</b>	<b>44,386.6</b>
1. Market Loans	-	23,834.4	23,834.4	-	16,248.2	16,248.2	-	16,248.5	16,248.5	-	16,248.5	-	22,978.7	22,978.7	-	22,978.7
2. Loans from LIC	-	58.7	58.7	-	55.3	55.3	-	55.3	55.3	-	55.3	-	52.6	52.6	-	52.6
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	5,433.9	5,433.9	-	6,807.4	6,807.4	-	6,807.4	6,807.4	-	6,807.4	-	8,169.7	8,169.7	-	8,169.7
5. Loans from National Co-operative Development Corporation	-	414.3	414.3	-	557.3	557.3	-	441.4	441.4	-	441.4	-	485.5	485.5	-	485.5
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	12,353.2	12,353.2	-	12,405.5	12,405.5	-	12,405.5	12,405.5	-	12,405.5	-	12,437.1	12,437.1	-	12,437.1
8. Others	-	291.6	291.6	-	289.1	289.1	-	289.1	289.1	-	289.1	-	262.9	262.9	-	262.9
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>4,681.0</b>	<b>4,681.0</b>	<b>-</b>	<b>4,960.1</b>	<b>4,960.1</b>	<b>-</b>	<b>4,961.6</b>	<b>4,961.6</b>	<b>-</b>	<b>4,961.6</b>	<b>-</b>	<b>5,182.4</b>	<b>5,182.4</b>	<b>-</b>	<b>5,182.4</b>
1. State Plan Schemes	-	4,625.0	4,625.0	-	4,905.0	4,905.0	-	4,906.5	4,906.5	-	4,906.5	-	5,128.7	5,128.7	-	5,128.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	56.0	56.0	-	55.1	55.1	-	55.1	55.1	-	55.1	-	53.6	53.6	-	53.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	56.0	56.0	-	55.1	55.1	-	55.1	55.1	-	55.1	-	53.6	53.6	-	53.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>22,417.6</b>	<b>1,700.8</b>	<b>24,118.3</b>	<b>1,887.6</b>	<b>2.5</b>	<b>1,890.1</b>	<b>6,228.9</b>	<b>1,645.1</b>	<b>7,874.0</b>	<b>4,777.4</b>	<b>7,874.0</b>	<b>402.0</b>	<b>5,179.5</b>	<b>5,179.5</b>	<b>402.0</b>	<b>5,179.5</b>
1. Development Purposes (a + b)	22,417.6	1,700.8	24,118.4	1,887.6	2.5	1,890.1	6,228.9	1,645.1	7,874.0	4,777.4	7,874.0	402.0	5,179.5	5,179.5	402.0	5,179.5
a) Social Services (1 to 7)	2,983.2	180.1	3,163.3	1,590.4	-	1,590.4	2,554.6	73.0	2,627.6	3,179.4	2,627.6	-	3,179.4	3,179.4	-	3,179.4
1. Education, Sports, Art and Culture	-	180.0	180.0	-	-	-	-	45.0	45.0	-	45.0	-	-	-	-	-
2. Medical and Public Health	538.8	-	538.8	50.0	-	50.0	85.6	-	85.6	50.0	85.6	-	-	-	-	50.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	2,000.0	-	2,000.0	-	-	-	2,150.0	-	2,150.0	-	2,150.0	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	444.4	0.1	444.5	1,540.4	-	1,540.4	319.0	28.0	347.0	3,129.4	347.0	3,129.4	2,000.0	2,000.0	3,129.4	2,000.0
b) Economic Services (1 to 10)	19,434.4	1,520.7	20,955.1	2,972.2	2.5	2,997.7	3,674.3	1,572.1	5,246.4	1,598.0	5,246.4	402.0	2.0	2.0	402.0	2.0
1. Crop Husbandry	-	320.2	320.2	-	2.5	2.5	-	422.0	422.0	-	422.0	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	460.8	1,030.0	1,490.8	244.8	-	244.8	479.8	700.0	700.0	1,500.0	700.0	98.0	350.0	350.0	1,500.0	448.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	18,291.3	-	18,291.3	-	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**RAJASTHAN**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	682.3	170.5	852.8	-	52.5	-	52.5	-	2,471.5	450.1	2,921.6	-	-	50.0	50.0
<b>2. Non-Development Purposes (a + b)</b>															
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>															
<b>VI. Contingency Fund</b>															
<b>VII. State Provident Funds, etc. (1+2)</b>															
1. State Provident Funds	-	50,070.2	50,070.2	-	-	39,252.1	39,252.1	-	-	35,613.9	35,613.9	-	-	37,563.7	37,563.7
2. Others	-	18,832.3	18,832.3	-	-	17,994.5	17,994.5	-	-	18,793.9	18,793.9	-	-	18,759.4	18,759.4
<b>VIII. Reserve Funds (1 to 4)</b>															
1. Depreciation/Renewal Reserve Funds	-	13,348.1	13,348.1	-	-	19,072.7	19,072.7	-	-	48,295.7	48,295.7	-	-	24,568.0	24,568.0
2. Sinking Funds	-	290.2	290.2	-	-	643.7	643.7	-	-	643.1	643.1	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	13,057.9	13,057.9	-	-	18,429.0	18,429.0	-	-	47,652.6	47,652.6	-	-	24,568.0	24,568.0
<b>IX. Deposits and Advances (1 to 4)</b>															
1. Civil Deposits	-	1,373,316.1	1,373,316.1	-	-	1,450,856.4	1,450,856.4	-	-	1,587,717.4	1,587,717.4	-	-	1,633,814.8	1,633,814.8
2. Deposits of Local Funds	-	136,684.3	136,684.3	-	-	137,423.4	137,423.4	-	-	169,423.4	169,423.4	-	-	169,423.4	169,423.4
3. Civil Advances	-	1,148,456.7	1,148,456.7	-	-	1,191,306.7	1,191,306.7	-	-	1,323,394.9	1,323,394.9	-	-	1,323,272.0	1,323,272.0
4. Others	-	204.7	204.7	-	-	350.7	350.7	-	-	350.7	350.7	-	-	350.7	350.7
<b>X. Suspense and Miscellaneous (1 to 4)</b>															
1. Suspense	-	1,183,534.1	1,183,534.1	-	-	836,659.1	836,659.1	-	-	1,199,999.6	1,199,999.6	-	-	1,028,240.9	1,028,240.9
2. Cash Balance Investment Accounts	-	421.3	421.3	-	-	1,316.2	1,316.2	-	-	1,316.2	1,316.2	-	-	1,316.2	1,316.2
3. Deposits with RBI	-	1,183,010.2	1,183,010.2	-	-	835,257.8	835,257.8	-	-	1,198,597.3	1,198,597.3	-	-	1,026,838.6	1,026,838.6
4. Others	-	102.6	102.6	-	-	85.1	85.1	-	-	86.1	86.1	-	-	86.1	86.1
<b>XI. Appropriation to Contingency Fund</b>															
<b>XII. Remittances</b>															
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			34,512.2				10,258.6								7,374.8
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			-7,094.1				-3,893.4								-38,883.8
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			27,418.1				6,365.2								-31,509.0
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			27,418.1				6,365.2								-31,509.0
i. Increase (+)/Decrease (-) in Cash Balances			-782.3				3,365.2								-31,509.0
a) Opening Balance			-				2,652.8								-5,105.4
b) Closing Balance			-782.3				6,018.1								-36,614.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			28,200.4				3,000.0								-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-				-								-

(₹ Million)



Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

SIKKIM

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	8,473.5	61,463.3	69,936.7	13,250.2	55,575.9	68,826.1	14,048.5	53,905.8	67,954.3	16,338.0	57,924.2	74,262.2
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	8,473.5	712.3	9,185.7	13,250.2	771.9	14,022.0	14,048.5	771.9	14,820.4	16,338.0	995.5	17,333.5
<b>I. Total Capital Outlay (1 + 2)</b>	8,423.5	-	8,423.5	13,150.2	-	13,150.2	13,948.5	-	13,948.5	16,168.0	-	16,168.0
<b>1. Development (a + b)</b>	7,590.4	-	7,590.4	11,109.5	-	11,109.5	11,897.5	-	11,897.5	14,058.7	-	14,058.7
<b>(a) Social Services (1 to 9)</b>	2,912.2	-	2,912.2	4,758.6	-	4,758.6	4,732.1	-	4,732.1	5,202.1	-	5,202.1
1. Education, Sports, Art and Culture	621.9	-	621.9	751.8	-	751.8	761.7	-	761.7	714.2	-	714.2
2. Medical and Public Health	1,013.8	-	1,013.8	1,076.5	-	1,076.5	977.4	-	977.4	770.5	-	770.5
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	574.4	-	574.4	580.4	-	580.4	580.9	-	580.9	1,166.0	-	1,166.0
5. Housing	188.6	-	188.6	92.3	-	92.3	92.3	-	92.3	157.7	-	157.7
6. Urban Development	499.2	-	499.2	2,104.5	-	2,104.5	2,104.5	-	2,104.5	2,205.7	-	2,205.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7.0	-	7.0	53.5	-	53.5	63.5	-	63.5	91.0	-	91.0
8. Social Security and Welfare	-	-	-	97.0	-	97.0	149.2	-	149.2	76.9	-	76.9
9. Others *	7.4	-	7.4	2.5	-	2.5	2.5	-	2.5	20.0	-	20.0
<b>(b) Economic Services (1 to 10)</b>	4,678.2	-	4,678.2	6,350.9	-	6,350.9	7,165.4	-	7,165.4	8,856.6	-	8,856.6
1. Agriculture and Allied Activities (i to xi)	93.8	-	93.8	186.6	-	186.6	210.9	-	210.9	170.3	-	170.3
i) Crop Husbandry	19.1	-	19.1	9.4	-	9.4	27.5	-	27.5	22.4	-	22.4
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	8.5	-	8.5	27.4	-	27.4	27.4	-	27.4	18.2	-	18.2
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	20.1	-	20.1	37.0	-	37.0	37.7	-	37.7	20.4	-	20.4
vi) Forestry and Wild Life	10.5	-	10.5	58.6	-	58.6	58.6	-	58.6	17.2	-	17.2
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	5.5	-	5.5	17.5	-	17.5	23.0	-	23.0	37.1	-	37.1
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	30.0	-	30.0	32.7	-	32.7	32.7	-	32.7	55.0	-	55.0
xi) Others @	-	-	-	4.0	-	4.0	4.0	-	4.0	-	-	-
2. Rural Development	200.4	-	200.4	271.1	-	271.1	272.4	-	272.4	263.7	-	263.7
3. Special Area Programmes of which: Hill Areas	174.0	-	174.0	190.0	-	190.0	190.0	-	190.0	240.0	-	240.0
4. Major and Medium Irrigation and Flood Control	71.2	-	71.2	46.9	-	46.9	46.9	-	46.9	57.0	-	57.0
5. Energy	436.6	-	436.6	458.0	-	458.0	905.0	-	905.0	642.0	-	642.0
6. Industry and Minerals (i to iv)	41.9	-	41.9	53.3	-	53.3	53.3	-	53.3	34.5	-	34.5
i) Village and Small Industries	14.8	-	14.8	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	27.1	-	27.1	53.3	-	53.3	53.3	-	53.3	34.5	-	34.5
7. Transport (i + ii)	3,158.9	-	3,158.9	3,520.0	-	3,520.0	3,762.1	-	3,762.1	3,625.8	-	3,625.8
i) Roads and Bridges	3,148.5	-	3,148.5	3,500.0	-	3,500.0	3,742.1	-	3,742.1	3,605.8	-	3,605.8
ii) Others **	10.3	-	10.3	20.0	-	20.0	20.0	-	20.0	20.0	-	20.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

## SIKKIM

(₹ Million)

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
9. Science, Technology and Environment	5.1	-	5.1	-	2.5	-	2.5	-	2.5	-	2.5	-	5.0	-	5.0	-
10. General Economic Services (i + ii)	496.4	-	496.4	-	1,622.5	-	1,622.5	-	1,722.2	-	1,722.2	-	3,818.4	-	3,818.4	-
i) Tourism	496.4	-	496.4	-	1,617.5	-	1,617.5	-	1,717.2	-	1,717.2	-	3,811.9	-	3,811.9	-
ii) Others @	-	-	-	-	5.0	-	5.0	-	5.0	-	5.0	-	6.5	-	6.5	-
<b>2. Non-Development (General Services)</b>	<b>833.1</b>	-	<b>833.1</b>	-	<b>2,040.7</b>	-	<b>2,040.7</b>	-	<b>2,051.0</b>	-	<b>2,051.0</b>	-	<b>2,109.3</b>	-	<b>2,109.3</b>	-
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>615.8</b>	<b>615.8</b>	-	-	<b>660.7</b>	<b>660.7</b>	-	-	<b>660.7</b>	<b>660.7</b>	-	-	<b>786.4</b>	<b>786.4</b>	-
1. Market Loans	-	200.0	200.0	-	-	165.7	165.7	-	-	165.7	165.7	-	-	224.2	224.2	-
2. Loans from LIC	-	73.1	73.1	-	-	72.2	72.2	-	-	72.2	72.2	-	-	89.3	89.3	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	217.7	217.7	-	-	301.7	301.7	-	-	301.7	301.7	-	-	326.6	326.6	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	7.5	7.5	-	-	7.5	7.5	-	-	7.5	7.5	-	-	7.5	7.5	-
7. Special Securities issued to NSSF	-	58.9	58.9	-	-	58.9	58.9	-	-	58.9	58.9	-	-	66.9	66.9	-
8. Others	-	58.6	58.6	-	-	54.7	54.7	-	-	54.7	54.7	-	-	71.9	71.9	-
of which: Land Compensation Bonds	-	47.8	47.8	-	-	47.8	47.8	-	-	47.8	47.8	-	-	47.8	47.8	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>95.4</b>	<b>95.4</b>	-	-	<b>107.2</b>	<b>107.2</b>	-	-	<b>107.3</b>	<b>107.3</b>	-	-	<b>103.6</b>	<b>103.6</b>	-
1. State Plan Schemes	-	91.1	91.1	-	-	91.4	91.4	-	-	91.4	91.4	-	-	99.0	99.0	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	1.3	1.3	-	-	12.9	12.9	-	-	12.9	12.9	-	-	1.3	1.3	-
4. Non-Plan (i + ii)	-	0.8	0.8	-	-	0.7	0.7	-	-	0.7	0.7	-	-	1.1	1.1	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	0.8	0.8	-	-	0.7	0.7	-	-	0.7	0.7	-	-	1.1	1.1	-
5. Ways and Means Advances from Centre	-	2.2	2.2	-	-	2.2	2.2	-	-	2.2	2.2	-	-	2.2	2.2	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>50.0</b>	<b>1.1</b>	<b>51.1</b>	-	<b>100.0</b>	<b>4.0</b>	<b>104.0</b>	-	-	<b>100.0</b>	<b>4.0</b>	<b>104.0</b>	<b>170.0</b>	<b>105.5</b>	<b>275.5</b>	-
1. <b>Development Purposes (a + b)</b>	<b>50.0</b>	<b>1.1</b>	<b>51.1</b>	-	<b>100.0</b>	<b>3.0</b>	<b>103.0</b>	-	-	<b>100.0</b>	<b>3.0</b>	<b>103.0</b>	<b>170.0</b>	<b>104.5</b>	<b>274.5</b>	-
a) <b>Social Services (1 to 7)</b>	<b>50.0</b>	<b>1.1</b>	<b>51.1</b>	-	<b>100.0</b>	<b>3.0</b>	<b>103.0</b>	-	-	<b>100.0</b>	<b>3.0</b>	<b>103.0</b>	<b>20.0</b>	<b>104.5</b>	<b>124.5</b>	-
1. Education, Sports, Art and Culture	50.0	-	50.0	-	100.0	-	100.0	-	-	100.0	-	100.0	20.0	100.0	120.0	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	1.1	1.1	-	-	3.0	3.0	-	-	-	3.0	-	-	4.5	4.5	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) <b>Economic Services (1 to 10)</b>	-	-	-	-	-	-	-	-	-	-	-	-	<b>150.0</b>	-	<b>150.0</b>	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
SIKKIM

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	150.0	-	150.0
<b>2. Non-Development Purposes (a + b)</b>	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
a) Government Servants (other than Housing)	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	1,745.7	1,745.7	-	2,040.9	2,040.9	-	2,015.6	2,015.6	-	2,097.9	2,097.9
2. Others	-	1,730.4	1,730.4	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	2,080.0	2,080.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	15.3	15.3	-	40.9	40.9	-	15.6	15.6	-	17.9	17.9
2. Sinking Funds	-	1,989.7	1,989.7	-	1,587.2	1,587.2	-	1,587.2	1,587.2	-	1,062.0	1,062.0
3. Famine Relief Fund	-	650.0	650.0	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0
4. Others	-	1,339.7	1,339.7	-	1,467.2	1,467.2	-	1,467.2	1,467.2	-	942.0	942.0
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	541.3	541.3	-	692.3	692.3	-	692.3	692.3	-	1,058.0	1,058.0
2. Deposits of Local Funds	-	282.8	282.8	-	382.9	382.9	-	382.9	382.9	-	688.0	688.0
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	258.5	258.5	-	309.5	309.5	-	309.5	309.5	-	370.0	370.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	43,472.2	43,472.2	-	40,163.0	40,163.0	-	38,513.0	38,513.0	-	40,272.4	40,272.4
2. Cash Balance Investment Accounts	-	-1.4	-1.4	-	53.6	53.6	-	53.6	53.6	-	25.5	25.5
3. Deposits with RBI	-	20,020.0	20,020.0	-	18,170.0	18,170.0	-	16,400.0	16,400.0	-	16,400.0	16,400.0
4. Others	-	23,453.5	23,453.5	-	21,939.3	21,939.3	-	22,059.3	22,059.3	-	23,846.8	23,846.8
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	13,002.2	13,002.2	-	10,320.7	10,320.7	-	10,325.9	10,325.9	-	12,438.5	12,438.5
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	7,809.7	-	-	10,126.4	-	-	10,924.7	-	-	12,743.5
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-6,593.6	-	-	-10,126.7	-	-	-10,915.3	-	-	-12,753.9
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	1,216.1	-	-	-0.3	-	-	9.3	-	-	-10.4
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	1,216.1	-	-	-0.3	-	-	9.3	-	-	-10.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-633.9	-	-	-0.3	-	-	9.3	-	-	-10.4
a) Opening Balance	-	-	1,287.6	-	-	694.4	-	-	653.6	-	-	663.0
b) Closing Balance	-	-	653.6	-	-	694.0	-	-	663.0	-	-	652.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	1,850.0	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**TAMIL NADU**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	145,212.7	4,008,949.7	4,154,162.4	4,154,162.4	225,471.6	2,924,779.6	3,150,251.3	3,150,251.3	197,768.7	3,667,323.2	3,865,091.9	3,865,091.9	235,510.8	2,738,589.6	2,974,100.5	2,974,100.5
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	145,212.7	98,071.9	243,284.6	243,284.6	225,471.6	93,272.9	318,744.5	318,744.5	197,768.7	88,882.0	286,650.6	286,650.6	235,510.8	101,294.7	336,805.5	336,805.5
<b>I. Total Capital Outlay (1 + 2)</b>	143,509.6	2,167.1	145,676.8	145,676.8	221,585.8	3,465.6	225,051.4	225,051.4	194,454.2	3,176.6	197,630.7	197,630.7	232,418.8	4,429.2	236,848.0	236,848.0
<b>1. Development (a + b)</b>	141,060.7	49.5	141,110.2	141,110.2	197,045.1	692.6	197,737.7	197,737.7	176,226.4	516.6	176,743.0	176,743.0	206,271.6	30.0	206,301.6	206,301.6
<b>(a) Social Services (1 to 9)</b>	51,422.7	74.0	51,496.7	51,496.7	90,172.4	733.4	90,905.7	90,905.7	70,397.3	560.9	70,958.2	70,958.2	68,713.3	27.9	68,741.1	68,741.1
1. Education, Sports, Art and Culture	2,055.0	25.1	2,080.1	2,080.1	20,975.2	582.1	21,557.3	21,557.3	3,148.4	420.0	3,568.4	3,568.4	5,820.0	-	5,820.0	5,820.0
2. Medical and Public Health	2,523.6	-	2,523.6	2,523.6	3,922.7	-	3,922.7	3,922.7	3,447.2	-	3,447.2	3,447.2	3,556.6	-	3,556.6	3,556.6
3. Family Welfare	515.2	-	515.2	515.2	1,028.7	-	1,028.7	1,028.7	2,052.0	-	2,052.0	2,052.0	1,840.9	-	1,840.9	1,840.9
4. Water Supply and Sanitation	13,185.5	-	13,185.5	13,185.5	13,731.6	-	13,731.6	13,731.6	14,384.1	-	14,384.1	14,384.1	15,782.9	-	15,782.9	15,782.9
5. Housing	14,867.9	-	14,867.9	14,867.9	19,129.0	-	19,129.0	19,129.0	20,286.1	-	20,286.1	20,286.1	17,488.6	22.5	17,511.1	17,511.1
6. Urban Development	17,082.0	-	17,082.0	17,082.0	24,885.7	-	24,885.7	24,885.7	21,088.6	-	21,088.6	21,088.6	19,314.7	-	19,314.7	19,314.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	716.9	-	716.9	716.9	2,050.6	-	2,050.6	2,050.6	1,598.5	-	1,598.5	1,598.5	3,624.7	-	3,624.7	3,624.7
8. Social Security and Welfare	234.0	-	234.0	234.0	428.4	-	428.4	428.4	292.4	-	292.4	292.4	377.4	-	377.4	377.4
9. Others *	262.5	49.0	311.5	311.5	4,020.4	151.3	4,171.7	4,171.7	4,099.9	140.9	4,240.8	4,240.8	907.4	5.4	912.8	912.8
<b>(b) Economic Services (1 to 10)</b>	89,638.0	-24.5	89,613.5	89,613.5	106,872.7	-40.8	106,832.0	106,832.0	105,829.1	-44.3	105,784.8	105,784.8	137,558.3	2.2	137,560.5	137,560.5
1. Agriculture and Allied Activities (i to xi)	7,913.4	-50.6	7,862.8	7,862.8	15,377.8	-51.2	15,326.6	15,326.6	8,564.4	-60.0	8,504.4	8,504.4	14,724.6	-60.0	14,664.6	14,664.6
i) Crop Husbandry	352.1	-	352.1	352.1	730.1	-	730.1	730.1	506.9	-	506.9	506.9	18.2	-	18.2	18.2
ii) Soil and Water Conservation	509.2	-	509.2	509.2	239.0	-	239.0	239.0	505.9	-	505.9	505.9	31.4	-	31.4	31.4
iii) Animal Husbandry	749.1	-	749.1	749.1	1,494.0	-	1,494.0	1,494.0	576.5	-	576.5	576.5	618.5	-	618.5	618.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	1,468.1	-	1,468.1	1,468.1	1,824.4	-	1,824.4	1,824.4	2,165.3	-	2,165.3	2,165.3	3,621.8	-	3,621.8	3,621.8
vi) Forestry and Wild Life	1,665.5	-	1,665.5	1,665.5	2,688.2	-1.2	2,687.0	2,687.0	2,434.5	-10.0	2,424.5	2,424.5	2,520.3	-10.0	2,510.3	2,510.3
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	180.1	-	180.1	180.1	5,807.5	-	5,807.5	5,807.5	1,123.1	-	1,123.1	1,123.1	5,245.0	-	5,245.0	5,245.0
ix) Agricultural Research and Education	38.1	-	38.1	38.1	41.0	-	41.0	41.0	43.5	-	43.5	43.5	38.6	-	38.6	38.6
x) Co-operation	1,765.9	-50.6	1,715.3	1,715.3	2,299.7	-50.0	2,249.7	2,249.7	913.1	-50.0	863.1	863.1	1,630.8	-50.0	1,580.8	1,580.8
xi) Others @	1,185.3	-	1,185.3	1,185.3	254.0	-	254.0	254.0	315.5	-	315.5	315.5	1,000.0	-	1,000.0	1,000.0
2. Rural Development	13,872.9	-	13,872.9	13,872.9	15,890.3	-	15,890.3	15,890.3	14,633.2	-	14,633.2	14,633.2	18,104.5	-	18,104.5	18,104.5
3. Special Area Programmes of which: Hill Areas	378.7	-	378.7	378.7	172.7	-	172.7	172.7	470.1	-	470.1	470.1	118.7	-	118.7	118.7
4. Major and Medium Irrigation and Flood Control	378.7	-	378.7	378.7	172.7	-	172.7	172.7	470.1	-	470.1	470.1	118.7	-	118.7	118.7
5. Energy	15,927.0	-	15,927.0	15,927.0	16,868.9	-	16,868.9	16,868.9	11,907.1	-	11,907.1	11,907.1	19,442.5	-	19,442.5	19,442.5
6. Industry and Minerals (i to iv)	15,000.0	-	15,000.0	15,000.0	10,000.0	-	10,000.0	10,000.0	21,530.0	-	21,530.0	21,530.0	20,680.0	-	20,680.0	20,680.0
i) Village and Small Industries	36.9	-	36.9	36.9	665.4	-	665.4	665.4	888.3	-	888.3	888.3	526.0	-	526.0	526.0
ii) Iron and Steel Industries	49.4	-	49.4	49.4	665.4	-	665.4	665.4	677.3	-	677.3	677.3	523.0	-	523.0	523.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-12.5	-	-12.5	-12.5	-	-	-	-	211.0	-	211.0	211.0	3.0	-	3.0	3.0
7. Transport (i + ii)	35,242.5	26.1	35,268.5	35,268.5	45,901.8	10.4	45,912.2	45,912.2	45,551.5	15.7	45,567.2	45,567.2	61,538.8	62.1	61,600.9	61,600.9
i) Roads and Bridges	33,496.2	26.1	33,522.2	33,522.2	45,104.1	10.4	45,114.4	45,114.4	41,651.5	15.7	41,667.2	41,667.2	58,880.4	62.1	58,942.5	58,942.5
ii) Others **	1,746.3	-	1,746.3	1,746.3	797.7	-	797.7	797.7	3,900.0	-	3,900.0	3,900.0	2,658.4	-	2,658.4	2,658.4
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
TAMIL NADU

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	914.4	-	914.4	-	1,000.0	-	1,000.0	1,085.6	-	1,085.6	1,000.0	-	1,000.0
10. General Economic Services (i + ii)	352.4	-	352.4	0.1	995.8	0.1	995.8	1,178.9	0.1	1,178.9	1,423.2	0.1	1,423.3
i) Tourism	278.8	-	278.8	-	245.8	-	245.8	317.4	-	317.4	590.4	-	590.4
ii) Others @@	73.6	-	73.6	73.6	750.0	0.1	750.1	861.4	0.1	861.5	832.8	0.1	832.9
<b>2. Non-Development (General Services)</b>	<b>2,449.0</b>	<b>2,117.6</b>	<b>4,566.6</b>	<b>4,566.6</b>	<b>24,540.7</b>	<b>2,773.0</b>	<b>27,313.7</b>	<b>18,227.8</b>	<b>2,660.0</b>	<b>20,887.7</b>	<b>26,147.2</b>	<b>4,399.1</b>	<b>30,546.4</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>44,878.4</b>	<b>44,878.4</b>	<b>44,878.4</b>	-	<b>73,344.3</b>	<b>73,344.3</b>	-	<b>53,331.2</b>	<b>53,331.2</b>	-	<b>68,050.1</b>	<b>68,050.1</b>
1. Market Loans	-	23,272.8	23,272.8	23,272.8	-	20,683.1	20,683.1	-	20,695.9	20,695.9	-	24,060.5	24,060.5
2. Loans from LIC	-	737.5	737.5	737.5	-	726.5	726.5	-	726.5	726.5	-	713.8	713.8
3. Loans from SBI and other Banks	-	231.5	231.5	231.5	-	249.4	249.4	-	249.4	249.4	-	268.8	268.8
4. Loans from NABARD	-	7,308.9	7,308.9	7,308.9	-	8,206.3	8,206.3	-	8,205.7	8,205.7	-	8,865.3	8,865.3
5. Loans from National Co-operative Development Corporation	-	209.7	209.7	209.7	-	277.7	277.7	-	247.8	247.8	-	373.7	373.7
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	12,243.9	12,243.9	12,243.9	-	12,510.9	12,510.9	-	12,510.9	12,510.9	-	13,167.3	13,167.3
8. Others	-	874.1	874.1	874.1	-	30,690.4	30,690.4	-	10,695.0	10,695.0	-	20,580.8	20,580.8
of which: Land Compensation Bonds	-	-	-	-	-	30,000.0	30,000.0	-	10,000.0	10,000.0	-	20,000.0	20,000.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>5,269.5</b>	<b>5,269.5</b>	<b>5,269.5</b>	-	<b>6,230.0</b>	<b>6,230.0</b>	-	<b>6,946.8</b>	<b>6,946.8</b>	-	<b>6,944.7</b>	<b>6,944.7</b>
1. State Plan Schemes	-	5,212.5	5,212.5	5,212.5	-	6,173.7	6,173.7	-	6,890.5	6,890.5	-	6,861.9	6,861.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	57.0	57.0	57.0	-	56.2	56.2	-	56.2	56.2	-	82.8	82.8
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	57.0	57.0	57.0	-	56.2	56.2	-	56.2	56.2	-	82.8	82.8
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>1,703.1</b>	<b>45,988.4</b>	<b>47,691.5</b>	<b>47,691.5</b>	<b>3,885.8</b>	<b>10,482.4</b>	<b>14,368.2</b>	<b>3,314.5</b>	<b>25,676.8</b>	<b>28,991.3</b>	<b>3,092.0</b>	<b>22,139.4</b>	<b>25,231.4</b>
<b>1. Development Purposes (a + b)</b>	<b>1,703.1</b>	<b>44,995.5</b>	<b>46,698.5</b>	<b>46,698.5</b>	<b>3,885.8</b>	<b>9,591.8</b>	<b>13,477.7</b>	<b>3,306.5</b>	<b>24,774.3</b>	<b>28,080.8</b>	<b>3,084.0</b>	<b>21,235.8</b>	<b>24,319.9</b>
<b>a) Social Services (1 to 7)</b>	<b>1,327.5</b>	<b>5,925.6</b>	<b>7,253.1</b>	<b>7,253.1</b>	<b>2,012.3</b>	<b>2,844.0</b>	<b>4,856.3</b>	<b>3,021.3</b>	<b>8,672.5</b>	<b>11,693.8</b>	<b>1,252.5</b>	<b>4,529.2</b>	<b>5,781.7</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	370.3	695.3	695.3	-	314.5	314.5	-	1,314.5	1,314.5	-	226.7	226.7
4. Water Supply and Sanitation	325.0	364.8	364.8	364.8	-	2,529.5	2,529.5	-	4,112.3	4,112.3	-	4,302.6	4,302.6
5. Housing	-	1,581.4	1,581.4	1,581.4	-	2,012.3	2,012.3	-	3,021.3	3,021.3	-	1,252.5	1,252.5
6. Government Servants (Housing)	-	3,609.1	4,611.6	4,611.6	-	6,747.8	6,747.8	-	16,101.8	16,387.0	-	16,706.6	18,538.1
7. Others	1,002.5	39,069.9	39,445.5	39,445.5	1,873.5	1,500.0	1,500.0	285.2	300.0	300.0	1,831.5	1,500.0	1,500.0
<b>b) Economic Services (1 to 10)</b>	<b>375.6</b>	<b>1,500.0</b>	<b>1,500.0</b>	<b>1,500.0</b>	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	187.4	-	187.4	187.4	74.3	-	74.3	76.0	750.0	826.0	160.1	-	160.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	32,610.0	32,610.0	32,610.0	-	-	-	-	9,995.0	9,995.0	-	10,000.0	10,000.0

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**TAMIL NADU**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													PLAN
1	2	3	4	5	6	7	8	9	10	11	12	13	
7. Village and Small Industries	62.3	640.0	702.3	-	206.6	206.6	-	575.2	575.2	-	206.6	206.6	
8. Other Industries and Minerals	10.8	4,180.8	4,191.6	-	5,041.2	5,041.2	-	4,237.6	4,237.6	-	5,000.0	5,000.0	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	
10. Others	115.1	139.1	254.2	1,799.2	-	1,799.2	209.2	244.0	453.2	1,671.4	-	1,671.4	
<b>2. Non-Development Purposes (a + b)</b>	-	<b>992.9</b>	<b>992.9</b>	-	<b>890.6</b>	<b>890.6</b>	<b>8.0</b>	<b>902.6</b>	<b>910.6</b>	<b>8.0</b>	<b>903.6</b>	<b>911.6</b>	
a) Government Servants (other than Housing)	-	991.8	991.8	-	890.5	890.5	-	902.5	902.5	-	903.5	903.5	
b) Miscellaneous	-	1.1	1.1	-	0.1	0.1	8.0	0.1	8.1	8.0	-	8.0	
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-	
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	
<b>VII. State Provident Funds, etc. (1+2)</b>	-	<b>47,203.7</b>	<b>47,203.7</b>	-	<b>46,412.8</b>	<b>46,412.8</b>	-	<b>48,933.5</b>	<b>48,933.5</b>	-	<b>52,145.1</b>	<b>52,145.1</b>	
1. State Provident Funds	-	46,377.4	46,377.4	-	45,345.6	45,345.6	-	48,122.0	48,122.0	-	51,313.6	51,313.6	
2. Others	-	826.3	826.3	-	1,067.2	1,067.2	-	811.5	811.5	-	831.5	831.5	
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>38,282.1</b>	<b>38,282.1</b>	-	<b>42,553.1</b>	<b>42,553.1</b>	-	<b>53,345.7</b>	<b>53,345.7</b>	-	<b>39,716.4</b>	<b>39,716.4</b>	
1. Depreciation/Renewal Reserve Funds	-	1.5	1.5	-	-	-	-	-	-	-	-	-	
2. Sinking Funds	-	2,301.0	2,301.0	-	12,110.0	12,110.0	-	8,370.0	8,370.0	-	4,808.8	4,808.8	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	35,979.6	35,979.6	-	30,443.1	30,443.1	-	44,975.7	44,975.7	-	34,907.6	34,907.6	
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>270,477.9</b>	<b>270,477.9</b>	-	<b>274,441.8</b>	<b>274,441.8</b>	-	<b>329,002.8</b>	<b>329,002.8</b>	-	<b>540,151.0</b>	<b>540,151.0</b>	
1. Civil Deposits	-	216,209.1	216,209.1	-	224,681.6	224,681.6	-	208,724.4	208,724.4	-	216,664.5	216,664.5	
2. Deposits of Local Funds	-	18,455.8	18,455.8	-	22,392.9	22,392.9	-	18,633.4	18,633.4	-	21,565.2	21,565.2	
3. Civil Advances	-	667.6	667.6	-	673.8	673.8	-	342.3	342.3	-	348.1	348.1	
4. Others	-	35,145.3	35,145.3	-	26,693.5	26,693.5	-	101,302.8	101,302.8	-	301,573.2	301,573.2	
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>3,515,283.5</b>	<b>3,515,283.5</b>	-	<b>2,422,294.3</b>	<b>2,422,294.3</b>	-	<b>3,105,004.6</b>	<b>3,105,004.6</b>	-	<b>1,963,108.3</b>	<b>1,963,108.3</b>	
1. Suspense	-	42,772.5	42,772.5	-	28,895.8	28,895.8	-	-50,542.4	-50,542.4	-	-48,546.0	-48,546.0	
2. Cash Balance Investment Accounts	-	2,539,389.9	2,539,389.9	-	1,718,325.0	1,718,325.0	-	2,217,639.3	2,217,639.3	-	1,071,746.6	1,071,746.6	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	933,121.0	933,121.0	-	675,073.5	675,073.5	-	937,907.7	937,907.7	-	939,907.7	939,907.7	
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	
<b>XII. Remittances</b>	-	<b>39,399.2</b>	<b>39,399.2</b>	-	<b>45,555.4</b>	<b>45,555.4</b>	-	<b>41,905.3</b>	<b>41,905.3</b>	-	<b>41,905.3</b>	<b>41,905.3</b>	
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	<b>17,602.7</b>	-	-	<b>6,640.6</b>	-	-	<b>2,442.7</b>	-	-	<b>2,893.6</b>	
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	<b>26,584.3</b>	-	-	<b>-15,532.7</b>	-	-	<b>-35,744.6</b>	-	-	<b>-21,477.8</b>	
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	<b>44,187.0</b>	-	-	<b>-8,892.1</b>	-	-	<b>-33,301.9</b>	-	-	<b>-18,584.2</b>	
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	<b>44,187.0</b>	-	-	<b>-8,892.1</b>	-	-	<b>-33,301.9</b>	-	-	<b>-18,584.2</b>	
i. Increase (+)/Decrease (-) in Cash Balances	-	-	<b>-12,145.0</b>	-	-	<b>2,271.0</b>	-	-	<b>9,698.1</b>	-	-	<b>-564.2</b>	
a) Opening Balance	-	-	<b>1,685.3</b>	-	-	<b>-1,211.2</b>	-	-	<b>-10,459.8</b>	-	-	<b>-761.6</b>	
b) Closing Balance	-	-	<b>-10,459.7</b>	-	-	<b>1,059.8</b>	-	-	<b>-761.7</b>	-	-	<b>-1,325.8</b>	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	<b>56,332.0</b>	-	-	<b>-11,163.1</b>	-	-	<b>-43,000.0</b>	-	-	<b>-18,020.0</b>	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
TELANGANA

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	-	-	-	-	-	-	-	-	-	175,355.8	326,247.6	501,603.4
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	-	-	-	-	-	-	-	-	-	175,355.8	26,330.7	201,686.5
I. Total Capital Outlay (1 + 2)	-	-	-	-	-	-	-	-	-	151,011.9	-	151,011.9
1. Development (a + b)	-	-	-	-	-	-	-	-	-	146,107.5	-	146,107.5
(a) Social Services (1 to 9)	-	-	-	-	-	-	-	-	-	42,085.5	-	42,085.5
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	4,217.0	-	4,217.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	5,918.8	-	5,918.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	1.8	-	1.8
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	22,313.1	-	22,313.1
5. Housing	-	-	-	-	-	-	-	-	-	751.4	-	751.4
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	8,643.0	-	8,643.0
9. Others *	-	-	-	-	-	-	-	-	-	228.5	-	228.5
(b) Economic Services (1 to 10)	-	-	-	-	-	-	-	-	-	11.8	-	11.8
1. Agriculture and Allied Activities (i to xi)	-	-	-	-	-	-	-	-	-	104,022.0	-	104,022.0
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	215.7	-	215.7
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	52.0	-	52.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	163.1	-	163.1
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	0.6	-	0.6
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	-	-	-	-	-	-	-	-	-	63,750.0	-	63,750.0
5. Energy	-	-	-	-	-	-	-	-	-	10,101.6	-	10,101.6
6. Industry and Minerals (i to iv)	-	-	-	-	-	-	-	-	-	58.0	-	58.0
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	0.2	-	0.2
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	30.0	-	30.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	-	-	-	-	-	-	-	-	-	27.8	-	27.8
i) Roads and Bridges	-	-	-	-	-	-	-	-	-	21,505.6	-	21,505.6
ii) Others **	-	-	-	-	-	-	-	-	-	21,445.6	-	21,445.6
8. Communications	-	-	-	-	-	-	-	-	-	60.0	-	60.0



**Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)**  
**TELANGANA**

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment 10. General Economic Services (i + ii) i) Tourism ii) Others @@	-	-	-	-	-	-	-	-	-	8,391.1	-	8,391.1
<b>2. Non-Development (General Services)</b>	-	-	-	-	-	-	-	-	-	8,391.1	-	8,391.1
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	-	-	-	-	-	-	-	-	4,904.4	-	4,904.4
1. Market Loans	-	-	-	-	-	-	-	-	-	-	26,352.8	26,352.8
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	5,880.5	5,880.5
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	18.0	18.0
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	4,227.3	4,227.3
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	178.6	178.6
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-	-	-	6,300.0	6,300.0
8. Others	-	-	-	-	-	-	-	-	-	-	5,080.0	5,080.0
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	4,668.4	4,668.4
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	-	-	-	-	-	-	-	-	-	1,015.8	1,015.8
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	3,890.7	3,890.7
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	3,865.1	3,865.1
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) i) Relief for Natural Calamities ii) Others	-	-	-	-	-	-	-	-	-	-	25.6	25.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	25.6	25.6
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. <b>Development Purposes (a + b)</b>	-	-	-	-	-	-	-	-	-	24,343.9	2,387.2	26,731.1
<b>a) Social Services (1 to 7)</b>	-	-	-	-	-	-	-	-	-	24,343.9	1,962.8	26,306.7
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	18,880.6	1,094.6	19,975.3
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	65.7	275.1	340.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	4,000.0	526.0	4,526.0
5. Housing	-	-	-	-	-	-	-	-	-	97.6	293.5	391.1
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	14,717.3	-	14,717.3
7. Others	-	-	-	-	-	-	-	-	-	5,463.2	868.2	6,331.4
<b>b) Economic Services (1 to 10)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	3,740.5	-	3,740.5

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
TELANGANA

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries 8. Other Industries and Minerals 9. Rural Development 10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b> a) Government Servants (other than Housing) b) Miscellaneous	-	-	-	-	-	-	1,722.7	-	-	-	868.2	2,590.9
<b>2. Non-Development Purposes (a + b)</b> a) Government Servants (other than Housing) b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	424.4	424.4
-	-	-	-	-	-	-	-	-	-	-	424.4	424.4
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	14,101.9	14,101.9
2. Others	-	-	-	-	-	-	-	-	-	-	10,628.0	10,628.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	3,473.8	3,473.8
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	18,018.2	18,018.2
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	6,778.0	6,778.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	11,240.2	11,240.2
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	235,549.0	235,549.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	126,255.1	126,255.1
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	57,278.7	57,278.7
4. Others	-	-	-	-	-	-	-	-	-	-	728.5	728.5
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	51,286.7	51,286.7
1. Suspense	-	-	-	-	-	-	-	-	-	-	25,447.8	25,447.8
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	25,447.8	25,447.8
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	-	-	-	-	-	-	-	-	-	500.0	500.0
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-									

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**TRIPURA**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	14,693.1	373,325.9	388,019.1	4	22,362.1	193,443.3	215,805.4	7	21,133.3	477,021.0	498,154.3	10	38,666.5	546,770.1	585,436.6
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>															
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	14,693.1	3,453.0	18,146.1		22,362.1	4,148.8	26,510.9		21,133.3	3,899.2	25,022.5		38,666.5	4,206.5	42,873.0
<b>I. Total Capital Outlay (1 + 2)</b>	14,506.6	325.3	14,831.9		22,222.1	320.6	22,542.7		20,978.3	135.6	21,113.9		38,512.2	62.0	38,574.2
<b>1. Development (a + b)</b>	12,814.4	136.7	12,951.1		12,575.8	37.3	12,613.1		18,055.5	43.3	18,098.8		31,156.1	5.0	31,161.1
<b>(a) Social Services (1 to 9)</b>	5,974.0	75.9	6,050.0		4,811.7	22.0	4,833.7		9,111.6	22.0	9,133.6		8,108.9	-	8,108.9
1. Education, Sports, Art and Culture	1,439.4	-	1,439.4		993.6	-	993.6		2,175.2	-	2,175.2		1,494.6	-	1,494.6
2. Medical and Public Health	810.4	1.0	811.4		880.3	2.0	882.3		2,046.1	2.0	2,048.1		805.7	-	805.7
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-
4. Water Supply and Sanitation	2,622.8	-	2,622.8		1,734.3	-	1,734.3		2,694.1	-	2,694.1		2,402.4	-	2,402.4
5. Housing	95.0	-	95.0		100.0	-	100.0		100.0	-	100.0		1,520.4	-	1,520.4
6. Urban Development	319.6	-	319.6		105.1	-	105.1		737.3	-	737.3		548.7	-	548.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	439.8	74.9	514.7		703.4	20.0	723.4		1,098.8	20.0	1,118.8		1,231.7	-	1,231.7
8. Social Security and Welfare	140.6	-	140.6		230.6	-	230.6		151.8	-	151.8		9.0	-	9.0
9. Others *	106.5	-	106.5		64.3	-	64.3		108.3	-	108.3		96.4	-	96.4
<b>(b) Economic Services (1 to 10)</b>	6,840.4	60.8	6,901.2		7,764.1	15.3	7,779.4		8,943.9	21.3	8,965.1		23,047.3	5.0	23,052.3
1. Agriculture and Allied Activities (i to xi)	1,027.1	17.5	1,044.6		1,031.3	0.1	1,031.4		1,211.7	-	1,211.7		1,411.5	-	1,411.5
i) Crop Husbandry	111.4	17.5	128.9		95.1	-	95.1		217.1	-	217.1		391.3	-	391.3
ii) Soil and Water Conservation	40.0	-	40.0		-	-	-		-	-	-		-	-	-
iii) Animal Husbandry	89.7	-	89.7		40.5	-	40.5		117.1	-	117.1		70.4	-	70.4
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-
v) Fisheries	-	-	-		-	-	-		17.5	-	17.5		33.2	-	33.2
vi) Forestry and Wild Life	615.0	-	615.0		614.0	-	614.0		562.5	-	562.5		650.6	-	650.6
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	64.5	-	64.5		119.4	0.1	119.5		69.3	-	69.3		15.2	-	15.2
ix) Agricultural Research and Education	-	-	-		4.2	-	4.2		7.6	-	7.6		6.5	-	6.5
x) Co-operation	36.7	-	36.7		35.0	-	35.0		45.0	-	45.0		50.0	-	50.0
xi) Others @	69.8	-	69.8		123.1	-	123.1		175.6	-	175.6		194.4	-	194.4
2. Rural Development	137.3	-	137.3		178.1	-	178.1		178.3	-	178.3		11,103.8	-	11,103.8
3. Special Area Programmes of which: Hill Areas	651.6	-	651.6		836.8	-	836.8		1,229.9	-	1,229.9		837.2	-	837.2
4. Major and Medium Irrigation and Flood Control	709.2	-	709.2		2,081.9	-	2,081.9		816.1	-	816.1		2,116.1	-	2,116.1
5. Energy	764.2	-	764.2		394.1	-	394.1		630.9	-	630.9		570.8	-	570.8
6. Industry and Minerals (i to iv)	284.2	-	284.2		232.0	-	232.0		379.0	-	379.0		389.1	-	389.1
i) Village and Small Industries	9.0	-	9.0		17.0	-	17.0		17.0	-	17.0		8.0	-	8.0
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-
iv) Others #	275.3	-	275.3		215.0	-	215.0		362.0	-	362.0		381.1	-	381.1
7. Transport (i + ii)	3,070.9	38.3	3,109.2		2,818.3	10.1	2,828.4		4,119.6	15.0	4,134.6		6,213.4	-	6,213.4
i) Roads and Bridges	2,918.5	-	2,918.5		2,793.8	-	2,793.8		3,533.3	-	3,533.3		5,849.7	-	5,849.7
ii) Others **	152.4	38.3	190.7		24.5	10.1	34.6		586.4	15.0	601.4		363.7	-	363.7
8. Communications	-	-	-		-	0.1	0.1		-	-	-		-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
TRIPURA

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	46.5	-	46.5	2.0	-	2.0	51.6	-	1.9	-	51.6	1.9
10. General Economic Services (i + ii)	149.5	5.0	154.5	189.7	5.0	194.7	326.7	6.3	403.4	5.0	332.9	408.4
i) Tourism	22.7	-	22.7	30.0	-	30.0	61.0	-	79.1	-	61.0	79.1
ii) Others @@	126.8	5.0	131.8	159.7	5.0	164.7	265.7	6.3	324.3	5.0	272.0	329.3
<b>2. Non-Development (General Services)</b>	<b>1,692.2</b>	<b>188.6</b>	<b>1,880.8</b>	<b>9,646.3</b>	<b>283.3</b>	<b>9,929.6</b>	<b>2,922.8</b>	<b>92.3</b>	<b>7,356.1</b>	<b>57.0</b>	<b>3,015.1</b>	<b>7,413.1</b>
<b>Discharge of Internal Debt (1 to 8)</b>		<b>2,812.8</b>	<b>2,812.8</b>		<b>3,258.6</b>	<b>3,258.6</b>		<b>3,359.0</b>		<b>3,592.5</b>		<b>3,592.5</b>
1. Market Loans	-	1,194.3	1,194.3	-	1,481.7	1,481.7	-	1,196.3	-	1,303.4	-	1,303.4
2. Loans from LIC	-	159.5	159.5	-	156.7	156.7	-	156.7	-	156.7	-	156.7
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	829.3	829.3	-	562.0	562.0	-	1,347.6	-	1,172.8	-	1,172.8
5. Loans from National Co-operative Development Corporation	-	1.4	1.4	-	0.6	0.6	-	2.8	-	2.8	-	2.8
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	560.8	560.8	-	808.7	808.7	-	576.4	-	868.0	-	868.0
8. Others	-	67.6	67.6	-	248.9	248.9	-	79.1	-	88.8	-	88.8
of which: Land Compensation Bonds	-	63.5	63.5	-	240.0	240.0	-	70.3	-	80.0	-	80.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>312.1</b>	<b>312.1</b>		<b>519.6</b>	<b>519.6</b>		<b>348.5</b>		<b>552.0</b>		<b>552.0</b>
1. State Plan Schemes	-	287.0	287.0	-	494.0	494.0	-	322.0	-	523.0	-	523.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.5	0.5	-	0.5	0.5	-	0.5	-	0.7	-	0.7
3. Centrally Sponsored Schemes	-	2.4	2.4	-	2.6	2.6	-	2.7	-	4.0	-	4.0
4. Non-Plan (i + ii)	-	6.6	6.6	-	6.9	6.9	-	7.6	-	8.3	-	8.3
i) Relief for Natural Calamities	-	0.5	0.5	-	0.5	0.5	-	0.5	-	0.5	-	0.5
ii) Others	-	6.1	6.1	-	6.9	6.9	-	7.6	-	8.3	-	8.3
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	15.6	15.6	-	15.7	15.7	-	15.7	-	16.1	-	16.1
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>		<b>186.5</b>	<b>189.3</b>		<b>50.0</b>	<b>190.0</b>		<b>155.0</b>		<b>154.3</b>		<b>154.3</b>
1. Development Purposes (a + b)	<b>186.5</b>	<b>2.8</b>	<b>189.3</b>	<b>140.0</b>	<b>50.0</b>	<b>190.0</b>	<b>155.0</b>	<b>46.2</b>	<b>154.3</b>	<b>46.2</b>	<b>201.2</b>	<b>154.3</b>
a) Social Services (1 to 7)	<b>161.0</b>	<b>2.8</b>	<b>163.8</b>	<b>140.0</b>	<b>50.0</b>	<b>190.0</b>	<b>144.0</b>	<b>46.2</b>	<b>150.0</b>	<b>46.2</b>	<b>190.2</b>	<b>150.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	161.0	-	161.0	140.0	-	140.0	144.0	-	150.0	-	144.0	150.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	2.8	2.8	-	50.0	50.0	-	46.2	-	46.2	-	46.2
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	<b>25.5</b>	-	<b>25.5</b>	-	-	-	<b>11.0</b>	-	<b>4.3</b>	-	<b>11.0</b>	<b>4.3</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	25.5	-	25.5	-	-	-	11.0	-	4.3	-	11.0	4.3
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**TRIPURA**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	0.1	0.1	-	-	-	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	0.1	0.1	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	4,706.6	4,706.6	-	7,204.9	7,204.9	-	7,112.5	7,112.5	-	9,775.0	9,775.0
2. Others	-	4,604.5	4,604.5	-	7,007.0	7,007.0	-	6,930.0	6,930.0	-	9,550.0	9,550.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	857.7	857.7	-	1,248.2	1,248.2	-	90.0	90.0	-	228.8	228.8
2. Sinking Funds	-	750.0	750.0	-	450.0	450.0	-	-	-	-	-	-
3. Famine Relief Fund	-	107.7	107.7	-	798.2	798.2	-	90.0	90.0	-	228.8	228.8
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	1,800.8	1,800.8	-	2,120.0	2,120.0	-	2,430.3	2,430.3	-	7,248.0	7,248.0
2. Deposits of Local Funds	-	1,532.9	1,532.9	-	1,920.0	1,920.0	-	2,300.0	2,300.0	-	2,100.0	2,100.0
3. Civil Advances	-	267.9	267.9	-	200.0	200.0	-	130.0	130.0	-	5,000.0	5,000.0
4. Others	-	-	-	-	-	-	-	0.3	0.3	-	147.0	147.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	351,152.3	351,152.3	-	172,341.0	172,341.0	-	453,601.0	453,601.0	-	514,421.8	514,421.8
2. Cash Balance Investment Accounts	-	966.2	966.2	-	683.3	683.3	-	1,450.0	1,450.0	-	1,690.0	1,690.0
3. Deposits with RBI	-	349,843.8	349,843.8	-	171,645.0	171,645.0	-	451,700.0	451,700.0	-	512,380.0	512,380.0
4. Others	-	342.4	342.4	-	2.7	2.7	-	451.0	451.0	-	351.8	351.8
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	11,355.5	11,355.5	-	6,380.4	6,380.4	-	9,898.0	9,898.0	-	10,890.0	10,890.0
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	18,374.2	-	-	13,692.9	-	-	13,465.6	-	-	26,773.4
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	-7,576.9	-	-	-17,691.0	-	-	-13,542.9	-	-	-30,163.7
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	10,797.3	-	-	-3,998.1	-	-	-77.3	-	-	-3,390.3
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	10,797.3	-	-	-3,998.1	-	-	-77.3	-	-	-3,390.3
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-1,216.7	-	-	-3,998.1	-	-	3,246.7	-	-	-3,549.6
a) Opening Balance	-	-	-67.0	-	-	1,944.2	-	-	-1,283.7	-	-	1,963.0
b) Closing Balance	-	-	-1,283.7	-	-	-2,053.9	-	-	1,963.0	-	-	-1,586.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	12,014.0	-	-	-	-	-	-3,324.0	-	-	159.3
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
UTTARAKHAND

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	30,833.4	436,656.7	467,490.0		50,791.5	164,338.2	215,129.7		57,150.3	188,399.7	225,549.9		47,997.6	176,250.5	224,248.1	
<b>TOTAL CAPITAL DISBURSEMENTS (1 to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	30,833.4	21,728.6	52,561.9		50,791.5	13,964.9	64,756.4		53,150.3	14,826.4	67,976.6		47,997.6	9,619.9	57,617.5	
<b>I. Total Capital Outlay (1 + 2)</b>	29,716.8	5,704.2	35,421.0		48,631.9	110.0	48,741.9		52,013.2	651.5	52,664.7		45,898.7	15.0	45,913.7	
<b>1. Development (a + b)</b>	28,478.3	5,648.9	34,127.3		47,201.9	-	47,201.9		50,350.7	60.0	50,410.7		44,144.4	-	44,144.4	
<b>(a) Social Services (1 to 9)</b>	7,085.7	62.5	7,148.2		12,736.5	-	12,736.5		13,062.7	-	13,062.7		17,054.1	-	17,054.1	
1. Education, Sports, Art and Culture	2,405.7	62.5	2,468.2		3,436.5	-	3,436.5		4,773.6	-	4,773.6		3,995.1	-	3,995.1	
2. Medical and Public Health	1,345.2	-	1,345.2		3,172.5	-	3,172.5		2,627.9	-	2,627.9		2,375.0	-	2,375.0	
3. Family Welfare	48.0	-	48.0		42.0	-	42.0		58.4	-	58.4		5.0	-	5.0	
4. Water Supply and Sanitation	1,129.7	-	1,129.7		990.0	-	990.0		1,290.0	-	1,290.0		690.0	-	690.0	
5. Housing	123.1	-	123.1		168.0	-	168.0		430.0	-	430.0		1,091.0	-	1,091.0	
6. Urban Development	1,428.2	-	1,428.2		4,044.0	-	4,044.0		3,044.0	-	3,044.0		6,607.0	-	6,607.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	373.5	-	373.5		728.0	-	728.0		530.5	-	530.5		589.3	-	589.3	
8. Social Security and Welfare	59.8	-	59.8		72.5	-	72.5		205.4	-	205.4		1,635.8	-	1,635.8	
9. Others *	172.5	-	172.5		83.0	-	83.0		103.0	-	103.0		66.0	-	66.0	
<b>(b) Economic Services (1 to 10)</b>	21,392.6	5,586.4	26,979.1		34,465.5	-	34,465.5		37,288.0	60.0	37,348.0		27,090.3	-	27,090.3	
1. Agriculture and Allied Activities (i to xi)	-166.8	5,586.5	5,419.8		7,952.7	-	7,952.7		8,275.1	60.0	8,335.1		515.0	-	515.0	
i) Crop Husbandry	157.1	15.1	172.3		7,160.1	-	7,160.1		7,125.1	-	7,125.1		44.3	-	44.3	
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Animal Husbandry	70.3	-	70.3		61.5	-	61.5		86.7	-	86.7		30.4	-	30.4	
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-	
v) Fisheries	1.0	-	1.0		4.4	-	4.4		4.4	-	4.4		3.4	-	3.4	
vi) Forestry and Wild Life	415.1	-	415.1		660.9	-	660.9		688.1	-	688.1		336.0	-	336.0	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	-817.8	5,571.4	4,753.6		40.8	-	40.8		340.8	60.0	400.8		60.9	-	60.9	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Co-operation	7.6	-	7.5		25.0	-	25.0		30.0	-	30.0		40.0	-	40.0	
xi) Others @	2,467.3	-	2,467.3		4,174.2	-	4,174.2		3,954.9	-	3,954.9		3,784.4	-	3,784.4	
2. Rural Development	-	-	-		-	-	-		-	-	-		-	-	-	
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		-	-	-	
4. Major and Medium Irrigation and Flood Control	3,868.6	-0.1	3,868.5		7,689.4	-	7,689.4		10,030.3	-	10,030.3		9,982.1	-	9,982.1	
5. Energy	5,161.2	-	5,161.2		4,414.2	-	4,414.2		3,714.2	-	3,714.2		4,011.5	-	4,011.5	
6. Industry and Minerals (i to iv)	188.6	-	188.6		329.3	-	329.3		375.7	-	375.7		145.9	-	145.9	
i) Village and Small Industries	7.0	-	7.0		5.0	-	5.0		8.6	-	8.6		5.0	-	5.0	
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	161.6	-	161.6		324.3	-	324.3		367.1	-	367.1		140.9	-	140.9	
7. Transport (i + ii)	9,691.5	-	9,691.5		9,120.8	-	9,120.8		10,436.8	-	10,436.8		8,006.8	-	8,006.8	
i) Roads and Bridges	8,727.7	-	8,727.7		8,518.0	-	8,518.0		9,744.0	-	9,744.0		7,866.0	-	7,866.0	
ii) Others **	963.8	-	963.8		602.8	-	602.8		692.8	-	692.8		140.8	-	140.8	
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-	

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)**  
**UTTARAKHAND**

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	202.3	-	202.3	784.9	-	784.9	500.9	-	500.9	644.5	-	644.5
i) Tourism	202.3	-	202.3	784.9	-	784.9	500.9	-	500.9	644.5	-	644.5
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development (General Services)</b>	<b>1,238.5</b>	<b>55.2</b>	<b>1,293.7</b>	<b>1,430.0</b>	<b>110.0</b>	<b>1,540.0</b>	<b>1,662.5</b>	<b>591.5</b>	<b>2,254.0</b>	<b>1,754.3</b>	<b>15.0</b>	<b>1,769.3</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>14,587.4</b>	<b>14,587.4</b>	-	<b>21,124.0</b>	<b>21,124.0</b>	-	<b>20,784.0</b>	<b>20,784.0</b>	-	<b>17,174.0</b>	<b>17,174.0</b>
1. Market Loans	-	10,070.7	10,070.7	-	8,277.0	8,277.0	-	8,217.0	8,217.0	-	3,777.0	3,777.0
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	1,679.8	1,679.8	-	2,100.0	2,100.0	-	2,000.0	2,000.0	-	2,450.0	2,450.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	37.5	37.5	-	140.0	140.0	-	100.0	100.0	-	140.0	140.0
7. Special Securities issued to NSSF	-	458.4	458.4	-	8,000.0	8,000.0	-	8,000.0	8,000.0	-	8,000.0	8,000.0
8. Others	-	2,341.0	2,341.0	-	2,600.0	2,600.0	-	2,460.0	2,460.0	-	2,800.0	2,800.0
of which: Land Compensation Bonds	-	-	-	-	7.0	7.0	-	7.0	7.0	-	7.0	7.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>286.3</b>	<b>286.3</b>	-	<b>403.9</b>	<b>403.9</b>	-	<b>363.9</b>	<b>363.9</b>	-	<b>403.9</b>	<b>403.9</b>
1. State Plan Schemes	-	253.3	253.3	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
3. Centrally Sponsored Schemes	-	19.9	19.9	-	33.8	33.8	-	33.8	33.8	-	33.8	33.8
4. Non-Plan (i + ii)	-	13.0	13.0	-	20.0	20.0	-	20.0	20.0	-	20.0	20.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	13.0	13.0	-	20.0	20.0	-	20.0	20.0	-	20.0	20.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	50.0	50.0	-	10.0	10.0	-	50.0	50.0
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>1,116.6</b>	<b>1,609.1</b>	<b>2,725.7</b>	<b>2,159.6</b>	<b>327.0</b>	<b>2,486.6</b>	<b>1,137.1</b>	<b>1,027.0</b>	<b>2,164.1</b>	<b>2,098.9</b>	<b>27.0</b>	<b>2,125.9</b>
<b>1. Development Purposes (a + b)</b>	<b>1,116.6</b>	<b>1,604.5</b>	<b>2,721.1</b>	<b>2,159.6</b>	<b>320.0</b>	<b>2,479.6</b>	<b>1,137.1</b>	<b>1,020.0</b>	<b>2,157.1</b>	<b>2,098.9</b>	<b>20.0</b>	<b>2,118.9</b>
<b>a) Social Services (1 to 7)</b>	-	40.9	40.9	-	20.0	20.0	-	20.0	20.0	-	20.0	20.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	10.1	10.1	-	20.0	20.0	-	20.0	20.0	-	20.0	20.0
7. Others	-	30.8	30.8	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>1,116.6</b>	<b>1,563.6</b>	<b>2,680.2</b>	<b>2,159.6</b>	<b>300.0</b>	<b>2,459.6</b>	<b>1,137.1</b>	<b>1,000.0</b>	<b>2,137.1</b>	<b>2,098.9</b>	-	<b>2,098.9</b>
1. Crop Husbandry	-	1,563.6	1,563.6	5.0	300.0	305.0	5.0	1,000.0	1,005.0	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	23.1	-	23.1	20.1	-	20.1	25.1	-	25.1	30.1	-	30.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	843.5	-	843.5	2,034.5	-	2,034.5	1,007.0	-	1,007.0	1,818.8	-	1,818.8



Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
UTTARAKHAND

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries 8. Other Industries and Minerals 9. Rural Development 10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b) a) Government Servants (other than Housing) b) Miscellaneous	250.0	4.6	250.0	100.0	7.0	100.0	100.0	7.0	100.0	250.0	7.0	250.0
V. Inter-State Settlement	-	0.2	0.2	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
VI. Contingency Fund	-	4.4	4.4	-	6.0	6.0	-	6.0	6.0	-	6.0	6.0
VII. State Provident Funds, etc. (1+2)	-	320.7	320.7	-	400.0	400.0	-	3,000.0	3,000.0	-	1,800.0	1,800.0
1. State Provident Funds	-	8,880.6	8,880.6	-	6,142.0	6,142.0	-	6,742.1	6,742.1	-	7,416.3	7,416.3
2. Others	-	8,587.0	8,587.0	-	6,000.0	6,000.0	-	6,604.2	6,604.2	-	7,264.6	7,264.6
VIII. Reserve Funds (1 to 4)	-	293.6	293.6	-	142.0	142.0	-	137.9	137.9	-	151.7	151.7
1. Depreciation/Renewal Reserve Funds	-	3,330.9	3,330.9	-	2,049.1	2,049.1	-	2,049.1	2,049.1	-	2,254.0	2,254.0
2. Sinking Funds	-	1,500.0	1,500.0	-	1,808.0	1,808.0	-	1,808.0	1,808.0	-	1,988.8	1,988.8
3. Famine Relief Fund	-	1,830.9	1,830.9	-	241.1	241.1	-	241.1	241.1	-	265.2	265.2
4. Others	-	20,629.4	20,629.4	-	23,910.7	23,910.7	-	23,910.7	23,910.7	-	26,301.8	26,301.8
IX. Deposits and Advances (1 to 4)	-	12,172.4	12,172.4	-	19,296.7	19,296.7	-	19,296.7	19,296.7	-	21,226.4	21,226.4
1. Civil Deposits	-	7,191.0	7,191.0	-	3,514.0	3,514.0	-	3,514.0	3,514.0	-	3,865.4	3,865.4
2. Deposits of Local Funds	-	1,266.0	1,266.0	-	1,100.0	1,100.0	-	1,100.0	1,100.0	-	1,210.0	1,210.0
3. Civil Advances	-	349,125.0	349,125.0	-	80,002.6	80,002.6	-	80,002.6	80,002.6	-	88,002.9	88,002.9
4. Others	-	-2,041.1	-2,041.1	-	2.4	2.4	-	2.4	2.4	-	2.6	2.6
X. Suspense and Miscellaneous (1 to 4)	-	203,622.7	203,622.7	-	-	-	-	-	-	-	-	-
1. Suspense	-	147,543.4	147,543.4	-	80,000.2	80,000.2	-	80,000.2	80,000.2	-	88,000.2	88,000.2
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	32,183.1	32,183.1	-	29,868.9	29,868.9	-	29,868.9	29,868.9	-	32,855.7	32,855.7
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	17,869.9	17,869.9	-	9,015.3	9,015.3	-	15,483.8	15,483.8	-	6,824.3	6,824.3
B. Surplus (+)/Deficit(-) on Capital Account	-	-10,234.7	-10,234.7	-	-8,810.4	-8,810.4	-	-15,580.7	-15,580.7	-	-8,110.5	-8,110.5
C. Overall Surplus (+)/Deficit (-) (A+B)	-	7,635.3	7,635.3	-	204.8	204.8	-	-96.9	-96.9	-	-1,286.2	-1,286.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	7,635.3	7,635.3	-	204.8	204.8	-	-96.9	-96.9	-	-1,286.2	-1,286.2
i. Increase (+)/Decrease (-) in Cash Balances	-	-921.0	-921.0	-	204.8	204.8	-	-96.9	-96.9	-	-1,286.2	-1,286.2
a) Opening Balance	-	1,106.2	1,106.2	-	48.1	48.1	-	-52.2	-52.2	-	350.9	350.9
b) Closing Balance	-	185.2	185.2	-	252.9	252.9	-	-149.1	-149.1	-	-935.3	-935.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	8,249.4	8,249.4	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	306.9	306.9	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**UTTAR PRADESH**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
1	229,922.6	11,142,327.3	11,372,249.9	312,584.8	3,067,526.9	3,380,111.7	295,031.1	2,997,598.7	3,232,629.8	513,186.6	3,557,557.9	4,070,744.5				
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	229,922.6	100,043.2	329,965.7	312,584.8	115,505.1	428,089.9	295,031.1	104,172.7	399,203.8	513,186.6	159,610.5	672,797.1				
<b>I. Total Capital Outlay (1 + 2)</b>	226,085.1	12,257.8	238,342.9	302,208.6	25,465.4	327,674.0	284,654.9	15,873.3	300,528.2	503,045.8	56,815.8	599,861.6				
<b>1. Development (a + b)</b>	217,806.2	6,487.2	224,293.4	272,015.3	16,503.2	288,518.5	256,090.0	6,457.2	262,547.2	472,287.2	44,795.6	517,082.7				
<b>(a) Social Services (1 to 9)</b>	75,368.9	576.2	75,945.1	82,791.7	672.1	83,463.8	70,491.3	724.6	71,216.0	141,420.3	677.4	142,097.7				
1. Education, Sports, Art and Culture	7,019.3	51.5	7,070.8	11,082.7	38.4	11,121.1	10,379.1	38.4	10,417.5	20,100.9	8.4	20,109.3				
2. Medical and Public Health	11,023.4	132.8	11,156.2	18,031.5	138.8	18,170.3	15,626.8	138.8	15,765.6	19,341.9	154.1	19,496.0				
3. Family Welfare	-	-	-	-	-	-	-	-	-	13,000.0	-	13,000.0				
4. Water Supply and Sanitation	14,980.5	-	14,980.5	14,265.0	-	14,265.0	11,732.0	-	11,732.0	21,500.0	-	21,500.0				
5. Housing	12,435.2	379.7	12,814.9	16,793.6	425.3	17,218.9	14,234.9	477.8	14,712.7	40,849.6	444.5	41,294.1				
6. Urban Development	22,435.6	-	22,435.6	7,805.0	-	7,805.0	6,289.0	-	6,289.0	9,177.5	-	9,177.5				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	579.7	-	579.7	1,244.3	-	1,244.3	1,011.1	-	1,011.1	1,476.0	-	1,476.0				
8. Social Security and Welfare	6,087.4	-	6,087.4	10,571.2	2.3	10,573.5	8,641.0	2.3	8,643.3	12,861.4	2.5	12,863.9				
9. Others *	807.7	12.2	819.9	2,998.4	67.4	3,065.7	2,577.6	67.4	2,644.9	3,113.1	68.0	3,181.1				
<b>(b) Economic Services (1 to 10)</b>	142,437.3	5,911.1	148,348.3	189,223.6	15,831.1	205,054.6	185,598.6	5,732.6	191,331.2	330,866.9	44,118.1	374,985.0				
1. Agriculture and Allied Activities (i to xi)	3,671.3	5,213.6	8,885.0	8,092.3	0.9	8,093.2	7,189.0	492.1	7,681.0	7,234.1	522.0	7,756.1				
i) Crop Husbandry	605.6	576.9	1,182.5	4,180.5	0.5	4,181.0	3,455.9	0.5	3,456.4	2,747.1	33.3	2,780.4				
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	107.4	-	107.4				
iii) Animal Husbandry	69.5	1.1	70.6	185.0	-	185.0	583.5	-	583.5	724.9	-	724.9				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-				
vi) Forestry and Wild Life	1,721.4	9.0	1,730.4	2,404.3	-	2,404.3	2,023.0	-	2,023.0	2,551.6	-	2,551.6				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	-	4,626.6	4,626.6	-	0.4	0.4	-	491.6	491.6	-	488.7	488.7				
ix) Agricultural Research and Education	1,262.8	-	1,262.8	1,191.9	-	1,191.9	995.9	-	995.9	836.0	-	836.0				
x) Co-operation	12.1	-	12.1	130.6	-	130.6	130.6	-	130.6	267.1	-	267.1				
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-				
2. Rural Development	10,517.0	-	10,517.0	15,190.7	-	15,190.7	16,064.5	-	16,064.5	40,909.0	-	40,909.0				
3. Special Area Programmes of which: Hill Areas	8,403.1	-	8,403.1	12,295.5	-	12,295.5	10,990.5	-	10,990.5	11,959.4	-	11,959.4				
4. Major and Medium Irrigation and Flood Control	18,966.9	-	18,966.9	50,602.0	-	50,602.0	42,901.8	-	42,901.8	52,831.2	-	52,831.2				
5. Energy	35,615.0	643.8	36,258.8	39,638.1	15,219.6	54,857.7	41,962.9	4,230.0	46,192.9	63,381.1	42,701.3	106,082.3				
6. Industry and Minerals (i to iv)	11.9	53.6	65.5	105.0	70.0	175.0	84.0	70.0	154.0	676.6	74.4	751.0				
i) Village and Small Industries	5.0	-	5.0	105.0	-	105.0	84.0	-	84.0	420.5	3.8	424.3				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	6.9	53.6	60.5	70.0	70.0	140.6	70.0	70.0	140.6	256.1	70.6	256.1				
7. Transport (i + ii)	64,545.2	-	64,545.2	62,314.9	540.5	62,855.4	65,466.2	940.5	66,406.7	152,464.8	820.5	153,285.3				
i) Roads and Bridges	64,272.9	-	64,272.9	61,944.9	0.5	61,945.4	63,784.2	0.5	63,784.7	149,994.8	0.5	149,995.3				
ii) Others **	272.3	-	272.3	370.0	540.0	910.0	1,682.0	940.0	2,622.0	2,470.0	820.0	3,290.0				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
UTTAR PRADESH

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	706.9		706.9	985.0		985.0	985.0		985.0		985.0	100.0
i) Tourism	706.9		706.9	985.0		985.0	985.0		985.0		985.0	1,310.7
ii) Others @												1,310.7
<b>2. Non-Development (General Services)</b>	<b>8,278.9</b>	<b>5,770.6</b>	<b>14,049.5</b>	<b>30,193.3</b>	<b>8,962.2</b>	<b>39,155.6</b>	<b>28,564.9</b>	<b>9,416.1</b>	<b>37,981.0</b>	<b>12,020.2</b>	<b>42,778.9</b>	
<b>Discharge of Internal Debt (1 to 8)</b>		<b>75,138.6</b>	<b>75,138.6</b>		<b>172,749.7</b>	<b>172,749.7</b>		<b>67,849.7</b>	<b>67,849.7</b>	<b>180,528.2</b>	<b>180,528.2</b>	
1. Market Loans		32,372.8	32,372.8		29,465.7	29,465.7		29,465.7	29,465.7	39,883.5	39,883.5	
2. Loans from LIC		49.2	49.2		49.2	49.2		49.2	49.2	33.8	33.8	
3. Loans from SBI and other Banks		7,500.0	7,500.0		5,000.0	5,000.0		5,000.0	5,000.0			
4. Loans from NABARD		7,487.7	7,487.7		9,480.6	9,480.6		9,480.6	9,480.6			
5. Loans from National Co-operative Development Corporation		81.1	81.1		107.1	107.1		107.1	107.1			
6. WMA from RBI					100,000.0	100,000.0		100.0	100.0			84.9
7. Special Securities issued to NSSF		21,430.6	21,430.6		22,408.4	22,408.4		22,408.4	22,408.4			100,000.0
8. Others		6,217.4	6,217.4		6,238.7	6,238.7		6,238.7	6,238.7			23,014.8
of which: Land Compensation Bonds					0.6	0.6		0.6	0.6			6,276.5
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>13,951.7</b>	<b>13,951.7</b>		<b>13,128.9</b>	<b>13,128.9</b>		<b>13,128.9</b>	<b>13,128.9</b>		<b>13,310.6</b>	<b>13,310.6</b>
1. State Plan Schemes		12,984.9	12,984.9		13,056.0	13,056.0		13,056.0	13,056.0		13,239.3	13,239.3
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		892.5	892.5									
4. Non-Plan (i + ii)		74.4	74.4		72.9	72.9		72.9	72.9		71.3	71.3
i) Relief for Natural Calamities												
ii) Others		74.4	74.4		72.9	72.9		72.9	72.9		71.3	71.3
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>3,837.5</b>	<b>6,195.0</b>	<b>10,032.4</b>	<b>10,376.2</b>	<b>9,161.1</b>	<b>19,537.3</b>	<b>10,376.2</b>	<b>7,420.8</b>	<b>17,797.0</b>	<b>10,140.8</b>	<b>8,955.9</b>	<b>19,096.7</b>
<b>1. Development Purposes (a + b)</b>	<b>3,837.5</b>	<b>6,114.4</b>	<b>9,951.9</b>	<b>10,376.2</b>	<b>9,052.3</b>	<b>19,428.5</b>	<b>10,376.2</b>	<b>7,312.0</b>	<b>17,688.2</b>	<b>10,140.8</b>	<b>8,847.3</b>	<b>18,988.1</b>
<b>a) Social Services (1 to 7)</b>	<b>2,450.0</b>	<b>1,562.9</b>	<b>4,012.9</b>	<b>9,091.2</b>	<b>4,611.8</b>	<b>13,703.0</b>	<b>9,091.2</b>	<b>2,119.0</b>	<b>11,210.2</b>	<b>9,440.8</b>	<b>4,512.7</b>	<b>13,953.5</b>
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing	2,401.5		2,401.5	9,000.0		9,000.0	9,000.0		9,000.0			9,000.0
6. Government Servants (Housing)		987.1	987.1		1,106.8	1,106.8		1,106.8	1,106.8		1,106.6	1,106.6
7. Others	48.5	575.8	624.3	91.2	3,505.0	3,596.2	91.2	1,012.2	1,103.4	440.8	3,406.1	3,846.9
<b>b) Economic Services (1 to 10)</b>	<b>1,387.5</b>	<b>4,551.5</b>	<b>5,939.0</b>	<b>1,285.0</b>	<b>4,440.5</b>	<b>5,725.5</b>	<b>1,285.0</b>	<b>5,193.0</b>	<b>6,478.0</b>	<b>700.0</b>	<b>4,334.6</b>	<b>5,034.6</b>
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation		196.4	196.4		103.3	103.3		103.3	103.3		92.9	92.9
5. Major and Medium Irrigation, etc.												
6. Power Projects												

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**UTTAR PRADESH**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)					
	2	3	4	TOTAL	PLAN	2013-14 (Budget Estimates)		TOTAL	PLAN	2013-14 (Revised Estimates)		TOTAL	PLAN	2014-15 (Budget Estimates)		
						NON-PLAN	TOTAL			NON-PLAN	TOTAL			NON-PLAN	TOTAL	
1																
7. Village and Small Industries	-	-	-	-	-	0.1	0.1	-	-	0.1	0.1	-	-	0.1	0.1	-
8. Other Industries and Minerals	1,387.5	109.9	1,497.4	1,497.4	1,285.0	1,385.1	1,385.1	1,285.0	700.0	1,385.1	700.0	700.0	2.9	702.9	702.9	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	4,245.2	4,245.2	4,245.2	-	4,237.0	4,237.0	4,237.0	-	4,989.5	4,989.5	4,238.8	-	4,238.8	4,238.8	-
<b>2. Non-Development Purposes (a + b)</b>	-	80.5	80.5	80.5	-	108.8	108.8	108.8	-	108.8	108.8	108.6	-	108.6	108.6	-
a) Government Servants (other than Housing)	-	80.5	80.5	80.5	-	108.8	108.8	108.8	-	108.8	108.8	108.6	-	108.6	108.6	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	2,624.5	2,624.5	2,624.5	-	-	-	-	-	4,162.3	4,162.3	-	-	2,759.8	2,759.8	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	67,548.3	67,548.3	67,548.3	-	78,758.3	78,758.3	78,758.3	-	90,126.0	90,126.0	-	-	96,674.5	96,674.5	-
1. State Provident Funds	-	65,744.6	65,744.6	65,744.6	-	75,867.3	75,867.3	75,867.3	-	87,215.0	87,215.0	-	-	93,763.5	93,763.5	-
2. Others	-	1,803.7	1,803.7	1,803.7	-	2,891.0	2,891.0	2,891.0	-	2,911.0	2,911.0	-	-	2,911.0	2,911.0	-
<b>VIII. Reserve Funds (1 to 4)</b>	-	52,521.4	52,521.4	52,521.4	-	71,517.8	71,517.8	71,517.8	-	75,517.8	75,517.8	-	-	89,156.2	89,156.2	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	32,369.1	32,369.1	32,369.1	-	29,459.8	29,459.8	29,459.8	-	29,459.8	29,459.8	-	-	39,878.1	39,878.1	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	20,152.3	20,152.3	20,152.3	-	42,058.0	42,058.0	42,058.0	-	46,058.0	46,058.0	-	-	49,278.1	49,278.1	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	68,756.6	68,756.6	68,756.6	-	181,477.0	181,477.0	181,477.0	-	138,198.5	138,198.5	-	-	178,896.2	178,896.2	-
1. Civil Deposits	-	52,570.5	52,570.5	52,570.5	-	128,927.0	128,927.0	128,927.0	-	85,648.5	85,648.5	-	-	126,346.2	126,346.2	-
2. Deposits of Local Funds	-	11,531.5	11,531.5	11,531.5	-	47,070.0	47,070.0	47,070.0	-	47,070.0	47,070.0	-	-	47,070.0	47,070.0	-
3. Civil Advances	-	1,446.0	1,446.0	1,446.0	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,208.6	3,208.6	3,208.6	-	5,480.0	5,480.0	5,480.0	-	5,480.0	5,480.0	-	-	5,480.0	5,480.0	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	10,693,648.3	10,693,648.3	10,693,648.3	-	2,468,668.7	2,468,668.7	2,468,668.7	-	2,478,721.5	2,478,721.5	-	-	2,883,860.6	2,883,860.6	-
1. Suspense	-	-243,080.8	-243,080.8	-243,080.8	-	8,924.2	8,924.2	8,924.2	-	8,924.2	8,924.2	-	-	9,124.2	9,124.2	-
2. Cash Balance Investment Accounts	-	3,959,901.4	3,959,901.4	3,959,901.4	-	1,750,000.0	1,750,000.0	1,750,000.0	-	1,750,000.0	1,750,000.0	-	-	2,140,000.0	2,140,000.0	-
3. Deposits with RBI	-	5,744,809.5	5,744,809.5	5,744,809.5	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,232,018.2	1,232,018.2	1,232,018.2	-	709,744.5	709,744.5	709,744.5	-	719,797.3	719,797.3	-	-	734,736.4	734,736.4	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	149,685.1	149,685.1	149,685.1	-	46,600.0	46,600.0	46,600.0	-	46,600.0	46,600.0	-	-	46,600.0	46,600.0	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			51,803.5	51,803.5			98,560.1	98,560.1			56,167.4			289,938.8	289,938.8	
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			-34,852.1	-34,852.1			-165,873.8	-165,873.8			-123,672.0			-345,556.2	-345,556.2	
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			16,951.4	16,951.4			-67,313.7	-67,313.7			-67,504.6			-55,619.3	-55,619.3	
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			16,951.4	16,951.4			-67,313.7	-67,313.7			-67,504.5			-55,619.3	-55,619.3	
i. Increase (+)/Decrease (-) in Cash Balances			5,798.2	5,798.2			-17,313.7	-17,313.7			-17,504.5			4,380.7	4,380.7	
a) Opening Balance			-6,183.4	-6,183.4			29,579.0	29,579.0			48,170.8			45,896.8	45,896.8	
b) Closing Balance			-395.2	-395.2			12,265.3	12,265.3			30,666.3			50,277.5	50,277.5	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			11,460.1	11,460.1			-50,000.0	-50,000.0			-50,000.0			-60,000.0	-60,000.0	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-306.9	-306.9			-	-			-			-	-	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
WEST BENGAL

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	48,163.7	2,379,582.7	3,027,746.4	99,647.6	2,412,922.2	2,512,569.8	99,224.9	2,622,996.7	2,722,221.5	154,816.9	2,741,655.8	2,896,472.7
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
I. Total Capital Outlay (1 + 2)	48,163.7	84,302.4	132,466.2	99,647.6	89,491.1	189,138.7	99,224.9	91,350.6	190,575.4	154,816.9	85,536.2	240,353.1
1. Development (a + b)	45,473.0	-	45,473.0	93,172.0	13.9	93,185.9	92,334.3	-	92,334.3	151,206.7	-	151,206.7
(a) Social Services (1 to 9)	43,848.2	-	43,848.2	89,243.1	7.1	89,250.2	88,162.9	-	88,162.9	145,694.6	-	145,694.6
1. Education, Sports, Art and Culture	15,151.9	-	15,151.9	33,636.9	5.2	33,642.0	36,047.2	-	36,047.2	71,487.0	-	71,487.0
2. Medical and Public Health	3,080.7	-	3,080.7	6,467.7	-	6,467.7	7,961.8	-	7,961.8	23,583.5	-	23,583.5
3. Family Welfare	1,180.1	-	1,180.1	6,021.0	-	6,021.0	17,060.6	-	17,060.6	13,518.3	-	13,518.3
4. Water Supply and Sanitation	3,083.4	-	3,083.4	5,750.0	-	5,750.0	4,220.7	-	4,220.7	2,400.0	-	2,400.0
5. Housing	4,383.1	-	4,383.1	7,449.9	5.1	7,455.0	865.6	-	865.6	7,615.9	-	7,615.9
6. Urban Development	843.4	-	843.4	1,174.2	-	1,174.2	1,058.0	-	1,058.0	13,402.1	-	13,402.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	854.1	-	854.0	1,088.4	-	1,088.4	346.8	-	346.8	872.5	-	872.5
8. Social Security and Welfare	1,274.5	-	1,274.5	4,240.0	-	4,240.0	3,154.0	-	3,154.0	8,191.7	-	8,191.7
9. Others *	442.7	-	442.7	1,445.6	0.1	1,445.7	1,379.8	-	1,379.8	1,903.1	-	1,903.1
(b) Economic Services (1 to 10)	28,696.3	-	28,696.3	55,606.2	2.0	55,608.2	52,115.7	-	52,115.7	74,207.6	-	74,207.6
1. Agriculture and Allied Activities (i to xi)	1,829.7	-	1,829.7	6,228.6	-	6,228.6	7,907.8	-	7,907.8	12,649.7	-	12,649.7
i) Crop Husbandry	564.7	-	564.7	3,689.0	-	3,689.0	4,757.5	-	4,757.5	8,472.0	-	8,472.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	114.9	-	114.9	538.5	-	538.5	406.5	-	406.5	626.5	-	626.5
iv) Dairy Development	30.0	-	30.0	227.0	-	227.0	125.0	-	125.0	141.0	-	141.0
v) Fisheries	299.4	-	299.4	336.5	-	336.5	336.5	-	336.5	520.5	-	520.5
vi) Forestry and Wild Life	28.3	-	28.3	200.0	-	200.0	191.0	-	191.0	157.0	-	157.0
vii) Plantations	17.2	-	17.2	26.5	-	26.5	26.5	-	26.5	22.9	-	22.9
viii) Food Storage and Warehousing	311.4	-	311.4	795.0	-	795.0	1,511.6	-	1,511.6	1,272.0	-	1,272.0
ix) Agricultural Research and Education	1.1	-	1.1	21.5	-	21.5	36.0	-	36.0	28.0	-	28.0
x) Co-operation	38.6	-	38.6	98.5	-	98.5	1.2	-	1.2	149.8	-	149.8
xi) Others @	424.1	-	424.1	296.1	-	296.1	516.0	-	516.0	1,260.0	-	1,260.0
2. Rural Development	10.1	-	10.1	5.0	-	5.0	5.0	-	5.0	5.0	-	5.0
3. Special Area Programmes of which: Hill Areas	3,147.1	-	3,147.1	4,828.8	-	4,828.8	4,675.3	-	4,675.3	7,039.6	-	7,039.6
4. Major and Medium Irrigation and Flood Control	14.8	-	14.8	20.0	-	20.0	20.0	-	20.0	32.2	-	32.2
5. Energy	6,380.8	-	6,380.8	25,215.7	-	25,215.7	12,124.1	-	12,124.1	21,855.0	-	21,855.0
6. Industry and Minerals (i to iv)	1,140.0	-	1,140.0	500.0	-	500.0	2,090.6	-	2,090.6	10,287.3	-	10,287.3
i) Village and Small Industries	1,108.5	-	1,108.5	2,405.6	-	2,405.6	2,420.6	-	2,420.6	2,535.6	-	2,535.6
ii) Iron and Steel Industries	589.9	-	589.9	1,062.7	-	1,062.7	1,062.7	-	1,062.7	1,270.8	-	1,270.8
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	518.6	-	518.6	1,342.9	-	1,342.9	1,357.9	-	1,357.9	1,264.8	-	1,264.8
7. Transport (i + ii)	14,003.1	-	14,003.1	15,352.5	-	15,352.5	22,120.9	-	22,120.9	17,909.2	-	17,909.2
i) Roads and Bridges	13,613.2	-	13,613.2	13,617.9	-	13,617.9	21,306.4	-	21,306.4	17,013.9	-	17,013.9
ii) Others **	389.9	-	389.9	1,734.5	-	1,734.5	814.5	-	814.5	895.3	-	895.3
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)**  
**WEST BENGAL**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	67.0	-	67.0	67.0	-	67.0	34.0	-	34.0
10. General Economic Services (i + ii)	1,077.0	-	1,077.0	1,003.0	2.0	1,005.0	704.2	-	704.2	1,892.2	-	1,892.2
i) Tourism	242.6	-	242.6	900.0	-	900.0	700.0	-	700.0	1,880.0	-	1,880.0
ii) Others @	834.4	-	834.4	103.0	2.0	105.0	4.2	-	4.2	12.2	-	12.2
<b>2. Non-Development (General Services)</b>	<b>1,624.8</b>	-	<b>1,624.8</b>	<b>3,928.9</b>	<b>6.7</b>	<b>3,935.6</b>	<b>4,171.5</b>	-	<b>4,171.5</b>	<b>5,512.1</b>	-	<b>5,512.1</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>226,965.2</b>	<b>226,965.2</b>	-	<b>281,413.3</b>	<b>281,413.3</b>	-	<b>352,995.5</b>	<b>352,995.5</b>	-	<b>347,788.1</b>	<b>347,788.1</b>
1. Market Loans	-	25,065.7	25,065.7	-	36,759.8	36,759.8	-	38,759.8	38,759.8	-	32,922.4	32,922.4
2. Loans from LIC	-	32.2	32.2	-	28.5	28.5	-	28.5	28.5	-	26.3	26.3
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	4.9	4.9	-	20.0	20.0	-	624.3	624.3	-	624.3	624.3
5. Loans from National Co-operative Development Corporation	-	215.0	215.0	-	250.0	250.0	-	262.5	262.5	-	289.0	289.0
6. WMA from RBI	-	156,932.0	156,932.0	-	200,000.0	200,000.0	-	270,000.0	270,000.0	-	270,000.0	270,000.0
7. Special Securities issued to NSSF	-	30,267.7	30,267.7	-	31,560.2	31,560.2	-	31,560.2	31,560.2	-	32,387.1	32,387.1
8. Others	-	14,447.8	14,447.8	-	12,794.8	12,794.8	-	11,700.1	11,700.1	-	11,539.1	11,539.1
of which: Land Compensation Bonds	-	1,963.8	1,963.8	-	1,966.8	1,966.8	-	1,966.8	1,966.8	-	1,966.8	1,966.8
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>6,319.7</b>	<b>6,319.7</b>	-	<b>6,854.9</b>	<b>6,854.9</b>	-	<b>6,466.1</b>	<b>6,466.1</b>	-	<b>6,584.4</b>	<b>6,584.4</b>
1. State Plan Schemes	-	5,413.2	5,413.2	-	5,973.1	5,973.1	-	5,584.3	5,584.3	-	5,698.8	5,698.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	905.3	905.3	-	881.8	881.8	-	881.8	881.8	-	885.6	885.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	905.3	905.3	-	881.8	881.8	-	881.8	881.8	-	885.6	885.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	1.1	1.1	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>2,690.7</b>	<b>7,949.6</b>	<b>10,640.3</b>	<b>6,475.6</b>	<b>1,209.0</b>	<b>7,684.6</b>	<b>6,890.6</b>	<b>1,949.0</b>	<b>8,839.6</b>	<b>3,610.2</b>	<b>1,163.6</b>	<b>4,773.8</b>
1. <b>Development Purposes (a + b)</b>	<b>2,690.7</b>	<b>7,923.9</b>	<b>10,614.6</b>	<b>6,475.6</b>	<b>1,150.0</b>	<b>7,625.6</b>	<b>6,890.6</b>	<b>1,890.0</b>	<b>8,780.6</b>	<b>3,610.2</b>	<b>1,098.6</b>	<b>4,708.8</b>
a) <b>Social Services (1 to 7)</b>	<b>1,057.3</b>	<b>27.4</b>	<b>1,084.7</b>	<b>278.8</b>	<b>29.5</b>	<b>308.3</b>	<b>611.1</b>	<b>29.5</b>	<b>640.6</b>	<b>1,102.7</b>	<b>30.3</b>	<b>1,133.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	0.5	0.5	-	0.5	0.5	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.9	0.9	-	1.0	1.0	-	1.0	1.0	-	1.1	1.1
7. Others	1,057.3	26.5	1,083.8	278.8	28.0	306.8	611.1	28.0	639.1	1,102.7	29.2	1,131.9
b) <b>Economic Services (1 to 10)</b>	<b>1,633.5</b>	<b>7,896.5</b>	<b>9,529.9</b>	<b>6,196.8</b>	<b>1,120.5</b>	<b>7,317.3</b>	<b>6,279.5</b>	<b>1,860.5</b>	<b>8,140.0</b>	<b>2,507.5</b>	<b>1,068.3</b>	<b>3,575.8</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	6.0	-	6.0
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	535.7	-	535.7	63.5	2.0	65.5	161.3	2.0	163.3	28.7	-	28.7
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	161.8	-	161.8	4,542.0	5.0	4,547.0	4,542.0	5.0	4,547.0	688.0	-	688.0



Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
WEST BENGAL

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	10.0	83.1	93.1	57.0	6.0	63.0	42.0	6.0	48.0	7.5	91.6	99.1
7. Village and Small Industries	85.4	748.2	833.6	89.5	992.5	1,082.0	89.5	1,732.5	1,822.0	389.0	849.9	1,238.9
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	840.6	7,065.1	7,905.7	1,444.7	115.0	1,559.7	1,444.7	115.0	1,559.7	1,388.2	126.8	1,515.0
10. Others	-	25.7	25.7	-	59.0	59.0	-	59.0	59.0	-	65.0	65.0
<b>2. Non-Development Purposes (a + b)</b>	-	25.7	25.7	-	59.0	59.0	-	59.0	59.0	-	65.0	65.0
a) Government Servants (other than Housing)	-	25.7	25.7	-	59.0	59.0	-	59.0	59.0	-	65.0	65.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	19,818.9	19,818.9	-	29,200.0	29,200.0	-	28,602.2	28,602.2	-	31,064.8	31,064.8
1. State Provident Funds	-	19,424.2	19,424.2	-	29,000.0	29,000.0	-	28,422.2	28,422.2	-	30,884.8	30,884.8
2. Others	-	394.7	394.7	-	200.0	200.0	-	180.0	180.0	-	180.0	180.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	10,710.2	10,710.2	-	20,142.5	20,142.5	-	18,649.1	18,649.1	-	27,478.9	27,478.9
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	4,445.4	4,445.4	-	500.0	500.0	-	1,000.0	1,000.0	-	3,000.0	3,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	6,264.9	6,264.9	-	19,642.4	19,642.4	-	17,649.1	17,649.1	-	24,478.9	24,478.9
<b>IX. Deposits and Advances (1 to 4)</b>	-	354,905.9	354,905.9	-	417,723.1	417,723.1	-	392,955.8	392,955.8	-	411,302.2	411,302.2
1. Civil Deposits	-	43,424.9	43,424.9	-	36,774.1	36,774.1	-	45,847.6	45,847.6	-	47,295.5	47,295.5
2. Deposits of Local Funds	-	85,440.3	85,440.3	-	96,515.0	96,515.0	-	85,663.9	85,663.9	-	86,200.0	86,200.0
3. Civil Advances	-	1,237.1	1,237.1	-	3,420.0	3,420.0	-	1,245.1	1,245.1	-	1,258.6	1,258.6
4. Others	-	224,803.5	224,803.5	-	281,014.0	281,014.0	-	260,199.2	260,199.2	-	276,548.1	276,548.1
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	2,280,971.7	2,280,971.7	-	1,600,968.8	1,600,968.8	-	1,748,442.3	1,748,442.3	-	1,843,097.0	1,843,097.0
1. Suspense	-	3,474.2	3,474.2	-	7,475.1	7,475.1	-	3,812.0	3,812.0	-	3,870.4	3,870.4
2. Cash Balance Investment Accounts	-	352,176.6	352,176.6	-	291,250.0	291,250.0	-	208,824.8	208,824.8	-	303,359.7	303,359.7
3. Deposits with RBI	-	1,363,362.5	1,363,362.5	-	807,100.0	807,100.0	-	973,330.0	973,330.0	-	973,370.0	973,370.0
4. Others	-	561,958.5	561,958.5	-	495,143.7	495,143.7	-	562,475.5	562,475.5	-	562,496.9	562,496.9
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	71,941.6	71,941.6	-	55,396.7	55,396.7	-	72,996.7	72,996.7	-	73,176.7	73,176.7
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-138,151.3	-138,151.3	-	-34,884.8	-34,884.8	-	-120,692.2	-120,692.2	-	90,299.8	90,299.8
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	164,084.8	164,084.8	-	113,034.9	113,034.9	-	112,353.9	112,353.9	-	90,299.8	90,299.8
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	25,933.5	25,933.5	-	78,150.0	78,150.0	-	-8,338.3	-8,338.3	-	90,299.8	90,299.8
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	25,933.5	25,933.5	-	78,150.0	78,150.0	-	-8,338.3	-8,338.3	-	90,299.8	90,299.8
i. Increase (+)/Decrease (-) in Cash Balances	-	11,968.1	11,968.1	-	-60.0	-60.0	-	-4,123.1	-4,123.1	-	-19.9	-19.9
a) Opening Balance	-	-7,914.9	-7,914.9	-	-20.0	-20.0	-	4,053.2	4,053.2	-	-70.0	-70.0
b) Closing Balance	-	4,053.2	4,053.2	-	-80.0	-80.0	-	-69.9	-69.9	-	-89.9	-89.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	13,965.4	13,965.4	-	78,210.0	78,210.0	-	-4,215.2	-4,215.2	-	90,319.7	90,319.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-



**Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)**  
**ALL STATES**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>2,429,942.3</b>	<b>46,780,919.9</b>	<b>49,210,862.3</b>	<b>3,650,185.5</b>	<b>31,656,011.7</b>	<b>35,306,197.2</b>	<b>4,081,623.7</b>	<b>35,211,218.4</b>	<b>39,292,842.1</b>	<b>4,668,817.1</b>	<b>34,941,775.9</b>	<b>39,630,593.0</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	<b>2,014,316.2</b>	<b>1,011,211.6</b>	<b>3,025,527.9</b>	<b>2,761,762.9</b>	<b>1,093,035.3</b>	<b>3,854,798.2</b>	<b>2,753,222.2</b>	<b>1,037,508.6</b>	<b>3,790,730.7</b>	<b>3,357,024.4</b>	<b>1,081,624.6</b>	<b>4,438,649.0</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>1,848,780.5</b>	<b>83,033.2</b>	<b>1,931,813.7</b>	<b>2,582,864.5</b>	<b>125,290.3</b>	<b>2,708,154.7</b>	<b>2,571,885.8</b>	<b>80,849.0</b>	<b>2,652,734.8</b>	<b>3,225,982.1</b>	<b>136,866.8</b>	<b>3,362,848.9</b>
<b>1. Development (a + b)</b>	<b>1,774,282.7</b>	<b>69,594.4</b>	<b>1,843,877.1</b>	<b>2,382,080.0</b>	<b>90,514.8</b>	<b>2,472,594.8</b>	<b>2,394,473.4</b>	<b>52,571.2</b>	<b>2,447,044.6</b>	<b>3,004,764.1</b>	<b>104,561.7</b>	<b>3,109,325.7</b>
<b>(a) Social Services (1 to 9)</b>	<b>429,592.6</b>	<b>3,321.5</b>	<b>432,914.1</b>	<b>657,114.6</b>	<b>7,466.1</b>	<b>664,580.8</b>	<b>648,490.3</b>	<b>7,223.1</b>	<b>655,713.4</b>	<b>886,265.1</b>	<b>20,371.7</b>	<b>906,636.8</b>
1. Education, Sports, Art and Culture	57,515.4	161.4	57,676.9	104,371.6	2,082.0	106,453.6	96,627.7	1,453.5	98,081.2	153,056.8	1,451.2	154,508.0
2. Medical and Public Health	60,518.6	211.7	60,730.2	95,939.7	510.9	96,450.6	107,826.3	487.2	108,313.5	122,702.9	1,129.0	123,831.9
3. Family Welfare	609.9	-	609.9	1,289.5	-	1,289.5	2,329.2	-	2,329.2	15,155.8	-	15,155.8
4. Water Supply and Sanitation	112,808.1	1,696.7	114,504.7	149,644.4	1,082.6	150,727.0	153,172.9	1,054.1	154,227.1	217,270.8	14,300.2	231,571.0
5. Housing	42,853.2	762.4	43,615.6	57,206.4	1,407.0	58,613.4	50,364.5	1,286.2	51,650.7	87,489.5	1,682.3	89,171.8
6. Urban Development	90,520.6	141.5	90,662.1	122,166.9	696.2	122,863.1	110,976.8	696.2	111,673.1	115,803.7	894.3	116,698.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	32,479.6	139.7	32,619.3	64,653.6	538.3	65,191.9	66,370.0	398.5	66,768.5	102,143.9	10.5	102,154.4
8. Social Security and Welfare	15,025.2	146.8	15,172.0	30,581.3	186.8	30,768.2	31,709.2	560.2	32,269.4	42,511.9	740.9	43,252.8
9. Others *	17,262.1	61.3	17,323.4	31,261.2	962.4	32,223.6	29,113.7	1,287.1	30,400.8	30,129.9	163.2	30,293.1
<b>(b) Economic Services (1 to 10)</b>	<b>1,344,690.1</b>	<b>66,272.9</b>	<b>1,410,963.0</b>	<b>1,724,965.3</b>	<b>83,048.7</b>	<b>1,808,014.0</b>	<b>1,745,983.1</b>	<b>45,348.1</b>	<b>1,791,331.2</b>	<b>2,118,498.9</b>	<b>84,190.0</b>	<b>2,202,688.9</b>
1. Agriculture and Allied Activities (i to xi)	51,880.5	32,125.3	84,005.8	88,010.0	5,816.0	93,826.0	85,442.7	3,530.5	88,973.2	113,521.6	11,311.5	124,833.1
i) Crop Husbandry	8,384.6	761.9	9,146.5	22,342.3	100.8	22,443.1	21,909.5	79.5	21,989.0	23,166.7	127.2	23,294.0
ii) Soil and Water Conservation	11,031.9	324.1	11,356.0	13,426.4	173.6	13,600.0	14,695.4	173.6	14,869.0	27,199.5	181.0	27,380.6
iii) Animal Husbandry	3,643.6	1.1	3,644.7	7,145.4	-	7,145.4	6,250.7	-	6,250.7	7,782.1	300.0	8,082.1
iv) Dairy Development	40.0	3.0	43.0	317.0	-	317.0	167.3	-	167.3	344.1	-	344.1
v) Fisheries	3,387.1	415.0	3,802.1	5,460.5	550.0	6,010.5	6,061.9	550.0	6,611.9	7,928.1	550.0	8,478.1
vi) Forestry and Wild Life	14,335.6	52.8	14,388.3	18,409.2	58.8	18,468.1	18,923.7	1,257.7	20,181.3	19,706.8	5.8	19,712.6
vii) Plantations	17.2	-	17.2	26.5	-	26.5	26.5	-	26.5	22.9	-	22.9
viii) Food Storage and Warehousing	1,454.5	30,673.7	32,128.2	10,807.7	4,852.8	15,660.5	8,760.0	1,389.7	10,149.6	16,343.6	10,197.4	26,541.0
ix) Agricultural Research and Education	1,542.3	-31.4	1,510.9	1,597.4	-	1,597.4	1,485.2	-	1,485.2	1,139.0	-	1,139.0
x) Co-operation	6,106.4	-74.9	6,031.5	7,335.2	80.0	7,415.3	5,695.1	80.0	5,775.1	6,903.5	-50.0	6,853.5
xi) Others @	1,937.2	-	1,937.2	1,142.3	-	1,142.3	1,467.6	-	1,467.6	2,985.1	-	2,985.1
2. Rural Development	97,685.4	1,852.9	99,538.4	136,402.4	3,135.6	139,538.0	115,538.3	3,155.6	118,693.9	265,839.0	4,226.7	270,065.7
3. Special Area Programmes of which: Hill Areas	33,870.7	85.5	33,956.2	50,736.2	1.4	50,737.6	59,192.7	1.4	59,194.1	61,618.4	-	61,618.4
4. Major and Medium Irrigation and Flood Control	5,652.2	3.8	5,656.0	2,845.7	1.4	2,847.1	6,314.9	1.4	6,316.3	7,380.2	-	7,380.2
5. Energy	478,852.0	18,165.5	497,017.5	672,209.1	12,561.0	684,770.1	617,650.7	13,274.3	630,925.0	632,632.0	11,113.8	643,745.9
6. Industry and Minerals (i to iv)	183,842.4	1,132.8	184,975.2	197,229.7	15,268.5	212,498.2	208,698.0	5,716.2	214,414.2	273,228.1	42,722.2	315,950.3
i) Village and Small Industries	18,956.2	-215.0	18,741.2	27,990.4	186.5	28,177.0	37,922.1	174.7	38,096.8	30,570.6	233.4	30,804.0
ii) Iron and Steel Industries	4,933.0	-26.0	4,907.0	7,351.8	103.1	7,454.9	6,822.3	102.7	6,925.0	7,366.9	159.8	7,526.7
iii) Non-Ferrous Mining and Metallurgical Industries	1,219.5	-327.6	891.9	5,665.0	12.0	5,677.0	5,956.8	-	5,956.8	3,984.2	-	3,984.2
iv) Others #	233.0	53.6	286.6	353.4	70.0	423.4	547.7	70.0	617.7	361.7	70.6	432.3
7. Transport (i + ii)	12,570.7	85.0	12,655.7	14,723.4	1.5	14,724.9	24,595.4	2.0	24,597.4	18,857.8	3.0	18,860.8
i) Roads and Bridges	440,957.8	11,959.1	452,916.8	487,289.0	25,476.2	512,765.2	567,008.0	10,689.3	577,697.3	667,335.1	12,041.8	679,376.9
ii) Others **	423,260.2	3,332.1	426,592.3	465,375.3	3,828.1	469,203.4	536,507.3	4,038.5	540,545.8	639,449.1	5,302.1	644,751.2
8. Communications	17,697.6	8,626.9	26,324.5	21,913.8	0.1	21,913.9	30,500.7	6,650.8	37,151.5	27,885.9	6,739.7	34,625.6

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
ALL STATES

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	TOTAL					
9. Science, Technology and Environment	1,775.7	-	1,775.7	2,376.5	-	2,376.5	1,754.7	-	1,754.7	2,368.3	-	2,368.3	TOTAL					
10. General Economic Services (i + ii)	36,869.3	1,166.8	38,036.1	62,722.0	20,603.3	83,325.3	52,775.8	8,806.2	61,582.0	71,385.9	2,540.6	73,926.4	TOTAL					
i) Tourism	13,173.1	340.5	13,513.6	21,414.5	140.0	21,554.5	19,494.1	263.0	19,757.2	28,669.5	240.0	28,909.5	TOTAL					
ii) Others @	23,696.2	826.3	24,522.5	41,307.5	20,463.3	61,770.8	33,281.7	8,543.2	41,824.9	42,716.4	2,300.6	45,017.0	TOTAL					
<b>2. Non-Development (General Services)</b>	<b>74,497.8</b>	<b>13,438.8</b>	<b>87,936.6</b>	<b>200,784.5</b>	<b>34,775.4</b>	<b>235,559.9</b>	<b>177,412.4</b>	<b>28,277.8</b>	<b>205,690.2</b>	<b>221,218.0</b>	<b>32,305.1</b>	<b>253,523.1</b>	TOTAL					
<b>Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>1,095,426.7</b>	<b>1,095,426.7</b>	<b>-</b>	<b>1,511,075.2</b>	<b>1,511,075.2</b>	<b>-</b>	<b>1,321,104.9</b>	<b>1,321,104.9</b>	<b>-</b>	<b>1,653,576.2</b>	<b>1,653,576.2</b>	TOTAL					
1. Market Loans	-	310,281.0	310,281.0	-	325,735.7	325,735.7	-	323,668.6	323,668.6	-	336,726.6	336,726.6	TOTAL					
2. Loans from LIC	-	9,951.7	9,951.7	-	8,511.5	8,511.5	-	8,470.7	8,470.7	-	7,863.3	7,863.3	TOTAL					
3. Loans from SBI and other Banks	-	53,286.1	53,286.1	-	92,127.0	92,127.0	-	63,317.0	63,317.0	-	94,256.4	94,256.4	TOTAL					
4. Loans from NABARD	-	71,981.2	71,981.2	-	83,142.3	83,142.3	-	84,196.9	84,196.9	-	97,136.0	97,136.0	TOTAL					
5. Loans from National Co-operative Development Corporation	-	5,807.8	5,807.8	-	4,688.6	4,688.6	-	4,405.3	4,405.3	-	5,305.4	5,305.4	TOTAL					
6. WMA from RBI	-	342,931.9	342,931.9	-	656,465.3	656,465.3	-	521,914.8	521,914.8	-	789,815.1	789,815.1	TOTAL					
7. Special Securities issued to NSSF	-	219,983.1	219,983.1	-	226,086.7	226,086.7	-	225,212.4	225,212.4	-	224,729.4	224,729.4	TOTAL					
8. Others	-	81,203.8	81,203.8	-	114,317.9	114,317.9	-	89,919.2	89,919.2	-	97,743.9	97,743.9	TOTAL					
of which: Land Compensation Bonds	-	19,828.8	19,828.8	-	48,074.4	48,074.4	-	27,904.7	27,904.7	-	37,915.0	37,915.0	TOTAL					
<b>Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>94,740.4</b>	<b>94,740.4</b>	<b>-</b>	<b>95,261.3</b>	<b>95,261.3</b>	<b>-</b>	<b>96,177.1</b>	<b>96,177.1</b>	<b>-</b>	<b>102,348.8</b>	<b>102,348.8</b>	TOTAL					
1. State Plan Schemes	-	90,105.2	90,105.2	-	91,923.0	91,923.0	-	92,943.5	92,943.5	-	99,120.0	99,120.0	TOTAL					
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	TOTAL					
2. Central Plan Schemes	-	317.0	317.0	-	50.0	50.0	-	27.9	27.9	-	28.0	28.0	TOTAL					
3. Centrally Sponsored Schemes	-	2,309.5	2,309.5	-	182.6	182.6	-	148.2	148.2	-	128.2	128.2	TOTAL					
4. Non-Plan (i + ii)	-	1,884.1	1,884.1	-	1,850.2	1,850.2	-	1,840.5	1,840.5	-	1,895.9	1,895.9	TOTAL					
i) Relief for Natural Calamities	-	0.5	0.5	-	-	-	-	-	-	-	-	-	TOTAL					
ii) Others	-	1,883.5	1,883.5	-	1,850.2	1,850.2	-	1,840.5	1,840.5	-	1,895.9	1,895.9	TOTAL					
5. Ways and Means Advances from Centre	-	2.2	2.2	-	102.2	102.2	-	102.2	102.2	-	102.2	102.2	TOTAL					
6. Loans for Special Schemes	-	30.1	30.1	-	28.4	28.4	-	29.9	29.9	-	29.3	29.3	TOTAL					
7. Others	-	92.2	92.2	-	1,125.0	1,125.0	-	1,085.0	1,085.0	-	1,045.2	1,045.2	TOTAL					
<b>Loans and Advances by State Governments (1+2)</b>	<b>165,535.8</b>	<b>134,229.4</b>	<b>299,765.2</b>	<b>178,898.4</b>	<b>110,000.9</b>	<b>288,899.3</b>	<b>181,336.4</b>	<b>124,609.4</b>	<b>305,945.7</b>	<b>131,042.3</b>	<b>72,904.4</b>	<b>203,946.7</b>	TOTAL					
<b>1. Development Purposes (a + b)</b>	<b>165,515.5</b>	<b>129,060.3</b>	<b>294,575.8</b>	<b>178,896.4</b>	<b>102,308.2</b>	<b>281,204.7</b>	<b>181,305.7</b>	<b>117,315.7</b>	<b>298,621.4</b>	<b>131,034.3</b>	<b>64,124.5</b>	<b>195,158.8</b>	TOTAL					
<b>a) Social Services (1 to 7)</b>	<b>53,482.0</b>	<b>21,609.6</b>	<b>75,091.7</b>	<b>60,987.6</b>	<b>27,145.4</b>	<b>88,133.0</b>	<b>56,611.7</b>	<b>28,300.0</b>	<b>84,911.7</b>	<b>44,216.4</b>	<b>23,660.6</b>	<b>67,876.9</b>	TOTAL					
1. Education, Sports, Art and Culture	193.2	230.9	424.1	110.1	42.5	152.6	100.1	147.5	247.6	115.5	152.0	267.5	TOTAL					
2. Medical and Public Health	1,087.5	660.0	1,747.5	706.5	660.0	1,366.5	746.1	660.0	1,406.1	245.0	660.0	905.0	TOTAL					
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	TOTAL					
4. Water Supply and Sanitation	18,461.9	428.3	18,890.2	21,140.0	369.0	21,509.0	17,640.0	1,369.0	19,009.0	17,920.0	276.5	18,196.5	TOTAL					
5. Housing	11,205.2	5,948.0	17,153.2	10,786.7	6,792.2	17,578.9	12,956.0	10,904.4	3,876.4	3,876.4	2,563.2	6,439.7	TOTAL					
6. Government Servants (Housing)	202.7	9,258.6	9,461.3	184.6	12,853.6	13,038.2	387.1	13,087.6	13,474.6	247.2	14,546.7	14,793.9	TOTAL					
7. Others	22,331.6	5,083.9	27,415.5	28,059.7	6,428.0	34,487.7	24,782.4	2,311.6	26,914.0	21,812.2	5,462.2	27,274.4	TOTAL					
<b>b) Economic Services (1 to 10)</b>	<b>112,033.5</b>	<b>107,450.7</b>	<b>219,484.1</b>	<b>117,908.9</b>	<b>75,162.9</b>	<b>193,071.7</b>	<b>124,694.0</b>	<b>89,015.7</b>	<b>213,709.7</b>	<b>86,817.9</b>	<b>40,464.0</b>	<b>127,281.9</b>	TOTAL					
1. Crop Husbandry	3,071.1	3,781.8	6,852.8	4,005.2	1,852.2	5,857.4	4,062.5	1,767.1	5,829.6	1,556.1	1,506.9	3,063.0	TOTAL					
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	TOTAL					
3. Food Storage and Warehousing	22,873.2	68.3	22,941.4	17,067.3	-	17,067.3	20,455.7	-	20,455.7	2,640.7	-	2,640.7	TOTAL					
4. Co-operation	6,360.3	2,743.1	9,103.4	4,440.7	645.3	5,086.0	5,294.8	3,133.7	8,428.5	4,923.8	3,171.3	8,095.1	TOTAL					
5. Major and Medium Irrigation, etc.	120.0	-	120.0	100.0	-	100.0	80.0	-	80.0	50.0	-	50.0	TOTAL					
6. Power Projects	58,831.0	74,524.3	133,355.2	71,003.7	32,446.0	103,449.7	73,578.9	40,941.0	114,519.9	58,319.6	19,264.1	77,583.7	TOTAL					

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)**  
**ALL STATES**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
7. Village and Small Industries	1,236.3	733.1	1,969.4	1,501.1	212.7	1,713.8	1,445.8	581.3	2,027.1	820.6	298.3	1,118.9	
8. Other Industries and Minerals	2,531.9	5,687.5	8,219.4	2,652.4	6,873.8	9,526.2	2,702.3	7,069.3	9,771.7	2,628.9	6,683.4	9,312.3	
9. Rural Development	33.8	18.8	52.5	37.2	27.5	64.7	39.4	27.5	66.9	10.0	50.0	60.0	
10. Others	16,976.0	19,894.0	36,869.9	17,101.2	33,105.4	50,206.6	17,034.5	36,495.8	52,530.3	15,868.2	9,490.0	25,358.2	
<b>2. Non-Development Purposes (a + b)</b>	<b>20.3</b>	<b>5,169.1</b>	<b>5,189.4</b>	<b>2.0</b>	<b>7,692.6</b>	<b>7,694.7</b>	<b>30.7</b>	<b>7,293.6</b>	<b>7,324.3</b>	<b>8.0</b>	<b>8,779.9</b>	<b>8,787.9</b>	
a) Government Servants (other than Housing)	0.8	4,554.0	4,554.7	-	6,653.1	6,653.1	20.7	6,532.2	6,573.9	-	7,237.7	7,237.7	
b) Miscellaneous	19.5	615.1	634.6	2.0	1,039.5	1,041.6	10.0	740.4	750.4	8.0	1,542.2	1,550.2	
<b>V. Inter-State Settlement</b>	<b>-8.0</b>	<b>1,070.2</b>	<b>1,062.2</b>	<b>-</b>	<b>0.1</b>	<b>0.1</b>	<b>-</b>	<b>0.1</b>	<b>0.1</b>	<b>-</b>	<b>1.1</b>	<b>1.1</b>	
<b>VI. Contingency Fund</b>	<b>-</b>	<b>11,861.8</b>	<b>11,861.8</b>	<b>-</b>	<b>9,460.0</b>	<b>9,460.0</b>	<b>-</b>	<b>21,298.9</b>	<b>21,298.9</b>	<b>-</b>	<b>13,629.7</b>	<b>13,629.7</b>	
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>16,407.4</b>	<b>618,250.2</b>	<b>634,657.6</b>	<b>16,665.0</b>	<b>655,598.3</b>	<b>672,263.3</b>	<b>13,769.3</b>	<b>684,821.6</b>	<b>698,590.9</b>	<b>16,540.4</b>	<b>730,016.2</b>	<b>746,556.6</b>	
1. State Provident Funds	16,219.7	385,829.5	402,049.2	16,500.0	415,675.9	432,175.9	13,618.9	441,422.6	455,041.5	16,930.0	472,811.6	489,201.6	
2. Others	187.8	232,420.6	232,608.4	165.0	239,922.4	240,087.4	150.4	243,399.0	243,549.4	150.4	257,204.6	257,355.1	
<b>VIII. Reserve Funds (1 to 4)</b>	<b>131.6</b>	<b>304,341.4</b>	<b>304,473.0</b>	<b>4,813.1</b>	<b>340,952.0</b>	<b>345,765.1</b>	<b>8,975.4</b>	<b>414,504.0</b>	<b>423,479.4</b>	<b>9,595.4</b>	<b>383,561.1</b>	<b>393,156.5</b>	
1. Depreciation/Renewal Reserve Funds	-	880.9	880.9	909.4	1,321.0	2,230.4	-	1,295.7	1,295.7	-	337.6	337.6	
2. Sinking Funds	-	121,162.4	121,162.4	500.0	116,558.0	117,058.0	-	97,965.7	97,965.7	500.0	122,850.5	123,350.5	
3. Famine Relief Fund	-	-	-	-	4.2	4.2	-	4.2	4.2	-	4.2	4.2	
4. Others	131.6	182,298.1	182,429.7	3,403.7	223,068.7	226,472.4	8,975.4	315,238.4	324,213.7	9,095.4	260,368.8	269,464.1	
<b>IX. Deposits and Advances (1 to 4)</b>	<b>39,478.3</b>	<b>4,056,101.2</b>	<b>4,095,579.5</b>	<b>33,349.8</b>	<b>4,314,002.4</b>	<b>4,347,352.2</b>	<b>36,685.7</b>	<b>4,481,937.4</b>	<b>4,518,623.1</b>	<b>36,685.7</b>	<b>5,092,274.1</b>	<b>5,128,959.8</b>	
1. Civil Deposits	34,199.1	1,318,900.5	1,353,099.6	26,979.5	1,351,584.0	1,378,563.5	30,573.5	1,375,242.0	1,405,815.5	30,573.5	1,526,758.9	1,557,332.4	
2. Deposits of Local Funds	-	1,940,202.6	1,940,202.6	4,000.0	2,052,514.9	2,056,514.9	0.4	2,181,500.8	2,181,501.1	0.4	2,283,750.5	2,283,750.8	
3. Civil Advances	928.1	62,950.5	63,878.6	570.3	53,863.4	54,433.7	20.6	53,203.2	53,223.8	20.6	59,228.0	59,248.6	
4. Others	4,351.1	734,047.6	738,398.7	1,800.0	856,040.1	857,840.1	6,091.3	871,991.5	878,082.7	6,091.3	1,222,536.8	1,228,628.0	
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>344,506.8</b>	<b>38,481,764.0</b>	<b>38,826,270.8</b>	<b>821,614.7</b>	<b>23,350,325.3</b>	<b>24,171,940.0</b>	<b>1,264,265.3</b>	<b>26,934,352.7</b>	<b>28,198,618.0</b>	<b>1,268,265.3</b>	<b>25,443,068.4</b>	<b>26,711,333.7</b>	
1. Suspense	7,041.5	-137,350.7	-130,309.2	10,506.4	299,271.4	309,777.8	9,007.4	223,864.3	232,871.6	10,007.4	246,778.0	256,785.4	
2. Cash Balance Investment Accounts	74,269.6	25,579,525.1	25,653,794.7	65,528.2	15,966,196.4	16,033,724.6	88,913.5	18,823,834.6	18,912,748.1	89,913.5	18,439,348.2	18,529,261.7	
3. Deposits with RBI	-	7,739,706.9	7,739,706.9	538,100.2	2,462,917.9	3,001,018.1	882,455.3	2,022,273.8	2,904,729.2	882,455.3	1,675,401.5	2,557,856.9	
4. Others	263,195.7	5,299,882.7	5,563,078.4	207,479.9	4,619,939.7	4,827,419.6	283,889.1	5,864,380.0	6,148,269.1	285,889.1	5,081,540.7	5,367,429.8	
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>8,750.0</b>	<b>8,750.0</b>	<b>-</b>	<b>3,000.0</b>	<b>3,000.0</b>	<b>4,000.0</b>	<b>3,000.0</b>	<b>7,000.0</b>	<b>-</b>	<b>500.0</b>	<b>500.0</b>	
<b>XII. Remittances</b>	<b>15,110.0</b>	<b>1,891,351.5</b>	<b>1,906,461.5</b>	<b>11,980.0</b>	<b>1,141,046.0</b>	<b>1,153,026.0</b>	<b>705.9</b>	<b>1,048,563.3</b>	<b>1,049,269.3</b>	<b>705.9</b>	<b>1,313,029.1</b>	<b>1,313,735.1</b>	
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			203,220.7			477,305.1			29,548.4			541,665.3	
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			27,616.4			-467,678.2			-442,007.7			-65,3387.1	
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			230,837.0			9,626.9			-412,459.3			-111,721.7	
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			230,836.9			9,626.9			-412,459.0			-111,721.4	
i. Increase (+)/Decrease (-) in Cash Balances			-40001.3			322.1			-251571.3			-699265.3	
a) Opening Balance			-16648.6			12,110.9			7,436.2			33,174.7	
b) Closing Balance			-56649.9			12,433.0			-244135.1			-666090.6	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			275,476.9			9,554.6			-162947.9			587,536.2	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-4638.8			-249.9			2,060.3			7.7	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)  
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>69,057.7</b>	<b>22,936.8</b>	<b>91,994.5</b>	<b>79,333.0</b>	<b>51,620.0</b>	<b>130,953.0</b>	<b>69,992.1</b>	<b>49,093.0</b>	<b>119,085.1</b>	<b>74,983.9</b>	<b>17,267.3</b>	<b>92,251.2</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>69,057.7</b>	<b>22,936.8</b>	<b>91,994.5</b>	<b>79,333.0</b>	<b>51,620.0</b>	<b>130,953.0</b>	<b>69,992.1</b>	<b>49,093.0</b>	<b>119,085.1</b>	<b>74,983.9</b>	<b>17,267.3</b>	<b>92,251.2</b>
<b>I. Total Capital Outlay (I + 2)</b>	<b>41,717.4</b>	<b>49.0</b>	<b>41,766.3</b>	<b>54,690.3</b>	<b>55.0</b>	<b>54,745.3</b>	<b>48,872.2</b>	<b>55.0</b>	<b>48,927.2</b>	<b>54,577.6</b>	<b>75.0</b>	<b>54,652.6</b>
<b>1. Development (a + b)</b>	<b>39,748.6</b>	<b>49.0</b>	<b>39,797.6</b>	<b>50,309.3</b>	<b>55.0</b>	<b>50,364.3</b>	<b>45,609.0</b>	<b>55.0</b>	<b>45,664.0</b>	<b>50,334.9</b>	<b>75.0</b>	<b>50,409.9</b>
<b>(a) Social Services (1 to 9)</b>	<b>11,009.5</b>	<b>-</b>	<b>11,009.5</b>	<b>16,509.6</b>	<b>-</b>	<b>16,509.6</b>	<b>16,481.4</b>	<b>-</b>	<b>16,481.4</b>	<b>18,529.9</b>	<b>-</b>	<b>18,529.9</b>
1. Education, Sports, Art and Culture	3,779.4	-	3,779.4	4,441.0	-	4,441.0	5,647.6	-	5,647.6	5,316.8	-	5,316.8
2. Medical and Public Health	2,258.2	-	2,258.2	5,372.5	-	5,372.5	3,701.0	-	3,701.0	6,936.5	-	6,936.5
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	320.9	-	320.9	350.0	-	350.0	550.0	-	550.0	500.0	-	500.0
6. Urban Development	3,684.9	-	3,684.9	4,610.0	-	4,610.0	5,270.5	-	5,270.5	4,080.1	-	4,080.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	377.3	-	377.3	545.0	-	545.0	475.5	-	475.5	384.5	-	384.5
8. Social Security and Welfare	295.4	-	295.4	619.0	-	619.0	451.8	-	451.8	539.0	-	539.0
9. Others *	293.5	-	293.5	572.1	-	572.1	385.0	-	385.0	773.0	-	773.0
<b>(b) Economic Services (1 to 10)</b>	<b>28,739.1</b>	<b>49.0</b>	<b>28,788.1</b>	<b>33,799.7</b>	<b>55.0</b>	<b>33,854.7</b>	<b>29,127.6</b>	<b>55.0</b>	<b>29,182.6</b>	<b>31,805.0</b>	<b>75.0</b>	<b>31,880.0</b>
1. Agriculture and Allied Activities (i to xi)	246.3	4.0	250.3	485.0	5.0	490.0	145.0	5.0	150.0	213.0	5.0	218.0
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	5.0	5.0	-	5.0	5.0	-	5.0	5.0
iii) Animal Husbandry	5.3	-	5.3	20.0	-	20.0	10.0	-	10.0	20.0	-	20.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	3.0	3.0	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	241.0	-	241.0	165.0	-	165.0	135.0	-	135.0	193.0	-	193.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	300.0	-	300.0	-	-	-	-	-	-
xi) Others @	-	1.0	1.0	-	-	-	-	-	-	-	-	-
2. Rural Development	2,062.5	-	2,062.5	2,153.5	-	2,153.5	1,828.8	-	1,828.8	2,155.0	-	2,155.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	737.2	45.0	782.2	794.0	50.0	844.0	697.4	50.0	747.4	815.8	70.0	885.8
5. Energy	5,563.9	-	5,563.9	250.0	-	250.0	213.4	-	213.4	1,040.0	-	1,040.0
6. Industry and Minerals (i to iv)	503.9	-	503.9	1,503.0	-	1,503.0	501.0	-	501.0	582.0	-	582.0
i) Village and Small Industries	503.9	-	503.9	1,503.0	-	1,503.0	501.0	-	501.0	582.0	-	582.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	19,611.4	-	19,611.4	28,507.0	-	28,507.0	25,670.5	-	25,670.5	26,818.2	-	26,818.2
i) Roads and Bridges	9,305.8	-	9,305.8	16,800.0	-	16,800.0	18,170.0	-	18,170.0	17,000.0	-	17,000.0
ii) Others **	10,305.6	-	10,305.6	11,707.0	-	11,707.0	7,500.5	-	7,500.5	9,818.2	-	9,818.2
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)**  
**NATIONAL CAPITAL TERRITORY OF DELHI**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
9. Science, Technology and Environment	4.7	-	4.7	20.0	-	20.0	10.0	10.0	-	10.0	15.0	15.0	-	-	15.0	15.0
10. General Economic Services (i + ii)	9.2	-	9.2	87.2	-	87.2	61.5	61.5	-	61.5	166.0	166.0	-	-	166.0	166.0
i) Tourism	-	-	-	1.7	-	1.7	-	-	-	-	1.0	1.0	-	-	1.0	1.0
ii) Others @	9.2	-	9.2	85.5	-	85.5	61.5	61.5	-	61.5	165.0	165.0	-	-	165.0	165.0
<b>2. Non-Development (General Services)</b>	<b>1,988.8</b>	-	<b>1,988.8</b>	<b>4,381.0</b>	-	<b>4,381.0</b>	<b>3,228.2</b>	<b>3,228.2</b>	-	<b>3,228.2</b>	<b>4,242.7</b>	<b>4,242.7</b>	-	-	<b>4,242.7</b>	<b>4,242.7</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>12,879.9</b>	<b>12,879.9</b>	<b>13,270.0</b>	<b>13,270.0</b>	<b>13,270.0</b>	-	<b>13,252.9</b>	<b>13,252.9</b>	-	-	<b>16,767.3</b>	<b>16,767.3</b>	-	<b>16,767.3</b>	<b>16,767.3</b>
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	<b>12,879.9</b>	<b>12,879.9</b>	<b>13,270.0</b>	<b>13,270.0</b>	<b>13,270.0</b>	-	<b>13,252.9</b>	<b>13,252.9</b>	-	-	<b>16,767.3</b>	<b>16,767.3</b>	-	<b>16,767.3</b>	<b>16,767.3</b>
8. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1. State Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>27,340.3</b>	<b>10,007.9</b>	<b>37,348.3</b>	<b>62,937.7</b>	<b>38,295.0</b>	<b>62,937.7</b>	<b>21,154.9</b>	<b>35,785.1</b>	<b>56,940.0</b>	<b>20,406.3</b>	<b>425.0</b>	<b>20,831.3</b>	<b>20,831.3</b>	<b>425.0</b>	<b>20,831.3</b>	<b>20,831.3</b>
1. Development Purposes (a + b)	<b>27,340.3</b>	<b>2.4</b>	<b>27,342.8</b>	<b>57,924.7</b>	<b>33,282.0</b>	<b>57,924.7</b>	<b>21,154.9</b>	<b>33,272.2</b>	<b>54,427.1</b>	<b>20,406.3</b>	<b>12.0</b>	<b>20,418.3</b>	<b>20,418.3</b>	<b>12.0</b>	<b>20,418.3</b>	<b>20,418.3</b>
a) Social Services (1 to 7)	<b>15,130.3</b>	<b>2.4</b>	<b>15,132.8</b>	<b>14,132.0</b>	<b>12.0</b>	<b>14,132.0</b>	<b>14,315.5</b>	<b>2.2</b>	<b>14,317.7</b>	<b>12,286.0</b>	<b>12.0</b>	<b>12,298.0</b>	<b>12,298.0</b>	<b>12.0</b>	<b>12,298.0</b>	<b>12,298.0</b>
1. Education, Sports, Art and Culture	200.0	-	200.0	100.0	-	100.0	100.0	-	100.0	700.0	-	700.0	700.0	-	700.0	700.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	11,947.8	-	11,947.8	10,840.0	-	10,840.0	11,173.0	-	11,173.0	9,476.0	-	9,476.0	9,476.0	-	9,476.0	9,476.0
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	2.4	2.4	12.0	12.0	12.0	3,042.5	2.2	3,042.5	2,110.0	12.0	2,110.0	2,110.0	12.0	2,110.0	2,110.0
7. Others	2,982.5	-	2,982.5	3,180.0	-	3,180.0	6,839.4	-	6,839.4	8,120.3	-	8,120.3	8,120.3	-	8,120.3	8,120.3
b) Economic Services (1 to 10)	<b>12,210.0</b>	-	<b>12,210.0</b>	<b>43,792.7</b>	<b>33,270.0</b>	<b>43,792.7</b>	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	7,000.0	-	7,000.0	38,000.0	33,270.0	38,000.0	3,020.0	33,270.0	36,290.0	3,660.0	-	3,660.0	3,660.0	-	3,660.0	3,660.0

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)  
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Rev/ised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	10.0	-	10.0	12.7	-	12.7	9.4	-	9.4	15.2	-	15.2
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	5,200.0	-	5,200.0	5,780.0	-	5,780.0	3,810.0	-	3,810.0	4,445.1	-	4,445.1
<b>2. Non-Development Purposes (a + b)</b>												
a) Government Servants (other than Housing)	-	10,005.5	10,005.5	-	5,013.0	5,013.0	-	2,512.9	2,512.9	413.0	413.0	413.0
b) Miscellaneous	-	5.5	5.5	-	13.0	13.0	-	12.9	12.9	13.0	13.0	13.0
Miscellaneous	-	10,000.0	10,000.0	-	5,000.0	5,000.0	-	2,500.0	2,500.0	400.0	400.0	400.0
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			49,016.1			97,128.8			69,347.6			86,632.2
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			-75,521.3			-89,817.7			-71,563.5			-85,254.1
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			-26,505.2			7,311.1			-2,235.9			3,378.1
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			-26,505.2			7,311.1			-2,235.9			3,378.1
i. Increase (+)/Decrease (-) in Cash Balances			46,362.7			9,941.8			19,857.5			17,621.6
a) Opening Balance			19,857.5			17,252.9			17,621.6			20,999.7
b) Closing Balance			-			-			-			-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-			-			-			-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-



**Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)**  
**PUDUCHERRY**

Item	2012-13 (Accounts)			2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	3,088.9	164,573.3	167,662.2	6,944.6	57,091.3	64,036.0	5,780.9	168,837.2	174,618.1	6,830.2	171,939.5	178,769.8
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>												
I. Total Capital Outlay (1 + 2)	3,088.9	1,960.8	5,049.8	6,944.6	2,124.2	9,068.8	5,780.9	2,063.7	7,844.6	6,830.2	2,222.0	9,052.2
1. Development (a + b)	3,088.9	64.0	3,152.9	6,944.6	-	6,944.6	5,780.9	0.7	5,781.6	6,830.2	76.1	6,906.3
(a) Social Services (1 to 9)	2,545.9	64.0	2,609.9	6,190.8	-	6,190.8	5,068.9	0.7	5,069.6	5,838.6	76.1	5,914.7
1. Education, Sports, Art and Culture	976.5	-	976.5	3,346.0	-	3,346.0	2,498.9	-	2,498.9	3,326.1	-	3,326.1
2. Medical and Public Health	155.8	-	155.8	244.7	-	244.7	180.9	-	180.9	131.0	-	131.0
3. Family Welfare	46.4	-	46.4	375.7	-	375.7	115.7	-	115.7	150.7	-	150.7
4. Water Supply and Sanitation	741.0	-	741.0	1,135.1	-	1,135.1	1,128.7	-	1,128.7	1,105.2	-	1,105.2
5. Housing	24.6	-	24.6	49.2	-	49.2	31.7	-	31.7	24.9	-	24.9
6. Urban Development	-	-	-	300.0	-	300.0	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	179.2	-	179.2	16.0	-	16.0	12.0	-	12.0
8. Social Security and Welfare	1.0	-	1.0	16.2	-	16.2	20.3	-	20.3	17.3	-	17.3
9. Others *	7.7	-	7.7	1,045.9	-	1,045.9	1,005.6	-	1,005.6	1,885.1	-	1,885.1
(b) Economic Services (1 to 10)	1,589.4	64.0	1,653.4	2,844.7	-	2,844.7	2,570.0	0.7	2,570.7	2,512.5	76.1	2,588.6
1. Agriculture and Allied Activities (i to xi)	22.3	-	22.3	360.2	-	360.2	345.5	-	345.5	239.6	-	239.6
i) Crop Husbandry	5.2	-	5.2	58.3	-	58.3	45.0	-	45.0	28.5	-	28.5
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	10.0	-	10.0	-	-	-	-	-	-
iv) Dairy Development	-	-	-	5.0	-	5.0	5.0	-	5.0	6.5	-	6.5
v) Fisheries	17.1	-	17.1	231.9	-	231.9	234.3	-	234.3	147.1	-	147.1
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	51.0	-	51.0	59.2	-	59.2	55.5	-	55.5
xi) Others @	-	-	-	4.0	-	4.0	2.0	-	2.0	2.0	-	2.0
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	233.0	-	233.0	247.6	-	247.6	249.6	-	249.6	541.1	-	541.1
5. Energy	440.0	64.0	504.0	744.7	-	744.7	832.1	0.7	832.8	604.6	76.1	680.7
6. Industry and Minerals (i to iv)	109.7	-	109.7	158.3	-	158.3	148.3	-	148.3	131.0	-	131.0
i) Village and Small Industries	76.4	-	76.4	75.0	-	75.0	65.0	-	65.0	65.0	-	65.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	33.3	-	33.3	83.3	-	83.3	83.3	-	83.3	66.0	-	66.0
7. Transport (i + ii)	753.3	-	753.3	864.0	-	864.0	722.8	-	722.8	759.2	-	759.2
i) Roads and Bridges	721.0	-	721.0	753.9	-	753.9	685.2	-	685.2	692.9	-	692.9
ii) Others **	32.3	-	32.3	110.1	-	110.1	37.6	-	37.6	66.3	-	66.3
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-



Appendix IV : Capital Expenditure of State and Union Territories with Legislature with PUDUCHERRY

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)				2013-14 (Revised Estimates)				2014-15 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	11.2	-	11.2	11.2	469.9	-	469.9	271.7	-	271.7	-	271.7	237.0	-	237.0	237.0
i) Tourism	11.2	-	11.2	11.2	459.9	-	459.9	271.7	-	271.7	-	271.7	237.0	-	237.0	237.0
ii) Others @	-	-	-	-	10.0	-	10.0	-	-	-	-	-	-	-	-	-
<b>2. Non-Development (General Services)</b>	<b>543.0</b>	-	<b>543.0</b>	<b>543.0</b>	<b>753.9</b>	-	<b>753.9</b>	<b>712.0</b>	-	<b>712.0</b>	-	<b>712.0</b>	<b>991.6</b>	-	<b>991.6</b>	<b>991.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>731.4</b>	<b>731.4</b>	<b>731.4</b>	<b>933.4</b>	-	<b>933.4</b>	-	<b>933.4</b>	<b>933.4</b>	-	<b>933.4</b>	-	<b>1,056.7</b>	<b>1,056.7</b>	<b>1,056.7</b>
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	584.3	584.3	584.3	-	642.3	642.3	-	592.3	592.3	-	592.3	-	603.3	603.3	603.3
8. Others	-	147.1	147.1	147.1	-	291.1	291.1	-	341.1	341.1	-	341.1	-	453.4	453.4	453.4
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>1,150.9</b>	<b>1,150.9</b>	<b>1,150.9</b>	-	<b>1,166.6</b>	<b>1,166.6</b>	-	<b>1,116.6</b>	<b>1,116.6</b>	-	<b>1,116.6</b>	-	<b>1,065.0</b>	<b>1,065.0</b>	<b>1,065.0</b>
1. State Plan Schemes	-	469.6	469.6	469.6	-	427.2	427.2	-	427.2	427.2	-	427.2	-	369.8	369.8	369.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	0.9	0.9	0.9	-	0.9	0.9	-	0.9	0.9	-	0.9	-	0.9	0.9	0.9
4. Non-Plan (i + ii)	-	680.4	680.4	680.4	-	738.6	738.6	-	688.6	688.6	-	688.6	-	694.3	694.3	694.3
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	680.4	680.4	680.4	-	738.6	738.6	-	688.6	688.6	-	688.6	-	694.3	694.3	694.3
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	-	<b>14.5</b>	<b>14.5</b>	<b>14.5</b>	-	<b>24.2</b>	<b>24.2</b>	-	<b>13.0</b>	<b>13.0</b>	-	<b>13.0</b>	<b>0.1</b>	<b>24.2</b>	<b>24.3</b>	<b>24.3</b>
<b>1. Development Purposes (a + b)</b>	-	-	-	-	-	<b>1.0</b>	<b>1.0</b>	-	<b>1.0</b>	<b>1.0</b>	-	<b>1.0</b>	<b>0.1</b>	<b>1.0</b>	<b>1.1</b>	<b>1.1</b>
<b>a) Social Services (1 to 7)</b>	-	-	-	-	-	<b>1.0</b>	<b>1.0</b>	-	<b>1.0</b>	<b>1.0</b>	-	<b>1.0</b>	-	<b>1.0</b>	<b>1.0</b>	<b>1.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	1.0	1.0	-	-	-	-	-	-	1.0	1.0	1.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	-	-	-	-	-	-	-	-	-	-	-	-	<b>0.1</b>	-	<b>0.1</b>	<b>0.1</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Concld.)**  
**PUDUCHERRY**

Item	2012-13 (Accounts)				2013-14 (Budget Estimates)			2013-14 (Revised Estimates)			2014-15 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	14.5	14.5	14.5	-	23.2	23.2	23.2	-	13.0	13.0	13.0	0.1	23.2	23.2
a) Government Servants (other than Housing)	-	14.5	14.5	14.5	-	23.2	23.2	23.2	-	13.0	13.0	13.0	-	23.2	23.2
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	2,433.2	2,433.2	2,433.2	-	2,561.5	2,561.5	2,561.5	-	2,430.0	2,430.0	2,430.0	-	2,531.0	2,531.0
1. State Provident Funds	-	2,402.8	2,402.8	2,402.8	-	2,530.0	2,530.0	2,530.0	-	2,400.0	2,400.0	2,400.0	-	2,500.0	2,500.0
2. Others	-	30.4	30.4	30.4	-	31.5	31.5	31.5	-	30.0	30.0	30.0	-	31.0	31.0
VIII. Reserve Funds (1 to 4)	-	154.6	154.6	154.6	-	330.0	330.0	330.0	-	1,510.0	1,510.0	1,510.0	-	1,600.0	1,600.0
1. Depreciation/Renewal Reserve Funds	-	154.6	154.6	154.6	-	330.0	330.0	330.0	-	1,510.0	1,510.0	1,510.0	-	1,600.0	1,600.0
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	1,882.6	1,882.6	1,882.6	-	2,451.3	2,451.3	2,451.3	-	2,013.4	2,013.4	2,013.4	-	2,145.0	2,145.0
1. Civil Deposits	-	1,356.1	1,356.1	1,356.1	-	1,600.0	1,600.0	1,600.0	-	1,405.0	1,405.0	1,405.0	-	1,506.0	1,506.0
2. Deposits of Local Funds	-	411.7	411.7	411.7	-	460.0	460.0	460.0	-	600.0	600.0	600.0	-	630.0	630.0
3. Civil Advances	-	7.9	7.9	7.9	-	8.5	8.5	8.5	-	8.4	8.4	8.4	-	9.0	9.0
4. Others	-	106.9	106.9	106.9	-	382.8	382.8	382.8	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	155,183.7	155,183.7	155,183.7	-	46,124.3	46,124.3	46,124.3	-	158,120.1	158,120.1	158,120.1	-	160,641.5	160,641.5
1. Suspense	-	-108.4	-108.4	-108.4	-	120.0	120.0	120.0	-	100.0	100.0	100.0	-	120.0	120.0
2. Cash Balance Investment Accounts	-	155,286.2	155,286.2	155,286.2	-	46,000.0	46,000.0	46,000.0	-	158,000.0	158,000.0	158,000.0	-	160,500.0	160,500.0
3. Deposits with RBI	-	1.5	1.5	1.5	-	4.3	4.3	4.3	-	1.5	1.5	1.5	-	1.5	1.5
4. Others	-	4.3	4.3	4.3	-	4.3	4.3	4.3	-	18.6	18.6	18.6	-	20.0	20.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	2,958.4	2,958.4	2,958.4	-	3,500.0	3,500.0	3,500.0	-	2,700.0	2,700.0	2,700.0	-	2,800.0	2,800.0
A. Surplus (+)/Deficit (-) on Revenue Account		949.6	949.6	949.6		483.8	483.8	483.8		-334.0	-334.0	-334.0		1,338.5	1,338.5
B. Surplus (+)/Deficit(-) on Capital Account		102.5	102.5	102.5		160.9	160.9	160.9		1,222.0	1,222.0	1,222.0		-434.5	-434.5
C. Overall Surplus (+)/Deficit (-) (A+B)		1,052.1	1,052.1	1,052.1		644.8	644.8	644.8		888.0	888.0	888.0		904.0	904.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)		1,052.1	1,052.1	1,052.1		644.8	644.8	644.8		-112.0	-112.0	-112.0		404.0	404.0
i. Increase (+)/Decrease (-) in Cash Balances		-10.2	-10.2	-10.2		9,754.9	9,754.9	9,754.9		10,230.1	10,230.1	10,230.1		10,268.1	10,268.1
a) Opening Balance		9,744.7	9,744.7	9,744.7		10,229.9	10,229.9	10,229.9		10,118.1	10,118.1	10,118.1		10,672.1	10,672.1
b) Closing Balance		-	-	-		-	-	-		-	-	-		-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		1,062.3	1,062.3	1,062.3		-	-	-		1,000.0	1,000.0	1,000.0		500.0	500.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)		-	-	-		-	-	-		-	-	-		-	-

- Nil/Negligible/Not Available.

\* : Sum of items I to IV while items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.

\$ : Include outlay on Information and Publicity, other Social Services, etc.

@ : Include outlay on other Agricultural Programmes, etc.

# : Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, etc.

\*\* : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.

@@ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.

Note : Data pertaining to Jammu and Kashmir for 2012-13 are taken from Finance Accounts of the State published by CAG.

Source : Budget documents of state governments.

## NOTES TO APPENDICES

### Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. Where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. To ensure consistency in data across states, adjustment as mentioned below is made to the classification as presented in the budgets of Madhya Pradesh.
  - All grants recommended by FC-XIII are shown under non-plan statutory grants for 2013-14 (BE), 2013-14 (RE) and 2014-15 (BE).
4. The data are subject to rounding-off.

### Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
3. The data are subject to rounding-off.

### Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to provide comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. Where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. The data are subject to rounding-off.

**Appendix IV:**

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to provide comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
4. The data are subject to rounding-off.





